National Company Law Tribunal

Block No.3, 6th floor, C.G.O. Complex, Lodhi Road, New Delhi-110003

Dated:18.12.2024

1. Processing Petitions/ Applications/ Additional documents through E-filing is mandatory in National Company Law Tribunal. It is, however, seen that Petitions/Application/Additional documents filed in the E-Filing system prior to 30.09.2024 are pending in the system, without any follow up. A list of such cases are given in **Annexure - A** to this notice.

2. Hence, by way of this notice, all parties/representatives/advocates/applicants are informed to take follow up action on the pending documents and prosecute the same. If the parties fail to take any action, all such documents/petitions/applications/additional documents etc. filed in the e-filing system prior to 30/09/2024 will be treated as not pursued and archived after a period of 21 days from the date of this notice. No further notice will be given. The concerned are requested to take follow up action within the period of 21 days from the date of this notice.

Utkarsh Yadav 18/12/24

(Registrar)

Copy to: -

1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
2. Hon'ble Members, National Company Law Tribunal.
3. Secretary, National Company Law Tribunal, New Delhi.
4. JR/DR/AR of National Company Law Tribunal, Principal Bench, New Delhi/Kolkata /Mumbai /Chennai/Ahmedabad/Allahabad/Bengaluru/Chandigarh/Guwahati/Hyderabad/Jaipur/Cuttack/Kochi/ Amaravati/ Indore.
5. All Bar Councils

14	29/06/2023	Company Petition IB (IBC)	710102055792023		PRAVEEN KUMAR GARG PROPRITOR M/S GSV PRODUCTS VS KAMLESH RANI SINGLA	Section 95(1)	26/07/2023	wrong juridiction	PANKAJ
15	29/06/2023	Contempt Petition (IBC)	710102055672023		PRABHJIT SINGH SONI VS CONCEPT GROUP	Sec 60(5)	3/8/2023	list of date and events and brief synopsis missed incomplete detail in portal counsel details missed after memo party contact	PRABHJIT
16	28/06/2023	Company Petition (Companies Act)	710102055512023		AVASK STEELS LIMITED VS CONCEPT GROUP	Sec. 441	24/07/2023	index missed memo of party, synopsis, list of date missed stamp paper and affidavit not notary POA not notary who	Divay Arora
17	28/06/2023	Company Petition IB (IBC)	710102055402023		SATNAM ENGINEERS & FABRICATORS PRIVATELIMITED VS ASWANI MEHRA LIQUIDATOR FOR PUNJ LLOYD LTD	Sec 60(5)	7/7/2023	vakalatnama not clear and pagination not done please file properly or contact to registry	Binod
18	30/06/2023	Company Petition IB (IBC)	710102055812023		I THINK INK VS AMBITIOUS PENS PRIVATE LIMITED	IBC Under Sec 9	7/7/2023	incomplete cousel detail missed after index Pg-86 not clear	Vinay
19	30/06/2023	Intervention Petition(Companies Act)	710102055912023		NIRJA PUBLISHERS & PRINTERS PVT LTD VS AMBITIOUS PENS PRIVATE LIMITED	Rule 154, NCLT 2016	3/7/2023	Wrong section select	Sujoy
20	30/06/2023	CA(A) Merger and Amalgamation(Companies Act)	710102056022023		MVA FINANCE PRIVATE LIMITED VS AMBITIOUS PENS PRIVATE LIMITED	Sec. 230-232 - Second Motion	4/7/2023	section wrong and list of date missed	Sumit
21	30/06/2023	Company Petition IB (IBC)	710102055882023		CHOUDHARY METALS VS ALCOBEX METALS LIMITED	IBC Under Sec 9	4/8/2023	BR missed demond notice missed list of date and events missed pagination missed in pdf for vakalatnama stamp paper missed pdf not clear please do	ANINDITA MITRA
22	3/7/2023	Company Petition IB (IBC)	710102056332023		DIVYA ARYA VS SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA	Section 94(1)	27/07/2023	Pg-24 to 28,54,138,139, 159,167 not clear Pg- 126,132,in hinid welfare missed @ 25 rs	Brijesh Kumar Tamber
23	3/7/2023	Company Petition IB (IBC)	710102056342023		ASHWANI ARYA VS SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA	Section 94(1)	27/07/2023	volume wise index missed Pg-256,262, in hindi Pg-268,289,297 to 299 not clear welfare missed @ rs 25	Brijesh Kumar Tamber
24	8/7/2023	CP(AA) Merger and Amalgamation(Companies Act)	710102058352023		SHREE BUILDTECH INDIA PVT. LTD. VS SHREE BUILDTECH INDIA PVT. LTD.	Any other provision - Govt body	25/07/2023	Wrong File	ATANU
25	7/7/2023	Company Petition (Companies Act)	710102058052023		KEA LOGISTICS PRIVATE LIMITED VS SHREE BUILDTECH INDIA PVT. LTD.	Sec 252 (3) - By Government Body	12/7/2023	wrong section cs detail missed in index page 54 not clear 50rs stamp paper with Power of attorney or board resolution missed income tax service missed	CS ANKIT
26	7/7/2023	Company Appeal(Companies Act)	710102057892023		KEA LOGISTICS PRIVATE LIMITED VS SHREE BUILDTECH INDIA PVT. LTD.	Sec 252 (1)	26/10/2023	wrong pdf upload kindly all merge pdf in final pdf upload and (come to registry)	CS CHARU
27	12/7/2023	CP(AA) Merger and Amalgamation(Companies Act)	710102059792023		AUTOMELA ONLINE SERVICES PRIVATELIMITED. VS SHREE BUILDTECH INDIA PVT. LTD.	Rule 11 of NCLT	16/08/2023	case type wrong	RAKESH KUMAR
28	12/7/2023	Company Appeal(Companies Act)	710102059982023		AUTOMELA ONLINE SERVICES PRIVATELIMITED. VS SHREE BUILDTECH INDIA PVT. LTD.	Sec 252 (1) - By Government Body	31/07/2023	master data gurgaon	PUNEET
29	13/07/2023	Company Petition IB (IBC)	710102060332023		BANK OF MAHARASHTRA VS PANKAJ GOSWAMI	Section 95(1)	24/07/2023	reply of notice or 9-3-B certificate missed TC not allowed need to true copy sign on every pages Pg32 not clear wrong	VK GUPTA
30	11/7/2023	Company Petition IB (IBC)	710102059282023		BANK OF MAHARASHTRA VS DHARMBIR SINGH	Section 95(1)	27/07/2023	Pg-32,86,87,88,91 not clear form-2 missed wrong juridiction	VK GUPTA

31	14/07/2023	Company Petition (Companies Act)	710102060802023		LT COL K DHODY VS ANSAL PROPERTIES AND INFRASTRUCTURELIMITED	Sec. 73(4)	19/07/2023	wrong file	Lt Col K
32	14/07/2023	Company Petition IB (IBC)	710102061012023		NARESH KUMAR GOEL VS ANSAL PROPERTIES AND INFRASTRUCTURELIMITED	IBC under Sec 7	20/07/2023	wrong choose location please choose location chandigarh	Naresh Kumar Goel
33	14/07/2023	Contempt Petition (IBC)	710102060902023		M/S SWIFT SECURITAS PVT LTD VS M/S ENTERTAINMENT CITY LIMITED	Rule 11 of NCLT, 2016	21/07/2023	Section not mention in index, memo parties are not mention in index, services are also not mention in index.	Navin
34	14/07/2023	Contempt Petition (IBC)	710102060632023		SUMAN KUMAR VERMA VS M/S ENTERTAINMENT CITY LIMITED	Rule 11 of NCLT, 2016	24/07/2023	wrong file need to addtional file	SUMAN
35	15/07/2023	Company Petition (Companies Act)	710102061752023		LATIKA DHODY VS ANSAL API INFRASTRUCTURE LIMITED	Sec. 73(4)	19/07/2023	wrong file	Lt Col K
36	15/07/2023	Company Petition (Companies Act)	710102062022023		ARPITA DHODY VS ANSAL API INFRASTRUCTURE LIMITED	Sec. 73(4)	19/07/2023	wrong file	Lt Col K
37	15/07/2023	Contempt Petition (IBC)	710102061492023		TAKKSHILL ENTERPRISES VS IAP COMPANY PRIVATE LIMITED	Sec 60(5)	24/11/2023	case type wrong	ROHIT RATHI
38	17/07/2023	Contempt Petition(Companies Act)	710102062702023		SHIPPY BUDHRAJA VS HOLY-LAND MARKETING PRIVATE LIMITED	Sec 425	18/07/2023	proof of service should file separately	Varun
39	17/07/2023	Company Petition IB (IBC)	710102062642023		VASU POLYMERS (INDIA) PRIVATE LIMITED VS AARAV PACKAGING PRIVATE LIMITED	IBC Under Sec 9	25/07/2023	9-3-B certificate missed Pg112,114,124,220,519 to 527,538 to 544,547,549,551,554 not clear	kislay komal
40	18/07/2023	Company Petition IB (IBC)	710102063022023		ADS CIVIL & INTERIORS PRIVATE LIMITED VS CLASS 21A TECHNOLOGIES PRIVATE LIMITED	IBC Under Sec 9	25/07/2023	wrong jurisdiction	RAJEEV SHRIVASTAVA
41	20/07/2023	Company Appeal(Companies Act)	710102063612023		ADS CIVIL & INTERIORS PRIVATE LIMITED VS CLASS 21A TECHNOLOGIES PRIVATE LIMITED	Sec 252 (3)	17/08/2023	, stk 7 missed WRONG income tax service missed Exemption application kindly remove Come to registry	Jayant
42	26/07/2023	Company Appeal(Companies Act)	710102065772023		ADS CIVIL & INTERIORS PRIVATE LIMITED VS CLASS 21A TECHNOLOGIES PRIVATE LIMITED	Sec 252 (1) - By Government Body	31/07/2023	kindly merge all pdf upload final pdf	AVNISH SHARMA
43	29/07/2023	Company Petition (Companies Act)	710102066772023		MR. SANJAY AGGARWAL VS MPN FINCAP PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1),Rule 11 of NCLT	4/8/2023	list of date and brief synopsis missed kindly remove application and file separately, 29-42,46-52,60,89,91,100-103,111,113 page not clear ,86-88,96-99	Shivam
44	28/07/2023	Company Appeal(Companies Act)	710102066542023		MR. SANJAY AGGARWAL VS MPN FINCAP PRIVATE LIMITED	Sec 252 (3)	4/8/2023	42,55,57,59,63-64,113,125 page not clear memo of parties all applicant and respondent details missed in online portal	ABNISH KUMAR
45	29/07/2023	Company Petition IB (IBC)	710102066752023		ACE FOOTMARK PRIVATE LIMITED VS MPN FINCAP PRIVATE LIMITED	IBC Under Sec 10	7/8/2023	need to sign on every pages in application need to true copy sign on every pages ticekt not allowed on content vakalatnama serviec missed	Ajay
46	2/8/2023	Company Petition IB (IBC)	710102067742023		CMI LIMITED VS SHIVPRIYA CABLES PRIVATE LIMITED	IBC Under Sec 9	8/8/2023	Pg-58 to 67 not clear	MILAN

47	7/8/2023	Company Petition IB (IBC)	710102068672023		FORTUNE MARKETING THROUGH ASHISH KUMAR VS MDM TELEVENTURES PRIVATE LIMITED	IBC Under Sec 9	14/08/2023	juridiction wrong	Gautam
48	7/8/2023	Company Petition (Companies Act)	710102068872023		JMDR INFRA PROJECTS PRIVATE LIMITED VS MRS. NIHARIKA MISRA	Sec. 241(1),Rule 11 of NCLT	5/9/2023	all affidavit up and notary delhi MOA and AOA not clear	ADITYA
49	9/8/2023	Company Petition IB (IBC)	710102069332023		IIFCL ASSET MANAGEMENT COMPANY LIMITED VS VINAYAK CHATTERJEE (PERSONAL GUARANTOR OF FEEDBACK INFRA PRIVATE LIMITED	IBC under Sec 7	22/08/2023	wrong file	MITAL AND MITAL
50	9/8/2023	Company Appeal(Companies Act)	710102069452023		IIFCL ASSET MANAGEMENT COMPANY LIMITED VS VINAYAK CHATTERJEE (PERSONAL GUARANTOR OF FEEDBACK INFRA PRIVATE LIMITED	Sec 252 (3)	4/9/2023	41-46,70 page not clear 46 after numbering missed (same objection not remove objection) 1st volume not uploaded	Shivam
51	13/08/2023	Company Petition IB (IBC)	710102070452023		RAJASHREE JAJOO VS STATE BANK OF INDIA	Section 94(1)	22/08/2023	file incomplete please contact to registry	Akanchha Sinha
52	16/08/2023	Company Appeal(Companies Act)	710102071032023		RAJASHREE JAJOO VS STATE BANK OF INDIA	Sec 252 (1) - By Government Body	18/08/2023	wrong jurisdiction	PUNEET
53	15/08/2023	Company Petition (Companies Act)	710102070902023		MR. SANJAY AGGARWAL VS M P N FINCAP PRIVATE LIMITED	Sec. 241(1)	4/9/2023	list of date event and synopsis due to payment section 242 33-44,47-55 page not clear come to registry	Dhruv Gupta
54	17/08/2023	Intervention Petition (IBC)	710102071392023		RITESH KUMAR ARORA & ANR. VS TODAY HOMES NOIDA PVT LTD	Sec 60(5)	18/10/2023	case type wrong contact to regsitry regarding your file	Chaitanyashil
55	23/08/2023	Company Appeal(Companies Act)	710102073182023		RITESH KUMAR ARORA & ANR. VS TODAY HOMES NOIDA PVT LTD	Sec 252 (1) - By Government Body	25/08/2023	jurisdiction wrong	Puneett Singhal
56	25/08/2023	Company Petition (Companies Act)	710102074242023		CRECIMIENTO SOLUTIONS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI	Sec 272 of the Companies Act , 2013	28/08/2023	page 32-37,75-77 memo of parties,brief synopsis,list of date and event missed	Nitin Bhatia
57	26/08/2023	Contempt Petition(Companies Act)	710102074462023		RAKESH JAIN VS MRS SHALINI JAIN	Sec 241 (2)	28/08/2023	wrong section memo of parties synopsis and list of date and event kindly mentioned which section to filed payment	BHARAT ARORA
58	29/08/2023	Intervention Petition (IBC)	710102075412023		TARA ALLOYS LIMITED VS TARA ALLOYS LIMITED	Sec 60(5)	29/08/2023		victor
59	29/08/2023	Intervention Petition (IBC)	710102075582023		M/S SONI BUILDCON PVT LTD VS M/S SONI REALTORS PVT. LTD.	Sec 60(5),Rule 11 of NCLT, 2016	1/9/2023	case type wrong	Nitin kumar
60	29/08/2023	Company Petition (Companies Act)	710102075352023		MOUSHUMEE JHA VS PARIKSHA LABS PRIVATE LIMITED	Sec. 241(1)	1/9/2023	advocate sign missed in index and some pages 2nd respondent not added in online portal every pages not sign affidavit not notary prayer not sign kindly remove application and file separately MOa Aoa	AJAY DABAS

61	27/08/2023	Company Petition IB (IBC)	710102074732023		CHANDRA MOHAN KATHURIA VS PARIKSHA LABS PRIVATE LIMITED	Section 94(1)	18/09/2023	palace and date missed after index demond notice missed Pg-101 cut Pg-123,134,218, 227,233,237,276,277,278,280,281 to 290,293 to 296,301 to 305,309 to 313,317,318,not clear Pg-199 to 201 missed date missed in vakalatnama master data missed notice missed incomplete documents """""""""""""please contat to registry	Kumar Mihir
62	28/08/2023	Company Petition IB (IBC)	710102074952023		SANJEEV KRISHAN SHRAMA VS ORIENTAL BANK OF COMMERCE	Section 94(1)	18/10/2023	affidavit notary missed Pg-22 to 26, pagination double not allowed Pg-54 missed as a vakalatnama	Prakash Legal Advisers
63	29/08/2023	Intervention Petition (IBC)	710102075422023		DAIICHI SANKYO COMPANY LTD VS TORUS BUILDCON PRIVATE LIMITED	Sec 60(5)	29/08/2023		victor
64	31/08/2023	Company Petition (Companies Act)	710102076002023		GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	12/9/2023	memo of parties,missed brief synopsis and list of date and event wrong arrange 45 not clear vakaltanama missed counsel detail missed in index	Bhargavi Bhide
65	4/3/2022	Company Petition IB (IBC)	710102017752022		JAMMU AND KASHMIR BANK LIMITED VS RAJEEV GUPTA	Section 95(1)	4/9/2023	please replace and into VS in memo party Pg-5 to 73,75 to 121,137 to 142,237,238,239,282 to 291,342 to 358 not clear ticket not allowed on content of	Ashutosh
66	8/4/2022	Company Petition IB (IBC)	710102027102022		JAMMU AND KASHMIR BANK LIMITED VS RAJ SINGH GEHLOT	Section 95(1)	4/9/2023	section wrong please check ticket not allowed on content of vakalatnama	Ashutosh
67	5/9/2023	Intervention Petition (IBC)	710102077272023		PALIKA TOWNS LLP VS MOSER BAER SOLAR LIMITED	Rule 11 of NCLT, 2016	14/09/2023	section wrong memo party missed list of date and events missed	Nistha Gupta
68	13/09/2023	Company Appeal(Companies Act)	710102079662023		PALIKA TOWNS LLP VS MOSER BAER SOLAR LIMITED	Sec 252 (3)	14/09/2023	affidavit balia state and notary delhi 55-64,144-150,153-154,159-166 pages not clear stk 7 missed	Bharti
69	14/09/2023	Company Petition IB (IBC)	710102079832023		KALRA IMPEX PRIVATE LIMITED VS KALRA IMPEX PVT LTD	IBC Under Sec 10	21/09/2023	need to true copy sign on every page application and annexure Pg-63 to 65, Pg-cut between 70 to 71, ticket not allowed on vakalatnama content	Sujeet Kumar
70	3/3/2023	Company Petition (Companies Act)	710102020992023		TARANTEJ SINGH REKHI VS M/S SIMRAN POULTRY PVT LTD. AND OHERS	Sec. 241(1),Sec. 242(4)	28/11/2023	,Pages 236, 264, 284, 293 to 310, 323, 324, 361 to 363, 353 to 356 Hindi pages vakaltnama missed	manuj nagrath
71	14/09/2023	Company Petition (Companies Act)	710102079882023		INDIAN BANK VS ANJANEE KUMAR LAKHOTIA	Application under any other provisions	19/09/2023	wrong section or wrong case type	Amod
72	15/09/2023	Company Petition IB (IBC)	710102080282023		GUPSHUP TECHNOLOGY INDIA PRIVATE LIMITED VS YAARI DIGITAL INTEGRATED SERVICESLIMITED	IBC Under Sec 9	25/09/2023	wrong juridiction	Sujoy
73	18/09/2023	Company Petition IB (IBC)	710102080802023		AMIT KUMAR SINGH VS RIO HEIGHTS PRIVATE LIMITED	IBC under Sec 7	25/09/2023	incomplete file	Ashutosh
74	18/09/2023	Contempt Petition(Companies Act)	710102080972023		GLOBAL AUTOTECH LTD VS AJAYMAINI	Rule 11 of NCLT	4/10/2023	case type wrong 53-83 page not clear	ROHIT GANDHI
75	18/09/2023	Company Petition IB (IBC)	710102080862023		AMIT KUMAR SINGH VS APEX HEIGHTS PRIVATE LIMITED	IBC under Sec 7	25/09/2023	incomplete file	Ashutosh

76	17/09/2023	Company Petition IB (IBC)	710102080612023		VARA INFROVATE PRIVATE LIMITED VS NICDC LOGISTICS DATA SERVICES LIMITED	IBC Under Sec 9	25/09/2023	Pg-152,153,181not clear court fee and welfare missed	KARAN MALHOTRA
77	7/7/2023	Company Petition IB (IBC)	710102057802023		BRILLIANT METALS PRIVATE LIMITED VS JYOTI BANSAL	Section 95(1)	19/09/2023	juridiction wrong	Palash Singhai
78	19/09/2023	Company Petition IB (IBC)	710102081382023		VERMMILLION COMMUNICATION PRIVATELIMITED VS HERO ELECTRIC VEHICLES PRIVATE LIMITED	IBC Under Sec 9	7/10/2023	Pg-52,55,180 to 185,260,272,276 not clear	AMAR
79	21/09/2023	Contempt Petition (IBC)	710102081952023		KUSUM DWIVEDI VS M/S ORRIS INFRASTRUCTURE PVT. LTD.	Sec 60(5)	27/09/2023	section wrong Pg-105 to 161 not clear	Nitesh
80	25/09/2023	Company Petition IB (IBC)	710102082872023		BANK OF MAHARASHTRA VS GANESH SHARMA	Section 95(1)	26/10/2023	Wrong Juridiction	UTKARSH DWIVEDI
81	27/09/2023	CP(AA) Merger and Amalgamation(Companies Act)	710102083672023		MARS PACKWELL PRIVATE LIMITED VS GANESH SHARMA	Sec. 230-232 - Second Motion	16/10/2023	need to file as Additional Document (wrong e-filing)	MANISH GUPTA
82	26/09/2023	Company Petition (Companies Act)	710102083282023		MR. NARENDRABHAI KANTILAL PATEL VS INSTITUTE OF TOWN PLANNERS INDIA	Sec. 241(1)	4/10/2023	due payment section 242,244 and 213 all respondent detail missed in online portal 97 page not clear	M S VISHNU
83	26/09/2023	Company Petition (Companies Act)	710102083392023		CRECIMIENTO SOLUTIONS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI	Sec 272 of the Companies Act , 2013	4/10/2023	file not proper uploaded	Nitin Bhatia
84	26/09/2023	Company Petition IB (IBC)	710102083352023		BANK OF MAHARASHTRA VS NISHA SHARMA	Section 95(1)	26/10/2023	Pg-28 -29 wrong arrange	UTKARSH DWIVEDI
85	27/09/2023	CP(AA) Merger and Amalgamation(Companies Act)	710102083812023		KOLMEKS INDIA PRIVATE LIMITED VS NISHA SHARMA	Sec. 230-232 - Second Motion	16/10/2023	need to file as Additional document (Wrong Filing)	MANISH GUPTA
86	4/10/2023	Company Appeal(Companies Act)	710102085242023		KOLMEKS INDIA PRIVATE LIMITED VS NISHA SHARMA	Sec. 230-232 - Second Motion	9/10/2023	file issue come to registry	MANISH GUPTA
87	5/10/2023	Contempt Petition (IBC)	710102085502023		A.C.BANERJEE & ORS. VS RUDRA BUILDWELL CONSTRUCTIONS PRIVATELIMITED	Sec 60(5)	7/10/2023	section wrong please choose rule-11 please fill all party in portal wrong pagination on top pages sign missed in application need to affidavit for all applicant court fee and welfare missed	A Venayagam Balan
88	7/10/2023	Company Petition (Companies Act)	710102086262023		ISHITVA CONSTRUCTION LIMITED VS RUDRA BUILDWELL CONSTRUCTIONS PRIVATELIMITED	Sec 252 (1) - By Government Body	11/10/2023	wrong index not file not proper sequence etc.	ABHINAV KUMAR PANDEY
89	8/10/2023	Company Petition (Companies Act)	710102086732023		MAGIC DESTINATIONS (OPC) PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Sec 252 (3)	19/10/2023	, STK 7 missing in pdf and company name also mentioned in stk 7 list case type wrong	Bharti
90	12/10/2023	Company Petition IB (IBC)	710102088292023		INVENT ASSETS SECURITISATION ANDRECONSTRUCTION PRIVATE LIMITED VS N. N. INTRATRADE SERVICES PRIVATELIMITED	IBC under Sec 7	16/10/2023	affidavit address and verification mismatch Pg-52,64,66,104, cut Pg-194,195,208 not clear need to true copy sign on every pages court fee and welfare pagination wrong in index	vinam
91	11/10/2023	Execution Petition	710102087792023		RAKESH KUMAR VS MR. DEEPAK KUMAR	Rule 11 of NCLT	22/11/2023	section wrong and case type wrong	Nithin

92	18/10/2023	Company Petition IB (IBC)	710102091932023		DHANI HEALTHCARE LIMITED VS LSR INFRACON PRIVATE LIMITED	IBC Under Sec 9	28/10/2023	Pg-92,93 to 142,152 to 156,163,164, not clear	SANJEEV KUMAR
93	17/10/2023	Company Petition IB (IBC)	710102091292023		SARVAMANGLA INFRABUILD PRIVATE LIMITED VS NALWA STEEL AND POWER LIMITED	IBC Under Sec 9	7/12/2023	Pg-113 to 122,143 not clear master data missed reply of demond notice missed or 9-3-B certificate missed please contact to registry	Sagarika Sahoo
94	25/10/2023	Intervention Petition (IBC)	710102093502023		ROMY BANSAL VS MICA INDUSTRIES LIMITED	Sec 60(5)	7/12/2023	list of date events and brief synopsis missed in index and in memo party please mention on top vinay gupta in pdf	Saumya Jain
95	28/10/2023	Company Petition IB (IBC)	710102094102023		AKASH DEEP KALRA VS MICA INDUSTRIES LIMITED	Section 94(1)	3/11/2023	list of date and events missed affidavit address and verification mismatch U51909HR2008PTC038196 wrong	Ujjval Gupta
96	1/11/2023	Company Petition IB (IBC)	710102095132023		CARL VAN HEUVEL VS CAIRN INDIA LIMITED	IBC Under Sec 9	6/12/2023	wrong juridiction	Pulkit Prakash
97	21/03/2023	Company Appeal(Companies Act)	710102026082023		CARL VAN HEUVEL VS CAIRN INDIA LIMITED	Sec 252 (1)	29/11/2023	Council detail missed in master index, true copy stamp missed in annexures all pdf remove and kindly final pdf upload	Hitesh
98	8/11/2023	Contempt Petition(Companies Act)	710102097402023		SYNAPSICA TECHNOLOGIES PRIVATE LIMITED VS GANDHARV GOYAL	Sec 241 (2)	17/11/2023	wrong file	Payal Chawla
99	7/11/2023	Company Petition IB (IBC)	710102096902023		DINESH D SHAH VS GANDHARV GOYAL	Section 94(1)	16/11/2023	iincomlete file please properly file	Sumit Sinha
100	18/11/2023	CA(A) Merger and Amalgamation(Companies Act)	710102099732023		GIRNAR INVESTMENT LTD VS GANDHARV GOYAL	Sec. 230-232 - Second Motion	22/11/2023	2nd motion not linked in 1st motion and 1st motion not mentioned	SHAILESH SUMAN
101	13/11/2023	CP(AA) Merger and Amalgamation(Companies Act)	710102098282023		SKB TRADEX PRIVATE LIMITED VS GANDHARV GOYAL	Sec. 230-232 - Second Motion	20/11/2023	154-158,161 page not clear and kindly file upload properly	Sweeny Gulati
102	21/11/2023	Intervention Petition (IBC)	710102100052023		SACHIN NAVEEN SINHA RESOLUTION PROFESSIONAL OF SPEL GRANITO PRIVATE LIMITED VS AXIS BANK	Sec 60(5)	29/11/2023	wrong jusidiction	Sachin Naveen. Sinha
103	27/11/2023	Company Petition IB (IBC)	710102101632023		HARPREET KAUR VS AXIS BANK	Section 94(1)	5/12/2023	in complete file please contact to registry	RAJEEV
104	27/11/2023	Transfer Petition (IBC)	710102101792023		RAJESH GAURISHANKAR PODDAR VS STATE BANK OF INDIA THROUGH RESOLUTION PROFESSIONAL MR. INDRAJIT MUKHERJEE	Rule16(d),NCLT Rules,2016 IBC	4/12/2023	case type wrong main case no not mention in pdf double pagination not allowed pagination missed index Pg-27 to 29 not clear Pg-54 to 66, welfare @ 25rs curt fee @ 3 rs	PRADNYA SHINDE
105	28/11/2023	Intervention Petition (IBC)	710102102072023		SHREE VARDHMAN BUILDPROP PRIVATE LIMITED VS DSS INFRASTRUCTURE PRIVATE LIMITED	Rule 11 of NCLT, 2016	11/12/2023	section wrong in pdf list of date and brief synopsis missed vakalatnama missed wrong entry in the portal	KNM & Partners
106	30/11/2023	Company Petition IB (IBC)	710102102982023		ROOFS AND CEILINGS (INDIA) PRIVATE LIMITED VS SHAPOORJI PALLONJI AND COMPANY PRIVATE LIMITED	IBC Under Sec 9	8/12/2023	counsel detail missed after index and memo party Pg-20 to 31,56,74,76,78,92,100,106,107,108,112,121 to 124,132 to 135,137,133,139,142,144,146,150 to 153,200 to 208,214 to 223,228,23,231,233 to 240 not clear court fee@ rs 3 nad	Hemant Shah
107	2/12/2023	Company Petition IB (IBC)	710102103612023		IDBI TRUSTEESHIP SERVICES LIMITED VS SHREE VARDHMAN INFRAHEIGHTS PRIVATE LIMITED	IBC under Sec 7	12/12/2023	Page-947,959,987 not clear Page-1020,1021 is CUT Affidavit Address Mismatch with Notary	RAJEEV

108	8/12/2023	Company Petition IB (IBC)	710102105082023		JUPITER ADMINISTRATIVE AND SECURITY SERVICES PRIVATE LIMITED VS LML LIMITED	Rule 11 of NCLT, 2016	15/12/2023	wrong file please need to separate both file please contact to registry regarding your file	Keshav Thakur
109	7/12/2023	Company Petition IB (IBC)	710102104702023		GE POWER INDIA LIMITED VS BHARAT HEAVY ELECTRICALS LIMITED	IBC Under Sec 9	15/12/2023	Pg-209 to 220,238 to 243,222,223 ,225,226,248,250,251,276 to 278,301 to 303,326,to 328 not clear Pg-399 to 411 cut	vinam
110	8/12/2023	Company Petition IB (IBC)	710102105092023		M/S JUPITER ADMINISTRATIVE AND SECURITY SERVICES VS LML LIMITED	Rule 11 of NCLT, 2016	15/12/2023	"wrong file please need to separate both file please contact to registry regarding your file "	Keshav Thakur
111	18/12/2023	Intervention Petition (IBC)	710102107302023		VIPUL GARDENS RESIDENTS WELFARE ASSOCIATION VS VIPUL LIMITED	Sec 60(5)	26/12/2023	list of date and events and breif synopsis case type wrong	J SAGAR ASSOCIATES DELHI
112	18/12/2023	Company Appeal(Companies Act)	710102107402023		VIPUL GARDENS RESIDENTS WELFARE ASSOCIATION VS VIPUL LIMITED	Sec 252 (1)	27/12/2023	file not proper uploaded	ritu jain
113	19/12/2023	Contempt Petition(Companies Act)	710102107602023		MR. NIKHIL RAI AND ANOTHER VS M/S VCARE TECHNOLOGIES PVT LTD	Sec 425	28/12/2023	wrong file	Monica
114	21/12/2023	Company Petition (Companies Act)	710102108512023		UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS EDUCOMP SOLUTIONS LIMITED	Sec 241 (2)	27/12/2023	Kindly remove application in exemption 759-764,1000,1007-1008,1014,1016,1023,1055-1056,1080-1085,1461-1462,1476-1477,1487,1523-1525 ,2364-2381,2563-2572,2678-2790,2794,2796,2809,3209-3210-3224 page not clear volume 9 counsel sign missed 1721-1722,1725,1733,1735,1752,1754,2043-	sfionclt
115	1/3/2023	Interlocutory Application (I.B.C)	710102020302023	COMPANY PETITION IB (IBC)/401(ND)2017	HINA RAMA NABAM VS SURINDER KUMAR	Sec 60(5)	17/07/2023	e-mail id missing in index page do True Copy sign wherever required	Abhimanyu Tewari
116	7/4/2023	Interlocutory Application (I.B.C)	710102031802023	COMPANY PETITION IB (IBC)/2688(ND)2019	BRIJESH SINGH BHADAURIYA VS MR. RAJEEV GUPTA SUSPENDED DIRECTOR OF	Sec 66(1)	25/07/2023	page 67 to 76 not clear	Vishal
117	28/04/2023	Interlocutory Application (I.B.C)	710102039662023	COMPANY PETITION IB (IBC)/223(ND)2020	M/S D. LIGHT ENERGY PRIVATE LIMITED VS M/S BENCHMARK SUPPLY CHAIN SOLUTION PRIVATE LIMITED	Sec 60(5)	3/7/2023	true copy and sign missing in annexure page and section mention on index or right on online portal according to index.page no 1 not signed	Rajiv Malik
118	29/04/2023	Restoration Application (Companies Act)	710102039862023	COMPANY PETITION (COMPANIES ACT)/52(ND)2016	PANKAJ ARORA AND ORS. VS INTERNATIONAL INSTITUTE OF FINANCE MARKETS LTD.AND ORS.	Rule 48	4/8/2023	section wrong please choose section any other provision and please mention section 48(2) in index	Neha Kapoor
119	1/5/2023	Company Appeal (IBC)	710102040382023	COMPANY PETITION IB (IBC)/446(ND)2017	TAKKSHILL ENTERPRISES VS IAP COMPANY PRIVATE LIMITED	Sec 60(5)	24/11/2023	wrong section and case type wrong (need to file IA)etc please contact to registry rageding you file	ROHIT RATHI

120	5/5/2023	Interlocutory Application (I.B.C)	710102041682023	COMPANY PETITION IB (IBC)/702(ND)2018	DOEHLER INDIA PRIVATE LIMITED VS XALTA FOOD & BEVERAGES PRIVATE LIMITED (IN CIRP) BEING REPRESENTED BY MR. NAVEEN KUMAR JAIN LIQUIDATOR	Sec 60(5)	25/07/2023	memo party attach top of the application counsel detail missing in prayer and page no. 49 50,121-139, not clear page and true copy sign missing on annexures	MURALIDHAR KHADILKAR
121	9/5/2023	Restoration Application (IBC)	710102042542023	COMPANY PETITION IB (IBC)/2192(ND)2019	PUNEET ARORA VS VARDHMAN ESTATES & DEVELOPERS PRIVATE LIMITED	Rule 11 of NCLT, 2016	3/8/2023	Affidavit address mismatch from notary	Pawan
122	12/5/2023	Interlocutory Application (I.B.C)	710102043582023	COMPANY PETITION IB (IBC)/991(ND)2018	AASTHA SURGIMED LIMITED VS VARDHMAN ESTATES & DEVELOPERS PRIVATE LIMITED	Application under any other provisions- IBC	25/07/2023	please remove main petition detail from online portal	ALOK KAUSHIK
123	17/05/2023	Company Application(Companies Act)	710102045262023	COMPANY PETITION (COMPANIES ACT)/46(ND)2022	SURPREET SINGH SURI VS ROHIT GUPTA	Rule 11 of NCLT	2/8/2023	section mention in index and application	Anurag
124	19/05/2023	Interlocutory Application (I.B.C)	710102045592023	COMPANY PETITION IB (IBC)/783(ND)2022	SHAMSHER BAHADUR SINGH VS ROHIT GUPTA	Application under any other provisions- IBC	26/07/2023	page no.35-36 not clear page and notary missing stamp paper and affidavit documents not found plz re upload	SHAMSHER BAHADUR SIN
125	24/05/2023	Interlocutory Application (I.B.C)	710102046902023	COMPANY PETITION IB (IBC)/131(PB)2017	DEEPAK CHOUDHUARY VS BSE LIMITED	Sec 60(5)	7/8/2023	Rearrange Index Correctly, section mention on index second applicant details mention online portal and affidavit attach First Master Index then Vol-I Index Add all	Ramesh Chandra Mishra
126	25/05/2023	Interlocutory Application (I.B.C)	710102047452023	COMPANY PETITION IB (IBC)/233(ND)2022	DEEPAK CHOUDHUARY VS BSE LIMITED		21/08/2023	Wrong Main Case Linked Wrong Section Chosen Delete Respondent Detail Cause Title Not Filled in Online Portal	Devendra
127	26/05/2023	Interlocutory Application (I.B.C)	710102047912023	COMPANY PETITION IB (IBC)/846(ND)2022	IMZ CORPORATE PRIVATE LIMITED VS MDS TELEMATICS PVT LTD	Rule 11 of NCLT, 2016	20/07/2023	Please mismatch name with online portal MDS TELEMATICS PVT LTD MSD TELEMATICS PVT LTD	achint kumar
128	6/6/2023	Interlocutory Application (I.B.C)	710102050932023	COMPANY PETITION IB (IBC)/375(PB)2018	NEHA MEHRA THROUGH VANI RATHEE VS M/S ABW INFRASTRUCTURE LTD	Sec 60(5)	17/07/2023	Page -47B Typed Copy Missing	Anjali Tiwari
129	13/06/2023	Miscellaneous Application (IBC)	710102052762023	COMPANY PETITION IB (IBC)/236(ND)2020	PANKAJ NARANG VS M/S ABW INFRASTRUCTURE LTD	Rule 11 of NCLT, 2016	13/07/2023	case type wrong and applicant detail incomplete online portal and sign missing in application page and stamp and affidavit not notarize and true copy	PANKAJ
130	14/06/2023	Interlocutory Application (I.B.C)	710102053142023	COMPANY PETITION IB (IBC)/744(ND)2022	BABITA JAIN VS STARLIT POWER SYSTEMS LIMITED	Sec 60(5)	4/8/2023	please remove STARLIT POWER from online portal	MOHD NAZIM
131	17/06/2023	Interlocutory Application (I.B.C)	710102053762023	COMPANY PETITION IB (IBC)/559(PB)2017	PADIA TIMBER VS M/S PADIA TIMBER COMPANY PVT. LTD.	Sec 60(5)	3/10/2023	Respondent details fill on line according to mop	Pankaj
132	16/06/2023	Interlocutory Application (I.B.C)	710102053522023	COMPANY PETITION IB (IBC)/440(ND)2021	ABHISHEK KUMAR VS ANIL KAUSHAL & ORS.	Application under any other provisions- IBC	3/8/2023	incomplete file plz arrange pdf accordingly index, memo of parties, application, affidavit annexures etc	Abhishek
133	24/06/2023	Interlocutory Application (I.B.C)	710102055052023	COMPANY PETITION IB (IBC)/822(ND)2021	UMESH GUPTA (LIQUIDATOR) VS ANIL KAUSHAL & ORS.	Application under any other provisions- IBC	3/8/2023	Application all page sign, page no 11 12 missing affidavit missing, true copy missing on annexures	Umesh Gupta
134	20/06/2023	Interlocutory Application (I.B.C)	710102054022023	COMPANY PETITION IB (IBC)/2590(ND)2019	VINITA VS MAHESH TANEJA LIQUIDATOR	Sec 60(5)	1/8/2023	required all applicants affidavit.	Vinita

135	21/06/2023	Interlocutory Application (I.B.C)	710102054342023	COMPANY PETITION IB (IBC)/307(ND)2019	CENTRAL GST & CX DEPARTMENT CGST DELHI WEST COMMISSIONERATE VS MR. ANIL KOHLI LIQUIDATOR OF M/S FRANCO LEONE LIMITED	Sec 42	19/10/2023	Case Type wrong (Choose Company Appeal) List of dates and Events and Brief Synopsis Missing	Arjun Jain
136	30/06/2023	Interlocutory Application (I.B.C)	710102055852023	COMPANY PETITION IB (IBC)/776(ND)2021	AJIT GYANCHAND JAIN VS COST REALTORS PRIVATE LIMITED	Sec 60(5)	20/07/2023	delete respondent detail in online portal according to mop, page no 21 to 27, 39 to 41 not readable , true copy sign missing on annexure	Anwesha Dasgupta
137	30/06/2023	Interlocutory Application (I.B.C)	710102055832023	COMPANY PETITION IB (IBC)/907(ND)2020	PRASSAN NAVIN KUMAR SINHA VS PALMOHAN ELECTRONICS PRIVATE LIMITED	Sec 60(5)	5/7/2023	blank page uploaded	Yashoaj
138	2/7/2023	Interlocutory Application (I.B.C)	710102056302023	COMPANY PETITION IB (IBC)/207(ND)2021	ORRIS INFRASTRUCTURE PRIVATE LIMITED VS CHITRANJAN GUPTA	Sec 60(5)	3/7/2023	master index missing, e-stamp paper missing, volume 2 index missing	TAPAS TYAGI
139	4/7/2023	Interlocutory Application (I.B.C)	710102056722023	COMPANY PETITION IB (IBC)/356(PB)2019	WADHWA GLASS PROCESSORS PRIVATE LIMITED VS TUF METALLURGICAL PRIVATE LIMITED	Sec 60(5)	12/7/2023	volume wise index missing vol-1 vol-2 and separate reply file and page no.164,165,184,191-199,203-205,,307,327-338, not clear pages and 366 hindi page and ticket not allowed mid on vakalatanama	Debopriyo Moulik
140	5/7/2023	Interlocutory Application (I.B.C)	710102057172023	COMPANY PETITION IB (IBC)/1744(ND)2019	JAIJAI RAM MISHRA VS DEBASHIS NANDA	Sec 60(5)	7/7/2023	ticket not allowed mid on vakalantama	AVIJIT SINGH
141	5/7/2023	Interlocutory Application (I.B.C)	710102056952023	COMPANY PETITION IB (IBC)/589(PB)2020	ANIL SYAL VS DEBASHIS NANDA	Application under any other provisions- IBC	24/08/2023	section mention in index or application and document not showing please re-upload file	MANOHAR MALIK
142	5/7/2023	Interlocutory Application (I.B.C)	710102057232023	COMPANY PETITION IB (IBC)/264(PB)2023	SHAILENDRA AJMERA VS ENGINE LEASE FINANCE BV	Rule 11 of NCLT, 2016	7/7/2023	section wrong according your pdf and memo party missing and stamp paper supporting affidavit missing	Yugam Taneja
143	5/7/2023	Interlocutory Application (I.B.C)	710102057132023	COMPANY PETITION IB (IBC)/2432(PB)2019	DR. LEKHRAJ BAJAJ VS ENGINE LEASE FINANCE BV	22(3)a	7/7/2023	counsel detail missing in index and sign missing in application page	ANANT A PAVGI
144	5/7/2023	Interlocutory Application (I.B.C)	710102057102023	COMPANY PETITION IB (IBC)/2688(ND)2019	BRIJESH SINGH BHADAURIYA VS MR. RAJEEV GUPTA	Sec 66(1)	9/8/2023	section wrong according your pdf applicant respondent details incomplete online portal sign missed every page of application	Vishal
145	5/7/2023	Interlocutory Application (I.B.C)	710102057272023	COMPANY PETITION IB (IBC)/264(PB)2023	SHAILENDRA AJMERA VS JACKSON SQUARE AVIATION IRELAND LIMITED	Rule 11 of NCLT, 2016	7/7/2023	memo party missing and section wrong	Yugam Taneja
146	3/7/2023	Interlocutory Application (I.B.C)	710102056612023	COMPANY PETITION IB (IBC)/750(PB)2018	BULLAND REALTORS PVT. LTD. VS RAJINDER KUMAR KATHURIA	Sec 60(5)	10/8/2023	Section Not Mentioned In Index and In Application True copy and Sign Missing on some Pages	SHIKHAR
147	6/7/2023	Interlocutory Application (I.B.C)	710102057362023	COMPANY PETITION IB (IBC)/264(PB)2023	SHAILENDRA AJMERA VS SMBC AERO ENGINE LEASE B. V.	Rule 11 of NCLT, 2016	7/7/2023	memo party missing and section wrong	Yugam Taneja
148	5/7/2023	Interlocutory Application (I.B.C)	710102057282023	COMPANY PETITION IB (IBC)/264(PB)2023	SHAILENDRA AJMERA VS BOC AVIATION (IRELAND) LIMITED	Rule 11 of NCLT, 2016	6/7/2023	memo party missing	Yugam Taneja
149	6/7/2023	Interlocutory Application (I.B.C)	710102057412023	COMPANY PETITION IB (IBC)/281(PB)2019	VIKASK KUMAR GARG VS BOC AVIATION (IRELAND) LIMITED	Application under any other provisions- IBC	12/7/2023	section not mention in index and memo party missing	RAKESH KUMAR
150	6/7/2023	Interlocutory Application (I.B.C)	710102057652023	COMPANY PETITION IB (IBC)/1374(ND)2019	SUMAN KUMAR VERMA VS BOC AVIATION (IRELAND) LIMITED	Rule 11 of NCLT, 2016	7/7/2023	section wrong and place date missing in index and prayer and memo party	SUMAN

151	6/7/2023	Company Application(Companies Act)	710102057572023	COMPANY PETITION (COMPANIES ACT)/227(ND)2017	JHONSON & JHONSON SURGICAL VISION INDIA PVT. LTD. VS BOC AVIATION (IRELAND) LIMITED	Rule 11 of NCLT	11/7/2023	attach application pdf	Varun
152	6/7/2023	Interlocutory Application (I.B.C)	710102057332023	COMPANY PETITION IB (IBC)/264(PB)2023	SHAILENDRA AJMERA VS BLUESKY 31 LEASING COMPANY LIMITED	Rule 11 of NCLT, 2016	11/7/2023	Memo of parties missing, affidavit address mismatch with stamp, back date affidavit	Yugam Taneja
153	6/7/2023	Interlocutory Application (I.B.C)	710102057342023	COMPANY PETITION IB (IBC)/264(PB)2023	SHAILENDRA AJMERA VS BLUESKY 19 LEASING COMPANY LIMITED	Rule 11 of NCLT, 2016	12/7/2023	section wrong according your pdf and back date affidavit and memo party missing	Yugam Taneja
154	6/7/2023	Miscellaneous Application (IBC)	710102057392023	COMPANY PETITION IB (IBC)/3392(ND)2019	ARIHANT TRADERS VS GIESECKE & DEVRIENT INDIA PVT. LTD.	Application under any other provisions- IBC	12/7/2023	need to additional document please contact to registry	ROHIT RATHI
155	6/7/2023	Interlocutory Application (I.B.C)	710102057312023	COMPANY PETITION IB (IBC)/178(PB)2017	PRABHJIT SINGH SONI VS GIESECKE & DEVRIENT INDIA PVT. LTD.	Application under any other provisions- IBC	12/7/2023	main case number not mention in pdf and phone number and place date missing in index	PRABHJIT
156	6/7/2023	Company Application(Companies Act)	710102057532023	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/119(ND)2022	ANEST IWATA MOTHERSON COATING EQUIPMENTPRIVATE LIMITED VS ANEST IWATA MOTHERSON COATING EQUIPMENTPRIVATE LIMITED	Rule 11 of NCLT	9/8/2023	applicant respondent detail fill online according to mop	Akshay Ringe
157	8/7/2023	Miscellaneous Application (IBC)	710102058322023	COMPANY PETITION IB (IBC)/2130(ND)2019	C.B. WADHWA VS MR. NILESH SHARMA	Sec 60(5)	11/7/2023	Case Type Wrong, Stamp Notary Missing, Affidavit Address Mismatch, True Copy Sign Missing On Annexures Court fee Ticket On Blank Space Of Vakalatnama	Sachin
158	10/7/2023	Company Application(Companies Act)	710102058982023	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	JPS CHADHA VS JPS CHADHA	Sec 241 (2)	25/07/2023	NEED TO ADDTIONAL FILE	Ashutosh
159	8/7/2023	Miscellaneous Application(Companies Act)	710102058622023	COMPANY PETITION (COMPANIES ACT)/254(ND)2018	MR. SHISH PAL YADAV & ORS. VS BE DEVICE ENGINEERING PVT. LTD.	Sec 241 (2)	13/07/2023	case type wrong	Pawan Kumar Agrawal
160	10/7/2023	Interlocutory Application (I.B.C)	710102058732023	COMPANY PETITION IB (IBC)/375(PB)2018	SATYA PRAKASH GUPTA VS BE DEVICE ENGINEERING PVT. LTD.	Sec 60(5)	13/07/2023	Memo of parties missing, true copy missing on annexures	Satya Prakash Gupta
161	10/7/2023	Interlocutory Application (I.B.C)	710102058832023	COMPANY PETITION IB (IBC)/59(PB)2018	ARVIND GARG VS BE DEVICE ENGINEERING PVT. LTD.	Application under any other provisions- IBC	8/8/2023	index missing	Arvind Garg
162	11/7/2023	Restoration Application (IBC)	710102059212023	COMPANY PETITION IB (IBC)/423(ND)2022	KAVINDRA KUMAR & ORS VS DESEIN PRIVATE LIMITED	Application under any other provisions- IBC	13/07/2023	Add All the Parties (Applicant & Respondent) On Online Portal According to your Memo of Parties	KUNAL ANAND
163	11/7/2023	Company Application(Companies Act)	710102059262023	COMPANY PETITION (COMPANIES ACT)/41(PB)2019	MS. SHAINA VERMA VS MAJESTIC HOLDINGS PRIVATE LIMITED	Rule 11 of NCLT	14/07/2023	all respondent detail not fill online portal	ARJUN
164	11/7/2023	Interlocutory Application (I.B.C)	710102059392023	COMPANY PETITION IB (IBC)/644(ND)2022	ROADWINGS INTERNATIONAL PVT LTD VS CONTAINER CORPORATION OF INDIA LIMITED	Rule 11 of NCLT, 2016	14/07/2023	memo party missing and section wrong	Abhishek Swarup

165	12/7/2023	Company Application(Companies Act)	710102059732023	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	PRIYANKA MIGLANI VS SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA	Rule 11 of NCLT	17/07/2023	affidavit address please mention present delhi	PERVINDER
166	12/7/2023	Interlocutory Application (I.B.C)	710102059772023	COMPANY PETITION IB (IBC)/1581(ND)2019	BHADOHI INDUSTRIAL DEVELOPMENT AUTHORITY VS PRADEEP UPADHYAY LIQUIDATOR FOR THE CORPORATE DEBTOR	Sec 42	7/8/2023	case Type Wrong	Shivam
167	12/7/2023	Interlocutory Application (I.B.C)	710102059762023	COMPANY PETITION IB (IBC)/1581(ND)2019	BHADOHI INDUSTRIAL DEVELOPMENT AUTHORITY VS PRADEEP UPADHYAY LIQUIDATOR FOR THE CORPORATE DEBTOR	Sec 42	7/8/2023	applicant respondents details incomplete in online portal	Shivam
168	12/7/2023	Interlocutory Application (I.B.C)	710102059802023	COMPANY PETITION IB (IBC)/132(ND)2023	SANDEEP KUMAR BHATT VS NITISH KUMAR ARORA	Application under any other provisions- IBC	17/07/2023	phone no. missing in index	Sandeep
169	6/7/2023	Restoration Application (IBC)	710102057602023	COMPANY PETITION IB (IBC)/864(ND)2022	SAISUN OUTSOURCING SERVICES PRIVATELIMITED VS FEEDBACK ENERGY DISTRIBUTION COMPANYLIMITED	IBC Under Sec 9	28/12/2023	Memo of Parties missing. prayer missing. section wrong chosen rule 11. page no. 12 not mention in index.	Rohit
170	13/07/2023	Restoration Application (IBC)	710102060272023	COMPANY PETITION IB (IBC)/334(ND)2018	DHARMENDRA KUMAR GUPTA VS M/S MSX MALL PVT LTD	Rule 11 of NCLT, 2016	18/07/2023	ALL PARTYS IN MEMO PARTY SHOULD BE ON ONLINE PORTAL AND DUE PAYEMTN OTHER SETION AND NEED TO SIGN EVERY PAGE IN APPLICATION	Dhruv Gupta
171	12/7/2023	Interlocutory Application (I.B.C)	710102059912023	COMPANY PETITION IB (IBC)/334(ND)2018	PRAVEEN BANSAL VS M/S MSX MALL PVT LTD	Application under any other provisions- IBC	17/07/2023	wrong file	Shashwat Anand
172	13/07/2023	Interlocutory Application (I.B.C)	710102060372023	COMPANY PETITION IB (IBC)/2970(ND)2019	ASHISH SINGH VS M/S MSX MALL PVT LTD	Application under any other provisions- IBC	7/8/2023	mail id and phone no. and address missing in index, Prayer	Ashish
173	13/07/2023	Interlocutory Application (I.B.C)	710102060172023	COMPANY PETITION IB (IBC)/276(ND)2019	SHIV PRAKASH MISHRA VS ATUL MITTAL	Sec 60(5)	18/07/2023	need to sign every page in application and page no.62,67-74, no clear pages and ticket not allowed mid on vakalatnama	Ashutosh
174	14/07/2023	Interlocutory Application (I.B.C)	710102060942023	COMPANY PETITION IB (IBC)/991(ND)2018	ALOK KAUSHIK VS ATUL MITTAL	Application under any other provisions- IBC	20/07/2023	ALOK KAUSHIK detail incomplete on online portal	ALOK KAUSHIK
175	14/07/2023	Interlocutory Application (I.B.C)	710102061072023	COMPANY PETITION IB (IBC)/1265(ND)2019	HEMANT SHARMA VS ATUL MITTAL	Rule 11 of NCLT, 2016	20/07/2023	counsel detail missing in index	HEMANT SHARMA
176	13/07/2023	Interlocutory Application (I.B.C)	710102060512023	COMPANY PETITION IB (IBC)/245(ND)2022	EDUCOMP INFRASTRUCTURE & SCHOOL MANAGEMENT LTD. THROUGH CHAIRMAN OF MONITORING COMMITTEE VS MILLENNIUM EDUCATION FOUNDATION	Application under any other provisions- IBC	4/8/2023	contact to registry	Hans Raj
177	14/07/2023	Miscellaneous Application (IBC)	710102060652023	COMPANY PETITION IB (IBC)/303(PB)2023	SD REALTORS & DEVELOPERS VS ANSAL HI-TECH TOWNSHIPS LIMITED	Rule 11 of NCLT, 2016	21/07/2023	case type wrong and all party petitioner and respondent detail incomplete online portal and sign missing in application page	Nilotpal Shyam

178	15/07/2023	Interlocutory Application (I.B.C)	710102062272023	COMPANY PETITION IB (IBC)/532(PB)2017	KASHI VISWANATHAN SIVARAMAN VS ANSAL HI-TECH TOWNSHIPS LIMITED	Application under any other provisions- IBC	19/07/2023	Page no. 30 to 73 are not sign, need to every page sign,	Harsh Gupta
179	15/07/2023	Interlocutory Application (I.B.C)	710102062222023	COMPANY PETITION IB (IBC)/564(ND)2019	KASHI VISWANATHAN SIVARAMAN VS ANSAL HI-TECH TOWNSHIPS LIMITED	Application under any other provisions- IBC	19/07/2023	notary date missed, and liquidator phone no and email id missed in index	AMAR
180	15/07/2023	Interlocutory Application (I.B.C)	710102061792023	COMPANY PETITION IB (IBC)/597(PB)2017	SANJAY GUPTA VS ANSAL HI-TECH TOWNSHIPS LIMITED	Application under any other provisions- IBC	19/07/2023	email id and phone number missing in index.	AMAR
181	15/07/2023	Interlocutory Application (I.B.C)	710102062312023	COMPANY PETITION IB (IBC)/3455(ND)2019	HANS RAJ BHOGRA VS ANSAL HI-TECH TOWNSHIPS LIMITED	Application under any other provisions- IBC	20/07/2023	File incomplete.	AMAR
182	15/07/2023	Interlocutory Application (I.B.C)	710102061552023	COMPANY PETITION IB (IBC)/1311(ND)2018	AKARSH KASHYAP VS ANSAL HI-TECH TOWNSHIPS LIMITED	Application under any other provisions- IBC	21/07/2023	Email,phone number, address are missing in index.	AKARSH KASHYAP
183	15/07/2023	Interlocutory Application (I.B.C)	710102061972023	COMPANY PETITION IB (IBC)/1794(ND)2019	ANIL GOEL LIQUIDATOR M/S NATH MOTORS VS ANSAL HI-TECH TOWNSHIPS LIMITED	Sec 60(5)	9/8/2023	Shalya Aggarwal signature Missing On MOP and On Prayer	SHALYA AGARWAL
184	15/07/2023	Interlocutory Application (I.B.C)	710102061602023	COMPANY PETITION IB (IBC)/786(PB)2018	ROHIT SEHGAL VS ANSAL HI-TECH TOWNSHIPS LIMITED	Application under any other provisions- IBC	24/07/2023	Email, phone no. , address are missing in index.	ROHIT SEHGAL
185	15/07/2023	Interlocutory Application (I.B.C)	710102061962023	COMPANY PETITION IB (IBC)/786(PB)2018	ANIL GOEL LIQUIDATOR OF VARRSANA ISPAT LIMITED VS ANSAL HI-TECH TOWNSHIPS LIMITED	Application under any other provisions- IBC	24/07/2023	Email, phone no. are missing in index, Vakalatnama are also missing.	AMAR
186	15/07/2023	Interlocutory Application (I.B.C)	710102061952023	COMPANY PETITION IB (IBC)/1510(ND)2019	DEEPIKA BHUGRA PRASAD (LIQUIDATOR)-KANIK ELECTROICS LIMITED VS ANSAL HI-TECH TOWNSHIPS LIMITED	Application under any other provisions- IBC	7/8/2023	ib not mention in main case and applicant detail missing online portal	AMAR
187	17/07/2023	Interlocutory Application (I.B.C)	710102062482023	COMPANY PETITION IB (IBC)/64(PB)2023	PHONEPE PRIVATE LIMITED VS DHANI LOANS AND SERVICES LIMITED	Sec 60(5)	17/08/2023	Memo parties are missing.	RAJEEV
188	16/07/2023	Interlocutory Application (I.B.C)	710102062442023	COMPANY PETITION IB (IBC)/456(ND)2018	PALLAVI JOSHI BAKHRU CREDITOR VS UNIVERSAL BUILDWELL PVT. LTD.	Sec 47 (1)	24/07/2023	need to additional file	Himanshu Kapoor
189	15/07/2023	Interlocutory Application (I.B.C)	710102062032023	COMPANY PETITION IB (IBC)/299(ND)2019	DEEPIKA B PRASAD LIQUIDATOR OF PARIVARTAN BUILDTECH LIMITED VS UNIVERSAL BUILDWELL PVT. LTD.	Application under any other provisions- IBC	19/07/2023	File Incomplate	AMAR
190	15/07/2023	Interlocutory Application (I.B.C)	710102062252023	COMPANY PETITION IB (IBC)/643(ND)2018	M/S. A TO Z BARTER PVT. LTD. VS UNIVERSAL BUILDWELL PVT. LTD.	Application under any other provisions- IBC	19/07/2023	Page no. 13 to 30 are not sign, need every page sign.	AMAR
191	18/07/2023	Interlocutory Application (I.B.C)	710102063112023	COMPANY PETITION IB (IBC)/1499(PB)2019	BHAVINDER SINGH KHURANA VS ROHIT SEHGAL	Any other provision - Govt body	25/07/2023	index missing and section wrong and please choose any other provision section (ibc) and sign missing in application page	Gagan

192	20/07/2023	Interlocutory Application (I.B.C)	710102063642023	COMPANY PETITION IB (IBC)/228(PB)2018	ANISH AND COMPANY PRIVATE LIMITED VS MOHAN LAL JAIN IN THE CAPACITY OF LIQUIDATOR OF KALIBER ASSOCAITES PRIVATE LIMITED	Sec 60(5)	27/07/2023	case type wrong	Niharika Gupta
193	18/07/2023	Interlocutory Application (I.B.C)	710102063122023	COMPANY PETITION IB (IBC)/1499(PB)2019	R.S. AJIT SINGH & CO. (AUTOMOTIVES) PVT. LTD. VS GIRISH KUMAR SAHNI	Sec 60(5)	25/07/2023	index missing and section wrong	Gagan
194	18/07/2023	Interlocutory Application (I.B.C)	710102062982023	COMPANY PETITION IB (IBC)/1295(ND)2019	ASHOK BHATI VS PR. CCIT NEW DELHI	Application under any other provisions- IBC	10/8/2023	page no.50-52 hindi page, pagination not done in pdf	Ashutosh
195	19/07/2023	Interlocutory Application (I.B.C)	710102063282023	COMPANY PETITION IB (IBC)/235(ND)2023	GIRISH KAMAL GUPTA INTERIM RESOLUTION PROFESSIONAL M/S MAGPPIE GLOBAL HOUSEWARE PVT. LIMITED VS PR. CCIT NEW DELHI	Application under any other provisions- IBC	28/07/2023	wrong arrange. court fee and welfare fee are missing in vakalatnam. true copy and sign are missing in every page .	NIPUN
196	19/07/2023	Interlocutory Application (I.B.C)	710102063482023	COMPANY PETITION IB (IBC)/48(PB)2020	HAMRAZ AHMED VS JAIPURIA BUILDCON PVT. LTD	Sec 60(5)	27/07/2023	Page no. 14 to 32 not clear, court fee and welfare fee put on blank side in vakalatnama. 1Rs court fee are missing in	PURUSHENDRA BHARDWAJ
197	19/07/2023	Interlocutory Application (I.B.C)	710102063222023	COMPANY PETITION IB (IBC)/37(PB)2018	FANTASTIC BUILDCON PVT LTD VS JAIPURIA BUILDCON PVT. LTD	Application under any other provisions- IBC	9/8/2023	page no.25-28,30,38,51 cut pages and page no42 not clear page and liquidator detail not fill online portal and section wrong Plz documents upload	OM PRAKASJ VIJAY
198	20/07/2023	Interlocutory Application (I.B.C)	710102063672023	COMPANY PETITION IB (IBC)/228(PB)2018	MCA MERCENTILES PRIVATE LIMITED VS MOHAN LAL JAIN IN THE CAPACITY OF LIQUIDATOR OF KALIBER ASSOCAITES PRIVATE LIMITED	Sec 60(5)	27/07/2023	need to sign every page in application and applicant and counsel sign missing in prayer and double page numbering and affidavit missing	Niharika Gupta
199	17/07/2023	Interlocutory Application (I.B.C)	710102062862023	COMPANY PETITION IB (IBC)/1718(PB)2018	TIMES INNOVATIVE MEDIA LTD VS RP OF THREE C PROJECTS PVT LTD	Rule 11 of NCLT, 2016	9/8/2023	court order attach must if you enter amended memo of parties in index	Manish Kumar Srivastava
200	19/07/2023	Interlocutory Application (I.B.C)	710102063382023	COMPANY PETITION IB (IBC)/2130(ND)2019	DYNACON PROJECTS PVT. LTD. VS TODAY HOMES AND INFRASTRUCTURE PVT. LTD.	Application under any other provisions- IBC	28/07/2023	Filing worng. reply filing in additional documents.	Omprakash Sharma
201	20/07/2023	Interlocutory Application (I.B.C)	710102063652023	COMPANY PETITION IB (IBC)/228(PB)2018	MCA MERCENTILES PRIVATE LIMITED VS MOHAN LAL JAIN IN THE CAPACITY OF LIQUIDATOR OF KALIBER ASSOCAITES PRIVATE LIMITED	Sec 60(5)	27/07/2023	applicant and counsel sign missing in prayer and need to sign every page in application and double page numbering in application and affidavit missing and counsel sign missing in index	Niharika Gupta
202	20/07/2023	Interlocutory Application (I.B.C)	710102063622023	COMPANY PETITION IB (IBC)/228(PB)2018	ANISH AND COMPANY PRIVATE LIMITED VS MOHAN LAL JAIN IN THE CAPACITY OF LIQUIDATOR OF KALIBER ASSOCAITES PRIVATE LIMITED	Sec 60(5)	27/07/2023	affidavit not notarize and court fee 3 missing in vakalatnama	Niharika Gupta

203	19/07/2023	Miscellaneous Application(Companies Act)	710102063372023	COMPANY PETITION (COMPANIES ACT)/59(PB)2020	G.D. MEHTA VS REGISTRAR OF COMPANIES	Rule 11 of NCLT	27/07/2023	Case type worng. memo perties are missing. need every page sign.	Mrs. Mala Goel
204	19/07/2023	Interlocutory Application (I.B.C)	710102063552023	COMPANY PETITION IB (IBC)/78(ND)2017	KRISHNA KRAFTEX PVT LTD VS REGISTRAR OF COMPANIES	Application under any other provisions- IBC,Application under any other provisions- IBC	24/08/2023	PRAVEEN KUMAR SINGHAL detail not fill online portal and pdf cut page	PRAVEEN
205	22/07/2023	Interlocutory Application (I.B.C)	710102064342023	COMPANY PETITION IB (IBC)/708(ND)2021	MOHIT GOYAL VS AADI BEST CONSORTIUM PRIVATE LIMITED	Sec 60(5)	25/07/2023	page no. 32 are not clear.	ADHISH SRIVASTAVA
206	22/07/2023	Interlocutory Application (I.B.C)	710102064162023	COMPANY PETITION IB (IBC)/943(PB)2020	CONTAINER RAIL ROAD SERVICES PRIVATE LIMITED VS WORLDS WINDOW INFRASTRUCTURE & LOGISTICS PVT LTD	Sec 60(5)	26/07/2023	mr nakul yadav contact No 9990698024 come and tell this file have objection please send it back in affidavit & in application prayer have objcetions	Gautam Swarup
207	20/07/2023	Interlocutory Application (I.B.C)	710102063692023	COMPANY PETITION IB (IBC)/48(PB)2020	HAMRAZ AHMED VS JAIPURIA BUILDCON PVT. LTD	Sec 60(5)	27/07/2023	page no.11-23,28-34, not clear page and ticket not allow mid on vakaltnama and if notary in delhi address should also be	PURUSHENDRA BHARDWAJ
208	22/07/2023	Interlocutory Application (I.B.C)	710102064232023	COMPANY PETITION IB (IBC)/2721(ND)2019	STRAIGHT EDGE CONTRACTS PVT. LTD. VS THREE C SHELTERS PVT. LTD.	19(2)	31/07/2023	need to additional file	Stuti
209	22/07/2023	Interlocutory Application (I.B.C)	710102064292023	COMPANY PETITION IB (IBC)/717(ND)2019	ORIENTAL BANK OF COMMERCE VS MONITERING COMITTEE	Sec 60(5)	31/07/2023	memo party missing and please remove ORIENTAL BANK OF COMMERCE detail from online portal and need to sign every page in application and true copy missing	Shiv Mangal Sharma
210	22/07/2023	Interlocutory Application (I.B.C)	710102064112023	COMPANY PETITION IB (IBC)/2721(ND)2019	STRAIGHT EDGE CONTRACTS PVT. LTD. VS PRADEEP KUMAR KAUSHIK	19(2)	31/07/2023	need to additional document	Aseem Atwal
211	15/07/2023	Interlocutory Application (I.B.C)	710102061632023	COMPANY PETITION IB (IBC)/948(PB)2018	ROHIT SEHGAL VS PRADEEP KUMAR KAUSHIK	Application under any other provisions- IBC	24/07/2023	Email, phone no. address are missing in index.	ROHIT SEHGAL
212	22/07/2023	Interlocutory Application (I.B.C)	710102064362023	COMPANY PETITION IB (IBC)/708(ND)2021	MOHIT GOYAL VS AADI BEST CONSORTIUM PRIVATE LIMITED	Sec 60(5)	25/07/2023	page no . 32 are not clear.	ADHISH SRIVASTAVA
213	24/07/2023	Interlocutory Application (I.B.C)	710102064932023	COMPANY PETITION IB (IBC)/505(ND)2022	MAHI BUILDHOME PRIVATE LIMITED VS AADI BEST CONSORTIUM PRIVATE LIMITED	Sec 60(5)	1/8/2023	if notary in delhi address should also be delhi in affidavit. Vakalatnama are missing in index.	PRANAV
214	24/07/2023	Interlocutory Application (I.B.C)	710102064732023	COMPANY PETITION IB (IBC)/229(PB)2019	MAHI BUILDHOME PRIVATE LIMITED VS AADI BEST CONSORTIUM PRIVATE LIMITED		30/08/2023	main case wrong	AJAY MARWAH
215	21/07/2023	Interlocutory Application (I.B.C)	710102064022023	COMPANY PETITION IB (IBC)/706(PB)2018	ASSISTANT COMMISSIONER VS ERA BUILDING SYSTEMS LTD & APEX BUILDSYS LTD	Sec 60(5)	4/9/2023	counsel details missing on index, mop and prayer section mention in index, memo of parties missing Plz attach top of the PDF	Assistant Commissioner
216	22/07/2023	Interlocutory Application (I.B.C)	710102064102023	COMPANY PETITION IB (IBC)/358(ND)2018	M/S ALPFLY PRIVATE LIMITED VS ERA BUILDING SYSTEMS LTD & APEX BUILDSYS LTD	Application under any other provisions- IBC	3/10/2023	All applicant details fill online according to mop section wrong according your PDF contact to registry	Shubhanshu Kuksal
217	21/07/2023	Restoration Application (Companies Act)	710102064002023	COMPANY PETITION (COMPANIES ACT)/182(ND)2019	TRANSCONTINENTAL FREIGHT SERVICES INDIA PVT LTD VS SUMERU VERRDHE TECHNOLOGIES PVT LTD	Rule 11 of NCLT	6/11/2023	please attached memo party after index and memo party not mention in top of index and section not mention in index and affidavit missing	Shivam

218	24/07/2023	Company Application(Companies Act)	710102064662023	COMPANY PETITION (COMPANIES ACT)/389(ND)2018	MR. SUNIL GOEL VS BUILDWELL BUILDINGS PVT LTD	Application under any other provisions ,Application under any other provisions ,Rule 11 of NCLT	1/8/2023	Memo parties are missing in index. dua payment in rule 82.	KNM & Partners
219	24/07/2023	Interlocutory Application (I.B.C)	710102064772023	COMPANY PETITION IB (IBC)/113(ND)2021	KNIGHT WATCH SECURITY PRIVATE LIMITED VS RAJESH RAMNAMI	Sec 60(5)	1/8/2023	Petitioner details are incomplete in online portal. pdf incomplete. page numbering are missing in index.	OCEAN LAW FIRM
220	24/07/2023	Interlocutory Application (I.B.C)	710102064862023	COMPANY PETITION IB (IBC)/783(ND)2022	CONQUERENT CONTROL SYSTEMS PRIVATELIMITED VS RAJESH RAMNAMI	IBC Under Sec 9	11/8/2023	Section wrong choose any Other Prov. IBC,	SHAMSHER BAHADUR SIN
221	25/07/2023	Company Application(Companies Act)	710102065062023	COMPANY APPEAL(COMPANIES ACT)/104(ND)2023	KARM EVENTS AND MANAGEMENT PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Rule 11 of NCLT	3/8/2023	Memo of Party, Vakala Nama and proof of Service Missing In Index and In Application date Not Mentioned In Index and in Prayer Do true copy also Along with Annexure Upload POS in POS tab	Yashoaj
222	26/07/2023	Interlocutory Application (I.B.C)	710102065482023	COMPANY PETITION IB (IBC)/662(ND)2021	SURPREET SINGH SURI VS VISTAR CONSTRUCTIONS PRIVATE LIMITED	Sec 60(5)	3/8/2023	Proof of service are missing. 25Rs welfare fee and 3Rs court fee are missing in vakalatnama.	UTKARSH
223	25/07/2023	Interlocutory Application (I.B.C)	710102065132023	COMPANY PETITION IB (IBC)/1493(PB)2018	ENKAY INDIA RUBBER CO PVT LTD VS SUMERU PROCESSORS PVT LTD	Application under any other provisions- IBC	26/09/2023	Wrong filing. please file it as in additional documents	RAJIV MALIK
224	26/07/2023	Interlocutory Application (I.B.C)	710102065432023	COMPANY PETITION IB (IBC)/1059(ND)2018	SUKHBIR SINGH VS M/S SHUBHKAMNA BUILDTECH PVT. LTD. ANAND SONBHADRA RESOLUTION PROFESSIONAL/MONITORING COMMITTEE	Sec 60(5)	3/8/2023	Affidavit missing.	Shivam
225	26/07/2023	Interlocutory Application (I.B.C)	710102065422023	COMPANY PETITION IB (IBC)/1059(ND)2018	JATINDAR KAUR VS M/S SHUBHKAMNA BUILDTECH PVT. LTD. ANAND SONBHADRA RESOLUTION PROFESSIONAL/MONITORING COMMITTEE	Sec 60(5)	3/8/2023	Petitioner name are wrong in memo parties.	Shivam
226	26/07/2023	Interlocutory Application (I.B.C)	710102065492023	COMPANY PETITION IB (IBC)/767(ND)2022	CHETTINAD PRODUCTS AND SERVICES PRIVATELIMITED VS INDIABULLS CONSTRUCTIONS LIMITED	Rule 11 of NCLT, 2016	3/8/2023	Memo of party, vakalatnama and Proof of Service Missing in Index and In Application Section not Mentioned In Index and in Application Counsel detail missing In Index and In prayer Remove your affidavit from Annexure which is verifying Application &	Ramanathan N
227	28/07/2023	Interlocutory Application (I.B.C)	710102066642023	COMPANY PETITION IB (IBC)/767(ND)2022	TRUPAL KUMAR PATEL VS ICICI BANK LIMITED	22(3)(b)	2/8/2023	wrong file.	Chandhiok&mahajan
228	28/07/2023	Interlocutory Application (I.B.C)	710102066692023	COMPANY PETITION IB (IBC)/2380(ND)2019	ASSISTANT COMMISSIONER VS RAKESH SINGALA LIQUIDATOR OF AD VICTORIAM VENTURES PRIVATE LIMITED	Sec 60(5)	4/8/2023	Petitioner details are incomplete in online portal. page no. 32,40 are not clear. need every page true copy and sign.	Kunal Sharma
229	27/07/2023	Miscellaneous Application (IBC)	710102066022023	COMPANY PETITION IB (IBC)/662(ND)2021	SURPREET SINGH SURI VS VISTAR CONSTRUCTIONS PRIVATE LIMITED	Sec 60(5)	3/8/2023	Proof of service are missing.	UTKARSH
230	29/07/2023	Interlocutory Application (I.B.C)	710102066872023	COMPANY PETITION IB (IBC)/330(ND)2021	ASHWANI KUMAR SINGLA VS SAMYAK PROJECTS PRIVATE LIMITED	Sec 60(5)	4/8/2023	page no. missing in index and date and counsel sign missing and sign missing in application page and applicant and counsel sign missing in prayer and	RAKESH KUMAR

231	28/07/2023	Interlocutory Application (I.B.C)	710102066282023	COMPANY PETITION IB (IBC)/144(PB)2017	SR FOILS & TISSUE LIMITED VS ICICI BANK LIMITED	Sec 60(5)	4/8/2023	file incomplete.	SHREY YADAV AND ASSOCIATES
232	27/07/2023	Interlocutory Application (I.B.C)	710102066012023	COMPANY PETITION IB (IBC)/2721(ND)2019	PRADEEP KUMAR KAUSHIK VS ICICI BANK LIMITED	Sec 60(5)	4/8/2023	Index Missing, Memo of Parties Missing, Section Not Mentioned In Application Sign Every page of Application page no. also not Mentioned	Vijeta Singh
233	31/07/2023	Restoration Application (IBC)	710102067292023	COMPANY PETITION IB (IBC)/56(ND)2023	PETROPOL INDIA LIMITED VS GRJ DISTRIBUTORS & DEVELOPERS PRIVATELIMITED	IBC Under Sec 9	4/8/2023	section wrong	Vikas Sharma
234	1/8/2023	Interlocutory Application (I.B.C)	710102067392023	COMPANY PETITION IB (IBC)/755(PB)2018	BRIJ NATH GUPTA VS GANGA RAM AGARWAL	Sec 60(5)	25/08/2023	Section fill in online portal mismatch with your PDF and index. Date missing on vakalatnama	TANIA SHARMA
235	31/07/2023	Miscellaneous Application(Companies Act)	710102067082023		PANKAJ BAGLA AND SWATI BAGLA VS NILESH SHARMA RESOLUTION PROFESSIONAL FOR M/S TODAY HOMES & INFRASTRUCTURE PVT LTD	Application under any other provisions	16/08/2023	Main case are not link. case type wrong select interlocutory application IBC every pages sign on application Section mention in index or application true copy sign missing on annexures	Harshit Kedawat
236	3/8/2023	Miscellaneous Application(Companies Act)	710102067982023	COMPANY PETITION (COMPANIES ACT)/136(ND)2013	SANTOSH KUMAR VS M/S ANGHAILA HOUSING PVT LTD	Application under any other provisions	7/8/2023	case type wrong.worng filing.	Rohit Bagla
237	4/8/2023	Company Application(Companies Act)	710102068292023	COMPANY PETITION (COMPANIES ACT)/78(ND)2016	CHANDER SHEKHAR MANCHANDA VS MANILA RESORTS PRIVATE LIMITED	Rule 11 of NCLT	8/8/2023	case type wrong and synopsis date events brief missed and section wrong	Sumit Rajput
238	4/8/2023	Interlocutory Application (I.B.C)	710102068182023	COMPANY PETITION (COMPANIES ACT)/78(ND)2016	REGIONAL PF COMMISSIONER NOIDA VS JAYPEE INFRATECH LTD	Sec 60(5)	8/8/2023	main case not link. Pdf not uploading.	SHIVANATH MAHANTA
239	4/8/2023	Interlocutory Application (I.B.C)	710102068312023	COMPANY PETITION IB (IBC)/1625(ND)2019	REGIONAL PF COMMISSIONER NOIDA VS FLEXI INFOTECH PRIVATE LIMITED	Sec 60(5)	9/8/2023	page no.26-27,29,30, not clear page and parveen kumar detail not fill online portal	SHIVANATH MAHANTA
240	3/8/2023	Interlocutory Application (I.B.C)	710102068012023	COMPANY PETITION IB (IBC)/22(ND)2022	KTC INDIA PVT LTD VS YES BANK LTD	Section 424,Section 424	8/8/2023	Wrong filing file it as Additional Documents	ANANJAY SINGH
241	5/8/2023	Restoration Application (IBC)	710102068532023	COMPANY PETITION IB (IBC)/281(PB)2019	CS VEKAS KUMAR GUPTA RESOLUTION PROFESSIONAL OF M/S NINEX DEVELOPERS PRIVATE LIMITED VS DEPARTMENT OF TOWN AND COUNTRY PLANNING HARYANA	Rule 11 of NCLT, 2016	9/8/2023	due payment other section 48 and address and notary mismatch in affidavit	RAKESH KUMAR
242	8/8/2023	Interlocutory Application (I.B.C)	710102068992023	COMPANY PETITION IB (IBC)/35(ND)2017	T S.MURALI VS 1.SARVESH KASHYAP LIQUIDATOR	Sec 42	8/8/2023	case type wrong , list of date and events and briesf synopsis	APOORV
243	9/8/2023	Company Application(Companies Act)	710102069472023	COMPANY PETITION (COMPANIES ACT)/349(PB)2018	SHRI GAURAV HOTA VS SMT SHRUTI JAYANT GOKHALE	Rule 32	10/8/2023	Please file in One PDF up to 200 pages in one volume .Memo of parties missing in the PDF and Online portal, Case no. proper fill in the PDF (PB/ND). Index wrong , Pagination not done ,and please mentioned annexure start from which	Shivakumar
244	8/8/2023	Interlocutory Application (I.B.C)	710102069222023	COMPANY PETITION IB (IBC)/936(PB)2018	RESOLUTION PROFESSIONAL SHYAM ARORA VS SMT SHRUTI JAYANT GOKHALE	Sec 60(5)	10/8/2023	DETAIL NOT IN OPEN PORTAL PLZ FILL IN BASIC DETAILS	CHANDRA SHEKHER GUPTA

245	8/8/2023	Interlocutory Application (I.B.C)	710102069102023	COMPANY PETITION IB (IBC)/204(ND)2021	MR. HITESH GOEL VS SMT SHRUTI JAYANT GOKHALE	Rule 11 of NCLT, 2016	10/8/2023	Please file separate application or Report	ARGUS PARTNERS
246	10/8/2023	Interlocutory Application (I.B.C)	710102069592023	COMPANY PETITION IB (IBC)/2721(ND)2019	PRADEEP KUMAR KAUSHIK VS SMT SHRUTI JAYANT GOKHALE	Sec 60(5)	29/08/2023	section wrong. volume page numbering wrong. volume 2 separate index are missing. volume 3 index are missing. volume 4 missing.need every page true copy and sign.report every page sign. pradeep kumar kaushik details incomplete in report or index cut page	Vijeta Singh
247	10/8/2023	Interlocutory Application (I.B.C)	710102069602023	COMPANY PETITION IB (IBC)/2721(ND)2019	PRADEEP KUMAR KAUSHIK VS SMT SHRUTI JAYANT GOKHALE	Sec 60(5)	29/08/2023	page numbering missing on index or pdf, address sign missing in index or prayer or mop, sign missing every page of application, true copy missing on	Vijeta Singh
248	9/8/2023	Company Appeal (IBC)	710102069442023		RAJAT KHANDHARI VS RAJAT KHANDHARI	Rule 11 of NCLT, 2016	17/08/2023	main case not link section wrong for case type memo party missed list of date and brief synopsis missed vakalatnama	S.S. Ahluwalia
249	12/8/2023	Interlocutory Application (I.B.C)	710102070162023	COMPANY PETITION IB (IBC)/375(PB)2018	GOLDEN M.P. CHIT FUND PRIVATE LIMITED VS MR. SATYA PRAKASH GUPTA RESOLUTION PROFESSIONAL M/S ABW INFRASTRUCTURE LTD.	Sec 60(5)	14/08/2023		SP Singh
250	11/8/2023	Restoration Application (IBC)	710102070012023	COMPANY PETITION IB (IBC)/272(PB)2019	SHIVA CONSTRUCTIONS VS MR. SATYA PRAKASH GUPTA RESOLUTION PROFESSIONAL M/S ABW INFRASTRUCTURE LTD.	Rule 11 of NCLT, 2016	16/08/2023	applicant and respondent detail incomplete and rs.1 court fee missing	PRANAV
251	9/8/2023	Interlocutory Application (I.B.C)	710102069542023	COMPANY PETITION IB (IBC)/160(PB)2018	WHITE METALS LIMITED VS ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED	Rule 11 of NCLT, 2016	6/10/2023	Delete WHITE METALS LIMITED details from Online Portal	LexCounsel
252	14/08/2023	Miscellaneous Application(Companies Act)	710102070482023	COMPANY PETITION (COMPANIES ACT)/127(PB)2022	SHAGUFTA YASMIN VS HERBALLIFE HEALTHCARE PRIVATE LIMITED	Rule 11 of NCLT	16/08/2023	case type wrong. memo parties missing. need true copy and sign.	Zeba Khair
253	17/08/2023	Interlocutory Application (I.B.C)	710102071342023	COMPANY PETITION IB (IBC)/477(PB)2017	DEVENDRA UMRAO VS HERBALLIFE HEALTHCARE PRIVATE LIMITED	Sec 60(5)	18/08/2023	index cut page and page no.2,4,6, cut page	Abhishek Parmar
254	16/08/2023	Interlocutory Application (I.B.C)	710102071292023	COMPANY PETITION IB (IBC)/60(PB)2021	SWATANTRA KUMAR SINGH RESOLUTION PROFESSIONAL OF M/S PYTEX JEWELLERS PVT. LTD. VS HERBALLIFE HEALTHCARE PRIVATE LIMITED	Sec 12(2)	21/08/2023	section wrong. memo party missing.	SWATANTRA
255	16/08/2023	Interlocutory Application (I.B.C)	710102071242023	COMPANY PETITION IB (IBC)/1781(ND)2018	COMMERCIAL TAX DEPARTMENT VS SAHA INFRATECH PRIVATE LTD	Sec 60(5)	30/08/2023	Sign Every page of Application page no. 11 are cut. page no. 11,12,13 are not clear.	Akshay Saxena
256	16/08/2023	Interlocutory Application (I.B.C)	710102071062023	COMPANY PETITION IB (IBC)/296(PB)2023	ASHISH SINGH VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 60(5)	22/08/2023	Wrong Filing	Ashish

257	16/08/2023	Interlocutory Application (I.B.C)	710102070942023	COMPANY PETITION IB (IBC)/300(PB)2020	VINOD KUMAR & ORS VS M/S SARE GURUGRAM PVT. LTD (EARLIER KNOWN AS M/S RAMPRASTHA SARE REALITY PVT. LTD	Any other provision - Govt body	23/08/2023	section wrong and two main case no. mention in pdf and all applicant detail not fill online portal and respondent detail incomplete in pdf	SURENDER
258	12/8/2023	Interlocutory Application (I.B.C)	710102070362023	COMPANY PETITION IB (IBC)/22(PB)2018	MADHUSUDAN YADAV VS SANJAY KUAMR SINGH	Sec 60(5)	17/08/2023	affidavit address not match in notary.	SAMEER
259	17/08/2023	Interlocutory Application (I.B.C)	710102071572023	COMPANY PETITION IB (IBC)/356(ND)2021	BHARAT HEAVY ELECTRICALS LIMITED VS ASHOK ARORA RESOLUTION PROFESSIONAL OF M/S. ELENA POWER AND INFRASTRUCTURE LIMITED	Sec 60(5)	22/08/2023	section not match in pdf.need every page sign and true copy.	Abhijeet
260	18/08/2023	Company Application(Companies Act)	710102071842023	COMPANY PETITION (COMPANIES ACT)/137(ND)2023	PURNIMA BUILDMART PRIVATE LIMITED VS VEENA GUPTA	Rule 11 of NCLT	23/08/2023	dua payment 340.prayer missing. volume 2index numbering not mention.	Akash Verma
261	21/08/2023	Interlocutory Application (I.B.C)	710102072492023	COMPANY PETITION IB (IBC)/298(ND)2022	GHANARAM INFRA ENGINEERS PVT LTD VS ADO CONMAT INDIA	Application under any other provisions- IBC	22/08/2023	section wrong. page no. 19,20 are not clear.	RAJIV K.GARG
262	21/08/2023	Interlocutory Application (I.B.C)	710102072482023	COMPANY PETITION IB (IBC)/298(ND)2022	KAY IRON WORK PVT LTD VS GHANARAM INFRA ENGINEERS PVT LTD	Application under any other provisions- IBC	25/08/2023	main case wrong	RAJIV K.GARG
263	23/08/2023	Interlocutory Application (I.B.C)	710102073322023	COMPANY PETITION IB (IBC)/298(ND)2022	GHANARAM INFRA ENGINEERS PVT LTD VS ADO CONMAT INDIA	Application under any other provisions- IBC	28/08/2023	page no. 19,20 are not clear. fill respondent details in online portal.	RAJIV K.GARG
264	23/08/2023	Interlocutory Application (I.B.C)	710102073222023	COMPANY PETITION IB (IBC)/298(ND)2022	VANDANA GARG VS ADO CONMAT INDIA	Sec 60(5)	26/08/2023	wrong juridiction	Avinash Bhati
265	23/08/2023	Interlocutory Application (I.B.C)	710102073282023	COMPANY PETITION IB (IBC)/529(ND)2022	GHANARAM INFRA ENGINEERS PVT LTD VS KAY IRON WORK PVT LTD	Application under any other provisions- IBC	28/08/2023	page no. 19,20 are not clear. fill respondent details in online portal.	RAJIV K.GARG
266	23/08/2023	Company Application(Companies Act)	710102073392023	COMPANY PETITION (COMPANIES ACT)/1(PB)2021	M/S ANNAY REALTORS PRIVATE LIMITED VS M/S DEEPSING REALTORS PRIVATE LIMITED	Rule 11 of NCLT	28/08/2023	pdf not upload.	RAKESH KUMAR
267	23/08/2023	Interlocutory Application (I.B.C)	710102073552023	COMPANY PETITION IB (IBC)/125(ND)2023	NORTH INDIAN FOODS PRIVATE LIMITED VS BANK OF BARODA	Rule 11 of NCLT, 2016,Rule 11 of NCLT, 2016	25/08/2023	Wrong Main case no. Linked with IA Case type wrong (Choose IA) Wrong Cause Title on PDF Memo of Parties and Vakalatnama Missing on index and Application, Main case no. Not Mentioned on Application ,	Ashish Verma
268	25/08/2023	Interlocutory Application (I.B.C)	710102074112023	COMPANY PETITION IB (IBC)/1088(PB)2020	STATE BANK OF INDIA VS JMT AUTO LIMITED	Rule 11 of NCLT, 2016	29/08/2023	memo party missing in index. mention memo parties in index.	SRI & ASSOCIATES
269	28/08/2023	Interlocutory Application (I.B.C)	710102074922023	COMPANY PETITION IB (IBC)/22(PB)2018	RAVI KUMAR VS VALUE INFRACON INDIA PVT. LTD	Sec 60(5)	31/08/2023	applicant and respondent detail incomplete on online portal and sign missing in application page and page no.20,26,30-31,cut page and true copy and sign missing in application page and court	SANKET GUPTA
270	26/08/2023	Company Application(Companies Act)	710102074452023	COMPANY PETITION (COMPANIES ACT)/106(ND)2023	RAKESH JAIN VS MRS SHALINI JAIN	Sec 241 (2)	30/08/2023	section wrong and section not mention in index and memo party missing	BHARAT ARORA

271	26/08/2023	Interlocutory Application (I.B.C)	710102074412023	COMPANY PETITION IB (IBC)/1058(PB)2020	INTEC CAPITAL LIMITED VS SRD MANAGEMENT COMPANY PRIVATE LIMITED	Application under any other provisions- IBC	30/08/2023	irp detail missing on online portal and sign missing in application page and true copy and sign missing in application page	Satakshi
272	26/08/2023	Restoration Application (Companies Act)	710102074432023	COMPANY APPEAL(COMPANIES ACT)/224(ND)2022	KATHURIA HOSPITALITY PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Rule 48	19/09/2023	Main case no. Missing On Vakalatnama 1 Rs. Court fee ticket Missing on Vakalatnama Order Not Opening, seems Technical Error. Kindly Re-upload It	ANKUR CHAWLA
273	29/08/2023	Interlocutory Application (I.B.C)	710102075402023	COMPANY PETITION IB (IBC)/390(ND)2022	HARVINDER SINGH VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Application under any other provisions- IBC	1/9/2023	fill all details in online portal. memo party missing.	Kanika
274	29/08/2023	Interlocutory Application (I.B.C)	710102075392023	COMPANY PETITION IB (IBC)/390(ND)2022	HARVINDER SINGH VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Application under any other provisions- IBC	1/9/2023	fill all details in online portal. memo party missing.	Kanika
275	31/08/2023	Interlocutory Application (I.B.C)	710102075922023	COMPANY PETITION IB (IBC)/389(ND)2022	HARVINDER SINGH VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Application under any other provisions- IBC	4/9/2023	fill all details in online portal.	Kanika
276	31/08/2023	Interlocutory Application (I.B.C)	710102075932023	COMPANY PETITION IB (IBC)/389(ND)2022	HARVINDER SINGH VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Application under any other provisions- IBC	4/9/2023	fill all details in online portal.	Kanika
277	30/08/2023	Company Application(Companies Act)	710102075902023	COMPANY PETITION (COMPANIES ACT)/174(PB)2020	SHIPRA PROMOTORS PRIVATE LIMITED VS RAJENDRA KUMAR GUPTA AND ORS	Rule 11 of NCLT	3/10/2023	Section mention on online portal mismatch with PDF all petitioner and respondent details fill on online portal according to mop in online portal. year wrong in vakalatnama. affidavit address	MRINAL HARSH VARDHAN
278	31/08/2023	Interlocutory Application (I.B.C)	710102075912023	COMPANY PETITION IB (IBC)/389(ND)2022	HARVINDER SINGH VS RAJENDRA KUMAR GUPTA AND ORS	Application under any other provisions- IBC	4/9/2023	fill all details in online portal.	Kanika
279	30/08/2023	Interlocutory Application (I.B.C)	710102075632023	COMPANY PETITION IB (IBC)/572(ND)2022	HAMMURABI & SOLOMON PARTNERS VS RAJENDRA KUMAR GUPTA AND ORS	Rule 11 of NCLT, 2016	5/9/2023	incomplete file please do proper file	HAMMURABI & SOLOMON PARTNERS
280	31/08/2023	Interlocutory Application (I.B.C)	710102076022023	COMPANY PETITION IB (IBC)/389(ND)2022	HARVINDER SINGH VS RAJENDRA KUMAR GUPTA AND ORS	Application under any other provisions- IBC	4/9/2023	fill all details in online portal.	Kanika
281	28/08/2023	Miscellaneous Application (IBC)	710102075252023	COMPANY PETITION IB (IBC)/390(ND)2022	HARVINDER SINGH VS RAJENDRA KUMAR GUPTA AND ORS	Any other provision - Govt body	31/08/2023	section and case type wrong and applicant detail incomplete online portal	Kanika
282	29/08/2023	Interlocutory Application (I.B.C)	710102075372023	COMPANY PETITION IB (IBC)/390(ND)2022	HARVINDER SINGH VS RAJENDRA KUMAR GUPTA AND ORS	Application under any other provisions- IBC	1/9/2023	memo party missing. petitioner details incomplete in online portal fill all details in online portal.	Kanika
283	31/08/2023	Interlocutory Application (I.B.C)	710102076032023	COMPANY PETITION IB (IBC)/389(ND)2022	HARVINDER SINGH VS RAJENDRA KUMAR GUPTA AND ORS	Application under any other provisions- IBC	1/9/2023	fill all details in online portal.	Kanika
284	29/08/2023	Interlocutory Application (I.B.C)	710102075482023	COMPANY PETITION IB (IBC)/390(ND)2022	HARVINDER SINGH VS RAJENDRA KUMAR GUPTA AND ORS	Application under any other provisions- IBC	1/9/2023	Harvinder Singh detail incomplete on online portal	Kanika
285	29/08/2023	Interlocutory Application (I.B.C)	710102075492023	COMPANY PETITION IB (IBC)/390(ND)2022	HARVINDER SINGH VS RAJENDRA KUMAR GUPTA AND ORS	Application under any other provisions- IBC	1/9/2023	fill all details in online portal.	Kanika
286	1/9/2023	Interlocutory Application (I.B.C)	710102076512023	COMPANY PETITION IB (IBC)/676(PB)2018	DAIICHI SANKYO COMPANY LTD VS STAR ARTWORKS PRIVATE LIMITED	Sec 60(5)	1/9/2023		victor

287	2/9/2023	Interlocutory Application (I.B.C)	710102076742023	COMPANY PETITION IB (IBC)/571(ND)2020	GUJARAT HYDROCARBONS AND POWER SEZ LTD. VS SREI INFRASTRUCTURE FINANCE LTD.	Rule 11 of NCLT, 2016	13/09/2023	applicant respondent details fill online according to mop true copy sign missing	YASHWANT
288	2/9/2023	Interlocutory Application (I.B.C)	710102076812023	COMPANY PETITION IB (IBC)/712(PB)2019	COMMERCIAL TAX OFFICER AMAINDAKARAI CIRCLE VS TVL. YOGENDER PAL SINGHAL - LIQUIDATOR	Sec 60(5),Rule 11 of NCLT, 2016	3/10/2023	IB not mention in main case and counsel detail missing in prayer and memo party missing and please attach the vakalatanama after the affidavit and welfare and court fee missing in vakaltnama and page no. not mention index index make properly	Assistant Commissioner
289	16/07/2023	Interlocutory Application (I.B.C)	710102062392023	COMPANY PETITION IB (IBC)/1527(PB)2018	BANK OF BARODA VS YES BANK LIMITED	Rule 11 of NCLT, 2016	4/10/2023	Mention Section in Index and in Application with Proper Subject Matter and Delete Previous Document	Sougat Sinha
290	15/06/2023	Interlocutory Application (I.B.C)	710102053442023	COMPANY PETITION IB (IBC)/882(ND)2020	DEEPAK BANSAL VS LOGIX INFRATECH PRIVATE LIMITED	Sec 60(5)	29/12/2023	Page -53 to 78 not clear	Ujwala Uppaluri
291	16/07/2023	Interlocutory Application (I.B.C)	710102062382023	COMPANY PETITION IB (IBC)/1527(PB)2018	BANK OF BARODA VS DY. COMMISSIONER OF INCOME TAX CENTRAL CIRCLE - II	Rule 11 of NCLT, 2016	4/10/2023	Mention Section in Index and in Application with Proper Subject Matter and Delete Previous Document	Sougat Sinha
292	5/9/2023	Interlocutory Application (I.B.C)	710102077402023	COMPANY PETITION IB (IBC)/245(ND)2021	RUSTAGI PROJECTS PRIVATE LIMITED VS SONI E VEHICLE PVT LTD	22(3)(b)	5/10/2023	need true copy and sign in Annexure pages IA all pages not according to Index contact and email Missing on counsel details Page-47 to 50 missing Proof of Service Missing in Index and in IA delete	SUNNY GANGWANI
293	2/9/2023	Interlocutory Application (I.B.C)	710102076802023	COMPANY PETITION IB (IBC)/712(PB)2019	COMMERCIAL TAX OFFICER AMAINDAKARAI CIRCLE VS TVL. YOGENDER PAL SINGHAL - LIQUIDATOR	Sec 42	5/10/2023	case type wrong contact to registry	Assistant Commissioner
294	11/9/2023	Interlocutory Application (I.B.C)	710102078512023	COMPANY PETITION IB (IBC)/1096(PB)2018	CFM ASSETS RECONSTRUCTION PVT LTD VS M/S ACTION ISPAT AND POWER PRIVATE LIMITED	Sec 60(5)	14/09/2023	sign missing in application page and all party in memo party should be on online portal and page no.27,31-39,43,46,not clear pages and ticket not allow mid on vakalatnama	SHASHANK
295	11/9/2023	Interlocutory Application (I.B.C)	710102078822023	COMPANY PETITION IB (IBC)/2721(ND)2019	STRAIGHT EDGE CONTRACTS PVT. LTD. VS THREE C SHELTERS PVT. LTD.	Rule 11 of NCLT, 2016	14/09/2023	due payment other section and all party\\\'s in memo party should be on online portal	Aseem Atwal
296	12/9/2023	Company Application(Companies Act)	710102078912023	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/11(ND)2022	TAURUS THERMOPLASTICS PRIVATE LIMITED VS THREE C SHELTERS PVT. LTD.	Rule 154, NCLT 2016	19/09/2023	true copy and sign missing in annexure page and memo party missing	TILAK RAJ
297	5/9/2023	Interlocutory Application (I.B.C)	710102077462023	COMPANY PETITION IB (IBC)/937(ND)2018	ANKIT INTERNATIONAL VS IDBI TRUSTEESHIP SERVICES LIMITED AND ORS	Sec 60(5)	13/09/2023	ANKIT INTERNATIONAL detail incomplete in memo party	Manish Kumar Srivastava
298	13/09/2023	Interlocutory Application (I.B.C)	710102079342023	COMPANY PETITION IB (IBC)/1526(ND)2019	G SATYANARAYANA VS IDBI TRUSTEESHIP SERVICES LIMITED AND ORS	Application under any other provisions- IBC	15/09/2023	address and notary mismatch in affidavit and page no.28-29 not clear pages	Satya Narayana Gudde
299	13/09/2023	Interlocutory Application (I.B.C)	710102079322023	COMPANY PETITION IB (IBC)/239(PB)2023	ANJULI SIVARAMAKRISHNAN THROUGH POA HOLDER ASHUMAN SAHIJPAL VS RAHEJA DEVELOPERS LIMITED	Rule 11 of NCLT, 2016	6/12/2023	Affidavit address mismatch with notary	Nilotpal Shyam

300	13/09/2023	Company Application(Companies Act)	710102079402023	COMPANY PETITION (COMPANIES ACT)/90(PB)2021	KAPIL BATRA VS MANILA RESORTS PVT. LTD.	Sec. 213,Sec. 241(1)	20/09/2023	WRONG filing	Rajat
301	15/09/2023	Interlocutory Application (I.B.C)	710102080112023	COMPANY PETITION IB (IBC)/756(ND)2021	HAMMURABI & SOLOMON PARTNERS VS NKG INFRASTRUCTURE LIMITED	Rule 11 of NCLT, 2016	18/09/2023	application file missing	HAMMURABI & SOLOMON PARTNERS
302	15/09/2023	Miscellaneous Application(Companies Act)	710102080082023	COMPANY PETITION IB (IBC)/756(ND)2021	PAWAN TIWARI VS SHRI GANGA SHEETHGRAH PVT.LTD	Application under any other provisions	18/09/2023	wrong file please choose location allahabad	UDAI CHANDANI
303	15/09/2023	Interlocutory Application (I.B.C)	710102080152023	COMPANY PETITION IB (IBC)/996(ND)2020	M/S PRABHATAM ADVERTISING PRIVATE LIMITED VS M/S PRABHATAM ADVERTISING PRIVATE LIMITED	Rule 11 of NCLT, 2016	18/09/2023	application file missing	SUNIL
304	18/09/2023	Interlocutory Application (I.B.C)	710102080682023	COMPANY PETITION IB (IBC)/460(ND)2023	FRANK EDUCATIONAL AIDS PRIVATE LTD VS M/S. MAYANK TRADING COMPANY	Sec 60(5)	9/10/2023	counsel detail missing on page-4 and section not mention in index with Proper Subject Matter	GARGI SHARMA
305	18/09/2023	Interlocutory Application (I.B.C)	710102080692023	COMPANY PETITION IB (IBC)/189(ND)2023	HENNA CRAFTS OVERSEAS PRIVATE LIMITED VS ASHOK KUMAR JUNEJA	Rule 11 of NCLT, 2016	20/09/2023	section not mention in index. memo party mismatch according online portal.	Raghav
306	11/9/2023	Interlocutory Application (I.B.C)	710102078762023	COMPANY PETITION IB (IBC)/471(ND)2023	SANJAY KUMAR SINGH VS ANSAL PROPERTIES AND INFRASTRUCTURELIMITED	Sec 60(5)	19/09/2023	section wrong. contact to registry	Krishan Kumar
307	19/09/2023	Interlocutory Application (I.B.C)	710102081062023	COMPANY PETITION IB (IBC)/1565(PB)2018	BARASIA ADVERTISING LTD VS ATUL KUMAR KANSAL	Sec 60(5)	21/09/2023	page no. missing in index and page no. missing in application page	honey Khanna
308	18/09/2023	Interlocutory Application (I.B.C)	710102080772023	COMPANY PETITION IB (IBC)/976(ND)2019	VISHAL KUMAR VS BIMAL KUMAR SHARMA	Sec 60(5)	19/09/2023	page no. 72 to 79,139 to 146 mention type copy in pdf.10Rs welfare fee and 3Rs court fee missing in vakalatnama. remove double pagination numbering in pdf and mention proper pagination numbering in	Sonia Malhotra Kumar
309	19/09/2023	Interlocutory Application (I.B.C)	710102081052023	COMPANY PETITION IB (IBC)/1565(PB)2018	SIMMI BHASKAR VS ATUL KUMAR KANSAL	Sec 60(5)	20/09/2023	pdf not upload.	honey Khanna
310	19/09/2023	Interlocutory Application (I.B.C)	710102081072023	COMPANY PETITION IB (IBC)/1565(PB)2018	DEEPAK THAKKAR VS ATUL KUMAR KANSAL	Sec 60(5)	20/09/2023	application missing please re-upload	honey Khanna
311	18/09/2023	Interlocutory Application (I.B.C)	710102080962023	COMPANY PETITION IB (IBC)/1565(PB)2018	ANIL SHARMA VS ATUL KUMAR KANSAL	Sec 60(5)	20/09/2023	pdf not upload.	honey Khanna
312	19/09/2023	Interlocutory Application (I.B.C)	710102081082023	COMPANY PETITION IB (IBC)/1565(PB)2018	MANU GOEL VS ATUL KUMAR KANSAL	Sec 60(5)	20/09/2023	page no. missing in index and page no. missing in application page	honey Khanna
313	19/09/2023	Interlocutory Application (I.B.C)	710102081352023	COMPANY PETITION IB (IBC)/571(PB)2021	MR. SAPAN MOHAN GARG VS ASIAN HOTELS (WEST) LIMITED	Sec 60(5)	21/09/2023	section wrong. memo party mismatch according online portal.	Chandhiok&mahajan
314	22/09/2023	Company Application(Companies Act)	710102082412023	COMPANY PETITION (COMPANIES ACT)/30(ND)2023	PAHWA APARTMENTS PRIVATE LIMITED VS PAHWA APARTMENTS PRIVATE LIMITED	Rule 11 of NCLT	26/09/2023	main case wrong	KARAN

315	22/09/2023	Interlocutory Application (I.B.C)	710102082202023	COMPANY PETITION IB (IBC)/334(ND)2019	THE INSOLVENCY AND BANKRUPTCY BOARD VS JOT IMPEX PVT. LTD.	Rule 11 of NCLT, 2016	10/10/2023	Required order of NCLT	Sandhya Kohli
316	23/09/2023	Interlocutory Application (I.B.C)	710102082582023	COMPANY PETITION IB (IBC)/354(PB)2022	MR SAJJAN KUMAR DOKANIA RP OF SHRI NATH RESIDENCY PVT. LTD. VS JOT IMPEX PVT. LTD.	Any other provision - Govt body	26/09/2023	section wrong.	ISWAR
317	25/09/2023	Interlocutory Application (I.B.C)	710102082962023	COMPANY PETITION IB (IBC)/2582(ND)2019	GYAN CHANDRA MISRA VS M/S. THREE C UNIVERSAL DEVELOPERS PVT. LTD. & ORS.	Rule 11 of NCLT, 2016	27/09/2023	all respondent detail incomplete on online portal and	Avinash Bhati
318	25/09/2023	Interlocutory Application (I.B.C)	710102082892023	COMPANY PETITION IB (IBC)/2582(ND)2019	SANJAY GARG VS SUBHASH CHAND	Sec 66(1)	27/09/2023	wrong location.	KARAN
319	24/09/2023	Interlocutory Application (I.B.C)	710102082802023	COMPANY PETITION IB (IBC)/568(ND)2022	KONFORTA HOLDINGS B.V. VS STELLA INDUSSTRIES LIMITED	Rule 11 of NCLT, 2016	27/09/2023	document not upload please re-upload file	RAJAT JARIWAL
320	23/09/2023	Interlocutory Application (I.B.C)	710102082652023	COMPANY PETITION IB (IBC)/2240(ND)2019	HI-TECH RESOURCE MANAGEMENT LIMITED VS OVERNITE EXPRESS LIMITED	Sec 60(5)	5/10/2023	CASE TYPE WRONG (Choose Intervention Petition) Add all Parties of MOP in Online Portal Page-60,61 Not clear 1 Rs. court fee ticket Missing on Vakalatnama	VINOD KUMAR
321	25/09/2023	Interlocutory Application (I.B.C)	710102083032023	COMPANY PETITION IB (IBC)/22(PB)2018	RAHUL GUPTA VS OVERNITE EXPRESS LIMITED	Sec 60(5)	3/10/2023	added respondent in online portal.welfare and court fee missing in vakalatnama and date and sign missing in vakalatnama. need every page sign and true copy in annexure. page no. 14 to 16are blank.	PRANAV
322	27/09/2023	Interlocutory Application (I.B.C)	710102083642023	COMPANY PETITION IB (IBC)/513(ND)2022	SHIPRA ESTATE LIMITED VS IDBI TRUSTEESHIP SERVICES LIMITED	Application under any other provisions- IBC	3/10/2023	memo party missing and page no.8 hindi page and page no.9 not clear page and notary date missing IN affidavit	Shubhanshu
323	26/09/2023	Interlocutory Application (I.B.C)	710102083172023	COMPANY PETITION IB (IBC)/2560(ND)2019	SANTOSHI TRANSMISSION AND PROJECTS PRIVATE LIMITED VS MACOR PACKAGING LIMITED	Sec 60(5)	3/10/2023	court fee put on blank side in vakalatnama.	ANAND PRAKASH
324	27/09/2023	Restoration Application (Companies Act)	710102083652023	COMPANY PETITION (COMPANIES ACT)/66(PB)2021	DEV KARAN RAJPUT VS MIRAZ SECURITAS PRIVATE LIMITED	Rule 11 of NCLT,Rule 48	1/11/2023	correct your index , pages not according to index, case no. wrong mentioned in Index , condonation application cannot filed together ,delete it NCLT order	Buddh prakash
325	29/09/2023	Interlocutory Application (I.B.C)	710102084252023	COMPANY PETITION IB (IBC)/440(ND)2021	AMARNATH OJHA & ORS. VS MANOHAR LAL VIJ RESOLUTION PROFESSIONAL LOGIX CITY DEVELOPERS LTD.	Rule 11 of NCLT, 2016	5/10/2023	respondent detail incomplete on online portal and page no.109 not clear page	SHYAM
326	3/10/2023	Interlocutory Application (I.B.C)	710102084862023	COMPANY PETITION IB (IBC)/491(ND)2023	BRIJ MOHAN MAHAJAN VS INDIAN BANK (ERSTWHILE ALLAHABAD BANK & ORS	Rule 11 of NCLT, 2016	5/10/2023	page no. 25 to 68 mention true copy in annexure.	Zain Ahmed Khan
327	4/10/2023	Interlocutory Application (I.B.C)	710102085352023	COMPANY PETITION IB (IBC)/02(PB)2017	AMR WELFARE ASSOCIATION VS VIKRAM BAJAJ RP	Rule 11 of NCLT, 2016	9/10/2023	case type wrong need to sign on every pages on application	Karan Suneja
328	6/10/2023	Interlocutory Application (I.B.C)	710102085972023	COMPANY PETITION IB (IBC)/1899(ND)2019	CARGO PLANNERS LTD VS AAKRITI INFO-MEDIA PVT LTD	Application under any other provisions- IBC	9/10/2023	mention true copy in annexure.	Ritesh Agrawal
329	6/10/2023	Interlocutory Application (I.B.C)	710102086132023	COMPANY PETITION IB (IBC)/571(PB)2021	MR. SAPAN MOHAN GARG VS SANDEEP GUPTA AND ORS.	Sec 25(j)	26/10/2023	page no. 102 to 108,117,118,120 to 123,151 to 156 are not clear.	Chandhiok&mahajan

330	6/10/2023	Interlocutory Application (I.B.C)	710102086052023	COMPANY PETITION IB (IBC)/1899(ND)2019	CARGO PLANNERS LTD VS AAKRITI INFO-MEDIA PVT LTD	Application under any other provisions- IBC	7/10/2023	true copy missing in annexure.	Ritesh Agrawal
331	6/10/2023	Interlocutory Application (I.B.C)	710102086162023	COMPANY PETITION IB (IBC)/778(ND)2021	AJIT GYANCHAND JAIN VS AAKRITI INFO-MEDIA PVT LTD	Application under any other provisions- IBC	18/10/2023	need to file in the additional document plz contact to registry	Anwesha Dasgupta
332	7/10/2023	Interlocutory Application (I.B.C)	710102086172023	COMPANY PETITION IB (IBC)/778(ND)2021	AJIT GYANCHAND JAIN VS AAKRITI INFO-MEDIA PVT LTD	Application under any other provisions- IBC	10/10/2023	wrong filing.	Anwesha Dasgupta
333	9/10/2023	Interlocutory Application (I.B.C)	710102086832023	COMPANY PETITION IB (IBC)/250(ND)2022	NARESH KUMAR VS M/S. INTERNATIONAL LAND DEVELOPERS PVT. LTD.	Rule 11 of NCLT, 2016	11/10/2023	sign missing in application page and notary missing in affidavit and double page numbering and memo party missing and applicant sign missing in prayer and	Nistha Gupta
334	7/10/2023	Interlocutory Application (I.B.C)	710102086582023	COMPANY PETITION IB (IBC)/2721(ND)2019	STRAIGHT EDGE CONTRACTS PVT. LTD. VS THREE C SHELTERS PVT. LTD.	Rule 11 of NCLT, 2016	12/10/2023	applicant and respondent detail mismatch on online portal according to mop	Aseem Atwal
335	6/10/2023	Interlocutory Application (I.B.C)	710102086142023	COMPANY PETITION IB (IBC)/571(PB)2021	SAPAN MOHAN GARG VS ARIA HOTELS & CONSULTANCY PRIVATE LIMITED	Sec 25(j)	26/10/2023	122-128,154-161 not clear pages	Chandhiok&mahajan
336	10/10/2023	Interlocutory Application (I.B.C)	710102087432023	COMPANY PETITION IB (IBC)/1626(PB)2019	AMIT TALWAR VS ARIA HOTELS & CONSULTANCY PRIVATE LIMITED	Any other provision - Govt body	13/10/2023	section wrong.	Prashant Chauhan
337	9/10/2023	Interlocutory Application (I.B.C)	710102087042023	COMPANY PETITION IB (IBC)/777(ND)2021	AJIT GYANCHAND JAIN VS ARIA HOTELS & CONSULTANCY PRIVATE LIMITED	Application under any other provisions- IBC	18/10/2023	need to file in the additional document Wrong Filing	Anwesha Dasgupta
338	10/10/2023	Interlocutory Application (I.B.C)	710102087402023	COMPANY PETITION IB (IBC)/901(ND)2020	RAMA TOMAR VS SARVOTTAM REALCON PRIVATE LIMITED	Rule 11 of NCLT, 2016	12/10/2023	added all petitioner and respondent in online portal. fill all details in online portal. affidavit address mismatch in notary.page no.35 mention english	Varun Mudgal
339	11/10/2023	Miscellaneous Application(Companies Act)	710102087962023	COMPANY PETITION (COMPANIES ACT)/437(ND)2017	OMVEER SINGH VS M/S ACCURATE CONTAINERS PVT LTD & ORS	Application under any other provisions	13/10/2023	case type wrong choose IA.dua payment section 44.memo parties missing.	Gagandeep Singh Arora
340	11/10/2023	Interlocutory Application (I.B.C)	710102088152023	COMPANY PETITION IB (IBC)/1265(ND)2019	HEMANT SHARMA VS M/S ACCURATE CONTAINERS PVT LTD & ORS	Rule 11 of NCLT, 2016	25/10/2023	section wrong	HEMANT SHARMA
341	12/10/2023	Interlocutory Application (I.B.C)	710102088212023	COMPANY PETITION IB (IBC)/160(PB)2018	RANJIT KAPOOR VS HEMANT SHARMA	Sec 60(5)	16/10/2023	fill all details in online portal. page no. 146 to 148,172 to 175,181 to 188,190,191,192,199,200,202,209,205,206, 207,209,210,212,239 to 259 are not clear. page no. 301,302 mention type copy in	LexCounsel
342	12/10/2023	Interlocutory Application (I.B.C)	710102088192023	COMPANY PETITION IB (IBC)/160(PB)2018	ROHIT RAMESH MEHRA VS SITI NETWORKS LIMITED	Sec 60(5),Rule 11 of NCLT, 2016	13/10/2023	wrong file please choose location mumbai	Chandhiok&mahajan
343	10/10/2023	Company Appeal (IBC)	710102087652023		INCOME TAX OFFICER WARD 10(3) DELHI VS REGISTRAR OF COMPANIES DELHI & ORS. IN THE MATTER OF MS. AZIMUTH CAOITAL PVT. LTD.	Any other provision - Govt body	17/10/2023	section wrong please choose section 42 memo party missed list of date and events missed vakalatnama missed	Zoheb
344	10/10/2023	Interlocutory Application (I.B.C)	710102087572023	COMPANY PETITION IB (IBC)/901(ND)2020	RAMA TOMAR VS SARVOTTAM REALCON PRIVATE LIMITED	Sec 30	13/10/2023	index missing. memo party missing. date and place missing prayer missing mention applicant sign in prayer. affidavit address mismatch in notary. need every	Varun Mudgal
345	11/10/2023	Interlocutory Application (I.B.C)	710102087952023	COMPANY PETITION IB (IBC)/98(ND)2023	KRSNA HOME PRODUCTS PRIVATE LIMITED VS SARVOTTAM REALCON PRIVATE LIMITED	Application under any other provisions- IBC	13/10/2023	incomplete file	Chetan

346	13/10/2023	Interlocutory Application (I.B.C)	710102088782023	COMPANY PETITION IB (IBC)/299(ND)2019	DEEPIKA B PRASAD LIQUIDATOR OF PARIVARTAN BUILDTECH LIMITED VS SARVOTTAM REALCON PRIVATE LIMITED	Application under any other provisions- IBC	17/10/2023	fill all details in online portal. affidavit address mismatch in notary. page no. 42,45,46,47 mention English translate copy in pdf.	AMAR
347	13/10/2023	Interlocutory Application (I.B.C)	710102089012023	COMPANY PETITION IB (IBC)/564(ND)2019	KASHI VISWANATHAN SIVARAMAN GLOBALITE VS SARVOTTAM REALCON PRIVATE LIMITED	Application under any other provisions- IBC	17/10/2023	fill all details in online portal.	Dhananjaya Sud
348	14/10/2023	Interlocutory Application (I.B.C)	710102089232023	COMPANY PETITION IB (IBC)/242(ND)2021	RAJEEV RANJAN SINGH -RP VS SARVOTTAM REALCON PRIVATE LIMITED	Application under any other provisions- IBC	17/10/2023	vol 1,2,3,4 saparate index missing.	Rajeev Ranjan Singh
349	14/10/2023	Interlocutory Application (I.B.C)	710102089292023	COMPANY PETITION IB (IBC)/487(ND)2018	NILESH SHARMA VS SARVOTTAM REALCON PRIVATE LIMITED	Application under any other provisions- IBC	17/10/2023	vol 1,2 saparate index missing.	Aditi Sharma
350	14/10/2023	Interlocutory Application (I.B.C)	710102089312023	COMPANY PETITION IB (IBC)/1565(PB)2018	MAHADEVAN NAGARATNAM VS M/S CROWN ABCAUS IT PARK ASSOCIATION	Sec 60(5)	17/10/2023	wrong file.	SAURABH
351	14/10/2023	Interlocutory Application (I.B.C)	710102089782023	COMPANY PETITION IB (IBC)/2027(ND)2019	HARVINDER SINGH LIQUIDATOR KAY EM COPPER PVT LTD VS M/S CROWN ABCAUS IT PARK ASSOCIATION	Rule 11 of NCLT, 2016	20/10/2023	Harvinder Singh detail incomplete on online portal counsel sign missing index or prayer	JAGNEET SINGH
352	15/10/2023	Interlocutory Application (I.B.C)	710102090532023	COMPANY PETITION IB (IBC)/597(PB)2017	SANJAY GUPTA LIQ SONEAR VS M/S CROWN ABCAUS IT PARK ASSOCIATION	Application under any other provisions- IBC	18/10/2023	fill all details in online portal.	Dhananjaya Sud
353	16/10/2023	Interlocutory Application (I.B.C)	710102090792023	COMPANY PETITION IB (IBC)/330(ND)2021	NARENDRA SINGH YADAV VS ASHWANI KUMAR SINGLA (RESOLUTION PROFESSIONAL OF M/S ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED (THE FERNHILL PROJECT)	Sec 60(5)	27/10/2023	ASHWANI KUMAR SINGLA detail incomplete on online portal hand writing not allow on affidavit	Krishan Kumar
354	16/10/2023	Interlocutory Application (I.B.C)	710102090882023	COMPANY PETITION IB (IBC)/297(ND)2023	SUBHASH CHANDRA JAIN VS INDIAN BANK	Sec 60(5)	19/10/2023	counsel detail missing in prayer and applicant sign missing missing in prayer and page no.22-31 not clear page and vakaltnama not clear page and court fee 1 rs. missing and sing missing in appliction	KSHITIJ SHARDA
355	15/10/2023	Interlocutory Application (I.B.C)	710102090512023	COMPANY PETITION IB (IBC)/1510(ND)2019	DEEPIKA B PRASAD LIQUIDATOR KANIK ELECTRONICS LIMITED VS INDIAN BANK	Application under any other provisions- IBC	25/10/2023	index missing. fill all details in online portal. pagination numbering missing in pdf.	Dhananjaya Sud
356	13/10/2023	Interlocutory Application (I.B.C)	710102088882023	COMPANY PETITION IB (IBC)/15(PB)2017	ARUNAVA SIKDAR VS INDIAN BANK	Application under any other provisions- IBC	17/10/2023	ARUNAVA SIKDAR detail incomplete on online portal	ARUNAVA SIKDAR
357	16/10/2023	Interlocutory Application (I.B.C)	710102090972023	COMPANY PETITION IB (IBC)/1064(PB)2018	MAHESH AGARWAL VS M/S. HYTHRO POWER CORPORATION LTD.	Application under any other provisions- IBC	19/10/2023	Mahesh Agarwal detail incomplete on online portal and page no.12,14,15,22 not clear pages and vakalatanma missing	kinshuk Chatterjee
358	17/10/2023	Interlocutory Application (I.B.C)	710102091362023	COMPANY PETITION IB (IBC)/900(ND)2020	P.R. ROLLING MILLS PVT. LTD. VS HEMA ENGINEERING INDUSTRIES LIMITED	Application under any other provisions- IBC	19/10/2023	wrong filing.	Nivedita R. Sarda

359	18/10/2023	Interlocutory Application (I.B.C)	710102091802023	COMPANY PETITION IB (IBC)/2582(ND)2019	MOONLIGHT PROPBUILD PVT. LTD. VS THREE C UNIVERSAL DEVELOPERS PRIVATE LIMITED	Rule 11 of NCLT, 2016	19/10/2023	fill all details in online portal.	Sonam
360	18/10/2023	Interlocutory Application (I.B.C)	710102091822023	COMPANY PETITION IB (IBC)/1527(PB)2018	BANK OF BARODA VS ALCHEMIST ASSET RECONSTRUCTION COMPANY LIMITED	Rule 11 of NCLT, 2016	19/10/2023	index page not clear and page no.3 to 5 not clear page and order missing and power attorney and case type wrong please choose restoration	Sougat Sinha
361	17/10/2023	Miscellaneous Application (IBC)	710102091602023	COMPANY PETITION IB (IBC)/362(ND)2021	TLG INDIA PRIVATE LIMITED VS CHIKAI GLOBAL PRIVATE LIMITED	Sec 60(5)	20/10/2023	page no. missing in index and date place missing and counsel sign missing in index and notary and address mismatch in affidavit	Amit
362	19/10/2023	Interlocutory Application (I.B.C)	710102092342023	COMPANY PETITION IB (IBC)/500(ND)2023	FEEDBACK ENERGY DISTRIBUTION COMPANYLIMITED VS HDFC BANK LTD	Rule 11 of NCLT, 2016	25/10/2023	memo party missing and sign missing in application page	Carina Arora
363	19/10/2023	Interlocutory Application (I.B.C)	710102092272023	COMPANY PETITION IB (IBC)/688(ND)2020	RAJIV MALIK VS NA	Application under any other provisions- IBC	22/12/2023	please file seperately list of coc meeting	Rajiv Malik
364	25/10/2023	Interlocutory Application (I.B.C)	710102093322023	COMPANY PETITION IB (IBC)/236(ND)2020	PANKAJ NARANG VS NA	Rule 11 of NCLT, 2016	30/10/2023	applicant detail incomplete on online portal	PANKAJ
365	21/10/2023	Interlocutory Application (I.B.C)	710102092812023	COMPANY PETITION IB (IBC)/486(ND)2023	HELLA INFRA MARKET PRIVATE LIMITED VS NUTECH CONTRACTS PRIVATE LIMITED	Rule 11 of NCLT, 2016	28/10/2023	index missing	Rahul Ray
366	26/10/2023	Interlocutory Application (I.B.C)	710102093552023	COMPANY PETITION IB (IBC)/495(ND)2017	MANOJ KUNWAR VS YOGESH SETHI	Sec 60(5)	30/10/2023	pagination numbering missing in index and pdf.	NARENDRA
367	20/10/2023	Interlocutory Application (I.B.C)	710102092552023	COMPANY PETITION IB (IBC)/78(ND)2017	KRISHNA KRAFTEX PVT LTD VS YOGESH SETHI	Application under any other provisions- IBC	26/10/2023	only upload progress report.remove additional page in pdf. pagination numbering missing in index.	PRAVEEN
368	20/10/2023	Interlocutory Application (I.B.C)	710102092562023	COMPANY PETITION IB (IBC)/78(ND)2017	KRISHNA KRAFTEX PVT LTD VS YOGESH SETHI	Application under any other provisions- IBC	26/10/2023	only upload progress report.remove additional page in pdf. pagination numbering missing in index.	PRAVEEN
369	15/10/2023	Interlocutory Application (I.B.C)	710102090502023	COMPANY PETITION IB (IBC)/532(PB)2017	KASHI VISWANATHAN SIVARAMAN HARIDWAR VS YOGESH SETHI	Application under any other provisions- IBC	26/10/2023	section fill online according to PDF Affidavit address mismatch with notary, liquidator detail fill online portal index or report	Dhananjaya Sud
370	15/10/2023	Interlocutory Application (I.B.C)	710102090522023	COMPANY PETITION IB (IBC)/3455(ND)2019	HANS RAJ BHOGRA LIQUIDATOR MK VS YOGESH SETHI	Application under any other provisions- IBC	26/10/2023	section fill online according to PDF details incomplete on mop, index or report of applicant, liquidator detail fill online portal, sign missing every page on report	Dhananjaya Sud
371	29/10/2023	Interlocutory Application (I.B.C)	710102094362023	COMPANY PETITION IB (IBC)/468(ND)2023	VASTRANI EXPORT PRIVATE LIMITED VS STAR SYNTHETICS PVT LTD	Sec 60(5)	14/12/2023	Applicant respondent fill online portal according to mop VASTRANI EXPORT PRIVATE LIMITED Vs. STAR SYNTHETICS fill in application pdf according to online portal Ticket put on blank side in	AABHAS SINGH
372	30/10/2023	Restoration Application (Companies Act)	710102094652023	COMPANY APPEAL(COMPANIES ACT)/173(ND)2022	NEW AGE AQUA PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Rule 48	2/11/2023	due payment other section and separate index and merge into one pdf and service missing and memo party missing	AMAN
373	28/10/2023	Interlocutory Application (I.B.C)	710102094112023	COMPANY PETITION IB (IBC)/288(PB)2019	GAYATRI HOSPITALITY AND REALCON LIMITED VS AJIT SHRIVASTAVA & ORS.	Sec 60(5)	1/11/2023	fill all details in online portal. meno of parties mismatch according to your online portal.	Arpit Singh Arora
374	1/11/2023	Interlocutory Application (I.B.C)	710102095282023	COMPANY PETITION IB (IBC)/60(PB)2018	DINESH SOOD VS AJIT SHRIVASTAVA & ORS.	Sec 60(5)	6/11/2023	memo of parties missing. mention true copy in annexure.	DINESH

375	1/11/2023	Company Application(Companies Act)	710102095242023	COMPANY PETITION (COMPANIES ACT)/119(ND)2020	SYNAPSICA TECHNOLOGIES PRIVATE LIMITED VS GANDHARV GOYAL	Rule 11 of NCLT	6/11/2023	wrong filing.	Payal Chawla
376	1/11/2023	Interlocutory Application (I.B.C)	710102095162023	COMPANY PETITION IB (IBC)/2582(ND)2019	GREENOPOLIS WELFARE CONFEDERATION VS THREE C UNIVERSAL DEVELOPERS PRIVATE LIMITED	Sec 60(5)	6/11/2023	dua payment section 49. affidavit adderss mismatch in notary. page no. 235 to 237 mention true copy and sign.	Akash Verma
377	3/11/2023	Interlocutory Application (I.B.C)	710102096052023	COMPANY PETITION IB (IBC)/708(ND)2021	EVERLIKE REAL ESTATE AND DEVELOPERS PRIVATE LIMITED VS MR. MOHIT GOYAL CA	Sec 60(5)	29/12/2023	page 19 to 27, 30 to 37, 39, 48 to 49, 54 to 63, 66 to 71, 76 to 81, 193 to 195 not clear page 66 to 71 find Hindi page Pagination wrong or missing in pdf	Shubham Jain
378	3/11/2023	Interlocutory Application (I.B.C)	710102095772023	COMPANY PETITION IB (IBC)/132(PB)2017	SWAROOP SINGH NEGI VS SAMTEL COLOR LIMITED	Sec 60(5)	7/11/2023	sign missing on every page on application, true copy missing on annexure, Rs. 1 and welfare 25 missing on	Ravish Kumar Verma
379	3/11/2023	Interlocutory Application (I.B.C)	710102095942023	COMPANY PETITION IB (IBC)/890(ND)2022	SHANI CORPORATION LIMITED VS RANA ARCHITECTURAL SOLUTIONS PRIVATELIMITED	Rule 11 of NCLT, 2016	7/11/2023	memo of parties missing	Sougat Mishra
380	7/11/2023	Interlocutory Application (I.B.C)	710102096982023	COMPANY PETITION IB (IBC)/890(ND)2022	BHRUGESH AMIN RP SMAAASH ENTERTAINMENT P LTD VS FUN GATEWAY ARENA PRIVATE LIMITED	Rule 11 of NCLT, 2016	9/11/2023	main case not link Main case detail fill in application, wrong filling	J SAGAR ASSOCIATES DELHI
381	6/11/2023	Miscellaneous Application (IBC)	710102096682023	COMPANY PETITION IB (IBC)/274(PB)2023	ASHALI INFRASTRUCTURES PRIVATE LIMITED VS SBIPL PROJECTS LIMITED	Application under any other provisions- IBC	8/11/2023	case type wrong. section wrong.	Adit Singh
382	6/11/2023	Restoration Application (IBC)	710102096772023	COMPANY PETITION IB (IBC)/1771(ND)2018	SYED HASAN KAZIM VS DREAM PROCON PVT. LTD.	Rule 11 of NCLT, 2016	17/11/2023	memo of parties missing. and add Party in Online Portal also according to MOP Section wrong, choose Rule 48 or any other Prov. IBC On portal affidavit missing. Proof of Service Missing need every page	Vibhor
383	6/11/2023	Interlocutory Application (I.B.C)	710102096712023	COMPANY PETITION IB (IBC)/120(ND)2021	KDP BUILDWELL PRIVATE LIMITED VS CAPITAL TRADE LINKS LIMITED	Sec 60(5)	8/11/2023	need every page sign and true copy in annexure.	RISHI
384	7/11/2023	Interlocutory Application (I.B.C)	710102097132023	COMPANY PETITION IB (IBC)/1348(ND)2019	NISUS FINANCE & INVESTMENT MANAGERS LLP VS EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED	Sec 60(2)	8/11/2023	File in additional document	SHIKHIL
385	8/11/2023	Interlocutory Application (I.B.C)	710102097372023	COMPANY PETITION IB (IBC)/581(ND)2020	PHOENIX ARC PVT LTD VS ARYAVIR BUILDCON PVT. LTD.	Rule 11 of NCLT, 2016	9/11/2023	added all respondent in pdf. affidavit adderss mismatch in notary. page no. 58 missing in pdf. need every page sign and	Mani Bhushan
386	9/11/2023	Interlocutory Application (I.B.C)	710102097632023	COMPANY PETITION IB (IBC)/685(ND)2022	HARVINDER SINGH IRP VS ARYAVIR BUILDCON PVT. LTD.	Sec 60(5)	24/11/2023	Applicant Address Missing on Portal	JAGNEET SINGH
387	13/11/2023	Miscellaneous Application(Companies Act)	710102098242023	COMPANY APPEAL(COMPANIES ACT)/113(ND)2023	DEEPAK GUPTA VS INCOME TAX OFFICER	Application under any other provisions	21/11/2023	case type wrong. application all pages sign	Puneet Bajaj
388	7/11/2023	Interlocutory Application (I.B.C)	710102097172023	COMPANY PETITION IB (IBC)/1164(ND)2019	PUNJABI ACCESSORIEZZ PVT. LTD. VS KREDO BEAUTY PVT. LTD.	Application under any other provisions- IBC	14/11/2023	pagination missing in pdf. main case not mention in pdf. need every page sign.	MUKESH
389	8/11/2023	Interlocutory Application (I.B.C)	710102097502023	COMPANY PETITION IB (IBC)/204(ND)2021	MR. HITESH GOEL VS KREDO BEAUTY PVT. LTD.	Sec 60(5)	15/11/2023	section wrong.	ARGUS PARTNERS

390	13/11/2023	Interlocutory Application (I.B.C)	710102098162023	COMPANY PETITION IB (IBC)/2849(ND)2019	NEERAJ KUMAR JAIN VS PEBBLES PROLEASE PVT. LTD.	Sec 12(2)	30/11/2023	sign missing in application page and full detail mising on prayer of counsel all party in memo party should be on online portal and Etc. Contact To Registry Room	NEERAJ KUMAR JAIN
391	14/11/2023	Interlocutory Application (I.B.C)	710102098462023	COMPANY PETITION IB (IBC)/144(PB)2017	MANOJ KUMAR SAIN VS SR FOILS & TISSUE LIMITED	Sec 60(5)	20/11/2023	welfare and court fee missing and date and counsel detail missing vakalatnama and all party in memo party should be on	SHREY YADAV AND ASSOCIATES
392	16/11/2023	Interlocutory Application (I.B.C)	710102098692023	COMPANY PETITION IB (IBC)/656(ND)2020	MR. FAIHZAN KHAN VS LEX INNOVA DIGITAL PAYMENTS PVT. LTD.	Rule 11 of NCLT, 2016	20/11/2023	memo of parties mismatch according your online portal. page no. 18 to 22,40 are not clear. need every page sign in pdf.	ARNAV
393	14/11/2023	Interlocutory Application (I.B.C)	710102098352023	COMPANY PETITION IB (IBC)/324(ND)2023	SANJAY PAINTAL VS CONTEMPORARY EXPORTS LLP	22(3)(b)	30/11/2023	make application properly Section Missing with proper subject Matter in PDF and etc. Contact To Registry Room -711	NEERAJ KUMAR JAIN
394	16/11/2023	Company Application(Companies Act)	710102098802023	COMPANY APPEAL(COMPANIES ACT)/173(ND)2022	NEW AGE AQUA PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Rule 11 of NCLT	29/11/2023	application merge in one pdf.	AMAN
395	13/11/2023	Interlocutory Application (I.B.C)	710102098262023	COMPANY PETITION IB (IBC)/111(ND)2023	RAJ KUMAR SONI VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Application under any other provisions- IBC	6/12/2023	under section mention in index or application	Aditi Sharma
396	17/11/2023	Company Application(Companies Act)	710102099122023	COMPANY PETITION (COMPANIES ACT)/132(ND)2022	WESTON TUBES PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Application under any other provisions	20/11/2023	need to additional document	Kamal
397	18/11/2023	Interlocutory Application (I.B.C)	710102099572023	COMPANY PETITION IB (IBC)/275(ND)2020	GAURAV MISRA VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Application under any other provisions- IBC	21/11/2023	need to file in additional	Gaurav Misra
398	17/11/2023	Interlocutory Application (I.B.C)	710102099012023	COMPANY PETITION IB (IBC)/373(ND)2023	COMPUAGE INFOCOM LIMITED VS NXG INFOTECH PRIVATE LIMITED	Sec 60(5)	28/11/2023	memo of party missing section mising on ondex or application counsel detail missing on prayer prayer missing	Amit
399	13/11/2023	Interlocutory Application (I.B.C)	710102098292023	COMPANY PETITION IB (IBC)/111(ND)2023	RAJ KUMAR SONI VS NXG INFOTECH PRIVATE LIMITED	Application under any other provisions- IBC	6/12/2023	every page sign on application	Aditi Sharma
400	21/11/2023	Interlocutory Application (I.B.C)	710102100352023	COMPANY PETITION IB (IBC)/776(ND)2022	KUSHVINDER SINGHAL IRP HEAVEN AHEAD VOYAGE PVT LTD VS NXG INFOTECH PRIVATE LIMITED	Rule 11 of NCLT, 2016	8/12/2023	Applicant Address Missing on Portal	JAGNEET SINGH
401	20/11/2023	Interlocutory Application (I.B.C)	710102099882023	COMPANY PETITION IB (IBC)/995(ND)2018	VMS EQUIPMENT PRIVATE LIMITED VS ANIL KUMAR MATA	Sec 60(5)	22/11/2023	memo of parties missing.	ANUJA PETHIA
402	22/11/2023	Interlocutory Application (I.B.C)	710102100392023	COMPANY PETITION IB (IBC)/776(ND)2022	KUSHVINDER SINGHAL IRP HEAVEN AHEAD VOYAGE PVT LTD VS ANIL KUMAR MATA	Rule 11 of NCLT, 2016	24/11/2023	fill all details in online portal. ticket not showing in vakalatnama.	JAGNEET SINGH
403	21/11/2023	Interlocutory Application (I.B.C)	710102100322023	COMPANY PETITION IB (IBC)/1529(ND)2019	LT. COL. GIRISH RAJKONWAR (RETD.) VS ORIOR DEVELOPERS AND INFRASTRUCTURE PRIVATE LIMITED	Rule 11 of NCLT, 2016	1/12/2023	Add Parties in Portal according to MOP Sign every page of application no of days of condone Missing in PDF	PRANATI BHATNAGAR
404	24/11/2023	Interlocutory Application (I.B.C)	710102101072023	COMPANY PETITION IB (IBC)/694(ND)2023	MBL INFRASTRUCTURE LIMITED VS PUNJAB NATIONAL BANK INTERNATIONAL LIMITED	Rule 11 of NCLT, 2016	28/11/2023	master index missing. memo party missing in index. affidavit missing. page no. 458 are not clear. 25Rs welfare fee and 3Rs court fee missingin vakalatnama.	Anubhav Maheshwari

405	24/11/2023	Interlocutory Application (I.B.C)	710102101112023	COMPANY PETITION IB (IBC)/1020(ND)2020	ESTHETIC BUILDTECH PVT. LTD. VS PUNJAB NATIONAL BANK INTERNATIONAL LIMITED	Rule 11 of NCLT, 2016	28/11/2023	memo of parties missing.	Anubhav Maheshwari
406	24/11/2023	Interlocutory Application (I.B.C)	710102101222023	COMPANY PETITION IB (IBC)/1744(ND)2019	GAURAV JINDAL VS DEBASHISH NANDA	Rule 11 of NCLT, 2016	28/11/2023	fill all details in online portal. memo of parties missing.	Rakesh
407	25/11/2023	Interlocutory Application (I.B.C)	710102101462023	COMPANY PETITION IB (IBC)/358(ND)2020	M/S PERFECT INFRAENGINEERS LIMITED VS M/S LG ELECTRONICS INDIA PVT. LTD.	IBC Under Sec 9	29/11/2023	wrong filing.	MS. YOGAMAYA M G
408	27/11/2023	Interlocutory Application (I.B.C)	710102101742023	COMPANY PETITION IB (IBC)/236(ND)2020	PANKAJ NARANG VS M/S LG ELECTRONICS INDIA PVT. LTD.	Rule 11 of NCLT, 2016	30/11/2023	applicant detail incomplete on online portal	PANKAJ
409	24/11/2023	Interlocutory Application (I.B.C)	710102101252023	COMPANY PETITION IB (IBC)/1016(PB)2020	IMROZ KHAN & YASMIN KHAN VS RAKESH BHATIA	Rule 11 of NCLT, 2016	5/12/2023	section wrong online portal according to pdf.	Imroz Khan
410	28/11/2023	Company Application(Companies Act)	710102101972023	TRANSFER PETITION(COMPANIES ACT)/11(PB)2022	DR. RAVINDER KUMAR GERA VS ABW INFRASTRUCTURE LIMITED	Application under any other provisions	30/11/2023	section wrong. memo of parties mismatch according to your online portal. 25Rs welfare fee and 3Rs court fee missing and date missing in vakalatnama. need every page sign and true copy in annexure.	DR SUDHIR BISLA
411	29/11/2023	Company Application(Companies Act)	710102102482023	COMPANY PETITION (COMPANIES ACT)/115(PB)2018	PRADEEP KHATAR VS TECHNO EASYCRETE PRIVATE LIMITED	Rule 11 of NCLT	1/12/2023	memo party missing. memo party put on after index. section wrong. need every page sign and true copy in annexure.	Prabhat
412	29/11/2023	Interlocutory Application (I.B.C)	710102102442023	COMPANY PETITION IB (IBC)/317(ND)2022	HIGHNESS INFRADEVELOPERS PVT. LTD VS ASHOK KUMAR GUPTA RESOLUTION PROFESSIONAL FOR ANDES TOWN PLANNERS PVT. LTD.	Rule 11 of NCLT, 2016	1/12/2023	section not mention in index. memo of parties mismatch according your online portal.	komal Mundhra
413	29/11/2023	Interlocutory Application (I.B.C)	710102102282023	COMPANY PETITION IB (IBC)/1020(ND)2020	ESTHETIC BUILDTECH PVT. LTD. VS ASHOK KUMAR GUPTA RESOLUTION PROFESSIONAL FOR ANDES TOWN PLANNERS PVT. LTD.	Rule 11 of NCLT, 2016	1/12/2023	memo of parties missing.	komal Mundhra
414	29/11/2023	Miscellaneous Application(Companies Act)	710102102352023	COMPANY PETITION (COMPANIES ACT)/97(PB)2019	SHIVI HOLDINGS PVT LTD VS ASHOK KUMAR GUPTA RESOLUTION PROFESSIONAL FOR ANDES TOWN PLANNERS PVT. LTD.	Any other provision - Govt body	1/12/2023	wrong filing.	Shiven Varma
415	28/11/2023	Interlocutory Application (I.B.C)	710102101992023	COMPANY PETITION IB (IBC)/529(ND)2022	GHANARAM INFRA ENGNEERS PVT LTD VS KAY IRON WORKS PVT LTD	Rule 11 of NCLT, 2016	20/12/2023	section wrong online portal according to pdf fill all details in online portal. hindi pages 33 48 50 to 57, 60 to 64	RAJIV K.GARG
416	28/11/2023	Company Application(Companies Act)	710102101952023	TRANSFER PETITION(COMPANIES ACT)/11(PB)2022	SURENDAR SINGH VS ABW INFRASTRUCTURE LIMITED	Application under any other provisions	30/11/2023	section wrong. affidavit address mismatch in notary. 25Rs welfare fee and 3Rs court fee missing in vakalatnama and date missing. need every page sign and true	DR SUDHIR BISLA
417	30/11/2023	Interlocutory Application (I.B.C)	710102102712023	COMPANY PETITION IB (IBC)/581(ND)2023	JAMMU AND KASHMIR BANK LIMITED VS DINESH BASIA	Rule 11 of NCLT, 2016	4/12/2023	section wrong. page no. 8,10 are not clear.	Ashutosh

418	28/11/2023	Interlocutory Application (I.B.C)	710102101982023	COMPANY PETITION IB (IBC)/298(ND)2022	GHANARAM INFRA ENGNEERS PVT LTD VS SHEKHAR SARWAGI SOLE PRO. ADO CONMANT INDIA	Rule 11 of NCLT, 2016	20/12/2023	section wrong online portal according to pdf and application and respondent detail incomplete on online portal and page no.33 to 48 hindi page and page no.48-57,60-64 hindi page	RAJIV K.GARG
419	30/11/2023	Interlocutory Application (I.B.C)	710102102822023	COMPANY PETITION IB (IBC)/1059(ND)2018	HIMALAYA INFRABUILD PVT. LTD. VS MR. SURENDER KUMAR SINGHAL AND MR. SUNIL KUMAR AGGARWAL	Sec 60(5)	12/12/2023	fill all details in online portal. IAs case no HIMALAYA INFRABUILD PVT. LTD. Vs. MR. SURENDER KUMAR SINGHAL AND MR. SUNIL KUMAR AGGARWAL mention in pdf	RAHUL MALHOTRA
420	2/12/2023	Miscellaneous Application (IBC)	710102103582023	COMPANY PETITION IB (IBC)/379(ND)2023	SUNIL RATHI VS BANK OF MAHARASHTRA	Any other provision - Govt body	5/12/2023	case type wrong. fees missing.	Ruchir Batra
421	1/12/2023	Interlocutory Application (I.B.C)	710102103142023	COMPANY PETITION IB (IBC)/357(ND)2022	INTERNATIONAL LAND DEVELOPERS PRIVATELIMITED VS SURESH SAREEN & ORS	Rule 11 of NCLT, 2016	6/12/2023	memo of parties missing. need every page sign and true copy in annexure.	Nistha Gupta
422	4/12/2023	Interlocutory Application (I.B.C)	710102103792023	COMPANY PETITION IB (IBC)/266(ND)2019	KAVERI SAHAKARI AWAS SAMITI LTD. VS HORIZON BUILDCON PRIVATE LIMITED	Rule 11 of NCLT, 2016	8/12/2023	remove main party in online portal and added anil tayal details in online portal. page no. 7 mention english translate in pdf. date missing in vakalatnama. fill all details in online portal.	ARJUN
423	4/12/2023	Interlocutory Application (I.B.C)	710102104062023	COMPANY PETITION IB (IBC)/995(ND)2018	VMS EQUIPMENT PRIVATE LIMITED VS PRIMROSE INFRATECH PRIVATE LIMITED	Sec 60(5)	8/12/2023	added all respondent in online portal.notary missing in affidavit.	ANUJA PETHIA
424	5/12/2023	Interlocutory Application (I.B.C)	710102104322023	COMPANY PETITION IB (IBC)/776(ND)2022	KUSHVINDER SINGHAL IRP HEAVEN AHEAD VOYAGE PVT LTD VS PRIMROSE INFRATECH PRIVATE LIMITED	Rule 11 of NCLT, 2016	18/12/2023	Applicant details fill full in online portal.	JAGNEET SINGH
425	6/12/2023	Restoration Application (IBC)	710102104422023	COMPANY PETITION IB (IBC)/565(PB)2021	SLR TECHINFRA PRIVATE LIMITED VS ENDLESS SERVICES PRIVATE LIMITED	Sec 49(2)	13/12/2023	memo party missing. prayer missing. order missing. 25Rs welfare fee and 3Rs court fee missing and date missing in vakalatnama.	VAIBHAV SINHA
426	5/12/2023	Interlocutory Application (I.B.C)	710102104342023	COMPANY PETITION IB (IBC)/479(ND)2019	UNITED CONTRACTORS & ENGINEERS VS RITA GUPTA LIQUIDATOR	Sec 60(5)	11/12/2023	wrong filing.	Abhipsa Mohanty
427	5/12/2023	Interlocutory Application (I.B.C)	710102104102023	COMPANY PETITION IB (IBC)/462(PB)2022	MAHESH KUMAR VS COSMOS INFRA ENGINEERING (INDIA) PRIVATELIMITED	Rule 11 of NCLT, 2016	11/12/2023	memo of parties missing.	KARAN MALHOTRA
428	8/12/2023	Interlocutory Application (I.B.C)	710102104992023	COMPANY PETITION IB (IBC)/131(PB)2022	ORBIS TRUSTEESHIP SERVICES PRIVATELIMITED VS KUSHAM KAUR	Any other provision - Govt body	12/12/2023	wrong filing. application filed in additional document.	UDDYAM
429	8/12/2023	Interlocutory Application (I.B.C)	710102104972023	COMPANY PETITION IB (IBC)/129(PB)2022	ORBIS TRUSTEESHIP SERVICES PRIVATELIMITED VS HARVINDER SINGH SIKKA	Any other provision - Govt body	13/12/2023	wrong filing. application filed in additional document.	UDDYAM
430	8/12/2023	Interlocutory Application (I.B.C)	710102105002023	COMPANY PETITION IB (IBC)/685(ND)2022	HARVINDER SINGH IRP VS HARVINDER SINGH SIKKA	Rule 11 of NCLT, 2016	13/12/2023	fill all details in online portal. page no. 25,75 are not clear.	JAGNEET SINGH
431	8/12/2023	Interlocutory Application (I.B.C)	710102104982023	COMPANY PETITION IB (IBC)/130(PB)2022	ORBIS TRUSTEESHIP SERVICES PRIVATELIMITED VS GURINDER SINGH SIKKA	Any other provision - Govt body	13/12/2023	wrong filing. application filed in additional document.	UDDYAM

432	9/12/2023	Interlocutory Application (I.B.C)	710102105122023	COMPANY PETITION IB (IBC)/2628(ND)2019	PUNJAB NATIONAL BANK VS MR.. SHRAVAN KUMAR VISHNOI	Sec 60(5)	13/12/2023	all party in memo party should be on online portal page no.8-27 hindi page and welfare missing	BIRENDRA PRASAD SINGH
433	8/12/2023	Interlocutory Application (I.B.C)	710102105052023	COMPANY PETITION IB (IBC)/1771(ND)2018	HARI PRAKASH AGGARWAL VS MR. NILESH SHARMA RESOLUTION PROFESSIONAL	Rule 11 of NCLT, 2016	13/12/2023	due payment other section	SWARALIPI
434	7/12/2023	Interlocutory Application (I.B.C)	710102104922023	COMPANY PETITION IB (IBC)/128(PB)2022	ORBIS TRUSTEESHIP SERVICES PRIVATELIMITED VS GURNEET SINGH SIKKA	Any other provision - Govt body	12/12/2023	wrong filing. application filed in additional document.	UDDYAM
435	11/12/2023	Interlocutory Application (I.B.C)	710102105492023	COMPANY PETITION IB (IBC)/128(PB)2022	MUKESH GUPTA VS GURNEET SINGH SIKKA	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	13/12/2023	wrong filing and please choose location guhawati	KUNAL
436	13/12/2023	Interlocutory Application (I.B.C)	710102106122023	COMPANY PETITION IB (IBC)/415(ND)2023	AFFORDABLE INFRASTRUCTURE AND HOUSINGPROJECTS PRIVATE LIMITED VS AFFORDABLE INFRASTRUCTURE AND HOUSINGPROJECTS PRIVATE LIMITED	Rule 11 of NCLT, 2016	19/12/2023	memo party missing and true copy sign missing in annexure page	AYUSH PURI
437	12/12/2023	Interlocutory Application (I.B.C)	710102105622023	COMPANY PETITION IB (IBC)/17(ND)2019	AMIT NAGAR VS MR. MANOJ KULSHRESTHA RP M/S INTELLICITY BUSINESS PARK PVT. LTD.	Sec 60(5)	15/12/2023	file incomplete. fill all details in online portal.	SHANKARI MISHRA
438	15/12/2023	Interlocutory Application (I.B.C)	710102106612023	COMPANY PETITION IB (IBC)/528(ND)2023	MODERN BUILDMART PRIVATE LIMITED VS BRIJ RAJ LAND DEVELOPERS PRIVATE LIMITED	Sec 49(2)	19/12/2023	applicant respondent detail fill online according to memo of partyDocument not showing	TEJ SIGH CHAUDHARY
439	14/12/2023	Interlocutory Application (I.B.C)	710102106382023	COMPANY PETITION IB (IBC)/854(PB)2018	PAWAN KUMAR AGRAWAL VS BHA ASSOCIATES PVT. LTD.	Application under any other provisions- IBC	20/12/2023	page no.30 cut page and page no.33,37 not clear page	Pawan Kumar Agrawal
440	17/12/2023	Interlocutory Application (I.B.C)	710102107232023	COMPANY PETITION IB (IBC)/207(ND)2021	ACHAL GOEL VS M/S THREE C SHELTERS PVT. LTD.	Sec 60(5)	22/12/2023	need to sing every page in application	Akash Verma
441	18/12/2023	Interlocutory Application (I.B.C)	710102107332023	COMPANY PETITION IB (IBC)/1176(PB)2018	RELIGARE FINVEST LIMITED VS BEST HEALTHCARE PRIVATE LIMITED	Sec 60(5)	19/12/2023		victor
442	19/12/2023	Interlocutory Application (I.B.C)	710102107542023	COMPANY PETITION IB (IBC)/461(PB)2023	PAIR HONG KONG CO LIMITED VS IGRPHENIX ELECTRON PRIVATE LIMITED	Rule 11 of NCLT, 2016	27/12/2023	memo party missing	REEMA KHORANA
443	19/12/2023	Interlocutory Application (I.B.C)	710102107492023	COMPANY PETITION IB (IBC)/216(PB)2021	SHRI PARVEEN GUPTA VS BANK OF INDIA THROUGH ANIL KOHLI	Rule 11 of NCLT, 2016	28/12/2023	additional affidavit filed in additional document	Siddharth
444	23/12/2023	Interlocutory Application (I.B.C)	710102109382023	COMPANY PETITION IB (IBC)/216(PB)2021	AJAY GUPTA VS RAJEEV JAIN	19(2)	28/12/2023	fill all details in online portal. main case missing online portal.	Aditi Sharma
445	7/12/2023	0710102103762020(No.of Docs 1)	0710102103762020/14	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/92(ND)2020	ALANKIT ASSOCIATES PRIVATE LIMITED	Sec. 230-232 - Second Motion	21-12-2023	need to sepratly file	Adityamadaan

446	7/12/2023	0710102103762020(No.of Docs 1)	0710102103762020/14	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/92(ND)2020	ALANKIT ASSOCIATES PRIVATE LIMITED	Sec. 230-232 - Second Motion	21-12-2023	need to sepratly file	Adityamadaan
447	14-12-2023	0710102103722022(No.of Docs 1)	0710102103722022/5	INTERLOCUTORY APPLICATION (I.B.C)/6306(ND)2022	MAYA GUPTA RESOLUTION PROFESSIONAL VSAKSHAY KUMAR BHATIA	Application under any other provisions- IBC	21-12-2023	every page sign.	iclegalindia.in
448	7/12/2023	0710102103762020(No.of Docs 1)	0710102103762020/14	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/92(ND)2020	ALANKIT ASSOCIATES PRIVATE LIMITED	Sec. 230-232 - Second Motion	21-12-2023	need to sepratly file	Adityamadaan
449	16-12-2023	0710102064532023(No.of Docs 1)	0710102064532023/5	INTERLOCUTORY APPLICATION (I.B.C)/4165(ND)2023	NARENDER KUMAR SHARMA VS. MANISH BATTA	Application under any other provisions- IBC	21-12-2023	index missed	Srslegal3150
450	16-12-2023	0710102005042022(No.of Docs 2)	0710102005042022/13	COMPANY PETITION IB (IBC)/67(ND)2022	YADUBIR SINGH SAJWAN VS. SOM RESORTS PRIVATE LIMITED	IBC under Sec 7	21-12-2023	Pg-38 not clear Tc not allowed in pdf Pg-73,74 in hindi	deveshbhatia
451	13-12-2023	0710102073472023(No.of Docs 2)	0710102073472023/3	INTERLOCUTORY APPLICATION (I.B.C)/4665(ND)2023	NARENDER KUMAR SHARMA VSSURENDER SETH	Application under any other provisions- IBC,Sec 43(1) r/w Sec 44 (1)	21-12-2023	15,18-19 not clear page and sign true copy missing	namitha@samvidlegal.
452	15-12-2023	0710102155222019(No.of Docs 6)	0710102155222019/16	INTERLOCUTORY APPLICATION (I.B.C)/609(ND)2019	CHANDRA PRAKASH VSHARSHYLA SINGH	Sec 60(5)	21-12-2023	master index missed	advsamapikabiswal
453	14-12-2023	0710102071742021(No.of Docs 2)	0710102071742021/20	COMPANY PETITION (COMPANIES ACT)/186(ND)2021	PARUL MEHTA VS. EICHER MOTORS LIMITED	Application under any other provisions ,Application under any other provisions ,Application under any other provisions	21-12-2023	need every page sign.	nitin2020
454	14-12-2023	0710102071742021(No.of Docs 2)	0710102071742021/20	COMPANY PETITION (COMPANIES ACT)/186(ND)2021	PARUL MEHTA VS. EICHER MOTORS LIMITED	Application under any other provisions ,Application under any other provisions ,Application under any other provisions	21-12-2023	need every page sign.	nitin2020
455	14-12-2023	0710102071742021(No.of Docs 2)	0710102071742021/20	COMPANY PETITION (COMPANIES ACT)/186(ND)2021	PARUL MEHTA VS. EICHER MOTORS LIMITED	Application under any other provisions ,Application under any other provisions ,Application under any other provisions	21-12-2023	need every page sign.	nitin2020
456	14-12-2023	0710102071742021(No.of Docs 2)	0710102071742021/20	COMPANY PETITION (COMPANIES ACT)/186(ND)2021	PARUL MEHTA VS. EICHER MOTORS LIMITED	Application under any other provisions ,Application under any other provisions ,Application under any other provisions	21-12-2023	need every page sign.	nitin2020
457	14-12-2023	0710102081772023(No.of Docs 3)	0710102081772023/1	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	21-12-2023	page no. 60,61,94,95,123,142 are not clear. need every page sign.	Bbhargavi09
458	16-12-2023	0710102029862023(No.of Docs 2)	0710102029862023/5	INTERLOCUTORY APPLICATION (I.B.C)/2290(PB)2023	MR. RAM RATAN KANOONGO VS. BHARAT PULSES PVT. LTD.	Sec 49(2)	21-12-2023	affidavit missed	SHAGKHAN@1958
459	7/12/2023	0710102103762020(No.of Docs 1)	0710102103762020/14	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/92(ND)2020	ALANKIT ASSOCIATES PRIVATE LIMITED	Sec. 230-232 - Second Motion	21-12-2023	need to sepratly file	Adityamadaan

460	13-12-2023	0710102073432023(No.of Docs 2)	0710102073432023/3	INTERLOCUTORY APPLICATION (I.B.C)/4675(ND)2023	NARENDER KUMAR SHARMA VSASHISH SETH	Application under any other provisions- IBC,Sec 43(1) r/w Sec 44 (1)	20-12-2023	page no.18-19 not clear page and true copy and sign missing in annexure page	namitha@samvidlegal.
461	13-12-2023	0710102073432023(No.of Docs 1)	0710102073432023/4	INTERLOCUTORY APPLICATION (I.B.C)/4675(ND)2023	NARENDER KUMAR SHARMA VSASHISH SETH	Application under any other provisions- IBC,Sec 43(1) r/w Sec 44 (1)	20-12-2023	page no.18-19 not clear page and true copy sign missing in annexure page	namitha@samvidlegal.
462	13-12-2023	0710102062932023(No.of Docs 2)	0710102062932023/3	CONTEMPT PETITION (IBC)/43(ND)2023	KAMAL AGARWAL VS. AASHISH GUPTA	Rule 11 of NCLT, 2016	20-12-2023	reply not sign in every page	sagar&sagar
463	20-12-2023	0710102101062023(No.of Docs 2)	0710102101062023/2	COMPANY PETITION (COMPANIES ACT)/213(ND)2023	GHANSHAYAM TAYAL VS. CEMCON ENGINEERING COMPANY PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	20-12-2023	reply every page not sign	rajeev1124
464	12/12/2023	0710102046332022(No.of Docs 2)	0710102046332022/3	INTERLOCUTORY APPLICATION (I.B.C)/2691(ND)2022	KHAGARIA PURNEA HIGHWAY PROJECT LIMITED & ORS.	Sec 60(5)	20-12-2023	every page not sign	ajayyadav
465	12/12/2023	0710102100612019(No.of Docs 2)	0710102100612019/14	COMPANY PETITION (COMPANIES ACT)/111(ND)2019	SUNITA GUPTA VS. M/S VECTOR SPICON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	16-12-2023	need to application	monudcp
466	13-12-2023	0710102022612023(No.of Docs 2)	0710102022612023/3	INTERLOCUTORY APPLICATION (I.B.C)/3187(PB)2023	MR. RAM RATAN KANOONGO VS. MR. KEWAL KRISHAN KUMAR (SUSPENDED DIRECTOR OF THE CORPORATE DEBTOR)	Sec 49(2)	16-12-2023	page no. missing in index and notary missing in affidavit	as.juris
467	13-12-2023	0710102036282023(No.of Docs 2)	0710102036282023/2	INTERLOCATORY APPLICATION(COMPANIES ACT)/174(PB)2023	ASIAN INFRATECH PTE LTD.	Rule 11 of NCLT	16-12-2023	sign missing in reply pages and page no.17-36 not clear page	agnishaditya
468	13-12-2023	0710102008882023(No.of Docs 1)	0710102008882023/4	COMPANY APPEAL(COMPANIES ACT)/41(ND)2023	DEEPTI GUPTA VS. REGISTRAR OF COMPANIES	Sec 252 (3)	16-12-2023	7-8 not clear page	bhatia_r_s@hotmail
469	15-12-2023	0710102023102021(No.of Docs 5)	0710102023102021/11	COMPANY PETITION IB (IBC)/207(ND)2021	CHITRANJAN GUPTA VS. ORRIS INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7	16-12-2023	Pg-197 to 219,559 to 638 need to true copy sign missed	ADVANKITAR
470	12/12/2023	0710102098942019(No.of Docs 2)	0710102098942019/15	COMPANY PETITION IB (IBC)/1572(ND)2019	BANK OF INDIA VS. WEST FACE HOSPITALITY AND MANAGEMENT PRIVATE LIMITED	IBC under Sec 7	16-12-2023	need to sign every page in written synopsis	nsachambers
471	13-12-2023	0710102029812023(No.of Docs 1)	0710102029812023/3	INTERLOCUTORY APPLICATION (I.B.C)/2777(ND)2023	MR. RAM RATAN KANOONGO VS. M/S MAYANK ENTERPRISES (THROUGH PROPRIETOR SHRI DEVKI NANDAN GARG)	Sec 49(2)	16-12-2023	file missing	negimilan04
472	12/12/2023	0710102030852023(No.of Docs 2)	0710102030852023/3	COMPANY APPEAL(COMPANIES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	15-12-2023	Wrongly filed	PCSBHK
473	12/12/2023	0710102098642022(No.of Docs 2)	0710102098642022/16	TRANSFER PETITION(COMPANIES ACT)/57(PB)2022	ITE DESIGNS PRIVATE LIMITED VS. HARISH CHANDRA (INDIA) LTD.	Sec 433(e)/433(f) of CA 1956	12/12/2023	Supporting affidavit missing and pls mention translate copy of page no\\\'s	NEHA@123
474	6/12/2023	0710102030722023(No.of Docs 1)	0710102030722023/5	INTERLOCUTORY APPLICATION (I.B.C)/2253(ND)2023	MR. MANOHAR LAL VIJ VS. INDIABULLS INVESTMENT ADVISORS LTD.	Sec 43(1) r/w Sec 44 (1)	11/12/2023	Index and pagination missing	nitish.sharma

475	25-02-2020	07101020841520 19(No.of Docs 2)	07101020841520 19/10	COMPANY PETITION (COMPANIES ACT)/81(ND)2019	1. M/S S.S.REALTECH PVT. LTD. VS. SMT. BINA MITTAL	Application under any other provisions ,Application under any other provisions ,Application under any other provisions	11/12/2023	order is not uploaded	jugalbagga
476	11/12/2023	07101020764420 19(No.of Docs 1)	07101020764420 19/30	COMPANY PETITION IB (IBC)/979(ND)2019	PUNJAB NATIONAL BANK VS. GUPTA MARRIAGE HALL PRIVATE LIMITED	IBC under Sec 7	11/12/2023		assistreg
477	6/12/2023	07101020307320 23(No.of Docs 1)	07101020307320 23/1	INTERLOCUTORY APPLICATION (I.B.C)/2512(ND)2023	MR. MANOHAR LAL VIJ VS. 360 REALTORS LLP	Sec 66(1)	11/12/2023	Index and pagination missing Index and pagination missing	nitish.sharma
478	6/12/2023	07101020305920 23(No.of Docs 1)	07101020305920 23/6	INTERLOCUTORY APPLICATION (I.B.C)/2517(ND)2023	MR. MANOHAR LAL VIJ VS. MRS. MEENA NATH	Sec. 45 (1)	11/12/2023	Index missing and pagination missing	nitish.sharma
479	11/12/2023	07101020764420 19(No.of Docs 1)	07101020764420 19/31	COMPANY PETITION IB (IBC)/979(ND)2019	PUNJAB NATIONAL BANK VS. GUPTA MARRIAGE HALL PRIVATE LIMITED	IBC under Sec 7	11/12/2023	wrong filing	assistreg
480	6/12/2023	07101020237620 20(No.of Docs 2)	07101020237620 20/15	COMPANY PETITION (COMPANIES ACT)/52(PB)2020	P. P. JEWELLERS PRIVATE LIMITED VS. L. R. BUILDERS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	11/12/2023	Index wrong and pagination missing	R K GUPTA
481	6/12/2023	07101020334620 23(No.of Docs 2)	07101020334620 23/4	COMPANY PETITION IB (IBC)/399(ND)2023	MR. NAZIM SHAIKH VS. MS KARVY DIGIKONNECT LTD	IBC Under Sec 9	11/12/2023	wrong filing	dilip@diliptaur.org
482	6/12/2023	07101020654520 22(No.of Docs 2)	07101020654520 22/10	COMPANY PETITION IB (IBC)/680(ND)2022	RAJA BHOJ VS. RELIGARE FINVEST LTD	Section 94(1)	11/12/2023	Court fees missing	KAYconnect
483	5/12/2023	07101020717420 21(No.of Docs 2)	07101020717420 21/19	COMPANY PETITION (COMPANIES ACT)/186(ND)2021	PARUL MEHTA VS. EICHER MOTORS LIMITED	Application under any other provisions ,Application under any other provisions ,Application under any other provisions	8/12/2023	affidavit missing , vakalatnama please file in the format, please arrange pages in the serial order with index	nitin2020
484	6/11/2023	07101020050420 22(No.of Docs 2)	07101020050420 22/10	COMPANY PETITION IB (IBC)/67(ND)2022	YADUBIR SINGH SAJWAN VS. SOM RESORTS PRIVATE LIMITED	IBC under Sec 7	7/12/2023	38-45,65 not clear and notary not proper show	deveshbhatia
485	4/12/2023	07101020156720 23(No.of Docs 3)	07101020156720 23/10	COMPANY PETITION IB (IBC)/156(ND)2023	SHARAK HEALTHCARE PRIVATE LIMITED	IBC Section 59	7/12/2023	index missed	buchasialiq
486	1/12/2023	07101020968120 23(No.of Docs 2)	07101020968120 23/1	INTERLOCUTORY APPLICATION (I.B.C)/6104(ND)2023	IIFL HOME FINANCE LIMITED VS. MR. SHIV NANDAN SHARMA RESOLUTION PROFESSIONAL	Sec 60(5)	7/12/2023	reply not sign in every pages affidavit person address	associate.amc
487	6/11/2023	07101020050420 22(No.of Docs 2)	07101020050420 22/10	COMPANY PETITION IB (IBC)/67(ND)2022	YADUBIR SINGH SAJWAN VS. SOM RESORTS PRIVATE LIMITED	IBC under Sec 7	7/12/2023	38-45,65 not clear and notary not proper show	deveshbhatia
488	6/11/2023	07101020050420 22(No.of Docs 2)	07101020050420 22/10	COMPANY PETITION IB (IBC)/67(ND)2022	YADUBIR SINGH SAJWAN VS. SOM RESORTS PRIVATE LIMITED	IBC under Sec 7	7/12/2023	38-45,65 not clear and notary not proper show	deveshbhatia
489	6/11/2023	07101020050420 22(No.of Docs 2)	07101020050420 22/10	COMPANY PETITION IB (IBC)/67(ND)2022	YADUBIR SINGH SAJWAN VS. SOM RESORTS PRIVATE LIMITED	IBC under Sec 7	7/12/2023	38-45,65 not clear and notary not proper show	deveshbhatia
490	6/11/2023	07101020050420 22(No.of Docs 2)	07101020050420 22/10	COMPANY PETITION IB (IBC)/67(ND)2022	YADUBIR SINGH SAJWAN VS. SOM RESORTS PRIVATE LIMITED	IBC under Sec 7	7/12/2023	38-45,65 not clear and notary not proper show	deveshbhatia

491	1/12/2023	0710102094742023(No.of Docs 1)	0710102094742023/1	INTERLOCUTORY APPLICATION (I.B.C)/6232(ND)2023	ILIAS HUSAIN VS. MALIHA REALTORS PRIVATE LIMITED	Rule 11 of NCLT, 2016	7/12/2023	pdf not proper upload	tarangagarwal
492	6/11/2023	0710102005042022(No.of Docs 2)	0710102005042022/10	COMPANY PETITION IB (IBC)/67(ND)2022	YADUBIR SINGH SAJWAN VS. SOM RESORTS PRIVATE LIMITED	IBC under Sec 7	7/12/2023	38-45,65 not clear and notary not proper show	deveshbhatia
493	6/11/2023	0710102005042022(No.of Docs 2)	0710102005042022/10	COMPANY PETITION IB (IBC)/67(ND)2022	YADUBIR SINGH SAJWAN VS. SOM RESORTS PRIVATE LIMITED	IBC under Sec 7	7/12/2023	38-45,65 not clear and notary not proper show	deveshbhatia
494	6/11/2023	0710102005042022(No.of Docs 2)	0710102005042022/10	COMPANY PETITION IB (IBC)/67(ND)2022	YADUBIR SINGH SAJWAN VS. SOM RESORTS PRIVATE LIMITED	IBC under Sec 7	7/12/2023	38-45,65 not clear and notary not proper show	deveshbhatia
495	6/11/2023	0710102005042022(No.of Docs 2)	0710102005042022/10	COMPANY PETITION IB (IBC)/67(ND)2022	YADUBIR SINGH SAJWAN VS. SOM RESORTS PRIVATE LIMITED	IBC under Sec 7	7/12/2023	38-45,65 not clear and notary not proper show	deveshbhatia
496	1/12/2023	0710102082922023(No.of Docs 2)	0710102082922023/2	INTERLOCATORY APPLICATION(COMPANIES ACT)/336(ND)2023	PAMILA DHAR VS. HIGHWAYMEN COLLECTIVE PRIVATE LIMITED	Rule 11 of NCLT	7/12/2023	rejoinder not sign in every pages	Lojhaadv@123
497	1/12/2023	0710102046202023(No.of Docs 2)	0710102046202023/10	COMPANY PETITION (COMPANIES ACT)/107(ND)2023	HARMEET KAUR VS. TECHNO AGROHERBAL PRIVATE LIMITED	Sec. 241(1)	7/12/2023	proof of service missed	Surender@98
498	30-11-2023	0710102063312020(No.of Docs 2)	0710102063312020/10	COMPANY PETITION IB (IBC)/835(ND)2020	SANJEEV AGGARWAL & ORS VS. SUPERTECH TOWNSHIP PROJECT LIMITED	IBC under Sec 7	7/12/2023	please attached court last order	psplegal
499	1/12/2023	0710102072922023(No.of Docs 2)	0710102072922023/4	COMPANY PETITION IB (IBC)/546(ND)2023	THE FEDERAL BANK LTD VS. FEEDBACK ENERGY DISTRIBUTION COMPANYLIMITED	IBC under Sec 7	7/12/2023	rejoinder not sign in every pages 11 page not clear	brijesh_tamber
500	30-11-2023	0710102024642021(No.of Docs 2)	0710102024642021/1	INTERLOCUTORY APPLICATION (I.B.C)/1568(PB)2021	NISHANT GAURAV GUPTA	Application under any other provisions- IBC	6/12/2023	every page not sign	priyachoubey
501	30-11-2023	0710102001582019(No.of Docs 1)	0710102001582019/8	COMPANY PETITION IB (IBC)/619(ND)2019	INTEC CAPITAL LIMITED VS. M/S JAGTAR SINGH & SONS HYDRAULICS PVT LTD	IBC under Sec 7	6/12/2023	wrong file	Kamall.liquidator
502	6/12/2023	0710102023762020(No.of Docs 2)	0710102023762020/12	COMPANY PETITION (COMPANIES ACT)/52(PB)2020	P. P. JEWELLERS PRIVATE LIMITED VS. L. R. BUILDERS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	6/12/2023	need to sign on every page nad true copy of every pages	R K GUPTA
503	1/2/2023	0710102012292023(No.of Docs 0)	0710102012292023/3	INTERLOCUTORY APPLICATION (I.B.C)/1257(ND)2023	URBTECH XAVIERS WELFARE SOCIETY VSMR. DEVENDRA UMRAO RESOLUTION PROFESSIONAL OF OPULENT INFRADEVELOPERS PRIVATE LIMITED	Sec 60(5)	6/12/2023	affidavit address noida but notary delhi	
504	30-11-2023	0710102022222023(No.of Docs 2)	0710102022222023/4	COMPANY PETITION IB (IBC)/521(ND)2023	KALPA COMMERCIAL LIMITED VS. DIVINUS FABRICS LIMITED	IBC under Sec 7	6/12/2023	reply not sign in every pages and affidavit not notary court fee and welfare missed	akhil.shankhwar1
505	30-11-2023	0710102057592023(No.of Docs 1)	0710102057592023/1	COMPANY APPEAL(COMPANIES ACT)/191(ND)2023	BIDYA RETAIL PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec 252 (1)	6/12/2023	please checked pdf	HEMU262

506	4/12/2023	0710102085212023(No.of Docs 2)	0710102085212023/14	INTERLOCUTORY APPLICATION (I.B.C)/5261(ND)2023	TECH 4 LOGIC PRIVATE LIMITED VS. PARDEEP KUMAR LAKHANI RESOLUTION PROFESSIONAL OF DION GLOBAL SOLUTIONS LIMITED	Sec 60(5)	4/12/2023	Sign missing	kchatterjee
507	27-11-2023	0710102077262023(No.of Docs 2)	0710102077262023/8	INTERLOCUTORY APPLICATION (I.B.C)/5170(ND)2023	RKG FUND I AND RKG FUND III VS. UCO BANK LIMITED	Sec 60(5),Rule 11 of NCLT, 2016	4/12/2023	applicant detail missing on ws last page	brijesh_tamber
508	4/12/2023	0710102135312019(No.of Docs 1)	0710102135312019/11	COMPANY APPLICATION(IBC)/2080(PB)2019	HARISH TANEJA VS. MR. H. SAINI DEPUTY GENERAL MANAGER THE NATIONAL SMALL INDUSTRIES CORPORATION LIMITED (IN SHORT NSIC)	Sec 43(1) r/w Sec 44 (1)	4/12/2023	remove first page order	fcsharish1
509	3/12/2023	0710102002502019(No.of Docs 2)	0710102002502019/42	COMPANY PETITION IB (IBC)/288(PB)2019	AJIT SHRIVASTAVA & ORS. VS. GAYATRI HOSPITALITY AND REALCON LIMITED	IBC under Sec 7	4/12/2023	sign every page on ws	ashish_choudhury007
510	1/12/2023	0710102046002022(No.of Docs 2)	0710102046002022/10	COMPANY PETITION IB (IBC)/541(ND)2022	ORBIS TRUSTEESHIP SERVICES PRIVATE LIMITED VS. KINDLE INFRAHEIGHTS PRIVATE LIMITED	IBC under Sec 7	4/12/2023	court order missing	raghav.chadha
511	4/12/2023	0710102135312019(No.of Docs 1)	0710102135312019/10	COMPANY APPLICATION(IBC)/2080(PB)2019	HARISH TANEJA VS. MR. H. SAINI DEPUTY GENERAL MANAGER THE NATIONAL SMALL INDUSTRIES CORPORATION LIMITED (IN SHORT NSIC)	Sec 43(1) r/w Sec 44 (1)	4/12/2023	Plz filed full documents of CA/2237/2019	fcsharish1
512	20-11-2023	0710102046562023(No.of Docs 3)	0710102046562023/4	COMPANY PETITION IB (IBC)/372(PB)2023	DSM INFOCOM PRIVATE LIMITED VS. HITACHI SYSTEMS INDIA PRIVATE LIMITED	IBC Under Sec 9	1/12/2023	Sign missing on volume 2 index	akash.pwr
513	28-11-2023	0710102041652023(No.of Docs 2)	0710102041652023/11	COMPANY PETITION IB (IBC)/440(ND)2023	MR. SHASHIKANT SHRAVAN DHAMNE LIQUIDATOR OF M/S ALL SAINTS INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	IBC Section 59	1/12/2023	annexures not clear scan	lexforiconsulting
514	20-11-2023	0710102046562023(No.of Docs 3)	0710102046562023/4	COMPANY PETITION IB (IBC)/372(PB)2023	DSM INFOCOM PRIVATE LIMITED VS. HITACHI SYSTEMS INDIA PRIVATE LIMITED	IBC Under Sec 9	1/12/2023	Sign missing on volume 2 index	akash.pwr
515	20-11-2023	0710102046562023(No.of Docs 3)	0710102046562023/4	COMPANY PETITION IB (IBC)/372(PB)2023	DSM INFOCOM PRIVATE LIMITED VS. HITACHI SYSTEMS INDIA PRIVATE LIMITED	IBC Under Sec 9	1/12/2023	Sign missing on volume 2 index	akash.pwr
516	28-11-2023	0710102080852023(No.of Docs 1)	0710102080852023/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/70(ND)2023	MIDWAY DEALCOM PRIVATE LIMITED	Sec. 230-232 - Second Motion,Sec. 230-232 - Second Motion	1/12/2023	True copy sign missing	ashish_choudhury007

517	20-11-2023	0710102046562023(No.of Docs 3)	0710102046562023/4	COMPANY PETITION IB (IBC)/372(PB)2023	DSM INFOCOM PRIVATE LIMITED VS. HITACHI SYSTEMS INDIA PRIVATE LIMITED	IBC Under Sec 9	1/12/2023	Sign missing on volume 2 index	akash.pwr
518	20-11-2023	0710102046562023(No.of Docs 3)	0710102046562023/4	COMPANY PETITION IB (IBC)/372(PB)2023	DSM INFOCOM PRIVATE LIMITED VS. HITACHI SYSTEMS INDIA PRIVATE LIMITED	IBC Under Sec 9	1/12/2023	Sign missing on volume 2 index	akash.pwr
519	20-11-2023	0710102046562023(No.of Docs 3)	0710102046562023/4	COMPANY PETITION IB (IBC)/372(PB)2023	DSM INFOCOM PRIVATE LIMITED VS. HITACHI SYSTEMS INDIA PRIVATE LIMITED	IBC Under Sec 9	1/12/2023	Sign missing on volume 2 index	akash.pwr
520	20-11-2023	0710102046562023(No.of Docs 3)	0710102046562023/4	COMPANY PETITION IB (IBC)/372(PB)2023	DSM INFOCOM PRIVATE LIMITED VS. HITACHI SYSTEMS INDIA PRIVATE LIMITED	IBC Under Sec 9	1/12/2023	Sign missing on volume 2 index	akash.pwr
521	20-11-2023	0710102046562023(No.of Docs 3)	0710102046562023/4	COMPANY PETITION IB (IBC)/372(PB)2023	DSM INFOCOM PRIVATE LIMITED VS. HITACHI SYSTEMS INDIA PRIVATE LIMITED	IBC Under Sec 9	1/12/2023	Sign missing on volume 2 index	akash.pwr
522	23-11-2023	0710102084222022(No.of Docs 2)	0710102084222022/7	COMPANY PETITION (COMPANIES ACT)/215(ND)2022	INTERNATIONAL TEXTILE RECYCLING AG VS. OM SIDDH VINAYAK IMPEX PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1),Sec 241 (2)	1/12/2023	Page no-22 affidavit address kolkata but notary in delhi	sonuchaudhary
523	20-11-2023	0710102046562023(No.of Docs 3)	0710102046562023/4	COMPANY PETITION IB (IBC)/372(PB)2023	DSM INFOCOM PRIVATE LIMITED VS. HITACHI SYSTEMS INDIA PRIVATE LIMITED	IBC Under Sec 9	1/12/2023	Sign missing on volume 2 index	akash.pwr
524	3/11/2023	0710102076182023(No.of Docs 2)	0710102076182023/1	COMPANY APPLICATION(COMPANIES ACT)/318(ND)2023	KWALITY LIMITED	Rule 11 of NCLT	30-11-2023	wrong filing v	hirakmk
525	3/11/2023	0710102076182023(No.of Docs 2)	0710102076182023/1	COMPANY APPLICATION(COMPANIES ACT)/318(ND)2023	KWALITY LIMITED	Rule 11 of NCLT	30-11-2023	wrong filing v	hirakmk
526	23-11-2023	0710102046922023(No.of Docs 2)	0710102046922023/10	COMPANY PETITION (COMPANIES ACT)/97(ND)2023	SUBODH KANSAL VS. KOHINOOR SEED FIELDS INDIA PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	30-11-2023	Page No- 67 to 76 Not clear , Page no-133,136, need English translation,	Prismlaw42
527	23-11-2023	0710102046922023(No.of Docs 2)	0710102046922023/10	COMPANY PETITION (COMPANIES ACT)/97(ND)2023	SUBODH KANSAL VS. KOHINOOR SEED FIELDS INDIA PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	30-11-2023	Page No- 67 to 76 Not clear , Page no-133,136, need English translation,	Prismlaw42
528	23-11-2023	0710102077652023(No.of Docs 3)	0710102077652023/2	COMPANY PETITION IB (IBC)/570(ND)2023	ASK TRUSTEESHIP SERVICES PRIVATE LIMITED AND ORS. VS. ATS HEIGHTS PRIVATE LIMITED	IBC under Sec 7	30-11-2023	Index wrong according to your PDF and merrge vakaltnama in the main PDF	knlegal
529	23-11-2023	0710102046922023(No.of Docs 2)	0710102046922023/10	COMPANY PETITION (COMPANIES ACT)/97(ND)2023	SUBODH KANSAL VS. KOHINOOR SEED FIELDS INDIA PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	30-11-2023	Page No- 67 to 76 Not clear , Page no-133,136, need English translation,	Prismlaw42
530	23-11-2023	0710102077652023(No.of Docs 3)	0710102077652023/2	COMPANY PETITION IB (IBC)/570(ND)2023	ASK TRUSTEESHIP SERVICES PRIVATE LIMITED AND ORS. VS. ATS HEIGHTS PRIVATE LIMITED	IBC under Sec 7	30-11-2023	Index wrong according to your PDF and merrge vakaltnama in the main PDF	knlegal
531	23-11-2023	0710102077652023(No.of Docs 3)	0710102077652023/2	COMPANY PETITION IB (IBC)/570(ND)2023	ASK TRUSTEESHIP SERVICES PRIVATE LIMITED AND ORS. VS. ATS HEIGHTS PRIVATE LIMITED	IBC under Sec 7	30-11-2023	Index wrong according to your PDF and merrge vakaltnama in the main PDF	knlegal

532	23-11-2023	0710102077652023(No.of Docs 3)	0710102077652023/2	COMPANY PETITION IB (IBC)/570(ND)2023	ASK TRUSTEESHIP SERVICES PRIVATE LIMITED AND ORS. VS. ATS HEIGHTS PRIVATE LIMITED	IBC under Sec 7	30-11-2023	Index wrong according to your PDF and merrge vakaltnama in the main PDF	knlegal
533	3/11/2023	0710102076182023(No.of Docs 2)	0710102076182023/1	COMPANY APPLICATION(COMPANIES ACT)/318(ND)2023	KWALITY LIMITED	Rule 11 of NCLT	30-11-2023	wrong filing v	hirakmk
534	3/11/2023	0710102076182023(No.of Docs 2)	0710102076182023/1	COMPANY APPLICATION(COMPANIES ACT)/318(ND)2023	KWALITY LIMITED	Rule 11 of NCLT	30-11-2023	wrong filing v	hirakmk
535	23-11-2023	0710102046922023(No.of Docs 2)	0710102046922023/10	COMPANY PETITION (COMPANIES ACT)/97(ND)2023	SUBODH KANSAL VS. KOHINOOR SEED FIELDS INDIA PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	30-11-2023	Page No- 67 to 76 Not clear , Page no-133,136, need English translation,	Prismlaw42
536	24-11-2023	0710200000852015(No.of Docs 2)	0710200000852015/5	COMPANY PETITION (COMPANIES ACT)/69(ND)2015	MR. AJEET SINGH BHANDARI VS M/S BHANDARI BUILDERS PVT. LTD.	Application under any other provisions	29-11-2023	Index and sign missing on every pages	Adv Harshit Batra
537	24-11-2023	0710200000852015(No.of Docs 2)	0710200000852015/7	COMPANY PETITION (COMPANIES ACT)/69(ND)2015	MR. AJEET SINGH BHANDARI VS M/S BHANDARI BUILDERS PVT. LTD.	Application under any other provisions	29-11-2023	Index and sign missing on every pages	Adv Harshit Batra
538	8/7/2023	0710102058502023(No.of Docs 0)	0710102058502023/3	COMPANY APPEAL(COMPANIES ACT)/180(ND)2023	ASSISTANT COMMISSIONER OF INCOME TAX VS. REGISTRAR OF COMPANIES (SUPREMACY INDIA INFO PVT LTD)	Sec 252 (1) - By Government Body	29-11-2023	True copy sign missing	
539	24-11-2023	0710200000852015(No.of Docs 2)	0710200000852015/6	COMPANY PETITION (COMPANIES ACT)/69(ND)2015	MR. AJEET SINGH BHANDARI VS M/S BHANDARI BUILDERS PVT. LTD.	Application under any other provisions	29-11-2023	Index and sign missing on every pages	Adv Harshit Batra
540	24-11-2023	0710200432062018(No.of Docs 8)	0710200432062018/7	COMPANY PETITION (COMPANIES ACT)/211(ND)2018	M/S SHRI NEELMANI SHARMA VS M/S COMTECH ESPIRIT PVT LTD	Sec. 241(1),Sec. 242(4)	29-11-2023	Wrong filing (Application uploaded)	DELLAWS
541	24-11-2023	0710102116252020(No.of Docs 2)	0710102116252020/8	INTERLOCUTORY APPLICATION (I.B.C)/5532(ND)2020	PARAMJEET SINGH BHATIA VS. SUNIL MOHAN WIG	Section 74	29-11-2023	Every pages sign and true ceopy sign missing on annexure	pravinbahadur.adv
542	24-11-2023	0710102076462023(No.of Docs 2)	0710102076462023/3	COMPANY PETITION IB (IBC)/537(ND)2023	FINDOC FINVEST PRIVATE LIMITED VS. A F ENTERPRISES LIMITED	IBC under Sec 7	29-11-2023	on the Vakalatnama please paste the court fees on the blank area and welfare missing	tewariamitabh
543	24-11-2023	0710102077262021(No.of Docs 3)	0710102077262021/2	INTERLOCUTORY APPLICATION (I.B.C)/5205(ND)2021	DEEPA GUPTA LIUIDATOR MICRO POWER TECHNOLOGY PRIVATE LIMITED	Sec 54(1)	29-11-2023	Index missing , pagination missing ,sign missing	Laws.lance
544	8/7/2023	0710102058502023(No.of Docs 0)	0710102058502023/2	COMPANY APPEAL(COMPANIES ACT)/180(ND)2023	ASSISTANT COMMISSIONER OF INCOME TAX VS. REGISTRAR OF COMPANIES (SUPREMACY INDIA INFO PVT LTD)	Sec 252 (1) - By Government Body	29-11-2023	True copy sign misssing	
545	21-11-2023	0710102053582023(No.of Docs 2)	0710102053582023/1	INTERLOCUTORY APPLICATION (I.B.C)/3495(ND)2023	BANK OF BARODA VSJAGADEES KUMAR MORRI LIQUIDATOR OF MS PADIA TIMBER CO. PVT LTD	Sec 60(5)	28-11-2023	Page No-53,not clear	jalpa1415

546	21-11-2023	0710102053582023(No.of Docs 2)	0710102053582023/1	INTERLOCUTORY APPLICATION (I.B.C)/3495(ND)2023	BANK OF BARODA VSJAGADEES KUMAR MORRI LIQUIDATOR OF MS PADIA TIMBER CO. PVT LTD	Sec 60(5)	28-11-2023	Page No-53,not clear	jalpa1415
547	21-11-2023	0710102053582023(No.of Docs 2)	0710102053582023/1	INTERLOCUTORY APPLICATION (I.B.C)/3495(ND)2023	BANK OF BARODA VSJAGADEES KUMAR MORRI LIQUIDATOR OF MS PADIA TIMBER CO. PVT LTD	Sec 60(5)	28-11-2023	Page No-53,not clear	jalpa1415
548	21-11-2023	0710102053582023(No.of Docs 2)	0710102053582023/1	INTERLOCUTORY APPLICATION (I.B.C)/3495(ND)2023	BANK OF BARODA VSJAGADEES KUMAR MORRI LIQUIDATOR OF MS PADIA TIMBER CO. PVT LTD	Sec 60(5)	28-11-2023	Page No-53,not clear	jalpa1415
549	23-11-2023	0710102015432023(No.of Docs 2)	0710102015432023/2	INTERLOCUTORY APPLICATION (I.B.C)/1334(ND)2023	ERA INFRA ENGINEERING LIMITED	Sec 30	28-11-2023	Page - 4,5, not clear	wamikatrehan
550	23-11-2023	0710102015432023(No.of Docs 2)	0710102015432023/2	INTERLOCUTORY APPLICATION (I.B.C)/1334(ND)2023	ERA INFRA ENGINEERING LIMITED	Sec 30	28-11-2023	Page - 4,5, not clear	wamikatrehan
551	23-11-2023	0710102015432023(No.of Docs 2)	0710102015432023/2	INTERLOCUTORY APPLICATION (I.B.C)/1334(ND)2023	ERA INFRA ENGINEERING LIMITED	Sec 30	28-11-2023	Page - 4,5, not clear	wamikatrehan
552	23-11-2023	0710102015432023(No.of Docs 2)	0710102015432023/2	INTERLOCUTORY APPLICATION (I.B.C)/1334(ND)2023	ERA INFRA ENGINEERING LIMITED	Sec 30	28-11-2023	Page - 4,5, not clear	wamikatrehan
553	24-11-2023	0710102000442023(No.of Docs 2)	0710102000442023/7	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/21(ND)2023	LEO ELECTRODS PRIVATE LIMITED VS. MW WIRETEC PRIVATE LIMITED	Sec. 230-232 - Second Motion	28-11-2023	1 Rs Court fees missing	DACCHITASHAHI
554	21-11-2023	0710102001722020(No.of Docs 2)	0710102001722020/9	COMPANY PETITION (COMPANIES ACT)/36(PB)2020	SANTOSH KAPOOR VS. SUPERIOR RUBBER LIMITED	Sec. 59,Sec. 213,Sec. 241(1),Sec. 242(4)	23-11-2023	Sign every pages	hrishikesh@hbarua h
555	21-11-2023	0710102019422023(No.of Docs 2)	0710102019422023/5	COMPANY PETITION IB (IBC)/227(PB)2023	PAISALO DIGITAL LIMITED VS. JOHNSON WATCH COMPANY PRIVATE LIMITED	IBC under Sec 7	23-11-2023	wrong filing	HARSHAL240
556	21-11-2023	0710102076912022(No.of Docs 3)	0710102076912022/8	COMPANY PETITION IB (IBC)/702(ND)2022	EDELWEISS ASSET RECONSTRUCTION COM LIMITED VS. ORIENTAL TRIMEX LIMITED	IBC under Sec 7	23-11-2023	kindly file separately and upload only one pdf	lex.corpn@gmail.co m
557	21-11-2023	0710102017652023(No.of Docs 1)	0710102017652023/2	INTERLOCUTORY APPLICATION (I.B.C)/1329(PB)2023	MEENAKSHI BHATNAGAR VS. NARENDER KUMAR SHARMA	Sec 60(5)	23-11-2023	Notary delhi address ghaziabad and page no- 8,9,10,	sarfaraz
558	9/11/2023	0710102051522023(No.of Docs 2)	0710102051522023/5	COMPANY PETITION IB (IBC)/392(PB)2023	GENUINE BUILDWELL PRIVATE LIMITED	IBC Section 59	22-11-2023	report file sepreate	Nityanand14
559	8/11/2023	0710102081052022(No.of Docs 3)	0710102081052022/6	INTERLOCUTORY APPLICATION (I.B.C)/5284(ND)2022	360 REALTORS LLP VS. INTERIM RESOLUTION PROFESSIONAL - MR. MANOHAR LAL VIJ	Sec 60(5)	22-11-2023	pagination wrong.	vishalhirawat
560	21-11-2023	0710102016662021(No.of Docs 2)	0710102016662021/1	INTERLOCUTORY APPLICATION (I.B.C)/1514(PB)2021	VA TECH WABAG LIMITED	Rule 11 of NCLT, 2016	22-11-2023	Sign every pages	D85462018

561	8/11/2023	0710102017622020(No.of Docs 2)	0710102017622020/16	COMPANY PETITION (COMPANIES ACT)/74(ND)2021	SERIOUS FRAUD INVESTIGATION OFFICE VS. SUNAIR HOTELS LIMITED	Sec. 241(1)	21-11-2023	need to application	sfionclt
562	8/11/2023	0710102017622020(No.of Docs 2)	0710102017622020/16	COMPANY PETITION (COMPANIES ACT)/74(ND)2021	SERIOUS FRAUD INVESTIGATION OFFICE VS. SUNAIR HOTELS LIMITED	Sec. 241(1)	21-11-2023	need to application	sfionclt
563	8/11/2023	0710102006282022(No.of Docs 2)	0710102006282022/3	INTERLOCUTORY APPLICATION (I.B.C)/6110(ND)2022	SUNIL PRAKASH SHARMA IRP JAI SAI RAM STEEL PVT LTD VS. VISHNU AGARWAL	Application under any other provisions- IBC	21-11-2023	page no.28-36,39-41,45-50,57-75, 94-99 hindi page and page no.76-77, not clear page	Aish1976
564	8/11/2023	0710102017622020(No.of Docs 2)	0710102017622020/16	COMPANY PETITION (COMPANIES ACT)/74(ND)2021	SERIOUS FRAUD INVESTIGATION OFFICE VS. SUNAIR HOTELS LIMITED	Sec. 241(1)	21-11-2023	need to application	sfionclt
565	7/11/2023	0710102054302021(No.of Docs 1)	0710102054302021/5	COMPANY PETITION IB (IBC)/421(ND)2021	KOTAK MAHINDRA BANK LIMITED VS. G K DAIRY AND MILK PRODUCTS PVT LTD	IBC under Sec 7	21-11-2023	true copy and sign missing in annexure page	D14182016
566	7/11/2023	0710102104112022(No.of Docs 3)	0710102104112022/2	COMPANY PETITION (COMPANIES ACT)/38(ND)2023	RAJENDRA NATH BHEL & OTHERS VS. PREM NATH MOTORS PRIVATE LIMITED	Sec. 241(1)	21-11-2023	twice document upload	sigmalexjurix
567	7/11/2023	0710102074222023(No.of Docs 1)	0710102074222023/4	COMPANY PETITION (COMPANIES ACT)/171(ND)2023	KANWAL DHODY VS. ANSAL PROPERTIES & INFRASTRUCTURE LIMITED	Sec. 73(4)	21-11-2023	double page numbering and sign missing and welfare and court fee missing	advkrishan
568	20-11-2023	0710102088382022(No.of Docs 1)	0710102088382022/6	INTERLOCUTORY APPLICATION (I.B.C)/5225(ND)2022	RESOLUTION PROFESSIONAL SOM RESORTS PVT LTD VS. U.P. AVAS EVAM VIKAS PARISHAD THROUGH ITS SUPERINTENDING ENGINEER/AUTHORISED OFFICER	Sec 60(5)	21-11-2023	main case no. missing.	ashukansal@gmail.com
569	18-11-2023	0710102016802023(No.of Docs 2)	0710102016802023/10	INTERLOCUTORY APPLICATION (I.B.C)/1183(ND)2023	PAYAL AGARWAL VSANIL KOHLI	Sec 60(5)	21-11-2023	Notary missing	Advocateajay1
570	8/11/2023	0710102017622020(No.of Docs 2)	0710102017622020/16	COMPANY PETITION (COMPANIES ACT)/74(ND)2021	SERIOUS FRAUD INVESTIGATION OFFICE VS. SUNAIR HOTELS LIMITED	Sec. 241(1)	21-11-2023	need to application	sfionclt
571	27-10-2023	0710102085212023(No.of Docs 2)	0710102085212023/3	INTERLOCUTORY APPLICATION (I.B.C)/5261(ND)2023	TECH 4 LOGIC PRIVATE LIMITED VS. PARDEEP KUMAR LAKHANI RESOLUTION PROFESSIONAL OF DION GLOBAL SOLUTIONS LIMITED	Sec 60(5)	20-11-2023	need every page sign.	NAMIT SURI
572	27-10-2023	0710102085212023(No.of Docs 2)	0710102085212023/3	INTERLOCUTORY APPLICATION (I.B.C)/5261(ND)2023	TECH 4 LOGIC PRIVATE LIMITED VS. PARDEEP KUMAR LAKHANI RESOLUTION PROFESSIONAL OF DION GLOBAL SOLUTIONS LIMITED	Sec 60(5)	20-11-2023	need every page sign.	NAMIT SURI
573	21-10-2023	0710102053732023(No.of Docs 5)	0710102053732023/3	COMPANY PETITION IB (IBC)/470(ND)2023	AMIRSONS TIMBER VS. SKYLINE ENGINEERING CONTRACTS (INDIA)PVT LIMITED	IBC Under Sec 9	20-11-2023	merge application in one pdf.	Gsvlegal

574	21-10-2023	0710102053732023(No.of Docs 5)	0710102053732023/3	COMPANY PETITION IB (IBC)/470(ND)2023	AMIRSONS TIMBER VS. SKYLINE ENGINEERING CONTRACTS (INDIA)PVT LIMITED	IBC Under Sec 9	20-11-2023	merge application in one pdf.	Gsvlegal
575	21-10-2023	0710102053732023(No.of Docs 5)	0710102053732023/3	COMPANY PETITION IB (IBC)/470(ND)2023	AMIRSONS TIMBER VS. SKYLINE ENGINEERING CONTRACTS (INDIA)PVT LIMITED	IBC Under Sec 9	20-11-2023	merge application in one pdf.	Gsvlegal
576	21-10-2023	0710102053732023(No.of Docs 5)	0710102053732023/3	COMPANY PETITION IB (IBC)/470(ND)2023	AMIRSONS TIMBER VS. SKYLINE ENGINEERING CONTRACTS (INDIA)PVT LIMITED	IBC Under Sec 9	20-11-2023	merge application in one pdf.	Gsvlegal
577	21-10-2023	0710102053732023(No.of Docs 5)	0710102053732023/3	COMPANY PETITION IB (IBC)/470(ND)2023	AMIRSONS TIMBER VS. SKYLINE ENGINEERING CONTRACTS (INDIA)PVT LIMITED	IBC Under Sec 9	20-11-2023	merge application in one pdf.	Gsvlegal
578	21-10-2023	0710102053732023(No.of Docs 5)	0710102053732023/3	COMPANY PETITION IB (IBC)/470(ND)2023	AMIRSONS TIMBER VS. SKYLINE ENGINEERING CONTRACTS (INDIA)PVT LIMITED	IBC Under Sec 9	20-11-2023	merge application in one pdf.	Gsvlegal
579	21-10-2023	0710102053732023(No.of Docs 5)	0710102053732023/3	COMPANY PETITION IB (IBC)/470(ND)2023	AMIRSONS TIMBER VS. SKYLINE ENGINEERING CONTRACTS (INDIA)PVT LIMITED	IBC Under Sec 9	20-11-2023	merge application in one pdf.	Gsvlegal
580	21-10-2023	0710102053732023(No.of Docs 5)	0710102053732023/3	COMPANY PETITION IB (IBC)/470(ND)2023	AMIRSONS TIMBER VS. SKYLINE ENGINEERING CONTRACTS (INDIA)PVT LIMITED	IBC Under Sec 9	20-11-2023	merge application in one pdf.	Gsvlegal
581	21-10-2023	0710102053732023(No.of Docs 5)	0710102053732023/3	COMPANY PETITION IB (IBC)/470(ND)2023	AMIRSONS TIMBER VS. SKYLINE ENGINEERING CONTRACTS (INDIA)PVT LIMITED	IBC Under Sec 9	20-11-2023	merge application in one pdf.	Gsvlegal
582	7/11/2023	0710102027232021(No.of Docs 2)	0710102027232021/42	COMPANY PETITION (COMPANIES ACT)/109(PB)2021	UNION OF INDIA THROUGH SFIO VS. AARTI MARKETING PRIVATE LIMITED	Sec 241 (2)	20-11-2023	25Rs welfare fee 3Rs court fee missing in vakalatnama. date missing in vakalatnama.	adv_santoshk
583	7/11/2023	0710102027232021(No.of Docs 2)	0710102027232021/43	COMPANY PETITION (COMPANIES ACT)/109(PB)2021	UNION OF INDIA THROUGH SFIO VS. AARTI MARKETING PRIVATE LIMITED	Sec 241 (2)	20-11-2023	25Rs welfare fee 3Rs court fee missing in vakalatnama. date missing in vakalatnama	adv_santoshk
584	7/11/2023	0710102020482020(No.of Docs 2)	0710102020482020/10	COMPANY PETITION IB (IBC)/607(PB)2020	BANK OF BARODA VS. M B MALLS PVT LTD	IBC under Sec 7	20-11-2023	need every page sign and true copy in annexure.	askanurag
585	6/11/2023	0710102084412023(No.of Docs 1)	0710102084412023/1	RESTORATION APPLICATION (IBC)/167(ND)2023	MAXWELL VSASP SEALING PRODUCTS LIMITED	Rule 11 of NCLT, 2016	20-11-2023	mention sign and true copy in annexure.	cc.lawoffices@cclaw.
586	6/11/2023	0710102085212023(No.of Docs 1)	0710102085212023/13	INTERLOCUTORY APPLICATION (I.B.C)/5261(ND)2023	TECH 4 LOGIC PRIVATE LIMITED VS. PARDEEP KUMAR LAKHANI RESOLUTION PROFESSIONAL OF DION GLOBAL SOLUTIONS LIMITED	Sec 60(5)	20-11-2023	need every page sign.	NAMIT SURI
587	27-10-2023	0710102085212023(No.of Docs 2)	0710102085212023/3	INTERLOCUTORY APPLICATION (I.B.C)/5261(ND)2023	TECH 4 LOGIC PRIVATE LIMITED VS. PARDEEP KUMAR LAKHANI RESOLUTION PROFESSIONAL OF DION GLOBAL SOLUTIONS LIMITED	Sec 60(5)	20-11-2023	need every page sign.	NAMIT SURI

588	27-10-2023	0710102085212023(No.of Docs 2)	0710102085212023/3	INTERLOCUTORY APPLICATION (I.B.C)/5261(ND)2023	TECH 4 LOGIC PRIVATE LIMITED VS. PARDEEP KUMAR LAKHANI RESOLUTION PROFESSIONAL OF DION GLOBAL SOLUTIONS LIMITED	Sec 60(5)	20-11-2023	need every page sign.	NAMIT SURI
589	10/11/2023	0710102400552010(No.of Docs 1)	0710102400552010/4	COMPANY PETITION (COMPANIES ACT)/32(ND)2010	RAJAN COSMETICS (MADRAS) PVT. LTD. VS SRM INFRASTRUCTURE PVT. LTD. & ORS.	Application under any other provisions	17-11-2023	DOCUMENT INCOMPLETE INDEX MISSING	admin@lexfavios.com
590	10/11/2023	0710102058342023(No.of Docs 1)	0710102058342023/2	INTERLOCUTORY APPLICATION (I.B.C)/3709(ND)2023	MANOJ KULSHRESTHA RESOLUTION PROFESSIONAL FOR INTELLICITY BUSINESS PARK PRIVATE LIMITED VS. GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY THROUGH CHIEF EXECUTIVE OFFICER & ORS.	Application under any other provisions-IBC,Sec 60(5),Rule 11 of NCLT, 2016	17-11-2023	INDEX MISSING	D12532014
591	11/11/2023	0710102031612023(No.of Docs 2)	0710102031612023/1	COMPANY PETITION (COMPANIES ACT)/79(PB)2023	PRAVESH AGGARWAL VS. DINESH KUMAR AGGARWAL AND OTHERS	Sec. 241(1),Sec. 242(4)	17-11-2023	PAGE 49 51 NOT CLEAR	mg270288
592	8/12/2021	0710102089802021(No.of Docs 0)	0710102089802021/4	INTERLOCUTORY APPLICATION (I.B.C)/70(ND)2022	SURPREET SINGH SURI VSTHREE C UNIVERSAL DEVELOPERS PRIVATE LIMITED	Sec 60(5)	17-11-2023	NEED TO FILE IA	
593	10/11/2023	0710102092252023(No.of Docs 2)	0710102092252023/1	INTERLOCUTORY APPLICATION (I.B.C)/5710(ND)2023	KINDLE INFRAHEIGHTS PRIVATE LIMITED VS. ORBIS TRUSTEESHIP SERVICES PRIVATE LIMITED	Sec 60(5)	17-11-2023	INDEX MISSING	Viv_0004
594	10/11/2023	0710102029862023(No.of Docs 2)	0710102029862023/2	INTERLOCUTORY APPLICATION (I.B.C)/2290(PB)2023	MR. RAM RATAN KANOONGO VS. BHARAT PULSES PVT. LTD.	Sec 49(2)	17-11-2023	NEED TO SIGN EVERY PAGES	SHAGKHAN@1958
595	15-10-2023	0710120008362018(No.of Docs 3)	0710120008362018/14	COMPANY PETITION (COMPANIES ACT)/83(ND)2018	ALOK JHA VS. AEROSHIP LOGISTICS PVT LTD	Application under any other provisions	16-11-2023	ticket paste on vakalatnama blank side	lawyersaksham
596	10/11/2023	0710102030542023(No.of Docs 2)	0710102030542023/5	COMPANY PETITION (COMPANIES ACT)/90(ND)2023	SANJAY GUPTA VS. NALWA SONS INVESTMENTS LIMITED TFR.FROMHARYANA TO DELHI	Sec. 59,Rule 11 of NCLT,Section 46	16-11-2023	every page sign on ws true copy sign missing on annexure	Jmrk205
597	16-11-2023	0710120005452018(No.of Docs 1)	0710120005452018/17	COMPANY PETITION IB (IBC)/104(PB)2017	BANK OF INDIA VS. TIRUPATI INFRAPROJECTS PVT. LTD.	Application under any other provisions	16-11-2023	wrong filling	assistreg
598	16-11-2023	0710120005452018(No.of Docs 1)	0710120005452018/15	COMPANY PETITION IB (IBC)/104(PB)2017	BANK OF INDIA VS. TIRUPATI INFRAPROJECTS PVT. LTD.	Application under any other provisions	16-11-2023	wrong filling	assistreg
599	16-11-2023	0710120005452018(No.of Docs 1)	0710120005452018/16	COMPANY PETITION IB (IBC)/104(PB)2017	BANK OF INDIA VS. TIRUPATI INFRAPROJECTS PVT. LTD.	Application under any other provisions	16-11-2023	wrong filling	assistreg

600	15-10-2023	0710120008362018(No.of Docs 3)	0710120008362018/14	COMPANY PETITION (COMPANIES ACT)/83(ND)2018	ALOK JHA VS. AEROSHIP LOGISTICS PVT LTD	Application under any other provisions	16-11-2023	ticket paste on vakalatnama blank side	lawyersaksham
601	15-10-2023	0710120008362018(No.of Docs 3)	0710120008362018/14	COMPANY PETITION (COMPANIES ACT)/83(ND)2018	ALOK JHA VS. AEROSHIP LOGISTICS PVT LTD	Application under any other provisions	16-11-2023	ticket paste on vakalatnama blank side	lawyersaksham
602	16-11-2023	0710120005452018(No.of Docs 1)	0710120005452018/14	COMPANY PETITION IB (IBC)/104(PB)2017	BANK OF INDIA VS. TIRUPATI INFRAPROJECTS PVT. LTD.	Application under any other provisions	16-11-2023	wrong filling	assistreg
603	16-11-2023	0710120008362018(No.of Docs 3)	0710120008362018/15	COMPANY PETITION (COMPANIES ACT)/83(ND)2018	ALOK JHA VS. AEROSHIP LOGISTICS PVT LTD	Application under any other provisions	16-11-2023	tickets paste blank side on vakalatnama	lawyersaksham
604	15-10-2023	0710120008362018(No.of Docs 3)	0710120008362018/14	COMPANY PETITION (COMPANIES ACT)/83(ND)2018	ALOK JHA VS. AEROSHIP LOGISTICS PVT LTD	Application under any other provisions	16-11-2023	ticket paste on vakalatnama blank side	lawyersaksham
605	7/11/2023	0710102074222023(No.of Docs 1)	0710102074222023/2	COMPANY PETITION (COMPANIES ACT)/171(ND)2023	KANWAL DHODY VS. ANSAL PROPERTIES & INFRASTRUCTURE LIMITED	Sec. 73(4)	8/11/2023		advkrishan
606	7/11/2023	0710102084842023(No.of Docs 1)	0710102084842023/6	TRANSFER APPLICATION/39(PB)2023	DR. YADAGIRI R. PENDRI & ANR. VS. MR. AJIT ALEXANDER GEORGE	Rule16(d),NCLT Rules,2016	8/11/2023	Incomplete Document	raashiberi
607	7/11/2023	0710102084842023(No.of Docs 1)	0710102084842023/6	TRANSFER APPLICATION/39(PB)2023	DR. YADAGIRI R. PENDRI & ANR. VS. MR. AJIT ALEXANDER GEORGE	Rule16(d),NCLT Rules,2016	8/11/2023	Incomplete Document	raashiberi
608	7/11/2023	0710102084842023(No.of Docs 1)	0710102084842023/6	TRANSFER APPLICATION/39(PB)2023	DR. YADAGIRI R. PENDRI & ANR. VS. MR. AJIT ALEXANDER GEORGE	Rule16(d),NCLT Rules,2016	8/11/2023	Incomplete Document	raashiberi
609	7/11/2023	0710102084842023(No.of Docs 1)	0710102084842023/6	TRANSFER APPLICATION/39(PB)2023	DR. YADAGIRI R. PENDRI & ANR. VS. MR. AJIT ALEXANDER GEORGE	Rule16(d),NCLT Rules,2016	8/11/2023	Incomplete Document	raashiberi
610	5/11/2023	0710120004072018(No.of Docs 1)	0710120004072018/164	COMPANY PETITION IB (IBC)/934(PB)2018	PARAMJIT SINGH SAINI VS. PUMA REALTORS PRIVATE LIMITED	IBC under Sec 7	6/11/2023	notary missing	Anuja Pethia
611	1/11/2023	0710102012522023(No.of Docs 4)	0710102012522023/2	COMPANY PETITION (COMPANIES ACT)/44(PB)2023	KRISHAN KUMAR BHARGAVA VS. CAXTON PRESS PRIVATE LIMITED & ORS	Sec. 241(1),Sec. 242(4)	3/11/2023	wrong filed , multiple file uploaded	D12092000
612	1/11/2023	0710102012522023(No.of Docs 1)	0710102012522023/1	COMPANY PETITION (COMPANIES ACT)/44(PB)2023	KRISHAN KUMAR BHARGAVA VS. CAXTON PRESS PRIVATE LIMITED & ORS	Sec. 241(1),Sec. 242(4)	3/11/2023	Index missing	D12092000
613	30-10-2023	0710102076542023(No.of Docs 2)	0710102076542023/1	COMPANY PETITION IB (IBC)/607(PB)2023	PROPLARITY INFRATECH PRIVATE LIMITED VS. SKYHIGH TECHNOBUILD PRIVATE LIMITED	IBC under Sec 7	2/11/2023	Wrong filing	kamal724
614	30-10-2023	0710102063142023(No.of Docs 2)	0710102063142023/3	COMPANY PETITION IB (IBC)/528(ND)2023	MODERN BUILDMART PRIVATE LIMITED VS. BRIJ RAJ LAND DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	2/11/2023	Wrong filing	aslawcham@gmail.com

615	30-10-2023	0710102049552023(No.of Docs 1)	0710102049552023/2	COMPANY PETITION IB (IBC)/484(ND)2023	KANUPRIYA COMMERCIAL PRIVATE LIMITED VS. PARSVNATH DEVELOPERS LIMITED	IBC under Sec 7	2/11/2023	1rs court fees missing and index missing	knmnclt
616	30-10-2023	0710102044592023(No.of Docs 1)	0710102044592023/2	INTERLOCUTORY APPLICATION (I.B.C)/4170(ND)2023	PAWAN KUMAR AGRAWAL VS. AXIS BANK LIMITED	Sec 60(5)	2/11/2023	Index missing	trinitylaw
617	30-10-2023	0710102066272022(No.of Docs 2)	0710102066272022/8	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/107(ND)2022	D M FOODS PRIVATE LIMITED	Sec. 230-232 - Second Motion	2/11/2023	Wrong filing PDF not uploaded only 1 page uploaded	rcsharmacs
618	30-10-2023	0710102044592023(No.of Docs 1)	0710102044592023/3	INTERLOCUTORY APPLICATION (I.B.C)/4170(ND)2023	PAWAN KUMAR AGRAWAL VS. AXIS BANK LIMITED	Sec 60(5)	2/11/2023	Wrong filing	trinitylaw
619	30-10-2023	0710102051782023(No.of Docs 2)	0710102051782023/2	INTERLOCUTORY APPLICATION (I.B.C)/4177(PB)2023	SUREKHA BHANDARI VS. TODAY HOMES NOIDA PVT LTD	Sec 60(5)	2/11/2023	True copy sign missing on every pages	apoorv@cjalaw.in
620	31-10-2023	0710102019722023(No.of Docs 1)	0710102019722023/3	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/16(ND)2023	HANS SECURITIES BROKING PRIVATE LIMITED	Sub-section (I) of section 230	2/11/2023	pls file with index	RASTOGIFCS5
621	30-10-2023	0710102092402023(No.of Docs 1)	0710102092402023/1	INTERLOCUTORY APPLICATION (I.B.C)/5807(ND)2023	RAJEEV GOEL VS. MANSFIELD POWER & INFRASTRUCTURE PRIVATE LIMITED	Sec 60(5)	2/11/2023	wrong filing	NeerajKhapra
622	30-10-2023	0710102081512023(No.of Docs 1)	0710102081512023/13	COMPANY PETITION IB (IBC)/654(PB)2023	INDIAN BANK VS. ANJANEE KUMAR LAKHOTIA	Section 95(1)	2/11/2023	Wrong filing	Mblinfra
623	30-10-2023	0710102066272022(No.of Docs 1)	0710102066272022/7	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/107(ND)2022	D M FOODS PRIVATE LIMITED	Sec. 230-232 - Second Motion	2/11/2023	Notary address deferent	rcsharmacs
624	30-10-2023	0710102051412023(No.of Docs 1)	0710102051412023/1	COMPANY PETITION IB (IBC)/435(ND)2023	DHANLAXMI BANK LIMITED VS. MATHEW GEORGE	Section 95(1)	2/11/2023	Court fees and welfare missing	vcgmenon
625	31-10-2023	0710102001902020(No.of Docs 2)	0710102001902020/7	COMPANY PETITION IB (IBC)/289(ND)2020	M/S EASTERN INTERIORS AND FURNISHERS VS. RIPPLES ENGINEERING PVT. LTD.	IBC Under Sec 9	2/11/2023	true copy sign missing	advocate@7046
626	16-02-2023	0710102016352023(No.of Docs 0)	0710102016352023/1	INTERLOCUTORY APPLICATION (I.B.C)/1371(ND)2023	NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY VS. A. VISHWANADHA SARMA	Sec 60(5)	1/11/2023	sign missing on every pages	
627	30-10-2023	0710102022222023(No.of Docs 2)	0710102022222023/3	COMPANY PETITION IB (IBC)/521(ND)2023	KALPA COMMERCIAL LIMITED VS. DIVINUS FABRICS LIMITED	IBC under Sec 7	1/11/2023	Sign missing, index wrong , pagination missing , Proof of service missing	akhil.shankhwar1
628	30-10-2023	0710102023162023(No.of Docs 1)	0710102023162023/3	INTERLOCUTORY APPLICATION (I.B.C)/1684(ND)2023	VIVEK SHARMA RESOLUTION PROFESSIONAL VS. SANDEEP KASHYAP	Sec 60(5)	1/11/2023	Wrong filing	trinitylaw
629	30-10-2023	0710102023162023(No.of Docs 1)	0710102023162023/2	INTERLOCUTORY APPLICATION (I.B.C)/1684(ND)2023	VIVEK SHARMA RESOLUTION PROFESSIONAL VS. SANDEEP KASHYAP	Sec 60(5)	1/11/2023	Index missing	trinitylaw

630	28-10-2023	0710102008232023(No.of Docs 1)	0710102008232023/4	COMPANY APPEAL(COMPANIES ACT)/55(ND)2023	DELHI FINANCIERS PRIVATE LIMITED	Sec 252 (3)	31-10-2023	Pagination missing	laxmirajni
631	27-10-2023	0710102068682020(No.of Docs 1)	0710102068682020/1	INTERLOCUTORY APPLICATION (I.B.C)/2625(PB)2020	CHANDRA PRAKASH VS. DEVENDER KUMAR CHAUHAN	Sec 66(1)	30-10-2023	Index missing	ANSLEGAL
632	30-10-2023	0710200424502018(No.of Docs 1)	0710200424502018/13	COMPANY PETITION (COMPANIES ACT)/104(ND)2018	ALCOBEX METALS WORKERS UNION VS M/S ALCOBEX METALS LIMITED	Application under any other provisions	30-10-2023	wrong filing	dram
633	25-10-2023	0710102111182019(No.of Docs 3)	0710102111182019/9	COMPANY PETITION (COMPANIES ACT)/119(PB)2019	RANISATI SURAJGARH INFRASTRUCTURE LIMITED VS. EMINENT INFRADEVELOPERS PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4),Sec 241 (2)	27-10-2023	Deferent files uploaded pls file separate file	Ashutosh Gupta
634	25-10-2023	0710200413922017(No.of Docs 2)	0710200413922017/77	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	AUDE PRIYA DONATELLE WACZIARG EP ENGEL VS NEEMRANA HOTEL PVT LTD & ORS	Sec. 241(1),Sec. 242(4)	27-10-2023	Need to file IA	nidhimohanparashar
635	25-10-2023	0710102082782023(No.of Docs 2)	0710102082782023/1	INTERLOCUTORY APPLICATION (I.B.C)/5409(ND)2023	SUNRISE INDUSTRIES VS. MR. INDER PAUL SINGH OBEROI	Sec 60(5)	27-10-2023	AFFIDAVIT MISSING AND COURT ORDER	advocateekta
636	25-10-2023	0710102046002022(No.of Docs 2)	0710102046002022/9	COMPANY PETITION IB (IBC)/541(ND)2022	ORBIS TRUSTEESHIP SERVICES PRIVATE LIMITED VS. KINDLE INFRAHEIGHTS PRIVATE LIMITED	IBC under Sec 7	26-10-2023	Wrong file	raghav.chadha
637	25-10-2023	0710102036372022(No.of Docs 1)	0710102036372022/6	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/61(ND)2022	STREAM AGENCIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	26-10-2023	Notary wrong state	cskangan
638	25-10-2023	0710102046002022(No.of Docs 2)	0710102046002022/9	COMPANY PETITION IB (IBC)/541(ND)2022	ORBIS TRUSTEESHIP SERVICES PRIVATE LIMITED VS. KINDLE INFRAHEIGHTS PRIVATE LIMITED	IBC under Sec 7	26-10-2023	Wrong file	raghav.chadha
639	25-10-2023	0710102043572023(No.of Docs 2)	0710102043572023/5	COMPANY PETITION IB (IBC)/373(ND)2023	COMPUAGE INFOCOM LIMITED VS. NXG INFOTECH PRIVATE LIMITED	IBC Under Sec 9	26-10-2023	Wrong filing	amit506ww
640	25-10-2023	0710102046002022(No.of Docs 2)	0710102046002022/9	COMPANY PETITION IB (IBC)/541(ND)2022	ORBIS TRUSTEESHIP SERVICES PRIVATE LIMITED VS. KINDLE INFRAHEIGHTS PRIVATE LIMITED	IBC under Sec 7	26-10-2023	Wrong file	raghav.chadha
641	28-03-2023	0710102028822023(No.of Docs 0)	0710102028822023/3	COMPANY PETITION IB (IBC)/198(ND)2023	POONAM KUMRA VS. STATE BANK OF INDIA	Section 94(1)	26-10-2023	Please separate filing	
642	28-03-2023	0710102028802023(No.of Docs 0)	0710102028802023/3	COMPANY PETITION IB (IBC)/197(ND)2023	ANIL KUMAR KUMRA VS. STATE BANK OF INDIA	Section 94(1)	26-10-2023	Separate filing	
643	24-10-2023	0710102071412020(No.of Docs 1)	0710102071412020/8	INTERLOCUTORY APPLICATION (I.B.C)/2844(ND)2020	JAGDISH SINGH NAIN VS. HARMENDER SINGH SRAN	Sec 66(1)	26-10-2023	only POF uploaded	sarangpathak162

644	25-10-2023	0710102046002022(No.of Docs 2)	0710102046002022/9	COMPANY PETITION IB (IBC)/541(ND)2022	ORBIS TRUSTEESHIP SERVICES PRIVATE LIMITED VS. KINDLE INFRAHEIGHTS PRIVATE LIMITED	IBC under Sec 7	26-10-2023	Wrong file	raghav.chadha
645	21-10-2023	0710102033462023(No.of Docs 2)	0710102033462023/2	COMPANY PETITION IB (IBC)/399(ND)2023	MR. NAZIM SHAIKH VS. MS KARVY DIGIKONNECT LTD	IBC Under Sec 9	25-10-2023	Page no-99 to 128 Not Clear,	dilip@diliptaur.org
646	22-10-2023	0710102044572023(No.of Docs 2)	0710102044572023/1	RESTORATION APPLICATION (IBC)/113(ND)2023	NORTH INDIA STEEL VSHIMSKAF SYSTEMS PRIVATE LIMITED	Application under any other provisions- IBC	25-10-2023	Index pagination missing, Pages pagination missing, Notary Missing	anuragchandra
647	21-10-2023	0710102079352022(No.of Docs 2)	0710102079352022/3	INTERLOCUTORY APPLICATION (I.B.C)/4998(PB)2022	RESHMA MITTAL VS. PRITHVI RAJ LUTHRA	Sec 43(1) r/w Sec 44 (1)	25-10-2023	Sign and true copy sign missing	rrinsolvency
648	21-10-2023	0710102014242021(No.of Docs 1)	0710102014242021/3	INTERLOCUTORY APPLICATION (I.B.C)/1054(ND)2021	GAURAV KATIYAR RP OF EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED VS. ASHOK KUMAR CHANDEL	Sec. 45 (1),Sec 43(1) r/w Sec 44 (1)	25-10-2023	INDEX MISSING WITH CASE NO	lexforiconsulting
649	21-10-2023	0710102014222021(No.of Docs 1)	0710102014222021/2	INTERLOCUTORY APPLICATION (I.B.C)/1020(ND)2021	GAURAV KATIYAR RP OF EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED VS. TRIVENDRA KUMNAR SHARMA C/O GARIMA CONSTRUCTION	Sec 43(1) r/w Sec 44 (1)	25-10-2023	INDEX MISSING WITH CASE NO	lexforiconsulting
650	21-10-2023	0710102079282022(No.of Docs 2)	0710102079282022/4	INTERLOCUTORY APPLICATION (I.B.C)/4997(PB)2022	RESHMA MITTAL VSBHARAT SHARMA	Sec 66(1)	25-10-2023	Sign and true copy sign missing	rrinsolvency
651	19-10-2023	0710204000072015(No.of Docs 11)	0710204000072015/2	COMPANY PETITION (COMPANIES ACT)/130(ND)2015	MR DINESH JHUNJHUNWALA VS CITIXSYS TECHNOLOGIES LTD & ORS	Application under any other provisions	19-10-2023	Page No-240, 724-726,841-863, Not clear pls attached type copy and mentioned page no\\\'s on type copy.	rrglawoffice
652	17-10-2023	0710200400502008(No.of Docs 5)	0710200400502008/1	COMPANY PETITION (COMPANIES ACT)/58(ND)2008	M/S AGYA HOLDING PVT LTD & ANR. VS. M/S AGYA BOORTMALT PVT. LTD VS.	Application under any other provisions	19-10-2023	Wrong filing	JAGDEEPANAND
653	15-10-2023	0710102040192023(No.of Docs 2)	0710102040192023/4	INTERLOCUTORY APPLICATION (I.B.C)/2765(ND)2023	ROHIT SINGH VS. INDIAN BANK THR KUNWAR JEETENDRA SINGH	Sec 60(5)	17-10-2023	Index missing	mathuropadv
654	16-10-2023	0710102056632023(No.of Docs 2)	0710102056632023/1	INTERLOCUTORY APPLICATION (I.B.C)/3590(ND)2023	IMPEX SERVICES INDIA PRIVATE LIMITED VSSSMP INDUSTRIES LIMITED	Application under any other provisions- IBC,Application under any other provisions- IBC	17-10-2023	wrong PDF, Please upload PDF (file name choose without any speacial character)	jagia2296
655	8/10/2023	0710102040212023(No.of Docs 4)	0710102040212023/2	INTERLOCUTORY APPLICATION (I.B.C)/2768(ND)2023	BRIJESH KUMARI VS. INDIAN BANK	Sec 60(5)	17-10-2023	Index missing	mathuropadv
656	8/10/2023	0710102040212023(No.of Docs 4)	0710102040212023/2	INTERLOCUTORY APPLICATION (I.B.C)/2768(ND)2023	BRIJESH KUMARI VS. INDIAN BANK	Sec 60(5)	17-10-2023	Index missing	mathuropadv
657	15-10-2023	0710102040222023(No.of Docs 2)	0710102040222023/3	INTERLOCUTORY APPLICATION (I.B.C)/2867(ND)2023	ARUN KUMAR@ARUN SINGH VS. INDIAN BANK	Sec 60(5)	17-10-2023	Index missing	mathuropadv

658	8/10/2023	0710102040212023(No.of Docs 4)	0710102040212023/2	INTERLOCUTORY APPLICATION (I.B.C)/2768(ND)2023	BRIJESH KUMARI VS. INDIAN BANK	Sec 60(5)	17-10-2023	Index missing	mathuropadv
659	14-10-2023	0710102092232022(No.of Docs 2)	0710102092232022/6	INTERLOCUTORY APPLICATION (I.B.C)/271(PB)2023	PARTHA SARATHY SARKAR VSCOC/ERSTWHILE COC MEMBERS INNOVARI TECHNOLOGIES PVT. LTD.	Sec 60(5)	17-10-2023	Double pagination	hrishikesh@hbaruah
660	8/10/2023	0710102040212023(No.of Docs 4)	0710102040212023/2	INTERLOCUTORY APPLICATION (I.B.C)/2768(ND)2023	BRIJESH KUMARI VS. INDIAN BANK	Sec 60(5)	17-10-2023	Index missing	mathuropadv
661	9/10/2023	0710102043902023(No.of Docs 2)	0710102043902023/2	COMPANY APPEAL(COMPANIES ACT)/141(PB)2023	SHAREMAN RESEARCH AND ADVISORY SERVICESPRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	16-10-2023	date missing in page No. 3	svrccs
662	9/10/2023	0710102043902023(No.of Docs 2)	0710102043902023/2	COMPANY APPEAL(COMPANIES ACT)/141(PB)2023	SHAREMAN RESEARCH AND ADVISORY SERVICESPRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	16-10-2023	date missing in page No. 3	svrccs
663	14-10-2023	0710102046202023(No.of Docs 2)	0710102046202023/6	COMPANY PETITION (COMPANIES ACT)/107(ND)2023	HARMEET KAUR VS. TECHNO AGROHERBAL PRIVATE LIMITED	Sec. 241(1)	16-10-2023	council details missing after index	Surender@98
664	9/10/2023	0710102043902023(No.of Docs 2)	0710102043902023/2	COMPANY APPEAL(COMPANIES ACT)/141(PB)2023	SHAREMAN RESEARCH AND ADVISORY SERVICESPRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	16-10-2023	date missing in page No. 3	svrccs
665	9/10/2023	0710102043902023(No.of Docs 2)	0710102043902023/2	COMPANY APPEAL(COMPANIES ACT)/141(PB)2023	SHAREMAN RESEARCH AND ADVISORY SERVICESPRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	16-10-2023	date missing in page No. 3	svrccs
666	14-10-2023	0710102031242022(No.of Docs 2)	0710102031242022/4	INTERLOCUTORY APPLICATION (I.B.C)/2464(ND)2022	ASHISH SINGH VSSHEFALI	Sec 43(1) r/w Sec 44 (1)	16-10-2023	signature Missing pg. No. 1 to 3	b_arora
667	12/10/2023	0710102074372021(No.of Docs 3)	0710102074372021/9	INTERLOCUTORY APPLICATION (I.B.C)/5185(ND)2021	KAY EM COPPER PVT LTD THROUGH HARVINDER SINGH RESOLUTION PROFESSIONAL VS. AKASH GOYAL & OTHERS	19(2)	13-10-2023	Volume wise index missing, Page no-20 affidavit address and notary deferent missing ,	gaurav.adv@14
668	12/10/2023	0710102054632023(No.of Docs 1)	0710102054632023/7	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/50(ND)2023	DS AGRI TECH PRODUCTS PRIVATE LIMITED	Sec. 230-232 - Second Motion	13-10-2023	Welfare missing	Vantage.law

669	13-10-2023	0710102089112021(No.of Docs 1)	0710102089112021/10	INTERLOCUTORY APPLICATION (I.B.C)/5723(ND)2021	HARVINDER SINGH RP FOR KAY EM COPPER PVT LTD VS. KAYCEE BATTERIES & ALLOYS PVT LTD	Sec 60(5)	13-10-2023	Index missing	SALUJA
670	12/10/2023	0710102069312022(No.of Docs 1)	0710102069312022/1	INTERLOCUTORY APPLICATION (I.B.C)/4648(ND)2022	CLOUD9 APARTMENT OWNERS ASSOCIATION VS. AADI BEST CONSORTIUM PRIVATE LIMITED	Sec 60(5)	13-10-2023	Please attached clear copy of vakalatnama	ANKIT@190150
671	12/10/2023	0710102086882023(No.of Docs 3)	0710102086882023/1	INTERLOCUTORY APPLICATION (I.B.C)/5437(ND)2023	AKSHAY KUMAR BHATIA VSCUE LEARN PRIVATE LIMITED	Rule 11 of NCLT, 2016	13-10-2023	Same PDF uploaded 3 time please delet 2 PDF	hammurabi.solomon
672	12/10/2023	0710102077652022(No.of Docs 2)	0710102077652022/7	COMPANY PETITION IB (IBC)/787(ND)2022	LGC SCIENCE AND STANDARDS (INDIA)PRIVATE LIMITED	IBC Section 59	13-10-2023	Proof of service missing	RAVISHARMA
673	13-10-2023	0710102074372021(No.of Docs 1)	0710102074372021/10	INTERLOCUTORY APPLICATION (I.B.C)/5185(ND)2021	KAY EM COPPER PVT LTD THROUGH HARVINDER SINGH RESOLUTION PROFESSIONAL VS. AKASH GOYAL & OTHERS	19(2)	13-10-2023	Index missing	SALUJA
674	12/10/2023	0710102054632023(No.of Docs 1)	0710102054632023/6	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/50(ND)2023	DS AGRI TECH PRODUCTS PRIVATE LIMITED	Sec. 230-232 - Second Motion	13-10-2023	Welfare missing	Vantage.law
675	12/10/2023	0710102075622023(No.of Docs 2)	0710102075622023/2	INTERLOCUTORY APPLICATION (I.B.C)/4664(ND)2023	MUDRAKSH INVESTFIN PVT. LTD. VS. SANJAY MEHRA RESOLUTION PROFESSIONAL	Sec 60(5)	13-10-2023	Sign every pages	shankarimishra
676	11/10/2023	0710102072492020(No.of Docs 2)	0710102072492020/5	INTERLOCUTORY APPLICATION (I.B.C)/2898(ND)2020	M/S COLUMBIA PETRO CHEM PVT LTD VS. M/S PETROLUBE INDIA LTD.	Sec 60(5)	12/10/2023	Order not open	MANU
677	12/10/2023	0710102026172022(No.of Docs 1)	0710102026172022/3	INTERLOCUTORY APPLICATION (I.B.C)/1590(PB)2022	SHIV DAYAL SHARMA	Sec 60(5)	12/10/2023	sign details date place missing on index, tickets paste on blank side on vakalatnama	sahilmonga
678	10/10/2023	0710102157872019(No.of Docs 2)	0710102157872019/7	COMPANY APPEAL(COMPANIES ACT)/189(ND)2020	PRALINES EXPORT PRIVATE LTD	Sec 252 (3)	11/10/2023	wrong filing	HARBEER
679	10/10/2023	0710102079522023(No.of Docs 2)	0710102079522023/2	INTERLOCUTORY APPLICATION (I.B.C)/4912(ND)2023	NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY VS. ATUL MITTAL RP	Sec 60(5)	11/10/2023	Annexure -1 hindi pages need to translate in English\\\'s, , page no -13 not clear ,	lokeshbhola
680	9/10/2023	0710200412212017(No.of Docs 2)	0710200412212017/10	COMPANY PETITION IB (IBC)/614(ND)2017	NUVOCO VISTAS CORPORATION LIMITED VS WIG BROTHERS CONSTRUCTION PRIVATE LIMITED	IBC Under Sec 9	10/10/2023	SIGN EVERY PAGES	optimuslegal
681	9/10/2023	0710102031302023(No.of Docs 2)	0710102031302023/1	INTERLOCUTORY APPLICATION (I.B.C)/1882(ND)2023	SWATANTRA KUMAR SINGH	Application under any other provisions- IBC	9/10/2023	Only order uploaded	harshitkumarrawat
682	7/10/2023	0710102021652023(No.of Docs 2)	0710102021652023/5	COMPANY PETITION IB (IBC)/242(ND)2023	WALIA TREXIM PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES	IBC Section 59	9/10/2023	Please file with index with signs	Deepaliadvocate

683	8/10/2023	0710102009972022(No.of Docs 1)	0710102009972022/6	INTERLOCUTORY APPLICATION (I.B.C)/626(PB)2022	SP CONSTRUCTION FINAL VS. NARENDRA KUMAR SHARMA LIQUIDATOR	Sec 60(5)	9/10/2023	court feesand welfare missing index missing	vedantsharma168@outl
684	9/10/2023	0710102046202023(No.of Docs 2)	0710102046202023/4	COMPANY PETITION (COMPANIES ACT)/107(ND)2023	HARMEET KAUR VS. TECHNO AGROHERBAL PRIVATE LIMITED	Sec. 241(1)	9/10/2023	Proof of service not uploaded	Surender@98
685	7/10/2023	0710102026502022(No.of Docs 2)	0710102026502022/3	COMPANY PETITION IB (IBC)/328(ND)2022	GRIMME INDIA PRIVATE LIMITED VS. THE INSOLVENCY AND BANKRUPTCY BOARD OF INDIA	IBC Section 59	9/10/2023	Please file with index with signs	amitagcs
686	5/10/2023	0710102028242022(No.of Docs 2)	0710102028242022/6	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/44(ND)2022	NAYA BAZAR CHIT FUND PRIVATE LIMITED	Sec. 230-232 - Second Motion	6/10/2023	True copy sign missing	fcsvikasgera
687	5/10/2023	0710102034782022(No.of Docs 2)	0710102034782022/11	COMPANY PETITION IB (IBC)/612(ND)2022	** WILL BE AUTO FILLED LATER	IBC under Sec 7	6/10/2023	Sign every pages, True copy sign missing ,	YATIDIXIT2022
688	5/10/2023	0710200413292017(No.of Docs 3)	0710200413292017/23	COMPANY PETITION (COMPANIES ACT)/105(ND)2017	MR GOBINDER SINGH CHOPRA AND OTHERS VS MR PREMINDER SINGH AND OTHERS	Sec. 241(1),Sec. 242(4)	6/10/2023	Wrong filing without index showing incomplete file	monika
689	24-09-2023	0710102088862020(No.of Docs 2)	0710102088862020/5	COMPANY PETITION IB (IBC)/996(ND)2020	TULSI NANDAN KANT BANSAL VS. M/S PRABHATAM ADVERTISING PRIVATE LIMITED	IBC under Sec 7	5/10/2023	sign missing , every pages sign, affidavit incomplete and notary missing,	d12192005
690	24-09-2023	0710102088862020(No.of Docs 2)	0710102088862020/5	COMPANY PETITION IB (IBC)/996(ND)2020	TULSI NANDAN KANT BANSAL VS. M/S PRABHATAM ADVERTISING PRIVATE LIMITED	IBC under Sec 7	5/10/2023	sign missing , every pages sign, affidavit incomplete and notary missing,	d12192005
691	24-09-2023	0710102088862020(No.of Docs 2)	0710102088862020/5	COMPANY PETITION IB (IBC)/996(ND)2020	TULSI NANDAN KANT BANSAL VS. M/S PRABHATAM ADVERTISING PRIVATE LIMITED	IBC under Sec 7	5/10/2023	sign missing , every pages sign, affidavit incomplete and notary missing,	d12192005
692	24-09-2023	0710102088862020(No.of Docs 2)	0710102088862020/5	COMPANY PETITION IB (IBC)/996(ND)2020	TULSI NANDAN KANT BANSAL VS. M/S PRABHATAM ADVERTISING PRIVATE LIMITED	IBC under Sec 7	5/10/2023	sign missing , every pages sign, affidavit incomplete and notary missing,	d12192005
693	4/10/2023	0710102010472022(No.of Docs 2)	0710102010472022/3	INTERLOCUTORY APPLICATION (I.B.C)/706(PB)2022	EMPLOYEES PROVIDENT FUND ORGANISATION VS. VED CELLUSE LIMITED	Sec 60(5)	5/10/2023	Sign every pages, notary wrong state, 1 rs court fees missing	indiajuris
694	3/10/2023	0710102025002022(No.of Docs 2)	0710102025002022/8	INTERLOCUTORY APPLICATION (I.B.C)/1534(ND)2022	ROHIT SEHGAL VS. RISHI PAL	Application under any other provisions- IBC	5/10/2023	Sign every page on ws	RIL ASSOCIATES & ADV
695	3/10/2023	0710102025002022(No.of Docs 2)	0710102025002022/10	INTERLOCUTORY APPLICATION (I.B.C)/1534(ND)2022	ROHIT SEHGAL VS. RISHI PAL	Application under any other provisions- IBC	5/10/2023	Sign every page on ws	bajpaiankita86
696	3/10/2023	0710102025002022(No.of Docs 2)	0710102025002022/9	INTERLOCUTORY APPLICATION (I.B.C)/1534(ND)2022	ROHIT SEHGAL VS. RISHI PAL	Application under any other provisions- IBC	5/10/2023	Sign every page on ws	bajpaiankita86
697	28-09-2023	0710102081142022(No.of Docs 9)	0710102081142022/8	COMPANY PETITION IB (IBC)/731(ND)2022	ADMITAD MEDIA PRIVATE LIMITED VS. DHANI HEALTHCARE LIMITED	IBC Under Sec 9	5/10/2023	Master Index missing,	rajeev1124

698	28-09-2023	0710102087252022(No.of Docs 31)	0710102087252022/12	COMPANY PETITION IB (IBC)/774(ND)2022	POURING POUNDS INDIA PRIVATE LIMITED VS. DHANI HEALTHCARE LIMITED	IBC Under Sec 9	5/10/2023	Master index missing	rajeev1124
699	4/10/2023	0710102042032023(No.of Docs 3)	0710102042032023/3	COMPANY PETITION IB (IBC)/401(ND)2023	ROHIT KUMRA VS. STATE BANK OF INDIA	Section 94(1)	5/10/2023	Please file separate	vgclawfirm
700	3/10/2023	0710102048122023(No.of Docs 3)	0710102048122023/1	COMPANY PETITION IB (IBC)/349(ND)2023	WILMINGTON TRUST SP SERVICES DUBLIN LTD. VS. SPICEJET LIMITED	IBC Under Sec 9	5/10/2023	sign missing every page on ws True copy sign missing on annexures	adv.nikhiljain
701	3/10/2023	0710102071792023(No.of Docs 2)	0710102071792023/1	COMPANY APPEAL(COMPANIES ACT)/207(ND)2023	DY. COMMISSIONER OF INCOME TAX VS. REGISTRAR OF COMPANIES (RADICAL INFRAONE PVT. LTD.)	Sec 252 (1) - By Government Body	5/10/2023	Sign and true copy sign missing	itdpuneetrai
702	3/10/2023	0710102073402023(No.of Docs 2)	0710102073402023/1	COMPANY APPLICATION(COMPANIES ACT)/347(ND)2023	LAXMI TALATI VS. SANGEETA @ CHANDANI	Rule 11 of NCLT	5/10/2023	Wrong file	atreadvocate
703	3/10/2023	0710102084852023(No.of Docs 1)	0710102084852023/1	INTERLOCUTORY APPLICATION (I.B.C)/5224(ND)2023	SAMIKSHA MAHAJAN VS. INDIAN BANK (ERSTWHILE ALLAHABAD BANK & ORS	Rule 11 of NCLT, 2016	5/10/2023	Wrong file	Navneet10619
704	23-05-2017	0710200413292017(No.of Docs 0)	0710200413292017/20	COMPANY PETITION (COMPANIES ACT)/105(ND)2017	MR GOBINDER SINGH CHOPRA AND OTHERS VS MR PREMINDER SINGH AND OTHERS	Sec. 241(1),Sec. 242(4)	5/10/2023	Notary missing	
705	30-09-2023	0710200413292017(No.of Docs 3)	0710200413292017/19	COMPANY PETITION (COMPANIES ACT)/105(ND)2017	MR GOBINDER SINGH CHOPRA AND OTHERS VS MR PREMINDER SINGH AND OTHERS	Sec. 241(1),Sec. 242(4)	5/10/2023	Index missing, hand written not allowed please attached type copy	monika
706	3/10/2023	0710200413292017(No.of Docs 4)	0710200413292017/21	COMPANY PETITION (COMPANIES ACT)/105(ND)2017	MR GOBINDER SINGH CHOPRA AND OTHERS VS MR PREMINDER SINGH AND OTHERS	Sec. 241(1),Sec. 242(4)	5/10/2023	Volume wise index missing, sign missing , Page No- 1,2,5,6,9,10,11,17,40,41 to 44, 60 to 62, 69 to 69,87,92 etc please check PDF before uploding all pages not clear	monika
707	1/10/2023	0710102043482023(No.of Docs 2)	0710102043482023/2	COMPANY PETITION IB (IBC)/423(ND)2023	PUNJAB NATIONAL BANK INTERNATIONAL LIMITED VS. MBL (MP) TOLL ROAD COMPANY LIMITED	IBC under Sec 7	4/10/2023	Sign missing every page of rejoinder affidavit missing	MITHILESHPANDEY00
708	23-03-2023	0710102027982020(No.of Docs 3)	0710102027982020/4	INTERLOCUTORY APPLICATION (I.B.C)/1801(ND)2020	MOHAN LAL JAIN VS. VIVEK SHUKLA	Sec 43(1) r/w Sec 44 (1)	3/10/2023	only proof of service uploaded	nikitamanu
709	28-09-2023	0710102023152021(No.of Docs 2)	0710102023152021/2	INTERLOCUTORY APPLICATION (I.B.C)/2299(ND)2021	DEEPIKA BHUGRA PRASAD VS. SUMIT BHASIN & ORS.	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	3/10/2023	sign every pages	ADITYAGAURI
710	28-09-2023	0710102055042022(No.of Docs 2)	0710102055042022/8	COMPANY PETITION IB (IBC)/595(ND)2022	SUMARGSAI TECHNOLOGIES PRIVATE LIMITED VS. ENERGY EFFICIENCY SERVICES LIMITED	IBC Under Sec 9	3/10/2023	Sign and True Copy sign missing	debopriyomoulik
711	23-03-2023	0710102027982020(No.of Docs 3)	0710102027982020/4	INTERLOCUTORY APPLICATION (I.B.C)/1801(ND)2020	MOHAN LAL JAIN VS. VIVEK SHUKLA	Sec 43(1) r/w Sec 44 (1)	3/10/2023	only proof of service uploaded	nikitamanu
712	23-03-2023	0710102027982020(No.of Docs 3)	0710102027982020/4	INTERLOCUTORY APPLICATION (I.B.C)/1801(ND)2020	MOHAN LAL JAIN VS. VIVEK SHUKLA	Sec 43(1) r/w Sec 44 (1)	3/10/2023	only proof of service uploaded	nikitamanu

713	23-03-2023	0710102027982020(No.of Docs 3)	0710102027982020/4	INTERLOCUTORY APPLICATION (I.B.C)/1801(ND)2020	MOHAN LAL JAIN VS. VIVEK SHUKLA	Sec 43(1) r/w Sec 44 (1)	3/10/2023	only proof of service uploaded	nikitamanu
714	23-03-2023	0710102027982020(No.of Docs 3)	0710102027982020/4	INTERLOCUTORY APPLICATION (I.B.C)/1801(ND)2020	MOHAN LAL JAIN VS. VIVEK SHUKLA	Sec 43(1) r/w Sec 44 (1)	3/10/2023	only proof of service uploaded	nikitamanu
715	23-03-2023	0710102027982020(No.of Docs 3)	0710102027982020/4	INTERLOCUTORY APPLICATION (I.B.C)/1801(ND)2020	MOHAN LAL JAIN VS. VIVEK SHUKLA	Sec 43(1) r/w Sec 44 (1)	3/10/2023	only proof of service uploaded	nikitamanu
716	29-09-2023	0710102063562023(No.of Docs 2)	0710102063562023/2	COMPANY PETITION IB (IBC)/514(ND)2023	PLATINUM ADVERTISING PRIVATE LIMITED VS. GAMMA GAANA LIMITED	IBC Under Sec 9	3/10/2023	Need to file IA	ankeeta.codanda
717	23-03-2023	0710102027982020(No.of Docs 3)	0710102027982020/4	INTERLOCUTORY APPLICATION (I.B.C)/1801(ND)2020	MOHAN LAL JAIN VS. VIVEK SHUKLA	Sec 43(1) r/w Sec 44 (1)	3/10/2023	only proof of service uploaded	nikitamanu
718	23-03-2023	0710102027982020(No.of Docs 3)	0710102027982020/4	INTERLOCUTORY APPLICATION (I.B.C)/1801(ND)2020	MOHAN LAL JAIN VS. VIVEK SHUKLA	Sec 43(1) r/w Sec 44 (1)	3/10/2023	only proof of service uploaded	nikitamanu
719	30-09-2023	0710102012372023(No.of Docs 2)	0710102012372023/6	INTERLOCUTORY APPLICATION (I.B.C)/827(PB)2023	NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY VS. KASHI VISHWANATHAN SIVARAMAN	Sec 60(5)	3/10/2023	Sign missing every pages	vivekamar95
720	23-03-2023	0710102027982020(No.of Docs 3)	0710102027982020/4	INTERLOCUTORY APPLICATION (I.B.C)/1801(ND)2020	MOHAN LAL JAIN VS. VIVEK SHUKLA	Sec 43(1) r/w Sec 44 (1)	3/10/2023	only proof of service uploaded	nikitamanu
721	25-02-2023	0710102019422023(No.of Docs 0)	0710102019422023/3	COMPANY PETITION IB (IBC)/227(PB)2023	PAISALO DIGITAL LIMITED VS. JOHNSON WATCH COMPANY PRIVATE LIMITED	IBC under Sec 7	29-09-2023	Please file IA with application fees.	
722	27-09-2023	0710102015152023(No.of Docs 1)	0710102015152023/1	COMPANY APPEAL(COMPANIES ACT)/177(ND)2023	CINEMORPHIC PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (1)	29-09-2023	Please file proper way heading, index	Jsra2015
723	25-09-2023	0710102025002022(No.of Docs 2)	0710102025002022/7	INTERLOCUTORY APPLICATION (I.B.C)/1534(ND)2022	ROHIT SEHGAL VS. RISHI PAL	Application under any other provisions- IBC	27-09-2023	sign every page on ws	parihar@92
724	5/9/2023	0710102072122023(No.of Docs 2)	0710102072122023/1	INTERLOCUTORY APPLICATION (I.B.C)/4505(ND)2023	RESOLUTION PROFESSIONAL OF OLIVER ENGINEERING PVT. LTD. SUMIT SHUKLA	Sec 30	26-09-2023	remove blank pages	maneeshkumartilpata@
725	26-09-2023	0710102020482020(No.of Docs 2)	0710102020482020/9	COMPANY PETITION IB (IBC)/607(PB)2020	BANK OF BARODA VS. M B MALLS PVT LTD	IBC under Sec 7	26-09-2023	pagination missing on index	askanurag
726	5/9/2023	0710102072122023(No.of Docs 2)	0710102072122023/1	INTERLOCUTORY APPLICATION (I.B.C)/4505(ND)2023	RESOLUTION PROFESSIONAL OF OLIVER ENGINEERING PVT. LTD. SUMIT SHUKLA	Sec 30	26-09-2023	remove blank pages	maneeshkumartilpata@
727	5/9/2023	0710102072122023(No.of Docs 2)	0710102072122023/1	INTERLOCUTORY APPLICATION (I.B.C)/4505(ND)2023	RESOLUTION PROFESSIONAL OF OLIVER ENGINEERING PVT. LTD. SUMIT SHUKLA	Sec 30	26-09-2023	remove blank pages	maneeshkumartilpata@

728	5/9/2023	0710102072122023(No.of Docs 2)	0710102072122023/1	INTERLOCUTORY APPLICATION (I.B.C)/4505(ND)2023	RESOLUTION PROFESSIONAL OF OLIVER ENGINEERING PVT. LTD. SUMIT SHUKLA	Sec 30	26-09-2023	remove blank pages	maneeshkumartilpata@
729	25-09-2023	0710102168332019(No.of Docs 2)	0710102168332019/4	COMPANY PETITION IB (IBC)/319(PB)2020	SURINDER KUMAR JAIN & ORS VS. ORRIS INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7	26-09-2023	Address missing on affidavit,	TAPAS05
730	5/9/2023	0710102072122023(No.of Docs 2)	0710102072122023/1	INTERLOCUTORY APPLICATION (I.B.C)/4505(ND)2023	RESOLUTION PROFESSIONAL OF OLIVER ENGINEERING PVT. LTD. SUMIT SHUKLA	Sec 30	26-09-2023	remove blank pages	maneeshkumartilpata@
731	25-09-2023	0710102161522019(No.of Docs 1)	0710102161522019/2	COMPANY APPLICATION(IBC)/24(PB)2020	POOJA BAHRY VS. DEV DENSO POWER LIMITED	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	26-09-2023	incomplete file	poojabahry
732	25-09-2023	0710102009102021(No.of Docs 2)	0710102009102021/1	INTERLOCUTORY APPLICATION (I.B.C)/732(PB)2021	VIJAY YADAV	Sec 60(5)	26-09-2023	affidavit address mismatch with notary	rajivdewan
733	5/9/2023	0710102072122023(No.of Docs 2)	0710102072122023/1	INTERLOCUTORY APPLICATION (I.B.C)/4505(ND)2023	RESOLUTION PROFESSIONAL OF OLIVER ENGINEERING PVT. LTD. SUMIT SHUKLA	Sec 30	26-09-2023	remove blank pages	maneeshkumartilpata@
734	5/9/2023	0710102072122023(No.of Docs 2)	0710102072122023/1	INTERLOCUTORY APPLICATION (I.B.C)/4505(ND)2023	RESOLUTION PROFESSIONAL OF OLIVER ENGINEERING PVT. LTD. SUMIT SHUKLA	Sec 30	26-09-2023	remove blank pages	maneeshkumartilpata@
735	7/2/2020	0710102077762019(No.of Docs 2)	0710102077762019/3	MISCELLANEOUS APPLICATION (IBC)/702(ND)2019	SICOM LIMITED VS. DARSHAN SINGHA ANAND	Sec 60(5)	26-09-2023	True Copy sign missing	jaysavla
736	5/9/2023	0710102072122023(No.of Docs 2)	0710102072122023/1	INTERLOCUTORY APPLICATION (I.B.C)/4505(ND)2023	RESOLUTION PROFESSIONAL OF OLIVER ENGINEERING PVT. LTD. SUMIT SHUKLA	Sec 30	26-09-2023	remove blank pages	maneeshkumartilpata@
737	5/9/2023	0710102072122023(No.of Docs 2)	0710102072122023/1	INTERLOCUTORY APPLICATION (I.B.C)/4505(ND)2023	RESOLUTION PROFESSIONAL OF OLIVER ENGINEERING PVT. LTD. SUMIT SHUKLA	Sec 30	26-09-2023	remove blank pages	maneeshkumartilpata@
738	25-07-2023	0710102013432023(No.of Docs 4)	0710102013432023/3	INTERLOCUTORY APPLICATION (I.B.C)/2412(ND)2023	ANISH AGARWAL VSYOGENDER GARG	Application under any other provisions- IBC,Application under any other provisions- IBC	25-09-2023	only 1 volume uploaded	mayank
739	22-09-2023	0710102064552023(No.of Docs 2)	0710102064552023/2	INTERLOCUTORY APPLICATION (I.B.C)/4288(ND)2023	ANISH AGARWAL VS. YOGENDER GARG	Application under any other provisions- IBC	25-09-2023	sign missing	shvlegal
740	25-07-2023	0710102013432023(No.of Docs 4)	0710102013432023/3	INTERLOCUTORY APPLICATION (I.B.C)/2412(ND)2023	ANISH AGARWAL VSYOGENDER GARG	Application under any other provisions- IBC,Application under any other provisions- IBC	25-09-2023	only 1 volume uploaded	mayank
741	25-07-2023	0710102013432023(No.of Docs 4)	0710102013432023/3	INTERLOCUTORY APPLICATION (I.B.C)/2412(ND)2023	ANISH AGARWAL VSYOGENDER GARG	Application under any other provisions- IBC,Application under any other provisions- IBC	25-09-2023	only 1 volume uploaded	mayank
742	25-07-2023	0710102013432023(No.of Docs 4)	0710102013432023/3	INTERLOCUTORY APPLICATION (I.B.C)/2412(ND)2023	ANISH AGARWAL VSYOGENDER GARG	Application under any other provisions- IBC,Application under any other provisions- IBC	25-09-2023	only 1 volume uploaded	mayank

743	25-07-2023	0710102013432023(No.of Docs 4)	0710102013432023/3	INTERLOCUTORY APPLICATION (I.B.C)/2412(ND)2023	ANISH AGARWAL VSYOGENDER GARG	Application under any other provisions-IBC,Application under any other provisions-IBC	25-09-2023	only 1 volume uploaded	mayank
744	25-07-2023	0710102013432023(No.of Docs 4)	0710102013432023/3	INTERLOCUTORY APPLICATION (I.B.C)/2412(ND)2023	ANISH AGARWAL VSYOGENDER GARG	Application under any other provisions-IBC,Application under any other provisions-IBC	25-09-2023	only 1 volume uploaded	mayank
745	25-07-2023	0710102013432023(No.of Docs 4)	0710102013432023/3	INTERLOCUTORY APPLICATION (I.B.C)/2412(ND)2023	ANISH AGARWAL VSYOGENDER GARG	Application under any other provisions-IBC,Application under any other provisions-IBC	25-09-2023	only 1 volume uploaded	mayank
746	22-09-2023	0710102016262023(No.of Docs 2)	0710102016262023/5	INTERLOCATORY APPLICATION(COMPANIES ACT)/106(ND)2023	SAVITA RANI PAHWA VS. PAHWA APARTMENTS PRIVATE LIMITED	Rule 11 of NCLT	25-09-2023	sign every pages,	LST.DWARKA
747	22-09-2023	0710102013432023(No.of Docs 8)	0710102013432023/5	INTERLOCUTORY APPLICATION (I.B.C)/2412(ND)2023	ANISH AGARWAL VSYOGENDER GARG	Application under any other provisions-IBC,Application under any other provisions-IBC	25-09-2023	Volume 1 missing	shvlegal
748	22-09-2023	0710102013432023(No.of Docs 1)	0710102013432023/4	INTERLOCUTORY APPLICATION (I.B.C)/2412(ND)2023	ANISH AGARWAL VSYOGENDER GARG	Application under any other provisions-IBC,Application under any other provisions-IBC	25-09-2023	only 1 volume uploaded	shvlegal
749	25-07-2023	0710102013432023(No.of Docs 4)	0710102013432023/3	INTERLOCUTORY APPLICATION (I.B.C)/2412(ND)2023	ANISH AGARWAL VSYOGENDER GARG	Application under any other provisions-IBC,Application under any other provisions-IBC	25-09-2023	only 1 volume uploaded	mayank
750	25-07-2023	0710102013432023(No.of Docs 4)	0710102013432023/3	INTERLOCUTORY APPLICATION (I.B.C)/2412(ND)2023	ANISH AGARWAL VSYOGENDER GARG	Application under any other provisions-IBC,Application under any other provisions-IBC	25-09-2023	only 1 volume uploaded	mayank
751	21-09-2023	0710102077652022(No.of Docs 2)	0710102077652022/5	COMPANY PETITION IB (IBC)/787(ND)2022	LGC SCIENCE AND STANDARDS (INDIA)PRIVATE LIMITED	IBC Section 59	22-09-2023	Pls file with proper filing index,pagination ,etc.	RAVISHARMA
752	20-09-2023	0710102067552023(No.of Docs 1)	0710102067552023/6	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/62(ND)2023	GE INDIA INDUSTRIAL PRIVATE LIMITED	Sec. 230-232, Sec 234	22-09-2023	only volume 1 uploaded	dmdadvocates
753	21-09-2023	0710102055472022(No.of Docs 1)	0710102055472022/3	COMPANY APPLICATION(COMPANIES ACT)/256(ND)2022	ANIL DWARIKA PRASAD AGARWAL VS. MAHAMAYA INFRABUILD PRIVATE LIMITED AND ORS.	Rule 11 of NCLT	22-09-2023	Index and pagintion missing	DEEPAK99
754	21-09-2023	0710102055472022(No.of Docs 1)	0710102055472022/2	COMPANY APPLICATION(COMPANIES ACT)/256(ND)2022	ANIL DWARIKA PRASAD AGARWAL VS. MAHAMAYA INFRABUILD PRIVATE LIMITED AND ORS.	Rule 11 of NCLT	22-09-2023	Index and pagintion missing	DEEPAK99
755	21-09-2023	0710102055472022(No.of Docs 1)	0710102055472022/1	COMPANY APPLICATION(COMPANIES ACT)/256(ND)2022	ANIL DWARIKA PRASAD AGARWAL VS. MAHAMAYA INFRABUILD PRIVATE LIMITED AND ORS.	Rule 11 of NCLT	22-09-2023	Index and pagintion missing	DEEPAK99
756	21-09-2023	0710102045662023(No.of Docs 2)	0710102045662023/3	COMPANY PETITION IB (IBC)/353(ND)2023	M/S SPACE EDGE VS. DHANI LOANS AND SERVICES LIMITED	IBC Under Sec 9	22-09-2023	Proof of service missing	rajeev1124

757	14-09-2023	0710102064552023(No.of Docs 2)	0710102064552023/1	INTERLOCUTORY APPLICATION (I.B.C)/4288(ND)2023	ANISH AGARWAL VS. YOGENDER GARG	Application under any other provisions- IBC	22-09-2023	Sign every pages	amandip
758	14-09-2023	0710102064552023(No.of Docs 2)	0710102064552023/1	INTERLOCUTORY APPLICATION (I.B.C)/4288(ND)2023	ANISH AGARWAL VS. YOGENDER GARG	Application under any other provisions- IBC	22-09-2023	Sign every pages	amandip
759	14-09-2023	0710102064552023(No.of Docs 2)	0710102064552023/1	INTERLOCUTORY APPLICATION (I.B.C)/4288(ND)2023	ANISH AGARWAL VS. YOGENDER GARG	Application under any other provisions- IBC	22-09-2023	Sign every pages	amandip
760	14-09-2023	0710102064552023(No.of Docs 2)	0710102064552023/1	INTERLOCUTORY APPLICATION (I.B.C)/4288(ND)2023	ANISH AGARWAL VS. YOGENDER GARG	Application under any other provisions- IBC	22-09-2023	Sign every pages	amandip
761	19-09-2023	0710102092112020(No.of Docs 1)	0710102092112020/2	EXECUTION PETITION/22(ND)2020	KRISHAN KUMAR MAHAJAN VS. VINOD MAHAJAN	Sec 424 (3)	21-09-2023	Index missing	SANJAYPANDEY
762	19-09-2023	0710102113052019(No.of Docs 1)	0710102113052019/8	COMPANY PETITION (COMPANIES ACT)/595(ND)2019	SHIV RAJ SINGH VS. KEMPTY KONSTRUCTION PRIVATE LIMITED	Sec. 59	21-09-2023	Index missing court fees and welfare missing	samakshjainlaw
763	19-09-2023	0710102055682023(No.of Docs 2)	0710102055682023/1	INTERLOCUTORY APPLICATION (I.B.C)/3593(PB)2023	STATE BANK OF INDIA VS. MASTANA FOODS PVT LTD	Sec 60(5)	20-09-2023	wrong file only uploaded memo of parties	Pankaj_NCLT
764	19-09-2023	0710102077652022(No.of Docs 2)	0710102077652022/4	COMPANY PETITION IB (IBC)/787(ND)2022	LGC SCIENCE AND STANDARDS (INDIA)PRIVATE LIMITED	IBC Section 59	20-09-2023	wrong file uploaded	RAVISHARMA
765	20-09-2023	0710102005062022(No.of Docs 2)	0710102005062022/1	INTERLOCUTORY APPLICATION (I.B.C)/374(ND)2022	BVG INDIA LIMITED VS. THREE C FACILITY MANAGEMENT PRIVATE LIMITED	Rule 11 of NCLT, 2016	20-09-2023	documents not showing on dms	shreyak05
766	14-09-2023	0710102044442023(No.of Docs 1)	0710102044442023/3	COMPANY PETITION IB (IBC)/354(ND)2023	CLOUD RETAIL SOLUTIONS PRIVATE LIMITED VS. SANSPAREIL ENTERPRISES	IBC Under Sec 10	19-09-2023	please remove courts fees and welfare remove from here and paste on blank space. and 1rs court fees missing.	universallegal
767	14-09-2023	0710102020792023(No.of Docs 3)	0710102020792023/3	COMPANY PETITION IB (IBC)/179(ND)2023	SIEMENS FINANCIAL SERVICES PRIVATELIMITED VS. KKSPUN INDIA LIMITED	IBC under Sec 7	19-09-2023	Separate filing	sss
768	14-09-2023	0710102085822020(No.of Docs 1)	0710102085822020/3	COMPANY PETITION (COMPANIES ACT)/175(PB)2020	GREEN EDGE INFRASTRUCTURE PRIVATE LIMITED VS. MAGIC EYE DEVELOPERS PRIVATE LIMITED	Sec. 213,Rule 11 of NCLT,Rule 11 of NCLT	19-09-2023	Blank PDF uploaded	nistha_gupta
769	18-09-2023	0710102077142023(No.of Docs 2)	0710102077142023/1	INTERLOCUTORY APPLICATION (I.B.C)/4754(ND)2023	MRG INFRABUILD LLP VS. ALGRACE BUILDCARE PRIVATE LIMITED	Sec 60(5)	19-09-2023	Respondent signature missing page No. 11	Admani785@gmail.com
770	17-09-2023	0710102054222023(No.of Docs 2)	0710102054222023/5	COMPANY PETITION (COMPANIES ACT)/124(ND)2023	PRABH PAUL PARMAR VS. ANP ATELIER & ASSOCIATES COMPANY PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	19-09-2023	please file in IA	nidsbits
771	18-09-2023	0710102041372023(No.of Docs 2)	0710102041372023/4	INTERLOCUTORY APPLICATION (I.B.C)/3577(ND)2023	MR. DEBASHIS NANDA	Sec 30	19-09-2023	need to sign on every pages	Atulbhatia
772	16-09-2023	0710102009832023(No.of Docs 3)	0710102009832023/6	INTERLOCUTORY APPLICATION (I.B.C)/985(PB)2023	SURENDRA RAJ GANG	Sec 60(5)	19-09-2023	sign missing on every page of ws true copy sign missing on annexures	advkrishan

773	17-02-2023	0710102016842023(No.of Docs 0)	0710102016842023/2	COMPANY PETITION IB (IBC)/239(PB)2023	VIPUL JAIN AND RACHNA JAIN VS. RAHEJA DEVELOPERS LIMITED	IBC under Sec 7	19-09-2023	Sign missing on every page on rejoinder,true copy sign missing on annexures, page 160 not clear, ticket paste blank side on vakalatnama	
774	14-09-2023	0710102032032023(No.of Docs 3)	0710102032032023/1	INTERLOCUTORY APPLICATION (I.B.C)/1969(ND)2023	ASHEMET SINGH BHATIA VS. SUNDRM CONSULTANTS PVT LTD	Rule 11 of NCLT, 2016	19-09-2023	Separate filing	Sonam Sharma
775	16-09-2023	0710102062432023(No.of Docs 1)	0710102062432023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/274(ND)2023	SHREE DURGA HOME APPLIANCES PRIVATELIMITED	Application under any other provisions	19-09-2023	True copy missing on annexures	Amitabh Nil
776	12/9/2023	0710102080172020(No.of Docs 2)	0710102080172020/9	COMPANY PETITION IB (IBC)/1105(ND)2020	NIRMAL TRADING CO. VS. PRINTLAND DIGITAL (INDIA)PVT LTD	IBC Under Sec 9	19-09-2023	true copy sign missing on annexures.	rkpandassociates
777	12/9/2023	0710102057772023(No.of Docs 2)	0710102057772023/2	INTERLOCUTORY APPLICATION (I.B.C)/4226(ND)2023	SECURITIES AND EXCHANGE BOARD OF INDIA VSRAJIV BAJAJ LIQUIDATOR ANNIES APPAREL PVT. LTD.	Sec 60(5)	19-09-2023	Pagination missing ,	LQRAJIVBAJAJ
778	17-09-2023	0710102072372023(No.of Docs 2)	0710102072372023/1	INTERLOCUTORY APPLICATION (I.B.C)/4458(ND)2023	BIMAL KUMAR SHARMA VS. V S MATRIX PRIVATE LIMITED	Sec 12(2)	19-09-2023	sign missing on every page on ws	anuraganand2609
779	17-09-2023	0710102066062023(No.of Docs 2)	0710102066062023/1	COMPANY PETITION IB (IBC)/460(ND)2023	M/S. MAYANK TRADING COMPANY VS. FRANK EDUCATIONAL AIDS PRIVATE LTD	IBC Under Sec 9	19-09-2023	True copy missing on annexure, sign missing on every page on reply	Adv. Gargi Sharma
780	15-09-2023	0710102082052019(No.of Docs 1)	0710102082052019/33	COMPANY PETITION IB (IBC)/1397(PB)2019	DIAMOND TRAEXIM PRIVATE LIMITED VS. INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	IBC under Sec 7	19-09-2023	wrong filing	assistreg
781	14-09-2023	0710102062842022(No.of Docs 4)	0710102062842022/9	INTERLOCUTORY APPLICATION (I.B.C)/3816(ND)2022	ASHMEET SINGH BHATIA VSSACHIN SINGH	Sec 60(5)	19-09-2023	Please file separate filing	Sonam Sharma
782	14-09-2023	0710102075172023(No.of Docs 1)	0710102075172023/1	INTERLOCUTORY APPLICATION (I.B.C)/4731(ND)2023	STATE BANK OF INDIA VS. JMT AUTO LIMITED	Rule 11 of NCLT, 2016	19-09-2023	Wrong file.	Klaw
783	14-09-2023	0710102062562022(No.of Docs 4)	0710102062562022/4	INTERLOCUTORY APPLICATION (I.B.C)/3962(ND)2022	ASHMEET SINGH BHATIA	Sec 60(5)	19-09-2023	Please file separate filing	Sonam Sharma
784	12/9/2023	0710102055042022(No.of Docs 2)	0710102055042022/6	COMPANY PETITION IB (IBC)/595(ND)2022	SUMARGSAI TECHNOLOGIES PRIVATE LIMITED VS. ENERGY EFFICIENCY SERVICES LIMITED	IBC Under Sec 9	19-09-2023	True Copy sign missing	debopriyomoulik
785	14-09-2023	0710102067172023(No.of Docs 1)	0710102067172023/1	COMPANY PETITION IB (IBC)/518(ND)2023	SCB STEELS PRIVATE LIMITED VS. NA	IBC Under Sec 10	18-09-2023	as per your request the documents wrong uploaded.	Advocatebharti@17
786	15-09-2023	0710102078942021(No.of Docs 2)	0710102078942021/9	INTERLOCUTORY APPLICATION (I.B.C)/4907(ND)2021	RAMA TOMAR & ORS VS. SARVOTTAM REALCON PRIVATE LIMITED	Sec 60(5)	18-09-2023	sign every pages missing	varunmudgal
787	15-09-2023	0710102050292023(No.of Docs 1)	0710102050292023/2	INTERLOCUTORY APPLICATION (I.B.C)/3279(ND)2023	PANKAJ NARANG VS. VINEET AGARWAL	19(2)	18-09-2023	Index missing , mobile no missing on vakalatnama	shubhampaliwal
788	5/9/2023	0710102032242023(No.of Docs 32)	0710102032242023/5	COMPANY PETITION IB (IBC)/229(PB)2023	VEDIKA FINCORP PRIVATE LIMITED VS. BESTWAY AGENCIES PRIVATE LIMITED	IBC under Sec 7	18-09-2023	Wrong Index, please mentioned loan agreement person name etc.	Akhilesh_0001

789	15-09-2023	0710102056872023(No.of Docs 1)	0710102056872023/1	COMPANY PETITION IB (IBC)/475(ND)2023	MR. GANESH PATEL PROPRIETOR OF M/S GP METAL INDUSTRIES VS. MITTAL PIGMENTS PRIVATE LIMITED	IBC Under Sec 9	18-09-2023	please file with affidavit , affidavit of service	Prakash K. Pandya
790	15-09-2023	0710102056872023(No.of Docs 1)	0710102056872023/1	COMPANY PETITION IB (IBC)/475(ND)2023	MR. GANESH PATEL PROPRIETOR OF M/S GP METAL INDUSTRIES VS. MITTAL PIGMENTS PRIVATE LIMITED	IBC Under Sec 9	18-09-2023	please file with affidavit , affidavit of service	Prakash K. Pandya
791	14-09-2023	0710102056872023(No.of Docs 1)	0710102056872023/2	COMPANY PETITION IB (IBC)/475(ND)2023	MR. GANESH PATEL PROPRIETOR OF M/S GP METAL INDUSTRIES VS. MITTAL PIGMENTS PRIVATE LIMITED	IBC Under Sec 9	18-09-2023	main case number missing on vakalatnama	akshatsingh7676
792	15-09-2023	0710102056872023(No.of Docs 1)	0710102056872023/1	COMPANY PETITION IB (IBC)/475(ND)2023	MR. GANESH PATEL PROPRIETOR OF M/S GP METAL INDUSTRIES VS. MITTAL PIGMENTS PRIVATE LIMITED	IBC Under Sec 9	18-09-2023	please file with affidavit , affidavit of service	Prakash K. Pandya
793	15-09-2023	0710102056872023(No.of Docs 1)	0710102056872023/1	COMPANY PETITION IB (IBC)/475(ND)2023	MR. GANESH PATEL PROPRIETOR OF M/S GP METAL INDUSTRIES VS. MITTAL PIGMENTS PRIVATE LIMITED	IBC Under Sec 9	18-09-2023	please file with affidavit , affidavit of service	Prakash K. Pandya
794	15-09-2023	0710102018162020(No.of Docs 2)	0710102018162020/28	COMPANY PETITION IB (IBC)/571(ND)2020	SREI INFRASTRUCTURE FINANCE LTD. VS. GUJARAT HYDROCARBONS AND POWER SEZ LTD.	IBC under Sec 7	18-09-2023	Tue Copy sign missing	abhinavagrawal
795	7/9/2023	0710200401182016(No.of Docs 2)	0710200401182016/3	COMPANY PETITION (COMPANIES ACT)/60(ND)2016	VANDANA GOSWAMI VS. SHRI SNEH BIHARI ESTATE PRIVATE LIMITTED	Application under any other provisions	15-09-2023	pls file all pages clear	vipulganda
796	7/9/2023	0710200401182016(No.of Docs 2)	0710200401182016/3	COMPANY PETITION (COMPANIES ACT)/60(ND)2016	VANDANA GOSWAMI VS. SHRI SNEH BIHARI ESTATE PRIVATE LIMITTED	Application under any other provisions	15-09-2023	pls file all pages clear	vipulganda
797	13-09-2023	0710102157732019(No.of Docs 2)	0710102157732019/9	INTERLOCUTORY APPLICATION (I.B.C)/1592(ND)2019	NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY VS	Sec 60(5)	15-09-2023	Sign every pages	pradip613
798	7/9/2023	0710200401182016(No.of Docs 2)	0710200401182016/3	COMPANY PETITION (COMPANIES ACT)/60(ND)2016	VANDANA GOSWAMI VS. SHRI SNEH BIHARI ESTATE PRIVATE LIMITTED	Application under any other provisions	15-09-2023	pls file all pages clear	vipulganda
799	7/9/2023	0710200401182016(No.of Docs 2)	0710200401182016/3	COMPANY PETITION (COMPANIES ACT)/60(ND)2016	VANDANA GOSWAMI VS. SHRI SNEH BIHARI ESTATE PRIVATE LIMITTED	Application under any other provisions	15-09-2023	pls file all pages clear	vipulganda
800	13-09-2023	0710102071712023(No.of Docs 2)	0710102071712023/2	INTERLOCUTORY APPLICATION (I.B.C)/4445(ND)2023	GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY THROUGH ITS MANAGER (BUILDER) VS. 1. MR.NILESH SHARMA RESOLUTION PROFESSIONAL FOR M/S TODAY HOMES & INFRASTRUCTURE PVT. LTD.	Sec 60(5)	14-09-2023	STAMP PAPER MISSING	laxmannclt

801	12/9/2023	0710102065032023(No.of Docs 2)	0710102065032023/1	RESTORATION APPLICATION (IBC)/122(ND)2023	RANA ARCHITECTURAL SOLUTIONS PRIVATELIMITED VSSHANI CORPORATION LIMITED	Application under any other provisions- IBC	14-09-2023	STAMP PAPER MISSING	D54532017
802	13-09-2023	0710102067312021(No.of Docs 2)	0710102067312021/9	INTERLOCUTORY APPLICATION (I.B.C)/4224(PB)2021	YASMIN SABIR ALI VS. RABINDRA KUMAR MINITRI	Sec 60(5)	14-09-2023	STAMP PAPER MISSING	karan.legalis
803	13-09-2023	0710102025212022(No.of Docs 2)	0710102025212022/9	INTERLOCUTORY APPLICATION (I.B.C)/1679(ND)2022	SRIGOPAL CHOUDHURY VS. KARNATAKA BANK	Rule 11 of NCLT, 2016	14-09-2023	Sign every pages	abhinavtyagi
804	13-09-2023	0710102063562023(No.of Docs 1)	0710102063562023/1	COMPANY PETITION IB (IBC)/514(ND)2023	PLATINUM ADVERTISING PRIVATE LIMITED VS. GAMMA GAANA LIMITED	IBC Under Sec 9	14-09-2023	INDEX MISSING	ankeeta.codanda
805	12/9/2023	0710102065032023(No.of Docs 2)	0710102065032023/1	RESTORATION APPLICATION (IBC)/122(ND)2023	RANA ARCHITECTURAL SOLUTIONS PRIVATELIMITED VSSHANI CORPORATION LIMITED	Application under any other provisions- IBC	14-09-2023	STAMP PAPER MISSING	D54532017
806	12/9/2023	0710102065032023(No.of Docs 2)	0710102065032023/1	RESTORATION APPLICATION (IBC)/122(ND)2023	RANA ARCHITECTURAL SOLUTIONS PRIVATELIMITED VSSHANI CORPORATION LIMITED	Application under any other provisions- IBC	14-09-2023	STAMP PAPER MISSING	D54532017
807	12/9/2023	0710102065032023(No.of Docs 2)	0710102065032023/1	RESTORATION APPLICATION (IBC)/122(ND)2023	RANA ARCHITECTURAL SOLUTIONS PRIVATELIMITED VSSHANI CORPORATION LIMITED	Application under any other provisions- IBC	14-09-2023	STAMP PAPER MISSING	D54532017
808	11/9/2023	0710102027362023(No.of Docs 2)	0710102027362023/3	INTERLOCUTORY APPLICATION (I.B.C)/2005(ND)2023	GRAND REALITY PRIVATE LIMITED VSKAUSHAL DESHMUKH & ORS.	19(2)	13-09-2023	True Copy sign missing some pages	Karanjain,adv
809	11/9/2023	0710102001152018(No.of Docs 2)	0710102001152018/28	INTERLOCUTORY APPLICATION (I.B.C)/195(PB)2018	MR MAHENDRA KUMAR KHANDELWAL RP OF EDUCOMP SOLUTIONS LTD VS. EDUCOMP SOLUTIONS LTD	Application under any other provisions- IBC	13-09-2023	Sign every pages	AMS.MISHA
810	11/9/2023	0710102006202022(No.of Docs 2)	0710102006202022/3	COMPANY PETITION IB (IBC)/154(ND)2022	MS. RICHA DAVE VS. PURPLE THOUGHTS INDIA PRIVATE LIMITED	IBC Under Sec 9	13-09-2023	Index Missing	dev4152
811	10/9/2023	0710102007432022(No.of Docs 2)	0710102007432022/6	INTERLOCUTORY APPLICATION (I.B.C)/527(ND)2022	SHYAM SUNDAR AGARWAL VS. RISHABH CHAND LODHA	Sec 60(5)	13-09-2023	Index missing	abhishek.naik
812	11/9/2023	0710102052562022(No.of Docs 2)	0710102052562022/12	COMPANY PETITION (COMPANIES ACT)/119(ND)2022	MRS.NAMITA NAYAK CHOPRA VS. MAHOGANY PVT. LTD	Sec. 213,Section 228,Section 379	13-09-2023	wrong filing	gitadv18
813	11/9/2023	0710102031472023(No.of Docs 2)	0710102031472023/2	COMPANY PETITION IB (IBC)/305(ND)2023	TRANSLUMINA THERAPEUTICS LLP VS. SAMSON HEALTHCARE PRIVATE LIMITED	IBC Under Sec 9	13-09-2023	wrong filing need to file IA	aggmegha

814	11/9/2023	0710102033322023(No.of Docs 2)	0710102033322023/2	COMPANY PETITION IB (IBC)/286(ND)2023	TRANSLUMINA THERAPEUTICS LLP VS. METRO INSTITUTES OF MEDICAL SCIENCESPRIVATE LIMITED.	IBC Under Sec 9	13-09-2023	need to file IA	aggmegha
815	11/9/2023	0710102037642022(No.of Docs 2)	0710102037642022/15	INTERLOCUTORY APPLICATION (I.B.C)/4096(ND)2022	M K BATRA VS. TODAY HOMES AND INFRASTRUCTURE PVT. LTD.	Sec 60(5)	13-09-2023	page No- 55 to 56 not clear	ashukansal@gmail.com
816	7/5/2022	0710102132642019(No.of Docs 5)	0710102132642019/3	COMPANY APPLICATION(COMPANIES ACT)/713(ND)2019	NITIN BANSAL VS. ARJUN SHARMA	Rule 11 of NCLT	12/9/2023	only proof of service uploaded	indiajuris
817	8/9/2023	0710102067102020(No.of Docs 2)	0710102067102020/14	COMPANY PETITION IB (IBC)/841(ND)2020	KEDRION BIOPHARMA INC. VS. WIZAMAN IMPEX PVT. LTD.	IBC Under Sec 9	12/9/2023	Sign Missing	DiwanSingh
818	8/9/2023	0710102033072021(No.of Docs 2)	0710102033072021/3	COMPANY PETITION IB (IBC)/253(PB)2021	SSA TRADERS PRIVATE LIMITED	IBC Under Sec 10	12/9/2023	please file with proper way of filing with index, pagination,	Gautam06
819	7/9/2023	0710102052482023(No.of Docs 1)	0710102052482023/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/49(ND)2023	ELENTEC TECHNOLOGIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	12/9/2023	true copy sign missing on annexures	Afnaan1990
820	7/9/2023	0710102049622023(No.of Docs 2)	0710102049622023/2	INTERLOCUTORY APPLICATION (I.B.C)/3430(ND)2023	A. VISWANADHA SARMA VS. GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY	Sec 60(5)	12/9/2023	address missing on affidavit	manishsri
821	7/9/2023	0710102108052022(No.of Docs 1)	0710102108052022/4	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/8(ND)2023	ELENTEC INDIA PRIVATE LIMITED	Sub-section (I) of section 230	12/9/2023	true copy sign missing	Afnaan1990
822	11/9/2023	0710102099222022(No.of Docs 4)	0710102099222022/7	COMPANY PETITION (COMPANIES ACT)/218(ND)2022	SAURABH BABBAR VS. RANJANA OVERSEAS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	12/9/2023	please file separately both respondent	lexworks
823	7/5/2022	0710102132642019(No.of Docs 5)	0710102132642019/3	COMPANY APPLICATION(COMPANIES ACT)/713(ND)2019	NITIN BANSAL VS. ARJUN SHARMA	Rule 11 of NCLT	12/9/2023	only proof of service uploaded	indiajuris
824	7/5/2022	0710102132642019(No.of Docs 5)	0710102132642019/3	COMPANY APPLICATION(COMPANIES ACT)/713(ND)2019	NITIN BANSAL VS. ARJUN SHARMA	Rule 11 of NCLT	12/9/2023	only proof of service uploaded	indiajuris
825	7/5/2022	0710102132642019(No.of Docs 5)	0710102132642019/3	COMPANY APPLICATION(COMPANIES ACT)/713(ND)2019	NITIN BANSAL VS. ARJUN SHARMA	Rule 11 of NCLT	12/9/2023	only proof of service uploaded	indiajuris
826	28-12-2021	0710102094842021(No.of Docs 0)	0710102094842021/6	INTERLOCUTORY APPLICATION (I.B.C)/6054(PB)2021	RATNESH DEO VS. ALOK KAUSHIK	Sec 60(5)	12/9/2023	Every page sign missing.	
827	29-08-2023	0710102016682022(No.of Docs 2)	0710102016682022/6	INTERLOCUTORY APPLICATION (I.B.C)/996(ND)2022	CAMPTON OWNERS RESIDENTS, WELFARE ASSOCIATION VS. RAVINDER KUMAR GOEL RP M/S SANDWOODS INFRACTECH PROJECTS PRIVATE LIMITED	Sec 60(5)	11/9/2023	sign every pages and service wrong	DEV&DEV

828	29-08-2023	0710102016682022(No.of Docs 2)	0710102016682022/6	INTERLOCUTORY APPLICATION (I.B.C)/996(ND)2022	CAMPTON OWNERS RESIDENTS, WELFARE ASSOCIATION VS. RAVINDER KUMAR GOEL RP M/S SANDWOODS INFRACTECH PROJECTS PRIVATE LIMITED	Sec 60(5)	11/9/2023	sign every pages and service wrong	DEV&DEV
829	29-08-2023	0710102016682022(No.of Docs 2)	0710102016682022/6	INTERLOCUTORY APPLICATION (I.B.C)/996(ND)2022	CAMPTON OWNERS RESIDENTS, WELFARE ASSOCIATION VS. RAVINDER KUMAR GOEL RP M/S SANDWOODS INFRACTECH PROJECTS PRIVATE LIMITED	Sec 60(5)	11/9/2023	sign every pages and service wrong	DEV&DEV
830	2/2/2022	0710102009652022(No.of Docs 0)	0710102009652022/5	COMPANY PETITION IB (IBC)/143(ND)2022	ORBIS TRUSTEESHIP SERVICES PRIVATELIMITED VS. NOBAL BUILDTECH PRIVATE LIMITED	IBC under Sec 7	11/9/2023	Only proof of service uploaded	
831	29-08-2023	0710102016682022(No.of Docs 2)	0710102016682022/6	INTERLOCUTORY APPLICATION (I.B.C)/996(ND)2022	CAMPTON OWNERS RESIDENTS, WELFARE ASSOCIATION VS. RAVINDER KUMAR GOEL RP M/S SANDWOODS INFRACTECH PROJECTS PRIVATE LIMITED	Sec 60(5)	11/9/2023	sign every pages and service wrong	DEV&DEV
832	20-01-2020	0710102009462020(No.of Docs 0)	0710102009462020/5	COMPANY PETITION (COMPANIES ACT)/26(ND)2020	INTEGRATED ELECTROMECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec. 241(1),Sec. 242(4)	6/9/2023	Index missing and 1rs court fees missing	
833	5/9/2023	0710102007592020(No.of Docs 2)	0710102007592020/13	COMPANY PETITION IB (IBC)/379(ND)2020	RAMBARAN SINGH APEX PRIVATE LIMITED VS. HARJI ENGINEERING WORK PRIVATE LIMITED	IBC Under Sec 9	6/9/2023	Index missing	raifanish
834	5/9/2023	0710102007592020(No.of Docs 3)	0710102007592020/14	COMPANY PETITION IB (IBC)/379(ND)2020	RAMBARAN SINGH APEX PRIVATE LIMITED VS. HARJI ENGINEERING WORK PRIVATE LIMITED	IBC Under Sec 9	6/9/2023	Volume wise index missing, true copy sign missing on every page	raifanish
835	4/9/2023	0710102042772023(No.of Docs 3)	0710102042772023/4	COMPANY PETITION (COMPANIES ACT)/88(ND)2023	MR PRADEEP KUMAR KANDHARI VS. RUPA DAIRY FARMS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/9/2023	Volume wise index missing,	chamberno495
836	5/9/2023	0710102008232023(No.of Docs 2)	0710102008232023/2	COMPANY APPEAL(COMPANIES ACT)/55(ND)2023	DELHI FINANCIERS PRIVATE LIMITED	Sec 252 (3)	5/9/2023	wrong filing	laxmirajni
837	5/9/2023	0710102055542023(No.of Docs 1)	0710102055542023/3	INTERLOCUTORY APPLICATION (I.B.C)/3454(ND)2023	GIAN CHAND NARANG LIQUIDATOR VS. STATE BANK OF INDIA	Application under any other provisions- IBC	5/9/2023	index wrong, pagination, court fees and welfare put on blank side on vakalatnama.	SKROUT2022
838	2/9/2023	0710102038322022(No.of Docs 2)	0710102038322022/7	COMPANY PETITION IB (IBC)/389(ND)2022	KAY EM COPPER PRIVATE LIMITED VS. OYSTER STEEL & IRON PRIVATE LIMITED	IBC Under Sec 9	4/9/2023	True Copy sign missing	agslegal

839	1/9/2023	0710102089852022(No.of Docs 1)	0710102089852022/3	INTERLOCUTORY APPLICATION (I.B.C)/5348(ND)2022	SAWARIA SETH INFRATECH PRIVATE LIMITED VS. NITYA REALTECH PRIVATE LIMITED	Sec 60(5)	4/9/2023	wrong file only 1 page upload	asojha1
840	2/9/2023	0710102058212023(No.of Docs 2)	0710102058212023/2	INTERLOCUTORY APPLICATION (I.B.C)/3916(ND)2023	AAA INSOLVENCY PROFESSIONALS LLP	Sec 12(2)	4/9/2023	sign missing	ADITYAGAURI
841	2/9/2023	0710102038152022(No.of Docs 2)	0710102038152022/7	COMPANY PETITION IB (IBC)/390(ND)2022	KAY EM COPPER PRIVATE LIMITED VS. DUKE SPONGE & IRON PRIVATE LIMITED	IBC Under Sec 9	4/9/2023	True copy sign missing	agslegal
842	2/9/2023	0710102012322023(No.of Docs 7)	0710102012322023/2	INTERLOCUTORY APPLICATION (I.B.C)/788(ND)2023	DESTINOS INDIA GURUS PRIVATE LIMITED VS. YES BANK LIMITED	Section 424	4/9/2023	WRONG FILING PLEASE DO SEPERATE FILING	ANANJAY SINGH
843	4/9/2023	0710102166622019(No.of Docs 2)	0710102166622019/12	COMPANY PETITION (COMPANIES ACT)/31(ND)2020	UNION OF INDIA THROUGH SFIO VS. MOHAN INDIA PRIVATE LIMITED	Sec. 271-273	4/9/2023	SIGN EVERY PAGES	sfionclt
844	1/9/2023	0710102089912022(No.of Docs 2)	0710102089912022/2	INTERLOCUTORY APPLICATION (I.B.C)/5408(ND)2022	SAWARIA SETH INFRATECH PRIVATE LIMITED VS. PROVIEW INFRASTRUCTURE PRIVATE LIMITED	Sec 60(5)	4/9/2023	wrong file only 1 page upload	asojha1
845	31-08-2023	0710102005202019(No.of Docs 1)	0710102005202019/7	COMPANY APPLICATION(IBC)/187(PB)2019	AVNEESH GUPTA AND ANOTHER VS. GREAT BALAJI FINBIZ PRIVATE LIMITED	Rule 11 of NCLT	1/9/2023	index page no wrong	ilexjurix
846	30-08-2023	0710102051162022(No.of Docs 1)	0710102051162022/8	COMPANY PETITION IB (IBC)/572(ND)2022	AKSHAY KUMAR BHATIA VS. CUE LEARN PRIVATE LIMITED	IBC Under Sec 9	1/9/2023	only proof of service uploaded	hammurabi.solomon
847	31-08-2023	0710102005202019(No.of Docs 1)	0710102005202019/7	COMPANY APPLICATION(IBC)/187(PB)2019	AVNEESH GUPTA AND ANOTHER VS. GREAT BALAJI FINBIZ PRIVATE LIMITED	Rule 11 of NCLT	1/9/2023	index page no wrong	ilexjurix
848	22-08-2023	0710102055042023(No.of Docs 2)	0710102055042023/1	INTERLOCUTORY APPLICATION (I.B.C)/4108(ND)2023	ASHOK KUMAR GUPTA RP OF VEE ESS JEWELLERS PVT LTD VS. THE DIRECTORATE OF REVENUE INTELLIGENCE	Sec 60(5)	1/9/2023	wrong filing (Application file in additional)	R_S2422
849	22-08-2023	0710102055042023(No.of Docs 2)	0710102055042023/1	INTERLOCUTORY APPLICATION (I.B.C)/4108(ND)2023	ASHOK KUMAR GUPTA RP OF VEE ESS JEWELLERS PVT LTD VS. THE DIRECTORATE OF REVENUE INTELLIGENCE	Sec 60(5)	1/9/2023	wrong filing (Application file in additional)	R_S2422
850	31-08-2023	0710102000142022(No.of Docs 2)	0710102000142022/4	COMPANY PETITION IB (IBC)/445(ND)2022	WG CDR JAGANNATH BHANDARI VS. GARDENIA INDIA LIMITED	IBC under Sec 7	1/9/2023	Index missing ,pagination missing ,sign missing every pages	avneeshlaw
851	31-08-2023	0710102005252023(No.of Docs 2)	0710102005252023/3	COMPANY APPLICATION(COMPANIES ACT)/45(PB)2023	COL A KHANNA SM RETD VS. DELHI GYMKHANA CLUB LIMITED	Rule 11 of NCLT	1/9/2023	sign and true copy sign missing	colakdgc
852	31-08-2023	0710102005252023(No.of Docs 2)	0710102005252023/3	COMPANY APPLICATION(COMPANIES ACT)/45(PB)2023	COL A KHANNA SM RETD VS. DELHI GYMKHANA CLUB LIMITED	Rule 11 of NCLT	1/9/2023	sign and true copy sign missing	colakdgc

853	31-08-2023	0710102005202019(No.of Docs 1)	0710102005202019/7	COMPANY APPLICATION(IBC)/187(PB)2019	AVNEESH GUPTA AND ANOTHER VS. GREAT BALAJI FINBIZ PRIVATE LIMITED	Rule 11 of NCLT	1/9/2023	index page no wrong	ilexjurix
854	31-08-2023	0710102005252023(No.of Docs 2)	0710102005252023/3	COMPANY APPLICATION(COMPANIES ACT)/45(PB)2023	COL A KHANNA SM RETD VS. DELHI GYMKHANA CLUB LIMITED	Rule 11 of NCLT	1/9/2023	sign and true copy sign missing	colakdgc
855	31-08-2023	0710102005252023(No.of Docs 2)	0710102005252023/3	COMPANY APPLICATION(COMPANIES ACT)/45(PB)2023	COL A KHANNA SM RETD VS. DELHI GYMKHANA CLUB LIMITED	Rule 11 of NCLT	1/9/2023	sign and true copy sign missing	colakdgc
856	23-03-2022	0710102022372022(No.of Docs 0)	0710102022372022/3	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/41(ND)2022	SOURYA ROLLING AND ENERGY PRIVATELIMITED VS. THE REGISTRAR OF COMPANIES	Sub-section (l) of section 230	1/9/2023	NEED TO ALL PAGES SIGN	
857	22-08-2023	0710102055042023(No.of Docs 2)	0710102055042023/1	INTERLOCUTORY APPLICATION (I.B.C)/4108(ND)2023	ASHOK KUMAR GUPTA RP OF VEE ESS JEWELLERS PVT LTD VS. THE DIRECTORATE OF REVENUE INTELLIGENCE	Sec 60(5)	1/9/2023	wrong filing (Application file in additional)	R_S2422
858	31-08-2023	0710102005202019(No.of Docs 1)	0710102005202019/7	COMPANY APPLICATION(IBC)/187(PB)2019	AVNEESH GUPTA AND ANOTHER VS. GREAT BALAJI FINBIZ PRIVATE LIMITED	Rule 11 of NCLT	1/9/2023	index page no wrong	ilexjurix
859	23-03-2022	0710102022372022(No.of Docs 0)	0710102022372022/3	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/41(ND)2022	SOURYA ROLLING AND ENERGY PRIVATELIMITED VS. THE REGISTRAR OF COMPANIES	Sub-section (l) of section 230	1/9/2023	NEED TO ALL PAGES SIGN	
860	23-03-2022	0710102022372022(No.of Docs 0)	0710102022372022/3	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/41(ND)2022	SOURYA ROLLING AND ENERGY PRIVATELIMITED VS. THE REGISTRAR OF COMPANIES	Sub-section (l) of section 230	1/9/2023	NEED TO ALL PAGES SIGN	
861	30-08-2023	0710102103822022(No.of Docs 2)	0710102103822022/4	COMPANY PETITION IB (IBC)/113(PB)2023	EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED VS. M/S RAHEJA DEVELOPERS LIMITED	IBC under Sec 7	1/9/2023	Sign and true copy sign missing	karanjawala
862	23-03-2022	0710102022372022(No.of Docs 0)	0710102022372022/3	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/41(ND)2022	SOURYA ROLLING AND ENERGY PRIVATELIMITED VS. THE REGISTRAR OF COMPANIES	Sub-section (l) of section 230	1/9/2023	NEED TO ALL PAGES SIGN	
863	31-08-2023	0710102053702021(No.of Docs 2)	0710102053702021/6	COMPANY PETITION (COMPANIES ACT)/143(ND)2021	PARDEEP KUMAR VS. SAPTAGIRI RESTAURANT PRIVATE LIMITED	Sec. 59,Sec. 241(1),Sec. 242(4)	1/9/2023	NEED TO SIGN EVERY PAGES	Neeraj Yadav
864	29-08-2023	0710102101892022(No.of Docs 5)	0710102101892022/2	INTERLOCUTORY APPLICATION (I.B.C)/6048(ND)2022	GOLFGREEN ESTATES PVT LTD VS. GYAN CHANDRA MISHRA RESOLUTION PROFESSIONAL	Sec 60(5)	1/9/2023	True Copy sign missing	adyasingh96
865	18-07-2023	0710102063182023(No.of Docs 0)	0710102063182023/1	COMPANY APPLICATION(COMPANIES ACT)/235(ND)2023	SOUGATA VS. SASWATA BHATTACHARYA	Rule 11 of NCLT	1/9/2023	wrong file	
866	31-08-2023	0710102047052023(No.of Docs 2)	0710102047052023/1	COMPANY APPLICATION(COMPANIES ACT)/161(ND)2023	ANEES KHURANA VS. ILPEA PARAMOUNT LTD	Rule 11 of NCLT	1/9/2023	INDEX MISSING	D27962013

867	29-08-2023	0710102056802023(No.of Docs 1)	0710102056802023/2	INTERLOCUTORY APPLICATION (I.B.C)/4109(ND)2023	VEENU DRALL VS. RAJIV HASIJA	19(2)	1/9/2023	Index and court fees missing	VEENUDRALLIP
868	31-08-2023	0710102078962022(No.of Docs 2)	0710102078962022/4	COMPANY PETITION (COMPANIES ACT)/201(ND)2022	SHILPI JAIN VS. CENTAX PUBLICATIONS PRIVATE LIMITED	Sec. 58(3)	1/9/2023	STAMP PAPER MISSING	D1732018
869	31-08-2023	0710102038982022(No.of Docs 2)	0710102038982022/3	CONTEMPT PETITION(COMPANIES ACT)/9(ND)2022	PARDEEP KUMAR VS. SAPTAGIRI RESTAURANT PRIVATE LIMITED	Sec 425	1/9/2023	STAMP PAPER MISSING	Neeraj Yadav
870	31-08-2023	0710102038982022(No.of Docs 2)	0710102038982022/4	CONTEMPT PETITION(COMPANIES ACT)/9(ND)2022	PARDEEP KUMAR VS. SAPTAGIRI RESTAURANT PRIVATE LIMITED	Sec 425	1/9/2023	STAMP PAPER MISSING	Neeraj Yadav
871	31-08-2023	0710102032442023(No.of Docs 1)	0710102032442023/2	COMPANY PETITION (COMPANIES ACT)/73(PB)2023	AMARJIT SINGH BAGGA VS. FASHIONAGE CORPORATION PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Application under any other provisions	1/9/2023	Index missing	sachdeva.vidushi@gma
872	30-08-2023	0710102071482023(No.of Docs 2)	0710102071482023/1	INTERLOCUTORY APPLICATION (I.B.C)/4531(ND)2023	ANIKET TYAGI VSLOGIX INFRASTRUCTURE PRIVATE LIMITED	Application under any other provisions- IBC	1/9/2023	Please attached court order	Sudeeptakumarpal
873	22-08-2023	0710102055042023(No.of Docs 2)	0710102055042023/1	INTERLOCUTORY APPLICATION (I.B.C)/4108(ND)2023	ASHOK KUMAR GUPTA RP OF VEE ESS JEWELLERS PVT LTD VS. THE DIRECTORATE OF REVENUE INTELLIGENCE	Sec 60(5)	1/9/2023	wrong filing (Application file in additional)	R_S2422
874	31-08-2023	0710102046402022(No.of Docs 2)	0710102046402022/2	INTERLOCUTORY APPLICATION (I.B.C)/2821(ND)2022	ANIL KUMAR GUPTA & ORS. VS. NILESH SHARMA	Sec 60(5)	1/9/2023	NEED TO SIGN EVERY PAGES	sarthak.gupta
875	28-08-2023	0710102028982023(No.of Docs 5)	0710102028982023/5	INTERLOCUTORY APPLICATION (I.B.C)/2668(ND)2023	ANUP SOOD VSATHAR ZIA	Application under any other provisions- IBC	30-08-2023	Notary missing, Double pagination	satishrai
876	28-08-2023	0710102103562022(No.of Docs 2)	0710102103562022/1	COMPANY APPEAL(COMPANIES ACT)/204(ND)2023	LATE CAPTAIN V.K. SHARMA THROUGH HIS LRS VS. REGISTRAR OF COMPANIES	Sec 252 (3)	30-08-2023	sign every pages	DEEPANK9
877	28-08-2023	0710102007142023(No.of Docs 1)	0710102007142023/2	INTERLOCUTORY APPLICATION (I.B.C)/402(ND)2023	THREE C SHELTERS PVT. LTD.	Application under any other provisions- IBC	30-08-2023	Need to file IA	Hermitmonk108
878	28-08-2023	0710102017942023(No.of Docs 1)	0710102017942023/2	INTERLOCUTORY APPLICATION (I.B.C)/1249(ND)2023	PRADEEP KUMAR KAUSHIK VS	Rule 11 of NCLT, 2016	30-08-2023	Need to file as a IA	Hermitmonk108
879	28-08-2023	0710102021472023(No.of Docs 2)	0710102021472023/2	COMPANY APPLICATION(COMPANIES ACT)/88(PB)2023	COL A KHANNA SM RETD VS. UNION OF INDIA MINISTRY OF CORPORATE AFFAIRS THROUGH REGIONAL DIRECTOR (NORTHERN REGION)	Sec. 218(1)	30-08-2023	wrong filing , case no not mentioned , merge PDF	colakdgc
880	29-08-2023	0710102048852023(No.of Docs 1)	0710102048852023/2	INTERLOCUTORY APPLICATION (I.B.C)/4313(PB)2023	RITU RASTOGI VS. ENN TEE INTERNATIONAL LIMITED	Application under any other provisions- IBC	30-08-2023	Annexures not attested as True copy.	Eshna Kumar
881	28-08-2023	0710102028712023(No.of Docs 2)	0710102028712023/3	INTERLOCUTORY APPLICATION (I.B.C)/2414(ND)2023	ANUP SOOD VS. ATHAR ZIA	Sec 60(5)	30-08-2023	Notary not done ,	satishrai

882	28-08-2023	0710102089812021(No.of Docs 2)	0710102089812021/12	INTERLOCUTORY APPLICATION (I.B.C)/763(ND)2022	RAVINDRA KUMAR GOYAL VSOFFICE OF THE COMMISSIONER OF CUSTOMS IMPORT BOND SECTION URAN RAIGAD.	Application under any other provisions- IBC,Application under any other provisions- IBC,Sec 60(5)	30-08-2023	sign and true copy sign missing on annexure	AmitDayal
883	28-08-2023	0710102044452023(No.of Docs 2)	0710102044452023/2	INTERLOCUTORY APPLICATION (I.B.C)/2821(ND)2023	PRADEEP KUMAR KASUHIK VSGREENOPOLIS WELFARE CONFEDERATION	Sec 60(5)	30-08-2023	need to file IA	advocatevijetasingh
884	28-08-2023	0710102023102021(No.of Docs 2)	0710102023102021/9	COMPANY PETITION IB (IBC)/207(ND)2021	CHITRANJAN GUPTA VS. ORRIS INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7	30-08-2023	Sign missing notary missing , true copy sign missing	TAPAS05
885	25-08-2023	0710102016052020(No.of Docs 2)	0710102016052020/6	COMPANY PETITION (COMPANIES ACT)/38(PB)2020	AMRITA GUJRAL VS. HYPERHIRE INDIA PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	29-08-2023	Sign missing on every pages	ssrlitigation
886	26-08-2023	0710102105842022(No.of Docs 2)	0710102105842022/2	INTERLOCUTORY APPLICATION (I.B.C)/6316(PB)2022	VEKAS KUMAR GARG VSASHOK GOEL & ORS.	Application under any other provisions- IBC	29-08-2023	service missing, page- 44-48 hindi page	Rjtsriv
887	25-08-2023	0710102049002023(No.of Docs 2)	0710102049002023/3	COMPANY PETITION IB (IBC)/362(ND)2023	M/S WOOD CRAFT FURNISHERS VS. HARE KRSNA PROJECTS PRIVATE LIMITED	IBC Under Sec 9	29-08-2023	True copy sign missing and sign missing	FactumLegal
888	27-08-2023	0710102034422021(No.of Docs 1)	0710102034422021/6	INTERLOCUTORY APPLICATION (I.B.C)/2197(ND)2021	PRO SPORTIFY PVT. LTD. VS. VIVID IT SOLUTIONS PVT. LTD.	Application under any other provisions- IBC	29-08-2023	True Copy sign missing	Ipbimal01
889	26-08-2023	0710120001892018(No.of Docs 1)	0710120001892018/13	COMPANY PETITION (COMPANIES ACT)/68(ND)2017	SAMIR DEV SHARMA VS. M/S DELHI CHEMICAL & PHARMACEUTICAL WORKS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	29-08-2023	wrong filing 2 case no showing in the file index missing	Tanujgulati0800
890	26-08-2023	0710102017942023(No.of Docs 4)	0710102017942023/1	INTERLOCUTORY APPLICATION (I.B.C)/1249(ND)2023	PRADEEP KUMAR KAUSHIK VS	Rule 11 of NCLT, 2016	29-08-2023	Need to file as a IA	Hermitmonk108
891	11/7/2023	0710102085052021(No.of Docs 3)	0710102085052021/13	COMPANY PETITION IB (IBC)/741(ND)2021	HIVELOOP CAPITAL PRIVATE LIMITED VS. RADIANT CASTINGS PRIVATE LIMITED	IBC under Sec 7	29-08-2023	Please sign every pages	nikhil.kandpal1993
892	11/7/2023	0710102085052021(No.of Docs 3)	0710102085052021/13	COMPANY PETITION IB (IBC)/741(ND)2021	HIVELOOP CAPITAL PRIVATE LIMITED VS. RADIANT CASTINGS PRIVATE LIMITED	IBC under Sec 7	29-08-2023	Please sign every pages	nikhil.kandpal1993
893	11/7/2023	0710102085052021(No.of Docs 3)	0710102085052021/13	COMPANY PETITION IB (IBC)/741(ND)2021	HIVELOOP CAPITAL PRIVATE LIMITED VS. RADIANT CASTINGS PRIVATE LIMITED	IBC under Sec 7	29-08-2023	Please sign every pages	nikhil.kandpal1993
894	26-08-2023	0710102096872020(No.of Docs 1)	0710102096872020/1	INTERLOCUTORY APPLICATION (I.B.C)/4380(ND)2020	MAHAVIR PARSHAD JAIN	Application under any other provisions- IBC	29-08-2023	wrong filing	MPJAIN54
895	11/7/2023	0710102085052021(No.of Docs 3)	0710102085052021/13	COMPANY PETITION IB (IBC)/741(ND)2021	HIVELOOP CAPITAL PRIVATE LIMITED VS. RADIANT CASTINGS PRIVATE LIMITED	IBC under Sec 7	29-08-2023	Please sign every pages	nikhil.kandpal1993
896	26-08-2023	0710102087422020(No.of Docs 1)	0710102087422020/2	COMPANY APPEAL(COMPANIES ACT)/26(ND)2021	INFOEDGE SOLUTIONS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELH AND HARYANA	Sec 252 (3)	29-08-2023	Index missing	Eshna Kumar

897	26-08-2023	0710102056772023(No.of Docs 2)	0710102056772023/1	INTERLOCUTORY APPLICATION (I.B.C)/3761(ND)2023	UTTARAKHAND POWER CORPORATION LIMITED VSTRADING ENGINEERS (INTERNATIONAL) LTD	Sec 60(5)	29-08-2023	sign missing	associate.amc
898	25-08-2023	0710102056782023(No.of Docs 1)	0710102056782023/2	INTERLOCUTORY APPLICATION (I.B.C)/4099(ND)2023	VEENU DRALL VS	Application under any other provisions- IBC	29-08-2023	Wrong filing	VEENUDRALLIP
899	25-08-2023	0710102036952023(No.of Docs 2)	0710102036952023/1	COMPANY PETITION IB (IBC)/312(ND)2023	ABHISHEK GUPTA (PROPRIETOR) NIRMAL INDUSTRIES VS. J P M AUTOMOBILES LIMITED	IBC Under Sec 9	29-08-2023	Sign missing and affidavit missing , vakalatnama court fees and welfare missing , true copy sign missing	kaushalgautam
900	25-08-2023	0710102056782023(No.of Docs 1)	0710102056782023/1	INTERLOCUTORY APPLICATION (I.B.C)/4099(ND)2023	VEENU DRALL VS	Application under any other provisions- IBC	29-08-2023	Wrong file	VEENUDRALLIP
901	26-08-2023	0710200422512018(No.of Docs 1)	0710200422512018/4	COMPANY PETITION (COMPANIES ACT)/154(ND)2018	M/S DELHI CHEMICAL & PHARMACEUTICAL WORK PVT. LTD. & ANR.	Sec. 241(1)	29-08-2023	index missing	Tanujgulati0800
902	25-08-2023	0710102133632019(No.of Docs 2)	0710102133632019/18	COMPANY PETITION IB (IBC)/3240(ND)2019	M/S. NUEVOSOL ENERGY PRIVATE LIMITED VS. M/S ARKUN SOLAR PRIVATE LIMITED	IBC Under Sec 9	29-08-2023	file with proper index	K.V. Girish Chowdary
903	26-08-2023	0710204000302017(No.of Docs 5)	0710204000302017/8	COMPANY PETITION (COMPANIES ACT)/35(ND)2017	SHRI MUSHTAQ AHMAD SOFI VS. SOFFIS INDIA COLLECTION PRIVATE LIMITED AND ORS.	Sec. 241(1),Sec. 242(4)	29-08-2023	Please attached court order	amchamber133
904	25-08-2023	0710102091092022(No.of Docs 3)	0710102091092022/2	COMPANY APPLICATION(COMPANIES ACT)/426(ND)2022	GAV DEVELOPERS PRIVATE LIMITED VS. SHUBH ADVISOR PRIVATE LIMITED	Rule 11 of NCLT	29-08-2023	Wrong filing	mknassociates
905	24-08-2023	0710102091802021(No.of Docs 1)	0710102091802021/10	COMPANY PETITION IB (IBC)/238(ND)2022	BHUSHAN POWER & STEEL LIMITED VS. KARAN AUTOMOTIVES PRIVATE LIMITED	IBC Under Sec 9	28-08-2023	Pagination missing	rkadv
906	24-08-2023	0710102012882023(No.of Docs 2)	0710102012882023/2	TRANSFER APPLICATION (IBC)/13(PB)2023	RAKESH BHATNAGAR VS. TATA CAPITAL FINANCIAL SERVICES LIMITED	Rule16(d),NCLT Rules,2016 IBC	28-08-2023	Pagination missing , true copy sign missing	Lex_nclt
907	25-08-2023	0710102030542022(No.of Docs 2)	0710102030542022/5	INTERLOCUTORY APPLICATION (I.B.C)/1895(PB)2022	MUNENDER KUMAR SINGH VSSANJAY KUMAR SINGH	Sec 60(5)	28-08-2023	please attached court order	Eshna Kumar
908	21-08-2023	0710102120062019(No.of Docs 2)	0710102120062019/48	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	28-08-2023	affidavit missing	rkramanbalaji@
909	21-08-2023	0710102120062019(No.of Docs 2)	0710102120062019/48	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	28-08-2023	affidavit missing	rkramanbalaji@

910	21-08-2023	0710102120062019(No.of Docs 2)	0710102120062019/48	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	28-08-2023	affidavit missing	rkramanbalaji@
911	21-08-2023	0710102120062019(No.of Docs 2)	0710102120062019/48	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	28-08-2023	affidavit missing	rkramanbalaji@
912	21-08-2023	0710102120062019(No.of Docs 2)	0710102120062019/48	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	28-08-2023	affidavit missing	rkramanbalaji@
913	21-08-2023	0710102120062019(No.of Docs 2)	0710102120062019/48	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	28-08-2023	affidavit missing	rkramanbalaji@
914	21-08-2023	0710102120062019(No.of Docs 2)	0710102120062019/48	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	28-08-2023	affidavit missing	rkramanbalaji@
915	21-08-2023	0710102120062019(No.of Docs 2)	0710102120062019/48	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	28-08-2023	affidavit missing	rkramanbalaji@
916	21-08-2023	0710102120062019(No.of Docs 2)	0710102120062019/48	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	28-08-2023	affidavit missing	rkramanbalaji@
917	31-05-2023	0710102049512023(No.of Docs 0)	0710102049512023/6	INTERLOCUTORY APPLICATION (I.B.C)/3049(ND)2023	AKSA ENERJI URETIM A.S.	Sec 60(5)	24-08-2023	Index wrong	
918	21-08-2023	0710102039772023(No.of Docs 2)	0710102039772023/1	INTERLOCUTORY APPLICATION (I.B.C)/3964(ND)2023	DEPUTY COMMISSIONER OF INCOME TAX VSMSA DEVELOPERS	Sec 60(5)	24-08-2023	Blank PDF uploaded	apoorv@cjalaw.in
919	19-08-2023	0710102053012023(No.of Docs 2)	0710102053012023/3	COMPANY PETITION IB (IBC)/363(PB)2023	NAVNIRMAN HIGHWAY PROJECTS PRIVATELIMITED VS. JAISHNAVI EMINENCE PRIVATE LIMITED	IBC Under Sec 9	24-08-2023	Sign every pages of reply ,	SAIANDCO
920	31-05-2023	0710102049512023(No.of Docs 0)	0710102049512023/6	INTERLOCUTORY APPLICATION (I.B.C)/3049(ND)2023	AKSA ENERJI URETIM A.S.	Sec 60(5)	24-08-2023	Index wrong	
921	31-05-2023	0710102049512023(No.of Docs 0)	0710102049512023/6	INTERLOCUTORY APPLICATION (I.B.C)/3049(ND)2023	AKSA ENERJI URETIM A.S.	Sec 60(5)	24-08-2023	Index wrong	
922	21-08-2023	0710102015272023(No.of Docs 2)	0710102015272023/2	INTERLOCUTORY APPLICATION (I.B.C)/1042(ND)2023	JINDAL STAINLESS (HISAR) LIMITED VS. SINGHAL STRIPS LIMITED	Sec 60(5)	24-08-2023	Page no-3 counsel details missing and sign missing every pages	Anandshrivastava

923	31-05-2023	0710102049512023(No.of Docs 0)	0710102049512023/6	INTERLOCUTORY APPLICATION (I.B.C)/3049(ND)2023	AKSA ENERJI URETIM A.S.	Sec 60(5)	24-08-2023	Index wrong	
924	31-05-2023	0710102049512023(No.of Docs 0)	0710102049512023/6	INTERLOCUTORY APPLICATION (I.B.C)/3049(ND)2023	AKSA ENERJI URETIM A.S.	Sec 60(5)	24-08-2023	Index wrong	
925	31-05-2023	0710102049512023(No.of Docs 0)	0710102049512023/6	INTERLOCUTORY APPLICATION (I.B.C)/3049(ND)2023	AKSA ENERJI URETIM A.S.	Sec 60(5)	24-08-2023	Index wrong	
926	31-05-2023	0710102049512023(No.of Docs 0)	0710102049512023/6	INTERLOCUTORY APPLICATION (I.B.C)/3049(ND)2023	AKSA ENERJI URETIM A.S.	Sec 60(5)	24-08-2023	Index wrong	
927	20-08-2023	0710102021752021(No.of Docs 3)	0710102021752021/2	COMPANY PETITION (COMPANIES ACT)/71(ND)2021	M P BAKSHI SURVEYORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sub-Section (1) 0f Section 66.	24-08-2023	Please attached master index and volume - 2 index and true copy sign missing	deepakmotla
928	21-08-2023	0710102047492023(No.of Docs 1)	0710102047492023/1	INTERVENTION PETITION (IBC)/30(ND)2023	STATE BANK OF INDIA VSUNION BANK OF INDIA	Sec 60(5),Rule 11 of NCLT, 2016	24-08-2023	True Copy sign missing	sri8191
929	31-05-2023	0710102049512023(No.of Docs 0)	0710102049512023/6	INTERLOCUTORY APPLICATION (I.B.C)/3049(ND)2023	AKSA ENERJI URETIM A.S.	Sec 60(5)	24-08-2023	Index wrong	
930	31-05-2023	0710102049512023(No.of Docs 0)	0710102049512023/6	INTERLOCUTORY APPLICATION (I.B.C)/3049(ND)2023	AKSA ENERJI URETIM A.S.	Sec 60(5)	24-08-2023	Index wrong	
931	21-08-2023	0710102050312023(No.of Docs 2)	0710102050312023/2	COMPANY PETITION IB (IBC)/346(ND)2023	SEVEN HILLS MINERALS VS. ARYAN ISPAT AND POWER PRIVATE LIMITED	IBC Under Sec 9	24-08-2023	blank PDF uploaded	rakesh@12
932	22-08-2023	0710102025722023(No.of Docs 2)	0710102025722023/11	COMPANY PETITION IB (IBC)/205(ND)2023	R.A.J. KRISHNA CONSTRUCTION COMPANYPRIVATE LIMITED VS. NEWERA SOLUTIONS PRIVATE LIMITED	IBC Under Sec 9	23-08-2023	Notary missing	YLO
933	25-01-2023	0710102010262023(No.of Docs 0)	0710102010262023/3	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/14(ND)2023	MARC PAPERS PRIVATE LIMITED	Sec. 230-232 - Second Motion	23-08-2023	delete all documents attach original one	
934	19-08-2023	0710102009642021(No.of Docs 2)	0710102009642021/4	INTERLOCUTORY APPLICATION (I.B.C)/796(ND)2021	DR. DINESH MOHAN SHARMA & OTHERS VSEARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED	Sec 60(5),Rule 11 of NCLT, 2016	23-08-2023	Sign missing on every pages of WS	rj92
935	25-01-2023	0710102010262023(No.of Docs 0)	0710102010262023/3	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/14(ND)2023	MARC PAPERS PRIVATE LIMITED	Sec. 230-232 - Second Motion	23-08-2023	delete all documents attach original one	
936	22-08-2023	0710102035962020(No.of Docs 2)	0710102035962020/14	COMPANY PETITION (COMPANIES ACT)/68(PB)2020	APARNA CHOUDHRIE KALA VS. AQUA TERRA ADVENTURES INDIA PRIVATE LIMITED	Sec 241 (2)	23-08-2023	Incomplete documents uploaded	Prashant Bhardwaj
937	19-08-2023	0710102004572021(No.of Docs 2)	0710102004572021/3	INTERLOCUTORY APPLICATION (I.B.C)/287(ND)2021	RUPESH DAS VS. GAURAV KATIYAR RP	Sec 60(5)	23-08-2023	Sign missing every pages of WS	rj92

938	19-08-2023	0710102042772023(No.of Docs 3)	0710102042772023/3	COMPANY PETITION (COMPANIES ACT)/88(ND)2023	MR PRADEEP KUMAR KANDHARI VS. RUPA DAIRY FARMS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	23-08-2023	Sign missing on every page of reply	chamberno495
939	23-08-2023	0710102029002023(No.of Docs 2)	0710102029002023/2	INTERLOCUTORY APPLICATION (I.B.C)/1879(ND)2023	LOVENEET HANDA VS. SHIV NANDAN SHARMA	Application under any other provisions-IBC,19(2)	23-08-2023	Address missing in affidavit	associate.amc
940	25-01-2023	0710102010262023(No.of Docs 0)	0710102010262023/3	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/14(ND)2023	MARC PAPERS PRIVATE LIMITED	Sec. 230-232 - Second Motion	23-08-2023	delete all documents attach original one	
941	19-08-2023	0710102036552021(No.of Docs 2)	0710102036552021/3	INTERLOCUTORY APPLICATION (I.B.C)/2791(ND)2021	SHIKHA LAL VSGAURAV KATIYAR	Rule 11 of NCLT, 2016	23-08-2023	Sign missing on every pages of WS	rj92
942	19-08-2023	0710102001052022(No.of Docs 1)	0710102001052022/9	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/5(ND)2022	TIMES INTERNET LIMITED	Sec. 230-232 - Second Motion	23-08-2023	True copy sign missing on annexures	abhishek
943	25-01-2023	0710102010262023(No.of Docs 0)	0710102010262023/3	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/14(ND)2023	MARC PAPERS PRIVATE LIMITED	Sec. 230-232 - Second Motion	23-08-2023	delete all documents attach original one	
944	21-08-2023	0710102048712023(No.of Docs 1)	0710102048712023/5	INTERLOCUTORY APPLICATION (I.B.C)/3394(PB)2023	MR. RAM RATAN KANOONGO	Sec 60(5)	22-08-2023	index missed	Eshna Kumar
945	21-08-2023	0710102046022023(No.of Docs 2)	0710102046022023/1	COMPANY PETITION IB (IBC)/431(PB)2023	RATCHET LABORATORIES LIMITED	IBC Under Sec 10	22-08-2023	need to propely file	advharshtrivedi
946	16-08-2023	0710102036252023(No.of Docs 1)	0710102036252023/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/36(ND)2023	CUSHMAN & WAKEFIELD ADVISORY ASIA(INDIA) PRIVATE LIMITED	Sec. 230-232, Sec 234	18-08-2023	True copy sign missing on every pages of annexure.	anubhavnclt
947	6/7/2023	0710102052302023(No.of Docs 2)	710102052302023	INTERLOCUTORY APPLICATION (I.B.C)/3991(ND)2023	INDERJEET ARORA AND SONS HUF VS. LOGIX INFRATECH PRIVATE LIMITED THROUGH INTERIM RESOLUTION PROFESSIONAL MR MANOHAR LAL VIJ	Sec 60(5)	18-08-2023	need to file an application	Joel
948	17-08-2023	0710102099762022(No.of Docs 2)	0710102099762022/7	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/119(ND)2022	ANEST IWATA MOTHERSON COATING EQUIPMENTPRIVATE LIMITED	Sec. 230-232 - Second Motion	18-08-2023	True Copy Sign missing	akshayringe
949	16-08-2023	0710102022782023(No.of Docs 2)	0710102022782023/3	COMPANY PETITION IB (IBC)/280(ND)2023	HINDUSTAN COLAS PRIVATE LIMITED VS. DSC ENGINEERING PRIVATE LIMITED	IBC Under Sec 9	18-08-2023	Sign missing on reply all pages and true copy sign on all annexure pages .	deepakkhurana1982
950	13-04-2022	0710102028572022(No.of Docs 0)	0710102028572022/4	CONTEMPT PETITION (IBC)/11(ND)2022	VINAY KUMAR (PARTNER - SARC) VS. MR. GAUTAM KUMAR TIWARI THE ASSESSING OFFICER INCOME TAX DEPARTMENT	Rule 11 of NCLT, 2016	18-08-2023	Notary missing	
951	11/8/2023	0710102081472021(No.of Docs 2)	0710102081472021/5	COMPANY PETITION (COMPANIES ACT)/127(PB)2022	SHAGUFTA YASMIN VS. HERBALLIFE HEALTHCARE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	18-08-2023	Need to file IA with application fees	zkadvocate1@gmail.co

952	16-08-2023	0710102065372021(No.of Docs 2)	0710102065372021/7	COMPANY APPLICATION(COMPANIES ACT)/421(ND)2021	ADI LIM BILIMORIA VS. PANASONIC AVC NETWORKS INDIA COMPANY LIMITED	Rule 11 of NCLT	18-08-2023	sign missing every pages	varun.sharma301
953	16-08-2023	0710102025282020(No.of Docs 2)	0710102025282020/3	INTERLOCUTORY APPLICATION (I.B.C)/1619(ND)2020	PRADEEP UPADHYAY	Sec 60(5),Sec 60(5)	18-08-2023	sign every pages	advshivamksingh
954	16-08-2023	0710102069772022(No.of Docs 3)	0710102069772022/7	COMPANY PETITION IB (IBC)/725(ND)2022	INNOVATIVE INCENTIVES & REWARDS PRIVATELIMITED VS. FEDERAL MOGUL SLINTERED PRODUCTS LTD (AMAL. WITH GOETZE INDIA LIMITED	IBC Under Sec 9	18-08-2023	Master index missing and page no .1-5 sign missing	sjain-563
955	11/8/2023	0710102014672023(No.of Docs 1)	0710102014672023/9	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/26(ND)2023	MANAK BUILDCON PROJECTS PRIVATE LIMITED	Sec. 230-232 - Second Motion	17-08-2023	Affidavit address delhi but notary from Noida	MVCO06
956	14-08-2023	0710102063342023(No.of Docs 2)	0710102063342023/1	INTERLOCUTORY APPLICATION (I.B.C)/4047(ND)2023	POOJA ENTERTAINMENT AND FILMS LIMITED VS. MAYA GUPTA	Sec 60(5),Rule 11 of NCLT, 2016	17-08-2023	please mentioned on the page annexure start from which page and mentioned true copy sign on every page of annexure	kunal.godhwani
957	14-08-2023	0710102057502023(No.of Docs 1)	0710102057502023/1	COMPANY PETITION (COMPANIES ACT)/125(ND)2023	HIMANSHU SHEKHAR VS. MANOHAR LAL SARRAF AND SONS PRIVATELIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	17-08-2023	Index missing , court fees 3rs and welfare missing 25rs	ad.rishi.sehgal
958	14-08-2023	0710102124992019(No.of Docs 2)	0710102124992019/7	COMPANY PETITION (COMPANIES ACT)/142(ND)2019	AJAY KUMAR JINDAL VS. RIDHI SIDHI ROLLING MILLS PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4)	17-08-2023	Index missing	Anurag@1234
959	14-08-2023	0710102077652022(No.of Docs 2)	0710102077652022/2	COMPANY PETITION IB (IBC)/787(ND)2022	LGC SCIENCE AND STANDARDS (INDIA)PRIVATE LIMITED	IBC Section 59	17-08-2023	affidavit and notary address mismatch	RAVISHARMA
960	15-08-2023	0710102036132023(No.of Docs 3)	0710102036132023/7	COMPANY PETITION (COMPANIES ACT)/75(ND)2023	ANUBHAV MITTAL & ANR. VS. GLOBAL LANDCON PVT. LTD & ORS	Sec. 241(1),Sec. 242(4),Sec. 244(1),Rule 11 of NCLT,Section 448	17-08-2023	Application file in the additional	alok@kumar
961	16-08-2023	0710102016952023(No.of Docs 1)	0710102016952023/2	COMPANY PETITION IB (IBC)/256(ND)2023	BURLINGTON FINANCE LTD. VS. SMW METAL PRIVATE LIMITED	IBC under Sec 7	17-08-2023	Proper filing with rules index,pagination	CLLLP
962	14-08-2023	0710102053452022(No.of Docs 2)	0710102053452022/5	INTERLOCUTORY APPLICATION (I.B.C)/3457(ND)2022	MR. AISHWARYA MOHAN GAHRANA VS. GA & ASSOCIATES COMPANY SECRETARIES LLP MEMBER OF THE COC OF FOR KAGAZ PRINT - N-PACK INDIA PVT.LTD	Sec 60(5)	17-08-2023	Please attached court order	adv.ahsan.cs
963	14-08-2023	0710102053452022(No.of Docs 2)	0710102053452022/5	INTERLOCUTORY APPLICATION (I.B.C)/3457(ND)2022	MR. AISHWARYA MOHAN GAHRANA VS. GA & ASSOCIATES COMPANY SECRETARIES LLP MEMBER OF THE COC OF FOR KAGAZ PRINT - N-PACK INDIA PVT.LTD	Sec 60(5)	17-08-2023	Please attached court order	adv.ahsan.cs

964	14-08-2023	0710102053452022(No.of Docs 2)	0710102053452022/5	INTERLOCUTORY APPLICATION (I.B.C)/3457(ND)2022	MR. AISHWARYA MOHAN GAHRANA VS. GA & ASSOCIATES COMPANY SECRETARIES LLP MEMBER OF THE COC OF FOR KAGAZ PRINT - N-PACK INDIA PVT.LTD	Sec 60(5)	17-08-2023	Please attached court order	adv.ahsan.cs
965	14-08-2023	0710102053452022(No.of Docs 2)	0710102053452022/5	INTERLOCUTORY APPLICATION (I.B.C)/3457(ND)2022	MR. AISHWARYA MOHAN GAHRANA VS. GA & ASSOCIATES COMPANY SECRETARIES LLP MEMBER OF THE COC OF FOR KAGAZ PRINT - N-PACK INDIA PVT.LTD	Sec 60(5)	17-08-2023	Please attached court order	adv.ahsan.cs
966	11/8/2023	0710102015912023(No.of Docs 2)	0710102015912023/1	COMPANY PETITION IB (IBC)/201(ND)2023	ANITHA NIRANJAN VS. CIM GLOBAL INDIA PVT LTD	IBC Under Sec 9	17-08-2023	1rs court fees missing	raifanish
967	14-08-2023	0710102053452022(No.of Docs 2)	0710102053452022/5	INTERLOCUTORY APPLICATION (I.B.C)/3457(ND)2022	MR. AISHWARYA MOHAN GAHRANA VS. GA & ASSOCIATES COMPANY SECRETARIES LLP MEMBER OF THE COC OF FOR KAGAZ PRINT - N-PACK INDIA PVT.LTD	Sec 60(5)	17-08-2023	Please attached court order	adv.ahsan.cs
968	14-08-2023	0710102053452022(No.of Docs 2)	0710102053452022/5	INTERLOCUTORY APPLICATION (I.B.C)/3457(ND)2022	MR. AISHWARYA MOHAN GAHRANA VS. GA & ASSOCIATES COMPANY SECRETARIES LLP MEMBER OF THE COC OF FOR KAGAZ PRINT - N-PACK INDIA PVT.LTD	Sec 60(5)	17-08-2023	Please attached court order	adv.ahsan.cs
969	14-08-2023	0710102053452022(No.of Docs 2)	0710102053452022/5	INTERLOCUTORY APPLICATION (I.B.C)/3457(ND)2022	MR. AISHWARYA MOHAN GAHRANA VS. GA & ASSOCIATES COMPANY SECRETARIES LLP MEMBER OF THE COC OF FOR KAGAZ PRINT - N-PACK INDIA PVT.LTD	Sec 60(5)	17-08-2023	Please attached court order	adv.ahsan.cs
970	14-08-2023	0710102053452022(No.of Docs 2)	0710102053452022/5	INTERLOCUTORY APPLICATION (I.B.C)/3457(ND)2022	MR. AISHWARYA MOHAN GAHRANA VS. GA & ASSOCIATES COMPANY SECRETARIES LLP MEMBER OF THE COC OF FOR KAGAZ PRINT - N-PACK INDIA PVT.LTD	Sec 60(5)	17-08-2023	Please attached court order	adv.ahsan.cs

971	14-08-2023	0710102053452022(No.of Docs 2)	0710102053452022/5	INTERLOCUTORY APPLICATION (I.B.C)/3457(ND)2022	MR. AISHWARYA MOHAN GAHRANA VS. GA & ASSOCIATES COMPANY SECRETARIES LLP MEMBER OF THE COC OF FOR KAGAZ PRINT - N-PACK INDIA PVT.LTD	Sec 60(5)	17-08-2023	Please attached court order	adv.ahsan.cs
972	16-08-2023	0710102015622022(No.of Docs 2)	0710102015622022/18	COMPANY PETITION (COMPANIES ACT)/32(PB)2022	ANOOP SHARMA VS. CARGO FLASH INFOTECH PVT. LTD.	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1)	16-08-2023	need every page true copy and sign.	swapnil.123
973	26-07-2023	0710102028982023(No.of Docs 2)	0710102028982023/4	INTERLOCUTORY APPLICATION (I.B.C)/2668(ND)2023	ANUP SOOD VSATHAR ZIA	Application under any other provisions- IBC	16-08-2023	sign missing on every pages, notary missing ,,please mentioned where is type copy.	satishrai
974	26-07-2023	0710102028982023(No.of Docs 2)	0710102028982023/4	INTERLOCUTORY APPLICATION (I.B.C)/2668(ND)2023	ANUP SOOD VSATHAR ZIA	Application under any other provisions- IBC	16-08-2023	sign missing on every pages, notary missing ,,please mentioned where is type copy.	satishrai
975	26-07-2023	0710102028982023(No.of Docs 2)	0710102028982023/4	INTERLOCUTORY APPLICATION (I.B.C)/2668(ND)2023	ANUP SOOD VSATHAR ZIA	Application under any other provisions- IBC	16-08-2023	sign missing on every pages, notary missing ,,please mentioned where is type copy.	satishrai
976	26-07-2023	0710102028982023(No.of Docs 2)	0710102028982023/4	INTERLOCUTORY APPLICATION (I.B.C)/2668(ND)2023	ANUP SOOD VSATHAR ZIA	Application under any other provisions- IBC	16-08-2023	sign missing on every pages, notary missing ,,please mentioned where is type copy.	satishrai
977	26-07-2023	0710102028982023(No.of Docs 2)	0710102028982023/4	INTERLOCUTORY APPLICATION (I.B.C)/2668(ND)2023	ANUP SOOD VSATHAR ZIA	Application under any other provisions- IBC	16-08-2023	sign missing on every pages, notary missing ,,please mentioned where is type copy.	satishrai
978	16-08-2023	0710102009952022(No.of Docs 2)	0710102009952022/22	COMPANY PETITION (COMPANIES ACT)/14(ND)2022	ANOOP SHARMA VS. ASCENT AIR PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1)	16-08-2023	need true copy and sign every page.	swapnil.123
979	26-07-2023	0710102028982023(No.of Docs 2)	0710102028982023/4	INTERLOCUTORY APPLICATION (I.B.C)/2668(ND)2023	ANUP SOOD VSATHAR ZIA	Application under any other provisions- IBC	16-08-2023	sign missing on every pages, notary missing ,,please mentioned where is type copy.	satishrai
980	10/8/2023	0710102048292023(No.of Docs 1)	0710102048292023/1	INTERLOCUTORY APPLICATION (I.B.C)/3798(ND)2023	RAKESH KUMAR JINDAL VSSHYAM SEHGAL	Application under any other provisions- IBC	16-08-2023	Wrong filing	iprakesh@17
981	14-08-2023	0710102011142023(No.of Docs 2)	0710102011142023/7	INTERLOCUTORY APPLICATION (I.B.C)/656(ND)2023	ARIA HOTELS AND CONSULTANCY SERVICES PRIVATE LIMITED VS. SAPAN MOHAN GARG	Sec 60(5)	16-08-2023	Every pages sign missing	admin@chandhiok.com
982	10/8/2023	0710102051732023(No.of Docs 4)	0710102051732023/1	INTERLOCUTORY APPLICATION (I.B.C)/3214(ND)2023	PRADEEP KUMAR KAUSHIK VS. GREENOPOLIS WELFARE CONFEDERATION	Sec 60(5)	16-08-2023	Please file as an application with application fees	advocatevijetasingh
983	26-07-2023	0710102028982023(No.of Docs 2)	0710102028982023/4	INTERLOCUTORY APPLICATION (I.B.C)/2668(ND)2023	ANUP SOOD VSATHAR ZIA	Application under any other provisions- IBC	16-08-2023	sign missing on every pages, notary missing ,,please mentioned where is type copy.	satishrai
984	16-08-2023	0710102015632022(No.of Docs 2)	0710102015632022/22	COMPANY PETITION (COMPANIES ACT)/33(PB)2022	ANOOP SHARMA VS. ACUMEN OVERSEAS PVT. LTD	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1)	16-08-2023	need true copy and sign every page.	swapnil.123
985	10/8/2023	0710102053472023(No.of Docs 2)	0710102053472023/2	INTERLOCUTORY APPLICATION (I.B.C)/3636(ND)2023	AMIT AGRAWAL VS	Application under any other provisions- IBC	16-08-2023	wrong filing , please file as NCLT rules with Index	quadlegal

986	16-08-2023	0710102010052022(No.of Docs 2)	0710102010052022/22	COMPANY PETITION (COMPANIES ACT)/15(PB)2022	ANOOP SHARMA VS. CONCORDE CARGO PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1)	16-08-2023	need every page true copy and sign.	swapnil.123
987	16-08-2023	0710102010012022(No.of Docs 2)	0710102010012022/21	COMPANY PETITION (COMPANIES ACT)/13(ND)2022	ANOOP SHARMA VS. ASCENT ETECHNOLOGIES PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1)	16-08-2023	need true copy and sign.	swapnil.123
988	26-07-2023	0710102028982023(No.of Docs 2)	0710102028982023/4	INTERLOCUTORY APPLICATION (I.B.C)/2668(ND)2023	ANUP SOOD VSATHAR ZIA	Application under any other provisions- IBC	16-08-2023	sign missing on every pages, notary missing ,,please mentioned where is type copy.	satishrai
989	26-07-2023	0710102028982023(No.of Docs 2)	0710102028982023/4	INTERLOCUTORY APPLICATION (I.B.C)/2668(ND)2023	ANUP SOOD VSATHAR ZIA	Application under any other provisions- IBC	16-08-2023	sign missing on every pages, notary missing ,,please mentioned where is type copy.	satishrai
990	9/8/2023	0710102077652022(No.of Docs 2)	0710102077652022/1	COMPANY PETITION IB (IBC)/787(ND)2022	LGC SCIENCE AND STANDARDS (INDIA)PRIVATE LIMITED	IBC Section 59	11/8/2023	True copy sign missing	RAVISHARMA
991	9/8/2023	0710102025282023(No.of Docs 7)	0710102025282023/2	COMPANY PETITION IB (IBC)/281(ND)2023	ASHISH KUMAR VS. DWARKADHIS PROJECTS PRIVATE LIMITED	IBC under Sec 7	11/8/2023	Only Index Showing ,please check your file proper file	kushal82
992	9/8/2023	0710102065702023(No.of Docs 1)	0710102065702023/4	INTERLOCUTORY APPLICATION (I.B.C)/3979(ND)2023	HERO FINCORP LIMITED VS. MANISH AGGARWAL (RP OF WORLDS WINDOW INFRASTRUCTURE & LOGISTICS PRIVATE LIMITED)	Sec 60(5)	11/8/2023	welfare missing	sidllb1993
993	9/8/2023	0710102076832022(No.of Docs 6)	0710102076832022/6	COMPANY APPLICATION(COMPANIES ACT)/364(PB)2022	COL ASHISH KHANNA SM RETD VS. UNION OF INDIA MINISTRY OF CORPORATE AFFAIRS THROUGH REGIONAL DIRECTOR (NORTHERN REGION)	Sec. 242(4),Rule 11 of NCLT	11/8/2023	Volume vise index missing and true copy sign missing	colakdgc
994	9/8/2023	0710102080762019(No.of Docs 2)	0710102080762019/11	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/80(ND)2019	MORELLE DEALERS LLP	Sec. 230-232 - Second Motion	11/8/2023	main case not link,	ashishmiddha@rocketm
995	9/8/2023	0710102057782023(No.of Docs 2)	0710102057782023/1	COMPANY APPEAL (IBC)/32(ND)2023	ANHUI TECHNOLOGY IMP & EXP CO LTD	Sec 42,Rule 11 of NCLT, 2016	11/8/2023	Sign missing on annexure	Harishtaneja78
996	7/8/2023	0710102053892023(No.of Docs 6)	0710102053892023/1	COMPANY PETITION IB (IBC)/391(ND)2023	KASHYAPI INFRASTRUCTURE PRIVATE LIMITED VS. OMKAR NESTS PRIVATE LIMITED	IBC Under Sec 9	11/8/2023	Please Delete your old PDF then upload new PDF, double volume showing in our portal.	sowmyasaikumar
997	7/8/2023	0710102053892023(No.of Docs 6)	0710102053892023/1	COMPANY PETITION IB (IBC)/391(ND)2023	KASHYAPI INFRASTRUCTURE PRIVATE LIMITED VS. OMKAR NESTS PRIVATE LIMITED	IBC Under Sec 9	11/8/2023	Please Delete your old PDF then upload new PDF, double volume showing in our portal.	sowmyasaikumar
998	9/8/2023	0710102094312021(No.of Docs 3)	0710102094312021/14	INTERLOCUTORY APPLICATION (I.B.C)/2(ND)2022	AWSUM PROTEINS LIMITED VSMANOJ KUMAR YADAV	Sec 60(5),19(2)	11/8/2023	vakalatnama not mentioned in the index	Rahulnclt
999	7/8/2023	0710102053892023(No.of Docs 6)	0710102053892023/1	COMPANY PETITION IB (IBC)/391(ND)2023	KASHYAPI INFRASTRUCTURE PRIVATE LIMITED VS. OMKAR NESTS PRIVATE LIMITED	IBC Under Sec 9	11/8/2023	Please Delete your old PDF then upload new PDF, double volume showing in our portal.	sowmyasaikumar

1000	7/8/2023	0710102053892023(No.of Docs 6)	0710102053892023/1	COMPANY PETITION IB (IBC)/391(ND)2023	KASHYAPI INFRASTRUCTURE PRIVATE LIMITED VS. OMKAR NESTS PRIVATE LIMITED	IBC Under Sec 9	11/8/2023	Please Delete your old PDF then upload new PDF, double volume showing in our portal.	sowmyasaikumar
1001	9/8/2023	0710102042772023(No.of Docs 2)	0710102042772023/2	COMPANY PETITION (COMPANIES ACT)/88(ND)2023	MR PRADEEP KUMAR KANDHARI VS. RUPA DAIRY FARMS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	11/8/2023	Page No-28,31,32,35, and page 70-84,90, Not clear	chamberno495
1002	8/8/2023	0710102083112022(No.of Docs 1)	0710102083112022/1	INTERLOCUTORY APPLICATION (I.B.C)/5320(ND)2022	SANJEEV PRASAD AND ANURADHA PRASAD VS. H.S. OBEROI BUILDTECH PRIVATE LIMITED	Sec 60(5)	10/8/2023	True copy sign missing	ICLLO
1003	8/8/2023	0710102095062022(No.of Docs 2)	0710102095062022/3	INTERVENTION PETITION (IBC)/36(PB)2022	RAKESH ARORA & ANR VSSHARP EYE ADVERTISING PRIVATE LIMITED	Sec 60(5)	10/8/2023	Sign and true copy sign missing on every pages	rohitgandhi
1004	9/8/2023	0710102030852023(No.of Docs 2)	0710102030852023/1	COMPANY APPEAL(COMPANIES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	10/8/2023	wrong index and pagination	PCSBHK
1005	8/8/2023	0710200400732013(No.of Docs 1)	0710200400732013/7	COMPANY PETITION (COMPANIES ACT)/136(ND)2013	SANTOSH KUMAR BAGLA VS M/S ANGHALIA HOUSING PVT LTD	Application under any other provisions	10/8/2023	Court fees missing and affidavit address UP but notary in delhi .	STELLARLEGAL
1006	29-07-2023	0710102043532023(No.of Docs 2)	0710102043532023/6	INTERLOCUTORY APPLICATION (I.B.C)/3302(ND)2023	RAJIV BHATNAGAR VS. GAURAV MAMIK	Sec 43(1) r/w Sec 44 (1)	10/8/2023	Proof of service missing	Bodhi@NCLT
1007	8/8/2023	0710102096322022(No.of Docs 4)	0710102096322022/2	COMPANY APPEAL(COMPANIES ACT)/256(ND)2022	PUREWELL RO SYSTEM PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	10/8/2023	Please file with a proper index and master index and give pagination , and make one volume up to 200 pages	dgkassociates01
1008	9/8/2023	0710102027232021(No.of Docs 3)	0710102027232021/36	COMPANY PETITION (COMPANIES ACT)/109(PB)2021	UNION OF INDIA THROUGH SFIO VS. AARTI MARKETING PRIVATE LIMITED	Sec 241 (2)	10/8/2023	Volume -1 True copy missing and volume 2- Sign missing	auraleague
1009	9/8/2023	0710102019802021(No.of Docs 1)	0710102019802021/8	INTERLOCUTORY APPLICATION (I.B.C)/1842(ND)2021	POORAN TRADING PVT LTD VS. APPLE INDUSTRIES LIMITED	Sec 60(5)	10/8/2023	need to ture copy sign missed on every pages as per adv	bajpaianand24
1010	8/8/2023	0710102096322022(No.of Docs 4)	0710102096322022/3	COMPANY APPEAL(COMPANIES ACT)/256(ND)2022	PUREWELL RO SYSTEM PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	10/8/2023	Please file with a proper index and master index and give pagination , and make one volume up to 200 pages	dgkassociates01
1011	29-07-2023	0710102043532023(No.of Docs 2)	0710102043532023/6	INTERLOCUTORY APPLICATION (I.B.C)/3302(ND)2023	RAJIV BHATNAGAR VS. GAURAV MAMIK	Sec 43(1) r/w Sec 44 (1)	10/8/2023	Proof of service missing	Bodhi@NCLT
1012	29-07-2023	0710102043532023(No.of Docs 2)	0710102043532023/6	INTERLOCUTORY APPLICATION (I.B.C)/3302(ND)2023	RAJIV BHATNAGAR VS. GAURAV MAMIK	Sec 43(1) r/w Sec 44 (1)	10/8/2023	Proof of service missing	Bodhi@NCLT
1013	9/8/2023	0710102019802021(No.of Docs 1)	0710102019802021/8	INTERLOCUTORY APPLICATION (I.B.C)/1842(ND)2021	POORAN TRADING PVT LTD VS. APPLE INDUSTRIES LIMITED	Sec 60(5)	10/8/2023	need to ture copy sign missed on every pages as per adv	bajpaianand24
1014	8/8/2023	0710102012392023(No.of Docs 2)	0710102012392023/3	INTERLOCUTORY APPLICATION (I.B.C)/1190(ND)2023	APP U/S 30_APPROVAL FOR RESOLUTION PLAN VSTULSIANI CONSTRUCTIONS AND DEVELOPERS PRIVATE LIMITED	Sec 30	10/8/2023	NEED TRUE TYPE ENGLISH TRANSLATION COPY	Legitime

1015	9/8/2023	0710102019802021(No.of Docs 1)	0710102019802021/8	INTERLOCUTORY APPLICATION (I.B.C)/1842(ND)2021	POORAN TRADING PVT LTD VS. APPLE INDUSTRIES LIMITED	Sec 60(5)	10/8/2023	need to ture copy sign missed on every pages as per adv	bajpaianand24
1016	29-07-2023	0710102043532023(No.of Docs 2)	0710102043532023/6	INTERLOCUTORY APPLICATION (I.B.C)/3302(ND)2023	RAJIV BHATNAGAR VS. GAURAV MAMIK	Sec 43(1) r/w Sec 44 (1)	10/8/2023	Proof of service missing	Bodhi@NCLT
1017	9/8/2023	0710102019802021(No.of Docs 1)	0710102019802021/8	INTERLOCUTORY APPLICATION (I.B.C)/1842(ND)2021	POORAN TRADING PVT LTD VS. APPLE INDUSTRIES LIMITED	Sec 60(5)	10/8/2023	need to ture copy sign missed on every pages as per adv	bajpaianand24
1018	10/8/2023	0710102019802021(No.of Docs 1)	0710102019802021/9	INTERLOCUTORY APPLICATION (I.B.C)/1842(ND)2021	POORAN TRADING PVT LTD VS. APPLE INDUSTRIES LIMITED	Sec 60(5)	10/8/2023	sign missing every page with true copy	bajpaianand24
1019	7/8/2023	0710102010452023(No.of Docs 2)	0710102010452023/6	COMPANY PETITION IB (IBC)/195(ND)2023	MR. ABDUL WAJID PM PROPRIETOR OF M/S THW INTERNATIONAL VS. P AND G ENTERPRISES PRIVATE LIMITED	IBC Under Sec 9	9/8/2023	True Copy Sign Misssing	kkr2001
1020	7/8/2023	0710102050682022(No.of Docs 2)	0710102050682022/5	COMPANY PETITION IB (IBC)/535(ND)2022	PRODALIM B.V. VS. AGSON GLOBAL PRIVATE LIMITED	IBC Under Sec 9	9/8/2023	Every pages sign missing	raghav.chadha
1021	7/8/2023	0710102036132023(No.of Docs 2)	0710102036132023/6	COMPANY PETITION (COMPANIES ACT)/75(ND)2023	ANUBHAV MITTAL & ANR. VS. GLOBAL LANDCON PVT. LTD & ORS	Sec. 241(1),Sec. 242(4),Sec. 244(1),Rule 11 of NCLT,Section 448	9/8/2023	Annexure pages not clear please attached clear copy and Type copy .	alok@kumar
1022	7/8/2023	0710102065102023(No.of Docs 2)	0710102065102023/1	INTERLOCUTORY APPLICATION (I.B.C)/3941(ND)2023	RAJESH PANDEY VSRAVINDRA KUMAR MINTRI	Sec 60(5)	9/8/2023	Page No\\\'s missing	CHITRA123
1023	7/8/2023	0710102035962020(No.of Docs 1)	0710102035962020/6	COMPANY PETITION (COMPANIES ACT)/68(PB)2020	APARNA CHOUDHRIE KALA VS. AQUA TERRA ADVENTURES INDIA PRIVATE LIMITED	Sec 241 (2)	9/8/2023	1rs court fees missing	Prashant Bhardwaj
1024	7/8/2023	0710102035962020(No.of Docs 1)	0710102035962020/8	COMPANY PETITION (COMPANIES ACT)/68(PB)2020	APARNA CHOUDHRIE KALA VS. AQUA TERRA ADVENTURES INDIA PRIVATE LIMITED	Sec 241 (2)	9/8/2023	1rs court fees missing	Prashant Bhardwaj
1025	7/8/2023	0710102015152019(No.of Docs 2)	0710102015152019/17	COMPANY PETITION IB (IBC)/654(PB)2019	M/S VISHAL FABRICS & ORS. VS. AVJ DEVELOPERS (INDIA) PRIVATE LIMITED	IBC under Sec 7	9/8/2023	sign every pages missing	LD3682009
1026	7/8/2023	0710102035962020(No.of Docs 1)	0710102035962020/7	COMPANY PETITION (COMPANIES ACT)/68(PB)2020	APARNA CHOUDHRIE KALA VS. AQUA TERRA ADVENTURES INDIA PRIVATE LIMITED	Sec 241 (2)	9/8/2023	1rs court fees missing	Prashant Bhardwaj
1027	5/8/2023	0710102084932022(No.of Docs 1)	0710102084932022/5	COMPANY PETITION IB (IBC)/827(ND)2022	KHANUJA ENTERPRISES VS. VLCC HEALTH CARE LIMITED	IBC Under Sec 9	8/8/2023	Pagination missing	vkjlaw
1028	7/8/2023	0710102048252023(No.of Docs 1)	0710102048252023/3	COMPANY PETITION IB (IBC)/344(PB)2023	ALGRACE BUILDCARE PRIVATE LIMITED VS. MRG INFRABUILD LLP	IBC under Sec 7	8/8/2023	Not Signed	Admani785@gmail.com
1029	5/8/2023	0710102085862022(No.of Docs 2)	0710102085862022/3	COMPANY PETITION (COMPANIES ACT)/100(ND)2023	ANJU SAHNI VS. S M S COLLECTIONS PRIVATE LIMITED	Sec. 58(3)	8/8/2023	On vakalatnama court fees and welfare missing	nsachambers

1030	4/8/2023	0710102019812022(No.of Docs 1)	0710102019812022/9	COMPANY PETITION IB (IBC)/546(ND)2022	PARUL SHUTTERING HOUSE VS. MIST DIRECT SALES PRIVATE LIMITED	IBC Under Sec 9	7/8/2023	Wrong file (Only proof of service uploaded)	astha1193
1031	4/8/2023	0710102044082022(No.of Docs 1)	0710102044082022/11	COMPANY PETITION IB (IBC)/513(ND)2022	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHIPRA ESTATE LIMITED	IBC under Sec 7	7/8/2023	Page No-9 Missing	Abhirup Dasgupta
1032	16-06-2023	0710102037812023(No.of Docs 2)	0710102037812023/1	COMPANY PETITION (COMPANIES ACT)/93(PB)2023	RAHUL TREHAN VS. KSN TOURS PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4),Application under any other provisions	5/8/2023	wrong file (application file in additional)	lexalliance.jitesh
1033	22-05-2022	0710102032672022(No.of Docs 0)	0710102032672022/6	COMPANY PETITION IB (IBC)/393(ND)2022	M/S SUNDER ENGINEERING WORKS THROUGH MR. SIDDHANT JAIN PROPRIETOR VS. MAV STEELS PRIVATE LIMITED	IBC Under Sec 9	5/8/2023	sign and true copy sign missing	
1034	3/8/2023	0710102025982023(No.of Docs 2)	0710102025982023/1	INTERLOCUTORY APPLICATION (I.B.C)/2264(ND)2023	SHASHIKANT NEMANI VS. UNION BANK OF INDIA	Sec 60(5)	5/8/2023	Pages wrong arrange	Lalitmhn00
1035	3/8/2023	0710102025982023(No.of Docs 2)	0710102025982023/1	INTERLOCUTORY APPLICATION (I.B.C)/2264(ND)2023	SHASHIKANT NEMANI VS. UNION BANK OF INDIA	Sec 60(5)	5/8/2023	Pages wrong arrange	Lalitmhn00
1036	3/8/2023	0710102025982023(No.of Docs 2)	0710102025982023/1	INTERLOCUTORY APPLICATION (I.B.C)/2264(ND)2023	SHASHIKANT NEMANI VS. UNION BANK OF INDIA	Sec 60(5)	5/8/2023	Pages wrong arrange	Lalitmhn00
1037	3/8/2023	0710102025982023(No.of Docs 2)	0710102025982023/1	INTERLOCUTORY APPLICATION (I.B.C)/2264(ND)2023	SHASHIKANT NEMANI VS. UNION BANK OF INDIA	Sec 60(5)	5/8/2023	Pages wrong arrange	Lalitmhn00
1038	16-06-2023	0710102037812023(No.of Docs 2)	0710102037812023/1	COMPANY PETITION (COMPANIES ACT)/93(PB)2023	RAHUL TREHAN VS. KSN TOURS PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4),Application under any other provisions	5/8/2023	wrong file (application file in additional)	lexalliance.jitesh
1039	16-06-2023	0710102037812023(No.of Docs 2)	0710102037812023/1	COMPANY PETITION (COMPANIES ACT)/93(PB)2023	RAHUL TREHAN VS. KSN TOURS PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4),Application under any other provisions	5/8/2023	wrong file (application file in additional)	lexalliance.jitesh
1040	16-06-2023	0710102037812023(No.of Docs 2)	0710102037812023/1	COMPANY PETITION (COMPANIES ACT)/93(PB)2023	RAHUL TREHAN VS. KSN TOURS PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4),Application under any other provisions	5/8/2023	wrong file (application file in additional)	lexalliance.jitesh
1041	16-06-2023	0710102037812023(No.of Docs 2)	0710102037812023/1	COMPANY PETITION (COMPANIES ACT)/93(PB)2023	RAHUL TREHAN VS. KSN TOURS PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4),Application under any other provisions	5/8/2023	wrong file (application file in additional)	lexalliance.jitesh
1042	16-06-2023	0710102037812023(No.of Docs 2)	0710102037812023/1	COMPANY PETITION (COMPANIES ACT)/93(PB)2023	RAHUL TREHAN VS. KSN TOURS PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4),Application under any other provisions	5/8/2023	wrong file (application file in additional)	lexalliance.jitesh
1043	16-06-2023	0710102037812023(No.of Docs 2)	0710102037812023/1	COMPANY PETITION (COMPANIES ACT)/93(PB)2023	RAHUL TREHAN VS. KSN TOURS PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4),Application under any other provisions	5/8/2023	wrong file (application file in additional)	lexalliance.jitesh

1044	16-06-2023	0710102037812023(No.of Docs 2)	0710102037812023/1	COMPANY PETITION (COMPANIES ACT)/93(PB)2023	RAHUL TREHAN VS. KSN TOURS PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4),Application under any other provisions	5/8/2023	wrong file (application file in additional)	lexalliance.jitesh
1045	16-06-2023	0710102037812023(No.of Docs 2)	0710102037812023/1	COMPANY PETITION (COMPANIES ACT)/93(PB)2023	RAHUL TREHAN VS. KSN TOURS PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4),Application under any other provisions	5/8/2023	wrong file (application file in additional)	lexalliance.jitesh
1046	2/8/2023	0710102065702023(No.of Docs 3)	0710102065702023/2	INTERLOCUTORY APPLICATION (I.B.C)/3979(ND)2023	HERO FINCORP LIMITED VS. MANISH AGGARWAL (RP OF WORLDS WINDOW INFRASTRUCTURE & LOGISTICS PRIVATE LIMITED)	Sec 60(5)	4/8/2023	Master Index missing and true copy sign missing	SSA2022
1047	2/8/2023	0710102033062022(No.of Docs 3)	0710102033062022/4	INTERLOCUTORY APPLICATION (I.B.C)/2232(ND)2022	AWSUM PROTEINS LIMITED VSMANOJ KUMAR YADAV	Application under any other provisions- IBC	4/8/2023	Please add a vakalatnama in the pdf and mentioned in the index	RahulnclIt
1048	2/8/2023	0710102033062022(No.of Docs 3)	0710102033062022/4	INTERLOCUTORY APPLICATION (I.B.C)/2232(ND)2022	AWSUM PROTEINS LIMITED VSMANOJ KUMAR YADAV	Application under any other provisions- IBC	4/8/2023	Please add a vakalatnama in the pdf and mentioned in the index	RahulnclIt
1049	2/8/2023	0710102033062022(No.of Docs 3)	0710102033062022/4	INTERLOCUTORY APPLICATION (I.B.C)/2232(ND)2022	AWSUM PROTEINS LIMITED VSMANOJ KUMAR YADAV	Application under any other provisions- IBC	4/8/2023	Please add a vakalatnama in the pdf and mentioned in the index	RahulnclIt
1050	2/8/2023	0710102036072023(No.of Docs 3)	0710102036072023/2	COMPANY PETITION IB (IBC)/295(ND)2023	DIGISPICE TECHNOLOGIES LIMITED VS. BHARAT SANCHAR NAGAM LIMITED	IBC Under Sec 9	4/8/2023	Page No-57,61,67,87,88,90,99,113,131,14-145,154,155,243,244,255,256, Not clear need true type copy and please before uploading PDF check all pages .if readable then submit.	Gaurav Bahl
1051	2/8/2023	0710102030132023(No.of Docs 2)	0710102030132023/4	INTERLOCUTORY APPLICATION (I.B.C)/2078(ND)2023	ASHU GUPTA VS. SIEMENS FINANCIAL SERVICES PVT. LTD.	Sec 60(5)	4/8/2023	Page No-9 Missing (Proof of service)	Asavrajan@123
1052	3/8/2023	0710102069772022(No.of Docs 3)	0710102069772022/6	COMPANY PETITION IB (IBC)/725(ND)2022	INNOVATIVE INCENTIVES & REWARDS PRIVATELIMITED VS. FEDERAL MOGUL SLINTERED PRODUCTS LTD (AMAL. WITH GOETZE INDIA LIMITED	IBC Under Sec 9	4/8/2023	Volum wise index missing please file with index then checking file properly way and true copy sign	sjain-563
1053	3/8/2023	0710102039852023(No.of Docs 1)	0710102039852023/4	INTERLOCUTORY APPLICATION (I.B.C)/2488(ND)2023	VIJENDER SHARMA VS. ADITYA BIRLA SUN LIFE INSURANCE CO. LTD.	Application under any other provisions- IBC	4/8/2023	Index missing	Prateek.Kasliwal
1054	3/8/2023	0710102010452023(No.of Docs 2)	0710102010452023/5	COMPANY PETITION IB (IBC)/195(ND)2023	MR. ABDUL WAJID PM PROPRIETOR OF M/S THW INTERNATIONAL VS. P AND G ENTERPRISES PRIVATE LIMITED	IBC Under Sec 9	4/8/2023	Index missing and pls arrange page correctly	kkr2001
1055	2/8/2023	0710102033062022(No.of Docs 3)	0710102033062022/4	INTERLOCUTORY APPLICATION (I.B.C)/2232(ND)2022	AWSUM PROTEINS LIMITED VSMANOJ KUMAR YADAV	Application under any other provisions- IBC	4/8/2023	Please add a vakalatnama in the pdf and mentioned in the index	RahulnclIt
1056	2/8/2023	0710102006922022(No.of Docs 3)	0710102006922022/19	COMPANY PETITION (COMPANIES ACT)/4(ND)2022	ARVIND KUMAR VS. MAHARAJA AGROFOODS PVT LTD	Sec. 241(1),Sec. 242(4)	3/8/2023	Sign Missing	Govind1340

1057	2/8/2023	0710102006922022(No.of Docs 3)	0710102006922022/19	COMPANY PETITION (COMPANIES ACT)/4(ND)2022	ARVIND KUMAR VS. MAHARAJA AGROFOODS PVT LTD	Sec. 241(1),Sec. 242(4)	3/8/2023	Sign Missing	Govind1340
1058	2/8/2023	0710102006922022(No.of Docs 3)	0710102006922022/19	COMPANY PETITION (COMPANIES ACT)/4(ND)2022	ARVIND KUMAR VS. MAHARAJA AGROFOODS PVT LTD	Sec. 241(1),Sec. 242(4)	3/8/2023	Sign Missing	Govind1340
1059	2/8/2023	0710102006922022(No.of Docs 3)	0710102006922022/19	COMPANY PETITION (COMPANIES ACT)/4(ND)2022	ARVIND KUMAR VS. MAHARAJA AGROFOODS PVT LTD	Sec. 241(1),Sec. 242(4)	3/8/2023	Sign Missing	Govind1340
1060	31-07-2023	0710102047802023(No.of Docs 1)	0710102047802023/1	INTERLOCUTORY APPLICATION (I.B.C)/3426(ND)2023	RANJAN CHAKRABORTI VSNIRMALA DEVI GUPTA SOLE PROPRIETOR OF M/S SURENDRA STEEL SALES THROUGH HER POWER OF ATTORNEY MR. MUKESH GUPTA	Sec 60(5)	3/8/2023	Double Pagination , some pages are true copy signed missing , please clearly mentioned which court	irpatek
1061	2/8/2023	0710102048342021(No.of Docs 2)	0710102048342021/12	INTERLOCUTORY APPLICATION (I.B.C)/4383(ND)2021	CHANDRA PRAKASH VS. SUMIT KUMAR KHANNA	Sec 30	3/8/2023	True Copy Sign Missed	Eshna Kumar
1062	31-07-2023	0710102050572021(No.of Docs 1)	0710102050572021/3	INTERLOCUTORY APPLICATION (I.B.C)/3159(ND)2021	VINEET AGGARWAL VS. MAHANAGAR TELEPHONE NIGAM LIMITED	Application under any other provisions- IBC	3/8/2023	Index missing welfare and court fees missing	maxlegum@gmail.com
1063	2/8/2023	0710102018702020(No.of Docs 2)	0710102018702020/17	COMPANY PETITION IB (IBC)/556(ND)2020	COMPUTER JUNCTION PRIVATE LIMITED VS. NYSA COMMUNICATIONS PRIVATE LIMITED	IBC Under Sec 9	3/8/2023	Every page sign missing	tusharthareja3367
1064	2/8/2023	0710102003942023(No.of Docs 1)	0710102003942023/2	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/11(ND)2023	J. H. JEWELS PRIVATE LIMITED	Sec. 230-232 - Second Motion	3/8/2023	wrong pagination , wrong arrange	Office@2020
1065	2/8/2023	0710102006962023(No.of Docs 2)	0710102006962023/2	INTERLOCUTORY APPLICATION (I.B.C)/429(ND)2023	NARESH KUMAR VS. JALESH KUMAR GROVER .	Sec 60(5)	3/8/2023	Notary address Chandigarh affidavit wrong , sign missing	Parveen
1066	29-07-2023	0710102054032023(No.of Docs 2)	0710102054032023/3	COMPANY PETITION (COMPANIES ACT)/126(ND)2023	RUCHI ANAND & ORS VS. GOLDEN ROLLS PRIVATE LIMITED & ORS	Sec. 213,Sec. 241(1),Sec. 242(4)	3/8/2023	Wrong Filing (Application File in the additional docs) please file as a IA with Application filing fees	sidhant@kapurlaw.com
1067	2/8/2023	0710102013282023(No.of Docs 1)	0710102013282023/6	COMPANY PETITION IB (IBC)/100(ND)2023	CORREO MARKETINGS PVT. LTD. VS. ELEGANT I T SOLUTIONS PVT LTD	IBC under Sec 7	3/8/2023	only proof of service uploaded pls file in the proper way	AAVNA.LEGAL
1068	2/8/2023	0710102003342022(No.of Docs 1)	0710102003342022/8	INTERLOCUTORY APPLICATION (I.B.C)/187(PB)2022	SHANTANU PRAKASH VS. MAHENDRA SINGH KHANDELWAL	Sec 60(5)	3/8/2023	wrong index	ankurmittallawyer@gm
1069	2/8/2023	0710102006922022(No.of Docs 3)	0710102006922022/19	COMPANY PETITION (COMPANIES ACT)/4(ND)2022	ARVIND KUMAR VS. MAHARAJA AGROFOODS PVT LTD	Sec. 241(1),Sec. 242(4)	3/8/2023	Sign Missing	Govind1340
1070	2/8/2023	0710102006922022(No.of Docs 3)	0710102006922022/19	COMPANY PETITION (COMPANIES ACT)/4(ND)2022	ARVIND KUMAR VS. MAHARAJA AGROFOODS PVT LTD	Sec. 241(1),Sec. 242(4)	3/8/2023	Sign Missing	Govind1340
1071	2/8/2023	0710102006922022(No.of Docs 3)	0710102006922022/19	COMPANY PETITION (COMPANIES ACT)/4(ND)2022	ARVIND KUMAR VS. MAHARAJA AGROFOODS PVT LTD	Sec. 241(1),Sec. 242(4)	3/8/2023	Sign Missing	Govind1340

1072	2/8/2023	0710102006922022(No.of Docs 3)	0710102006922022/19	COMPANY PETITION (COMPANIES ACT)/4(ND)2022	ARVIND KUMAR VS. MAHARAJA AGROFOODS PVT LTD	Sec. 241(1),Sec. 242(4)	3/8/2023	Sign Missing	Govind1340
1073	2/8/2023	0710102006922022(No.of Docs 3)	0710102006922022/19	COMPANY PETITION (COMPANIES ACT)/4(ND)2022	ARVIND KUMAR VS. MAHARAJA AGROFOODS PVT LTD	Sec. 241(1),Sec. 242(4)	3/8/2023	Sign Missing	Govind1340
1074	1/8/2023	0710102022572018(No.of Docs 2)	0710102022572018/6	COMPANY PETITION IB (IBC)/1567(PB)2018	M/S NATIONAL PRODUCTS VS. M/S DELHI CONTROL DEVICES PRIVATE LIMITED	IBC Under Sec 9	2/8/2023	Each page signed missing on Reply	lawlegend2011
1075	28-07-2023	0710102091922020(No.of Docs 4)	0710102091922020/8	COMPANY PETITION IB (IBC)/1020(ND)2020	ICICI PRUDENTIAL VENTURE CAPITAL FUND REAL ESTATE SCHEME I REPRESENTED BY ITS INVESTMENT MANAGER ICICI PRUDENTIAL ASSET MANAGEMENT COMPANY LIMITED VS. ESTHETIC BUILDTECH PRIVATE LIMITED	IBC under Sec 7	2/8/2023	Wrong filing in additional document (Application uploaded)	akshathansaria
1076	28-07-2023	0710102091922020(No.of Docs 4)	0710102091922020/8	COMPANY PETITION IB (IBC)/1020(ND)2020	ICICI PRUDENTIAL VENTURE CAPITAL FUND REAL ESTATE SCHEME I REPRESENTED BY ITS INVESTMENT MANAGER ICICI PRUDENTIAL ASSET MANAGEMENT COMPANY LIMITED VS. ESTHETIC BUILDTECH PRIVATE LIMITED	IBC under Sec 7	2/8/2023	Wrong filing in additional document (Application uploaded)	akshathansaria
1077	1/8/2023	0710102061832022(No.of Docs 2)	0710102061832022/5	INTERLOCUTORY APPLICATION (I.B.C)/3686(PB)2022	GHAZIABAD DEVELOPMENT AUTHORITY VS. PANKAJ AGARWAL	Sec 60(5)	2/8/2023	Signed missed and true copy signed missed	abhidec27
1078	1/8/2023	0710102082692019(No.of Docs 2)	0710102082692019/26	COMPANY PETITION (COMPANIES ACT)/78(PB)2019	ASIAN INFRATECH PTE LTD. VS. ENERGY INFRATECH PVT. LTD.	Sec. 213,Sec. 241(1),Sec. 242(4),Application under any other provisions	2/8/2023	Signed and true copy signed missed	gaurav281987
1079	31-07-2023	0710102022572018(No.of Docs 2)	0710102022572018/5	COMPANY PETITION IB (IBC)/1567(PB)2018	M/S NATIONAL PRODUCTS VS. M/S DELHI CONTROL DEVICES PRIVATE LIMITED	IBC Under Sec 9	2/8/2023	1) Sign every page of application (2) Page no-60-64 in Hindi kindly attached true translate type copy (3) page no-68 vakalatnama fees missing (Court Fees-3rs, Welfare-25	lawlegend2011
1080	1/8/2023	0710102012822022(No.of Docs 2)	0710102012822022/140	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	2/8/2023	True Copy Signed Missed	CONDUCIVE LEGAL
1081	31-07-2023	0710102065702023(No.of Docs 2)	0710102065702023/1	INTERLOCUTORY APPLICATION (I.B.C)/3979(ND)2023	HERO FINCORP LIMITED VS. MANISH AGGARWAL (RP OF WORLDS WINDOW INFRASTRUCTURE & LOGISTICS PRIVATE LIMITED)	Sec 60(5)	2/8/2023	Need to be file as a IA	SSA2022

1082	1/8/2023	0710102011472022(No.of Docs 2)	0710102011472022/16	INTERLOCUTORY APPLICATION (I.B.C)/1075(PB)2022	RABINDRA KUMAR MINTRI VS. MADHAV SARAN AGARWAL & ORS	Sec 50(1)	2/8/2023	order missed	CHITRA123
1083	31-07-2023	0710102016492023(No.of Docs 2)	0710102016492023/7	COMPANY PETITION IB (IBC)/127(PB)2023	INDUSIND BANK LTD VS. FIDERE FACILITIES MANAGEMENT PVT. LTD	IBC under Sec 7	2/8/2023	Sign Every Page	chandnisadana
1084	31-07-2023	0710102022572018(No.of Docs 2)	0710102022572018/5	COMPANY PETITION IB (IBC)/1567(PB)2018	M/S NATIONAL PRODUCTS VS. M/S DELHI CONTROL DEVICES PRIVATE LIMITED	IBC Under Sec 9	2/8/2023	1) Sign every page of application (2) Page no-60-64 in Hindi kindly attached true translate type copy (3) page no-68 vakalatnama fees missing (Court Fees-3rs, Welfare-25	lawlegend2011
1085	31-07-2023	0710102020982023(No.of Docs 2)	0710102020982023/3	INTERLOCUTORY APPLICATION (I.B.C)/1563(ND)2023	MR. RAVINDER KUMAR GOEL VS. REGIONAL PROVIDENT FUND COMMISSIONER II CHANDIGARH	Rule 11 of NCLT, 2016	2/8/2023	True Copy Sign Missing	Advmrinal745
1086	1/8/2023	0710102033822022(No.of Docs 1)	0710102033822022/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/18(ND)2023	M B DISTRIBUTORS PRIVATE LIMITED	Sec. 230-232, Sec 234	2/8/2023	Affidavit Missing	RASTOGIFCS5
1087	31-07-2023	0710102022572018(No.of Docs 2)	0710102022572018/5	COMPANY PETITION IB (IBC)/1567(PB)2018	M/S NATIONAL PRODUCTS VS. M/S DELHI CONTROL DEVICES PRIVATE LIMITED	IBC Under Sec 9	2/8/2023	1) Sign every page of application (2) Page no-60-64 in Hindi kindly attached true translate type copy (3) page no-68 vakalatnama fees missing (Court Fees-3rs, Welfare-25	lawlegend2011
1088	31-07-2023	0710102022572018(No.of Docs 2)	0710102022572018/5	COMPANY PETITION IB (IBC)/1567(PB)2018	M/S NATIONAL PRODUCTS VS. M/S DELHI CONTROL DEVICES PRIVATE LIMITED	IBC Under Sec 9	2/8/2023	1) Sign every page of application (2) Page no-60-64 in Hindi kindly attached true translate type copy (3) page no-68 vakalatnama fees missing (Court Fees-3rs, Welfare-25	lawlegend2011
1089	28-07-2023	0710102091922020(No.of Docs 4)	0710102091922020/8	COMPANY PETITION IB (IBC)/1020(ND)2020	ICICI PRUDENTIAL VENTURE CAPITAL FUND REAL ESTATE SCHEME I REPRESENTED BY ITS INVESTMENT MANAGER ICICI PRUDENTIAL ASSET MANAGEMENT COMPANY LIMITED VS. ESTHETIC BUILDTECH PRIVATE LIMITED	IBC under Sec 7	2/8/2023	Wrong filing in additional document (Application uploaded)	akshathansaria
1090	28-07-2023	0710102091922020(No.of Docs 4)	0710102091922020/8	COMPANY PETITION IB (IBC)/1020(ND)2020	ICICI PRUDENTIAL VENTURE CAPITAL FUND REAL ESTATE SCHEME I REPRESENTED BY ITS INVESTMENT MANAGER ICICI PRUDENTIAL ASSET MANAGEMENT COMPANY LIMITED VS. ESTHETIC BUILDTECH PRIVATE LIMITED	IBC under Sec 7	2/8/2023	Wrong filing in additional document (Application uploaded)	akshathansaria
1091	31-07-2023	0710102011882023(No.of Docs 2)	0710102011882023/12	TRANSFER APPLICATION (IBC)/12(PB)2023	KONERU GANDHI VS. SAI NEERAJ KUMAR KODIDALA	Rule16(d),NCLT Rules,2016 IBC	1/8/2023	Wrong index pagination missed	siddhantsurya
1092	31-07-2023	0710102011882023(No.of Docs 2)	0710102011882023/15	TRANSFER APPLICATION (IBC)/12(PB)2023	KONERU GANDHI VS. SAI NEERAJ KUMAR KODIDALA	Rule16(d),NCLT Rules,2016 IBC	1/8/2023	Wrong index pagination missed	siddhantsurya
1093	31-07-2023	0710102011882023(No.of Docs 2)	0710102011882023/13	TRANSFER APPLICATION (IBC)/12(PB)2023	KONERU GANDHI VS. SAI NEERAJ KUMAR KODIDALA	Rule16(d),NCLT Rules,2016 IBC	1/8/2023	Wrong index pagination missed	siddhantsurya

1094	31-07-2023	0710102011882023(No.of Docs 2)	0710102011882023/11	TRANSFER APPLICATION (IBC)/12(PB)2023	KONERU GANDHI VS. SAI NEERAJ KUMAR KODIDALA	Rule16(d),NCLT Rules,2016 IBC	1/8/2023	Affidavit missing, please check all pdf carefully	siddhantsurya
1095	30-07-2023	0710102094312021(No.of Docs 3)	0710102094312021/8	INTERLOCUTORY APPLICATION (I.B.C)/2(ND)2022	AWSUM PROTEINS LIMITED VSMANOJ KUMAR YADAV	Sec 60(5),19(2)	1/8/2023	Please Mentioned Vakalatnama in index and merge Vakalatnama in the file PDF not File to Separate PDF.	RahulnClt
1096	31-07-2023	0710102011882023(No.of Docs 2)	0710102011882023/16	TRANSFER APPLICATION (IBC)/12(PB)2023	KONERU GANDHI VS. SAI NEERAJ KUMAR KODIDALA	Rule16(d),NCLT Rules,2016 IBC	1/8/2023	Wrong index pagination missed	siddhantsurya
1097	30-07-2023	0710102094312021(No.of Docs 3)	0710102094312021/10	INTERLOCUTORY APPLICATION (I.B.C)/2(ND)2022	AWSUM PROTEINS LIMITED VSMANOJ KUMAR YADAV	Sec 60(5),19(2)	1/8/2023	Please Mentioned Vakalatnama in index and merge Vakalatnama in the file PDF not File to Separate PDF.	RahulnClt
1098	31-07-2023	0710102031252023(No.of Docs 2)	0710102031252023/3	INTERLOCUTORY APPLICATION (I.B.C)/2255(ND)2023	MR. MANOHAR LAL VIJ VS. NEHA RASTOGI	Sec 66(1)	1/8/2023	True Copy Sign Missing	Hemant1984
1099	30-05-2023	0710102049002023(No.of Docs 0)	0710102049002023/1	COMPANY PETITION IB (IBC)/362(ND)2023	M/S WOOD CRAFT FURNISHERS VS. HARE KRSNA PROJECTS PRIVATE LIMITED	IBC Under Sec 9	1/8/2023	True copy sign missing	
1100	30-07-2023	0710102094312021(No.of Docs 2)	0710102094312021/9	INTERLOCUTORY APPLICATION (I.B.C)/2(ND)2022	AWSUM PROTEINS LIMITED VSMANOJ KUMAR YADAV	Sec 60(5),19(2)	1/8/2023	Sign On every Pages	RahulnClt
1101	30-07-2023	0710102094312021(No.of Docs 3)	0710102094312021/7	INTERLOCUTORY APPLICATION (I.B.C)/2(ND)2022	AWSUM PROTEINS LIMITED VSMANOJ KUMAR YADAV	Sec 60(5),19(2)	1/8/2023	Please Mentioned Vakalatnama in index and merge Vakalatnama in the file PDF not File to Separate PDF.	RahulnClt
1102	31-07-2023	0710102011882023(No.of Docs 2)	0710102011882023/14	TRANSFER APPLICATION (IBC)/12(PB)2023	KONERU GANDHI VS. SAI NEERAJ KUMAR KODIDALA	Rule16(d),NCLT Rules,2016 IBC	1/8/2023	Wrong index pagination missed	siddhantsurya
1103	30-07-2023	0710102034932023(No.of Docs 2)	0710102034932023/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/47(ND)2023	KWALITY LIMITED	Sec. 230-232 - Second Motion	1/8/2023	Wrong file according to PDF (File will be file in Kolkata Bench)	hirakmk
1104	29-07-2023	0710102102842022(No.of Docs 2)	0710102102842022/5	INTERLOCUTORY APPLICATION (I.B.C)/6221(PB)2022	EXCISE &TAXATION OFFICER-CUM-ASSESSING AUTHORITY VS. VIVEK RAHEJA	Sec 60(5)	31-07-2023	True copy sign missing	juris@hemantgupta.co
1105	27-08-2020	0710102082762020(No.of Docs 0)	0710102082762020/1	INTERLOCUTORY APPLICATION (I.B.C)/3511(PB)2020	VIKRAM SINGH RATHORE	Application under any other provisions- IBC	31-07-2023	Please file with Proper filing with index	
1106	16-06-2022	0710102048652022(No.of Docs 0)	0710102048652022/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/98(ND)2022	SCANBEE TECHNOLOGIES PARIVATE LIMITED VS. MPOWER SOFTCOMM PRIVATE LIMITED	Sec. 230-232 - Second Motion	31-07-2023	True Copy Sign Missing	
1107	28-07-2023	0710102039292023(No.of Docs 2)	0710102039292023/3	INTERLOCUTORY APPLICATION (I.B.C)/2566(ND)2023	JAGDISH SINGH NAIN VS. TRUE BLUE FINLEASE LTD.	Application under any other provisions- IBC	31-07-2023	True Copy sign Missing and Page No-13,29,50,Not clear please attached true type copy	D14182016
1108	28-07-2023	0710102069832022(No.of Docs 1)	0710102069832022/1	INTERLOCUTORY APPLICATION (I.B.C)/4712(PB)2022	JNC CONSTRUCTION PRIVATE LIMITED (MANAGED BY GAUTAM BUILDERS IN CONSORTIUM WITH RAPID CONTRACTORS) VS. DISTRICT MAGISTRATE	Sec 60(5)	31-07-2023	wrong index and True copy sign missing	ashvini35
1109	28-07-2023	0710102051522023(No.of Docs 1)	0710102051522023/1	COMPANY PETITION IB (IBC)/392(PB)2023	GENUINE BUILDWELL PRIVATE LIMITED	IBC Section 59	31-07-2023	True Copy Sign Missing	Nityanand14

1110	24-07-2023	0710102020982023(No.of Docs 1)	0710102020982023/2	INTERLOCUTORY APPLICATION (I.B.C)/1563(ND)2023	MR. RAVINDER KUMAR GOEL VS. REGIONAL PROVIDENT FUND COMMISSIONER II CHANDIGARH	Rule 11 of NCLT, 2016	31-07-2023	one rupees court fees missed	Advmrinal745
1111	26-07-2023	0710102039722022(No.of Docs 4)	0710102039722022/2	COMPANY PETITION (COMPANIES ACT)/91(ND)2022	JASPREET PAL SINGH BATRA VS. JAY ESS ASSOCIATES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	28-07-2023	Please upload proper file vol-2 missing in the PDF, same PDF uploaded in Vol-2	sharma@123
1112	27-07-2023	0710102032272021(No.of Docs 2)	0710102032272021/7	COMPANY PETITION (COMPANIES ACT)/114(ND)2021	PARAMOUNT IMPEX PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 272 of the Companies Act , 2013	28-07-2023	Please file proper filing with index and true copy sign	aprassociatesllp
1113	26-07-2023	0710102044982023(No.of Docs 2)	0710102044982023/2	INTERLOCUTORY APPLICATION (I.B.C)/3063(ND)2023	DEVARAJAN RAMAN INTERIM RESOLUTION PROFESSIONAL OF M/S RAPID BUILDWELL LTD.	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	28-07-2023	Index Missing	shaila.taware
1114	26-07-2023	0710102039722022(No.of Docs 4)	0710102039722022/2	COMPANY PETITION (COMPANIES ACT)/91(ND)2022	JASPREET PAL SINGH BATRA VS. JAY ESS ASSOCIATES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	28-07-2023	Please upload proper file vol-2 missing in the PDF, same PDF uploaded in Vol-2	sharma@123
1115	25-07-2023	0710102078922020(No.of Docs 3)	0710102078922020/2	INTERLOCUTORY APPLICATION (I.B.C)/3343(PB)2020	CHANDRA PRAKASH VS. ASHISH MALLA	Sec 66(1)	28-07-2023	ON VAKALATNAMA COURT FEES FIXED AT SIDE SPACE.	advravikishore
1116	25-07-2023	0710102071232020(No.of Docs 3)	0710102071232020/2	INTERLOCUTORY APPLICATION (I.B.C)/2833(PB)2020	CHANDRA PRAKASH VS. ASHISH MALLA	Sec 66(1)	28-07-2023	VAKALATNAMA COURT FEES FIXED ON SIDE SPACE.	advravikishore
1117	27-07-2023	0710102011472022(No.of Docs 2)	0710102011472022/15	INTERLOCUTORY APPLICATION (I.B.C)/1075(PB)2022	RABINDRA KUMAR MINTRI VS. MADHAV SARAN AGARWAL & ORS	Sec 50(1)	28-07-2023	Pages No missing (Mentioned page no\\\'s on the top of page)	CHITRA123
1118	26-07-2023	0710102066782020(No.of Docs 6)	0710102066782020/32	COMPANY PETITION (COMPANIES ACT)/99(ND)2021	SERIOUS FRAUD INVESTIGATION OFFICE VS. CENTURY COMMUNICATION LTD & ORS	Sec 241 (2)	28-07-2023	separate filing do not merge all files	sfionclt
1119	27-07-2023	0710102001612023(No.of Docs 2)	0710102001612023/5	INTERLOCUTORY APPLICATION (I.B.C)/160(ND)2023	BANK OF BARODA VS. M B MALLS PVT LTD	Sec 60(5)	28-07-2023	sign missing	Srslegal3150
1120	27-07-2023	0710102018162020(No.of Docs 2)	0710102018162020/25	COMPANY PETITION IB (IBC)/571(ND)2020	SREI INFRASTRUCTURE FINANCE LTD. VS. GUJARAT HYDROCARBONS AND POWER SEZ LTD.	IBC under Sec 7	28-07-2023	True Copy Sign Missing	abhinavagrawal
1121	26-07-2023	0710102035212022(No.of Docs 2)	0710102035212022/3	INTERLOCUTORY APPLICATION (I.B.C)/2223(ND)2022	I E SOOMAR VS. DREAM PROCON PVT. LTD.	Sec 60(5)	28-07-2023	True copy sign missing	AteepriyaBhatia
1122	26-07-2023	0710102005202019(No.of Docs 2)	0710102005202019/5	COMPANY APPLICATION(IBC)/187(PB)2019	AVNEESH GUPTA AND ANOTHER VS. GREAT BALAJI FINBIZ PRIVATE LIMITED	Rule 11 of NCLT	28-07-2023	Separate filing(2 Files not accepted in 1 diary no)	ilexjurix
1123	26-07-2023	0710102039722022(No.of Docs 4)	0710102039722022/2	COMPANY PETITION (COMPANIES ACT)/91(ND)2022	JASPREET PAL SINGH BATRA VS. JAY ESS ASSOCIATES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	28-07-2023	Please upload proper file vol-2 missing in the PDF, same PDF uploaded in Vol-2	sharma@123

1124	26-07-2023	0710102039722022(No.of Docs 4)	0710102039722022/2	COMPANY PETITION (COMPANIES ACT)/91(ND)2022	JASPREET PAL SINGH BATRA VS. JAY ESS ASSOCIATES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	28-07-2023	Please upload proper file vol-2 missing in the PDF, same PDF uploaded in Vol-2	sharma@123
1125	26-07-2023	0710102039722022(No.of Docs 4)	0710102039722022/2	COMPANY PETITION (COMPANIES ACT)/91(ND)2022	JASPREET PAL SINGH BATRA VS. JAY ESS ASSOCIATES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	28-07-2023	Please upload proper file vol-2 missing in the PDF, same PDF uploaded in Vol-2	sharma@123
1126	26-07-2023	0710102039722022(No.of Docs 4)	0710102039722022/2	COMPANY PETITION (COMPANIES ACT)/91(ND)2022	JASPREET PAL SINGH BATRA VS. JAY ESS ASSOCIATES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	28-07-2023	Please upload proper file vol-2 missing in the PDF, same PDF uploaded in Vol-2	sharma@123
1127	26-07-2023	0710102039722022(No.of Docs 4)	0710102039722022/2	COMPANY PETITION (COMPANIES ACT)/91(ND)2022	JASPREET PAL SINGH BATRA VS. JAY ESS ASSOCIATES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	28-07-2023	Please upload proper file vol-2 missing in the PDF, same PDF uploaded in Vol-2	sharma@123
1128	26-07-2023	0710102039722022(No.of Docs 4)	0710102039722022/2	COMPANY PETITION (COMPANIES ACT)/91(ND)2022	JASPREET PAL SINGH BATRA VS. JAY ESS ASSOCIATES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	28-07-2023	Please upload proper file vol-2 missing in the PDF, same PDF uploaded in Vol-2	sharma@123
1129	26-07-2023	0710102039722022(No.of Docs 4)	0710102039722022/2	COMPANY PETITION (COMPANIES ACT)/91(ND)2022	JASPREET PAL SINGH BATRA VS. JAY ESS ASSOCIATES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	28-07-2023	Please upload proper file vol-2 missing in the PDF, same PDF uploaded in Vol-2	sharma@123
1130	26-07-2023	0710102039722022(No.of Docs 4)	0710102039722022/2	COMPANY PETITION (COMPANIES ACT)/91(ND)2022	JASPREET PAL SINGH BATRA VS. JAY ESS ASSOCIATES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	28-07-2023	Please upload proper file vol-2 missing in the PDF, same PDF uploaded in Vol-2	sharma@123
1131	26-07-2023	0710102039722022(No.of Docs 4)	0710102039722022/2	COMPANY PETITION (COMPANIES ACT)/91(ND)2022	JASPREET PAL SINGH BATRA VS. JAY ESS ASSOCIATES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	28-07-2023	Please upload proper file vol-2 missing in the PDF, same PDF uploaded in Vol-2	sharma@123
1132	26-07-2023	0710102039722022(No.of Docs 4)	0710102039722022/2	COMPANY PETITION (COMPANIES ACT)/91(ND)2022	JASPREET PAL SINGH BATRA VS. JAY ESS ASSOCIATES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	28-07-2023	Please upload proper file vol-2 missing in the PDF, same PDF uploaded in Vol-2	sharma@123
1133	26-07-2023	0710102039722022(No.of Docs 4)	0710102039722022/2	COMPANY PETITION (COMPANIES ACT)/91(ND)2022	JASPREET PAL SINGH BATRA VS. JAY ESS ASSOCIATES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	28-07-2023	Please upload proper file vol-2 missing in the PDF, same PDF uploaded in Vol-2	sharma@123
1134	26-07-2023	0710102039722022(No.of Docs 4)	0710102039722022/2	COMPANY PETITION (COMPANIES ACT)/91(ND)2022	JASPREET PAL SINGH BATRA VS. JAY ESS ASSOCIATES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	28-07-2023	Please upload proper file vol-2 missing in the PDF, same PDF uploaded in Vol-2	sharma@123
1135	26-07-2023	0710102039722022(No.of Docs 4)	0710102039722022/2	COMPANY PETITION (COMPANIES ACT)/91(ND)2022	JASPREET PAL SINGH BATRA VS. JAY ESS ASSOCIATES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	28-07-2023	Please upload proper file vol-2 missing in the PDF, same PDF uploaded in Vol-2	sharma@123
1136	26-07-2023	0710102039722022(No.of Docs 4)	0710102039722022/2	COMPANY PETITION (COMPANIES ACT)/91(ND)2022	JASPREET PAL SINGH BATRA VS. JAY ESS ASSOCIATES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	28-07-2023	Please upload proper file vol-2 missing in the PDF, same PDF uploaded in Vol-2	sharma@123
1137	24-07-2023	0710102030132023(No.of Docs 3)	0710102030132023/1	INTERLOCUTORY APPLICATION (I.B.C)/2078(ND)2023	ASHU GUPTA VS. SIEMENS FINANCIAL SERVICES PVT. LTD.	Sec 60(5)	27-07-2023	page no. 235 to 265 not clear	Asavrajan@123

1138	24-07-2023	0710102030132023(No.of Docs 3)	0710102030132023/1	INTERLOCUTORY APPLICATION (I.B.C)/2078(ND)2023	ASHU GUPTA VS. SIEMENS FINANCIAL SERVICES PVT. LTD.	Sec 60(5)	27-07-2023	page no. 235 to 265 not clear	Asavrajan@123
1139	24-07-2023	0710102030132023(No.of Docs 3)	0710102030132023/3	INTERLOCUTORY APPLICATION (I.B.C)/2078(ND)2023	ASHU GUPTA VS. SIEMENS FINANCIAL SERVICES PVT. LTD.	Sec 60(5)	27-07-2023	page no. 235 to 265 not clear	Asavrajan@123
1140	24-07-2023	0710102030132023(No.of Docs 3)	0710102030132023/1	INTERLOCUTORY APPLICATION (I.B.C)/2078(ND)2023	ASHU GUPTA VS. SIEMENS FINANCIAL SERVICES PVT. LTD.	Sec 60(5)	27-07-2023	page no. 235 to 265 not clear	Asavrajan@123
1141	24-07-2023	0710102062522022(No.of Docs 4)	0710102062522022/3	INTERLOCUTORY APPLICATION (I.B.C)/4496(PB)2022	ANIL KOHLI R P FOR TIRUPATI INFRAPROJECT LIMITED VSL & L HOSPITALITY AND AVIATION PVT LTD	Sec 60(5)	27-07-2023	Wrong File (application file in additional document)	gauravtyagi
1142	24-07-2023	0710102030142023(No.of Docs 1)	0710102030142023/2	CONTEMPT PETITION (IBC)/35(ND)2023	SUMAN KUMAR VERMA VSSANJAY SINGLA	Rule 11 of NCLT, 2016	27-07-2023	Please separate file Affidavit and Reply .	CMASKVERMA
1143	24-07-2023	0710102042312023(No.of Docs 2)	0710102042312023/3	INTERLOCUTORY APPLICATION (I.B.C)/2686(ND)2023	DEVARAJAN RAMAN INTERIM RESOLUTION PROFESSIONAL OF M/S RAPID BUILDWELL LTD. VS. HDFC BANK LTD.	Sec 60(5)	27-07-2023	Sign every page application and true copy sign missing	K&T Law Offices
1144	24-07-2023	0710102030142023(No.of Docs 2)	0710102030142023/3	CONTEMPT PETITION (IBC)/35(ND)2023	SUMAN KUMAR VERMA VSSANJAY SINGLA	Rule 11 of NCLT, 2016	27-07-2023	Please separate file Affidavit and Reply .	rishisoodadv
1145	14-03-2023	0710102023552023(No.of Docs 0)	0710102023552023/2	COMPANY PETITION (COMPANIES ACT)/69(ND)2023	NJC HYDRO POWER LIMITED	Sub-Section (1) 0f Section 66.	27-07-2023	Need to be file in IA	
1146	14-03-2023	0710102023552023(No.of Docs 0)	0710102023552023/2	COMPANY PETITION (COMPANIES ACT)/69(ND)2023	NJC HYDRO POWER LIMITED	Sub-Section (1) 0f Section 66.	27-07-2023	Need to be file in IA	
1147	24-07-2023	0710102043532023(No.of Docs 1)	0710102043532023/2	INTERLOCUTORY APPLICATION (I.B.C)/3302(ND)2023	RAJIV BHATNAGAR VS. GAURAV MAMIK	Sec 43(1) r/w Sec 44 (1)	27-07-2023	Please file with court fees and welfare	vmkannan
1148	14-03-2023	0710102023552023(No.of Docs 0)	0710102023552023/2	COMPANY PETITION (COMPANIES ACT)/69(ND)2023	NJC HYDRO POWER LIMITED	Sub-Section (1) 0f Section 66.	27-07-2023	Need to be file in IA	
1149	14-03-2023	0710102023552023(No.of Docs 0)	0710102023552023/2	COMPANY PETITION (COMPANIES ACT)/69(ND)2023	NJC HYDRO POWER LIMITED	Sub-Section (1) 0f Section 66.	27-07-2023	Need to be file in IA	
1150	24-07-2023	0710102064642023(No.of Docs 1)	0710102064642023/6	TRANSFER PETITION(COMPANIES ACT)/6(PB)2023	KIRRON DUTTA VS. JSM OILFIELD SERVICES PRIVATE LIMITED	Sec 433(e)/433(f) of CA 1956	27-07-2023	wrong document uploaded (high court attached)	assistreg
1151	24-07-2023	0710102053702021(No.of Docs 2)	0710102053702021/5	COMPANY PETITION (COMPANIES ACT)/143(ND)2021	PARDEEP KUMAR VS. SAPTAGIRI RESTAURANT PRIVATE LIMITED	Sec. 59,Sec. 241(1),Sec. 242(4)	27-07-2023	Sign on every pages	rj92
1152	25-07-2023	0710102015862021(No.of Docs 1)	0710102015862021/5	INTERLOCUTORY APPLICATION (I.B.C)/1069(PB)2021	SARIKA SOMVANSHI VS. R S STONE	Rule 11 of NCLT, 2016	27-07-2023	True copy sign missing	jatinssethi
1153	24-07-2023	0710102030132023(No.of Docs 3)	0710102030132023/1	INTERLOCUTORY APPLICATION (I.B.C)/2078(ND)2023	ASHU GUPTA VS. SIEMENS FINANCIAL SERVICES PVT. LTD.	Sec 60(5)	27-07-2023	page no. 235 to 265 not clear	Asavrajan@123

1154	21-07-2023	0710102066682022(No.of Docs 2)	0710102066682022/3	COMPANY PETITION (COMPANIES ACT)/146(PB)2022	DALBIR SINGH AND OTHERS VS. EMAAR INDIA LIMITED	Sec. 213	25-07-2023	NEED TO IA FILE	psplegal
1155	21-07-2023	0710102066682022(No.of Docs 2)	0710102066682022/3	COMPANY PETITION (COMPANIES ACT)/146(PB)2022	DALBIR SINGH AND OTHERS VS. EMAAR INDIA LIMITED	Sec. 213	25-07-2023	NEED TO IA FILE	psplegal
1156	21-07-2023	0710102066682022(No.of Docs 2)	0710102066682022/3	COMPANY PETITION (COMPANIES ACT)/146(PB)2022	DALBIR SINGH AND OTHERS VS. EMAAR INDIA LIMITED	Sec. 213	25-07-2023	NEED TO IA FILE	psplegal
1157	24-07-2023	0710102010642023(No.of Docs 2)	0710102010642023/2	INTERLOCUTORY APPLICATION (I.B.C)/1074(ND)2023	RESHMA MITTAL VS. USHA CRAFTS PVT LTD	Sec 43(1) r/w Sec 44 (1)	25-07-2023	date missing on index and rply, rply all pages sign, notary missing on affidavit	Navneetthakran
1158	21-07-2023	0710102024522023(No.of Docs 1)	0710102024522023/2	TRANSFER APPLICATION (IBC)/18(PB)2023	SUPREME BUNGLOWS PRIVATE LIMITED VS. SREI EQUIPMENT FINANCE LIMITED	Rule16(d),NCLT Rules,2016 IBC	25-07-2023	THREE RUPEE COURT FEE MISSING	varma.aman
1159	21-07-2023	0710102066682022(No.of Docs 2)	0710102066682022/2	COMPANY PETITION (COMPANIES ACT)/146(PB)2022	DALBIR SINGH AND OTHERS VS. EMAAR INDIA LIMITED	Sec. 213	25-07-2023	NEED TO IA FILE	psplegal
1160	21-07-2023	0710102066682022(No.of Docs 2)	0710102066682022/2	COMPANY PETITION (COMPANIES ACT)/146(PB)2022	DALBIR SINGH AND OTHERS VS. EMAAR INDIA LIMITED	Sec. 213	25-07-2023	NEED TO IA FILE	psplegal
1161	21-07-2023	0710102066682022(No.of Docs 2)	0710102066682022/2	COMPANY PETITION (COMPANIES ACT)/146(PB)2022	DALBIR SINGH AND OTHERS VS. EMAAR INDIA LIMITED	Sec. 213	25-07-2023	NEED TO IA FILE	psplegal
1162	21-07-2023	0710102066682022(No.of Docs 2)	0710102066682022/2	COMPANY PETITION (COMPANIES ACT)/146(PB)2022	DALBIR SINGH AND OTHERS VS. EMAAR INDIA LIMITED	Sec. 213	25-07-2023	NEED TO IA FILE	psplegal
1163	21-07-2023	0710102066682022(No.of Docs 2)	0710102066682022/3	COMPANY PETITION (COMPANIES ACT)/146(PB)2022	DALBIR SINGH AND OTHERS VS. EMAAR INDIA LIMITED	Sec. 213	25-07-2023	NEED TO IA FILE	psplegal
1164	21-07-2023	0710102051172023(No.of Docs 1)	0710102051172023/6	INTERLOCUTORY APPLICATION (I.B.C)/3174(ND)2023	PUNJAB NATIONAL BANK VS. MR. KHUSHWINDER SINGHAL INTERIM RESOLUTION PROFESSIONAL STARLIT POWER SYSTEMS LTD.	22(3)(b)	24-07-2023	Incomplete file.	rrinsolvency
1165	18-07-2023	0710102033132023(No.of Docs 2)	0710102033132023/2	INTERLOCUTORY APPLICATION (I.B.C)/2527(ND)2023	SAJEVE BHUSHAN DEORA LIQUIDATOR NOSLAR INTERNATIONAL LIMITED VS. VEE STONES TYRES PVT LTD	Sec. 45 (1)	21-07-2023	True copy sign missing on annexures, details mobile email date missing on vakalatnama	monudcp
1166	21-07-2023	0710102024722023(No.of Docs 2)	0710102024722023/2	COMPANY PETITION IB (IBC)/298(ND)2023	INDIAN BANK VS. MAYAR INFRASTRUCTURE DEVELOPMENT PRIVATE LIMITED	IBC under Sec 7	21-07-2023	True Copy Sign are Missing and place the Vakalatnama fees on blank side.	akshatsingh7676
1167	19-07-2023	0710102014242023(No.of Docs 2)	0710102014242023/4	COMPANY PETITION IB (IBC)/117(ND)2023	VAVE INDIA ENERGY SOLUTIONS PRIVATELIMITED VS. EASTMAN AUTO & POWER LIMITED	IBC Under Sec 9	21-07-2023	True Copy Sign are Missing.	gaurav.hsethi@gmail.

1168	19-07-2023	0710102013432023(No.of Docs 2)	0710102013432023/2	INTERLOCUTORY APPLICATION (I.B.C)/2412(ND)2023	ANISH AGARWAL VSYOGENDER GARG	Application under any other provisions-IBC,Application under any other provisions-IBC	21-07-2023	Sign are Missing.	mayank
1169	16-03-2023	0710102013422023(No.of Docs 0)	0710102013422023/1	INTERLOCUTORY APPLICATION (I.B.C)/2410(ND)2023	ANISH AGARWAL VSYOGENDER GARG	Sec. 45 (1),Sec 43(1) r/w Sec 44 (1)	21-07-2023	Sign missing every page of reply, mobile missing on vakalatnama	
1170	19-07-2023	0710102015902022(No.of Docs 2)	0710102015902022/1	COMPANY APPLICATION(COMPANIES ACT)/107(ND)2022	KEMPTY KONSTRUCTION PVT LTD VS. SHIV RAJ SINGH	Rule 11 of NCLT	21-07-2023	True Copy Sign are missing and Rs.25 welfare fees is also Missing.	samakshjainlaw
1171	19-07-2023	0710200401362016(No.of Docs 2)	0710200401362016/5	COMPANY PETITION (COMPANIES ACT)/13(ND)2016	RAJEEV BEHL VS S.S CON-BUILD PVT LTD & ORS	Application under any other provisions	20-07-2023	Page No:59-81,99-102,108-112 is not clear and True Copy Sign are Missing.	THAKURANKIT26
1172	19-07-2023	0710200401362016(No.of Docs 3)	0710200401362016/4	COMPANY PETITION (COMPANIES ACT)/13(ND)2016	RAJEEV BEHL VS S.S CON-BUILD PVT LTD & ORS	Application under any other provisions	20-07-2023	Page NO:58-73,82-84,97-134,177-180,186 is not clear and Vakalatnama fees is missing.	THAKURANKIT26
1173	18-07-2023	0710102146482019(No.of Docs 2)	0710102146482019/10	COMPANY PETITION IB (IBC)/2968(ND)2019	TEK TRAVELS PRIVATE LIMITED VS. PCM WORLDWIDE FLIGHTS PRIVATE LIMITED	IBC Under Sec 9	18-07-2023	Need to be file in IA.	advrachit
1174	15-07-2023	0710102032782023(No.of Docs 1)	0710102032782023/1	COMPANY APPEAL(COMPANIES ACT)/121(ND)2023	HARBINDER SINGH MONGIA VS. REGISTRAR OF COMPANIES MINISTRY OF CORPORATE AFFAIRS	Sec 252 (3)	18-07-2023	Date or place missing on index, True copy sign missing on annexure	noorl@85
1175	14-07-2023	0710102101652022(No.of Docs 2)	0710102101652022/5	INTERLOCUTORY APPLICATION (I.B.C)/6305(ND)2022	MAYA GUPTA RESOLUTION PROFESSIONAL VSPOOJA FILM COMPANY	Application under any other provisions- IBC	18-07-2023	Page no 104 106 107 138 139 not readable	ANIRUTH@LEX-LEGAL.IN
1176	15-07-2023	0710102055022021(No.of Docs 1)	0710102055022021/7	INTERLOCUTORY APPLICATION (I.B.C)/3446(ND)2021	TATA CAPITAL FINANCIAL SERVICES LIMITED VS. BALDEO METALS PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	18-07-2023	Need to be file in IA	prabhatrsingh
1177	17-07-2023	0710102089242022(No.of Docs 2)	0710102089242022/3	INTERLOCUTORY APPLICATION (I.B.C)/6130(PB)2022	M/S. VOLGA ESTATES PVT. LTD. VS. INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	Sec 60(5)	17-07-2023	Page No:94-95,98-103,106-121 is not clear.	nayyaradi
1178	14-07-2023	0710102041412023(No.of Docs 1)	0710102041412023/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/39(ND)2023	LEISURE CORP PRIVATE LIMITED	Sec. 230-232 - Second Motion	17-07-2023	True copy sign missing on annexures	PRALaw
1179	17-07-2023	0710102089242022(No.of Docs 2)	0710102089242022/3	INTERLOCUTORY APPLICATION (I.B.C)/6130(PB)2022	M/S. VOLGA ESTATES PVT. LTD. VS. INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	Sec 60(5)	17-07-2023	Page No:94-95,98-103,106-121 is not clear.	nayyaradi
1180	17-07-2023	0710102089242022(No.of Docs 2)	0710102089242022/3	INTERLOCUTORY APPLICATION (I.B.C)/6130(PB)2022	M/S. VOLGA ESTATES PVT. LTD. VS. INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	Sec 60(5)	17-07-2023	Page No:94-95,98-103,106-121 is not clear.	nayyaradi
1181	17-07-2023	0710102089242022(No.of Docs 2)	0710102089242022/3	INTERLOCUTORY APPLICATION (I.B.C)/6130(PB)2022	M/S. VOLGA ESTATES PVT. LTD. VS. INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	Sec 60(5)	17-07-2023	Page No:94-95,98-103,106-121 is not clear.	nayyaradi

1182	13-07-2023	0710102015672023(No.of Docs 1)	0710102015672023/4	COMPANY PETITION IB (IBC)/156(ND)2023	SHARAK HEALTHCARE PRIVATE LIMITED	IBC Section 59	14-07-2023	missing proof of service	buchasialiq
1183	12/7/2023	0710102040122023(No.of Docs 2)	0710102040122023/2	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/33(ND)2023	GE INDIA INDUSTRIAL PRIVATE LIMITED	Sec. 230-232 - Second Motion	14-07-2023	volume III pdf missing	dmdadvocates
1184	13-07-2023	0710102003742023(No.of Docs 3)	0710102003742023/7	COMPANY PETITION IB (IBC)/54(PB)2023	MR. PARITOSH JAIN AND ANR VS. ANAND DIVINE DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	14-07-2023	True copy sign missing	lexalliance.jitesh
1185	14-07-2023	0710102101652022(No.of Docs 2)	0710102101652022/6	INTERLOCUTORY APPLICATION (I.B.C)/6305(ND)2022	MAYA GUPTA RESOLUTION PROFESSIONAL VSPOOJA FILM COMPANY	Application under any other provisions- IBC	14-07-2023	Page No:73,81-84,89,95-102,104,106-107,136,138 is not clear.	ANIRUTH@LEX-LEGAL.IN
1186	12/7/2023	0710102050382023(No.of Docs 2)	0710102050382023/1	INTERLOCUTORY APPLICATION (I.B.C)/3157(ND)2023	PUNJAB NATIONAL BANK VS. GOPAL LAL BASHER	Sec 60(5)	14-07-2023	Sign missing on reply every page, affidavit address Haryana notarized in delhi, email missing on vakalatnama, 17,19, 20 and 22 pages not readable	bajpaiankita86
1187	12/7/2023	0710102083912022(No.of Docs 1)	0710102083912022/3	COMPANY PETITION IB (IBC)/792(ND)2022	CANARA BANK VS. RAMKESH BASHISHT	Section 95(1)	14-07-2023	Index Missing	SAURABHKUSHAWAHA
1188	12/7/2023	0710102083882022(No.of Docs 1)	0710102083882022/3	COMPANY PETITION IB (IBC)/791(ND)2022	CANARA BANK VS. RAJNEESH NAGAR	Section 95(1)	14-07-2023	Index Missing	SAURABHKUSHAWAHA
1189	12/7/2023	0710102083892022(No.of Docs 1)	0710102083892022/3	COMPANY PETITION IB (IBC)/790(ND)2022	THE CANARA BANK LIMITED VS. KRISHAN PAL SINGH	Section 95(1)	14-07-2023	Index Missing	SAURABHKUSHAWAHA
1190	12/7/2023	0710102079102022(No.of Docs 2)	0710102079102022/7	INTERLOCUTORY APPLICATION (I.B.C)/4859(PB)2022	CFM ASSET RECONSTRUCTION PVT LTD VSMICRO STOCK HOLDING PRIVATE LIMITED	Sec 60(5)	14-07-2023	mobile missing on index or rejoinder	pslchambers
1191	12/7/2023	0710102046992023(No.of Docs 2)	0710102046992023/1	INTERLOCUTORY APPLICATION (I.B.C)/3084(ND)2023	DHANLAXMI BANK LIMITED VSREAL VIDEO IMPACT PRIVATE LIMITED	Sec 52 (5),Sec 60(5)	14-07-2023	Date, mobile, email or advocate welfare fees 25 court fees 3 missing on vakalatnama	ncltvakilajaysharma
1192	12/7/2023	0710102072992022(No.of Docs 2)	0710102072992022/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/246(PB)2022	THREE C INFRATECH PRIVATE LIMITED VS. VOTIVE PROPBUILD PRIVATE LIMITED	Rule 11 of NCLT	14-07-2023	Missing sign on reply every page, email missing on index or reply	arushkhanna829
1193	12/7/2023	0710102049302023(No.of Docs 2)	0710102049302023/1	INTERLOCUTORY APPLICATION (I.B.C)/3071(ND)2023	HALLOW SECURITIES PRIVATE LIMITED VS. NARENDER KUMAR SHARMA	Sec 60(5)	14-07-2023	Pagination, sign missing on index and pdf	VMLAWOFFICE
1194	12/7/2023	0710102102282019(No.of Docs 1)	0710102102282019/6	COMPANY PETITION IB (IBC)/1674(PB)2019	MANISH MADHUKAR DATERAO VS. ANAND DIVINE DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	14-07-2023	Date place sign details missing on index, page 10 to 22 rescan not readable, page 23 to 70 not true copy signed	psplegal
1195	11/7/2023	0710102029272020(No.of Docs 2)	0710102029272020/5	INTERLOCUTORY APPLICATION (I.B.C)/1833(ND)2020	ANIL KUMAR JAIN VS. MADHAV SARAN AGARWAL	Application under any other provisions- IBC	13-07-2023	sign missing on every page of written submission	bajpaiankita86
1196	13-07-2023	0710102059642023(No.of Docs 1)	0710102059642023/1	COMPANY APPLICATION(COMPANIES ACT)/221(ND)2023	MS. SHAINA VERMA VS. MADHU VERMA	Rule 11 of NCLT	13-07-2023	True Copy Sign are Missing.	viditjain
1197	7/7/2023	0710102034472020(No.of Docs 1)	0710102034472020/1	COMPANY APPLICATION(COMPANIES ACT)/248(ND)2020	VINOD KUMAR SHARMA VS. SURYANSH BUILDWELL PVT LTD	Rule 11 of NCLT	11/7/2023	worng file petition	jugalbagga

1198	6/7/2023	0710102017152021(No.of Docs 2)	0710102017152021/12	COMPANY PETITION IB (IBC)/731(ND)2021	M/S SAFETY ENERGY SOLUTIONS PVT. LTD. VS. M/S S-TECH HOTELS & RESORT INDIA PRIVATE LIMITED	IBC Under Sec 9	11/7/2023	Date sign place serial no. missing on index, sign missing on page no 1 to 8, date place missing on page no 9, attach order	nehaatul2017
1199	7/7/2023	0710102039852023(No.of Docs 1)	0710102039852023/2	INTERLOCUTORY APPLICATION (I.B.C)/2488(ND)2023	VIJENDER SHARMA VS. ADITYA BIRLA SUN LIFE INSURANCE CO. LTD.	Application under any other provisions- IBC	11/7/2023	Index are missing, 1Rs. court fee missing in vakalatnama	Prateek.Kasliwal
1200	6/7/2023	0710102017182021(No.of Docs 2)	0710102017182021/5	COMPANY PETITION IB (IBC)/730(ND)2021	MR PRASHANT KUMAR VS. M/S S-TECH HOTELS & RESORT INDIA PRIVATE LIMITED	IBC Under Sec 9	11/7/2023	Date sign place serial no. missing on index, sign missing on page no 1 to 8, date place sign missing on page no 9, attach order	nehaatul2017
1201	7/7/2023	0710102053722023(No.of Docs 1)	0710102053722023/1	INTERLOCUTORY APPLICATION (I.B.C)/3567(ND)2023	SHYAM ARORA VSRAJNANDINI METAL LIMITED	Sec 60(5)	11/7/2023	Index are missing	shyam1968
1202	6/7/2023	0710102107532022(No.of Docs 1)	0710102107532022/1	COMPANY PETITION IB (IBC)/302(ND)2023	THE BANK OF MAHARASHTRA LIMITED VS. MANISHA SOIN	Section 95(1)	10/7/2023	True copy sign missing on annexure	RAJORAJI07
1203	6/7/2023	0710102103632022(No.of Docs 2)	0710102103632022/2	INTERLOCUTORY APPLICATION (I.B.C)/43(PB)2023	SARIKA SOMVANSHI VS. R. S. STONES PRIVATE LIMITED	Sec 60(5)	10/7/2023	sign mobile number email missing on index, sign missing on every page of rejoinder, true copy sign missing on	geojosephgj
1204	6/7/2023	0710102069792022(No.of Docs 2)	0710102069792022/3	INTERLOCUTORY APPLICATION (I.B.C)/4236(PB)2022	AMARJEET SINGH VS. M/S. IP CONSTRUCTION PVT. LTD.	Sec 60(5)	7/7/2023	sign missing on every pages of written submission	Hecto11
1205	6/7/2023	0710102078962022(No.of Docs 2)	0710102078962022/3	COMPANY PETITION (COMPANIES ACT)/201(ND)2022	SHILPI JAIN VS. CENTAX PUBLICATIONS PRIVATE LIMITED	Sec. 58(3)	7/7/2023	date and place missing on index, stamp paper missing	D1732018
1206	6/7/2023	0710102053642023(No.of Docs 1)	0710102053642023/1	INTERLOCUTORY APPLICATION (I.B.C)/3416(ND)2023	CS VEKAS KUMAR GARG VSSANDEEP GARG	19(2)	7/7/2023	affidavit address mismatch according to stamp	vekasgarg
1207	30-06-2023	0710102092232022(No.of Docs 1)	0710102092232022/3	INTERLOCUTORY APPLICATION (I.B.C)/271(PB)2023	PARTHA SARATHY SARKAR VSCOC/ERSTWHILE COC MEMBERS INNOVARI TECHNOLOGIES PVT. LTD.	Sec 60(5)	7/7/2023	5 Rs advocate welfare fees missing	I2811
1208	30-06-2023	0710102092232022(No.of Docs 1)	0710102092232022/3	INTERLOCUTORY APPLICATION (I.B.C)/271(PB)2023	PARTHA SARATHY SARKAR VSCOC/ERSTWHILE COC MEMBERS INNOVARI TECHNOLOGIES PVT. LTD.	Sec 60(5)	7/7/2023	5 Rs advocate welfare fees missing	I2811
1209	30-06-2023	0710102092232022(No.of Docs 1)	0710102092232022/3	INTERLOCUTORY APPLICATION (I.B.C)/271(PB)2023	PARTHA SARATHY SARKAR VSCOC/ERSTWHILE COC MEMBERS INNOVARI TECHNOLOGIES PVT. LTD.	Sec 60(5)	7/7/2023	5 Rs advocate welfare fees missing	I2811
1210	30-06-2023	0710102092232022(No.of Docs 1)	0710102092232022/3	INTERLOCUTORY APPLICATION (I.B.C)/271(PB)2023	PARTHA SARATHY SARKAR VSCOC/ERSTWHILE COC MEMBERS INNOVARI TECHNOLOGIES PVT. LTD.	Sec 60(5)	7/7/2023	5 Rs advocate welfare fees missing	I2811

1211	5/7/2023	0710102063702021(No.of Docs 4)	0710102063702021/3	COMPANY APPLICATION(COMPANIES ACT)/405(ND)2021	BHAVANA MAHIPAL VS. PRADEEP MAHIPAL	Application under any other provisions	6/7/2023	Both of rejoinder file separately, date missing on index	SATYA@SHARAN
1212	5/7/2023	0710102051172023(No.of Docs 2)	0710102051172023/4	INTERLOCUTORY APPLICATION (I.B.C)/3174(ND)2023	PUNJAB NATIONAL BANK VS. MR. KHUSHWINDER SINGHAL INTERIM RESOLUTION PROFESSIONAL STARLIT POWER SYSTEMS LTD.	22(3)(b)	6/7/2023	date missing on index and reply, numbering missing on index, notary missing, true copy sign missing, ticket missing on vakalatnama rs 25 advocate fees or rs 3 court fees	kvsinghaladv
1213	5/7/2023	0710102040602023(No.of Docs 1)	0710102040602023/5	COMPANY PETITION IB (IBC)/264(PB)2023	GO AIRLINES (INDIA) LIMITED	IBC Under Sec 10	6/7/2023	index required, details address email mobile mention on vakalatnama	yugam2107
1214	5/7/2023	0710102027492023(No.of Docs 2)	0710102027492023/3	INTERLOCATORY APPLICATION(COMPANIES ACT)/114(ND)2023	PARVEEN KUMAR GOYAL VS. CAPITAL TRANSFORMERS PRIVATE LIMITED	Rule 11 of NCLT	6/7/2023	Missing sign every page of reply, stamp required, email date missing on vakalatnama	aorashishrana
1215	5/7/2023	0710102078962022(No.of Docs 2)	0710102078962022/2	COMPANY PETITION (COMPANIES ACT)/201(ND)2022	SHILPI JAIN VS. CENTAX PUBLICATIONS PRIVATE LIMITED	Sec. 58(3)	5/7/2023	Stamp Paper is Missing.	D1732018
1216	5/7/2023	0710102047372023(No.of Docs 1)	0710102047372023/1	COMPANY PETITION (COMPANIES ACT)/111(ND)2023	MINU SUBBA VS. MR CHIRAG	Sec. 241(1),Sec. 242(4),Sec. 244(1)	5/7/2023	Stamp Paper is Missing.	aparnakc
1217	4/7/2023	0710102028872023(No.of Docs 1)	0710102028872023/1	INTERLOCUTORY APPLICATION (I.B.C)/2137(PB)2023	SIMMI CHAWLA VSPOWER INFRA CONSORTIUM	Sec 60(5)	5/7/2023	Stamp required, true copy missing on annexures	akshayadv
1218	4/7/2023	0710102032942021(No.of Docs 3)	0710102032942021/3	INTERLOCUTORY APPLICATION (I.B.C)/2067(ND)2021	ROBIN MITTAL VS. TRADING ENGINEERS (INTERNATIONAL) LTD	Sec 60(5)	5/7/2023	court fees advocate welfare fees tickets paste on blank side of vakalatnama.	sumitbindal1490
1219	4/7/2023	0710102022972023(No.of Docs 2)	0710102022972023/1	INTERLOCUTORY APPLICATION (I.B.C)/1922(ND)2023	EXERT BUILDCON PVT LTD VS. PUSHPA BUILDERS LIMITED	Sec 60(5)	5/7/2023	Pagination missing on index, sign missing on reply every page , details missing on reply last page, stamp required, affidavit incomplete, proof of service missing	shankarimishra
1220	4/7/2023	0710102031242023(No.of Docs 2)	0710102031242023/1	INTERLOCUTORY APPLICATION (I.B.C)/1899(ND)2023	VIRENDRA DUBEY AND ANR VS. PUSHPA BUILDERS LIMITED	Sec 60(5)	5/7/2023	Pagination and sign missing on index, sign missing on reply every page , details missing on reply last page, stamp required, affidavit incomplete, proof of	shankarimishra
1221	4/7/2023	0710102031462023(No.of Docs 1)	0710102031462023/1	INTERLOCUTORY APPLICATION (I.B.C)/2246(PB)2023	SIMMI CHAWLA VSPOWER INFRA CONSORTIUM	Sec 60(5)	5/7/2023	Stamp required, true copy missing on annexures	akshayadv
1222	4/7/2023	0710102032652023(No.of Docs 3)	0710102032652023/2	COMPANY PETITION (COMPANIES ACT)/83(ND)2023	MUKESH KUMAR VS. REFPAY MEDIA PRIVATE LIMITED & ORS.	Sec. 241(1),Sec. 242(4)	5/7/2023	Mobile no. missing on index	angpartners
1223	30-06-2023	0710102047662023(No.of Docs 2)	0710102047662023/1	INTERLOCUTORY APPLICATION (I.B.C)/3055(ND)2023	CARARA CONSTRUCTIONS AND ENGINEERINGPRIVATE LIMITED VS. ASSOTECH MOONSHINE URBAN DEVELOPERSPRIVATE LIMITED	Sec 60(5)	4/7/2023	Pagination missing.	LotusLLP_277
1224	21-01-2020	0710102168332019(No.of Docs 1)	0710102168332019/2	COMPANY PETITION IB (IBC)/319(PB)2020	SURINDER KUMAR JAIN & ORS VS. ORRIS INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7	4/7/2023	Wrongly Filed here	admin
1225	3/7/2023	0710102016862020(No.of Docs 2)	0710102016862020/15	COMPANY PETITION IB (IBC)/529(PB)2020	G.C. YADAV & ORS. VS. ORRIS INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7	3/7/2023	mobile email missing on index	rrglawoffice

1226	29-06-2023	0710102005302019(No.of Docs 2)	0710102005302019/16	COMPANY PETITION IB (IBC)/234(PB)2019	RITA MALHOTRA VS. ORRIS INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7	3/7/2023	Rotate the Page No.1-4 and true Copy Sign are missing.	rrglawoffice
1227	28-06-2023	0710102093642019(No.of Docs 1)	0710102093642019/48	COMPANY PETITION (COMPANIES ACT)/94(ND)2019	SOLITAIRE CAPITAL INDIA AND ANOTHER VS. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS	Sec. 241(1)	3/7/2023	Index is missing.	renu
1228	28-06-2023	0710204000302017(No.of Docs 2)	0710204000302017/5	COMPANY PETITION (COMPANIES ACT)/35(ND)2017	SHRI MUSHTAQ AHMAD SOFI VS. SOFFIS INDIA COLLECTION PRIVATE LIMITED AND ORS.	Sec. 241(1),Sec. 242(4)	3/7/2023	Page No:153-238 is Missing,Page No:1-152 is not clear and True copy sign are Missing.	Ajay-Fatyal
1229	1/11/2023	0710102002622019/32	710102002622019		ARGENTIUM INTERNATIONAL PVT LTD	IBC Under Sec 9	8/11/2023	DUE TECHNICAL ISSUE DOCUMENTS ARE NOT SHOWING	
1230	25/04/2023	0710102004682019/10	710102004682019		VOLKSWAGEN FINANCIAL PVT. LTD.	IBC under Sec 7	23-11-2023	wrong file upload ,	
1231	4/10/2023	0710102008202023/7	710102008202023		SUPERTECH (INDIA) PRIVATE LTD.	Sec. 230-232 - Second Motion	7/10/2023	DUE TECHNICAL ISSUE DOCUMENTS ARE NOT SHOWING	
1232	12/9/2023	0710102008202023/8	710102008202023		SUPERTECH (INDIA) PRIVATE LTD.	Sec. 230-232 - Second Motion	23-11-2023	main case wrong link ,	
1233	14/04/2023	0710102009332019/17	710102009332019		RELIANCE COMMERCIAL FINANCE LTD	IBC under Sec 7	23-11-2023	DUE TECHNICAL ISSUE DOCUMENTS ARE NOT SHOWING	
1234	10/10/2023	0710102009702023/10	710102009702023		ALLIANCE REVOLUTION INFRA PROJECTSPRIVATE LIMITED	Sec. 230-232 - Second Motion	23-11-2023	page no.16-52 not clear page ,	
1235	9/5/2023	0710102009702023/2	710102009702023		ALLIANCE REVOLUTION INFRA PROJECTSPRIVATE LIMITED	Sec. 230-232 - Second Motion	2/8/2023	Other report to be filed on separate miscellaneous diary number,	
1236	22/08/2023	0710102009702023/8	710102009702023		ALLIANCE REVOLUTION INFRA PROJECTSPRIVATE LIMITED	Sec. 230-232 - Second Motion	5/9/2023	Sign msising in whole document,	
1237	30/06/2023	0710102011222023/3	710102011222023		AJAY SAHNI	Rule 11 of NCLT	3/7/2023	DUE TECHNICAL ISSUE DOCUMENTS ARE NOT SHOWING	
1238	20/10/2023	0710102011272021/7	710102011272021		STYLE REALTORS PVT	Sec. 230-232 - Second	23-11-2023	please separate file and order not upload ,	
1239	18/04/2023	0710102012822022/102	710102012822022		UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION)	Sec 224 (5)	7/10/2023	Document not uploaded properly,	
1240	18/04/2023	0710102012822022/110	710102012822022		UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION)	Sec 224 (5)	7/10/2023	Document not uploaded properly,	
1241	27/05/2023	0710102012822023/3	710102012822023		BOLT EXIM PRIVATE LIMITED	Sec 252 (1)	2/8/2023	Vakalathama not clear, Welfare fee stamp and court fee stamp msising in	
1242	19/09/2023	0710102012932022/7	710102012932022		GOYAL ENGINEERING POLYMERS PRIVATE LIMITED	Sub-Section (1) 0f Section 66.	23-11-2023	document not upload please re- upload ,	
1243	6/7/2023	0710102014442021/10	710102014442021		LENA BUILDCON PVT LTD	Sec. 230-232 - Second Motion	5/9/2023	Sign msising in whole document,	
1244	1/11/2023	0710102014672023/13	710102014672023		MANAK BUILDCON PROJECTS PRIVATE LIMITED	Sec. 230-232 - Second Motion	23-11-2023	DUE TECHNICAL ISSUE DOCUMENTS ARE NOT SHOWING	
1245	16/05/2023	0710102014672023/3	710102014672023		MANAK BUILDCON PROJECTS PRIVATE LIMITED	Sec. 230-232 - Second Motion	2/8/2023	address details msising in Affidavit,	
1246	5/6/2023	0710102014672023/7	710102014672023		MANAK BUILDCON PROJECTS PRIVATE LIMITED	Sec. 230-232 - Second Motion	24-11-2023	DUE TECHNICAL ISSUE DOCUMENTS ARE NOT SHOWING	

1247	20/09/2023	0710102014892023/1	710102014892023		INCOME TAX OFFICER WARD-13(1) NEW DELHI	Sec 252 (1) - By Government Body	23-11-2023	document not upload please re-upload file ,	
1248	19/12/2023	0710102015102022/10	710102015102022		MR. RAGHAV KATYAL	Sec. 271-273	22-12-2023	DUE TECHNICAL ISSUE DOCUMENTS ARE NOT SHOWING	
1249	9/8/2023	0710102015672023/6	710102015672023		SHARAK HEALTHCARE PRIVATE LIMITED	IBC Section 59	11/8/2023	address details missing in Affidavit, Incomplete index, Pagination msising in	
1250	21/08/2023	0710102016082023/11	710102016082023		FORTIS EMERGENCY SERVICES LIMITED	Sec. 230-232, Sec 234	5/9/2023	Pages 24 and 25 according to PDF not clear,	
1251	21/08/2023	0710102016082023/12	710102016082023		FORTIS EMERGENCY SERVICES LIMITED	Sec. 230-232, Sec 234	30-08-2023	Pages 24 and 25 according to PDF not clear,	
1252	21/08/2023	0710102016082023/17	710102016082023		FORTIS EMERGENCY SERVICES LIMITED	Sec. 230-232, Sec 234	13-10-2023	Pages 24,25 according to PDF not clear,	
1253	15/05/2023	0710102016902023/4	710102016902023		AGS REALTY PRIVATE LIMITED	Sec 252 (3)	7/10/2023	Document not uploaded properly,	
1254	25/04/2023	0710102017052021/13	710102017052021		PJS ENERGY PRIVATE LIMITED	Sec. 230-232 - Second Motion	17-07-2023	DUE TECHNICAL ISSUE DOCUMENTS ARE NOT SHOWING	
1255	16/09/2022	0710102017752021/13	710102017752021		INTUITION REALTY PVT	Sec. 230-232 - Second	30-08-2023	Main case number in PDF document and	
1256	16/09/2022	0710102017752021/14	710102017752021		INTUITION REALTY PVT LTD	Sec. 230-232 - Second Motion	23-11-2023	DUE TECHNICAL ISSUE DOCUMENTS ARE NOT SHOWING	
1257	27/04/2023	0710102017912023/1	710102017912023		BEER SINGH	Rule 11 of NCLT	7/10/2023	Document not uploaded properly,	
1258	10/10/2023	0710102018362023/3	710102018362023		MR.ASHOK KUMAR GULLA	Sec 60(5)	23-11-2023	DUE TECHNICAL ISSUE DOCUMENTS ARE NOT SHOWING	
1259	22/08/2023	0710102018642023/3	710102018642023		DELHIVERY LIMITED	IBC Under Sec 9	23-08-2023	Pagination msising in document,	
1260	20/07/2023	0710102020552023/1	710102020552023		INCOME TAX OFFICER WARD-13(1) NEW DELHI	Sec 252 (1) - By Government Body	7/10/2023	Document not uploaded properly,	
1261	20/07/2023	0710102020552023/2	710102020552023		INCOME TAX OFFICER WARD-13(1) NEW DELHI	Sec 252 (1) - By Government Body	23-11-2023	order not upload ,	
1262	12/9/2023	0710102022152018/5	710102022152018		ASSISTANT COMMISSIONER OF INCOME TAX	Sec 252 (1) - By Government Body	5/9/2023	Index msising, Sign msising in document,	
1263	21/08/2023	0710102022152018/6	710102022152018		ASSISTANT COMMISSIONER OF INCOME TAX	Sec 252 (1) - By Government Body	5/9/2023	Index msising, Sign msising in document,	
1264	10/8/2023	0710102024682023/1	710102024682023		GSC GLASS PRIVATE LIMITED	Sec. 230-232 - Second Motion	3/8/2023	DUE TECHNICAL ISSUE DOCUMENTS ARE NOT SHOWING	
1265	22/08/2023	0710102024682023/2	710102024682023		GSC GLASS PRIVATE LIMITED	Sec. 230-232 - Second Motion	5/9/2023	Pages 48,56,78 according to PDF not clear, Pages 50 to 54,57,58,61 to 76,79 to	
1266	12/9/2023	0710102025702018/4	710102025702018		INCOME TAX OFFICER	Sec 252 (1) - By	5/9/2023	DUE TECHNICAL ISSUE DOCUMENTS	
1267	24/07/2023	0710102027802021/4	710102027802021		JUVALIA SALES PRIVATE LIMITED	Sec. 230-232 - Second Motion	23-11-2023	document not upload ,	
1268	10/8/2023	0710102028042018/3	710102028042018		INCOME TAX OFFICER WAR 19	Sec 252 (1) - By Government Body	5/9/2023	DUE TECHNICAL ISSUE DOCUMENTS ARE NOT SHOWING	
1269	21/08/2023	0710102028152018/3	710102028152018		INCOME TAX OFFICERS	Sec 252 (1) - By	5/9/2023	DUE TECHNICAL ISSUE DOCUMENTS	
1270	21/08/2023	0710102029682018/3	710102029682018		INCOME TAX OFFICER	Sec 252 (1) - By	5/9/2023	DUE TECHNICAL ISSUE DOCUMENTS	
1271	31/10/2023	0710102029802023/2	710102029802023		EBIX TECHNOLOGIES PRIVATE LIMITED	Sub-section (I) of section 230	23-11-2023	DUE TECHNICAL ISSUE DOCUMENTS ARE NOT SHOWING	
1272	26/09/2023	0710102029942023/1	710102029942023		INCOME TAX OFFICER WARD-17(1) NEW DELHI	Sec 252 (1) - By Government Body	7/10/2023	Document not uploaded properly,	
1273	21/08/2023	0710102030792018/5	710102030792018		INCOME TAX OFFICER	Sec 252 (1) - By	5/9/2023	DUE TECHNICAL ISSUE DOCUMENTS	
1274	1/5/2023	0710102033912023/1	710102033912023		DEPUTY COMMISSIONER OF INCOME TAX CENTRAL CIRCLE-32 NEW DELHI	Sec 252 (1) - By Government Body	7/10/2023	PDF not open plz re upload,	
1275	20/07/2023	0710102033932023/1	710102033932023		INCOME TAX OFFICER WARD-15(1) NEW DELHI	Sec 252 (1) - By Government Body	7/10/2023	PDF not open plz re upload ,	
1276	18/05/2023	0710102035662022/8	710102035662022		VINCO METALS PRIVATE LIMITED	Sec. 230-232 - Second Motion	3/8/2023	DUE TECHNICAL ISSUE DOCUMENTS ARE NOT SHOWING	
1277	12/9/2023	0710102036592023/10	710102036592023		INTERNATIONAL COMFORT TECHNOLOGIESPRIVATE LIMITED	Sec. 230-232 - Second Motion	7/10/2023	pdf not upload, pdf not upload ,	

1278	12/9/2023	0710102036592023/7	710102036592023		INTERNATIONAL COMFORT TECHNOLOGIESPRIVATE LIMITED	Sec. 230-232 - Second Motion	7/10/2023	pdf not upload, pdf not upload ,	
1279	12/9/2023	0710102036592023/9	710102036592023		INTERNATIONAL COMFORT TECHNOLOGIESPRIVATE LIMITED	Sec. 230-232 - Second Motion	7/10/2023	pdf not upload, pdf not upload ,	
1280	29/08/2023	0710102036692023/1	710102036692023		PINE PROBUILD PRIVATE LIMITED	Sec 252 (3)	7/10/2023	pdf not upload ,	
1281	11/4/2023	0710102039192021/11	710102039192021		ADVANT I.T.PARK PRIVATE LIMITED	Sec. 131(1)	3/8/2023	DUE TECHNICAL ISSUE DOCUMENTS ARE NOT SHOWING	
1282	27/09/2023	0710102040122023/11	710102040122023		GE INDIA INDUSTRIAL PRIVATE LIMITED	Sec. 230-232 - Second Motion	7/10/2023	order not open, Order not open,	
1283	28/08/2023	0710102040122023/12	710102040122023		GE INDIA INDUSTRIAL PRIVATE LIMITED	Sec. 230-232 - Second Motion	7/10/2023	order not open, Order not open,	
1284	27/10/2023	0710102041352022/6	710102041352022		LEADS HOUSES AND INFRASTRUCTURE PRIVATELIMITED	Sec 252 (1)	23-11-2023	DUE TECHNICAL ISSUE DOCUMENTS ARE NOT SHOWING	
1285	27/10/2023	0710102047182023/2	710102047182023		AB SOYA PRIVATE LIMITED	IBC Section 59	23-11-2023	DUE TECHNICAL ISSUE DOCUMENTS ARE NOT SHOWING	
1286	27/10/2023	0710102047182023/3	710102047182023		AB SOYA PRIVATE LIMITED	IBC Section 59	23-11-2023	DUE TECHNICAL ISSUE DOCUMENTS ARE NOT SHOWING	
1287	8/10/2023	0710102047422023/3	710102047422023		VAISHNO BUILDTECH PRIVATE LIMITED	Sec 252 (3)	23-11-2023	page no.3-4 not clear page and order not upload ,	
1288	8/10/2023	0710102047422023/4	710102047422023		VAISHNO BUILDTECH PRIVATE LIMITED	Sec 252 (3)	23-11-2023	page no.3-4 not clear page and order not upload ,	
1289	6/9/2023	0710102050452022/10	710102050452022		FABCAFE FOODS PRIVATE LIMITED	Sub-Section (1) 0f Section 66.	23-11-2023	DUE TECHNICAL ISSUE DOCUMENTS ARE NOT SHOWING	
1290	11/10/2023	0710102050452022/12	710102050452022		FABCAFE FOODS PRIVATE LIMITED	Sub-Section (1) 0f Section 66.	7/10/2023	DUE TECHNICAL ISSUE DOCUMENTS ARE NOT SHOWING	
1291	6/9/2023	0710102050452022/5	710102050452022		FABCAFE FOODS PRIVATE LIMITED	Sub-Section (1) 0f Section 66.	14-09-2023	Main case number wrong in affidavit,	
1292	6/9/2023	0710102050452022/6	710102050452022		FABCAFE FOODS PRIVATE LIMITED	Sub-Section (1) 0f Section 66.	15-09-2023	Main case number wrong in affidavit,	
1293	11/1/2023	0710102050922022/11	710102050922022		ABACUS EXIM PRIVATE LIMITED	Sub-section (I) of section 230	4/8/2023	Main case number msising in affidavit, One rupee court fee stamp msising in	
1294	17/07/2023	0710102051132022/10	710102051132022		AAYUSHI CREDIT AND CAPITAL SERVICESLIMITED	Sub-section (I) of section 230	4/8/2023	Incomplete document filed,	
1295	17/07/2023	0710102051132022/11	710102051132022		AAYUSHI CREDIT AND CAPITAL SERVICESLIMITED	Sub-section (I) of section 230	7/10/2023	order not open,	
1296	4/12/2023	0710102051132022/14	710102051132022		AAYUSHI CREDIT AND CAPITAL SERVICESLIMITED	Sub-section (I) of section 230	6/12/2023	DUE TECHNICAL ISSUE DOCUMENTS ARE NOT SHOWING	
1297	25/07/2023	0710102053932022/3	710102053932022		VIBHA AGGARWAL	Sec. 241(1),Sec. 242(4)	4/8/2023	One page in Hindi, Page 1 according to	
1298	23/08/2023	0710102054232022/12	710102054232022		LOCUS INFRASTRUCTURE PRIVATE LIMITED	Sec. 230-232 - Second Motion	7/10/2023	Order not open, Order not open ,	
1299	17/08/2023	0710102054232022/13	710102054232022		LOCUS INFRASTRUCTURE PRIVATE LIMITED	Sec. 230-232 - Second Motion	7/10/2023	Order not open, Order not open ,	
1300	26/09/2023	0710102054232022/14	710102054232022		LOCUS INFRASTRUCTURE PRIVATE LIMITED	Sec. 230-232 - Second Motion	7/10/2023	Order not open, Order not open ,	
1301	26/04/2023	0710102054372021/4	710102054372021		SKN CITY GAS LLP	Rule 11 of NCLT,Sec.	4/8/2023	DUE TECHNICAL ISSUE DOCUMENTS	
1302	27/09/2023	0710102054442023/2	710102054442023		HALDIRAM MANUFACTURING COMPANY PRIVATELIMITED	Sub-section (I) of section 230	7/10/2023	DUE TECHNICAL ISSUE DOCUMENTS ARE NOT SHOWING	
1303	22/08/2023	0710102054632023/3	710102054632023		DS AGRI TECH PRODUCTS PRIVATE LIMITED	Sec. 230-232 - Second Motion	6/9/2023	Main case number wrong in PDF document,	
1304	14/04/2023	0710102057952022/5	710102057952022		SHAILENDRA SINGH	Application under any	6/9/2023	Need to file in IA,	
1305	18/11/2023	0710102059872021/11	710102059872021		ALLIANCE LUMIERE LIMITED	Sec 54(1)	24-11-2023	DUE TECHNICAL ISSUE DOCUMENTS ARE NOT SHOWING	

1306	10/5/2023	0710102060562022/2	710102060562022		ESAREM TECHNOLOGIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	11/8/2023	Page numbers msising in Index,	
1307	10/5/2023	0710102060562022/6	710102060562022		ESAREM TECHNOLOGIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	30-08-2023	Page numbers msising in Index,	
1308	8/8/2023	0710102061192021/7	710102061192021		UNION OF INDIA THROUGH REGIONAL DIRECTOR(NR)	Sec 224 (5)	11/8/2023	Page numbers msising in Index,	
1309	12/5/2023	0710102062032020/11	710102062032020		UPFRONT TRADING PRIVATE LIMITED	Sec. 230-232 - Second Motion	7/10/2023	order not open and pdf mising,	
1310	16/08/2023	0710102062072020/6	710102062072020		KALYANKARI SUPPLIERS PRIVATE	Sec. 230-232 - Second Motion,Sec. 230-232 -	6/9/2023	Main case number wrong in PDF document,	
1311	28/04/2023	0710102064922021/17	710102064922021		QUICKCALLS PVT. LTD.	Sec. 230-232 - Second	11/8/2023	Welfare fee stamp and court fee stamp	
1312	18/04/2023	0710102066492022/1	710102066492022		6. SHRI PARVEEN KUMAR SUHAG COMPANY SECRETARY.	Rule 11 of NCLT	7/10/2023	document not upload ,	
1313	3/5/2023	0710102069572020/6	710102069572020		INDIAN DUROBUILD PVT. LTD.	Sec. 131(1)	6/9/2023	Counsel details missing in Index,	
1314	1/8/2023	0710102070602022/9	710102070602022		ERICSSON INDIA PRIVATE LIMITED	Sec. 230-232 - Second Motion	3/8/2023	DUE TECHNICAL ISSUE DOCUMENTS ARE NOT SHOWING	
1315	23/03/2023	0710102071222022/3	710102071222022		JIWAN PARKASH SAINI	IBC Section 59	7/10/2023	document not showing please reupload	
1316	19/05/2023	0710102071312022/3	710102071312022		VAKANT FINANCE PRIVATE LIMITED	Sec 252 (1)	7/10/2023	document not showing please reupload file ,	
1317	19/04/2023	0710102071592022/2	710102071592022		DIGITAL HUB INDIA PRIVATE LIMITED	Sec. 230-232 - Second Motion	8/9/2023	DUE TECHNICAL ISSUE DOCUMENTS ARE NOT SHOWING	
1318	28/04/2023	0710102071592022/3	710102071592022		DIGITAL HUB INDIA PRIVATE LIMITED	Sec. 230-232 - Second Motion	8/9/2023	DUE TECHNICAL ISSUE DOCUMENTS ARE NOT SHOWING	
1319	14/12/2023	0710102071692023/4	710102071692023		GAMINGMONK ENTERTAINMENT PRIVATE LIMITED THROUGH ITS LIQUIDATIOR KAILASH CHANDER JAIN	IBC Section 59	15-12-2023	DUE TECHNICAL ISSUE DOCUMENTS ARE NOT SHOWING	
1320	12/9/2023	0710102071782023/3	710102071782023		MARS PACKWELL PRIVATE LIMITED	Sec. 230-232 - Second Motion	24-11-2023	DUE TECHNICAL ISSUE DOCUMENTS ARE NOT SHOWING	
1321	31/10/2023	0710102073742023/2	710102073742023		PKR ENERGY LIMITED	IBC Section 59	1/11/2023	DUE TECHNICAL ISSUE DOCUMENTS ARE NOT SHOWING	
1322	5/12/2023	0710102073742023/3	710102073742023		PKR ENERGY LIMITED	IBC Section 59	15-12-2023	DUE TECHNICAL ISSUE DOCUMENTS ARE NOT SHOWING	
1323	19/10/2023	0710102074292023/2	710102074292023		VENKATESH INFRA PROJECTS PRIVATE LIMITED	Sec. 230-232 - Second Motion	24-11-2023	DUE TECHNICAL ISSUE DOCUMENTS ARE NOT SHOWING	
1324	17/05/2023	0710102080532022/6	710102080532022		EDEN SOLAR RAJDHANI PRIVATE LIMITED	Sub-Section (1) 0f Section 66.	8/9/2023	DUE TECHNICAL ISSUE DOCUMENTS ARE NOT SHOWING	
1325	24/05/2023	0710102084262022/1	710102084262022		TRIO DRYMIX	Sec 60(5)	24-11-2023	DUE TECHNICAL ISSUE DOCUMENTS ARE NOT SHOWING	
1326	20/02/2023	0710102093172021/2	710102093172021		PURESOFTWARE PRIVATE LIMITED	Sec. 230-232, Sec 234	24-11-2023	DUE TECHNICAL ISSUE DOCUMENTS ARE NOT SHOWING	
1327	18/04/2023	0710102098012022/5	710102098012022		LEPAKSHI TUBES PRIVATE LIMITED	Sec. 230-232 - Second Motion	7/10/2023	document not upload ,	
1328	12/4/2023	0710102098012022/7	710102098012022		LEPAKSHI TUBES PRIVATE LIMITED	Sec. 230-232 - Second Motion	6/10/2023	DUE TECHNICAL ISSUE DOCUMENTS ARE NOT SHOWING	
1329	12/4/2023	0710102098012022/8	710102098012022		LEPAKSHI TUBES PRIVATE LIMITED	Sec. 230-232 - Second Motion	7/10/2023	document not upload ,	
1330	27/04/2023	0710102100112022/2	710102100112022		4. SH. SHUBENDU TIWARI DIRECTOR	Rule 11 of NCLT	7/10/2023	DUE TECHNICAL ISSUE DOCUMENTS ARE NOT SHOWING	
1331	18/04/2023	0710102100382020/2	710102100382020		MAHAJAN BUILDTECH PRIVATE LIMITED	Sec 252 (3)	7/10/2023	DUE TECHNICAL ISSUE DOCUMENTS ARE NOT SHOWING	
1332	27/04/2023	0710102101762022/2	710102101762022		KALURAM KAUSHIK & ANR	Rule 11 of NCLT	7/10/2023	DUE TECHNICAL ISSUE DOCUMENTS ARE NOT SHOWING	
1333	26/07/2023	0710102103532022/6	710102103532022		PARSONS BRINCKERHOFF INDIA PRIVATELIMITED	Sub-Section (1) 0f Section 66.	7/10/2023	DUE TECHNICAL ISSUE DOCUMENTS ARE NOT SHOWING	

1334	23/05/2023	0710102104202022/8	710102104202022		RSCD TELECOMMUNICATIONS INDIA PRIVATELIMITED	IBC Section 59	23-08-2023	Pagination msising before Page 4 according to PDF,	
1335	18/04/2023	0710102105452022/1	710102105452022		MS. SHIVANI GUPTA DIRECTOR	Rule 11 of NCLT	7/10/2023	DUE TECHNICAL ISSUE DOCUMENTS ARE NOT SHOWING	
1336	27/04/2023	0710102106922022/1	710102106922022		NBCC INTERNATIONAL LIMITED	IBC Section 59	7/10/2023	DUE TECHNICAL ISSUE DOCUMENTS ARE NOT SHOWING	
1337	14/07/2022	0710102107652019/8	710102107652019		TATA CAPITAL FINANCIAL SERVICES LIMITED	IBC under Sec 7	7/10/2023	, Wrong e-filing, need to file in IA,	
1338	26/07/2023	0710102129122019/18	710102129122019		JAKSON ENGINEERS LIMITED	IBC Under Sec 9	7/10/2023	pdf not avilable,	
1339	21/08/2023	0710102132382019/3	710102132382019		INCOME TAX OFFICER WARD 22(1)	Sec 252 (1) - By Government Body,Sec	7/10/2023	Order not open,	
1340	12/9/2023	0710102170672019/4	710102170672019		INCOME TAX OFFICER WARD 2(4)	Sec 252 (1) - By Government Body,Sec	7/10/2023	True copy sign msising in Annexures,	
1341	6/7/2023	0710200700112018/2	710200700112018		M/S. MONETA AUTO PVT. LTD.	Sec 252 (1)	6/7/2023	DUE TECHNICAL ISSUE DOCUMENTS ARE NOT SHOWING	
1342	16/10/2023	0710200704882018/7	710200704882018		INCOME TAX OFFICER	Sec 252 (1) - By Government Body	20-10-2023	DUE TECHNICAL ISSUE DOCUMENTS ARE NOT SHOWING	

NATIONAL COMPANY LAW TRIBUNAL

DATED 01.01.2024 TO 30.09.2024

PETITION , APPLICATIONS , ADDITIONALS

HELPDESK NO 011-24363846 REGARDING YOUR OBJECTIONS PLEASE CONTACT HELP DESK NO FOR DELHI SCRUTINY TEAM

Sr No.	Date Of Filing	Case Type	Dairy No.	MAIN CASE NO	Title Of Case	Section	Scrutiny Date	Comments	Filed By
1343	1/4/2023	Company Petition (Companies Act)	710102030122023		RAJENDRA MOHAN GARG VS ANSAL PROPERTIES & INFRASTRUCTURE LTD	Sec. 73(4)	10/5/2024	LIST OF DATE AND EVENTS MISSING & SYNOPSIS MISSING form 11 missed	HIMANSHU GARG
1345	6/6/2023	Company Petition IB (IBC)	710102050892023		NITESH GUPTA VS RAZORSE SOFTWARE PRIVATE LIMITED	IBC Under Sec 9	22/02/2024	Book marking missed with the according index need to sepratly application demond notice reply missed or 9-3-B certificate missed vakalatnama not clear please merge vakalatnama in petition pdf """please contact to registry	RAJENDER
1347	7/6/2023	Company Appeal(Companies Act)	710102051252023		NITESH GUPTA VS RAZORSE SOFTWARE PRIVATE LIMITED	Sec 252 (1)	27/05/2024	kindly income tax service and cs detail missed in index delhi.dcit.judicial.hc@incometax.gov.in missed stk 7 translation	AVNISH SHARMA
1349	27/07/2023	Company Appeal(Companies Act)	710102065822023		NITESH GUPTA VS RAZORSE SOFTWARE PRIVATE LIMITED	Sec 252 (1)	27/05/2024	(list of date missed, counsel detail missed in index income tax service wrong) some pages not clear	AVNISH SHARMA
1351	14/09/2023	CA(A) Merger and Amalgamation(Companies Act)	710102079802023		NIVAYA ASL PRIVATE LIMITED VS RAZORSE SOFTWARE PRIVATE LIMITED	Sec. 230-232, Sec 234	22/04/2024	ocr missing bookmarking are mandatory list of date missing 116-117 page not clear	Divay Arora
1353	10/10/2023	Company Appeal(Companies Act)	710102087602023		NIVAYA ASL PRIVATE LIMITED VS RAZORSE SOFTWARE PRIVATE LIMITED	Sec 252 (3)	11/1/2024	applicant not added in online portal notary not proper show 25rs welfare and 3rs court fee missed in vakaltnama stk 7 not added in petition pdf income tax service missed all annexure true copy missed	Shiv Mangal Sharma
1355	19/10/2023	Intervention Petition (IBC)	710102092422023		RITU ANAND AGRAWAL VS KWALITY CATERING SERVICES	Sec 60(5)	18/01/2024	please fill full address and details in the portal IB not mention in transfer application in TA	SIDDHARTH ACHARYA

1357	6/11/2023	Company Petition (Companies Act)	710102096782023		PANKAJ KUMAR JAISWAL VS ACA HOLDINGS LIMITED	Sec. 73(4)	21/02/2024	memo of parties,list of date and event.brief synopsis missed 3rs court fee missed kindly merge all pdf	Dr. Pratyush Kumar
1359	12/11/2023	Company Petition IB (IBC)	710102098132023		DHRUV RATHI VS ACA HOLDINGS LIMITED	Section 94(1)	8/1/2024	Pg-48,49,50 to 56,66 not clear .BOOK MARKING COMPULSORY	SANTOSH
1361	12/11/2023	Company Petition IB (IBC)	710102098122023		RAGHAV RATHI VS ACA HOLDINGS LIMITED	Section 94(1)	8/1/2024	"service missed Pg-45,46 to 56,67 not clear double pagination n ot allowed need to true copy sign on every page s	SANTOSH
1363	10/11/2023	Company Petition IB (IBC)	710102098022023		GIRJA SHANKAR RATHI VS ACA HOLDINGS LIMITED	Section 94(1)	8/1/2024	Pg-48,49,50 to 55 not clear .BOOK MARKING COMPULSORY	SANTOSH
1365	22/11/2023	Company Petition IB (IBC)	710102100682023		SHAMSHER BAHADUR SINGH VS ACA HOLDINGS LIMITED	Application under any other provisions- IBC	4/4/2024	case type wrong need to application for case type	VARSHA
1367	28/12/2023	Company Petition (Companies Act)	710102109822023		APSARA SALES PRIVATE LIMITED VS ACA HOLDINGS LIMITED	Sec. 230-232 - Second Motion	3/1/2024	1st motion not link in 2nd motion	MUKESH SUKHIJA
1369	31/12/2023	Transfer Petition(Companies Act)	710102111112023		LOUIS DREFUS ARMATEURS S.A.S. VS STARPORT LOGISTICS LIMITED	Rule16(d),NCLT Rules,2016	5/1/2024	case type wrong synopsis missed court fee and welfare missed in vakalatnama	Anshu
1371	15/12/2023	Company Petition (Companies Act)	710102106472023		MOORGATE INDUSTRIES INDIA PRIVATE LIMITED VS MIDEAST INTEGRATED STEELS LIMITED	Sec. 241(1),Sec. 242(4)	15/01/2024	89,94 Moa and Aoa not clear 165,230-235,296-297 page clear	Karan Khanna
1373	8/1/2024	Company Appeal(Companies Act)	710102002282024		MOORGATE INDUSTRIES INDIA PRIVATE LIMITED VS MIDEAST INTEGRATED STEELS LIMITED	Sec 252 (1) - By Government Body	16/01/2024	book marking mandatory court fee and welfare missed in vaklatanama	PUNEET RAI
1375	10/12/2022	Contempt Petition (IBC)	710102102022022		PROJECT ALSTONIA APARTMENT OWNERS ASSOCIATION GREATER NOIDA VS ANS APARTMENTS PRIVATE LIMITED	Sec 60(5)	8/1/2024	application missed	Aaditya
1377	9/1/2024	Contempt Petition(Companies Act)	710102003332024		M/S. POONAM BUILDWELL PVT. LTD. & ORS. THROUGH ITS DIRECTORS VS M/S. NIHO CONSTRUCTION LTD. THROUGH ITS DIRECTORS	Sec 425	13/01/2024	book marking mandatory and index missed every page not sign memo of party, synopsis,list of date and event missed affidavit missed proof of service missed	SHANKARI MISHRA
1379	2/1/2024	Company Petition IB (IBC)	710102000432024		SCAN SYNTHETICS LIMITED VS M/S. NIHO CONSTRUCTION LTD. THROUGH ITS DIRECTORS	IBC Under Sec 10	18/03/2024	Pg-86,88,90,92,93,94,95,96,100,102,103,104,106,107,137,143,159,163,169,462,482 not clear need to sign on every page of application	SINHA SHREY
1381	10/1/2024	Transfer Petition (IBC)	710102003442024		ISHWARLAL SHANKARLAL LALWANI (JAIN) VS STATE BANK OF INDIA	Rule16(d),NCLT Rules,2016 IBC	31/01/2024	case type wrong main case not mention pdf need to true copy sign on annexuer your both file double apgiantion not allowed court fee @ 3 and welfare @ 25 rs missed reminder 3	YAHYA
1383	10/1/2024	Transfer Petition (IBC)	710102003412024		MANISH ISHWARLAL LALWANI (JAIN) VS STATE BANK OF INDIA	Rule16(d),NCLT Rules,2016 IBC	31/01/2024	case type wrong main case not mention pdf please delete previous pdf court fee @ 3 and welfare @ 25 rs missed	YAHYA

1385	11/1/2024	Company Petition IB (IBC)	710102003582024		AVIAN MEDIA PRIVATE LIMITED VS SAMSUNG INDIA ELECTRONICS PRIVATE LIMITED	IBC Under Sec 9	5/3/2024	service missed need to true copy sign missed on annxure every page court fee 1 missed	PRAFUL JINDAL
1387	11/1/2024	Contempt Petition(Companies Act)	710102003902024		HATAM SINGH VS I.S.P. CONSTRUCTION PRIVATE LIMITED	Sec 425	13/01/2024	book marking numbering missed and synopsis missed application all pages not sign	komal Mundhra
1389	12/1/2024	Company Petition (Companies Act)	710102003992024		KALPANA CHATURVEDI & ANR. VS ANSAL PROPERTIES & INFRASTRUCTURE LTD.	Sec. 73(4)	15/02/2024	petitioner and respondent detail missed in online portal and nclt form 11 missed	Sagar
1391	12/1/2024	Company Petition (Companies Act)	710102004272024		CHAMAN LAL GUPTA & ORS. VS ANSAL PROPERTIES & INFRASTRUCTURE LTD. & ORS.	Sec. 73(4)	15/02/2024	all petitioner and respondent detail missed in online portal nclt 1rs court fee missed in vakaltanama	Sagar
1393	15/01/2024	Company Petition IB (IBC)	710102005572024		MYRA LIFESCIENCES VS CIAN HEALTHCARE LIMITED	IBC Under Sec 9	22/01/2024	Wronf Juridiction	SARVESH
1395	18/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102007222024		SHARPLINE NETWORK PRIVATE LIMITED VS CIAN HEALTHCARE LIMITED	Sec. 230-232 - Second Motion	29/01/2024	book marking mandatory second motion not link in first motion all petitioner detail missed in online portal	NEERU KAUSHIK
1397	19/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102007722024		JASRATI EDUCATION SOLUTIONS LIMITED VS EVERGREEN REALTECH PRIVATE LIMITED	Sub-section (I) of section 230	25/06/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama	Shashank Agarwal
1399	19/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102007532024		JASRATI EDUCATION SOLUTIONS LIMITED VS BOSTON REALTECH PRIVATE LIMITED	Sub-section (I) of section 230	25/06/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama	Shashank Agarwal
1401	20/01/2024	Company Petition IB (IBC)	710102007842024		SH. DIWAKAR DUBEY VS ATUL VATIKA DEVELOPERS PRIVATE LIMITED	IBC Under Sec 9	29/01/2024	master data missed notice and reply missed please properly file	Sujeet Kumar
1403	22/01/2024	Company Petition (Companies Act)	710102008112024		MEDISURGE TECHNOLOGIES PRIVATE LIMITED VS ATUL VATIKA DEVELOPERS PRIVATE LIMITED	Sec. 271-273	21/02/2024	synopsis missed bookmarking numbering missed petition every page not sign 98-99 page not clear annexure true copy missed	Palak Bhavsar
1405	20/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102007912024		JASRATI EDUCATION SOLUTIONS LIMITED VS GROWZONE INFRASTRUCTURE PRIVATE LIMITED	Sub-section (I) of section 230	25/06/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama	Shashank Agarwal
1407	23/01/2024	Company Petition (Companies Act)	710102008632024		SURESH JANGID VS THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	1/2/2024	bookmarking not proper uploaded 53-54 62-67,75-81,94-95,103-109,120-121 page not clear date missed in vakaltnama proof service pages not mentioned case type	jaswant singh
1409	24/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102008922024		JASRATI EDUCATION SOLUTIONS LIMITED VS NEWZONE INFRASTRUCTURE PRIVATE LIMITED	Sub-section (I) of section 230	25/06/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama	Shashank Agarwal

1411	24/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102008902024		JASRATI EDUCATION SOLUTIONS LIMITED VS REVERIE INFRATECH PRIVATE LIMITED	Sub-section (I) of section 230	25/06/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama	Shashank Agarwal
1413	23/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102008572024		JASRATI EDUCATION SOLUTIONS LIMITED VS ORLANDO BUILDERS PRIVATE LIMITED	Sub-section (I) of section 230	25/06/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama	Shashank Agarwal
1415	24/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102008832024		JASRATI EDUCATION SOLUTIONS LIMITED VS MODZEX INFRASTRUCTURE PRIVATE LIMITED	Sub-section (I) of section 230	25/06/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama	Shashank Agarwal
1417	27/01/2024	Company Petition IB (IBC)	710102009672024		INDIAN BANK VS SHYAM GUPTA	Section 95(1)	21/02/2024	wrong juridiction	Amod
1419	27/01/2024	Company Petition IB (IBC)	710102009682024		INDIAN BANK VS ANSHUL GUPTA	Section 95(1)	21/02/2024	wrong juridiction	Amod
1421	30/01/2024	Company Petition IB (IBC)	710102010542024		M/S DIVYAM HEALTHCARE VS CELEBRITY BIOPHARMA LIMITED	IBC Under Sec 9	8/2/2024	Juridiction wrong	SARVESH
1423	25/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102009262024		JASRATI EDUCATION SOLUTIONS LIMITED VS VIRTUAL BUILDTECH PRIVATE LIMITED	Sub-section (I) of section 230	25/06/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor	Shashank Agarwal
1425	30/01/2024	Company Petition IB (IBC)	710102010432024		CANBANK FACTORS LIMITED VS MR. ARVIND KUMAR SARAF	Section 95(1)	15/03/2024	U70109WB2008PTC128316 wrong juridiction	shivam
1427	30/01/2024	Company Petition IB (IBC)	710102010442024		CANBANK FACTORS LIMITED VS MR. BRIJ BHUSHAN SHARMA	Section 95(1)	15/03/2024	quot;U70109WB2008PTC128316 wrong juridiction	shivam
1429	1/2/2024	Transfer Petition (IBC)	710102011032024		EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED VS MR. BRIJ BHUSHAN SHARMA	Rule16(d),NCLT Rules,2016 IBC	8/2/2024	case type wrong section wrong in pdf	KARAN
1431	2/2/2024	Intervention Petition (IBC)	710102011212024		ONE CITY INFRASTRUCTURE PVT. LTD. VS ASGI PROPERTIES PVT. LTD.	Sec 60(5)	12/2/2024	Pagination missed in book marking need to book marking according index list of date and events and brief synopsis missed vakalatnama missed	Ashutosh
1433	19/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102007562024		JASRATI EDUCATION SOLUTIONS LIMITED VS CROSSHOME DEVELOPERS PRIVATE LIMITED	Sub-section (I) of section 230	25/06/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama	Shashank Agarwal
1435	2/2/2024	Contempt Petition (IBC)	710102011232024		PRASSAN NAVIN KUMAR SINHA VS PUNJAB & SIND BANK	Sec 60(5)	13/02/2024	book marrking missed acording to the index section wrong section should be rule-11 technically and in soft counsel detail incomplete after index,	PRASSAN NAVIN KUMAR SINHA
1437	1/2/2024	CA(A) Merger and Amalgamation(Companies Act)	710102010992024		OASIS REALTORS PRIVATE LIMITED VS PUNJAB & SIND BANK	Sec. 230-232 - Second Motion	13/03/2024	due to payment section 230-232	Ashish
1439	4/2/2024	Company Petition IB (IBC)	710102011742024		THEJO ENGINEERING LIMITED VS KEE PROJECTS LIMITED	IBC Under Sec 9	6/3/2024	please contact to registry regarding your file	SAURABH
1441	8/2/2024	Company Petition IB (IBC)	710102012812024		MRS. SEEMA SOOD VS KEE PROJECTS LIMITED	Section 94(1)	14/02/2024	service missed Book marking missed acording index need to true copy sign on every page of annexure list of data events and brief synopsis missed court fee	USHA SINGH

1443	6/2/2024	Company Petition (Companies Act)	710102012472024		GFA CONSULTING GROUP GMBH VS KEE PROJECTS LIMITED	Sec. 131(1)	22/02/2024	wrong jurisdiction come to registry	PRAVIN KUMAR CHHAJER
1445	30/01/2024	Company Petition IB (IBC)	710102010522024		CANBANK FACTORS LIMITED VS MR. SURESH KUMAR SHARMA	Section 95(1)	15/03/2024	U70109WB2008PTC128316 wrong juridiction and master data not found	shivam
1447	7/2/2024	Company Petition (Companies Act)	710102012492024		APEX BUILDSYS LIMITED VS THE REGISTRAR OF COMPANIES	Application under any other provisions	26/02/2024	section wrong Moa and Aoa missed and master data missed 25rs welfare missed in vakaltnama	Chandhiok&mahajan
1449	9/2/2024	Company Appeal(Companies Act)	710102013452024		APEX BUILDSYS LIMITED VS THE REGISTRAR OF COMPANIES	Sec 252 (3)	25/04/2024	counsel detail missed in index	CS CHARU
1451	13/02/2024	Intervention Petition (IBC)	710102014372024		MANISH SAXENA VS IBD UNIVERSAL PRIVATE LIMITED	Sec 60(5)	21/02/2024	incomplete file please do propelry file	Avnish
1453	13/02/2024	Company Petition (Companies Act)	710102014342024		H.R. ESTATES PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT DELHI AND HARYANA	Sec 252 (3) - By Government Body	20/02/2024	case type wrong bookmarking are mandatory section wrong kindly remove govt body all pages not sign in annexure Moa and Aoa pages cut 90-95 english translation missed power of attorney missed Roc service missed	PRAMOD PRASAD KOTHARI
1455	13/02/2024	Company Petition IB (IBC)	710102014362024		ISANGO INDIA PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT DELHI AND HARYANA	IBC Section 59	29/02/2024	Book marking missed acording to index counsel detail missed after index and master data should be first before voulme - 1 Pg-18,80,99,101,102,103,178 not clear need to true copy sign on every page	sanjay
1457	16/02/2024	Contempt Petition (IBC)	710102015202024		RAMACHANDRAN SUBRAMANIAN VS RAJASTHAN STATE INDUSTRIAL DEVELOPMENT AND INVESTMENT CORPORATION	Application under any other provisions- IBC	23/02/2024	section wrong list of date events and brief synopsis missed	GAURAV MALIK
1459	17/02/2024	Company Petition (Companies Act)	710102015442024		ARUNA SHARMA AND ANR. VS ANSAL PROPERTIES AND INFRASTRUCTURELIMITED	Sec. 73(4)	7/3/2024	form 11 missed master data missed	Abhishek Chauhan
1461	18/02/2024	Company Petition (Companies Act)	710102015562024		HOTEL & RESTAURANT ASSOCIATION OF EASTERN INDIA VS THE FEDERATION OF HOTEL AND RESTAURANT ASSOCIATIONS OF INDIA	Sec. 241(1),Sec. 242(4),Sec. 244(1)	26/02/2024	249 english translation missed kindly remove application and file separately	RAJEEV
1463	19/02/2024	Contempt Petition (IBC)	710102015712024		RITA KAPUR VS PANKAJ KHETAN	Rule 11 of NCLT, 2016	26/02/2024	section wrong in pdf need to sepratly both application page on 106 vakalatnama	RANVIR
1465	23/02/2024	Company Petition IB (IBC)	710102017022024		DEEPAK MANGLA VS PANKAJ KHETAN	Section 94(1)	26/04/2024	volume wise index missed need to sign on every page of application double pagination not allowed need to true copy sign on every page Pg-286,322,324,333,340,341 to	MRINAL HARSH VARDHAN
1467	23/02/2024	Company Petition IB (IBC)	710102017092024		KESHAV KUMAR VS PANKAJ KHETAN	Section 94(1)	4/4/2024	book marking missed acording to index OCR missed need to sign on every page of application need to true copy sign on every page Pg-44,46,62 not clear double	MRINAL HARSH VARDHAN
1469	23/02/2024	Intervention Petition (IBC)	710102016942024		ROOP NARAIN VS TRADING ENGINEERS (INTERNATIONAL) LTD	Sec 60(5)	15/03/2024	section wrong. case type wrong. brief synosis and date of event missing. memo of party missing. vakalatnama missing. please do properly file or contat to regsitry	vinay sabharwal

1471	26/02/2024	Company Petition IB (IBC)	710102017372024		MRS.RAJKUMARI GUPTA VS SILVER SICKLES AGRO PLAST PRIVATE LIMITED	IBC Under Sec 9	4/4/2024	wrong juridiction reminder 2	VIJAYESH ATRE
1473	27/02/2024	Intervention Petition (IBC)	710102017862024		TRAVEL WALLET VS SHAILENDRA AJMERA	Sec 60(5)	27/03/2024	section wrong in pdf main case wrong mention in pdf please fill all party in the portal from memo party need to sign on	ANGAD MEHTA
1475	28/02/2024	CP(AA) Merger and Amalgamation(Companies Act)	710102018372024		SKB TRADEX PRIVATE LIMITED VS SHAILENDRA AJMERA	Sec. 230-232 - Second Motion	19/03/2024	wrong file	Sweeny Gulati
1477	28/02/2024	CA(A) Merger and Amalgamation(Companies Act)	710102018392024		SECTOR 113 GATEVIDA DEVELOPERS PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec. 441	6/3/2024	case type wrong 263 page wrong arrange 260,262,277-284,288,294-295,300,301 page not clear all vakaltnama court fee and welfare missed proof of service missed	Gursat
1479	29/02/2024	Company Petition IB (IBC)	710102018652024		BONA VITA TECHNOLOGIES PRIVATE LIMITED VS ABHISHEK ANAND	Application under any other provisions- IBC	26/03/2024	section will be add technically	Harsh
1481	5/3/2024	Intervention Petition (IBC)	710102019992024		MANJU YADAV VS M/S INTERNATIONAL RECREATION AND AMUSEMENT LIMITED	Sec 60(5)	15/03/2024	incomplete file please do propelry file	RAKESH
1483	6/3/2024	Company Petition (Companies Act)	710102020282024		P G I T SOLUTIONS PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Rule 11 of NCLT	14/03/2024	wrong file	Aditya
1485	5/3/2024	Company Petition (Companies Act)	710102020132024		VOGUE INTERNATIONAL AGENCIES PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Sec. 271-273	12/3/2024	bookmarking are mandatory due to payment section 272 index numbering missed sign missed counsel detail in index and other petition every page not sign petitioner and counsel sign missed in prayer affidavit notary missed Moa and Aoa missed master data missed date	RAKESH KUMAR
1487	5/3/2024	Company Petition (Companies Act)	710102020122024		JADIE CONSULTANTS PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Sec. 271-273	12/3/2024	bookmarking are mandatory due to payment section 272 index numbering missed sign missed counsel detail in index and other petition every page not sign petitioner and counsel sign missed in prayer affidavit notary missed Moa and Aoa missed master data missed date	RAKESH KUMAR
1489	12/3/2024	Company Petition IB (IBC)	710102021712024		CENTRAL BANK OF INDIA VS BISHAN BANSAL	Section 95(1)	26/03/2024	"pagination missed in book marking Vakalatnama pagination missed in index Pg-30 not clear court fee missed on vkalaatnama master data	BINAY KUMAR MISHRA
1491	12/3/2024	Company Petition IB (IBC)	710102021682024		MADHUBALA CHAUHAN VS BISHAN BANSAL	Section 94(1)	10/5/2024	Pg-36,39,41,42,43,44,46,47,48,86,90,91, not clear	Vishisht
1493	12/3/2024	Company Petition IB (IBC)	710102022182024		CENTRAL BANK OF INDIA VS KUNAL BANSAL	Section 95(1)	27/03/2024	pagination missed in book marking Vakalatnama pagination missed in index Pg-30 not clear court fee missed on	BINAY KUMAR MISHRA
1495	12/3/2024	Company Petition IB (IBC)	710102022262024		CENTRAL BANK OF INDIA VS ANIL JINDAL	Section 95(1)	27/03/2024	"pagination missed in book marking Vakalatnama pagination missed in index Pg-30 not clear court fee missed on vkalaatnama master data	BINAY KUMAR MISHRA
1497	14/03/2024	Company Petition IB (IBC)	710102022722024		PRUDENT ARC LIMITED VS MR. TARUN OBEROI	Section 95(1)	19/03/2024	book marking missed acording to the index Pg-51,55,124,128, hi hindi Pg-175 to 179, 219 to 223, 252, not clear welfare	EKTA CHOUDHARY
1499	14/03/2024	Company Petition IB (IBC)	710102022712024		PRUDENT ARC LIMITED VS MR. ROBIN BARTHOLOMEW	Section 95(1)	19/03/2024	book marking missed acording to the index welfare missed @ 25 rs need to true sign on every page of annexure master data missed of both file 2271,2272,	EKTA CHOUDHARY

1501	16/03/2024	Company Petition IB (IBC)	710102023292024		STRATVISORS PRIVATE LIMITED VS SOURCE DOT COM PRIVATE LIMTED	IBC Under Sec 9	27/04/2024	wrong Juridiction J.POSHNA,UPPER KENCH\\\'S TRACE NEAR BETHESDA HOSPITAL, East Khasi Hills, SHILLONG, Meghalaya,India,793004	SHAILENDRA SINGH
1503	18/03/2024	Company Petition IB (IBC)	710102023682024		NAMAN KUMAR AND MAYANK KUMAR VS ZION PROMOTERS AND DEVELOPERS PRIVATE LIMITED	Application under any other provisions- IBC	26/03/2024	case type wrong main case no not mention in pdf book marking missed acording to index section not mention in pdf and technically memo party missed Pg-13,14 not clear court fee and welfare	Dr Mahesh Kumar
1505	16/03/2024	CA(A) Merger and Amalgamation(Companies Act)	710102023332024		APOORV AGARWAL VS APOORV AGARWAL	Sub-section (I) of section 230	21/03/2024	pdf not proper uploaded wrong file	APOORV
1507	19/03/2024	Company Petition IB (IBC)	710102023842024		CENTRAL BANK OF INDIA VS MRS. ANJU KHANNA	Section 95(1)	28/03/2024	pagination missed with book marking Pg-30 cut court fee missed @ b3 rs	BINAY KUMAR MISHRA
1509	18/03/2024	Company Petition IB (IBC)	710102023732024		CENTRAL BANK OF INDIA VS SANDEEP KHANNA	Section 95(1)	26/03/2024	pagination missed in book markng acording to the index Pg-30 not clear ticket not allowed on content of	BINAY KUMAR MISHRA
1511	18/03/2024	Company Petition IB (IBC)	710102023742024		CENTRAL BANK OF INDIA VS SANJAY KHANNA	Section 95(1)	28/03/2024	"pagination missed with book marking Pg-30 cut court fee missed @ b3 rs "	BINAY KUMAR MISHRA
1513	19/03/2024	Company Petition IB (IBC)	710102023812024		CENTRAL BANK OF INDIA VS MR PRAN NATH KHANNA	Section 95(1)	3/4/2024	pagination missed in book marking Pg-30 cut Pg-47,48,58 not clear court fee missed @ 3 rs double pagination missed	BINAY KUMAR MISHRA
1515	18/03/2024	Company Petition (Companies Act)	710102023552024		WEBTECH PACKAGINGS INDIA PRIVATE LIMITED VS SUNIL TANGRI	Rule 11 of NCLT,Sec 424 (3)	27/03/2024	kindly remove application and come to registry to file issue	ASHU GUPTA
1517	18/03/2024	Company Petition IB (IBC)	710102023772024		CENTRAL BANK OF INDIA VS MR SAMEER KHANNA	Section 95(1)	28/03/2024	"pagination missed with book marking Pg-30 cut court fee missed @ b3 rs "	BINAY KUMAR MISHRA
1519	20/03/2024	Company Petition (Companies Act)	710102024332024		FILBERTS HOSPITALITY PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Sec 252 (1) - By Government Body	26/03/2024	case type wrong bookmarking numbering missed 67-78,88 page not clear income tax service missed	NITIN
1521	19/03/2024	Intervention Petition(Companies Act)	710102023942024		SUDHIR KUMAR JAIN HUF VS SANGEETA HIMMATRAMKA & ORS	Rule 11 of NCLT	21/05/2024	wrong section wrong case type contact to registry	ASHOK KUMAR
1523	21/03/2024	Transfer Petition (IBC)	710102025062024		JAWED AKHTER VS JAWED HABIB HAIR & BEAUTY LIMITED ACADEMY	Rule16(d),NCLT Rules,2016 IBC	28/04/2024	Case Type transfer petition ibc but main case written in soft copy CP/309/(MB)2023 but wriiten Proper Case type or Change Case type if Matter is Companies act wrong file	Aditya Shukla
1525	21/03/2024	Company Petition IB (IBC)	710102024802024		ISANGO INDIA PRIVATE LIMITED VS JAWED HABIB HAIR & BEAUTY LIMITED ACADEMY	IBC Section 59	15/04/2024	book mraking missed acording to the index OCR missed counsel detail missed after index please page no 2 list of date and events missed please remove extra index double pagination not allowed welfare @ 25 rs and court fee @ 3 rs missed date missed in vakalatnama	sanjay
1527	22/03/2024	Company Petition IB (IBC)	710102025222024		ANAND MANDO EMOBILITY PRIVATE LIMITED VS BENLING INDIA ENERGY AND TECHNOLOGY PRIVATE LIMITED	IBC Under Sec 9	1/4/2024	Wrong juridition	sanjay
1529	21/03/2024	Company Petition IB (IBC)	710102025072024		CENTRAL BANK OF INDIA LIMITED VS MR. ANIL JINDAL	Section 95(1)	20/05/2024	wrong jutidiction	KRISHAN KUMAR
1531	24/03/2024	Company Petition (Companies Act)	710102025642024		FEDERAL BANK LIMITED VS FEEDBACK INFRA PVT. LTD	Rule 11 of NCLT	25/04/2024	case type wrong and file not proper show	DIVAYA PRAKASH

1533	29/03/2024	Company Petition (Companies Act)	710102026542024		ANANT INFRASOLUTIONS PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Sec 252 (3)	3/4/2024	OCR and bookmarking are mandatory case type wrong affidavit address up and notary delhi 58,64-66,68-70,74,79,page not clear stk 7 missed income tax service missed	Avinya
1535	22/03/2024	Company Petition IB (IBC)	710102025372024		CENTRAL BANK OF INDIA VS MRS RITU JINDAL	Section 95(1)	20/05/2024	wrong jutidiction	KRISHAN KUMAR
1537	22/03/2024	Intervention Petition (IBC)	710102025322024		JABALPUR MUNICIPAL CORPORATION VS MRS RITU JINDAL	Sec 60(5)	16/05/2024	please fill all party in the portal from memo party Pg-12 in hindi	ANAND BHUBAN SAHU
1539	22/03/2024	Company Petition IB (IBC)	710102025352024		CENTRAL BANK OF INDIA VS RAJESH SINGLA	Section 95(1)	20/05/2024	wrong jutidiction	KRISHAN KUMAR
1541	29/03/2024	Company Appeal(Companies Act)	710102026442024		CENTRAL BANK OF INDIA VS RAJESH SINGLA	Sec 252 (3)	24/04/2024	bookmarking not proper uploaded and pdf not proper show	MAHESH CHAND GUPTA
1543	29/03/2024	Contempt Petition (IBC)	710102026522024		DH LIMITED VS SPLENDOR LANDBASE LIMITED	Rule 11 of NCLT, 2016	10/4/2024	case type wrong vakalatnama missed	Shlokchandra
1545	1/4/2024	Company Petition IB (IBC)	710102027352024		CENTRAL BANK OF INDIA VS VARTLKA TIWARI	Section 95(1)	15/04/2024	pagination missed in book marking also in 0710102/02739/2024 Pg-38,39 to 51 not clear master data missed	BINAY KUMAR MISHRA
1547	31/03/2024	Company Petition IB (IBC)	710102027152024		CENTRAL BANK OF INDIA VS ATMA PANDEY	Section 95(1)	10/4/2024	"""Book marking missed with the pagination acording to the index, need to every page of OCR Pg-38 to 51,76,78 not clear master data missed ticket not	BINAY KUMAR MISHRA
1549	31/03/2024	Company Petition IB (IBC)	710102027162024		CENTRAL BANK OF INDIA VS HARSHITA TIWARI	Section 95(1)	10/4/2024	"Book marking missed with the pagination acording to the index, need to every page of OCR Pg-38 to 51,76,78 not clear master data missed	BINAY KUMAR MISHRA
1551	1/4/2024	Company Petition IB (IBC)	710102027342024		CENTRAL BANK OF INDIA VS SUDHIR DUBEY	Section 95(1)	15/04/2024	""""""""""paginat ion missed in book marking Pg-38,39 to 51 not clear master data missed"" """&a	BINAY KUMAR MISHRA
1553	1/4/2024	Company Petition IB (IBC)	710102027302024		CENTRAL BANK OF INDIA VS ISHAN SHANKER TIWAR	Section 95(1)	15/04/2024	"pagination missed in book marking Pg-38,39 to 51 not clear master data missed"	BINAY KUMAR MISHRA
1555	1/4/2024	Company Petition IB (IBC)	710102027322024		CENTRAL BANK OF INDIA VS SATVIK SHANKER TIWARI	Section 95(1)	15/04/2024	"pagination missed in book marking also in 0710102/02739/2024 Pg-38,39 to 51 not clear master data	BINAY KUMAR MISHRA
1557	1/4/2024	Company Petition IB (IBC)	710102027232024		CENTRAL BANK OF INDIA VS KANDARP SHANKER TIWARI	Section 95(1)	15/04/2024	""""pagination missed in book marking Pg-38,39 to 51 not clear master data	BINAY KUMAR MISHRA
1559	1/4/2024	Company Petition IB (IBC)	710102027292024		CENTRAL BANK OF INDIA VS PARIBHASHITA TIWARI	Section 95(1)	15/04/2024	pagination missed in book marking Pg-38,39 to 51 not clear master data missed	BINAY KUMAR MISHRA
1561	1/4/2024	Company Appeal(Companies Act)	710102027472024		CENTRAL BANK OF INDIA VS PARIBHASHITA TIWARI	Any other provision - Govt body	28/05/2024	section and case type wrong (file issue come to registry room no 103)	UNNATI GAUR
1563	3/4/2024	Company Petition IB (IBC)	710102028012024		MOHENDER AGGARWAL VS PARIBHASHITA TIWARI	Section 94(1)	15/04/2024	Book marking missed acording to the index with pagination OCR missed list of date events missed welfare @ 25 rs and court fee @ 3 rs missed	Raghav Kakkar
1565	1/4/2024	Company Petition IB (IBC)	710102027532024		CANARA BANK VS MR.ASHOK TIWARI	Section 95(1)	15/04/2024	pagination missed in book marking OCR missed pagination missed in index vakalatnama missed master data missed	SRI & ASSOCIATES

1567	2/4/2024	Company Petition IB (IBC)	710138027812024		CONCRETE PRODUCTS PRIVATE LIMITED THROUGH ITS LIQUIDATOR CS ANAGHA ANASINGARAJU VS M/S. MAHARASHTRA STATE ELECTRICITY DISTRIBUTION COMPANY LIMITED THROUGH THE SUPERINTENDING ENGINEER AND CHIEF ENGINEER CHHATRAPATI SAMBHAJI NAGAR (AURANGABAD) ZONE CHHATRAPATI SAMBHAJI NAGAR (AURANGABAD) RURAL CIRCLE	Sec 60(5)	15/04/2024	wrong juridiction	AVINASH R KHANOLKAR
1569	4/4/2024	Company Petition (Companies Act)	710102028302024		TECHNOLOGIES PRIVATE LIMITED VS M/S. MAHARASHTRA STATE ELECTRICITY DISTRIBUTION COMPANY LIMITED THROUGH THE SUPERINTENDING ENGINEER AND CHIEF ENGINEER CHHATRAPATI SAMBHAJI NAGAR (AURANGABAD) ZONE CHHATRAPATI SAMBHAJI NAGAR (AURANGABAD) RURAL CIRCLE	Sec. 271-273	15/04/2024	34-35,42-43,54,57,59,64,70,73,98,,99, etc some page cut	Palak Bhavsar
1571	4/4/2024	Company Petition IB (IBC)	710102028242024		MEGHDOOT CORROUGATORS & PACKERS PRIVATE LIMITED VS SPECTRUM AERO PRIVATE LIMITED	Application under any other provisions- IBC	16/04/2024	case type wrong main case not link book marking missed with pagination acording to the index OCR missed need to sign on every page of application need to sepratly both report	Punit
1573	6/4/2024	Company Petition IB (IBC)	710102028972024		RITA GUPTA PERSONAL GUARANTOR SANCO INDUSTRIES LIMITED VS SPECTRUM AERO PRIVATE LIMITED	Section 94(1)	23/04/2024	book marking missed acording to the index with the pagination OCR missed Pg-50 to 55,15,3,165,234 to 238,243,251,252 not clear master data missed court fee welfare missed in vakalatnama chandigarh not allowed on vakalatnama	ROHIT
1575	8/4/2024	Company Petition (Companies Act)	710102029252024		DEEPANSHU TYAGI VS GOLD COAST DEVELOPERS PRIVATE LIMITED	Sec. 241(1)	15/04/2024	bookmarking are mandatory index missed counsel sign missed in index and other side petition every page sign missed memo of parties,brief synopsis,list of date and event missed prayer not sign notary missed in affidavit MOa and Aoa missed	Rahul Jain
1577	9/4/2024	Company Appeal(Companies Act)	710102029632024		DEEPANSHU TYAGI VS GOLD COAST DEVELOPERS PRIVATE LIMITED	Sec 252 (3)	27/05/2024	Moa and Aoa,stk 7 mismatch in memo of parties company and master data missed kindly court fee put some space area	Nakul
1579	11/4/2024	Company Petition (Companies Act)	710102030282024		FILBERTS HOSPITALITY PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Sec 252 (3)	10/5/2024	case type wrong bookmarking numbering missed OCR missing 67-77,88 page not clear stk 7 missing income tax service wrong petition not sign in every pages	NITIN

1581	10/4/2024	Company Petition (Companies Act)	710102029982024		M/S FILBERTS HOSPITALITY PVT. LTD VS REGISTRAR OF COMPANIES	Sec 252 (3)	10/5/2024	bookmarking numbering missed income tax service wrong case type wrong 67-77,88 page not clear stk 7 missed	NITIN
1583	11/4/2024	Company Petition IB (IBC)	710102030292024		CENTRAL BANK OF INDIA VS AJEET PANDEY	Section 95(1)	24/04/2024	double pagination not allowed Pg-38 to 51,76 to 82 not clear master data missed	BINAY KUMAR MISHRA
1585	13/04/2024	Company Petition IB (IBC)	710102030982024		CENTRAL BANK OF INDIA VS VINAY SHANKER TIWARL	Section 95(1)	24/04/2024	"double pagination not allowed Pg-38 to 51,76 to 82 not clear master data missed "	BINAY KUMAR MISHRA
1587	13/04/2024	Company Petition IB (IBC)	710102031032024		CENTRAL BANK OF INDIA VS REETA TIWARI	Section 95(1)	24/04/2024	"double pagination not allowed Pg-38 to 51,76 to 82 not clear master data missed "	BINAY KUMAR MISHRA
1589	1/4/2024	Company Petition IB (IBC)	710102027362024		CENTRAL BANK OF INDIA VS SANJAY SINGH	Section 95(1)	15/04/2024	"""""""paginat ion missed in book marking Pg-38,39 to 51 not clear master data missed"" ""&a	BINAY KUMAR MISHRA
1591	1/4/2024	Company Petition IB (IBC)	710102027332024		CENTRAL BANK OF INDIA VS SUDESH PANDEY	Section 95(1)	15/04/2024	""""""""paginat ion missed in book marking Pg-38,39 to 51 not clear master data missed"" ""&a	BINAY KUMAR MISHRA
1593	23/04/2024	Company Petition IB (IBC)	710102035072024		RANI BAJAJ VS PUNJAB NATIONAL BANK	Section 94(1)	24/05/2024	court fee missed @ 1 rs	SOHAIB
1595	23/04/2024	Company Petition IB (IBC)	710102035222024		PILOT TECHNOLOGIES (INDIA) LIMITED VS PUNJAB NATIONAL BANK	IBC Under Sec 10	2/5/2024	book marking missed acording to the index with pagination OCR missed Pg-30 cut Pg-54,56,91,92,169 not clear	Namrata Malik
1597	25/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102009112024		JASRATI EDUCATION SOLUTIONS LIMITED VS ZETA BUILDCON PRIVATE LIMITED	Sub-section (I) of section 230	25/06/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor	Shashank Agarwal
1599	25/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102009212024		JASRATI EDUCATION SOLUTIONS LIMITED VS STROTECH INFRASTRUCTURE PRIVATE LIMITED	Sub-section (I) of section 230	25/06/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama	Shashank Agarwal
1601	25/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102009122024		JASRATI EDUCATION SOLUTIONS LIMITED VS HEROLD INFRA PRIVATE LIMITED	Sub-section (I) of section 230	25/06/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama	Shashank Agarwal
1603	24/04/2024	Company Petition (Companies Act)	710102035662024		MR. SANJEEV JETHI VS DIANA EURO CHEM PRIVATE LIMITED	Sec. 58(3)	29/04/2024	brief synopsis missed index numbering incomplete sign missed in index and other side petitioner and advocate sign missed in prayer all pages numbering missed	Aditya
1605	25/04/2024	Company Petition IB (IBC)	710102035912024		NARSINGH DASS AND COMPANY PRIVATE LIMITED VS INTERNATIONAL PRINT-O-PAC LIMITED	IBC Under Sec 9	7/5/2024	book marking missed acording to the inde with the pagination ticket not allowed on content of vakalatnama	NEERAJ GUPTA
1607	27/04/2024	Company Petition (Companies Act)	710102036752024		DAMANJIT SINGH GREWAL VS DIANA EURO CHEM PRIVATE LIMITED	Sec. 213	9/5/2024	bookmarking are mandatory index numbering missed counsel sign missed in index and others Moa and AOa missed master data missed all pages sign missed court fee and welfare missed proof of	Nitesh

1609	1/5/2024	Company Petition IB (IBC)	710102037672024		CANARA BANK VS JYOTI JAGGI	Section 95(1)	9/5/2024	"book marking missed acording to the index with the pagination pagination missed in index need to sign on every page application affidavit not	Abhishek
1611	1/5/2024	Company Petition IB (IBC)	710102037942024		AAKASH EXPLORATION SERVICES LIMITED VS NAKASAWA INDIA PRIVATE LIMITED	IBC Under Sec 9	9/5/2024	book marking missed acording to the index with the pagination index missed """""incomplete file	Ankit Shah
1613	1/5/2024	Company Petition IB (IBC)	710102037652024		CANARA BANK VS PAWAN JAGGI	Section 95(1)	9/5/2024	book marking missed acording to the index with the pagination pagination missed in index need to sign on every page application affidavit not notarized	Abhishek
1615	1/5/2024	Company Petition IB (IBC)	710102037662024		CANARA BANK VS ABHINAV JAGGI	Section 95(1)	9/5/2024	"book marking missed acording to the index with the pagination pagination missed in index need to sign on every page application affidavit not	Abhishek
1617	2/5/2024	Company Petition (Companies Act)	710102038102024		PERFECTION BUILDERS AND DEVELOPERS PRIVATE LIMITED VS REGISTRAR OF COMPANIES DELHI & HARYANA	Sec 252 (3)	9/5/2024	case type wrong bookmarking are mandatory OCR missing 2nd volume index missed and all pdf not proper show roc and income tax service missed	MOHD
1619	3/5/2024	Company Petition IB (IBC)	710102038762024		CANARA BANK VS MOOL CHAND GUPTA PERSONAL GUARANTOR OF JKAK INDUSTRIES PVT. LTD.	Section 95(1)	10/5/2024	"service missed book marking missed acording to the index with the pagination pagination missed in index need to sign on every page application notary missed on affidavit master data missed vakalatnama missed	Abhishek
1621	2/5/2024	Company Petition IB (IBC)	710102038352024		CANARA BANK VS MR. RAMESH HANDA	Section 95(1)	9/5/2024	book marking missed acording to the index with the pagination pagination missed in index OCR missed court fee welfare missed in vakalatnama date	SRI & ASSOCIATES
1623	3/5/2024	Company Petition (Companies Act)	710102038562024		ARADHANA JHA VS PANKAJ NARANG	Rule 11 of NCLT	9/5/2024	case type and section wrong and pdf not proper visible	Dr. Prabhat Kumar
1625	3/5/2024	Company Petition IB (IBC)	710102038652024		CANARA BANK VS SANGEETA AGARWAL	Section 95(1)	10/5/2024	"service missed book marking missed acording to the index with the pagination pagination missed in index need to sign on every page application notary missed on affidavit	Abhishek
1627	3/5/2024	Company Petition IB (IBC)	710102038662024		CANARA BANK VS SATYA NARAYAN AGARWAL	Section 95(1)	10/5/2024	"service missed book marking missed acording to the index with the pagination pagination missed in index need to sign on every page application notary missed on affidavit	Abhishek
1629	3/5/2024	Company Petition IB (IBC)	710102038642024		CANARA BANK VS SANJEEV AGARWAL	Section 95(1)	10/5/2024	"service missed book marking missed acording to the index with the pagination pagination missed in index need to sign on every page application notary missed on affidavit	Abhishek
1631	2/5/2024	Company Petition (Companies Act)	710102038112024		MEDISURGE TECHNOLOGIES PRIVATE LIMITED VS SANJEEV AGARWAL	Sec. 271-273	22/05/2024	bookmarking numbering missed section not mentioned in index and respondent detail missed in online portal and respondent detail missed in memo of	Palak Bhavsar
1633	3/5/2024	Company Petition IB (IBC)	710102038782024		CANARA BANK VS KAMLESH GUPTA PERSONAL GUARANTOR OF JKAK INDUSTRIES LTD.	Section 95(1)	10/5/2024	"service missed book marking missed acording to the index with the pagination pagination missed in index need to sign on every page application notary missed on affidavit master data missed vakalatnama missed	Abhishek
1635	3/5/2024	Company Petition IB (IBC)	710102038772024		CANARA BANK VS ANKUSH GUPTA PERSONAL GUARANTOR TO JKAK INDUSTRIES PVT. LTD.	Section 95(1)	10/5/2024	service missed book marking missed acording to the index with the pagination pagination missed in index need to sign on every page application notary missed on affidavit master data missed vakalatnama missed incomplete file	Abhishek

1637	7/5/2024	Company Petition (Companies Act)	710102039682024		ASHOK KUMAR VERMA VS BAVER SUSPECISION PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	14/05/2024	wrong file	PRATIBHA
1639	7/5/2024	Company Petition IB (IBC)	710102039742024		ANKIT KUMAR GUPTA VS BAVER SUSPECISION PRIVATE LIMITED	Section 121(1)	24/06/2024	please contact to regsitry regarding your file	SATISH
1641	8/5/2024	Company Petition IB (IBC)	710102040012024		DINESH KUMAR BASIA VS BAVER SUSPECISION PRIVATE LIMITED	Section 121(1)	24/06/2024	please contact to registry reagrding your file	SATISH
1643	9/5/2024	Company Petition IB (IBC)	710102040682024		CANARA BANK VS AMIT JAIN PERSONAL GUARANTOR OF CMI LTD.	Section 95(1)	20/05/2024	"book marking missed acording to the index with the pagination pagination missed in index need to sign on every page of application incomplete file vakalatnama ,affidavit notary	Abhishek
1645	11/3/2024	Company Petition IB (IBC)	710102021632024		SHYAMA DEVI VS AMIT JAIN PERSONAL GUARANTOR OF CMI LTD.	Section 94(1)	11/5/2024	book marking missed acording to the index with the pagination OCR missed 69,to79,274,276,1016,1018,1020,1022,1024 ,1026,1028,1109,1111,1157,1159 in hindi 170,171,1107,1151,to,1155 not clear master data missed pagination missed in	Abhishek Parmar
1647	10/5/2024	Company Petition IB (IBC)	710102041092024		CANARA BANK VS MR.JITENDRA TIWARI	Section 95(1)	20/05/2024	"book marking missed acording to the index with the pagination incmoplete file "	SRI & ASSOCIATES
1649	10/5/2024	Company Petition IB (IBC)	710102041082024		CANARA BANK VS MRS.AMITA TIWARI	Section 95(1)	20/05/2024	"Pg-30,32,34,36,38,40,42,44,46 in hindi Pg-59	SRI & ASSOCIATES
1651	7/5/2024	Company Petition (Companies Act)	710102039472024		SALT EXPERIENCES AND MANAGEMENT PRIVATE LIMITED VS SAMEER MUTREJA	Section 90(7)	12/6/2024	,133-182 page not clear master data missed proof of service missed index numbering missed	HIMANSHU
1653	6/5/2024	Company Petition IB (IBC)	710102039422024		KRISHAN KUMAR BASIA VS SAMEER MUTREJA	Section 121(1)	24/06/2024	please contact to regsitry reagrding your file this sectin for us our senior discussioning about that after that we will	SATISH
1655	14/05/2024	Company Petition IB (IBC)	710102042212024		CENTRAL BANK OF INDIA VS AL-TAMASH EXPORTS PRIVATE LIMITED	IBC under Sec 7	22/05/2024	IRP certificate missed Pg-92,93,204,287 to 321,329 to 344,362 to 374,377,378,418,520,521 not clear	BINAY KUMAR MISHRA
1657	16/05/2024	Company Petition IB (IBC)	710102043152024		LOYALTY PRIME INDIA PRIVATE LIMITED VS AL-TAMASH EXPORTS PRIVATE LIMITED	IBC Section 59	26/06/2024	need to file as a application.	KANISHK
1659	22/03/2024	Company Petition IB (IBC)	710102025382024		CENTRAL BANK OF INDIA VS MR VINOD JINDAL	Section 95(1)	20/05/2024	wrong jutidiction	KRISHAN KUMAR
1661	19/05/2024	Company Petition IB (IBC)	710102043872024		FATEH BAHADUR VS HEMA ENGINEERING INDUSTRIES LTD	Sec 60(5)	27/05/2024	please contact to registry reagrding your file	SANJAY KUMAR
1663	19/05/2024	Company Petition IB (IBC)	710102043902024		VINITHA P VS HEMA ENGINEERING INDUSTRIES LTD	Sec 60(5)	27/05/2024	please contact to registry reagrding your file	SANJAY KUMAR
1665	18/05/2024	Company Petition IB (IBC)	710102043792024		CHALUKYA RAJAPPA MOHANRAJ VS AIEZE VERTEX PRIVATE LIMITED	IBC Under Sec 9	27/05/2024	service missed incomplete file plz do properly	Ankit
1667	19/05/2024	Company Petition IB (IBC)	710102043882024		LALIT KUMAR VS HEMA ENGINEERING INDUSTRIES LTD	Sec 60(5)	27/05/2024	please contact to registry reagrding your file	SANJAY KUMAR
1669	19/05/2024	Company Petition IB (IBC)	710102043892024		SHIVAM SINGH VS HEMA ENGINEERING INDUSTRIES LTD	Sec 60(5)	27/05/2024	please contact to registry reagrding your file	SANJAY KUMAR
1671	19/05/2024	Company Petition IB (IBC)	710102043912024		VINITHA P VS HEMA ENGINEERING INDUSTRIES LTD	Sec 60(5)	27/05/2024	please contact to registry reagrding your file	SANJAY KUMAR
1673	22/12/2023	Company Petition IB (IBC)	710102108732023		CENTRAL BANK OF INDIA VS MADHU SHEKHAWAT	Section 95(1)	20/05/2024	"please contact to regsitry regarding your file reminder 3"	MOHD

1675	21/05/2024	Company Petition IB (IBC)	710102044592024		CFM ASSET RECONSTRUCTION PRIVATE LIMITED VS ELICIT REALTECH PRIVATE LIMITED	IBC under Sec 7	13/06/2024	DD NOT SUBMITTED	Wamika
1677	21/05/2024	Company Petition IB (IBC)	710102044582024		CFM ASSET RECONSTRUCTION PRIVATE LIMITED VS ABET BUILDCON PRIVATE LIMITED	IBC under Sec 7	13/06/2024	DD NOT SUBMITTED	Wamika
1679	24/05/2024	Company Petition IB (IBC)	710102045602024		CHANDRADEEP CHANDRADEEP VS SSK TRADING PRIVATE LIMITED	Any other provision - Govt body	28/05/2024	case type wrong please choose main case not link counsel detail incomplete after index book marking missed acording to the index with the pagination pagination	Chandradeep Chandradeep
1681	24/05/2024	Company Petition (Companies Act)	710102045572024		FILBERTS HOSPITALITY PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Sec 252 (3)	1/6/2024	case type wrong bookmarking numbering missed, OCR missing petition every page sign missed stk 7 missed	NITIN
1683	22/05/2024	Company Petition IB (IBC)	710102044892024		IPK EXPORTS PRIVATE LIMITED VS HSB HOME SOLUTIONS LIMITED	IBC under Sec 7	13/06/2024	DD NOT SUBMITTED	Prerana Priyanshu
1685	22/05/2024	Company Petition IB (IBC)	710102044902024		SUDH PRIYA PLASTICHEM PRIVATE LIMITED VS SV LEATHERS (INDIA) PRIVATE LIMITED	IBC Under Sec 9	30/05/2024	book marking missed acording to the index with the pagination Pg-46,56,64,78,82,83,84,96,100,106,108,115,118,119,122,130,132,147,151,155,164,165,166,169,179,184 not clear master data missed need to true copy sign on every	MAREESH
1687	24/05/2024	Company Petition (Companies Act)	710102045822024		GHANSHYAM TAYAL VS CEMCON ENGINEERING COMPANY PRIVATE LIMITED	Sec 425	4/6/2024	case type wrong contempt petition not add in main case	Anshul Gupta
1689	25/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102009222024		JASRATI EDUCATION SOLUTIONS LIMITED VS ONEGA INFRASTRUCTURE PRIVATE LIMITED	Sub-section (I) of section 230	25/06/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama	Shashank Agarwal
1691	25/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102009162024		JASRATI EDUCATION SOLUTIONS LIMITED VS MARKUS INFRASTRUCTURE PRIVATE LIMITED	Sub-section (I) of section 230	25/06/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama	Shashank Agarwal
1693	20/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102007902024		JASRATI EDUCATION SOLUTIONS LIMITED VS GOOD LUCK STRUCTURE PRIVATE LIMITED	Sub-section (I) of section 230	25/06/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor	Shashank Agarwal
1695	20/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102007992024		JASRATI EDUCATION SOLUTIONS LIMITED VS GRIDER INFRATECH PRIVATE LIMITED	Sub-section (I) of section 230	25/06/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama	Shashank Agarwal
1697	20/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102007892024		JASRATI EDUCATION SOLUTIONS LIMITED VS HIDREAM CONSTRUCTIONS PRIVATE LIMITED	Sub-section (I) of section 230	25/06/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama	Shashank Agarwal
1699	24/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102008822024		JASRATI EDUCATION SOLUTIONS LIMITED VS ROCKSTRONG INFRATECH PRIVATE LIMITED	Sub-section (I) of section 230	25/06/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama	Shashank Agarwal

1701	23/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102008332024		JASRATI EDUCATION SOLUTIONS LIMITED VS LASERVISION ESTATES PRIVATE LIMITED	Sub-section (I) of section 230	25/06/2024	file issue kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date	Shashank Agarwal
1703	22/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102008282024		JASRATI EDUCATION SOLUTIONS LIMITED VS LEADING EDGE INFRATECH PRIVATE LIMITED	Sub-section (I) of section 230	25/06/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama	Shashank Agarwal
1705	25/05/2024	Company Petition IB (IBC)	710102046012024		ENGINE LEASE FINANCE B.V. VS SPICEJET LIMITED	IBC Under Sec 9	5/6/2024	need to sign on every page of application Pg-606 not clear vakalatnama missed	NAVAL KUMAR SHARMA
1707	28/05/2024	Company Petition IB (IBC)	710102046772024		MEGHAAARIKA INTERNATIONAL PRIVATE LIMITED VS EMPEROR FOODEX LIMITED	IBC Under Sec 9	4/6/2024	wrong jusidiction	Pradeep Kumar
1709	29/05/2024	Company Petition IB (IBC)	710102047102024		MEGHAAARIKA INTERNATIONAL PRIVATE LIMITED VS SUDARSHAN CONSOLIDATED LIMITED.	IBC Under Sec 9	5/6/2024	juridiction wrong	Pradeep Kumar
1711	30/05/2024	Intervention Petition (IBC)	710102047292024		TEKRAM YADAV VS SHREE VARDHMAN INFRAHEIGHTS PRIVATE LIMITED	Sec 60(5),Rule 11 of NCLT, 2016	31/05/2024	memo of parties mismatch according your online portal. 25Rs welfare fee and 3Rs court fee missing in vakalatnama. proof of service missing. notary missing	Akshit
1713	31/05/2024	Company Petition IB (IBC)	710102047632024		BDO INDIA LIMITED LIABILITY PARTNERSHIP VS EPTISA INDIA PRIVATE LIMITED	IBC Under Sec 9	11/6/2024	Pg-151 to 213 missed incomplete file	Eshna Kumar
1715	31/05/2024	Company Petition (Companies Act)	710102047652024		CANARA BANK VS ASHOK TIWARI AND ORS	Sec. 130(1),Any other provision - Govt body	12/6/2024	pdf not clear	SRI & ASSOCIATES
1717	5/6/2024	CP(AA) Merger and Amalgamation(Companies Act)	710102049072024		ARTLINE VINIMAY PVT LTD VS ASHOK TIWARI AND ORS	Sec. 230-232 - Second Motion	11/6/2024	OCR missing power of attorney stamp paper missed in 50rs	Maroti
1719	21/05/2024	Company Petition IB (IBC)	710102044562024		CFM ASSET RECONSTRUCTION PRIVATE LIMITED VS CANTERBURY REAL TECH PRIVATE LIMITED	IBC under Sec 7	13/06/2024	DD NOT SUBMITTED	Wamika
1721	7/6/2024	Contempt Petition (IBC)	710102049742024		MRS. RASHMI CHOPRA (COURT COMMISSIONER) VS CANTERBURY REAL TECH PRIVATE LIMITED	Sec 60(5)	12/6/2024	case type wrong section wrong Mrs. Aneeta Gupta,Mr. Atul Kumar Kansal fil in the portal	Rashmi
1723	6/6/2024	Intervention Petition(Companies Act)	710102049622024		JAIN FLORICULTURE LTD VS ARIES TRAVELS PRIVATE LIMITED & ORS	Rule 11 of NCLT	11/6/2024	wrong section wrong case type	NAKUL MOHTA
1725	6/6/2024	Company Petition (Companies Act)	710102049572024		FARHA KHAN VS AL-TABARAK FROZEN FOODS PRIVATE LIMITED	Sec. 59	13/06/2024	all application kindly remove and file separately section mismatch in online portal and pdf MOA and AOA not clear 253,287,292-293 page not clear some	Nikhil Beniwal
1727	7/6/2024	Company Petition IB (IBC)	710102049842024		ABHILAV GUPTA VS AL-TABARAK FROZEN FOODS PRIVATE LIMITED	Section 94(1)	26/06/2024	Pg-49,50 not clear court fee missed @ 3 rs	Deepak Sharma
1729	10/6/2024	Company Petition (Companies Act)	710102050712024		RUBI RANI VS SHANI AUTO PRIVATE LIMITED	Sec 241 (2)	26/06/2024	due to payment section 241-242 petitioner and respondent detail missed in online portal 151 page not clear as per adv	Rupesh Kumar Tyagi

1731	10/6/2024	Company Petition IB (IBC)	710102050652024		SHALINI MOHAN VS K D P INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7	14/06/2024	incomplete file please do propelry file	Pankaj
1733	15/06/2024	Company Petition (Companies Act)	710102052372024		BABA AGRIBUILD PRIVATE LIMITED VS K D P INFRASTRUCTURE PRIVATE LIMITED	Sec 252 (1)	24/06/2024	case type wrong bookmarking are mandatory OCR missing petitioner and respondent detail missed in online portal petition every page sign missed affidavit not notary and power of attorney notary and 50rs stamp paper missed and master	ROHIT SHARMA
1735	15/06/2024	Company Petition IB (IBC)	710102052282024		CANARA BANK VS SANJAY DHINGRA PG TO KWALITY LTD.	Section 95(1)	24/06/2024	service missed pagination wrong in index pagination missed in book marking acording to the index need to sign on every page application notary missed	Abhishek
1737	17/06/2024	Intervention Petition (IBC)	710102052502024		MR MADHUKAR PANDEY VS MR. MILIND B KASODEKAR LIQUIDATOR OF M/S PHADNIS PROPERTIES LTD.	Sec 60(5)	24/06/2024	CP(IB)1029/MB /2017 wrong file and juridtion	SINHA SHREY
1739	15/06/2024	Intervention Petition (IBC)	710102052172024		M/S ABHAY PROP. MANAGEMENT PRIVATE LIMITED VS MR. MILIND B KASODEKAR LIQUIDATOR OF M/S PHADNIS PROPERTIES LTD	Sec 60(5)	24/06/2024	wrong file CP(IB)1029/MB /2017 juridiction wrong	SINHA SHREY
1741	19/06/2024	Company Petition IB (IBC)	710102052922024		CANARA BANK VS SHAKUNTALA DEVI	Section 95(1)	26/06/2024	only uploaded proof of service as a petition incomplete file	Adarsh
1743	19/06/2024	CA(A) Merger and Amalgamation(Companies Act)	710102052882024		VEEKAY SURGICALS PRIVATE LIMITED VS SHAKUNTALA DEVI	Sec. 230-232 - Second Motion	25/06/2024	wrong file	Pankaj
1745	19/06/2024	Company Petition IB (IBC)	710102052992024		CANARA BANK VS ALKA GOYAL	Section 95(1)	26/06/2024	only uploaded proof of service as a petition incomplete file	Adarsh
1747	19/06/2024	Company Petition IB (IBC)	710102053242024		CANARA BANK VS MEENA RAJA PERSONAL GUARANTOR TO HIM STEEL PVT. LTD.	Section 95(1)	26/06/2024	pagination missed in book marking acording to the index pagination missed in index pagination missed in pdf service missed need to sign on every page of application master data missed	Abhishek
1749	19/06/2024	Company Petition IB (IBC)	710102053182024		CANARA BANK VS ABHISHEK RAJA PERSONAL GUARANTOR TO HIM STEEL PVT. LTD.	Section 95(1)	26/06/2024	"pagination missed in book marking acording to the index pagination missed in index pagination missed in pdf service missed need to sign on every page of application master data	Abhishek
1751	19/06/2024	Company Petition IB (IBC)	710102053262024		CANARA BANK VS SHANTI SWARUP RAJA PERSONAL GUARANTOR OF HIM STEEL PVT. LTD.	Section 95(1)	26/06/2024	"pagination missed in book marking acording to the index pagination missed in index pagination missed in pdf service missed need to sign on every page of application master data	Abhishek
1753	19/06/2024	Company Petition IB (IBC)	710102053252024		CANARA BANK VS ARVIN RAJA PERSONAL GUARANTOR TO HIM STEEL PVT. LTD.	Section 95(1)	26/06/2024	"pagination missed in book marking acording to the index pagination missed in index pagination missed in pdf service missed need to sign on every page of application master data	Abhishek
1755	19/06/2024	Company Petition IB (IBC)	710102052902024		CANARA BANK VS JK ARORA	Section 95(1)	26/06/2024	only uploaded proof of service as a petition incomplete file	Adarsh
1757	19/06/2024	Company Petition IB (IBC)	710102052952024		CANARA BANK VS RAJKUMAR GUPTA	Section 95(1)	26/06/2024	only uploaded proof of service as a petition incomplete file	Adarsh
1759	19/06/2024	Company Petition IB (IBC)	710102052912024		CANARA BANK VS RAM LAL GUPTA	Section 95(1)	26/06/2024	only uploaded proof of service as a petition incomplete file	Adarsh
1761	19/06/2024	Company Petition IB (IBC)	710102053202024		CANARA BANK VS ASHOK RAJA PERSONAL GUARANTOR TO HIM STEEL PVT. LTD.	Section 95(1)	26/06/2024	"pagination missed in book marking acording to the index pagination missed in index pagination missed in pdf service missed need to sign on every page of application master data	Abhishek

1763	19/01/2024	CA(A) Merger and Amalgamation(Companies Act)	710102007472024		JASRATI EDUCATION SOLUTIONS LIMITED VS FALCATE BUILDERS PRIVATE LIMITED	Sub-section (I) of section 230	25/06/2024	kindly remove respondent detail and add in petitioner in online portal and others jasrati company master data missed and both company board resolution missed jasrati company independent auditor report missed date missed in vakaltnama	Shashank Agarwal
1765	7/6/2024	Company Petition IB (IBC)	710102049862024		ABHISHEK GUPTA VS FALCATE BUILDERS PRIVATE LIMITED	Section 94(1)	25/06/2024	court fee missed @ 3 rs	Deepak Sharma
1767	19/06/2024	Company Petition IB (IBC)	710102052962024		CANARA BANK VS AMARJEET SINGH KALRA	Section 95(1)	26/06/2024	only uploaded proof of service as a petition incomplete file	Adarsh
1769	19/06/2024	Company Petition IB (IBC)	710102052942024		CANARA BANK VS SAHIL ARORA	Section 95(1)	26/06/2024	only uploaded proof of service as a petition incomplete file	Adarsh
1771	19/06/2024	Company Petition IB (IBC)	710102052972024		CANARA BANK VS SURINDER KAUR KALRA	Section 95(1)	26/06/2024	only uploaded proof of service as a petition incomplete file	Adarsh
1773	19/06/2024	Company Petition IB (IBC)	710102052932024		CANARA BANK VS AMAR CHAND GUPTA	Section 95(1)	26/06/2024	only uploaded proof of service as a petition incomplete file	Adarsh
1775	19/06/2024	Company Petition IB (IBC)	710102052982024		CANARA BANK VS RAJIV GOYAL	Section 95(1)	26/06/2024	only uploaded proof of service as a petition incomplete file	Adarsh
1777	15/11/2023	Company Appeal(Companies Act)	710102098562023		VS	Sec 252 (3)	8/7/2024	no of objections 1. vakaltnama missed 2.affidavit address mismatch (notary delhi but address is gurgoan) 3.40-43,64-66,292-	ABHINAV KUMAR PANDEY
1779	14/12/2023	Company Petition IB (IBC)	710102106332023		CENTRAL BANK OF INDIA VS DIGVIJAY SINGH	Section 95(1)	9/8/2024	1.please pdf from section of proof of service 2.OCR missed in entire pdf. 3.Pg-74,79,80,82,84 to 88,99 to 109,125,134 not clear 4.master data missed 5.court fee missed @ 1 rs in vakalatnama file upload again and again withdefect so please	MOHD
1781	20/12/2023	Company Petition IB (IBC)	710102108182023		CENTRAL BANK OF INDIA VS SAJIVVE TREHAN	Section 95(1)	9/8/2024	"No of Objectios. 1.OCR missed in entire pdf. 2.pagination missed in index 3.Book marking missed acording to the index with the pagination. 4.SR no missed SR -4 to SR 14 betwwen Page no 13 and 14 5.please mention company name on page no 14. 6.Pg-74,79,80,82,84 to 88,99 to 109,125,134 not clear 7.court fee missed @ 1 rs in vakalatnama	MOHD
1783	11/4/2024	Company Petition IB (IBC)	710102030342024		STATE BANK OF INDIA VS MRS. NITA PURI	Section 121(1)	28/08/2024	No of Objectios. 1.need to file as a application with main case if any doubt please contact to regsitry regarding your	MITAL AND MITAL
1785	13/05/2024	Company Appeal(Companies Act)	710102041952024		STATE BANK OF INDIA VS MRS. NITA PURI	Sec 252 (3)	8/7/2024	no objections 1. Moa And AoA not clear 2.65-71,91,106-107,112,138-139,145-148,170 page not clear 3.200,213 english translation missed 4.kindly serve in income tax service delhi.dcit.judicial.hc@incometax.gov.in or	YAMINI AGGARWAL
1787	15/05/2024	Company Petition (Companies Act)	710102042412024		SATISH KUMAR JAIN VS M/S JAIN SHIKANJI PRIVATE LIMITED	Sec. 7(7)	27/09/2024	contact to registry regarding file defects	CHERRY
1789	19/12/2023	Company Petition IB (IBC)	710102107732023		CENTRAL BANK OF INDIA VS ROHAN TREHAN	Section 95(1)	9/8/2024	"No of Objectios. 1.OCR missed in entire pdf. 2.Pg-76,81,82,84,86 to 90,101 to 110,126 to 133,139 not clear 3.master data missed 4.court fee missed @ 1 rs in vakalatnama file upload again and again withdefect so please check and	MOHD
1791	22/12/2023	Company Petition IB (IBC)	710102108742023		CENTRAL BANK OF INDIA VS KESAR KANWAR	Section 95(1)	9/8/2024	""""No of Objectios. 1.OCR missed in entire pdf. 2.Book marking missed acording to the index with the pagination. 3.Pg-74,79,80,82,84 to 88,99 to 109,125,134 not clear 4.court fee missed @ 1 rs in vakalatnama 5.master data missed file upload again and again withdefect so please check and upload	MOHD

1793	23/05/2024	Company Petition (Companies Act)	710102045312024		AVISHA YADAV VS DANAULI RETAIL HOLDINGS PRIVATE LIMITED	Sec. 97(1),Application under any other provisions	10/9/2024	no of objections 1.due to payment section 96 list of date missed 4. cs sign missed in index 5. proof of service missed 6. come to registry in file issue	SANDIP
1795	4/6/2024	Transfer Petition (IBC)	710102048922024		PRINCE IT SOLUTIONS PRIVATE LIMITED VS FMIT SYSTEMS PRIVATE LIMITED	IBC Under Sec 9	20/07/2024	1.case type wrong please choose Company Petition IB (IBC) 2.please remove pages from the top of index 3.Pg-46,59 in hindi 4.Pg-64,65,67,68,70,81 to 88,130,134,135 not clear 5.welfare missed @ 25 rs in vakalatnama 6.please mention true typd copy from to where . please	Abhinav S. Raghuvanshi
1797	7/6/2024	Intervention Petition (IBC)	710102049752024		MRS. RASHMI CHOPRA (COURT COMMISSIONER) VS UNIVERSAL BUILDWELL PVT. LTD.	Sec 60(5)	6/8/2024	"No of Objectios. 1.case type wrong. contact to regsitry regarding your file as per advocate reminder 2	Rashmi
1799	8/6/2024	Company Petition (Companies Act)	710102050362024		SOM ESTATES PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Sec 252 (3) - By Government Body	5/7/2024	no objections 1. case type wrong 2. due to payment section 252 3.all pdf are blur 4. income tax service missed 5. bookmarking numbering missed If any	ANAM SIDDIQUI
1801	13/06/2024	Company Petition IB (IBC)	710102051642024		CANARA BANK VS GEETIKA KWEERA	Section 95(1)	18/07/2024	1. Pg-65 to 86,103 to 106,not clear please upload clear copy of the petition i request you to visit the registry in case of any	Kumar Vishwjeet
1803	13/06/2024	Company Petition IB (IBC)	710102051762024		CANARA BANK VS MANOJ GAUR	Sec 60(2),Section 95(1)	23/08/2024	1.wrong juridiction 2.L14106UP1995PLC019017 Please do file in allahabad acording to the juridiction, iff	HITESH SACHAR
1805	26/06/2024	Company Petition (Companies Act)	710102054222024		SOM ESTATES PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Sec 252 (3)	2/7/2024	pdf not clear case type wrong bookmarking numbering missed etc	ANAM SIDDIQUI
1807	26/06/2024	Company Petition IB (IBC)	710102054372024		CANARA BANK VS MRS. NEELAM BHATIA	Section 95(1)	1/8/2024	1.welfare missed 25 rs in the vaklatnama if any doubt please contact to regsitry regarding your file.	Brijesh Kumar Tamber
1809	26/06/2024	Company Petition IB (IBC)	710102054322024		CANARA BANK VS MR. SACHIN BHATIA	Section 95(1)	1/8/2024	1. welfare missed 25 rs in the vaklatnama if any doubt please contact to regsitry	Brijesh Kumar Tamber
1811	26/06/2024	Company Petition IB (IBC)	710102054362024		CANARA BANK VS MR. ANIL BHATIA	Section 95(1)	1/8/2024	"1.welfare missed 25 rs in the vaklatnama if any doubt please contact to regsitry regarding your file.	Brijesh Kumar Tamber
1813	26/06/2024	Company Petition (Companies Act)	710102054472024		ASWIN SAMAL VS TQS LOGISTICS SERVICES PRIVATE LIMITED	Sec. 241(1),Sec. 244(1)	4/9/2024	due to section 242 3rs court fee missed in vakaltanama and company master data missed (jurisdiction haryana)	Prateek Khandelwal
1815	3/7/2024	Company Petition IB (IBC)	710102056252024		PASHUPATI FACILITY & MANAGEMENT SERVICES PRIVATE LIMITED VS PAWANSUT MEDIA SERVICES PRIVATE LIMITED	IBC under Sec 7	11/7/2024	"""1.incomplete file only upload 5 page in the petition section,please do properly file after that we will check 2.i request you to visit the registry in case of any query after refile reminder /1""	SIDDHANT KUMAR SINGH
1817	2/7/2024	Company Petition IB (IBC)	710102056242024		PASHUPATI FACILITY & MANAGEMENT SERVICES PRIVATE LIMITED VS OM JAI JAGDISH INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7	11/7/2024	1.incomplete file only upload 5 page in the petition section,please do properly file after that we will check 2.i request you to visit the registry in case of any query after refile reminder /1	SIDDHANT KUMAR SINGH
1819	1/7/2024	Company Petition IB (IBC)	710102055532024		GAURAV SOOD VS OM JAI JAGDISH INFRASTRUCTURE PRIVATE LIMITED	Section 94(1)	17/09/2024	List of date and events missed	KAILASH
1821	15/07/2024	Company Petition IB (IBC)	710102060862024		VIKAS GARG VS OM JAI JAGDISH INFRASTRUCTURE PRIVATE LIMITED	Application under any other provisions- IBC	24/07/2024	1. main case wrong in pdf. 2. bookmarking compulsory with page numbering. 3. OCR missing. 4. remove Vikas Garg details in online portal and add	Vikas Garg
1823	12/7/2024	Company Petition IB (IBC)	710102059192024		INDIAN BANK VS MAHESH CHANDRA AGGARWAL	Section 95(1)	18/07/2024	1.incomplete file please do proerly file after we will check 2. you have only uploaded 11 pages	Amod

1825	11/7/2024	Company Petition IB (IBC)	710102059012024		INDOSPIRIT DISTRIBUTION LIMITED VS B9 BEVERAGES LIMITED	IBC Under Sec 9	18/07/2024	1.Pg-need to Book marking only voulme wise index 2.Pg-50 to 62,127,158 to 159,209 not clear if any doub please contact to registry reagrding your file	Himanshu Chaubey
1827	20/07/2024	Company Petition IB (IBC)	710102063272024		THE CANARA BANK LIMITED VS SMT. KAMLESH DEVI AGGARWAL	Section 95(1)	28/08/2024	1.Pg-28,29,30 not clear 2.master data missed for MIS ASIAN COLOUR COATED ISPAT LIMITED if any doubt please contact to regsitry regarding your file	Preet Singh Oberoi
1829	25/07/2024	Company Petition IB (IBC)	710102064692024		THE CANARA BANK LIMITED VS SH PRADEEP AGGARWAM	Section 95(1)	28/08/2024	No of Objectios. 1.Pg-28,29,30,31 not clear 2.master data missed for MIS ASIAN COLOUR COATED ISP AT LIMITED if any doubt please contact to registry regarding	Preet Singh Oberoi
1831	25/07/2024	Company Petition IB (IBC)	710102064642024		CANARA BANK VS CHANDRESH JAJOO	Sec 60(2),Section 95(1)	1/8/2024	No of Objectios. 1.section wrong please you can write like application under section 95 and readwith .....etc, 2.Pg-103,107,141,143,145,148,149,150,237,238	HITESH SACHAR
1833	25/07/2024	Company Petition IB (IBC)	710102064702024		THE CANARA BANK LIMITED VS SMT. SAPNA AGGARWAL	Section 95(1)	28/08/2024	No of Objectios. 1.Pg-28,29,30,31 not clear 2.master data missed for MIS ASIAN COLOUR COATED ISP AT LIMITED if any doubt please contact to registry regarding	Preet Singh Oberoi
1835	25/07/2024	Company Petition IB (IBC)	710102064722024		THE CANARA BANK LIMITED VS SH. VIKASH AGGARWAL	Section 95(1)	28/08/2024	No of Objectios. 1.Pg-28,29,30,31 not clear 2.master data missed for MIS ASIAN COLOUR COATED ISP AT LIMITED if any doubt please contact to registry regarding	Preet Singh Oberoi
1837	25/07/2024	Company Petition IB (IBC)	710102064732024		THE CANARA BANK LIMITED VS SMT ARCHANA AGGARWAL	Section 95(1)	28/08/2024	No of Objectios. 1.Pg-28,29,30,31 not clear 2.master data missed for MIS ASIAN COLOUR COATED ISP AT LIMITED if any doubt please contact to registry regarding your file	Preet Singh Oberoi
1839	24/07/2024	Contempt Petition(Companies Act)	710102064362024		VIKRAMADITYA EXPORTS PRIVATE LIMITED VS SMT ARCHANA AGGARWAL	Application under any other provisions	29/08/2024	1. case type wrong. 2. contact to registry regarding your file room no. 103.	PRAVEEN
1841	26/07/2024	Company Petition IB (IBC)	710102065232024		NARSINGH DASS AND COMPANY PRIVATE LIMITED VS INTERNATIONAL PRINT-O-PAC LIMITED	IBC Under Sec 9	23/08/2024	No of Objectios. 1.OCR missed 2.court fee missed @ 1 rs in vakalatnama if any doubt please contact to registry regarding your file reminder 3	NEERAJ GUPTA
1843	28/07/2024	Company Petition (Companies Act)	710102065872024		PARVEEN GAUTAM VS NAVEEN GAUTAM	Sec 425	2/8/2024	no of objections 1. case type wrong 2. memo of parties, brief synopsis and list of date and event missed 3.advocate sign missed in prayer 4.3rs court fee missed in	Avinya
1845	29/07/2024	Contempt Petition(Companies Act)	710102066142024		M/S HITECH COMPETENT BUILDERS PVT LIMITED VS SHRI PRADEEP MAHIPAL	Sec 425	6/8/2024	58-61 english translation missed	Himanshu Satija
1847	29/07/2024	Intervention Petition(Companies Act)	710102066162024		M/S HITECH COMPETENT BUILDERS PVT LIMITED VS SHRI PRADEEP MAHIPAL	Application under any other provisions	6/8/2024	1. section wrong. 2. add all respondent in online portal. 3. brief synopsis missing. 4. mention bookmarking according your index with page numbering. 5. pagination wrong in index.	Himanshu Satija
1849	22/07/2024	Company Petition (Companies Act)	710102063592024		MEIDEN T&D (INDIA) LIMITED VS REGISTRAR OF COMPANIES	Sec. 441	30/07/2024	no of objections 1. bookmarking are mandatory 2. OCR missing 3. all pdf pages, and cut are not clear 4 section wrong 5. memo of parties,brief synopsis and list of date missed 6. second volume index missed 7. master data index missed	NITESH

1851	1/8/2024	Company Petition IB (IBC)	710102067262024		DICKEY ALTERNATIVE INVESTMENT TRUST ACTING THROUGH DICKEY ASSET MANAGEMENT PRIVATE LIMITED INVESTMENT/FUND MANAGER VS JAYANI DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	3/9/2024	Juridiction wrong file shuld be in HYDERABAD	AMAR
1853	3/8/2024	Company Petition IB (IBC)	710102067572024		M/S. SARE GURUGRAM PRIVATE LIMITED VS M/S. DUET INDIA HOTELS (PUNE) PRIVATE LIMITED	IBC under Sec 7	13/08/2024	"U55101HR2008PTC046360 wrong juridiction please you can file in Haryana . "	Prakash Legal Advisers
1855	3/8/2024	Company Petition IB (IBC)	710102067582024		SARE GURUGRAM PRIVATE LIMITED VS M/S. DUET INDIA HOTELS (HYDERABAD) PRIVATE LIMITED	IBC under Sec 7	13/08/2024	U55101HR2008PTC046360 wrong juridiction please you can file in Haryana .	Prakash Legal Advisers
1857	2/8/2024	Company Petition (Companies Act)	710102067352024		SONIA SACHDEVA VS NIYATI COMMUNICATIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	28/08/2024	no of objections 2. due to payment section 246 3. memo of parties, brief synopsis and list of date not added in bookmarking 4. counsel sign missed index and other side 5.petition every page sign missed 6.company master data missed 7. Moa	Monica
1859	20/12/2023	Company Petition IB (IBC)	710102108172023		CENTRAL BANK OF INDIA VS RENA GAMBHIR	Section 95(1)	5/8/2024	No of Objectios. 1.pagination wrong in index. 2.pagination missed in index 3.Pg-74,79,80,82,84 to 88,99 to 109, 4.court fee @1 rs 5.master data missed reminder/4	MOHD
1861	7/6/2024	Intervention Petition (IBC)	710102049782024		MRS. RASHMI CHOPRA (COURT COMMISSIONER) VS UNIVERSAL BUILDWELL PVT. LTD.	Sec 60(5)	6/8/2024	" ""No of Objectios. 1.case type wrong. contact to regsitry regarding your file as per advocate reminder 2"	Rashmi
1863	7/6/2024	Intervention Petition (IBC)	710102049772024		MRS. RASHMI CHOPRA (COURT COMMISSIONER) VS UNIVERSAL BUILDWELL PVT. LTD.	Sec 60(5)	6/8/2024	" ""No of Objectios. 1.case type wrong. contact to regsitry regarding your file as per advocate reminder 2"	Rashmi
1865	6/6/2024	Intervention Petition (IBC)	710102049722024		MRS. RASHMI CHOPRA (COURT COMMISSIONER) VS MR. ATUL KUMAR KANSAL	Sec 60(5)	6/8/2024	" ""No of Objectios. 1.case type wrong. contact to regsitry regarding your file as per advocate reminder 2"	Rashmi
1867	5/8/2024	Intervention Petition(Companies Act)	710102068322024		GAV DEVELOPERS PRIVATE LIMITED VS SHUBH ADVISOR PRIVATE LIMITED	Rule 11 of NCLT	14/08/2024	file section wrong and case type wrong	NITIN KUMAR GUPTA
1869	5/8/2024	Intervention Petition (IBC)	710102068342024		ADVAITA BAJAJ VADHERA VS SP PROPBUILD LLP	Sec 60(5)	21/08/2024	No of Objection 1.incomplete file please do properly file if any doubt please contac to regsitry	Rishabh Nangia
1871	6/8/2024	Company Petition IB (IBC)	710102068352024		MR. BHARAT SHARMA VS SHRI ANAND BRAR	Section 95(1)	21/08/2024	"No of objections- 1.Pagination missed in book marking acording to thye index 2.list of date events and breif synopsis missed 3.councel detail missed after memo party 4.OCR missed 5.court fee and welafre missed	Bharti Nawlani

1873	6/8/2024	Contempt Petition (IBC)	710102068462024		M/S DECO VINYL PRIVATE LIMITED VS VIVEK RAHEJA CHAIRMAN IMPLEMENTATION AND MONITORING COMMITTEE-VEEKAY POLYCOATS LTD	Application under any other provisions- IBC	21/08/2024	Please you can write Contempt Petition under rule-11 and read with etc.....	Mayank Aggarwal
1875	9/8/2024	Company Petition (Companies Act)	710102069502024		MADAN SINGH RAJPUROHIT & ORS VS HINDUSTAN ENERGY SAVERS PRIVATE LIMITED	Application under any other provisions	21/08/2024	file issue kindly visit registry section	Akshay
1877	8/8/2024	CP(AA) Merger and Amalgamation(Companies Act)	710102069432024		AM WEBSHOP INDIA PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Rule 11 of NCLT	21/08/2024	1. remove respondent in online portal. 2. vakalatnama compulsory. 3. bookmarking compulsory with page numbering. 4. case type wrong. 5. pagination missing in pdf.	lalit mohan
1879	11/8/2024	Company Petition IB (IBC)	710102070182024		RAJESH NAGPAL VS STATE BANK OF INDIA	Section 94(1)	31/08/2024	wrong jusidiction you can file in Chandigarh	Kavindra Solanki
1881	14/08/2024	Company Petition IB (IBC)	710102070982024		SUNIL MAKKAR VS GLOBALWASH CREATION PRIVATE LIMITED	IBC Under Sec 9	23/08/2024	Wrong juridiction GLOBALWASH CREATION PRIVATE Ltd need to file in chandigarh	ASAV RAJAN ARORA
1883	14/08/2024	Company Petition (Companies Act)	710102070762024		GVS COMPANY PVT LTD VS KK BUILDERS	Sec. 97(1)	14/08/2024	,njhlkjfdhjiogfeiouhlihtjklhjikghughujhujhj ughjklrfhnyjhdgjkljnhjklghnjkfsghjkgtrfjkh ngytjlkyhkjluyjhol	P K
1885	14/08/2024	Company Petition IB (IBC)	710102070752024		ERA INFRASTRUICTURE VS MERA COMPAN Y LTD	IBC Under Sec 9	14/08/2024		P K
1887	12/8/2024	Company Petition IB (IBC)	710102070452024		AIR WAVE TECHNOCRATS PRIVATE LIMITED VS VOLTAS LIMITED	IBC Under Sec 9	21/08/2024	Wrong juridiction please do file in mumbai please check master data	VISHAL AGARWAL
1889	3/8/2024	Contempt Petition (IBC)	710102067592024		DECO VINYL PRIVATE LIMITED VS VIVEK RAHEJA	Application under any other provisions- IBC	21/08/2024	No of Objectios. 1.section wrong please you can write application under rule-11 readwith .....etc if any doubt please	Mayank Aggarwal
1891	13/08/2024	Company Petition IB (IBC)	710102070632024		INDO AMINES LIMITED VS INDIAN PEROXIDE LIMITED	IBC Under Sec 9	23/08/2024	No of objection. 1.Book marking incomplete acording to the index with the pagination 2.OCR missed 3.Pg-42 to 59,64,70 not clear 4.BR missed if any	Ajay Marathe
1893	21/08/2024	Company Petition IB (IBC)	710102072372024		CANARA BANK VS MONICA JAJOO	Sec 60(2),Section 95(1)	19/09/2024	No of objections 1.Pagination missed in index 2.affidavit not notarized 3.Pg-263,293 to 296A not clear 4.file upload	HITESH SACHAR
1895	18/05/2024	Company Petition (Companies Act)	710102043752024		NEETIKA SURYAWANSHI VS AMERICAN PRECOAT SPECIALITY PRIVATE LIMITED	Sec. 213	23/08/2024	bookmarking are mandatory index missed all petitioner and respondent detail missed in online portal petition every page not sign prayer missed affidavit missed Moa And Aoa missed master data missed proof of service missed	Digvijay Prasad
1897	21/08/2024	Company Petition (Companies Act)	710102072622024		HONASA CONSUMER LIMITED VS AMERICAN PRECOAT SPECIALITY PRIVATE LIMITED	Sec. 230-232 - Second Motion	23/08/2024	no of objections 1. case type wrong 2. second motion not link in first motion	Sanjeev
1899	22/08/2024	Company Petition IB (IBC)	710102072762024		AKARA CAPITAL ADVISORS PRIVATE LIMITED VS MEDBAY INDIA PRIVATE LIMITED	IBC Section 59,Section 60(5)	30/08/2024	incomplete file please do peroperly file after that we will check you have only upload 13 pages pdf	ATUL KUMAR
1901	23/08/2024	Company Petition IB (IBC)	710102072902024		THE CANARA BANK LIMITED VS DEEPAK RASTOGI	Section 95(1)	2/9/2024	No of objections 1.Service missed 2.need to sign on evry page 3.Pg-42,44,46,48,50 not clear 4.need to true copy on every page of annexure 5.volume wise index missed 6.welfare missed @ 5 rs on vakalatnama 7.date missed in	Divyanshu

1903	23/08/2024	Company Petition IB (IBC)	710102072912024		THE CANARA BANK LIMITED VS SONIA RASTOGI	Section 95(1)	2/9/2024	"No of objections 1.Service missed 2.need to sign on evry page 3.Pg-42,44,46,48,50 .....etc not clear 4.need to true copy on every page of annexure 5.volume wise index missed 6.welfare missed @ 5 rs on vakalatnama 7.date missed in vakalatnama 8.please mention true typed copy from to where	Divyanshu
1905	24/08/2024	Company Petition IB (IBC)	710102073262024		NAVEEN BAJAJ VS SONIA RASTOGI	Section 94(1)	13/09/2024	No of objections 1.please do properly file and merge in single pdf after tha we will check and informe you if any doubt	Sidhant
1907	25/08/2024	Company Petition IB (IBC)	710102073482024		MURARI LAL SONI VS SONIA RASTOGI	Section 94(1)	2/9/2024	1.list of date events and brief syopsis missed 2.OCR missed 3.councel detail missed after index,memo 4.Pg-11,12,13,25, 5.need to true copy sign on every page of annecure 6.volume wise index missed 7.double pagination missed 8.vakalatnama missed 9.volume wise	SANJAY GUPTA
1909	27/08/2024	CP(AA) Merger and Amalgamation(Companies Act)	710102073732024		HONASA CONSUMER LIMITED VS SONIA RASTOGI	Sec. 230-232 - Second Motion	4/9/2024	kindly upload proper pdf	Sanjeev
1911	27/08/2024	Company Petition IB (IBC)	710102073782024		THAITHOTTATHIL ABDUL SALAM VS AL NOOR HOSPITALS PRIVATE LIMITED	Section 94(1)	6/9/2024	please merge file in single pdf with the right formate after that wel will check if any doubt please contact to registry regarding your file.	SHAJI CHIRAYATH
1913	29/08/2024	Company Appeal(Companies Act)	710102074482024		THAITHOTTATHIL ABDUL SALAM VS AL NOOR HOSPITALS PRIVATE LIMITED	Sec 252 (3) - By Government Body	2/9/2024	no of objections 1. kindly merge pdf and remove extra pdf then proper check your file 2. due to payment section 252 this company not government company	Kunal Madan
1915	29/08/2024	Company Petition (Companies Act)	710102074422024		BABA AGRIBUILD PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Sec 252 (1)	2/9/2024	no of objection 1.bookmarking are mandatory 2. ocr missing 3. case type wrong 4. kindly merge all pdf and extra pdf remove then properly check your file	ROHIT SHARMA
1917	28/08/2024	Company Petition IB (IBC)	710102074242024		SAMMAAN CAPITAL VS SKY FORESTS PROJECTS PRIVATE LIMITED	IBC under Sec 7	6/9/2024	wrong juridiction please do file in chandigarh U45201HR2005PTC077760	J SAGAR ASSOCIATES DELHI
1919	1/9/2024	Company Petition IB (IBC)	710102075232024		CANARA BANK VS RICHA MITTAL	Section 95(1)	10/9/2024	"No of objections 1.pagination missed in book marking 2.Double pagination not allowed 3.need to true copy sign on every page of annexure	Saurabh Kushawaha
1921	1/9/2024	Company Petition IB (IBC)	710102075242024		CANARA BANK VS SANJJEEV MITTAL	Section 95(1)	10/9/2024		Saurabh Kushawaha
1923	1/9/2024	Company Petition IB (IBC)	710102075262024		CANARA BANK VS SATPAL GOYAL	Section 95(1)	11/9/2024	"No of objections 1.pagination missed in book marking 2.Double pagination not allowed 3.need to true copy sign on every page of annexure	Saurabh Kushawaha
1925	1/9/2024	Company Petition IB (IBC)	710102075212024		CANARA BANK VS SANJEEV KRISHNA SHARMA	Section 95(1)	10/9/2024	"No of objections 1.pagination missed in book marking 2.Double pagination not allowed 3.need to true copy sign on every page of annexure	Saurabh Kushawaha
1927	1/9/2024	Company Petition IB (IBC)	710102075192024		CANARA BANK VS ANIL AGARWAL	Section 95(1)	11/9/2024	No of objections 1.pagination missed in book marking 2.Double pagination not allowed 3.need to true copy sign on every page of annexure 4.court fee welfare	Saurabh Kushawaha
1929	2/9/2024	Company Petition IB (IBC)	710102075372024		CANARA BANK VS MR. DEEPAK JAIN	Section 95(1)	10/9/2024	No of objections 1.pg-53,55,59,63,64,67,68,73,77,118,132,133,134,135 not clear 2.master data missed 3.some pages not clear please upload	VIKRAM
1931	1/9/2024	Company Petition IB (IBC)	710102075222024		CANARA BANK VS RAJEEV MITTAL	Section 95(1)	11/9/2024	"No of objections 1.pagination missed in book marking 2.Double pagination not allowed 3.need to true copy sign on every page of annexure	Saurabh Kushawaha
1933	3/9/2024	Company Petition (Companies Act)	710102075882024		SAMIR MODI VS GODFREY PHILLIPS INDIA LIMITED AND ORS	Sec. 241(1),Sec. 242(4),Sec. 244(1)	4/9/2024	no of objections 1. jurisdiction issue (mumbai) 2. annexure 12 not clear 3. all respondent proof of service missed	APOORV
1935	6/9/2024	Company Petition IB (IBC)	710102076832024		CANARA BANK VS MAST RAM ATTER	Section 95(1)	18/09/2024	No of objection 1.pagination missed in book marking 2.need to true copy on annexure every pages 3.court fee and	Saurabh Kushawaha

1937	1/9/2024	Company Petition IB (IBC)	710102075252024		CANARA BANK VS SANTOSH GOYAL	Section 95(1)	10/9/2024	"No of objections 1.pagination missed in book marking 2.Double pagination not allowed 3.need to true copy sign on every page of annexure	Saurabh Kushawaha
1939	8/9/2024	Company Petition IB (IBC)	710102077412024		CANARA BANK VS KRISHAN PAL SINGH	Section 95(1)	18/09/2024	"1.Book marking pagination missed acording to the index 2.please you can write as application under section 95(1) .....ect readwith	Saurabh Kushawaha
1941	8/9/2024	Company Petition IB (IBC)	710102077402024		CANARA BANK VS RAMKESH BASHISHT	Section 95(1)	18/09/2024	No of objection 1.Book marking pagination missed acording to the index 2.please you can write as application under section 95(1) readwith Under rule	Saurabh Kushawaha
1943	12/9/2024	Company Petition (Companies Act)	710102078542024		DEEPSHIKHA GOEL VS KRITA ENGINEERING PRIVATE LIMITED	Application under any other provisions	27/09/2024	wrong file only one page upload	DEEPSHIKHA GOEL
1945	10/9/2024	Company Petition (Companies Act)	710102078112024		MADAN SINGH RAJPUROHIT VS RAHUL	Rule 11 of NCLT	18/09/2024	no of objections 1. case type wrong you can change case type then check proper file	AMIT VERMA
1947	12/9/2024	Company Petition IB (IBC)	710102078582024		AAA LANDMARK PRIVATE LIMITECD VS GRANDSTAR REALTY PVT. LTD.	Rule 11 of NCLT, 2016	20/09/2024	1. case type wrong. 2. remove respondent in online portal. 2. ticket put on blank side in vakalatnama.	Achal Gupta
1949	12/9/2024	Intervention Petition (IBC)	710102078942024		SHAILEE CONSTRUCTION VS SCK INFRATECH PRIVATE LIMITED	Rule 11 of NCLT, 2016	30/09/2024	No of objection 1.index missed 2.cae type wrong 3.court fee and welfare missed in vakalatnama 4.4.file upload with defect again and again if any doubt contact to	SHIVAM SEHGAL
1951	16/09/2024	Company Petition IB (IBC)	710102079752024		MADAN SINGH RAJPUROHIT VS UNION OF INDIA	Rule 11 of NCLT, 2016	24/09/2024	No of objection 1.section wrong technically 2.pagination missed in index 3.need to sign after index 4.pagination missed in pdf 5.Book marking missed with the pagination acording to the index 6.service missed 7.vakalatnama missed 8.please fill all party from the memo in	AMIT VERMA
1953	16/09/2024	Company Petition IB (IBC)	710102079822024		EVEREST INFRA SERVICES VS PNC INFRATECH LIMITED	IBC Under Sec 9	24/09/2024	No of objections 1.Book marking missed with the pagination acording to the index 2.OCR missed 3.BR missed 4.Reply	A.S likhari, Adv
1955	14/09/2024	Company Petition IB (IBC)	710102079632024		ADITYA WADHAWAN VS PNC INFRATECH LIMITED	Section 94(1)	23/09/2024	No fo objections 1. book marking missed with the pagination acording to the index 2.sign missed after index and memo party 3.need to sign every page of application 4.need to true copy sign on every page of	MRINAL HARSH VARDHAN
1957	17/09/2024	Company Petition IB (IBC)	710102080452024		GWALEC ELECTRICALS PRIVATE LTD VS N JOHNSON ENGINEERS PRIVATE LIMITED	IBC Under Sec 9	24/09/2024	NO of objection 1.Pg-70 to 123 cut 2.need to true copy sign on every page of annexure 3.court fee missed @ 1 rs 4.	Shubham
1959	18/09/2024	Company Petition IB (IBC)	710102080622024		ASHISH JAIN VS PERFECT CONSTECH PRIVATE LIMITED	IBC under Sec 7	25/09/2024	No of objection 1.Service missed 2.Court fee missed @ 1 rs 3.section-7 not mention in pdf	Shohit Chaudhry
1961	18/09/2024	Company Petition IB (IBC)	710102080592024		CAP. VISHNU PRASAD DWIVEDI VS RAHEJA DEVELOPERS LIMITED	IBC under Sec 7	25/09/2024	"No of objection 1.Service missed 2.pagination missed in index 3.Book marking missed with the pagination acording to the index 4.need to sign on every page of application 5.OCR	KARAN MALHOTRA
1963	20/09/2024	Company Appeal(Companies Act)	710102081012024		CAP. VISHNU PRASAD DWIVEDI VS RAHEJA DEVELOPERS LIMITED	Sec 252 (3)	25/09/2024	no of objections 1. bookmarking are mandatory 2. OCR missing 3. index numbering incomplete 4. 46-47,67,69,70 page wrong arrange 5. 71 english translation missed 6. stk 7 list missed 7.	Rashmi
1965	26/09/2024	Transfer Petition (IBC)	710102083052024		BRILLIANT METALS PRIVATE LIMITED VS AVDHESH MITTAL	Rule16(d),NCLT Rules,2016 IBC	27/09/2024	No of objections 1.Case type wrong 2.list of date events brief synopsis missed 3.	Jitesh
1967	18/04/2023	Interlocutory Application (I.B.C)	710102036572023	COMPANY PETITION IB (IBC)/277(ND)2020	SRSA RETAIL PVT. LTD. VS BONZO KIDS APPAREL PVT. LTD.	Sec 60(5)	8/5/2024	Prayer incomplete Vakalatnama missing contact to registry	YASH PRAKASH SHARAN

1969	14/07/2023	Restoration Application (Companies Act)	710102060792023	COMPANY PETITION (COMPANIES ACT)/63(PB)2019	ROOPAK NARENDRA KOTHARI VS KOTHARI ASSOCIATES PVT LTD	Rule 11 of NCLT	16/02/2024	All party in memo party should be on online portal and page number missing 20 to 26 , 34 to 36 page and bookmarking as per index with page nos	Pankaj
1971	27/09/2023	Interlocutory Application (I.B.C)	710102083792023	COMPANY PETITION IB (IBC)/323(ND)2019	PRAMOD KUMAR VS THEME EXPORT PVT LTD	Rule 11 of NCLT, 2016	4/5/2024	main case wrong section mention in index or page no 2 sign missing application every page true copy sign missing in annexure bookmarking as per index with	Hemang
1973	6/10/2023	Interlocutory Application (I.B.C)	710102086002023	COMPANY PETITION IB (IBC)/1899(ND)2019	CARGO PLANNERS LTD VS AAKRITI INFO-MEDIA PVT LTD	Sec 60(5)	27/02/2024	memo party mismatch according to online portal. IASs title online portal according to pdf	Ritesh Agrawal
1975	6/10/2023	Interlocutory Application (I.B.C)	710102085952023	COMPANY PETITION IB (IBC)/1899(ND)2019	CARGO PLANNERS LTD VS AAKRITI INFO-MEDIA PVT LTD	Application under any other provisions- IBC	27/02/2024	remove main case party in online portal and added liquidator details in online portal. section wrong choose rule 11 in online portal.	Ritesh Agrawal
1977	14/10/2023	Interlocutory Application (I.B.C)	710102089482023	COMPANY PETITION IB (IBC)/1372(PB)2018	DEEPIKA BHUGRA PRASAD LIQUIDATOR OF VS AAKRITI INFO-MEDIA PVT LTD	Application under any other provisions- IBC	2/1/2024	page no. missing in index and true copy sign missing on annexure affidavit address mismatch with notary	Dhananjaya Sud
1979	14/10/2023	Interlocutory Application (I.B.C)	710102089522023	COMPANY PETITION IB (IBC)/132(PB)2017	SANJAY GUPTA LIQUIDATOR OF SAM TEL COLOR LIMITED VS AAKRITI INFO-MEDIA PVT LTD	Sec 60(5)	11/1/2024	Progress report and Application separate file in Separate IA	Dhananjaya Sud
1981	19/10/2023	Interlocutory Application (I.B.C)	710102092182023	COMPANY PETITION IB (IBC)/1899(ND)2019	CARGO PLANNERS LTD VS AAKRITI INFO-MEDIA PVT LTD	Rule 11 of NCLT, 2016	27/02/2024	vineeta gupta detail missing on online portal bookmarking as per index with page nos	Ritesh Agrawal
1983	16/10/2023	Interlocutory Application (I.B.C)	710102090752023	COMPANY PETITION IB (IBC)/1493(PB)2018	ENKAY INDIA RUBBER CO PVT LTD VS SUMERU PROCESSORS PVT LTD	Application under any other provisions- IBC	29/02/2024	both reports file separate contact to registry	RAJIV MALIK
1985	7/11/2023	Interlocutory Application (I.B.C)	710102097022023	COMPANY PETITION IB (IBC)/558(ND)2019	RAM TILAK & ORS VS RATHI ISPAT LIMITED	Rule 11 of NCLT, 2016	5/3/2024	fill all details in online portal. section wrong. applicant respondent fill online as per memo party. need every page sign.	VIPUL SRIVASTAV ADVOCATE
1987	9/11/2023	Interlocutory Application (I.B.C)	710102097612023	COMPANY PETITION IB (IBC)/674(PB)2021	MIS DECOR SOURCING VS VARDHMAN ESTATES AND DEVELOPERS PRIVATELIMITED	Sec 60(5)	2/2/2024	pdf not clear.	Palash Singhai
1989	28/11/2023	Company Application(Companies Act)	710102101922023	COMPANY PETITION (COMPANIES ACT)/69(ND)2015	PUSHPINDER BHANDARI VS MR. AJEET SINGH BHANDARI	Application under any other provisions	18/02/2024	respondent missing in memo of parties. sign missing on application bookmarking as per index with page nos	Harshit Batra
1991	24/11/2023	Company Application(Companies Act)	710102101302023	COMPANY PETITION (COMPANIES ACT)/138(ND)2019	SABHARWAL FOOD INDUSTRIES PRIVATE LIMITED VS MANHAR SABHARWAL	Application under any other provisions ,Rule 11 of NCLT	13/02/2024	applicant respondent detail fill online according to memo of party bookmarking as per index with page nos	Sourabh Gupta
1993	30/11/2023	Interlocutory Application (I.B.C)	710102102872023	COMPANY PETITION IB (IBC)/17(ND)2019	ACHIN GAUTAM VS M/S INTELLICITY BUSINESS PARK PVT. LTD	Sec 60(5)	13/02/2024	bookmarking as per index with page nos	Kumar Mihir
1995	7/12/2023	Interlocutory Application (I.B.C)	710102104722023	COMPANY PETITION IB (IBC)/1757(PB)2018	ANIL KUMAR VISHWAS VS MUKUL KUMAR	Rule 11 of NCLT, 2016	21/02/2024	applicant respondent fill online according to mop affidavit attach second applicant	Bhavya Sethi
1997	7/12/2023	Company Application(Companies Act)	710102104772023	COMPANY PETITION (COMPANIES ACT)/164(ND)2023	PARDEEP KUMAR SHAH VS PAWAN KUMAR SHAH	Rule 11 of NCLT	16/01/2024	dua payment section 151.	RAKESH KUMAR
1999	13/12/2023	Company Application(Companies Act)	710102105942023	COMPANY PETITION (COMPANIES ACT)/165(ND)2023	PARDEEP KUMAR SHAH VS PAWAN KUMAR SHAH	Rule 11 of NCLT	16/01/2024	Bookmarking Compulsory	RAKESH KUMAR

2001	12/12/2023	Interlocutory Application (I.B.C)	710102105672023	COMPANY PETITION IB (IBC)/802(ND)2022	IRP SHAMSHER BAHADUR SINGH VS PAWAN KUMAR SHAH	22(3)a	1/2/2024	Bookmarking Compulsory as per index with page nos	VARSHA
2003	12/12/2023	Restoration Application (IBC)	710102105662023	COMPANY PETITION IB (IBC)/175(ND)2023	TURNKEY INFRASTRUCTURES PRIVATE LIMITED VS VIPUL LIMITED	Sec 60(5)	8/2/2024	section wrong mention rule 11	Sandeep
2005	15/12/2023	Interlocutory Application (I.B.C)	710102106622023	COMPANY PETITION IB (IBC)/362(ND)2023	ARUN CHADHA VS VIPUL LIMITED	Rule 11 of NCLT, 2016	1/3/2024	bookmarking as per index with page nos	SURBHI
2007	18/12/2023	Restoration Application (IBC)	710102107372023	COMPANY PETITION IB (IBC)/1083(PB)2018	YEESHU JAIN VS UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL OF ADEL LANDMARKS LTD	Application under any other provisions- IBC	1/5/2024	power of attorney not notarized contact to registry	ANCHIT
2009	28/12/2023	Interlocutory Application (I.B.C)	710102110022023	COMPANY PETITION IB (IBC)/571(PB)2021	SAPAN MOHAN GARG VS UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL OF ADEL LANDMARKS LTD	Application under any other provisions- IBC	11/1/2024	section fill online according to pdf. main case applicant name mismatch in pdf or online.	Chandhiok&mahajan
2011	28/12/2023	Company Appeal (IBC)	710102109982023	COMPANY PETITION IB (IBC)/1565(PB)2018	MR. MAHADEVAN NAGARATNAM VS M/S. CROWN REALTECH PRIVATE LIMITED	Application under any other provisions- IBC	4/1/2024	case type wrong "BOOK MARKING AND DIGITAL SIGNATURE COMPULSORY "	SAURABH
2013	30/12/2023	Restoration Application (IBC)	710102110892023	COMPANY PETITION IB (IBC)/50(PB)2021	EMPLOYEE PROVIDENT FUND ORGANIZATION VS VINAY KUMAR SINGHAL	Rule 11 of NCLT, 2016	17/01/2024	order missing. restoration mention in index and prayer.	Kaushik Kumar Dey
2015	1/1/2024	Interlocutory Application (I.B.C)	710102000092024	COMPANY PETITION IB (IBC)/208(PB)2019	BRIJENDER SINGH DESWAL LIQUIDATOR VS AVJ INFRASTRUCTURE PRIVATE LIMITED (IN LIQUIDATION)	Application under any other provisions- IBC	5/1/2024	fill all details in online portal. bookmarking compulsory.	B S Deswal
2017	5/1/2024	Interlocutory Application (I.B.C)	710102001252024	COMPANY PETITION IB (IBC)/20(ND)2022	PRATIBHA SHARMA VS FERROUS INFRASTRUCTURE PRIVATE LIMITED	Sec 60(5)	11/1/2024	memo of parties missing. pagination missing in index. date missing in index and prayer. applicant sign missing in prayer. notary missing in affidavit. need every page sign. vakalatnama not mention in index. 25Rs welfare fee and 3Rs court	Abhinav
2019	2/1/2024	Interlocutory Application (I.B.C)	710102000472024	COMPANY PETITION IB (IBC)/685(ND)2022	HARVINDER SINGH IRP VS FERROUS INFRASTRUCTURE PRIVATE LIMITED	Rule 11 of NCLT, 2016	8/1/2024	due payment section 17 and 13. affidavit address mismatch in notary. bookmarking compulsory.	JAGNEET SINGH
2021	4/1/2024	Interlocutory Application (I.B.C)	710102000932024	COMPANY PETITION IB (IBC)/556(ND)2023	PRAVEEN KUMAR GARG PROP. OF G S V PRODUCTS VS APS INFRA ENGINEERS PRIVATE LIMITED	Rule 11 of NCLT, 2016	8/1/2024	page no. 19 are not clear. remove double pagination. bookmarking compulsory.	JAGNEET SINGH
2023	8/1/2024	Company Application(Companies Act)	710102002292024	COMPANY PETITION (COMPANIES ACT)/114(ND)2015	MUKESH KUMAR SHARMA VS M/S INTERADS ADVERTISING PVT LTD	Section 379	12/1/2024	section wrong and all party in memo party should be on online portal	Sanjana Saddy
2025	19/12/2023	Restoration Application (IBC)	710102107642023	COMPANY PETITION IB (IBC)/1083(PB)2018	KRISHNA SHANKAR RAI VS UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL OF ADEL LANDMARKS LTD	Application under any other provisions- IBC	1/5/2024	contact to registryPage no 31 not clear power of attroney notary missing	ANCHIT

2027	19/12/2023	Restoration Application (IBC)	710102107632023	COMPANY PETITION IB (IBC)/1083(PB)2018	HARMEET RAI VS UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL OF ADEL LANDMARKS LTD	Application under any other provisions- IBC	1/5/2024	contact to registrypower of attorney not notarized	ANCHIT
2029	4/1/2024	Interlocutory Application (I.B.C)	710102000842024	COMPANY PETITION IB (IBC)/129(ND)2023	SURESH KUMAR VERMA AND ORS VS ECO GREEN BUILDTECH PRIVATE LIMITED	Sec 60(5)	17/02/2024	all applicants affidavit POA authority letter attach	ADITYA
2031	3/1/2024	Interlocutory Application (I.B.C)	710102000662024	COMPANY PETITION IB (IBC)/740(PB)2022	STATE BANK OF INDIA VS PALKA DHINGRA	Rule 11 of NCLT, 2016	8/1/2024	bookmaking compulsory.	ARV CHAMBERS LAW
2033	4/1/2024	Interlocutory Application (I.B.C)	710102000912024	COMPANY PETITION IB (IBC)/683(ND)2023	SHAMSHER BHADHUR SINGH VS PALKA DHINGRA	Application under any other provisions- IBC	23/01/2024	bookmarking compulsory	VARSHA
2035	9/1/2024	Interlocutory Application (I.B.C)	710102002682024	COMPANY PETITION IB (IBC)/456(ND)2018	MR. SIDHANT KAPOOR VS MR. ATUL KANSAL	Sec 60(5)	13/01/2024	application every page sign,41 page not clear	Nitesh
2037	8/1/2024	Interlocutory Application (I.B.C)	710102002672024	COMPANY PETITION IB (IBC)/2432(PB)2019	MECON LIMITED VS M/S INTEC INDIA LIMITED LTD	Rule 11 of NCLT, 2016	29/01/2024	all party in memo party should be on online portal Case Type Wrong both application separate file	JOYDIP
2039	4/1/2024	Interlocutory Application (I.B.C)	710102001042024	COMPANY PETITION IB (IBC)/43(ND)2018	DHRUV GUPTA VS MR. DINESH SOOD LIQUIDATOR	Rule 11 of NCLT, 2016	23/01/2024	affidavit address mismatch in notary.	Rajanish
2041	9/1/2024	Miscellaneous Application (IBC)	710102002942024	COMPANY PETITION IB (IBC)/357(ND)2022	SURESH SAREEN & ORS VS INTERNATIONAL LAND DEVELOPERS PRIVATELIMITED	Application under any other provisions- IBC	13/01/2024	wrong filing. bookmarking compulsory. CASE TYPE WRONG CHECK DOCUMENTS PROPERLY	ISHAAN GEORGE
2043	9/1/2024	Company Application(Companies Act)	710102003102024	COMPANY PETITION (COMPANIES ACT)/83(ND)2022	ACO DEVELOPERS PVT. LTD VS SKY SCRAPER INFRA PROJECTS PVT. LTD & ORS	Sec. 242(4)	29/01/2024	pagination wrong in pdf and pagination mismatch with the pdf and book marking	HARSHITA GULATI
2045	9/1/2024	Interlocutory Application (I.B.C)	710102002912024	COMPANY PETITION IB (IBC)/194(ND)2021	MRS.NEHA CHAUHAN VS AJNARA INDIA LIMITED	Rule 11 of NCLT, 2016	13/01/2024	memo of parties missing.	shivam
2047	9/1/2024	Interlocutory Application (I.B.C)	710102003072024	COMPANY PETITION IB (IBC)/456(ND)2018	M/S SALASAR INFRASTRUCTURE DEVELOPERS VS MR. ATUL KANSAL	Sec 60(5)	13/01/2024	applicant and respondent detail incomplete on online portal and 57-58,64-66,68,70-71,not clear page and bookmarking and digital sign compulsory	Nitesh
2049	9/1/2024	Interlocutory Application (I.B.C)	710102003212024	COMPANY PETITION IB (IBC)/178(PB)2017	PRABHJIT SINGH SONI VS MR. ATUL KANSAL	Regulation 44(2), Liquidation process Regulation, 2016	13/01/2024	section wrong. bookmarking compulsory.	PRABHJIT
2051	9/1/2024	Interlocutory Application (I.B.C)	710102003342024	COMPANY PETITION IB (IBC)/02(PB)2017	AMR MALL AND I HOMES OWNER WELFARE ASSOCIATION VS M/S. AMR INFRATRUCTURES LIMITED	Sec 60(5)	13/01/2024	page no.169-174 not clear page and welfare and court fee missing and true copy missing and sign missing in application pge	Sarim Khan
2053	11/1/2024	Interlocutory Application (I.B.C)	710102003742024	COMPANY PETITION IB (IBC)/84(ND)2021	PHOENIX ARC PRIVATE LIMITED VS ELLY REALCON PRIVATE LIMITED	Application under any other provisions- IBC	27/01/2024	section wrong and due payment other section	Shikhar Kumar
2055	6/1/2024	Interlocutory Application (I.B.C)	710102001372024	COMPANY PETITION IB (IBC)/16(PB)2017	MR. HARISH CHANDER MANCHANDA VS ELLY REALCON PRIVATE LIMITED	Rule 11 of NCLT, 2016	11/1/2024	section wrong.	RAKESH KUMAR
2057	11/1/2024	Miscellaneous Application(Companies Act)	710102003932024	COMPANY PETITION (COMPANIES ACT)/151(ND)2023	SUMIT VERMA VS SLATWALL COMMERCE PRIVATE LIMITED	Rule 11 of NCLT	15/01/2024	case type wrong and memo party missing and address and notary mismatch in affidavit	Beleena Biju

2059	24/04/2023	Restoration Application (Companies Act)	710102038202023	COMPANY PETITION (COMPANIES ACT)/182(ND)2019	TRANSCONTINENTAL FREIGHT SERVICES INDIA PVT LTD VS SUMERU VERRDHE TECHNOLOGIES PVT LTD	Any other provision - Govt body	31/05/2024	all detail fill online portal.3 Rs court fee missing and memo party missing section mention index or page no 1- rule 11 or sec 48 also mention in online portal or payment due and bookmarking missing as per index with page nos ocr missing order missing service missing contact to	Shivam
2061	6/1/2024	Interlocutory Application (I.B.C)	710102001732024	COMPANY PETITION IB (IBC)/2581(ND)2019	JAKSON ENGINEERS LIMITED VS SUMERU VERRDHE TECHNOLOGIES PVT LTD	Any other provision - Govt body	12/1/2024	wrong filing.	Tushar Kumar
2063	27/12/2023	Miscellaneous Application(Companies Act)	710102109602023	COMPANY PETITION (COMPANIES ACT)/88(ND)2023	RUPA DAIRY FARMS PRIVATE LIMITED VS RUPA DAIRY FARMS PRIVATE LIMITED	Rule 11 of NCLT	16/01/2024	case type wrong. memo of parties mismatch according your online portal. memo of parties missing in index. memo party missing	S.S. Ahluwalia
2065	8/1/2024	Interlocutory Application (I.B.C)	710102002222024	COMPANY PETITION IB (IBC)/2742(ND)2019	KUSUM DWIVEDI VS M/S THREE C SHELTERS PVT. LTD.	Rule 11 of NCLT, 2016	12/1/2024	need to sign every page in application and notary missing in affidavit and bookmarking and digital sign compulsory	Akash Verma
2067	12/1/2024	Interlocutory Application (I.B.C)	710102004262024	COMPANY PETITION IB (IBC)/330(ND)2021	MR. SACHIN SAXENA VS RESOLUTION PROFESSIONAL OF M/S ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED (THE FERNHILL PROJECT)	Sec 60(5)	16/01/2024	wrong filing.	Krishan Kumar
2069	12/1/2024	Interlocutory Application (I.B.C)	710102004292024	COMPANY PETITION IB (IBC)/2628(ND)2019	BANARSI SINGH AND OTHERS VS SARAYA INDUSTRIES LTD	Sec 60(5)	17/01/2024	added all applicant in online portal. bookmarking compulsory. need every page sign and true copy in annexure.	BIRENDRA PRASAD SINGH
2071	13/01/2024	Interlocutory Application (I.B.C)	710102004422024	COMPANY PETITION IB (IBC)/904(PB)2018	HARVINDER KUMAR JATANA VS SARAYA INDUSTRIES LTD	Application under any other provisions- IBC	17/02/2024	page numbering missing in bookmarking	HARVINDER
2073	15/01/2024	Interlocutory Application (I.B.C)	710102005462024	COMPANY PETITION IB (IBC)/1059(ND)2018	AVHILASH KUMAR VS SHUBHKAMNA BUILDTECH PVT. LTD.	Sec 60(5)	5/2/2024	affidavit not clear. pagination wrong. need every page sign and true copy in annexure. vakalatnama not clear	Anjaneya
2075	15/01/2024	Interlocutory Application (I.B.C)	710102005562024	COMPANY PETITION IB (IBC)/559(PB)2017	M/S PADIA TIMBER COMPANY PVT. LTD. VS SHUBHKAMNA BUILDTECH PVT. LTD.	Sec 60(5)	18/01/2024	page no. 3 not clear. applicant sign missing in prayer. bookmarking compulsory.	Pankaj
2077	16/01/2024	Interlocutory Application (I.B.C)	710102006382024	COMPANY PETITION IB (IBC)/546(PB)2018	LIQUIDATION PROCEEDINGS OF STERLING VEHICLES AND GENERAL SALES PVT LTD VS STERLING VEHICLES & GENERAL SALES PVT LTD	Application under any other provisions- IBC	18/01/2024	bookmarking compulsory.	Sunil Prakash Sharma
2079	16/01/2024	Interlocutory Application (I.B.C)	710102005702024	COMPANY PETITION IB (IBC)/1510(ND)2019	DEEPIKA B PRASAD LIQUIDATOR OF KANIK VS STERLING VEHICLES & GENERAL SALES PVT LTD	Sec 60(5)	31/01/2024	fill all details in online portal. bookmarking compulsory as per index with page nos	Dhananjaya Sud
2081	16/01/2024	Interlocutory Application (I.B.C)	710102006002024	COMPANY PETITION IB (IBC)/1064(PB)2018	M/S. GRID INFRATECH PVT. LTD. VS M/S. HYTHRO POWER CORPORATION LTD.	Application under any other provisions- IBC	18/01/2024	bookmarking compulsory.	kinshuk Chatterjee
2083	16/01/2024	Interlocutory Application (I.B.C)	710102005932024	COMPANY PETITION IB (IBC)/1064(PB)2018	MAHESH AGARWAL VS M/S. HYTHRO POWER CORPORATION LTD.	Application under any other provisions- IBC	19/01/2024	pagination not complete in index. please delete double pdf. bookmarking compulsory.	kinshuk Chatterjee

2085	16/01/2024	Interlocutory Application (I.B.C)	710102006402024	COMPANY PETITION IB (IBC)/132(PB)2017	MR SANJAY GUPTA-LIQUIDATOR OF SAMTEL COLOR LIMITED VS M/S. HYTHRO POWER CORPORATION LTD.	Sec 60(5)	4/3/2024	fill all details in online portal. section wrong online according to pdf. bookmarking compulsory as per index with page nos	Dhananjaya Sud
2087	16/01/2024	Interlocutory Application (I.B.C)	710102006232024	COMPANY PETITION IB (IBC)/15(PB)2017	ARUNAVA SIKDAR CLUTCH AUTO LIMITED VS M/S. HYTHRO POWER CORPORATION LTD.	Application under any other provisions- IBC	19/01/2024	fill all details in online portal. bookmarking compulsory.	ARUNAVA SIKDAR
2089	16/01/2024	Interlocutory Application (I.B.C)	710102006162024	COMPANY PETITION IB (IBC)/532(PB)2017	K.V. SIVARAMAN LIQ. HARIDWAR VS M/S. HYTHRO POWER CORPORATION LTD.	Application under any other provisions- IBC	1/2/2024	bookmarking compulsory as per index with page nos affidavit address mismatch with notary full detail fill in online portal	Dhananjaya Sud
2091	16/01/2024	Interlocutory Application (I.B.C)	710102006082024	COMPANY PETITION IB (IBC)/564(ND)2019	KASHI VISWANATHAN SIVARAMAN GLOBALITE VS M/S. HYTHRO POWER CORPORATION LTD.	Application under any other provisions- IBC	19/01/2024	fill all details in online portal. bookmarking compulsory.	AMAR
2093	16/01/2024	Interlocutory Application (I.B.C)	710102006142024	COMPANY PETITION IB (IBC)/299(ND)2019	DEEPIKA B PRASAD LIQUIDATOR PARIVARTAN VS M/S. HYTHRO POWER CORPORATION LTD.	Application under any other provisions- IBC	31/01/2024	bookmarking compulsory as per index with page nos fill all details in online portal.	Dhananjaya Sud
2095	15/01/2024	Interlocutory Application (I.B.C)	710102005612024	COMPANY PETITION IB (IBC)/597(PB)2017	ADV. SANJAY GUPTA VS M/S. HYTHRO POWER CORPORATION LTD.	Application under any other provisions- IBC	31/01/2024	bookmarking compulsory as per index with page nos	Dhananjaya Sud
2097	16/01/2024	Interlocutory Application (I.B.C)	710102006512024	COMPANY PETITION IB (IBC)/296(PB)2023	VIJAY PRATAP SINGH VS ASHISH SINGH	Rule 11 of NCLT, 2016	17/02/2024	year wrong mention on vakalatnama	Arjun Sehgal
2099	17/01/2024	Interlocutory Application (I.B.C)	710102006742024	COMPANY PETITION IB (IBC)/3455(ND)2019	MR. HANS RAJ BHOGRA LIQUIDATOR OF MK FURNCRAFT PRIVATE LIMITED VS ASHISH SINGH	Application under any other provisions- IBC	7/2/2024	pdf not clear. section wrong. fill all details in online portal. mention bookmarking according your index with numbering.	Dhananjaya Sud
2101	16/01/2024	Interlocutory Application (I.B.C)	710102006522024	COMPANY PETITION IB (IBC)/487(ND)2018	NILESH SHARMA LIQUIDATOR OF FE (INDIA) LTD VS ASHISH SINGH	Application under any other provisions- IBC	20/02/2024	bookmarking compulsory as per index with page nos	Aditi Sharma
2103	12/1/2024	Interlocutory Application (I.B.C)	710102004372024	COMPANY PETITION IB (IBC)/398(PB)2017	ANIL KUMAR LIQUIDATOR OF MACRO COMMERCE LTD. VS ASHISH SINGH	Application under any other provisions- IBC	23/02/2024	true copy sign missing on annexure	Dhananjaya Sud
2105	17/01/2024	Interlocutory Application (I.B.C)	710102007072024	COMPANY PETITION IB (IBC)/384(ND)2021	MANINDRA KUMAR TIWARI VS ASHISH SINGH	Application under any other provisions- IBC	5/2/2024	bookmarking compulsory as per index with page nos	Manindra Kumar Tiwari
2107	19/01/2024	Interlocutory Application (I.B.C)	710102007542024	COMPANY PETITION IB (IBC)/446(ND)2017	M/S TAKKSHILA ENTERPRISES VS DHARMENDRA KUMAR	Rule 11 of NCLT, 2016	30/01/2024	fill all details in online portal. memo of parties missing. bookmarking compulsory.	Chamber of Advocate Rishi Kapoor
2109	20/01/2024	Company Application(Companies Act)	710102008032024	COMPANY PETITION (COMPANIES ACT)/40(ND)2023	SH. MANOJ KUMAR GUPTA VS ASHOK KUMAR JAIN	Rule 11 of NCLT	27/01/2024	pdf not clear.	RAKESH KUMAR
2111	21/01/2024	Interlocutory Application (I.B.C)	710102008052024	COMPANY PETITION IB (IBC)/654(PB)2019	SH. ROOP SINGH AND OTHERS VS AVJ DEVELOPERS (INDIA) PRIVATE LIMITED	Application under any other provisions- IBC	17/02/2024	Roop SIngh affidavit address mismatch in notary.	shivam

2113	20/01/2024	Interlocutory Application (I.B.C)	710102007922024	COMPANY PETITION IB (IBC)/506(PB)2022	LITEON ELECTRICALS LLP VS EON ELECTRIC LIMITED THROUGH RESOLUTION PROFESSIONAL MS. RITU RASTOGI	Rule 11 of NCLT, 2016	31/01/2024	memo of parties mismatch according your online portal. applicant sign missing in prayer. bookmarking compulsory.	Prashant Katara
2115	23/01/2024	Interlocutory Application (I.B.C)	710102008542024	COMPANY PETITION IB (IBC)/996(ND)2020	MAHESH BAJAJ VS VINAY KUMAR SINGHAL	Sec 60(5)	17/02/2024	notary missing in affidavit. page no. 51,53,54,56 are cut. vakalatnama missing. bookmarking compulsory.	Aman
2117	20/01/2024	Restoration Application (IBC)	710102007862024	COMPANY PETITION IB (IBC)/300(PB)2020	RAMIT GARG AND MEENU GARG VS SARE GURUGRAM PVT LTD	Sec 60(5)	28/02/2024	section wrong mention sec 48 or rule 11 same as online portal applicant respondent fill online according to mop. proof of service missing bookmarking	ABHISHEK SETHI
2119	23/01/2024	Interlocutory Application (I.B.C)	710102008432024	COMPANY PETITION IB (IBC)/627(ND)2018	INSOLVENCY AND BANKRUPTCY BOARD OF INDIA THROUGH AUTHORIZED REPRESENTATIVE VS M/S TALWAR AGENCIES PVT. LTD.	Sec 60(5)	16/02/2024	memo of parties missing in index. mention memo of parties according your online portal. prayer missing. bookmarking compulsory.	NIDHI KHANNA
2121	20/01/2024	Restoration Application (IBC)	710102007852024	COMPANY PETITION IB (IBC)/300(PB)2020	RAMIT GARG AND MEENU GARG VS SARE GURUGRAM PVT LTD	Sec 60(5)	29/02/2024	section wrong select rule 11 or 48 in pd(index or pge no 5 or online portal applicant respondent detail fill online according to pdf bookmarking as per	ABHISHEK SETHI
2123	23/01/2024	Interlocutory Application (I.B.C)	710102008312024	COMPANY PETITION IB (IBC)/67(ND)2022	ANUJ GAUR VS RABINDRA KUMAR MINTRI	Sec 60(5)	5/2/2024	applicant sign missing in prayer. bookmarking compulsory.	Davesh Bhatia
2125	24/01/2024	Interlocutory Application (I.B.C)	710102008862024	COMPANY PETITION IB (IBC)/1397(PB)2019	CHERUB SINGLA VS NARENDRA KUMAR SHARMA	Sec 60(5)	31/01/2024	case type wrong. section wrong. NCLT order missing.	RADHIKA GOEL
2127	23/01/2024	Interlocutory Application (I.B.C)	710102008612024		VEKAS KUMAR GARG VS NARENDRA KUMAR SHARMA	Application under any other provisions- IBC	1/2/2024	main case missing in online portal. mein case wrong in pdf. bookmarking compulsory.	VEKAS
2129	25/01/2024	Interlocutory Application (I.B.C)	710102009142024	COMPANY PETITION IB (IBC)/505(ND)2022	MR VIVEK KUMAR VS NARENDRA KUMAR SHARMA	Sec 60(5)	5/2/2024	bookmarking compulsory.	PRANAV
2131	23/01/2024	Interlocutory Application (I.B.C)	710102008642024	COMPANY PETITION IB (IBC)/3398(ND)2019	RAJESH KUMAR GOEL VS NARENDRA KUMAR SHARMA	Application under any other provisions- IBC	2/2/2024	wrong filing filed in additional documents.	Muskaan Garg
2133	24/01/2024	Interlocutory Application (I.B.C)	710102008792024	COMPANY PETITION IB (IBC)/20(ND)2022	VISHNU DUTT VS FERROUS INFRASTRUCTURE PRIVATE LIMITED	Sec 60(5)	2/3/2024	memo party missing. Hindi page mention english translate in pdf 12 to 18.need every page sign and true copy in annexure. 25Rs welfare fee and 3Rs court	Abhinav
2135	25/01/2024	Interlocutory Application (I.B.C)	710102009292024	COMPANY PETITION IB (IBC)/407(PB)2022	VISTRA ITCL (INDIA) LIMITED VS AVANTHA HOLDINGS LIMITED	Sec 60(5)	5/2/2024	memo party missing	VARSHA
2137	25/01/2024	Interlocutory Application (I.B.C)	710102009252024	COMPANY PETITION IB (IBC)/1348(ND)2019	MR. SHAH FAHAD KHAN VS AVANTHA HOLDINGS LIMITED	Sec 60(5)	6/2/2024	added all respondent in online portal. 1Rs court short fee in vakalatnama. mention bookmarking with numbering.	PRANAV
2139	25/01/2024	Interlocutory Application (I.B.C)	710102009312024	COMPANY PETITION IB (IBC)/1348(ND)2019	MS. MAZIA FATIMA KHAN VS AVANTHA HOLDINGS LIMITED	Sec 60(5)	6/2/2024	main case missing. added all respondent in online portal. date missing in vakalatnama. 1Rs court fee short in vakalatnama. bookmarking compulsory.	PRANAV
2141	26/01/2024	Interlocutory Application (I.B.C)	710102009412024	COMPANY PETITION IB (IBC)/1348(ND)2019	MR. HARIS HAMEED KHAN VS AVANTHA HOLDINGS LIMITED	Sec 60(5)	7/2/2024	mention main case no. properly in memo of parties. added respondent in online portal. counsel details missing in memo party. need every page sign and true copy in annexure. page no. 7 to 13 mention	PRANAV

2143	26/01/2024	Interlocutory Application (I.B.C)	710102009512024	COMPANY PETITION IB (IBC)/208(PB)2019	BRIJENDER SINGH DESWAL LIQUIDATOR VS AVJ INFRASTRUCTURE PRIVATE LIMITED (IN LIQUIDATION)	Application under any other provisions- IBC	6/2/2024	fill all details in online portal. mention bookmarking with page numbering.	B S Deswal
2145	26/01/2024	Interlocutory Application (I.B.C)	710102009452024	COMPANY PETITION IB (IBC)/201(ND)2021	RAJEEV RANJAN SINGH VS AVJ INFRASTRUCTURE PRIVATE LIMITED (IN LIQUIDATION)	Application under any other provisions- IBC	13/02/2024	Section mention in index or page no 2	SATISH
2147	27/01/2024	Restoration Application (Companies Act)	710102009612024	COMPANY APPEAL(COMPANIES ACT)/13(ND)2023	RAJEEV RANJAN SINGH VS AVJ INFRASTRUCTURE PRIVATE LIMITED (IN LIQUIDATION)	Any other provision - Govt body	7/2/2024	due payment for application. restoration application mention in index. VAKALATNAMA MISSING DOUBLE ENTRY IN BASIC DETAILS	KARAN
2149	29/01/2024	Interlocutory Application (I.B.C)	710102009872024	COMPANY APPEAL(COMPANIES ACT)/13(ND)2023	ANIL SEETARAM VAIDYA VS AVJ INFRASTRUCTURE PRIVATE LIMITED (IN LIQUIDATION)	Rule 11 of NCLT, 2016	8/2/2024	main case missing in online portal. section not mention in index. 25Rs welfare fee and date missing in vakalatnama. need every page true copy in annexure.	Mishra Legals
2151	30/01/2024	Interlocutory Application (I.B.C)	710102010322024	COMPANY PETITION IB (IBC)/1493(PB)2018	RAJIV MALIK VS AVJ INFRASTRUCTURE PRIVATE LIMITED (IN LIQUIDATION)	Application under any other provisions- IBC	8/2/2024	remove double pagination.	RAJIV MALIK
2153	1/2/2024	Interlocutory Application (I.B.C)	710102010922024	COMPANY PETITION IB (IBC)/113(ND)2021	ONE CITY INFRASTRUCTURE PVT. LTD. VS ADWIK HOMES PVT. LTD.	Sec 60(5)	12/2/2024	added all respondent in online portal. mention bookmarking with numbering.	Ashutosh
2155	31/01/2024	Company Application(Companies Act)	710102010872024	COMPANY PETITION (COMPANIES ACT)/50(PB)2023	UPPAL HOUSING PRIVATE LIMITED VS UMANG CO-DEVELOPERS PRIVATE LIMITED	Rule 11 of NCLT	12/2/2024	vakalatnama missing	KNM & Partners
2157	1/2/2024	Interlocutory Application (I.B.C)	710102011022024	COMPANY PETITION IB (IBC)/255(PB)2023	ATHAR ZIA VS UMANG CO-DEVELOPERS PRIVATE LIMITED	Application under any other provisions- IBC	19/02/2024	affidavit address mismatch in notary. section mention in index or page no 2	Abhay Gupta
2159	2/2/2024	Interlocutory Application (I.B.C)	710102011292024	COMPANY PETITION IB (IBC)/381(ND)2021	PHL FININVEST PRIVATE LIMITED VS MRS. MONICA JAJOO	Rule 11 of NCLT, 2016	13/02/2024	please remove application heading from main case and bookmarking compulsory and primal enterprises detail not fill on	Angad
2161	2/2/2024	Interlocutory Application (I.B.C)	710102011462024	COMPANY PETITION IB (IBC)/718(ND)2023	PK HEALTHCARE PRIVATE LIMITED VS WIKREATE WORLDWIDE PRIVATE LIMITED	Rule 11 of NCLT, 2016	12/2/2024	page no. missing in index and memo party missing and section wrong and bookmarking compulsory and sign missing in application page and notary missing in affidavit	VIKAS
2163	2/2/2024	Interlocutory Application (I.B.C)	710102011222024	COMPANY PETITION IB (IBC)/1721(PB)2019	CS SATYADEVI ALAMURI VS WIKREATE WORLDWIDE PRIVATE LIMITED	Application under any other provisions- IBC	12/2/2024	page no. missing in index and page no.13-16 not clear page and bookmarking compulsory	Bhavana Duhoon
2165	1/2/2024	Review Application (IBC)	710102011102024	COMPANY PETITION IB (IBC)/1221(ND)2018	KOTAK MAHINDRA BANK LIMITED VS MS. ANJU AGARWAL	Rule 11 of NCLT, 2016	12/2/2024	section not mention in index. case type wrong. bookmarking compulsory.	Gulshan Kr.
2167	1/2/2024	Interlocutory Application (I.B.C)	710102011112024	COMPANY PETITION IB (IBC)/814(ND)2022	MS GANESH ENTERPRISES VS MIS TRIKALP LAMINATES IND. P. LTD	Rule 11 of NCLT, 2016	12/2/2024	memo of parties. need every page sign and true copy in annexure.	VISHAL
2169	27/01/2024	Interlocutory Application (I.B.C)	710102009692024	COMPANY PETITION IB (IBC)/199(PB)2018	ANSHUJ DHINGRA VS COMMITTEE OF CREDITORS THROUGH SOLE COC MEMBER: HVR INDUSTRIES PVT. LTD.	Rule 11 of NCLT, 2016	14/02/2024	both application file separately according to prayer	ANSHUJ DHINGRA

2171	2/2/2024	Interlocutory Application (I.B.C)	710102011302024	COMPANY PETITION IB (IBC)/1059(ND)2018	AVHILASH KUMAR VS $HUBH KAMNA BUILDTECH PVT. LTD.	Sec 60(5)	13/02/2024	page no.25,28,30,43,44,46,55-57,128, not clear page and true copy sign missing	Anjaneya
2173	3/2/2024	Interlocutory Application (I.B.C)	710102011652024	COMPANY PETITION IB (IBC)/144(ND)2023	SANTOSHI HYVOLT ELECTRICALS PRIVATELIMITED VS JAKSON LIMITED	Application under any other provisions- IBC	3/5/2024	vakalatnama missing	ANAND PRAKASH
2175	2/2/2024	Interlocutory Application (I.B.C)	710102011392024	COMPANY PETITION IB (IBC)/1529(ND)2019	RAM KRISHAN GHILDIYAL VS ORIOR DEVELOPERS AND INFRASTRUCTURE PRIVATE LIMITED	Sec 60(5)	12/2/2024	memo of parties missing. affidavit address mismatch in notary. ticket put on blank side in vakalatnama. main case missing in vakalatnama. need every page sign and true copy in annexure. bookmarking	lakshay sawhney
2177	2/2/2024	Interlocutory Application (I.B.C)	710102011382024	COMPANY PETITION IB (IBC)/1529(ND)2019	HEMA GHILDIYAL VS ORIOR DEVELOPERS AND INFRASTRUCTURE PRIVATE LIMITED	Sec 60(5)	13/02/2024	memo party missing and 12 not clear page and page no.14,15 cut page	lakshay sawhney
2179	6/2/2024	Interlocutory Application (I.B.C)	710102012272024	COMPANY PETITION IB (IBC)/987(ND)2019	RITA KAPUR VS PANKAJ KHETAN RESOLUTION PROFESSIONAL	Rule 11 of NCLT, 2016	27/02/2024	main case no. wrong in pdf main case title mention in pdf according to online	RANVIR
2181	3/2/2024	Interlocutory Application (I.B.C)	710102011522024	COMPANY PETITION IB (IBC)/3042(ND)2019	VARUN SHUTTERING STORE VS NICE PROJECT LIMITED	Sec 60(5)	3/4/2024	section change 60(5) page no 2 I.A. (IBC) PLAN NO. _____/2024 change with I.A. (IBC) NO. _____/2024 in all pdf	Aniruddha Deshmukh
2183	4/2/2024	Interlocutory Application (I.B.C)	710102011762024	COMPANY PETITION IB (IBC)/820(PB)2022	MR. SERVAGAYA JAIN VS MR. DEEPAK MAINI	Sec 60(5)	13/02/2024	sign missing in application page and bookmarking compulsory	SHANKARI MISHRA
2185	5/2/2024	Interlocutory Application (I.B.C)	710102011962024	COMPANY PETITION IB (IBC)/755(PB)2018	RAKESH RAWAT VS GANGA RAM AGARWAL	Sec 60(5)	26/03/2024	applicant and respondent all detail not fill on online portal as per memo of party	Yashvardhan Singh
2187	6/2/2024	Interlocutory Application (I.B.C)	710102012102024	COMPANY PETITION IB (IBC)/757(ND)2023	AMAZON WHOLESALE (INDIA) PRIVATE LIMITED VS MULTIPLIER BRAND SOLUTIONS PRIVATE LIMITED	Rule 11 of NCLT, 2016	13/02/2024	applicant and respondent detail mismatch on online portal and vakalantma missing	Saurabh
2189	3/2/2024	Interlocutory Application (I.B.C)	710102011582024	COMPANY PETITION IB (IBC)/264(PB)2023	GO AIRLINES THROUGH ITS RESOLUTION PROFESSIONAL VS MULTIPLIER BRAND SOLUTIONS PRIVATE LIMITED	Sec 60(5)	13/02/2024	fill all details in online portal. due payment section (12). memo of parties.	Yugam Taneja
2191	29/01/2024	Interlocutory Application (I.B.C)	710102009992024	COMPANY PETITION IB (IBC)/468(ND)2020	RADHEYA SHYAM YADAV VS MR. AMARJIT SINGH KALARA & ORS.	Application under any other provisions- IBC	8/2/2024	wrong filing. filed additional documents.	ASHOK
2193	7/2/2024	Interlocutory Application (I.B.C)	710102012702024	COMPANY PETITION IB (IBC)/996(ND)2020	MR. BASANT KUMAR VS VINAY KUMAR SINGHAL	Any other provision - Govt body	15/02/2024	due payment for application. ticket put on blank side in vakalatnama. date and main case missing in vakalatnama. mention bookmarking with numbering. fill all	OM PRAKASH
2195	8/2/2024	Restoration Application (Companies Act)	710102012842024	COMPANY PETITION (COMPANIES ACT)/66(PB)2021	DEV KARAN RAJPUT VS MIRAZ SECURITAS PRIVATE LIMITED	Rule 11 of NCLT,Rule 48	18/03/2024	bookmarking with page numbering with page nos case number mention in prayer	Buddh prakash
2197	8/2/2024	Interlocutory Application (I.B.C)	710102013072024	COMPANY PETITION IB (IBC)/996(ND)2020	MR. BASANT KUMAR VS VINAY KUMAR SINGHAL	Any other provision - Govt body	15/02/2024	fill all details in online portal. due payment for application. ticket put on blank side in vakalatnama. main case missing in	OM PRAKASH
2199	8/2/2024	Company Application(Companies Act)	710102013062024	COMPANY PETITION (COMPANIES ACT)/16(PB)2019	MUDIT BANSAL VS ANANT SOURCING MANAGEMENT SERVICES PVT LTD	Application under any other provisions	16/02/2024	memo of parties missing. need every page sign and true copy in annexure. vakalatnama compulsory. mention bookmarking with numbering.	Abhinav Agnihotri
2201	10/2/2024	Interlocutory Application (I.B.C)	710102013722024	COMPANY PETITION IB (IBC)/468(ND)2023	IRP SUNIL KUMAR AGRAWAL VS ANANT SOURCING MANAGEMENT SERVICES PVT LTD	22(3)a	8/3/2024	counsel details incomplete in memo of parties.	SUNIL KUMAR AGRAWAL

2203	8/2/2024	Interlocutory Application (I.B.C)	710102013302024	COMPANY PETITION IB (IBC)/793(PB)2022	SIEMENS FINANCIAL SERVICES PRIVATELIMITED VS HIMASHU GUPTA	Rule 11 of NCLT, 2016	16/02/2024	vakalatnama compulsory.	ASHWINI
2205	9/2/2024	Interlocutory Application (I.B.C)	710102013352024	COMPANY PETITION IB (IBC)/397(PB)2018	ANUP SOOD VS HIMASHU GUPTA	Application under any other provisions- IBC	16/02/2024	notary missing. bookmarking compulsory.	Anup
2207	9/2/2024	Company Application(Companies Act)	710102013412024	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	AGRAWAL JODHANI & CO. VS AGRAWAL JODHANI & CO.	Rule 11 of NCLT	2/3/2024	Applicant respondents fill online as per mop	Rakesh Kumar
2209	31/01/2024	Interlocutory Application (I.B.C)	710102010822024	COMPANY PETITION IB (IBC)/1064(PB)2018	MAHESH AGARWAL VS M/S. HYTHRO POWER CORPORATION LTD.	Application under any other provisions- IBC	12/2/2024	page numbering missing in bookmarking	kinshuk Chatterjee
2211	5/2/2024	Company Application(Companies Act)	710102011982024	COMPANY APPEAL(COMPANIES ACT)/167(ND)2023	INCOME TAX VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Rule 11 of NCLT	13/02/2024	DOCUMENT NOT UPLOAD	Himanshu Ahuja
2213	13/02/2024	Interlocutory Application (I.B.C)	710102014542024	COMPANY PETITION IB (IBC)/404(ND)2022	ASSET RECONSTRUCTION COMPANY (INDIA)LIMITED VS MR ABHISHEK GUPTA	Application under any other provisions- IBC	22/02/2024	service required	DINKAR SINGH
2215	12/2/2024	Interlocutory Application (I.B.C)	710102014082024	COMPANY PETITION IB (IBC)/375(PB)2018	SARDARI LAL TOKAS VS SATYA PRAKASH GUPTA	Sec 60(5)	17/02/2024	fill all details in online portal. need every page sign in pdf. mention true copy in annexure. vakalatnama not clear. 25Rs welfare fee and 1Rs court fee short in	PREM GARG
2217	13/02/2024	Interlocutory Application (I.B.C)	710102014382024	COMPANY PETITION IB (IBC)/375(PB)2018	M/S EVERGREEN TOWNSHIP PVT. LTD.X VS SATYA PRAKASH GUPTA RESOLUTION PROFESSIONAL {F,OR ABW INFRASTRUCTURE LIMITED}	Sec 60(5)	18/02/2024	page no. 20,21,25 are cut. need every page sign and true copy in annexure.	SINHA SHREY
2219	13/02/2024	Interlocutory Application (I.B.C)	710102014532024	COMPANY PETITION IB (IBC)/704(ND)2023	NUTTISH EXIM INDIA PRIVATE LIMITED VS BUYOUT RETAIL INDIA PRIVATE LIMITED	Application under any other provisions- IBC	18/02/2024	wrong filing. filed in additional document.	MUKESH
2221	13/02/2024	Interlocutory Application (I.B.C)	710102014332024	COMPANY PETITION IB (IBC)/1899(ND)2019	CARGO PLANNERS LTD VS AAKRITI INFO-MEDIA PVT LTD	Rule 11 of NCLT, 2016	26/02/2024	pagination missing in index. memo of parties mismatch according your online portal.	Ritesh Agrawal
2223	12/2/2024	Company Application(Companies Act)	710102014192024	COMPANY PETITION (COMPANIES ACT)/107(ND)2020	SATENDRA SINGH TOMAR VS KRISHNA SAHIL CONSTRUCTIONS PRIVATE LTD.	Rule 11 of NCLT,Rule 32	2/3/2024	affidavit address mismatch in notary.	KUNAL ANAND
2225	12/2/2024	Interlocutory Application (I.B.C)	710102014142024	COMPANY PETITION IB (IBC)/297(PB)2018	ASSOCIATION OF APPU GHAR INVESTORS VS M/S INTERNATIONAL RECREATION AND AMUSEMENT LIMITED	Sec 60(5)	18/02/2024	wrong filing.	Chaitanyashil
2227	13/02/2024	Interlocutory Application (I.B.C)	710102014512024	COMPANY PETITION IB (IBC)/403(ND)2022	ASSET RECONSTRUCTION COMPANY (INDIA)LIMITED VS MR. AJAY GUPTA	Application under any other provisions- IBC	22/02/2024	service required	DINKAR SINGH

2229	13/02/2024	Interlocutory Application (I.B.C)	710102014392024	COMPANY PETITION IB (IBC)/375(PB)2018	SHOBHA KHURANA VS SATYA PRAKASH GUPTA RESOLUTION PROFESSIONAL {F,OR ABW INFRASTRUCTURE LIMITED}	Sec 60(5)	18/02/2024	affidavit address mismatch in notary.	SINHA SHREY
2231	14/02/2024	Miscellaneous Application (IBC)	710102014722024	COMPANY PETITION IB (IBC)/236(ND)2020	PANKAJ NARANG VS SATYA PRAKASH GUPTA RESOLUTION PROFESSIONAL {F,OR ABW INFRASTRUCTURE LIMITED}	Rule 11 of NCLT, 2016	29/02/2024	case type wrong. mention bookmarking according your index with page numbering.	PANKAJ
2233	7/2/2024	Interlocutory Application (I.B.C)	710102012562024	COMPANY PETITION IB (IBC)/204(ND)2021	MR. HITESH GOEL VS SATYA PRAKASH GUPTA RESOLUTION PROFESSIONAL {F,OR ABW INFRASTRUCTURE LIMITED}	Sec 60(5)	22/02/2024	true copy sign mandatory all annexures	ARGUS PARTNERS
2235	19/02/2024	Interlocutory Application (I.B.C)	710102015652024	COMPANY PETITION IB (IBC)/619(ND)2019	KAMALL AHUJA VS SATYA PRAKASH GUPTA RESOLUTION PROFESSIONAL {F,OR ABW INFRASTRUCTURE LIMITED}	Application under any other provisions- IBC	1/4/2024	wrong filing. filed in additional documents.	Kamall
2237	19/02/2024	Interlocutory Application (I.B.C)	710102015692024	COMPANY PETITION IB (IBC)/854(PB)2018	PAWAN KUMAR AGRAWAL VS BHA ASSOCIATES PVT. LTD.	Application under any other provisions- IBC	22/02/2024	bookmarking compulsory with page numbering.	Pawan Kumar Agrawal
2239	21/02/2024	Interlocutory Application (I.B.C)	710102016512024	COMPANY PETITION IB (IBC)/3463(ND)2019	PRASSAN NAVIN KUMAR SINHA (RESOLUTON PROFESSIONAL) VS OVRVIEW TECHNOLOGIES PRIVATE LIMITED (FORMERLY KNOWN AS M/S 8 MINUTES FUTURE ENERGY PVT LTD)	Sec. 12A	27/02/2024	pdf not upload.	Yashoaj
2241	19/02/2024	Interlocutory Application (I.B.C)	710102015912024	COMPANY PETITION IB (IBC)/296(PB)2023	MR. VISHAL DUBEY VS MR. ASHISH SINGH	Application under any other provisions- IBC	22/02/2024	page no. 38 are not clear. 1Rs court fee short and date missing in vakalatnama. mention bookmarking with page	Satakshi
2243	20/02/2024	Interlocutory Application (I.B.C)	710102016262024	COMPANY PETITION IB (IBC)/594(PB)2023	NARESH THAKUR VS BANK OF INDIA	Rule 11 of NCLT, 2016	22/02/2024	section wrong technically and in pdf case type wrong Pg-54,55,56,69 not clear	VAIBHAV TYAGI
2245	20/02/2024	Company Application(Companies Act)	710102016072024	COMPANY PETITION (COMPANIES ACT)/90(PB)2021	SANJIV KAPOOR VS KAPIL BATRA	Rule 11 of NCLT	20/03/2024	section change page no 1 or prayer according to index	SAKSHI
2247	21/02/2024	Interlocutory Application (I.B.C)	710102016442024	COMPANY PETITION IB (IBC)/544(ND)2023	MOHAN BHARADWAJ VS LALIT MOHAN BHARADWAJ	Sec 60(5)	7/3/2024	fill all details in online portal. due payment section 66.affidavit address mismatch in notary. ticket put on blank side in vakalatnama. 3Rs court fee and date	RAJIV K.GARG
2249	22/02/2024	Interlocutory Application (I.B.C)	710102016632024	COMPANY PETITION IB (IBC)/531(ND)2019	M/S OYSTER STEEL & IRON PVT LTD VS PUNJAB NATIONAL BANK	Sec 60(5)	10/5/2024	memo of parties mismatch according your online portal. page no. 51 to 60 are not clear. contact to registry many time reminder	KARTIK SANDAL
2251	24/02/2024	Interlocutory Application (I.B.C)	710102017252024	COMPANY PETITION IB (IBC)/531(ND)2019	NITIN NARANG VS ANURAG SARAF	Application under any other provisions- IBC	28/02/2024	main case wrong. page no. 2 to 15 mention sign. remove double pagination. 3Rs court fee missing in vakalatnama.	MOHD
2253	24/02/2024	Interlocutory Application (I.B.C)	710102017262024	COMPANY PETITION IB (IBC)/531(ND)2019	NITIN NARANG VS VINEET SARAF	Application under any other provisions- IBC	28/02/2024	main case missing in online portal. page no. 2 to 15 mention sign in pdf. 3Rs court fee missing in vakalatnama. need every	MOHD

2255	26/02/2024	Interlocutory Application (I.B.C)	710102017402024	COMPANY PETITION IB (IBC)/22(PB)2018	SATYA KUMAR KASHYAP VS VALUE INFRACON INDIA PVT. LTD	Rule 11 of NCLT, 2016	29/02/2024	fill all details in online portal. section wrong. added all respondent in online portal. affidavit address mismatch in notary.	Sanjeev Bajaj
2257	26/02/2024	Interlocutory Application (I.B.C)	710102017392024	COMPANY PETITION IB (IBC)/22(PB)2018	NAMITA RANI VS VALUE INFRACON INDIA PVT. LTD	Rule 11 of NCLT, 2016	29/02/2024	fill all details in online portal. section wrong. hindi page mention english traslate copy in pdf.	Sanjeev Bajaj
2259	23/02/2024	Interlocutory Application (I.B.C)	710102016952024	COMPANY PETITION IB (IBC)/375(PB)2018	SURAJ MAL VS SATYA PRAKASH GUPTA RESOLUTION PROFESSIONAL (FOR ABW INFRASTRUCTURE LIMITED)	Sec 60(5)	28/02/2024	section wrong. date missing in vakalatnama. need every page sign and true copy in annexure.	SINHA SHREY
2261	23/02/2024	Interlocutory Application (I.B.C)	710102016862024	COMPANY PETITION IB (IBC)/2688(ND)2019	COMMERCIAL TAX DEPARTMENT VS BRIJESH SINGH BHUDAURIYA	Sec 60(5)	28/02/2024	pdf not upload.	Vidhan
2263	28/02/2024	Company Application(Companies Act)	710102018122024	COMPANY PETITION (COMPANIES ACT)/44(PB)2020	ASHISH KUMAR VS ROADGODS AUTOGEAR PRIVATE LIMITED	Rule 11 of NCLT	5/3/2024	section wrong. vakalatnama compulsory.	Sumit Rajput
2265	28/02/2024	Company Application(Companies Act)	710102018102024	COMPANY PETITION (COMPANIES ACT)/44(PB)2020	ASHISH KUMAR VS ROADGODS AUTOGEAR PRIVATE LIMITED	Rule 11 of NCLT	5/3/2024	section wrong. vakalatnama compulsory.	Sumit Rajput
2267	26/02/2024	Interlocutory Application (I.B.C)	710102017532024		RAJESH KUMAR GUPTA VS ROADGODS AUTOGEAR PRIVATE LIMITED	Application under any other provisions- IBC	29/02/2024	main case missing in online portal. bookmarking compulsory with page numbering.	Rajesh Kumar Gupta
2269	29/02/2024	Interlocutory Application (I.B.C)	710102018682024	COMPANY PETITION IB (IBC)/239(PB)2023	VIPUL JAIN AND RACHNA JAIN VS RAHEJA DEVELOPERS LIMITED	Rule 11 of NCLT, 2016	1/3/2024	all applicant added online portal attach all applicant affidavit	Manu Chaturvedi
2271	29/02/2024	Interlocutory Application (I.B.C)	710102018872024	COMPANY PETITION IB (IBC)/654(PB)2019	VINAY JAIN VS AVJ DEVELOPERS (INDIA) PRIVATE LIMITED	Sec 60(5)	4/3/2024	need every page sing and true copy in annexure. page no. 78 mention english translate in pdf. 3Rs court fee missing in vakalatnama. mention bookmarking	Joel James
2273	1/3/2024	Interlocutory Application (I.B.C)	710102019122024	COMPANY PETITION IB (IBC)/202(PB)2017	BHUSHAN POWER AND STEEL LIMITED VS BHUSHAN POWER AND STEEL LIMITED	Sec 60(5)	4/3/2024	remove main case party in online portal. mention bookmarking with page numbering. vakalatnama compulsory.	abhishek seth
2275	1/3/2024	Company Application(Companies Act)	710102019152024	COMPANY PETITION (COMPANIES ACT)/85(ND)2021	BWI AUTOMOTIVE TECHNOLOGIES PVT. LTD. VS REGISTRAR OF COMPANIES	Rule 11 of NCLT	8/3/2024	vakalatnama compulsory. bookmarking as per index with page nos	RAKESH KUMAR
2277	1/3/2024	Interlocutory Application (I.B.C)	710102019182024	COMPANY PETITION IB (IBC)/1248(PB)2018	ASHMEET SINGH BHATIA VS M/S GRANITE GATE PROPERTIES PVT LTD	Rule 11 of NCLT, 2016	5/3/2024	fill all details in online portal.	SHASHWAT
2279	2/3/2024	Interlocutory Application (I.B.C)	710102019622024	COMPANY PETITION IB (IBC)/275(ND)2020	M/S. SAHYOG ENTERPRISES THROUGH ITS SOLE PROPRIETOR SHRI SOHAN LAL KHANDELWAL VS MR. GAURAV MISHRA RESOLUTION PROFESSIONAL OF M/S. ALCHEMIST LIMITED	Sec 60(5)	1/4/2024	counsel details missing in prayer.	ATUL SHARMA

2281	28/02/2024	Miscellaneous Application (IBC)	710102018142024	COMPANY PETITION IB (IBC)/378(PB)2017	MOSER BAER INDIA LIMITED VS NOIDA SPECIAL ECONOMIC ZONE MINISTRY OF COMMERCE	Any other provision - Govt body	15/03/2024	wrong filing.	Anshul
2283	6/3/2024	Interlocutory Application (I.B.C)	710102020482024	COMPANY PETITION IB (IBC)/794(ND)2018	AKHILESH KUMAR GUPTA VS MR. KUNDAN GUPTA	Sec 60(5)	3/4/2024	case type wrong contact to registry	Akhilesh Kumar Gupta
2285	7/3/2024	Interlocutory Application (I.B.C)	710102020702024	COMPANY PETITION IB (IBC)/727(ND)2023	RR INSOLVENCY PROFESSIONALS LLP THROUGH PARTNER MR. RAKESH JINDAL VS MR. KUNDAN GUPTA	Application under any other provisions- IBC	11/3/2024	bookmarking compulsory with page numbering.	RR Insolvency
2287	7/3/2024	Interlocutory Application (I.B.C)	710102020652024	COMPANY PETITION IB (IBC)/656(ND)2020	SOFTWARE TECHNOLOGY PARKS OF INDIA VS ADITYA KUMAR RESOLUTION PROFESSIONAL FOR LI DIGITAL PAYMENTS PVT. LTD.	Rule 11 of NCLT, 2016	12/3/2024	vakalatnama compulsory.	HONEY SATPAL
2289	6/3/2024	Company Application(Companies Act)	710102020272024	TRANSFER APPLICATION/12(PB)2023	ANIL KUMAR GARG VS M/S QUEENS GRANITE PVT LTD	Rule 11 of NCLT	19/03/2024	section wrong online as per index or pdf or file in rule 11 Vakalatnama missing	Vipul
2291	7/3/2024	Interlocutory Application (I.B.C)	710102020592024	RESTORED COMPANY PETITION (IBC)/8(ND)2023	ASP SEALING PRODUCTS LIMITED VS MAXWELL	Sec 60(5)	15/03/2024	pagination wrong in index, Hindi page 41 42 44 45 47 48 mention English translate copy in pdf.	Aditya Nayyar
2293	6/3/2024	Interlocutory Application (I.B.C)	710102020392024	COMPANY PETITION IB (IBC)/263(ND)2023	AAR KAY INDUSTRIES (PROP. INDIAN SECURITIES LTD) VS JATALIA GLOBAL VENTURES LIMITED	Application under any other provisions- IBC	11/3/2024	section not mention in index. vakalatnama compulsory.	Mateen
2295	13/03/2024	Interlocutory Application (I.B.C)	710102022342024	COMPANY PETITION IB (IBC)/133(ND)2023	DEVENDRA UMRAO VS JATALIA GLOBAL VENTURES LIMITED	Sec 60(5)	15/03/2024	need every page sign and true copy in annexure.	Abhishek Parmar
2297	12/3/2024	Interlocutory Application (I.B.C)	710102021732024	COMPANY PETITION IB (IBC)/540(PB)2017	COMMERCIAL TAXES DEPARTMENT GOVERNMENT OF RAJASTHAN VS RAJ KUMAR RALHAN	Rule 11 of NCLT, 2016	19/03/2024	memo of parties missing in index. counsel details missing in memo of parties. notary missing. page no. 9 to 11 are not clear. vakalatnama are not clear. bookmarking compulsory with page numbering.	Vidhan
2299	13/03/2024	Company Application(Companies Act)	710102022392024	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/43(ND)2022	BHUJADHARI VINCOM PRIVATE LIMITED VS UNICURE INDIA LIMITED	Section 447	20/03/2024	due payment section 448,449. added all company in online portal. need every page sign in pdf. vakalatnama compulsory.	Sandeep Nainwal
2301	12/3/2024	Interlocutory Application (I.B.C)	710102021692024	COMPANY PETITION IB (IBC)/612(ND)2022	L.R. BUILDERS PRIVATE LIMITED VS STATE BANK OF INDIA	Rule 11 of NCLT, 2016	19/03/2024	section not mention in index. vakalatnama compulsory. mention bookmarking according your index with page numbering.	Akash Verma
2303	13/03/2024	Interlocutory Application (I.B.C)	710102022532024	RESTORED COMPANY PETITION (IBC)/7(ND)2023	NEWTECH PROMOTERS AND DEVELOPERS VS BANK OF MAHARASHTRA	Sec 60(5)	20/03/2024	memo of parties mismatch according your online portal. vakalatnama compulsory.	CHANDRA SHEKHER GUPTA
2305	13/03/2024	Interlocutory Application (I.B.C)	710102022702024	COMPANY PETITION IB (IBC)/686(ND)2023	BANK OF MAHARASHTRA VS RAVINDER PAL SINGH	Rule 154 (1)	20/03/2024	vakalatnama compulsory.	Nishant
2307	13/03/2024	Restoration Application (IBC)	710102022662024	COMPANY PETITION IB (IBC)/654(PB)2019	MR. VIVEK KUMAR (RESOLUTION PROFESSIONAL) FOR M/S AVJ DEVELOPERS (INDIA) PVT. LTD. VS RAVINDER PAL SINGH	Rule 11 of NCLT, 2016	24/04/2024	NCLT order missing restore application. All Restoration IAs will be file separately contact to registry.	Mani Gupta

2309	15/03/2024	Restoration Application (IBC)	710102023072024	COMPANY PETITION IB (IBC)/260(ND)2023	BANK OF MAHARASHTRA VS KUNAL KHANNA	Sec 60(5)	21/03/2024	section wrong and memo party missing and due payment other section	VK GUPTA
2311	19/03/2024	Interlocutory Application (I.B.C)	710102023882024	COMPANY PETITION IB (IBC)/204(ND)2021	G.S. VERMA VS M/S SUPERTECH LIMITED	Sec 60(5)	22/03/2024	54-59,62,74-81,83-86,123-124, not clear page and 117-121,145-148,177-185,189-198 hindi page	Amit Kumar Singh
2313	16/03/2024	Interlocutory Application (I.B.C)	710102023142024	COMPANY PETITION IB (IBC)/1164(ND)2019	MUKESH KUMAR GROVER LIQUIDATOR OF KREDO BEAUTY PVT. LTD. VS M/S SUPERTECH LIMITED	Regulation 44(2), Liquidation process Regulation, 2016	26/03/2024	section wrong. mention bookmarking according your index with page numbering.	PARTHO
2315	18/03/2024	Interlocutory Application (I.B.C)	710102023572024	COMPANY PETITION IB (IBC)/598(ND)2022	RAHUL JINDAL VS SUDHIR KUMAR AWASTHI	Sec 60(5)	4/4/2024	case type wrong. section wrong. brief synopsis, date of events or vakalatnama missing	KARAN
2317	16/03/2024	Interlocutory Application (I.B.C)	710102023272024	COMPANY PETITION IB (IBC)/194(ND)2021	MOHAMMAD NAUSHAD ANSARI VS AJNARA INDIA LIMITED	Sec 60(5)	21/05/2024	case type wrong select intervention missing brief synopsis date of events contact to registry	VIPIN TIWARI
2319	15/03/2024	Interlocutory Application (I.B.C)	710102023112024	COMPANY PETITION IB (IBC)/904(PB)2018	HARVINDER KUMAR JATANA VS M/S SURYA PHARMACEUTICALS LTD.	Sec 60(5),Regulation 44(2), Liquidation process Regulation, 2016,Rule 11 of NCLT, 2016	21/03/2024	page no.178 not clear page	SRI & ASSOCIATES
2321	21/03/2024	Interlocutory Application (I.B.C)	710102025132024	COMPANY PETITION IB (IBC)/1411(ND)2019	RAJESH KUMAR GUPTA VS M/S SURYA PHARMACEUTICALS LTD.	Application under any other provisions- IBC	2/4/2024	bookmarking with page numbering.	Rajesh Kumar Gupta
2323	21/03/2024	Interlocutory Application (I.B.C)	710102025142024	COMPANY PETITION IB (IBC)/1412(ND)2019	RAJESH KUMAR GUPTA VS M/S SURYA PHARMACEUTICALS LTD.	Application under any other provisions- IBC	1/4/2024	bookmarking compulsory with page numbering.	Rajesh Kumar Gupta
2325	27/03/2024	Interlocutory Application (I.B.C)	710102025992024	COMPANY PETITION IB (IBC)/854(PB)2018	PAWAN KUMAR AGRAWAL VS BHA ASSOCIATES PVT. LTD.	Application under any other provisions- IBC	5/4/2024	page no. 16 to 26 are not clear. mention bookmarking with page numbering OCR missing.	Pawan Kumar Agrawal
2327	29/03/2024	Interlocutory Application (I.B.C)	710102026642024	COMPANY PETITION IB (IBC)/440(ND)2021	JAYANT PANT VS LOGIX CITY DEVELOPERS PRIVATE LIMITED	Sec 60(5)	10/4/2024	page no. 36,46,47,75,78,80,84,85 are not clear. Hindi page mention English type copy in pdf. mention all advocate sign in vakalatnama. 25Rs welfare and 3Rs court	Deepak Singh
2329	28/03/2024	Interlocutory Application (I.B.C)	710102026342024	COMPANY PETITION IB (IBC)/783(ND)2022	RP SUNIL KUMAR AGRAWAL VS LOGIX CITY DEVELOPERS PRIVATE LIMITED	Application under any other provisions- IBC	10/4/2024	counsel sign missing in index and prayer. bookmarking compulsory with page numbering. OCR missing.	SUNIL KUMAR AGRAWAL
2331	22/03/2024	Interlocutory Application (I.B.C)	710102025442024	COMPANY PETITION IB (IBC)/783(ND)2022	PRABHAKAR KUMAR LIQUIDATOR OF SHREE RADHE METALIKS PRIVATE LIMITED VS LOGIX CITY DEVELOPERS PRIVATE LIMITED	Regulation 44(2), Liquidation process Regulation, 2016	1/4/2024	wrong jurisdiction. main case missing in online portal.	ISWAR
2333	1/4/2024	Interlocutory Application (I.B.C)	710102027272024	COMPANY PETITION IB (IBC)/2380(ND)2019	AFFLE (INDIA) LIMITED VS AD VICTORIAM VENTURES PRIVATE LIMITED	Application under any other provisions- IBC	15/04/2024	pagination missing in pdf. mention bookmarking with page numbering. remove main case parties and added liquidator details in online portal.	ANAND
2335	2/4/2024	Company Application(Companies Act)	710102027772024	TRANSFER PETITION(COMPANIES ACT)/8(PB)2023	RATAN DEVNATH VS SHIV-VANI OIL & GAS EXPLORATION - SERVICES LIMITED	Application under any other provisions	22/04/2024	section wrong in pdf contact to registry	Jeevesh Nagrath
2337	2/4/2024	Company Application(Companies Act)	710102027762024	TRANSFER PETITION(COMPANIES ACT)/8(PB)2023	RATAN DEVNATH VS SHIV-VANI OIL & GAS EXPLORATION - SERVICES LIMITED	Application under any other provisions	22/04/2024	section wrong in pdf vakalatnama compulsory. contact to registry	Jeevesh Nagrath

2339	4/4/2024	Interlocutory Application (I.B.C)	710102028152024	COMPANY PETITION IB (IBC)/264(PB)2023	JACKSON SQUARE AVIATION IRELAND LIMITED VS SHAILENDRA AJMERA RESOLUTION PROFESSIONAL OF GO AIRLINES (INDIA) LTD	Sec 60(5),Rule 11 of NCLT, 2016	15/04/2024	case type wrong as per prayer file in intervention application contact to registry	MISHA
2341	5/4/2024	Interlocutory Application (I.B.C)	710102028572024	COMPANY PETITION IB (IBC)/555(ND)2023	RAJINDER SINGH VS ATS INFRABUILD PRIVATE LIMITED	Sec 60(5)	16/04/2024	fill all details in online portal. vol 1,2 separate index missing. page no. 41 to 63 are not clear. page no. 138,140 Hindi page mention English type copy. need every page sign in pdf. need every page sign	A&S LEGAL
2343	9/4/2024	Interlocutory Application (I.B.C)	710102029742024	COMPANY PETITION IB (IBC)/440(ND)2021	JAYANT PANT VS LOGIX CITY DEVELOPERS PRIVATE LIMITED	Sec 60(5)	19/04/2024	35-43,45-47,75-81,83-85,96 not clear page and 48-67, hindi page	Deepak Singh
2345	11/4/2024	Interlocutory Application (I.B.C)	710102030322024	COMPANY PETITION IB (IBC)/440(ND)2021	ROSMERTA TECHNOLOGIES LTD VS LOGIX CITY DEVELOPERS PRIVATE LIMITED	Rule 154 (1)	12/4/2024	wrong filing.	RANJANA ROY GAWAI
2347	11/4/2024	Restoration Application (Companies Act)	710102030522024	COMPANY PETITION (COMPANIES ACT)/113(ND)2023	SIDDHANT GUPTA VS SIDDHANT GUPTA	Section 251	22/04/2024	wrong filling.	SANJAY MISHRA
2349	10/4/2024	Interlocutory Application (I.B.C)	710102030182024	COMPANY PETITION IB (IBC)/330(ND)2021	JALESH KUMAR GROVER RESOLUTION PROFESSIONAL ANSAL PROPERTIES AND INFRASTRUTURE LIMITED (FERNHILL PROJECT GURUGOAN VS SIDDHANT GUPTA	Rule 11 of NCLT, 2016	19/04/2024	need every page true copy in annexure. mention bookmarking according your index with page numbering. OCR missing.	RAKESH KUMAR
2351	10/4/2024	Interlocutory Application (I.B.C)	710102029832024	COMPANY PETITION IB (IBC)/657(ND)2022	STATE BANK OF INDIA VS SH. SRIVATS RATHI (PERSONAL GUARANTOR OF CORPORATE DEBTOR- RATHI ISPAT LIMITED)	Sec 60(5)	30/04/2024	section wrong.	MITAL AND MITAL
2353	14/04/2024	Interlocutory Application (I.B.C)	710102031572024	COMPANY PETITION IB (IBC)/15(PB)2017	ARUNAVA SIKDAR VS SH. SRIVATS RATHI (PERSONAL GUARANTOR OF CORPORATE DEBTOR- RATHI ISPAT LIMITED)	Application under any other provisions- IBC	24/04/2024	memo of parties.	ARUNAVA SIKDAR
2355	12/4/2024	Company Application(Companies Act)	710102030822024	COMPANY PETITION (COMPANIES ACT)/96(ND)2023	MR. MOHIT ANAND VS RELAXO FOOTWEARS LIMITED	44 of LLP act, 2008	22/04/2024	section wrong. contact to registry.	shivam
2357	12/4/2024	Interlocutory Application (I.B.C)	710102030712024	COMPANY PETITION IB (IBC)/460(ND)2023	FRANK EDUCATIONAL AIDS PRIVATE LTD VS M/S. MAYANK TRADING COMPANY	Sec 60(5)	22/04/2024	section not mention in index. need every page sign in pdf. vakalatnama compulsory. need every page sign and true copy in annexure. bookmarking compulsory with page numbering. OCR	GARGI SHARMA
2359	13/04/2024	Interlocutory Application (I.B.C)	710102031222024	COMPANY PETITION IB (IBC)/359(ND)2022	TATA CAPITAL LIMITED VS MR. BHAVINDER SINGH KHURANA	Rule 11 of NCLT, 2016	9/5/2024	respondent added online portal as per memo of parties	ARGUS PARTNERS

2361	16/04/2024	Interlocutory Application (I.B.C)	710102032542024	COMPANY PETITION IB (IBC)/1372(PB)2018	MS. DEEPIKA BHUGRA PRASAD- LIQUIDATOR OF COMPACT LAMPS PRIVATE LIMITED VS MR. BHAVINDER SINGH KHURANA	Application under any other provisions- IBC	28/04/2024	pagination missing. need every page sign and true copy in pdf. bookmarking compulsory with page numbering. counsel sign missing in index and memo of parties.	Dhananjaya Sud
2363	15/04/2024	Interlocutory Application (I.B.C)	710102031892024	COMPANY PETITION IB (IBC)/550(ND)2020	ANISH KUMAR SANGHI VS MR. BHAVINDER SINGH KHURANA	Application under any other provisions- IBC	28/04/2024	bookmarking compulsory with page numbering.	Anish Kumar Sanghi
2365	16/04/2024	Interlocutory Application (I.B.C)	710102032552024	COMPANY PETITION IB (IBC)/532(PB)2017	HARIDWAR THROUGH LIQUIDATOR KV SIVARAMAN VS MR. BHAVINDER SINGH KHURANA	Sec 60(5)	30/04/2024	fill all details in online portal. prayer missing. mention bookmarking according your index with page numbering. OCR missing.	Swechcha Mishra
2367	16/04/2024	Interlocutory Application (I.B.C)	710102032822024	COMPANY PETITION IB (IBC)/586(ND)2023	JAMMU AND KASHMIR BANK LIMITED VS FERROUS INVESTMENTS PRIVATE LIMITED	Rule 11 of NCLT, 2016	30/04/2024	need every page sign in pdf. vakalatnama compulsory.	Ashutosh
2369	15/04/2024	Interlocutory Application (I.B.C)	710102032422024	COMPANY PETITION IB (IBC)/564(ND)2019	KV SIVARAMAN LIQUIDATOR OF GLOBALITE VS FERROUS INVESTMENTS PRIVATE LIMITED	Sec 60(5)	25/04/2024	fill all details in online portal. page no. 85,86 are not mention in pdf. mention bookmarking according your index with page numbering. OCR missing.	Swechcha Mishra
2371	16/04/2024	Interlocutory Application (I.B.C)	710102032752024	COMPANY PETITION IB (IBC)/586(ND)2023	JAMMU AND KASHMIR BANK LIMITED VS FERROUS INVESTMENTS PRIVATE LIMITED	Rule 11 of NCLT, 2016	29/04/2024	vakalatnama compulsory.	Ashutosh
2373	16/04/2024	Interlocutory Application (I.B.C)	710102032882024	COMPANY PETITION IB (IBC)/66(ND)2022	GARG AND COMPANY VS DEBASHIS NANDA RESOLUTION PROFESSIONAL	Application under any other provisions- IBC	29/04/2024	need every page sign and true copy in annexure. bookmarking compulsory with page numbering. OCR missing. vakalatnama compulsory.	Harish
2375	16/04/2024	Interlocutory Application (I.B.C)	710102032602024	COMPANY PETITION IB (IBC)/900(ND)2020	M/S P. R. ROLLING MILLS PVT. LTD. VS M/S HEMA ENGINEERING INDUSTRIES LTD.	Rule 11 of NCLT, 2016	29/04/2024	fill all details in online portal. memo of parties missing. need every page sign in and true copy in pdf. vakalatnama compulsory.	VISHAL
2377	17/04/2024	Miscellaneous Application (IBC)	710102033652024	COMPANY PETITION IB (IBC)/37(PB)2018	DINESH CHAND JAIN & ORS. VS FANTASTIC BUILDCON PVT LTD	Sec 60(5)	9/5/2024	wrong filling. need to be file in additional contact to registry	OM PRAKASJ VIJAY
2379	16/04/2024	Interlocutory Application (I.B.C)	710102033192024	COMPANY PETITION IB (IBC)/706(ND)2021	UGRO CAPITAL LIMITED VS A.ES ENGINEERS PRIVATE LIMITED	Sec 60(5)	29/04/2024	section not mention in index. vakalatnama compulsory. mention bookmarking with page numbering.	ARVIND
2381	16/04/2024	Interlocutory Application (I.B.C)	710102033162024	COMPANY PETITION IB (IBC)/26(ND)2023	VARUN GOEL VS A.ES ENGINEERS PRIVATE LIMITED	Rule 11 of NCLT, 2016	30/04/2024	wrong filling.	Varun
2383	17/04/2024	Miscellaneous Application (IBC)	710102033722024	COMPANY PETITION IB (IBC)/37(PB)2018	DINESH CHAND JAIN & ORS VS FANTASTIC BUILDCON PVT LTD	Sec 60(5)	9/5/2024	wrong filling. contact to registry	OM PRAKASJ VIJAY
2385	17/04/2024	Miscellaneous Application (IBC)	710102033692024	COMPANY PETITION IB (IBC)/37(PB)2018	DINESH CHNAD JAIN & ORS VS FANTASTIC BUILDCON PVT LTD	Sec 60(5)	9/5/2024	wrong filling. contact to registry	OM PRAKASJ VIJAY
2387	17/04/2024	Company Application(Companies Act)	710102033332024	COMPANY PETITION (COMPANIES ACT)/15(ND)2008	AVLIGHT AUTOMOTIVES LTD & ORS VS AVLIGHT AUTOMOTIVES LTD & ORS	Section 271-272 of the company act 2013 - Govt body	1/5/2024	wrong filling.	sushant Kumar

2389	16/04/2024	Interlocutory Application (I.B.C)	710102032932024	COMPANY PETITION IB (IBC)/755(PB)2018	GANGA RAM AGARWAL RESOLUTION PROFESSIONAL M/S PAL INFRASTRUCTURE & DEVELOPERS PVT. LTD. VS M/S MAXIMAL INFRASTRUCTURE PRIVATE LIMITED AND ORS.	Sec 60(5)	16/05/2024	DD NOT SUBMITED PLEASE VERIFY ROOM NO 101	Swechcha Mishra
2391	18/04/2024	Interlocutory Application (I.B.C)	710102033812024	COMPANY PETITION IB (IBC)/674(PB)2023	HEMANT GOYAL MOTORS PRIVATE LIMITED VS M/S MAXIMAL INFRASTRUCTURE PRIVATE LIMITED AND ORS.	Sec 60(5)	15/05/2024	mention bookmarking according your index with page numbering. OCR missing.	Pridhi Singla
2393	18/04/2024	Interlocutory Application (I.B.C)	710102033902024	COMPANY PETITION IB (IBC)/1185(ND)2019	VINAY GUPTA ERSTWHILE DIRECTOR VS OSWAL MINERALS LIMITED	Sec 60(5)	20/05/2024	recall order missing	Prakash Legal Advisers
2395	18/04/2024	Miscellaneous Application (IBC)	710102033842024	COMPANY PETITION IB (IBC)/37(PB)2018	DINESH CHAND JAIN & ORS VS FANTASTIC BUILDCON PVT LTD	Sec 60(5)	9/5/2024	wrong filling. contact to registry	OM PRAKASJ VIJAY
2397	18/04/2024	Interlocutory Application (I.B.C)	710102033992024	COMPANY PETITION IB (IBC)/1619(ND)2019	TRANSRAIL LIGHTING LIMITED VS ZAPDOR ENGINEERING PRIVATE LIMITED	Rule 11 of NCLT, 2016	4/5/2024	memo of parties missing and mention also index	SUMEER SODHI
2399	10/4/2024	Interlocutory Application (I.B.C)	710102029822024	COMPANY PETITION IB (IBC)/636(ND)2022	STATE BANK OF INDIA VS ARUN KUMAR RATHI	Sec 60(5)	29/04/2024	section wrong.	MITAL AND MITAL
2401	19/04/2024	Interlocutory Application (I.B.C)	710102034152024	COMPANY PETITION IB (IBC)/2582(ND)2019	NIRMAL SINGH VS THREE C UNIVERSAL DEVELOPERS PRIVATE LIMITED	Sec 60(5)	1/5/2024	fill all details in online portal. pagination missing. counsel sign missing in index and memo of parties and prayer. applicant sign missing in prayer. notary missing. remove double pagination. need every page sign and true copy in annexure.	mehak upadhyay
2403	20/04/2024	Interlocutory Application (I.B.C)	710102034522024	COMPANY PETITION IB (IBC)/1899(ND)2019	CARGO PLANNERS LTD VS AAKRITI INFO-MEDIA PVT LTD	Rule 11 of NCLT, 2016	2/5/2024	remove main case parties and added liquidator details in online portal. OCR missing.	Ritesh Agrawal
2405	22/04/2024	Interlocutory Application (I.B.C)	710102035022024	COMPANY PETITION IB (IBC)/53(ND)2024	BANK OF MAHARASHTRA VS M/S SUPERTECH TOWNSHIP PROJECT LIMITED	Rule 11 of NCLT, 2016	2/5/2024	memo of parties missing. vakalatnama compulsory.	Nishant
2407	23/04/2024	Interlocutory Application (I.B.C)	710102035402024	COMPANY PETITION IB (IBC)/53(ND)2024	STRUFCON ENGINEERS THROUGH PROPRIETOR SAHEBRAO GANGADHAR KADAM VS JM FINANCIAL ASSET RECONSTRUCTION COMPANY LIMITED	Sec 60(5)	2/5/2024	main case missing. case type wrong. section wrong.	Jitendra Ramadhar Gautam
2409	23/04/2024	Interlocutory Application (I.B.C)	710102035152024	COMPANY PETITION IB (IBC)/1081(PB)2020	GOLF AVENUE WELFARES ASSOCIATION VS ROOTS DEVELOPERS PRIVATE LIMITED	Sec 60(5)	2/5/2024	25Rs welfare fee and 3Rs court fee missing in vakalatnama. page no. 109,111,132,133,135 are not clear.	ABHINAV TYAGI
2411	24/04/2024	Interlocutory Application (I.B.C)	710102035462024	COMPANY PETITION IB (IBC)/144(PB)2022	PAWAN KUMAR VS SHAILENDRA AJMERA	Sec 60(5)	4/5/2024	bookmarking compulsory with page numbering. OCR missing.	Kumar Piyush Pushkar

2413	15/04/2024	Interlocutory Application (I.B.C)	710102032342024	COMPANY PETITION IB (IBC)/475(ND)2023	MR. GANESH PATEL PROPRIETOR OF M/S GP METAL INDUSTRIES VS MITTAL PIGMENTS PRIVATE LIMITED	Sec 60(5)	24/04/2024	advocate sign missing in vakalatnama. 25Rs welfare fee missing in vakalatnama.	Prakash
2415	1/4/2024	Interlocutory Application (I.B.C)	710102027552024	COMPANY PETITION IB (IBC)/375(PB)2018	RISHI SRIVASTAVA & ANR. VS SHRI. SATYA PRAKASH GUPTA RP OF M/S ABW INFRASTRUCTURE LTD	Rule 11 of NCLT, 2016	24/04/2024	section wrong online as per pdf	Arjun Jain
2417	15/04/2024	Interlocutory Application (I.B.C)	710102032362024	COMPANY PETITION IB (IBC)/299(ND)2019	DEEPIKA B PRASAD LIQUIDATOR OF PARIVARTAN VS SHRI. SATYA PRAKASH GUPTA RP OF M/S ABW INFRASTRUCTURE LTD	Application under any other provisions- IBC	24/04/2024	pagination missing. counsel details missing in memo of parties. need every page sign and true copy in pdf. fill all details in online portal.	Dhananjaya Sud
2419	15/04/2024	Interlocutory Application (I.B.C)	710102032532024	COMPANY PETITION IB (IBC)/132(PB)2017	MR SANJAY GUPTA-LIQUIDATOR OF SAMTEL COLOR LIMITED VS SHRI. SATYA PRAKASH GUPTA RP OF M/S ABW INFRASTRUCTURE LTD	Application under any other provisions- IBC	22/05/2024	fill all details in online portal. section wrong. counsel sign missing in index. memo of parties or prayer affidavit missing. need every page sign and true copy in pdf. both application file separately pagination missing on index or pdf contact to registry	Dhananjaya Sud
2421	25/04/2024	Interlocutory Application (I.B.C)	710102036042024	COMPANY PETITION IB (IBC)/968(PB)2019	PUNJAB NATIONAL BANK VS ROYAL KITCHEN APPLIANCES PVT. LTD.	22(3)(b)	6/5/2024	vakalatanma missing and page number missing in bookmarking	RAJ
2423	24/04/2024	Interlocutory Application (I.B.C)	710102035762024	COMPANY PETITION IB (IBC)/558(ND)2023	ASTRUM VALUE HOMES PRIVATE LIMITED VS STANZA DEVELOPERS AND INFRASTRUCTUREPRIVATE LIMITED	Rule 11 of NCLT, 2016	6/5/2024	page no.11,13,24,26,37,39,51,53,65,67,78,80,90, 92,102,104,114,116, 129,131,140,142,152,154,164,166,177,179, 190,192,203,205,215,217,227,229,239,241, 251,253, hindi page and 126 not clear	ANANNYA
2425	26/04/2024	Company Application(Companies Act)	710102036462024	COMPANY PETITION (COMPANIES ACT)/277(ND)2018	M/S GLOBUS INVESTORS WELFARE ASSOCIATION VS M/S ARN INFRASTRUCTURE INDIA LIMITED & ORS	Rule 11 of NCLT	6/5/2024	added all respondent in online portal. case type wrong. NCLT order missing. vakalatnama compulsory. additional documents separately filled.	ARJUN NANDA
2427	26/04/2024	Interlocutory Application (I.B.C)	710102036222024	COMPANY PETITION IB (IBC)/662(ND)2021	AMIT AGRAWAL VS M/S ARN INFRASTRUCTURE INDIA LIMITED & ORS	Application under any other provisions- IBC	6/5/2024	case type wrong choose IA(IBC)Plan. section wrong. vol 2 missing. mention bookmarking according your index with page numbering.	Pankaj
2429	26/04/2024	Company Application(Companies Act)	710102036452024	COMPANY PETITION (COMPANIES ACT)/277(ND)2018	M/S GLOBUS INVESTORS WELFARE ASSOCIATION VS M/S ARN INFRASTRUCTURE INDIA LIMITED & ORS	Rule 11 of NCLT	6/5/2024	memo of parties missing. vakalatnama compulsory.	ARJUN NANDA
2431	29/04/2024	Miscellaneous Application (IBC)	710102036872024	COMPANY PETITION IB (IBC)/3240(ND)2019	M/S. NUEVOSOL ENERGY PRIVATE LIMITED VS M/S ARKUN SOLAR PRIVATE LIMITED	Rule 11 of NCLT, 2016	1/5/2024	memo of parties missing. case type wrong. vakalatnama compulsory.	K.V. Girish Chowdary
2433	26/04/2024	Interlocutory Application (I.B.C)	710102036432024	COMPANY PETITION IB (IBC)/893(ND)2022	SUDHANSHU GUPTA VS VIPSHEL INFOTECH PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	6/5/2024	pdf not upload.	Himanshu Kapoor

2435	28/04/2024	Interlocutory Application (I.B.C)	710102036842024	COMPANY PETITION IB (IBC)/589(ND)2023	INDUSIND BANK LTD. VS RUMJHUM CHATTERJEE	Sec 60(5)	7/5/2024	wrong filling.	Jagriti Ahuja
2437	28/04/2024	Interlocutory Application (I.B.C)	710102036832024	COMPANY PETITION IB (IBC)/592(ND)2023	INDUSIND BANK LTD. VS R S RAMASUBRAMANIUM	Sec 60(5)	7/5/2024	wrong filing.	Jagriti Ahuja
2439	29/04/2024	Interlocutory Application (I.B.C)	710102037022024	COMPANY PETITION IB (IBC)/71(ND)2022	NOBLE CO-OPERATIVE BANK LIMITED VS VIVEK PRAKASH	Any other provision - Govt body	9/5/2024	due payment for application. section missing. memo of parties missing. need every page sign and true copy in annexure. bookmarking compulsory with	Amrita Singh
2441	29/04/2024	Interlocutory Application (I.B.C)	710102036942024	COMPANY PETITION IB (IBC)/460(ND)2021	ISHU HOTELS PVT LTD VS UNIK BAZAR LIMITED	Sec 60(5)	8/5/2024	main case wrong. memo of parties missing. vakalatnama compulsory.	Sanyam
2443	29/04/2024	Interlocutory Application (I.B.C)	710102037032024	COMPANY PETITION IB (IBC)/71(ND)2022	NOBLE CO-OPERATIVE BANK LIMITED VS VIVEK PRAKASH	Any other provision - Govt body	9/5/2024	wrong filling.	Amrita Singh
2445	27/04/2024	Miscellaneous Application (IBC)	710102036592024	COMPANY PETITION IB (IBC)/1144(ND)2019	UNION BANK OF INDIA VS EKDANT BUILDTECH PRIVATE LIMITED	Application under any other provisions- IBC	14/05/2024	wrong filing filed in additional document. contact to registry	Arijeet
2447	27/04/2024	Interlocutory Application (I.B.C)	710102036572024	COMPANY PETITION IB (IBC)/23(ND)2021	PARVEEN BANSAL VS VA REALCON PRIVATE LIMITED	Application under any other provisions- IBC	15/05/2024	section wrong. case type wrong Vakalatnama missing contact to registry	Parveen
2449	1/5/2024	Interlocutory Application (I.B.C)	710102037912024	COMPANY PETITION IB (IBC)/2552(ND)2019	RAVINDER SINGH CHAUHAN VS PANKAJ NARANG	Sec 60(5)	9/5/2024	added all applicant in online portal. added all applicant affidavit in pdf.	Dhrubajit
2451	1/5/2024	Company Application(Companies Act)	710102037742024	COMPANY PETITION (COMPANIES ACT)/788(ND)2019	RAJIV KAPUR VS NAPCO BEVEL GEAR OF INDIA LTD.	Rule 11 of NCLT	13/05/2024	bookmarking compulsory with page numbering.	ANGAD MEHTA
2453	1/5/2024	Interlocutory Application (I.B.C)	710102037692024	COMPANY PETITION IB (IBC)/62(ND)2024	SHAILENDRA KUMAR SINGH & ORS VS MORPHEUS PRODEVELOPERS PRIVATE LIMITED	Sec 49(2)	28/05/2024	applicant respondent detail fill online as per memo of parties	YOGESH
2455	26/04/2024	Interlocutory Application (I.B.C)	710102036422024	COMPANY PETITION IB (IBC)/893(ND)2022	SUDHANSHU GUPTA VS DISTINCTIVE PROPERTIES AND LEASING LIMITED	Sec 43(1) r/w Sec 44 (1)	6/5/2024	pdf not upload.	Himanshu Kapoor
2457	4/5/2024	Interlocutory Application (I.B.C)	710102038912024	COMPANY PETITION IB (IBC)/12(ND)2024	OXYZO FINANCIAL SERVICES PRIVATE LIMITED VS KLD CREATION INFRASTRUCTURE PRIVATE LIMITED	Rule 11 of NCLT, 2016	9/5/2024	need every page sign and true copy in annexure. vakalatnama compulsory.	Legislegal
2459	6/5/2024	Miscellaneous Application (IBC)	710102039432024	COMPANY PETITION IB (IBC)/960(ND)2020	BSFB VS KLD CREATION INFRASTRUCTURE PRIVATE LIMITED	Any other provision - Govt body	9/5/2024	case type wrong. bookmarking compulsory with page numbering. OCR missing.	Chandradeep Chandradeep
2461	6/5/2024	Miscellaneous Application (IBC)	710102039402024	COMPANY PETITION IB (IBC)/37(PB)2018	DINESH CHAND JAIN & ORS VS KLD CREATION INFRASTRUCTURE PRIVATE LIMITED	Sec 60(5)	9/5/2024	case type wrong. mention bookmarking with page numbering.	OM PRAKASJ VIJAY
2463	7/5/2024	Interlocutory Application (I.B.C)	710102039562024	COMPANY PETITION IB (IBC)/791(ND)2022	CANARA BANK VS RAJNEESH NAGAR	Sec 49(2)	10/5/2024	wrong filling. filed additional documents.	Saurabh Kushawaha
2465	8/5/2024	Miscellaneous Application(Companies Act)	710102040222024	COMPANY PETITION (COMPANIES ACT)/365(ND)2017	MR ASHOK KUMAR VERMA VS M/S BAVER SUSPENSION PRIVATE LIMITED & ORS	Any other provision - Govt body	10/5/2024	wrong filling. filed additional documents.	PRATIBHA
2467	8/5/2024	Miscellaneous Application(Companies Act)	710102040082024	COMPANY PETITION (COMPANIES ACT)/365(ND)2017	MR ASHOK KUMAR VERMA VS M/S BAVER SUSPENSION PRIVATE LIMITED & ORS	Rule 11 of NCLT	10/5/2024	memo of parties missing. need every page sign in pdf. both file filed separately. vakalatnama compulsory. mention bookmarking according your index with page numbering. OCR missing. section	PRATIBHA

2469	7/5/2024	Company Application(Companies Act)	710102039712024	COMPANY PETITION (COMPANIES ACT)/227(ND)2017	SURAJ MUNJAL VS M/S CHANDAN MUNJAL	Application under any other provisions	10/5/2024	section not mention in index. memo of parties mismatch according your online portal. vakalatnama compulsory. mention bookmarking with page numbering.	PRADEEP
2471	8/5/2024	Miscellaneous Application(Companies Act)	710102040172024	COMPANY PETITION (COMPANIES ACT)/365(ND)2017	MR ASHOK KUMAR VERMA VS M/S BAVER SUSPENSION PRIVATE LIMITED & ORS	Rule 11 of NCLT	10/5/2024	case type wrong. memo of parties missing. need every page sign in application. counsel sign missing in prayer. bookmarking compulsory with page numbering. OCR missing.	PRATIBHA
2473	8/5/2024	Miscellaneous Application(Companies Act)	710102040272024	COMPANY PETITION (COMPANIES ACT)/365(ND)2017	MR ASHOK KUMAR VERMA VS M/S BAVER SUSPENSION PRIVATE LIMITED & ORS	Any other provision - Govt body	10/5/2024	wrong filling. filed additional documents.	PRATIBHA
2475	8/5/2024	Miscellaneous Application(Companies Act)	710102040202024	COMPANY PETITION (COMPANIES ACT)/365(ND)2017	MR ASHOK KUMAR VERMA VS M/S BAVER SUSPENSION PRIVATE LIMITED & ORS	Rule 11 of NCLT	10/5/2024	memo of parties missing. NCLT headline proper not showing in notice of motion. case type wrong. applicant sign missing in prayer. need every page sign in application. mention bookmarking	PRATIBHA
2477	8/5/2024	Miscellaneous Application(Companies Act)	710102040182024	COMPANY PETITION (COMPANIES ACT)/365(ND)2017	MR ASHOK KUMAR VERMA VS M/S BAVER SUSPENSION PRIVATE LIMITED & ORS	Rule 11 of NCLT	10/5/2024	case type wrong. memo of parties missing. counsel sign missing in index and prayer. applicant sign missing in prayer. need every page sign in application. notary missing. need every page sign and true copy in annexure.	PRATIBHA
2479	8/5/2024	Miscellaneous Application(Companies Act)	710102040212024	COMPANY PETITION (COMPANIES ACT)/365(ND)2017	MR ASHOK KUMAR VERMA VS M/S BAVER SUSPENSION PRIVATE LIMITED & ORS	Rule 11 of NCLT	10/5/2024	wrong filling. filed additional documents.	PRATIBHA
2481	8/5/2024	Miscellaneous Application(Companies Act)	710102040072024	COMPANY PETITION (COMPANIES ACT)/365(ND)2017	MR ASHOK KUMAR VERMA VS M/S BAVER SUSPENSION PRIVATE LIMITED & ORS	Rule 11 of NCLT	10/5/2024	case type wrong. memo of parties missing. both application filed separately. applicant sign missing in prayer. need every page sign in application. vakalatnama compulsory. mention	PRATIBHA
2483	8/5/2024	Miscellaneous Application(Companies Act)	710102040192024	COMPANY PETITION (COMPANIES ACT)/365(ND)2017	MR ASHOK KUMAR VERMA VS M/S BAVER SUSPENSION PRIVATE LIMITED & ORS	Rule 11 of NCLT	10/5/2024	case type wrong. memo of parties missing. applicant sign missing in prayer. need every page sign and true copy in annexure. mention bookmarking according your index with page	PRATIBHA
2485	7/5/2024	Interlocutory Application (I.B.C)	710102039652024	COMPANY PETITION IB (IBC)/671(PB)2023	SANGRUR AUTOS PRIVATE LIMITED VS M/S BAVER SUSPENSION PRIVATE LIMITED & ORS	Sec 60(5)	12/6/2024	page no. 69,68,70are cut.	Pridhi Singla
2487	9/5/2024	Interlocutory Application (I.B.C)	710102040892024	COMPANY PETITION IB (IBC)/3(ND)2020	R.V RAIL PRODUCTS PRIVATE LIMITED VS DEEPAK MAINI RESOLUTION PROFESSIONAL OF AMZEN TRANSPORTATION INDUSTRIES PRIVATE LIMITED	Sec 60(5)	20/05/2024	page no. 94 to 100,107 are not clear. bookmarking as per index with page nos OCR missing.	Utsav
2489	8/5/2024	Miscellaneous Application(Companies Act)	710102040252024	COMPANY PETITION (COMPANIES ACT)/365(ND)2017	MR ASHOK KUMAR VERMA VS M/S BAVER SUSPENSION PRIVATE LIMITED & ORS	Any other provision - Govt body	10/5/2024	wrong filling. filed additional documents.	PRATIBHA
2491	8/5/2024	Miscellaneous Application(Companies Act)	710102040232024	COMPANY PETITION (COMPANIES ACT)/365(ND)2017	MR ASHOK KUMAR VERMA VS M/S BAVER SUSPENSION PRIVATE LIMITED & ORS	Any other provision - Govt body	10/5/2024	wrong filling. filed additional documents.	PRATIBHA
2493	8/5/2024	Interlocutory Application (I.B.C)	710102040362024	COMPANY PETITION IB (IBC)/169(ND)2024	PVR INOX LIMITED VS CURO INDIA PRIVATE LIMITED	Rule 11 of NCLT, 2016	10/5/2024	vakalatnama compulsory. OCR missing.	NIHARIKA AHLUWALIA

2495	8/5/2024	Miscellaneous Application(Companies Act)	710102040282024	COMPANY PETITION (COMPANIES ACT)/365(ND)2017	MR ASHOK KUMAR VERMA VS M/S BAVER SUSPENSION PRIVATE LIMITED & ORS	Any other provision - Govt body	10/5/2024	wrong filling. filed additional documents.	PRATIBHA
2497	8/5/2024	Miscellaneous Application(Companies Act)	710102040242024	COMPANY PETITION (COMPANIES ACT)/365(ND)2017	MR ASHOK KUMAR VERMA VS M/S BAVER SUSPENSION PRIVATE LIMITED & ORS	Any other provision - Govt body	10/5/2024	wrong filling. filed additional document.	PRATIBHA
2499	8/5/2024	Miscellaneous Application(Companies Act)	710102040262024	COMPANY PETITION (COMPANIES ACT)/365(ND)2017	MR ASHOK KUMAR VERMA VS M/S BAVER SUSPENSION PRIVATE LIMITED & ORS	Any other provision - Govt body	10/5/2024	wrong filling. filed additional documents.	PRATIBHA
2501	8/5/2024	Miscellaneous Application(Companies Act)	710102040162024	COMPANY PETITION (COMPANIES ACT)/365(ND)2017	MR ASHOK KUMAR VERMA VS M/S BAVER SUSPENSION PRIVATE LIMITED & ORS	Rule 11 of NCLT	10/5/2024	case type wrong. memo of parties missing. need every page sign in application. mention bookmarking according your index with page numbering. OCR missing.	PRATIBHA
2503	10/5/2024	Miscellaneous Application(Companies Act)	710102041322024	TRANSFER PETITION(COMPANIES ACT)/11(PB)2022	DEEPA BHARGAV VS ABW INFRASTRUCTURE LIMITED	Rule 11 of NCLT	11/6/2024	case type wrong. select company application applicant respondent fill online as per memo of parties delete previous document additional documents	Dhananjay
2505	10/5/2024	Miscellaneous Application(Companies Act)	710102041232024	TRANSFER PETITION(COMPANIES ACT)/11(PB)2022	ARRNNAV MUNJAL VS ABW INFRASTRUCTURE LIMITED	Rule 11 of NCLT	22/05/2024	case type wrong. fill all details in online portal. memo of parties missing. 25Rs welfare fee and 3Rs court fee missing in vakalatnama. need every page sign and true copy in annexure. bookmarking	Dhananjay
2507	10/5/2024	Interlocutory Application (I.B.C)	710102041292024	COMPANY PETITION IB (IBC)/1411(ND)2019	RAJESH KUMAR GUPTA VS ABW INFRASTRUCTURE LIMITED	Application under any other provisions- IBC	14/05/2024	bookmarking compulsory with page numbering. OCR missing.	Rajesh Kumar Gupta
2509	10/5/2024	Interlocutory Application (I.B.C)	710102041282024	COMPANY PETITION IB (IBC)/1155(ND)2019	RAJESH KUMAR GUPTA VS ABW INFRASTRUCTURE LIMITED	Application under any other provisions- IBC	14/05/2024	bookmarking compulsory with page numbering. OCR missing.	Rajesh Kumar Gupta
2511	10/5/2024	Interlocutory Application (I.B.C)	710102040972024	COMPANY PETITION IB (IBC)/543(ND)2023	KALPATARU POWER TRANSMISSION LIMITED VS NEXGEN INFRACON PRIVATE LIMITED	IBC Under Sec 9	15/05/2024	"wrong filig file should be additional"	SADAPURNA MUKHERJEE
2513	10/5/2024	Miscellaneous Application(Companies Act)	710102041272024	TRANSFER PETITION(COMPANIES ACT)/11(PB)2022	MOHIT RATNA VS ABW INFRASTRUCTURE LIMITED	Rule 11 of NCLT	12/6/2024	case type wrong applicant respondent fill online as per memo of parties additional documents separately filed. delete previous document contact to registry	Dhananjay
2515	10/5/2024	Miscellaneous Application(Companies Act)	710102041222024	TRANSFER PETITION(COMPANIES ACT)/11(PB)2022	AMIT BHASIN VS ABW INFRASTRUCTURE LIMITED	Rule 11 of NCLT	11/6/2024	case type wrong. select company application applicant respondent fill online as per memo of parties. true copy missing in annexure	Dhananjay
2517	23/04/2024	Interlocutory Application (I.B.C)	710102035182024	COMPANY PETITION IB (IBC)/462(PB)2022	GIRISH LUTHRA AND ORS. VS COSMOS INFRA ENGINEERING (INDIA) PRIVATELIMITED	Rule 11 of NCLT, 2016	11/5/2024	counsel details missing in index and memo of parties or prayer. memo of parties mismatch according your online portal. bookmarking compulsory with page numbering. vakalatnama	Mahesh Kumar
2519	11/5/2024	Interlocutory Application (I.B.C)	710102041462024	COMPANY PETITION IB (IBC)/492(ND)2022	STATE BANK OF INDIA VS K.M. SEBASTINE	Sec 60(5)	14/05/2024	case type wrong list of date events and brief synopsis missed section wrong vakalatnama missed	Mr. jitendra kumar
2521	11/5/2024	Interlocutory Application (I.B.C)	710102041472024	COMPANY PETITION IB (IBC)/822(ND)2021	SUNRISE INDUSTRIES VS UMESH GUPTA	IBC Under Sec 9	15/05/2024	wrong filig file should be additional	alok kumar
2523	9/5/2024	Interlocutory Application (I.B.C)	710102040692024	COMPANY PETITION IB (IBC)/536(PB)2022	PRINCIPAL COMMISSIONER OF INCOME TAX VS UMESH GUPTA	Any other provision - Govt body	13/05/2024	file incomplete.	URVASHI DHUGGA
2525	21/02/2024	Interlocutory Application (I.B.C)	710102016292024	COMPANY PETITION IB (IBC)/623(ND)2023	NITIN NARANG VS MOHD. ARHAM QURESHI	Application under any other provisions- IBC	13/05/2024	page no. 19 ,28 are not clear. rescan or attach type copy	MOHD

2527	10/5/2024	Interlocutory Application (I.B.C)	710102041312024	COMPANY PETITION IB (IBC)/1412(ND)2019	RAJESH KUMAR GUPTA VS MOHD. ARHAM QURESHI	Application under any other provisions- IBC	22/05/2024	bookmarking compulsory with page numbering. OCR missing.	Rajesh Kumar Gupta
2529	16/12/2023	Interlocutory Application (I.B.C)	710102107112023	COMPANY PETITION IB (IBC)/104(PB)2017	ANIL KOHLI RESOLUTION PROFESSIONAL VS AMANDEEP SINGH SRAN	Application under any other provisions- IBC	31/05/2024	added all respondent in online portal. page no. 84,85, 118 and 119 are not clear. True copy sign in annexure. Bookmarking Compulsory as per index with page no. OCR compulsory service missingMany	ABHISHEK
2531	13/05/2024	Interlocutory Application (I.B.C)	710102041992024	COMPANY PETITION IB (IBC)/104(PB)2017	RAJEEV LOCHAN VS AMANDEEP SINGH SRAN	Rule 11 of NCLT, 2016	15/05/2024	wrong jurisdiction.	Shivam
2533	14/05/2024	Interlocutory Application (I.B.C)	710102042012024	COMPANY PETITION IB (IBC)/667(ND)2019	CS VEKAS KUMAR GARG RESOLUTION PROFESSIONAL OF THE CORPORATE DEBTOR VS AMANDEEP SINGH SRAN	Sec 60(5)	20/05/2024	bookmarking compulsory with page numbering. OCR missing.	RAKESH KUMAR
2535	13/05/2024	Company Application(Companies Act)	710102041942024	COMPANY PETITION IB (IBC)/667(ND)2019	YKM HOLDINGS PVT LTD VS AMANDEEP SINGH SRAN	Application under any other provisions	12/6/2024	main case missing in online portal. vakalatnama compulsory. contact to registryMany time reminder	HARKESH
2537	14/05/2024	Company Application(Companies Act)	710102042182024	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/43(ND)2022	BHUJADHARI VINCOM PRIVATE LIMITED VS NIHAAL AZIZ	Section 447	13/06/2024	applicant respondent fill online as per mop Vakalatnama compulsory contact to registry. many time reminder	Azka Ahmed
2539	14/05/2024	Interlocutory Application (I.B.C)	710102042082024	COMPANY PETITION IB (IBC)/375(PB)2018	BALDEV KUMAR B VARMA VS SATYA PRAKASH GUPTA	Sec 60(5)	20/05/2024	fill all details in online portal. memo of parties missing. applicant sign missing in prayer. need every page sign in application. bookmarking compulsory	SAMANT
2541	13/05/2024	Interlocutory Application (I.B.C)	710102042002024	COMPANY PETITION IB (IBC)/375(PB)2018	RAJEEV LOCHAN VS SATYA PRAKASH GUPTA	Rule 11 of NCLT, 2016	15/05/2024	main case missing in online portal. wrong jurisdiction. bookmarking compulsory with page numbering.	Shivam
2543	15/05/2024	Interlocutory Application (I.B.C)	710102042602024	COMPANY PETITION IB (IBC)/1138(ND)2018	ASHOK KRIPLANI VS NIBULA PRINT AND PACK PVT LTD	Sec 60(5)	20/05/2024	counsel details missing in memo of parties and prayer. bookmarking compulsory with page numbering. OCR missing.	SHWETA
2545	16/05/2024	Interlocutory Application (I.B.C)	710102042972024	COMPANY PETITION IB (IBC)/565(PB)2021	SLR TECHINFRA PRIVATE LIMITED VS ENDLESS SERVICES PRIVATE LIMITED	Rule 11 of NCLT, 2016	20/05/2024	memo of parties missing. 1Rs court fee short in vakalatnama. bookmarking compulsory with page numbering. OCR missing.	SHUBH
2547	17/05/2024	Company Application(Companies Act)	710102043472024	COMPANY PETITION (COMPANIES ACT)/26(ND)2024	SANJEEV MURALI MOHAN VS SECURITIES AND EXCHANGE BOARD OF INDIA	Sec 252 (1) - By Government Body	20/05/2024	wrong filling. filed additional documents.	Amrita Singh
2549	17/05/2024	Company Application(Companies Act)	710102043462024	COMPANY PETITION (COMPANIES ACT)/28(ND)2024	P. S. MALLIKARJUNA SETTY VS SECURITIES AND EXCHANGE BOARD OF INDIA NORTHERN REGIONAL OFFICE	Any other provision - Govt body	20/05/2024	wrong filling.	Amrita Singh
2551	17/05/2024	Interlocutory Application (I.B.C)	710102043362024	COMPANY PETITION IB (IBC)/2688(ND)2019	ASSISTANT COMMISSIONER CENTRAL GOODS AND SERVICE TAX DIVISION-D BHIWADI VS M/S RCI INDUSTRIES AND TECHNOLOGIES LIMITED THROUGH RESOLUTION PROFESSIONAL SH. BRIJESH SINGH BHADAURIYA	Sec 60(5)	22/05/2024	pdf not clear.	Arjun Jain
2553	17/05/2024	Interlocutory Application (I.B.C)	710102043502024	COMPANY PETITION IB (IBC)/223(ND)2021	SANJAY AHUJA VS SMALL INDUSTRIAL DEVELOPMENT BANK OF INDIA	Any other provision - Govt body	20/05/2024	wrong filling. filed in additional documents.	GAUTAM

2555	21/05/2024	Interlocutory Application (I.B.C)	710102044432024	COMPANY PETITION IB (IBC)/139(ND)2021	VIKAS GARG VS SMALL INDUSTRIAL DEVELOPMENT BANK OF INDIA	Application under any other provisions- IBC	22/05/2024	need every page true copy in annexure. bookmarking compulsory with page numbering. OCR missing. section not mention in index.	Vikas Garg
2557	22/05/2024	Interlocutory Application (I.B.C)	710102044782024	COMPANY PETITION IB (IBC)/448(PB)2017	BALBIR KAUR VS EARTH GRACIA BUILDCON PRIVATE LIMITED	Sec 60(5)	24/05/2024	memo of parties missing. need every page sign and true copy in annexure.	Firoz Khan
2559	23/05/2024	Interlocutory Application (I.B.C)	710102045092024	COMPANY PETITION IB (IBC)/882(ND)2020	M/S. AHLUWALIA CONTRACTS (INDIA) LIMITED VS MR. ATUL MITTAL	Sec 60(5)	27/05/2024	memo of parties mismatch according your online portal.	Sourav Roy
2561	28/05/2024	Company Application(Companies Act)	710102046702024	COMPANY PETITION (COMPANIES ACT)/123(ND)2022	(DR.) RAMAKRISHNA RAMASWAMY VS INDEBO TRAVELS PRIVATE LIMITED	Rule 11 of NCLT	29/05/2024	memo of parties missing. vakalatnama compulsory.	Siddharth
2563	27/05/2024	Restoration Application (Companies Act)	710102046382024	COMPANY PETITION (COMPANIES ACT)/23(ND)2017	MR. MALIRAM BILWAL VS M/S HSB AGRO INDUSTRIES PVT. LTD.	Rule 11 of NCLT	20/06/2024	applicant respondent fill online as per mop NCLT order missing. page no. 12 to 19 mention English type copy in pdf. main case number wrong in pdf as per online	ASHISH DHOUNDIYAL
2565	28/05/2024	Interlocutory Application (I.B.C)	710102046832024	COMPANY PETITION IB (IBC)/508(ND)2021	SNG TRADING COMPANY PRIVATE LIMITED VS AXIS TRUSTEESHIP PVT. LTD.	Sec 60(5)	1/6/2024	vakalatnama compulsory.	Zain Ahmed Khan
2567	30/05/2024	Interlocutory Application (I.B.C)	710102047212024	COMPANY PETITION IB (IBC)/901(ND)2020	ARUN KUMAR SINGH AND SUNIL KUMAR SINGH VS SARVOTTAM REALCON PRIVATE LIMITED	Sec 60(5)	4/6/2024	page no. 24,25,26 are not clear. 1Rs court fee short in vakalatnama. counsel details incomplete in index or memo of parties and prayer. memo of parties mismatch according your online portal.	Naresh Panwar
2569	30/05/2024	Interlocutory Application (I.B.C)	710102047442024	COMPANY PETITION IB (IBC)/95(PB)2022	INDO ALUSYS INDUSTRIES LIMITED VS KOREA TRADE INSURANCE COMPANY (KSURE)	Rule 11 of NCLT, 2016	31/05/2024	fill all details in online portal. memo of parties missing. need every page sign and true copy in annexure. vakalatnama compulsory. OCR missing.	NARENDERA M SHARMA
2571	3/6/2024	Interlocutory Application (I.B.C)	710102048302024	COMPANY PETITION IB (IBC)/1744(ND)2019	PRAVEEN SHARMA VS DEBASHIS NANDA	Sec 60(5)	5/6/2024	pagination missing. need every page sign in application. affidavit missing. need every page sign and true copy in annexure. vakalatnama missing. proof of service missing. mention bookmarking	PAWAN KUMAR YADAV
2573	1/6/2024	Interlocutory Application (I.B.C)	710102047762024	COMPANY PETITION IB (IBC)/1744(ND)2019	ROSMERTA TECHNOLOGIES LTD VS DEBASHIS NANDA	Sec 60(5)	4/6/2024	main case missing. need true copy in annexure. 3Rs court fee missing in vakalatnama.	RANJANA ROY GAWAI
2575	29/05/2024	Interlocutory Application (I.B.C)	710102047022024	COMPANY PETITION IB (IBC)/1744(ND)2019	MRS. ANJALI NIRAV CHOKSI VS STATE BANK OF INDIA	Rule 11 of NCLT, 2016	1/6/2024	wrong jurisdiction.	SANGEETA BOHRA
2577	1/6/2024	Interlocutory Application (I.B.C)	710102047822024	COMPANY PETITION IB (IBC)/933(PB)2019	MRS. ANJALI NIRAV CHOKSI VS STATE BANK OF INDIA		3/6/2024	main case IB not mention in pdf. memo of parties missing. counsel sign missing in index. need every page sign and true copy	Bhavana Duhoon
2579	31/05/2024	Interlocutory Application (I.B.C)	710102047782024	COMPANY PETITION IB (IBC)/1096(PB)2018	CFM ASSETS RECONSTRUCTION PVT LTD VS M/S ACTION ISPAT AND POWER PRIVATE LIMITED	Sec 60(5)	10/6/2024	Manasvi Security Service mention IAS title in online portal case type wrong file in intervention section wrong file in 60(5) list of event synopsis missing contact to registry	SUMEER SODHI
2581	31/05/2024	Company Application(Companies Act)	710102047792024	COMPANY PETITION (COMPANIES ACT)/277(ND)2018	M/S GLOBUS INVESTORS WELFARE ASSOCIATION VS M/S ARN INFRASTRUCTURE INDIA LIMITED & ORS	Rule 11 of NCLT	4/6/2024	add all respondent in online portal. case type wrong. vakalatnama compulsory. proof of service missing.	ARJUN NANDA

2583	3/6/2024	Interlocutory Application (I.B.C)	710102048572024	COMPANY PETITION IB (IBC)/1083(PB)2018	DEPARTMENT OF TOWN AND COUNTRY PLANNING HARYANA VS MR. UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL	Sec 60(5)	13/06/2024	Application merge in one pdf. true copy sign missing on annexures. contact to registry	shekhar
2585	31/05/2024	Company Application(Companies Act)	710102047802024	COMPANY PETITION (COMPANIES ACT)/277(ND)2018	M/S GLOBUS INVESTORS WELFARE ASSOCIATION VS M/S ARN INFRASTRUCTURE INDIA LIMITED & ORS	Rule 11 of NCLT	4/6/2024	memo of parties missing. need every page true copy in annexure. vakalatnama compulsory. proof of service missing.	ARJUN NANDA
2587	3/6/2024	Miscellaneous Application (IBC)	710102048322024	COMPANY PETITION IB (IBC)/449(PB)2019	PEYUSH AGGARWAL VS M/S ARN INFRASTRUCTURE INDIA LIMITED & ORS	Application under any other provisions- IBC	5/6/2024	case type wrong. section wrong. index missing. affidavit missing. pagination missing. 25Rs welfare fee 3Rs court fee missing in vakalatnama. bookmarking	rahul mangla
2589	3/6/2024	Company Application(Companies Act)	710102048412024	COMPANY PETITION (COMPANIES ACT)/44(PB)2020	ASHISH KUMAR VS ROADGODS AUTOGEAR PRIVATE LIMITED	Section 420	7/6/2024	need every page sign and true copy in annexure. vakalatnama compulosry.	Sumit Rajput
2591	4/6/2024	Company Application(Companies Act)	710102048762024	COMPANY PETITION (COMPANIES ACT)/31(ND)2024	CHAVI TOLANI VS KAMALASHA EXPORTS PRIVATE LIMITED	Rule 11 of NCLT	5/6/2024	contact to registry.	Manish Kumar Srivastava
2593	5/6/2024	Interlocutory Application (I.B.C)	710102049052024	COMPANY PETITION IB (IBC)/1022(ND)2018	MEERA GIRI AND 31 OTHERS VS KAMALASHA EXPORTS PRIVATE LIMITED	Sec 60(5)	7/6/2024	counsel details incomplete in index and prayer. memo of parties missing. NCLT heading missing in page no. 5. vol 1 and 2 separately index missing. vakalatnama missing. pdf not clear. affidavit missing. bookmarking compulsory with page	KUSHAGRA DIKSHIT
2595	5/6/2024	Interlocutory Application (I.B.C)	710102049162024	COMPANY PETITION IB (IBC)/258(ND)2024	BROWN BIRD ENTERPRISES PRIVATE LIMITED VS KAMALASHA EXPORTS PRIVATE LIMITED	Sec 60(5)	7/6/2024	memo of parties missing, section not mention in index. vakalatnama compulsory.	VIVEK SARIN
2597	10/6/2024	Company Application(Companies Act)	710102050742024	COMPANY PETITION (COMPANIES ACT)/27(ND)2023	HEMKUNT BUSINESS SOLUTIONS PRIVATELIMITED VS SMT. RITU AGARWAL	Rule 11 of NCLT	24/06/2024	applicant respondent fill online as per memo of parties. due payment section 32. proof of service missing all applicant affidavit or authority letter attach contact to registry	Anil
2599	10/6/2024	Interlocutory Application (I.B.C)	710102050732024	COMPANY PETITION IB (IBC)/692(ND)2022	POOJA BAHRY VS RESOLUTION PROFESSIONAL - KIRAN UDYOG PVT LTD	Application under any other provisions- IBC	26/06/2024	section wrong online as per pdf	Pooja Bahry
2601	13/06/2024	Miscellaneous Application(Companies Act)	710102051682024	TRANSFER PETITION(COMPANIES ACT)/11(PB)2022	M/S AIR SHAGOON (|NETWORK) PVT. LTD. VS ABW INFRASTRUCTURE LIMITED	Rule 11 of NCLT	14/06/2024	case type wrong. fill all details in online portal. memo of parties missing. need every page sign and true copy in annexure. vakalatnama compulsory. OCR missing.	Aditya
2603	13/06/2024	Interlocutory Application (I.B.C)	710102051492024	RESTORED COMPANY PETITION (IBC)/7(ND)2023	BANK OF MAHARASHTRA VS NEWTECH PROMOTERS AND DEVELOPERS	Rule 11 of NCLT, 2016	19/06/2024	memo of parties missing. vakalatnama compulsory. OCR missing.	Nishant
2605	14/06/2024	Interlocutory Application (I.B.C)	710102051922024	COMPANY PETITION IB (IBC)/361(ND)2020	KAMAL AGARWAL VS KARAN BANSAL	Sec 66(1)	20/06/2024	vakaltnama missing	KAMAL AGARWAL
2607	14/06/2024	Interlocutory Application (I.B.C)	710102051872024	COMPANY PETITION IB (IBC)/361(ND)2020	KAMAL AGARWAL VS KARAN BANSAL	Sec 43(1) r/w Sec 44 (1)	20/06/2024	vakalatnama missing	KAMAL AGARWAL
2609	15/06/2024	Interlocutory Application (I.B.C)	710102052292024	COMPANY PETITION IB (IBC)/3398(ND)2019	ANJU AGARWAL VS KARAN BANSAL	Application under any other provisions- IBC	24/06/2024	section wrong. add respondent in online portal.	NIBRUTI SAMAL

2611	18/06/2024	Interlocutory Application (I.B.C)	710102052702024	COMPANY PETITION IB (IBC)/919(ND)2020	GYAN CHANDRA MISRA VS SUBODH RAY	Sec 66(1)	24/06/2024	due payment section 67.	Abhishek Anand
2613	16/06/2024	Interlocutory Application (I.B.C)	710102052442024	COMPANY PETITION IB (IBC)/2688(ND)2019	THE SOUTH INDIAN BANK LTD VS BRIJESH SINGH BHADAURIYA	Sec 60(5)	24/06/2024	section not mention in index. vakalatnama compulsory. section wrong and vakalatnama missing	A. KARTHIK
2615	24/06/2024	Restoration Application (IBC)	710102053972024	COMPANY PETITION IB (IBC)/60(ND)2023	PRUDENT ARC LIMITED VS KARAN AUTOMOTIVES PRIVATE LIMITED	Rule 11 of NCLT, 2016	25/06/2024	NCLT order missing.	Siddharth
2617	25/06/2024	Interlocutory Application (I.B.C)	710102054032024	COMPANY PETITION IB (IBC)/393(PB)2023	SEEMA MALHOTRA VS STATE BANK OF INDIA	Sec 60(5)	26/06/2024	subsection missing in index. remove double pagination. vakalatnama compulsory.	Vishal
2619	6/5/2024	Interlocutory Application (I.B.C)	710102039242024		RP SUNIL KUMAR AGRAWAL VS	Sec 60(5)	15/07/2024	No. of objections 1.main case no. missing in online portal and not link(Third time	SUNIL KUMAR AGRAWAL
2621	22/05/2024	Interlocutory Application (I.B.C)	710102044772024	COMPANY PETITION IB (IBC)/448(PB)2017	GURCHARAN SINGH VS EARTH GRACIA BUILDCON PRIVATE LIMITED	Sec 60(5)	7/8/2024	No of objections Respondent fill online as per mop or IAs title fill online as per mop	Firoz Khan
2623	1/7/2024	Interlocutory Application (I.B.C)	710102055552024	COMPANY PETITION IB (IBC)/160(PB)2018	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED VS WHITE METALS LIMITED	Sec 60(5)	5/7/2024	no of objections. 1 memo of parties mismatch according your online portal. 2 section not mention in index. 3 notary missing. 4 vakalatnama compulsory. 5 bookmarking compulsory with page	RISHI
2625	28/06/2024	Interlocutory Application (I.B.C)	710102055002024	COMPANY PETITION IB (IBC)/24(ND)2024	AKJ METALS PRIVATE LIMITED VS SAIVI FINANCE PRIVATE LIMITED	Rule 11 of NCLT, 2016	3/7/2024	memo of parties missing. mention bookmarking with page numbering.	PRANAY AGRAWALA
2627	1/7/2024	Interlocutory Application (I.B.C)	710102055612024	COMPANY PETITION IB (IBC)/24(ND)2024	NSL NAGAPATNAM POWER AND INFRATECH LIMITED THROUGH RP MR. NAVNEET KUMAR GUPTA VS MANDAVA RAO PRABHAKARA	Sec 66(1),Sec 49(2)	5/7/2024	no of objections. 1. fill all details in online portal. 2. main case not link in online portal. 3. add all respondent in online portal. 4. counsel details missing in memo of parties and prayer. 5. page no. 337 to 365 are not clear.	PRANAY AGRAWALA
2629	1/7/2024	Interlocutory Application (I.B.C)	710102055562024	COMPANY PETITION IB (IBC)/825(ND)2022	GAURAV BANSAL VS BANK OF MAHARASHTRA	Rule 11 of NCLT, 2016	29/07/2024	no of objections. 1 fill all details in online portal. 2 applicant respondent fill online as per memo of parties missing. (reminder 3) If you have any doubt humble request	Niharika Gulati
2631	2/7/2024	Interlocutory Application (I.B.C)	710102055912024	COMPANY PETITION IB (IBC)/492(ND)2023	SAMIKSHA MAHAJAN VS INDIAN BANK	Rule 11 of NCLT, 2016	5/7/2024	no of objections. 1. vakalatnama compulsory.	Zain Ahmed Khan
2633	3/7/2024	Interlocutory Application (I.B.C)	710102056172024	COMPANY PETITION IB (IBC)/492(ND)2023	RAJESH RAMESH KAMATH VS INDIAN BANK	Application under any other provisions- IBC	15/07/2024	No of objections. 1. main case not link in online portal. 2. wrong jurisdiction If you have any doubt humble request to you	RAJESH RAMESH KAMATH
2635	2/7/2024	Interlocutory Application (I.B.C)	710102055822024	COMPANY PETITION IB (IBC)/491(ND)2023	BRIJ MOHAN MAHAJAN VS INDIAN BANK	Rule 11 of NCLT, 2016	5/7/2024	1. vakalatnama compulsory.	Zain Ahmed Khan
2637	2/7/2024	Interlocutory Application (I.B.C)	710102055922024	COMPANY PETITION IB (IBC)/493(ND)2023	NIMIT MAHAJAN VS INDIAN BANK	Rule 11 of NCLT, 2016	5/7/2024	no of objections. 1. memo of parties mismatch according your online portal. 2. vakalatnama compulsory.	Zain Ahmed Khan
2639	3/7/2024	Company Application(Companies Act)	710102056382024	COMPANY PETITION (COMPANIES ACT)/277(ND)2018	M/S GLOBUS INVESTORS WELFARE ASSOCIATION VS M/S ARN INFRASTRUCTURE INDIA LIMITED & ORS	Rule 11 of NCLT	8/7/2024	no of objections. 1. memo of parties missing. 2. vakalatnama compulsory.	ARJUN NANDA
2641	4/7/2024	Interlocutory Application (I.B.C)	710102056692024	COMPANY PETITION IB (IBC)/1096(PB)2018	CFM ASSETS RECONSTRUCTION PVT LTD VS M/S ACTION ISPAT AND POWER PRIVATE LIMITED	Sec 60(5)	9/7/2024	no of objections. 1. case type wrong choose intervention in case type.	SUMEER SODHI
2643	3/7/2024	Interlocutory Application (I.B.C)	710102056412024	COMPANY PETITION IB (IBC)/524(ND)2021	RAJEEV KUMAR CHAUDHARY AND ORS. VS AJNARA REALTECH LTD	Sec 60(5)	2/9/2024	no of objections. 1.Main case number wrong mention in prayer if you have any doubt humble request to you contact to registry reminder 5	RAJAT KAPOOR

2645	3/7/2024	Interlocutory Application (I.B.C)	710102056482024	COMPANY PETITION IB (IBC)/524(ND)2021	BHAWESH SRIVASTAVA & ORS. VS AJNARA REALTECH LTD	Sec 60(5)	2/9/2024	No of objections. 1. main case number wrong mention in prayer. reminder 5 If you have any doubt humble request to you contact to registry 01124363846	RAJAT KAPOOR
2647	8/7/2024	Interlocutory Application (I.B.C)	710102057922024	COMPANY PETITION IB (IBC)/292(ND)2021	BALAJI DUROBUILD PRIATE LIMITED VS SANDWOODS INFRATECH PROJECTS PRIVATE LIMITED	IBC Under Sec 9	20/07/2024	1.section wrong please choose technically 60(5), 2.OCR missed 3.pagination missed in index 4.1.book marking missed acording to the index with pagination. 5.sign missed after index 6.need to sign on every page of application. 7.please fill party in the portal	Azka Ahmed
2649	8/7/2024	Interlocutory Application (I.B.C)	710102058032024	COMPANY PETITION IB (IBC)/412(ND)2021	STATE BANK OF INDIA VS ARCHANA AGGARWAL	Sec 60(5)	25/07/2024	No of objections 1. vakalatnama compulsory. (Reminder 2)	MITAL AND MITAL
2651	7/7/2024	Interlocutory Application (I.B.C)	710102057682024	COMPANY PETITION IB (IBC)/524(ND)2021	SURENDRA CHOUDHARY & ORS VS AJNARA REALTECH LTD	Sec 60(5)	2/9/2024	no of objection. 1. add all applicant in online portal. attach all affidavit 2. page no. 487,489,491,498,499,502,,503,1287 are cut. 3. Main case number wrong mention	RAJAT KAPOOR
2653	5/7/2024	Interlocutory Application (I.B.C)	710102056892024	COMPANY PETITION IB (IBC)/20(ND)2022	FLAT BUYER ASSOCIATION VS LEENA BATRA	Sec 60(5)	10/7/2024	no of objections. 1. memo of parties mismatch according your online portal. 2. case type wrong choose intervention in	VIJAY KASANA
2655	10/7/2024	Interlocutory Application (I.B.C)	710102058472024	COMPANY PETITION IB (IBC)/1248(PB)2018	ASHMEET SINGH BHATIA VS M/S GRANITE GATE PROPERTIES PVT LTD	Sec 60(5)	16/07/2024	1. section mismatch in online portal and pdf.	SHASHWAT
2657	5/7/2024	Company Application(Companies Act)	710102057092024	COMPANY PETITION (COMPANIES ACT)/113(ND)2023	SRM BANQUETS PRIVATE LIMITED VS GAURANG GUPTA	Sec. 242(4)	29/07/2024	No of objections. 1. Need to affidavit for SRM BANQUETS PRIVATE LIMITED 2. Bookmarking as per index with page number OCR Missing If you have any	SANJAY MISHRA
2659	7/7/2024	Company Application(Companies Act)	710102057442024	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/107(ND)2021	BLOGMINT DIGITAL PVT LTD VS GAURANG GUPTA	Rule 11 of NCLT	11/7/2024	no of objections. 1. vakalatnama compulsory.	Sasttra Legal
2661	8/7/2024	Interlocutory Application (I.B.C)	710102057872024	COMPANY PETITION IB (IBC)/15(PB)2017	ARUNAVA SIKDAR VS GAURANG GUPTA	Application under any other provisions- IBC	11/7/2024	no of objections. 1. memo of parties. 2. bookmarking compulsory with page numbering. 3. OCR missing.	ARUNAVA SIKDAR
2663	7/7/2024	Interlocutory Application (I.B.C)	710102057632024	COMPANY PETITION IB (IBC)/338(ND)2024	CANARA BANK VS RISHABH SINGH	Rule 11 of NCLT, 2016	11/7/2024	1. memo of parties missing.	HITESH SACHAR
2665	7/7/2024	Interlocutory Application (I.B.C)	710102057642024	COMPANY PETITION IB (IBC)/333(ND)2024	CANARA BANK VS GEETA SINGH	Rule 11 of NCLT, 2016	11/7/2024	no of objections. 1. memo of parties missing.	HITESH SACHAR
2667	11/7/2024	Interlocutory Application (I.B.C)	710102058912024	TRANSFER APPLICATION (IBC)/34(PB)2024	JAYANT KUMAR JAIN VS UCO BANK	Rule 11 of NCLT, 2016	29/07/2024	1. vakalatnama compulsory.	Vikas
2669	13/07/2024	Interlocutory Application (I.B.C)	710102059682024	COMPANY PETITION IB (IBC)/281(ND)2023	MANOJ KUMAR SINGH VS DWARKADHIS PROJECTS PRIVATE LIMITED	Section 21	25/07/2024	1. section wrong choose 21 in pdf. 2. memo of parties missing. 3. need every page sign in application. 4. OCR missing. 5. page no. 93 to 100 are not clear. 6. need every page sign and true copy in	Sandiv
2671	11/7/2024	Miscellaneous Application(Companies Act)	710102059122024	TRANSFER APPLICATION/22(PB)2024	WINSHUTTLE SOFTWARE (INDIA) PRIVATE LIMITED VS DWARKADHIS PROJECTS PRIVATE LIMITED	Rule 11 of NCLT	25/07/2024	No. of objections 1. case type wrong. 2. add all applicant company in online portal. 3. need to be affidavit for all company. 4. Vakalatnama compulsory. 5. counsel sign missing in index. 6. First motion case no. mention in prayer	Arjun Singh
2673	10/7/2024	Interlocutory Application (I.B.C)	710102058672024	COMPANY PETITION IB (IBC)/670(ND)2021	STATE BANK OF INDIA VS P.P. JEWELLERS PRIVATE LIMITED	Rule 11 of NCLT, 2016	12/7/2024	section wrong	MITAL AND MITAL
2675	15/07/2024	Interlocutory Application (I.B.C)	710102061002024	COMPANY PETITION IB (IBC)/2240(ND)2019	TARUN JAIN VS P.P. JEWELLERS PRIVATE LIMITED	Application under any other provisions- IBC	25/07/2024	1. main case wrong in pdf. 2. remove Tarun Jain details in online portal and added Umesh Gupta details in petitioner corner. 3. mention bookmarking with page	Tarun
2677	15/07/2024	Interlocutory Application (I.B.C)	3310118000012020	COMPANY PETITION IB (IBC)/2240(ND)2019	SRIPRIYA KUMAR VS P.P. JEWELLERS PRIVATE LIMITED	Application under any other provisions- IBC	25/07/2024	1. contact to registry room no. 103.	Vijaykumar N P

2679	15/07/2024	Interlocutory Application (I.B.C)	710102060942024	COMPANY PETITION IB (IBC)/550(ND)2020	ANISH KUMAR SANGHI VS P.P. JEWELLERS PRIVATE LIMITED	Application under any other provisions- IBC	25/07/2024	1. main case wrong in pdf. 2. fill all details in online portal according your memo of parties. 3. bookmarking compulsory with page numbering. 4. OCR missing.	Anish Kumar Sanghi
2681	15/07/2024	Interlocutory Application (I.B.C)	710102060802024	COMPANY PETITION IB (IBC)/559(PB)2017	M/S PADIA TIMBER COMPANY PVT. LTD. VS BANK OF BARODA	Sec 60(5)	27/07/2024	no of objections 1. bookmarking as per index with page number 2. ocr missing 3.memo of party missing after attach mop applicant respondent fill online as per	Pankaj
2683	15/07/2024	Interlocutory Application (I.B.C)	710102060842024	COMPANY PETITION IB (IBC)/900(ND)2020	VIKAS GARG VS BANK OF BARODA	Application under any other provisions- IBC	6/8/2024	1. main case wrong in pdf. (wrong pdf) 2. remove Vikas Garg details in online portal and added Umesh Gupta details in online portal. 3. bookmarking compulsory with page numbering. 4. OCR missing.	Vikas Garg
2685	15/07/2024	Interlocutory Application (I.B.C)	710102061302024	COMPANY PETITION IB (IBC)/1064(PB)2018	MAHESH AGARWAL VS BANK OF BARODA	Application under any other provisions- IBC	6/8/2024	1. bookmarking compulsory with page numbering. 2. case type wrong select IA (Liq.) Progress Report this case type is newly launch	kinshuk Chatterjee
2687	16/07/2024	Interlocutory Application (I.B.C)	710102061702024	COMPANY PETITION IB (IBC)/293(PB)2021	ANIL KUMAR SINGHAL VS BANK OF BARODA	Application under any other provisions- IBC	27/07/2024	1. remove main case parties in online portal. 2. case type wrong choose IA (Liq.) Progress Report.	Avinash Kaur
2689	16/07/2024	Company Application(Companies Act)	710102061582024	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS 2. SHRI. RAJESH MALIK MANAGING DIRECTOR	Rule 11 of NCLT	23/08/2024	no of objections 1. applicant respondent fill online portal as per mop and attach all applicant affidavit 2. need true copy in annexure. 4. bookmarking as per index with page number 4. OCR missing reminder 5	Devesh Maurya
2691	17/07/2024	Interlocutory Application (I.B.C)	710102062242024	COMPANY PETITION IB (IBC)/1899(ND)2019	VINEET GUPTA LIQUIDATOR AAKRITI INFO-MEDIA PRIVATE LIMITED VS NA	Rule 11 of NCLT, 2016	23/08/2024	no of objections 1. case type wrong choose IA (Liq.) Progress Report this case type is newly launch reminder 4 2.delete another pdf	Ritesh Agrawal
2693	17/07/2024	Interlocutory Application (I.B.C)	710102062162024	COMPANY PETITION IB (IBC)/196(ND)2024	YES BANK LIMITED VS MR. GETAMBER ANAND	Application under any other provisions- IBC	1/8/2024	1. section wrong choose rule 11 in online portal.	V. Anush
2695	22/07/2024	Interlocutory Application (I.B.C)	710102063652024	COMPANY PETITION IB (IBC)/1248(PB)2018	RAJIVE RANJAN AND RITU RAJ THROUGH POWER OF ATTORNEY HOLDER I.E. PNB HOUSING FINANCE LIMITED VS PRABHJIT SINGH SONI RESOLUTION PROFESSIONAL OF GRANITE GATE PROPERTIES LIMITED	Sec 60(5)	24/07/2024	1. OCR missing.	Naman Singh Bagga
2697	23/07/2024	Miscellaneous Application (IBC)	710102064142024	COMPANY PETITION IB (IBC)/286(ND)2024	PURI CONSTRUCTION PRIVATE LTD VS TRIVENI ADVERTISING PVT. LTD.	Sec 60(5)	1/8/2024	1. case type wrong. 2. memo of parties missing. 3. vakalatnama compulsory.	Esh Gupta
2699	23/07/2024	Company Appeal (IBC)	710102064062024	COMPANY PETITION IB (IBC)/138(ND)2020	EMPLOYEES PROVIDENT FUND ORGANIZATION VS NARMADA CEREAL PVT. LTD	Sec 42	1/8/2024	No of Objectios. 1.index missed 2.memo party missed 3.list of date events and brief synopsis missed 4.section wrong 5.case type wrong 6.vakalatnama missed 1.incomplete file please properly file 2.if	Swati Jindal
2701	24/07/2024	Company Application(Companies Act)	710102064272024	COMPANY PETITION (COMPANIES ACT)/156(PB)2022	WTC NOIDA DEVELOPMENT COMPANY PRIVATELIMITED VS UNION OF INDIA THROUGH SFIO	Rule 11 of NCLT	11/9/2024	1. add all respondent in online portal.	Nistha Gupta
2703	24/07/2024	Interlocutory Application (I.B.C)	710102064222024	COMPANY PETITION IB (IBC)/197(PB)2017	DEPARTMENT OF STATE TAX VS TECPRO SYSTEM LIMITED	Rule 11 of NCLT, 2016	1/8/2024	1. memo of parties missing. 2. main case wrong in pdf. 3. section wrong. 4. application missing. 5. contact to registry regarding your file room no. 103.	Shwetal shepal

2705	24/07/2024	Interlocutory Application (I.B.C)	710102064392024	COMPANY PETITION IB (IBC)/590(ND)2023	LION BUILDCON PRIVATE LIMITED VS TECPRO SYSTEM LIMITED	Section 21/Regulation 17 (1)	1/8/2024	1. section wrong. 2. bookmarking compulsory with page numbering. 3. OCR missing.	CA GAURAV
2707	24/07/2024	Interlocutory Application (I.B.C)	710102064352024	COMPANY PETITION IB (IBC)/108(ND)2023	GOLDENLINE INFRASTRUCTURES PRIVATELIMITED VS BANK OF BARODA	Section 21	1/8/2024	1. section wrong. 2. bookmarking compulsory with page numbering. 3. OCR missing.	Amol
2709	26/07/2024	Interlocutory Application (I.B.C)	710102065562024	COMPANY PETITION IB (IBC)/445(ND)2023	IPE M/S. DUCTURUS RESOLUTION PROFESSIONALS PVT. LTD. VS BANK OF BARODA	Rule 11 of NCLT, 2016	5/8/2024	1. need to separately field application and report.	Amol
2711	26/07/2024	Company Application(Companies Act)	710102065592024	COMPANY PETITION (COMPANIES ACT)/27(ND)2022	LATIKA REGUNATHAN VS NA	Rule 32	5/9/2024	1. memo of parties mismatch according your online portal.	ATUL NAGARAJAN
2713	29/07/2024	Company Application(Companies Act)	710102065962024	COMPANY PETITION (COMPANIES ACT)/114(ND)2024	PRATAP SINGH PARMAR VS RESPONDENT NO.1	Rule 11 of NCLT	22/08/2024	1. bookmarking compulsory with page numbering. 2. PRABH PAUL PARMAR name mention as respondent in IAs title in online portal reminder 2 Regarding This Objections if You Have Doubt Please	Adarsh
2715	27/07/2024	Company Application(Companies Act)	710102065812024	COMPANY PETITION (COMPANIES ACT)/85(ND)2019	POONAM BUILDWELL PRIVATE LIMITED VS NIHO CONSTRUCTION LIMITED	Rule 11 of NCLT	6/8/2024	1. file incomplete. 2. contact to registry room no. 103.	SHANKARI MISHRA
2717	27/07/2024	Interlocutory Application (I.B.C)	710102065672024	COMPANY PETITION IB (IBC)/1085(ND)2019	RANJAN CHAKRABORTI VS NIHO CONSTRUCTION LIMITED	Section 21	6/8/2024	1. section wrong. 2. need every page sign and true copy in annexure. 3. mention bookmarking with page numbering. 4. OCR missing.	Ashutosh
2719	29/07/2024	Interlocutory Application (I.B.C)	710102065942024	COMPANY PETITION IB (IBC)/2721(ND)2019	M/S STRABAG ENGINEERS PVT. LTD. VS THREE C SHELTERS PVT. LTD.	Section 60(5)	6/8/2024	1. fill all details in online portal. 2. applicant sign missing in prayer. 3. counsel sign missing in prayer. 4. index missing. 5. memo of parties missing. 6. notary missing. 7. need every page sign in application. 8. bookmarking compulsory	GAURAV MALIK
2721	29/07/2024	Company Application(Companies Act)	710102066192024	COMPANY PETITION (COMPANIES ACT)/91(ND)2024	MR. MAYANK GOYAL VS SHASHANK GOYAL	Rule 11 of NCLT	6/8/2024	1. memo of parties missing.	Shubham Jain
2723	29/07/2024	Interlocutory Application (I.B.C)	710102065982024	COMPANY PETITION IB (IBC)/1665(PB)2018	DELHI BARODA ROAD CARRIER PRIVATE LIMITED THROUGH RESOLUTION APPLICANT VS DCB BANK LIMITED	Rule 11 of NCLT, 2016	6/8/2024	1. fill all details in online portal. 2. need every page sign in application. 3. OCR missing.	ankur gupta
2725	26/07/2024	Interlocutory Application (I.B.C)	710102065192024	COMPANY PETITION IB (IBC)/731(PB)2018	ASHWINI MEHRA VS DCB BANK LIMITED	Regulation 33	31/07/2024	no of objections 1. application all pages sign 3. pages 27 to 29 attach English type copy	RAGHAV CHADHA
2727	22/07/2024	Company Application(Companies Act)	710102063762024	COMPANY PETITION (COMPANIES ACT)/210(ND)2022	MAHESH GUPTA VS GOPI NATH PVT LTD	Rule 11 of NCLT	31/07/2024	1. vakalatnama compulsory.	ASHISH KUMAR GUPTA
2729	17/07/2024	Interlocutory Application (I.B.C)	710102062292024	COMPANY PETITION IB (IBC)/690(ND)2018	RAJEEV LOCHAN VS GOPI NATH PVT LTD	Rule 11 of NCLT, 2016	31/07/2024	1. case type wrong choose IA (Liq.) Progress Report.	Shivam
2731	22/07/2024	Miscellaneous Application (IBC)	710102063722024	COMPANY PETITION IB (IBC)/287(ND)2024	DHEER PROPERTIES LIMITED VS DHEER PROPERTIES LIMITED	Sec 60(5)	31/07/2024	1. case type wrong. 2. memo of parties missing. 3. vakalatnama compulsory. 4. OCR missing.	Esh Gupta
2733	22/07/2024	Company Application(Companies Act)	710102063522024	COMPANY PETITION (COMPANIES ACT)/297(ND)2018	REGISTRAR OF COMPANIES VS M/S EDOPTICA DEVELOPERS (INDIA) LIMITED	Rule 11 of NCLT	24/09/2024	1. fill all details in online portal. 2. section wrong online as per pdf 3. applicant respondent fill online as per mop PDF wrong main case link with CP/297(ND)2018 but pdf main case is (IB)-	Sabhay

2735	20/06/2024	Interlocutory Application (I.B.C)	710102053382024	COMPANY PETITION IB (IBC)/468(ND)2023	S U~ I L KUMAR AG RAWAL RESOLUTION PROFESSIONAL VS STAR SYNTHETICS PVT LTD	Sec 12(2)	9/8/2024	no of objections 1.only mention SUNIL KUMAR AGRAWAL RP details in online portal in IAs titles. 2. applicant respondent fill online as per mop 3.OCR missing. (reminder 3)	DHRUV GUPTA
2737	17/07/2024	Interlocutory Application (I.B.C)	710102062062024	COMPANY PETITION IB (IBC)/2581(ND)2019	GAURAV MAMIK VS STAR SYNTHETICS PVT LTD	Rule 11 of NCLT, 2016	31/07/2024	1. vakalatnama compulsory.	Rahul Tyagi
2739	15/07/2024	Interlocutory Application (I.B.C)	710102061052024	COMPANY PETITION IB (IBC)/1083(PB)2019	UMESH GUPTA VS STAR SYNTHETICS PVT LTD	Application under any other provisions- IBC	31/07/2024	1. need every page sign in application. 2. bookmarking compulsory with page numbering. 3. OCR missing. 4. case type wrong choose IA (Liq.) Progress Report.	Umesh Gupta
2741	23/07/2024	Interlocutory Application (I.B.C)	710102063842024	COMPANY PETITION IB (IBC)/233(ND)2022	JINDAL BIOCHEMS & DEVELOPERS PRIVATE LIMITED VS KAMAL RENU CREDIT & INVEST PRIVATELIMITED	Application under any other provisions- IBC	31/07/2024	1. fill all details in online portal. 2. mention index according your in pdf. 3. counsel sign missing in index or memo of parties and prayer. 4. need every page sign in application. 5. mention bookmarking according your index with page numbering. 6. applicant sign missing in	PARAS
2743	17/07/2024	Interlocutory Application (I.B.C)	710102062042024	COMPANY PETITION IB (IBC)/2380(ND)2019	AFFLE (INDIA) LIMITED VS AD VICTORIAM VENTURES PRIVATE LIMITED	Sec 60(5)	31/07/2024	application file not upload	ANAND
2745	16/07/2024	Interlocutory Application (I.B.C)	710102061742024	COMPANY PETITION IB (IBC)/356(ND)2021	ASHOK ARORA LIQUIDATOR VS AD VICTORIAM VENTURES PRIVATE LIMITED	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	3/9/2024	file not open please re upload this file after reupload file is scrutinized reminder 4	ABHISHEK
2747	17/07/2024	Interlocutory Application (I.B.C)	710102062382024	COMPANY PETITION IB (IBC)/688(ND)2020	AJAY KADMAWALA VS AD VICTORIAM VENTURES PRIVATE LIMITED	Section 60(5)	20/09/2024	no of objections 1. section wrong online as per pdf 2. add respondent in online portal as per mop 3IAs title fill online as per mop 4.True copy sign missing on	Rahul
2749	17/07/2024	Restoration Application (Companies Act)	710102062432024	COMPANY APPEAL(COMPANIES ACT)/205(ND)2022	VEER VATI VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Rule 11 of NCLT	31/07/2024	1. contact to registry regarding your file room no. 103.	Jayender Jain
2751	2/8/2024	Interlocutory Application (I.B.C)	710102067332024	COMPANY PETITION IB (IBC)/256(ND)2019	DR. VIJAYKANT DIXIT VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 60(5)	2/8/2024	1. need to translate all hindi pages. 2. vakalatnama compulsory.	Prachi Johri
2753	2/8/2024	Interlocutory Application (I.B.C)	710102067482024	COMPANY PETITION IB (IBC)/380(ND)2020	GYAN CHANDRA MISRA VS GIRISH CHANDER JOSHI	Sec 60(5)	10/8/2024	1. section wrong. 2. page no. 52 are not clear. 3. OCR missing. 4. proof of service missing.	Avinash Bhati
2755	3/8/2024	Interlocutory Application (I.B.C)	710102067772024	COMPANY PETITION IB (IBC)/470(ND)2017	KASHI VISWANATHAN SIVARAMAN RESOLUTION PROFESSIONAL KINDLE DEVELOPERS PVT. LTD. VS COMMITTEE OF CREDITORS KINDLE DEVELOPERS PVT. LTD. AND ORS.	Sec 60(5)	12/8/2024	1. page no. 36 to 39	Niraj Chamyal
2757	2/8/2024	Interlocutory Application (I.B.C)	710102067432024	COMPANY PETITION IB (IBC)/380(ND)2020	GYAN CHANDRA MISRA VS GIRISH CHANDER JOSHI	Sec 60(5)	9/8/2024	1. proof of service missing. 2. OCR missing. 3. remove pdf in proof of service section. 4. section wrong.	Avinash Bhati
2759	3/8/2024	Interlocutory Application (I.B.C)	710102067632024	COMPANY PETITION IB (IBC)/529(ND)2023	KRISHNA BUILDESTATES PRIVATE LIMITED VS TRIUNE GLOBAL SOLUTIONS PRIVATE LIMITED	Rule 11 of NCLT, 2016	23/08/2024	1. vakalatnama compulsory. attach but Rs 25 welfare fees or Rs 3 court fees missing reminder 2	Monica

2761	5/8/2024	Company Application(Companies Act)	710102068022024	COMPANY PETITION (COMPANIES ACT)/112(ND)2019	VIJAY AGGARWAL VS SUSHIL AGGARWAL & COMPANY PRIVATE LIMITED	Rule 11 of NCLT	10/8/2024	1. vakalatnama compulsory.	DHRUV KAPUR
2763	5/8/2024	Interlocutory Application (I.B.C)	710102068012024	COMPANY PETITION IB (IBC)/102(ND)2022	SHIMPING TECHNOLOGY PRIVATE LIMITED VS FENEXA TECHNOLOGY PRIVATE LIMITED	Application under any other provisions- IBC	23/08/2024	1. mention IAs title as per mop 2. vakalatnama compulsory. attach but welfare Rs 25 or Court fees Rs 3 missing reminder 2	Shiv
2765	5/8/2024	Interlocutory Application (I.B.C)	710102068032024	COMPANY PETITION IB (IBC)/771(PB)2018	ANSHUL ELECTRONICS PVT. LTD. VS VALUE INFRATECH INDIA PVT. LTD.	Sec 60(5)	28/08/2024	1. vakalatnama compulsory. attach but court fees Rs 1 missing	YOGESH
2767	6/8/2024	Interlocutory Application (I.B.C)	710102068422024	COMPANY PETITION IB (IBC)/687(PB)2020	INDIAN BANK VS M/S MAHAMAYA EXPORTS PRIVATE LIMITED	Section 22	14/08/2024	1. memo of parties missing. 2. section wrong. 3. need every page sign and true copy in annexure. 4. vakalatnama compulsory.	REEMA KHORANA
2769	6/8/2024	Interlocutory Application (I.B.C)	710102068492024	COMPANY PETITION IB (IBC)/197(PB)2017	MR. RAMACHANDRAN SUBRAMANIAN VS M/S MAHAMAYA EXPORTS PRIVATE LIMITED	Rule 11 of NCLT, 2016	14/08/2024	1. case type wrong choose IA(LIQ).Progress Report.	ANJALI SHARMA
2771	7/8/2024	Company Application(Companies Act)	710102068822024	COMPANY PETITION (COMPANIES ACT)/110(ND)2024	SANJAY AGARWAL VS UMESH GUPTA	Rule 32	30/08/2024	1. fill all details in online portal. 2. need every page sign in application and annexure. 3. remove double pagination in pdf. 4. vakalatnama compulsory. 5. need every page true copy in annexure. PDF	Ridhima Bansal
2773	8/8/2024	Interlocutory Application (I.B.C)	710102069402024	COMPANY PETITION IB (IBC)/380(ND)2020	GYAN CHANDRA MISRA VS UMESH GUPTA	Sec 60(5)	20/08/2024	1. section wrong. 2. case type wrong.	Avinash Bhati
2775	8/8/2024	Interlocutory Application (I.B.C)	710102069172024	COMPANY PETITION IB (IBC)/872(ND)2020	MANISH GUPTA VS UMESH GUPTA	Application under any other provisions- IBC	20/08/2024	1. section wrong. 2. section wrong in page no. 1. 3. mention bookmarking with page numbering.	Manish Gupta
2777	9/8/2024	Interlocutory Application (I.B.C)	710102069572024	COMPANY PETITION IB (IBC)/245(ND)2021	RUSTAGI PROJECTS PRIVATE LIMITED VS RANJAN SHAKRABORTI RP OF SONI E VEHICLE PVT LTD	Rule 11 of NCLT, 2016	21/08/2024	1. bookmarking compulsory with page numbering. 2. memo of parties missing. 3. section not mention in index. 4. counsel details incomplete in prayer. 5. need every page sign and true copy in annexure. 6. vakalatnama compulsory. 7. OCR missing.	SUNNY GANGWANI
2779	9/8/2024	Interlocutory Application (I.B.C)	710102069652024	COMPANY PETITION IB (IBC)/710(PB)2019	ABDUSSALAM VS MANOJ KULSHRESHTA RP	Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	12/8/2024	1. fill all details in online portal. 2. date missing in vakalatnama. 3. proof of service missing.	RAJ VARDHAN
2781	10/8/2024	Interlocutory Application (I.B.C)	710102069862024	COMPANY PETITION IB (IBC)/460(ND)2023	M/S. MAYANK TRADING COMPANY VS FRANK EDUCATIONAL AIDS PRIVATE LTD	Sec 60(5)	14/08/2024	1. memo of parties missing. 2. need every page sign in application. 3. vakalatnama compulsory.	VIVEK SARIN
2783	9/8/2024	Interlocutory Application (I.B.C)	710102069632024	COMPANY PETITION IB (IBC)/892(ND)2020	KNL DRIVELINE PARTS PRIVATE LIMITED VS SPM AUTOMOTIVE COMPONENTS PVT LTD	Application under any other provisions- IBC	21/08/2024	1. wrong filling need to be filed in additional documents.	SHITAL KHATRI
2785	9/1/2024	Interlocutory Application (I.B.C)	710102003122024	COMPANY PETITION IB (IBC)/565(PB)2021	SLR TECHINFRA PRIVATE LIMITED VS ENDLESS SERVICES PRIVATE LIMITED	Sec 49(2)	4/9/2024	no of objections 1.section wrong online as per pdf If you have any doubt humble request to you contact to registry	SHUBH
2787	12/8/2024	Interlocutory Application (I.B.C)	710102070412024	COMPANY PETITION IB (IBC)/699(ND)2021	STATE BANK OF INDIA VS RAKESH NAYAR	Rule 11 of NCLT, 2016	21/08/2024	1. file incomplete.	SRI & ASSOCIATES
2789	12/8/2024	Interlocutory Application (I.B.C)	710102070492024	COMPANY PETITION IB (IBC)/201(ND)2021	MASOOD HASAN VS M/S ELEGANT INFRACON PVT. LTD.	Sec 60(5)	21/08/2024	1. memo of parties missing. 2. bookmarking compulsory with page numbering. 3. pagination missing. 4. counsel sign missing in index and prayer. 5. need every page sign and true copy in	MAREESH

2791	13/08/2024	Interlocutory Application (I.B.C)	710102070662024	COMPANY PETITION IB (IBC)/590(ND)2023	LION BUILDCON PRIVATE LIMITED VS M/S ELEGANT INFRACON PVT. LTD.	Section 22	22/08/2024	1. memo of parties missing. 2. bookmarking compulsory with page numbering. 3. OCR missing.	CA GAURAV
2793	13/08/2024	Interlocutory Application (I.B.C)	710102070552024	COMPANY PETITION IB (IBC)/1721(PB)2019	SATYADEVI ALAMURI VS AJAY KUMAR BISHNOI	Rule 11 of NCLT, 2016	22/08/2024	1. memo of parties missing. 2. bookmarking compulsory with page numbering. 3. page no. 70 are wrong adjust. 4. OCR missing. 5. section wrong mention in index. 6. proof of service	Bhavana Duhoon
2795	15/08/2024	Interlocutory Application (I.B.C)	710102071022024	COMPANY PETITION IB (IBC)/2628(ND)2019	AJINDER PAL SINGH VS SARAYA INDUSTRIES LTD	Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	22/08/2024	1. bookmarking compulsory with page numbering. 2. need true copy in annexure. 3. need to be affidavit for all applicant. 4. OCR missing. 5. date missing in	BIRENDRA PRASAD SINGH
2797	17/08/2024	Interlocutory Application (I.B.C)	710102071442024	COMPANY PETITION IB (IBC)/811(ND)2022	TAPAN CHAKRABORTY VS SARAYA INDUSTRIES LTD	Rule 11 of NCLT, 2016	3/9/2024	1. volume 1 and 2 separately index missing. remider 2	Rajiv Malik
2799	17/08/2024	Company Application(Companies Act)	710102071772024	COMPANY PETITION (COMPANIES ACT)/114(ND)2024	PRATAP SINGH PARMAR VS PRABHA PAUL PARMAR	Rule 11 of NCLT	23/08/2024	1. bookmarking compulsory with page numbering.	Adarsh
2801	20/08/2024	Miscellaneous Application (IBC)	710102072002024	COMPANY PETITION IB (IBC)/960(ND)2020	SUMAN KUMAR VERMA VS PRABHA PAUL PARMAR	Application under any other provisions- IBC	31/08/2024	1. wrong filling.	SUMAN
2803	20/08/2024	Company Application(Companies Act)	710102072112024	COMPANY PETITION (COMPANIES ACT)/44(PB)2020	ASHISH KUMAR VS ROADGODS AUTOGEAR PRIVATE LIMITED	Rule 11 of NCLT	23/08/2024	1. section wrong.	Sumit Rajput
2805	19/08/2024	Interlocutory Application (I.B.C)	710102071912024	COMPANY PETITION IB (IBC)/612(ND)2022	L.R. BUILDERS PRIVATE LIMITED VS STATE BANK OF INDIA	Rule 11 of NCLT, 2016	23/08/2024	1. section wrong. 2. vakalatnama compulsory.	Muskan Puri
2807	20/08/2024	Company Application(Companies Act)	710102072072024	COMPANY PETITION (COMPANIES ACT)/44(PB)2020	ASHISH KUMAR VS ROADGODS AUTOGEAR PRIVATE LIMITED	Rule 11 of NCLT	23/08/2024	1. section wrong. 2. need every page sign and true copy in annexure.	Sumit Rajput
2809	19/08/2024	Interlocutory Application (I.B.C)	710102071932024	COMPANY PETITION IB (IBC)/1572(ND)2019	MADAN MOHAN DHUPAR VS FLYING BEE HOSPITALITY LLP	Sec 60(5)	3/9/2024	1. fill all details in online portal. 2. page no. 52 are not clear. reminder 2	KARAN
2811	20/08/2024	Interlocutory Application (I.B.C)	710102072162024	COMPANY PETITION IB (IBC)/378(PB)2017	SAHASRA ELECTRONIC SOLUTIONS LIMITED VS MR ANIL KOHLI LIQUIDATOR	Section 60(5)	24/08/2024	1. 3Rs court fee missing in vakalatnama.	V Shashank Kumar
2813	20/08/2024	Company Application(Companies Act)	710102072102024	COMPANY PETITION (COMPANIES ACT)/44(PB)2020	ASHISH KUMAR VS ROADGODS AUTOGEAR PRIVATE LIMITED	Rule 11 of NCLT	24/08/2024	1. section wrong.	Sumit Rajput
2815	20/08/2024	Company Application(Companies Act)	710102072222024	COMPANY PETITION (COMPANIES ACT)/129(PB)2018	ABHIMANYU SINGH AND ORS. VS BRIJNANDAN INDUSTRIES	Application under any other provisions	24/08/2024	1. main case not complete in pdf. 2. memo of parties missing. 3. need every page sign in application. 4. vakalatnama compulsory. 5. need every page sign and	Aishwarya Tyagi
2817	22/08/2024	Interlocutory Application (I.B.C)	710102072872024	COMPANY PETITION IB (IBC)/717(ND)2019	SIDHARTHA BUILDHOME PRIVATE LIMITED VS DEEPAK KUMAR GOYAL	Sec 60(5)	18/09/2024	1. memo of parties mismatch according your online portal. reminder 3 SIDHARTH CHAUHAN as fill as a applicant or SHRI DEEPAK KUMAR GOYAL, PUNJAB NATIONAL BANK fill as a respondent in	Shiv Mangal Sharma
2819	22/08/2024	Interlocutory Application (I.B.C)	710102072752024	COMPANY PETITION IB (IBC)/114(ND)2024	STATE BANK OF INDIA VS STATE BANK OF INDIA	Sec 60(5)	28/08/2024	1. memo of parties missing. 2. section wrong. 3. vakalatnama compulsory.	JAYA
2821	21/08/2024	Company Application(Companies Act)	710102072522024	COMPANY APPEAL(COMPANIES ACT)/177(ND)2022	M/S. LEADS HOUSES & INFRASTRUCTURE PVT. LTD. VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA NEW DELHI	Rule 11 of NCLT	27/08/2024	1. vakalatnama compulsory.	AKSHAT GUPTA

2823	23/08/2024	Interlocutory Application (I.B.C)	710102073042024	COMPANY PETITION IB (IBC)/625(PB)2018	PANKHURI INVESTMENT AND SECURITES LTD VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA NEW DELHI	Application under any other provisions- IBC	28/08/2024	1. bookmarking compulsory with page numbering. 2. case type wrong choose IA (Liq.) Progress Report.	Nishant Gaurav Gupta
2825	23/08/2024	Interlocutory Application (I.B.C)	710102072982024	COMPANY PETITION IB (IBC)/181(ND)2024	AADITYA KHANIJ & COAL NAGPUR PRIVATE LIMITED VS GLOBUS SPIRITS LIMITED	Rule 11 of NCLT, 2016	28/08/2024	1. memo of parties missing. 2. section wrong. 3. 25Rs welfare fee not showing properly.	shivam
2827	8/8/2024	Interlocutory Application (I.B.C)	710102069012024	COMPANY PETITION IB (IBC)/100(ND)2019	DEEPALI DESIGNS & EXBIHITS PVT LTD VS PICO EVENT INDIA MARKETING PVT LTD	Application under any other provisions- IBC	30/08/2024	1. section wrong online as per pdf 2. fill all details in online portal. 3. 15Rs welfare fee missing in Vakalatnama. reminder 2	Ajit
2829	22/08/2024	Restoration Application (Companies Act)	710102072802024	COMPANY PETITION (COMPANIES ACT)/121(ND)2021	BROOKINGS INDIA VS REGISTRAR OF COMPANIES	Rule 48	6/9/2024	1. fill all details in online portal. 2. bookmarking compulsory with page numbering. 3. counsel details incomplete in prayer. 4. applicant sign missing in	K GAURAV & CO.
2831	16/08/2024	Company Application(Companies Act)	710102071372024	COMPANY PETITION (COMPANIES ACT)/198(ND)2023	MADAN LAL JINDAL VS KURINJI METALS PRIVATE LIMITED	Rule 11 of NCLT	24/08/2024	1. vakalatnama compulsory.	KARAN MALHOTRA
2833	24/08/2024	Review Application (Companies Act)	710102073192024	COMPANY PETITION (COMPANIES ACT)/180(ND)2023	BALVEEN KAUR VS DEEPAK GULATI & ASSOCIATES	Rule 11 of NCLT	27/08/2024	1. case type wrong. 2. memo of parties missing. 3. vakalatnama compulsory. 4. remove extra pdf. 5. OCR missing.	DEEPAK GULATI AND ASSOCIATES
2835	26/08/2024	Interlocutory Application (I.B.C)	710102073552024	COMPANY PETITION IB (IBC)/612(ND)2022	L.R. BUILDERS PRIVATE LIMITED VS STATE BANK OF INDIA	Rule 11 of NCLT, 2016	30/08/2024	1. section not mention in index. 2. bookmarking compulsory with page numbering. 3. memo of parties missing. 4. remove pdf in proof of service section. 5. pagination missing. 6. vakalatnama compulsory. 7. proof of service missing. 8. need every page sign in application. 9.	Muskan Puri
2837	27/08/2024	Interlocutory Application (I.B.C)	710102073812024	COMPANY PETITION IB (IBC)/1444(PB)2018	SUNAR JEWELS PVT.LTD VS THE REGISTRAR OF COMPANIES	Sec 60(5)	30/08/2024	1. vakalatnama compulsory.	MANOJ
2839	27/08/2024	Interlocutory Application (I.B.C)	710102074022024	COMPANY PETITION IB (IBC)/289(ND)2024	BHUVAN MADAN VS THE REGISTRAR OF COMPANIES	Sec 60(5)	28/08/2024	true copy and sign in annexures	Bhavya Khatreja
2841	22/08/2024	Interlocutory Application (I.B.C)	710102072892024	COMPANY PETITION IB (IBC)/2130(ND)2019	LUDHIANA IMPROVEMENT TRUST VS TODAY HOMES AND INFRASTRUCTURE PVT. LTD.	Sec 60(5)	13/09/2024	1. need every page sign and true copy in annexure. 2. 25Rs welfare fee and 3Rs court fee missing in vakalatnama. 3. proof of service missing. reminder 2	Divita Vyas
2843	23/08/2024	Interlocutory Application (I.B.C)	710102073132024	COMPANY PETITION IB (IBC)/539(ND)2022	VIPIN AGGARWAL VS TODAY HOMES AND INFRASTRUCTURE PVT. LTD.	Sec 60(5)	31/08/2024	bookmarking with page numbering missing section wrong ocr missing	ABHISHEK DEVGAN
2845	28/08/2024	Interlocutory Application (I.B.C)	710102074072024	COMPANY PETITION IB (IBC)/128(PB)2024	ATMA RAM HOUSE INVESTMENT PRIVATE LIMITED VS 1. BHUSHAN POWER AND STEEL LIMITED	Application under any other provisions- IBC	30/08/2024	1. proof of service missing.	SOAYIB QURESHI
2847	30/08/2024	Interlocutory Application (I.B.C)	710102074592024	COMPANY PETITION IB (IBC)/1248(PB)2018	IHDP HOME INTERIORS EXPORTS PARKS PVT.LTD. VS RP	Sections 60(5)/Regulation 13	4/9/2024	1. add all respondent in online portal. 2. remove double pagination in pdf. 3. bookmarking compulsory with page numbering.	GOVIND
2849	30/08/2024	Interlocutory Application (I.B.C)	710102074572024	COMPANY PETITION IB (IBC)/413(ND)2023	CHANDRA NIRMAN PRIVATE LIMITED VS WAPCOS LIMITED	Rule 11 of NCLT, 2016	4/9/2024	1. memo of parties missing. 2. need every page true copy in annexure. 3. vakalatnama compulsory. 4. mention bookmarking according your index with	SANYAM JAIN
2851	30/08/2024	Interlocutory Application (I.B.C)	710102074812024	COMPANY PETITION IB (IBC)/496(ND)2018	M/S ALPHABET HEIGHTS PVT. LTD. VS M/S MAPLE REALCON PVT. LTD.	Sec 60(5)	4/9/2024	1. section wrong. 2. remove main case parties in online portal. 3. 1Rs court fee short in vakalatnama.	MRINAL HARSH VARDHAN

2853	1/9/2024	Interlocutory Application (I.B.C)	710102075302024	COMPANY PETITION IB (IBC)/1412(ND)2019	RAJESH KUMAR GUPTA VS M/S MAPLE REALCON PVT. LTD.	Application under any other provisions- IBC	5/9/2024	no of objection. 1. case type wrong choose IA (Liq.) Progress Report. 2. bookmarking compulsory with page numbering. 3. OCR missing.	Rajesh Kumar Gupta
2855	31/08/2024	Interlocutory Application (I.B.C)	710102075002024	COMPANY PETITION IB (IBC)/31(ND)2023	VERSHA DEWAN VS THE RESOLUTION PROFESSIONAL MR BHARAT BHUSAN SETHI	Sec 60(5)	5/9/2024	no of objection. 1. need every page sign in application. 2. pdf not clear.	Dipanshu Chugh
2857	1/9/2024	Interlocutory Application (I.B.C)	710102075292024	COMPANY PETITION IB (IBC)/1155(ND)2019	RAJESH KUMAR GUPTA VS THE RESOLUTION PROFESSIONAL MR BHARAT BHUSAN SETHI	Application under any other provisions- IBC	5/9/2024	no of objections. 1. case type wrong choose IA (Liq.) Progress Report. 2. section wrong. 3. bookmarking compulsory with page numbering. 4. OCR missing.	Rajesh Kumar Gupta
2859	3/9/2024	Company Application(Companies Act)	710102075762024	COMPANY APPEAL(COMPANIES ACT)/95(ND)2024	RAJOURI CHITS AND FINANCE PVT LTD VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA HAVING ITS OFFICE AT 4TH FLOOR IFCI TOWER61 NEHRU PLACE NEW DELHI 110019	Application under any other provisions	17/09/2024	1. pdf not upload. reminder 2	SHANKAR KUMAR JHA
2861	3/9/2024	Interlocutory Application (I.B.C)	710102075982024	COMPANY PETITION IB (IBC)/380(ND)2020	GYAN CHANDRA MISRA VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA HAVING ITS OFFICE AT 4TH FLOOR IFCI TOWER61 NEHRU PLACE NEW DELHI 110019	Rule 11 of NCLT, 2016	6/9/2024	no of objections. 1. section wrong. 2. case type wrong.	Avinash Bhati
2863	5/9/2024	Interlocutory Application (I.B.C)	710102076682024	COMPANY PETITION IB (IBC)/465(ND)2024	INDIABULLS HOUSING FINANCE LIMITED VS NOIDA MARKETING PRIVATE LIMITED	Rule 11 of NCLT, 2016	27/09/2024	1. memo of parties mismatch according your online portal. reminder 2	KNM & Partners
2865	5/9/2024	Interlocutory Application (I.B.C)	710102076422024	COMPANY PETITION IB (IBC)/1221(ND)2018	ALPINE REALTECH PVT LTD VS PUNJAB & SIND BANK	Sec 60(5)	13/09/2024	1. fill all details in online portal. 2. memo of parties missing. 3. counsel details missing in index. 4. counsel sign missing in prayer. 5. need every page sign and true copy in annexure. 6. bookmarking compulsory with page numbering. 7. page no. 299 to 379 are not clear. 8. 25Rs	Kiran
2867	5/9/2024	Interlocutory Application (I.B.C)	710102076542024	COMPANY PETITION IB (IBC)/297(PB)2018	MRS. SURINDER KAUR VS M/S INTERNATIONAL RECREATION AND AMUSEMENT LIMITED	Rule 11 of NCLT, 2016	13/09/2024	1. memo of parties missing. 2. need every page sign and true copy in annexure. 3. pagination wrong in index. 4. vakalatnama compulsory. 5. need to be affidavit for all applicant.	DHRUV KUMRA
2869	8/9/2024	Company Application(Companies Act)	710102077442024	TRANSFER PETITION(COMPANIES ACT)/10(PB)2022	ULTRATECH CEMENT LIMITED VS M~OUT INFRASTRUCTURE PVT~ LTD:	Application under any other provisions	18/09/2024	1. contact to registry room no. 103.	Deepa
2871	11/9/2024	Interlocutory Application (I.B.C)	710102078422024	COMPANY PETITION IB (IBC)/419(PB)2018	ANIL KUMAR (LIQUIDATOR OF PEARL VISION PVT. LTD) VS INDIAN OVERSEAS BANK	Sec 60(5)	19/09/2024	1. fill all details in online portal. 2. mention bookmarking according your index with page numbering. 3. vakalatnama compulsory.	SAHIL CHANDRA
2873	11/9/2024	Interlocutory Application (I.B.C)	710102078152024	COMPANY PETITION IB (IBC)/153(ND)2020	PARVEEN KUMAR ADLAKHA VS MAPLE LOGISTICS PRIVATE LIMITED	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	19/09/2024	1. file incomplete place do properly after that we will check.	SANJAY JAIN

2875	12/9/2024	Company Application(Companies Act)	710102078672024	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	ADARSH INFO TECH PRIVATE LIMITED VS SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA	Rule 11 of NCLT	20/09/2024	1. memo of parties missing. 2. vakalatnama compulsory. 3. bookmarking compulsory with page numbering. 4. OCR missing.	VINEET K.
2877	11/9/2024	Interlocutory Application (I.B.C)	710102078242024	COMPANY PETITION IB (IBC)/417(ND)2023	MS PAKHI INFRA & OTHERS VS SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA	Sec 60(5)	20/09/2024	No of objection 1.case type wrong please choose intervention petition in online 2.list of date events and brief synopsis missed 3.councel detail missed after index 4.online portal entry incomplete 5.sign missed after memo 6.need to sign on	ANANNYA
2879	12/9/2024	Company Application(Companies Act)	710102078652024	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED VS SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA	Rule 11 of NCLT	20/09/2024	1. memo of parties missing. 2. vakalatnama compulsory. 3. bookmarking compulsory with page numbering. 4. OCR missing.	VINEET K.
2881	12/9/2024	Company Application(Companies Act)	710102078682024	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	ASL INVESTMENTS PRIVATE LIMITED VS SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA	Rule 11 of NCLT	20/09/2024	1. memo of parties missing. 2. vakalatnama compulsory. 3. bookmarking compulsory with page numbering. 4. OCR missing.	VINEET K.
2883	12/9/2024	Company Application(Companies Act)	710102078722024	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	DECOR INVESTMENT & FINANCE PRIVATELIMITED VS SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA	Rule 11 of NCLT	20/09/2024	1. memo of parties missing. 2. vakalatnama compulsory. 3. bookmarking compulsory with page numbering. 4. OCR missing.	VINEET K.
2885	12/9/2024	Company Application(Companies Act)	710102078732024	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	AARTI IRON & POWER PRIVATE LIMITED VS SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA	Rule 11 of NCLT	20/09/2024	1. memo of parties missing. 2. vakalatnama compulsory. 3. bookmarking compulsory with page numbering. 4. OCR missing.	VINEET K.
2887	12/9/2024	Company Application(Companies Act)	710102078692024	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	BIC INVESTMENT PRIVATE LIMITED (TRANSFERRED TO DELHI) VS SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA	Rule 11 of NCLT	20/09/2024	1. memo of parties missing. 2. vakalatnama compulsory. 3. bookmarking compulsory with page numbering. 4. OCR missing.	VINEET K.
2889	12/9/2024	Interlocutory Application (I.B.C)	710102078562024	COMPANY PETITION IB (IBC)/48(PB)2020	ARUN KUMAR BAJPAI VS VEKAS KUMAR GARG	Section 60(5)	20/09/2024	1. page no. 37,78,79,80 are not clear. 2. need every page true copy in annexure.	A.K ASSOCIATES law offices
2891	12/9/2024	Company Application(Companies Act)	710102078662024	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	PRUDENT TRANSPORT COMPANY LIMITED VS SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA	Rule 11 of NCLT	20/09/2024	1. memo of parties missing. 2. vakalatnama compulsory. 3. bookmarking compulsory with page numbering. 4. OCR missing.	VINEET K.
2893	12/9/2024	Company Application(Companies Act)	710102078742024	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED VS SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA	Rule 11 of NCLT	20/09/2024	1. wrong filling.	VINEET K.

2895	12/9/2024	Company Application(Companies Act)	710102078702024	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SILVER-STAR COMMERCIAL COMPANY PRIVATE LIMITED VS SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA	Rule 11 of NCLT	20/09/2024	1. memo of parties missing. 2. vakalatnama compulsory. 3. bookmarking compulsory with page numbering.	VINEET K.
2897	12/9/2024	Company Application(Companies Act)	710102078762024	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	BIC INVESTMENT PRIVATE LIMITED (TRANSFERRED TO DELHI) VS SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA	Rule 11 of NCLT	20/09/2024	1. wrong filling need to filed in addition documents.	VINEET K.
2899	12/9/2024	Company Application(Companies Act)	710102078712024	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	BSN ENTERPRISES PRIVATE LIMITED VS SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA	Rule 11 of NCLT	20/09/2024	1. memo of parties missing. 2. vakalatnama compulsory. 3. bookmarking compulsory with page numbering. 4. OCR missing.	VINEET K.
2901	12/9/2024	Company Application(Companies Act)	710102078822024	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	AROMATIC STEEL PRIVATE LIMITED VS SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA	Rule 11 of NCLT	20/09/2024	1. wrong filling need to be filed in additional document.	Vishisht
2903	12/9/2024	Interlocutory Application (I.B.C)	710102078992024	COMPANY PETITION IB (IBC)/417(ND)2021	MILIND KASHIRAM JADHAV AND OTHERS VS MR. SAJJANKUMAR DOKANIA RESOLUTION PROFESSIONAL	Rule 11 of NCLT, 2016	20/09/2024	1. memo of parties mismatch according your online portal. 2. counsel details missing in prayer. 3. vakalatnama compulsory. 4. bookmarking compulsory with page numbering. 5. OCR missing.	SIDHARTH SINGH
2905	12/9/2024	Interlocutory Application (I.B.C)	710102079082024	COMPANY PETITION IB (IBC)/487(ND)2024	KRISHAN KANHAI ASSOCIATES VS VARDHMAN INFRADEVELOPERS PRIVATE LIMITED	Sec 60(5)	20/09/2024	1. memo of parties missing. 2. vakalatnama compulsory. 3. OCR missing. 4. mention bookmarking with page numbering.	Harish
2907	12/9/2024	Company Application(Companies Act)	710102078752024	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	ASL INVESTMENTS PRIVATE LIMITED VS SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA	Rule 11 of NCLT	20/09/2024	1. wrong filling.	VINEET K.
2909	13/09/2024	Interlocutory Application (I.B.C)	710102079232024	COMPANY PETITION IB (IBC)/545(ND)2023	PUJA JAIN VS RAJNEESH KUMAR AGGARWAL	Sections 60(5)/Regulation 13	20/09/2024	page no.42-61 not clear page ticket put on blank side vakalatnama and true copy sign mising in annexure page	Simran Makhija
2911	12/9/2024	Company Application(Companies Act)	710102078792024	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	AARTI IRON & POWER PRIVATE LIMITED VS SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA	Rule 11 of NCLT	20/09/2024	1. wrong filling.	VINEET K.
2913	13/09/2024	Interlocutory Application (I.B.C)	710102079212024	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	RAJENDRA DEVIDAS PURANIK VS SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3),Rule 11 of NCLT, 2016	20/09/2024	wrong file please choose location mumabi	ANOOP
2915	12/9/2024	Company Application(Companies Act)	710102078772024	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	BSN ENTERPRISES PRIVATE LIMITED VS SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA	Rule 11 of NCLT	20/09/2024	1. wrong filling.	VINEET K.

2917	12/9/2024	Company Application(Companies Act)	710102078802024	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	AROMATIC STEEL PRIVATE LIMITED VS SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA	Rule 11 of NCLT	20/09/2024	1. memo of parties missing. 2. vakalatnama compulsory. 3. bookmarking compulsory with page numbering. 4. OCR missing.	Vishisht
2919	12/9/2024	Company Application(Companies Act)	710102078782024	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	ADARSH INFO TECH PRIVATE LIMITED VS SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA	Rule 11 of NCLT	20/09/2024	1. wrong filling.	VINEET K.
2921	13/09/2024	Interlocutory Application (I.B.C)	710102079362024	COMPANY PETITION IB (IBC)/193(ND)2024	VINAY KUMAR VS TECHNICOLOUR DREAM PANTS PRIVATE LIMITED	Sec 60(5)	27/09/2024	Page 11 to 40, 47 53 105 not clear pages	Uday Chaudhary
2923	16/09/2024	Interlocutory Application (I.B.C)	710102080042024	COMPANY PETITION IB (IBC)/717(ND)2019	SIDHARTH CHAUHAN (SUSPENDED DIRECTOR) VS SIDHARTHA BUILDHOME PRIVATE LIMITED	Sec 60(5)	23/09/2024	1. need every page sign in application. 2. need true copy in annexure.	Shiv Mangal Sharma
2925	7/9/2024	Company Application(Companies Act)	710102077382024	COMPANY PETITION (COMPANIES ACT)/225(ND)2023	SANJAY KUMAR AGARWAL VS RAJ CHAUDHARY	Sec. 242(4)	17/09/2024	1. pagination missing in index. 2. counsel sign missing in prayer. 3. bookmarking compulsory with page numbering. 4. notary missing. 5. proof of service missing. 6. 25Rs welfare fee and 3Rs	DHRUV GUPTA
2927	17/09/2024	Interlocutory Application (I.B.C)	710102080362024	COMPANY PETITION IB (IBC)/610(ND)2023	MR. NITIN NARANG VS RAJ CHAUDHARY	Application under any other provisions- IBC	23/09/2024	1. file incomplete.	Gaurav Joshi
2929	17/09/2024	Interlocutory Application (I.B.C)	710102080332024	COMPANY PETITION IB (IBC)/613(ND)2023	MR. NITIN NARANG VS RAJ CHAUDHARY	Application under any other provisions- IBC	23/09/2024	1. file incomplete.	Gaurav Joshi
2931	17/09/2024	Interlocutory Application (I.B.C)	710102080232024	COMPANY PETITION IB (IBC)/612(ND)2023	MR. NITIN NARANG VS RAJ CHAUDHARY	Application under any other provisions- IBC	23/09/2024	1. file incomplete.	Gaurav Joshi
2933	17/09/2024	Interlocutory Application (I.B.C)	710102080372024	COMPANY PETITION IB (IBC)/281(ND)2023	LEKHRAJ BAJAJ VS THE DIRECTOR TOWN AND COUNTRY PLANNING HARYANA CHANDIGARH	Sec 60(5)	24/09/2024	1. fill all details in online portal. 2. memo of parties missing. 3. need every page sign in application. 4. affidavit missing. 5. bookmarking compulsory with page numbering. 6. vakalatnama compulsory.	Nakul
2935	17/09/2024	Interlocutory Application (I.B.C)	710102080152024	COMPANY PETITION IB (IBC)/541(ND)2022	KINDLE INFRAHEIGHTS PRIVATE LIMITED VS ORBIS TRUSTEESHIP SERVICES PRIVATE LIMITED	Rule 11 of NCLT, 2016	24/09/2024	1. section wrong. 2. vakalatnama compulsory.	VIVEK
2937	11/9/2024	Company Application(Companies Act)	710102078372024	COMPANY PETITION (COMPANIES ACT)/68(ND)2024	MR. R. MATHIVANAN VS ASSOCIATION OF ALLIANCE CLUBS INTERNATIONAL	Sec. 244(1)	19/09/2024	1. memo of parties missing. 2. need to be affidavit for all applicant. 3. bookmarking compulsory with page numbering. 4. vakalatnama compulsory. 5. OCR missing.	Jitesh
2939	20/09/2024	Miscellaneous Application(Companies Act)	710102081132024	TRANSFER PETITION(COMPANIES ACT)/30(PB)2024	ALLEGIS SERVICES INDIA PVT LTD VS OLIVE TELECOMMUNICATION PRIVATE LTD .	Application under any other provisions	23/09/2024	1. case type wrong. 2. section wrong. 3. volume 1 and 2 separately index missing. 4. prayer missing. 5. OCR missing. 6, mention bookmarking according your index with page numbering.	Ajit Warrier
2941	12/9/2024	Company Appeal (IBC)	710102078522024	COMPANY PETITION IB (IBC)/995(PB)2020	AAA LANDMARK PRIVATE LIMITECD VS GRANDSTAR REALTY PVT. LTD.	Rule 11 of NCLT, 2016	20/09/2024	1. case type wrong. 2. remove respondent in online portal. 3. ticket put on blank side in vakalatnama.	Achal Gupta

2943	21/09/2024	Interlocutory Application (I.B.C)	710102081282024	COMPANY PETITION IB (IBC)/622(ND)2022	MEENA JONEJA SUSPENDED DIRECTOR OF SCHON ULTRA WARES PVT LTD VS SCHON ULTRAWARES PRIVATE LIMITED	Sec 60(5)	25/09/2024	1. counsel sign missing in index and memo of parties and prayer. 2. remove main case parties in online portal. 3. need every page sign in application. 4. notary missing. 5. vakalatnama incomplete. 6. need every page sign and true copy in annexure. 7. bookmarking compulsory with page numbering	Apoorv Khator
2945	17/09/2024	Interlocutory Application (I.B.C)	710102080262024	COMPANY PETITION IB (IBC)/608(ND)2023	MR. NITIN NARANG VS SCHON ULTRAWARES PRIVATE LIMITED	Application under any other provisions- IBC	23/09/2024	1. file incomplete.	Gaurav Joshi
2947	23/09/2024	Interlocutory Application (I.B.C)	710102081612024	COMPANY PETITION IB (IBC)/69(PB)2023	SIEMENS FINANCIAL SERVICES PRIVATELIMITED VS NESTIVA HEALTHCARE PRIVATE LIMITED	Rule 11 of NCLT, 2016	26/09/2024	1. vakalatnama compulsory.	Dhruv Gupta
2949	23/09/2024	Interlocutory Application (I.B.C)	710102081622024	COMPANY PETITION IB (IBC)/843(ND)2018	DIRECTORATE OF ENFORCEMENT VS DR JAIN VIDEO ON WHEELS LIMITED	Application under any other provisions- IBC	26/09/2024	1. section not mention in index. 2. vakalatnama compulsory.	Zoheb
2951	25/09/2024	Company Application(Companies Act)	710102082312024	COMPANY PETITION (COMPANIES ACT)/175(PB)2024	HOTEL & RESTAURANT ASSOCIATION OF EASTERN INDIA & ORS VS THE FEDERATION OF HOTEL AND RESTAURANT ASSOCIATIONS OF INDIA & ORS	Rule 11 of NCLT	27/09/2024	1. section wrong. 2. main case missing in everywhere in pdf.	RAJEEV
2953	27/09/2024	Interlocutory Application (I.B.C)	710102083192024	COMPANY PETITION IB (IBC)/204(ND)2023	TATA CAPITAL LTD. VS AL NAFEES FROZEN FOOD EXPORTS PRIVATELIMITED	Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	30/09/2024	1. add all respondent in online portal. 2. need every page sign in application. 3. ticket put on blank side in vakalatnama. 4. 1Rs court fee short and date missing in vakalatnama. 5. need every page sign and	LALIT PANDEY
2955	26/09/2024	Interlocutory Application (I.B.C)	710102082952024		KRIT NARAYAN MISHRA VS AL NAFEES FROZEN FOOD EXPORTS PRIVATELIMITED	Application under any other provisions- IBC	30/09/2024	1. main case missing. 2. bookmarking compulsory with page numbering. 3. section not mention in index.	Krit
2957	12/2/2024	0710102067692023(No.of Docs 2)	0710102067692023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/270(ND)2023	KANTI PRASAD AGARWAL VS. M/S GALAXY NIRMAAN PRIVATE LIMITED	Rule 11 of NCLT	27-06-2024	Book marking mandatory as per index with pagination . And OCR MISSED IN REPLY	saxena&saxena
2959	12/2/2024	0710102067692023(No.of Docs 2)	0710102067692023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/270(ND)2023	KANTI PRASAD AGARWAL VS. M/S GALAXY NIRMAAN PRIVATE LIMITED	Rule 11 of NCLT	27-06-2024	Book marking mandatory as per index with pagination . And OCR MISSED IN REPLY	saxena&saxena
2961	12/2/2024	0710102067692023(No.of Docs 2)	0710102067692023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/270(ND)2023	KANTI PRASAD AGARWAL VS. M/S GALAXY NIRMAAN PRIVATE LIMITED	Rule 11 of NCLT	27-06-2024	Book marking mandatory as per index with pagination . And OCR MISSED IN REPLY	saxena&saxena
2963	12/2/2024	0710102067692023(No.of Docs 2)	0710102067692023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/270(ND)2023	KANTI PRASAD AGARWAL VS. M/S GALAXY NIRMAAN PRIVATE LIMITED	Rule 11 of NCLT	27-06-2024	Book marking mandatory as per index with pagination . And OCR MISSED IN REPLY	saxena&saxena
2965	12/2/2024	0710102067692023(No.of Docs 2)	0710102067692023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/270(ND)2023	KANTI PRASAD AGARWAL VS. M/S GALAXY NIRMAAN PRIVATE LIMITED	Rule 11 of NCLT	27-06-2024	Book marking mandatory as per index with pagination . And OCR MISSED IN REPLY	saxena&saxena
2967	12/2/2024	0710102067692023(No.of Docs 2)	0710102067692023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/270(ND)2023	KANTI PRASAD AGARWAL VS. M/S GALAXY NIRMAAN PRIVATE LIMITED	Rule 11 of NCLT	27-06-2024	Book marking mandatory as per index with pagination . And OCR MISSED IN REPLY	saxena&saxena
2969	12/2/2024	0710102067692023(No.of Docs 2)	0710102067692023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/270(ND)2023	KANTI PRASAD AGARWAL VS. M/S GALAXY NIRMAAN PRIVATE LIMITED	Rule 11 of NCLT	27-06-2024	Book marking mandatory as per index with pagination . And OCR MISSED IN REPLY	saxena&saxena

2971	12/2/2024	0710102067692023(No.of Docs 2)	0710102067692023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/270(ND)2023	KANTI PRASAD AGARWAL VS. M/S GALAXY NIRMAAN PRIVATE LIMITED	Rule 11 of NCLT	27-06-2024	Book marking mandatory as per index with pagination . And OCR MISSED IN REPLY	saxena&saxena
2973	12/2/2024	0710102067692023(No.of Docs 2)	0710102067692023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/270(ND)2023	KANTI PRASAD AGARWAL VS. M/S GALAXY NIRMAAN PRIVATE LIMITED	Rule 11 of NCLT	27-06-2024	Book marking mandatory as per index with pagination . And OCR MISSED IN REPLY	saxena&saxena
2975	12/2/2024	0710102067692023(No.of Docs 2)	0710102067692023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/270(ND)2023	KANTI PRASAD AGARWAL VS. M/S GALAXY NIRMAAN PRIVATE LIMITED	Rule 11 of NCLT	27-06-2024	Book marking mandatory as per index with pagination . And OCR MISSED IN REPLY	saxena&saxena
2977	12/2/2024	0710102067692023(No.of Docs 2)	0710102067692023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/270(ND)2023	KANTI PRASAD AGARWAL VS. M/S GALAXY NIRMAAN PRIVATE LIMITED	Rule 11 of NCLT	27-06-2024	Book marking mandatory as per index with pagination . And OCR MISSED IN REPLY	saxena&saxena
2979	12/2/2024	0710102067692023(No.of Docs 2)	0710102067692023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/270(ND)2023	KANTI PRASAD AGARWAL VS. M/S GALAXY NIRMAAN PRIVATE LIMITED	Rule 11 of NCLT	27-06-2024	Book marking mandatory as per index with pagination . And OCR MISSED IN REPLY	saxena&saxena
2981	26-06-2024	0710102043342024(No.of Docs 1)	0710102043342024/1	INTERLOCUTORY APPLICATION (I.B.C)/2799(ND)2024	SANJAY BAFNA VSRAJEEV LOCHAN	Sec 60(5)	27-06-2024	annexures every page missed sign with true copy	VAISH ASSOCIATES
2983	12/2/2024	0710102067692023(No.of Docs 2)	0710102067692023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/270(ND)2023	KANTI PRASAD AGARWAL VS. M/S GALAXY NIRMAAN PRIVATE LIMITED	Rule 11 of NCLT	27-06-2024	Book marking mandatory as per index with pagination . And OCR MISSED IN REPLY	saxena&saxena
2985	12/2/2024	0710102067692023(No.of Docs 2)	0710102067692023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/270(ND)2023	KANTI PRASAD AGARWAL VS. M/S GALAXY NIRMAAN PRIVATE LIMITED	Rule 11 of NCLT	27-06-2024	Book marking mandatory as per index with pagination . And OCR MISSED IN REPLY	saxena&saxena
2987	12/2/2024	0710102067692023(No.of Docs 2)	0710102067692023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/270(ND)2023	KANTI PRASAD AGARWAL VS. M/S GALAXY NIRMAAN PRIVATE LIMITED	Rule 11 of NCLT	27-06-2024	Book marking mandatory as per index with pagination . And OCR MISSED IN REPLY	saxena&saxena
2989	12/2/2024	0710102067692023(No.of Docs 2)	0710102067692023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/270(ND)2023	KANTI PRASAD AGARWAL VS. M/S GALAXY NIRMAAN PRIVATE LIMITED	Rule 11 of NCLT	27-06-2024	Book marking mandatory as per index with pagination . And OCR MISSED IN REPLY	saxena&saxena
2991	25-06-2024	0710102026492024(No.of Docs 2)	0710102026492024/1	INTERLOCUTORY APPLICATION (I.B.C)/2607(ND)2024	ANUP KUMAR	Application under any other provisions- IBC	26-06-2024	annexures every pages need sign with true copy	advpmishra
2993	1/4/2024	0710102027382024(No.of Docs 0)	0710102027382024/1	INTERLOCUTORY APPLICATION (I.B.C)/2760(ND)2024	SSF PLASTICS INDIA PVT. LTD. VS. ASSISTANT COMMISSIONER CGST AND CENTRAL EXCISE DIVISION - 5	Sec 60(5)	26-06-2024	pagination missed in book marking as per index	
2995	1/4/2024	0710102027382024(No.of Docs 0)	0710102027382024/1	INTERLOCUTORY APPLICATION (I.B.C)/2760(ND)2024	SSF PLASTICS INDIA PVT. LTD. VS. ASSISTANT COMMISSIONER CGST AND CENTRAL EXCISE DIVISION - 5	Sec 60(5)	26-06-2024	pagination missed in book marking as per index	
2997	1/4/2024	0710102027382024(No.of Docs 0)	0710102027382024/1	INTERLOCUTORY APPLICATION (I.B.C)/2760(ND)2024	SSF PLASTICS INDIA PVT. LTD. VS. ASSISTANT COMMISSIONER CGST AND CENTRAL EXCISE DIVISION - 5	Sec 60(5)	26-06-2024	pagination missed in book marking as per index	
2999	25-06-2024	0710102043052021(No.of Docs 2)	0710102043052021/5	COMPANY PETITION (COMPANIES ACT)/122(ND)2021	BROOKINGS INDIA VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec. 441	26-06-2024	annexure A3 Missed in book marking as per index	CSGKUMAR

3001	1/4/2024	0710102027382024(No.of Docs 0)	0710102027382024/1	INTERLOCUTORY APPLICATION (I.B.C)/2760(ND)2024	SSF PLASTICS INDIA PVT. LTD. VS. ASSISTANT COMMISSIONER CGST AND CENTRAL EXCISE DIVISION - 5	Sec 60(5)	26-06-2024	pagination missed in book marking as per index	
3003	13-06-2024	0710102036532024(No.of Docs 2)	0710102036532024/1	COMPANY PETITION IB (IBC)/265(ND)2024	REC LIMITED VS. RATTANINDIA POWER LIMITED	IBC under Sec 7	25-06-2024	ocr compulsory in pages	garora779@gmail.com
3005	13-06-2024	0710102036532024(No.of Docs 2)	0710102036532024/1	COMPANY PETITION IB (IBC)/265(ND)2024	REC LIMITED VS. RATTANINDIA POWER LIMITED	IBC under Sec 7	25-06-2024	ocr compulsory in pages	garora779@gmail.com
3007	13-06-2024	0710102036532024(No.of Docs 2)	0710102036532024/1	COMPANY PETITION IB (IBC)/265(ND)2024	REC LIMITED VS. RATTANINDIA POWER LIMITED	IBC under Sec 7	25-06-2024	ocr compulsory in pages	garora779@gmail.com
3009	13-06-2024	0710102036532024(No.of Docs 2)	0710102036532024/1	COMPANY PETITION IB (IBC)/265(ND)2024	REC LIMITED VS. RATTANINDIA POWER LIMITED	IBC under Sec 7	25-06-2024	ocr compulsory in pages	garora779@gmail.com
3011	13-06-2024	0710102036532024(No.of Docs 2)	0710102036532024/1	COMPANY PETITION IB (IBC)/265(ND)2024	REC LIMITED VS. RATTANINDIA POWER LIMITED	IBC under Sec 7	25-06-2024	ocr compulsory in pages	garora779@gmail.com
3013	24-06-2024	0710102012832024(No.of Docs 1)	0710102012832024/1	COMPANY PETITION (COMPANIES ACT)/37(ND)2024	ALOK KUMAR GUPTA VS. SANRACHNA INFRATECH PRIVATE LIMITED	Sec. 241(1)	25-06-2024	need every pages sign.	nivesh
3015	13-06-2024	0710102036532024(No.of Docs 2)	0710102036532024/1	COMPANY PETITION IB (IBC)/265(ND)2024	REC LIMITED VS. RATTANINDIA POWER LIMITED	IBC under Sec 7	25-06-2024	ocr compulsory in pages	garora779@gmail.com
3017	13-06-2024	0710102036532024(No.of Docs 2)	0710102036532024/1	COMPANY PETITION IB (IBC)/265(ND)2024	REC LIMITED VS. RATTANINDIA POWER LIMITED	IBC under Sec 7	25-06-2024	ocr compulsory in pages	garora779@gmail.com
3019	13-06-2024	0710102036532024(No.of Docs 2)	0710102036532024/1	COMPANY PETITION IB (IBC)/265(ND)2024	REC LIMITED VS. RATTANINDIA POWER LIMITED	IBC under Sec 7	25-06-2024	ocr compulsory in pages	garora779@gmail.com
3021	8/2/2023	0710102014382023(No.of Docs 0)	0710102014382023/3	COMPANY APPEAL(COMPANIES ACT)/66(ND)2023	NILESHWER INFRA & CONSULTANCY PRIVATELIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (1)	25-06-2024	bookmarking mandatory	
3023	14-06-2024	0710102104282023(No.of Docs 1)	0710102104282023/4	COMPANY PETITION IB (IBC)/12(ND)2024	OXYZO FINANCIAL SERVICES PRIVATE LIMITED VS. KLD CREATION INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7	25-06-2024	book marking mandatory as per index	ashutoshism
3025	24-06-2024	0710102016472024(No.of Docs 1)	0710102016472024/1	COMPANY PETITION IB (IBC)/219(ND)2024	SREI EQUIPMENT FINANCE LIMITED VS. VICTOR BUILDWEL PRIVATE LIMITED	IBC under Sec 7	25-06-2024	need every pages sign. address mismatch with affidavit.	thelawwings
3027	13-06-2024	0710102036532024(No.of Docs 2)	0710102036532024/1	COMPANY PETITION IB (IBC)/265(ND)2024	REC LIMITED VS. RATTANINDIA POWER LIMITED	IBC under Sec 7	25-06-2024	ocr compulsory in pages	garora779@gmail.com
3029	13-06-2024	0710102036532024(No.of Docs 2)	0710102036532024/1	COMPANY PETITION IB (IBC)/265(ND)2024	REC LIMITED VS. RATTANINDIA POWER LIMITED	IBC under Sec 7	25-06-2024	ocr compulsory in pages	garora779@gmail.com
3031	13-06-2024	0710102036532024(No.of Docs 2)	0710102036532024/1	COMPANY PETITION IB (IBC)/265(ND)2024	REC LIMITED VS. RATTANINDIA POWER LIMITED	IBC under Sec 7	25-06-2024	ocr compulsory in pages	garora779@gmail.com
3033	13-06-2024	0710102036532024(No.of Docs 2)	0710102036532024/1	COMPANY PETITION IB (IBC)/265(ND)2024	REC LIMITED VS. RATTANINDIA POWER LIMITED	IBC under Sec 7	25-06-2024	ocr compulsory in pages	garora779@gmail.com
3035	13-06-2024	0710102036532024(No.of Docs 2)	0710102036532024/1	COMPANY PETITION IB (IBC)/265(ND)2024	REC LIMITED VS. RATTANINDIA POWER LIMITED	IBC under Sec 7	25-06-2024	ocr compulsory in pages	garora779@gmail.com
3037	13-06-2024	0710102036532024(No.of Docs 2)	0710102036532024/1	COMPANY PETITION IB (IBC)/265(ND)2024	REC LIMITED VS. RATTANINDIA POWER LIMITED	IBC under Sec 7	25-06-2024	ocr compulsory in pages	garora779@gmail.com

3039	13-06-2024	0710102036532024(No.of Docs 2)	0710102036532024/1	COMPANY PETITION IB (IBC)/265(ND)2024	REC LIMITED VS. RATTANINDIA POWER LIMITED	IBC under Sec 7	25-06-2024	ocr compulsory in pages	garora779@gmail.com
3041	13-06-2024	0710102037862024(No.of Docs 1)	0710102037862024/15	INTERLOCUTORY APPLICATION (I.B.C)/2690(ND)2024	NAVNEET KUMAR GUPTA VSKAMAL TANEJA	Application under any other provisions- IBC	25-06-2024	incomplete file	aaryan@sasttralegal
3043	13-06-2024	0710102000432021(No.of Docs 1)	0710102000432021/6	COMPANY PETITION IB (IBC)/59(ND)2021	INDIABULLS HOUSING FINANCE LIMITED VS. MOHIT SINGH	Section 95(1)	25-06-2024	bookmarking mandatory with ocr in pages	RTAKYAR
3045	13-06-2024	0710102027232021(No.of Docs 2)	0710102027232021/57	COMPANY PETITION (COMPANIES ACT)/109(PB)2021	UNION OF INDIA THROUGH SFIO VS. AARTI MARKETING PRIVATE LIMITED	Sec 241 (2)	25-06-2024	pagination missing in bookmarking with ocr in pages	adv_santoshk
3047	12/6/2024	0710102056252023(No.of Docs 2)	0710102056252023/4	INTERLOCUTORY APPLICATION (I.B.C)/3504(ND)2023	PRINCIPAL COMMISSIONER VS. PRADEEP KUMAR RAY	Sec 60(5)	25-06-2024	page no 8 to 32 and 52 to 76 and 77 to 104 need ocr	PIYUSH_BERIWAL
3049	30-04-2024	0710102037292024(No.of Docs 0)	0710102037292024/2	RESTORATION APPLICATION (COMPANIES ACT)/18(ND)2024	MENIKA KUMARI VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 48(2)	25-06-2024	need every pages sign	
3051	13-06-2024	0710102036532024(No.of Docs 2)	0710102036532024/1	COMPANY PETITION IB (IBC)/265(ND)2024	REC LIMITED VS. RATTANINDIA POWER LIMITED	IBC under Sec 7	25-06-2024	ocr compulsory in pages	garora779@gmail.com
3053	6/6/2024	0710102079082023(No.of Docs 2)	0710102079082023/2	INTERLOCUTORY APPLICATION (I.B.C)/4957(ND)2023	MOHD NAZIM KHAN (APPLICATION FOR RECTIFICATION OF ORDER DT_07.08.2023_RULE 154)	Rule 154 (1)	24-06-2024	index page missed in book marking	nazim@1234
3055	12/2/2024	0710102065012023(No.of Docs 2)	0710102065012023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/265(ND)2023	M/S FORTUNE DEVELOPERS INTERNATIONAL PRIVATE LIMITED VS. M/S RASHI BUILDCON PRIVATE LIMITED	Sec. 244(1)	24-06-2024	reply pages need to be ocr	saxena&saxena
3057	12/2/2024	0710102065012023(No.of Docs 2)	0710102065012023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/265(ND)2023	M/S FORTUNE DEVELOPERS INTERNATIONAL PRIVATE LIMITED VS. M/S RASHI BUILDCON PRIVATE LIMITED	Sec. 244(1)	24-06-2024	reply pages need to be ocr	saxena&saxena
3059	12/2/2024	0710102065012023(No.of Docs 2)	0710102065012023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/265(ND)2023	M/S FORTUNE DEVELOPERS INTERNATIONAL PRIVATE LIMITED VS. M/S RASHI BUILDCON PRIVATE LIMITED	Sec. 244(1)	24-06-2024	reply pages need to be ocr	saxena&saxena
3061	20-06-2024	0710102044092022(No.of Docs 1)	0710102044092022/3	COMPANY PETITION IB (IBC)/550(ND)2022	FUN ,N, FOOD PVT LTD VS. PANSY CONSTRUCTIONS PRIVATE LIMITED	IBC under Sec 7	24-06-2024	book marking mandatory as per index with pagination	Sunita Umesh
3063	30-05-2024	0710102120062019(No.of Docs 2)	0710102120062019/58	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkramanbalaji@
3065	30-05-2024	0710102120062019(No.of Docs 2)	0710102120062019/58	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkramanbalaji@

3067	30-05-2024	0710102120062019(No.of Docs 2)	0710102120062019/58	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkramanbalaji@
3069	30-05-2024	0710102120062019(No.of Docs 2)	0710102120062019/58	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkramanbalaji@
3071	30-05-2024	0710102120062019(No.of Docs 2)	0710102120062019/58	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkramanbalaji@
3073	30-05-2024	0710102120062019(No.of Docs 2)	0710102120062019/58	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkramanbalaji@
3075	30-05-2024	0710102120062019(No.of Docs 2)	0710102120062019/58	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkramanbalaji@
3077	30-05-2024	0710102120062019(No.of Docs 2)	0710102120062019/58	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkramanbalaji@
3079	30-05-2024	0710102120062019(No.of Docs 2)	0710102120062019/58	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkramanbalaji@
3081	30-05-2024	0710102120062019(No.of Docs 2)	0710102120062019/58	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkramanbalaji@
3083	30-05-2024	0710102120062019(No.of Docs 2)	0710102120062019/58	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkramanbalaji@
3085	30-05-2024	0710102120062019(No.of Docs 2)	0710102120062019/58	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkramanbalaji@
3087	30-05-2024	0710102120062019(No.of Docs 2)	0710102120062019/58	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkramanbalaji@

3089	30-05-2024	0710102120062019(No.of Docs 2)	0710102120062019/58	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkramanbalaji@
3091	30-05-2024	0710102120062019(No.of Docs 2)	0710102120062019/58	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkramanbalaji@
3093	30-05-2024	0710102120062019(No.of Docs 2)	0710102120062019/58	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkramanbalaji@
3095	30-05-2024	0710102120062019(No.of Docs 2)	0710102120062019/58	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkramanbalaji@
3097	30-05-2024	0710102120062019(No.of Docs 2)	0710102120062019/58	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkramanbalaji@
3099	30-05-2024	0710102120062019(No.of Docs 2)	0710102120062019/58	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkramanbalaji@
3101	30-05-2024	0710102120062019(No.of Docs 2)	0710102120062019/58	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkramanbalaji@
3103	30-05-2024	0710102120062019(No.of Docs 2)	0710102120062019/58	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkramanbalaji@
3105	30-05-2024	0710102120062019(No.of Docs 2)	0710102120062019/58	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkramanbalaji@
3107	30-05-2024	0710102120062019(No.of Docs 2)	0710102120062019/58	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkramanbalaji@
3109	30-05-2024	0710102120062019(No.of Docs 2)	0710102120062019/58	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkramanbalaji@

3111	30-05-2024	0710102120062019(No.of Docs 2)	0710102120062019/58	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkramanbalaji@
3113	30-05-2024	0710102120062019(No.of Docs 2)	0710102120062019/58	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkramanbalaji@
3115	30-05-2024	0710102120062019(No.of Docs 2)	0710102120062019/58	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkramanbalaji@
3117	30-05-2024	0710102120062019(No.of Docs 2)	0710102120062019/58	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkramanbalaji@
3119	30-05-2024	0710102120062019(No.of Docs 2)	0710102120062019/58	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkramanbalaji@
3121	30-05-2024	0710102120062019(No.of Docs 2)	0710102120062019/58	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkramanbalaji@
3123	6/6/2024	0710102079082023(No.of Docs 2)	0710102079082023/2	INTERLOCUTORY APPLICATION (I.B.C)/4957(ND)2023	MOHD NAZIM KHAN (APPLICATION FOR RECTIFICATION OF ORDER DT_07.08.2023_RULE 154)	Rule 154 (1)	24-06-2024	index page missed in book marking	nazim@1234
3125	7/6/2024	0710102082612023(No.of Docs 2)	0710102082612023/3	COMPANY PETITION IB (IBC)/660(PB)2023	INDIAN BANK VS. KIRAN QURESHI	Section 95(1)	24-06-2024	pagination missing in bookmarking need every pages sing and ocr all pages some pages not clear	sasaud
3127	18-06-2024	0710102092822023(No.of Docs 2)	0710102092822023/5	COMPANY PETITION (COMPANIES ACT)/184(ND)2023	SHARAD DUGGAL VS. DIMPLE CREATIONS PRIVATE LIMITED & ORS.	Sec. 241(1),Sec. 242(4),Section 246	24-06-2024	last order missing	knmnclt
3129	7/6/2024	0710102082602023(No.of Docs 2)	0710102082602023/3	COMPANY PETITION IB (IBC)/656(PB)2023	INDIAN BANK VS. SIRAJUDDIN QURESHI	Section 95(1)	24-06-2024	pagination missing in bookmarking need every pages sing and ocr all pages some pages not clear	sasaud
3131	6/6/2024	0710102079082023(No.of Docs 2)	0710102079082023/2	INTERLOCUTORY APPLICATION (I.B.C)/4957(ND)2023	MOHD NAZIM KHAN (APPLICATION FOR RECTIFICATION OF ORDER DT_07.08.2023_RULE 154)	Rule 154 (1)	24-06-2024	index page missed in book marking	nazim@1234
3133	6/6/2024	0710102079082023(No.of Docs 2)	0710102079082023/2	INTERLOCUTORY APPLICATION (I.B.C)/4957(ND)2023	MOHD NAZIM KHAN (APPLICATION FOR RECTIFICATION OF ORDER DT_07.08.2023_RULE 154)	Rule 154 (1)	24-06-2024	index page missed in book marking	nazim@1234
3135	1/1/2016	0710200401642016(No.of Docs 0)	0710200401642016/5	COMPANY PETITION (COMPANIES ACT)/2(ND)2016	MR PRITAM KUMAR VS. M/S WINNER DEVICE & DISPLAY PVT LTD	Application under any other provisions	24-06-2024	separate file petition and rejoinder of different slash and petition need nclt order	

3137	17-06-2024	0710102109302023(No.of Docs 1)	0710102109302023/5	INTERLOCUTORY APPLICATION (I.B.C)/74(ND)2024	PRABHAT RANJAN SINGH VSVINAY RAI	Application under any other provisions- IBC	24-06-2024	book marking mandatory as per index with pagination	prabhatranjan
3139	11/6/2024	0710102023462022(No.of Docs 2)	0710102023462022/18	INTERLOCUTORY APPLICATION (I.B.C)/1449(ND)2022	DEBASHIS NANDA	Sec 30	24-06-2024	pagination missing in bookmarking	sanjay.bhatt
3141	17-06-2024	0710102108382023(No.of Docs 2)	0710102108382023/7	COMPANY PETITION IB (IBC)/83(ND)2024	JV HOLDING PRIVATE LIMITED VS. KRANTI INFRA POWER PRIVATE LIMITED	IBC under Sec 7	24-06-2024	page no 9 missed notary of delhi	Sahil36
3143	30-05-2024	0710102120062019(No.of Docs 2)	0710102120062019/58	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkramanbalaji@
3145	30-05-2024	0710102120062019(No.of Docs 2)	0710102120062019/58	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkramanbalaji@
3147	30-05-2024	0710102120062019(No.of Docs 2)	0710102120062019/58	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkramanbalaji@
3149	30-05-2024	0710102120062019(No.of Docs 2)	0710102120062019/58	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkramanbalaji@
3151	30-05-2024	0710102120062019(No.of Docs 2)	0710102120062019/58	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkramanbalaji@
3153	30-05-2024	0710102120062019(No.of Docs 2)	0710102120062019/58	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	24-06-2024	ocr missed in file accept affidavit and mismatched address of affidavit with notary	rkramanbalaji@
3155	12/2/2024	0710102065012023(No.of Docs 2)	0710102065012023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/265(ND)2023	M/S FORTUNE DEVELOPERS INTERNATIONAL PRIVATE LIMITED VS. M/S RASHI BUILDCON PRIVATE LIMITED	Sec. 244(1)	24-06-2024	reply pages need to be ocr	saxena&saxena
3157	12/2/2024	0710102065012023(No.of Docs 2)	0710102065012023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/265(ND)2023	M/S FORTUNE DEVELOPERS INTERNATIONAL PRIVATE LIMITED VS. M/S RASHI BUILDCON PRIVATE LIMITED	Sec. 244(1)	24-06-2024	reply pages need to be ocr	saxena&saxena
3159	9/6/2024	0710102025822024(No.of Docs 1)	0710102025822024/2	COMPANY PETITION (COMPANIES ACT)/78(ND)2024	OM PRAKASH KATHURIA VS. A K FURNITURES PRIVATE LIMITED	Sec. 59,Sec. 241(1),Sec. 242(4)	24-06-2024	book marking mandatory as per index	mathuropadv

3161	12/2/2024	0710102065012023(No.of Docs 2)	0710102065012023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/265(ND)2023	M/S FORTUNE DEVELOPERS INTERNATIONAL PRIVATE LIMITED VS. M/S RASHI BUILDCON PRIVATE LIMITED	Sec. 244(1)	24-06-2024	reply pages need to be ocr	saxena&saxena
3163	12/2/2024	0710102065012023(No.of Docs 2)	0710102065012023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/265(ND)2023	M/S FORTUNE DEVELOPERS INTERNATIONAL PRIVATE LIMITED VS. M/S RASHI BUILDCON PRIVATE LIMITED	Sec. 244(1)	24-06-2024	reply pages need to be ocr	saxena&saxena
3165	12/2/2024	0710102065012023(No.of Docs 2)	0710102065012023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/265(ND)2023	M/S FORTUNE DEVELOPERS INTERNATIONAL PRIVATE LIMITED VS. M/S RASHI BUILDCON PRIVATE LIMITED	Sec. 244(1)	24-06-2024	reply pages need to be ocr	saxena&saxena
3167	12/2/2024	0710102065012023(No.of Docs 2)	0710102065012023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/265(ND)2023	M/S FORTUNE DEVELOPERS INTERNATIONAL PRIVATE LIMITED VS. M/S RASHI BUILDCON PRIVATE LIMITED	Sec. 244(1)	24-06-2024	reply pages need to be ocr	saxena&saxena
3169	12/2/2024	0710102065012023(No.of Docs 2)	0710102065012023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/265(ND)2023	M/S FORTUNE DEVELOPERS INTERNATIONAL PRIVATE LIMITED VS. M/S RASHI BUILDCON PRIVATE LIMITED	Sec. 244(1)	24-06-2024	reply pages need to be ocr	saxena&saxena
3171	10/6/2024	0710102042912021(No.of Docs 2)	0710102042912021/1	INTERLOCUTORY APPLICATION (I.B.C)/3678(ND)2021	MR. PARDEEP KUMAR LAKHANI RESOLUTION PROFESSIONAL OF M/S. DION GLOBAL SOLUTIONS LTD	Sec 30	24-06-2024	pagination missed in book marking and need sign of page no 1	kushalbansal
3173	12/2/2024	0710102065012023(No.of Docs 2)	0710102065012023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/265(ND)2023	M/S FORTUNE DEVELOPERS INTERNATIONAL PRIVATE LIMITED VS. M/S RASHI BUILDCON PRIVATE LIMITED	Sec. 244(1)	24-06-2024	reply pages need to be ocr	saxena&saxena
3175	12/2/2024	0710102065012023(No.of Docs 2)	0710102065012023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/265(ND)2023	M/S FORTUNE DEVELOPERS INTERNATIONAL PRIVATE LIMITED VS. M/S RASHI BUILDCON PRIVATE LIMITED	Sec. 244(1)	24-06-2024	reply pages need to be ocr	saxena&saxena
3177	12/2/2024	0710102065012023(No.of Docs 2)	0710102065012023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/265(ND)2023	M/S FORTUNE DEVELOPERS INTERNATIONAL PRIVATE LIMITED VS. M/S RASHI BUILDCON PRIVATE LIMITED	Sec. 244(1)	24-06-2024	reply pages need to be ocr	saxena&saxena
3179	12/2/2024	0710102065012023(No.of Docs 2)	0710102065012023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/265(ND)2023	M/S FORTUNE DEVELOPERS INTERNATIONAL PRIVATE LIMITED VS. M/S RASHI BUILDCON PRIVATE LIMITED	Sec. 244(1)	24-06-2024	reply pages need to be ocr	saxena&saxena

3181	12/2/2024	0710102065012023(No.of Docs 2)	0710102065012023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/265(ND)2023	M/S FORTUNE DEVELOPERS INTERNATIONAL PRIVATE LIMITED VS. M/S RASHI BUILDCON PRIVATE LIMITED	Sec. 244(1)	24-06-2024	reply pages need to be ocr	saxena&saxena
3183	22-06-2024	0710102023212024(No.of Docs 3)	0710102023212024/6	TRANSFER APPLICATION/9(PB)2024	K R SENGOTTUVELU VS. K.S NITHIN	Rule16(d),NCLT Rules,2016	24-06-2024	book marking mandatory as per index and ocr missed in file	nrlawyers
3185	12/2/2024	0710102065012023(No.of Docs 2)	0710102065012023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/265(ND)2023	M/S FORTUNE DEVELOPERS INTERNATIONAL PRIVATE LIMITED VS. M/S RASHI BUILDCON PRIVATE LIMITED	Sec. 244(1)	24-06-2024	reply pages need to be ocr	saxena&saxena
3187	15-06-2024	0710102070642021(No.of Docs 1)	0710102070642021/6	COMPANY PETITION IB (IBC)/614(ND)2021	RAM RATAN JAGATI VS. MANGLAM APARTMENTS LIMITED	IBC Under Sec 9	24-06-2024	book marking mandatory as per index	devvartrana
3189	11/6/2024	0710102076832021(No.of Docs 1)	0710102076832021/2	COMPANY APPLICATION(COMPANIES ACT)/489(ND)2021	S. PAWANDEEP SINGH VS. LOTUS MECHNOTECH PVT. LTD.	Application under any other provisions ,Rule 11 of NCLT	24-06-2024	need every page sign of pdf and page no 1 to 10	jjidelhi@gmail.com
3191	19-10-2021	0710102077262021(No.of Docs 0)	0710102077262021/6	INTERLOCUTORY APPLICATION (I.B.C)/5205(ND)2021	DEEPA GUPTA LIUIDATOR MICRO POWER TECHNOLOGY PRIVATE LIMITED	Sec 54(1)	24-06-2024	affidavit of compliance need nclt order	
3193	17-06-2024	0710102070802020(No.of Docs 2)	0710102070802020/17	COMPANY PETITION IB (IBC)/876(ND)2020	DHANKALASH DISTRIBUTORS PRIVATE LIMITED VS. PIYUSH IT SOLUTIONS PRIVATE LIMITED	IBC under Sec 7,Rule 11 of NCLT, 2016	24-06-2024	index page missing in book marking and every page sign of written submission	chaudharylawoffices
3195	12/6/2024	0710102069862020(No.of Docs 2)	0710102069862020/2	INTERLOCUTORY APPLICATION (I.B.C)/2695(PB)2020	CHANDRA PRAKASH VS. BVG INDIA LIMITED	Sec 66(1)	24-06-2024	page 10 to 59 need ocr	As25793
3197	10/6/2024	0710102033032024(No.of Docs 1)	0710102033032024/1	INTERLOCUTORY APPLICATION (I.B.C)/2062(ND)2024	ANURAG NIRBHAYA	Application under any other provisions- IBC	24-06-2024	book marking mandatory as per index and compliance affidavit need nclt order	Shivanijaiswal
3199	11/6/2024	0710102022732024(No.of Docs 1)	0710102022732024/1	INTERLOCUTORY APPLICATION (I.B.C)/1929(ND)2024	SANJEEV SANGAL VSM/S. APEX HEIGHTS PVT. LTD.	Rule 11 of NCLT, 2016	24-06-2024	bookmarking mandatory	shree167
3201	11/6/2024	0710102022732024(No.of Docs 1)	0710102022732024/2	INTERLOCUTORY APPLICATION (I.B.C)/1929(ND)2024	SANJEEV SANGAL VSM/S. APEX HEIGHTS PVT. LTD.	Rule 11 of NCLT, 2016	24-06-2024	pagination missing in bookmarking	shree167
3203	10/6/2024	0710102406212018(No.of Docs 3)	0710102406212018/24	COMPANY PETITION (COMPANIES ACT)/123(PB)2018	AUDE PRIYA DONATELLE WACZIARG EP ENGEL & ANR VS DELHI WAREHOUSING PVT LTD & ORS.	Sec. 241(1),Sec. 242(4)	24-06-2024	missed ocr in all pdf	nidhimohanparashar
3205	17-06-2024	0710102013602023(No.of Docs 2)	0710102013602023/2	COMPANY PETITION IB (IBC)/145(ND)2023	MR. GUNNIT SINGH ALLAGH VS. STATE BANK OF INDIA	Section 94(1)	24-06-2024	book marking mandatory as per index	rakesh@12
3207	18-06-2024	0710102102222023(No.of Docs 2)	0710102102222023/11	INTERLOCATORY APPLICATION(COMPANIES ACT)/404(ND)2023	VIKKY DANG VS. MR. SHAILENDRA SINGH & ORS.	Rule 11 of NCLT	24-06-2024	bookmarking mandatory need every pages sign	rahulssmalhotra
3209	17-06-2024	0710102013622023(No.of Docs 2)	0710102013622023/2	COMPANY PETITION IB (IBC)/146(ND)2023	MR. SANCHIT ALAGH VS. STATE BANK OF INDIA	Section 94(1)	24-06-2024	book marking mandatory as per index	rakesh@12

3211	5/6/2024	0710102039882024(No.of Docs 1)	0710102039882024/1	INTERLOCUTORY APPLICATION (I.B.C)/2442(ND)2024	S M MILKOSE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec 60(5)	24-06-2024	true copy missing in Annexure	wittonslaw
3213	5/6/2024	0710102039882024(No.of Docs 1)	0710102039882024/1	INTERLOCUTORY APPLICATION (I.B.C)/2442(ND)2024	S M MILKOSE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec 60(5)	24-06-2024	true copy missing in Annexure	wittonslaw
3215	5/6/2024	0710102039882024(No.of Docs 1)	0710102039882024/1	INTERLOCUTORY APPLICATION (I.B.C)/2442(ND)2024	S M MILKOSE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec 60(5)	24-06-2024	true copy missing in Annexure	wittonslaw
3217	5/6/2024	0710102039882024(No.of Docs 1)	0710102039882024/1	INTERLOCUTORY APPLICATION (I.B.C)/2442(ND)2024	S M MILKOSE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec 60(5)	24-06-2024	true copy missing in Annexure	wittonslaw
3219	13-06-2024	0710102044462023(No.of Docs 2)	0710102044462023/3	INTERLOCUTORY APPLICATION (I.B.C)/3596(PB)2023	ASHMEET SINGH BHATIA VS. RESOLUTION PROFESSIONAL GRANITE GATE PROPERTIES PRIVATE LIMITED	Rule 11 of NCLT, 2016	24-06-2024	page no 43 to 82 need ocr	SHASHWAT9704
3221	12/6/2024	0710102094892023(No.of Docs 2)	0710102094892023/3	COMPANY APPEAL(COMPANIES ACT)/274(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (TWENTY FIRST CENTURY ASSOCIATES PVT LTD)	Sec 252 (1) - By Government Body	24-06-2024	pagination missed in bookmarking	CSSHARAD
3223	12/6/2024	0710102094892023(No.of Docs 2)	0710102094892023/3	COMPANY APPEAL(COMPANIES ACT)/274(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (TWENTY FIRST CENTURY ASSOCIATES PVT LTD)	Sec 252 (1) - By Government Body	24-06-2024	pagination missed in bookmarking	CSSHARAD
3225	12/6/2024	0710102094892023(No.of Docs 2)	0710102094892023/3	COMPANY APPEAL(COMPANIES ACT)/274(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (TWENTY FIRST CENTURY ASSOCIATES PVT LTD)	Sec 252 (1) - By Government Body	24-06-2024	pagination missed in bookmarking	CSSHARAD
3227	12/6/2024	0710102094892023(No.of Docs 2)	0710102094892023/3	COMPANY APPEAL(COMPANIES ACT)/274(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (TWENTY FIRST CENTURY ASSOCIATES PVT LTD)	Sec 252 (1) - By Government Body	24-06-2024	pagination missed in bookmarking	CSSHARAD
3229	10/6/2024	0710102045192024(No.of Docs 1)	0710102045192024/1	COMPANY APPLICATION(COMPANIES ACT)/131(ND)2024	SHIV RAJ SINGH VS. KEMPTY KONSTRUCTION PRIVATE LIMITED	Rule 11 of NCLT	24-06-2024	book marking mandatory as per index	samakshjainlaw
3231	11/6/2024	0710102002762024(No.of Docs 1)	0710102002762024/1	COMPANY PETITION (COMPANIES ACT)/77(ND)2024	MR. ARUN CHAWLA VS. ON EVENTS & PROMOTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	24-06-2024	verified details wrong with affidavit	Saral Sharma

3233	10/6/2024	0710102012822022(No.of Docs 2)	0710102012822022/172	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	24-06-2024	page no 1 to 3 need sign of reply every pages	Prismlaw42
3235	5/6/2024	0710102096612022(No.of Docs 2)	0710102096612022/3	COMPANY PETITION IB (IBC)/859(ND)2022	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA VS. SMT. RAMANPREET KAUR	Section 95(1)	19-06-2024	wrong file	AyushPuri9
3237	18-06-2024	0710102043052021(No.of Docs 2)	0710102043052021/4	COMPANY PETITION (COMPANIES ACT)/122(ND)2021	BROOKINGS INDIA VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec. 441	19-06-2024	bookmarking mandatory	CSGKUMAR
3239	15-06-2024	0710102092822023(No.of Docs 2)	0710102092822023/4	COMPANY PETITION (COMPANIES ACT)/184(ND)2023	SHARAD DUGGAL VS. DIMPLE CREATIONS PRIVATE LIMITED & ORS.	Sec. 241(1),Sec. 242(4),Section 246	19-06-2024	annexure page no 4 to 11 need sign with true copy of every pages	swapnil.123
3241	13-06-2024	0710102105762023(No.of Docs 3)	0710102105762023/4	COMPANY PETITION IB (IBC)/132(ND)2024	IDBI TRUSTEESHIP SERVICES LIMITED VS. ANSAL BUILDWELL LIMITED	IBC under Sec 7	19-06-2024	need every page sign of judgment and need volume wise index and book marking in volume 2	Prashant Kumar
3243	5/6/2024	0710102096612022(No.of Docs 2)	0710102096612022/3	COMPANY PETITION IB (IBC)/859(ND)2022	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA VS. SMT. RAMANPREET KAUR	Section 95(1)	19-06-2024	wrong file	AyushPuri9
3245	5/6/2024	0710102096612022(No.of Docs 2)	0710102096612022/3	COMPANY PETITION IB (IBC)/859(ND)2022	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA VS. SMT. RAMANPREET KAUR	Section 95(1)	19-06-2024	wrong file	AyushPuri9
3247	5/6/2024	0710102096612022(No.of Docs 2)	0710102096612022/3	COMPANY PETITION IB (IBC)/859(ND)2022	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA VS. SMT. RAMANPREET KAUR	Section 95(1)	19-06-2024	wrong file	AyushPuri9
3249	13-06-2024	0710102056342022(No.of Docs 1)	0710102056342022/5	COMPANY APPEAL(COMPANIES ACT)/173(ND)2022	NEW AGE AQUA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	19-06-2024	affidavit of compliance need nclt order	pcsaman
3251	14-06-2024	0710102005542024(No.of Docs 1)	0710102005542024/3	INTERLOCUTORY APPLICATION (I.B.C)/1140(ND)2024	POOJA DAMIR MIGLANI VS. PRAKASH KAUR	Application under any other provisions- IBC	19-06-2024	Book marking mandatory as per index	Pooja3331
3253	18-06-2024	0710102049262024(No.of Docs 1)	0710102049262024/1	COMPANY PETITION IB (IBC)/308(ND)2024	ASHUTOSH GARG VS. GUARDIAN LIFECARE PRIVATE LIMITED	IBC under Sec 7	19-06-2024	last order missing	advvedanshvashisht
3255	29-05-2024	0710102046942024(No.of Docs 0)	0710102046942024/3	COMPANY PETITION IB (IBC)/305(PB)2024	AXIS TRUSTEE SERVICES LIMITED VS. PARSVNATH DEVELOPERS LIMITED	IBC under Sec 7	19-06-2024	incomplete file	
3257	15-06-2024	0710102016792024(No.of Docs 2)	0710102016792024/22	INTERLOCATORY APPLICATION(COMPANIES ACT)/70(ND)2024	MR SANJIV CHOUDHARY VS. MIS ROSHANARA CLUB LIMITED	Sec. 244(1)	19-06-2024	pagination missing in book marking as per index and need every page sign of written submission	KartikeyaMatta
3259	15-06-2024	0710102016792024(No.of Docs 2)	0710102016792024/18	INTERLOCATORY APPLICATION(COMPANIES ACT)/70(ND)2024	MR SANJIV CHOUDHARY VS. MIS ROSHANARA CLUB LIMITED	Sec. 244(1)	19-06-2024	pagination missing in book marking as per index and need every page sign of written submission	rachitsahney

3261	15-06-2024	0710102016792024(No.of Docs 2)	0710102016792024/17	INTERLOCATORY APPLICATION(COMPANIES ACT)/70(ND)2024	MR SANJIV CHOUDHARY VS. MIS ROSHANARA CLUB LIMITED	Sec. 244(1)	19-06-2024	pagination missed in book marking as per index and need every page sign of written submission	rachitsahney
3263	15-06-2024	0710102016792024(No.of Docs 2)	0710102016792024/21	INTERLOCATORY APPLICATION(COMPANIES ACT)/70(ND)2024	MR SANJIV CHOUDHARY VS. MIS ROSHANARA CLUB LIMITED	Sec. 244(1)	19-06-2024	pagination missing in book marking as per index and need every page sign of written submission	rachitsahney
3265	15-06-2024	0710102016792024(No.of Docs 2)	0710102016792024/19	INTERLOCATORY APPLICATION(COMPANIES ACT)/70(ND)2024	MR SANJIV CHOUDHARY VS. MIS ROSHANARA CLUB LIMITED	Sec. 244(1)	19-06-2024	pagination missing in book marking as per index and need every page sign of written submission	rachitsahney
3267	15-06-2024	0710102016792024(No.of Docs 2)	0710102016792024/20	INTERLOCATORY APPLICATION(COMPANIES ACT)/70(ND)2024	MR SANJIV CHOUDHARY VS. MIS ROSHANARA CLUB LIMITED	Sec. 244(1)	19-06-2024	pagination missing in book marking as per index and need every page sign of written submission	rachitsahney
3269	30-05-2024	0710102036952024(No.of Docs 2)	0710102036952024/1	COMPANY PETITION (COMPANIES ACT)/95(ND)2024	NARESH KUMAR BHALLA VS. ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Sec. 73(4)	18-06-2024	need every pages sign and true copy in Annexure double pagination Wrong	advkrishan
3271	30-05-2024	0710102036952024(No.of Docs 2)	0710102036952024/1	COMPANY PETITION (COMPANIES ACT)/95(ND)2024	NARESH KUMAR BHALLA VS. ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Sec. 73(4)	18-06-2024	need every pages sign and true copy in Annexure double pagination Wrong	advkrishan
3273	7/6/2024	0710102045612024(No.of Docs 1)	0710102045612024/1	COMPANY PETITION IB (IBC)/302(ND)2024	VIPIN PURI	Section 94(1)	18-06-2024	incomplete file	Mohituppal
3275	30-05-2024	0710102036952024(No.of Docs 2)	0710102036952024/1	COMPANY PETITION (COMPANIES ACT)/95(ND)2024	NARESH KUMAR BHALLA VS. ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Sec. 73(4)	18-06-2024	need every pages sign and true copy in Annexure double pagination Wrong	advkrishan
3277	30-05-2024	0710102036952024(No.of Docs 2)	0710102036952024/1	COMPANY PETITION (COMPANIES ACT)/95(ND)2024	NARESH KUMAR BHALLA VS. ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Sec. 73(4)	18-06-2024	need every pages sign and true copy in Annexure double pagination Wrong	advkrishan
3279	13-06-2024	0710102027232021(No.of Docs 2)	0710102027232021/56	COMPANY PETITION (COMPANIES ACT)/109(PB)2021	UNION OF INDIA THROUGH SFIO VS. AARTI MARKETING PRIVATE LIMITED	Sec 241 (2)	14-06-2024	pagination missing in bookmarking with ocr	adv_santoshk
3281	7/6/2024	0710102014442024(No.of Docs 5)	0710102014442024/10	INTERLOCUTORY APPLICATION (I.B.C)/1207(ND)2024	DHARMENDRA VERMA VS. PRAVEEN AGRAWAL AUTHORIZED REPRESENTATIVE FOR FINANCIAL CREDITORS IN CLASS OF ALLOTTEES	Rule 11 of NCLT, 2016	14-06-2024	75,122,to,126 not clear pages, 132,to,152,344,to,370 double pagination Wrong. page no. 464 to 468 are wrong adjust.	gautam@klfindia.com
3283	13-06-2024	0710102017742024(No.of Docs 2)	0710102017742024/5	INTERLOCUTORY APPLICATION (I.B.C)/1044(ND)2024	BRIJESH SINGH BHADURIYA VS. SAIVI FINANCE PRIVATE LIMITED	Application under any other provisions- IBC	14-06-2024	incomplete file	akshaygoel
3285	7/6/2024	0710102015912023(No.of Docs 2)	0710102015912023/6	COMPANY PETITION IB (IBC)/201(ND)2023	ANITHA NIRANJAN VS. CIM GLOBAL INDIA PVT LTD	IBC Under Sec 9	14-06-2024	pagination missing in bookmarking need every pages sign	sai@trustlaw
3287	7/6/2024	0710102031002024(No.of Docs 2)	0710102031002024/2	COMPANY PETITION IB (IBC)/229(ND)2024	ILD OWNERS WELFARE ASSOCIATION VS. M/S ALM INFOTECH CITY PVT LTD	IBC under Sec 7	14-06-2024	need every pages sign with OCR in pages	sonalanand99
3289	7/6/2024	0710102021252024(No.of Docs 1)	0710102021252024/2	COMPANY PETITION IB (IBC)/223(ND)2024	XYLEM WATER SOLUTIONS INDIA PRIVATE LIMITED VS. UEE ELECTRICAL ENGINEERS PRIVATE LIMITED	IBC Under Sec 9	14-06-2024	pagination missing in bookmarking need every pages sign and true copy in Annexure	Devanggautam

3291	12/6/2024	0710102010392024(No.of Docs 1)	0710102010392024/1	COMPANY PETITION IB (IBC)/168(ND)2024	FAIRAIR ENGINEERS PRIVATE LIMITED VS. NUTECH CONTRACTS PRIVATE LIMITED	IBC Under Sec 9	14-06-2024	incomplete file	ad.rishi.sehgal
3293	7/6/2024	0710102025462023(No.of Docs 3)	0710102025462023/7	INTERLOCUTORY APPLICATION (I.B.C)/1837(ND)2023	DINESH SOOD VSDAUDAYAL AGGARWALA	Application under any other provisions- IBC	14-06-2024	all document file separately	varunjainj@yahoo.com
3295	13-06-2024	0710102049022024(No.of Docs 2)	0710102049022024/1	INTERLOCUTORY APPLICATION (I.B.C)/3017(ND)2024	ASHMEET SINGH BHATIA VSM/S GRANITE GATE PROPERTIES PVT LTD	Sec 60(5)	14-06-2024	need every page sign of written submission	SHASHWAT9704
3297	6/6/2024	0710102093352023(No.of Docs 1)	0710102093352023/3	COMPANY PETITION IB (IBC)/679(ND)2023	ADITYA GUPTA	Section 94(1)	14-06-2024	book marking mandatory as per index	pridhi_nclt
3299	7/6/2024	0710102025592023(No.of Docs 3)	0710102025592023/8	INTERLOCUTORY APPLICATION (I.B.C)/1839(ND)2023	DINESH SOOD VSDAUDAYAL AGGARWALA	Application under any other provisions- IBC	14-06-2024	all document file separately	varunjainj@yahoo.com
3301	7/6/2024	0710102014032024(No.of Docs 1)	0710102014032024/20	TRANSFER PETITION(COMPANIES ACT)/9(PB)2024	TIMES INNOVATIVE MEDIA LTD VS. SPACE TURTLE PVT LTD	Sec 433(e)/433(f) of CA 1956	14-06-2024	incomplete file	advatul
3303	8/6/2024	0710102100812023(No.of Docs 1)	0710102100812023/2	TRANSFER PETITION(COMPANIES ACT)/39(PB)2023	AIDEM VENTURES PVT LTD VS. B A G GLAMOUR LTD	Sec 433(e)/433(f) of CA 1956	13-06-2024	25 welfare fee and 1 rs court fee missed on vakalatnama	ashutoshs701
3305	15-05-2024	0710200400502011(No.of Docs 2)	0710200400502011/7	COMPANY PETITION (COMPANIES ACT)/135(ND)2011	MR NAVNEET GARG VS M/S RADIANT CEMENT PRIVATE LIMITED & ORS	Application under any other provisions	13-06-2024	need every page sign of rejoinder and hindi pages need english copy rejoinder need proof of service	vishalganda
3307	5/6/2024	0710102100342023(No.of Docs 4)	0710102100342023/3	COMPANY PETITION (COMPANIES ACT)/28(ND)2024	P. S. MALLIKARJUNA SETTY VS. RAXA HEALTH INFORMATION SERVICES PRIVATE LIMITED	Sec. 59,Sec. 73(4),Sec. 74(2)	13-06-2024	book marking mandatory as per index and need every page sign of reply page no 216 and 217 not readable	Nikhil.mehra
3309	20-05-2024	0710102018772024(No.of Docs 1)	0710102018772024/2	COMPANY PETITION (COMPANIES ACT)/60(ND)2024	SENSUI FINSERV PRIVATE LIMITED	Sub-Section (1) 0f Section 66.	13-06-2024	page no 7 to 9 missed sign and ocr	Gaurav Keswani
3311	5/6/2024	0710102100342023(No.of Docs 4)	0710102100342023/3	COMPANY PETITION (COMPANIES ACT)/28(ND)2024	P. S. MALLIKARJUNA SETTY VS. RAXA HEALTH INFORMATION SERVICES PRIVATE LIMITED	Sec. 59,Sec. 73(4),Sec. 74(2)	13-06-2024	book marking mandatory as per index and need every page sign of reply page no 216 and 217 not readable	Nikhil.mehra
3313	8/6/2024	0710102100842023(No.of Docs 1)	0710102100842023/2	TRANSFER PETITION(COMPANIES ACT)/38(PB)2023	AIDEM VENTURES PVT LTD VS. B A G NEWSLINE NETWORK PVT LTD	Sec 433(e)/433(f) of CA 1956	13-06-2024	25 welfare fee and 1 rs court fee missed on vakalatnama and book marking mandatory as per index	ashutoshs701
3315	20-05-2024	0710102018772024(No.of Docs 1)	0710102018772024/2	COMPANY PETITION (COMPANIES ACT)/60(ND)2024	SENSUI FINSERV PRIVATE LIMITED	Sub-Section (1) 0f Section 66.	13-06-2024	page no 7 to 9 missed sign and ocr	Gaurav Keswani
3317	20-05-2024	0710102018772024(No.of Docs 1)	0710102018772024/2	COMPANY PETITION (COMPANIES ACT)/60(ND)2024	SENSUI FINSERV PRIVATE LIMITED	Sub-Section (1) 0f Section 66.	13-06-2024	page no 7 to 9 missed sign and ocr	Gaurav Keswani
3319	7/6/2024	0710102002692024(No.of Docs 2)	0710102002692024/1	INTERLOCUTORY APPLICATION (I.B.C)/426(ND)2024	MR. PRANAV KAPOOR VS. MR. ATUL KANSAL	Sec 60(5)	13-06-2024	double pagination Wrong	nitesh@asalegal.in
3321	20-05-2024	0710102018772024(No.of Docs 1)	0710102018772024/2	COMPANY PETITION (COMPANIES ACT)/60(ND)2024	SENSUI FINSERV PRIVATE LIMITED	Sub-Section (1) 0f Section 66.	13-06-2024	page no 7 to 9 missed sign and ocr	Gaurav Keswani

3323	15-05-2024	0710200400502011(No.of Docs 2)	0710200400502011/7	COMPANY PETITION (COMPANIES ACT)/135(ND)2011	MR NAVNEET GARG VS M/S RADIANT CEMENT PRIVATE LIMITED & ORS	Application under any other provisions	13-06-2024	need every page sign of rejoinder and hindi pages need english copy rejoinder need proof of service	vishalganda
3325	5/6/2024	0710102006852024(No.of Docs 2)	0710102006852024/5	INTERLOCATORY APPLICATION(COMPANIES ACT)/28(ND)2024	NUANCE INDIA PRIVATE LIMITED	Rule 11 of NCLT	13-06-2024	bookmarking as per index	ppt@jsalaw.com
3327	5/6/2024	0710102006852024(No.of Docs 2)	0710102006852024/5	INTERLOCATORY APPLICATION(COMPANIES ACT)/28(ND)2024	NUANCE INDIA PRIVATE LIMITED	Rule 11 of NCLT	13-06-2024	bookmarking as per index	ppt@jsalaw.com
3329	15-05-2024	0710200400502011(No.of Docs 2)	0710200400502011/7	COMPANY PETITION (COMPANIES ACT)/135(ND)2011	MR NAVNEET GARG VS M/S RADIANT CEMENT PRIVATE LIMITED & ORS	Application under any other provisions	13-06-2024	need every page sign of rejoinder and hindi pages need english copy rejoinder need proof of service	vishalganda
3331	5/6/2024	0710102006852024(No.of Docs 2)	0710102006852024/5	INTERLOCATORY APPLICATION(COMPANIES ACT)/28(ND)2024	NUANCE INDIA PRIVATE LIMITED	Rule 11 of NCLT	13-06-2024	bookmarking as per index	ppt@jsalaw.com
3333	5/6/2024	0710102076012023(No.of Docs 2)	0710102076012023/2	INTERLOCUTORY APPLICATION (I.B.C)/4740(ND)2023	INDIAN OVERSEAS BANK VS. ANIL TAYAL	Sec 60(5)	13-06-2024	page no 109 to 123 pages are not readable	nayyaradi
3335	20-05-2024	0710102018772024(No.of Docs 1)	0710102018772024/2	COMPANY PETITION (COMPANIES ACT)/60(ND)2024	SENSUI FINSERV PRIVATE LIMITED	Sub-Section (1) 0f Section 66.	13-06-2024	page no 7 to 9 missed sign and ocr	Gaurav Keswani
3337	5/6/2024	0710102038142024(No.of Docs 2)	0710102038142024/1	COMPANY PETITION IB (IBC)/244(ND)2024	ISANGO INDIA PRIVATE LIMITED	IBC Section 59	13-06-2024	pagination in book marking missed and missed order of nclt	sanjay918
3339	20-05-2024	0710102018772024(No.of Docs 1)	0710102018772024/2	COMPANY PETITION (COMPANIES ACT)/60(ND)2024	SENSUI FINSERV PRIVATE LIMITED	Sub-Section (1) 0f Section 66.	13-06-2024	page no 7 to 9 missed sign and ocr	Gaurav Keswani
3341	20-05-2024	0710102018772024(No.of Docs 1)	0710102018772024/2	COMPANY PETITION (COMPANIES ACT)/60(ND)2024	SENSUI FINSERV PRIVATE LIMITED	Sub-Section (1) 0f Section 66.	13-06-2024	page no 7 to 9 missed sign and ocr	Gaurav Keswani
3343	12/6/2024	0710102047772021(No.of Docs 2)	0710102047772021/2	INTERLOCUTORY APPLICATION (I.B.C)/3940(ND)2021	SANJAY KUMAR SINGH VSVINEET AGGARWAL	Sec 60(5)	13-06-2024	index page missed in book marking and pagination missed in book marking and need every page sign of written submission and proof of service need not	unarayanassociates
3345	20-05-2024	0710102018772024(No.of Docs 1)	0710102018772024/2	COMPANY PETITION (COMPANIES ACT)/60(ND)2024	SENSUI FINSERV PRIVATE LIMITED	Sub-Section (1) 0f Section 66.	13-06-2024	page no 7 to 9 missed sign and ocr	Gaurav Keswani
3347	8/6/2024	0710102044502024(No.of Docs 6)	0710102044502024/1	INTERLOCUTORY APPLICATION (I.B.C)/2738(ND)2024	AMIT JAIN VS. SH. NEERAJ SINGAL	Application under any other provisions- IBC	13-06-2024	volume 3 missed sign of page no 353 to 469 missed sign and true copy page no 470 to 519 missed sign and true copy page no 522 to 533 missed sign and true	rrglawoffice
3349	11/6/2024	0710102021512024(No.of Docs 1)	0710102021512024/6	COMPANY PETITION IB (IBC)/167(ND)2024	PANACHE DIGILIFE LIMITED VS. FUTOPIA GLOBAL PRIVATE LIMITED	IBC Under Sec 9	13-06-2024	pagination missing in bookmarking	PRANATIBHATNAGAR
3351	11/6/2024	0710102021512024(No.of Docs 2)	0710102021512024/5	COMPANY PETITION IB (IBC)/167(ND)2024	PANACHE DIGILIFE LIMITED VS. FUTOPIA GLOBAL PRIVATE LIMITED	IBC Under Sec 9	13-06-2024	pagination missed in book marking and need sign of every page of reply some pages missed ocr and some annexures pages need sign with true copy	PRANATIBHATNAGAR
3353	11/6/2024	0710102021512024(No.of Docs 1)	0710102021512024/4	COMPANY PETITION IB (IBC)/167(ND)2024	PANACHE DIGILIFE LIMITED VS. FUTOPIA GLOBAL PRIVATE LIMITED	IBC Under Sec 9	13-06-2024	book marking mandatory as per index with pagination	PRANATIBHATNAGAR
3355	12/6/2024	0710102008132023(No.of Docs 2)	0710102008132023/6	INTERLOCUTORY APPLICATION (I.B.C)/603(ND)2023	PRINCIPAL COMMISSIONER VS. PRADEEP KUMAR RAY	Sec 60(5)	13-06-2024	properly ocr in pages	PIYUSH_BERIWAL

3357	8/6/2024	0710102091692023(No.of Docs 2)	0710102091692023/4	COMPANY PETITION IB (IBC)/722(ND)2023	MAHI BUILDHOME PRIVATE LIMITED VS. KAVERI TECHNOBUILD PRIVATE LIMITED	IBC Under Sec 9	13-06-2024	book marking mandatory as per index with pagination and mismatched notary with affidavit page no 12	advocatepranavgupta
3359	11/6/2024	0710102021512024(No.of Docs 2)	0710102021512024/7	COMPANY PETITION IB (IBC)/167(ND)2024	PANACHE DIGILIFE LIMITED VS. FUTOPIA GLOBAL PRIVATE LIMITED	IBC Under Sec 9	13-06-2024	pagination missing in bookmarking	PRANATIBHATNAGAR
3361	15-05-2024	0710200400502011(No.of Docs 2)	0710200400502011/7	COMPANY PETITION (COMPANIES ACT)/135(ND)2011	MR NAVNEET GARG VS M/S RADIANT CEMENT PRIVATE LIMITED & ORS	Application under any other provisions	13-06-2024	need every page sign of rejoinder and hindi pages need english copy rejoinder need proof of service	vishalganda
3363	5/6/2024	0710102006852024(No.of Docs 2)	0710102006852024/5	INTERLOCATORY APPLICATION(COMPANIES ACT)/28(ND)2024	NUANCE INDIA PRIVATE LIMITED	Rule 11 of NCLT	13-06-2024	bookmarking as per index	ppt@jsalaw.com
3365	5/6/2024	0710102076012023(No.of Docs 2)	0710102076012023/2	INTERLOCUTORY APPLICATION (I.B.C)/4740(ND)2023	INDIAN OVERSEAS BANK VS. ANIL TAYAL	Sec 60(5)	13-06-2024	page no 109 to 123 pages are not readable	nayyaradi
3367	5/6/2024	0710102076012023(No.of Docs 2)	0710102076012023/2	INTERLOCUTORY APPLICATION (I.B.C)/4740(ND)2023	INDIAN OVERSEAS BANK VS. ANIL TAYAL	Sec 60(5)	13-06-2024	page no 109 to 123 pages are not readable	nayyaradi
3369	15-05-2024	0710200400502011(No.of Docs 2)	0710200400502011/7	COMPANY PETITION (COMPANIES ACT)/135(ND)2011	MR NAVNEET GARG VS M/S RADIANT CEMENT PRIVATE LIMITED & ORS	Application under any other provisions	13-06-2024	need every page sign of rejoinder and hindi pages need english copy rejoinder need proof of service	vishalganda
3371	5/6/2024	0710102076012023(No.of Docs 2)	0710102076012023/2	INTERLOCUTORY APPLICATION (I.B.C)/4740(ND)2023	INDIAN OVERSEAS BANK VS. ANIL TAYAL	Sec 60(5)	13-06-2024	page no 109 to 123 pages are not readable	nayyaradi
3373	5/6/2024	0710102076012023(No.of Docs 2)	0710102076012023/2	INTERLOCUTORY APPLICATION (I.B.C)/4740(ND)2023	INDIAN OVERSEAS BANK VS. ANIL TAYAL	Sec 60(5)	13-06-2024	page no 109 to 123 pages are not readable	nayyaradi
3375	5/6/2024	0710102076012023(No.of Docs 2)	0710102076012023/2	INTERLOCUTORY APPLICATION (I.B.C)/4740(ND)2023	INDIAN OVERSEAS BANK VS. ANIL TAYAL	Sec 60(5)	13-06-2024	page no 109 to 123 pages are not readable	nayyaradi
3377	5/6/2024	0710102037932024(No.of Docs 1)	0710102037932024/1	INTERLOCUTORY APPLICATION (I.B.C)/2278(ND)2024	YOGENDER PAL SINGHAL RP	Application under any other provisions- IBC	13-06-2024	attach nclt last order	Yogender Pal
3379	5/6/2024	0710102037892024(No.of Docs 1)	0710102037892024/1	INTERLOCUTORY APPLICATION (I.B.C)/2270(ND)2024	YOGENDER PAL SINGHAL RP	Application under any other provisions- IBC	13-06-2024	attach last order of nclt	Yogender Pal
3381	5/6/2024	0710102076012023(No.of Docs 2)	0710102076012023/2	INTERLOCUTORY APPLICATION (I.B.C)/4740(ND)2023	INDIAN OVERSEAS BANK VS. ANIL TAYAL	Sec 60(5)	13-06-2024	page no 109 to 123 pages are not readable	nayyaradi
3383	13-06-2024	0710102012362024(No.of Docs 1)	0710102012362024/4	COMPANY PETITION IB (IBC)/156(ND)2024	CENTRAL BANK OF INDIA LIMITED VS. MR. KUSHAN MITRA (PERSONAL GUARANTOR)	Section 95(1)	13-06-2024	incomplete file	devvartrana
3385	5/6/2024	0710102076012023(No.of Docs 2)	0710102076012023/2	INTERLOCUTORY APPLICATION (I.B.C)/4740(ND)2023	INDIAN OVERSEAS BANK VS. ANIL TAYAL	Sec 60(5)	13-06-2024	page no 109 to 123 pages are not readable	nayyaradi
3387	6/6/2024	0710102009062020(No.of Docs 2)	0710102009062020/8	COMPANY PETITION IB (IBC)/448(ND)2020	PRABHATAM ADVERTISING PVT. LTD. VS. PANOPTES INDIA PRIVATE LIMITED	IBC Under Sec 9	13-06-2024	pagination missing in book marking and mismatched verification	PRIYANKASETHIA

3389	5/6/2024	0710102076012023(No.of Docs 2)	0710102076012023/2	INTERLOCUTORY APPLICATION (I.B.C)/4740(ND)2023	INDIAN OVERSEAS BANK VS. ANIL TAYAL	Sec 60(5)	13-06-2024	page no 109 to 123 pages are not readable	nayyaradi
3391	15-05-2024	0710200400502011(No.of Docs 2)	0710200400502011/7	COMPANY PETITION (COMPANIES ACT)/135(ND)2011	MR NAVNEET GARG VS M/S RADIANT CEMENT PRIVATE LIMITED & ORS	Application under any other provisions	13-06-2024	need every page sign of rejoinder and hindi pages need english copy rejoinder need proof of service	vishalganda
3393	15-05-2024	0710200400502011(No.of Docs 2)	0710200400502011/7	COMPANY PETITION (COMPANIES ACT)/135(ND)2011	MR NAVNEET GARG VS M/S RADIANT CEMENT PRIVATE LIMITED & ORS	Application under any other provisions	13-06-2024	need every page sign of rejoinder and hindi pages need english copy rejoinder need proof of service	vishalganda
3395	6/6/2024	0710102082072023(No.of Docs 2)	0710102082072023/8	COMPANY PETITION IB (IBC)/723(ND)2023	M/S. COSMO WORLD VS. VICTORY ELECTRIC VEHICLES INTERNATIONALLIMITED	IBC Under Sec 9	13-06-2024	separate file application and rejoinder in different slash application need to nclt order	KKSLO
3397	15-05-2024	0710200400502011(No.of Docs 2)	0710200400502011/7	COMPANY PETITION (COMPANIES ACT)/135(ND)2011	MR NAVNEET GARG VS M/S RADIANT CEMENT PRIVATE LIMITED & ORS	Application under any other provisions	13-06-2024	need every page sign of rejoinder and hindi pages need english copy rejoinder need proof of service	vishalganda
3399	6/6/2024	0710102008612022(No.of Docs 1)	0710102008612022/11	COMPANY PETITION IB (IBC)/145(PB)2022	BANK OF BARODA VS. AJAY BHADURIA	Section 95(1)	13-06-2024	only proof of service uploaded	singhbhupendra1896
3401	6/6/2024	0710102008612022(No.of Docs 1)	0710102008612022/10	COMPANY PETITION IB (IBC)/145(PB)2022	BANK OF BARODA VS. AJAY BHADURIA	Section 95(1)	13-06-2024	Book marking mandatory as per index with pagination	singhbhupendra1896
3403	6/6/2024	0710102008612022(No.of Docs 2)	0710102008612022/12	COMPANY PETITION IB (IBC)/145(PB)2022	BANK OF BARODA VS. AJAY BHADURIA	Section 95(1)	13-06-2024	Book marking mandatory as per index with pagination and need file to ocr and date and place missed in index page	singhbhupendra1896
3405	8/6/2024	0710102100832023(No.of Docs 1)	0710102100832023/2	TRANSFER PETITION(COMPANIES ACT)/40(PB)2023	AIDEM VENTURES PVT LTD VS. B A G INFOTAINMENT PVT LTD	Sec 433(e)/433(f) of CA 1956	13-06-2024	25 welfare fee and 1 rs court fee missed on vakalatnama and book marking mandatory as per index	ashutoshs701
3407	5/6/2024	0710102100342023(No.of Docs 4)	0710102100342023/3	COMPANY PETITION (COMPANIES ACT)/28(ND)2024	P. S. MALLIKARJUNA SETTY VS. RAXA HEALTH INFORMATION SERVICES PRIVATE LIMITED	Sec. 59,Sec. 73(4),Sec. 74(2)	13-06-2024	book marking mandatory as per index and need every page sign of reply page no 216 and 217 not readable	Nikhil.mehra
3409	5/6/2024	0710102100342023(No.of Docs 4)	0710102100342023/3	COMPANY PETITION (COMPANIES ACT)/28(ND)2024	P. S. MALLIKARJUNA SETTY VS. RAXA HEALTH INFORMATION SERVICES PRIVATE LIMITED	Sec. 59,Sec. 73(4),Sec. 74(2)	13-06-2024	book marking mandatory as per index and need every page sign of reply page no 216 and 217 not readable	Nikhil.mehra
3411	15-05-2024	0710200400502011(No.of Docs 2)	0710200400502011/7	COMPANY PETITION (COMPANIES ACT)/135(ND)2011	MR NAVNEET GARG VS M/S RADIANT CEMENT PRIVATE LIMITED & ORS	Application under any other provisions	13-06-2024	need every page sign of rejoinder and hindi pages need english copy rejoinder need proof of service	vishalganda
3413	20-05-2024	0710102018772024(No.of Docs 1)	0710102018772024/2	COMPANY PETITION (COMPANIES ACT)/60(ND)2024	SENSUI FINSERV PRIVATE LIMITED	Sub-Section (1) 0f Section 66.	13-06-2024	page no 7 to 9 missed sign and ocr	Gaurav Keswani
3415	5/6/2024	0710102024712022(No.of Docs 3)	0710102024712022/7	COMPANY PETITION IB (IBC)/338(ND)2022	STATE BANK OF INDIA VS. VIJAY KUMAR GARG (PERSONAL GUARANTOR OF CORPORATE DEBTOR M/S ALUPAN COMPOSITE PANELS PVT. LTD.	Section 95(1)	12/6/2024	need every page sign of reply	rajeevahuja

3417	5/6/2024	0710102024722022(No.of Docs 3)	0710102024722022/8	COMPANY PETITION IB (IBC)/329(ND)2022	STATE BANK OF INDIA VS. VINOD KUMAR GARG (PERSONAL GUARANTOR OF CORPORATE DEBTOR M/S ALUPAN COMPOSITE PANELS PVT. LTD.	Section 95(1)	12/6/2024	need every page sign of reply	rajeevahuja
3419	5/6/2024	0710102024782022(No.of Docs 3)	0710102024782022/5	COMPANY PETITION IB (IBC)/369(ND)2022	STATE BANK OF INDIA VS. SONAL GARG	Section 95(1)	12/6/2024	need every page sign of reply	rajeevahuja
3421	5/6/2024	0710102024362022(No.of Docs 3)	0710102024362022/7	COMPANY PETITION IB (IBC)/370(ND)2022	STATE BANK OF INDIA VS. NITIN GARG (PERSONAL GUARANTOR OF CORPORATE DEBTOR M/S ALUPAN COMPOSITE PANELS PVT. LTD.	Section 95(1)	12/6/2024	need every page sign of reply	rajeevahuja
3423	5/6/2024	0710102024322022(No.of Docs 3)	0710102024322022/7	COMPANY PETITION IB (IBC)/339(ND)2022	STATE BANK OF INDIA VS. REKHA GARG (PERSONAL GUARANTOR OF CORPORATE DEBTOR- M/S ALUPAN COMPOSITE PANELS PVT. LTD)	Section 95(1)	12/6/2024	need every page sign of reply	rajeevahuja
3425	5/6/2024	0710102016722022(No.of Docs 2)	0710102016722022/9	COMPANY PETITION IB (IBC)/434(ND)2022	PAISALO DIGITAL LIMITED VS. HPS IT SOLUTIONS PRIVATE LIMITED	IBC under Sec 7	12/6/2024	Need every page sign of written submission and order and page no 38 to 46 need ocr and need every page sign of pdf	HARSHAL240
3427	5/6/2024	0710102016722022(No.of Docs 2)	0710102016722022/9	COMPANY PETITION IB (IBC)/434(ND)2022	PAISALO DIGITAL LIMITED VS. HPS IT SOLUTIONS PRIVATE LIMITED	IBC under Sec 7	12/6/2024	Need every page sign of written submission and order and page no 38 to 46 need ocr and need every page sign of pdf	HARSHAL240
3429	5/6/2024	0710102016722022(No.of Docs 2)	0710102016722022/9	COMPANY PETITION IB (IBC)/434(ND)2022	PAISALO DIGITAL LIMITED VS. HPS IT SOLUTIONS PRIVATE LIMITED	IBC under Sec 7	12/6/2024	Need every page sign of written submission and order and page no 38 to 46 need ocr and need every page sign of pdf	HARSHAL240
3431	5/6/2024	0710102015102022(No.of Docs 2)	0710102015102022/12	COMPANY PETITION (COMPANIES ACT)/58(PB)2022	MR. RAGHAV KATYAL VS. AEGIR BREWERS AND DISTILLERS PVT LTD	Sec. 271-273	12/6/2024	book marking mandatory as per index with pagination and need every page sign of written submission	rsdbajajglobal
3433	5/6/2024	0710102016722022(No.of Docs 2)	0710102016722022/9	COMPANY PETITION IB (IBC)/434(ND)2022	PAISALO DIGITAL LIMITED VS. HPS IT SOLUTIONS PRIVATE LIMITED	IBC under Sec 7	12/6/2024	Need every page sign of written submission and order and page no 38 to 46 need ocr and need every page sign of pdf	HARSHAL240
3435	5/6/2024	0710102016722022(No.of Docs 2)	0710102016722022/9	COMPANY PETITION IB (IBC)/434(ND)2022	PAISALO DIGITAL LIMITED VS. HPS IT SOLUTIONS PRIVATE LIMITED	IBC under Sec 7	12/6/2024	Need every page sign of written submission and order and page no 38 to 46 need ocr and need every page sign of pdf	HARSHAL240
3437	5/6/2024	0710102016722022(No.of Docs 2)	0710102016722022/9	COMPANY PETITION IB (IBC)/434(ND)2022	PAISALO DIGITAL LIMITED VS. HPS IT SOLUTIONS PRIVATE LIMITED	IBC under Sec 7	12/6/2024	Need every page sign of written submission and order and page no 38 to 46 need ocr and need every page sign of pdf	HARSHAL240
3439	5/6/2024	0710102016722022(No.of Docs 2)	0710102016722022/9	COMPANY PETITION IB (IBC)/434(ND)2022	PAISALO DIGITAL LIMITED VS. HPS IT SOLUTIONS PRIVATE LIMITED	IBC under Sec 7	12/6/2024	Need every page sign of written submission and order and page no 38 to 46 need ocr and need every page sign of pdf	HARSHAL240
3441	5/6/2024	0710102016722022(No.of Docs 2)	0710102016722022/9	COMPANY PETITION IB (IBC)/434(ND)2022	PAISALO DIGITAL LIMITED VS. HPS IT SOLUTIONS PRIVATE LIMITED	IBC under Sec 7	12/6/2024	Need every page sign of written submission and order and page no 38 to 46 need ocr and need every page sign of pdf	HARSHAL240
3443	5/6/2024	0710102016722022(No.of Docs 2)	0710102016722022/9	COMPANY PETITION IB (IBC)/434(ND)2022	PAISALO DIGITAL LIMITED VS. HPS IT SOLUTIONS PRIVATE LIMITED	IBC under Sec 7	12/6/2024	Need every page sign of written submission and order and page no 38 to 46 need ocr and need every page sign of pdf	HARSHAL240

3445	5/6/2024	0710102002732020(No.of Docs 5)	0710102002732020/64	COMPANY PETITION IB (IBC)/300(PB)2020	ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD VS. SARE GURUGRAM PVT LTD	IBC under Sec 7	12/6/2024	page no 447 467 501 502 503 505 506 507 is not readable 645 page no blur and 647 648 649 657 dim pages	wamikatrehan
3447	7/6/2024	0710102002642023(No.of Docs 2)	0710102002642023/10	INTERLOCUTORY APPLICATION (I.B.C)/211(ND)2023	STATE BANK OF INDIA VS. VIVEK RAHEJA RESOLUTION PROFESSIONAL OF UNITECH MACHINES LIMITED	Sec 60(5)	12/6/2024	bookmarking mandatory and pagination, need every pages sign	manishsri
3449	5/6/2024	0710102035992024(No.of Docs 1)	0710102035992024/1	INTERLOCUTORY APPLICATION (I.B.C)/2257(ND)2024	S M MILKOSE LIMITED VS. GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY	Sec 60(5)	12/6/2024	page 3 to 6 need sign with true copy	wittonslaw
3451	5/6/2024	0710102029222024(No.of Docs 1)	0710102029222024/1	COMPANY PETITION IB (IBC)/206(ND)2024	GROYYO PRIVATE LIMITED VS. HIMAYA APPARELS PRIVATE LIMITED	IBC Under Sec 9	12/6/2024	annexure every pages need sign with true copy	MAH45792017
3453	5/6/2024	0710102024912022(No.of Docs 3)	0710102024912022/7	COMPANY PETITION IB (IBC)/330(ND)2022	STATE BANK OF INDIA VS. MAYANK GARG (PERSONAL GUARANTOR OF CORPORATE DEBTOR M/S ALUPAN COMPOSITE PANELS PVT. LTD.)	Section 95(1)	12/6/2024	need every page sign of reply	rajeevahuja
3455	4/6/2024	0710102103272022(No.of Docs 2)	0710102103272022/2	COMPANY PETITION (COMPANIES ACT)/239(ND)2022	ARUN JAIN VS. VV A DEVELOPERS PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4)	11/6/2024	application need last (compliance) order of nclt, Page no 24 26 28 37 38 39 40 41 42 44 45 46 47 are not readable.	kapoorandcompany
3457	4/6/2024	0710102066712023(No.of Docs 2)	0710102066712023/11	COMPANY PETITION IB (IBC)/558(ND)2023	ASTRUM VALUE HOMES PRIVATE LIMITED VS. STANZA DEVELOPERS AND INFRASTRUCTUREPRIVATE LIMITED	IBC under Sec 7	11/6/2024	pagination missing in book marking page no 54 to 183 need to be ocr	sonalijoon
3459	4/6/2024	0710102081472021(No.of Docs 2)	0710102081472021/10	COMPANY PETITION (COMPANIES ACT)/127(PB)2022	SHAGUFTA YASMIN VS. HERBALLIFE HEALTHCARE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	11/6/2024	index page missed in book marking and need every page sign of written submission	zkadvocate1@gmail.co
3461	4/6/2024	0710102103232023(No.of Docs 3)	0710102103232023/3	INTERLOCUTORY APPLICATION (I.B.C)/6557(ND)2023	MR. PRABHAT JAIN LIQUIDATOR OF NARMADA CEREAL PVT. LTD. VS. MADHYA PRADESH MADHYA VITARAN CO. LTD.	Application under any other provisions- IBC	11/6/2024	book marking mandatory as per index and 3 rs court fee missed in vakalatnama	MANOJDUBEY
3463	4/6/2024	0710102085342023(No.of Docs 2)	0710102085342023/10	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/79(ND)2023	G L FASHIONS PRIVATE LIMITED	Sec. 230-232 - Second Motion	11/6/2024	pagination missing in book marking as per index	VAPNASSOCIATES
3465	4/6/2024	0710102027052024(No.of Docs 2)	0710102027052024/2	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/55(ND)2024	UNISOL FOOTWEAR PRIVATE LIMITED	Sub-section (I) of section 230	10/6/2024	address missing in affidavit	Ravi Mohan
3467	5/6/2024	0710102011122024(No.of Docs 2)	0710102011122024/3	INTERLOCUTORY APPLICATION(IBC)(PLAN)/9(ND)2024	ANAND SONBHADRA RP OF ALTECH INFRASTRUCTURE PRIVATE LIMITED VS	Sec 30	10/6/2024	bookmarking mandatory	ngautam
3469	4/6/2024	0710102034782022(No.of Docs 2)	0710102034782022/34	COMPANY PETITION IB (IBC)/612(ND)2022	** WILL BE AUTO FILLED LATER	IBC under Sec 7	10/6/2024	bookmarking mandatory need every pages sign with ocr council details missing in index	advmuskanpuri

3471	23-04-2024	0710102035142024(No.of Docs 0)	0710102035142024/1	INTERLOCUTORY APPLICATION (I.B.C)/2198(ND)2024	OMKARA ASSETS RECONSTRUCTIONS PVT LTD VS. MR. UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL ADEL LANDMARKS LIMITED	Sec 60(5)	10/6/2024	address Wrong with affidavit	
3473	4/6/2024	0710102042372021(No.of Docs 2)	0710102042372021/2	INTERLOCUTORY APPLICATION (I.B.C)/2729(PB)2021	MAXIMAL INFRASTRUCTURE PRIVATE LIMITED VSGANGA RAM AGARWAL	Application under any other provisions- IBC	10/6/2024	need nclt last order and annexures pages need to be ocr	vivekamar95
3475	4/6/2024	0710102041572024(No.of Docs 1)	0710102041572024/1	INTERLOCUTORY APPLICATION (I.B.C)/2672(ND)2024	ISMAT KHANAM VS. NILESH SHARMA RESOLUTION PROFESSIONAL	Sec 60(5)	10/6/2024	book marking mandatory as per index with pagination	adv.ashishsinha
3477	3/6/2024	0710102053582023(No.of Docs 2)	0710102053582023/4	INTERLOCUTORY APPLICATION (I.B.C)/3495(ND)2023	BANK OF BARODA VSJAGADEES KUMAR MORRI LIQUIDATOR OF MS PADIA TIMBER CO. PVT LTD	Sec 60(5)	7/6/2024	page 6 to 9 missed in book marking	PRAVEENA
3479	3/6/2024	0710102076782023(No.of Docs 4)	0710102076782023/2	INTERLOCUTORY APPLICATION (I.B.C)/5497(ND)2023	MR. SACHIN GARG & ORS VS. PEC LTD	Sec 60(5)	7/6/2024	pagination missing in book marking as per index annexures pages not readable page no 31 to 62 some page missed true copy annexure j pages not readable and	deveshbhatia
3481	4/6/2024	0710102019492024(No.of Docs 2)	0710102019492024/2	INTERLOCATORY APPLICATION(COMPANIES ACT)/108(ND)2024	PRATHAM BUILDCON PRIVATE LIMITED VS. PREM KUMAR GOEL	Rule 11 of NCLT	7/6/2024	3rs court fees 25rs welfare ticket missing in vakalatnama	advmeghnarao
3483	4/6/2024	0710102011162024(No.of Docs 2)	0710102011162024/1	INTERLOCUTORY APPLICATION (I.B.C)/1370(ND)2024	PHOENIX ARC PRIVATE LIMITED VS. ELLY REALCON PRIVATE LIMITED	Application under any other provisions- IBC,Sec 60(5)	7/6/2024	need every pages ocr	quadlegal
3485	3/6/2024	0710102044962024(No.of Docs 1)	0710102044962024/1	INTERLOCUTORY APPLICATION (I.B.C)/2927(ND)2024	M/S GLOBE SECURITY SOLUTIONS VSNAVNEET GUPTA	Sec 60(5)	7/6/2024	pdf not uploaded	Navneet10619
3487	3/6/2024	0710102077262021(No.of Docs 1)	0710102077262021/5	INTERLOCUTORY APPLICATION (I.B.C)/5205(ND)2021	DEEPA GUPTA LIUIDATOR MICRO POWER TECHNOLOGY PRIVATE LIMITED	Sec 54(1)	6/6/2024	bookmarking mandatory with order missing	Laws.lance
3489	21-05-2024	0710102027202024(No.of Docs 4)	0710102027202024/1	COMPANY PETITION (COMPANIES ACT)/67(ND)2024	NAVNEET JHALANI VS. EXPORT PROMOTION COUNCIL FOR HANDICRAFTS	Sec. 241(1),Sec. 242(4)	6/6/2024	both reply filed separately in different slash	SRMLegal
3491	5/6/2024	0710102091412023(No.of Docs 1)	0710102091412023/3	COMPANY PETITION IB (IBC)/207(ND)2024	SAURABH KILLA VS. SANKALP BUILDWELL PRIVATE LIMITED	IBC Under Sec 9	6/6/2024		Taplegal
3493	4/6/2024	0710102007932024(No.of Docs 2)	0710102007932024/5	COMPANY PETITION IB (IBC)/73(ND)2024	KULDEEP PROPRIETOR OF OM SHIV ENTERPRISES VS. IMPLEX INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	6/6/2024	incomplete file	devrana
3495	3/6/2024	0710102027202024(No.of Docs 4)	0710102027202024/2	COMPANY PETITION (COMPANIES ACT)/67(ND)2024	NAVNEET JHALANI VS. EXPORT PROMOTION COUNCIL FOR HANDICRAFTS	Sec. 241(1),Sec. 242(4)	6/6/2024	Both reply file separately in different slash	SRMLegal
3497	21-05-2024	0710102027202024(No.of Docs 4)	0710102027202024/1	COMPANY PETITION (COMPANIES ACT)/67(ND)2024	NAVNEET JHALANI VS. EXPORT PROMOTION COUNCIL FOR HANDICRAFTS	Sec. 241(1),Sec. 242(4)	6/6/2024	both reply filed separately in different slash	SRMLegal

3499	3/6/2024	0710102043842024(No.of Docs 2)	0710102043842024/1	INTERLOCUTORY APPLICATION (I.B.C)/2687(ND)2024	MR. ASHISH VYAS RESOLUTION PROFESSIONAL OF M/S VIDHATA METAL PRIVATE LIMITED VS. ISHWAR GUGANRAM SAMOTA SUSPENDED BOARD MEMBER M/S VIDHATA METAL PRIVATE LIMITED	19(2)	6/6/2024	exhibit every pages missed true copy and 25 rs welfare missed in vakalatnama	MishraLegals
3501	3/6/2024	0710102031242022(No.of Docs 5)	0710102031242022/6	INTERLOCUTORY APPLICATION (I.B.C)/2464(ND)2022	ASHISH SINGH VSSHEFALI	Sec 43(1) r/w Sec 44 (1)	6/6/2024	book marking mandatory as per index and need file to ocr page no 13 notary mismatched affidavit address all reply file separately in different slash	b_arora
3503	3/6/2024	0710102040462024(No.of Docs 2)	0710102040462024/1	INTERLOCUTORY APPLICATION (I.B.C)/2504(PB)2024	MOHIT GOYAL VS. RADIUS INFRATEL PVT. LTD.	Sec 60(5)	6/6/2024	book marking mandatory as per index	Mansumyer Singh
3505	21-05-2024	0710102027202024(No.of Docs 4)	0710102027202024/1	COMPANY PETITION (COMPANIES ACT)/67(ND)2024	NAVNEET JHALANI VS. EXPORT PROMOTION COUNCIL FOR HANDICRAFTS	Sec. 241(1),Sec. 242(4)	6/6/2024	both reply filed separately in different slash	SRMLegal
3507	3/6/2024	0710102077262021(No.of Docs 2)	0710102077262021/4	INTERLOCUTORY APPLICATION (I.B.C)/5205(ND)2021	DEEPA GUPTA LIUIDATOR MICRO POWER TECHNOLOGY PRIVATE LIMITED	Sec 54(1)	6/6/2024	bookmarking mandatory need every pages ocr	Laws.lance
3509	3/6/2024	0710102074662021(No.of Docs 3)	0710102074662021/39	COMPANY PETITION IB (IBC)/682(PB)2021	NITIN BATRA & ORS VS. ANAND INFOEDGE PRIVATE LIMITED	IBC under Sec 7	6/6/2024	incomplete file	rsa
3511	21-05-2024	0710102027202024(No.of Docs 4)	0710102027202024/1	COMPANY PETITION (COMPANIES ACT)/67(ND)2024	NAVNEET JHALANI VS. EXPORT PROMOTION COUNCIL FOR HANDICRAFTS	Sec. 241(1),Sec. 242(4)	6/6/2024	both reply filed separately in different slash	SRMLegal
3513	4/6/2024	0710102009462020(No.of Docs 2)	0710102009462020/11	COMPANY PETITION (COMPANIES ACT)/26(ND)2020	INTEGRATED ELECTROMECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec. 241(1),Sec. 242(4)	6/6/2024	incomplete file	SILVER123
3515	4/6/2024	0710102005052024(No.of Docs 2)	0710102005052024/6	COMPANY PETITION (COMPANIES ACT)/31(ND)2024	CHAVI TOLANI VS. KAMALASHA EXPORTS PRIVATE LIMITED	Sec. 59,Sec. 241(1),Sec. 242(4),Section 56	6/6/2024	bookmarking mandatory notary mismatch with affidavit need every pages ocr	manishsri
3517	4/6/2024	0710102007302022(No.of Docs 3)	0710102007302022/11	COMPANY PETITION IB (IBC)/282(ND)2022	EZEEGO ONE TRAVEL & TOURS LIMITED VS. TSI YATRA PRIVATE LIMITED	IBC Under Sec 9	6/6/2024	page no 98 100 101 not readable	induslaw
3519	20-11-2023	0710102074722023(No.of Docs 3)	0710102074722023/1	COMPANY PETITION (COMPANIES ACT)/158(ND)2023	SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/6/2024	double pagination in pages	chiramritlaw
3521	20-11-2023	0710102074722023(No.of Docs 3)	0710102074722023/1	COMPANY PETITION (COMPANIES ACT)/158(ND)2023	SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/6/2024	double pagination in pages	chiramritlaw
3523	31-05-2024	0710102022042024(No.of Docs 1)	0710102022042024/2	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/25(ND)2024	QFS CONSULTANCY PRIVATE LIMITED	Sec. 230-232 - Second Motion	5/6/2024	need every pages sign and true copy in Annexure	Lalitmhn00
3525	3/6/2024	0710102022062023(No.of Docs 3)	0710102022062023/9	INTERLOCUTORY APPLICATION (I.B.C)/1588(ND)2023	TATA CAPITAL FINANCIAL SERVICES LIMITED VSNATH MOTORS PVT LTD	Sec 60(5)	5/6/2024	all document filed separately	vgclawfirm

3527	20-11-2023	0710102074722023(No.of Docs 3)	0710102074722023/1	COMPANY PETITION (COMPANIES ACT)/158(ND)2023	SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/6/2024	double pagination in pages	chiramritlaw
3529	31-05-2024	0710102021522024(No.of Docs 2)	0710102021522024/2	INTERLOCUTORY APPLICATION (I.B.C)/1461(PB)2024	MUKESH KUMAR VS. RAJESH KUMAR PARAKH RESOLUTION PROFESSIONAL (FOR CHD DEVELQPERS LTD.)	Sec 60(5)	5/6/2024	need every pages true copy in Annexure	advshreysinha
3531	1/4/2023	0710102030162023(No.of Docs 0)	0710102030162023/1	INTERLOCUTORY APPLICATION (I.B.C)/1995(ND)2023	SURAKSHA ASSET RECONSTRUCTION LIMITED VS. RAJIV GOYAL	Sec 60(5)	5/6/2024	pagination missing in bookmarking	
3533	20-11-2023	0710102074722023(No.of Docs 3)	0710102074722023/1	COMPANY PETITION (COMPANIES ACT)/158(ND)2023	SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/6/2024	double pagination in pages	chiramritlaw
3535	1/6/2024	0710102037842024(No.of Docs 1)	0710102037842024/1	INTERLOCUTORY APPLICATION (I.B.C)/2582(ND)2024	IDBI BANK VS. ANUMOD SHARMA THROUGH RP	Application under any other provisions- IBC	5/6/2024	need every pages sign and true copy in Annexure	BBLS@123
3537	3/6/2024	0710102163952019(No.of Docs 1)	0710102163952019/4	COMPANY APPLICATION(COMPANIES ACT)/632(ND)2019	NAVEEN MALHOTRA VS. VTL (INDIA) LIMITED	Application under any other provisions- IBC	5/6/2024	need every pages ocr	ASHISH@IP1
3539	20-11-2023	0710102074722023(No.of Docs 3)	0710102074722023/1	COMPANY PETITION (COMPANIES ACT)/158(ND)2023	SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/6/2024	double pagination in pages	chiramritlaw
3541	1/6/2024	0710102024062024(No.of Docs 3)	0710102024062024/3	INTERLOCUTORY APPLICATION (I.B.C)/1504(ND)2024	ASHISH SINGH VS. HALLOW SECURITIES PRIVATE LIMITED	Sec 49(2)	5/6/2024	1rs court fees missing in vakalatnama need every pages ocr 31,to,38,84,85,86,94,95, not readable pages	namitha@samvidlegal.
3543	1/6/2024	0710102018342024(No.of Docs 3)	0710102018342024/5	COMPANY PETITION (COMPANIES ACT)/50(ND)2024	MANISH KUMAR VS. EAZYAPP TECH PRIVATE LIMITED	Sec. 59	5/6/2024	pagination missing in bookmarking 3rs court fees missing in vakalatnama verified details Wrong and pages no missing	paritosh
3545	20-11-2023	0710102074722023(No.of Docs 3)	0710102074722023/1	COMPANY PETITION (COMPANIES ACT)/158(ND)2023	SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/6/2024	double pagination in pages	chiramritlaw
3547	20-11-2023	0710102074722023(No.of Docs 3)	0710102074722023/1	COMPANY PETITION (COMPANIES ACT)/158(ND)2023	SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/6/2024	double pagination in pages	chiramritlaw
3549	20-11-2023	0710102074722023(No.of Docs 3)	0710102074722023/1	COMPANY PETITION (COMPANIES ACT)/158(ND)2023	SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/6/2024	double pagination in pages	chiramritlaw
3551	20-11-2023	0710102074722023(No.of Docs 3)	0710102074722023/1	COMPANY PETITION (COMPANIES ACT)/158(ND)2023	SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/6/2024	double pagination in pages	chiramritlaw
3553	23-02-2024	0710102016792024(No.of Docs 0)	0710102016792024/16	INTERLOCATORY APPLICATION(COMPANIES ACT)/70(ND)2024	MR SANJIV CHOUDHARY VS. MIS ROSHANARA CLUB LIMITED	Sec. 244(1)	5/6/2024	need every pages sign	
3555	3/6/2024	0710102025902024(No.of Docs 2)	0710102025902024/37	TRANSFER PETITION(COMPANIES ACT)/18(PB)2024	DRAGER MEDICAL GMBH VS. ION BIO MED I CARE PVT LTD	Sec 433(e)/433(f) of CA 1956	5/6/2024	every page sign in pdf	pk134167@gmail.com
3557	31-05-2024	0710102018342024(No.of Docs 2)	0710102018342024/4	COMPANY PETITION (COMPANIES ACT)/50(ND)2024	MANISH KUMAR VS. EAZYAPP TECH PRIVATE LIMITED	Sec. 59	5/6/2024	Pagination missing in book marking page no 62 63 verification case wrong 3 rs court fee missed on vakalatnama	paritosh

3559	26-02-2024	0710102017722024(No.of Docs 0)	0710102017722024/4	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/20(ND)2024	PADUKA CONSULTANTS PRIVATE LIMITED	Sec. 230-232 - Second Motion	5/6/2024	affidavit of compliance need last order of nclt	
3561	1/6/2024	0710102026332024(No.of Docs 2)	0710102026332024/1	COMPANY PETITION IB (IBC)/258(ND)2024	BROWN BIRD ENTERPRISES PRIVATE LIMITED	IBC Under Sec 10	5/6/2024	bookmarking mandatory	UP/1113/99
3563	31-05-2024	0710102088922022(No.of Docs 2)	0710102088922022/4	COMPANY PETITION IB (IBC)/836(ND)2022	SIDBI THROUGH RP VS. MS. MEETA RASTOGI	Section 95(1)	5/6/2024	bookmarking mandatory need every pages sign	Mrinalini 947@gmail.
3565	3/6/2024	0710102023782024(No.of Docs 2)	0710102023782024/1	INTERLOCUTORY APPLICATION(IBC)(PLAN)/12(ND)2024	MR. AYYAGARI VISWANADHA SARMA VS. JOINT VENTURE OF MAHI BUILDHOME PRIVATE LIMITED & FIRST FORGE LIMITED	Sec 30	5/6/2024	need every page sign in pdf	bajpaiankita86
3567	20-11-2023	0710102074722023(No.of Docs 3)	0710102074722023/1	COMPANY PETITION (COMPANIES ACT)/158(ND)2023	SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/6/2024	double pagination in pages	chiramritlaw
3569	20-11-2023	0710102074722023(No.of Docs 3)	0710102074722023/1	COMPANY PETITION (COMPANIES ACT)/158(ND)2023	SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/6/2024	double pagination in pages	chiramritlaw
3571	31-10-2023	0710102094892023(No.of Docs 0)	0710102094892023/4	COMPANY APPEAL(COMPANIES ACT)/274(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (TWENTY FIRST CENTURY ASSOCIATES PVT LTD)	Sec 252 (1) - By Government Body	5/6/2024	index missing in pdf	
3573	1/6/2024	0710102049092022(No.of Docs 1)	0710102049092022/3	COMPANY APPLICATION(COMPANIES ACT)/262(PB)2022	ZIMA BUILDERS & DEVELOPERS PRIVATE LIMITED VS. CUBBY BUILDERS & DEVELOPERS PRIVATE. LTD & ORS. ...APPLICANT NOS. 1 TO 11/ TRANSFEROR COMPANIES	Rule 11 of NCLT	5/6/2024	bookmarking mandatory	Harsheen Madan
3575	31-05-2024	0710102024182024(No.of Docs 2)	0710102024182024/4	INTERLOCUTORY APPLICATION (I.B.C)/1616(ND)2024	ZILLION INFRAPROJECTS PVT LTD VSFABTECH WORKS & CONSTRUCTION PVT LTD	Application under any other provisions- IBC	5/6/2024	need every pages sign	krishenkumar
3577	29-05-2024	0710102049092022(No.of Docs 1)	0710102049092022/1	COMPANY APPLICATION(COMPANIES ACT)/262(PB)2022	ZIMA BUILDERS & DEVELOPERS PRIVATE LIMITED VS. CUBBY BUILDERS & DEVELOPERS PRIVATE. LTD & ORS. ...APPLICANT NOS. 1 TO 11/ TRANSFEROR COMPANIES	Rule 11 of NCLT	5/6/2024	pagination missing in bookmarking	Harsheen Madan

3579	29-05-2024	0710102049092022(No.of Docs 1)	0710102049092022/1	COMPANY APPLICATION(COMPANIES ACT)/262(PB)2022	ZIMA BUILDERS & DEVELOPERS PRIVATE LIMITED VS. CUBBY BUILDERS & DEVELOPERS PRIVATE. LTD & ORS. ...APPLICANT NOS. 1 TO 11/ TRANSFEROR COMPANIES	Rule 11 of NCLT	5/6/2024	pagination missing in bookmarking	Harsheen Madan
3581	3/6/2024	0710102098172022(No.of Docs 2)	0710102098172022/1	INTERLOCUTORY APPLICATION (I.B.C)/5821(PB)2022	ASHWINI MEHRA	Sec 60(5)	5/6/2024	index missing in bookmarking address missing in affidavit need every pages sign	raghav.chadha
3583	29-05-2024	0710102049092022(No.of Docs 1)	0710102049092022/1	COMPANY APPLICATION(COMPANIES ACT)/262(PB)2022	ZIMA BUILDERS & DEVELOPERS PRIVATE LIMITED VS. CUBBY BUILDERS & DEVELOPERS PRIVATE. LTD & ORS. ...APPLICANT NOS. 1 TO 11/ TRANSFEROR COMPANIES	Rule 11 of NCLT	5/6/2024	pagination missing in bookmarking	Harsheen Madan
3585	29-05-2024	0710102049092022(No.of Docs 1)	0710102049092022/1	COMPANY APPLICATION(COMPANIES ACT)/262(PB)2022	ZIMA BUILDERS & DEVELOPERS PRIVATE LIMITED VS. CUBBY BUILDERS & DEVELOPERS PRIVATE. LTD & ORS. ...APPLICANT NOS. 1 TO 11/ TRANSFEROR COMPANIES	Rule 11 of NCLT	5/6/2024	pagination missing in bookmarking	Harsheen Madan
3587	20-11-2023	0710102074722023(No.of Docs 3)	0710102074722023/1	COMPANY PETITION (COMPANIES ACT)/158(ND)2023	SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/6/2024	double pagination in pages	chiramritlaw
3589	2/6/2024	0710102009462020(No.of Docs 2)	0710102009462020/10	COMPANY PETITION (COMPANIES ACT)/26(ND)2020	INTEGRATED ELECTROMECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec. 241(1),Sec. 242(4)	5/6/2024	dim pages and pagination missing in book marking and need every page sign	SILVER123
3591	31-05-2024	0710102407642018(No.of Docs 1)	0710102407642018/11	COMPANY PETITION IB (IBC)/840(PB)2018	PEC LTD VS M/S S L CONSUMER PRODUCTS LIMITED	IBC under Sec 7	5/6/2024	pagination missing in bookmarking	deveshbhatia
3593	3/6/2024	0710102105812022(No.of Docs 2)	0710102105812022/4	INTERLOCUTORY APPLICATION (I.B.C)/6(PB)2023	AMARENDRA FINANCIAL PRIVATE LIMITED VS. CYNOSURE REAL ESTATES PRIVATE LIMITED	Rule 11 of NCLT, 2016	5/6/2024	bookmarking mandatory	CPINDIA
3595	17-05-2024	0710102022852020(No.of Docs 2)	0710102022852020/10	COMPANY PETITION IB (IBC)/658(ND)2020	ZEBRONICS INDIA PRIVATE LIMITED VS. TIMES INTERNET LIMITED	IBC Under Sec 9	5/6/2024	council details missing in index	gauravkumar
3597	17-05-2024	0710102022852020(No.of Docs 2)	0710102022852020/10	COMPANY PETITION IB (IBC)/658(ND)2020	ZEBRONICS INDIA PRIVATE LIMITED VS. TIMES INTERNET LIMITED	IBC Under Sec 9	5/6/2024	council details missing in index	gauravkumar
3599	17-05-2024	0710102022852020(No.of Docs 2)	0710102022852020/10	COMPANY PETITION IB (IBC)/658(ND)2020	ZEBRONICS INDIA PRIVATE LIMITED VS. TIMES INTERNET LIMITED	IBC Under Sec 9	5/6/2024	council details missing in index	gauravkumar
3601	17-05-2024	0710102022852020(No.of Docs 2)	0710102022852020/10	COMPANY PETITION IB (IBC)/658(ND)2020	ZEBRONICS INDIA PRIVATE LIMITED VS. TIMES INTERNET LIMITED	IBC Under Sec 9	5/6/2024	council details missing in index	gauravkumar

3603	17-05-2024	0710102022852020(No.of Docs 2)	0710102022852020/10	COMPANY PETITION IB (IBC)/658(ND)2020	ZEBRONICS INDIA PRIVATE LIMITED VS. TIMES INTERNET LIMITED	IBC Under Sec 9	5/6/2024	council details missing in index	gauravkumar
3605	17-05-2024	0710102022852020(No.of Docs 2)	0710102022852020/10	COMPANY PETITION IB (IBC)/658(ND)2020	ZEBRONICS INDIA PRIVATE LIMITED VS. TIMES INTERNET LIMITED	IBC Under Sec 9	5/6/2024	council details missing in index	gauravkumar
3607	17-05-2024	0710102022852020(No.of Docs 2)	0710102022852020/10	COMPANY PETITION IB (IBC)/658(ND)2020	ZEBRONICS INDIA PRIVATE LIMITED VS. TIMES INTERNET LIMITED	IBC Under Sec 9	5/6/2024	council details missing in index	gauravkumar
3609	17-05-2024	0710102022852020(No.of Docs 2)	0710102022852020/10	COMPANY PETITION IB (IBC)/658(ND)2020	ZEBRONICS INDIA PRIVATE LIMITED VS. TIMES INTERNET LIMITED	IBC Under Sec 9	5/6/2024	council details missing in index	gauravkumar
3611	17-05-2024	0710102022852020(No.of Docs 2)	0710102022852020/10	COMPANY PETITION IB (IBC)/658(ND)2020	ZEBRONICS INDIA PRIVATE LIMITED VS. TIMES INTERNET LIMITED	IBC Under Sec 9	5/6/2024	council details missing in index	gauravkumar
3613	20-11-2023	0710102074722023(No.of Docs 3)	0710102074722023/1	COMPANY PETITION (COMPANIES ACT)/158(ND)2023	SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/6/2024	double pagination in pages	chiramritlaw
3615	20-11-2023	0710102074722023(No.of Docs 3)	0710102074722023/1	COMPANY PETITION (COMPANIES ACT)/158(ND)2023	SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/6/2024	double pagination in pages	chiramritlaw
3617	20-11-2023	0710102074722023(No.of Docs 3)	0710102074722023/1	COMPANY PETITION (COMPANIES ACT)/158(ND)2023	SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/6/2024	double pagination in pages	chiramritlaw
3619	20-11-2023	0710102074722023(No.of Docs 3)	0710102074722023/1	COMPANY PETITION (COMPANIES ACT)/158(ND)2023	SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/6/2024	double pagination in pages	chiramritlaw
3621	20-11-2023	0710102074722023(No.of Docs 3)	0710102074722023/1	COMPANY PETITION (COMPANIES ACT)/158(ND)2023	SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/6/2024	double pagination in pages	chiramritlaw
3623	20-11-2023	0710102074722023(No.of Docs 3)	0710102074722023/1	COMPANY PETITION (COMPANIES ACT)/158(ND)2023	SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/6/2024	double pagination in pages	chiramritlaw
3625	31-05-2024	0710102087342023(No.of Docs 1)	0710102087342023/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/74(ND)2023	DOOZY FARMS PRIVATE LIMITED	Sec. 230-232 - Second Motion	5/6/2024	bookmarking mandatory	CPINDIA
3627	20-11-2023	0710102074722023(No.of Docs 3)	0710102074722023/1	COMPANY PETITION (COMPANIES ACT)/158(ND)2023	SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/6/2024	double pagination in pages	chiramritlaw
3629	20-11-2023	0710102074722023(No.of Docs 3)	0710102074722023/1	COMPANY PETITION (COMPANIES ACT)/158(ND)2023	SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/6/2024	double pagination in pages	chiramritlaw
3631	20-11-2023	0710102074722023(No.of Docs 3)	0710102074722023/1	COMPANY PETITION (COMPANIES ACT)/158(ND)2023	SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/6/2024	double pagination in pages	chiramritlaw
3633	29-05-2024	0710102007302022(No.of Docs 3)	0710102007302022/10	COMPANY PETITION IB (IBC)/282(ND)2022	EZEEGO ONE TRAVEL & TOURS LIMITED VS. TSI YATRA PRIVATE LIMITED	IBC Under Sec 9	5/6/2024	page no 201 to 219 need sign of every page	induslaw

3635	29-05-2024	0710102007302022(No.of Docs 3)	0710102007302022/10	COMPANY PETITION IB (IBC)/282(ND)2022	EZEEGO ONE TRAVEL & TOURS LIMITED VS. TSI YATRA PRIVATE LIMITED	IBC Under Sec 9	5/6/2024	page no 201 to 219 need sign of every page	induslaw
3637	29-05-2024	0710102007302022(No.of Docs 3)	0710102007302022/10	COMPANY PETITION IB (IBC)/282(ND)2022	EZEEGO ONE TRAVEL & TOURS LIMITED VS. TSI YATRA PRIVATE LIMITED	IBC Under Sec 9	5/6/2024	page no 201 to 219 need sign of every page	induslaw
3639	20-11-2023	0710102074722023(No.of Docs 3)	0710102074722023/1	COMPANY PETITION (COMPANIES ACT)/158(ND)2023	SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/6/2024	double pagination in pages	chiramritlaw
3641	20-11-2023	0710102074722023(No.of Docs 3)	0710102074722023/1	COMPANY PETITION (COMPANIES ACT)/158(ND)2023	SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/6/2024	double pagination in pages	chiramritlaw
3643	29-05-2024	0710102007302022(No.of Docs 3)	0710102007302022/10	COMPANY PETITION IB (IBC)/282(ND)2022	EZEEGO ONE TRAVEL & TOURS LIMITED VS. TSI YATRA PRIVATE LIMITED	IBC Under Sec 9	5/6/2024	page no 201 to 219 need sign of every page	induslaw
3645	1/6/2024	0710102093582022(No.of Docs 2)	0710102093582022/11	COMPANY PETITION IB (IBC)/868(ND)2022	IDBI BANK LIMITED VS. CHOKHANI INTERNATIONAL LIMITED	Section 95(1)	5/6/2024	need every pages sign	hash@181269
3647	20-11-2023	0710102074722023(No.of Docs 3)	0710102074722023/1	COMPANY PETITION (COMPANIES ACT)/158(ND)2023	SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/6/2024	double pagination in pages	chiramritlaw
3649	31-05-2024	0710102088912022(No.of Docs 2)	0710102088912022/4	COMPANY PETITION IB (IBC)/834(ND)2022	SIDBI THROUGH RP VS. MR. KARAN RASTOGI	Section 95(1)	5/6/2024	need every pages sign bookmarking mandatory	Mrinalini 947@gmail.
3651	20-11-2023	0710102074722023(No.of Docs 3)	0710102074722023/1	COMPANY PETITION (COMPANIES ACT)/158(ND)2023	SUNIL ASHRA VS. SRI GANRAJ BUILDCON PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/6/2024	double pagination in pages	chiramritlaw
3653	1/6/2024	0710102049092022(No.of Docs 1)	0710102049092022/2	COMPANY APPLICATION(COMPANIES ACT)/262(PB)2022	ZIMA BUILDERS & DEVELOPERS PRIVATE LIMITED VS. CUBBY BUILDERS & DEVELOPERS PRIVATE. LTD & ORS. ...APPLICANT NOS. 1 TO 11/ TRANSFEROR COMPANIES	Rule 11 of NCLT	5/6/2024	pagination missing in bookmarking	Harsheen Madan
3655	20-12-2023	0710102056542023(No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
3657	29-05-2024	0710102044232023(No.of Docs 1)	0710102044232023/3	CONTEMPT PETITION (IBC)/30(ND)2023	RESHMA MITTAL VSDIVYANSHU WALIA	Rule 11 of NCLT, 2016	4/6/2024	bookmarking mandatory with pagination	advrajivrathi
3659	30-05-2024	0710102052502023(No.of Docs 2)	0710102052502023/13	INTERLOCUTORY APPLICATION (I.B.C)/3428(ND)2023	DURGA DAS AGRAWAL VSBANKEY BIHARI GOYAL	Sec 43(1) r/w Sec 44 (1)	4/6/2024	need ocr to reply	mohaksharma

3661	20-12-2023	0710102056542023(No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
3663	20-12-2023	0710102056542023(No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
3665	20-12-2023	0710102056542023(No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
3667	20-12-2023	0710102056542023(No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
3669	20-12-2023	0710102056542023(No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
3671	20-12-2023	0710102056542023(No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
3673	20-12-2023	0710102056542023(No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
3675	21-09-2019	0710102116122019(No.of Docs 4)	0710102116122019/1	COMPANY APPLICATION(COMPANIES ACT)/672(ND)2019	MRA ASSOCIATES INDIA PVT. LTD.	Sec 60(5)	4/6/2024	need OCR in complete PDF and book marking mandatory as per index wrong vakalatanama	rkcalaw

3677	20-12-2023	0710102056542023(No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
3679	20-12-2023	0710102056542023(No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
3681	20-12-2023	0710102056542023(No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
3683	20-12-2023	0710102056542023(No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
3685	20-12-2023	0710102056542023(No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
3687	20-12-2023	0710102056542023(No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
3689	20-12-2023	0710102056542023(No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar

3691	20-12-2023	0710102056542023(No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
3693	20-12-2023	0710102056542023(No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
3695	20-12-2023	0710102056542023(No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
3697	20-12-2023	0710102056542023(No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
3699	20-12-2023	0710102056542023(No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
3701	20-12-2023	0710102056542023(No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
3703	20-12-2023	0710102056542023(No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar

3705	20-12-2023	0710102056542023(No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
3707	20-12-2023	0710102056542023(No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
3709	20-12-2023	0710102056542023(No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
3711	20-12-2023	0710102056542023(No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
3713	20-12-2023	0710102056542023(No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
3715	20-12-2023	0710102056542023(No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
3717	20-12-2023	0710102056542023(No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar

3719	20-12-2023	0710102056542023(No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
3721	20-12-2023	0710102056542023(No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
3723	20-12-2023	0710102056542023(No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
3725	20-12-2023	0710102056542023(No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
3727	20-12-2023	0710102056542023(No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
3729	20-12-2023	0710102056542023(No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
3731	29-05-2024	0710102039482024(No.of Docs 2)	0710102039482024/1	INTERLOCUTORY APPLICATION (I.B.C)/2396(ND)2024	PRADEEP KUMAR KAUSHIK VS. KAMAL KUMAR JT A&C	Sec 60(5)	4/6/2024	bookmarking mandatory with pagination	Sachdevapk
3733	1/6/2024	0710102038582024(No.of Docs 1)	0710102038582024/1	INTERLOCUTORY APPLICATION (I.B.C)/2459(ND)2024	HANS RAJ VS. M/S ABW INFRASTRUCTURE LTD	Sec 60(5)	4/6/2024	bookmarking mandatory need every pages sign and true copy in Annexure	swastikakumari@y mail

3735	20-12-2023	0710102056542023(No.of Docs 2)	0710102056542023/3	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	4/6/2024	need ocr in reply	ravinderagar
3737	3/6/2024	0710102027442024(No.of Docs 2)	0710102027442024/1	INTERLOCUTORY APPLICATION (I.B.C)/2165(ND)2024	RAJAN GHOSHRAVE VS. RAJESH RAMNANI RESOLUTION PROFESSIONAL ANSAL URBAN CONDOMINIUMS PVT LTD	Sec 60(5)	4/6/2024	Pagination missing in book marking and annexures every page missed sign and true copy	advshivanshu
3739	31-05-2024	0710102015912023(No.of Docs 2)	0710102015912023/5	COMPANY PETITION IB (IBC)/201(ND)2023	ANITHA NIRANJAN VS. CIM GLOBAL INDIA PVT LTD	IBC Under Sec 9	4/6/2024	bookmarking mandatory council details missing in index need every pages sign	sai@trustlaw
3741	3/6/2024	0710102018342024(No.of Docs 3)	0710102018342024/6	COMPANY PETITION (COMPANIES ACT)/50(ND)2024	MANISH KUMAR VS. EAZYAPP TECH PRIVATE LIMITED	Sec. 59	4/6/2024	page no 62 and 63 need verified at gurugram not delhi	paritosh
3743	1/6/2024	0710102066712023(No.of Docs 2)	0710102066712023/10	COMPANY PETITION IB (IBC)/558(ND)2023	ASTRUM VALUE HOMES PRIVATE LIMITED VS. STANZA DEVELOPERS AND INFRASTRUCTUREPRIVATE LIMITED	IBC under Sec 7	4/6/2024	book marking mandatory as per index and need every page sign of written submission page no 17 to 35 need sign every pages page no 36- 53 need sign every pages pages no 54- 183 need sign every pages and missed ocr in pdf	sonalijoon
3745	29-05-2024	0710102102662023(No.of Docs 2)	0710102102662023/3	RESTORATION APPLICATION (IBC)/198(ND)2023	M/S ASHTECH (INDIA) PRIVATE LIMITED VSTRN ENERGY PRIVATE LIMITED	Rule 11 of NCLT, 2016	4/6/2024	bookmarking mandatory need every pages sign with ocr	rakesh@12
3747	1/6/2024	0710102078102023(No.of Docs 2)	0710102078102023/9	COMPANY PETITION IB (IBC)/620(ND)2023	AGGARWAL PLY HOUSE VS. TECHNO FAC CONTRACTS PRIVATE LIMITED	IBC Under Sec 9	4/6/2024	every page sign of reply mismatched affidavit address with notary every annexures pages need sign with true copy paste ticket on blank side on vakalatnama	aaryan@sasttralegal
3749	30-05-2024	0710102079222023(No.of Docs 1)	0710102079222023/2	COMPANY PETITION IB (IBC)/649(ND)2023	BANK OF MAHARASHTRA VS. BINOD KUMAR JAIN	Section 95(1)	4/6/2024	book marking mandatory as per index	dubeypragya342@gmail
3751	28-05-2024	0710102081932023(No.of Docs 3)	0710102081932023/3	INTERLOCUTORY APPLICATION (I.B.C)/5449(ND)2023	ASHMEET SINGH BHATIA VSM/S THREE C FACILITY MANAGEMENT PVT. LTD.	Sec 60(5)	3/6/2024	need file to ocr page 1 to 44	SHASHWAT9704
3753	29-05-2024	0710102020692024(No.of Docs 1)	0710102020692024/1	INTERLOCUTORY APPLICATION (I.B.C)/2279(ND)2024	PANKAJ NARANG VS. JAMS COMMODITIES & SERVICES PVT. LTD.	Rule 11 of NCLT, 2016	3/6/2024	pagination missing in book marking as per index	pankajnarangca
3755	28-05-2024	0710102081932023(No.of Docs 3)	0710102081932023/3	INTERLOCUTORY APPLICATION (I.B.C)/5449(ND)2023	ASHMEET SINGH BHATIA VSM/S THREE C FACILITY MANAGEMENT PVT. LTD.	Sec 60(5)	3/6/2024	need file to ocr page 1 to 44	SHASHWAT9704
3757	28-05-2024	0710102081932023(No.of Docs 3)	0710102081932023/3	INTERLOCUTORY APPLICATION (I.B.C)/5449(ND)2023	ASHMEET SINGH BHATIA VSM/S THREE C FACILITY MANAGEMENT PVT. LTD.	Sec 60(5)	3/6/2024	need file to ocr page 1 to 44	SHASHWAT9704
3759	28-05-2024	0710102081932023(No.of Docs 3)	0710102081932023/3	INTERLOCUTORY APPLICATION (I.B.C)/5449(ND)2023	ASHMEET SINGH BHATIA VSM/S THREE C FACILITY MANAGEMENT PVT. LTD.	Sec 60(5)	3/6/2024	need file to ocr page 1 to 44	SHASHWAT9704
3761	30-05-2024	0710102034712022(No.of Docs 2)	0710102034712022/4	INTERLOCUTORY APPLICATION (I.B.C)/2469(ND)2022	GYAN CHANDRA MISRA VS. NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY	Sec 60(5)	1/6/2024	need every pages sign and ocr	avinashbhati6

3763	28-05-2024	0710102031382024(No.of Docs 2)	0710102031382024/2	INTERLOCUTORY APPLICATION (I.B.C)/2076(ND)2024	VIPIN TYAGI VS. DEBASHIS NANDA	Sec 60(5)	1/6/2024	page 1 to 24 need ocr	sanjay.bhatt
3765	30-05-2024	0710102104142023(No.of Docs 1)	0710102104142023/2	COMPANY PETITION IB (IBC)/154(ND)2024	NEETU BANSAL	Section 94(1)	1/6/2024	incomplete file	ska9001
3767	28-05-2024	0710102075272023(No.of Docs 1)	0710102075272023/3	RESTORATION APPLICATION (IBC)/136(ND)2023	CAPITAL TRADE LINKS LIMITED VS. KDP BUILDWELL PRIVATE LIMITED	Rule 11 of NCLT, 2016	1/6/2024	incomplete file	Shash2407
3769	28-05-2024	0710102009462020(No.of Docs 2)	0710102009462020/9	COMPANY PETITION (COMPANIES ACT)/26(ND)2020	INTEGRATED ELECTROMECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec. 241(1),Sec. 242(4)	1/6/2024	need sign of every page of written submission	lokeshsharmalaw
3771	20-05-2024	0710102016792022(No.of Docs 2)	0710102016792022/11	COMPANY PETITION IB (IBC)/437(ND)2022	PAISALO DIGITAL LIMITED VS. SAHNI AQUATECH PRIVATE LIMITED	IBC under Sec 7	1/6/2024	pagination missing in book marking as per index and need every page sign page no 1 to 74 incomplete index and page no 38 to 47 need ocr	HARSHAL240
3773	13-05-2024	0710102019262024(No.of Docs 2)	0710102019262024/2	INTERLOCUTORY APPLICATION (I.B.C)/1103(ND)2024	DICKEY ALTERNATE INVESTMENT TRUST VS. KAPIL DEV TANEJA	Sec 60(5)	1/6/2024	OCR Compulsory in pages	divitavyas
3775	18-05-2024	0710102005542024(No.of Docs 1)	0710102005542024/2	INTERLOCUTORY APPLICATION (I.B.C)/1140(ND)2024	POOJA DAMIR MIGLANI VS. PRAKASH KAUR	Application under any other provisions- IBC	1/6/2024	Index page missing in pdf and index page also missing in book marking	Pooja3331
3777	13-05-2024	0710102019262024(No.of Docs 2)	0710102019262024/2	INTERLOCUTORY APPLICATION (I.B.C)/1103(ND)2024	DICKEY ALTERNATE INVESTMENT TRUST VS. KAPIL DEV TANEJA	Sec 60(5)	1/6/2024	OCR Compulsory in pages	divitavyas
3779	13-05-2024	0710102019262024(No.of Docs 2)	0710102019262024/2	INTERLOCUTORY APPLICATION (I.B.C)/1103(ND)2024	DICKEY ALTERNATE INVESTMENT TRUST VS. KAPIL DEV TANEJA	Sec 60(5)	1/6/2024	OCR Compulsory in pages	divitavyas
3781	30-05-2024	0710102017762024(No.of Docs 1)	0710102017762024/1	COMPANY PETITION IB (IBC)/212(ND)2024	SANJIV RAI MEHRA & ORS. VS. CONCEPT CAPITAL INFRA PROJECTS PRIVATE LIMITED	IBC under Sec 7,IBC under Sec 7	1/6/2024	incomplete file	ryansinha_8381
3783	18-05-2024	0710102005542024(No.of Docs 1)	0710102005542024/2	INTERLOCUTORY APPLICATION (I.B.C)/1140(ND)2024	POOJA DAMIR MIGLANI VS. PRAKASH KAUR	Application under any other provisions- IBC	1/6/2024	Index page missing in pdf and index page also missing in book marking	Pooja3331
3785	20-05-2024	0710102016792022(No.of Docs 2)	0710102016792022/11	COMPANY PETITION IB (IBC)/437(ND)2022	PAISALO DIGITAL LIMITED VS. SAHNI AQUATECH PRIVATE LIMITED	IBC under Sec 7	1/6/2024	pagination missing in book marking as per index and need every page sign page no 1 to 74 incomplete index and page no 38 to 47 need ocr	HARSHAL240
3787	20-05-2024	0710102016792022(No.of Docs 2)	0710102016792022/11	COMPANY PETITION IB (IBC)/437(ND)2022	PAISALO DIGITAL LIMITED VS. SAHNI AQUATECH PRIVATE LIMITED	IBC under Sec 7	1/6/2024	pagination missing in book marking as per index and need every page sign page no 1 to 74 incomplete index and page no 38 to 47 need ocr	HARSHAL240
3789	18-05-2024	0710102005542024(No.of Docs 1)	0710102005542024/2	INTERLOCUTORY APPLICATION (I.B.C)/1140(ND)2024	POOJA DAMIR MIGLANI VS. PRAKASH KAUR	Application under any other provisions- IBC	1/6/2024	Index page missing in pdf and index page also missing in book marking	Pooja3331
3791	18-05-2024	0710102005542024(No.of Docs 1)	0710102005542024/2	INTERLOCUTORY APPLICATION (I.B.C)/1140(ND)2024	POOJA DAMIR MIGLANI VS. PRAKASH KAUR	Application under any other provisions- IBC	1/6/2024	Index page missing in pdf and index page also missing in book marking	Pooja3331
3793	27-01-2024	0710102009642024(No.of Docs 0)	0710102009642024/1	RESTORATION APPLICATION (COMPANIES ACT)/14(ND)2024	KAILASHNATH VISHWANATH SHARMA VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Rule 11 of NCLT	1/6/2024	book marking mandatory as per index with pagination	

3795	13-05-2024	0710102019262024(No.of Docs 2)	0710102019262024/2	INTERLOCUTORY APPLICATION (I.B.C)/1103(ND)2024	DICKEY ALTERNATE INVESTMENT TRUST VS. KAPIL DEV TANEJA	Sec 60(5)	1/6/2024	OCR Compulsory in pages	divitavyas
3797	20-05-2024	0710102016792022(No.of Docs 2)	0710102016792022/11	COMPANY PETITION IB (IBC)/437(ND)2022	PAISALO DIGITAL LIMITED VS. SAHNI AQUATECH PRIVATE LIMITED	IBC under Sec 7	1/6/2024	pagination missing in book marking as per index and need every page sign page no 1 to 74 incomplete index and page no 38 to 47 need ocr	HARSHAL240
3799	13-05-2024	0710102019262024(No.of Docs 2)	0710102019262024/2	INTERLOCUTORY APPLICATION (I.B.C)/1103(ND)2024	DICKEY ALTERNATE INVESTMENT TRUST VS. KAPIL DEV TANEJA	Sec 60(5)	1/6/2024	OCR Compulsory in pages	divitavyas
3801	13-05-2024	0710102019262024(No.of Docs 2)	0710102019262024/2	INTERLOCUTORY APPLICATION (I.B.C)/1103(ND)2024	DICKEY ALTERNATE INVESTMENT TRUST VS. KAPIL DEV TANEJA	Sec 60(5)	1/6/2024	OCR Compulsory in pages	divitavyas
3803	13-05-2024	0710102019262024(No.of Docs 2)	0710102019262024/2	INTERLOCUTORY APPLICATION (I.B.C)/1103(ND)2024	DICKEY ALTERNATE INVESTMENT TRUST VS. KAPIL DEV TANEJA	Sec 60(5)	1/6/2024	OCR Compulsory in pages	divitavyas
3805	13-05-2024	0710102019262024(No.of Docs 2)	0710102019262024/2	INTERLOCUTORY APPLICATION (I.B.C)/1103(ND)2024	DICKEY ALTERNATE INVESTMENT TRUST VS. KAPIL DEV TANEJA	Sec 60(5)	1/6/2024	OCR Compulsory in pages	divitavyas
3807	28-05-2024	0710102053582023(No.of Docs 2)	0710102053582023/3	INTERLOCUTORY APPLICATION (I.B.C)/3495(ND)2023	BANK OF BARODA VSJAGADEES KUMAR MORRI LIQUIDATOR OF MS PADIA TIMBER CO. PVT LTD	Sec 60(5)	1/6/2024	pagination missing in bookmarking	PRAVEENA
3809	30-05-2024	0710102021512024(No.of Docs 1)	0710102021512024/3	COMPANY PETITION IB (IBC)/167(ND)2024	PANACHE DIGILIFE LIMITED VS. FUTOPIA GLOBAL PRIVATE LIMITED	IBC Under Sec 9	1/6/2024	incomplete file	PRANATIBHATNAGAR
3811	13-05-2024	0710102019262024(No.of Docs 2)	0710102019262024/2	INTERLOCUTORY APPLICATION (I.B.C)/1103(ND)2024	DICKEY ALTERNATE INVESTMENT TRUST VS. KAPIL DEV TANEJA	Sec 60(5)	1/6/2024	OCR Compulsory in pages	divitavyas
3813	20-12-2023	0710102057032023(No.of Docs 2)	0710102057032023/3	COMPANY PETITION (COMPANIES ACT)/147(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. ATUL K. GARG & CO.	Sec. 140(5)	31-05-2024	need ocr to reply pages 1 to 7	ravinderagar
3815	20-12-2023	0710102057032023(No.of Docs 2)	0710102057032023/3	COMPANY PETITION (COMPANIES ACT)/147(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. ATUL K. GARG & CO.	Sec. 140(5)	31-05-2024	need ocr to reply pages 1 to 7	ravinderagar
3817	20-12-2023	0710102057032023(No.of Docs 2)	0710102057032023/3	COMPANY PETITION (COMPANIES ACT)/147(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. ATUL K. GARG & CO.	Sec. 140(5)	31-05-2024	need ocr to reply pages 1 to 7	ravinderagar
3819	20-12-2023	0710102057032023(No.of Docs 2)	0710102057032023/3	COMPANY PETITION (COMPANIES ACT)/147(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. ATUL K. GARG & CO.	Sec. 140(5)	31-05-2024	need ocr to reply pages 1 to 7	ravinderagar
3821	20-12-2023	0710102057032023(No.of Docs 2)	0710102057032023/3	COMPANY PETITION (COMPANIES ACT)/147(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. ATUL K. GARG & CO.	Sec. 140(5)	31-05-2024	need ocr to reply pages 1 to 7	ravinderagar

3823	20-12-2023	0710102057032023(No.of Docs 2)	0710102057032023/3	COMPANY PETITION (COMPANIES ACT)/147(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. ATUL K. GARG & CO.	Sec. 140(5)	31-05-2024	need ocr to reply pages 1 to 7	ravinderagar
3825	20-12-2023	0710102057032023(No.of Docs 2)	0710102057032023/3	COMPANY PETITION (COMPANIES ACT)/147(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. ATUL K. GARG & CO.	Sec. 140(5)	31-05-2024	need ocr to reply pages 1 to 7	ravinderagar
3827	20-12-2023	0710102057032023(No.of Docs 2)	0710102057032023/3	COMPANY PETITION (COMPANIES ACT)/147(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. ATUL K. GARG & CO.	Sec. 140(5)	31-05-2024	need ocr to reply pages 1 to 7	ravinderagar
3829	20-12-2023	0710102057032023(No.of Docs 2)	0710102057032023/3	COMPANY PETITION (COMPANIES ACT)/147(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. ATUL K. GARG & CO.	Sec. 140(5)	31-05-2024	need ocr to reply pages 1 to 7	ravinderagar
3831	20-12-2023	0710102057032023(No.of Docs 2)	0710102057032023/3	COMPANY PETITION (COMPANIES ACT)/147(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. ATUL K. GARG & CO.	Sec. 140(5)	31-05-2024	need ocr to reply pages 1 to 7	ravinderagar
3833	20-12-2023	0710102057032023(No.of Docs 2)	0710102057032023/3	COMPANY PETITION (COMPANIES ACT)/147(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. ATUL K. GARG & CO.	Sec. 140(5)	31-05-2024	need ocr to reply pages 1 to 7	ravinderagar
3835	20-12-2023	0710102057032023(No.of Docs 2)	0710102057032023/3	COMPANY PETITION (COMPANIES ACT)/147(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. ATUL K. GARG & CO.	Sec. 140(5)	31-05-2024	need ocr to reply pages 1 to 7	ravinderagar
3837	27-05-2024	0710102081292023(No.of Docs 4)	0710102081292023/6	COMPANY APPLICATION(COMPANIES ACT)/349(ND)2023	LAXMI TALATI VS. ABHAY JHAVERI	Rule 11 of NCLT	31-05-2024	need every page sign of written submission and pagination missing in book marking	D19062021
3839	27-05-2024	0710102088712023(No.of Docs 1)	0710102088712023/4	INTERLOCUTORY APPLICATION (I.B.C)/5624(PB)2023	M/S. ROOTS DEVELOPERS PRIVATE LIMITED & ORS VSCHD DEVELOPER	Sec 60(5)	31-05-2024	need last compliance order of nclt	adv.ahsan.cs
3841	20-12-2023	0710102057032023(No.of Docs 2)	0710102057032023/3	COMPANY PETITION (COMPANIES ACT)/147(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. ATUL K. GARG & CO.	Sec. 140(5)	31-05-2024	need ocr to reply pages 1 to 7	ravinderagar
3843	29-12-2022	0710102107592022(No.of Docs 0)	0710102107592022/2	INTERLOCUTORY APPLICATION (I.B.C)/1435(ND)2023	DECATHLON SPORTS INDIA PRIVATE LIMITED VSM/S ROHTAS PROJECTS LTD.	Sec 60(5)	31-05-2024	book marking mandatory as per index	
3845	27-05-2024	0710102095592021(No.of Docs 2)	0710102095592021/4	INTERLOCUTORY APPLICATION (I.B.C)/240(ND)2022	NEELAM ANTHWAL VSJBK DEVELOPERS PVT. LTD.	Sec 60(5)	31-05-2024	book marking mandatory as per index	kshekhar
3847	30-05-2024	0710102104132023(No.of Docs 1)	0710102104132023/3	COMPANY PETITION IB (IBC)/155(ND)2024	MUKESH KUMAR BANSAL	Section 94(1)	31-05-2024	incomplete file	ska9001

3849	20-12-2023	0710102057032023(No.of Docs 2)	0710102057032023/3	COMPANY PETITION (COMPANIES ACT)/147(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. ATUL K. GARG & CO.	Sec. 140(5)	31-05-2024	need ocr to reply pages 1 to 7	ravinderagar
3851	29-05-2024	0710102078702020(No.of Docs 2)	0710102078702020/6	INTERLOCUTORY APPLICATION (I.B.C)/3271(ND)2020	M/S REOM INFRASTRUCTURE AND CONSTRUCTIONS LIMITED VS. ANMOL RANA & ASSOCIATES	19(2)	31-05-2024	bookmarking mandatory WITH PAGING	Jsra2015
3853	29-05-2024	0710102044882021(No.of Docs 2)	0710102044882021/1	COMPANY APPLICATION(COMPANIES ACT)/332(ND)2021	PRIYANKA UPPAL VS. SUBSTRATAL SOLUTIONS PVT LTD	Sec. 242(4)	31-05-2024	bookmarking mandatory with index need every pages sign	manish2586@hotmail.c
3855	20-12-2023	0710102057032023(No.of Docs 2)	0710102057032023/3	COMPANY PETITION (COMPANIES ACT)/147(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. ATUL K. GARG & CO.	Sec. 140(5)	31-05-2024	need ocr to reply pages 1 to 7	ravinderagar
3857	29-05-2024	0710102022672024(No.of Docs 2)	0710102022672024/3	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/52(ND)2024	ASHA DEALCOM PRIVATE LIMITED	Sec. 230-232, Sec 234	31-05-2024	index must sign page no 3	sanjaygrow
3859	20-12-2023	0710102057032023(No.of Docs 2)	0710102057032023/3	COMPANY PETITION (COMPANIES ACT)/147(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. ATUL K. GARG & CO.	Sec. 140(5)	31-05-2024	need ocr to reply pages 1 to 7	ravinderagar
3861	28-05-2024	0710200411352018(No.of Docs 2)	0710200411352018/56	COMPANY PETITION IB (IBC)/846(ND)2018	M/S BARU MAL VINOD KUMAR VS M/S AMIRA PURE FOODS PVT LTD	IBC Under Sec 9	30-05-2024	14,to,31 not clear pages	akashkjco
3863	27-05-2024	0710102008932024(No.of Docs 2)	0710102008932024/3	COMPANY APPEAL(COMPANIES ACT)/31(ND)2024	GENERAL MANAGEMENT AND CONSTRUCTION COMPANY PRIVATE LIMITED VS. REGISTRAR OF THE COMPANIES NCT OF DELHI & HARYANA	Sec 252 (1)	30-05-2024	index page missing in book marking	Abdula569
3865	27-05-2024	0710102008932024(No.of Docs 2)	0710102008932024/3	COMPANY APPEAL(COMPANIES ACT)/31(ND)2024	GENERAL MANAGEMENT AND CONSTRUCTION COMPANY PRIVATE LIMITED VS. REGISTRAR OF THE COMPANIES NCT OF DELHI & HARYANA	Sec 252 (1)	30-05-2024	index page missing in book marking	Abdula569
3867	29-05-2024	0710102008812024(No.of Docs 1)	0710102008812024/4	INTERLOCUTORY APPLICATION (I.B.C)/703(ND)2024	ROHIT SEHGAL VSRAKESH KUMAR BHALLA	Application under any other provisions- IBC	30-05-2024	1 rs court fee missed on vakalatnama and book marking mandatory as per index	jyoti.gupta.lawyer
3869	29-05-2024	0710102000512023(No.of Docs 2)	0710102000512023/4	INTERLOCUTORY APPLICATION (I.B.C)/771(PB)2023	MANOJ KUMAR AGARWAL VS. VIKRAM SINGH RATHORE	Sec 60(5)	30-05-2024	Need file to ocr reply	VIKRAMNIMBLI
3871	29-05-2024	0710102012362024(No.of Docs 1)	0710102012362024/2	COMPANY PETITION IB (IBC)/156(ND)2024	CENTRAL BANK OF INDIA LIMITED VS. MR. KUSHAN MITRA (PERSONAL GUARANTOR)	Section 95(1)	30-05-2024	book marking mandatory as per index and index missed in pdf	devvartrana

3873	27-05-2024	0710102024042024(No.of Docs 1)	0710102024042024/1	COMPANY PETITION (COMPANIES ACT)/94(ND)2024	POOJA SADANA VS. YSP HOTELS & RESORTS PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1)	30-05-2024	page 7 to 9 blank pages	universallegal
3875	27-05-2024	0710102008932024(No.of Docs 2)	0710102008932024/3	COMPANY APPEAL(COMPANIES ACT)/31(ND)2024	GENERAL MANAGEMENT AND CONSTRUCTION COMPANY PRIVATE LIMITED VS. REGISTRAR OF THE COMPANIES NCT OF DELHI & HARYANA	Sec 252 (1)	30-05-2024	index page missing in book marking	Abdula569
3877	27-05-2024	0710102023212024(No.of Docs 2)	0710102023212024/5	TRANSFER APPLICATION/9(PB)2024	K R SENGOTTUVELU VS. K.S NITHIN	Rule16(d),NCLT Rules,2016	30-05-2024	book marking mandatory as per index and also index missed in pdf	nrlawyers
3879	17-04-2024	0710102033712024(No.of Docs 0)	0710102033712024/1	INTERLOCUTORY APPLICATION (I.B.C)/2253(ND)2024	VIMAL KUMAR	Application under any other provisions- IBC	30-05-2024	Book marking mandatory as per index	
3881	27-05-2024	0710102008932024(No.of Docs 2)	0710102008932024/3	COMPANY APPEAL(COMPANIES ACT)/31(ND)2024	GENERAL MANAGEMENT AND CONSTRUCTION COMPANY PRIVATE LIMITED VS. REGISTRAR OF THE COMPANIES NCT OF DELHI & HARYANA	Sec 252 (1)	30-05-2024	index page missing in book marking	Abdula569
3883	29-05-2024	0710102012522023(No.of Docs 2)	0710102012522023/6	COMPANY PETITION (COMPANIES ACT)/44(PB)2023	KRISHAN KUMAR BHARGAVA VS. CAXTON PRESS PRIVATE LIMITED & ORS	Sec. 241(1),Sec. 242(4)	30-05-2024	need every page sign of report and annexures every page need sign with true copy	askanurag
3885	22-05-2024	0710102109892023(No.of Docs 2)	0710102109892023/1	INTERVENTION PETITION (IBC)/89(PB)2023	DAIICHI SANKYO COMPANY LTD VS. VOLGA MANAGEMENT AND CONSULTANCY PRIVATE LIMITED	Sec 60(5)	29-05-2024	need every pages ocr	kunal2087
3887	23-05-2024	0710102011372023(No.of Docs 2)	0710102011372023/4	COMPANY APPEAL(COMPANIES ACT)/63(ND)2023	GREEN VALLEY JATRO-ENERGY PRIVATELIMITED	Sec 252 (3)	29-05-2024	date missing in index OCR Compulsory in pdf	ashishmiddha@rocketm
3889	10/5/2024	0710102038422023(No.of Docs 2)	0710102038422023/7	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/31(ND)2023	KHATUSHYAM PRIVATE LIMITED	Sec. 230-232 - Second Motion	29-05-2024	need file to ocr	palashagarwal
3891	10/5/2024	0710102038422023(No.of Docs 2)	0710102038422023/7	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/31(ND)2023	KHATUSHYAM PRIVATE LIMITED	Sec. 230-232 - Second Motion	29-05-2024	need file to ocr	palashagarwal
3893	21-05-2024	0710102114622019(No.of Docs 2)	0710102114622019/15	COMPANY PETITION (COMPANIES ACT)/128(ND)2019	ISITH PRAKASH GANGOOLY VS. NUGREEN ENERGY PRIVATE LIMITED & ORS.	Sec. 241(1)	29-05-2024	book marking mandatory as per index need file ocr and need every page sign of reply	TIWARIVINEETA
3895	10/5/2024	0710102038422023(No.of Docs 2)	0710102038422023/7	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/31(ND)2023	KHATUSHYAM PRIVATE LIMITED	Sec. 230-232 - Second Motion	29-05-2024	need file to ocr	palashagarwal
3897	30-03-2023	0710102025302020(No.of Docs 2)	0710102025302020/6	INTERLOCUTORY APPLICATION (I.B.C)/1576(ND)2020	UTTAM STRIPS VS. JAIPUR VIDYUT VITRAM NIGAM LIMITED	Section 74	29-05-2024	page 34 35 hindi page need english type copy	AdvocateShrey
3899	30-03-2023	0710102025302020(No.of Docs 2)	0710102025302020/6	INTERLOCUTORY APPLICATION (I.B.C)/1576(ND)2020	UTTAM STRIPS VS. JAIPUR VIDYUT VITRAM NIGAM LIMITED	Section 74	29-05-2024	page 34 35 hindi page need english type copy	AdvocateShrey

3901	30-03-2023	0710102025302020(No.of Docs 2)	0710102025302020/6	INTERLOCUTORY APPLICATION (I.B.C)/1576(ND)2020	UTTAM STRIPS VS. JAIPUR VIDYUT VITRAM NIGAM LIMITED	Section 74	29-05-2024	page 34 35 hindi page need english type copy	AdvocateShrey
3903	30-03-2023	0710102025302020(No.of Docs 2)	0710102025302020/6	INTERLOCUTORY APPLICATION (I.B.C)/1576(ND)2020	UTTAM STRIPS VS. JAIPUR VIDYUT VITRAM NIGAM LIMITED	Section 74	29-05-2024	page 34 35 hindi page need english type copy	AdvocateShrey
3905	30-03-2023	0710102025302020(No.of Docs 2)	0710102025302020/6	INTERLOCUTORY APPLICATION (I.B.C)/1576(ND)2020	UTTAM STRIPS VS. JAIPUR VIDYUT VITRAM NIGAM LIMITED	Section 74	29-05-2024	page 34 35 hindi page need english type copy	AdvocateShrey
3907	30-03-2023	0710102025302020(No.of Docs 2)	0710102025302020/6	INTERLOCUTORY APPLICATION (I.B.C)/1576(ND)2020	UTTAM STRIPS VS. JAIPUR VIDYUT VITRAM NIGAM LIMITED	Section 74	29-05-2024	page 34 35 hindi page need english type copy	AdvocateShrey
3909	30-03-2023	0710102025302020(No.of Docs 2)	0710102025302020/6	INTERLOCUTORY APPLICATION (I.B.C)/1576(ND)2020	UTTAM STRIPS VS. JAIPUR VIDYUT VITRAM NIGAM LIMITED	Section 74	29-05-2024	page 34 35 hindi page need english type copy	AdvocateShrey
3911	27-05-2024	0710102075112021(No.of Docs 2)	0710102075112021/4	INTERLOCUTORY APPLICATION (I.B.C)/5186(ND)2021	SURYAKANT CHANDRAKANT MISHRA/PRANJAL MISHRA VS. JBK DEVELOPERS PVT. LTD.	Sec 60(5)	29-05-2024	Book marking mandatory as per index	kshekhar
3913	30-03-2023	0710102025302020(No.of Docs 2)	0710102025302020/6	INTERLOCUTORY APPLICATION (I.B.C)/1576(ND)2020	UTTAM STRIPS VS. JAIPUR VIDYUT VITRAM NIGAM LIMITED	Section 74	29-05-2024	page 34 35 hindi page need english type copy	AdvocateShrey
3915	30-03-2023	0710102025302020(No.of Docs 2)	0710102025302020/6	INTERLOCUTORY APPLICATION (I.B.C)/1576(ND)2020	UTTAM STRIPS VS. JAIPUR VIDYUT VITRAM NIGAM LIMITED	Section 74	29-05-2024	page 34 35 hindi page need english type copy	AdvocateShrey
3917	22-05-2024	0710102007162022(No.of Docs 1)	0710102007162022/2	INTERLOCUTORY APPLICATION (I.B.C)/448(PB)2022	JITENDRA KALRA VS. RAJESH PROJECT	Sec 60(5)	29-05-2024	PAGINATION MISSING IN FILE	fair.legal
3919	27-05-2024	0710102046592021(No.of Docs 2)	0710102046592021/4	INTERLOCUTORY APPLICATION (I.B.C)/3992(ND)2021	RITURAJ VSJBK DEVELOPERS PVT. LTD.	Sec 60(5)	29-05-2024	book marking mandatory as per index with pagination	kshekhar
3921	28-05-2024	0710102157872019(No.of Docs 1)	0710102157872019/12	COMPANY APPEAL(COMPANIES ACT)/189(ND)2020	PRALINES EXPORT PRIVATE LTD	Sec 252 (3)	29-05-2024	Wrong file	HARBEER
3923	10/5/2024	0710102038422023(No.of Docs 2)	0710102038422023/7	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/31(ND)2023	KHATUSHYAM PRIVATE LIMITED	Sec. 230-232 - Second Motion	29-05-2024	need file to ocr	palashagarwal
3925	21-05-2024	0710200000652010(No.of Docs 1)	0710200000652010/19	COMPANY PETITION (COMPANIES ACT)/47(ND)2010	RAM PARSHOTAM MITTAL AND ORS VS HOTEL QUEEN ROAD PVT TD AND ANR	Application under any other provisions	29-05-2024	mention the name of respondent no 1 and 2 on vakalatanama	rrglawoffice
3927	24-05-2024	0710102013922024(No.of Docs 1)	0710102013922024/4	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/12(ND)2024	PICKRR TECHNOLOGIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	29-05-2024	75,76, pages not clear	rajeev1124
3929	24-05-2024	0710102014002024(No.of Docs 1)	0710102014002024/18	TRANSFER PETITION(COMPANIES ACT)/8(PB)2024	MS DEAN INFRATECH PVT LTD VS. CCL INTERNATIONAL.LIMITED	Sec 433(e)/433(f) of CA 1956	29-05-2024	bookmarking mandatory	AAVNA.LEGAL
3931	17-05-2024	0710102110072023(No.of Docs 9)	0710102110072023/2	COMPANY PETITION (COMPANIES ACT)/13(ND)2024	SUPRIYA MUKHERJI VS. SIGMA RESEARCH AND CONSULTING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	28-05-2024	all document file separately with orderly	bharat&associates

3933	17-05-2024	0710102110072023(No.of Docs 9)	0710102110072023/2	COMPANY PETITION (COMPANIES ACT)/13(ND)2024	SUPRIYA MUKHERJI VS. SIGMA RESEARCH AND CONSULTING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	28-05-2024	all document file separately with orderly	bharat&associates
3935	17-05-2024	0710102110072023(No.of Docs 9)	0710102110072023/2	COMPANY PETITION (COMPANIES ACT)/13(ND)2024	SUPRIYA MUKHERJI VS. SIGMA RESEARCH AND CONSULTING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	28-05-2024	all document file separately with orderly	bharat&associates
3937	17-05-2024	0710102110072023(No.of Docs 9)	0710102110072023/2	COMPANY PETITION (COMPANIES ACT)/13(ND)2024	SUPRIYA MUKHERJI VS. SIGMA RESEARCH AND CONSULTING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	28-05-2024	all document file separately with orderly	bharat&associates
3939	17-05-2024	0710102110072023(No.of Docs 9)	0710102110072023/2	COMPANY PETITION (COMPANIES ACT)/13(ND)2024	SUPRIYA MUKHERJI VS. SIGMA RESEARCH AND CONSULTING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	28-05-2024	all document file separately with orderly	bharat&associates
3941	17-05-2024	0710102110072023(No.of Docs 9)	0710102110072023/2	COMPANY PETITION (COMPANIES ACT)/13(ND)2024	SUPRIYA MUKHERJI VS. SIGMA RESEARCH AND CONSULTING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	28-05-2024	all document file separately with orderly	bharat&associates
3943	27-05-2024	0710102123342019(No.of Docs 2)	0710102123342019/7	COMPANY APPLICATION(COMPANIES ACT)/336(ND)2019	SMT. PREM KAUR. VS. M/S DEE TEE ELECTRONICS INDIA PVT. LTD. & ORS	Sec. 244(1)	28-05-2024	last order missing	hklawoffices
3945	20-05-2024	0710102098642022(No.of Docs 2)	0710102098642022/17	TRANSFER PETITION(COMPANIES ACT)/57(PB)2022	ITE DESIGNS PRIVATE LIMITED VS. HARISH CHANDRA (INDIA) LTD.	Sec 433(e)/433(f) of CA 1956	28-05-2024	date missing in index	NEHA@123
3947	20-05-2024	0710102098642022(No.of Docs 2)	0710102098642022/17	TRANSFER PETITION(COMPANIES ACT)/57(PB)2022	ITE DESIGNS PRIVATE LIMITED VS. HARISH CHANDRA (INDIA) LTD.	Sec 433(e)/433(f) of CA 1956	28-05-2024	date missing in index	NEHA@123
3949	18-05-2024	0710200400802014(No.of Docs 3)	0710200400802014/24	COMPANY PETITION (COMPANIES ACT)/67(ND)2014	DALJIT SINGH BAWA & ORS VS M/S RISING STAR CONSTRUCTIONS CO. PVT LTD	Application under any other provisions	28-05-2024	need every pages sign in pdf	D17472012
3951	17-05-2024	0710102110072023(No.of Docs 9)	0710102110072023/2	COMPANY PETITION (COMPANIES ACT)/13(ND)2024	SUPRIYA MUKHERJI VS. SIGMA RESEARCH AND CONSULTING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	28-05-2024	all document file separately with orderly	bharat&associates
3953	20-05-2024	0710102098642022(No.of Docs 2)	0710102098642022/17	TRANSFER PETITION(COMPANIES ACT)/57(PB)2022	ITE DESIGNS PRIVATE LIMITED VS. HARISH CHANDRA (INDIA) LTD.	Sec 433(e)/433(f) of CA 1956	28-05-2024	date missing in index	NEHA@123
3955	17-05-2024	0710102110072023(No.of Docs 9)	0710102110072023/2	COMPANY PETITION (COMPANIES ACT)/13(ND)2024	SUPRIYA MUKHERJI VS. SIGMA RESEARCH AND CONSULTING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	28-05-2024	all document file separately with orderly	bharat&associates
3957	20-05-2024	0710102098642022(No.of Docs 2)	0710102098642022/17	TRANSFER PETITION(COMPANIES ACT)/57(PB)2022	ITE DESIGNS PRIVATE LIMITED VS. HARISH CHANDRA (INDIA) LTD.	Sec 433(e)/433(f) of CA 1956	28-05-2024	date missing in index	NEHA@123
3959	20-05-2024	0710102098642022(No.of Docs 2)	0710102098642022/17	TRANSFER PETITION(COMPANIES ACT)/57(PB)2022	ITE DESIGNS PRIVATE LIMITED VS. HARISH CHANDRA (INDIA) LTD.	Sec 433(e)/433(f) of CA 1956	28-05-2024	date missing in index	NEHA@123
3961	20-05-2024	0710102098642022(No.of Docs 2)	0710102098642022/17	TRANSFER PETITION(COMPANIES ACT)/57(PB)2022	ITE DESIGNS PRIVATE LIMITED VS. HARISH CHANDRA (INDIA) LTD.	Sec 433(e)/433(f) of CA 1956	28-05-2024	date missing in index	NEHA@123

3963	20-05-2024	0710102098642022(No.of Docs 2)	0710102098642022/17	TRANSFER PETITION(COMPANIES ACT)/57(PB)2022	ITE DESIGNS PRIVATE LIMITED VS. HARISH CHANDRA (INDIA) LTD.	Sec 433(e)/433(f) of CA 1956	28-05-2024	date missing in index	NEHA@123
3965	23-05-2024	0710102044492023(No.of Docs 2)	0710102044492023/10	TRANSFER APPLICATION/24(PB)2023	MR. NISHANT NARENDRAKUMAR SINGHAL VS. YOG NAVALKUMAR BHOOT	Rule16(d),NCLT Rules,2016	28-05-2024	date missing in bookmarking date missing in index 25rs welfare ticket in vakalatnama	Khushbu1101
3967	27-05-2024	0710102081302023(No.of Docs 4)	0710102081302023/6	COMPANY APPLICATION(COMPANIES ACT)/346(ND)2023	AMITA JHAVERI VS. HERO MOTOCROP LIMITED	Rule 11 of NCLT	28-05-2024	need every page sign of written submission and pagination missing in book marking	D19062021
3969	27-05-2024	0710102081302023(No.of Docs 4)	0710102081302023/7	COMPANY APPLICATION(COMPANIES ACT)/346(ND)2023	AMITA JHAVERI VS. HERO MOTOCROP LIMITED	Rule 11 of NCLT	28-05-2024	need every page sign of written submission and pagination missing in book marking	D19062021
3971	27-05-2024	0710102081292023(No.of Docs 4)	0710102081292023/5	COMPANY APPLICATION(COMPANIES ACT)/349(ND)2023	LAXMI TALATI VS. ABHAY JHAVERI	Rule 11 of NCLT	28-05-2024	need every page sign of written submission and pagination missing in book marking	D19062021
3973	26-05-2024	0710102054592023(No.of Docs 1)	0710102054592023/4	COMPANY APPEAL(COMPANIES ACT)/235(ND)2023	INDER SHARMA	Sec 252 (3)	28-05-2024	page no missed in file as per index in pdf and need sign every pages	nehasoni1705
3975	18-05-2024	0710102046592021(No.of Docs 2)	0710102046592021/3	INTERLOCUTORY APPLICATION (I.B.C)/3992(ND)2021	RITURAJ VSJBK DEVELOPERS PVT. LTD.	Sec 60(5)	28-05-2024	need every pages sign in pdf	kshekhar
3977	27-05-2024	0710102047752021(No.of Docs 2)	0710102047752021/4	INTERLOCUTORY APPLICATION (I.B.C)/2967(ND)2021	MRS. ALKA SINHA/ AAYUSH KUMAR VS. JBK DEVELOPERS PVT. LTD.	Sec 60(5)	28-05-2024	book marking mandatory as per index with pagination	kshekhar
3979	20-05-2024	0710102057722021(No.of Docs 2)	0710102057722021/3	INTERLOCUTORY APPLICATION (I.B.C)/3646(ND)2021	ASHOK KUMAR MALIK VS. JBK DEVELOPERS PVT. LTD.	Sec 60(5)	28-05-2024	bookmarking mandatory need every pages sign with OCR Compulsory in pdf	Nobilitas Juris
3981	27-05-2024	0710102060672021(No.of Docs 2)	0710102060672021/4	INTERLOCUTORY APPLICATION (I.B.C)/4424(ND)2021	SHAHNAZ PARWEEN/HAMID RAZA VS. JBK DEVELOPERS PVT. LTD.	Sec 60(5)	28-05-2024	Book marking mandatory as per index	kshekhar
3983	18-05-2024	0710102060672021(No.of Docs 2)	0710102060672021/3	INTERLOCUTORY APPLICATION (I.B.C)/4424(ND)2021	SHAHNAZ PARWEEN/HAMID RAZA VS. JBK DEVELOPERS PVT. LTD.	Sec 60(5)	28-05-2024	need every pages sign in pdf	kshekhar
3985	27-05-2024	0710102060592021(No.of Docs 2)	0710102060592021/5	INTERLOCUTORY APPLICATION (I.B.C)/4248(ND)2021	SHALIKA JAIN/DINESH JAIN VS. JBK DEVELOPERS PVT. LTD.	Sec 60(5)	28-05-2024	Book marking mandatory as per index	kshekhar
3987	18-05-2024	0710102060592021(No.of Docs 2)	0710102060592021/4	INTERLOCUTORY APPLICATION (I.B.C)/4248(ND)2021	SHALIKA JAIN/DINESH JAIN VS. JBK DEVELOPERS PVT. LTD.	Sec 60(5)	28-05-2024	need every pages sign pdf	kshekhar
3989	27-05-2024	0710102060712021(No.of Docs 2)	0710102060712021/4	INTERLOCUTORY APPLICATION (I.B.C)/4250(ND)2021	VIKRAM SINGH RAWAT/POOJA RAWAT VS. JBK DEVELOPERS PVT. LTD.	Sec 60(5)	28-05-2024	Book marking mandatory as per index	kshekhar
3991	18-05-2024	0710102060602021(No.of Docs 2)	0710102060602021/4	INTERLOCUTORY APPLICATION (I.B.C)/4252(ND)2021	DEEPAK KUMAR/BEENU VSJBK DEVELOPERS PVT. LTD.	Sec 60(5)	28-05-2024	need every pages sign pdf	kshekhar

3993	18-05-2024	0710102060652021(No.of Docs 2)	0710102060652021/3	INTERLOCUTORY APPLICATION (I.B.C)/4369(ND)2021	AMMAR ANAS/MALIKA ANWAR SIDDIQUI VSJBK DEVELOPERS PVT. LTD.	Sec 60(5)	28-05-2024	need every pages sign in pdf	kshekhar
3995	18-05-2024	0710102060692021(No.of Docs 2)	0710102060692021/4	INTERLOCUTORY APPLICATION (I.B.C)/4208(ND)2021	DIAMOND SAHA VSJBK DEVELOPERS PVT. LTD.	Sec 60(5)	28-05-2024	need every pages sign in pdf	kshekhar
3997	18-05-2024	0710102061932021(No.of Docs 2)	0710102061932021/3	INTERLOCUTORY APPLICATION (I.B.C)/4366(ND)2021	MR RATNESH KUMAR MISHRA VS. JBK DEVELOPERS PVT. LTD.	Sec 60(5)	28-05-2024	need every pages sign in pdf	kshekhar
3999	27-05-2024	0710102062072021(No.of Docs 2)	0710102062072021/4	INTERLOCUTORY APPLICATION (I.B.C)/4265(ND)2021	RAJA CHAKRAVARTHI VS. JBK DEVELOPERS PVT. LTD.	Sec 60(5)	28-05-2024	Book marking mandatory as per index	kshekhar
4001	27-05-2024	0710102065712021(No.of Docs 2)	0710102065712021/5	INTERLOCUTORY APPLICATION (I.B.C)/4136(ND)2021	RAJIV KUMAR KHARE VS. JBK DEVELOPERS PVT. LTD.	Sec 60(5)	28-05-2024	Book marking mandatory as per index	kshekhar
4003	21-05-2024	0710102001282023(No.of Docs 2)	0710102001282023/1	INTERLOCUTORY APPLICATION (I.B.C)/534(PB)2023	DAIICHI SANKYO COMPANY LIMITED	Rule 11 of NCLT, 2016	28-05-2024	index missing in pdf need every pages ocr	kunal2087
4005	27-05-2024	0710102022672024(No.of Docs 2)	0710102022672024/2	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/52(ND)2024	ASHA DEALCOM PRIVATE LIMITED	Sec. 230-232, Sec 234	28-05-2024	wrong pagination in file and missed pagination in book marking	sanjaygrow
4007	23-05-2024	0710102022672024(No.of Docs 2)	0710102022672024/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/52(ND)2024	ASHA DEALCOM PRIVATE LIMITED	Sec. 230-232, Sec 234	28-05-2024	pagination Wring in index	sanjaygrow
4009	20-05-2024	0710102088292020(No.of Docs 2)	0710102088292020/3	COMPANY PETITION (COMPANIES ACT)/132(ND)2020	SUDHRIR MENDIRATTA VS. EAST BENGAL INVESTMENTS PRIVATE LIMITED	Sec. 59	28-05-2024	index missing in bookmarking need every pages sign address Wrong in affidavit	eminds@nclt
4011	27-05-2024	0710102088312022(No.of Docs 2)	0710102088312022/2	INTERLOCUTORY APPLICATION (I.B.C)/5227(ND)2022	MR. SHAILENDRA AJMERA LIQUIDATOR OF KWALITY LIMITED VS. OFFICE OF DIRECTORATE GENERAL OF GOODS AND SERVICES TAX INTELLIGENCE	Sec 60(5)	28-05-2024	need every pages sign of written submission page no 1 to 7	bajpaiankita86
4013	28-05-2024	0710120012642018(No.of Docs 2)	0710120012642018/29	COMPANY PETITION (COMPANIES ACT)/384(PB)2018	JACOB MATHEW VS. MR A V GEORGE	Sec. 245	28-05-2024	need every pages sign and true copy in Annexure	namitha@samvidlegal.
4015	21-05-2024	0710102031912023(No.of Docs 2)	0710102031912023/1	RESTORATION APPLICATION (COMPANIES ACT)/17(ND)2023	M/S SATISH PAWA & ORS VS. M/S. DIVINE INFRACON PVT. LTD. & ORS	Rule 11 of NCLT	28-05-2024	incomplete file	rakesh@12
4017	21-05-2024	0710102031902023(No.of Docs 2)	0710102031902023/1	RESTORATION APPLICATION (COMPANIES ACT)/13(ND)2023	SATISH PAWA & ORS VS. INDEX SECURITIES AND RESEARCH PRIVATE LIMITED AND ORS.	Rule 11 of NCLT	28-05-2024	incomplete file	rakesh@12
4019	18-05-2024	0710102095592021(No.of Docs 2)	0710102095592021/3	INTERLOCUTORY APPLICATION (I.B.C)/240(ND)2022	NEELAM ANTHWAL VSJBK DEVELOPERS PVT. LTD.	Sec 60(5)	28-05-2024	need every pages sign pdf	kshekhar

4021	24-05-2024	0710102011482020(No.of Docs 2)	0710102011482020/2	COMPANY APPLICATION(COMPANIES ACT)/242(PB)2020	RAJESH BUILDCON & INFASTRUCTURE PRIVATE LIMITED VS. MR RAJESH GUPTA	Rule 11 of NCLT, 2016	28-05-2024	pagination missing in bookmarking 1rs court fees missing in vakalatnama OCR Compulsory in pages	shikharsharmaoffice
4023	24-05-2024	0710102011482020(No.of Docs 2)	0710102011482020/2	COMPANY APPLICATION(COMPANIES ACT)/242(PB)2020	RAJESH BUILDCON & INFASTRUCTURE PRIVATE LIMITED VS. MR RAJESH GUPTA	Rule 11 of NCLT, 2016	28-05-2024	pagination missing in bookmarking 1rs court fees missing in vakalatnama OCR Compulsory in pages	shikharsharmaoffice
4025	3/2/2024	0710102011482024(No.of Docs 0)	0710102011482024/1	INTERLOCUTORY APPLICATION (I.B.C)/716(ND)2024	PRADEEP KUMAR RAY VSWIKREATE WORLDWIDE PRIVATE LIMITED	Application under any other provisions- IBC	28-05-2024	bookmarking mandatory	
4027	24-05-2024	0710102011482020(No.of Docs 2)	0710102011482020/2	COMPANY APPLICATION(COMPANIES ACT)/242(PB)2020	RAJESH BUILDCON & INFASTRUCTURE PRIVATE LIMITED VS. MR RAJESH GUPTA	Rule 11 of NCLT, 2016	28-05-2024	pagination missing in bookmarking 1rs court fees missing in vakalatnama OCR Compulsory in pages	shikharsharmaoffice
4029	24-05-2024	0710102011482020(No.of Docs 2)	0710102011482020/2	COMPANY APPLICATION(COMPANIES ACT)/242(PB)2020	RAJESH BUILDCON & INFASTRUCTURE PRIVATE LIMITED VS. MR RAJESH GUPTA	Rule 11 of NCLT, 2016	28-05-2024	pagination missing in bookmarking 1rs court fees missing in vakalatnama OCR Compulsory in pages	shikharsharmaoffice
4031	24-01-2024	0710102008932024(No.of Docs 0)	0710102008932024/4	COMPANY APPEAL(COMPANIES ACT)/31(ND)2024	GENERAL MANAGEMENT AND CONSTRUCTION COMPANY PRIVATE LIMITED VS. REGISTRAR OF THE COMPANIES NCT OF DELHI & HARYANA	Sec 252 (1)	28-05-2024	pagination missing in bookmarking index missing in bookmarking index sign missing and date missing	
4033	21-05-2024	0710102065472022(No.of Docs 2)	0710102065472022/9	INTERLOCUTORY APPLICATION (I.B.C)/4219(ND)2022	ANURAG NIRBHAYA RESOLUTION PROFESSIONAL FOR MANJU J HOMES INDIA LIMITED VS. RED APPLE BUYER,S WELFARE ASSOCIATION	Application under any other provisions- IBC	28-05-2024	bookmarking mandatory need every pages sign	abhishek.naik
4035	20-05-2024	0710102053582023(No.of Docs 2)	0710102053582023/2	INTERLOCUTORY APPLICATION (I.B.C)/3495(ND)2023	BANK OF BARODA VSJAGADEES KUMAR MORRI LIQUIDATOR OF MS PADIA TIMBER CO. PVT LTD	Sec 60(5)	28-05-2024	bookmarking mandatory with all pages sign OCR Compulsory in pdf	PRAVEENA
4037	18-05-2024	0710102037062024(No.of Docs 1)	0710102037062024/1	INTERLOCUTORY APPLICATION (I.B.C)/2196(ND)2024	SH. DEEPAK AGGARWAL (SRA) VS. REGISTRAR OF COMPANIES DELHI AND HARYANA.	Rule 11 of NCLT, 2016	28-05-2024	bookmarking mandatory	karan.legalis
4039	27-05-2024	0710102116672019(No.of Docs 2)	0710102116672019/1	COMPANY PETITION (COMPANIES ACT)/129(ND)2019	SMT. PREM KAUR. VS. M/S DEE TEE ELECTRONICS INDIA PVT. LTD. & ORS	Sec. 241(1),Sec. 242(4)	28-05-2024	last order missing	hklawoffices
4041	20-05-2024	0710102098642022(No.of Docs 2)	0710102098642022/17	TRANSFER PETITION(COMPANIES ACT)/57(PB)2022	ITE DESIGNS PRIVATE LIMITED VS. HARISH CHANDRA (INDIA) LTD.	Sec 433(e)/433(f) of CA 1956	28-05-2024	date missing in index	NEHA@123
4043	20-05-2024	0710102098642022(No.of Docs 2)	0710102098642022/17	TRANSFER PETITION(COMPANIES ACT)/57(PB)2022	ITE DESIGNS PRIVATE LIMITED VS. HARISH CHANDRA (INDIA) LTD.	Sec 433(e)/433(f) of CA 1956	28-05-2024	date missing in index	NEHA@123
4045	20-05-2024	0710102098642022(No.of Docs 2)	0710102098642022/17	TRANSFER PETITION(COMPANIES ACT)/57(PB)2022	ITE DESIGNS PRIVATE LIMITED VS. HARISH CHANDRA (INDIA) LTD.	Sec 433(e)/433(f) of CA 1956	28-05-2024	date missing in index	NEHA@123
4047	20-05-2024	0710102098642022(No.of Docs 2)	0710102098642022/17	TRANSFER PETITION(COMPANIES ACT)/57(PB)2022	ITE DESIGNS PRIVATE LIMITED VS. HARISH CHANDRA (INDIA) LTD.	Sec 433(e)/433(f) of CA 1956	28-05-2024	date missing in index	NEHA@123

4049	20-05-2024	0710102098642022(No.of Docs 2)	0710102098642022/17	TRANSFER PETITION(COMPANIES ACT)/57(PB)2022	ITE DESIGNS PRIVATE LIMITED VS. HARISH CHANDRA (INDIA) LTD.	Sec 433(e)/433(f) of CA 1956	28-05-2024	date missing in index	NEHA@123
4051	20-05-2024	0710102098642022(No.of Docs 2)	0710102098642022/17	TRANSFER PETITION(COMPANIES ACT)/57(PB)2022	ITE DESIGNS PRIVATE LIMITED VS. HARISH CHANDRA (INDIA) LTD.	Sec 433(e)/433(f) of CA 1956	28-05-2024	date missing in index	NEHA@123
4053	20-05-2024	0710102098642022(No.of Docs 2)	0710102098642022/17	TRANSFER PETITION(COMPANIES ACT)/57(PB)2022	ITE DESIGNS PRIVATE LIMITED VS. HARISH CHANDRA (INDIA) LTD.	Sec 433(e)/433(f) of CA 1956	28-05-2024	date missing in index	NEHA@123
4055	20-05-2024	0710102098642022(No.of Docs 2)	0710102098642022/17	TRANSFER PETITION(COMPANIES ACT)/57(PB)2022	ITE DESIGNS PRIVATE LIMITED VS. HARISH CHANDRA (INDIA) LTD.	Sec 433(e)/433(f) of CA 1956	28-05-2024	date missing in index	NEHA@123
4057	24-05-2024	0710102000532024(No.of Docs 2)	0710102000532024/23	COMPANY PETITION IB (IBC)/45(ND)2024	IFCI LIMITED VS. COSMOS INDUSTRIES LIMITED	IBC under Sec 7	28-05-2024	need every pages OCR Compulsory	advgmsingh
4059	24-05-2024	0710102000532024(No.of Docs 2)	0710102000532024/23	COMPANY PETITION IB (IBC)/45(ND)2024	IFCI LIMITED VS. COSMOS INDUSTRIES LIMITED	IBC under Sec 7	28-05-2024	need every pages OCR Compulsory	advgmsingh
4061	24-05-2024	0710102000532024(No.of Docs 2)	0710102000532024/23	COMPANY PETITION IB (IBC)/45(ND)2024	IFCI LIMITED VS. COSMOS INDUSTRIES LIMITED	IBC under Sec 7	28-05-2024	need every pages OCR Compulsory	advgmsingh
4063	24-05-2024	0710102000532024(No.of Docs 2)	0710102000532024/23	COMPANY PETITION IB (IBC)/45(ND)2024	IFCI LIMITED VS. COSMOS INDUSTRIES LIMITED	IBC under Sec 7	28-05-2024	need every pages OCR Compulsory	advgmsingh
4065	17-05-2024	0710102110072023(No.of Docs 9)	0710102110072023/2	COMPANY PETITION (COMPANIES ACT)/13(ND)2024	SUPRIYA MUKHERJI VS. SIGMA RESEARCH AND CONSULTING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	28-05-2024	all document file separately with orderly	bharat&associates
4067	17-05-2024	0710102110072023(No.of Docs 9)	0710102110072023/2	COMPANY PETITION (COMPANIES ACT)/13(ND)2024	SUPRIYA MUKHERJI VS. SIGMA RESEARCH AND CONSULTING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	28-05-2024	all document file separately with orderly	bharat&associates
4069	17-05-2024	0710102110072023(No.of Docs 9)	0710102110072023/2	COMPANY PETITION (COMPANIES ACT)/13(ND)2024	SUPRIYA MUKHERJI VS. SIGMA RESEARCH AND CONSULTING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	28-05-2024	all document file separately with orderly	bharat&associates
4071	17-05-2024	0710102110072023(No.of Docs 9)	0710102110072023/2	COMPANY PETITION (COMPANIES ACT)/13(ND)2024	SUPRIYA MUKHERJI VS. SIGMA RESEARCH AND CONSULTING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	28-05-2024	all document file separately with orderly	bharat&associates
4073	17-05-2024	0710102110072023(No.of Docs 9)	0710102110072023/2	COMPANY PETITION (COMPANIES ACT)/13(ND)2024	SUPRIYA MUKHERJI VS. SIGMA RESEARCH AND CONSULTING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	28-05-2024	all document file separately with orderly	bharat&associates
4075	17-05-2024	0710102110072023(No.of Docs 9)	0710102110072023/2	COMPANY PETITION (COMPANIES ACT)/13(ND)2024	SUPRIYA MUKHERJI VS. SIGMA RESEARCH AND CONSULTING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	28-05-2024	all document file separately with orderly	bharat&associates
4077	17-05-2024	0710102110072023(No.of Docs 9)	0710102110072023/2	COMPANY PETITION (COMPANIES ACT)/13(ND)2024	SUPRIYA MUKHERJI VS. SIGMA RESEARCH AND CONSULTING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	28-05-2024	all document file separately with orderly	bharat&associates
4079	17-05-2024	0710102110072023(No.of Docs 9)	0710102110072023/2	COMPANY PETITION (COMPANIES ACT)/13(ND)2024	SUPRIYA MUKHERJI VS. SIGMA RESEARCH AND CONSULTING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	28-05-2024	all document file separately with orderly	bharat&associates

4081	17-05-2024	0710102110072023(No.of Docs 9)	0710102110072023/2	COMPANY PETITION (COMPANIES ACT)/13(ND)2024	SUPRIYA MUKHERJI VS. SIGMA RESEARCH AND CONSULTING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	28-05-2024	all document file separately with orderly	bharat&associates
4083	17-05-2024	0710102110072023(No.of Docs 9)	0710102110072023/2	COMPANY PETITION (COMPANIES ACT)/13(ND)2024	SUPRIYA MUKHERJI VS. SIGMA RESEARCH AND CONSULTING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	28-05-2024	all document file separately with orderly	bharat&associates
4085	20-05-2024	0710102098642022(No.of Docs 2)	0710102098642022/17	TRANSFER PETITION(COMPANIES ACT)/57(PB)2022	ITE DESIGNS PRIVATE LIMITED VS. HARISH CHANDRA (INDIA) LTD.	Sec 433(e)/433(f) of CA 1956	28-05-2024	date missing in index	NEHA@123
4087	17-05-2024	0710102110072023(No.of Docs 9)	0710102110072023/2	COMPANY PETITION (COMPANIES ACT)/13(ND)2024	SUPRIYA MUKHERJI VS. SIGMA RESEARCH AND CONSULTING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	28-05-2024	all document file separately with orderly	bharat&associates
4089	26-04-2024	0710102012822022(No.of Docs 2)	0710102012822022/168	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	28-05-2024	page no 16 and 18 paper cutting	charusangwan
4091	26-04-2024	0710102012822022(No.of Docs 2)	0710102012822022/168	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	28-05-2024	page no 16 and 18 paper cutting	charusangwan
4093	26-04-2024	0710102012822022(No.of Docs 2)	0710102012822022/168	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	28-05-2024	page no 16 and 18 paper cutting	charusangwan
4095	26-04-2024	0710102012822022(No.of Docs 2)	0710102012822022/168	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	28-05-2024	page no 16 and 18 paper cutting	charusangwan
4097	26-04-2024	0710102012822022(No.of Docs 2)	0710102012822022/168	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	28-05-2024	page no 16 and 18 paper cutting	charusangwan

4099	26-04-2024	0710102012822022(No.of Docs 2)	0710102012822022/168	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	28-05-2024	page no 16 and 18 paper cutting	charusangwan
4101	26-04-2024	0710102012822022(No.of Docs 2)	0710102012822022/168	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	28-05-2024	page no 16 and 18 paper cutting	charusangwan
4103	26-04-2024	0710102012822022(No.of Docs 2)	0710102012822022/168	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	28-05-2024	page no 16 and 18 paper cutting	charusangwan
4105	26-04-2024	0710102012822022(No.of Docs 2)	0710102012822022/168	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	28-05-2024	page no 16 and 18 paper cutting	charusangwan
4107	26-04-2024	0710102012822022(No.of Docs 2)	0710102012822022/168	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	28-05-2024	page no 16 and 18 paper cutting	charusangwan
4109	26-04-2024	0710102012822022(No.of Docs 2)	0710102012822022/168	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	28-05-2024	page no 16 and 18 paper cutting	charusangwan
4111	26-04-2024	0710102012822022(No.of Docs 2)	0710102012822022/168	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	28-05-2024	page no 16 and 18 paper cutting	charusangwan

4113	26-04-2024	0710102012822022(No.of Docs 2)	0710102012822022/168	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	28-05-2024	page no 16 and 18 paper cutting	charusangwan
4115	26-04-2024	0710102012822022(No.of Docs 2)	0710102012822022/168	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	28-05-2024	page no 16 and 18 paper cutting	charusangwan
4117	26-04-2024	0710102012822022(No.of Docs 2)	0710102012822022/168	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	28-05-2024	page no 16 and 18 paper cutting	charusangwan
4119	26-04-2024	0710102012822022(No.of Docs 2)	0710102012822022/168	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	28-05-2024	page no 16 and 18 paper cutting	charusangwan
4121	17-05-2024	0710102110072023(No.of Docs 9)	0710102110072023/2	COMPANY PETITION (COMPANIES ACT)/13(ND)2024	SUPRIYA MUKHERJI VS. SIGMA RESEARCH AND CONSULTING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	28-05-2024	all document file separately with orderly	bharat&associates
4123	17-05-2024	0710102110072023(No.of Docs 9)	0710102110072023/2	COMPANY PETITION (COMPANIES ACT)/13(ND)2024	SUPRIYA MUKHERJI VS. SIGMA RESEARCH AND CONSULTING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	28-05-2024	all document file separately with orderly	bharat&associates
4125	17-05-2024	0710102110072023(No.of Docs 9)	0710102110072023/2	COMPANY PETITION (COMPANIES ACT)/13(ND)2024	SUPRIYA MUKHERJI VS. SIGMA RESEARCH AND CONSULTING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	28-05-2024	all document file separately with orderly	bharat&associates
4127	17-05-2024	0710102110072023(No.of Docs 9)	0710102110072023/2	COMPANY PETITION (COMPANIES ACT)/13(ND)2024	SUPRIYA MUKHERJI VS. SIGMA RESEARCH AND CONSULTING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	28-05-2024	all document file separately with orderly	bharat&associates
4129	17-05-2024	0710102110072023(No.of Docs 9)	0710102110072023/2	COMPANY PETITION (COMPANIES ACT)/13(ND)2024	SUPRIYA MUKHERJI VS. SIGMA RESEARCH AND CONSULTING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	28-05-2024	all document file separately with orderly	bharat&associates
4131	17-05-2024	0710102110072023(No.of Docs 9)	0710102110072023/2	COMPANY PETITION (COMPANIES ACT)/13(ND)2024	SUPRIYA MUKHERJI VS. SIGMA RESEARCH AND CONSULTING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	28-05-2024	all document file separately with orderly	bharat&associates
4133	24-11-2022	0710102097342022(No.of Docs 0)	0710102097342022/3	INTERLOCUTORY APPLICATION (I.B.C)/6003(PB)2022	SH. DAMODAR DUTT BHATT VSRAJESH PROJECTS INDIA PRIVATE LTD	Rule 11 of NCLT, 2016	27-05-2024	pagination missing in book marking as per index	

4135	1/5/2024	0710102067692023(No.of Docs 2)	0710102067692023/2	INTERLOCATORY APPLICATION(COMPANIES ACT)/270(ND)2023	KANTI PRASAD AGARWAL VS. M/S GALAXY NIRMAAN PRIVATE LIMITED	Rule 11 of NCLT	27-05-2024	need fie to ocr accept affidavit	saxena&saxena
4137	16-05-2024	0710102002172024(No.of Docs 1)	0710102002172024/2	COMPANY APPEAL(COMPANIES ACT)/48(ND)2024	LUNSONS HERBAL PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (1)	27-05-2024	book marking mandatory as per index	Naren01
4139	15-05-2024	0710102093242023(No.of Docs 2)	0710102093242023/6	COMPANY PETITION IB (IBC)/762(ND)2023	ECL FINANCE LIMITED VS. JAI BHAGWAN BINDAL	Section 95(1)	27-05-2024	need every pages sign	Integricon Law
4141	1/5/2024	0710102067692023(No.of Docs 2)	0710102067692023/2	INTERLOCATORY APPLICATION(COMPANIES ACT)/270(ND)2023	KANTI PRASAD AGARWAL VS. M/S GALAXY NIRMAAN PRIVATE LIMITED	Rule 11 of NCLT	27-05-2024	need fie to ocr accept affidavit	saxena&saxena
4143	15-05-2024	0710102400532013(No.of Docs 2)	07101024005320131 1	COMPANY PETITION (COMPANIES ACT)/66(PB)2013	RODEMADAN HOLDINGS LTD. & ORS. VS INTERNATIONAL TRADE EXPOCENTRE LTD. & ORS.	Application under any other provisions	27-05-2024	bookmarking mandatory need every pages sign	deepakkvijay
4145	24-05-2024	0710102108382023(No.of Docs 2)	0710102108382023/5	COMPANY PETITION IB (IBC)/83(ND)2024	JV HOLDING PRIVATE LIMITED VS. KRANTI INFRA POWER PRIVATE LIMITED	IBC under Sec 7	27-05-2024	book marking mandatory as per index and index page missing in file	Sahil36
4147	20-05-2024	0710102001252023(No.of Docs 2)	0710102001252023/1	INTERLOCUTORY APPLICATION (I.B.C)/530(PB)2023	DAIICHI SANKYO COMPANY LIMITED	Rule 11 of NCLT, 2016	27-05-2024	page no 42 to 95 and page no 109 to 137	kunal2087
4149	1/5/2024	0710102067692023(No.of Docs 2)	0710102067692023/2	INTERLOCATORY APPLICATION(COMPANIES ACT)/270(ND)2023	KANTI PRASAD AGARWAL VS. M/S GALAXY NIRMAAN PRIVATE LIMITED	Rule 11 of NCLT	27-05-2024	need fie to ocr accept affidavit	saxena&saxena
4151	16-05-2024	0710102030682022(No.of Docs 2)	0710102030682022/4	COMPANY PETITION (COMPANIES ACT)/79(PB)2022	VIVEK GUPTA VS. VARDHMAN INFRADEVELOPERS PVT LTD	Sec. 241(1),Sec. 242(4)	27-05-2024	wrong file	karan.legalis
4153	16-05-2024	0710102002342019(No.of Docs 1)	0710102002342019/5	COMPANY PETITION IB (IBC)/175(ND)2019	BRILLTECH ENGINEERS PRIVATE LIMITED VS. GENESIS INFRATECH PRIVATE LIMITED	IBC Under Sec 9	27-05-2024	book marking mandatory as per index	ANKURSINGHAL91
4155	1/5/2024	0710102067692023(No.of Docs 2)	0710102067692023/2	INTERLOCATORY APPLICATION(COMPANIES ACT)/270(ND)2023	KANTI PRASAD AGARWAL VS. M/S GALAXY NIRMAAN PRIVATE LIMITED	Rule 11 of NCLT	27-05-2024	need fie to ocr accept affidavit	saxena&saxena
4157	16-05-2024	0710102002342019(No.of Docs 1)	0710102002342019/5	COMPANY PETITION IB (IBC)/175(ND)2019	BRILLTECH ENGINEERS PRIVATE LIMITED VS. GENESIS INFRATECH PRIVATE LIMITED	IBC Under Sec 9	27-05-2024	book marking mandatory as per index	ANKURSINGHAL91
4159	16-05-2024	0710102002342019(No.of Docs 1)	0710102002342019/5	COMPANY PETITION IB (IBC)/175(ND)2019	BRILLTECH ENGINEERS PRIVATE LIMITED VS. GENESIS INFRATECH PRIVATE LIMITED	IBC Under Sec 9	27-05-2024	book marking mandatory as per index	ANKURSINGHAL91
4161	25-05-2024	0710102015432023(No.of Docs 2)	0710102015432023/5	INTERLOCUTORY APPLICATION (I.B.C)/1334(ND)2023	ERA INFRA ENGINEERING LIMITED	Sec 30	27-05-2024	hindi pages need english translate copy	wamikatrehan

4163	16-05-2024	0710102029322022(No.of Docs 1)	0710102029322022/7	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/62(ND)2022	XENA FLUID SYSTEMS PRIVATE LIMITED	Sec. 230-232 - Second Motion	27-05-2024	3 rs missed court fee and 25 rs welfare fee on vakalatanama	RASTOGIFCS5
4165	16-05-2024	0710102002342019(No.of Docs 1)	0710102002342019/5	COMPANY PETITION IB (IBC)/175(ND)2019	BRILLTECH ENGINEERS PRIVATE LIMITED VS. GENESIS INFRATECH PRIVATE LIMITED	IBC Under Sec 9	27-05-2024	book marking mandatory as per index	ANKURSINGHAL91
4167	31-03-2024	0710102027072024(No.of Docs 0)	0710102027072024/4	COMPANY PETITION IB (IBC)/210(PB)2024	M/S. INDO SPIRITS VS. POPULAR SPIRITS LLP	IBC Under Sec 9	27-05-2024	book marking mandatory as per index and index page missing in file	
4169	15-05-2024	0710200400502007(No.of Docs 2)	0710200400502007/74	COMPANY PETITION (COMPANIES ACT)/227(ND)2017	M/S CHANDAN MUNJAL VS M/S RC HEALTHCARE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	27-05-2024	pagination missing in bookmarking	dattacoadvocates
4171	7/5/2024	0710102076712023(No.of Docs 3)	0710102076712023/11	TRANSFER APPLICATION (IBC)/37(PB)2023	ASHMEET SINGH BHATIA VS. M/S GRANITE GATE PROPERTIES PVT. LTD AND ORS	Rule16(d),NCLT Rules,2016 IBC	27-05-2024	need every pages sign and true copy in Annexure	ekanshmishra
4173	1/5/2024	0710102067692023(No.of Docs 2)	0710102067692023/2	INTERLOCATORY APPLICATION(COMPANIES ACT)/270(ND)2023	KANTI PRASAD AGARWAL VS. M/S GALAXY NIRMAAN PRIVATE LIMITED	Rule 11 of NCLT	27-05-2024	need fie to ocr accept affidavit	saxena&saxena
4175	7/5/2024	0710102076712023(No.of Docs 3)	0710102076712023/11	TRANSFER APPLICATION (IBC)/37(PB)2023	ASHMEET SINGH BHATIA VS. M/S GRANITE GATE PROPERTIES PVT. LTD AND ORS	Rule16(d),NCLT Rules,2016 IBC	27-05-2024	need every pages sign and true copy in Annexure	ekanshmishra
4177	16-05-2024	0710102002342019(No.of Docs 1)	0710102002342019/5	COMPANY PETITION IB (IBC)/175(ND)2019	BRILLTECH ENGINEERS PRIVATE LIMITED VS. GENESIS INFRATECH PRIVATE LIMITED	IBC Under Sec 9	27-05-2024	book marking mandatory as per index	ANKURSINGHAL91
4179	16-05-2024	0710102002342019(No.of Docs 1)	0710102002342019/5	COMPANY PETITION IB (IBC)/175(ND)2019	BRILLTECH ENGINEERS PRIVATE LIMITED VS. GENESIS INFRATECH PRIVATE LIMITED	IBC Under Sec 9	27-05-2024	book marking mandatory as per index	ANKURSINGHAL91
4181	7/5/2024	0710102076712023(No.of Docs 3)	0710102076712023/11	TRANSFER APPLICATION (IBC)/37(PB)2023	ASHMEET SINGH BHATIA VS. M/S GRANITE GATE PROPERTIES PVT. LTD AND ORS	Rule16(d),NCLT Rules,2016 IBC	27-05-2024	need every pages sign and true copy in Annexure	ekanshmishra
4183	15-05-2024	0710102076712023(No.of Docs 3)	0710102076712023/12	TRANSFER APPLICATION (IBC)/37(PB)2023	ASHMEET SINGH BHATIA VS. M/S GRANITE GATE PROPERTIES PVT. LTD AND ORS	Rule16(d),NCLT Rules,2016 IBC	27-05-2024	page no 31 to 145 true copy missing page no 167 to 190 true copy and sign missing rearrange the book marking double pagination	ekanshmishra
4185	16-05-2024	0710102002342019(No.of Docs 1)	0710102002342019/5	COMPANY PETITION IB (IBC)/175(ND)2019	BRILLTECH ENGINEERS PRIVATE LIMITED VS. GENESIS INFRATECH PRIVATE LIMITED	IBC Under Sec 9	27-05-2024	book marking mandatory as per index	ANKURSINGHAL91
4187	16-05-2024	0710102002342019(No.of Docs 1)	0710102002342019/5	COMPANY PETITION IB (IBC)/175(ND)2019	BRILLTECH ENGINEERS PRIVATE LIMITED VS. GENESIS INFRATECH PRIVATE LIMITED	IBC Under Sec 9	27-05-2024	book marking mandatory as per index	ANKURSINGHAL91
4189	15-05-2024	0710102094282023(No.of Docs 2)	0710102094282023/6	COMPANY PETITION IB (IBC)/715(ND)2023	KULDEEP KUMAR CONTRACTORS VS. NBCC (INDIA) LIMITED	IBC Under Sec 9	27-05-2024	bookmarking mandatory with index need every pages sign	rajneesh.chopra

4191	16-05-2024	0710102039552024(No.of Docs 2)	0710102039552024/1	INTERLOCUTORY APPLICATION (I.B.C)/2404(ND)2024	RAJIV BAJAJ RESOLUTION PROFESSIONAL	Sec 12(2)	27-05-2024	bookmarking mandatory	LQRAJIVBAJAJ
4193	1/5/2024	0710102067692023(No.of Docs 2)	0710102067692023/2	INTERLOCATORY APPLICATION(COMPANIES ACT)/270(ND)2023	KANTI PRASAD AGARWAL VS. M/S GALAXY NIRMAAN PRIVATE LIMITED	Rule 11 of NCLT	27-05-2024	need fie to ocr accept affidavit	saxena&saxena
4195	24-05-2024	0710102104112022(No.of Docs 2)	0710102104112022/7	COMPANY PETITION (COMPANIES ACT)/38(ND)2023	RAJENDRA NATH BHEL & OTHERS VS. PREM NATH MOTORS PRIVATE LIMITED	Sec. 241(1)	27-05-2024	book marking mandatory as per index and need every page sign of reply and and index page must signed need fie to ocr accept affidavit and 3 rs court fee and 25 rs welfare fee and date missed on	advkunwararpit
4197	16-05-2024	0710102095792023(No.of Docs 2)	0710102095792023/10	COMPANY PETITION IB (IBC)/742(ND)2023	MEGHDOOT CORROUGATORS & PACKERS PRIVATELIMITED VS. SPECTRUM AERO PRIVATE LIMITED	IBC under Sec 7	27-05-2024	progress report separately file	advanshulsharma
4199	26-05-2024	0710102054162022(No.of Docs 2)	0710102054162022/8	COMPANY PETITION IB (IBC)/557(ND)2022	M M IRON & STEELS VS. ASPG INFRASTRUCTURES PRIVATE LIMITED	IBC Under Sec 9	27-05-2024	book marking mandatory as per index need every page sign of written submission and annexures pages need sign with true copy	jguptaLLB
4201	1/5/2024	0710102067692023(No.of Docs 2)	0710102067692023/2	INTERLOCATORY APPLICATION(COMPANIES ACT)/270(ND)2023	KANTI PRASAD AGARWAL VS. M/S GALAXY NIRMAAN PRIVATE LIMITED	Rule 11 of NCLT	27-05-2024	need fie to ocr accept affidavit	saxena&saxena
4203	1/5/2024	0710102067692023(No.of Docs 2)	0710102067692023/2	INTERLOCATORY APPLICATION(COMPANIES ACT)/270(ND)2023	KANTI PRASAD AGARWAL VS. M/S GALAXY NIRMAAN PRIVATE LIMITED	Rule 11 of NCLT	27-05-2024	need fie to ocr accept affidavit	saxena&saxena
4205	1/5/2024	0710102067692023(No.of Docs 2)	0710102067692023/2	INTERLOCATORY APPLICATION(COMPANIES ACT)/270(ND)2023	KANTI PRASAD AGARWAL VS. M/S GALAXY NIRMAAN PRIVATE LIMITED	Rule 11 of NCLT	27-05-2024	need fie to ocr accept affidavit	saxena&saxena
4207	15-05-2024	0710102095792023(No.of Docs 2)	0710102095792023/9	COMPANY PETITION IB (IBC)/742(ND)2023	MEGHDOOT CORROUGATORS & PACKERS PRIVATELIMITED VS. SPECTRUM AERO PRIVATE LIMITED	IBC under Sec 7	27-05-2024	progress report separately file IA form	advanshulsharma
4209	15-05-2024	0710102082432023(No.of Docs 2)	0710102082432023/6	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/65(ND)2023	MIDDLE PATH TRADING PRIVATE LIMITED	Sec. 230-232 - Second Motion	27-05-2024	bookmarking mandatory with OCR Compulsory	CPINDIA
4211	15-05-2024	0710102085822020(No.of Docs 2)	0710102085822020/4	COMPANY PETITION (COMPANIES ACT)/175(PB)2020	GREEN EDGE INFRASTRUCTURE PRIVATE LIMITED VS. MAGIC EYE DEVELOPERS PRIVATE LIMITED	Sec. 213,Rule 11 of NCLT,Rule 11 of NCLT	27-05-2024	incomplete file	nistha_gupta
4213	7/5/2024	0710102076712023(No.of Docs 3)	0710102076712023/11	TRANSFER APPLICATION (IBC)/37(PB)2023	ASHMEET SINGH BHATIA VS. M/S GRANITE GATE PROPERTIES PVT. LTD AND ORS	Rule16(d),NCLT Rules,2016 IBC	27-05-2024	need every pages sign and true copy in Annexure	ekanshmishra
4215	15-05-2024	0710102025592023(No.of Docs 4)	0710102025592023/4	INTERLOCUTORY APPLICATION (I.B.C)/1839(ND)2023	DINESH SOOD VSDAUDAYAL AGGARWALA	Application under any other provisions- IBC	27-05-2024	need every pages sign of reply and annexure pages need to be ocr separately file all respondent in different slash	kmn28
4217	23-05-2024	0710102052502023(No.of Docs 2)	0710102052502023/10	INTERLOCUTORY APPLICATION (I.B.C)/3428(ND)2023	DURGA DAS AGRAWAL VSBANKEY BIHARI GOYAL	Sec 43(1) r/w Sec 44 (1)	27-05-2024	properly OCR Compulsory in pages	smartnomics
4219	23-05-2024	0710102052502023(No.of Docs 2)	0710102052502023/10	INTERLOCUTORY APPLICATION (I.B.C)/3428(ND)2023	DURGA DAS AGRAWAL VSBANKEY BIHARI GOYAL	Sec 43(1) r/w Sec 44 (1)	27-05-2024	properly OCR Compulsory in pages	smartnomics

4221	16-05-2024	0710102002342019(No.of Docs 1)	0710102002342019/5	COMPANY PETITION IB (IBC)/175(ND)2019	BRILLTECH ENGINEERS PRIVATE LIMITED VS. GENESIS INFRATECH PRIVATE LIMITED	IBC Under Sec 9	27-05-2024	book marking mandatory as per index	ANKURSINGHAL91
4223	23-05-2024	0710102052502023(No.of Docs 2)	0710102052502023/10	INTERLOCUTORY APPLICATION (I.B.C)/3428(ND)2023	DURGA DAS AGRAWAL VSBANKEY BIHARI GOYAL	Sec 43(1) r/w Sec 44 (1)	27-05-2024	properly OCR Compulsory in pages	smartnomics
4225	15-05-2024	0710102093242023(No.of Docs 1)	0710102093242023/5	COMPANY PETITION IB (IBC)/762(ND)2023	ECL FINANCE LIMITED VS. JAI BHAGWAN BINDAL	Section 95(1)	27-05-2024	bookmarking mandatory	Integricon Law
4227	16-05-2024	0710102064642023(No.of Docs 2)	0710102064642023/40	TRANSFER PETITION(COMPANIES ACT)/6(PB)2023	KIRRON DUTTA VS. JSM OILFIELD SERVICES PRIVATE LIMITED	Sec 433(e)/433(f) of CA 1956	27-05-2024	Wrong file	ajmathew
4229	23-05-2024	0710102052502023(No.of Docs 2)	0710102052502023/10	INTERLOCUTORY APPLICATION (I.B.C)/3428(ND)2023	DURGA DAS AGRAWAL VSBANKEY BIHARI GOYAL	Sec 43(1) r/w Sec 44 (1)	27-05-2024	properly OCR Compulsory in pages	smartnomics
4231	25-04-2024	0710102100982023(No.of Docs 2)	0710102100982023/1	COMPANY PETITION IB (IBC)/758(ND)2023	FABRIC FOUNDRY LLP VS. NYSAA RETAIL VENTURE PRIVATE LIMITED	IBC Under Sec 9	24-05-2024	incomplete file	Vinodkumar
4233	23-05-2024	0710102415722018(No.of Docs 1)	0710102415722018/55	COMPANY PETITION IB (IBC)/37(PB)2018	DINESH CHAND JAIN & ORS. VS FANTASTIC BUILDCON PVT. LTD. & ORS.	IBC under Sec 7	24-05-2024	need file to oce accept affidavit and paste tickets on blank side on vakalatnama and missed date	caopvijay@gmail.com
4235	25-04-2024	0710102100982023(No.of Docs 2)	0710102100982023/1	COMPANY PETITION IB (IBC)/758(ND)2023	FABRIC FOUNDRY LLP VS. NYSAA RETAIL VENTURE PRIVATE LIMITED	IBC Under Sec 9	24-05-2024	incomplete file	Vinodkumar
4237	15-05-2024	0710102067832023(No.of Docs 2)	0710102067832023/4	COMPANY PETITION IB (IBC)/519(ND)2023	ABHILASHA COMMERCIAL PVT.LTD.. VS. METHODEX SYSTEMS PRIVATE LIMITED	IBC Under Sec 9	24-05-2024	Wrong file	debarshichakraborty
4239	25-04-2024	0710102100982023(No.of Docs 2)	0710102100982023/1	COMPANY PETITION IB (IBC)/758(ND)2023	FABRIC FOUNDRY LLP VS. NYSAA RETAIL VENTURE PRIVATE LIMITED	IBC Under Sec 9	24-05-2024	incomplete file	Vinodkumar
4241	25-04-2024	0710102100982023(No.of Docs 2)	0710102100982023/1	COMPANY PETITION IB (IBC)/758(ND)2023	FABRIC FOUNDRY LLP VS. NYSAA RETAIL VENTURE PRIVATE LIMITED	IBC Under Sec 9	24-05-2024	incomplete file	Vinodkumar
4243	20-05-2024	0710200400812014(No.of Docs 3)	0710200400812014/21	COMPANY PETITION (COMPANIES ACT)/68(ND)2014	PARAMJIT SINGH BAWA VS M/S BAWA PROMOTERS PVT LTD	Application under any other provisions	24-05-2024	Wrong file	D17472012
4245	25-04-2024	0710102100982023(No.of Docs 2)	0710102100982023/1	COMPANY PETITION IB (IBC)/758(ND)2023	FABRIC FOUNDRY LLP VS. NYSAA RETAIL VENTURE PRIVATE LIMITED	IBC Under Sec 9	24-05-2024	incomplete file	Vinodkumar
4247	25-04-2024	0710102100982023(No.of Docs 2)	0710102100982023/1	COMPANY PETITION IB (IBC)/758(ND)2023	FABRIC FOUNDRY LLP VS. NYSAA RETAIL VENTURE PRIVATE LIMITED	IBC Under Sec 9	24-05-2024	incomplete file	Vinodkumar
4249	25-04-2024	0710102100982023(No.of Docs 2)	0710102100982023/1	COMPANY PETITION IB (IBC)/758(ND)2023	FABRIC FOUNDRY LLP VS. NYSAA RETAIL VENTURE PRIVATE LIMITED	IBC Under Sec 9	24-05-2024	incomplete file	Vinodkumar
4251	21-05-2024	0710102049692023(No.of Docs 1)	0710102049692023/8	COMPANY PETITION IB (IBC)/439(ND)2023	SCORCHERS SERVICES I PRIVATE LIMITED VS. B.C. POWER CONTROLS LIMITED	IBC Under Sec 9	24-05-2024	date missing in vakalatnama	Advsaket@09

4253	25-04-2024	0710102100982023(No.of Docs 2)	0710102100982023/1	COMPANY PETITION IB (IBC)/758(ND)2023	FABRIC FOUNDRY LLP VS. NYSAA RETAIL VENTURE PRIVATE LIMITED	IBC Under Sec 9	24-05-2024	incomplete file	Vinodkumar
4255	15-05-2024	0710102025352021(No.of Docs 2)	0710102025352021/1	INTERLOCUTORY APPLICATION (I.B.C)/4798(ND)2021	** WILL BE AUTO FILLED LATER	Rule 11 of NCLT, 2016	24-05-2024	book marking mandatory as per index with pagination and index page missing in pdf and need file to ocr	kunal kher
4257	20-05-2024	0710102022772024(No.of Docs 2)	0710102022772024/2	COMPANY PETITION (COMPANIES ACT)/62(ND)2024	MR. SHUBH GAUTAM VS. KREZON SPECIALITIES PRIVATE LIMITED	Sec. 59,Sec. 169(4)	24-05-2024	need file to ocr and paste a ticket on blank side on vakalatnama	Digvijay_nclt
4259	15-05-2024	0710102060312022(No.of Docs 2)	0710102060312022/4	COMPANY PETITION (COMPANIES ACT)/197(ND)2022	CANARA BANK VS. ABAN OFFSHORE LIMITED	Sec. 245	24-05-2024	need every pages sign bookmarking mandatory	msv8691
4261	20-05-2024	0710102022772024(No.of Docs 2)	0710102022772024/2	COMPANY PETITION (COMPANIES ACT)/62(ND)2024	MR. SHUBH GAUTAM VS. KREZON SPECIALITIES PRIVATE LIMITED	Sec. 59,Sec. 169(4)	24-05-2024	need file to ocr and paste a ticket on blank side on vakalatnama	Digvijay_nclt
4263	15-05-2024	0710102053132023(No.of Docs 2)	0710102053132023/16	COMPANY PETITION (COMPANIES ACT)/142(ND)2023	TRACK INFOLINE PRIVATE LIMITED VS. UNICOM INFOSOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 243(1)(b),Sec. 244(1)	24-05-2024	bookmarking mandatory need every pages sign With OCR Compulsory in pdf	dmyassociates
4265	22-05-2024	0710102021962024(No.of Docs 2)	0710102021962024/2	INTERLOCUTORY APPLICATION (I.B.C)/1535(PB)2024	SUKAM POWER SYSTEMS LIMITED VSM/S SURAJ UDYOG & ORS	Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1),Sec 49(2)	24-05-2024	pages 28 35 37 39 40 62 63 75 76 not readable paste ticket on blank side of vakalatanama	Admani785@gmail.com
4267	20-05-2024	0710102022772024(No.of Docs 2)	0710102022772024/2	COMPANY PETITION (COMPANIES ACT)/62(ND)2024	MR. SHUBH GAUTAM VS. KREZON SPECIALITIES PRIVATE LIMITED	Sec. 59,Sec. 169(4)	24-05-2024	need file to ocr and paste a ticket on blank side on vakalatnama	Digvijay_nclt
4269	23-05-2024	0710102415722018(No.of Docs 1)	0710102415722018/54	COMPANY PETITION IB (IBC)/37(PB)2018	DINESH CHAND JAIN & ORS. VS FANTASTIC BUILDCON PVT. LTD. & ORS.	IBC under Sec 7	24-05-2024	paste ticket blank side on vakalatnama and missed date also	caopvijay@gmail.com
4271	20-05-2024	0710102022772024(No.of Docs 2)	0710102022772024/2	COMPANY PETITION (COMPANIES ACT)/62(ND)2024	MR. SHUBH GAUTAM VS. KREZON SPECIALITIES PRIVATE LIMITED	Sec. 59,Sec. 169(4)	24-05-2024	need file to ocr and paste a ticket on blank side on vakalatnama	Digvijay_nclt
4273	15-05-2024	0710102055182022(No.of Docs 2)	0710102055182022/1	INTERLOCUTORY APPLICATION (I.B.C)/3302(PB)2022	ANIL GUPTA VS. PIYOOSH GOYAL	Application under any other provisions- IBC	24-05-2024	bookmarking mandatory	lexforiconsulting
4275	23-05-2024	0710102054562023(No.of Docs 2)	0710102054562023/7	INTERLOCUTORY APPLICATION (I.B.C)/3381(ND)2023	DURGA DAS AGRAWAL VS. BANKEY BIHARI GOYAL	Sec 66(1)	24-05-2024	pagination missing in bookmarking properly ocr in pages	smartnomics
4277	23-05-2024	0710102006982024(No.of Docs 1)	0710102006982024/2	INTERLOCATORY APPLICATION(COMPANIES ACT)/22(ND)2024	M/S HOTEL QUEEN ROAD PVT LTD VS. HILLCREST REALTY SDN BHD	Rule 11 of NCLT,Section 340	24-05-2024	date missing in index	rrglawoffice
4279	20-05-2024	0710200400802014(No.of Docs 2)	0710200400802014/25	COMPANY PETITION (COMPANIES ACT)/67(ND)2014	DALJIT SINGH BAWA & ORS VS M/S RISING STAR CONSTRUCTIONS CO. PVT LTD	Application under any other provisions	24-05-2024	Wrong file	D17472012
4281	15-05-2024	0710102024432024(No.of Docs 4)	0710102024432024/3	COMPANY PETITION IB (IBC)/174(ND)2024	ADITYA BIRLA FINANCE LIMITED VS. KARVY INNOTECH LIMITED	IBC under Sec 7	24-05-2024	page no 98 to 119 need sign with true copy	akhilsachar65
4283	25-04-2024	0710102100982023(No.of Docs 2)	0710102100982023/1	COMPANY PETITION IB (IBC)/758(ND)2023	FABRIC FOUNDRY LLP VS. NYSAA RETAIL VENTURE PRIVATE LIMITED	IBC Under Sec 9	24-05-2024	incomplete file	Vinodkumar

4285	25-04-2024	0710102100982023(No.of Docs 2)	0710102100982023/1	COMPANY PETITION IB (IBC)/758(ND)2023	FABRIC FOUNDRY LLP VS. NYSAA RETAIL VENTURE PRIVATE LIMITED	IBC Under Sec 9	24-05-2024	incomplete file	Vinodkumar
4287	25-04-2024	0710102100982023(No.of Docs 2)	0710102100982023/1	COMPANY PETITION IB (IBC)/758(ND)2023	FABRIC FOUNDRY LLP VS. NYSAA RETAIL VENTURE PRIVATE LIMITED	IBC Under Sec 9	24-05-2024	incomplete file	Vinodkumar
4289	25-04-2024	0710102100982023(No.of Docs 2)	0710102100982023/1	COMPANY PETITION IB (IBC)/758(ND)2023	FABRIC FOUNDRY LLP VS. NYSAA RETAIL VENTURE PRIVATE LIMITED	IBC Under Sec 9	24-05-2024	incomplete file	Vinodkumar
4291	25-04-2024	0710102100982023(No.of Docs 2)	0710102100982023/1	COMPANY PETITION IB (IBC)/758(ND)2023	FABRIC FOUNDRY LLP VS. NYSAA RETAIL VENTURE PRIVATE LIMITED	IBC Under Sec 9	24-05-2024	incomplete file	Vinodkumar
4293	25-04-2024	0710102100982023(No.of Docs 2)	0710102100982023/1	COMPANY PETITION IB (IBC)/758(ND)2023	FABRIC FOUNDRY LLP VS. NYSAA RETAIL VENTURE PRIVATE LIMITED	IBC Under Sec 9	24-05-2024	incomplete file	Vinodkumar
4295	10/5/2024	0710102021852024(No.of Docs 1)	0710102021852024/1	TRANSFER APPLICATION (IBC)/17(PB)2024	STATE BANK OF INDIA VS. RAJENDRA KUMAR CHAUDHARY	Rule16(d),NCLT Rules,2016 IBC	24-05-2024	page 3 to 9 sign and true copy missing	Asav@6538
4297	10/5/2024	0710102021852024(No.of Docs 1)	0710102021852024/1	TRANSFER APPLICATION (IBC)/17(PB)2024	STATE BANK OF INDIA VS. RAJENDRA KUMAR CHAUDHARY	Rule16(d),NCLT Rules,2016 IBC	24-05-2024	page 3 to 9 sign and true copy missing	Asav@6538
4299	10/5/2024	0710102021852024(No.of Docs 1)	0710102021852024/1	TRANSFER APPLICATION (IBC)/17(PB)2024	STATE BANK OF INDIA VS. RAJENDRA KUMAR CHAUDHARY	Rule16(d),NCLT Rules,2016 IBC	24-05-2024	page 3 to 9 sign and true copy missing	Asav@6538
4301	10/5/2024	0710102021852024(No.of Docs 1)	0710102021852024/1	TRANSFER APPLICATION (IBC)/17(PB)2024	STATE BANK OF INDIA VS. RAJENDRA KUMAR CHAUDHARY	Rule16(d),NCLT Rules,2016 IBC	24-05-2024	page 3 to 9 sign and true copy missing	Asav@6538
4303	25-04-2024	0710102100982023(No.of Docs 2)	0710102100982023/1	COMPANY PETITION IB (IBC)/758(ND)2023	FABRIC FOUNDRY LLP VS. NYSAA RETAIL VENTURE PRIVATE LIMITED	IBC Under Sec 9	24-05-2024	incomplete file	Vinodkumar
4305	15-05-2024	0710102026662024(No.of Docs 3)	0710102026662024/1	COMPANY PETITION IB (IBC)/170(ND)2024	M/S AGGARWAL TRADING CO. THROUGH SOLE PROPRIETOR MR. MANOJ KUMAR VS. PROLIFIC PAPERS PRIVATE LIMITED	IBC Under Sec 9	24-05-2024	separately file both file in different slash	lakshayagarwal
4307	15-05-2024	0710102026662024(No.of Docs 3)	0710102026662024/1	COMPANY PETITION IB (IBC)/170(ND)2024	M/S AGGARWAL TRADING CO. THROUGH SOLE PROPRIETOR MR. MANOJ KUMAR VS. PROLIFIC PAPERS PRIVATE LIMITED	IBC Under Sec 9	24-05-2024	separately file both file in different slash	lakshayagarwal
4309	15-05-2024	0710102026662024(No.of Docs 3)	0710102026662024/1	COMPANY PETITION IB (IBC)/170(ND)2024	M/S AGGARWAL TRADING CO. THROUGH SOLE PROPRIETOR MR. MANOJ KUMAR VS. PROLIFIC PAPERS PRIVATE LIMITED	IBC Under Sec 9	24-05-2024	separately file both file in different slash	lakshayagarwal
4311	15-05-2024	0710102026662024(No.of Docs 3)	0710102026662024/1	COMPANY PETITION IB (IBC)/170(ND)2024	M/S AGGARWAL TRADING CO. THROUGH SOLE PROPRIETOR MR. MANOJ KUMAR VS. PROLIFIC PAPERS PRIVATE LIMITED	IBC Under Sec 9	24-05-2024	separately file both file in different slash	lakshayagarwal
4313	15-05-2024	0710102065782023(No.of Docs 4)	0710102065782023/2	INTERLOCUTORY APPLICATION (I.B.C)/4134(ND)2023	RAJEEV GUPTA VS. MR. BRIJESH SINGH BHADAURIYA	Rule 11 of NCLT, 2016	24-05-2024	all document file separately	satyasabharwal

4315	25-04-2024	0710102100982023(No.of Docs 2)	0710102100982023/1	COMPANY PETITION IB (IBC)/758(ND)2023	FABRIC FOUNDRY LLP VS. NYSAA RETAIL VENTURE PRIVATE LIMITED	IBC Under Sec 9	24-05-2024	incomplete file	Vinodkumar
4317	18-05-2024	0710102075112021(No.of Docs 2)	0710102075112021/3	INTERLOCUTORY APPLICATION (I.B.C)/5186(ND)2021	SURYAKANT CHANDRAKANT MISHRA/PRANJAL MISHRA VS. JBK DEVELOPERS PVT. LTD.	Sec 60(5)	22-05-2024	need every pages sign in pdf	kshekhar
4319	21-05-2024	0710102059362022(No.of Docs 2)	0710102059362022/7	COMPANY PETITION IB (IBC)/658(ND)2022	M/S VISIONTECH AUTOMATION VS. M/S DABUR INDIA LTD.	IBC Under Sec 9	22-05-2024	pagination missing in bookmarking	vishal371adv
4321	17-05-2024	0710102107162023(No.of Docs 2)	0710102107162023/3	COMPANY PETITION IB (IBC)/39(ND)2024	PNB HOUSING FINANCE LIMITED VS. DEEPSONS (INDIA) PVT. LTD.	IBC under Sec 7	22-05-2024	need every pages sign date missing in vakalatnama	D5122011
4323	15-05-2024	0710102053132023(No.of Docs 2)	0710102053132023/15	COMPANY PETITION (COMPANIES ACT)/142(ND)2023	TRACK INFOLINE PRIVATE LIMITED VS. UNICOM INFOSOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 243(1)(b),Sec. 244(1)	22-05-2024	bookmarking mandatory with sign all pages and OCR Compulsory in pdf	dmyassociates
4325	15-05-2024	0710102053132023(No.of Docs 2)	0710102053132023/13	COMPANY PETITION (COMPANIES ACT)/142(ND)2023	TRACK INFOLINE PRIVATE LIMITED VS. UNICOM INFOSOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 243(1)(b),Sec. 244(1)	22-05-2024	need every pages sign	vpachnanda
4327	26-07-2021	0710102051962021(No.of Docs 0)	0710102051962021/2	INTERLOCUTORY APPLICATION (I.B.C)/3249(ND)2021	JOGINDER PAL KATARIA VS. CA VINEET AGGARWAL	Sec 60(5)	22-05-2024	need sing all pages	
4329	26-07-2021	0710102051962021(No.of Docs 0)	0710102051962021/2	INTERLOCUTORY APPLICATION (I.B.C)/3249(ND)2021	JOGINDER PAL KATARIA VS. CA VINEET AGGARWAL	Sec 60(5)	22-05-2024	need sing all pages	
4331	26-07-2021	0710102051962021(No.of Docs 0)	0710102051962021/2	INTERLOCUTORY APPLICATION (I.B.C)/3249(ND)2021	JOGINDER PAL KATARIA VS. CA VINEET AGGARWAL	Sec 60(5)	22-05-2024	need sing all pages	
4333	21-05-2024	0710102103702023(No.of Docs 2)	0710102103702023/2	INTERLOCUTORY APPLICATION (I.B.C)/6629(ND)2023	MR. VIJENDER KUMAR JAIN VS. VARUN SHARMA	19(2)	22-05-2024	pagination missing in book marking as per index affidavit mismatched address with notary both affidavit	ashishgupta2310
4335	17-05-2024	0710102092372023(No.of Docs 2)	0710102092372023/1	COMPANY APPLICATION(COMPANIES ACT)/389(ND)2023	POONAM AGRAWAL VS. KURINJI METALS PRIVATE LIMITED	Sec. 242(4)	22-05-2024	need every pages sing	karan.legalis
4337	26-07-2021	0710102051962021(No.of Docs 0)	0710102051962021/2	INTERLOCUTORY APPLICATION (I.B.C)/3249(ND)2021	JOGINDER PAL KATARIA VS. CA VINEET AGGARWAL	Sec 60(5)	22-05-2024	need sing all pages	
4339	18-05-2024	0710102080742021(No.of Docs 2)	0710102080742021/3	INTERLOCUTORY APPLICATION (I.B.C)/5147(ND)2021	KAVITA JINDAL VS. VINEET AGARWAL RP	Sec 60(5)	22-05-2024	need every pages in pdf	kshekhar
4341	15-05-2024	0710102037592022(No.of Docs 2)	0710102037592022/2	COMPANY PETITION IB (IBC)/466(PB)2022	SHAKUNTALAM SECURITIEDS PRIVATE LIMITED THOUGH ANIL GUPTA VS. PIYOOSH GOYAL	Section 95(1)	22-05-2024	book marking mandatory as per index	lexforiconsulting
4343	17-05-2024	0710102094842019(No.of Docs 2)	0710102094842019/4	COMPANY PETITION (COMPANIES ACT)/96(ND)2019	MANISH RASWANT VS. MKJ EXPORTS PRIVATE LIMITED	Sec. 59,Sec. 241(1)	22-05-2024	need every pages sign	niki_ram@yahoo.com
4345	15-05-2024	0710102003362023(No.of Docs 2)	0710102003362023/2	INTERLOCUTORY APPLICATION (I.B.C)/170(ND)2023	ANIL KUMAR SINGHAL	Application under any other provisions- IBC	21-05-2024	wrong file	avinash.kaur

4347	20-05-2024	0710102001102023(No.of Docs 3)	0710102001102023/1	INTERLOCUTORY APPLICATION (I.B.C)/505(PB)2023	DAIICHI SANKYO COMPANY LIMITED	Rule 11 of NCLT, 2016	21-05-2024	page no 52 to 61 and 68 to 121 need ocr and 135 to 163	kunal2087
4349	14-05-2024	0710102109882023(No.of Docs 2)	0710102109882023/1	INTERLOCUTORY APPLICATION (I.B.C)/6718(PB)2023	RELIGARE COMTRADE LIMITED VS. BEST HEALTHCARE PVT LTD	Sec 60(5)	21-05-2024	vakalatanama not uploaded in file and book marking is mandatory as per index with pagination	jrnclt
4351	20-05-2024	0710102001172023(No.of Docs 2)	0710102001172023/1	INTERLOCUTORY APPLICATION (I.B.C)/518(PB)2023	DAIICHI SANKYO COMPANY LIMITED	Rule 11 of NCLT, 2016	21-05-2024	PAGE NO 42 TO 95 AND 109 TO 136 NEED OCR	kunal2087
4353	20-05-2024	0710102001202023(No.of Docs 3)	0710102001202023/1	INTERLOCUTORY APPLICATION (I.B.C)/524(PB)2023	DAIICHI SANKYO COMPANY LIMITED	Rule 11 of NCLT, 2016	21-05-2024	PAGE NO 52 TO 61 AND 68 TO 121 AND 135 TO 163	kunal2087
4355	18-05-2024	0710102060712021(No.of Docs 2)	0710102060712021/3	INTERLOCUTORY APPLICATION (I.B.C)/4250(ND)2021	VIKRAM SINGH RAWAT/POOJA RAWAT VS. JBK DEVELOPERS PVT. LTD.	Sec 60(5)	21-05-2024	need every pages sign in pdf	kshekhar
4357	20-05-2024	0710102001212023(No.of Docs 2)	0710102001212023/1	INTERLOCUTORY APPLICATION (I.B.C)/525(PB)2023	DAIICHI SANKYO COMPANY LIMITED	Rule 11 of NCLT, 2016	21-05-2024	PAGE NO 42 TO 95 AND 109 TO 136 NEED OCR	kunal2087
4359	14-05-2024	0710102104882023(No.of Docs 2)	0710102104882023/6	INTERLOCUTORY APPLICATION (I.B.C)/264(ND)2024	MR. VIJENDER KUMAR JAIN VS. VARUN SHARMA	Sec 43(1) r/w Sec 44 (1)	21-05-2024	book marking mandatory as per index with pagination and need sign page 1 to 4	ashishgupta2310
4361	20-05-2024	0710102001142023(No.of Docs 2)	0710102001142023/1	INTERLOCUTORY APPLICATION (I.B.C)/512(PB)2023	DAIICHI SANKYO COMPANY LIMITED	Rule 11 of NCLT, 2016	21-05-2024	PAGE NO 42 TO 95 AND 109 TO 136 NEED OCR	kunal2087
4363	14-05-2024	0710102081282021(No.of Docs 2)	0710102081282021/9	INTERLOCUTORY APPLICATION (I.B.C)/5148(ND)2021	CHANCHAL DUA	Application under any other provisions- IBC	21-05-2024	book marking mandatory as per index and index page missing in file and sign every page of synopsis	amrends
4365	14-05-2024	0710102091412023(No.of Docs 1)	0710102091412023/1	COMPANY PETITION IB (IBC)/207(ND)2024	SAURABH KILLA VS. SANKALP BUILDWELL PRIVATE LIMITED	IBC Under Sec 9	21-05-2024	book marking mandatory as per index and index page missing in file	Taplegal
4367	18-05-2024	0710102065712021(No.of Docs 2)	0710102065712021/4	INTERLOCUTORY APPLICATION (I.B.C)/4136(ND)2021	RAJIV KUMAR KHARE VS. JBK DEVELOPERS PVT. LTD.	Sec 60(5)	21-05-2024	need every pages sign in pdf	kshekhar
4369	18-05-2024	0710102047752021(No.of Docs 2)	0710102047752021/3	INTERLOCUTORY APPLICATION (I.B.C)/2967(ND)2021	MRS. ALKA SINHA/ AAYUSH KUMAR VS. JBK DEVELOPERS PVT. LTD.	Sec 60(5)	21-05-2024	need every pages sign in pdf	kshekhar
4371	16-05-2024	0710102064642023(No.of Docs 2)	0710102064642023/39	TRANSFER PETITION(COMPANIES ACT)/6(PB)2023	KIRRON DUTTA VS. JSM OILFIELD SERVICES PRIVATE LIMITED	Sec 433(e)/433(f) of CA 1956	21-05-2024	Wrong file	ajmathew
4373	16-05-2024	0710102064642023(No.of Docs 2)	0710102064642023/38	TRANSFER PETITION(COMPANIES ACT)/6(PB)2023	KIRRON DUTTA VS. JSM OILFIELD SERVICES PRIVATE LIMITED	Sec 433(e)/433(f) of CA 1956	21-05-2024	Wrong file	ajmathew
4375	20-05-2024	0710102001062023(No.of Docs 2)	0710102001062023/1	INTERLOCUTORY APPLICATION (I.B.C)/500(PB)2023	DAIICHI SANKYO COMPANY LIMITED	Rule 11 of NCLT, 2016	21-05-2024	page no 42 to 95 and 109 to 137 need ocr	kunal2087
4377	20-05-2024	0710102001092023(No.of Docs 2)	0710102001092023/1	INTERLOCUTORY APPLICATION (I.B.C)/503(PB)2023	DAIICHI SANKYO COMPANY LIMITED	Rule 11 of NCLT, 2016	21-05-2024	page no 42 to 95 and 109 to 137 need ocr	kunal2087
4379	18-05-2024	0710102065712021(No.of Docs 2)	0710102065712021/4	INTERLOCUTORY APPLICATION (I.B.C)/4136(ND)2021	RAJIV KUMAR KHARE VS. JBK DEVELOPERS PVT. LTD.	Sec 60(5)	21-05-2024	need every pages sign in pdf	kshekhar

4381	14-05-2024	0710102107592022(No.of Docs 1)	0710102107592022/1	INTERLOCUTORY APPLICATION (I.B.C)/1435(ND)2023	DECATHLON SPORTS INDIA PRIVATE LIMITED VSM/S ROHTAS PROJECTS LTD.	Sec 60(5)	21-05-2024	book marking mandatory as per index with pagination	aayush.kevlani
4383	20-05-2024	0710102006982024(No.of Docs 1)	0710102006982024/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/22(ND)2024	M/S HOTEL QUEEN ROAD PVT LTD VS. HILLCREST REALTY SDN BHD	Rule 11 of NCLT,Section 340	21-05-2024	PAGE NO 19 20 43 80 83 84 85 86 87 88 89 90 NOT READABLE	rrglawoffice
4385	18-05-2024	0710102061702021(No.of Docs 2)	0710102061702021/3	INTERLOCUTORY APPLICATION (I.B.C)/4180(ND)2021	DIPESH KUMAR RAY VS. JBK DEVELOPERS PVT. LTD.	Sec 60(5)	21-05-2024	need every pages sign in pdf	kshekhar
4387	14-05-2024	0710102102792023(No.of Docs 1)	0710102102792023/1	INTERLOCUTORY APPLICATION (I.B.C)/2085(ND)2024	RAKESH KUMAR JINDAL VSSATISH CHANDER VARMA	Sec 66(1)	21-05-2024	Pagination missing in book marking as per index	iprakesh@17
4389	20-05-2024	0710102001152023(No.of Docs 2)	0710102001152023/1	INTERLOCUTORY APPLICATION (I.B.C)/515(PB)2023	DAIICHI SANKYO COMPANY LIMITED	Rule 11 of NCLT, 2016	21-05-2024	PAGE NO 42 TO 95 AND 109 TO 136 NEED OCR	kunal2087
4391	18-05-2024	0710102065712021(No.of Docs 2)	0710102065712021/4	INTERLOCUTORY APPLICATION (I.B.C)/4136(ND)2021	RAJIV KUMAR KHARE VS. JBK DEVELOPERS PVT. LTD.	Sec 60(5)	21-05-2024	need every pages sign in pdf	kshekhar
4393	18-05-2024	0710102065712021(No.of Docs 2)	0710102065712021/4	INTERLOCUTORY APPLICATION (I.B.C)/4136(ND)2021	RAJIV KUMAR KHARE VS. JBK DEVELOPERS PVT. LTD.	Sec 60(5)	21-05-2024	need every pages sign in pdf	kshekhar
4395	14-05-2024	0710102103962023(No.of Docs 1)	0710102103962023/4	COMPANY PETITION IB (IBC)/721(ND)2023	PARVINDER SINGLA PROPRIETOR OF GANPATI METALS VS. J V INDUSTRIES PRIVATE LIMITED	IBC Under Sec 9	21-05-2024	need file to OCR AND PAGE NO 185 186 IS MISSING	bhalla
4397	18-05-2024	0710102062072021(No.of Docs 2)	0710102062072021/3	INTERLOCUTORY APPLICATION (I.B.C)/4265(ND)2021	RAJA CHAKRAVARTHI VS. JBK DEVELOPERS PVT. LTD.	Sec 60(5)	21-05-2024	need every pages sign in pdf	kshekhar
4399	19-05-2024	0710102080462021(No.of Docs 1)	0710102080462021/4	COMPANY PETITION (COMPANIES ACT)/39(ND)2022	DEEPA MAHESHWARI VS. ANSAL PROPERTIES AND INFRASTRUCTURE LTD.	Sec. 73(4)	21-05-2024	book marking mandatory as per index	hmcohm
4401	18-05-2024	0710102061372021(No.of Docs 2)	0710102061372021/4	INTERLOCUTORY APPLICATION (I.B.C)/4368(ND)2021	MEENAKSHI AHUJA VSJBK DEVELOPERS PVT. LTD.	Sec 60(5)	21-05-2024	need every pages sign in pdf	kshekhar
4403	13-05-2024	0710102025822023(No.of Docs 2)	0710102025822023/4	COMPANY PETITION (COMPANIES ACT)/64(ND)2023	SANGEETA BATRA & ANR. VS. ICICI BANK LIMITED	Sec. 241(1),Sec. 242(4)	20-05-2024	book marking mandatory as per index with pagination	mrinalelker
4405	14-05-2024	0710102071912023(No.of Docs 2)	0710102071912023/1	INTERLOCUTORY APPLICATION (I.B.C)/4931(ND)2023	SANJAY TANEJA VS. SHARVAN KUMAR VISHNOI	Sec 60(5)	20-05-2024	pagination missing in bookmarking	advocatevinod
4407	28-04-2024	0710102022712023(No.of Docs 2)	0710102022712023/3	INTERLOCUTORY APPLICATION (I.B.C)/1717(PB)2023	MR. RAM RATAN KANOONGO VS. MR. KEWAL KRISHAN KUMAR (SUSPENDED DIRECTOR OF THE CORPORATE DEBTOR)	Sec 49(2)	20-05-2024	25 rs welfare fee and court fee 3 rs missed on vakalatanama and also date and advocate sign missing	Eshna Kumar

4409	28-04-2024	0710102022712023(No.of Docs 2)	0710102022712023/3	INTERLOCUTORY APPLICATION (I.B.C)/1717(PB)2023	MR. RAM RATAN KANOONGO VS. MR. KEWAL KRISHAN KUMAR (SUSPENDED DIRECTOR OF THE CORPORATE DEBTOR)	Sec 49(2)	20-05-2024	25 rs welfare fee and court fee 3 rs missed on vakalatanama and also date and advocate sign missing	Eshna Kumar
4411	16-05-2024	0710102077462022(No.of Docs 2)	0710102077462022/11	COMPANY PETITION IB (IBC)/754(ND)2022	LIVERPOOL SCHOOL OF TROPICAL MEDICINEINDIA PRIVATE LIMITED	IBC Section 59	20-05-2024	bookmarking mandatory date missing in index	RAVISHARMA
4413	14-05-2024	0710102029862023(No.of Docs 2)	0710102029862023/26	INTERLOCUTORY APPLICATION (I.B.C)/2290(PB)2023	MR. RAM RATAN KANOONGO VS. BHARAT PULSES PVT. LTD.	Sec 49(2)	20-05-2024	OCR Compulsory in pdf	Eshna Kumar
4415	2/5/2024	0710102008712023(No.of Docs 2)	0710102008712023/2	INTERLOCATORY APPLICATION(COMPANIES ACT)/33(PB)2023	5. SH. ARUN KUMAR PANDEY DIRECTOR VS. UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION)	Rule 11 of NCLT	20-05-2024	pagination missing in book marking as per index	saraswatsidhant
4417	6/5/2024	0710102046322023(No.of Docs 2)	0710102046322023/2	COMPANY PETITION (COMPANIES ACT)/103(ND)2023	SANGEETA BATRA VS. KANISHKA VINYL PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	20-05-2024	BOOK marking mandatory as per index with pagination	mrinalelker
4419	28-04-2024	0710102022712023(No.of Docs 2)	0710102022712023/3	INTERLOCUTORY APPLICATION (I.B.C)/1717(PB)2023	MR. RAM RATAN KANOONGO VS. MR. KEWAL KRISHAN KUMAR (SUSPENDED DIRECTOR OF THE CORPORATE DEBTOR)	Sec 49(2)	20-05-2024	25 rs welfare fee and court fee 3 rs missed on vakalatanama and also date and advocate sign missing	Eshna Kumar
4421	14-05-2024	0710102029862023(No.of Docs 2)	0710102029862023/26	INTERLOCUTORY APPLICATION (I.B.C)/2290(PB)2023	MR. RAM RATAN KANOONGO VS. BHARAT PULSES PVT. LTD.	Sec 49(2)	20-05-2024	OCR Compulsory in pdf	Eshna Kumar
4423	2/5/2024	0710102008712023(No.of Docs 2)	0710102008712023/2	INTERLOCATORY APPLICATION(COMPANIES ACT)/33(PB)2023	5. SH. ARUN KUMAR PANDEY DIRECTOR VS. UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION)	Rule 11 of NCLT	20-05-2024	pagination missing in book marking as per index	saraswatsidhant
4425	2/5/2024	0710102008712023(No.of Docs 2)	0710102008712023/2	INTERLOCATORY APPLICATION(COMPANIES ACT)/33(PB)2023	5. SH. ARUN KUMAR PANDEY DIRECTOR VS. UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION)	Rule 11 of NCLT	20-05-2024	pagination missing in book marking as per index	saraswatsidhant
4427	13-05-2024	0710102083072023(No.of Docs 1)	0710102083072023/2	TRANSFER APPLICATION/41(PB)2023	SANJEEV ARORA VS. STATE BANK OF INDIA	Rule16(d),NCLT Rules,2016	20-05-2024	bookmarking mandatory with index	Kurdukarandco
4429	13-05-2024	0710102025822023(No.of Docs 2)	0710102025822023/4	COMPANY PETITION (COMPANIES ACT)/64(ND)2023	SANGEETA BATRA & ANR. VS. ICICI BANK LIMITED	Sec. 241(1),Sec. 242(4)	20-05-2024	book marking mandatory as per index with pagination	mrinalelker
4431	13-05-2024	0710102025822023(No.of Docs 2)	0710102025822023/4	COMPANY PETITION (COMPANIES ACT)/64(ND)2023	SANGEETA BATRA & ANR. VS. ICICI BANK LIMITED	Sec. 241(1),Sec. 242(4)	20-05-2024	book marking mandatory as per index with pagination	mrinalelker

4433	2/5/2024	0710102008712023(No.of Docs 2)	0710102008712023/2	INTERLOCATORY APPLICATION(COMPANIES ACT)/33(PB)2023	5. SH. ARUN KUMAR PANDEY DIRECTOR VS. UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION)	Rule 11 of NCLT	20-05-2024	pagination missing in book marking as per index	saraswatsidhant
4435	6/5/2024	0710102046322023(No.of Docs 2)	0710102046322023/2	COMPANY PETITION (COMPANIES ACT)/103(ND)2023	SANGEETA BATRA VS. KANISHKA VINYL PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	20-05-2024	BOOK marking mandatory as per index with pagination	mrinalelker
4437	17-05-2024	0710200400802014(No.of Docs 1)	0710200400802014/23	COMPANY PETITION (COMPANIES ACT)/67(ND)2014	DALJIT SINGH BAWA & ORS VS M/S RISING STAR CONSTRUCTIONS CO. PVT LTD	Application under any other provisions	20-05-2024	25rs welfare ticket missing in vakalatnama	D17472012
4439	17-05-2024	0710200400812014(No.of Docs 1)	0710200400812014/19	COMPANY PETITION (COMPANIES ACT)/68(ND)2014	PARAMJIT SINGH BAWA VS M/S BAWA PROMOTERS PVT LTD	Application under any other provisions	20-05-2024	25rs welfare ticket missing in vakalatnama	D17472012
4441	16-05-2024	0710200400502007(No.of Docs 2)	0710200400502007/76	COMPANY PETITION (COMPANIES ACT)/227(ND)2017	M/S CHANDAN MUNJAL VS M/S RC HEALTHCARE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	20-05-2024	pagination missing in bookmarking	dattacoadvocates
4443	13-05-2024	0710102025822023(No.of Docs 2)	0710102025822023/4	COMPANY PETITION (COMPANIES ACT)/64(ND)2023	SANGEETA BATRA & ANR. VS. ICICI BANK LIMITED	Sec. 241(1),Sec. 242(4)	20-05-2024	book marking mandatory as per index with pagination	mrinalelker
4445	14-05-2024	0710102018802024(No.of Docs 1)	0710102018802024/3	COMPANY PETITION IB (IBC)/146(ND)2024	DYNAMIC FINVEST SERVICES PRIVATE LIMITED VS. RAJIV GOYAL (PERSONAL GUARANTOR OF AKSHAJ INFRA PVT. LTD.)	Section 95(1)	20-05-2024	index missing in bookmarking affidavit mismatch with address Wrong	nakulgandhi
4447	28-04-2024	0710102022712023(No.of Docs 2)	0710102022712023/3	INTERLOCUTORY APPLICATION (I.B.C)/1717(PB)2023	MR. RAM RATAN KANOONGO VS. MR. KEWAL KRISHAN KUMAR (SUSPENDED DIRECTOR OF THE CORPORATE DEBTOR)	Sec 49(2)	20-05-2024	25 rs welfare fee and court fee 3 rs missed on vakalatanama and also date and advocate sign missing	Eshna Kumar
4449	6/5/2024	0710102046322023(No.of Docs 2)	0710102046322023/2	COMPANY PETITION (COMPANIES ACT)/103(ND)2023	SANGEETA BATRA VS. KANISHKA VINYL PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	20-05-2024	BOOK marking mandatory as per index with pagination	mrinalelker
4451	16-05-2024	0710102080072022(No.of Docs 2)	0710102080072022/7	COMPANY PETITION (COMPANIES ACT)/23(ND)2023	VIKAS PALIWAL VS. HEMKUNT MANAGEMENT CONSULTANCY PRIVATELIMITED	Sec. 241(1),Sec. 242(4),Section 246	20-05-2024	bookmarking mandatory pagination ocr	aniljain
4453	16-05-2024	0710102012762024(No.of Docs 1)	0710102012762024/1	COMPANY APPLICATION(COMPANIES ACT)/73(ND)2024	TRACK INFOLINE PRIVATE LIMITED	Rule 11 of NCLT	20-05-2024	missed address in affidavit annexure need sign with true copy	krishnakumar305
4455	14-05-2024	0710102029862023(No.of Docs 2)	0710102029862023/26	INTERLOCUTORY APPLICATION (I.B.C)/2290(PB)2023	MR. RAM RATAN KANOONGO VS. BHARAT PULSES PVT. LTD.	Sec 49(2)	20-05-2024	OCR Compulsory in pdf	Eshna Kumar
4457	14-05-2024	0710102029862023(No.of Docs 2)	0710102029862023/26	INTERLOCUTORY APPLICATION (I.B.C)/2290(PB)2023	MR. RAM RATAN KANOONGO VS. BHARAT PULSES PVT. LTD.	Sec 49(2)	20-05-2024	OCR Compulsory in pdf	Eshna Kumar
4459	17-05-2024	0710102000922023(No.of Docs 1)	0710102000922023/5	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/20(ND)2023	AKG EXTRUSIONS PRIVATE LIMITED	Sub-section (I) of section 230	20-05-2024	3 rs missed court fee and 25 rs welfare fee on vakalatanama	RASTOGIFCS5

4461	5/4/2024	0710102081012023(No.of Docs 2)	0710102081012023/2	INTERLOCUTORY APPLICATION (I.B.C)/5414(ND)2023	RAJENDER KUMAR JAIN VSMS. VIDHI GOEL	Rule 11 of NCLT, 2016	20-05-2024	OCR Compulsory in pdf	advkanika93
4463	5/4/2024	0710102081012023(No.of Docs 2)	0710102081012023/2	INTERLOCUTORY APPLICATION (I.B.C)/5414(ND)2023	RAJENDER KUMAR JAIN VSMS. VIDHI GOEL	Rule 11 of NCLT, 2016	20-05-2024	OCR Compulsory in pdf	advkanika93
4465	14-05-2024	0710102024182024(No.of Docs 1)	0710102024182024/1	INTERLOCUTORY APPLICATION (I.B.C)/1616(ND)2024	ZILLION INFRAPROJECTS PVT LTD VSFABTECH WORKS & CONSTRUCTION PVT LTD	Application under any other provisions- IBC	20-05-2024	25rs welfare ticket 3rs court fees missing in vakalatnama	krishenkumar
4467	5/4/2024	0710102081012023(No.of Docs 2)	0710102081012023/2	INTERLOCUTORY APPLICATION (I.B.C)/5414(ND)2023	RAJENDER KUMAR JAIN VSMS. VIDHI GOEL	Rule 11 of NCLT, 2016	20-05-2024	OCR Compulsory in pdf	advkanika93
4469	7/5/2024	0710102023952024(No.of Docs 1)	0710102023952024/1	COMPANY PETITION IB (IBC)/164(PB)2024	CHHAMA JAIN PROPRIETOR OF M/S P.S.T. TRADING AND COMPONENTS VS. FUTUREWORLD GREENHOMES PRIVATE LIMITED	IBC Under Sec 9	20-05-2024	index sign missing	gunjan
4471	7/5/2024	0710102023952024(No.of Docs 1)	0710102023952024/1	COMPANY PETITION IB (IBC)/164(PB)2024	CHHAMA JAIN PROPRIETOR OF M/S P.S.T. TRADING AND COMPONENTS VS. FUTUREWORLD GREENHOMES PRIVATE LIMITED	IBC Under Sec 9	20-05-2024	index sign missing	gunjan
4473	7/5/2024	0710102023952024(No.of Docs 1)	0710102023952024/1	COMPANY PETITION IB (IBC)/164(PB)2024	CHHAMA JAIN PROPRIETOR OF M/S P.S.T. TRADING AND COMPONENTS VS. FUTUREWORLD GREENHOMES PRIVATE LIMITED	IBC Under Sec 9	20-05-2024	index sign missing	gunjan
4475	7/5/2024	0710102023952024(No.of Docs 1)	0710102023952024/1	COMPANY PETITION IB (IBC)/164(PB)2024	CHHAMA JAIN PROPRIETOR OF M/S P.S.T. TRADING AND COMPONENTS VS. FUTUREWORLD GREENHOMES PRIVATE LIMITED	IBC Under Sec 9	20-05-2024	index sign missing	gunjan
4477	5/4/2024	0710102081012023(No.of Docs 2)	0710102081012023/2	INTERLOCUTORY APPLICATION (I.B.C)/5414(ND)2023	RAJENDER KUMAR JAIN VSMS. VIDHI GOEL	Rule 11 of NCLT, 2016	20-05-2024	OCR Compulsory in pdf	advkanika93
4479	6/5/2024	0710102046322023(No.of Docs 2)	0710102046322023/2	COMPANY PETITION (COMPANIES ACT)/103(ND)2023	SANGEETA BATRA VS. KANISHKA VINYL PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	20-05-2024	BOOK marking mandatory as per index with pagination	mrinalelker
4481	28-04-2024	0710102022612023(No.of Docs 2)	0710102022612023/4	INTERLOCUTORY APPLICATION (I.B.C)/3187(PB)2023	MR. RAM RATAN KANOONGO VS. MR. KEWAL KRISHAN KUMAR (SUSPENDED DIRECTOR OF THE CORPORATE DEBTOR)	Sec 49(2)	16-05-2024	25 rs welfare fee and court fee 3 rs missed on vakalatanama and also date and advocate sign missing	Eshna Kumar
4483	28-04-2024	0710102022612023(No.of Docs 2)	0710102022612023/4	INTERLOCUTORY APPLICATION (I.B.C)/3187(PB)2023	MR. RAM RATAN KANOONGO VS. MR. KEWAL KRISHAN KUMAR (SUSPENDED DIRECTOR OF THE CORPORATE DEBTOR)	Sec 49(2)	16-05-2024	25 rs welfare fee and court fee 3 rs missed on vakalatanama and also date and advocate sign missing	Eshna Kumar

4485	28-04-2024	0710102022612023(No.of Docs 2)	0710102022612023/4	INTERLOCUTORY APPLICATION (I.B.C)/3187(PB)2023	MR. RAM RATAN KANOONGO VS. MR. KEWAL KRISHAN KUMAR (SUSPENDED DIRECTOR OF THE CORPORATE DEBTOR)	Sec 49(2)	16-05-2024	25 rs welfare fee and court fee 3 rs missed on vakalatanama and also date and advocate sign missing	Eshna Kumar
4487	13-05-2024	0710102011692024(No.of Docs 1)	0710102011692024/3	INTERLOCUTORY APPLICATION (I.B.C)/867(ND)2024	DEBASHIS NANDA VS. AXIS BANK LIMITED	Sec 60(5)	16-05-2024	pagination missing in book marking as per index	trinitylaw
4489	28-04-2024	0710102022612023(No.of Docs 2)	0710102022612023/4	INTERLOCUTORY APPLICATION (I.B.C)/3187(PB)2023	MR. RAM RATAN KANOONGO VS. MR. KEWAL KRISHAN KUMAR (SUSPENDED DIRECTOR OF THE CORPORATE DEBTOR)	Sec 49(2)	16-05-2024	25 rs welfare fee and court fee 3 rs missed on vakalatanama and also date and advocate sign missing	Eshna Kumar
4491	9/5/2024	0710102046322023(No.of Docs 1)	0710102046322023/3	COMPANY PETITION (COMPANIES ACT)/103(ND)2023	SANGEETA BATRA VS. KANISHKA VINYL PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	15-05-2024	bookmarking mandatory with index	mrinalelker
4493	9/5/2024	0710102089322022(No.of Docs 2)	0710102089322022/10	COMPANY APPLICATION(COMPANIES ACT)/416(PB)2022	RUPAK GUPTA VS. BANARAS HOUSE LIMITED	Rule 11 of NCLT	15-05-2024	Need every page sign of pdf and book marking mandatory as psr index with pagination	ritubhalla
4495	13-05-2024	0710102046822023(No.of Docs 1)	0710102046822023/2	COMPANY PETITION (COMPANIES ACT)/104(PB)2023	SANGEETA BATRA VS. INESSA NUTRACEUTICALS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	15-05-2024	BOOK marking mandatory as per index index page missing in pdf	mrinalelker
4497	13-05-2024	0710102046232023(No.of Docs 1)	0710102046232023/2	COMPANY PETITION (COMPANIES ACT)/118(PB)2023	SANGEETA BATRA VS. AMIT CHOUDHARY	Sec. 241(1),Sec. 242(4)	15-05-2024	BOOK marking mandatory as per index and index missing in pdf	mrinalelker
4499	13-05-2024	0710102074752020(No.of Docs 2)	0710102074752020/6	COMPANY PETITION IB (IBC)/962(ND)2020	ADA FOOD AND RESTAURANTS PRIVATE LIMITED	IBC Under Sec 10	15-05-2024	bookmarking mandatory sign missing in index	sydbilallp19
4501	9/5/2024	0710102047752021(No.of Docs 2)	0710102047752021/2	INTERLOCUTORY APPLICATION (I.B.C)/2967(ND)2021	MRS. ALKA SINHA/ AAYUSH KUMAR VS. JBK DEVELOPERS PVT. LTD.	Sec 60(5)	15-05-2024	bookmarking mandatory with index need every pages sign	kshekhar
4503	13-05-2024	0710102032112023(No.of Docs 2)	0710102032112023/3	INTERLOCUTORY APPLICATION (I.B.C)/2293(PB)2023	MR. RAM RATAN KANOONGO VS. P.K.ENTERPRISES THROUGH PROPRIETOR SHRI PRAVEEN KUMAR	Sec 49(2)	15-05-2024	25 rs welfare fee and court fee 3 rs missed on vakalatanama and also date and advocate sign missing	Eshna Kumar
4505	9/5/2024	0710102018882021(No.of Docs 1)	0710102018882021/16	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/95(ND)2021	JADE E SERVICES PRIVATE LIMITED	Sec. 230-232 - Second Motion	15-05-2024	pagination missing in book marking as per index need OCR IN File	anubhavnclt
4507	7/5/2024	0710102024432024(No.of Docs 3)	0710102024432024/1	COMPANY PETITION IB (IBC)/174(ND)2024	ADITYA BIRLA FINANCE LIMITED VS. KARVY INNOTECH LIMITED	IBC under Sec 7	15-05-2024	affidavit mismatched address with notary	vipulkumar
4509	13-05-2024	0710102032112023(No.of Docs 2)	0710102032112023/3	INTERLOCUTORY APPLICATION (I.B.C)/2293(PB)2023	MR. RAM RATAN KANOONGO VS. P.K.ENTERPRISES THROUGH PROPRIETOR SHRI PRAVEEN KUMAR	Sec 49(2)	15-05-2024	25 rs welfare fee and court fee 3 rs missed on vakalatanama and also date and advocate sign missing	Eshna Kumar
4511	9/5/2024	0710102060602021(No.of Docs 2)	0710102060602021/3	INTERLOCUTORY APPLICATION (I.B.C)/4252(ND)2021	DEEPAK KUMAR/BEENU VSJBK DEVELOPERS PVT. LTD.	Sec 60(5)	15-05-2024	bookmarking mandatory with index need every pages sign	kshekhar

4513	7/5/2024	0710102024432024(No.of Docs 3)	0710102024432024/1	COMPANY PETITION IB (IBC)/174(ND)2024	ADITYA BIRLA FINANCE LIMITED VS. KARVY INNOTECH LIMITED	IBC under Sec 7	15-05-2024	affidavit mismatched address with notary	vipulkumar
4515	9/5/2024	0710102060712021(No.of Docs 2)	0710102060712021/2	INTERLOCUTORY APPLICATION (I.B.C)/4250(ND)2021	VIKRAM SINGH RAWAT/POOJA RAWAT VS. JBK DEVELOPERS PVT. LTD.	Sec 60(5)	15-05-2024	bookmarking mandatory with index need every pages sign	kshekhar
4517	11/5/2024	0710102034162021(No.of Docs 2)	0710102034162021/6	INTERLOCUTORY APPLICATION (I.B.C)/2222(ND)2021	SHEKHAR RESORTS LMITED VS. EMPLOYEES PROVIDENT FUND ORGANISATION THROUGH ASSISTANT PROVIDENT FUND COMMISSIONER	Sec 60(5)	15-05-2024	bookmarking mandatory with index need every pages sign	rajesh.laws
4519	7/5/2024	0710102024432024(No.of Docs 3)	0710102024432024/1	COMPANY PETITION IB (IBC)/174(ND)2024	ADITYA BIRLA FINANCE LIMITED VS. KARVY INNOTECH LIMITED	IBC under Sec 7	15-05-2024	affidavit mismatched address with notary	vipulkumar
4521	9/5/2024	0710102046592021(No.of Docs 2)	0710102046592021/2	INTERLOCUTORY APPLICATION (I.B.C)/3992(ND)2021	RITURAJ VSJBK DEVELOPERS PVT. LTD.	Sec 60(5)	15-05-2024	bookmarking mandatory with index need every pages sign	kshekhar
4523	13-05-2024	0710102060362023(No.of Docs 2)	0710102060362023/5	INTERLOCUTORY APPLICATION (I.B.C)/4617(ND)2023	DURGA DAS AGRAWAL VSMR. MUKESH KUMAR	Sec 66(1)	15-05-2024	book marking mandatory as per index with pagination and annexures pages need ocr	karangandhii
4525	7/5/2024	0710102024432024(No.of Docs 3)	0710102024432024/1	COMPANY PETITION IB (IBC)/174(ND)2024	ADITYA BIRLA FINANCE LIMITED VS. KARVY INNOTECH LIMITED	IBC under Sec 7	15-05-2024	affidavit mismatched address with notary	vipulkumar
4527	10/5/2024	0710102068542022(No.of Docs 2)	0710102068542022/10	COMPANY PETITION IB (IBC)/778(ND)2022	SCHNEIDER ELECTRIC INDIA PRIVATE LIMITED VS. SARKUN SOLAR PRIVATE LIMITED	IBC Under Sec 9	15-05-2024	book marking mandatory as per index and need sign of every page of written submission	bajpaiankita86
4529	9/5/2024	0710102065712021(No.of Docs 2)	0710102065712021/3	INTERLOCUTORY APPLICATION (I.B.C)/4136(ND)2021	RAJIV KUMAR KHARE VS. JBK DEVELOPERS PVT. LTD.	Sec 60(5)	15-05-2024	bookmarking mandatory with index need every pages sign	kshekhar
4531	10/5/2024	0710102072222021(No.of Docs 2)	0710102072222021/2	INTERLOCUTORY APPLICATION (I.B.C)/5547(ND)2021	MOHD. IRFAN SIDDIQUI VSVINEET AGGARWAL	Sec 60(5)	15-05-2024	index page missing in book marking and index page must sign and need every page sign of written submission annexures pages need sign with true copy	sdhrubajit
4533	10/5/2024	0710102097342022(No.of Docs 2)	0710102097342022/2	INTERLOCUTORY APPLICATION (I.B.C)/6003(PB)2022	SH. DAMODAR DUTT BHATT VSRAJESH PROJECTS INDIA PRIVATE LTD	Rule 11 of NCLT, 2016	15-05-2024	pagination missing in book marking as per index and need every pages of rejoinder	D1951975
4535	10/5/2024	0710102068942021(No.of Docs 2)	0710102068942021/2	INTERLOCUTORY APPLICATION (I.B.C)/5584(ND)2021	MR.NITINVERMA VSVINEET AGGARWAL	Sec 60(5)	15-05-2024	index page missing in book marking and index page must sign and need every page sign of written submission annexures pages need sign with true copy	sdhrubajit
4537	13-05-2024	0710102032112023(No.of Docs 2)	0710102032112023/3	INTERLOCUTORY APPLICATION (I.B.C)/2293(PB)2023	MR. RAM RATAN KANOONGO VS. P.K.ENTERPRISES THROUGH PROPRIETOR SHRI PRAVEEN KUMAR	Sec 49(2)	15-05-2024	25 rs welfare fee and court fee 3 rs missed on vakalatanama and also date and advocate sign missing	Eshna Kumar
4539	10/5/2024	0710102072662022(No.of Docs 2)	0710102072662022/1	INTERLOCUTORY APPLICATION (I.B.C)/5648(ND)2022	MRS. SYEDAH TASMIAH MOHI VSMR. VINEET AGGARWAL	Sec 60(5)	15-05-2024	index page missing in book marking and index page must sign and need every page sign of written submission annexures pages need sign with true copy	sdhrubajit
4541	10/5/2024	0710102078712021(No.of Docs 2)	0710102078712021/2	INTERLOCUTORY APPLICATION (I.B.C)/4993(ND)2021	ASHISH KUMAR VS. VINEET AGGARWAL	Sec 60(5)	15-05-2024	index page missing in book marking and index page must sign and need every page sign of written submission annexures pages need sign with true copy	sdhrubajit

4543	13-05-2024	0710102032112023(No.of Docs 2)	0710102032112023/3	INTERLOCUTORY APPLICATION (I.B.C)/2293(PB)2023	MR. RAM RATAN KANOONGO VS. P.K.ENTERPRISES THROUGH PROPRIETOR SHRI PRAVEEN KUMAR	Sec 49(2)	15-05-2024	25 rs welfare fee and court fee 3 rs missed on vakalatanama and also date and advocate sign missing	Eshna Kumar
4545	10/5/2024	0710102021862024(No.of Docs 1)	0710102021862024/1	TRANSFER APPLICATION (IBC)/16(PB)2024	STATE BANK OF INDIA VS. NARESH KUMAR CHAUDHARY	Rule16(d),NCLT Rules,2016 IBC	15-05-2024	annexures pages need sign with true copy and missed notary on affidavit	Asav@6538
4547	8/5/2024	0710102062792023(No.of Docs 2)	0710102062792023/3	INTERLOCUTORY APPLICATION (I.B.C)/3905(ND)2023	JITENDER KUMAR VS. SANJAY MEHRA RESOLUTION PROFESSIONAL	Sec 60(5)	14-05-2024	book marking mandatory as per index with pagination also need sign of rejoinder every page	Laws.lance
4549	13-05-2024	0710102022762023(No.of Docs 2)	0710102022762023/2	INTERLOCUTORY APPLICATION (I.B.C)/1718(PB)2023	MR. RAM RATAN KANOONGO VS. MR. SIDDHARTH KUMAR (SUSPENDED DIRECTOR OF THE CORPORATE DEBTOR)	Sec 49(2)	14-05-2024	25 rs welfare fee and court fee 3 rs missed on vakalatanama and also date and advocate sign missing	Eshna Kumar
4551	13-05-2024	0710102022762023(No.of Docs 2)	0710102022762023/2	INTERLOCUTORY APPLICATION (I.B.C)/1718(PB)2023	MR. RAM RATAN KANOONGO VS. MR. SIDDHARTH KUMAR (SUSPENDED DIRECTOR OF THE CORPORATE DEBTOR)	Sec 49(2)	14-05-2024	25 rs welfare fee and court fee 3 rs missed on vakalatanama and also date and advocate sign missing	Eshna Kumar
4553	13-05-2024	0710102022762023(No.of Docs 2)	0710102022762023/2	INTERLOCUTORY APPLICATION (I.B.C)/1718(PB)2023	MR. RAM RATAN KANOONGO VS. MR. SIDDHARTH KUMAR (SUSPENDED DIRECTOR OF THE CORPORATE DEBTOR)	Sec 49(2)	14-05-2024	25 rs welfare fee and court fee 3 rs missed on vakalatanama and also date and advocate sign missing	Eshna Kumar
4555	13-05-2024	0710102022762023(No.of Docs 2)	0710102022762023/2	INTERLOCUTORY APPLICATION (I.B.C)/1718(PB)2023	MR. RAM RATAN KANOONGO VS. MR. SIDDHARTH KUMAR (SUSPENDED DIRECTOR OF THE CORPORATE DEBTOR)	Sec 49(2)	14-05-2024	25 rs welfare fee and court fee 3 rs missed on vakalatanama and also date and advocate sign missing	Eshna Kumar
4557	8/5/2024	0710102063322023(No.of Docs 2)	0710102063322023/3	INTERLOCUTORY APPLICATION (I.B.C)/3891(ND)2023	ARCHANA CHOUDHARY VS. SANJAY MEHRA RESOLUTION PROFESSIONAL	Sec 60(5)	14-05-2024	book marking mandatory as per index with pagination also need sign of rejoinder every page	Laws.lance
4559	8/5/2024	0710102060462023(No.of Docs 2)	0710102060462023/3	INTERLOCUTORY APPLICATION (I.B.C)/3778(ND)2023	MANOJ KUMAR SHARMA VS. SANJAY MEHRA RESOLUTION PROFESSIONAL	Sec 60(5)	14-05-2024	book marking mandatory as per index with pagination also need sign of rejoinder every page .	Laws.lance
4561	8/5/2024	0710102063292023(No.of Docs 2)	0710102063292023/3	INTERLOCUTORY APPLICATION (I.B.C)/3962(ND)2023	KALPANA DEVI VS. SANJAY MEHRA RESOLUTION PROFESSIONAL	Sec 60(5)	14-05-2024	book marking mandatory as per index with pagination also need sign of rejoinder every page	Laws.lance
4563	9/5/2024	0710102060592021(No.of Docs 2)	0710102060592021/3	INTERLOCUTORY APPLICATION (I.B.C)/4248(ND)2021	SHALIKA JAIN/DINESH JAIN VS. JBK DEVELOPERS PVT. LTD.	Sec 60(5)	14-05-2024	bookmarking mandatory with index need every pages sign	kshekhar
4565	8/5/2024	0710102018572024(No.of Docs 2)	0710102018572024/2	INTERLOCUTORY APPLICATION (I.B.C)/1655(ND)2024	AMIT NAGAR VS. M/S INTELLICITY BUSINESS PARK PVT LTD.	Application under any other provisions- IBC	14-05-2024	wrong file	taniashar
4567	9/5/2024	0710102035822024(No.of Docs 1)	0710102035822024/1	TRANSFER APPLICATION/13(PB)2024	JAWED AKHTER VS. JAWED HABIB HAIR & BEAUTY LIMITED-ACADEMY	Rule16(d),NCLT Rules,2016	14-05-2024	book marking mandatory as per index with pagination and index page missing in book marking and also pdf	janiparikh

4569	20-04-2024	0710102105412022(No.of Docs 2)	0710102105412022/1	INTERLOCUTORY APPLICATION (I.B.C)/6287(ND)2022	SIEMENS FINANCIAL SERVICES PRIVATELIMITED VS. VARUN JAJOO PERSONAL GUARANTOR & DIRECTOR OF EMKAY AUTOMOBILE INDUSTRIES LIMITED	Application under any other provisions- IBC	14-05-2024	need sign of written submission of every pages	advocateazeem
4571	20-04-2024	0710102105412022(No.of Docs 2)	0710102105412022/1	INTERLOCUTORY APPLICATION (I.B.C)/6287(ND)2022	SIEMENS FINANCIAL SERVICES PRIVATELIMITED VS. VARUN JAJOO PERSONAL GUARANTOR & DIRECTOR OF EMKAY AUTOMOBILE INDUSTRIES LIMITED	Application under any other provisions- IBC	14-05-2024	need sign of written submission of every pages	advocateazeem
4573	20-04-2024	0710102105412022(No.of Docs 2)	0710102105412022/1	INTERLOCUTORY APPLICATION (I.B.C)/6287(ND)2022	SIEMENS FINANCIAL SERVICES PRIVATELIMITED VS. VARUN JAJOO PERSONAL GUARANTOR & DIRECTOR OF EMKAY AUTOMOBILE INDUSTRIES LIMITED	Application under any other provisions- IBC	14-05-2024	need sign of written submission of every pages	advocateazeem
4575	13-05-2024	0710102032092023(No.of Docs 2)	0710102032092023/5	INTERLOCUTORY APPLICATION (I.B.C)/1974(PB)2023	MR. RAM RATAN KANOONGO VS. RB COMMODITIES PVT LTD	Sec 49(2)	14-05-2024	25 rs welfare fee and court fee 3 rs missed on vakalatanama and also date and advocate sign missing	Eshna Kumar
4577	13-05-2024	0710102032092023(No.of Docs 2)	0710102032092023/5	INTERLOCUTORY APPLICATION (I.B.C)/1974(PB)2023	MR. RAM RATAN KANOONGO VS. RB COMMODITIES PVT LTD	Sec 49(2)	14-05-2024	25 rs welfare fee and court fee 3 rs missed on vakalatanama and also date and advocate sign missing	Eshna Kumar
4579	11/5/2024	0710102036782024(No.of Docs 2)	0710102036782024/1	COMPANY PETITION (COMPANIES ACT)/92(PB)2024	MANU RISHI GUPTHA & ORS. VS. ICICI SECURITIES LIMITED	Sec. 245	14-05-2024	OCR Compulsory in pages	ckausik
4581	20-04-2024	0710102105412022(No.of Docs 2)	0710102105412022/1	INTERLOCUTORY APPLICATION (I.B.C)/6287(ND)2022	SIEMENS FINANCIAL SERVICES PRIVATELIMITED VS. VARUN JAJOO PERSONAL GUARANTOR & DIRECTOR OF EMKAY AUTOMOBILE INDUSTRIES LIMITED	Application under any other provisions- IBC	14-05-2024	need sign of written submission of every pages	advocateazeem
4583	20-04-2024	0710102105412022(No.of Docs 2)	0710102105412022/1	INTERLOCUTORY APPLICATION (I.B.C)/6287(ND)2022	SIEMENS FINANCIAL SERVICES PRIVATELIMITED VS. VARUN JAJOO PERSONAL GUARANTOR & DIRECTOR OF EMKAY AUTOMOBILE INDUSTRIES LIMITED	Application under any other provisions- IBC	14-05-2024	need sign of written submission of every pages	advocateazeem
4585	20-04-2024	0710102105412022(No.of Docs 2)	0710102105412022/1	INTERLOCUTORY APPLICATION (I.B.C)/6287(ND)2022	SIEMENS FINANCIAL SERVICES PRIVATELIMITED VS. VARUN JAJOO PERSONAL GUARANTOR & DIRECTOR OF EMKAY AUTOMOBILE INDUSTRIES LIMITED	Application under any other provisions- IBC	14-05-2024	need sign of written submission of every pages	advocateazeem

4587	20-04-2024	0710102105412022(No.of Docs 2)	0710102105412022/1	INTERLOCUTORY APPLICATION (I.B.C)/6287(ND)2022	SIEMENS FINANCIAL SERVICES PRIVATELIMITED VS. VARUN JAJOO PERSONAL GUARANTOR & DIRECTOR OF EMKAY AUTOMOBILE INDUSTRIES LIMITED	Application under any other provisions- IBC	14-05-2024	need sign of written submission of every pages	advocateazeem
4589	20-04-2024	0710102105412022(No.of Docs 2)	0710102105412022/1	INTERLOCUTORY APPLICATION (I.B.C)/6287(ND)2022	SIEMENS FINANCIAL SERVICES PRIVATELIMITED VS. VARUN JAJOO PERSONAL GUARANTOR & DIRECTOR OF EMKAY AUTOMOBILE INDUSTRIES LIMITED	Application under any other provisions- IBC	14-05-2024	need sign of written submission of every pages	advocateazeem
4591	20-04-2024	0710102105412022(No.of Docs 2)	0710102105412022/1	INTERLOCUTORY APPLICATION (I.B.C)/6287(ND)2022	SIEMENS FINANCIAL SERVICES PRIVATELIMITED VS. VARUN JAJOO PERSONAL GUARANTOR & DIRECTOR OF EMKAY AUTOMOBILE INDUSTRIES LIMITED	Application under any other provisions- IBC	14-05-2024	need sign of written submission of every pages	advocateazeem
4593	13-05-2024	0710102032092023(No.of Docs 2)	0710102032092023/5	INTERLOCUTORY APPLICATION (I.B.C)/1974(PB)2023	MR. RAM RATAN KANOONGO VS. RB COMMODITIES PVT LTD	Sec 49(2)	14-05-2024	25 rs welfare fee and court fee 3 rs missed on vakalatanama and also date and advocate sign missing	Eshna Kumar
4595	13-05-2024	0710102032092023(No.of Docs 2)	0710102032092023/5	INTERLOCUTORY APPLICATION (I.B.C)/1974(PB)2023	MR. RAM RATAN KANOONGO VS. RB COMMODITIES PVT LTD	Sec 49(2)	14-05-2024	25 rs welfare fee and court fee 3 rs missed on vakalatanama and also date and advocate sign missing	Eshna Kumar
4597	11/5/2024	0710102037442024(No.of Docs 1)	0710102037442024/2	INTERLOCUTORY APPLICATION (I.B.C)/2148(ND)2024	INDIABULLS HOUSING FINANCE LIMITED VS. DR SUBHASH CHANDRA	Application under any other provisions- IBC	14-05-2024	Need complete file to OCR Accept affidavit .	Rajkamal
4599	13-05-2024	0710102000762024(No.of Docs 2)	0710102000762024/9	COMPANY PETITION (COMPANIES ACT)/19(PB)2024	SHRI KESHAV DATT SHREEDHAR VS. SHRI CHAMUNDA LABORATORIES AND PROJECTS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	14-05-2024	page no 26 to 38 true copy with sign not seen properly and need sign of all advocate on vakalatanama	aaryan@sasttralegal
4601	27-04-2024	0710102028092023(No.of Docs 2)	0710102028092023/3	INTERLOCUTORY APPLICATION (I.B.C)/2574(PB)2023	MR. RAM RATAN KANOONGO RESOLUTION PROFESSIONAL VS. GANESHA OVERSEAS THROUGH PROPRIETOR SHRI RACHIT GOYAL	Sec 49(2)	14-05-2024	25 rs welfare fee and court fee 3 rs missed on vakalatanama and also date and advocate sign missing	Eshna Kumar
4603	27-04-2024	0710102028092023(No.of Docs 2)	0710102028092023/3	INTERLOCUTORY APPLICATION (I.B.C)/2574(PB)2023	MR. RAM RATAN KANOONGO RESOLUTION PROFESSIONAL VS. GANESHA OVERSEAS THROUGH PROPRIETOR SHRI RACHIT GOYAL	Sec 49(2)	14-05-2024	25 rs welfare fee and court fee 3 rs missed on vakalatanama and also date and advocate sign missing	Eshna Kumar
4605	8/5/2024	0710102129152019(No.of Docs 3)	0710102129152019/2	COMPANY APPLICATION(COMPANIES ACT)/2205(PB)2019	SBPL INFRASTRUCTURE LTD VS. DLF SBPL DEVELOPERS PVT. LTD.	Application under any other provisions	14-05-2024	improper book marking as per index and need every pages sign of pdf need separately book marking of volume 2 as per pages in pdf	arjunsingh

4607	27-04-2024	0710102028092023(No.of Docs 2)	0710102028092023/3	INTERLOCUTORY APPLICATION (I.B.C)/2574(PB)2023	MR. RAM RATAN KANOONGO RESOLUTION PROFESSIONAL VS. GANESHA OVERSEAS THROUGH PROPRIETOR SHRI RACHIT GOYAL	Sec 49(2)	14-05-2024	25 rs welfare fee and court fee 3 rs missed on vakalatanama and also date and advocate sign missing	Eshna Kumar
4609	27-04-2024	0710102028092023(No.of Docs 2)	0710102028092023/3	INTERLOCUTORY APPLICATION (I.B.C)/2574(PB)2023	MR. RAM RATAN KANOONGO RESOLUTION PROFESSIONAL VS. GANESHA OVERSEAS THROUGH PROPRIETOR SHRI RACHIT GOYAL	Sec 49(2)	14-05-2024	25 rs welfare fee and court fee 3 rs missed on vakalatanama and also date and advocate sign missing	Eshna Kumar
4611	9/5/2024	0710102028302023(No.of Docs 1)	0710102028302023/4	COMPANY PETITION (COMPANIES ACT)/65(ND)2023	SANGEETA BATRA VS. PERENNIAL LIFESCIENCES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	14-05-2024	bookmarking mandatory with index	mrinalelker
4613	8/5/2024	0710102097802022(No.of Docs 1)	0710102097802022/2	COMPANY PETITION (COMPANIES ACT)/45(ND)2023	CHANDA DEVI VS. BRICKREDSYS INDIA PRIVATE LIMITED	Sec. 59,Sec. 241(1),Sec. 242(4),Sec. 244(1)	14-05-2024	missed enroll no of advocate on vakalatanama and also missed sign of one advocate out of four advocate with enroll no and index page missing in book	rajulshrivastava
4615	9/5/2024	0710102033962022(No.of Docs 1)	0710102033962022/5	COMPANY PETITION IB (IBC)/518(ND)2022	ICICI BANK LIMITED VS. MR. CHANDER MOHAN SETHI	Section 95(1)	14-05-2024	bookmarking mandatory	RIL ASSOCIATES & ADV
4617	8/5/2024	0710102120062019(No.of Docs 2)	0710102120062019/54	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	14-05-2024	bookmarking as per index OCR	CMASKVERMA
4619	8/5/2024	0710102120062019(No.of Docs 1)	0710102120062019/53	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	14-05-2024	bookmarking as per index OCR	CMASKVERMA
4621	8/5/2024	0710102021342018(No.of Docs 8)	0710102021342018/55	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	AUDE PRIYA DONATELLE WACZIARG EP ENGEL VS. NEEMRANA HOTELS PRIVATE LIMITED	Sec. 242(4)	14-05-2024	missed notary on affidavit PAGE 153 and volume III Part 2 need OCR	nidhimohanparashar
4623	8/5/2024	0710102107982023(No.of Docs 2)	0710102107982023/2	COMPANY PETITION IB (IBC)/162(ND)2024	GROVER TRADING CO. VS. SUPREME FIN-HOLD PRIVATE LIMITED	IBC Under Sec 9	14-05-2024	book marking mandatory as per index with pagination and missed enrol no of advocate on vakalatanama	Adhall
4625	12/5/2024	0710200411692017(No.of Docs 2)	0710200411692017/4	COMPANY PETITION (COMPANIES ACT)/365(ND)2017	M/S MR ASHOK KUMAR VERMA VS BAVER SUSPENSION PRIVATE LIMITED & ORS	Sec. 241(1),Sec. 242(4)	14-05-2024	25rs welfare ticket missing put on ticket blank side in vakalatnama need every pages sign	mohit.nandwani
4627	22-06-2023	0710102054502023(No.of Docs 0)	0710102054502023/5	COMPANY APPEAL(COMPANIES ACT)/201(ND)2023	RAKESH RAI VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (1)	14-05-2024	bookmarking mandatory date missing in index	
4629	8/5/2024	0710102094722023(No.of Docs 2)	0710102094722023/1	COMPANY PETITION (COMPANIES ACT)/224(ND)2023	BALJIT SINGH AHLUWALIA VS. MR HARJIT SINGH AHLUWALIA	Sec. 241(1),Sec. 242(4)	14-05-2024	put on ticket blank side in vakalantma	bhushankapur@NCLT
4631	8/5/2024	0710102042432022(No.of Docs 1)	0710102042432022/4	COMPANY PETITION IB (IBC)/588(ND)2022	STATE BANK OF INDIA VS. ABHILAHSA AGGARWAL	Section 95(1)	14-05-2024	1rs court fees missing in vakalatnama	lcalegal

4633	11/5/2024	0710102089222022(No.of Docs 1)	0710102089222022/1	INTERLOCUTORY APPLICATION (I.B.C)/5327(ND)2022	VISHAL TIWARI VS. JBK DEVELOPERS PVT. LTD.	Sec 60(5)	14-05-2024	bookmarking mandatory with index need every pages sign in pdf	9166
4635	25-04-2024	0710102103232023(No.of Docs 3)	0710102103232023/2	INTERLOCUTORY APPLICATION (I.B.C)/6557(ND)2023	MR. PRABHAT JAIN LIQUIDATOR OF NARMADA CEREAL PVT. LTD. VS. MADHYA PRADESH MADHYA VITARAN CO. LTD.	Application under any other provisions- IBC	14-05-2024	Wrong file	MANOJDUBEY
4637	25-04-2024	0710102103232023(No.of Docs 3)	0710102103232023/2	INTERLOCUTORY APPLICATION (I.B.C)/6557(ND)2023	MR. PRABHAT JAIN LIQUIDATOR OF NARMADA CEREAL PVT. LTD. VS. MADHYA PRADESH MADHYA VITARAN CO. LTD.	Application under any other provisions- IBC	14-05-2024	Wrong file	MANOJDUBEY
4639	25-04-2024	0710102103232023(No.of Docs 3)	0710102103232023/2	INTERLOCUTORY APPLICATION (I.B.C)/6557(ND)2023	MR. PRABHAT JAIN LIQUIDATOR OF NARMADA CEREAL PVT. LTD. VS. MADHYA PRADESH MADHYA VITARAN CO. LTD.	Application under any other provisions- IBC	14-05-2024	Wrong file	MANOJDUBEY
4641	25-04-2024	0710102103232023(No.of Docs 3)	0710102103232023/2	INTERLOCUTORY APPLICATION (I.B.C)/6557(ND)2023	MR. PRABHAT JAIN LIQUIDATOR OF NARMADA CEREAL PVT. LTD. VS. MADHYA PRADESH MADHYA VITARAN CO. LTD.	Application under any other provisions- IBC	14-05-2024	Wrong file	MANOJDUBEY
4643	9/5/2024	0710102001582019(No.of Docs 1)	0710102001582019/12	COMPANY PETITION IB (IBC)/619(ND)2019	INTEC CAPITAL LIMITED VS. M/S JAGTAR SINGH & SONS HYDRAULICS PVT LTD	IBC under Sec 7	14-05-2024	Book marking mandatory as per index with pagination and welfare fee and court fee missed on vakalatanama and missed advocate enrol no and name	Kamall.liquidator
4645	9/5/2024	0710200410222018(No.of Docs 1)	0710200410222018/29	COMPANY PETITION IB (IBC)/43(ND)2018	TDT COPPER LTD. VS UJALA PUMPS PVT. LTD	IBC Under Sec 9	14-05-2024	book marking mandatory as per index and need OCR OF REPLY	dk.sood@yahoo.com
4647	7/5/2024	0710102098762023(No.of Docs 2)	0710102098762023/8	TRANSFER APPLICATION/46(PB)2023	PRAVESH AGGARWAL VS. HAKIM MOTI RAM AND SONS PRIVATE LIMITED	Rule16(d),NCLT Rules,2016	14-05-2024	pagination missing in bookmarking	mg270288
4649	12/5/2024	0710102022612024(No.of Docs 1)	0710102022612024/1	COMPANY PETITION IB (IBC)/194(ND)2024	ROOFS AND CEILINGS (INDIA) PRIVATE LIMITED VS. SVARRNIM INFRASTRUCTURES PRIVATE LIMITED	IBC Under Sec 9	14-05-2024	incomplete file	anishag3
4651	8/5/2024	0710102060442023(No.of Docs 2)	0710102060442023/3	INTERLOCUTORY APPLICATION (I.B.C)/3937(ND)2023	SHAILENDRA SINGH VS. SANJAY MEHRA RESOLUTION PROFESSIONAL	Sec 60(5)	14-05-2024	book marking mandatory as per index with pagination also need sign of rejoinder .	Laws.lance
4653	8/5/2024	0710102061132023(No.of Docs 2)	0710102061132023/3	INTERLOCUTORY APPLICATION (I.B.C)/3938(ND)2023	SANDEEP CHAUDHARY VS. SANJAY MEHRA RESOLUTION PROFESSIONAL	Sec 60(5)	14-05-2024	book marking mandatory as per index with pagination also need sign of rejoinder every page	Laws.lance
4655	7/5/2024	0710102018552024(No.of Docs 1)	0710102018552024/4	INTERLOCUTORY APPLICATION (I.B.C)/1318(ND)2024	SMBC AERO ENGINE LEASE BV VS. DIRECTOR GENERAL OF CIVIL AVIATION	Sec 60(5)	13-05-2024	index missing in bookmarking	wadiaghandy@123
4657	8/5/2024	0710102083062023(No.of Docs 2)	0710102083062023/4	INTERLOCUTORY APPLICATION (I.B.C)/5179(ND)2023	ASHA KUMARI SINHA VS. SANJAY MEHRA (RESOLUTION PROFESSIONAL)	Sec 60(5)	13-05-2024	book marking mandatory as per index with pagination also need sign of rejoinder every page	Laws.lance

4659	8/5/2024	0710102062852023(No.of Docs 2)	0710102062852023/3	INTERLOCUTORY APPLICATION (I.B.C)/5141(ND)2023	ALOK KAPOOR VS. SANJAY MEHRA RESOLUTION PROFESSIONAL	Sec 60(5)	13-05-2024	book marking mandatory as per index with pagination also need sign of rejoinder every page	Laws.lance
4661	8/5/2024	0710102082532023(No.of Docs 2)	0710102082532023/3	COMPANY APPEAL(COMPANIES ACT)/301(ND)2023	CAPITAL ICE FACTORY PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (1)	13-05-2024	index page missing in book marking and also pdf book marking do as per index	shambhulaw123
4663	7/5/2024	0710102018552024(No.of Docs 1)	0710102018552024/4	INTERLOCUTORY APPLICATION (I.B.C)/1318(ND)2024	SMBC AERO ENGINE LEASE BV VS. DIRECTOR GENERAL OF CIVIL AVIATION	Sec 60(5)	13-05-2024	index missing in bookmarking	wadiaghandy@123
4665	8/5/2024	0710102062832023(No.of Docs 2)	0710102062832023/2	INTERLOCUTORY APPLICATION (I.B.C)/4995(ND)2023	AMIT MAAN VS. SANJAY MEHRA RESOLUTION PROFESSIONAL	Sec 60(5)	13-05-2024	book marking mandatory as per index with pagination also need sign of rejoinder every page	Laws.lance
4667	8/5/2024	0710102080462021(No.of Docs 2)	0710102080462021/3	COMPANY PETITION (COMPANIES ACT)/39(ND)2022	DEEPA MAHESHWARI VS. ANSAL PROPERTIES AND INFRASTRUCTURE LTD.	Sec. 73(4)	13-05-2024	bookmarking mandatory with index	hmcohm
4669	7/5/2024	0710102031322023(No.of Docs 1)	0710102031322023/2	INTERLOCUTORY APPLICATION (I.B.C)/2254(ND)2023	M/S GANGA BUISINESS PRIVATE LIMITED. VSAMANDEEP SINGH SRAN	Sec 54(1)	13-05-2024	last order missing	Laws.lance
4671	7/5/2024	0710102018552024(No.of Docs 1)	0710102018552024/4	INTERLOCUTORY APPLICATION (I.B.C)/1318(ND)2024	SMBC AERO ENGINE LEASE BV VS. DIRECTOR GENERAL OF CIVIL AVIATION	Sec 60(5)	13-05-2024	index missing in bookmarking	wadiaghandy@123
4673	8/5/2024	0710102062562023(No.of Docs 2)	0710102062562023/3	INTERLOCUTORY APPLICATION (I.B.C)/3907(ND)2023	DEEPAK VERMA VS. SANJAY MEHRA RESOLUTION PROFESSIONAL	Sec 60(5)	13-05-2024	book marking mandatory as per index with pagination also need sign of rejoinder every page	Laws.lance
4675	8/5/2024	0710102079962023(No.of Docs 2)	0710102079962023/1	RESTORATION APPLICATION (IBC)/152(ND)2023	MOHNEESH TYAGI VS. SANJAY MEHRA RESOLUTION PROFESSIONAL	Application under any other provisions- IBC	13-05-2024	book marking mandatory as per index with pagination also need sign of rejoinder every page	Laws.lance
4677	6/5/2024	0710102093902023(No.of Docs 1)	0710102093902023/4	INTERLOCUTORY APPLICATION (I.B.C)/5890(ND)2023	DURGA DAS AGRAWAL VS. MR. MUKESH KUMAR	Sec 60(5)	13-05-2024	9,to,14 small pages	shivamgautam02
4679	6/5/2024	0710102077462022(No.of Docs 2)	0710102077462022/7	COMPANY PETITION IB (IBC)/754(ND)2022	LIVERPOOL SCHOOL OF TROPICAL MEDICINEINDIA PRIVATE LIMITED	IBC Section 59	13-05-2024	bookmarking as per index sing missing in index	RAVISHARMA
4681	8/5/2024	0710102063312023(No.of Docs 2)	0710102063312023/3	INTERLOCUTORY APPLICATION (I.B.C)/3958(ND)2023	RUCHIKA AGARWAL VS. SANJAY MEHRA RESOLUTION PROFESSIONAL	Sec 60(5)	13-05-2024	book marking mandatory as per index with pagination also need sign of rejoinder every page	Laws.lance
4683	8/5/2024	0710102077302023(No.of Docs 1)	0710102077302023/2	COMPANY PETITION (COMPANIES ACT)/162(ND)2023	RAVINDER SINGH JAMWAL VS. SPECIAL EXECUTIVE PROTECTION (INDIA) PVT LTD.	Sec. 241(1),Sec. 242(4)	13-05-2024	bookmarking mandatory	angadmehta
4685	7/5/2024	0710102018552024(No.of Docs 1)	0710102018552024/4	INTERLOCUTORY APPLICATION (I.B.C)/1318(ND)2024	SMBC AERO ENGINE LEASE BV VS. DIRECTOR GENERAL OF CIVIL AVIATION	Sec 60(5)	13-05-2024	index missing in bookmarking	wadiaghandy@123

4687	7/5/2024	0710102008932024(No.of Docs 3)	0710102008932024/2	COMPANY APPEAL(COMPANIES ACT)/31(ND)2024	GENERAL MANAGEMENT AND CONSTRUCTION COMPANY PRIVATE LIMITED VS. REGISTRAR OF THE COMPANIES NCT OF DELHI & HARYANA	Sec 252 (1)	13-05-2024	Wrong file	Abdula569
4689	10/5/2024	0710102035822024(No.of Docs 1)	0710102035822024/2	TRANSFER APPLICATION/13(PB)2024	JAWED AKHTER VS. JAWED HABIB HAIR & BEAUTY LIMITED-ACADEMY	Rule16(d),NCLT Rules,2016	13-05-2024	bookmarking mandatory with index 25rs welfare ticket 3rs court fees missing in vakalatnama	desaidiwanji
4691	8/5/2024	0710102062842023(No.of Docs 2)	0710102062842023/3	INTERLOCUTORY APPLICATION (I.B.C)/5142(ND)2023	GUNJAN KAPOOR VS. SANJAY MEHRA RESOLUTION PROFESSIONAL	Sec 60(5)	13-05-2024	book marking mandatory as per index with pagination also need sign of rejoinder every page	Laws.lance
4693	10/5/2024	0710102054522023(No.of Docs 2)	0710102054522023/4	VOLUNTARY LIQUIDATION (IBC)/2(PB)2023	SHUBH LAKSHMI SYNTHETICS PRIVATE LIMITED	Rule 11 of NCLT, 2016	13-05-2024	incomplete file	singhrishabh_7
4695	7/5/2024	0710102077462022(No.of Docs 2)	0710102077462022/8	COMPANY PETITION IB (IBC)/754(ND)2022	LIVERPOOL SCHOOL OF TROPICAL MEDICINEINDIA PRIVATE LIMITED	IBC Section 59	12/5/2024	bookmarking as per index need every pages sign	RAVISHARMA
4697	7/5/2024	0710102076312023(No.of Docs 2)	0710102076312023/2	INTERLOCUTORY APPLICATION (I.B.C)/5217(ND)2023	JAI CHAND BUNKAR VS. HORIZON CONCEPT PVT. LTD.	Sec 60(5)	12/5/2024	bookmarking as per index	krishnavicky0
4699	24-04-2024	0710102076712023(No.of Docs 3)	0710102076712023/10	TRANSFER APPLICATION (IBC)/37(PB)2023	ASHMEET SINGH BHATIA VS. M/S GRANITE GATE PROPERTIES PVT. LTD AND ORS	Rule16(d),NCLT Rules,2016 IBC	12/5/2024	pdf is not show	sanyam65
4701	24-04-2024	0710102076712023(No.of Docs 3)	0710102076712023/10	TRANSFER APPLICATION (IBC)/37(PB)2023	ASHMEET SINGH BHATIA VS. M/S GRANITE GATE PROPERTIES PVT. LTD AND ORS	Rule16(d),NCLT Rules,2016 IBC	12/5/2024	pdf is not show	sanyam65
4703	24-04-2024	0710102076712023(No.of Docs 3)	0710102076712023/10	TRANSFER APPLICATION (IBC)/37(PB)2023	ASHMEET SINGH BHATIA VS. M/S GRANITE GATE PROPERTIES PVT. LTD AND ORS	Rule16(d),NCLT Rules,2016 IBC	12/5/2024	pdf is not show	sanyam65
4705	24-04-2024	0710102076712023(No.of Docs 3)	0710102076712023/10	TRANSFER APPLICATION (IBC)/37(PB)2023	ASHMEET SINGH BHATIA VS. M/S GRANITE GATE PROPERTIES PVT. LTD AND ORS	Rule16(d),NCLT Rules,2016 IBC	12/5/2024	pdf is not show	sanyam65
4707	24-04-2024	0710102076712023(No.of Docs 3)	0710102076712023/10	TRANSFER APPLICATION (IBC)/37(PB)2023	ASHMEET SINGH BHATIA VS. M/S GRANITE GATE PROPERTIES PVT. LTD AND ORS	Rule16(d),NCLT Rules,2016 IBC	12/5/2024	pdf is not show	sanyam65
4709	24-04-2024	0710102076712023(No.of Docs 3)	0710102076712023/10	TRANSFER APPLICATION (IBC)/37(PB)2023	ASHMEET SINGH BHATIA VS. M/S GRANITE GATE PROPERTIES PVT. LTD AND ORS	Rule16(d),NCLT Rules,2016 IBC	12/5/2024	pdf is not show	sanyam65
4711	24-04-2024	0710102076712023(No.of Docs 3)	0710102076712023/10	TRANSFER APPLICATION (IBC)/37(PB)2023	ASHMEET SINGH BHATIA VS. M/S GRANITE GATE PROPERTIES PVT. LTD AND ORS	Rule16(d),NCLT Rules,2016 IBC	12/5/2024	pdf is not show	sanyam65
4713	24-04-2024	0710102076712023(No.of Docs 3)	0710102076712023/10	TRANSFER APPLICATION (IBC)/37(PB)2023	ASHMEET SINGH BHATIA VS. M/S GRANITE GATE PROPERTIES PVT. LTD AND ORS	Rule16(d),NCLT Rules,2016 IBC	12/5/2024	pdf is not show	sanyam65

4715	24-04-2024	0710102076712023(No.of Docs 3)	0710102076712023/10	TRANSFER APPLICATION (IBC)/37(PB)2023	ASHMEET SINGH BHATIA VS. M/S GRANITE GATE PROPERTIES PVT. LTD AND ORS	Rule16(d),NCLT Rules,2016 IBC	12/5/2024	pdf is not show	sanyam65
4717	6/5/2024	0710102016792024(No.of Docs 2)	0710102016792024/15	INTERLOCATORY APPLICATION(COMPANIES ACT)/70(ND)2024	MR SANJIV CHOUDHARY VS. MIS ROSHANARA CLUB LIMITED	Sec. 244(1)	12/5/2024	bookmarking mandatory need every pages sign	KartikeyaMatta
4719	4/5/2024	0710102117882020(No.of Docs 1)	0710102117882020/13	COMPANY PETITION IB (IBC)/92(ND)2021	SOHANAA INTERNATIONAL PRIVATE LIMITED	IBC Under Sec 10	12/5/2024	pagination missing in bookmarking	LIQUIDATOR ANIL BHAT
4721	23-04-2024	0710102010122021(No.of Docs 1)	0710102010122021/3	COMPANY PETITION (COMPANIES ACT)/63(ND)2021	MR . PREM LAL ?S VS. AMBRANE INDIA PVT LTD	Sec. 58(3)	12/5/2024	last order missing	aaryan@sasttralegal
4723	23-04-2024	0710102010122021(No.of Docs 1)	0710102010122021/3	COMPANY PETITION (COMPANIES ACT)/63(ND)2021	MR . PREM LAL ?S VS. AMBRANE INDIA PVT LTD	Sec. 58(3)	12/5/2024	last order missing	aaryan@sasttralegal
4725	5/5/2024	0710102054222023(No.of Docs 2)	0710102054222023/8	COMPANY PETITION (COMPANIES ACT)/124(ND)2023	PRABH PAUL PARMAR VS. ANP ATELIER & ASSOCIATES COMPANY PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	12/5/2024	Wrong file	nidsbits
4727	4/5/2024	0710102013772020(No.of Docs 2)	0710102013772020/3	COMPANY APPLICATION(IBC)/922(ND)2020	JAI PRAKASH SHARMA VS. INDIA CHOICE PRIVATE LIMITED	Application under any other provisions- IBC	12/5/2024	Wrong file	jpluc13@gmail.com
4729	5/5/2024	0710200427362018(No.of Docs 1)	0710200427362018/14	COMPANY PETITION (COMPANIES ACT)/03(ND)2018	AHMEDABAD VADODARA EXPRESSWAY COMPANY LTD.	Application under any other provisions	12/5/2024	bookmarking mandatory	csjalaj
4731	5/5/2024	0710102054222023(No.of Docs 2)	0710102054222023/7	COMPANY PETITION (COMPANIES ACT)/124(ND)2023	PRABH PAUL PARMAR VS. ANP ATELIER & ASSOCIATES COMPANY PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	12/5/2024	Wrong file	nidsbits
4733	6/5/2024	0710102018632024(No.of Docs 1)	0710102018632024/2	INTERLOCUTORY APPLICATION (I.B.C)/1330(ND)2024	DEPARTMENT OF TOWN AND COUNTRY PLANNING HARYANA VS. MR. SATYA PRAKASH GUPTA RESOLUTION PROFESSIONAL	Sec 60(5)	12/5/2024	incomplete file	Srslegal3150
4735	4/5/2024	0710200001972016(No.of Docs 9)	0710200001972016/3	COMPANY PETITION (COMPANIES ACT)/44(ND)2016	VIJAY SHANKAR SINGH VS M/S. GRAND VISION TOUR & TRAVELS PVT. LTD.	Application under any other provisions	12/5/2024	all documents file separately with orderly	dhruvd
4737	5/5/2024	0710102015702024(No.of Docs 2)	0710102015702024/1	COMPANY PETITION (COMPANIES ACT)/68(ND)2024	MR. R. MATHIVANAN VS. ASSOCIATION OF ALLIANCE CLUBS INTERNATIONAL	Sec. 241(1),Sec. 242(4),Sec. 244(1)	12/5/2024	index missing in bookmarking	skbhatt
4739	7/5/2024	0710102070742023(No.of Docs 1)	0710102070742023/2	INTERLOCUTORY APPLICATION (I.B.C)/4616(ND)2023	ROHIT SEHGAL VSOFFICE OF PRINCIPAL COMMISSIONER CGST DELHI (NORTH)	Sec 60(5)	12/5/2024	annexures pages need sign with true copy	rrglawoffice
4741	5/5/2024	0710102028162024(No.of Docs 2)	0710102028162024/1	COMPANY PETITION IB (IBC)/214(PB)2024	VISTRA ITCL (INDIA) LIMITED VS. MRS. ANITA GOYAL	Section 95(1)	12/5/2024	bookmarking mandatory with index need every pages in pdf	SamvadPartners
4743	23-04-2024	0710102010122021(No.of Docs 1)	0710102010122021/3	COMPANY PETITION (COMPANIES ACT)/63(ND)2021	MR . PREM LAL ?S VS. AMBRANE INDIA PVT LTD	Sec. 58(3)	12/5/2024	last order missing	aaryan@sasttralegal

4745	6/5/2024	0710102023142022(No.of Docs 2)	0710102023142022/4	INTERLOCUTORY APPLICATION (I.B.C)/1384(ND)2022	ASHOK KRIPLANI VS. ICICI BANK	Sec 60(5)	12/5/2024	need every pages sign	trishabhh
4747	6/5/2024	0710102021412024(No.of Docs 1)	0710102021412024/4	INTERLOCUTORY APPLICATION (I.B.C)/1379(ND)2024	PAL GARDEN ALLOTTEE WELFARE ASSOCIATION VS. GANGA RAM AGARWAL RESOLUTION PROFESSIONAL OF PAL INFRASTRUCTURE AND DEVELOPMENT PVT. LTD.	Sec 60(5),Sec 60(5)	12/5/2024	index missing pagination missing in bookmarking date missing in vakalatnama	Srslegal3150
4749	6/5/2024	0710102023142022(No.of Docs 2)	0710102023142022/5	INTERLOCUTORY APPLICATION (I.B.C)/1384(ND)2022	ASHOK KRIPLANI VS. ICICI BANK	Sec 60(5)	12/5/2024	need every pages sign	trishabhh
4751	6/5/2024	0710102022762024(No.of Docs 1)	0710102022762024/2	INTERLOCUTORY APPLICATION (I.B.C)/1380(ND)2024	PAL GARDEN ALLOTTEE WELFARE ASSOCIATION VS. GANGA RAM AGARWAL RESOLUTION PROFESSIONAL OF PAL INFRASTRUCTURE AND DEVELOPMENT PVT. LTD.	Sec 60(5)	12/5/2024	index missing pagination missing in bookmarking date missing in vakalatnama	Srslegal3150
4753	23-04-2024	0710102010122021(No.of Docs 1)	0710102010122021/3	COMPANY PETITION (COMPANIES ACT)/63(ND)2021	MR . PREM LAL ?S VS. AMBRANE INDIA PVT LTD	Sec. 58(3)	12/5/2024	last order missing	aaryan@sasttralegal
4755	6/5/2024	0710102017152024(No.of Docs 2)	0710102017152024/1	COMPANY PETITION (COMPANIES ACT)/65(ND)2024	SUMAN LATA GOYAL VS. SAVITRI BUILDTECH PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	12/5/2024	need every pages sign	legalics
4757	1/5/2024	0710200400492006(No.of Docs 1)	0710200400492006/16	COMPANY PETITION (COMPANIES ACT)/86(ND)2006	M/S MAHINDER KUMAR SETH VS M/S SETH HOTELS PRIVATE LIMITED	Application under any other provisions	11/5/2024	pagination missing in bookmarking	chitvan
4759	3/5/2024	0710102094212019(No.of Docs 2)	0710102094212019/10	COMPANY APPLICATION(IBC)/1161(PB)2019	ALCHEMIST ASSET RECONSTRUCTION COMPANY LTD. VS. MANOJ GARG	Sec 60(5)	11/5/2024	NEED OCR TO FILE ACCEPT AFFIDAVIT	adv.ak2020
4761	4/5/2024	0710102067822023(No.of Docs 1)	0710102067822023/7	COMPANY PETITION IB (IBC)/525(ND)2023	ABHILASHA COMMERCIAL PVT.LTD.. VS. METHODEX SYSTEMS PRIVATE LIMITED	IBC under Sec 7	11/5/2024	bookmarking mandatory with index need every pages OCR Compulsory in pdf	mks9818
4763	10/5/2024	0710102109952023(No.of Docs 1)	0710102109952023/1	TRANSFER PETITION(COMPANIES ACT)/43(PB)2023	EMBEE SOFTWARE PRIVATE LIMITED VS. SWASH CONVERGENCE TECHNOLOGIES LIMITED	Sec 433(e)/433(f) of CA 1956	11/5/2024	Wrong file	jrnclt
4765	3/5/2024	0710102083452023(No.of Docs 4)	0710102083452023/2	INTERLOCUTORY APPLICATION (I.B.C)/5376(ND)2023	TATA CAPITAL FINANCIAL SERVICES LIMITED VS. M/S UNICAST AUTOTECH PRIVATE LIMITED THROUGH MR. KANTI MOHAN RASTOGI	Sec 60(5)	11/5/2024	sub index missing in all volumes notary missing sign missing on last page of reply vol 2 or 3 bookmarking as per index missing	KG.D5704

4767	1/5/2024	0710102108982023(No.of Docs 2)	0710102108982023/2	COMPANY PETITION (COMPANIES ACT)/9(ND)2024	DR TEJ KUMAR MATHUR VS. HEALTHSFIRST HEALTHCARE & DIAGNOSTICS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	11/5/2024	OCR Compulsory in pdf 1rs court fees missing in vakalatnama	pulkitluthra
4769	3/5/2024	0710102016372024(No.of Docs 2)	0710102016372024/1	COMPANY PETITION IB (IBC)/211(ND)2024	MELLANOX TECHNOLOGIES INDIA PRIVATE LIMITED	IBC Section 59	11/5/2024	book marking mandatory as per index with pagination	SHANKARCS
4771	30-04-2024	0710102102572023(No.of Docs 2)	0710102102572023/2	INTERLOCUTORY APPLICATION (I.B.C)/6358(ND)2023	AMIT GOEL VS. ASHISH SINGH	Sec 60(5)	11/5/2024	142,to149 pages not clear 140,141 mention type copy	abhi4064
4773	8/5/2024	0710102095112023(No.of Docs 2)	0710102095112023/1	INTERLOCUTORY APPLICATION (I.B.C)/6097(ND)2023	ARUN PRAKASH VS. SANJAY MEHRA (RESOLUTION PROFESSIONAL)	Sec 60(5)	11/5/2024	book marking mandatory as per index with pagination also need sign of rejoinder every page	Laws.lance
4775	29-04-2024	0710102016792024(No.of Docs 1)	0710102016792024/12	INTERLOCATORY APPLICATION(COMPANIES ACT)/70(ND)2024	MR SANJIV CHOUDHARY VS. MIS ROSHANARA CLUB LIMITED	Sec. 244(1)	11/5/2024	bookmarking mandatory with index 1rs court fees date missing in vakalatnama	KartikeyaMatta
4777	1/5/2024	0710102023862022(No.of Docs 2)	0710102023862022/4	INTERLOCUTORY APPLICATION (I.B.C)/1680(ND)2022	SHEKHAR RESORTS LMITED VS. EMPLOYEER STATE INSURANCE CORPORATION	Application under any other provisions- IBC	11/5/2024	bookmarking mandatory need all pages sign OCR Compulsory in pdf	anujksinha
4779	2/5/2024	0710102062782023(No.of Docs 2)	0710102062782023/4	COMPANY PETITION IB (IBC)/491(ND)2023	INDIAN BANK VS. BRIJ MOHAN MAHAJAN	Section 95(1)	11/5/2024	date missing in index	zainkhan
4781	1/5/2024	0710102109132023(No.of Docs 2)	0710102109132023/19	TRANSFER APPLICATION (IBC)/3(PB)2024	WINSOME INVESTOR WELFARE ASSOCIATION VS. MR. AMIT GUPTA THE LIQUIDATOR & ORS.	Rule16(d),NCLT Rules,2016 IBC	11/5/2024	OCR Compulsory in pages	malakbhatt
4783	9/5/2024	0710102080742021(No.of Docs 2)	0710102080742021/2	INTERLOCUTORY APPLICATION (I.B.C)/5147(ND)2021	KAVITA JINDAL VS. VINEET AGARWAL RP	Sec 60(5)	11/5/2024	bookmarking mandatory with index need every pages sign	kshekhar
4785	2/5/2024	0710102019652024(No.of Docs 1)	0710102019652024/1	TRANSFER APPLICATION (IBC)/20(PB)2024	MR. ANIL ANAND PERSONAL GUARANTOR OF CORPORATE DEBTOR ALTAIR INDUSTRIAL TECHNOLOGIES PRIVATE LIMITED) VS. SMALL INDUSTRIAL DEVELOPMENT OF INDIA	Rule16(d),NCLT Rules,2016 IBC	11/5/2024	bookmarking mandatory with index	bhavanaduhoon
4787	1/5/2024	0710102082692019(No.of Docs 2)	0710102082692019/32	COMPANY PETITION (COMPANIES ACT)/78(PB)2019	ASIAN INFRATECH PTE LTD. VS. ENERGY INFRATECH PVT. LTD.	Sec. 213,Sec. 241(1),Sec. 242(4),Application under any other provisions	11/5/2024	pagination missing in bookmarking need every pages sign and true copy in Annexure	agnishaditya
4789	29-04-2024	0710102016792024(No.of Docs 1)	0710102016792024/11	INTERLOCATORY APPLICATION(COMPANIES ACT)/70(ND)2024	MR SANJIV CHOUDHARY VS. MIS ROSHANARA CLUB LIMITED	Sec. 244(1)	11/5/2024	bookmarking mandatory with index 1rs court fees date missing in vakalatnama	KartikeyaMatta
4791	16-04-2024	0710102044632021(No.of Docs 2)	0710102044632021/2	INTERLOCUTORY APPLICATION (I.B.C)/823(ND)2022	DEVENDRA KUMAR SHARMA VS. JBB-EVEREST BUILDTECH PRIVATE LIMITED	Sec 25(j)	11/5/2024	bookmarking mandatory	kunal.godhwani

4793	10/5/2024	0710102076542023(No.of Docs 2)	0710102076542023/15	COMPANY PETITION IB (IBC)/607(PB)2023	PROPLARITY INFRATECH PRIVATE LIMITED VS. SKYHIGH TECHNOBUILD PRIVATE LIMITED	IBC under Sec 7	11/5/2024	need every pages sign	kamal724
4795	19-04-2024	0710102005052024(No.of Docs 4)	0710102005052024/4	COMPANY PETITION (COMPANIES ACT)/31(ND)2024	CHAVI TOLANI VS. KAMALASHA EXPORTS PRIVATE LIMITED	Sec. 59,Sec. 241(1),Sec. 242(4),Section 56	11/5/2024	improper book marking as per index separate file affidavit and vakalatanama different slash	svrccs
4797	16-04-2024	0710102044032021(No.of Docs 2)	0710102044032021/2	INTERLOCUTORY APPLICATION (I.B.C)/822(ND)2022	DEVENDRA KUMAR SHARMA VSJBB-EVEREST BUILDTECH PRIVATE LIMITED	Sec 25(j)	11/5/2024	bookmarking mandatory	kunal.godhwani
4799	16-04-2024	0710102044032021(No.of Docs 2)	0710102044032021/2	INTERLOCUTORY APPLICATION (I.B.C)/822(ND)2022	DEVENDRA KUMAR SHARMA VSJBB-EVEREST BUILDTECH PRIVATE LIMITED	Sec 25(j)	11/5/2024	bookmarking mandatory	kunal.godhwani
4801	16-04-2024	0710102044032021(No.of Docs 2)	0710102044032021/2	INTERLOCUTORY APPLICATION (I.B.C)/822(ND)2022	DEVENDRA KUMAR SHARMA VSJBB-EVEREST BUILDTECH PRIVATE LIMITED	Sec 25(j)	11/5/2024	bookmarking mandatory	kunal.godhwani
4803	16-04-2024	0710102044032021(No.of Docs 2)	0710102044032021/2	INTERLOCUTORY APPLICATION (I.B.C)/822(ND)2022	DEVENDRA KUMAR SHARMA VSJBB-EVEREST BUILDTECH PRIVATE LIMITED	Sec 25(j)	11/5/2024	bookmarking mandatory	kunal.godhwani
4805	1/5/2024	0710102081632023(No.of Docs 2)	0710102081632023/5	COMPANY PETITION IB (IBC)/53(ND)2024	BANK OF MAHARASHTRA VS. M/S SUPERTECH TOWNSHIP PROJECT LIMITED	IBC under Sec 7	11/5/2024	date missing in index	lokeshmalik
4807	2/5/2024	0710102119252020(No.of Docs 4)	0710102119252020/1	INTERLOCUTORY APPLICATION (I.B.C)/5744(ND)2020	VIVEK GAUR VS. SUNIL KUMAR JAIN RESOLUTION PROFESSIONAL	Sec 60(5)	11/5/2024	Wrong file	Anujsinghadv
4809	7/5/2024	0710102098752023(No.of Docs 2)	0710102098752023/7	TRANSFER APPLICATION/47(PB)2023	PRAVESH AGGARWAL VS. PRASAD SPINNERS PVT. LTD.	Rule16(d),NCLT Rules,2016	11/5/2024	pagination missing in bookmarking 3rs court fees missing in vakalatnama	mg270288
4811	2/5/2024	0710102081092023(No.of Docs 1)	0710102081092023/1	INTERLOCUTORY APPLICATION (I.B.C)/5168(PB)2023	VIJAY KISHORE SAXENA VSMR. RAGHAV MALHOTRA	Sec 60(5)	11/5/2024	incomplete file	vishalganda
4813	19-04-2024	0710102005052024(No.of Docs 4)	0710102005052024/4	COMPANY PETITION (COMPANIES ACT)/31(ND)2024	CHAVI TOLANI VS. KAMALASHA EXPORTS PRIVATE LIMITED	Sec. 59,Sec. 241(1),Sec. 242(4),Section 56	11/5/2024	improper book marking as per index separate file affidavit and vakalatanama different slash	svrccs
4815	19-04-2024	0710102005052024(No.of Docs 4)	0710102005052024/4	COMPANY PETITION (COMPANIES ACT)/31(ND)2024	CHAVI TOLANI VS. KAMALASHA EXPORTS PRIVATE LIMITED	Sec. 59,Sec. 241(1),Sec. 242(4),Section 56	11/5/2024	improper book marking as per index separate file affidavit and vakalatanama different slash	svrccs
4817	10/5/2024	0710102104552023(No.of Docs 2)	0710102104552023/2	INTERLOCUTORY APPLICATION (I.B.C)/520(ND)2024	PAWAN KUMAR AGRAWAL VS. RAJESH KUMAR JAIN	Sec 43(1) r/w Sec 44 (1)	11/5/2024	25rs welfare ticket missing in vakalatnama	knmnclt
4819	17-04-2024	0710102085292023(No.of Docs 2)	0710102085292023/2	COMPANY PETITION IB (IBC)/2(ND)2024	CAPSTECH NETWORK PRIVATE LIMITED VS. TOLLMAN INTERNATIONAL PRIVATE LIMITED	IBC Under Sec 9	11/5/2024	pagination missing in bookmarking	Vdcllp
4821	1/5/2024	0710102109132023(No.of Docs 2)	0710102109132023/19	TRANSFER APPLICATION (IBC)/3(PB)2024	WINSOME INVESTOR WELFARE ASSOCIATION VS. MR. AMIT GUPTA THE LIQUIDATOR & ORS.	Rule16(d),NCLT Rules,2016 IBC	11/5/2024	OCR Compulsory in pages	malakbhatt

4823	3/5/2024	0710102037992023(No.of Docs 2)	0710102037992023/7	COMPANY PETITION IB (IBC)/261(ND)2023	DECCANS SAFETY GLASS WORKS PRIVATELIMITED VS. ATS TOWNSHIP PRIVATE LIMITED	IBC under Sec 7	11/5/2024	NDEX PAGE MISSING in book marking and pagination missing in book marking need every page sign of written submission annexures pages need sign with true copy of every page	arjundewan
4825	7/5/2024	0710102105862023(No.of Docs 4)	0710102105862023/6	INTERLOCUTORY APPLICATION (I.B.C)/144(ND)2024	SITEVI INFRAPROJECTS PRIVATE LIMITED VS. RK GOYAL (LIQUIDATOR OF CORPORATE DEBTOR M/S EARTH WATER LIMITED UNDERGOING LIQUIDATION)	Sec 60(5)	11/5/2024	Wrong file	nehagupta
4827	17-04-2024	0710102085292023(No.of Docs 2)	0710102085292023/2	COMPANY PETITION IB (IBC)/2(ND)2024	CAPSTECH NETWORK PRIVATE LIMITED VS. TOLLMAN INTERNATIONAL PRIVATE LIMITED	IBC Under Sec 9	11/5/2024	pagination missing in bookmarking	Vdcllp
4829	15-04-2024	0710102105862023(No.of Docs 2)	0710102105862023/4	INTERLOCUTORY APPLICATION (I.B.C)/144(ND)2024	SITEVI INFRAPROJECTS PRIVATE LIMITED VS. RK GOYAL (LIQUIDATOR OF CORPORATE DEBTOR M/S EARTH WATER LIMITED UNDERGOING LIQUIDATION)	Sec 60(5)	11/5/2024	Wrong file	nehagupta
4831	15-04-2024	0710102105862023(No.of Docs 2)	0710102105862023/4	INTERLOCUTORY APPLICATION (I.B.C)/144(ND)2024	SITEVI INFRAPROJECTS PRIVATE LIMITED VS. RK GOYAL (LIQUIDATOR OF CORPORATE DEBTOR M/S EARTH WATER LIMITED UNDERGOING LIQUIDATION)	Sec 60(5)	11/5/2024	Wrong file	nehagupta
4833	15-04-2024	0710102105862023(No.of Docs 2)	0710102105862023/4	INTERLOCUTORY APPLICATION (I.B.C)/144(ND)2024	SITEVI INFRAPROJECTS PRIVATE LIMITED VS. RK GOYAL (LIQUIDATOR OF CORPORATE DEBTOR M/S EARTH WATER LIMITED UNDERGOING LIQUIDATION)	Sec 60(5)	11/5/2024	Wrong file	nehagupta
4835	15-04-2024	0710102105862023(No.of Docs 2)	0710102105862023/4	INTERLOCUTORY APPLICATION (I.B.C)/144(ND)2024	SITEVI INFRAPROJECTS PRIVATE LIMITED VS. RK GOYAL (LIQUIDATOR OF CORPORATE DEBTOR M/S EARTH WATER LIMITED UNDERGOING LIQUIDATION)	Sec 60(5)	11/5/2024	Wrong file	nehagupta

4837	15-04-2024	0710102105862023(No.of Docs 2)	0710102105862023/4	INTERLOCUTORY APPLICATION (I.B.C)/144(ND)2024	SITEVI INFRAPROJECTS PRIVATE LIMITED VS. RK GOYAL (LIQUIDATOR OF CORPORATE DEBTOR M/S EARTH WATER LIMITED UNDERGOING LIQUIDATION)	Sec 60(5)	11/5/2024	Wrong file	nehagupta
4839	15-04-2024	0710102105862023(No.of Docs 2)	0710102105862023/4	INTERLOCUTORY APPLICATION (I.B.C)/144(ND)2024	SITEVI INFRAPROJECTS PRIVATE LIMITED VS. RK GOYAL (LIQUIDATOR OF CORPORATE DEBTOR M/S EARTH WATER LIMITED UNDERGOING LIQUIDATION)	Sec 60(5)	11/5/2024	Wrong file	nehagupta
4841	15-04-2024	0710102105862023(No.of Docs 2)	0710102105862023/4	INTERLOCUTORY APPLICATION (I.B.C)/144(ND)2024	SITEVI INFRAPROJECTS PRIVATE LIMITED VS. RK GOYAL (LIQUIDATOR OF CORPORATE DEBTOR M/S EARTH WATER LIMITED UNDERGOING LIQUIDATION)	Sec 60(5)	11/5/2024	Wrong file	nehagupta
4843	15-04-2024	0710102105862023(No.of Docs 2)	0710102105862023/4	INTERLOCUTORY APPLICATION (I.B.C)/144(ND)2024	SITEVI INFRAPROJECTS PRIVATE LIMITED VS. RK GOYAL (LIQUIDATOR OF CORPORATE DEBTOR M/S EARTH WATER LIMITED UNDERGOING LIQUIDATION)	Sec 60(5)	11/5/2024	Wrong file	nehagupta
4845	4/5/2024	0710102029032023(No.of Docs 1)	0710102029032023/2	INTERLOCUTORY APPLICATION (I.B.C)/2044(PB)2023	KISHAN GOPAL SOMANI VSMP INDUSTRIAL DEVELOPMENT CORPORATION LIMITED	Sec 54(1)	11/5/2024	bookmarking mandatory with index	adityagoel
4847	17-04-2024	0710102085292023(No.of Docs 2)	0710102085292023/2	COMPANY PETITION IB (IBC)/2(ND)2024	CAPSTECH NETWORK PRIVATE LIMITED VS. TOLLMAN INTERNATIONAL PRIVATE LIMITED	IBC Under Sec 9	11/5/2024	pagination missing in bookmarking	Vdcllp
4849	15-04-2024	0710102105862023(No.of Docs 2)	0710102105862023/4	INTERLOCUTORY APPLICATION (I.B.C)/144(ND)2024	SITEVI INFRAPROJECTS PRIVATE LIMITED VS. RK GOYAL (LIQUIDATOR OF CORPORATE DEBTOR M/S EARTH WATER LIMITED UNDERGOING LIQUIDATION)	Sec 60(5)	11/5/2024	Wrong file	nehagupta
4851	4/5/2024	0710102105272023(No.of Docs 1)	0710102105272023/1	COMPANY APPEAL(COMPANIES ACT)/51(ND)2024	HUNK TEAMNESS SERVICES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI AND HARYANA	Sec 252 (3)	11/5/2024	bookmarking mandatory address Wrong in affidavit	Adveenumarwaha

4853	3/5/2024	0710102010402024(No.of Docs 2)	0710102010402024/6	INTERLOCUTORY APPLICATION (I.B.C)/836(ND)2024	ENGINEERED FACILITY MANAGEMENT SERVICES VS. EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE PVT LTD	Rule 11 of NCLT, 2016	11/5/2024	index missed in file and book marking mandatory as per index with pagination	bajpaianand24
4855	2/5/2024	0710102010602024(No.of Docs 1)	0710102010602024/1	COMPANY PETITION (COMPANIES ACT)/52(PB)2024	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. SUNIL JAIN & CO.	Sec. 140(5)	11/5/2024	bookmarking mandatory	sfionclt
4857	10/5/2024	0710102010582024(No.of Docs 2)	0710102010582024/3	COMPANY APPEAL (IBC)/9(ND)2024	SMT SARITA VS. JATIN MADAN	Sec 42	11/5/2024	Wrong file	ashiwan33
4859	8/5/2024	0710102097802022(No.of Docs 1)	0710102097802022/3	COMPANY PETITION (COMPANIES ACT)/45(ND)2023	CHANDA DEVI VS. BRICKREDSYS INDIA PRIVATE LIMITED	Sec. 59,Sec. 241(1),Sec. 242(4),Sec. 244(1)	11/5/2024	missed enroll no of advocate on vakalatanama and also missed sign of one advocate out of four advocate with enroll no and index page missing in book	rajulshrivastava
4861	3/5/2024	0710102097212019(No.of Docs 2)	0710102097212019/24	COMPANY PETITION IB (IBC)/1617(ND)2019	SUNLARGE INDUSTRIES PVT. LIMITED VS. M/S H.L. TECH FABRICS LTD	IBC Under Sec 9	11/5/2024	Need sign of reply of every pages need english type copy page 39	D1660A2009
4863	1/5/2024	0710200400492006(No.of Docs 1)	0710200400492006/16	COMPANY PETITION (COMPANIES ACT)/86(ND)2006	M/S MAHINDER KUMAR SETH VS M/S SETH HOTELS PRIVATE LIMITED	Application under any other provisions	11/5/2024	pagination missing in bookmarking	chitvan
4865	3/5/2024	0710102037992023(No.of Docs 2)	0710102037992023/6	COMPANY PETITION IB (IBC)/261(ND)2023	DECCANS SAFETY GLASS WORKS PRIVATELIMITED VS. ATS TOWNSHIP PRIVATE LIMITED	IBC under Sec 7	11/5/2024	INDEX PAGE MISSING in book marking and pagination missing in book marking need every page sign of written submission annexures pages need sign with true copy of every page	arjundewan
4867	1/5/2024	0710102082332023(No.of Docs 1)	0710102082332023/2	COMPANY PETITION (COMPANIES ACT)/188(ND)2023	SANDEEP ANAND VS. C.P. WORLD LINES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	11/5/2024	bookmarking mandatory 1rs court fees missing in vakalatnama	anuragchandra
4869	1/5/2024	0710102109132023(No.of Docs 2)	0710102109132023/19	TRANSFER APPLICATION (IBC)/3(PB)2024	WINSOME INVESTOR WELFARE ASSOCIATION VS. MR. AMIT GUPTA THE LIQUIDATOR & ORS.	Rule16(d),NCLT Rules,2016 IBC	11/5/2024	OCR Compulsory in pages	malakbhatt
4871	1/5/2024	0710200400492006(No.of Docs 1)	0710200400492006/16	COMPANY PETITION (COMPANIES ACT)/86(ND)2006	M/S MAHINDER KUMAR SETH VS M/S SETH HOTELS PRIVATE LIMITED	Application under any other provisions	11/5/2024	pagination missing in bookmarking	chitvan
4873	9/5/2024	0710102095592021(No.of Docs 2)	0710102095592021/2	INTERLOCUTORY APPLICATION (I.B.C)/240(ND)2022	NEELAM ANTHWAL VSJBK DEVELOPERS PVT. LTD.	Sec 60(5)	11/5/2024	bookmarking mandatory with index need every pages sign	kshekhar
4875	8/5/2024	0710102094722023(No.of Docs 2)	0710102094722023/2	COMPANY PETITION (COMPANIES ACT)/224(ND)2023	BALJIT SINGH AHLUWALIA VS. MR HARJIT SINGH AHLUWALIA	Sec. 241(1),Sec. 242(4)	11/5/2024	put on ticket blank side in vakalatnama	bhushankapur@NCLT
4877	3/5/2024	0710102035962020(No.of Docs 2)	0710102035962020/17	COMPANY PETITION (COMPANIES ACT)/68(PB)2020	APARNA CHOUDHRIE KALA VS. AQUA TERRA ADVENTURES INDIA PRIVATE LIMITED	Sec 241 (2)	11/5/2024	improper book marking as per index and need complete file to OCR OF REPLY	a4apsingh
4879	17-04-2024	0710102085292023(No.of Docs 2)	0710102085292023/2	COMPANY PETITION IB (IBC)/2(ND)2024	CAPSTECH NETWORK PRIVATE LIMITED VS. TOLLMAN INTERNATIONAL PRIVATE LIMITED	IBC Under Sec 9	11/5/2024	pagination missing in bookmarking	Vdcllp

4881	1/5/2024	0710102109132023(No.of Docs 2)	0710102109132023/19	TRANSFER APPLICATION (IBC)/3(PB)2024	WINSOME INVESTOR WELFARE ASSOCIATION VS. MR. AMIT GUPTA THE LIQUIDATOR & ORS.	Rule16(d),NCLT Rules,2016 IBC	11/5/2024	OCR Compulsory in pages	malakbhatt
4883	8/5/2024	0710102097802022(No.of Docs 1)	0710102097802022/4	COMPANY PETITION (COMPANIES ACT)/45(ND)2023	CHANDA DEVI VS. BRICKREDSYS INDIA PRIVATE LIMITED	Sec. 59,Sec. 241(1),Sec. 242(4),Sec. 244(1)	11/5/2024	missed enroll no of advocate on vakalatanama and also missed sign of one advocate out of four advocate with enroll no and index page missing in book	rajulshrivastava
4885	1/5/2024	0710102158912019(No.of Docs 1)	0710102158912019/18	COMPANY PETITION (COMPANIES ACT)/178(ND)2019	PREET ANAND VS. CP WORLD LINES PVT. LTD.	Sec. 241(1)	11/5/2024	bookmarking mandatory 1rs court fees missing in vakalatnama	anuragchandra
4887	1/5/2024	0710200400492006(No.of Docs 1)	0710200400492006/16	COMPANY PETITION (COMPANIES ACT)/86(ND)2006	M/S MAHINDER KUMAR SETH VS M/S SETH HOTELS PRIVATE LIMITED	Application under any other provisions	11/5/2024	pagination missing in bookmarking	chitvan
4889	3/5/2024	0710102035962020(No.of Docs 2)	0710102035962020/16	COMPANY PETITION (COMPANIES ACT)/68(PB)2020	APARNA CHOUDHRIE KALA VS. AQUA TERRA ADVENTURES INDIA PRIVATE LIMITED	Sec 241 (2)	11/5/2024	book marking mandatory as per index with pagination need complete file to OCR ACCEPT AFFIDAVIT AND Also annexures pages need sign with true copy of every pages	Prashant Bhardwaj
4891	3/5/2024	0710102090752022(No.of Docs 1)	0710102090752022/7	COMPANY PETITION IB (IBC)/814(ND)2022	MS GANESH ENTERPRISES VS. MIS TRIKALP LAMINATES IND. P. LTD	IBC Under Sec 9	11/5/2024	Book marking mandatory and missed index in book marking and also in PDF	advsunilsuthar@gmail
4893	16-04-2024	0710102044632021(No.of Docs 2)	0710102044632021/4	INTERLOCUTORY APPLICATION (I.B.C)/823(ND)2022	DEVENDRA KUMAR SHARMA VS. JBB-EVEREST BUILDTECH PRIVATE LIMITED	Sec 25(j)	11/5/2024	bookmarking mandatory	kunal.godhwani
4895	16-04-2024	0710102044632021(No.of Docs 2)	0710102044632021/4	INTERLOCUTORY APPLICATION (I.B.C)/823(ND)2022	DEVENDRA KUMAR SHARMA VS. JBB-EVEREST BUILDTECH PRIVATE LIMITED	Sec 25(j)	11/5/2024	bookmarking mandatory	kunal.godhwani
4897	16-04-2024	0710102044632021(No.of Docs 2)	0710102044632021/4	INTERLOCUTORY APPLICATION (I.B.C)/823(ND)2022	DEVENDRA KUMAR SHARMA VS. JBB-EVEREST BUILDTECH PRIVATE LIMITED	Sec 25(j)	11/5/2024	bookmarking mandatory	kunal.godhwani
4899	16-04-2024	0710102044632021(No.of Docs 2)	0710102044632021/4	INTERLOCUTORY APPLICATION (I.B.C)/823(ND)2022	DEVENDRA KUMAR SHARMA VS. JBB-EVEREST BUILDTECH PRIVATE LIMITED	Sec 25(j)	11/5/2024	bookmarking mandatory	kunal.godhwani
4901	16-04-2024	0710102044632021(No.of Docs 2)	0710102044632021/2	INTERLOCUTORY APPLICATION (I.B.C)/823(ND)2022	DEVENDRA KUMAR SHARMA VS. JBB-EVEREST BUILDTECH PRIVATE LIMITED	Sec 25(j)	11/5/2024	bookmarking mandatory	kunal.godhwani
4903	16-04-2024	0710102044632021(No.of Docs 2)	0710102044632021/2	INTERLOCUTORY APPLICATION (I.B.C)/823(ND)2022	DEVENDRA KUMAR SHARMA VS. JBB-EVEREST BUILDTECH PRIVATE LIMITED	Sec 25(j)	11/5/2024	bookmarking mandatory	kunal.godhwani
4905	16-04-2024	0710102044632021(No.of Docs 2)	0710102044632021/2	INTERLOCUTORY APPLICATION (I.B.C)/823(ND)2022	DEVENDRA KUMAR SHARMA VS. JBB-EVEREST BUILDTECH PRIVATE LIMITED	Sec 25(j)	11/5/2024	bookmarking mandatory	kunal.godhwani
4907	2/5/2024	0710102020022023(No.of Docs 2)	0710102020022023/9	COMPANY PETITION IB (IBC)/176(ND)2023	UNIWORTH ENTERPRISES LLP VS. STARCO METAPLAST PRIVATE LIMITED	IBC Under Sec 9	11/5/2024	bookmarking mandatory with index need every pages sign	Natasha Dhruman Shah

4909	9/5/2024	07101020751120 21(No.of Docs 2)	07101020751120 21/2	INTERLOCUTORY APPLICATION (I.B.C)/5186(ND)2021	SURYAKANT CHANDRAKANT MISHRA/PRANJAL MISHRA VS. JBK DEVELOPERS PVT. LTD.	Sec 60(5)	11/5/2024	bookmarking mandatory with index need every pages sign	kshekhar
4911	5/5/2024	07101020281720 24(No.of Docs 2)	07101020281720 24/1	COMPANY PETITION IB (IBC)/213(PB)2024	VISTRA ITCL (INDIA) LIMITED VS. MR. AYUSH GOEL	Section 95(1)	11/5/2024	book marking mandatory as per index and also need every page sign	SamvadPartners
4913	3/5/2024	07101020730120 21(No.of Docs 2)	07101020730120 21/9	INTERLOCUTORY APPLICATION (I.B.C)/4995(ND)2021	MS. MAYA GUPTA VSGIRISH BHATIA	Application under any other provisions- IBC	11/5/2024	book marking mandatory as per index with pagination and index page also missing in book marking and need complete file to OCR ACCEPT AIFFIDAVIT	sumansslaw
4915	2/5/2024	07101020779520 23(No.of Docs 2)	07101020779520 23/3	INTERLOCUTORY APPLICATION (I.B.C)/5113(ND)2023	RAJ KUMAR DAD IRP OF M/S BLAZE PROMOTERS PVT. LTD.	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	11/5/2024	bookmarking mandatory as per index with pagination	satishrai
4917	2/5/2024	07101020630620 23(No.of Docs 2)	07101020630620 23/4	COMPANY PETITION IB (IBC)/492(ND)2023	INDIAN BANK VS. SANJEEV MAHAJAN	Section 95(1)	11/5/2024	date missing in index	zainkhan
4919	19-04-2024	07101020050520 24(No.of Docs 4)	07101020050520 24/4	COMPANY PETITION (COMPANIES ACT)/31(ND)2024	CHAVI TOLANI VS. KAMALASHA EXPORTS PRIVATE LIMITED	Sec. 59,Sec. 241(1),Sec. 242(4),Section 56	11/5/2024	improper book marking as per index separate file affidavit and vakalatanama different slash	svrccs
4921	2/5/2024	07101020627720 23(No.of Docs 2)	07101020627720 23/4	COMPANY PETITION IB (IBC)/490(ND)2023	INDIAN BANK VS. SMT. SAMIKSHA MAHAJAN	Section 95(1)	11/5/2024	date missing in index	zainkhan
4923	2/5/2024	07101020630920 23(No.of Docs 2)	07101020630920 23/4	COMPANY PETITION IB (IBC)/493(ND)2023	INDIAN BANK VS. SH. NIMIT MAHAJAN	Section 95(1)	11/5/2024	date missing in index	zainkhan
4925	3/5/2024	07101020822720 23(No.of Docs 1)	07101020822720 23/1 1	INTERLOCUTORY APPLICATION (I.B.C)/5200(ND)2023	MANOJ KUNWAR VS. YOGESH SETHI	Sec 60(5)	11/5/2024	index page missing in book marking ALSO IN PDF AND need OCR TO FILE ACCEPT VAKALATANAMA	niclegal
4927	2/5/2024	07101020188020 24(No.of Docs 2)	07101020188020 24/2	COMPANY PETITION IB (IBC)/146(ND)2024	DYNAMIC FINVEST SERVICES PRIVATE LIMITED VS. RAJIV GOYAL (PERSONAL GUARANTOR OF AKSHAJ INFRA PVT. LTD.)	Section 95(1)	11/5/2024	Wrong file	nakulgandhi
4929	9/5/2024	07101020620720 21(No.of Docs 2)	07101020620720 21/2	INTERLOCUTORY APPLICATION (I.B.C)/4265(ND)2021	RAJA CHAKRAVARTHI VS. JBK DEVELOPERS PVT. LTD.	Sec 60(5)	11/5/2024	bookmarking mandatory with index need every pages sign	kshekhar
4931	9/5/2024	07101020619320 21(No.of Docs 2)	07101020619320 21/2	INTERLOCUTORY APPLICATION (I.B.C)/4366(ND)2021	MR RATNESH KUMAR MISHRA VS. JBK DEVELOPERS PVT. LTD.	Sec 60(5)	11/5/2024	bookmarking mandatory with index need every pages sign	kshekhar
4933	9/5/2024	07101020617020 21(No.of Docs 2)	07101020617020 21/2	INTERLOCUTORY APPLICATION (I.B.C)/4180(ND)2021	DIPESH KUMAR RAY VS. JBK DEVELOPERS PVT. LTD.	Sec 60(5)	11/5/2024	bookmarking mandatory with index need every pages sign	kshekhar
4935	9/5/2024	07101020613720 21(No.of Docs 2)	07101020613720 21/3	INTERLOCUTORY APPLICATION (I.B.C)/4368(ND)2021	MEENAKSHI AHUJA VSJBK DEVELOPERS PVT. LTD.	Sec 60(5)	11/5/2024	bookmarking mandatory with index need every pages sign	kshekhar
4937	9/5/2024	07101020606920 21(No.of Docs 2)	07101020606920 21/3	INTERLOCUTORY APPLICATION (I.B.C)/4208(ND)2021	DIAMOND SAHA VSJBK DEVELOPERS PVT. LTD.	Sec 60(5)	11/5/2024	bookmarking mandatory with index need every pages sign	kshekhar
4939	9/5/2024	07101020606520 21(No.of Docs 2)	07101020606520 21/2	INTERLOCUTORY APPLICATION (I.B.C)/4369(ND)2021	AMMAR ANAS/MALIKA ANWAR SIDDIQUI VSJBK DEVELOPERS PVT. LTD.	Sec 60(5)	11/5/2024	bookmarking mandatory with index need every pages sign	kshekhar

4941	9/5/2024	0710102060672021(No.of Docs 2)	0710102060672021/2	INTERLOCUTORY APPLICATION (I.B.C)/4424(ND)2021	SHAHNAZ PARWEEN/HAMID RAZA VS. JBK DEVELOPERS PVT. LTD.	Sec 60(5)	11/5/2024	bookmarking mandatory with index need every pages sign	kshekhar
4943	2/5/2024	0710102019662024(No.of Docs 1)	0710102019662024/1	TRANSFER APPLICATION (IBC)/19(PB)2024	ANURADHA ANAND VS. SMALL INDUSTRIAL DEVELOPMENT OF INDIA	Rule16(d),NCLT Rules,2016 IBC	11/5/2024	bookmarking mandatory with index	bhavanaduhoon
4945	7/5/2024	0710102019042022(No.of Docs 2)	0710102019042022/6	INTERLOCUTORY APPLICATION (I.B.C)/1723(ND)2022	INABENSA BHARAT PVT. LTD. VS. HARYANA VIDYUT PRASARAN NIGAM LIMITED	Sec 60(5)	10/5/2024	need every page sign and page 39 36 35 33 not readable	Apoorva10
4947	9/5/2024	0710102105472022(No.of Docs 1)	0710102105472022/10	INTERLOCUTORY APPLICATION (I.B.C)/685(PB)2023	ANIL KOHLI RESOLUTION PROFESSIONAL FOR TIRUPATI INFRAPROJECTS PVT LIMITED VSAMANDEEP SINGH SRAN	Application under any other provisions- IBC	10/5/2024	bookmarking mandatory	SamvadPartners
4949	30-04-2024	0710102020972024(No.of Docs 1)	0710102020972024/2	COMPANY PETITION IB (IBC)/171(ND)2024	CAPT. JAIME MESEGUER SANCHIS VS. ZEXUS AIR SERVICES PRIVATE LIMITED	IBC Under Sec 9	10/5/2024	need affidavit and sign of every pages	REENA JAIN
4951	6/5/2024	0710102081802023(No.of Docs 2)	0710102081802023/6	COMPANY PETITION IB (IBC)/636(ND)2023	M/S IPACK SOLUTIONS VS. M/S XTRACTPRO SEATING PRIVATE LIMITED	IBC Under Sec 9	10/5/2024	need every pages sign	karuna22
4953	10/5/2024	0710102105472022(No.of Docs 1)	0710102105472022/11	INTERLOCUTORY APPLICATION (I.B.C)/685(PB)2023	ANIL KOHLI RESOLUTION PROFESSIONAL FOR TIRUPATI INFRAPROJECTS PVT LIMITED VSAMANDEEP SINGH SRAN	Application under any other provisions- IBC	10/5/2024	pagination missing in bookmarking	SamvadPartners
4955	4/5/2024	0710102081242023(No.of Docs 1)	0710102081242023/2	COMPANY PETITION IB (IBC)/632(ND)2023	RAJSHILA SYNTHETICS PRIVATE LIMITED VS. TECHNO AUTO COMPONENTS (INDIA) PRIVATELIMITED	IBC Under Sec 9	10/5/2024	bookmarking mandatory with index	mrinali_p
4957	30-04-2024	0710102052332023(No.of Docs 2)	0710102052332023/6	COMPANY PETITION (COMPANIES ACT)/123(ND)2023	BHARAT DINESH VS. EXPORT PROMOTION COUNCIL FOR HANDICRAFTS	Sec. 169(4)	10/5/2024	affidavit missing in pdf	palashsinghai
4959	29-04-2024	0710102082402023(No.of Docs 2)	0710102082402023/5	COMPANY PETITION IB (IBC)/593(ND)2023	PAWAN KUMAR SHAH VS. VIDIT SHAH	IBC under Sec 7	9/5/2024	OCR Compulsory in pdf	rakesh@12
4961	8/1/2024	0710102002162024(No.of Docs 0)	7.10102E+14	INTERLOCUTORY APPLICATION (I.B.C)/883(ND)2024	ANIL KUMAR MITTAL VS. SURYA KANT JAIPURIA	Application under any other provisions- IBC	9/5/2024	pdf is not show	
4963	8/1/2024	0710102002162024(No.of Docs 0)	7.10102E+14	INTERLOCUTORY APPLICATION (I.B.C)/883(ND)2024	ANIL KUMAR MITTAL VS. SURYA KANT JAIPURIA	Application under any other provisions- IBC	9/5/2024	pdf is not show	
4965	8/1/2024	0710102002162024(No.of Docs 0)	7.10102E+14	INTERLOCUTORY APPLICATION (I.B.C)/883(ND)2024	ANIL KUMAR MITTAL VS. SURYA KANT JAIPURIA	Application under any other provisions- IBC	9/5/2024	pdf is not show	

4967	8/1/2024	0710102002162024(No.of Docs 0)	7.10102E+14	INTERLOCUTORY APPLICATION (I.B.C)/883(ND)2024	ANIL KUMAR MITTAL VS. SURYA KANT JAIPURIA	Application under any other provisions- IBC	9/5/2024	pdf is not show	
4969	30-04-2024	0710102111502019(No.of Docs 2)	0710102111502019/11	COMPANY PETITION IB (IBC)/2432(PB)2019	B.A CHANDRASHEKARA SETTY VS. INTEC INDIA LIMITED	IBC under Sec 7	9/5/2024	need every pages sign and True copy in pdf	arunadhri.iyer
4971	6/5/2024	0710102002732020(No.of Docs 5)	0710102002732020/61	COMPANY PETITION IB (IBC)/300(PB)2020	ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD VS. SARE GURUGRAM PVT LTD	IBC under Sec 7	9/5/2024	501 503 505 506 507 610 611 647 648 649 650 655 656 672 682 683 684 685 686 687 694 695 696 697 698 699 700 701 703 704 705 707 702 all these pages not readable	wamikatrehan
4973	29-04-2024	0710102064332023(No.of Docs 1)	0710102064332023/4	INTERLOCUTORY APPLICATION (I.B.C)/5824(ND)2023	SATYENDRA SHARMA (APPLICATION U/S 60(5)_RELIABLE) VS. STAR INFOVISION PRIVATE LIMITED	Sec 60(5)	9/5/2024	index missing in pdf	Mateen7405
4975	29-04-2024	0710102008872024(No.of Docs 1)	0710102008872024/1	INTERLOCUTORY APPLICATION (I.B.C)/952(ND)2024	PUNJAB NATIONAL BANK VSHARSH KUMAR ARORA	Sec 60(5)	9/5/2024	incomplete file	advocateekta
4977	2/5/2024	0710102013002024(No.of Docs 1)	0710102013002024/1	COMPANY PETITION (COMPANIES ACT)/53(PB)2024	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. S A R B & ASSOCIATES	Sec. 140(5)	9/5/2024	bookmarking mandatory	sfionclt
4979	30-04-2024	0710102001112023(No.of Docs 1)	0710102001112023/1	INTERLOCUTORY APPLICATION (I.B.C)/508(PB)2023	DAIICHI SANKYO COMPANY LIMITED	Rule 11 of NCLT, 2016	9/5/2024	IMPROPER BOOK MARKING AS PER INDEX WRITE ENROL NO OF ADVOCATE MISSED ON VAKALATANAMA	kunal2087
4981	30-04-2024	0710102001112023(No.of Docs 1)	0710102001112023/1	INTERLOCUTORY APPLICATION (I.B.C)/508(PB)2023	DAIICHI SANKYO COMPANY LIMITED	Rule 11 of NCLT, 2016	9/5/2024	IMPROPER BOOK MARKING AS PER INDEX WRITE ENROL NO OF ADVOCATE MISSED ON VAKALATANAMA	kunal2087
4983	30-04-2024	0710102001112023(No.of Docs 1)	0710102001112023/1	INTERLOCUTORY APPLICATION (I.B.C)/508(PB)2023	DAIICHI SANKYO COMPANY LIMITED	Rule 11 of NCLT, 2016	9/5/2024	IMPROPER BOOK MARKING AS PER INDEX WRITE ENROL NO OF ADVOCATE MISSED ON VAKALATANAMA	kunal2087
4985	30-04-2024	0710102001112023(No.of Docs 1)	0710102001112023/1	INTERLOCUTORY APPLICATION (I.B.C)/508(PB)2023	DAIICHI SANKYO COMPANY LIMITED	Rule 11 of NCLT, 2016	9/5/2024	IMPROPER BOOK MARKING AS PER INDEX WRITE ENROL NO OF ADVOCATE MISSED ON VAKALATANAMA	kunal2087
4987	2/5/2024	0710102013422024(No.of Docs 1)	0710102013422024/2	COMPANY PETITION (COMPANIES ACT)/66(PB)2024	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. MOHAN LAL AGARWAL & CO	Sec. 140(5)	9/5/2024	bookmarking mandatory	sfionclt
4989	30-04-2024	0710102062072020(No.of Docs 2)	0710102062072020/23	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/42(ND)2021	KALYANKARI SUPPLIERS PRIVATE LIMITED	Sec. 230-232 - Second Motion,Sec. 230-232 - Second Motion	9/5/2024	page 4 to 7 missing in book marking of reply and need file to OCR	NEERAJ.ARORA
4991	16-02-2024	0710102015332024(No.of Docs 0)	0710102015332024/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/31(ND)2024	PRUDENT DATA SERVICES PRIVATE LIMITED	Sub-section (I) of section 230	9/5/2024	need every pages sign OCR Compulsory in pdf	
4993	29-04-2024	0710102016792024(No.of Docs 1)	0710102016792024/13	INTERLOCATORY APPLICATION(COMPANIES ACT)/70(ND)2024	MR SANJIV CHOUDHARY VS. MIS ROSHANARA CLUB LIMITED	Sec. 244(1)	9/5/2024	bookmarking mandatory with index 1rs court fees date missing in vakalatnama	KartikeyaMatta

4995	2/5/2024	0710102090822023(No.of Docs 1)	0710102090822023/1	COMPANY PETITION (COMPANIES ACT)/55(PB)2024	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. AGARWAL GUPTA & KOHLI	Sec. 140(5)	9/5/2024	bookmarking mandatory	sfionclt
4997	29-04-2024	0710102016792024(No.of Docs 3)	0710102016792024/14	INTERLOCATORY APPLICATION(COMPANIES ACT)/70(ND)2024	MR SANJIV CHOUDHARY VS. MIS ROSHANARA CLUB LIMITED	Sec. 244(1)	9/5/2024	bookmarking mandatory with index 1rs court fees date missing in vakalatnama	KartikeyaMatta
4999	2/5/2024	0710102090742023(No.of Docs 1)	0710102090742023/2	COMPANY PETITION (COMPANIES ACT)/42(PB)2024	SERIOUS FRAUD INVESTIGATION OFFICE VS. VKB & CO.	Sec. 140(5)	9/5/2024	bookmarking mandatory	sfionclt
5001	29-04-2024	0710102020972024(No.of Docs 1)	0710102020972024/1	COMPANY PETITION IB (IBC)/171(ND)2024	CAPT. JAIME MESEGUER SANCHIS VS. ZEXUS AIR SERVICES PRIVATE LIMITED	IBC Under Sec 9	9/5/2024	bookmarking mandatory	REENA JAIN
5003	29-04-2024	0710102095152023(No.of Docs 2)	0710102095152023/11	INTERLOCUTORY APPLICATION (I.B.C)/6213(PB)2023	VIVEK KUMAR RP OF AVJ DEVELOPERS (INDIA) PVT. LTD. VSSUPERB DEVELOPERS PRIVATE LIMITED	Application under any other provisions-IBC,Sec 60(5)	9/5/2024	bookmarking mandatory OCR Compulsory in pdf	karunesh4449
5005	29-04-2024	0710102010652022(No.of Docs 2)	0710102010652022/3	INTERLOCATORY APPLICATION(COMPANIES ACT)/35(PB)2022	AMB INFRAVENTURES PVT. LTD. VS. UNION OF INDIA [THROUGH SFIO] [REPRESENTED THROUGH: MS. SAKSHI SHARMA SENIOR ASST. DIRECTOR SFIO NEW DELHI]	Rule 11 of NCLT	9/5/2024	pagination missing in book marking	ekanshmishra
5007	18-04-2024	0710200413922017(No.of Docs 2)	0710200413922017/107	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	AUDE PRIYA DONATELLE WACZIARG EP ENGEL VS NEEMRANA HOTEL PVT LTD & ORS	Sec. 241(1),Sec. 242(4)	8/5/2024	Wrong file	Ashishlu
5009	18-04-2024	0710200413922017(No.of Docs 2)	0710200413922017/107	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	AUDE PRIYA DONATELLE WACZIARG EP ENGEL VS NEEMRANA HOTEL PVT LTD & ORS	Sec. 241(1),Sec. 242(4)	8/5/2024	Wrong file	Ashishlu
5011	27-04-2024	0710102006592019(No.of Docs 4)	0710102006592019/16	COMPANY PETITION IB (IBC)/323(ND)2019	RATAN SINGH VS. THEME EXPORT PVT LTD	IBC Under Sec 9	8/5/2024	hindi pages need english copy and page 56 not proper visible annexure need sign with true copy 52 to 78	Sagar Agnihotri
5013	29-04-2024	0710102104452023(No.of Docs 2)	0710102104452023/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/18(ND)2024	PRAGITI INTERNET TECHNOLOGIES PRIVATE LIMITED	Sec. 230-232, Sec 234	8/5/2024	book marking mandatory as per index and index page missing in book marking and need every page sign	KALE1956
5015	1/5/2024	0710102008422021(No.of Docs 2)	0710102008422021/18	COMPANY PETITION IB (IBC)/113(ND)2021	VISTRA ITCL LIMITED VS. ANSAL URBAN CONDOMINIUMS PRIVATE LIMITED	IBC under Sec 7	8/5/2024	improper book marking as per index with pagination	Anuja Pethia
5017	29-04-2024	0710102072502020(No.of Docs 2)	0710102072502020/7	INTERLOCUTORY APPLICATION (I.B.C)/2897(ND)2020	M/S COLUMBIA PETRO CHEM PVT LTD VS. M/S PETROLUBE INDIA LTD.	Sec 60(5)	8/5/2024	bookmarking mandatory	mlgadvocate

5019	18-04-2024	0710200413922017(No.of Docs 2)	0710200413922017/107	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	AUDE PRIYA DONATELLE WACZIARG EP ENGEL VS NEEMRANA HOTEL PVT LTD & ORS	Sec. 241(1),Sec. 242(4)	8/5/2024	Wrong file	Ashishlu
5021	3/5/2024	0710102082532023(No.of Docs 2)	0710102082532023/2	COMPANY APPEAL(COMPANIES ACT)/301(ND)2023	CAPITAL ICE FACTORY PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (1)	8/5/2024	book marking mandatory as per index with pagination and index also missing	shambhulaw123
5023	27-04-2024	0710102012092021(No.of Docs 2)	0710102012092021/4	INTERLOCUTORY APPLICATION (I.B.C)/1014(PB)2021	TWENTY FIRST CENTURY WIRE RODS LIMITED VS. CGST AND CENTRAL EXCISE DIVISION - X SILVASSA DAMAN COMMISSIONERATE	Sec 60(5)	8/5/2024	pagination missing in bookmarking need every pages sign	lawoffice
5025	18-04-2024	0710200413922017(No.of Docs 2)	0710200413922017/107	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	AUDE PRIYA DONATELLE WACZIARG EP ENGEL VS NEEMRANA HOTEL PVT LTD & ORS	Sec. 241(1),Sec. 242(4)	8/5/2024	Wrong file	Ashishlu
5027	2/5/2024	0710102062682023(No.of Docs 2)	0710102062682023/3	INTERLOCUTORY APPLICATION (I.B.C)/3949(PB)2023	EXOTIC BUILDCON PRIVATE LIMITED	Sec 60(5)	8/5/2024	bookmarking compulsory.	advswarnika aggarwal
5029	30-04-2024	0710102027232021(No.of Docs 2)	0710102027232021/54	COMPANY PETITION (COMPANIES ACT)/109(PB)2021	UNION OF INDIA THROUGH SFIO VS. AARTI MARKETING PRIVATE LIMITED	Sec 241 (2)	8/5/2024	book marking mandatory as per index and need complete file to OCR DATE MISSING ON VAKALATANAMA	adv_santoshk
5031	3/5/2024	0710102106272023(No.of Docs 1)	0710102106272023/6	INTERLOCUTORY APPLICATION (I.B.C)/6578(ND)2023	KRUPASINDHU MANDAL VS. UTM ENGINEERING PVT LTD	Sec 60(5)	8/5/2024	need translate of hindi page to english page (page no 7 and 22) missed true copy on annexures pages	ADVKARTIK
5033	27-04-2024	0710102020292022(No.of Docs 2)	0710102020292022/2	INTERLOCUTORY APPLICATION (I.B.C)/2111(PB)2022	CGST & CENTRAL EXCISE VSTWENTY FIRST CENTURY WIRE ROOS LTD .	Sec 60(5)	8/5/2024	pagination missing in bookmarking need all pages sign	Hvs@NCLT
5035	28-04-2024	0710102098652022(No.of Docs 3)	0710102098652022/12	TRANSFER PETITION(COMPANIES ACT)/53(PB)2022	MODERN SOLAR PRIVATE LIMITED VS. CLARO ENERGY PRIVATE LIMITED	Sec 433(e)/433(f) of CA 1956	8/5/2024	3 RS COURT FEES MISSED ON VAKALATANAMA	rohitanilrathi1
5037	29-04-2024	0710102098752023(No.of Docs 2)	0710102098752023/6	TRANSFER APPLICATION/47(PB)2023	PRAVESH AGGARWAL VS. PRASAD SPINNERS PVT. LTD.	Rule16(d),NCLT Rules,2016	8/5/2024	pagination missing in book marking as per index need OCR TO file page no 1 to 24 court rs 5 to not visible properly	mg270288
5039	27-04-2024	0710102019672023(No.of Docs 2)	0710102019672023/8	COMPANY PETITION IB (IBC)/165(ND)2023	AARYAVRAT INDIA PRIVATE LIMITED VS. AXIS E CORP SOLUTIONS PRIVATE LIMITED	IBC Under Sec 9	8/5/2024	bookmarking mandatory need every pages in pdf date missing in index	sri8191
5041	3/5/2024	0710102052512023(No.of Docs 2)	0710102052512023/3	INTERLOCUTORY APPLICATION (I.B.C)/3252(ND)2023	UNIVERSAL ENTERPRISE VS. KANTI MOHAN RUSTAGI	Sec 60(5)	7/5/2024	sign missing on reply last page of reply affidavit missing	KG.D5704
5043	2/5/2024	0710102090692023(No.of Docs 1)	0710102090692023/2	COMPANY PETITION (COMPANIES ACT)/41(PB)2024	SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	7/5/2024	bookmarking as per index with page nos ocr missing	sfionclt
5045	29-04-2024	0710102033972022(No.of Docs 1)	0710102033972022/4	COMPANY PETITION IB (IBC)/523(PB)2022	ICICI BANK LIMITED VS. MR. MAYANK SETHI	Section 95(1)	7/5/2024	bookmarking mandatory	RIL ASSOCIATES & ADV

5047	4/5/2024	0710102015302019(No.of Docs 2)	0710102015302019/6	COMPANY APPLICATION(IBC)/862(ND)2019	OYSTER STEEL & IRON PVT. LTD VS. INDIA CHOICE PVT. LTD.	IBC Under Sec 9	7/5/2024	51,to 60 pages not clear	jpluc13@gmail.com
5049	29-04-2024	0710102034782022(No.of Docs 3)	0710102034782022/32	COMPANY PETITION IB (IBC)/612(ND)2022	** WILL BE AUTO FILLED LATER	IBC under Sec 7	7/5/2024	book marking mandatory as per index and need complete file to OCR AND NEED every pages sign in file	advmuskanpuri
5051	29-04-2024	0710102034782022(No.of Docs 3)	0710102034782022/31	COMPANY PETITION IB (IBC)/612(ND)2022	** WILL BE AUTO FILLED LATER	IBC under Sec 7	7/5/2024	bookmarking as per index need every pages sign and ocr	advmuskanpuri
5053	26-04-2024	0710102070122023(No.of Docs 2)	0710102070122023/1	COMPANY PETITION IB (IBC)/509(ND)2023	LAXMI NARAIN MITTAL PROPRIETOR MITTAL PAPERS VS. ARAVALI PRINTERS AND PUBLISHERS PRIVATELIMITED	IBC Under Sec 9	7/5/2024	need every pages sign	askanurag
5055	29-04-2024	0710102021872024(No.of Docs 1)	0710102021872024/1	INTERLOCUTORY APPLICATION (I.B.C)/1509(PB)2024	ARJUN SINGH VS. RABINDRA KUMAR MINTRI	Sec 60(5)	7/5/2024	bookmarking mandatory notary mismatch with affidavit and verified date missing	shrutiranjan07
5057	27-10-2023	0710102082332023(No.of Docs 0)	0710102082332023/1	COMPANY PETITION (COMPANIES ACT)/188(ND)2023	SANDEEP ANAND VS. C.P. WORLD LINES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	7/5/2024	book marking mandatory as per index and complete file to OCR and separately file vakalatanama and 25 welfare fee and 3rs court fee missed on vakalatanama	
5059	26-04-2024	0710102032642023(No.of Docs 1)	0710102032642023/21	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	7/5/2024	pagination missing in bookmarking	agrawalchambers1
5061	30-04-2024	0710102063922023(No.of Docs 1)	0710102063922023/4	COMPANY APPEAL(COMPANIES ACT)/197(ND)2023	PHASE FINANCE & INVESTMENT PRIVATELIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (1)	7/5/2024	INDEX PAGE MISSING IN BOOK MARKING AND IN PDF	aggmegha
5063	29-04-2024	0710102041312023(No.of Docs 1)	0710102041312023/4	COMPANY PETITION (COMPANIES ACT)/116(ND)2023	MRS. PAYAL KULSHRESHTHA VS. ORANGEPLUS MEDIA SOLUTION PRIVATELIMITED	Sec. 241(1),Sec. 242(4)	7/5/2024	need every pages sign and true copy Annexure	Snayak
5065	25-04-2024	0710102095502019(No.of Docs 1)	0710102095502019/6	COMPANY PETITION IB (IBC)/1482(ND)2019	MEKASTER FINLASE PRIVATE LIMITED VS. SAHA BUILDESTATES PRIVATE LIMITED	IBC under Sec 7	7/5/2024	bookmarking mandatory last order missing	abhishekparmar500
5067	3/5/2024	0710102025572024(No.of Docs 2)	0710102025572024/2	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/50(ND)2024	SPRING RESORTS PRIVATE LIMITED	Sec. 230-232, Sec 234	7/5/2024	affidavit address mismatch with notary	Suhas1998
5069	3/5/2024	0710102025572024(No.of Docs 2)	0710102025572024/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/50(ND)2024	SPRING RESORTS PRIVATE LIMITED	Sec. 230-232, Sec 234	7/5/2024	Sachin Agarwal affidavit address mismatch with notary	Suhas1998
5071	26-04-2024	0710102070642021(No.of Docs 1)	0710102070642021/4	COMPANY PETITION IB (IBC)/614(ND)2021	RAM RATAN JAGATI VS. MANGLAM APARTMENTS LIMITED	IBC Under Sec 9	7/5/2024	bookmarking mandatory with index pagination and affidavit	devvartrana
5073	29-04-2024	0710102027952024(No.of Docs 1)	0710102027952024/1	COMPANY PETITION (COMPANIES ACT)/75(ND)2024	GREAT CITY DEVELOPERS PRIVATE LIMITED VS. UJWAL PROPERTIES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	7/5/2024	bookmarking mandatory need sign and true copy missing in Annexure	laxmanverma
5075	27-10-2023	0710102082332023(No.of Docs 0)	0710102082332023/1	COMPANY PETITION (COMPANIES ACT)/188(ND)2023	SANDEEP ANAND VS. C.P. WORLD LINES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	7/5/2024	book marking mandatory as per index and complete file to OCR and separately file vakalatanama and 25 welfare fee and 3rs court fee missed on vakalatanama	

5077	27-10-2023	0710102082332023(No.of Docs 0)	0710102082332023/1	COMPANY PETITION (COMPANIES ACT)/188(ND)2023	SANDEEP ANAND VS. C.P. WORLD LINES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	7/5/2024	book marking mandatory as per index and complete file to OCR and separately file vakalatanama and 25 welfare fee and 3rs court fee missed on vakalatanama	
5079	26-04-2024	0710102016792024(No.of Docs 2)	0710102016792024/10	INTERLOCATORY APPLICATION(COMPANIES ACT)/70(ND)2024	MR SANJIV CHOUDHARY VS. MIS ROSHANARA CLUB LIMITED	Sec. 244(1)	7/5/2024	bookmarking mandatory need all pages sign OCR Compulsory in all pages	rachitsahney
5081	29-04-2024	0710102033982022(No.of Docs 1)	0710102033982022/4	COMPANY PETITION IB (IBC)/524(PB)2022	ICICI BANK LIMITED VS. MRS SEEMA SETHI	Section 95(1)	7/5/2024	bookmarking mandatory	RIL ASSOCIATES & ADV
5083	29-04-2024	0710102032562023(No.of Docs 4)	0710102032562023/7	INTERLOCUTORY APPLICATION (I.B.C)/2068(ND)2023	WAAREE ENERGIES LIMITED VS. DARSHAN SINGH ANAND THE RESOLUTION PROFESSIONAL	Sec 60(5)	7/5/2024	pdf is not show	nikitamanu
5085	27-10-2023	0710102082332023(No.of Docs 0)	0710102082332023/1	COMPANY PETITION (COMPANIES ACT)/188(ND)2023	SANDEEP ANAND VS. C.P. WORLD LINES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	7/5/2024	book marking mandatory as per index and complete file to OCR and separately file vakalatanama and 25 welfare fee and 3rs court fee missed on vakalatanama	
5087	25-04-2024	0710102102662023(No.of Docs 2)	0710102102662023/2	RESTORATION APPLICATION (IBC)/198(ND)2023	M/S ASHTECH (INDIA) PRIVATE LIMITED VSTRN ENERGY PRIVATE LIMITED	Rule 11 of NCLT, 2016	7/5/2024	bookmarking mandatory	rakesh@12
5089	26-04-2024	0710102016852020(No.of Docs 2)	0710102016852020/3	COMPANY APPLICATION(IBC)/1286(PB)2020	RESOLUTION PROFESSIONAL OF M/S. EARTH GRACIA BUILDCON PVT. LTD.	Sec 30	7/5/2024	bookmarking mandatory	Anuja Pethia
5091	4/5/2024	0710102104132023(No.of Docs 1)	0710102104132023/2	COMPANY PETITION IB (IBC)/155(ND)2024	MUKESH KUMAR BANSAL	Section 94(1)	7/5/2024	bookmarking mandatory with index OCR Compulsory in pdf	ska9001
5093	30-04-2024	0710102027232021(No.of Docs 2)	0710102027232021/55	COMPANY PETITION (COMPANIES ACT)/109(PB)2021	UNION OF INDIA THROUGH SFIO VS. AARTI MARKETING PRIVATE LIMITED	Sec 241 (2)	6/5/2024	Book marking mandatory as per index and need complete file to OCR	adv_santoshk
5095	30-04-2024	0710102020542018(No.of Docs 2)	0710102020542018/32	COMPANY PETITION IB (IBC)/1493(PB)2018	ENKAY INDIA RUBBER CO PVT LTD VS. SUMERU PROCESSORS PVT LTD	IBC under Sec 7	6/5/2024	Index page missing in book marking and also pagination missing in book marking reply need sign of every pages	monika.katyal
5097	25-04-2024	0710102009222020(No.of Docs 3)	0710102009222020/8	COMPANY PETITION IB (IBC)/322(ND)2020	DSV AIR AND SEA PRIVATE LIMITED VS. BEOWORLD PRIVATE LIMITED	IBC Under Sec 9	6/5/2024	pdf not clear	kushankgarg25
5099	25-04-2024	0710102009222020(No.of Docs 3)	0710102009222020/8	COMPANY PETITION IB (IBC)/322(ND)2020	DSV AIR AND SEA PRIVATE LIMITED VS. BEOWORLD PRIVATE LIMITED	IBC Under Sec 9	6/5/2024	pdf not clear	kushankgarg25
5101	25-04-2024	0710102009222020(No.of Docs 3)	0710102009222020/8	COMPANY PETITION IB (IBC)/322(ND)2020	DSV AIR AND SEA PRIVATE LIMITED VS. BEOWORLD PRIVATE LIMITED	IBC Under Sec 9	6/5/2024	pdf not clear	kushankgarg25
5103	25-04-2024	0710102009222020(No.of Docs 3)	0710102009222020/8	COMPANY PETITION IB (IBC)/322(ND)2020	DSV AIR AND SEA PRIVATE LIMITED VS. BEOWORLD PRIVATE LIMITED	IBC Under Sec 9	6/5/2024	pdf not clear	kushankgarg25
5105	25-04-2024	0710102022442020(No.of Docs 1)	0710102022442020/1	COMPANY APPLICATION(IBC)/1401(PB)2020	AFFINITY BEAUTY SALON VS. ANURAG CHANDRA	Sec 60(5)	6/5/2024	bookmarking mandatory 1rs court fees missing in vakalatnama	rrglawoffice
5107	25-04-2024	0710102022442020(No.of Docs 1)	0710102022442020/1	COMPANY APPLICATION(IBC)/1401(PB)2020	AFFINITY BEAUTY SALON VS. ANURAG CHANDRA	Sec 60(5)	6/5/2024	bookmarking mandatory 1rs court fees missing in vakalatnama	rrglawoffice
5109	25-04-2024	0710102022442020(No.of Docs 1)	0710102022442020/1	COMPANY APPLICATION(IBC)/1401(PB)2020	AFFINITY BEAUTY SALON VS. ANURAG CHANDRA	Sec 60(5)	6/5/2024	bookmarking mandatory 1rs court fees missing in vakalatnama	rrglawoffice
5111	25-04-2024	0710102022442020(No.of Docs 1)	0710102022442020/1	COMPANY APPLICATION(IBC)/1401(PB)2020	AFFINITY BEAUTY SALON VS. ANURAG CHANDRA	Sec 60(5)	6/5/2024	bookmarking mandatory 1rs court fees missing in vakalatnama	rrglawoffice

5113	30-04-2024	0710102018882021(No.of Docs 1)	0710102018882021/17	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/95(ND)2021	JADE E SERVICES PRIVATE LIMITED	Sec. 230-232 - Second Motion	6/5/2024	Book marking mandatory as per index with pagination and index page missing in book marking	anubhavnclt
5115	25-04-2024	0710102092892023(No.of Docs 1)	0710102092892023/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/16(ND)2024	G.G.ICE AND COLD STORAGE PRIVATE LIMITED VS. NA	Sec. 230-232 - Second Motion	6/5/2024	bookmarking mandatory	advcsyadav
5117	29-04-2024	0710102013422024(No.of Docs 1)	0710102013422024/1	COMPANY PETITION (COMPANIES ACT)/66(PB)2024	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. MOHAN LAL AGARWAL & CO	Sec. 140(5)	6/5/2024	25rs welfare 3rs court fees missing in vakalatnama	ads legal nclt
5119	30-04-2024	0710102059362022(No.of Docs 2)	0710102059362022/6	COMPANY PETITION IB (IBC)/658(ND)2022	M/S VISIONTECH AUTOMATION VS. M/S DABUR INDIA LTD.	IBC Under Sec 9	6/5/2024	Need every pages sign of written submission	vishal371adv
5121	2/5/2024	0710102102222023(No.of Docs 3)	0710102102222023/4	INTERLOCATORY APPLICATION(COMPANIES ACT)/404(ND)2023	VIKKY DANG VS. MR. SHAILENDRA SINGH & ORS.	Rule 11 of NCLT	6/5/2024	bookmarking are mandatory 37-64,128 page not clear	advshivanshu
5123	30-04-2024	0710102064282023(No.of Docs 1)	0710102064282023/5	COMPANY APPEAL(COMPANIES ACT)/310(ND)2023	R3 PLANNERS PRIVATE LIMITED VS. INCOME TAX DEPARTMENT	Sec 252 (3)	6/5/2024	Incomplete file uploaded	Sanchit2017
5125	29-04-2024	0710102090692023(No.of Docs 1)	0710102090692023/1	COMPANY PETITION (COMPANIES ACT)/41(PB)2024	SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	6/5/2024	25rs welfare ticket 3rs court fees missing date missing in vakalatnama	ads legal nclt
5127	16-04-2024	0710102066712023(No.of Docs 4)	0710102066712023/5	COMPANY PETITION IB (IBC)/558(ND)2023	ASTRUM VALUE HOMES PRIVATE LIMITED VS. STANZA DEVELOPERS AND INFRASTRUCTUREPRIVATE LIMITED	IBC under Sec 7	6/5/2024	Wrong file	AnannyaGhosh
5129	16-04-2024	0710102066712023(No.of Docs 4)	0710102066712023/5	COMPANY PETITION IB (IBC)/558(ND)2023	ASTRUM VALUE HOMES PRIVATE LIMITED VS. STANZA DEVELOPERS AND INFRASTRUCTUREPRIVATE LIMITED	IBC under Sec 7	6/5/2024	Wrong file	AnannyaGhosh
5131	16-04-2024	0710102066712023(No.of Docs 4)	0710102066712023/5	COMPANY PETITION IB (IBC)/558(ND)2023	ASTRUM VALUE HOMES PRIVATE LIMITED VS. STANZA DEVELOPERS AND INFRASTRUCTUREPRIVATE LIMITED	IBC under Sec 7	6/5/2024	Wrong file	AnannyaGhosh
5133	16-04-2024	0710102066712023(No.of Docs 4)	0710102066712023/5	COMPANY PETITION IB (IBC)/558(ND)2023	ASTRUM VALUE HOMES PRIVATE LIMITED VS. STANZA DEVELOPERS AND INFRASTRUCTUREPRIVATE LIMITED	IBC under Sec 7	6/5/2024	Wrong file	AnannyaGhosh
5135	16-04-2024	0710102066712023(No.of Docs 4)	0710102066712023/5	COMPANY PETITION IB (IBC)/558(ND)2023	ASTRUM VALUE HOMES PRIVATE LIMITED VS. STANZA DEVELOPERS AND INFRASTRUCTUREPRIVATE LIMITED	IBC under Sec 7	6/5/2024	Wrong file	AnannyaGhosh

5137	16-04-2024	07101020667120 23(No.of Docs 4)	07101020667120 23/5	COMPANY PETITION IB (IBC)/558(ND)2023	ASTRUM VALUE HOMES PRIVATE LIMITED VS. STANZA DEVELOPERS AND INFRASTRUCTUREPRIVATE LIMITED	IBC under Sec 7	6/5/2024	Wrong file	AnannyaGhosh
5139	16-04-2024	07101020667120 23(No.of Docs 4)	07101020667120 23/5	COMPANY PETITION IB (IBC)/558(ND)2023	ASTRUM VALUE HOMES PRIVATE LIMITED VS. STANZA DEVELOPERS AND INFRASTRUCTUREPRIVATE LIMITED	IBC under Sec 7	6/5/2024	Wrong file	AnannyaGhosh
5141	16-04-2024	07101020667120 23(No.of Docs 4)	07101020667120 23/5	COMPANY PETITION IB (IBC)/558(ND)2023	ASTRUM VALUE HOMES PRIVATE LIMITED VS. STANZA DEVELOPERS AND INFRASTRUCTUREPRIVATE LIMITED	IBC under Sec 7	6/5/2024	Wrong file	AnannyaGhosh
5143	16-04-2024	07101020667120 23(No.of Docs 4)	07101020667120 23/5	COMPANY PETITION IB (IBC)/558(ND)2023	ASTRUM VALUE HOMES PRIVATE LIMITED VS. STANZA DEVELOPERS AND INFRASTRUCTUREPRIVATE LIMITED	IBC under Sec 7	6/5/2024	Wrong file	AnannyaGhosh
5145	22-04-2024	07101020700320 22(No.of Docs 2)	07101020700320 22/4	COMPANY APPEAL(COMPANIES ACT)/206(ND)2022	NEELGAGAN INFRABUILD PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (1)	5/5/2024	Wrong file	abhay@123
5147	3/4/2024	07101020700520 22(No.of Docs 2)	07101020700520 22/4	COMPANY APPEAL(COMPANIES ACT)/212(ND)2022	THREE C INFRATECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (1)	5/5/2024	OCR Compulsory in all pages	abhay@123
5149	3/4/2024	07101020700520 22(No.of Docs 2)	07101020700520 22/4	COMPANY APPEAL(COMPANIES ACT)/212(ND)2022	THREE C INFRATECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (1)	5/5/2024	OCR Compulsory in all pages	abhay@123
5151	3/4/2024	07101020700520 22(No.of Docs 2)	07101020700520 22/4	COMPANY APPEAL(COMPANIES ACT)/212(ND)2022	THREE C INFRATECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (1)	5/5/2024	OCR Compulsory in all pages	abhay@123
5153	3/4/2024	07101020700520 22(No.of Docs 2)	07101020700520 22/4	COMPANY APPEAL(COMPANIES ACT)/212(ND)2022	THREE C INFRATECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (1)	5/5/2024	OCR Compulsory in all pages	abhay@123
5155	29-04-2024	07101020950620 23(No.of Docs 2)	07101020950620 23/3	INTERLOCUTORY APPLICATION (I.B.C)/6210(PB)2023	VIVEK KUMAR RP OF AVJ DEVELOPERS (INDIA) PVT. LTD. VSRAJU INVESTMENTS PRIVATE LIMITED	Application under any other provisions- IBC,Sec 60(5)	5/5/2024	bookmarking mandatory with OCR Compulsory in pdf	karunesh4449
5157	6/11/2023	07101020967220 23(No.of Docs 0)	07101020967220 23/4	INTERLOCUTORY APPLICATION (I.B.C)/6047(PB)2023	DBS BANK LTD. VS. M/S EDU SMART SERVICES PVT. LTD.	Application under any other provisions- IBC	5/5/2024	need every pages sign	
5159	11/4/2024	07101020818220 23(No.of Docs 1)	07101020818220 23/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/331(ND)2023	SINGHAL MATTA VS. MS. BHAVNA LUTHER	Application under any other provisions	5/5/2024	bookmarking mandatory	Abhijeetnegi

5161	11/4/2024	0710102081822023(No.of Docs 1)	0710102081822023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/331(ND)2023	SINGHAL MATTA VS. MS. BHAVNA LUTHER	Application under any other provisions	5/5/2024	bookmarking mandatory	Abhijeetnegi
5163	11/4/2024	0710102081822023(No.of Docs 1)	0710102081822023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/331(ND)2023	SINGHAL MATTA VS. MS. BHAVNA LUTHER	Application under any other provisions	5/5/2024	bookmarking mandatory	Abhijeetnegi
5165	11/4/2024	0710102081822023(No.of Docs 1)	0710102081822023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/331(ND)2023	SINGHAL MATTA VS. MS. BHAVNA LUTHER	Application under any other provisions	5/5/2024	bookmarking mandatory	Abhijeetnegi
5167	12/4/2024	0710102097742023(No.of Docs 2)	0710102097742023/9	INTERVENTION PETITION (IBC)/83(ND)2023	SVIP REALITY PRIVATE LIMITED VS. RAJIV BAJAJ RESOLUTION PROFESSIONAL DIAMOND IT INFRACON PVT. LTD.	Sec 60(5)	5/5/2024	pagination missing in book marking as per index	LQRAJIVBAJAJ
5169	12/4/2024	0710102097742023(No.of Docs 2)	0710102097742023/9	INTERVENTION PETITION (IBC)/83(ND)2023	SVIP REALITY PRIVATE LIMITED VS. RAJIV BAJAJ RESOLUTION PROFESSIONAL DIAMOND IT INFRACON PVT. LTD.	Sec 60(5)	5/5/2024	pagination missing in book marking as per index	LQRAJIVBAJAJ
5171	12/4/2024	0710102097742023(No.of Docs 2)	0710102097742023/9	INTERVENTION PETITION (IBC)/83(ND)2023	SVIP REALITY PRIVATE LIMITED VS. RAJIV BAJAJ RESOLUTION PROFESSIONAL DIAMOND IT INFRACON PVT. LTD.	Sec 60(5)	5/5/2024	pagination missing in book marking as per index	LQRAJIVBAJAJ
5173	12/4/2024	0710102097742023(No.of Docs 2)	0710102097742023/9	INTERVENTION PETITION (IBC)/83(ND)2023	SVIP REALITY PRIVATE LIMITED VS. RAJIV BAJAJ RESOLUTION PROFESSIONAL DIAMOND IT INFRACON PVT. LTD.	Sec 60(5)	5/5/2024	pagination missing in book marking as per index	LQRAJIVBAJAJ
5175	26-04-2024	0710102098762023(No.of Docs 2)	0710102098762023/7	TRANSFER APPLICATION/46(PB)2023	PRAVESH AGGARWAL VS. HAKIM MOTI RAM AND SONS PRIVATE LIMITED	Rule16(d),NCLT Rules,2016	5/5/2024	OCR Compulsory in pdf	mg270288
5177	22-04-2024	0710102098962023(No.of Docs 5)	0710102098962023/25	TRANSFER PETITION(COMPANIES ACT)/29(PB)2023	CHANDER MOHAN KAPOOR VS. UNIVERSAL BUILDWELL PVT. LTD.	Any other provision - Govt body,Any other provision - Govt body	5/5/2024	bookmarking mandatory	Rashmi Chopra
5179	25-04-2024	0710102102462023(No.of Docs 1)	0710102102462023/1	INTERLOCUTORY APPLICATION (I.B.C)/6368(ND)2023	RAHUL JINDAL RESOLUTION PROFESSIONAL	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	5/5/2024	pagination missing in bookmarking put on tickets blank side in vakalatnama	NeerajKhapra
5181	21-04-2024	0710102104072023(No.of Docs 2)	0710102104072023/3	INTERLOCATORY APPLICATION(COMPANIES ACT)/409(ND)2023	SHRI GAURAV HOTA VS. SMT SHRUTI JAYANT GOKHALE	Rule 32	5/5/2024	bookmarking mandatory OCR Compulsory in pdf	Legaladvisorshiva
5183	18-04-2024	0710102104072023(No.of Docs 1)	0710102104072023/2	INTERLOCATORY APPLICATION(COMPANIES ACT)/409(ND)2023	SHRI GAURAV HOTA VS. SMT SHRUTI JAYANT GOKHALE	Rule 32	5/5/2024	book marking mandatory as per index as per index	Legaladvisorshiva
5185	24-04-2024	0710102021342018(No.of Docs 2)	0710102021342018/48	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	AUDE PRIYA DONATELLE WACZIARG EP ENGEL VS. NEEMRANA HOTELS PRIVATE LIMITED	Sec. 242(4)	5/5/2024	18 to 20 pages not clear pagination missing in bookmarking	nidhimohanparashar

5187	24-04-2024	0710102021342018(No.of Docs 8)	0710102021342018/47	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	AUDE PRIYA DONATELLE WACZIARG EP ENGEL VS. NEEMRANA HOTELS PRIVATE LIMITED	Sec. 242(4)	5/5/2024	pagination missing in book marking as per index page 157 not readable	nidhimohanparashar
5189	1/5/2024	0710102075042023(No.of Docs 1)	0710102075042023/7	COMPANY PETITION IB (IBC)/543(ND)2023	KALPATARU POWER TRANSMISSION LIMITED VS. NEXGEN INFRACON PRIVATE LIMITED	IBC Under Sec 9	5/5/2024	improper book marking as per index	SADAPURNA18
5191	22-04-2024	0710102039352022(No.of Docs 2)	0710102039352022/4	INTERLOCUTORY APPLICATION (I.B.C)/2366(ND)2022	VIPUL KANT UPADHYAY VS. MANOJ KUMAR ANAND	Application under any other provisions- IBC	5/5/2024	OCR in pdf bookmarking mandatory need all in pages sign	swastikakumari@ymail
5193	24-04-2024	0710102104882023(No.of Docs 2)	0710102104882023/5	INTERLOCUTORY APPLICATION (I.B.C)/264(ND)2024	MR. VIJENDER KUMAR JAIN VS. VARUN SHARMA	Sec 43(1) r/w Sec 44 (1)	5/5/2024	pagination missing in book marking as per index mismatched address affidavit with notary	ashishgupta2310
5195	26-04-2024	0710102105322023(No.of Docs 3)	0710102105322023/1	TRANSFER APPLICATION (IBC)/73(PB)2023	M/S SAYAM SHARES & SECURITIES PRIVATE LIMITED VS. IDBI BANK LTD	Rule16(d),NCLT Rules,2016 IBC	5/5/2024	bookmarking mandatory true copy and sign in Annexure	D&K Law
5197	25-04-2024	0710102034782022(No.of Docs 2)	0710102034782022/30	COMPANY PETITION IB (IBC)/612(ND)2022	** WILL BE AUTO FILLED LATER	IBC under Sec 7	5/5/2024	pagination missing in bookmarking	advmuskanpuri
5199	29-04-2024	0710102108202023(No.of Docs 3)	0710102108202023/4	COMPANY APPEAL (IBC)/1(ND)2024	NTPC LIMITED VS. RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF M/S TECPRO SYSTEMS LTD	Sec 42	5/5/2024	NEED TYPE COPY OF ENGLISH 53 AND 54 OF HINDI PAGE	vikramsinghbaid
5201	19-04-2024	0710102104802023(No.of Docs 1)	0710102104802023/3	COMPANY APPEAL(COMPANIES ACT)/6(ND)2024	SIMPLEX POWER SYSTEMS & CONTROLS PRIVATE LIMITED VS. DCIT HIGH COURT	Sec 252 (3)	5/5/2024	Affidavit missed	purbey31
5203	19-04-2024	0710102104802023(No.of Docs 1)	0710102104802023/3	COMPANY APPEAL(COMPANIES ACT)/6(ND)2024	SIMPLEX POWER SYSTEMS & CONTROLS PRIVATE LIMITED VS. DCIT HIGH COURT	Sec 252 (3)	5/5/2024	Affidavit missed	purbey31
5205	19-04-2024	0710102104802023(No.of Docs 1)	0710102104802023/3	COMPANY APPEAL(COMPANIES ACT)/6(ND)2024	SIMPLEX POWER SYSTEMS & CONTROLS PRIVATE LIMITED VS. DCIT HIGH COURT	Sec 252 (3)	5/5/2024	Affidavit missed	purbey31
5207	19-04-2024	0710102104802023(No.of Docs 1)	0710102104802023/3	COMPANY APPEAL(COMPANIES ACT)/6(ND)2024	SIMPLEX POWER SYSTEMS & CONTROLS PRIVATE LIMITED VS. DCIT HIGH COURT	Sec 252 (3)	5/5/2024	Affidavit missed	purbey31
5209	19-04-2024	0710102104802023(No.of Docs 1)	0710102104802023/3	COMPANY APPEAL(COMPANIES ACT)/6(ND)2024	SIMPLEX POWER SYSTEMS & CONTROLS PRIVATE LIMITED VS. DCIT HIGH COURT	Sec 252 (3)	5/5/2024	Affidavit missed	purbey31
5211	19-04-2024	0710102104802023(No.of Docs 1)	0710102104802023/3	COMPANY APPEAL(COMPANIES ACT)/6(ND)2024	SIMPLEX POWER SYSTEMS & CONTROLS PRIVATE LIMITED VS. DCIT HIGH COURT	Sec 252 (3)	5/5/2024	Affidavit missed	purbey31
5213	19-04-2024	0710102104802023(No.of Docs 1)	0710102104802023/3	COMPANY APPEAL(COMPANIES ACT)/6(ND)2024	SIMPLEX POWER SYSTEMS & CONTROLS PRIVATE LIMITED VS. DCIT HIGH COURT	Sec 252 (3)	5/5/2024	Affidavit missed	purbey31

5215	19-04-2024	0710102104802023(No.of Docs 1)	0710102104802023/3	COMPANY APPEAL(COMPANIES ACT)/6(ND)2024	SIMPLEX POWER SYSTEMS & CONTROLS PRIVATE LIMITED VS. DCIT HIGH COURT	Sec 252 (3)	5/5/2024	Affidavit missed	purbey31
5217	19-04-2024	0710102104802023(No.of Docs 1)	0710102104802023/3	COMPANY APPEAL(COMPANIES ACT)/6(ND)2024	SIMPLEX POWER SYSTEMS & CONTROLS PRIVATE LIMITED VS. DCIT HIGH COURT	Sec 252 (3)	5/5/2024	Affidavit missed	purbey31
5219	23-04-2024	0710102071172023(No.of Docs 2)	0710102071172023/6	COMPANY APPEAL(COMPANIES ACT)/279(ND)2023	SANTOSH AGGARWAL VS. REGISTRAR OF COMPANIES (VIVID CHEM PRIVATE LIMITED)	Sec 252 (3)	5/5/2024	vakalatnama not clear	CSGKUMAR
5221	26-04-2024	0710102097252023(No.of Docs 1)	0710102097252023/2	TRANSFER APPLICATION (IBC)/2(PB)2024	CM SMITH & SONS LIMITED THROUGH ITS PROMOTER & SHAREHOLDER SHRI RATILAL SMITH VS. HAQ STEELS PRIVATE LIMITED	Rule16(d),NCLT Rules,2016 IBC	5/5/2024	bookmarking mandatory with index OCR Compulsory in pdf	BHAVIK99
5223	24-04-2024	0710102000522024(No.of Docs 3)	0710102000522024/5	COMPANY PETITION (COMPANIES ACT)/6(ND)2024	RAJESH KUMAR CHAUDHARY VS. MR. VISHU CHAUDHARY DIRECTOR	Sec. 241(1),Sec. 242(4)	5/5/2024	Book marking mandatory as per index with pagination need every page sign of reply address missing in affidavit page no 37 annexures every page need sign with	apfc99
5225	23-04-2024	0710102068112023(No.of Docs 2)	0710102068112023/4	INTERLOCUTORY APPLICATION (I.B.C)/4599(ND)2023	OZONE WASTE LLP VSPURVANCHAL VIDHYUT VITRAN NIGAM LIMITED	Sec 60(5)	5/5/2024	bookmarking mandatory OCR Compulsory in pdf need every pages sign affidavit missing	PRADEEPNCLT
5227	25-04-2024	0710102008262024(No.of Docs 1)	0710102008262024/1	INTERLOCUTORY APPLICATION (I.B.C)/711(PB)2024	DELHI BARODA ROAD CARRIER PRIVATE LIMITED THROUGH THE SUCESSFUL RESOLUTION APPLICANT VS. DCB BANK LIMITED	Sec 60(5)	5/5/2024	bookmarking mandatory	Laws.lance
5229	5/4/2024	0710102008152024(No.of Docs 2)	0710102008152024/5	INTERLOCUTORY APPLICATION (I.B.C)/438(ND)2024	ANIL BHALLA SUSPENDED DIRECTOR UNSECURED FINANCIAL CREDITOR OF THE CD VS. MR. RAJEEV LOCHAN LIQUIDATOR OF THE CORPORATE DEBTOR	Rule 11 of NCLT, 2016	5/5/2024	pagination missing in bookmarking	Adityamadaan
5231	5/4/2024	0710102008152024(No.of Docs 2)	0710102008152024/5	INTERLOCUTORY APPLICATION (I.B.C)/438(ND)2024	ANIL BHALLA SUSPENDED DIRECTOR UNSECURED FINANCIAL CREDITOR OF THE CD VS. MR. RAJEEV LOCHAN LIQUIDATOR OF THE CORPORATE DEBTOR	Rule 11 of NCLT, 2016	5/5/2024	pagination missing in bookmarking	Adityamadaan

5233	5/4/2024	0710102008152024(No.of Docs 2)	0710102008152024/5	INTERLOCUTORY APPLICATION (I.B.C)/438(ND)2024	ANIL BHALLA SUSPENDED DIRECTOR UNSECURED FINANCIAL CREDITOR OF THE CD VS. MR. RAJEEV LOCHAN LIQUIDATOR OF THE CORPORATE DEBTOR	Rule 11 of NCLT, 2016	5/5/2024	pagination missing in bookmarking	Adityamadaan
5235	5/4/2024	0710102008152024(No.of Docs 2)	0710102008152024/5	INTERLOCUTORY APPLICATION (I.B.C)/438(ND)2024	ANIL BHALLA SUSPENDED DIRECTOR UNSECURED FINANCIAL CREDITOR OF THE CD VS. MR. RAJEEV LOCHAN LIQUIDATOR OF THE CORPORATE DEBTOR	Rule 11 of NCLT, 2016	5/5/2024	pagination missing in bookmarking	Adityamadaan
5237	23-04-2024	0710102010792024(No.of Docs 1)	0710102010792024/1	COMPANY PETITION (COMPANIES ACT)/63(ND)2024	IRMIN BATRA VS. EICHER MOTORS LIMITED	Sec. 241(1),Sec. 242(4)	5/5/2024	need every pages sign	shivcharangarg&asso
5239	20-04-2024	0710102012222024(No.of Docs 2)	0710102012222024/2	INTERLOCUTORY APPLICATION (I.B.C)/1265(PB)2024	MANISH MITTAL VS. M/S PIYUSH COLONISERS LTD.	Sec 60(5)	5/5/2024	affidavit verified Wrong details	abhi4064
5241	24-04-2024	0710102021342018(No.of Docs 2)	0710102021342018/51	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	AUDE PRIYA DONATELLE WACZIARG EP ENGEL VS. NEEMRANA HOTELS PRIVATE LIMITED	Sec. 242(4)	5/5/2024	pagination missing in bookmarking	nidhimohanparashar
5243	24-04-2024	0710102021342018(No.of Docs 2)	0710102021342018/53	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	AUDE PRIYA DONATELLE WACZIARG EP ENGEL VS. NEEMRANA HOTELS PRIVATE LIMITED	Sec. 242(4)	5/5/2024	pagination missing in bookmarking	nidhimohanparashar
5245	20-04-2024	0710102004092023(No.of Docs 1)	0710102004092023/3	INTERLOCUTORY APPLICATION (I.B.C)/706(ND)2023	NOBLE CO-OPERATIVE BANK LIMITED VS. VIVEK PRAKASH	Application under any other provisions-IBC,Section 121(1)	5/5/2024	bookmarking mandatory	VMLAWOFFICE
5247	23-04-2024	0710102014622024(No.of Docs 2)	0710102014622024/3	INTERLOCUTORY APPLICATION (I.B.C)/781(ND)2024	GAUTAM SINGHAL VS. RAVI MITTAL	19(2)	5/5/2024	OCR Compulsory in pdf bookmarking mandatory	LQRAJIVBAJAJ
5249	23-04-2024	0710102014622024(No.of Docs 2)	0710102014622024/3	INTERLOCUTORY APPLICATION (I.B.C)/781(ND)2024	GAUTAM SINGHAL VS. RAVI MITTAL	19(2)	5/5/2024	OCR Compulsory in pdf bookmarking mandatory	LQRAJIVBAJAJ
5251	23-04-2024	0710102014622024(No.of Docs 2)	0710102014622024/3	INTERLOCUTORY APPLICATION (I.B.C)/781(ND)2024	GAUTAM SINGHAL VS. RAVI MITTAL	19(2)	5/5/2024	OCR Compulsory in pdf bookmarking mandatory	LQRAJIVBAJAJ
5253	23-04-2024	0710102014622024(No.of Docs 2)	0710102014622024/3	INTERLOCUTORY APPLICATION (I.B.C)/781(ND)2024	GAUTAM SINGHAL VS. RAVI MITTAL	19(2)	5/5/2024	OCR Compulsory in pdf bookmarking mandatory	LQRAJIVBAJAJ

5255	23-04-2024	0710102015052024(No.of Docs 2)	0710102015052024/1	RESTORATION APPLICATION (IBC)/17(PB)2024	AJR INFRA AND TOLLING LTD. ·(FORMERLY M/S GAMMON INFRASTRUCTURE PROJECTS LTD.) THROUGH ITS AUTHORISED REPRESENTATIVE MR. PRAVIN ARATHE VS. SUTANU SINHA	Application under any other provisions- IBC	5/5/2024	bookmarking mandatory affidavit with index	a.parashar
5257	11/4/2023	0710102033022023(No.of Docs 0)	0710102033022023/4	COMPANY PETITION (COMPANIES ACT)/115(ND)2023	EICT POSEIDON INNOVATION INDIA PRIVATELIMITED	Sub-Section (1) 0f Section 66.	5/5/2024	pagination missing in bookmarking	
5259	11/4/2023	0710102033022023(No.of Docs 0)	0710102033022023/4	COMPANY PETITION (COMPANIES ACT)/115(ND)2023	EICT POSEIDON INNOVATION INDIA PRIVATELIMITED	Sub-Section (1) 0f Section 66.	5/5/2024	pagination missing in bookmarking	
5261	11/4/2023	0710102033022023(No.of Docs 0)	0710102033022023/4	COMPANY PETITION (COMPANIES ACT)/115(ND)2023	EICT POSEIDON INNOVATION INDIA PRIVATELIMITED	Sub-Section (1) 0f Section 66.	5/5/2024	pagination missing in bookmarking	
5263	11/4/2023	0710102033022023(No.of Docs 0)	0710102033022023/4	COMPANY PETITION (COMPANIES ACT)/115(ND)2023	EICT POSEIDON INNOVATION INDIA PRIVATELIMITED	Sub-Section (1) 0f Section 66.	5/5/2024	pagination missing in bookmarking	
5265	26-04-2024	0710102078972021(No.of Docs 1)	0710102078972021/7	INTERLOCUTORY APPLICATION (I.B.C)/5035(ND)2021	CA ANIL MATTA VS. SAURABH RATHI	Application under any other provisions- IBC	5/5/2024	bookmarking mandatory with index 3rs court fees missing in vakalatnama	anjubhushan
5267	28-04-2024	0710102017322024(No.of Docs 1)	0710102017322024/1	INTERLOCUTORY APPLICATION (I.B.C)/1693(ND)2024	VIDYA DHAR NAIK VS. M/S KINDLE DEVELOPERS PRIVATE LIMITED	Sec 60(5)	5/5/2024	Incomplete file	gupta.jayaditya9
5269	26-04-2024	0710102070642021(No.of Docs 1)	0710102070642021/5	COMPANY PETITION IB (IBC)/614(ND)2021	RAM RATAN JAGATI VS. MANGLAM APARTMENTS LIMITED	IBC Under Sec 9	5/5/2024	bookmarking mandatory with index	devvartrana
5271	11/4/2023	0710102033022023(No.of Docs 0)	0710102033022023/4	COMPANY PETITION (COMPANIES ACT)/115(ND)2023	EICT POSEIDON INNOVATION INDIA PRIVATELIMITED	Sub-Section (1) 0f Section 66.	5/5/2024	pagination missing in bookmarking	
5273	11/4/2023	0710102033022023(No.of Docs 0)	0710102033022023/4	COMPANY PETITION (COMPANIES ACT)/115(ND)2023	EICT POSEIDON INNOVATION INDIA PRIVATELIMITED	Sub-Section (1) 0f Section 66.	5/5/2024	pagination missing in bookmarking	
5275	11/4/2023	0710102033022023(No.of Docs 0)	0710102033022023/4	COMPANY PETITION (COMPANIES ACT)/115(ND)2023	EICT POSEIDON INNOVATION INDIA PRIVATELIMITED	Sub-Section (1) 0f Section 66.	5/5/2024	pagination missing in bookmarking	
5277	11/4/2023	0710102033022023(No.of Docs 0)	0710102033022023/4	COMPANY PETITION (COMPANIES ACT)/115(ND)2023	EICT POSEIDON INNOVATION INDIA PRIVATELIMITED	Sub-Section (1) 0f Section 66.	5/5/2024	pagination missing in bookmarking	
5279	11/4/2023	0710102033022023(No.of Docs 0)	0710102033022023/4	COMPANY PETITION (COMPANIES ACT)/115(ND)2023	EICT POSEIDON INNOVATION INDIA PRIVATELIMITED	Sub-Section (1) 0f Section 66.	5/5/2024	pagination missing in bookmarking	
5281	19-04-2024	0710102063482021(No.of Docs 4)	0710102063482021/38	INTERLOCUTORY APPLICATION (I.B.C)/4267(ND)2021	RAJEEV KUMAR RAIZADA VSSARASH EXPORTS SERVICES PRIVATE LIMITED	Application under any other provisions- IBC	5/5/2024	bookmarking mandatory	Rajeev Raizada
5283	19-04-2024	0710102063482021(No.of Docs 4)	0710102063482021/38	INTERLOCUTORY APPLICATION (I.B.C)/4267(ND)2021	RAJEEV KUMAR RAIZADA VSSARASH EXPORTS SERVICES PRIVATE LIMITED	Application under any other provisions- IBC	5/5/2024	bookmarking mandatory	Rajeev Raizada

5285	19-04-2024	0710102063482021(No.of Docs 4)	0710102063482021/38	INTERLOCUTORY APPLICATION (I.B.C)/4267(ND)2021	RAJEEV KUMAR RAIZADA VSSARASH EXPORTS SERVICES PRIVATE LIMITED	Application under any other provisions- IBC	5/5/2024	bookmarking mandatory	Rajeev Raizada
5287	19-04-2024	0710102063482021(No.of Docs 4)	0710102063482021/38	INTERLOCUTORY APPLICATION (I.B.C)/4267(ND)2021	RAJEEV KUMAR RAIZADA VSSARASH EXPORTS SERVICES PRIVATE LIMITED	Application under any other provisions- IBC	5/5/2024	bookmarking mandatory	Rajeev Raizada
5289	29-02-2024	0710102018632024(No.of Docs 0)	0710102018632024/1	INTERLOCUTORY APPLICATION (I.B.C)/1330(ND)2024	DEPARTMENT OF TOWN AND COUNTRY PLANNING HARYANA VS. MR. SATYA PRAKASH GUPTA RESOLUTION PROFESSIONAL	Sec 60(5)	5/5/2024	incomplete file	
5291	24-04-2024	0710102019102024(No.of Docs 1)	0710102019102024/1	INTERLOCUTORY APPLICATION (I.B.C)/1525(ND)2024	TAXUS INFRASTRUCTURE AND POWER PROJECTS VSINDIAN RENEWABLE ENERGY DEVELOPMENT AGENCY LTD	Sec 49(2)	5/5/2024	book marking mandatory as per index annexures pages need sign with true copy	akassociates
5293	24-04-2024	0710102019102024(No.of Docs 1)	0710102019102024/2	INTERLOCUTORY APPLICATION (I.B.C)/1525(ND)2024	TAXUS INFRASTRUCTURE AND POWER PROJECTS VSINDIAN RENEWABLE ENERGY DEVELOPMENT AGENCY LTD	Sec 49(2)	5/5/2024	book marking mandatory as per index annexures pages need sign with true copy	akassociates
5295	22-04-2024	0710102020202024(No.of Docs 2)	0710102020202024/2	INTERLOCUTORY APPLICATION (I.B.C)/1565(ND)2024	PARUL UPADHYAY VSMR. MANOJ KUMAR ANAND	Application under any other provisions- IBC	5/5/2024	bookmarking mandatory need all sign OCR Compulsory in pdf	swastikakumari@ymail
5297	24-04-2024	0710102021342018(No.of Docs 2)	0710102021342018/52	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	AUDE PRIYA DONATELLE WACZIARG EP ENGEL VS. NEEMRANA HOTELS PRIVATE LIMITED	Sec. 242(4)	5/5/2024	pagination missing in bookmarking index sign missing 93 to 97 117 pages not clear	nidhimohanparashar
5299	10/4/2024	0710102018772024(No.of Docs 1)	0710102018772024/1	COMPANY PETITION (COMPANIES ACT)/60(ND)2024	SENSUI FINSERV PRIVATE LIMITED	Sub-Section (1) 0f Section 66.	5/5/2024	index page missing in book marking and also in file annexure pages need sign with true copy	Gaurav Keswani
5301	10/4/2024	0710102018772024(No.of Docs 1)	0710102018772024/1	COMPANY PETITION (COMPANIES ACT)/60(ND)2024	SENSUI FINSERV PRIVATE LIMITED	Sub-Section (1) 0f Section 66.	5/5/2024	index page missing in book marking and also in file annexure pages need sign with true copy	Gaurav Keswani
5303	10/4/2024	0710102018772024(No.of Docs 1)	0710102018772024/1	COMPANY PETITION (COMPANIES ACT)/60(ND)2024	SENSUI FINSERV PRIVATE LIMITED	Sub-Section (1) 0f Section 66.	5/5/2024	index page missing in book marking and also in file annexure pages need sign with true copy	Gaurav Keswani
5305	24-04-2024	0710102019242023(No.of Docs 2)	0710102019242023/3	COMPANY PETITION IB (IBC)/367(ND)2023	AMIT KHANEJA	Section 94(1)	5/5/2024	wrong file	satishrai
5307	24-04-2024	0710102019232023(No.of Docs 2)	0710102019232023/3	COMPANY PETITION IB (IBC)/366(ND)2023	SUMIT KHANEJA	Section 94(1)	5/5/2024	wrong file	satishrai
5309	10/4/2024	0710102018772024(No.of Docs 1)	0710102018772024/1	COMPANY PETITION (COMPANIES ACT)/60(ND)2024	SENSUI FINSERV PRIVATE LIMITED	Sub-Section (1) 0f Section 66.	5/5/2024	index page missing in book marking and also in file annexure pages need sign with true copy	Gaurav Keswani

5311	24-04-2024	0710102021412024(No.of Docs 2)	0710102021412024/3	INTERLOCUTORY APPLICATION (I.B.C)/1379(ND)2024	PAL GARDEN ALLOTTEE WELFARE ASSOCIATION VS. GANGA RAM AGARWAL RESOLUTION PROFESSIONAL OF PAL INFRASTRUCTURE AND DEVELOPMENT PVT. LTD.	Sec 60(5),Sec 60(5)	5/5/2024	Book marking mandatory as per index and need sign of reply of every pages Index pages missing in file and also in book marking reply need AFFIDAVIT NEED OCR IN FILE	shankarimishra
5313	24-04-2024	0710102021412024(No.of Docs 2)	0710102021412024/2	INTERLOCUTORY APPLICATION (I.B.C)/1379(ND)2024	PAL GARDEN ALLOTTEE WELFARE ASSOCIATION VS. GANGA RAM AGARWAL RESOLUTION PROFESSIONAL OF PAL INFRASTRUCTURE AND DEVELOPMENT PVT. LTD.	Sec 60(5),Sec 60(5)	5/5/2024	book marking mandatory as per index need complete file to OCR PAGE 86 HINDI PAGE REQUIRE ENG LISH COPY MISSED VAKALATANAMA AND PROOF OF SERVICE IN FILE	HIMANSHU971
5315	23-04-2024	0710102021202024(No.of Docs 2)	0710102021202024/1	COMPANY PETITION (COMPANIES ACT)/82(ND)2024	MAMTA TOMAR VS. JM INFRA & ENVIRO TECHNOLOGIES PVT LTD	Sec. 241(1),Sec. 242(4)	5/5/2024	incomplete file	rakesh@12
5317	20-04-2024	0710102034272021(No.of Docs 1)	07101020342720 21/16	COMPANY PETITION IB (IBC)/366(ND)2021	DRIVE INDIA ENTERPRISE SOLUTIONS LIMITED VS. MAK MOBILITY PRIVATE LIMITED	IBC Under Sec 9	5/5/2024	bookmarking mandatory OCR Compulsory in pdf	mittalanil.ubi
5319	25-04-2024	0710102032212021(No.of Docs 2)	07101020322120 21/11	COMPANY PETITION IB (IBC)/530(ND)2021	BAJAJ KAGAJ LIMITED VS. SAM INDUSTRIAL ENTERPRISES LTD.	IBC Under Sec 9	5/5/2024	need every pages sign	ds337052
5321	22-04-2024	0710102028052021(No.of Docs 2)	0710102028052021/2	INTERLOCUTORY APPLICATION (I.B.C)/1808(ND)2021	RAVINDER SINGH CHAUHAN VS. VINEET AGGARWAL	Sec 60(5)	5/5/2024	OCR Compulsory in all pages index missing in bookmarking	sdhrubajit
5323	11/4/2023	0710102033022023(No.of Docs 0)	0710102033022023/4	COMPANY PETITION (COMPANIES ACT)/115(ND)2023	EICT POSEIDON INNOVATION INDIA PRIVATELIMITED	Sub-Section (1) 0f Section 66.	5/5/2024	pagination missing in bookmarking	
5325	27-04-2024	0710102023102021(No.of Docs 2)	07101020231020 21/14	COMPANY PETITION IB (IBC)/207(ND)2021	CHITRANJAN GUPTA VS. ORRIS INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7	5/5/2024	bookmarking mandatory with index	ADVANKITAR
5327	20-04-2024	0710102009102021(No.of Docs 2)	0710102009102021/3	INTERLOCUTORY APPLICATION (I.B.C)/732(PB)2021	VIJAY YADAV	Sec 60(5)	5/5/2024	address mismatch with affidavit	rajivdewan
5329	23-04-2024	0710102059312023(No.of Docs 2)	0710102059312023/1	COMPANY PETITION IB (IBC)/412(ND)2023	BANK OF MAHARASHTRA VS. DEEPAK BHARGAVA	Section 95(1)	5/5/2024	bookmarking mandatory	vkgupta
5331	8/7/2023	0710102058542023(No.of Docs 0)	0710102058542023/1	INTERLOCUTORY APPLICATION (I.B.C)/4126(ND)2023	PIPALIA CABLES AND WIRES PVT LTD VS. ALCOBEX METALS LIMITED	Sec 60(5),Rule 11 of NCLT, 2016	5/5/2024	OCR Compulsory in pdf	
5333	24-04-2024	0710102106552020(No.of Docs 2)	0710102106552020/9	COMPANY PETITION IB (IBC)/1114(ND)2020	BVG INDIA LIMITED VS. THREE C FACILITY MANAGEMENT PRIVATE LIMITED	IBC Under Sec 9	5/5/2024	bookmarking mandatory with pagination	As25793
5335	22-04-2024	0710102099332020(No.of Docs 1)	0710102099332020/5	COMPANY PETITION (COMPANIES ACT)/149(PB)2020	VANEETA BATRA VS. M/S. BATRA AND BATRA PVT. LTD.	Sec. 241(1),Sec. 242(4)	5/5/2024	Wrong file	MCALEGAL

5337	24-04-2024	0710102028022024(No.of Docs 1)	0710102028022024/2	COMPANY PETITION (COMPANIES ACT)/74(ND)2024	ASHISH JAIN VS. EAST WEST LINKERS PVT LTD	Sec. 241(1)	5/5/2024	need every pages sign	whitespanadv
5339	24-04-2024	0710102028022024(No.of Docs 1)	0710102028022024/1	COMPANY PETITION (COMPANIES ACT)/74(ND)2024	ASHISH JAIN VS. EAST WEST LINKERS PVT LTD	Sec. 241(1)	5/5/2024	bookmarking mandatory	navneet.r
5341	24-04-2024	0710102074492020(No.of Docs 1)	0710102074492020/3	COMPANY APPLICATION(COMPANIES ACT)/424(ND)2020	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL VS. NEEMRANA HOTEL PVT LTD	Rule 11 of NCLT	5/5/2024	need all pages sign	nidhimohanparashar
5343	20-04-2024	0710102062072020(No.of Docs 2)	0710102062072020/22	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/42(ND)2021	KALYANKARI SUPPLIERS PRIVATE LIMITED	Sec. 230-232 - Second Motion,Sec. 230-232 - Second Motion	5/5/2024	bookmarking mandatory	NEERAJ.ARORA
5345	22-04-2024	0710102009462020(No.of Docs 2)	0710102009462020/8	COMPANY PETITION (COMPANIES ACT)/26(ND)2020	INTEGRATED ELECTROMECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec. 241(1),Sec. 242(4)	5/5/2024	bookmarking mandatory	SILVER123
5347	22-04-2024	0710102008102020(No.of Docs 1)	0710102008102020/21	COMPANY PETITION IB (IBC)/358(ND)2020	M/S PERFECT INFRAENGINEERS LIMITED VS. M/S LG ELECTRONICS INDIA PVT. LTD.	IBC Under Sec 9	5/5/2024	bookmarking mandatory	Legalways_offices
5349	22-04-2024	0710102008102020(No.of Docs 1)	0710102008102020/20	COMPANY PETITION IB (IBC)/358(ND)2020	M/S PERFECT INFRAENGINEERS LIMITED VS. M/S LG ELECTRONICS INDIA PVT. LTD.	IBC Under Sec 9	5/5/2024	bookmarking mandatory	Legalways_offices
5351	8/4/2024	0710200400532008(No.of Docs 2)	0710200400532008/8	COMPANY PETITION (COMPANIES ACT)/29(ND)2008	SH. RAJESH MANCHANDA & ORS. VS C.L.PRECISION TOOLS & FOUNDRY PVT. LTD. & ORS.	Application under any other provisions	5/5/2024	bookmarking mandatory	saxena&saxena
5353	8/4/2024	0710200400532008(No.of Docs 2)	0710200400532008/8	COMPANY PETITION (COMPANIES ACT)/29(ND)2008	SH. RAJESH MANCHANDA & ORS. VS C.L.PRECISION TOOLS & FOUNDRY PVT. LTD. & ORS.	Application under any other provisions	5/5/2024	bookmarking mandatory	saxena&saxena
5355	8/4/2024	0710200400532008(No.of Docs 2)	0710200400532008/8	COMPANY PETITION (COMPANIES ACT)/29(ND)2008	SH. RAJESH MANCHANDA & ORS. VS C.L.PRECISION TOOLS & FOUNDRY PVT. LTD. & ORS.	Application under any other provisions	5/5/2024	bookmarking mandatory	saxena&saxena
5357	8/4/2024	0710200400532008(No.of Docs 2)	0710200400532008/8	COMPANY PETITION (COMPANIES ACT)/29(ND)2008	SH. RAJESH MANCHANDA & ORS. VS C.L.PRECISION TOOLS & FOUNDRY PVT. LTD. & ORS.	Application under any other provisions	5/5/2024	bookmarking mandatory	saxena&saxena
5359	29-04-2024	0710102142432019(No.of Docs 2)	0710102142432019/10	COMPANY PETITION IB (IBC)/3267(ND)2019	PUNJAB NATIONAL BANK VS. M/S APPLE SPONGE AND POWER LTD	IBC under Sec 7	5/5/2024	Need complete file to OCR	Manohar@2239
5361	25-04-2024	0710102000102008(No.of Docs 1)	0710102000102008/15	COMPANY PETITION (COMPANIES ACT)/1832(PB)2008	HILLCREST REALTY SDN BHD V/S PARSHOTAM MITTAL AND ORS	Application under any other provisions	5/5/2024	25rs welfare ticket missing in vakalatnama	rrglawoffice
5363	25-04-2024	0710102000102008(No.of Docs 1)	0710102000102008/15	COMPANY PETITION (COMPANIES ACT)/1832(PB)2008	HILLCREST REALTY SDN BHD V/S PARSHOTAM MITTAL AND ORS	Application under any other provisions	5/5/2024	25rs welfare ticket missing in vakalatnama	rrglawoffice

5365	25-04-2024	0710102000102008(No.of Docs 1)	0710102000102008/15	COMPANY PETITION (COMPANIES ACT)/1832(PB)2008	HILLCREST REALTY SDN BHD V/S PARSHOTAM MITTAL AND ORS	Application under any other provisions	5/5/2024	25rs welfare ticket missing in vakalatnama	rrglawoffice
5367	25-04-2024	0710102000102008(No.of Docs 1)	0710102000102008/15	COMPANY PETITION (COMPANIES ACT)/1832(PB)2008	HILLCREST REALTY SDN BHD V/S PARSHOTAM MITTAL AND ORS	Application under any other provisions	5/5/2024	25rs welfare ticket missing in vakalatnama	rrglawoffice
5369	25-04-2024	0710102000102008(No.of Docs 1)	0710102000102008/15	COMPANY PETITION (COMPANIES ACT)/1832(PB)2008	HILLCREST REALTY SDN BHD V/S PARSHOTAM MITTAL AND ORS	Application under any other provisions	5/5/2024	25rs welfare ticket missing in vakalatnama	rrglawoffice
5371	25-04-2024	0710102000102008(No.of Docs 1)	0710102000102008/15	COMPANY PETITION (COMPANIES ACT)/1832(PB)2008	HILLCREST REALTY SDN BHD V/S PARSHOTAM MITTAL AND ORS	Application under any other provisions	5/5/2024	25rs welfare ticket missing in vakalatnama	rrglawoffice
5373	22-04-2024	0710102000102008(No.of Docs 1)	0710102000102008/14	COMPANY PETITION (COMPANIES ACT)/1832(PB)2008	HILLCREST REALTY SDN BHD V/S PARSHOTAM MITTAL AND ORS	Application under any other provisions	5/5/2024	25rs welfare ticket missing in vakalatnama	rrglawoffice
5375	22-04-2024	0710102000102008(No.of Docs 1)	0710102000102008/14	COMPANY PETITION (COMPANIES ACT)/1832(PB)2008	HILLCREST REALTY SDN BHD V/S PARSHOTAM MITTAL AND ORS	Application under any other provisions	5/5/2024	25rs welfare ticket missing in vakalatnama	rrglawoffice
5377	25-04-2024	0710102000102008(No.of Docs 1)	0710102000102008/13	COMPANY PETITION (COMPANIES ACT)/1832(PB)2008	HILLCREST REALTY SDN BHD V/S PARSHOTAM MITTAL AND ORS	Application under any other provisions	5/5/2024	25rs welfare ticket missing in vakalatnama	rrglawoffice
5379	25-04-2024	0710102000102008(No.of Docs 1)	0710102000102008/13	COMPANY PETITION (COMPANIES ACT)/1832(PB)2008	HILLCREST REALTY SDN BHD V/S PARSHOTAM MITTAL AND ORS	Application under any other provisions	5/5/2024	25rs welfare ticket missing in vakalatnama	rrglawoffice
5381	25-04-2024	0710102000102008(No.of Docs 1)	0710102000102008/13	COMPANY PETITION (COMPANIES ACT)/1832(PB)2008	HILLCREST REALTY SDN BHD V/S PARSHOTAM MITTAL AND ORS	Application under any other provisions	5/5/2024	25rs welfare ticket missing in vakalatnama	rrglawoffice
5383	22-04-2024	0710102000102008(No.of Docs 1)	0710102000102008/14	COMPANY PETITION (COMPANIES ACT)/1832(PB)2008	HILLCREST REALTY SDN BHD V/S PARSHOTAM MITTAL AND ORS	Application under any other provisions	5/5/2024	25rs welfare ticket missing in vakalatnama	rrglawoffice
5385	22-04-2024	0710102000102008(No.of Docs 1)	0710102000102008/14	COMPANY PETITION (COMPANIES ACT)/1832(PB)2008	HILLCREST REALTY SDN BHD V/S PARSHOTAM MITTAL AND ORS	Application under any other provisions	5/5/2024	25rs welfare ticket missing in vakalatnama	rrglawoffice
5387	25-04-2024	0710102000102008(No.of Docs 1)	0710102000102008/13	COMPANY PETITION (COMPANIES ACT)/1832(PB)2008	HILLCREST REALTY SDN BHD V/S PARSHOTAM MITTAL AND ORS	Application under any other provisions	5/5/2024	25rs welfare ticket missing in vakalatnama	rrglawoffice
5389	25-04-2024	0710102000102008(No.of Docs 1)	0710102000102008/13	COMPANY PETITION (COMPANIES ACT)/1832(PB)2008	HILLCREST REALTY SDN BHD V/S PARSHOTAM MITTAL AND ORS	Application under any other provisions	5/5/2024	25rs welfare ticket missing in vakalatnama	rrglawoffice
5391	25-04-2024	0710102000102008(No.of Docs 1)	0710102000102008/13	COMPANY PETITION (COMPANIES ACT)/1832(PB)2008	HILLCREST REALTY SDN BHD V/S PARSHOTAM MITTAL AND ORS	Application under any other provisions	5/5/2024	25rs welfare ticket missing in vakalatnama	rrglawoffice

5393	25-04-2024	0710102000102008(No.of Docs 1)	0710102000102008/13	COMPANY PETITION (COMPANIES ACT)/1832(PB)2008	HILLCREST REALTY SDN BHD V/S PARSHOTAM MITTAL AND ORS	Application under any other provisions	5/5/2024	25rs welfare ticket missing in vakalatnama	rrglawoffice
5395	25-04-2024	0710102000102008(No.of Docs 1)	0710102000102008/13	COMPANY PETITION (COMPANIES ACT)/1832(PB)2008	HILLCREST REALTY SDN BHD V/S PARSHOTAM MITTAL AND ORS	Application under any other provisions	5/5/2024	25rs welfare ticket missing in vakalatnama	rrglawoffice
5397	25-04-2024	0710102000102008(No.of Docs 1)	0710102000102008/13	COMPANY PETITION (COMPANIES ACT)/1832(PB)2008	HILLCREST REALTY SDN BHD V/S PARSHOTAM MITTAL AND ORS	Application under any other provisions	5/5/2024	25rs welfare ticket missing in vakalatnama	rrglawoffice
5399	25-04-2024	0710102000102008(No.of Docs 1)	0710102000102008/15	COMPANY PETITION (COMPANIES ACT)/1832(PB)2008	HILLCREST REALTY SDN BHD V/S PARSHOTAM MITTAL AND ORS	Application under any other provisions	5/5/2024	25rs welfare ticket missing in vakalatnama	rrglawoffice
5401	25-04-2024	0710102000102008(No.of Docs 1)	0710102000102008/15	COMPANY PETITION (COMPANIES ACT)/1832(PB)2008	HILLCREST REALTY SDN BHD V/S PARSHOTAM MITTAL AND ORS	Application under any other provisions	5/5/2024	25rs welfare ticket missing in vakalatnama	rrglawoffice
5403	25-04-2024	0710102000102008(No.of Docs 1)	0710102000102008/15	COMPANY PETITION (COMPANIES ACT)/1832(PB)2008	HILLCREST REALTY SDN BHD V/S PARSHOTAM MITTAL AND ORS	Application under any other provisions	5/5/2024	25rs welfare ticket missing in vakalatnama	rrglawoffice
5405	19-04-2024	0710102087572019(No.of Docs 10)	0710102087572019/2	MISCELLANEOUS APPLICATION(COMPANIES ACT)/337(ND)2019	ASHOK KUMAR VERMA	Rule 11 of NCLT	5/5/2024	all documents file separately with orderly	pratibhasinha@104
5407	23-04-2024	0710200000652010(No.of Docs 1)	0710200000652010/17	COMPANY PETITION (COMPANIES ACT)/47(ND)2010	RAM PARSHOTAM MITTAL AND ORS VS HOTEL QUEEN ROAD PVT TD AND ANR	Application under any other provisions	5/5/2024	25rs welfare ticket missing in vakalatnama	rrglawoffice
5409	23-04-2024	0710200000652010(No.of Docs 1)	0710200000652010/17	COMPANY PETITION (COMPANIES ACT)/47(ND)2010	RAM PARSHOTAM MITTAL AND ORS VS HOTEL QUEEN ROAD PVT TD AND ANR	Application under any other provisions	5/5/2024	25rs welfare ticket missing in vakalatnama	rrglawoffice
5411	23-04-2024	0710200000652010(No.of Docs 1)	0710200000652010/17	COMPANY PETITION (COMPANIES ACT)/47(ND)2010	RAM PARSHOTAM MITTAL AND ORS VS HOTEL QUEEN ROAD PVT TD AND ANR	Application under any other provisions	5/5/2024	25rs welfare ticket missing in vakalatnama	rrglawoffice
5413	23-04-2024	0710200000652010(No.of Docs 1)	0710200000652010/17	COMPANY PETITION (COMPANIES ACT)/47(ND)2010	RAM PARSHOTAM MITTAL AND ORS VS HOTEL QUEEN ROAD PVT TD AND ANR	Application under any other provisions	5/5/2024	25rs welfare ticket missing in vakalatnama	rrglawoffice
5415	18-04-2024	0710200001862016(No.of Docs 2)	0710200001862016/8	COMPANY PETITION (COMPANIES ACT)/52(ND)2016	PANKAJ ARORA AND ORS. VS INTERNATIONAL INSTITUTE OF FINANCE MARKETS LTD.AND ORS.	Application under any other provisions	5/5/2024	wrong file	NKSLEGAL
5417	22-04-2024	0710200413922017(No.of Docs 2)	0710200413922017/128	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	AUDE PRIYA DONATELLE WACZIARG EP ENGEL VS NEEMRANA HOTEL PVT LTD & ORS	Sec. 241(1),Sec. 242(4)	5/5/2024	pagination missing in bookmarking	nidhimohanparashar
5419	22-04-2024	0710200413922017(No.of Docs 2)	0710200413922017/120	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	AUDE PRIYA DONATELLE WACZIARG EP ENGEL VS NEEMRANA HOTEL PVT LTD & ORS	Sec. 241(1),Sec. 242(4)	5/5/2024	pagination missing in bookmarking	nidhimohanparashar

5421	22-04-2024	0710200413922017(No.of Docs 2)	0710200413922017/119	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	AUDE PRIYA DONATELLE WACZIARG EP ENGEL VS NEEMRANA HOTEL PVT LTD & ORS	Sec. 241(1),Sec. 242(4)	5/5/2024	pagination missing in bookmarking	nidhimohanparashar
5423	22-04-2024	0710200413922017(No.of Docs 2)	0710200413922017/130	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	AUDE PRIYA DONATELLE WACZIARG EP ENGEL VS NEEMRANA HOTEL PVT LTD & ORS	Sec. 241(1),Sec. 242(4)	5/5/2024	pagination missing in bookmarking	nidhimohanparashar
5425	22-04-2024	0710200413922017(No.of Docs 2)	0710200413922017/126	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	AUDE PRIYA DONATELLE WACZIARG EP ENGEL VS NEEMRANA HOTEL PVT LTD & ORS	Sec. 241(1),Sec. 242(4)	5/5/2024	pagination missing in bookmarking	nidhimohanparashar
5427	22-04-2024	0710200413922017(No.of Docs 2)	0710200413922017/125	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	AUDE PRIYA DONATELLE WACZIARG EP ENGEL VS NEEMRANA HOTEL PVT LTD & ORS	Sec. 241(1),Sec. 242(4)	5/5/2024	pagination missing in bookmarking	nidhimohanparashar
5429	20-04-2024	0710102030452023(No.of Docs 1)	0710102030452023/1	INTERLOCUTORY APPLICATION (I.B.C)/2165(ND)2023	VARUN GOEL VSSANJAY AGARWAL	Application under any other provisions- IBC	5/5/2024	bookmarking mandatory	VarunIRP
5431	22-04-2024	0710200413922017(No.of Docs 4)	0710200413922017/122	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	AUDE PRIYA DONATELLE WACZIARG EP ENGEL VS NEEMRANA HOTEL PVT LTD & ORS	Sec. 241(1),Sec. 242(4)	5/5/2024	pagination missing in bookmarking	nidhimohanparashar
5433	22-04-2024	0710200413922017(No.of Docs 2)	0710200413922017/131	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	AUDE PRIYA DONATELLE WACZIARG EP ENGEL VS NEEMRANA HOTEL PVT LTD & ORS	Sec. 241(1),Sec. 242(4)	5/5/2024	pagination missing in bookmarking	nidhimohanparashar
5435	22-04-2024	0710200413922017(No.of Docs 2)	0710200413922017/127	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	AUDE PRIYA DONATELLE WACZIARG EP ENGEL VS NEEMRANA HOTEL PVT LTD & ORS	Sec. 241(1),Sec. 242(4)	5/5/2024	pagination missing in bookmarking	nidhimohanparashar
5437	22-04-2024	0710200413922017(No.of Docs 2)	0710200413922017/121	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	AUDE PRIYA DONATELLE WACZIARG EP ENGEL VS NEEMRANA HOTEL PVT LTD & ORS	Sec. 241(1),Sec. 242(4)	5/5/2024	pagination missing in bookmarking	nidhimohanparashar
5439	22-04-2024	0710200413922017(No.of Docs 2)	0710200413922017/129	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	AUDE PRIYA DONATELLE WACZIARG EP ENGEL VS NEEMRANA HOTEL PVT LTD & ORS	Sec. 241(1),Sec. 242(4)	5/5/2024	pagination missing in bookmarking	nidhimohanparashar
5441	27-04-2024	0710102052332023(No.of Docs 1)	0710102052332023/5	COMPANY PETITION (COMPANIES ACT)/123(ND)2023	BHARAT DINESH VS. EXPORT PROMOTION COUNCIL FOR HANDICRAFTS	Sec. 169(4)	5/5/2024	all documents file separately	palashsinghai
5443	22-04-2024	0710102049842023(No.of Docs 2)	0710102049842023/2	INTERLOCUTORY APPLICATION (I.B.C)/3389(ND)2023	RESOLUTION PROFESSIONAL OF WORLDS WINDOW INFRASTRUCTURE AND LOGISTICS PRIVATE LIMITED	Sec 30	5/5/2024	bookmarking mandatory	kunal.godhwani

5445	22-04-2024	0710102406212018(No.of Docs 2)	0710102406212018/22	COMPANY PETITION (COMPANIES ACT)/123(PB)2018	AUDE PRIYA DONATELLE WACZIARG EP ENGEL & ANR VS DELHI WAREHOUSING PVT LTD & ORS.	Sec. 241(1),Sec. 242(4)	5/5/2024	pagination missing in bookmarking	nidhimohanparashar
5447	22-04-2024	0710102406212018(No.of Docs 1)	0710102406212018/21	COMPANY PETITION (COMPANIES ACT)/123(PB)2018	AUDE PRIYA DONATELLE WACZIARG EP ENGEL & ANR VS DELHI WAREHOUSING PVT LTD & ORS.	Sec. 241(1),Sec. 242(4)	5/5/2024	pagination missing in bookmarking	nidhimohanparashar
5449	25-04-2024	0710102407642018(No.of Docs 1)	0710102407642018/10	COMPANY PETITION IB (IBC)/840(PB)2018	PEC LTD VS M/S S L CONSUMER PRODUCTS LIMITED	IBC under Sec 7	5/5/2024	pagination missing in bookmarking pdf not clear	deveshbhatia
5451	23-04-2024	0710102407642018(No.of Docs 1)	0710102407642018/9	COMPANY PETITION IB (IBC)/840(PB)2018	PEC LTD VS M/S S L CONSUMER PRODUCTS LIMITED	IBC under Sec 7	5/5/2024	pagination missing in bookmarking	deveshbhatia
5453	22-04-2024	0710102407642018(No.of Docs 1)	0710102407642018/8	COMPANY PETITION IB (IBC)/840(PB)2018	PEC LTD VS M/S S L CONSUMER PRODUCTS LIMITED	IBC under Sec 7	5/5/2024	need every pages sign	deveshbhatia
5455	24-04-2024	0710102021342018(No.of Docs 2)	0710102021342018/50	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	AUDE PRIYA DONATELLE WACZIARG EP ENGEL VS. NEEMRANA HOTELS PRIVATE LIMITED	Sec. 242(4)	5/5/2024	need every pages sign pagination missing in bookmarking	nidhimohanparashar
5457	24-04-2024	0710102021342018(No.of Docs 2)	0710102021342018/49	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	AUDE PRIYA DONATELLE WACZIARG EP ENGEL VS. NEEMRANA HOTELS PRIVATE LIMITED	Sec. 242(4)	5/5/2024	need all pages sign pagination missing in bookmarking	nidhimohanparashar
5459	23-01-2024	0710102034762023(No.of Docs 4)	0710102034762023/1	INTERLOCUTORY APPLICATION (I.B.C)/2651(ND)2023	DHRUV ANSHU BUILDERS PVT LTD VS. SANJAY MEHRA	Sec 60(5)	5/5/2024	notary not clear	shankarimishra
5461	23-01-2024	0710102034762023(No.of Docs 4)	0710102034762023/1	INTERLOCUTORY APPLICATION (I.B.C)/2651(ND)2023	DHRUV ANSHU BUILDERS PVT LTD VS. SANJAY MEHRA	Sec 60(5)	5/5/2024	notary not clear	shankarimishra
5463	23-01-2024	0710102034762023(No.of Docs 4)	0710102034762023/1	INTERLOCUTORY APPLICATION (I.B.C)/2651(ND)2023	DHRUV ANSHU BUILDERS PVT LTD VS. SANJAY MEHRA	Sec 60(5)	5/5/2024	notary not clear	shankarimishra
5465	23-01-2024	0710102034762023(No.of Docs 4)	0710102034762023/1	INTERLOCUTORY APPLICATION (I.B.C)/2651(ND)2023	DHRUV ANSHU BUILDERS PVT LTD VS. SANJAY MEHRA	Sec 60(5)	5/5/2024	notary not clear	shankarimishra
5467	23-01-2024	0710102034762023(No.of Docs 4)	0710102034762023/1	INTERLOCUTORY APPLICATION (I.B.C)/2651(ND)2023	DHRUV ANSHU BUILDERS PVT LTD VS. SANJAY MEHRA	Sec 60(5)	5/5/2024	notary not clear	shankarimishra
5469	23-01-2024	0710102034762023(No.of Docs 4)	0710102034762023/1	INTERLOCUTORY APPLICATION (I.B.C)/2651(ND)2023	DHRUV ANSHU BUILDERS PVT LTD VS. SANJAY MEHRA	Sec 60(5)	5/5/2024	notary not clear	shankarimishra
5471	23-01-2024	0710102034762023(No.of Docs 4)	0710102034762023/1	INTERLOCUTORY APPLICATION (I.B.C)/2651(ND)2023	DHRUV ANSHU BUILDERS PVT LTD VS. SANJAY MEHRA	Sec 60(5)	5/5/2024	notary not clear	shankarimishra
5473	23-01-2024	0710102034762023(No.of Docs 4)	0710102034762023/1	INTERLOCUTORY APPLICATION (I.B.C)/2651(ND)2023	DHRUV ANSHU BUILDERS PVT LTD VS. SANJAY MEHRA	Sec 60(5)	5/5/2024	notary not clear	shankarimishra

5475	23-01-2024	0710102034762023(No.of Docs 4)	0710102034762023/1	INTERLOCUTORY APPLICATION (I.B.C)/2651(ND)2023	DHRUV ANSHU BUILDERS PVT LTD VS. SANJAY MEHRA	Sec 60(5)	5/5/2024	notary not clear	shankarimishra
5477	11/4/2023	0710102033022023(No.of Docs 0)	0710102033022023/4	COMPANY PETITION (COMPANIES ACT)/115(ND)2023	EICT POSEIDON INNOVATION INDIA PRIVATELIMITED	Sub-Section (1) 0f Section 66.	5/5/2024	pagination missing in bookmarking	
5479	11/4/2023	0710102033022023(No.of Docs 0)	0710102033022023/4	COMPANY PETITION (COMPANIES ACT)/115(ND)2023	EICT POSEIDON INNOVATION INDIA PRIVATELIMITED	Sub-Section (1) 0f Section 66.	5/5/2024	pagination missing in bookmarking	
5481	11/4/2023	0710102033022023(No.of Docs 0)	0710102033022023/4	COMPANY PETITION (COMPANIES ACT)/115(ND)2023	EICT POSEIDON INNOVATION INDIA PRIVATELIMITED	Sub-Section (1) 0f Section 66.	5/5/2024	pagination missing in bookmarking	
5483	11/4/2023	0710102033022023(No.of Docs 0)	0710102033022023/4	COMPANY PETITION (COMPANIES ACT)/115(ND)2023	EICT POSEIDON INNOVATION INDIA PRIVATELIMITED	Sub-Section (1) 0f Section 66.	5/5/2024	pagination missing in bookmarking	
5485	11/4/2023	0710102033022023(No.of Docs 0)	0710102033022023/4	COMPANY PETITION (COMPANIES ACT)/115(ND)2023	EICT POSEIDON INNOVATION INDIA PRIVATELIMITED	Sub-Section (1) 0f Section 66.	5/5/2024	pagination missing in bookmarking	
5487	11/4/2023	0710102033022023(No.of Docs 0)	0710102033022023/4	COMPANY PETITION (COMPANIES ACT)/115(ND)2023	EICT POSEIDON INNOVATION INDIA PRIVATELIMITED	Sub-Section (1) 0f Section 66.	5/5/2024	pagination missing in bookmarking	
5489	27-04-2024	0710102063132022(No.of Docs 2)	0710102063132022/3	INTERLOCUTORY APPLICATION (I.B.C)/4309(ND)2022	VEENA SAWHNEY VS. H. S OBEROI BUILDTECH PRIVATE LIMITED	Sec 60(5)	5/5/2024	154 page is not visible	Ankush@1990
5491	27-04-2024	0710102063132022(No.of Docs 2)	0710102063132022/2	INTERLOCUTORY APPLICATION (I.B.C)/4309(ND)2022	VEENA SAWHNEY VS. H. S OBEROI BUILDTECH PRIVATE LIMITED	Sec 60(5)	5/5/2024	all documents file separately	Ankush@1990
5493	27-04-2024	0710102062622022(No.of Docs 2)	0710102062622022/2	INTERLOCUTORY APPLICATION (I.B.C)/4306(ND)2022	HIREN UPADHYAYA VS. H.S OBEROI BUILDTECH PRIVATE LIMITED	Sec 60(5)	5/5/2024	True copy missing in Annexure	Ankush@1990
5495	11/4/2024	0710102096972019(No.of Docs 1)	0710102096972019/10	COMPANY PETITION IB (IBC)/1526(ND)2019	AMRITVANI EXIM PRIVATE LIMITED VS. AJANTA OFFSET AND PACKAGING LIMITED	IBC under Sec 7	3/5/2024	reply need proof of service	gsnhyd@rediffmail.co
5497	15-04-2024	0710102012242019(No.of Docs 1)	0710102012242019/10	COMPANY APPLICATION(IBC)/333(ND)2019	BIMLA MARU FASHIONS PVT. LTD. VS. YOGESH MAHESHWARI	Sec 60(5)	3/5/2024	pdf is not show	brijesh_tamber
5499	30-03-2024	0710102106272023(No.of Docs 2)	0710102106272023/4	INTERLOCUTORY APPLICATION (I.B.C)/6578(ND)2023	KRUPASINDHU MANDAL VS. UTM ENGINEERING PVT LTD	Sec 60(5)	3/5/2024	index page missing in book marking	ADVKARTIK
5501	8/4/2024	0710102110112020(No.of Docs 2)	0710102110112020/8	INTERLOCUTORY APPLICATION (I.B.C)/5459(PB)2020	STATE BANK OF INDIA VS. MASTANA FOODS PVT LTD	Sec 60(5)	3/5/2024	mismatched notary affidavit address	vishalganda
5503	8/4/2024	0710102110112020(No.of Docs 2)	0710102110112020/8	INTERLOCUTORY APPLICATION (I.B.C)/5459(PB)2020	STATE BANK OF INDIA VS. MASTANA FOODS PVT LTD	Sec 60(5)	3/5/2024	mismatched notary affidavit address	vishalganda
5505	8/4/2024	0710102110112020(No.of Docs 2)	0710102110112020/8	INTERLOCUTORY APPLICATION (I.B.C)/5459(PB)2020	STATE BANK OF INDIA VS. MASTANA FOODS PVT LTD	Sec 60(5)	3/5/2024	mismatched notary affidavit address	vishalganda
5507	15-04-2024	0710102012242019(No.of Docs 1)	0710102012242019/10	COMPANY APPLICATION(IBC)/333(ND)2019	BIMLA MARU FASHIONS PVT. LTD. VS. YOGESH MAHESHWARI	Sec 60(5)	3/5/2024	pdf is not show	brijesh_tamber

5509	30-03-2024	0710102106272023(No.of Docs 2)	0710102106272023/4	INTERLOCUTORY APPLICATION (I.B.C)/6578(ND)2023	KRUPASINDHU MANDAL VS. UTM ENGINEERING PVT LTD	Sec 60(5)	3/5/2024	index page missing in book marking	ADVKARTIK
5511	8/4/2024	0710102110112020(No.of Docs 2)	0710102110112020/8	INTERLOCUTORY APPLICATION (I.B.C)/5459(PB)2020	STATE BANK OF INDIA VS. MASTANA FOODS PVT LTD	Sec 60(5)	3/5/2024	mismatched notary affidavit address	vishalganda
5513	11/4/2024	0710102096972019(No.of Docs 1)	0710102096972019/10	COMPANY PETITION IB (IBC)/1526(ND)2019	AMRITVANI EXIM PRIVATE LIMITED VS. AJANTA OFFSET AND PACKAGING LIMITED	IBC under Sec 7	3/5/2024	reply need proof of service	gsnhyd@rediffmail.co
5515	11/4/2024	0710102096972019(No.of Docs 1)	0710102096972019/10	COMPANY PETITION IB (IBC)/1526(ND)2019	AMRITVANI EXIM PRIVATE LIMITED VS. AJANTA OFFSET AND PACKAGING LIMITED	IBC under Sec 7	3/5/2024	reply need proof of service	gsnhyd@rediffmail.co
5517	15-04-2024	0710102012242019(No.of Docs 1)	0710102012242019/10	COMPANY APPLICATION(IBC)/333(ND)2019	BIMLA MARU FASHIONS PVT. LTD. VS. YOGESH MAHESHWARI	Sec 60(5)	3/5/2024	pdf is not show	brijesh_tamber
5519	2/5/2024	0710102102222023(No.of Docs 3)	0710102102222023/5	INTERLOCATORY APPLICATION(COMPANIES ACT)/404(ND)2023	VIKKY DANG VS. MR. SHAILENDRA SINGH & ORS.	Rule 11 of NCLT	3/5/2024	VOLUME 1 book marking mandatory as per index with pagination page 38 48 49 53 55 56 61 not readable page 121 to 155 AND 161 TO 198 need file to OCR	advshivanshu
5521	11/4/2024	0710102096972019(No.of Docs 1)	0710102096972019/10	COMPANY PETITION IB (IBC)/1526(ND)2019	AMRITVANI EXIM PRIVATE LIMITED VS. AJANTA OFFSET AND PACKAGING LIMITED	IBC under Sec 7	3/5/2024	reply need proof of service	gsnhyd@rediffmail.co
5523	30-03-2024	0710102106272023(No.of Docs 2)	0710102106272023/4	INTERLOCUTORY APPLICATION (I.B.C)/6578(ND)2023	KRUPASINDHU MANDAL VS. UTM ENGINEERING PVT LTD	Sec 60(5)	3/5/2024	index page missing in book marking	ADVKARTIK
5525	15-04-2024	0710102012242019(No.of Docs 1)	0710102012242019/10	COMPANY APPLICATION(IBC)/333(ND)2019	BIMLA MARU FASHIONS PVT. LTD. VS. YOGESH MAHESHWARI	Sec 60(5)	3/5/2024	pdf is not show	brijesh_tamber
5527	30-03-2024	0710102106272023(No.of Docs 2)	0710102106272023/4	INTERLOCUTORY APPLICATION (I.B.C)/6578(ND)2023	KRUPASINDHU MANDAL VS. UTM ENGINEERING PVT LTD	Sec 60(5)	3/5/2024	index page missing in book marking	ADVKARTIK
5529	30-04-2024	0710102075042023(No.of Docs 1)	0710102075042023/6	COMPANY PETITION IB (IBC)/543(ND)2023	KALPATARU POWER TRANSMISSION LIMITED VS. NEXGEN INFRACON PRIVATE LIMITED	IBC Under Sec 9	2/5/2024	need every pages sign and OCR Compulsory in pdf separately index in bookmarking	SADAPURNA18
5531	6/12/2023	0710102085212023(No.of Docs 3)	0710102085212023/16	INTERLOCUTORY APPLICATION (I.B.C)/5261(ND)2023	TECH 4 LOGIC PRIVATE LIMITED VS. PARDEEP KUMAR LAKHANI RESOLUTION PROFESSIONAL OF DION GLOBAL SOLUTIONS LIMITED	Sec 60(5)	2/5/2024	pagination missing in book marking as per index need every page sign in list	kchatterjee
5533	6/12/2023	0710102085212023(No.of Docs 3)	0710102085212023/16	INTERLOCUTORY APPLICATION (I.B.C)/5261(ND)2023	TECH 4 LOGIC PRIVATE LIMITED VS. PARDEEP KUMAR LAKHANI RESOLUTION PROFESSIONAL OF DION GLOBAL SOLUTIONS LIMITED	Sec 60(5)	2/5/2024	pagination missing in book marking as per index need every page sign in list	kchatterjee

5535	6/12/2023	0710102085212023(No.of Docs 3)	0710102085212023/16	INTERLOCUTORY APPLICATION (I.B.C)/5261(ND)2023	TECH 4 LOGIC PRIVATE LIMITED VS. PARDEEP KUMAR LAKHANI RESOLUTION PROFESSIONAL OF DION GLOBAL SOLUTIONS LIMITED	Sec 60(5)	2/5/2024	pagination missing in book marking as per index need every page sign in list	kchatterjee
5537	6/12/2023	0710102085212023(No.of Docs 3)	0710102085212023/16	INTERLOCUTORY APPLICATION (I.B.C)/5261(ND)2023	TECH 4 LOGIC PRIVATE LIMITED VS. PARDEEP KUMAR LAKHANI RESOLUTION PROFESSIONAL OF DION GLOBAL SOLUTIONS LIMITED	Sec 60(5)	2/5/2024	pagination missing in book marking as per index need every page sign in list	kchatterjee
5539	31-10-2023	0710102048862023(No.of Docs 2)	0710102048862023/2	INTERLOCUTORY APPLICATION (I.B.C)/3037(ND)2023	MR. HARISH KUMAR GUPTA VS. DIRECTORATE GENERAL OF GST INTELLIGENCE	Sec 60(5)	1/5/2024	reply pages not readable 1 to 8 address missing on affidavit need true copy with sign every page page 77 85 141 142 not readable	akshayamritanshu
5541	29-04-2024	0710102083772023(No.of Docs 2)	0710102083772023/1	INTERLOCUTORY APPLICATION (I.B.C)/5336(PB)2023	KALIM SHAHABUDDIN FAKHRI VSJAIPURIA BUILDCON PVT. LTD	Sec 60(5)	1/5/2024	improper book marking as per index and Complete file to OCR and welfare fee not visible on vakalatanama	advshivanshu
5543	23-04-2024	0710102008402024(No.of Docs 2)	0710102008402024/1	INTERLOCUTORY APPLICATION (I.B.C)/453(ND)2024	BRIJESH SINGH BHADURIYA VS. YANTRA INDIA LIMITED	Application under any other provisions- IBC	1/5/2024	mention type copy english need every pages	sfionclt
5545	23-04-2024	0710102008402024(No.of Docs 2)	0710102008402024/1	INTERLOCUTORY APPLICATION (I.B.C)/453(ND)2024	BRIJESH SINGH BHADURIYA VS. YANTRA INDIA LIMITED	Application under any other provisions- IBC	1/5/2024	mention type copy english need every pages	sfionclt
5547	23-04-2024	0710102008402024(No.of Docs 2)	0710102008402024/1	INTERLOCUTORY APPLICATION (I.B.C)/453(ND)2024	BRIJESH SINGH BHADURIYA VS. YANTRA INDIA LIMITED	Application under any other provisions- IBC	1/5/2024	mention type copy english need every pages	sfionclt
5549	23-04-2024	0710102008402024(No.of Docs 2)	0710102008402024/1	INTERLOCUTORY APPLICATION (I.B.C)/453(ND)2024	BRIJESH SINGH BHADURIYA VS. YANTRA INDIA LIMITED	Application under any other provisions- IBC	1/5/2024	mention type copy english need every pages	sfionclt
5551	18-04-2024	0710102020742024(No.of Docs 2)	0710102020742024/1	INTERLOCUTORY APPLICATION (I.B.C)/1408(ND)2024	SANJAY MALIK AND ORS. VS. CELESTIAL ESTATE PRIVATE LIMITED	Sec 60(5)	1/5/2024	amended memo parties need last order of nclt	Ankush@1990
5553	31-10-2023	0710102048862023(No.of Docs 2)	0710102048862023/2	INTERLOCUTORY APPLICATION (I.B.C)/3037(ND)2023	MR. HARISH KUMAR GUPTA VS. DIRECTORATE GENERAL OF GST INTELLIGENCE	Sec 60(5)	1/5/2024	reply pages not readable 1 to 8 address missing on affidavit need true copy with sign every page page 77 85 141 142 not readable	akshayamritanshu
5555	31-10-2023	0710102048862023(No.of Docs 2)	0710102048862023/2	INTERLOCUTORY APPLICATION (I.B.C)/3037(ND)2023	MR. HARISH KUMAR GUPTA VS. DIRECTORATE GENERAL OF GST INTELLIGENCE	Sec 60(5)	1/5/2024	reply pages not readable 1 to 8 address missing on affidavit need true copy with sign every page page 77 85 141 142 not readable	akshayamritanshu
5557	31-10-2023	0710102048862023(No.of Docs 2)	0710102048862023/2	INTERLOCUTORY APPLICATION (I.B.C)/3037(ND)2023	MR. HARISH KUMAR GUPTA VS. DIRECTORATE GENERAL OF GST INTELLIGENCE	Sec 60(5)	1/5/2024	reply pages not readable 1 to 8 address missing on affidavit need true copy with sign every page page 77 85 141 142 not readable	akshayamritanshu
5559	31-10-2023	0710102048862023(No.of Docs 2)	0710102048862023/2	INTERLOCUTORY APPLICATION (I.B.C)/3037(ND)2023	MR. HARISH KUMAR GUPTA VS. DIRECTORATE GENERAL OF GST INTELLIGENCE	Sec 60(5)	1/5/2024	reply pages not readable 1 to 8 address missing on affidavit need true copy with sign every page page 77 85 141 142 not readable	akshayamritanshu
5561	31-10-2023	0710102048862023(No.of Docs 2)	0710102048862023/2	INTERLOCUTORY APPLICATION (I.B.C)/3037(ND)2023	MR. HARISH KUMAR GUPTA VS. DIRECTORATE GENERAL OF GST INTELLIGENCE	Sec 60(5)	1/5/2024	reply pages not readable 1 to 8 address missing on affidavit need true copy with sign every page page 77 85 141 142 not readable	akshayamritanshu

5563	31-10-2023	0710102048862023(No.of Docs 2)	0710102048862023/2	INTERLOCUTORY APPLICATION (I.B.C)/3037(ND)2023	MR. HARISH KUMAR GUPTA VS. DIRECTORATE GENERAL OF GST INTELLIGENCE	Sec 60(5)	1/5/2024	reply pages not readable 1 to 8 address missing on affidavit need true copy with sign every page page 77 85 141 142 not readable	akshayamritanshu
5565	31-10-2023	0710102048862023(No.of Docs 2)	0710102048862023/2	INTERLOCUTORY APPLICATION (I.B.C)/3037(ND)2023	MR. HARISH KUMAR GUPTA VS. DIRECTORATE GENERAL OF GST INTELLIGENCE	Sec 60(5)	1/5/2024	reply pages not readable 1 to 8 address missing on affidavit need true copy with sign every page page 77 85 141 142 not readable	akshayamritanshu
5567	31-10-2023	0710102048862023(No.of Docs 2)	0710102048862023/2	INTERLOCUTORY APPLICATION (I.B.C)/3037(ND)2023	MR. HARISH KUMAR GUPTA VS. DIRECTORATE GENERAL OF GST INTELLIGENCE	Sec 60(5)	1/5/2024	reply pages not readable 1 to 8 address missing on affidavit need true copy with sign every page page 77 85 141 142 not readable	akshayamritanshu
5569	22-04-2024	0710200413922017(No.of Docs 2)	0710200413922017/132	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	AUDE PRIYA DONATELLE WACZIARG EP ENGEL VS NEEMRANA HOTEL PVT LTD & ORS	Sec. 241(1),Sec. 242(4)	1/5/2024	pagination missing in bookmarking	nidhimohanparashar
5571	31-10-2023	0710102048862023(No.of Docs 2)	0710102048862023/2	INTERLOCUTORY APPLICATION (I.B.C)/3037(ND)2023	MR. HARISH KUMAR GUPTA VS. DIRECTORATE GENERAL OF GST INTELLIGENCE	Sec 60(5)	1/5/2024	reply pages not readable 1 to 8 address missing on affidavit need true copy with sign every page page 77 85 141 142 not readable	akshayamritanshu
5573	31-10-2023	0710102048862023(No.of Docs 2)	0710102048862023/2	INTERLOCUTORY APPLICATION (I.B.C)/3037(ND)2023	MR. HARISH KUMAR GUPTA VS. DIRECTORATE GENERAL OF GST INTELLIGENCE	Sec 60(5)	1/5/2024	reply pages not readable 1 to 8 address missing on affidavit need true copy with sign every page page 77 85 141 142 not readable	akshayamritanshu
5575	31-10-2023	0710102048862023(No.of Docs 2)	0710102048862023/2	INTERLOCUTORY APPLICATION (I.B.C)/3037(ND)2023	MR. HARISH KUMAR GUPTA VS. DIRECTORATE GENERAL OF GST INTELLIGENCE	Sec 60(5)	1/5/2024	reply pages not readable 1 to 8 address missing on affidavit need true copy with sign every page page 77 85 141 142 not readable	akshayamritanshu
5577	18-04-2024	0710102057022023(No.of Docs 1)	0710102057022023/6	COMPANY PETITION IB (IBC)/568(ND)2023	R.R. INDUSTRIAL CORPORATION (INDIA)PRIVATE LIMITED VS. KKSPUN INDIA LIMITED	IBC Under Sec 9	1/5/2024	book marking mandatory as per index with pagination	debopriyomoulik
5579	18-04-2024	0710102057022023(No.of Docs 1)	0710102057022023/5	COMPANY PETITION IB (IBC)/568(ND)2023	R.R. INDUSTRIAL CORPORATION (INDIA)PRIVATE LIMITED VS. KKSPUN INDIA LIMITED	IBC Under Sec 9	1/5/2024	book marking mandatory as per index annexure need sign with true copy	debopriyomoulik
5581	31-10-2023	0710102048862023(No.of Docs 2)	0710102048862023/2	INTERLOCUTORY APPLICATION (I.B.C)/3037(ND)2023	MR. HARISH KUMAR GUPTA VS. DIRECTORATE GENERAL OF GST INTELLIGENCE	Sec 60(5)	1/5/2024	reply pages not readable 1 to 8 address missing on affidavit need true copy with sign every page page 77 85 141 142 not readable	akshayamritanshu
5583	31-10-2023	0710102048862023(No.of Docs 2)	0710102048862023/2	INTERLOCUTORY APPLICATION (I.B.C)/3037(ND)2023	MR. HARISH KUMAR GUPTA VS. DIRECTORATE GENERAL OF GST INTELLIGENCE	Sec 60(5)	1/5/2024	reply pages not readable 1 to 8 address missing on affidavit need true copy with sign every page page 77 85 141 142 not readable	akshayamritanshu
5585	29-04-2024	0710102101772023(No.of Docs 2)	0710102101772023/1	INTERLOCUTORY APPLICATION (I.B.C)/663(PB)2024	GAURAV ARORA VSVEKAS KUMAR GARG	Sec 60(5)	1/5/2024	book marking mandatory as per index and OCR defect and court fee and welfare fee not visible properly	advshivanshu
5587	31-10-2023	0710102048862023(No.of Docs 2)	0710102048862023/2	INTERLOCUTORY APPLICATION (I.B.C)/3037(ND)2023	MR. HARISH KUMAR GUPTA VS. DIRECTORATE GENERAL OF GST INTELLIGENCE	Sec 60(5)	1/5/2024	reply pages not readable 1 to 8 address missing on affidavit need true copy with sign every page page 77 85 141 142 not readable	akshayamritanshu
5589	31-10-2023	0710102048862023(No.of Docs 2)	0710102048862023/2	INTERLOCUTORY APPLICATION (I.B.C)/3037(ND)2023	MR. HARISH KUMAR GUPTA VS. DIRECTORATE GENERAL OF GST INTELLIGENCE	Sec 60(5)	1/5/2024	reply pages not readable 1 to 8 address missing on affidavit need true copy with sign every page page 77 85 141 142 not readable	akshayamritanshu

5591	18-04-2024	0710102061832022(No.of Docs 2)	0710102061832022/8	INTERLOCUTORY APPLICATION (I.B.C)/3686(PB)2022	GHAZIABAD DEVELOPMENT AUTHORITY VS. PANKAJ AGARWAL	Sec 60(5)	1/5/2024	book marking mandatory as per index with pagination	abhidec27
5593	18-04-2024	0710102020302021(No.of Docs 2)	0710102020302021/11	INTERLOCUTORY APPLICATION (I.B.C)/4032(PB)2021	KASHI VISWANATHAN SIVARAMAN VSICICI BANK LIMITED	Application under any other provisions-IBC,Sec 50(1)	30-04-2024	pagination missing 1 to 23 in book marking annexure 3 and 4 need OCR in file	sonalijoon
5595	22-04-2024	0710200413922017(No.of Docs 2)	0710200413922017/124	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	AUDE PRIYA DONATELLE WACZIARG EP ENGEL VS NEEMRANA HOTEL PVT LTD & ORS	Sec. 241(1),Sec. 242(4)	30-04-2024	pagination missing in bookmarking	nidhimohanparashar
5597	24-04-2024	0710102062642022(No.of Docs 2)	0710102062642022/2	INTERLOCUTORY APPLICATION (I.B.C)/4308(ND)2022	NEEPA UPADHYAYA VS. H. S OBEROI BUILDTECH PRIVATE LIMITED	Sec 60(5)	30-04-2024	vakalatnama missing in pdf	Ankush@1990
5599	19-04-2024	0710102050222022(No.of Docs 1)	0710102050222022/7	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/91(ND)2022	SHREE DURGA HOME APPLIANCES PRIVATELIMITED VS. SUMMER COOL HOME APPLIANCES LIMITED	Sec. 230-232 - Second Motion	30-04-2024	pagination missing in book marking as per index	Amitabh Nil
5601	24-04-2024	0710102049842023(No.of Docs 2)	0710102049842023/3	INTERLOCUTORY APPLICATION (I.B.C)/3389(ND)2023	RESOLUTION PROFESSIONAL OF WORLDS WINDOW INFRASTRUCTURE AND LOGISTICS PRIVATE LIMITED	Sec 30	30-04-2024	need every pages sign and true copy in Annexure bookmarking mandatory	apoorvshukla
5603	26-04-2024	0710102010582024(No.of Docs 2)	0710102010582024/1	COMPANY APPEAL (IBC)/9(ND)2024	SMT SARITA VS. JATIN MADAN	Sec 42	30-04-2024	Book marking mandatory as per index page 1 to 2 need OCR	ashiwan33
5605	26-04-2024	0710102010582024(No.of Docs 2)	0710102010582024/1	COMPANY APPEAL (IBC)/9(ND)2024	SMT SARITA VS. JATIN MADAN	Sec 42	30-04-2024	Book marking mandatory as per index page 1 to 2 need OCR	ashiwan33
5607	26-04-2024	0710102010582024(No.of Docs 2)	0710102010582024/1	COMPANY APPEAL (IBC)/9(ND)2024	SMT SARITA VS. JATIN MADAN	Sec 42	30-04-2024	Book marking mandatory as per index page 1 to 2 need OCR	ashiwan33
5609	26-04-2024	0710102010582024(No.of Docs 2)	0710102010582024/1	COMPANY APPEAL (IBC)/9(ND)2024	SMT SARITA VS. JATIN MADAN	Sec 42	30-04-2024	Book marking mandatory as per index page 1 to 2 need OCR	ashiwan33
5611	26-04-2024	0710102010592024(No.of Docs 2)	0710102010592024/1	COMPANY APPEAL (IBC)/10(ND)2024	SHRI FELIX MATHEW VS. MR JATIN MADAN LIQUIDATOR FOR MS KASHYAP MOTORS INDIA PVT LTD	Sec 42	30-04-2024	Book marking mandatory as per index page 1 to 2 need OCR AND mismatched affidavit address with notary	ashiwan33
5613	22-04-2024	0710200413922017(No.of Docs 2)	0710200413922017/123	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	AUDE PRIYA DONATELLE WACZIARG EP ENGEL VS NEEMRANA HOTEL PVT LTD & ORS	Sec. 241(1),Sec. 242(4)	30-04-2024	pagination missing in bookmarking	nidhimohanparashar
5615	18-04-2024	0710102020302021(No.of Docs 2)	0710102020302021/11	INTERLOCUTORY APPLICATION (I.B.C)/4032(PB)2021	KASHI VISWANATHAN SIVARAMAN VSICICI BANK LIMITED	Application under any other provisions-IBC,Sec 50(1)	30-04-2024	pagination missing 1 to 23 in book marking annexure 3 and 4 need OCR in file	sonalijoon
5617	18-04-2024	0710102020302021(No.of Docs 2)	0710102020302021/11	INTERLOCUTORY APPLICATION (I.B.C)/4032(PB)2021	KASHI VISWANATHAN SIVARAMAN VSICICI BANK LIMITED	Application under any other provisions-IBC,Sec 50(1)	30-04-2024	pagination missing 1 to 23 in book marking annexure 3 and 4 need OCR in file	sonalijoon
5619	18-04-2024	0710102020302021(No.of Docs 2)	0710102020302021/11	INTERLOCUTORY APPLICATION (I.B.C)/4032(PB)2021	KASHI VISWANATHAN SIVARAMAN VSICICI BANK LIMITED	Application under any other provisions-IBC,Sec 50(1)	30-04-2024	pagination missing 1 to 23 in book marking annexure 3 and 4 need OCR in file	sonalijoon
5621	20-04-2024	0710102070392022(No.of Docs 2)	0710102070392022/8	INTERLOCATORY APPLICATION(COMPANIES ACT)/217(ND)2022	NIDHI SHARMA VS. BANAS PAPER PVT. LTD	Application under any other provisions	30-04-2024	OCR Compulsory in pdf	shashankkasliwal

5623	20-04-2024	0710102070392022(No.of Docs 2)	0710102070392022/8	INTERLOCATORY APPLICATION(COMPANIES ACT)/217(ND)2022	NIDHI SHARMA VS. BANAS PAPER PVT. LTD	Application under any other provisions	30-04-2024	OCR Compulsory in pdf	shashankkasliwal
5625	20-04-2024	0710102070392022(No.of Docs 2)	0710102070392022/8	INTERLOCATORY APPLICATION(COMPANIES ACT)/217(ND)2022	NIDHI SHARMA VS. BANAS PAPER PVT. LTD	Application under any other provisions	30-04-2024	OCR Compulsory in pdf	shashankkasliwal
5627	20-04-2024	0710102070392022(No.of Docs 2)	0710102070392022/8	INTERLOCATORY APPLICATION(COMPANIES ACT)/217(ND)2022	NIDHI SHARMA VS. BANAS PAPER PVT. LTD	Application under any other provisions	30-04-2024	OCR Compulsory in pdf	shashankkasliwal
5629	22-04-2024	0710102109682023(No.of Docs 3)	0710102109682023/3	COMPANY PETITION IB (IBC)/24(ND)2024	SAIVI FINANCE PRIVATE LIMITED VS. AKJ METALS PRIVATE LIMITED	IBC under Sec 7	30-04-2024	bookmarking mandatory	pranay@legalpanda.in
5631	20-04-2024	0710102070392022(No.of Docs 2)	0710102070392022/8	INTERLOCATORY APPLICATION(COMPANIES ACT)/217(ND)2022	NIDHI SHARMA VS. BANAS PAPER PVT. LTD	Application under any other provisions	30-04-2024	OCR Compulsory in pdf	shashankkasliwal
5633	20-04-2024	0710102070392022(No.of Docs 2)	0710102070392022/8	INTERLOCATORY APPLICATION(COMPANIES ACT)/217(ND)2022	NIDHI SHARMA VS. BANAS PAPER PVT. LTD	Application under any other provisions	30-04-2024	OCR Compulsory in pdf	shashankkasliwal
5635	20-04-2024	0710102070392022(No.of Docs 2)	0710102070392022/8	INTERLOCATORY APPLICATION(COMPANIES ACT)/217(ND)2022	NIDHI SHARMA VS. BANAS PAPER PVT. LTD	Application under any other provisions	30-04-2024	OCR Compulsory in pdf	shashankkasliwal
5637	20-04-2024	0710102070392022(No.of Docs 2)	0710102070392022/8	INTERLOCATORY APPLICATION(COMPANIES ACT)/217(ND)2022	NIDHI SHARMA VS. BANAS PAPER PVT. LTD	Application under any other provisions	30-04-2024	OCR Compulsory in pdf	shashankkasliwal
5639	20-04-2024	0710102070392022(No.of Docs 2)	0710102070392022/8	INTERLOCATORY APPLICATION(COMPANIES ACT)/217(ND)2022	NIDHI SHARMA VS. BANAS PAPER PVT. LTD	Application under any other provisions	30-04-2024	OCR Compulsory in pdf	shashankkasliwal
5641	20-04-2024	0710102070392022(No.of Docs 2)	0710102070392022/8	INTERLOCATORY APPLICATION(COMPANIES ACT)/217(ND)2022	NIDHI SHARMA VS. BANAS PAPER PVT. LTD	Application under any other provisions	30-04-2024	OCR Compulsory in pdf	shashankkasliwal
5643	20-04-2024	0710102070392022(No.of Docs 2)	0710102070392022/8	INTERLOCATORY APPLICATION(COMPANIES ACT)/217(ND)2022	NIDHI SHARMA VS. BANAS PAPER PVT. LTD	Application under any other provisions	30-04-2024	OCR Compulsory in pdf	shashankkasliwal
5645	20-04-2024	0710102070392022(No.of Docs 2)	0710102070392022/8	INTERLOCATORY APPLICATION(COMPANIES ACT)/217(ND)2022	NIDHI SHARMA VS. BANAS PAPER PVT. LTD	Application under any other provisions	30-04-2024	OCR Compulsory in pdf	shashankkasliwal
5647	20-04-2024	0710102070392022(No.of Docs 2)	0710102070392022/8	INTERLOCATORY APPLICATION(COMPANIES ACT)/217(ND)2022	NIDHI SHARMA VS. BANAS PAPER PVT. LTD	Application under any other provisions	30-04-2024	OCR Compulsory in pdf	shashankkasliwal
5649	20-04-2024	0710102070392022(No.of Docs 2)	0710102070392022/8	INTERLOCATORY APPLICATION(COMPANIES ACT)/217(ND)2022	NIDHI SHARMA VS. BANAS PAPER PVT. LTD	Application under any other provisions	30-04-2024	OCR Compulsory in pdf	shashankkasliwal
5651	20-04-2024	0710102070392022(No.of Docs 2)	0710102070392022/8	INTERLOCATORY APPLICATION(COMPANIES ACT)/217(ND)2022	NIDHI SHARMA VS. BANAS PAPER PVT. LTD	Application under any other provisions	30-04-2024	OCR Compulsory in pdf	shashankkasliwal
5653	20-04-2024	0710102070392022(No.of Docs 2)	0710102070392022/8	INTERLOCATORY APPLICATION(COMPANIES ACT)/217(ND)2022	NIDHI SHARMA VS. BANAS PAPER PVT. LTD	Application under any other provisions	30-04-2024	OCR Compulsory in pdf	shashankkasliwal
5655	20-04-2024	0710102070392022(No.of Docs 2)	0710102070392022/8	INTERLOCATORY APPLICATION(COMPANIES ACT)/217(ND)2022	NIDHI SHARMA VS. BANAS PAPER PVT. LTD	Application under any other provisions	30-04-2024	OCR Compulsory in pdf	shashankkasliwal

5657	20-04-2024	0710102070392022(No.of Docs 2)	0710102070392022/8	INTERLOCATORY APPLICATION(COMPANIES ACT)/217(ND)2022	NIDHI SHARMA VS. BANAS PAPER PVT. LTD	Application under any other provisions	30-04-2024	OCR Compulsory in pdf	shashankkasliwal
5659	20-04-2024	0710102070392022(No.of Docs 2)	0710102070392022/8	INTERLOCATORY APPLICATION(COMPANIES ACT)/217(ND)2022	NIDHI SHARMA VS. BANAS PAPER PVT. LTD	Application under any other provisions	30-04-2024	OCR Compulsory in pdf	shashankkasliwal
5661	20-04-2024	0710102070392022(No.of Docs 2)	0710102070392022/8	INTERLOCATORY APPLICATION(COMPANIES ACT)/217(ND)2022	NIDHI SHARMA VS. BANAS PAPER PVT. LTD	Application under any other provisions	30-04-2024	OCR Compulsory in pdf	shashankkasliwal
5663	20-04-2024	0710102070392022(No.of Docs 2)	0710102070392022/8	INTERLOCATORY APPLICATION(COMPANIES ACT)/217(ND)2022	NIDHI SHARMA VS. BANAS PAPER PVT. LTD	Application under any other provisions	30-04-2024	OCR Compulsory in pdf	shashankkasliwal
5665	20-04-2024	0710102070392022(No.of Docs 2)	0710102070392022/8	INTERLOCATORY APPLICATION(COMPANIES ACT)/217(ND)2022	NIDHI SHARMA VS. BANAS PAPER PVT. LTD	Application under any other provisions	30-04-2024	OCR Compulsory in pdf	shashankkasliwal
5667	20-04-2024	0710102070392022(No.of Docs 2)	0710102070392022/8	INTERLOCATORY APPLICATION(COMPANIES ACT)/217(ND)2022	NIDHI SHARMA VS. BANAS PAPER PVT. LTD	Application under any other provisions	30-04-2024	OCR Compulsory in pdf	shashankkasliwal
5669	20-04-2024	0710102070392022(No.of Docs 2)	0710102070392022/8	INTERLOCATORY APPLICATION(COMPANIES ACT)/217(ND)2022	NIDHI SHARMA VS. BANAS PAPER PVT. LTD	Application under any other provisions	30-04-2024	OCR Compulsory in pdf	shashankkasliwal
5671	20-04-2024	0710102070392022(No.of Docs 2)	0710102070392022/8	INTERLOCATORY APPLICATION(COMPANIES ACT)/217(ND)2022	NIDHI SHARMA VS. BANAS PAPER PVT. LTD	Application under any other provisions	30-04-2024	OCR Compulsory in pdf	shashankkasliwal
5673	17-04-2024	0710102012302024(No.of Docs 2)	0710102012302024/1	INTERLOCUTORY APPLICATION (I.B.C)/1266(PB)2024	CHHOTE LAL SHARMA VS. M/S PIYUSH COLONISERS LTD.	Sec 60(5)	29-04-2024	address mismatched with affidavit page no 20	abhi4064
5675	25-04-2024	0710102010652022(No.of Docs 2)	0710102010652022/2	INTERLOCATORY APPLICATION(COMPANIES ACT)/35(PB)2022	AMB INFRAVENTURES PVT. LTD. VS. UNION OF INDIA [THROUGH SFIO] [REPRESENTED THROUGH: MS. SAKSHI SHARMA SENIOR ASST. DIRECTOR SFIO NEW DELHI]	Rule 11 of NCLT	29-04-2024	pagination missing in bookmarking OCR Compulsory in pdf	ekanshmishra
5677	18-04-2024	0710102026082024(No.of Docs 1)	7.10102E+14	INTERLOCUTORY APPLICATION (I.B.C)/1577(ND)2024	JALESH KUMAR GROVER INTERIM RESOLUTION PROFESSIONAL	Sec 60(5)	29-04-2024	wrong file	abhi4064
5679	23-04-2024	0710102109082023(No.of Docs 2)	0710102109082023/6	COMPANY PETITION IB (IBC)/112(ND)2024	MS MERCHANDISERS PRIVATE LIMITED	IBC Section 59	29-04-2024	Wrong file	D4202007
5681	17-04-2024	0710102430962018(No.of Docs 2)	0710102430962018/9	COMPANY PETITION (COMPANIES ACT)/129(PB)2018	ABHIMANYU SINGH AND ORS. VS BRIJNANDAN INDUSTRIES PRIVATE LIMITED	Sec. 245	29-04-2024	bookmarking mandatory with index	raiandraipartners
5683	18-04-2024	0710102010402024(No.of Docs 1)	0710102010402024/4	INTERLOCUTORY APPLICATION (I.B.C)/836(ND)2024	ENGINEERED FACILITY MANAGEMENT SERVICES VS. EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE PVT LTD	Rule 11 of NCLT, 2016	29-04-2024	address missing with affidavit pages not clear	bajpaianand24

5685	18-04-2024	0710102018552024(No.of Docs 2)	0710102018552024/3	INTERLOCUTORY APPLICATION (I.B.C)/1318(ND)2024	SMBC AERO ENGINE LEASE BV VS. DIRECTOR GENERAL OF CIVIL AVIATION	Sec 60(5)	29-04-2024	date missed in vakaltnama	sfionclt
5687	17-04-2024	0710102060152021(No.of Docs 3)	0710102060152021/5	TRANSFER PETITION(COMPANIES ACT)/20(PB)2021	DR. HARI NARAYAN GANGWAL VS. DCS INTERNATIONAL TRADING CO. PVT. LTD.	Rule16(d),NCLT Rules,2016	29-04-2024	some pages are not legible.	csshashank
5689	17-04-2024	0710102028112024(No.of Docs 2)	0710102028112024/1	INTERLOCUTORY APPLICATION (I.B.C)/1779(ND)2024	NIKITA DHINGRA VSMR. DEVVART RANA RP OF JASMINE BUILDMART PRIVATE LIMITED	Sec 60(5)	29-04-2024	need every pages sign in Annexure	lokeshbhola
5691	23-04-2024	0710102007262024(No.of Docs 1)	0710102007262024/1	RESTORATION APPLICATION (COMPANIES ACT)/3(ND)2024	P E MANNING (CONSULTANTS) PRIVATELIMITED VS. CHINAR INDUSTRIAL INVESTMENT AND FINANCE LIMITED	Sec 48(2)	26-04-2024	need every pages sign	akhilsachar65
5693	23-04-2024	0710102007262024(No.of Docs 1)	0710102007262024/1	RESTORATION APPLICATION (COMPANIES ACT)/3(ND)2024	P E MANNING (CONSULTANTS) PRIVATELIMITED VS. CHINAR INDUSTRIAL INVESTMENT AND FINANCE LIMITED	Sec 48(2)	26-04-2024	need every pages sign	akhilsachar65
5695	20-04-2024	0710102024272024(No.of Docs 3)	0710102024272024/1	INTERLOCUTORY APPLICATION(IBC)(PLAN)/13(ND)2024	MANOJ KULSHRESTHA VS	Sec 30	26-04-2024	all documents file separately	attorneyar
5697	23-04-2024	0710102007262024(No.of Docs 1)	0710102007262024/1	RESTORATION APPLICATION (COMPANIES ACT)/3(ND)2024	P E MANNING (CONSULTANTS) PRIVATELIMITED VS. CHINAR INDUSTRIAL INVESTMENT AND FINANCE LIMITED	Sec 48(2)	26-04-2024	need every pages sign	akhilsachar65
5699	23-04-2024	0710102007262024(No.of Docs 1)	0710102007262024/1	RESTORATION APPLICATION (COMPANIES ACT)/3(ND)2024	P E MANNING (CONSULTANTS) PRIVATELIMITED VS. CHINAR INDUSTRIAL INVESTMENT AND FINANCE LIMITED	Sec 48(2)	26-04-2024	need every pages sign	akhilsachar65
5701	8/4/2024	0710102104252023(No.of Docs 3)	0710102104252023/9	INTERLOCUTORY APPLICATION (I.B.C)/491(ND)2024	BON LON PETROCHEM LLP VSPRAYAG POLYTECH PVT. LTD.	Application under any other provisions-IBC,Application under any other provisions-IBC	25-04-2024	book marking not proper done and sign on reply and notary mismatched page no 8	vipulganda
5703	15-04-2024	0710102098642023(No.of Docs 2)	0710102098642023/3	COMPANY PETITION IB (IBC)/756(ND)2023	SREE KARPAGAMBAL MILLS LIMITED VS. BEE K BEE PRINTS PRIVATE LIMITED	IBC Under Sec 9	25-04-2024	book marking mandatory as per index and annexure need sign with true copy every pages 3 rs court fee and 25 welfare fee missed on vakalatnama and mention advocate and client name at the place of	karangandhii
5705	8/4/2024	0710102104252023(No.of Docs 3)	0710102104252023/9	INTERLOCUTORY APPLICATION (I.B.C)/491(ND)2024	BON LON PETROCHEM LLP VSPRAYAG POLYTECH PVT. LTD.	Application under any other provisions-IBC,Application under any other provisions-IBC	25-04-2024	book marking not proper done and sign on reply and notary mismatched page no 8	vipulganda
5707	15-04-2024	0710102016792024(No.of Docs 2)	0710102016792024/8	INTERLOCATORY APPLICATION(COMPANIES ACT)/70(ND)2024	MR SANJIV CHOUDHARY VS. MIS ROSHANARA CLUB LIMITED	Sec. 244(1)	25-04-2024	book marking mandatory as per index and missed date and sign with name of advocate and client name with sign and 1 rs court fee	KartikeyaMatta
5709	8/4/2024	0710102104252023(No.of Docs 3)	0710102104252023/9	INTERLOCUTORY APPLICATION (I.B.C)/491(ND)2024	BON LON PETROCHEM LLP VSPRAYAG POLYTECH PVT. LTD.	Application under any other provisions-IBC,Application under any other provisions-IBC	25-04-2024	book marking not proper done and sign on reply and notary mismatched page no 8	vipulganda

5711	8/4/2024	0710102104252023(No.of Docs 3)	0710102104252023/9	INTERLOCUTORY APPLICATION (I.B.C)/491(ND)2024	BON LON PETROCHEM LLP VSPRAYAG POLYTECH PVT. LTD.	Application under any other provisions- IBC,Application under any other provisions- IBC	25-04-2024	book marking not proper done and sign on reply and notary mismatched page no 8	vipulganda
5713	16-04-2024	0710102043582021(No.of Docs 2)	0710102043582021/3	INTERLOCUTORY APPLICATION (I.B.C)/3603(ND)2021	DEVENDRA KUMAR SHARMA VS. JBB-EVEREST BUILDTECH PRIVATE LIMITED	Application under any other provisions- IBC	25-04-2024	bookmarking mandatory	kunal.godhwani
5715	12/4/2024	0710102096722023(No.of Docs 3)	0710102096722023/1	INTERLOCUTORY APPLICATION (I.B.C)/6047(PB)2023	DBS BANK LTD. VS. M/S EDU SMART SERVICES PVT. LTD.	Application under any other provisions- IBC	25-04-2024	wrong file	IPRITURASTOGI
5717	8/4/2024	0710102104252023(No.of Docs 3)	0710102104252023/9	INTERLOCUTORY APPLICATION (I.B.C)/491(ND)2024	BON LON PETROCHEM LLP VSPRAYAG POLYTECH PVT. LTD.	Application under any other provisions- IBC,Application under any other provisions- IBC	25-04-2024	book marking not proper done and sign on reply and notary mismatched page no 8	vipulganda
5719	15-04-2024	0710102059322023(No.of Docs 1)	0710102059322023/11	RESTORATION APPLICATION (IBC)/176(ND)2023	PRAMA HIKVISION INDIA PRIVATE LIMITED VSPMS-COM-PRO (INDIA) PRIVATE LIMITED	Application under any other provisions- IBC	25-04-2024	need every page of sign and address mention on affidavit in file	RAVI4568
5721	13-04-2024	0710102093682023(No.of Docs 4)	0710102093682023/1	INTERLOCUTORY APPLICATION (I.B.C)/5789(ND)2023	SH. S.K MATHUR RESOLUTION PROFESSIONAL FOR M/S BIMLA MARU FASHIONS PVT. LTD. VS. SH. YOGESH MAHESHWARI	Application under any other provisions- IBC	25-04-2024	All documents file separately with Orderly	brijesh_tamber
5723	17-04-2024	0710102012222024(No.of Docs 2)	0710102012222024/1	INTERLOCUTORY APPLICATION (I.B.C)/1265(PB)2024	MANISH MITTAL VS. M/S PIYUSH COLONISERS LTD.	Sec 60(5)	25-04-2024	address mismatched with affidavit	abhi4064
5725	16-04-2024	0710102007112024(No.of Docs 2)	0710102007112024/1	INTERLOCUTORY APPLICATION (I.B.C)/349(PB)2024	SANDEEP MAHAJAN RESOLUTION PROFESSIONAL VS. MOHAN GARG	Application under any other provisions- IBC	25-04-2024	mention name advocate and clint in vakalatnama	anirbanlaw@66
5727	13-03-2024	0710102051282022(No.of Docs 2)	0710102051282022/8	COMPANY PETITION IB (IBC)/538(ND)2022	PUNJAB NATIONAL BANK THROUGH RP VS. ABHINAV MITTAL	Section 95(1)	25-04-2024	need complete file to OCR	sangeeta233
5729	12/4/2024	0710102091972023(No.of Docs 2)	0710102091972023/3	INTERLOCUTORY APPLICATION (I.B.C)/5939(ND)2023	MRS. SUPRIYA SINGH & ORS. VS. ANSAL URBAN CONDOMINIUMS PRIVATE LIMITED	Sec 60(5)	25-04-2024	book marking mandatory as per index with pagination.	advshivanshu
5731	13-03-2024	0710102051282022(No.of Docs 2)	0710102051282022/8	COMPANY PETITION IB (IBC)/538(ND)2022	PUNJAB NATIONAL BANK THROUGH RP VS. ABHINAV MITTAL	Section 95(1)	25-04-2024	need complete file to OCR	sangeeta233
5733	12/4/2024	0710102095192021(No.of Docs 1)	0710102095192021/5	COMPANY PETITION IB (IBC)/130(PB)2022	ORBIS TRUSTEESHIP SERVICES PRIVATELIMITED VS. GURINDER SINGH SIKKA	Section 95(1)	25-04-2024	missing date on and need sign of all counsel with name on vakalatanama	Adv_Sbatra
5735	12/4/2024	0710102095182021(No.of Docs 1)	0710102095182021/5	COMPANY PETITION IB (IBC)/129(PB)2022	ORBIS TRUSTEESHIP SERVICES PRIVATELIMITED VS. HARVINDER SINGH SIKKA	Section 95(1)	25-04-2024	missing date on and need sign of all counsel with name on vakalatanama	Adv_Sbatra
5737	15-04-2024	0710102051562023(No.of Docs 2)	0710102051562023/1	COMPANY PETITION (COMPANIES ACT)/113(ND)2023	GAURANG GUPTA VS. SRM BANQUETS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	25-04-2024	25 rs welfare fee missed and need all advocates sign with name which mention on vakalatnama with enrol no .	FACTUMOFFICE
5739	9/3/2024	0710102021192024(No.of Docs 0)	0710102021192024/1	INTERLOCUTORY APPLICATION (I.B.C)/1436(PB)2024	DANIELI CO. LTD. VS. BHUSHAN POWER AND STEEL LIMITED	Sec 60(5)	25-04-2024	annexures need sign with true copy	

5741	16-04-2024	0710102044632021(No.of Docs 2)	0710102044632021/3	INTERLOCUTORY APPLICATION (I.B.C)/823(ND)2022	DEVENDRA KUMAR SHARMA VS. JBB-EVEREST BUILDTECH PRIVATE LIMITED	Sec 25(j)	25-04-2024	bookmarking mandatory	kunal.godhwani
5743	13-03-2024	0710102051282022(No.of Docs 2)	0710102051282022/8	COMPANY PETITION IB (IBC)/538(ND)2022	PUNJAB NATIONAL BANK THROUGH RP VS. ABHINAV MITTAL	Section 95(1)	25-04-2024	need complete file to OCR	sangeeta233
5745	13-04-2024	0710102039222023(No.of Docs 2)	0710102039222023/1	INTERLOCUTORY APPLICATION (I.B.C)/2634(ND)2023	APOGEE ENTERPRISES PRIVATE LIMITED VS. ANIL NANDA	Sec 60(5)	25-04-2024	need every pages sign	viditjain
5747	23-04-2024	0710102079332019(No.of Docs 2)	0710102079332019/10	COMPANY PETITION IB (IBC)/1085(ND)2019	V. CHIRANJIV & CO. VS. WILTAN TELMAG (INDIA) PVT. LTD.	IBC Under Sec 9,Application under any other provisions- IBC	25-04-2024	need Every page sign of written submission page 7 to 127 need OCR	shankarimishra
5749	16-04-2024	0710102042162022(No.of Docs 2)	0710102042162022/5	COMPANY PETITION IB (IBC)/24(ND)2023	STATE BANK OF INDIA VS. BAHRUDEEN NOORUL AMEEN MAHDOOM BAVA	Section 95(1)	25-04-2024	OCR Compulsory in pdf	khattar1978
5751	15-04-2024	0710102062712021(No.of Docs 2)	0710102062712021/9	INTERLOCUTORY APPLICATION (I.B.C)/4044(PB)2021	NIIL INFRASTRUCTURE PRIVATE LIMITED VS. ALCHEMIST ASSET RECONSTRUCTION CO PRIVATE LIMITED	Rule 11 of NCLT, 2016	25-04-2024	NEED every page of sign of Reply missing page 27 to 76 in book marking and page 27 need sign with true copy double numbering annexure A-3	Laws.lance
5753	16-04-2024	0710102021252021(No.of Docs 2)	0710102021252021/7	INTERLOCUTORY APPLICATION (I.B.C)/1395(ND)2021	YOGESH SETHI VS. PUNJAB NATIONAL BANK	Sec 60(5)	25-04-2024	page 9 to 13 missing in book marking as per index	bambha and nandan
5755	8/4/2024	0710102104252023(No.of Docs 3)	0710102104252023/9	INTERLOCUTORY APPLICATION (I.B.C)/491(ND)2024	BON LON PETROCHEM LLP VSPRAYAG POLYTECH PVT. LTD.	Application under any other provisions- IBC,Application under any other provisions- IBC	25-04-2024	book marking not proper done and sign on reply and notary mismatched page no 8	vipulganda
5757	8/4/2024	0710102104252023(No.of Docs 3)	0710102104252023/9	INTERLOCUTORY APPLICATION (I.B.C)/491(ND)2024	BON LON PETROCHEM LLP VSPRAYAG POLYTECH PVT. LTD.	Application under any other provisions- IBC,Application under any other provisions- IBC	25-04-2024	book marking not proper done and sign on reply and notary mismatched page no 8	vipulganda
5759	13-03-2024	0710102051282022(No.of Docs 2)	0710102051282022/8	COMPANY PETITION IB (IBC)/538(ND)2022	PUNJAB NATIONAL BANK THROUGH RP VS. ABHINAV MITTAL	Section 95(1)	25-04-2024	need complete file to OCR	sangeeta233
5761	16-04-2024	0710102018172024(No.of Docs 2)	0710102018172024/1	INTERLOCUTORY APPLICATION (I.B.C)/1088(ND)2024	M/S KAVERI SAHAKARI AWAS SAMITI LIMITED VS. HORIZON BUILDCON PRIVATE LIMITED	Rule 11 of NCLT, 2016	25-04-2024	last Order missing	viditjain
5763	13-03-2024	0710102051282022(No.of Docs 2)	0710102051282022/8	COMPANY PETITION IB (IBC)/538(ND)2022	PUNJAB NATIONAL BANK THROUGH RP VS. ABHINAV MITTAL	Section 95(1)	25-04-2024	need complete file to OCR	sangeeta233
5765	13-03-2024	0710102051282022(No.of Docs 2)	0710102051282022/8	COMPANY PETITION IB (IBC)/538(ND)2022	PUNJAB NATIONAL BANK THROUGH RP VS. ABHINAV MITTAL	Section 95(1)	25-04-2024	need complete file to OCR	sangeeta233
5767	13-03-2024	0710102051282022(No.of Docs 2)	0710102051282022/8	COMPANY PETITION IB (IBC)/538(ND)2022	PUNJAB NATIONAL BANK THROUGH RP VS. ABHINAV MITTAL	Section 95(1)	25-04-2024	need complete file to OCR	sangeeta233
5769	13-03-2024	0710102051282022(No.of Docs 2)	0710102051282022/8	COMPANY PETITION IB (IBC)/538(ND)2022	PUNJAB NATIONAL BANK THROUGH RP VS. ABHINAV MITTAL	Section 95(1)	25-04-2024	need complete file to OCR	sangeeta233
5771	13-03-2024	0710102051282022(No.of Docs 2)	0710102051282022/8	COMPANY PETITION IB (IBC)/538(ND)2022	PUNJAB NATIONAL BANK THROUGH RP VS. ABHINAV MITTAL	Section 95(1)	25-04-2024	need complete file to OCR	sangeeta233
5773	15-04-2024	0710102016792024(No.of Docs 3)	0710102016792024/9	INTERLOCATORY APPLICATION(COMPANIES ACT)/70(ND)2024	MR SANJIV CHOUDHARY VS. MIS ROSHANARA CLUB LIMITED	Sec. 244(1)	25-04-2024	book marking mandatory as per index and missed date and sign with name of advocate and client name with sign and 1 rs court fee separate all vakalatnama of	KartikeyaMatta

5775	8/4/2024	0710102104252023(No.of Docs 3)	0710102104252023/9	INTERLOCUTORY APPLICATION (I.B.C)/491(ND)2024	BON LON PETROCHEM LLP VSPRAYAG POLYTECH PVT. LTD.	Application under any other provisions-IBC,Application under any other provisions-IBC	25-04-2024	book marking not proper done and sign on reply and notary mismatched page no 8	vipulganda
5777	8/4/2024	0710102104252023(No.of Docs 3)	0710102104252023/9	INTERLOCUTORY APPLICATION (I.B.C)/491(ND)2024	BON LON PETROCHEM LLP VSPRAYAG POLYTECH PVT. LTD.	Application under any other provisions-IBC,Application under any other provisions-IBC	25-04-2024	book marking not proper done and sign on reply and notary mismatched page no 8	vipulganda
5779	12/4/2024	0710102043202022(No.of Docs 2)	0710102043202022/2	COMPANY PETITION IB (IBC)/740(PB)2022	STATE BANK OF INDIA VS. PALKA DHINGRA	Section 95(1)	24-04-2024	Book marking mandatory as per index and need sign and true copy of every pages of order	V MATHUR10472007
5781	12/4/2024	0710102041452023(No.of Docs 2)	0710102041452023/2	INTERLOCUTORY APPLICATION (I.B.C)/4310(ND)2023	M/S CMR-TOYOTSU ALMUMINIUM INDIA PVT. LTD. VS. MR. KANTI MOHAN RUSTOGI	Sec 60(5)	24-04-2024	annexures D AND F need OCR IN FILE	KG.D5704
5783	11/4/2024	0710102011692024(No.of Docs 1)	0710102011692024/2	INTERLOCUTORY APPLICATION (I.B.C)/867(ND)2024	DEBASHIS NANDA VS. AXIS BANK LIMITED	Sec 60(5)	24-04-2024	pagination missing in bookmarking Date missing in vakalatnama	trinitylaw
5785	12/4/2024	0710102095202021(No.of Docs 1)	0710102095202021/5	COMPANY PETITION IB (IBC)/131(PB)2022	ORBIS TRUSTEESHIP SERVICES PRIVATELIMITED VS. KUSHAM KAUR	Section 95(1)	24-04-2024	need sign of all counsel with name on vakalatanama	Adv_Sbatra
5787	12/4/2024	0710102095172021(No.of Docs 1)	0710102095172021/5	COMPANY PETITION IB (IBC)/128(PB)2022	ORBIS TRUSTEESHIP SERVICES PRIVATELIMITED VS. GURNEET SINGH SIKKA	Section 95(1)	24-04-2024	missing sign of advocates and date on vakalatanama	Adv_Sbatra
5789	11/4/2024	0710102091892021(No.of Docs 2)	0710102091892021/3	COMPANY APPLICATION(COMPANIES ACT)/585(ND)2021	GAURANG MAHENDRU VS. LALIT AIRWAYS PVT LTD	Rule 11 of NCLT	24-04-2024	need every pages sign	sonuchaudhary
5791	12/4/2024	0710102014842024(No.of Docs 2)	0710102014842024/3	COMPANY PETITION IB (IBC)/119(ND)2024	GROYYO PRIVATE LIMITED VS. SHYAM INDOFAB PRIVATE LIMITED	IBC Under Sec 9	24-04-2024	notary mismatched page no 9	MAH45792017
5793	10/4/2024	0710200000922015(No.of Docs 3)	0710200000922015/2	COMPANY PETITION (COMPANIES ACT)/106(ND)2015	ANIL DWARIKA PRASAD AGARWAL VS MAHAMAYA INFRABUILD PRIVATE LIMITED AND ORS	Application under any other provisions	24-04-2024	book marking mandatory as per index and index page need sign and sign missing of every pages	intellectlawpartners
5795	15-04-2024	0710102062712021(No.of Docs 2)	0710102062712021/8	INTERLOCUTORY APPLICATION (I.B.C)/4044(PB)2021	NIIL INFRASTRUCTURE PRIVATE LIMITED VS. ALCHEMIST ASSET RECONSTRUCTION CO PRIVATE LIMITED	Rule 11 of NCLT, 2016	24-04-2024	NEED every page of sign of Reply missing page 27 to 76 in book marking and page 27 need sign with true copy	Laws.lance
5797	11/4/2024	0710102043592021(No.of Docs 2)	0710102043592021/5	INTERLOCUTORY APPLICATION (I.B.C)/2706(ND)2021	SANDEEP KUMAR BHATT VS. VIJAY KUMAR SINGH	Application under any other provisions- IBC	24-04-2024	bookmarking incomplete as per index	prakashlegaladvisers
5799	20-04-2024	0710102406212018(No.of Docs 12)	0710102406212018/19	COMPANY PETITION (COMPANIES ACT)/123(PB)2018	AUDE PRIYA DONATELLE WACZIARG EP ENGEL & ANR VS DELHI WAREHOUSING PVT LTD & ORS.	Sec. 241(1),Sec. 242(4)	24-04-2024	all documents file separately with orderly	nidhimohanparashar
5801	15-04-2024	0710102021752023(No.of Docs 2)	0710102021752023/3	INTERLOCUTORY APPLICATION (I.B.C)/1361(ND)2023	MANOHAR LAL VIJ VS. UNION BANK OF INDIA	Application under any other provisions- IBC	24-04-2024	index page missing in book marking	devganabhishek

5803	12/4/2024	0710102036612021(No.of Docs 2)	0710102036612021/4	INTERLOCUTORY APPLICATION (I.B.C)/2460(PB)2021	UMESH GARG VS. PUNEET GEOL	Application under any other provisions- IBC	24-04-2024	file is not proper uploaded	advkrishan
5805	13-04-2024	0710102061452019(No.of Docs 30)	0710102061452019/6	COMPANY APPLICATION(COMPANIES ACT)/764(ND)2019	KAMAL KUMAR NEWAR VS. NEWAR STEELS LTD.	Application under any other provisions	24-04-2024	Wrong file	ashish_choudhury007
5807	23-04-2024	0710102018552024(No.of Docs 2)	0710102018552024/2	INTERLOCUTORY APPLICATION (I.B.C)/1318(ND)2024	SMBC AERO ENGINE LEASE BV VS. DIRECTOR GENERAL OF CIVIL AVIATION	Sec 60(5)	24-04-2024	date missing in vakalatnama.	sfionclt
5809	23-04-2024	0710102018552024(No.of Docs 2)	0710102018552024/2	INTERLOCUTORY APPLICATION (I.B.C)/1318(ND)2024	SMBC AERO ENGINE LEASE BV VS. DIRECTOR GENERAL OF CIVIL AVIATION	Sec 60(5)	24-04-2024	date missing in vakalatnama.	sfionclt
5811	23-04-2024	0710102018552024(No.of Docs 2)	0710102018552024/2	INTERLOCUTORY APPLICATION (I.B.C)/1318(ND)2024	SMBC AERO ENGINE LEASE BV VS. DIRECTOR GENERAL OF CIVIL AVIATION	Sec 60(5)	24-04-2024	date missing in vakalatnama.	sfionclt
5813	23-04-2024	0710102018552024(No.of Docs 2)	0710102018552024/2	INTERLOCUTORY APPLICATION (I.B.C)/1318(ND)2024	SMBC AERO ENGINE LEASE BV VS. DIRECTOR GENERAL OF CIVIL AVIATION	Sec 60(5)	24-04-2024	date missing in vakalatnama.	sfionclt
5815	12/4/2024	0710102085162023(No.of Docs 2)	0710102085162023/1	INTERVENTION PETITION (IBC)/79(ND)2023	BHARAT CHUGH VSPD ADVISORY SERVICES L.L.P	Sec 60(5)	24-04-2024	proof of service needed	saxena&saxena
5817	13-04-2024	0710102117882020(No.of Docs 1)	0710102117882020/12	COMPANY PETITION IB (IBC)/92(ND)2021	SOHANAA INTERNATIONAL PRIVATE LIMITED	IBC Under Sec 10	24-04-2024	bookmarking mandatory	LIQUIDATOR ANIL BHAT
5819	12/4/2024	0710102043202022(No.of Docs 2)	0710102043202022/2	COMPANY PETITION IB (IBC)/740(PB)2022	STATE BANK OF INDIA VS. PALKA DHINGRA	Section 95(1)	24-04-2024	Book marking mandatory as per index and need sign and true copy of every pages of order	V MATHUR10472007
5821	12/4/2024	0710102043202022(No.of Docs 2)	0710102043202022/2	COMPANY PETITION IB (IBC)/740(PB)2022	STATE BANK OF INDIA VS. PALKA DHINGRA	Section 95(1)	24-04-2024	Book marking mandatory as per index and need sign and true copy of every pages of order	V MATHUR10472007
5823	12/4/2024	0710102043202022(No.of Docs 2)	0710102043202022/2	COMPANY PETITION IB (IBC)/740(PB)2022	STATE BANK OF INDIA VS. PALKA DHINGRA	Section 95(1)	24-04-2024	Book marking mandatory as per index and need sign and true copy of every pages of order	V MATHUR10472007
5825	16-04-2024	0710102108222023(No.of Docs 2)	0710102108222023/5	TRANSFER APPLICATION/3(PB)2024	GRID COMMERCIAL PRIVATE LIMITED VS. DEEPKIRAN ENGINEERS AND CONTRACTOR PRIVATE LIMITED	Rule16(d),NCLT Rules,2016	24-04-2024	pagination missing in bookmarking OCR Compulsory in pages	mmconclt
5827	12/4/2024	0710102043062022(No.of Docs 2)	0710102043062022/4	COMPANY PETITION IB (IBC)/752(ND)2022	STATE BANK OF INDIA VS. SHRI KRISHAN DHINGRA	Section 95(1)	24-04-2024	Book marking mandatory as per index and need sign and true copy of every pages of order and index page also sign	V MATHUR10472007
5829	12/4/2024	0710102043062022(No.of Docs 2)	0710102043062022/4	COMPANY PETITION IB (IBC)/752(ND)2022	STATE BANK OF INDIA VS. SHRI KRISHAN DHINGRA	Section 95(1)	24-04-2024	Book marking mandatory as per index and need sign and true copy of every pages of order and index page also sign	V MATHUR10472007
5831	12/4/2024	0710102043062022(No.of Docs 2)	0710102043062022/4	COMPANY PETITION IB (IBC)/752(ND)2022	STATE BANK OF INDIA VS. SHRI KRISHAN DHINGRA	Section 95(1)	24-04-2024	Book marking mandatory as per index and need sign and true copy of every pages of order and index page also sign	V MATHUR10472007
5833	12/4/2024	0710102043062022(No.of Docs 2)	0710102043062022/4	COMPANY PETITION IB (IBC)/752(ND)2022	STATE BANK OF INDIA VS. SHRI KRISHAN DHINGRA	Section 95(1)	24-04-2024	Book marking mandatory as per index and need sign and true copy of every pages of order and index page also sign	V MATHUR10472007
5835	12/4/2024	0710102043152022(No.of Docs 2)	0710102043152022/1	COMPANY PETITION IB (IBC)/861(PB)2022	STATE BANK OF INDIA VS. PINKI DHINGRA	Section 95(1)	24-04-2024	Book marking mandatory as per index and need sign and true copy of every pages of order	V MATHUR10472007
5837	12/4/2024	0710102043152022(No.of Docs 2)	0710102043152022/1	COMPANY PETITION IB (IBC)/861(PB)2022	STATE BANK OF INDIA VS. PINKI DHINGRA	Section 95(1)	24-04-2024	Book marking mandatory as per index and need sign and true copy of every pages of order	V MATHUR10472007
5839	12/4/2024	0710102043152022(No.of Docs 2)	0710102043152022/1	COMPANY PETITION IB (IBC)/861(PB)2022	STATE BANK OF INDIA VS. PINKI DHINGRA	Section 95(1)	24-04-2024	Book marking mandatory as per index and need sign and true copy of every pages of order	V MATHUR10472007
5841	12/4/2024	0710102043152022(No.of Docs 2)	0710102043152022/1	COMPANY PETITION IB (IBC)/861(PB)2022	STATE BANK OF INDIA VS. PINKI DHINGRA	Section 95(1)	24-04-2024	Book marking mandatory as per index and need sign and true copy of every pages of order	V MATHUR10472007

5843	12/4/2024	0710102043042022(No.of Docs 2)	0710102043042022/2	COMPANY PETITION IB (IBC)/739(PB)2022	STATE BANK OF INDIA VS. NARESH DHINGRA	Section 95(1)	24-04-2024	Book marking mandatory as per index and need sign and true copy of every pages of order	V MATHUR10472007
5845	12/4/2024	0710102043042022(No.of Docs 2)	0710102043042022/2	COMPANY PETITION IB (IBC)/739(PB)2022	STATE BANK OF INDIA VS. NARESH DHINGRA	Section 95(1)	24-04-2024	Book marking mandatory as per index and need sign and true copy of every pages of order	V MATHUR10472007
5847	12/4/2024	0710102043042022(No.of Docs 2)	0710102043042022/2	COMPANY PETITION IB (IBC)/739(PB)2022	STATE BANK OF INDIA VS. NARESH DHINGRA	Section 95(1)	24-04-2024	Book marking mandatory as per index and need sign and true copy of every pages of order	V MATHUR10472007
5849	12/4/2024	0710102043042022(No.of Docs 2)	0710102043042022/2	COMPANY PETITION IB (IBC)/739(PB)2022	STATE BANK OF INDIA VS. NARESH DHINGRA	Section 95(1)	24-04-2024	Book marking mandatory as per index and need sign and true copy of every pages of order	V MATHUR10472007
5851	13-04-2024	0710102024702024(No.of Docs 1)	0710102024702024/1	COMPANY PETITION (COMPANIES ACT)/72(ND)2024	DAVINDER BATRA VS. BATRA BROTHERS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	24-04-2024	bookmarking mandatory tickets missing in vakalatnama	skjnclt
5853	12/4/2024	0710102079812020(No.of Docs 1)	0710102079812020/3	INTERLOCUTORY APPLICATION (I.B.C)/3336(ND)2020	EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE PVT. LTD. VS. PASHCHIMANCHAL VIDYUT VITRAN NIGAM LIMITED	Sec 60(5)	24-04-2024	index page missing in book marking	bajpaianand24
5855	12/4/2024	0710102052512023(No.of Docs 2)	0710102052512023/2	INTERLOCUTORY APPLICATION (I.B.C)/3252(ND)2023	UNIVERSAL ENTERPRISE VS. KANTI MOHAN RUSTAGI	Sec 60(5)	24-04-2024	need OCR OF ANNEXURES D, E F	KG.D5704
5857	22-04-2024	0710102076782023(No.of Docs 1)	0710102076782023/1	INTERLOCUTORY APPLICATION (I.B.C)/5497(ND)2023	MR. SACHIN GARG & ORS VS. PEC LTD	Sec 60(5)	23-04-2024	annexures need sign with true copy page no 1 to 18	deveshbhatia
5859	17-04-2024	0710200413922017(No.of Docs 2)	0710200413922017/104	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	AUDE PRIYA DONATELLE WACZIARG EP ENGEL VS NEEMRANA HOTEL PVT LTD & ORS	Sec. 241(1),Sec. 242(4)	23-04-2024		Ashishlu
5861	16-04-2024	0710102011372024(No.of Docs 3)	0710102011372024/7	COMPANY PETITION (COMPANIES ACT)/38(ND)2024	MR SANJIV CHOUDHARY VS. MIS ROSHANARA CLUB LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	23-04-2024	put on tickets blank side date missing in vakalatnama	advrgupta
5863	20-04-2024	0710120004072018(No.of Docs 2)	0710120004072018/166	COMPANY PETITION IB (IBC)/934(PB)2018	PARAMJIT SINGH SAINI VS. PUMA REALTORS PRIVATE LIMITED	IBC under Sec 7	23-04-2024	pagination missing in book marking as per index welfare fee not visible on vakalatanama and need all advocate sign on vakalatanama.	circlepartners@203
5865	16-04-2024	0710102413022017(No.of Docs 13)	0710102413022017/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/246(ND)2017	AJAY FINCAP CONSULTANTS PVT LTD AND RISHI INFRATECH PVT LTD	Application under any other provisions ,Sub-section (I) of section 230	22-04-2024	all documents file separately with Orderly	rakesh@12
5867	15-04-2024	0710102023112021(No.of Docs 1)	0710102023112021/4	COMPANY PETITION (COMPANIES ACT)/85(ND)2021	BWI AUTOMOTIVE TECHNOLOGIES PRIVATE LIMITED	Sec. 271-273	22-04-2024	notary mismatched address	rakesh@12
5869	19-04-2024	0710102061832022(No.of Docs 2)	0710102061832022/9	INTERLOCUTORY APPLICATION (I.B.C)/3686(PB)2022	GHAZIABAD DEVELOPMENT AUTHORITY VS. PANKAJ AGARWAL	Sec 60(5)	22-04-2024	bookmarking mandatory with page numbering	abhidec27
5871	10/4/2024	0710102021832024(No.of Docs 2)	0710102021832024/1	INTERLOCUTORY APPLICATION (I.B.C)/1339(ND)2024	KAMAL AGARWAL VS. KRISHNA BINDAL	Application under any other provisions- IBC	21-04-2024	book marking mandatory as per index with pagination and address missing on affidavit	ipkamal
5873	10/4/2024	0710102021792024(No.of Docs 2)	0710102021792024/1	INTERLOCUTORY APPLICATION (I.B.C)/1340(ND)2024	KAMAL AGARWAL VS. RAMESH CHAND BHATI	Application under any other provisions- IBC	21-04-2024	book marking mandatory as per index with pagination and address with name missing on affidavit	ipkamal

5875	10/4/2024	0710102021822024(No.of Docs 2)	0710102021822024/1	INTERLOCUTORY APPLICATION (I.B.C)/1342(ND)2024	KAMAL AGARWAL VS. KARAN BINDAL	Application under any other provisions- IBC	21-04-2024	book marking mandatory as per index with pagination and address missing in affidavit	ipkamal
5877	10/4/2024	0710102021812024(No.of Docs 2)	0710102021812024/1	INTERLOCUTORY APPLICATION (I.B.C)/1341(ND)2024	KAMAL AGARWAL VS. SHEWTA GOYAL	Application under any other provisions- IBC	21-04-2024	book marking mandatory as per index with pagination and address with name missing on affidavit	ipkamal
5879	12/4/2024	0710102064332023(No.of Docs 1)	0710102064332023/3	INTERLOCUTORY APPLICATION (I.B.C)/5824(ND)2023	SATYENDRA SHARMA (APPLICATION U/S 60(5)_RELIABLE) VS. STAR INFOVISION PRIVATE LIMITED	Sec 60(5)	21-04-2024	Book marking mandatory as per index	Mateen7405
5881	9/4/2024	0710102158912019(No.of Docs 1)	0710102158912019/17	COMPANY PETITION (COMPANIES ACT)/178(ND)2019	PREET ANAND VS. CP WORLD LINES PVT. LTD.	Sec. 241(1)	20-04-2024	Book marking mandatory as per index with pagination and put a ticked on blank side of vakalatanama	anuragchandra
5883	14-04-2023	0710102034802023(No.of Docs 0)	0710102034802023/3	INTERLOCUTORY APPLICATION (I.B.C)/2652(ND)2023	M/S DHRUV ANSHU BUILDERS AND PROMOTERS VS. SANJAY MEHRA	Sec 60(5)	19-04-2024	book marking mandatory as per index with pagination and need complete file to OCR	
5885	16-04-2024	0710102061832022(No.of Docs 2)	0710102061832022/7	INTERLOCUTORY APPLICATION (I.B.C)/3686(PB)2022	GHAZIABAD DEVELOPMENT AUTHORITY VS. PANKAJ AGARWAL	Sec 60(5)	19-04-2024	book marking mandatory as per index with pagination and need complete file to OCR	abhidec27
5887	21-10-2023	0710102092932023(No.of Docs 0)	0710102092932023/2	INTERLOCUTORY APPLICATION (I.B.C)/5800(ND)2023	VANEET BHATIA VS. VIKESH JAIN	19(2)	19-04-2024	incomplete file	
5889	11/12/2023	0710102105402023(No.of Docs 0)	0710102105402023/7	COMPANY PETITION IB (IBC)/38(ND)2024	POSITIVE DEVELOPMENT TRUSTEESHIP SERVICES COMPANY PRIVATE LIMITED	IBC Section 59	18-04-2024	arrange the index in top in pdf and need sign of every pages of file	
5891	19-03-2024	0710102027282022(No.of Docs 1)	0710102027282022/4	COMPANY PETITION IB (IBC)/288(PB)2022	SHYAM GOEL VS. PUNJAB NATIONAL BANK	Section 94(1)	18-04-2024	pdf not upload	gauravrohilla
5893	9/4/2024	0710102107892022(No.of Docs 1)	0710102107892022/6	COMPANY PETITION (COMPANIES ACT)/25(ND)2023	DR. PREET ANAND VS. C.P. WORLD LINES PRIVATE LIMITED	Sec. 58(3),Sec. 59	18-04-2024	Book marking mandatory as per index with pagination and put a ticked on blank side of vakalatanama	anuragchandra
5895	19-03-2024	0710102066772022(No.of Docs 1)	0710102066772022/7	COMPANY PETITION IB (IBC)/690(ND)2022	SADHNA GOEL VS. PUNJAB NATIONAL BANK	Section 94(1)	18-04-2024	pdf not upload	gauravrohilla
5897	9/4/2024	0710102023612021(No.of Docs 2)	0710102023612021/5	INTERLOCUTORY APPLICATION (I.B.C)/1505(ND)2021	SANDEEP KUMAR BHATT VSEMPLOYEES PROVIDENT FUND ORGANISATION	Sec 60(5),Rule 11 of NCLT, 2016	17-04-2024	book marking mandatory as per index and complete OCR need and require translate copy of hindi pages	DPSS & ASSOCIATES
5899	13-03-2024	0710200400682013(No.of Docs 1)	0710200400682013/2	COMPANY PETITION (COMPANIES ACT)/7(ND)2013	M/S. JHANKAR BENQUETS PVT. LTD. VS M/S. VISTA HOSPITALITY PRIVATE LIMITED	Application under any other provisions	17-04-2024	book marking mandatory as per index with pagination	rakesh@12
5901	13-03-2024	0710102024492022(No.of Docs 3)	0710102024492022/1	COMPANY PETITION IB (IBC)/265(ND)2022	INTEC CAPITAL LIMITED VS. HARDEEP SINGH	Section 95(1)	17-04-2024	bookmarking mandatory with index	legal.bajaj
5903	13-03-2024	0710102024492022(No.of Docs 3)	0710102024492022/1	COMPANY PETITION IB (IBC)/265(ND)2022	INTEC CAPITAL LIMITED VS. HARDEEP SINGH	Section 95(1)	17-04-2024	bookmarking mandatory with index	legal.bajaj
5905	13-03-2024	0710102024492022(No.of Docs 3)	0710102024492022/1	COMPANY PETITION IB (IBC)/265(ND)2022	INTEC CAPITAL LIMITED VS. HARDEEP SINGH	Section 95(1)	17-04-2024	bookmarking mandatory with index	legal.bajaj
5907	13-03-2024	0710102024492022(No.of Docs 3)	0710102024492022/1	COMPANY PETITION IB (IBC)/265(ND)2022	INTEC CAPITAL LIMITED VS. HARDEEP SINGH	Section 95(1)	17-04-2024	bookmarking mandatory with index	legal.bajaj
5909	13-03-2024	0710102024492022(No.of Docs 3)	0710102024492022/1	COMPANY PETITION IB (IBC)/265(ND)2022	INTEC CAPITAL LIMITED VS. HARDEEP SINGH	Section 95(1)	17-04-2024	bookmarking mandatory with index	legal.bajaj

5911	9/4/2024	0710102098642022(No.of Docs 2)	07101020986420221/8	TRANSFER PETITION(COMPANIES ACT)/57(PB)2022	ITE DESIGNS PRIVATE LIMITED VS. HARISH CHANDRA (INDIA) LTD.	Sec 433(e)/433(f) of CA 1956	17-04-2024	Book marking mandatory as per index with pagination and complete OCR OF pdf file	NEHA@123
5913	13-03-2024	0710102024492022(No.of Docs 3)	0710102024492022/1	COMPANY PETITION IB (IBC)/265(ND)2022	INTEC CAPITAL LIMITED VS. HARDEEP SINGH	Section 95(1)	17-04-2024	bookmarking mandatory with index	legal.bajaj
5915	13-03-2024	0710102024492022(No.of Docs 3)	0710102024492022/1	COMPANY PETITION IB (IBC)/265(ND)2022	INTEC CAPITAL LIMITED VS. HARDEEP SINGH	Section 95(1)	17-04-2024	bookmarking mandatory with index	legal.bajaj
5917	13-03-2024	0710102024492022(No.of Docs 3)	0710102024492022/1	COMPANY PETITION IB (IBC)/265(ND)2022	INTEC CAPITAL LIMITED VS. HARDEEP SINGH	Section 95(1)	17-04-2024	bookmarking mandatory with index	legal.bajaj
5919	5/4/2024	0710102097212023(No.of Docs 1)	0710102097212023/1	COMPANY APPEAL(COMPANIES ACT)/43(ND)2024	DEV BHOOMI AGRO PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	17-04-2024	bookmarking mandatory	chander01
5921	8/4/2024	0710102103772023(No.of Docs 2)	0710102103772023/2	INTERLOCUTORY APPLICATION (I.B.C)/6538(ND)2023	ANUJ GAUR VS. RABINDRA KUMAR MINTRI	Sec 60(5)	17-04-2024	need every pages sign	deveshbhatia
5923	8/4/2024	0710200400532008(No.of Docs 2)	0710200400532008/9	COMPANY PETITION (COMPANIES ACT)/29(ND)2008	SH. RAJESH MANCHANDA & ORS. VS C.L.PRECISION TOOLS & FOUNDRY PVT. LTD. & ORS.	Application under any other provisions	17-04-2024	PDF not clear bookmarking mandatory OCR Compulsory in pdf need every pages sing and true copy in Annexure	saxena&saxena
5925	8/4/2024	0710102084512022(No.of Docs 2)	0710102084512022/5	INTERLOCUTORY APPLICATION (I.B.C)/5983(PB)2022	M/S KUTCH CHEMICAL INDUSTRIES LIMITED VSSTATE TAX OFFICE - I	Sec 60(5)	17-04-2024	OCR Compulsory in all pages need every pages sign	aastha@302
5927	13-03-2024	0710200400682013(No.of Docs 1)	0710200400682013/2	COMPANY PETITION (COMPANIES ACT)/7(ND)2013	M/S. JHANKAR BENQUETS PVT. LTD. VS M/S. VISTA HOSPITALITY PRIVATE LIMITED	Application under any other provisions	17-04-2024	book marking mandatory as per index with pagination	rakesh@12
5929	13-03-2024	0710200400682013(No.of Docs 1)	0710200400682013/2	COMPANY PETITION (COMPANIES ACT)/7(ND)2013	M/S. JHANKAR BENQUETS PVT. LTD. VS M/S. VISTA HOSPITALITY PRIVATE LIMITED	Application under any other provisions	17-04-2024	book marking mandatory as per index with pagination	rakesh@12
5931	23-12-2023	0710102109082023(No.of Docs 0)	0710102109082023/3	COMPANY PETITION IB (IBC)/112(ND)2024	MS MERCHANDISERS PRIVATE LIMITED	IBC Section 59	17-04-2024	Pagination missing in book marking and index page also missing in book marking	
5933	13-03-2024	0710200400682013(No.of Docs 1)	0710200400682013/2	COMPANY PETITION (COMPANIES ACT)/7(ND)2013	M/S. JHANKAR BENQUETS PVT. LTD. VS M/S. VISTA HOSPITALITY PRIVATE LIMITED	Application under any other provisions	17-04-2024	book marking mandatory as per index with pagination	rakesh@12
5935	8/4/2024	0710102003392024(No.of Docs 1)	0710102003392024/2	COMPANY PETITION IB (IBC)/109(ND)2024	FINDOC FINVEST PRIVATE LIMITED VS. SAHIL ARORA	Section 95(1)	17-04-2024	bookmarking mandatory with index 1rs court fee missing in vakalatnama	utkarshlegal96@gmail
5937	13-03-2024	0710102024492022(No.of Docs 3)	0710102024492022/1	COMPANY PETITION IB (IBC)/265(ND)2022	INTEC CAPITAL LIMITED VS. HARDEEP SINGH	Section 95(1)	17-04-2024	bookmarking mandatory with index	legal.bajaj
5939	12/4/2024	0710102043022022(No.of Docs 2)	0710102043022022/1	COMPANY PETITION IB (IBC)/860(PB)2022	STATE BANK OF INDIA VS. SHRI GULSHAN DHINGRA	Section 95(1)	16-04-2024	Book marking mandatory as per index and need sign and true copy of every pages of order	V MATHUR10472007
5941	5/4/2024	0710102017902024(No.of Docs 3)	0710102017902024/1	INTERLOCUTORY APPLICATION (I.B.C)/1301(ND)2024	TRAVEL WALLET VS. SHAILENDRA AJMERA	Sec 60(5)	16-04-2024	wrong file	angadmehta
5943	5/4/2024	0710102017902024(No.of Docs 3)	0710102017902024/1	INTERLOCUTORY APPLICATION (I.B.C)/1301(ND)2024	TRAVEL WALLET VS. SHAILENDRA AJMERA	Sec 60(5)	16-04-2024	wrong file	angadmehta
5945	5/4/2024	0710102017902024(No.of Docs 3)	0710102017902024/1	INTERLOCUTORY APPLICATION (I.B.C)/1301(ND)2024	TRAVEL WALLET VS. SHAILENDRA AJMERA	Sec 60(5)	16-04-2024	wrong file	angadmehta

5947	5/4/2024	0710102017902024(No.of Docs 3)	0710102017902024/1	INTERLOCUTORY APPLICATION (I.B.C)/1301(ND)2024	TRAVEL WALLET VS. SHAILENDRA AJMERA	Sec 60(5)	16-04-2024	wrong file	angadmehta
5949	4/4/2024	0710102048062023(No.of Docs 2)	0710102048062023/27	COMPANY PETITION IB (IBC)/427(ND)2023	STATE BANK OF INDIA VS. WORLDS WINDOW ESTATE PRIVATE LIMITED	IBC under Sec 7	16-04-2024	pagination missing in bookmarking	shreeyash.lalit
5951	8/4/2024	0710102048062023(No.of Docs 1)	0710102048062023/32	COMPANY PETITION IB (IBC)/427(ND)2023	STATE BANK OF INDIA VS. WORLDS WINDOW ESTATE PRIVATE LIMITED	IBC under Sec 7	16-04-2024	incomplete file	shreeyash.lalit
5953	4/4/2024	0710200401462016(No.of Docs 2)	0710200401462016/52	COMPANY PETITION (COMPANIES ACT)/105(ND)2016	SUBHASH MANOCHA VS M/S COLUMBUS MARKETING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	16-04-2024	bookmarking mandatory	CSSHARAD
5955	4/4/2024	0710102095602021(No.of Docs 2)	0710102095602021/6	COMPANY PETITION IB (IBC)/188(ND)2022	THE BANK OF BARODA LIMITED VS. NANDANI SINGH	Section 95(1)	16-04-2024	bookmarking mandatory index missing need every pages sign	laxmanverma
5957	5/4/2024	0710102013272024(No.of Docs 2)	0710102013272024/3	INTERLOCUTORY APPLICATION (I.B.C)/961(PB)2024	AMIT AGARWAL VSDR RAJENDER SINGH	Rule 11 of NCLT, 2016	16-04-2024	OCR compulsory in all pages	quadlegal
5959	10/4/2024	0710102082642023(No.of Docs 1)	0710102082642023/10	INTERLOCUTORY APPLICATION (I.B.C)/5144(ND)2023	GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY THROUGH ITS MANAGER (BUILDER) VS. MR. GAURAV KATIYAR RESOLUTION PROFESSIONAL FOR M/S EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED	Sec 60(5)	16-04-2024	need complete OCR in file	Pankaj_NCLT
5961	13-04-2024	0710102093672023(No.of Docs 6)	0710102093672023/1	INTERLOCUTORY APPLICATION (I.B.C)/5788(ND)2023	SH. S.K MATHUR RESOLUTION PROFESSIONAL FOR M/S BIMLA MARU FASHIONS PVT. LTD. VS. GIMATEX INDUSTRIES PVT. LTD. & ORS.	Application under any other provisions- IBC	16-04-2024	All documents file separately with Orderly	brijesh_tamber
5963	4/4/2024	0710102011562024(No.of Docs 2)	0710102011562024/2	COMPANY PETITION IB (IBC)/77(ND)2024	VANDANA RAHEJA & ANR VS. ATS INFRASTRUCTURE LIMITED	IBC under Sec 7	16-04-2024	OCR Compulsory in all pages	psplegal
5965	3/3/2024	0710102034592022(No.of Docs 3)	0710102034592022/2	COMPANY PETITION IB (IBC)/363(ND)2022	INTEC CAPITAL LIMITED VS. UPKAR KAUR	Section 95(1)	16-04-2024	bookmarking mandatory with index	legal.bajaj
5967	4/4/2024	0710102094152023(No.of Docs 2)	0710102094152023/5	TRANSFER APPLICATION (IBC)/52(PB)2023	GUJARAT AMBUJA EXPORTS LIMITED VS. SURYANSH MERCHANDISE INDIA LIMITED	Rule16(d),NCLT Rules,2016 IBC	16-04-2024	bookmarking mandatory OCR Compulsory in all pages address missing in affidavit 25rs welfare ticket missing in vakalatnama need every pages sign	yourvakil
5969	4/4/2024	0710102094152023(No.of Docs 2)	0710102094152023/6	TRANSFER APPLICATION (IBC)/52(PB)2023	GUJARAT AMBUJA EXPORTS LIMITED VS. SURYANSH MERCHANDISE INDIA LIMITED	Rule16(d),NCLT Rules,2016 IBC	16-04-2024	bookmarking mandatory OCR Compulsory in all pages address missing in affidavit 25rs welfare ticket missing in vakalatnama need every pages sign	yourvakil
5971	4/4/2024	0710102094152023(No.of Docs 2)	0710102094152023/7	TRANSFER APPLICATION (IBC)/52(PB)2023	GUJARAT AMBUJA EXPORTS LIMITED VS. SURYANSH MERCHANDISE INDIA LIMITED	Rule16(d),NCLT Rules,2016 IBC	16-04-2024	bookmarking mandatory OCR Compulsory in all pages address missing in affidavit 25rs welfare ticket missing in vakalatnama need every pages sign	yourvakil

5973	28-09-2022	0710102079432022(No.of Docs 0)	0710102079432022/7	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/9(ND)2023	CORDIAL TECHNOLOGIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	16-04-2024	notary mismatched and complete OCR in pdf	
5975	28-09-2022	0710102079432022(No.of Docs 0)	0710102079432022/7	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/9(ND)2023	CORDIAL TECHNOLOGIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	16-04-2024	notary mismatched and complete OCR in pdf	
5977	28-09-2022	0710102079432022(No.of Docs 0)	0710102079432022/7	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/9(ND)2023	CORDIAL TECHNOLOGIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	16-04-2024	notary mismatched and complete OCR in pdf	
5979	28-09-2022	0710102079432022(No.of Docs 0)	0710102079432022/7	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/9(ND)2023	CORDIAL TECHNOLOGIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	16-04-2024	notary mismatched and complete OCR in pdf	
5981	28-09-2022	0710102079432022(No.of Docs 0)	0710102079432022/7	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/9(ND)2023	CORDIAL TECHNOLOGIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	16-04-2024	notary mismatched and complete OCR in pdf	
5983	28-09-2022	0710102079432022(No.of Docs 0)	0710102079432022/7	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/9(ND)2023	CORDIAL TECHNOLOGIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	16-04-2024	notary mismatched and complete OCR in pdf	
5985	28-09-2022	0710102079432022(No.of Docs 0)	0710102079432022/7	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/9(ND)2023	CORDIAL TECHNOLOGIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	16-04-2024	notary mismatched and complete OCR in pdf	
5987	28-09-2022	0710102079432022(No.of Docs 0)	0710102079432022/7	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/9(ND)2023	CORDIAL TECHNOLOGIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	16-04-2024	notary mismatched and complete OCR in pdf	
5989	28-09-2022	0710102079432022(No.of Docs 0)	0710102079432022/7	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/9(ND)2023	CORDIAL TECHNOLOGIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	16-04-2024	notary mismatched and complete OCR in pdf	
5991	4/4/2024	0710200400842015(No.of Docs 3)	0710200400842015/3	COMPANY PETITION (COMPANIES ACT)/96(ND)2015	ITC LTD VS M/S LOGIX DEVELOPERS PVT LTD	Application under any other provisions	16-04-2024	19 to 26 sign and true copy missing in Annexure and bookmarking missing and 3rs court fee 25rs welfare ticket missing in vakalatnama	knmnclt
5993	4/4/2024	0710200400842015(No.of Docs 6)	0710200400842015/2	COMPANY PETITION (COMPANIES ACT)/96(ND)2015	ITC LTD VS M/S LOGIX DEVELOPERS PVT LTD	Application under any other provisions	16-04-2024	Wrong file	knmnclt
5995	4/4/2024	0710200400842015(No.of Docs 5)	0710200400842015/4	COMPANY PETITION (COMPANIES ACT)/96(ND)2015	ITC LTD VS M/S LOGIX DEVELOPERS PVT LTD	Application under any other provisions	16-04-2024	PDF not and bookmarking mandatory need every pages sign and true copy in Annexure 3rs court fee missing 25rs welfare ticket missing in vakalatnama	knmnclt
5997	13-04-2024	0710102012242019(No.of Docs 7)	0710102012242019/4	COMPANY APPLICATION(IBC)/333(ND)2019	BIMLA MARU FASHIONS PVT. LTD. VS. YOGESH MAHESHWARI	Sec 60(5)	16-04-2024	All documents file separately with Orderly	brijesh_tamber
5999	6/4/2024	0710102098862023(No.of Docs 1)	0710102098862023/2	INTERLOCUTORY APPLICATION (I.B.C)/6529(ND)2023	SUNITA SINGH W/O LATE DHARMENDRA KUMAR SINGH VS. VALUE INFRA BUYERS ASSOCIATION	Sec 60(5)	16-04-2024	book marking mandatory as per index annexure need sign with true copy every pages	nakslaw

6001	11/3/2024	0710102072452023(No.of Docs 2)	0710102072452023/1	INTERLOCUTORY APPLICATION (I.B.C)/4570(ND)2023	SANDEEP KUMAR BHATT VS. NITISH KUMAR ARORA	Application under any other provisions- IBC	16-04-2024	Wrong file	skbmica@gmail.com
6003	11/3/2024	0710102072452023(No.of Docs 2)	0710102072452023/1	INTERLOCUTORY APPLICATION (I.B.C)/4570(ND)2023	SANDEEP KUMAR BHATT VS. NITISH KUMAR ARORA	Application under any other provisions- IBC	16-04-2024	Wrong file	skbmica@gmail.com
6005	11/3/2024	0710102072452023(No.of Docs 2)	0710102072452023/1	INTERLOCUTORY APPLICATION (I.B.C)/4570(ND)2023	SANDEEP KUMAR BHATT VS. NITISH KUMAR ARORA	Application under any other provisions- IBC	16-04-2024	Wrong file	skbmica@gmail.com
6007	11/3/2024	0710102072452023(No.of Docs 2)	0710102072452023/1	INTERLOCUTORY APPLICATION (I.B.C)/4570(ND)2023	SANDEEP KUMAR BHATT VS. NITISH KUMAR ARORA	Application under any other provisions- IBC	16-04-2024	Wrong file	skbmica@gmail.com
6009	11/3/2024	0710102072452023(No.of Docs 2)	0710102072452023/1	INTERLOCUTORY APPLICATION (I.B.C)/4570(ND)2023	SANDEEP KUMAR BHATT VS. NITISH KUMAR ARORA	Application under any other provisions- IBC	16-04-2024	Wrong file	skbmica@gmail.com
6011	3/3/2024	0710102034592022(No.of Docs 3)	0710102034592022/2	COMPANY PETITION IB (IBC)/363(ND)2022	INTEC CAPITAL LIMITED VS. UPKAR KAUR	Section 95(1)	16-04-2024	bookmarking mandatory with index	legal.bajaj
6013	3/3/2024	0710102034592022(No.of Docs 3)	0710102034592022/2	COMPANY PETITION IB (IBC)/363(ND)2022	INTEC CAPITAL LIMITED VS. UPKAR KAUR	Section 95(1)	16-04-2024	bookmarking mandatory with index	legal.bajaj
6015	3/3/2024	0710102034592022(No.of Docs 3)	0710102034592022/2	COMPANY PETITION IB (IBC)/363(ND)2022	INTEC CAPITAL LIMITED VS. UPKAR KAUR	Section 95(1)	16-04-2024	bookmarking mandatory with index	legal.bajaj
6017	3/3/2024	0710102034592022(No.of Docs 3)	0710102034592022/2	COMPANY PETITION IB (IBC)/363(ND)2022	INTEC CAPITAL LIMITED VS. UPKAR KAUR	Section 95(1)	16-04-2024	bookmarking mandatory with index	legal.bajaj
6019	3/3/2024	0710102034592022(No.of Docs 3)	0710102034592022/2	COMPANY PETITION IB (IBC)/363(ND)2022	INTEC CAPITAL LIMITED VS. UPKAR KAUR	Section 95(1)	16-04-2024	bookmarking mandatory with index	legal.bajaj
6021	3/3/2024	0710102034592022(No.of Docs 3)	0710102034592022/2	COMPANY PETITION IB (IBC)/363(ND)2022	INTEC CAPITAL LIMITED VS. UPKAR KAUR	Section 95(1)	16-04-2024	bookmarking mandatory with index	legal.bajaj
6023	11/3/2024	0710102072452023(No.of Docs 2)	0710102072452023/1	INTERLOCUTORY APPLICATION (I.B.C)/4570(ND)2023	SANDEEP KUMAR BHATT VS. NITISH KUMAR ARORA	Application under any other provisions- IBC	16-04-2024	Wrong file	skbmica@gmail.com
6025	11/3/2024	0710102072452023(No.of Docs 2)	0710102072452023/1	INTERLOCUTORY APPLICATION (I.B.C)/4570(ND)2023	SANDEEP KUMAR BHATT VS. NITISH KUMAR ARORA	Application under any other provisions- IBC	16-04-2024	Wrong file	skbmica@gmail.com
6027	11/3/2024	0710102072452023(No.of Docs 2)	0710102072452023/1	INTERLOCUTORY APPLICATION (I.B.C)/4570(ND)2023	SANDEEP KUMAR BHATT VS. NITISH KUMAR ARORA	Application under any other provisions- IBC	16-04-2024	Wrong file	skbmica@gmail.com
6029	12/4/2024	0710102043032022(No.of Docs 2)	0710102043032022/1	COMPANY PETITION IB (IBC)/862(PB)2022	STATE BANK OF INDIA VS. JAMNA DEVI DHINGRA	Section 95(1)	16-04-2024	Book marking mandatory as per index and need sign and true copy of every pages of order	V MATHUR10472007
6031	12/4/2024	0710102043032022(No.of Docs 2)	0710102043032022/1	COMPANY PETITION IB (IBC)/862(PB)2022	STATE BANK OF INDIA VS. JAMNA DEVI DHINGRA	Section 95(1)	16-04-2024	Book marking mandatory as per index and need sign and true copy of every pages of order	V MATHUR10472007
6033	12/4/2024	0710102043032022(No.of Docs 2)	0710102043032022/1	COMPANY PETITION IB (IBC)/862(PB)2022	STATE BANK OF INDIA VS. JAMNA DEVI DHINGRA	Section 95(1)	16-04-2024	Book marking mandatory as per index and need sign and true copy of every pages of order	V MATHUR10472007
6035	12/4/2024	0710102043032022(No.of Docs 2)	0710102043032022/1	COMPANY PETITION IB (IBC)/862(PB)2022	STATE BANK OF INDIA VS. JAMNA DEVI DHINGRA	Section 95(1)	16-04-2024	Book marking mandatory as per index and need sign and true copy of every pages of order	V MATHUR10472007
6037	12/4/2024	0710102043022022(No.of Docs 2)	0710102043022022/1	COMPANY PETITION IB (IBC)/860(PB)2022	STATE BANK OF INDIA VS. SHRI GULSHAN DHINGRA	Section 95(1)	16-04-2024	Book marking mandatory as per index and need sign and true copy of every pages of order	V MATHUR10472007
6039	12/4/2024	0710102043022022(No.of Docs 2)	0710102043022022/1	COMPANY PETITION IB (IBC)/860(PB)2022	STATE BANK OF INDIA VS. SHRI GULSHAN DHINGRA	Section 95(1)	16-04-2024	Book marking mandatory as per index and need sign and true copy of every pages of order	V MATHUR10472007

6041	12/4/2024	0710102043022022(No.of Docs 2)	0710102043022022/1	COMPANY PETITION IB (IBC)/860(PB)2022	STATE BANK OF INDIA VS. SHRI GULSHAN DHINGRA	Section 95(1)	16-04-2024	Book marking mandatory as per index and need sign and true copy of every pages of order	V MATHUR10472007
6043	11/3/2024	0710102072452023(No.of Docs 2)	0710102072452023/1	INTERLOCUTORY APPLICATION (I.B.C)/4570(ND)2023	SANDEEP KUMAR BHATT VS. NITISH KUMAR ARORA	Application under any other provisions- IBC	16-04-2024	Wrong file	skbmica@gmail.com
6045	11/3/2024	0710102072452023(No.of Docs 2)	0710102072452023/1	INTERLOCUTORY APPLICATION (I.B.C)/4570(ND)2023	SANDEEP KUMAR BHATT VS. NITISH KUMAR ARORA	Application under any other provisions- IBC	16-04-2024	Wrong file	skbmica@gmail.com
6047	11/3/2024	0710102072452023(No.of Docs 2)	0710102072452023/1	INTERLOCUTORY APPLICATION (I.B.C)/4570(ND)2023	SANDEEP KUMAR BHATT VS. NITISH KUMAR ARORA	Application under any other provisions- IBC	16-04-2024	Wrong file	skbmica@gmail.com
6049	11/3/2024	0710102072452023(No.of Docs 2)	0710102072452023/1	INTERLOCUTORY APPLICATION (I.B.C)/4570(ND)2023	SANDEEP KUMAR BHATT VS. NITISH KUMAR ARORA	Application under any other provisions- IBC	16-04-2024	Wrong file	skbmica@gmail.com
6051	4/4/2024	0710200427472018(No.of Docs 2)	0710200427472018/60	COMPANY PETITION (COMPANIES ACT)/85(ND)2016	SUBHASH CHANDER MANOCHA VS GALAXY FOOTWEAR PRIVATE LIMITED	Application under any other provisions	16-04-2024	bookmarking mandatory	CSSHARAD
6053	5/4/2024	0710102052042023(No.of Docs 1)	0710102052042023/4	COMPANY PETITION IB (IBC)/365(PB)2023	WELLNEX GLOBAL SERVICES INDIA LLP VS. M/S PACER SECURE SERVICE PVT. LTD.	IBC Under Sec 9	16-04-2024	bookmarking mandatory affidavit missing	RPRAJESHGUPTA
6055	3/3/2024	0710102034592022(No.of Docs 3)	0710102034592022/2	COMPANY PETITION IB (IBC)/363(ND)2022	INTEC CAPITAL LIMITED VS. UPKAR KAUR	Section 95(1)	16-04-2024	bookmarking mandatory with index	legal.bajaj
6057	11/3/2024	0710102072452023(No.of Docs 2)	0710102072452023/1	INTERLOCUTORY APPLICATION (I.B.C)/4570(ND)2023	SANDEEP KUMAR BHATT VS. NITISH KUMAR ARORA	Application under any other provisions- IBC	16-04-2024	Wrong file	skbmica@gmail.com
6059	4/4/2024	0710102046042023(No.of Docs 2)	0710102046042023/2	INTERLOCATORY APPLICATION(COMPANIES ACT)/196(ND)2023	MOHAN PILLAI VS. EICHER MOTORS LIMITED	Rule 11 of NCLT	16-04-2024	pagination missing in bookmarking	D1951975
6061	11/3/2024	0710102072452023(No.of Docs 2)	0710102072452023/1	INTERLOCUTORY APPLICATION (I.B.C)/4570(ND)2023	SANDEEP KUMAR BHATT VS. NITISH KUMAR ARORA	Application under any other provisions- IBC	16-04-2024	Wrong file	skbmica@gmail.com
6063	11/3/2024	0710102072452023(No.of Docs 2)	0710102072452023/1	INTERLOCUTORY APPLICATION (I.B.C)/4570(ND)2023	SANDEEP KUMAR BHATT VS. NITISH KUMAR ARORA	Application under any other provisions- IBC	16-04-2024	Wrong file	skbmica@gmail.com
6065	4/4/2024	0710200400502011(No.of Docs 3)	0710200400502011/2	COMPANY PETITION (COMPANIES ACT)/135(ND)2011	MR NAVNEET GARG VS M/S RADIANT CEMENT PRIVATE LIMITED & ORS	Application under any other provisions	16-04-2024	need every pages sign OCR Compulsory in all pages notary missing	advocateabhay18
6067	11/3/2024	0710102072452023(No.of Docs 2)	0710102072452023/1	INTERLOCUTORY APPLICATION (I.B.C)/4570(ND)2023	SANDEEP KUMAR BHATT VS. NITISH KUMAR ARORA	Application under any other provisions- IBC	16-04-2024	Wrong file	skbmica@gmail.com
6069	10/4/2024	0710102104882023(No.of Docs 2)	0710102104882023/4	INTERLOCUTORY APPLICATION (I.B.C)/264(ND)2024	MR. VIJENDER KUMAR JAIN VS. VARUN SHARMA	Sec 43(1) r/w Sec 44 (1)	16-04-2024	notary mismatched and pagination missing in book marking	ashishgupta2310
6071	3/3/2024	0710102034592022(No.of Docs 3)	0710102034592022/2	COMPANY PETITION IB (IBC)/363(ND)2022	INTEC CAPITAL LIMITED VS. UPKAR KAUR	Section 95(1)	16-04-2024	bookmarking mandatory with index	legal.bajaj
6073	13-03-2024	0710102036752022(No.of Docs 3)	0710102036752022/5	COMPANY PETITION IB (IBC)/361(ND)2022	INTEC CAPITAL LIMITED VS. JAGTAR SINGH	Section 95(1)	16-04-2024	bookmarking mandatory with index	legal.bajaj
6075	13-03-2024	0710102036752022(No.of Docs 3)	0710102036752022/5	COMPANY PETITION IB (IBC)/361(ND)2022	INTEC CAPITAL LIMITED VS. JAGTAR SINGH	Section 95(1)	16-04-2024	bookmarking mandatory with index	legal.bajaj

6077	13-03-2024	0710102036752022(No.of Docs 3)	0710102036752022/5	COMPANY PETITION IB (IBC)/361(ND)2022	INTEC CAPITAL LIMITED VS. JAGTAR SINGH	Section 95(1)	16-04-2024	bookmarking mandatory with index	legal.bajaj
6079	13-03-2024	0710102036752022(No.of Docs 3)	0710102036752022/5	COMPANY PETITION IB (IBC)/361(ND)2022	INTEC CAPITAL LIMITED VS. JAGTAR SINGH	Section 95(1)	16-04-2024	bookmarking mandatory with index	legal.bajaj
6081	4/4/2024	0710200401502016(No.of Docs 7)	0710200401502016/2	COMPANY PETITION (COMPANIES ACT)/541(ND)2016	LOGIX ESTATES PVT. LTD. VS LOGIX DEVELOPERS PVT. LTD.	Application under any other provisions	16-04-2024	Wrong file	knmnclt
6083	4/4/2024	0710200401502016(No.of Docs 2)	0710200401502016/3	COMPANY PETITION (COMPANIES ACT)/541(ND)2016	LOGIX ESTATES PVT. LTD. VS LOGIX DEVELOPERS PVT. LTD.	Application under any other provisions	16-04-2024	Wrong file	knmnclt
6085	4/4/2024	0710200401472016(No.of Docs 2)	0710200401472016/55	COMPANY PETITION (COMPANIES ACT)/106(ND)2016	SUBHASH MANOCHA VS M/S GALAXY SPORTS SHOE COMPANY PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	16-04-2024	bookmarking mandatory	CSSHARAD
6087	13-04-2024	0710102035472018(No.of Docs 8)	0710102035472018/2	COMPANY APPLICATION(IBC)/10(ND)2019	SH. S.K. MATHUR VS. SH. YOGESH MAHESHWARI	Sec 43(1) r/w Sec 44 (1)	16-04-2024	All documents file separately with Orderly	brijesh_tamber
6089	13-03-2024	0710102036752022(No.of Docs 3)	0710102036752022/5	COMPANY PETITION IB (IBC)/361(ND)2022	INTEC CAPITAL LIMITED VS. JAGTAR SINGH	Section 95(1)	16-04-2024	bookmarking mandatory with index	legal.bajaj
6091	13-03-2024	0710102036752022(No.of Docs 3)	0710102036752022/5	COMPANY PETITION IB (IBC)/361(ND)2022	INTEC CAPITAL LIMITED VS. JAGTAR SINGH	Section 95(1)	16-04-2024	bookmarking mandatory with index	legal.bajaj
6093	13-03-2024	0710102036752022(No.of Docs 3)	0710102036752022/5	COMPANY PETITION IB (IBC)/361(ND)2022	INTEC CAPITAL LIMITED VS. JAGTAR SINGH	Section 95(1)	16-04-2024	bookmarking mandatory with index	legal.bajaj
6095	13-03-2024	0710102036752022(No.of Docs 3)	0710102036752022/5	COMPANY PETITION IB (IBC)/361(ND)2022	INTEC CAPITAL LIMITED VS. JAGTAR SINGH	Section 95(1)	16-04-2024	bookmarking mandatory with index	legal.bajaj
6097	13-03-2024	0710102036752022(No.of Docs 3)	0710102036752022/5	COMPANY PETITION IB (IBC)/361(ND)2022	INTEC CAPITAL LIMITED VS. JAGTAR SINGH	Section 95(1)	16-04-2024	bookmarking mandatory with index	legal.bajaj
6099	11/4/2024	0710102062402021(No.of Docs 5)	0710102062402021/23	COMPANY PETITION IB (IBC)/491(ND)2021	AXIS TRUSTEE SERVICES LIMITED VS. BLUEBIRD SOFTWARE PRIVATE LIMITED	IBC under Sec 7	15-04-2024	pdf is not show	askanurag
6101	16-03-2024	0710102046982023(No.of Docs 2)	0710102046982023/2	INTERLOCUTORY APPLICATION (I.B.C)/3623(ND)2023	M/S. GILL & ASSOCIATE ENGINEERING CONSULTANTS PVT. LTD. VSALCHEMIST LIMITED	Sec 60(5)	15-04-2024	Need Complete OCR in full PDF	ashukansal@gmail.com
6103	3/4/2024	0710102014502024(No.of Docs 1)	0710102014502024/1	INTERLOCUTORY APPLICATION (I.B.C)/1046(ND)2024	BIJAY PRATAP SINGH VSVIRENDRA KUMAR KAUSHIK	Application under any other provisions- IBC	15-04-2024	pagination missing in bookmarking	shree167
6105	16-03-2024	0710102046982023(No.of Docs 2)	0710102046982023/2	INTERLOCUTORY APPLICATION (I.B.C)/3623(ND)2023	M/S. GILL & ASSOCIATE ENGINEERING CONSULTANTS PVT. LTD. VSALCHEMIST LIMITED	Sec 60(5)	15-04-2024	Need Complete OCR in full PDF	ashukansal@gmail.com
6107	3/4/2024	0710102014502024(No.of Docs 1)	0710102014502024/1	INTERLOCUTORY APPLICATION (I.B.C)/1046(ND)2024	BIJAY PRATAP SINGH VSVIRENDRA KUMAR KAUSHIK	Application under any other provisions- IBC	15-04-2024	pagination missing in bookmarking	shree167
6109	3/4/2024	0710102014502024(No.of Docs 1)	0710102014502024/1	INTERLOCUTORY APPLICATION (I.B.C)/1046(ND)2024	BIJAY PRATAP SINGH VSVIRENDRA KUMAR KAUSHIK	Application under any other provisions- IBC	15-04-2024	pagination missing in bookmarking	shree167
6111	3/4/2024	0710102014502024(No.of Docs 1)	0710102014502024/1	INTERLOCUTORY APPLICATION (I.B.C)/1046(ND)2024	BIJAY PRATAP SINGH VSVIRENDRA KUMAR KAUSHIK	Application under any other provisions- IBC	15-04-2024	pagination missing in bookmarking	shree167

6113	16-03-2024	0710102046982023(No.of Docs 2)	0710102046982023/2	INTERLOCUTORY APPLICATION (I.B.C)/3623(ND)2023	M/S. GILL & ASSOCIATE ENGINEERING CONSULTANTS PVT. LTD. VSALCHEMIST LIMITED	Sec 60(5)	15-04-2024	Need Complete OCR in full PDF	ashukansal@gmail.com
6115	11/4/2024	0710102077892022(No.of Docs 1)	0710102077892022/8	COMPANY PETITION (COMPANIES ACT)/179(ND)2022	ANJU SAHNI VS. OROCAT EXPORTS PRIVATE LIMITED	Sec. 58(3)	15-04-2024	Vakalatnama not showing on Dms upload again	RIL ASSOCIATES & ADV
6117	11/4/2024	0710102077892022(No.of Docs 1)	0710102077892022/8	COMPANY PETITION (COMPANIES ACT)/179(ND)2022	ANJU SAHNI VS. OROCAT EXPORTS PRIVATE LIMITED	Sec. 58(3)	15-04-2024	Vakalatnama not showing on Dms upload again	RIL ASSOCIATES & ADV
6119	16-03-2024	0710102046982023(No.of Docs 2)	0710102046982023/2	INTERLOCUTORY APPLICATION (I.B.C)/3623(ND)2023	M/S. GILL & ASSOCIATE ENGINEERING CONSULTANTS PVT. LTD. VSALCHEMIST LIMITED	Sec 60(5)	15-04-2024	Need Complete OCR in full PDF	ashukansal@gmail.com
6121	3/4/2024	0710102018212023(No.of Docs 2)	0710102018212023/2	INTERLOCUTORY APPLICATION (I.B.C)/1314(ND)2023	NEERAJ BHATIA VSSALUJA CONSTRUCTION COMPANY LIMITED	Application under any other provisions- IBC	15-04-2024	need OCR OF PDF Every pages and book marking mandatory as per index with pagination	Jplegal_ashutosh
6123	11/4/2024	0710102077892022(No.of Docs 1)	0710102077892022/8	COMPANY PETITION (COMPANIES ACT)/179(ND)2022	ANJU SAHNI VS. OROCAT EXPORTS PRIVATE LIMITED	Sec. 58(3)	15-04-2024	Vakalatnama not showing on Dms upload again	RIL ASSOCIATES & ADV
6125	3/4/2024	0710102018192023(No.of Docs 2)	0710102018192023/2	INTERLOCUTORY APPLICATION (I.B.C)/1289(ND)2023	NEERAJ BHATIA VSSALUJA CONSTRUCTION COMPANY LIMITED	Application under any other provisions- IBC	15-04-2024	need OCR OF PDF every pages and book marking mandatory as per index with pagination	Jplegal_ashutosh
6127	3/4/2024	0710102018172023(No.of Docs 2)	0710102018172023/2	INTERLOCUTORY APPLICATION (I.B.C)/1290(ND)2023	NEERAJ BHATIA VSSALUJA CONSTRUCTION COMPANY LIMITED	Application under any other provisions- IBC	15-04-2024	Need OCR of PDF AND book marking mandatory as per index with pagination	Jplegal_ashutosh
6129	11/4/2024	0710102077892022(No.of Docs 1)	0710102077892022/8	COMPANY PETITION (COMPANIES ACT)/179(ND)2022	ANJU SAHNI VS. OROCAT EXPORTS PRIVATE LIMITED	Sec. 58(3)	15-04-2024	Vakalatnama not showing on Dms upload again	RIL ASSOCIATES & ADV
6131	11/4/2024	0710102077892022(No.of Docs 1)	0710102077892022/8	COMPANY PETITION (COMPANIES ACT)/179(ND)2022	ANJU SAHNI VS. OROCAT EXPORTS PRIVATE LIMITED	Sec. 58(3)	15-04-2024	Vakalatnama not showing on Dms upload again	RIL ASSOCIATES & ADV
6133	11/4/2024	0710102077892022(No.of Docs 1)	0710102077892022/8	COMPANY PETITION (COMPANIES ACT)/179(ND)2022	ANJU SAHNI VS. OROCAT EXPORTS PRIVATE LIMITED	Sec. 58(3)	15-04-2024	Vakalatnama not showing on Dms upload again	RIL ASSOCIATES & ADV
6135	11/4/2024	0710102077892022(No.of Docs 1)	0710102077892022/8	COMPANY PETITION (COMPANIES ACT)/179(ND)2022	ANJU SAHNI VS. OROCAT EXPORTS PRIVATE LIMITED	Sec. 58(3)	15-04-2024	Vakalatnama not showing on Dms upload again	RIL ASSOCIATES & ADV
6137	11/4/2024	0710102077892022(No.of Docs 1)	0710102077892022/8	COMPANY PETITION (COMPANIES ACT)/179(ND)2022	ANJU SAHNI VS. OROCAT EXPORTS PRIVATE LIMITED	Sec. 58(3)	15-04-2024	Vakalatnama not showing on Dms upload again	RIL ASSOCIATES & ADV
6139	11/4/2024	0710102077892022(No.of Docs 1)	0710102077892022/8	COMPANY PETITION (COMPANIES ACT)/179(ND)2022	ANJU SAHNI VS. OROCAT EXPORTS PRIVATE LIMITED	Sec. 58(3)	15-04-2024	Vakalatnama not showing on Dms upload again	RIL ASSOCIATES & ADV
6141	19-03-2024	0710102016182024(No.of Docs 2)	0710102016182024/1	INTERLOCUTORY APPLICATION (I.B.C)/1157(ND)2024	KST COMMERCIAL MALL BUYERS ASSOCIATION VS. WHISPERING HEIGHTS WELFARE SOCIETY	Sec 60(5)	13-04-2024	notary missing	@advprashant
6143	12/3/2024	0710102017652024(No.of Docs 2)	0710102017652024/1	INTERLOCUTORY APPLICATION (I.B.C)/1202(ND)2024	PANKAJ NARANG VS. SUMIT KUMAR KHANNA	Sec 60(5)	13-04-2024	index missing in bookmarking	Harishtaneja78

6145	19-03-2024	0710102016182024(No.of Docs 2)	0710102016182024/1	INTERLOCUTORY APPLICATION (I.B.C)/1157(ND)2024	KST COMMERCIAL MALL BUYERS ASSOCIATION VS. WHISPERING HEIGHTS WELFARE SOCIETY	Sec 60(5)	13-04-2024	notary missing	@advprashant
6147	19-03-2024	0710102016182024(No.of Docs 2)	0710102016182024/1	INTERLOCUTORY APPLICATION (I.B.C)/1157(ND)2024	KST COMMERCIAL MALL BUYERS ASSOCIATION VS. WHISPERING HEIGHTS WELFARE SOCIETY	Sec 60(5)	13-04-2024	notary missing	@advprashant
6149	7/4/2024	0710102013272024(No.of Docs 2)	0710102013272024/4	INTERLOCUTORY APPLICATION (I.B.C)/961(PB)2024	AMIT AGARWAL VSDR RAJENDER SINGH	Rule 11 of NCLT, 2016	13-04-2024	OCR Compulsory in all pages	quadlegal
6151	1/4/2024	0710102019722024(No.of Docs 3)	0710102019722024/1	INTERLOCUTORY APPLICATION (I.B.C)/1159(PB)2024	ASHMEET SINGH BHATIA VS. M/S GRANITE GATE PROPERTIES PVT LTD	Rule 11 of NCLT, 2016	13-04-2024	pagination missing in bookmarking OCR Compulsory	sanyam65
6153	7/4/2024	0710102018112024(No.of Docs 3)	0710102018112024/2	INTERLOCUTORY APPLICATION (I.B.C)/1096(PB)2024	ASHMEET SINGH BHATIA VSM/S GRANITE GATE PROPERTIES PVT LTD	Rule 11 of NCLT, 2016	13-04-2024	pagination missing in bookmarking OCR Compulsory in all pages	sanyam65
6155	1/4/2024	0710102018112024(No.of Docs 2)	0710102018112024/1	INTERLOCUTORY APPLICATION (I.B.C)/1096(PB)2024	ASHMEET SINGH BHATIA VSM/S GRANITE GATE PROPERTIES PVT LTD	Rule 11 of NCLT, 2016	13-04-2024	pagination missing in bookmarking OCR Compulsory	Adityamadaan
6157	7/4/2024	0710102018342024(No.of Docs 3)	0710102018342024/3	COMPANY PETITION (COMPANIES ACT)/50(ND)2024	MANISH KUMAR VS. EAZYAPP TECH PRIVATE LIMITED	Sec. 59	13-04-2024	bookmarking mandatory OCR Compulsory in all pages need every pages sign and true copy in Annexure	paritosh
6159	8/4/2024	0710102013272024(No.of Docs 2)	0710102013272024/5	INTERLOCUTORY APPLICATION (I.B.C)/961(PB)2024	AMIT AGARWAL VSDR RAJENDER SINGH	Rule 11 of NCLT, 2016	13-04-2024	OCR Compulsory in all pages	quadlegal
6161	2/4/2024	0710102002642023(No.of Docs 2)	0710102002642023/9	INTERLOCUTORY APPLICATION (I.B.C)/211(ND)2023	STATE BANK OF INDIA VS. VIVEK RAHEJA RESOLUTION PROFESSIONAL OF UNITECH MACHINES LIMITED	Sec 60(5)	13-04-2024	book marking mandatory as per index with pagination	manishsri
6163	1/4/2024	0710102019132024(No.of Docs 1)	0710102019132024/1	INTERLOCUTORY APPLICATION (I.B.C)/1263(PB)2024	M/S ACTION ISPAT AND POWER PRIVATE LIMITED VS. SBICAP TRUSTEE COMPANY LIMITED & ANR	Sec 60(5)	13-04-2024	pagination missing in bookmarking index sign missing and need every pages sign	bhargavikannan
6165	5/4/2024	0710102104202023(No.of Docs 2)	0710102104202023/1	INTERLOCUTORY APPLICATION (I.B.C)/6418(ND)2023	MUKESH KUMAR GUPTA VS. BANK OF MAHARASHTRA	Sec 60(5)	13-04-2024	Book marking mandatory as per index and need sign of every page of written submission need sign or true copy of judgement and orders of NCLT	shiven1234
6167	8/4/2024	0710102003402024(No.of Docs 1)	0710102003402024/1	COMPANY PETITION IB (IBC)/81(ND)2024	FINDOC FINVEST PRIVATE LIMITED VS. SHAGUN AJMANI	Section 95(1)	13-04-2024	bookmarking mandatory with index 1rs court fee missing in vakalatnama	utkarshlegal96@gmail
6169	11/3/2024	0710102009002024(No.of Docs 2)	0710102009002024/1	COMPANY PETITION IB (IBC)/59(ND)2024	ADITYA BIRLA FINANCE LIMITED VS. MICA INDUSTRIES LIMITED	IBC under Sec 7	13-04-2024	need sign all pages and put on ticket blank side in vakalatnama	prakashlegaladvisers
6171	2/4/2024	0710102003942023(No.of Docs 2)	0710102003942023/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/11(ND)2023	J. H. JEWELS PRIVATE LIMITED	Sec. 230-232 - Second Motion	13-04-2024	OCR compulsory in file page no 8 to 14 and book marking mandatory as per index with pagination and also sign with true copy of every pages of file	Office@2020

6173	1/4/2024	0710102014462024(No.of Docs 2)	0710102014462024/7	INTERLOCUTORY APPLICATION (I.B.C)/1261(ND)2024	MANOJ KULSHRESTHA VSORIENTAL TRIMEX LIMITED	Sec 66(1)	13-04-2024	Order missing OCR Compulsory	attorneyar
6175	11/3/2024	0710102009002024(No.of Docs 2)	0710102009002024/1	COMPANY PETITION IB (IBC)/59(ND)2024	ADITYA BIRLA FINANCE LIMITED VS. MICA INDUSTRIES LIMITED	IBC under Sec 7	13-04-2024	need sign all pages and put on ticket blank side in vakalatnama	prakashlegaladvisers
6177	11/3/2024	0710102009002024(No.of Docs 2)	0710102009002024/1	COMPANY PETITION IB (IBC)/59(ND)2024	ADITYA BIRLA FINANCE LIMITED VS. MICA INDUSTRIES LIMITED	IBC under Sec 7	13-04-2024	need sign all pages and put on ticket blank side in vakalatnama	prakashlegaladvisers
6179	11/3/2024	0710102009002024(No.of Docs 2)	0710102009002024/1	COMPANY PETITION IB (IBC)/59(ND)2024	ADITYA BIRLA FINANCE LIMITED VS. MICA INDUSTRIES LIMITED	IBC under Sec 7	13-04-2024	need sign all pages and put on ticket blank side in vakalatnama	prakashlegaladvisers
6181	2/4/2024	0710102009552024(No.of Docs 2)	0710102009552024/1	COMPANY PETITION IB (IBC)/56(ND)2024	EXIM CONTRACTS PRIVATE LIMITED VS. SIDHANT DHINGRA	Section 95(1)	13-04-2024	25 rs welfare and 5 rs court fee missed on vakalatanama	karannagpal1991
6183	2/4/2024	0710102078962022(No.of Docs 1)	0710102078962022/6	COMPANY PETITION (COMPANIES ACT)/201(ND)2022	SHILPI JAIN VS. CENTAX PUBLICATIONS PRIVATE LIMITED	Sec. 58(3)	13-04-2024	book marking mandatory as per index	D1732018
6185	1/4/2024	0710102014462024(No.of Docs 2)	0710102014462024/7	INTERLOCUTORY APPLICATION (I.B.C)/1261(ND)2024	MANOJ KULSHRESTHA VSORIENTAL TRIMEX LIMITED	Sec 66(1)	13-04-2024	Order missing OCR Compulsory	attorneyar
6187	10/4/2024	0710102066782020(No.of Docs 2)	0710102066782020/38	COMPANY PETITION (COMPANIES ACT)/99(ND)2021	SERIOUS FRAUD INVESTIGATION OFFICE VS. CENTURY COMMUNICATION LTD & ORS	Sec 241 (2)	13-04-2024	index missing in book marking as per index	sfionclt
6189	1/4/2024	0710102014462024(No.of Docs 2)	0710102014462024/7	INTERLOCUTORY APPLICATION (I.B.C)/1261(ND)2024	MANOJ KULSHRESTHA VSORIENTAL TRIMEX LIMITED	Sec 66(1)	13-04-2024	Order missing OCR Compulsory	attorneyar
6191	1/4/2024	0710102014462024(No.of Docs 2)	0710102014462024/7	INTERLOCUTORY APPLICATION (I.B.C)/1261(ND)2024	MANOJ KULSHRESTHA VSORIENTAL TRIMEX LIMITED	Sec 66(1)	13-04-2024	Order missing OCR Compulsory	attorneyar
6193	5/4/2024	0710102083132023(No.of Docs 2)	0710102083132023/2	COMPANY APPLICATION(COMPANIES ACT)/356(ND)2023	ABDUL AZIM VS. SAMIRA BASIT	Rule 11 of NCLT	13-04-2024	OCR Compulsory in pdf	bhatia_r_s@hotmail
6195	12/3/2024	0710102017652024(No.of Docs 2)	0710102017652024/1	INTERLOCUTORY APPLICATION (I.B.C)/1202(ND)2024	PANKAJ NARANG VS. SUMIT KUMAR KHANNA	Sec 60(5)	13-04-2024	index missing in bookmarking	Harishtaneja78
6197	12/3/2024	0710102017652024(No.of Docs 2)	0710102017652024/1	INTERLOCUTORY APPLICATION (I.B.C)/1202(ND)2024	PANKAJ NARANG VS. SUMIT KUMAR KHANNA	Sec 60(5)	13-04-2024	index missing in bookmarking	Harishtaneja78
6199	19-03-2024	0710102016182024(No.of Docs 2)	0710102016182024/1	INTERLOCUTORY APPLICATION (I.B.C)/1157(ND)2024	KST COMMERCIAL MALL BUYERS ASSOCIATION VS. WHISPERING HEIGHTS WELFARE SOCIETY	Sec 60(5)	13-04-2024	notary missing	@advprashant
6201	12/3/2024	0710102017652024(No.of Docs 2)	0710102017652024/1	INTERLOCUTORY APPLICATION (I.B.C)/1202(ND)2024	PANKAJ NARANG VS. SUMIT KUMAR KHANNA	Sec 60(5)	13-04-2024	index missing in bookmarking	Harishtaneja78
6203	1/4/2024	0710102020502023(No.of Docs 3)	0710102020502023/3	COMPANY PETITION (COMPANIES ACT)/82(ND)2023	FLEXI WORLD LOGISTICS PRIVATE LIMITED VS. RADIANT X-WAYS LOGISTIC PRIVATE LIMITED	Sec. 58(3)	13-04-2024	put on ticket blank side in vakalatnama	nclt@2577

6205	1/4/2024	0710102011372024(No.of Docs 1)	0710102011372024/6	COMPANY PETITION (COMPANIES ACT)/38(ND)2024	MR SANJIV CHOUDHARY VS. MIS ROSHANARA CLUB LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	12/4/2024	bookmarking mandatory index missing OCR Compulsory need all sign	Pratkmr11
6207	31-03-2024	0710102120062019(No.of Docs 2)	0710102120062019/52	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	12/4/2024	bookmarking mandatory	rkramanbalaji@
6209	31-03-2024	0710102116262020(No.of Docs 2)	0710102116262020/1	INTERLOCUTORY APPLICATION (I.B.C)/5526(ND)2020	AFFLE (INDIA) LIMITED VS. AD VICTORIAM VENTURES PRIVATE LIMITED	Sec 60(5)	12/4/2024	bookmarking mandatory as per index	bajpaianand24
6211	2/4/2024	0710102042442021(No.of Docs 1)	0710102042442021/6	INTERLOCUTORY APPLICATION (I.B.C)/2810(ND)2021	REETESH KUMAR AGARWAL RESOLUTION PROFESSIONAL	Sec 30	12/4/2024	require book marking as per index with pagination.	carakagarwal
6213	3/4/2024	0710102090132021(No.of Docs 2)	0710102090132021/4	COMPANY PETITION IB (IBC)/739(ND)2021	SIEMENS FINANCIAL SERVICES PRIVATELIMITED VS. VARUN JAJOO PERSONAL GUARANTOR & DIRECTOR OF EMKAY AUTOMOBILE INDUSTRIES LIMITED	Section 95(1)	12/4/2024	Pagination missing in book marking 1 to 47	kunal kher
6215	1/4/2024	0710102095412021(No.of Docs 1)	0710102095412021/3	COMPANY PETITION IB (IBC)/32(PB)2022	BANK OF BARODA VS. PREM NATH KHANNA	Section 95(1)	12/4/2024	bookmarking mandatory with pagination and 3rs court fee missing in vakalantama	avs.legal
6217	31-01-2022	0710102008632022(No.of Docs 0)	0710102008632022/10	COMPANY PETITION IB (IBC)/68(ND)2022	JAINCO INDUSTRIES VS. SHREE AMBIKA IMPEX LIMITED	IBC Under Sec 9	12/4/2024	bookmarking mandatory index missing need every pages sign	
6219	30-03-2024	0710102091422022(No.of Docs 1)	0710102091422022/4	COMPANY PETITION IB (IBC)/879(PB)2022	IDBI BANK LIMITED VS. SANJIV AGARWAL	Section 95(1)	12/4/2024	index page missing in bookmarking	Skgarg-209
6221	30-03-2024	0710102091422022(No.of Docs 1)	0710102091422022/4	COMPANY PETITION IB (IBC)/879(PB)2022	IDBI BANK LIMITED VS. SANJIV AGARWAL	Section 95(1)	12/4/2024	index page missing in bookmarking	Skgarg-209
6223	30-03-2024	0710102091422022(No.of Docs 1)	0710102091422022/4	COMPANY PETITION IB (IBC)/879(PB)2022	IDBI BANK LIMITED VS. SANJIV AGARWAL	Section 95(1)	12/4/2024	index page missing in bookmarking	Skgarg-209
6225	30-03-2024	0710102091422022(No.of Docs 1)	0710102091422022/4	COMPANY PETITION IB (IBC)/879(PB)2022	IDBI BANK LIMITED VS. SANJIV AGARWAL	Section 95(1)	12/4/2024	index page missing in bookmarking	Skgarg-209
6227	1/4/2024	0710102095292022(No.of Docs 1)	0710102095292022/3	COMPANY PETITION IB (IBC)/874(PB)2022	BANK OF BARODA (THROUGH MR. VIVEK PARTI VS. ANJU KHANNA (PERSONAL GUARANTOR OF CORPORATE DEBTOR- METAPHOR EXPORTS PVT. LTD.)	Section 95(1)	12/4/2024	bookmarking mandatory with pagination and 3rs court fee missing in vakalantama	avs.legal
6229	2/4/2024	0710102002642023(No.of Docs 2)	0710102002642023/8	INTERLOCUTORY APPLICATION (I.B.C)/211(ND)2023	STATE BANK OF INDIA VS. VIVEK RAHEJA RESOLUTION PROFESSIONAL OF UNITECH MACHINES LIMITED	Sec 60(5)	12/4/2024	book marking mandatory as per index with pagination	manishsri
6231	2/4/2024	0710102002642023(No.of Docs 2)	0710102002642023/7	INTERLOCUTORY APPLICATION (I.B.C)/211(ND)2023	STATE BANK OF INDIA VS. VIVEK RAHEJA RESOLUTION PROFESSIONAL OF UNITECH MACHINES LIMITED	Sec 60(5)	12/4/2024	book marking mandatory as per index with pagination	manishsri

6233	3/4/2024	0710102018222023(No.of Docs 2)	0710102018222023/2	INTERLOCUTORY APPLICATION (I.B.C)/1318(ND)2023	NEERAJ BHATIA VSDEDICATED FRIGHT CORRIDOR CORPORATION OF INDIA LIMITED	Application under any other provisions- IBC	12/4/2024	need OCR OF full pdf every pages 1 to 2 and book marking mandatory as per index	Jplegal_ashutosh
6235	8/4/2024	0710102041322023(No.of Docs 2)	0710102041322023/8	INTERLOCUTORY APPLICATION (I.B.C)/2594(ND)2023	SANJEEV MAHAJAN VS. INDIAN BANK (ERSTWHILE ALLAHABAD BANK & ORS	Sec 60(5)	12/4/2024	bookmarking mandatory	askanurag
6237	1/4/2024	0710102070742023(No.of Docs 1)	0710102070742023/1	INTERLOCUTORY APPLICATION (I.B.C)/4616(ND)2023	ROHIT SEHGAL VSOFFICE OF PRINCIPAL COMMISSIONER CGST DELHI (NORTH)	Sec 60(5)	12/4/2024	bookmarking mandatory need every pages sign	rrglawoffice
6239	2/4/2024	0710102025412021(No.of Docs 2)	0710102025412021/9	INTERLOCUTORY APPLICATION (I.B.C)/2276(ND)2021	RAMIT RASTOGI VS. INSOLVENCY AND BANKRUPTCY BOARD OF INDIA	Sec 54(1)	12/4/2024	book marking mandatory as per index and OCR OF Annexures every pages	Mansumyer Singh
6241	1/4/2024	0710102025412021(No.of Docs 2)	0710102025412021/8	INTERLOCUTORY APPLICATION (I.B.C)/2276(ND)2021	RAMIT RASTOGI VS. INSOLVENCY AND BANKRUPTCY BOARD OF INDIA	Sec 54(1)	12/4/2024	bookmarking mandatory	Mansumyer Singh
6243	8/4/2024	0710102016712024(No.of Docs 1)	0710102016712024/1	COMPANY PETITION IB (IBC)/145(PB)2024	ARVINDER SINGH SAWHNEY VS. SAWHNEY BUILDERS PVT LTD	IBC under Sec 7	12/4/2024	bookmarking mandatory	Manishraghav
6245	2/4/2024	0710102061222020(No.of Docs 3)	0710102061222020/10	COMPANY PETITION (COMPANIES ACT)/74(ND)2020	PRIYANKA UPPAL VS. SUBSTRATAL SOLUTIONS PVT LTD	Sec. 59,Sec. 241(1),Sec. 242(4)	10/4/2024	book marking mandatory as per index and sign of written submission need every pages	rsadvocate1995
6247	5/4/2024	0710102064142022(No.of Docs 2)	0710102064142022/3	COMPANY PETITION IB (IBC)/677(ND)2022	STATE BANK OF INDIA VS. SHAKUNTALA DEVI	Section 95(1)	10/4/2024	pagination missing in bookmarking OCR Compulsory in all pages double pagination numbering Wrong in pdf	ajayyadav
6249	2/4/2024	0710102048062023(No.of Docs 2)	0710102048062023/26	COMPANY PETITION IB (IBC)/427(ND)2023	STATE BANK OF INDIA VS. WORLDS WINDOW ESTATE PRIVATE LIMITED	IBC under Sec 7	10/4/2024	pagination missing in book marking and need sign of page 1 to 7 and both annexures need true copy	shreeyash.lalit
6251	29-03-2024	0710102056092022(No.of Docs 2)	0710102056092022/11	COMPANY PETITION IB (IBC)/640(ND)2022	SBM BANK (INDIA) LIMITED VS. MR. VINAYAK CHATTERJEE	Section 95(1)	10/4/2024	book marking mandatory as per index	vijay@123
6253	5/4/2024	0710102078042021(No.of Docs 2)	0710102078042021/4	INTERLOCUTORY APPLICATION (I.B.C)/4920(ND)2021	UJALA AQUATECH INDIA PVT LTD VS. UJALA PUMPS PVT. LTD.	Sec 47 (1)	10/4/2024	bookmarking mandatory	sainikk57
6255	7/4/2024	0710102000762024(No.of Docs 2)	0710102000762024/4	COMPANY PETITION (COMPANIES ACT)/19(PB)2024	SHRI KESHAV DATT SHREEDHAR VS. SHRI CHAMUNDA LABORATORIES AND PROJECTS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	10/4/2024	pagination missing in bookmarking need sign all pages	Bishwajit471
6257	28-03-2024	0710102083452023(No.of Docs 4)	0710102083452023/1	INTERLOCUTORY APPLICATION (I.B.C)/5376(ND)2023	TATA CAPITAL FINANCIAL SERVICES LIMITED VS. M/S UNICAST AUTOTECH PRIVATE LIMITED THROUGH MR. KANTI MOHAN RASTOGI	Sec 60(5)	10/4/2024	bookmarking mandatory with pagination	KG.D5704
6259	2/4/2024	0710102063192022(No.of Docs 2)	0710102063192022/5	INTERLOCUTORY APPLICATION (I.B.C)/3827(ND)2022	YOGESH SETHI OFFICE LIQUIDATOR M/S. SSMP INDUSTRIS LTD VSMANOJ KUNWAR PROMOTE AND EX-DIRECTOR	Application under any other provisions- IBC,Application under any other provisions- IBC,Application under any other provisions- IBC,Sec 60(5)	10/4/2024	need sign of written submission and missing pagination in book marking	SIDSHARMA

6261	5/4/2024	0710102069532022(No.of Docs 2)	0710102069532022/5	COMPANY PETITION (COMPANIES ACT)/155(ND)2022	SAMIRA BASIT VS. LATEST CAPITAL SERVICES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	10/4/2024	OCR Compulsory in pdf	bhatia_r_s@hotmail
6263	28-03-2024	0710102067272023(No.of Docs 2)	0710102067272023/12	COMPANY PETITION (COMPANIES ACT)/136(PB)2023	CHANDANI NAGPAL BEDI VS. M/S OSWAL OVERSEAS LTD	Sec. 59	10/4/2024	bookmarking pagination numbering missing as per index	D1951975
6265	4/4/2024	0710102106272023(No.of Docs 1)	0710102106272023/5	INTERLOCUTORY APPLICATION (I.B.C)/6578(ND)2023	KRUPASINDHU MANDAL VS. UTM ENGINEERING PVT LTD	Sec 60(5)	10/4/2024	PDF incomplete file	kantimohan
6267	1/4/2024	0710102082822023(No.of Docs 2)	0710102082822023/2	INTERLOCUTORY APPLICATION (I.B.C)/5180(ND)2023	NUPUR SINGH VS. DEVENDRA SINGH	Sec 60(5)	9/4/2024	need all pages sign OCR Compulsory	varshabanerjee
6269	26-03-2024	0710102059322023(No.of Docs 1)	0710102059322023/10	RESTORATION APPLICATION (IBC)/176(ND)2023	PRAMA HIKVISION INDIA PRIVATE LIMITED VSPMS-COM-PRO (INDIA) PRIVATE LIMITED	Application under any other provisions- IBC	9/4/2024	bookmarking pagination numbering missing as per index notary mismatch with affidavit	RAVI4568
6271	26-03-2024	0710102070032022(No.of Docs 2)	0710102070032022/3	COMPANY APPEAL(COMPANIES ACT)/206(ND)2022	NEELGAGAN INFRABUILD PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (1)	9/4/2024	bookmarking mandatory	abhay@123
6273	4/4/2024	0710102099672023(No.of Docs 1)	0710102099672023/2	INTERLOCUTORY APPLICATION (I.B.C)/6274(ND)2023	ARGENTIUM INTERNATIONAL PVT LTD VSKANTI MOHAN RUSTAGI	Any other provision - Govt body	9/4/2024	PDF incomplete	kantimohan
6275	1/4/2024	0710102043262022(No.of Docs 1)	0710102043262022/4	COMPANY PETITION IB (IBC)/552(PB)2022	STATE BANK OF INDIA VS. RAKESH GUPTA	Section 95(1)	9/4/2024	book marking mandatory as per index	robin@12345
6277	26-03-2024	0710102052112022(No.of Docs 2)	0710102052112022/10	COMPANY PETITION IB (IBC)/544(ND)2022	PAS ENTERPRISE VS. CBS HOLDINGS PRIVATE LIMITED	IBC under Sec 7	9/4/2024	bookmarking mandatory welfare ticket missing and put on ticket blank side in vakalatnama	Raghav
6279	1/4/2024	0710102042992022(No.of Docs 1)	0710102042992022/3	COMPANY PETITION IB (IBC)/554(PB)2022	STATE BANK OF INDIA VS. SMT. SHANTA GUPTA (PERSONAL GUARANTOR OF CORPORATE DEBTOR-SR FOILS & TISSUE LIMITED)	Section 95(1)	9/4/2024	pagination missing in book marking	robin@12345
6281	16-12-2020	0710102116482020(No.of Docs 0)	0710102116482020/6	INTERLOCUTORY APPLICATION (I.B.C)/5625(ND)2020	AKHILESH KUMAR GUPTA VS. EASYTECH GLOBAL PRIVATE LIMITED	Sec 54(1)	9/4/2024	bookmarking mandatory	
6283	1/4/2024	0710102042992022(No.of Docs 1)	0710102042992022/4	COMPANY PETITION IB (IBC)/554(PB)2022	STATE BANK OF INDIA VS. SMT. SHANTA GUPTA (PERSONAL GUARANTOR OF CORPORATE DEBTOR-SR FOILS & TISSUE LIMITED)	Section 95(1)	9/4/2024	book marking mandatory as per index with pagination	robin@12345
6285	27-03-2024	0710102069072023(No.of Docs 2)	0710102069072023/7	COMPANY APPEAL(COMPANIES ACT)/242(ND)2023	SUN PROCE-TEXT PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYAHA	Sec 252 (3)	9/4/2024	bookmarking pagination numbering as per index missing and need every pages sign	lawquery89
6287	1/4/2024	0710102001582019(No.of Docs 1)	0710102001582019/10	COMPANY PETITION IB (IBC)/619(ND)2019	INTEC CAPITAL LIMITED VS. M/S JAGTAR SINGH & SONS HYDRAULICS PVT LTD	IBC under Sec 7	9/4/2024	Wrong file	Kamall.liquidator

6289	25-03-2024	0710102087122022(No.of Docs 1)	0710102087122022/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/112(ND)2022	AGRANI INFRASTRUCTURE WORKS PRIVATELIMITED VS. EDISONS INFRAPOWER & MULTIVENTURESPRIVATE LIMITED	Sec. 230-232 - Second Motion	8/4/2024	bookmarking mandatory	Trisha@123
6291	3/4/2024	0710102016122021(No.of Docs 2)	0710102016122021/13	COMPANY PETITION IB (IBC)/139(ND)2021	TARANNOM SHARGH INTERNATIONAL TRANSPORTATION COMPANY VS. LARK LOGISTICS PRIVATE LIMITED	IBC Under Sec 9	8/4/2024	put on ticket blank side in vakalatnama	udaibir31
6293	22-03-2024	0710102008422021(No.of Docs 1)	0710102008422021/14	COMPANY PETITION IB (IBC)/113(ND)2021	VISTRA ITCL LIMITED VS. ANSAL URBAN CONDOMINIUMS PRIVATE LIMITED	IBC under Sec 7	8/4/2024		kandk
6295	25-03-2024	0710102084512022(No.of Docs 1)	0710102084512022/4	INTERLOCUTORY APPLICATION (I.B.C)/5983(PB)2022	M/S KUTCH CHEMICAL INDUSTRIES LIMITED VSSTATE TAX OFFICE - I	Sec 60(5)	8/4/2024	bookmarking mandatory	mukundunny
6297	21-03-2024	0710102106552023(No.of Docs 2)	0710102106552023/2	INTERLOCUTORY APPLICATION (I.B.C)/6708(ND)2023	SMT. SNEH LATA VSMIS H.S. OBEROIBUILDTECH PVT. LTD.	Sec 60(5)	6/4/2024	estamp missing with affidavit	Ankush@1990
6299	30-01-2024	0710200000742012(No.of Docs 2)	0710200000742012/26	COMPANY PETITION (COMPANIES ACT)/119(ND)2012	MR ATUL NATH VS M/S ASHOK MANUFACTURING COMPANY	Application under any other provisions	6/4/2024	pagination missing in book marking and need sign and true copy of every pages of file and pages 97 not visible in file	nistha_gupta
6301	30-01-2024	0710200000742012(No.of Docs 2)	0710200000742012/26	COMPANY PETITION (COMPANIES ACT)/119(ND)2012	MR ATUL NATH VS M/S ASHOK MANUFACTURING COMPANY	Application under any other provisions	6/4/2024	pagination missing in book marking and need sign and true copy of every pages of file and pages 97 not visible in file	nistha_gupta
6303	30-01-2024	0710200000742012(No.of Docs 2)	0710200000742012/26	COMPANY PETITION (COMPANIES ACT)/119(ND)2012	MR ATUL NATH VS M/S ASHOK MANUFACTURING COMPANY	Application under any other provisions	6/4/2024	pagination missing in book marking and need sign and true copy of every pages of file and pages 97 not visible in file	nistha_gupta
6305	30-01-2024	0710200000742012(No.of Docs 2)	0710200000742012/26	COMPANY PETITION (COMPANIES ACT)/119(ND)2012	MR ATUL NATH VS M/S ASHOK MANUFACTURING COMPANY	Application under any other provisions	6/4/2024	pagination missing in book marking and need sign and true copy of every pages of file and pages 97 not visible in file	nistha_gupta
6307	30-01-2024	0710200000742012(No.of Docs 2)	0710200000742012/26	COMPANY PETITION (COMPANIES ACT)/119(ND)2012	MR ATUL NATH VS M/S ASHOK MANUFACTURING COMPANY	Application under any other provisions	6/4/2024	pagination missing in book marking and need sign and true copy of every pages of file and pages 97 not visible in file	nistha_gupta
6309	30-01-2024	0710200000742012(No.of Docs 2)	0710200000742012/26	COMPANY PETITION (COMPANIES ACT)/119(ND)2012	MR ATUL NATH VS M/S ASHOK MANUFACTURING COMPANY	Application under any other provisions	6/4/2024	pagination missing in book marking and need sign and true copy of every pages of file and pages 97 not visible in file	nistha_gupta
6311	30-01-2024	0710200000742012(No.of Docs 2)	0710200000742012/26	COMPANY PETITION (COMPANIES ACT)/119(ND)2012	MR ATUL NATH VS M/S ASHOK MANUFACTURING COMPANY	Application under any other provisions	6/4/2024	pagination missing in book marking and need sign and true copy of every pages of file and pages 97 not visible in file	nistha_gupta
6313	30-01-2024	0710200000742012(No.of Docs 2)	0710200000742012/26	COMPANY PETITION (COMPANIES ACT)/119(ND)2012	MR ATUL NATH VS M/S ASHOK MANUFACTURING COMPANY	Application under any other provisions	6/4/2024	pagination missing in book marking and need sign and true copy of every pages of file and pages 97 not visible in file	nistha_gupta
6315	30-01-2024	0710200000742012(No.of Docs 2)	0710200000742012/26	COMPANY PETITION (COMPANIES ACT)/119(ND)2012	MR ATUL NATH VS M/S ASHOK MANUFACTURING COMPANY	Application under any other provisions	6/4/2024	pagination missing in book marking and need sign and true copy of every pages of file and pages 97 not visible in file	nistha_gupta
6317	21-03-2024	0710102114232020(No.of Docs 2)	0710102114232020/23	COMPANY PETITION (COMPANIES ACT)/177(PB)2020	VINOD SHANKER SHRINGI VS. MR. SAVINDER SINGH SARNA	Sec. 241(1),Sec. 242(4),Sec. 244(1)	6/4/2024	bookmarking mandatory Order missing notary mismatch with affidavit	ROHITRC0602

6319	22-03-2024	0710102000402024(No.of Docs 2)	0710102000402024/2	INTERLOCUTORY APPLICATION (I.B.C)/93(PB)2024	BINOD KUMAR JAISWAL VS. HUZEFA FAKHRI SITABKHAN	Sec 60(5)	6/4/2024	rejoinder order missing	VIPUL@123
6321	21-03-2024	0710102064532023(No.of Docs 2)	0710102064532023/14	INTERLOCUTORY APPLICATION (I.B.C)/4165(ND)2023	NARENDER KUMAR SHARMA VS. MANISH BATTA	Application under any other provisions- IBC	5/4/2024	COMPLIANCE ORDER DELAY	rachitmit
6323	21-03-2024	0710102064532023(No.of Docs 2)	0710102064532023/14	INTERLOCUTORY APPLICATION (I.B.C)/4165(ND)2023	NARENDER KUMAR SHARMA VS. MANISH BATTA	Application under any other provisions- IBC	5/4/2024	COMPLIANCE ORDER DELAY	rachitmit
6325	4/4/2024	0710102094162023(No.of Docs 2)	0710102094162023/1	TRANSFER APPLICATION (IBC)/53(PB)2023	GUJARAT AMBUJA EXPORTS LIMITED VS. SURYANSH MERCHANDISE INDIA LIMITED	Rule16(d),NCLT Rules,2016 IBC	5/4/2024	bookmarking mandatory need every pages sign OCR Compulsory	yourvakil
6327	2/4/2024	0710102015662024(No.of Docs 1)	0710102015662024/1	INTERLOCUTORY APPLICATION (I.B.C)/1054(ND)2024	KAMALL AHUJA	Application under any other provisions- IBC	5/4/2024	book marking and index mandatory in file and sign of every pages	Kamall.liquidator
6329	1/4/2024	0710102043122022(No.of Docs 1)	0710102043122022/15	COMPANY PETITION IB (IBC)/551(PB)2022	STATE BANK OF INDIA VS. RISHI GUPTA	Section 95(1)	5/4/2024	pagination missing in book marking	robin@12345
6331	1/4/2024	0710102043122022(No.of Docs 1)	0710102043122022/16	COMPANY PETITION IB (IBC)/551(PB)2022	STATE BANK OF INDIA VS. RISHI GUPTA	Section 95(1)	5/4/2024	book marking mandatory as per index with pagination	robin@12345
6333	2/4/2024	0710102048392022(No.of Docs 2)	0710102048392022/4	TRANSFER PETITION(COMPANIES ACT)/10(PB)2022	ULTRATECH CEMENT LIMITED VS MAXOUTINFRASTRUCTURE PVT. LTD.	Sec 433(e)/433(f) of CA 1956	5/4/2024	pagination missing in bookmarking	deepusharma@2414
6335	21-03-2024	0710102064532023(No.of Docs 2)	0710102064532023/14	INTERLOCUTORY APPLICATION (I.B.C)/4165(ND)2023	NARENDER KUMAR SHARMA VS. MANISH BATTA	Application under any other provisions- IBC	5/4/2024	COMPLIANCE ORDER DELAY	rachitmit
6337	1/4/2024	0710102043262022(No.of Docs 1)	0710102043262022/3	COMPANY PETITION IB (IBC)/552(PB)2022	STATE BANK OF INDIA VS. RAKESH GUPTA	Section 95(1)	5/4/2024	pagination missing in bookmarking	robin@12345
6339	21-03-2024	0710102064532023(No.of Docs 2)	0710102064532023/14	INTERLOCUTORY APPLICATION (I.B.C)/4165(ND)2023	NARENDER KUMAR SHARMA VS. MANISH BATTA	Application under any other provisions- IBC	5/4/2024	COMPLIANCE ORDER DELAY	rachitmit
6341	21-03-2024	0710102071182023(No.of Docs 1)	0710102071182023/4	INTERLOCUTORY APPLICATION (I.B.C)/4609(ND)2023	MRS. SUNITA UMESH LIQUIDATOR VS. MR. KAPIL GUPTA	Sec 66(1)	5/4/2024	bookmarking incomplete as peri index 1rs court fee missing and ticket not clear in vakalatnama	Dawneesh
6343	21-03-2024	0710102030852023(No.of Docs 3)	0710102030852023/4	COMPANY APPEAL(COMPANIES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/4/2024	Order not show and affidavit missing index missing in bookmarking	PCSBHK
6345	21-03-2024	0710102030852023(No.of Docs 3)	0710102030852023/4	COMPANY APPEAL(COMPANIES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/4/2024	Order not show and affidavit missing index missing in bookmarking	PCSBHK
6347	21-03-2024	0710102030852023(No.of Docs 3)	0710102030852023/4	COMPANY APPEAL(COMPANIES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/4/2024	Order not show and affidavit missing index missing in bookmarking	PCSBHK
6349	21-03-2024	0710102030852023(No.of Docs 3)	0710102030852023/4	COMPANY APPEAL(COMPANIES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/4/2024	Order not show and affidavit missing index missing in bookmarking	PCSBHK
6351	21-03-2024	0710102030852023(No.of Docs 3)	0710102030852023/4	COMPANY APPEAL(COMPANIES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/4/2024	Order not show and affidavit missing index missing in bookmarking	PCSBHK
6353	21-03-2024	0710102030852023(No.of Docs 3)	0710102030852023/4	COMPANY APPEAL(COMPANIES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/4/2024	Order not show and affidavit missing index missing in bookmarking	PCSBHK

6355	21-03-2024	0710102030852023(No.of Docs 3)	0710102030852023/4	COMPANY APPEAL(COMPANIES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/4/2024	Order not show and affidavit missing index missing in bookmarking	PCSBHK
6357	21-03-2024	0710102030852023(No.of Docs 3)	0710102030852023/4	COMPANY APPEAL(COMPANIES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/4/2024	Order not show and affidavit missing index missing in bookmarking	PCSBHK
6359	20-03-2024	0710102010052022(No.of Docs 2)	0710102010052022/25	COMPANY PETITION (COMPANIES ACT)/15(PB)2022	ANOOP SHARMA VS. CONCORDE CARGO PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1)	4/4/2024	bookmarking mandatory Order missing	manavgill
6361	21-03-2024	0710102030852023(No.of Docs 3)	0710102030852023/4	COMPANY APPEAL(COMPANIES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/4/2024	Order not show and affidavit missing index missing in bookmarking	PCSBHK
6363	21-03-2024	0710102030852023(No.of Docs 3)	0710102030852023/4	COMPANY APPEAL(COMPANIES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/4/2024	Order not show and affidavit missing index missing in bookmarking	PCSBHK
6365	21-03-2024	0710102030852023(No.of Docs 3)	0710102030852023/4	COMPANY APPEAL(COMPANIES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/4/2024	Order not show and affidavit missing index missing in bookmarking	PCSBHK
6367	21-03-2024	0710102030852023(No.of Docs 3)	0710102030852023/4	COMPANY APPEAL(COMPANIES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/4/2024	Order not show and affidavit missing index missing in bookmarking	PCSBHK
6369	21-03-2024	0710102030852023(No.of Docs 3)	0710102030852023/4	COMPANY APPEAL(COMPANIES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/4/2024	Order not show and affidavit missing index missing in bookmarking	PCSBHK
6371	21-03-2024	0710102030852023(No.of Docs 3)	0710102030852023/4	COMPANY APPEAL(COMPANIES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/4/2024	Order not show and affidavit missing index missing in bookmarking	PCSBHK
6373	21-03-2024	0710102030852023(No.of Docs 3)	0710102030852023/4	COMPANY APPEAL(COMPANIES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/4/2024	Order not show and affidavit missing index missing in bookmarking	PCSBHK
6375	21-03-2024	0710102030852023(No.of Docs 3)	0710102030852023/4	COMPANY APPEAL(COMPANIES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/4/2024	Order not show and affidavit missing index missing in bookmarking	PCSBHK
6377	21-03-2024	0710102030852023(No.of Docs 3)	0710102030852023/4	COMPANY APPEAL(COMPANIES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/4/2024	Order not show and affidavit missing index missing in bookmarking	PCSBHK
6379	21-03-2024	0710102030852023(No.of Docs 3)	0710102030852023/4	COMPANY APPEAL(COMPANIES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/4/2024	Order not show and affidavit missing index missing in bookmarking	PCSBHK
6381	21-03-2024	0710102030852023(No.of Docs 3)	0710102030852023/4	COMPANY APPEAL(COMPANIES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/4/2024	Order not show and affidavit missing index missing in bookmarking	PCSBHK
6383	29-03-2024	0710102083832023(No.of Docs 3)	0710102083832023/3	INTERLOCUTORY APPLICATION (I.B.C)/5191(ND)2023	RESOLUTION PROFESSIONAL OF VALUE INFRATECH PRIVATE LIMITED	Sec 30	4/4/2024	bookmarking missing	rj92
6385	20-03-2024	0710102015622022(No.of Docs 2)	0710102015622022/21	COMPANY PETITION (COMPANIES ACT)/32(PB)2022	ANOOP SHARMA VS. CARGO FLASH INFOTECH PVT. LTD.	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1)	4/4/2024	bookmarking mandatory Order missing	manavgill
6387	21-03-2024	0710102071182023(No.of Docs 1)	0710102071182023/3	INTERLOCUTORY APPLICATION (I.B.C)/4609(ND)2023	MRS. SUNITA UMESH LIQUIDATOR VS. MR. KAPIL GUPTA	Sec 66(1)	4/4/2024	bookmarking incomplete as peri index 1rs court fee missing and ticket not clear in vakalatnama	Dawneesh

6389	21-03-2024	0710102030852023(No.of Docs 3)	0710102030852023/4	COMPANY APPEAL(COMPANIES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/4/2024	Order not show and affidavit missing index missing in bookmarking	PCSBHK
6391	21-03-2024	0710102030852023(No.of Docs 3)	0710102030852023/4	COMPANY APPEAL(COMPANIES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/4/2024	Order not show and affidavit missing index missing in bookmarking	PCSBHK
6393	21-03-2024	0710102048952023(No.of Docs 1)	0710102048952023/3	COMPANY PETITION IB (IBC)/371(ND)2023	PRECISION FASHIONS LIMITED	IBC Section 59	4/4/2024	Order delay in filing double pagination numbering bookmarking not properly as per index	JAYANTSOOD
6395	21-03-2024	0710102030852023(No.of Docs 3)	0710102030852023/4	COMPANY APPEAL(COMPANIES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/4/2024	Order not show and affidavit missing index missing in bookmarking	PCSBHK
6397	21-03-2024	0710102030852023(No.of Docs 3)	0710102030852023/4	COMPANY APPEAL(COMPANIES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/4/2024	Order not show and affidavit missing index missing in bookmarking	PCSBHK
6399	21-03-2024	0710102030852023(No.of Docs 3)	0710102030852023/4	COMPANY APPEAL(COMPANIES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/4/2024	Order not show and affidavit missing index missing in bookmarking	PCSBHK
6401	2/4/2024	0710102063482021(No.of Docs 2)	0710102063482021/37	INTERLOCUTORY APPLICATION (I.B.C)/4267(ND)2021	RAJEEV KUMAR RAIZADA VSSARASH EXPORTS SERVICES PRIVATE LIMITED	Application under any other provisions- IBC	4/4/2024	OCR Compulsory in file	Rajeev Raizada
6403	21-03-2024	0710102048312023(No.of Docs 1)	0710102048312023/3	COMPANY PETITION IB (IBC)/467(ND)2023	RAHUL GUPTA VS. RBL BANK LIMITED	Section 94(1)	4/4/2024	affidavit missing	NAMIT SURI
6405	21-03-2024	0710102048342023(No.of Docs 1)	0710102048342023/3	COMPANY PETITION IB (IBC)/466(ND)2023	NATHU MAL GUPTA VS. RBL BANK LIMITED	Section 94(1)	4/4/2024	affidavit missing	NAMIT SURI
6407	21-03-2024	0710102048302023(No.of Docs 1)	0710102048302023/3	COMPANY PETITION IB (IBC)/464(ND)2023	DIVYA GUPTA VS. RBL BANK LIMITED	Section 94(1)	4/4/2024	affidavit missing	NAMIT SURI
6409	21-03-2024	0710102030852023(No.of Docs 3)	0710102030852023/4	COMPANY APPEAL(COMPANIES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/4/2024	Order not show and affidavit missing index missing in bookmarking	PCSBHK
6411	21-03-2024	0710102030852023(No.of Docs 3)	0710102030852023/4	COMPANY APPEAL(COMPANIES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/4/2024	Order not show and affidavit missing index missing in bookmarking	PCSBHK
6413	21-03-2024	0710102030852023(No.of Docs 3)	0710102030852023/4	COMPANY APPEAL(COMPANIES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/4/2024	Order not show and affidavit missing index missing in bookmarking	PCSBHK
6415	21-03-2024	0710102030852023(No.of Docs 3)	0710102030852023/4	COMPANY APPEAL(COMPANIES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/4/2024	Order not show and affidavit missing index missing in bookmarking	PCSBHK
6417	21-03-2024	0710102030852023(No.of Docs 3)	0710102030852023/4	COMPANY APPEAL(COMPANIES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/4/2024	Order not show and affidavit missing index missing in bookmarking	PCSBHK
6419	21-03-2024	0710102030852023(No.of Docs 3)	0710102030852023/4	COMPANY APPEAL(COMPANIES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/4/2024	Order not show and affidavit missing index missing in bookmarking	PCSBHK
6421	21-03-2024	0710102030852023(No.of Docs 3)	0710102030852023/4	COMPANY APPEAL(COMPANIES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/4/2024	Order not show and affidavit missing index missing in bookmarking	PCSBHK
6423	21-03-2024	0710102030852023(No.of Docs 3)	0710102030852023/4	COMPANY APPEAL(COMPANIES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/4/2024	Order not show and affidavit missing index missing in bookmarking	PCSBHK

6425	21-03-2024	0710102030852023(No.of Docs 3)	0710102030852023/4	COMPANY APPEAL(COMPANIES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/4/2024	Order not show and affidavit missing index missing in bookmarking	PCSBHK
6427	21-03-2024	0710102030852023(No.of Docs 3)	0710102030852023/4	COMPANY APPEAL(COMPANIES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/4/2024	Order not show and affidavit missing index missing in bookmarking	PCSBHK
6429	21-03-2024	0710102030852023(No.of Docs 3)	0710102030852023/4	COMPANY APPEAL(COMPANIES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/4/2024	Order not show and affidavit missing index missing in bookmarking	PCSBHK
6431	21-03-2024	0710102030852023(No.of Docs 3)	0710102030852023/4	COMPANY APPEAL(COMPANIES ACT)/181(ND)2023	MDLR INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/4/2024	Order not show and affidavit missing index missing in bookmarking	PCSBHK
6433	16-03-2024	0710102017742024(No.of Docs 2)	0710102017742024/1	INTERLOCUTORY APPLICATION (I.B.C)/1044(ND)2024	BRIJESH SINGH BHADURIYA VS. SAIVI FINANCE PRIVATE LIMITED	Application under any other provisions- IBC	3/4/2024	bookmarking pagination numbering missing as per index Order delay	akshaygoel
6435	1/4/2024	0710102029712023(No.of Docs 2)	0710102029712023/3	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/23(ND)2023	APOLLO BREWERIES PVT LTD VS. CIRCLE TRADE OVERSEAS PRIVATE LIMITED	Sub-section (I) of section 230	3/4/2024	pagination missing in book marking as per index and need true copy of all annexures	rajeevahuja
6437	20-03-2024	0710102087582023(No.of Docs 1)	0710102087582023/1	INTERLOCUTORY APPLICATION (I.B.C)/5525(ND)2023	VINEET AGGARWAL VS. PANKAJ NARANG RESOLUTION PROFESSIONAL OF JBK DEVELOPERS PRIVATE LIMITED	Sec 60(5)	3/4/2024	book marking mandatory as per index compliance order missing	shubhampaliwal
6439	9/12/2023	0710102105142023(No.of Docs 0)	0710102105142023/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/2(ND)2024	RELIGARE BROKING LIMITED	Sec. 230-232 - Second Motion	3/4/2024	Annexure k missing in book marking and also need sign and true copy of annexures k	
6441	9/12/2023	0710102105142023(No.of Docs 0)	0710102105142023/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/2(ND)2024	RELIGARE BROKING LIMITED	Sec. 230-232 - Second Motion	3/4/2024	Annexure k missing in book marking and also need sign and true copy of annexures k	
6443	9/12/2023	0710102105142023(No.of Docs 0)	0710102105142023/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/2(ND)2024	RELIGARE BROKING LIMITED	Sec. 230-232 - Second Motion	3/4/2024	Annexure k missing in book marking and also need sign and true copy of annexures k	
6445	9/12/2023	0710102105142023(No.of Docs 0)	0710102105142023/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/2(ND)2024	RELIGARE BROKING LIMITED	Sec. 230-232 - Second Motion	3/4/2024	Annexure k missing in book marking and also need sign and true copy of annexures k	
6447	9/12/2023	0710102105142023(No.of Docs 0)	0710102105142023/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/2(ND)2024	RELIGARE BROKING LIMITED	Sec. 230-232 - Second Motion	3/4/2024	Annexure k missing in book marking and also need sign and true copy of annexures k	
6449	9/12/2023	0710102105142023(No.of Docs 0)	0710102105142023/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/2(ND)2024	RELIGARE BROKING LIMITED	Sec. 230-232 - Second Motion	3/4/2024	Annexure k missing in book marking and also need sign and true copy of annexures k	
6451	9/12/2023	0710102105142023(No.of Docs 0)	0710102105142023/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/2(ND)2024	RELIGARE BROKING LIMITED	Sec. 230-232 - Second Motion	3/4/2024	Annexure k missing in book marking and also need sign and true copy of annexures k	

6453	9/12/2023	0710102105142023(No.of Docs 0)	0710102105142023/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/2(ND)2024	RELIGARE BROKING LIMITED	Sec. 230-232 - Second Motion	3/4/2024	Annexure k missing in book marking and also need sign and true copy of annexures k	
6455	9/12/2023	0710102105142023(No.of Docs 0)	0710102105142023/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/2(ND)2024	RELIGARE BROKING LIMITED	Sec. 230-232 - Second Motion	3/4/2024	Annexure k missing in book marking and also need sign and true copy of annexures k	
6457	9/3/2024	0710102008422022(No.of Docs 1)	0710102008422022/1	INTERLOCUTORY APPLICATION (I.B.C)/538(ND)2022	MR. MANBIR SINGH CHAWLA - RESOLUTION PROFESSIONAL	Application under any other provisions- IBC	3/4/2024	Order delay in filing	adv.ahsan.cs
6459	20-03-2024	0710102015632022(No.of Docs 2)	0710102015632022/25	COMPANY PETITION (COMPANIES ACT)/33(PB)2022	ANOOP SHARMA VS. ACUMEN OVERSEAS PVT. LTD	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1)	3/4/2024	bookmarking mandatory Order missing	manavgill
6461	20-03-2024	0710102010032024(No.of Docs 1)	0710102010032024/1	INTERLOCUTORY APPLICATION (I.B.C)/877(ND)2024	NITIN NARANG VS. VIKAS VERMA	Application under any other provisions- IBC	3/4/2024	Order missing	azeem2112
6463	20-03-2024	0710102045572022(No.of Docs 1)	0710102045572022/4	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/78(ND)2022	SAGACIOUS CAPITAL PVT LTD	Sec. 230-232 - Second Motion	3/4/2024	improper book marking and index missing with pagination compliance order missing	hitesh0119
6465	20-03-2024	0710102118022020(No.of Docs 2)	0710102118022020/2	COMPANY APPLICATION(COMPANIES ACT)/818(PB)2020	VINOD SHANKER SHRINGI VS. MCONVERGE SERVICES PRIVATE LIMITED	Sec. 242(4)	3/4/2024	book marking mandatory as per index reply order missing	ROHITRC0602
6467	9/3/2024	0710102008422022(No.of Docs 1)	0710102008422022/1	INTERLOCUTORY APPLICATION (I.B.C)/538(ND)2022	MR. MANBIR SINGH CHAWLA - RESOLUTION PROFESSIONAL	Application under any other provisions- IBC	3/4/2024	Order delay in filing	adv.ahsan.cs
6469	9/3/2024	0710102008422022(No.of Docs 1)	0710102008422022/1	INTERLOCUTORY APPLICATION (I.B.C)/538(ND)2022	MR. MANBIR SINGH CHAWLA - RESOLUTION PROFESSIONAL	Application under any other provisions- IBC	3/4/2024	Order delay in filing	adv.ahsan.cs
6471	22-03-2024	0710102053832022(No.of Docs 2)	0710102053832022/20	COMPANY PETITION (COMPANIES ACT)/115(ND)2022	MANISHA SAXENA VS. CALIBER TECH SOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	3/4/2024	pagination missing in book marking and notary mismatched address need true copy of all annexures and compliance order missing	CKM Partners
6473	16-03-2024	0710102017742024(No.of Docs 2)	0710102017742024/1	INTERLOCUTORY APPLICATION (I.B.C)/1044(ND)2024	BRIJESH SINGH BHADURIYA VS. SAIVI FINANCE PRIVATE LIMITED	Application under any other provisions- IBC	3/4/2024	bookmarking pagination numbering missing as per index Order delay	akshaygoel
6475	16-03-2024	0710102017742024(No.of Docs 2)	0710102017742024/1	INTERLOCUTORY APPLICATION (I.B.C)/1044(ND)2024	BRIJESH SINGH BHADURIYA VS. SAIVI FINANCE PRIVATE LIMITED	Application under any other provisions- IBC	3/4/2024	bookmarking pagination numbering missing as per index Order delay	akshaygoel
6477	16-03-2024	0710102017742024(No.of Docs 2)	0710102017742024/1	INTERLOCUTORY APPLICATION (I.B.C)/1044(ND)2024	BRIJESH SINGH BHADURIYA VS. SAIVI FINANCE PRIVATE LIMITED	Application under any other provisions- IBC	3/4/2024	bookmarking pagination numbering missing as per index Order delay	akshaygoel
6479	21-03-2024	0710102004482023(No.of Docs 2)	0710102004482023/4	INTERLOCUTORY APPLICATION (I.B.C)/296(ND)2023	PRABHAKAR KUMAR VS. VINAY KUMAR SINGHAL	Sec 60(5)	3/4/2024	bookmarking pagination numbering missing as per index Order delay	lexforiconsulting
6481	20-03-2024	0710102010012022(No.of Docs 2)	0710102010012022/25	COMPANY PETITION (COMPANIES ACT)/13(ND)2022	ANOOP SHARMA VS. ASCENT ETECHNOLOGIES PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1)	3/4/2024	bookmarking mandatory Order missing	manavgill
6483	29-03-2024	0710102016242024(No.of Docs 1)	0710102016242024/1	COMPANY PETITION (COMPANIES ACT)/51(ND)2024	KAASHVI PARASHER VS. SHANIVI CONSTRUCTION PRIVATE LIMITED	Sec. 59	3/4/2024	book marking mandatory as per index	Paul@932

6485	20-03-2024	0710102009952022(No.of Docs 2)	0710102009952022/25	COMPANY PETITION (COMPANIES ACT)/14(ND)2022	ANOOP SHARMA VS. ASCENT AIR PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1)	3/4/2024	bookmarking mandatory Order missing	manavgill
6487	9/3/2024	0710102008422022(No.of Docs 1)	0710102008422022/1	INTERLOCUTORY APPLICATION (I.B.C)/538(ND)2022	MR. MANBIR SINGH CHAWLA - RESOLUTION PROFESSIONAL	Application under any other provisions- IBC	3/4/2024	Order delay in filing	adv.ahsan.cs
6489	14-03-2024	0710200413892017(No.of Docs 2)	0710200413892017/4	COMPANY PETITION (COMPANIES ACT)/435(ND)2017	M/S. ALCOBEX METALS WORKERS UNION VS M/S. ALCOBEX METALS LTD. & ANR.	Application under any other provisions	2/4/2024	Book marking mandatory as per index with pagination	dram
6491	29-03-2024	0710102091232022(No.of Docs 1)	0710102091232022/4	COMPANY PETITION IB (IBC)/878(PB)2022	IDBI BANK LIMITED VS. SMT SANGEETA AGARWAL	Section 95(1)	2/4/2024	Index page missing in book marking	Skgarg-209
6493	14-03-2024	0710200413892017(No.of Docs 2)	0710200413892017/4	COMPANY PETITION (COMPANIES ACT)/435(ND)2017	M/S. ALCOBEX METALS WORKERS UNION VS M/S. ALCOBEX METALS LTD. & ANR.	Application under any other provisions	2/4/2024	Book marking mandatory as per index with pagination	dram
6495	19-03-2024	0710102109682023(No.of Docs 2)	0710102109682023/2	COMPANY PETITION IB (IBC)/24(ND)2024	SAIVI FINANCE PRIVATE LIMITED VS. AKJ METALS PRIVATE LIMITED	IBC under Sec 7	2/4/2024	mention the name of advocate on vakalatanama and reply order missing of nclt	pranay@legalpanda.in
6497	14-03-2024	0710200413892017(No.of Docs 2)	0710200413892017/4	COMPANY PETITION (COMPANIES ACT)/435(ND)2017	M/S. ALCOBEX METALS WORKERS UNION VS M/S. ALCOBEX METALS LTD. & ANR.	Application under any other provisions	2/4/2024	Book marking mandatory as per index with pagination	dram
6499	30-03-2024	0710102001652024(No.of Docs 3)	0710102001652024/1	INTERLOCUTORY APPLICATION (I.B.C)/118(ND)2024	ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED VS. RAJESH RAMANI RESOLUTION PROFESSIONAL OF ANSAL CONDOMINIUM PRIVATE LIMITED	Sec 60(5)	2/4/2024	double pagination numbering Wrong	advshivanshu
6501	29-03-2024	0710102091232022(No.of Docs 1)	0710102091232022/4	COMPANY PETITION IB (IBC)/878(PB)2022	IDBI BANK LIMITED VS. SMT SANGEETA AGARWAL	Section 95(1)	2/4/2024	Index page missing in book marking	Skgarg-209
6503	29-03-2024	0710102091232022(No.of Docs 1)	0710102091232022/4	COMPANY PETITION IB (IBC)/878(PB)2022	IDBI BANK LIMITED VS. SMT SANGEETA AGARWAL	Section 95(1)	2/4/2024	Index page missing in book marking	Skgarg-209
6505	21-03-2024	0710102096312023(No.of Docs 2)	0710102096312023/1	INTERLOCUTORY APPLICATION (I.B.C)/5991(ND)2023	JUNIPER GREEN THREE PVT. LTD VS. M/S. SHREE RADHE GOVIND ENERGY	Application under any other provisions- IBC	2/4/2024	bookmarking mandatory need every pages sign	mohitdram
6507	21-03-2024	0710102081982023(No.of Docs 2)	0710102081982023/1	INTERLOCUTORY APPLICATION (I.B.C)/5264(ND)2023	HERO FINCORP LIMITED VSMR. VIKAS GARG LIQUIDATOR OF M/S HEMA ENGINEERING INDUSTRIES LIMITED	Sec 60(5)	2/4/2024	need every pages sign	SSA2022
6509	20-03-2024	0710102019412024(No.of Docs 1)	0710102019412024/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/17(ND)2024	SHANT INVESTMENTS PRIVATE LIMITED	Sec. 230-232 - Second Motion	2/4/2024	bookmarking mandatory notary mismatch Order missing	Deepaliadvocate
6511	29-03-2024	0710102091232022(No.of Docs 1)	0710102091232022/4	COMPANY PETITION IB (IBC)/878(PB)2022	IDBI BANK LIMITED VS. SMT SANGEETA AGARWAL	Section 95(1)	2/4/2024	Index page missing in book marking	Skgarg-209
6513	14-03-2024	0710200413892017(No.of Docs 2)	0710200413892017/4	COMPANY PETITION (COMPANIES ACT)/435(ND)2017	M/S. ALCOBEX METALS WORKERS UNION VS M/S. ALCOBEX METALS LTD. & ANR.	Application under any other provisions	2/4/2024	Book marking mandatory as per index with pagination	dram

6515	20-03-2024	0710102027232021(No.of Docs 2)	0710102027232021/53	COMPANY PETITION (COMPANIES ACT)/109(PB)2021	UNION OF INDIA THROUGH SFIO VS. AARTI MARKETING PRIVATE LIMITED	Sec 241 (2)	1/4/2024	book marking mandatory as per index mention the name of client and date on vakalatanama and reply order missing	adv_santoshk
6517	19-03-2024	0710102004622019(No.of Docs 2)	0710102004622019/19	COMPANY PETITION IB (IBC)/256(ND)2019	DHIRENDER NATH VS. JC WORLD HOSPITALITY PRIVATE LIMITED	IBC under Sec 7	1/4/2024	Bookmarking mandatory as per index sign and true copy need every page reply order missing and need type copy of hindi pages	knsjcw2024
6519	30-03-2024	0710102010212024(No.of Docs 2)	0710102010212024/1	INTERLOCUTORY APPLICATION (I.B.C)/478(ND)2024	ASGI PROPERTIES PRIVATE LIMITED VS. RAJESH RAMNANI	Sec 60(5)	1/4/2024	notary mismatch with affidavit	advshivanshu
6521	18-03-2024	0710102097862023(No.of Docs 1)	0710102097862023/7	RESTORATION APPLICATION (COMPANIES ACT)/63(ND)2023	M/S HSB AGRO INDUSTRIES PVT. LTD. VS. MR. MALIRAM BILWAL	Rule 11 of NCLT	1/4/2024	last Order missing bookmarking pagination numbering missing as per index	ashishd530
6523	20-03-2024	0710102093422023(No.of Docs 1)	0710102093422023/2	COMPANY PETITION (COMPANIES ACT)/12(ND)2024	SANGEETA HIMMATRAMKA VS. WELCOME PROBUILD PRIVATE LIMITED	Sec. 58(3),Sec. 59	1/4/2024	Need sign and true copy of every page of both annexures and page 3 to 16 and compliance order delay	LSPASSOCIATES
6525	20-03-2024	0710102004962024(No.of Docs 1)	0710102004962024/3	INTERLOCUTORY APPLICATION (I.B.C)/865(ND)2024	ASHOK KUMAR GUPTA (RESOLUTION PROFESSIONAL) VS. M/S CIS INFRASTRUCTURE LLP	Sec 66(1)	1/4/2024	Welfare ticket 3rs court fee missing in vakalatnama	SHIVAM@123
6527	20-03-2024	0710102093422023(No.of Docs 1)	0710102093422023/2	COMPANY PETITION (COMPANIES ACT)/12(ND)2024	SANGEETA HIMMATRAMKA VS. WELCOME PROBUILD PRIVATE LIMITED	Sec. 58(3),Sec. 59	1/4/2024	Need sign and true copy of every page of both annexures and page 3 to 16 and compliance order delay	LSPASSOCIATES
6529	20-03-2024	0710102093422023(No.of Docs 1)	0710102093422023/2	COMPANY PETITION (COMPANIES ACT)/12(ND)2024	SANGEETA HIMMATRAMKA VS. WELCOME PROBUILD PRIVATE LIMITED	Sec. 58(3),Sec. 59	1/4/2024	Need sign and true copy of every page of both annexures and page 3 to 16 and compliance order delay	LSPASSOCIATES
6531	19-03-2024	0710102000852024(No.of Docs 2)	0710102000852024/2	COMPANY PETITION IB (IBC)/33(ND)2024	M/S KALIBER ASSOCIATES PVT. LTD. (PRESENTLY UNDERGOING LIQUIDATION) THROUGH ITS LIQUIDATOR VS. LAIBA INTERNATIONAL PRIVATE LIMITED	IBC under Sec 7	1/4/2024	Pagination missing in book marking and sign of every page of reply page 1 to 20 need sign and true copy of all annexures write the name of advocate on vakalatanama and reply order missing.	achintgyani
6533	19-03-2024	0710102029562023(No.of Docs 1)	0710102029562023/14	INTERLOCUTORY APPLICATION (I.B.C)/2144(ND)2023	ARVIND GARG	Sec 54(1)	1/4/2024	compliance order delay	arvindgarg
6535	19-03-2024	0710102029562023(No.of Docs 1)	0710102029562023/14	INTERLOCUTORY APPLICATION (I.B.C)/2144(ND)2023	ARVIND GARG	Sec 54(1)	1/4/2024	compliance order delay	arvindgarg
6537	19-03-2024	0710102029562023(No.of Docs 1)	0710102029562023/14	INTERLOCUTORY APPLICATION (I.B.C)/2144(ND)2023	ARVIND GARG	Sec 54(1)	1/4/2024	compliance order delay	arvindgarg
6539	19-03-2024	0710102029562023(No.of Docs 1)	0710102029562023/14	INTERLOCUTORY APPLICATION (I.B.C)/2144(ND)2023	ARVIND GARG	Sec 54(1)	1/4/2024	compliance order delay	arvindgarg
6541	20-03-2024	0710102093422023(No.of Docs 1)	0710102093422023/2	COMPANY PETITION (COMPANIES ACT)/12(ND)2024	SANGEETA HIMMATRAMKA VS. WELCOME PROBUILD PRIVATE LIMITED	Sec. 58(3),Sec. 59	1/4/2024	Need sign and true copy of every page of both annexures and page 3 to 16 and compliance order delay	LSPASSOCIATES

6543	28-03-2024	0710102086562023(No.of Docs 1)	0710102086562023/6	COMPANY PETITION IB (IBC)/637(ND)2023	KALPA COMMERCIAL LIMITED VS. MERATASK ENTERPRISES PRIVATE LIMITED	IBC under Sec 7	1/4/2024	improper book marking as per index with pagination and notary mismatched address and compliance order missing and need sign of every pages of annexures	trscompsecy
6545	28-03-2024	0710102086562023(No.of Docs 1)	0710102086562023/6	COMPANY PETITION IB (IBC)/637(ND)2023	KALPA COMMERCIAL LIMITED VS. MERATASK ENTERPRISES PRIVATE LIMITED	IBC under Sec 7	1/4/2024	improper book marking as per index with pagination and notary mismatched address and compliance order missing and need sign of every pages of annexures	trscompsecy
6547	28-03-2024	0710102086562023(No.of Docs 1)	0710102086562023/6	COMPANY PETITION IB (IBC)/637(ND)2023	KALPA COMMERCIAL LIMITED VS. MERATASK ENTERPRISES PRIVATE LIMITED	IBC under Sec 7	1/4/2024	improper book marking as per index with pagination and notary mismatched address and compliance order missing and need sign of every pages of annexures	trscompsecy
6549	18-03-2024	0710102171812019(No.of Docs 2)	0710102171812019/14	COMPANY PETITION IB (IBC)/243(PB)2020	M/S GEOTECH EXPLORATION VS. MIDEAST INTEGRATED STEELS LTD.	IBC Under Sec 9	1/4/2024	need every pages sign put on ticket blank side in vakalatnama	contact.shepherdlaw
6551	19-03-2024	0710102059232023(No.of Docs 2)	0710102059232023/1	COMPANY APPEAL(COMPANIES ACT)/176(ND)2023	ASSISTANT COMMISSIONER OF INCOME TAX VS. REGISTRAR OF COMPANIES (SONALI CONSTRUCTIONS PVT LTD)	Sec 252 (1) - By Government Body	1/4/2024	book marking mandatory as per index and index missing in pdf. need sign and true copy of every pages of file compliance order missing	Lalitmhn00
6553	18-03-2024	0710102410412017(No.of Docs 1)	0710102410412017/19	COMPANY PETITION IB (IBC)/16(PB)2017	ANIL MAHINDROO & ANR. VS EARTH ICONIC INFRASTRUCTURES	IBC under Sec 7	1/4/2024	bookmarking mandatory	ajayjain72
6555	16-03-2024	0710102027232021(No.of Docs 1)	0710102027232021/48	COMPANY PETITION (COMPANIES ACT)/109(PB)2021	UNION OF INDIA THROUGH SFIO VS. AARTI MARKETING PRIVATE LIMITED	Sec 241 (2)	1/4/2024	1rs court fee missing in vakaltnama	mohitseth
6557	21-03-2024	0710102077652023(No.of Docs 2)	0710102077652023/9	COMPANY PETITION IB (IBC)/570(ND)2023	ASK TRUSTEESHIP SERVICES PRIVATE LIMITED AND ORS. VS. ATS HEIGHTS PRIVATE LIMITED	IBC under Sec 7	1/4/2024	bookmarking mandatory	knlegal
6559	20-03-2024	0710102027232021(No.of Docs 2)	0710102027232021/52	COMPANY PETITION (COMPANIES ACT)/109(PB)2021	UNION OF INDIA THROUGH SFIO VS. AARTI MARKETING PRIVATE LIMITED	Sec 241 (2)	1/4/2024	book marking mandatory as per index mention date and name of client on vakalatanama reply order missing	adv_santoshk
6561	30-03-2024	0710102017432023(No.of Docs 3)	0710102017432023/4	INTERLOCUTORY APPLICATION (I.B.C)/1109(PB)2023	MANISH SINGH VS. SARE GURUGRAM PVT LTD THROUGH RP	Sec 60(5)	1/4/2024	sign of every page of reply page 1 to 11	wamikatrehan
6563	19-03-2024	0710102074332022(No.of Docs 2)	0710102074332022/5	TRANSFER APPLICATION (IBC)/39(PB)2022	DE SOUZA LEISURES PRIVATE LIMITED VS. MYPREFERRED TRANSFORMATION ANDHOSPITALITY PRIVATE LIMITED	Rule16(d),NCLT Rules,2016 IBC	1/4/2024	last Order missing all pages true copy missing in Annexure	srcolegal
6565	16-03-2024	0710102027232021(No.of Docs 1)	0710102027232021/49	COMPANY PETITION (COMPANIES ACT)/109(PB)2021	UNION OF INDIA THROUGH SFIO VS. AARTI MARKETING PRIVATE LIMITED	Sec 241 (2)	1/4/2024	1rs court fee missing in vakaltnama	mohitseth
6567	20-03-2024	0710102051132022(No.of Docs 2)	0710102051132022/18	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/78(ND)2022	AAYUSHI CREDIT AND CAPITAL SERVICESLIMITED VS. KBN INFRASTRUCTURE PRIVATE LIMITED	Sub-section (I) of section 230	1/4/2024	need sing and true copy of every pages and compliance order missing	rrglawoffice

6569	28-03-2024	0710102086562023(No.of Docs 1)	0710102086562023/6	COMPANY PETITION IB (IBC)/637(ND)2023	KALPA COMMERCIAL LIMITED VS. MERATASK ENTERPRISES PRIVATE LIMITED	IBC under Sec 7	1/4/2024	improper book marking as per index with pagination and notary mismatched address and compliance order missing and need sign of every pages of annexures	trscompsecy
6571	30-03-2024	0710102008612022(No.of Docs 1)	0710102008612022/6	COMPANY PETITION IB (IBC)/145(PB)2022	BANK OF BARODA VS. AJAY BHADURIA	Section 95(1)	1/4/2024	bookmarking compulsory with page numbering.	advocatevinod
6573	18-03-2024	0710102100632023(No.of Docs 2)	0710102100632023/4	COMPANY PETITION IB (IBC)/709(ND)2023	INDIAN BANK VS. JITENDRA KEJRIWAL	Section 95(1)	1/4/2024	Order missing , date missing in vakalatnama, 32 to 46 in hindi pages translation in english	APMG407
6575	11/3/2024	0710102109522023(No.of Docs 1)	0710102109522023/1	COMPANY PETITION (COMPANIES ACT)/2(ND)2024	SHRI BHAGWAN VATS VS. UDAANSURE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	30-03-2024	Order delay in filing	CYIPK2537A
6577	4/3/2024	0710102008692024(No.of Docs 1)	0710102008692024/1	COMPANY APPEAL (IBC)/6(ND)2024	DEUTSCHE BANK VSMR. TARUN JAIN (LIQUIDATOR M/S OVERNITE EXPRESS LIMITED)	Sec 42	30-03-2024	Order delay in filing	rahul.tyagi
6579	12/2/2024	0710102002112024(No.of Docs 1)	0710102002112024/1	INTERLOCUTORY APPLICATION (I.B.C)/437(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. SHWETA MAHESHWARI	Application under any other provisions- IBC	30-03-2024	Order delay	abhi4064
6581	12/2/2024	0710102002112024(No.of Docs 1)	0710102002112024/1	INTERLOCUTORY APPLICATION (I.B.C)/437(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. SHWETA MAHESHWARI	Application under any other provisions- IBC	30-03-2024	Order delay	abhi4064
6583	12/2/2024	0710102002112024(No.of Docs 1)	0710102002112024/1	INTERLOCUTORY APPLICATION (I.B.C)/437(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. SHWETA MAHESHWARI	Application under any other provisions- IBC	30-03-2024	Order delay	abhi4064
6585	12/2/2024	0710102002112024(No.of Docs 1)	0710102002112024/1	INTERLOCUTORY APPLICATION (I.B.C)/437(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. SHWETA MAHESHWARI	Application under any other provisions- IBC	30-03-2024	Order delay	abhi4064
6587	14-03-2024	0710102002192024(No.of Docs 1)	0710102002192024/1	COMPANY PETITION IB (IBC)/110(ND)2024	NUBERG ENGINEERING LIMITED VS. KLJ PETROPLAST LIMITED	IBC Under Sec 9	30-03-2024	compliance order delay in filing	WB352010
6589	12/2/2024	0710102002112024(No.of Docs 1)	0710102002112024/1	INTERLOCUTORY APPLICATION (I.B.C)/437(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. SHWETA MAHESHWARI	Application under any other provisions- IBC	30-03-2024	Order delay	abhi4064
6591	16-03-2024	0710102027232021(No.of Docs 1)	0710102027232021/47	COMPANY PETITION (COMPANIES ACT)/109(PB)2021	UNION OF INDIA THROUGH SFIO VS. AARTI MARKETING PRIVATE LIMITED	Sec 241 (2)	30-03-2024	1rs court fee in vakalatnama	mohitseth
6593	16-03-2024	0710102027232021(No.of Docs 1)	0710102027232021/46	COMPANY PETITION (COMPANIES ACT)/109(PB)2021	UNION OF INDIA THROUGH SFIO VS. AARTI MARKETING PRIVATE LIMITED	Sec 241 (2)	30-03-2024	1rs court fee in vakalatnama	mohitseth
6595	11/3/2024	0710102114582020(No.of Docs 1)	0710102114582020/13	INTERLOCUTORY APPLICATION (I.B.C)/5534(ND)2020	SURESH KUMAR JAIN VS. VENUS INDIA ASSET FINANCE PVT. LTD.	Sec 30	30-03-2024	bookmarking mandatory Order missing	palashsinghai

6597	13-03-2024	0710102074752020(No.of Docs 1)	0710102074752020/4	COMPANY PETITION IB (IBC)/962(ND)2020	ADA FOOD AND RESTAURANTS PRIVATE LIMITED	IBC Under Sec 10	30-03-2024	put on Ticket blank side in Vakalatnama	Ajay Pratap Singh
6599	11/3/2024	0710120012642018(No.of Docs 2)	0710120012642018/27	COMPANY PETITION (COMPANIES ACT)/384(PB)2018	JACOB MATHEW VS. MR A V GEORGE	Sec. 245	30-03-2024	bookmarking mandatory, compliance Order missing	advphilipmathew
6601	16-03-2024	0710102069532022(No.of Docs 2)	0710102069532022/4	COMPANY PETITION (COMPANIES ACT)/155(ND)2022	SAMIRA BASIT VS. LATEST CAPITAL SERVICES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	30-03-2024	bookmarking mandatory	bhatia_r_s@hotmail
6603	16-03-2024	0710102069532022(No.of Docs 2)	0710102069532022/4	COMPANY PETITION (COMPANIES ACT)/155(ND)2022	SAMIRA BASIT VS. LATEST CAPITAL SERVICES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	30-03-2024	bookmarking mandatory	bhatia_r_s@hotmail
6605	12/3/2024	0710102085572021(No.of Docs 2)	0710102085572021/9	INTERLOCUTORY APPLICATION (I.B.C)/5634(ND)2021	MANOJ KUNWAR VS. YOGESH SETHI	Sec 60(5),Rule 11 of NCLT, 2016	30-03-2024	last Order missing, need every pages sign	niclegal
6607	13-03-2024	0710102014622024(No.of Docs 2)	0710102014622024/2	INTERLOCUTORY APPLICATION (I.B.C)/781(ND)2024	GAUTAM SINGHAL VS. RAVI MITTAL	19(2)	30-03-2024	need every pages sign and true copy missing in Annexure Order missing put on tickets blank side in vakalatanama	LQRAJIVBAJAJ
6609	15-03-2024	0710102083762023(No.of Docs 1)	0710102083762023/1	COMPANY APPEAL(COMPANIES ACT)/30(ND)2024	MEERUT BOTTLERS PVT. LTD. VS. REGISTRAR OF COMPANIES	Sec 252 (3)	30-03-2024	bookmarking mandatory	knmnclt
6611	11/3/2024	0710120012642018(No.of Docs 2)	0710120012642018/27	COMPANY PETITION (COMPANIES ACT)/384(PB)2018	JACOB MATHEW VS. MR A V GEORGE	Sec. 245	30-03-2024	bookmarking mandatory, compliance Order missing	advphilipmathew
6613	15-03-2024	0710102005552024(No.of Docs 2)	0710102005552024/1	COMPANY APPEAL(COMPANIES ACT)/23(ND)2024	INCOME TAX OFFICER WARD 13(1) NEW DELHI VS. REGISTRAR OF COMPANIES DELHI	Sec 252 (3),Sec 252 (1) - By Government Body	30-03-2024	bookmarking pagination numbering as per index , Order delay in filing	Shlokchandra@123
6615	12/2/2024	0710102002112024(No.of Docs 1)	0710102002112024/1	INTERLOCUTORY APPLICATION (I.B.C)/437(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. SHWETA MAHESHWARI	Application under any other provisions- IBC	30-03-2024	Order delay	abhi4064
6617	12/2/2024	0710102002112024(No.of Docs 1)	0710102002112024/1	INTERLOCUTORY APPLICATION (I.B.C)/437(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. SHWETA MAHESHWARI	Application under any other provisions- IBC	30-03-2024	Order delay	abhi4064
6619	13-03-2024	0710102005052024(No.of Docs 1)	0710102005052024/3	COMPANY PETITION (COMPANIES ACT)/31(ND)2024	CHAVI TOLANI VS. KAMALASHA EXPORTS PRIVATE LIMITED	Sec. 59,Sec. 241(1),Sec. 242(4),Section 56	30-03-2024	bookmarking mandatory, Order missing	svrccs
6621	12/2/2024	0710102002112024(No.of Docs 1)	0710102002112024/1	INTERLOCUTORY APPLICATION (I.B.C)/437(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. SHWETA MAHESHWARI	Application under any other provisions- IBC	30-03-2024	Order delay	abhi4064
6623	12/2/2024	0710102002112024(No.of Docs 1)	0710102002112024/1	INTERLOCUTORY APPLICATION (I.B.C)/437(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. SHWETA MAHESHWARI	Application under any other provisions- IBC	30-03-2024	Order delay	abhi4064
6625	12/2/2024	0710102002112024(No.of Docs 1)	0710102002112024/1	INTERLOCUTORY APPLICATION (I.B.C)/437(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. SHWETA MAHESHWARI	Application under any other provisions- IBC	30-03-2024	Order delay	abhi4064

6627	12/2/2024	0710102002112024(No.of Docs 1)	0710102002112024/1	INTERLOCUTORY APPLICATION (I.B.C)/437(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. SHWETA MAHESHWARI	Application under any other provisions- IBC	30-03-2024	Order delay	abhi4064
6629	18-03-2024	0710102076002021(No.of Docs 5)	0710102076002021/19	COMPANY PETITION IB (IBC)/657(ND)2021	MANISH ANEJA & ORS VS. REVITAL REALITY PRIVATE LIMITED	IBC under Sec 7	30-03-2024	bookmarking pagination numbering missing as per index need every pages sign	v.siddharth15
6631	14-03-2024	0710102003702023(No.of Docs 2)	0710102003702023/1	COMPANY APPLICATION(COMPANIES ACT)/17(ND)2023	MS. SHAINA VERMA VS. MAJESTIC HOLDINGS PRIVATE LIMITED	Rule 11 of NCLT	30-03-2024	sign on written submission page 1 to 10, compliance order missing	viditjain
6633	11/3/2024	0710102109522023(No.of Docs 1)	0710102109522023/1	COMPANY PETITION (COMPANIES ACT)/2(ND)2024	SHRI BHAGWAN VATS VS. UDAANSURE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	30-03-2024	Order delay in filing	CYIPK2537A
6635	11/3/2024	0710102109522023(No.of Docs 1)	0710102109522023/1	COMPANY PETITION (COMPANIES ACT)/2(ND)2024	SHRI BHAGWAN VATS VS. UDAANSURE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	30-03-2024	Order delay in filing	CYIPK2537A
6637	11/3/2024	0710102109522023(No.of Docs 1)	0710102109522023/1	COMPANY PETITION (COMPANIES ACT)/2(ND)2024	SHRI BHAGWAN VATS VS. UDAANSURE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	30-03-2024	Order delay in filing	CYIPK2537A
6639	11/3/2024	0710102109522023(No.of Docs 1)	0710102109522023/1	COMPANY PETITION (COMPANIES ACT)/2(ND)2024	SHRI BHAGWAN VATS VS. UDAANSURE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	30-03-2024	Order delay in filing	CYIPK2537A
6641	11/3/2024	0710102109522023(No.of Docs 1)	0710102109522023/1	COMPANY PETITION (COMPANIES ACT)/2(ND)2024	SHRI BHAGWAN VATS VS. UDAANSURE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	30-03-2024	Order delay in filing	CYIPK2537A
6643	11/3/2024	0710102109522023(No.of Docs 1)	0710102109522023/1	COMPANY PETITION (COMPANIES ACT)/2(ND)2024	SHRI BHAGWAN VATS VS. UDAANSURE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	30-03-2024	Order delay in filing	CYIPK2537A
6645	11/3/2024	0710102109522023(No.of Docs 1)	0710102109522023/1	COMPANY PETITION (COMPANIES ACT)/2(ND)2024	SHRI BHAGWAN VATS VS. UDAANSURE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	30-03-2024	Order delay in filing	CYIPK2537A
6647	11/3/2024	0710102109522023(No.of Docs 1)	0710102109522023/1	COMPANY PETITION (COMPANIES ACT)/2(ND)2024	SHRI BHAGWAN VATS VS. UDAANSURE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	30-03-2024	Order delay in filing	CYIPK2537A
6649	11/3/2024	0710102109522023(No.of Docs 1)	0710102109522023/1	COMPANY PETITION (COMPANIES ACT)/2(ND)2024	SHRI BHAGWAN VATS VS. UDAANSURE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	30-03-2024	Order delay in filing	CYIPK2537A
6651	11/3/2024	0710102109522023(No.of Docs 1)	0710102109522023/1	COMPANY PETITION (COMPANIES ACT)/2(ND)2024	SHRI BHAGWAN VATS VS. UDAANSURE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	30-03-2024	Order delay in filing	CYIPK2537A
6653	11/3/2024	0710102109522023(No.of Docs 1)	0710102109522023/1	COMPANY PETITION (COMPANIES ACT)/2(ND)2024	SHRI BHAGWAN VATS VS. UDAANSURE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	30-03-2024	Order delay in filing	CYIPK2537A
6655	11/3/2024	0710102109522023(No.of Docs 1)	0710102109522023/1	COMPANY PETITION (COMPANIES ACT)/2(ND)2024	SHRI BHAGWAN VATS VS. UDAANSURE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	30-03-2024	Order delay in filing	CYIPK2537A
6657	11/3/2024	0710102109522023(No.of Docs 1)	0710102109522023/1	COMPANY PETITION (COMPANIES ACT)/2(ND)2024	SHRI BHAGWAN VATS VS. UDAANSURE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	30-03-2024	Order delay in filing	CYIPK2537A
6659	11/3/2024	0710102109522023(No.of Docs 1)	0710102109522023/1	COMPANY PETITION (COMPANIES ACT)/2(ND)2024	SHRI BHAGWAN VATS VS. UDAANSURE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	30-03-2024	Order delay in filing	CYIPK2537A

6661	11/3/2024	0710102109522023(No.of Docs 1)	0710102109522023/1	COMPANY PETITION (COMPANIES ACT)/2(ND)2024	SHRI BHAGWAN VATS VS. UDAANSURE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	30-03-2024	Order delay in filing	CYIPK2537A
6663	19-03-2024	0710102107202023(No.of Docs 2)	0710102107202023/2	COMPANY PETITION IB (IBC)/34(ND)2024	MS KALIBER ASSOCIATES PVT LTD PRESENTLY UNDERGOING LIQUIDATION THROUGH ITS LIQUIDATOR MR. MOHAN LAL JAIN VS. GULMOHAR REALTORS PRIVATE LIMITED	IBC under Sec 7	30-03-2024	mention the name of advocate on vakalatanama	varunpandit
6665	13-03-2024	0710102099342023(No.of Docs 2)	0710102099342023/1	COMPANY APPEAL(COMPANIES ACT)/291(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (TECPRO INFOTECH PVT LTD)	Sec 252 (1) - By Government Body	30-03-2024	Order not shown	itdpuneetrai
6667	12/3/2024	0710102082272023(No.of Docs 2)	0710102082272023/7	INTERLOCUTORY APPLICATION (I.B.C)/5200(ND)2023	MANOJ KUNWAR VS. YOGESH SETHI	Sec 60(5)	30-03-2024	last Order missing need every pages sign	niclegal
6669	12/3/2024	0710102017652024(No.of Docs 2)	0710102017652024/2	INTERLOCUTORY APPLICATION (I.B.C)/1202(ND)2024	PANKAJ NARANG VS. SUMIT KUMAR KHANNA	Sec 60(5)	30-03-2024	index missing in book marking and incomplete book marking and compliance order delay.	Harishtaneja78
6671	13-03-2024	0710102099342023(No.of Docs 2)	0710102099342023/1	COMPANY APPEAL(COMPANIES ACT)/291(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (TECPRO INFOTECH PVT LTD)	Sec 252 (1) - By Government Body	30-03-2024	Order not shown	itdpuneetrai
6673	12/2/2024	0710102002112024(No.of Docs 1)	0710102002112024/1	INTERLOCUTORY APPLICATION (I.B.C)/437(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. SHWETA MAHESHWARI	Application under any other provisions- IBC	30-03-2024	Order delay	abhi4064
6675	12/2/2024	0710102002112024(No.of Docs 1)	0710102002112024/1	INTERLOCUTORY APPLICATION (I.B.C)/437(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. SHWETA MAHESHWARI	Application under any other provisions- IBC	30-03-2024	Order delay	abhi4064
6677	13-03-2024	0710102109112019(No.of Docs 2)	0710102109112019/11	COMPANY PETITION IB (IBC)/1941(ND)2019	AHLUWALIA CONTRACTS (INDIA) LIMITED VS. JASMINE BUILDMART PRIVATE LIMITED	IBC Under Sec 9	30-03-2024	bookmarking mandatory and index missing	prashantkatara
6679	12/3/2024	0710102009622024(No.of Docs 2)	0710102009622024/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/82(ND)2024	PRAYAG EXIM PRIVATE LIMITED	Rule 11 of NCLT	30-03-2024		CSSHARAD
6681	13-03-2024	0710102099342023(No.of Docs 2)	0710102099342023/1	COMPANY APPEAL(COMPANIES ACT)/291(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (TECPRO INFOTECH PVT LTD)	Sec 252 (1) - By Government Body	30-03-2024	Order not shown	itdpuneetrai
6683	14-03-2024	0710102064332021(No.of Docs 2)	0710102064332021/5	INTERLOCUTORY APPLICATION (I.B.C)/4117(ND)2021	GAURAV KATIYAR VSSHADAB KHAN	Application under any other provisions- IBC	30-03-2024	compliance order delay and notary mismatched and proof of service require and mention the name of advocate on vakalatanama	adv.shobhan.mahanti

6685	14-03-2024	0710102064332021(No.of Docs 2)	0710102064332021/5	INTERLOCUTORY APPLICATION (I.B.C)/4117(ND)2021	GAURAV KATIYAR VSSHADAB KHAN	Application under any other provisions- IBC	30-03-2024	compliance order delay and notary mismatched and proof of service require and mention the name of advocate on vakalatanama	adv.shobhan.mahanti
6687	16-03-2024	0710102069532022(No.of Docs 2)	0710102069532022/4	COMPANY PETITION (COMPANIES ACT)/155(ND)2022	SAMIRA BASIT VS. LATEST CAPITAL SERVICES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	30-03-2024	bookmarking mandatory	bhatia_r_s@hotmail
6689	14-03-2024	0710102064332021(No.of Docs 2)	0710102064332021/5	INTERLOCUTORY APPLICATION (I.B.C)/4117(ND)2021	GAURAV KATIYAR VSSHADAB KHAN	Application under any other provisions- IBC	30-03-2024	compliance order delay and notary mismatched and proof of service require and mention the name of advocate on vakalatanama	adv.shobhan.mahanti
6691	14-03-2024	0710102064332021(No.of Docs 2)	0710102064332021/5	INTERLOCUTORY APPLICATION (I.B.C)/4117(ND)2021	GAURAV KATIYAR VSSHADAB KHAN	Application under any other provisions- IBC	30-03-2024	compliance order delay and notary mismatched and proof of service require and mention the name of advocate on vakalatanama	adv.shobhan.mahanti
6693	14-03-2024	0710102064332021(No.of Docs 2)	0710102064332021/5	INTERLOCUTORY APPLICATION (I.B.C)/4117(ND)2021	GAURAV KATIYAR VSSHADAB KHAN	Application under any other provisions- IBC	30-03-2024	compliance order delay and notary mismatched and proof of service require and mention the name of advocate on vakalatanama	adv.shobhan.mahanti
6695	14-03-2024	0710102064332021(No.of Docs 2)	0710102064332021/5	INTERLOCUTORY APPLICATION (I.B.C)/4117(ND)2021	GAURAV KATIYAR VSSHADAB KHAN	Application under any other provisions- IBC	30-03-2024	compliance order delay and notary mismatched and proof of service require and mention the name of advocate on vakalatanama	adv.shobhan.mahanti
6697	14-03-2024	0710102064332021(No.of Docs 2)	0710102064332021/5	INTERLOCUTORY APPLICATION (I.B.C)/4117(ND)2021	GAURAV KATIYAR VSSHADAB KHAN	Application under any other provisions- IBC	30-03-2024	compliance order delay and notary mismatched and proof of service require and mention the name of advocate on vakalatanama	adv.shobhan.mahanti
6699	14-03-2024	0710102064332021(No.of Docs 2)	0710102064332021/5	INTERLOCUTORY APPLICATION (I.B.C)/4117(ND)2021	GAURAV KATIYAR VSSHADAB KHAN	Application under any other provisions- IBC	30-03-2024	compliance order delay and notary mismatched and proof of service require and mention the name of advocate on vakalatanama	adv.shobhan.mahanti
6701	15-03-2024	0710102081292023(No.of Docs 1)	0710102081292023/2	COMPANY APPLICATION(COMPANIES ACT)/349(ND)2023	LAXMI TALATI VS. ABHAY JHAVERI	Rule 11 of NCLT	30-03-2024	bookmarking mandatory	atreadvocate
6703	15-03-2024	0710102081292023(No.of Docs 1)	0710102081292023/3	COMPANY APPLICATION(COMPANIES ACT)/349(ND)2023	LAXMI TALATI VS. ABHAY JHAVERI	Rule 11 of NCLT	30-03-2024	bookmarking mandatory	atreadvocate
6705	13-03-2024	0710102099342023(No.of Docs 2)	0710102099342023/1	COMPANY APPEAL(COMPANIES ACT)/291(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (TECPRO INFOTECH PVT LTD)	Sec 252 (1) - By Government Body	30-03-2024	Order not shown	itdpuneetrai
6707	15-03-2024	0710102077902022(No.of Docs 2)	0710102077902022/9	COMPANY PETITION (COMPANIES ACT)/163(ND)2022	ANJU SAHNI VS. MAGNEFIQUE EXPORTS PRIVATE LIMITED	Sec. 58(3)	30-03-2024	bookmarking not properly done	nsachambers
6709	14-03-2024	0710102064332021(No.of Docs 2)	0710102064332021/5	INTERLOCUTORY APPLICATION (I.B.C)/4117(ND)2021	GAURAV KATIYAR VSSHADAB KHAN	Application under any other provisions- IBC	30-03-2024	compliance order delay and notary mismatched and proof of service require and mention the name of advocate on vakalatanama	adv.shobhan.mahanti
6711	14-03-2024	0710102064332021(No.of Docs 2)	0710102064332021/5	INTERLOCUTORY APPLICATION (I.B.C)/4117(ND)2021	GAURAV KATIYAR VSSHADAB KHAN	Application under any other provisions- IBC	30-03-2024	compliance order delay and notary mismatched and proof of service require and mention the name of advocate on vakalatanama	adv.shobhan.mahanti
6713	14-03-2024	0710102064332021(No.of Docs 2)	0710102064332021/5	INTERLOCUTORY APPLICATION (I.B.C)/4117(ND)2021	GAURAV KATIYAR VSSHADAB KHAN	Application under any other provisions- IBC	30-03-2024	compliance order delay and notary mismatched and proof of service require and mention the name of advocate on vakalatanama	adv.shobhan.mahanti
6715	14-03-2024	0710102064332021(No.of Docs 2)	0710102064332021/5	INTERLOCUTORY APPLICATION (I.B.C)/4117(ND)2021	GAURAV KATIYAR VSSHADAB KHAN	Application under any other provisions- IBC	30-03-2024	compliance order delay and notary mismatched and proof of service require and mention the name of advocate on vakalatanama	adv.shobhan.mahanti
6717	14-03-2024	0710102064332021(No.of Docs 2)	0710102064332021/5	INTERLOCUTORY APPLICATION (I.B.C)/4117(ND)2021	GAURAV KATIYAR VSSHADAB KHAN	Application under any other provisions- IBC	30-03-2024	compliance order delay and notary mismatched and proof of service require and mention the name of advocate on vakalatanama	adv.shobhan.mahanti

6719	14-03-2024	0710102064332021(No.of Docs 2)	0710102064332021/5	INTERLOCUTORY APPLICATION (I.B.C)/4117(ND)2021	GAURAV KATIYAR VSSHADAB KHAN	Application under any other provisions- IBC	30-03-2024	compliance order delay and notary mismatched and proof of service require and mention the name of advocate on vakalatanama	adv.shobhan.mahanti
6721	11/3/2024	0710120012642018(No.of Docs 2)	0710120012642018/27	COMPANY PETITION (COMPANIES ACT)/384(PB)2018	JACOB MATHEW VS. MR A V GEORGE	Sec. 245	30-03-2024	bookmarking mandatory, compliance Order missing	advphilipmathew
6723	14-03-2024	0710102064332021(No.of Docs 2)	0710102064332021/5	INTERLOCUTORY APPLICATION (I.B.C)/4117(ND)2021	GAURAV KATIYAR VSSHADAB KHAN	Application under any other provisions- IBC	30-03-2024	compliance order delay and notary mismatched and proof of service require and mention the name of advocate on vakalatanama	adv.shobhan.mahanti
6725	14-03-2024	0710102064332021(No.of Docs 2)	0710102064332021/5	INTERLOCUTORY APPLICATION (I.B.C)/4117(ND)2021	GAURAV KATIYAR VSSHADAB KHAN	Application under any other provisions- IBC	30-03-2024	compliance order delay and notary mismatched and proof of service require and mention the name of advocate on vakalatanama	adv.shobhan.mahanti
6727	1/3/2024	0710102105402023(No.of Docs 1)	0710102105402023/2	COMPANY PETITION IB (IBC)/38(ND)2024	POSITIVE DEVELOPMENT TRUSTEESHIP SERVICES COMPANY PRIVATE LIMITED	IBC Section 59	30-03-2024	Order delay	Pradeep@123
6729	1/3/2024	0710102105402023(No.of Docs 1)	0710102105402023/2	COMPANY PETITION IB (IBC)/38(ND)2024	POSITIVE DEVELOPMENT TRUSTEESHIP SERVICES COMPANY PRIVATE LIMITED	IBC Section 59	30-03-2024	Order delay	Pradeep@123
6731	1/3/2024	0710102105402023(No.of Docs 1)	0710102105402023/2	COMPANY PETITION IB (IBC)/38(ND)2024	POSITIVE DEVELOPMENT TRUSTEESHIP SERVICES COMPANY PRIVATE LIMITED	IBC Section 59	30-03-2024	Order delay	Pradeep@123
6733	1/3/2024	0710102105402023(No.of Docs 1)	0710102105402023/2	COMPANY PETITION IB (IBC)/38(ND)2024	POSITIVE DEVELOPMENT TRUSTEESHIP SERVICES COMPANY PRIVATE LIMITED	IBC Section 59	30-03-2024	Order delay	Pradeep@123
6735	1/3/2024	0710102105402023(No.of Docs 1)	0710102105402023/2	COMPANY PETITION IB (IBC)/38(ND)2024	POSITIVE DEVELOPMENT TRUSTEESHIP SERVICES COMPANY PRIVATE LIMITED	IBC Section 59	30-03-2024	Order delay	Pradeep@123
6737	1/3/2024	0710102105402023(No.of Docs 1)	0710102105402023/2	COMPANY PETITION IB (IBC)/38(ND)2024	POSITIVE DEVELOPMENT TRUSTEESHIP SERVICES COMPANY PRIVATE LIMITED	IBC Section 59	30-03-2024	Order delay	Pradeep@123
6739	1/3/2024	0710102105402023(No.of Docs 1)	0710102105402023/2	COMPANY PETITION IB (IBC)/38(ND)2024	POSITIVE DEVELOPMENT TRUSTEESHIP SERVICES COMPANY PRIVATE LIMITED	IBC Section 59	30-03-2024	Order delay	Pradeep@123
6741	1/3/2024	0710102105402023(No.of Docs 1)	0710102105402023/2	COMPANY PETITION IB (IBC)/38(ND)2024	POSITIVE DEVELOPMENT TRUSTEESHIP SERVICES COMPANY PRIVATE LIMITED	IBC Section 59	30-03-2024	Order delay	Pradeep@123
6743	1/3/2024	0710102105402023(No.of Docs 1)	0710102105402023/2	COMPANY PETITION IB (IBC)/38(ND)2024	POSITIVE DEVELOPMENT TRUSTEESHIP SERVICES COMPANY PRIVATE LIMITED	IBC Section 59	30-03-2024	Order delay	Pradeep@123
6745	15-03-2024	0710102056502021(No.of Docs 2)	0710102056502021/9	COMPANY PETITION IB (IBC)/490(PB)2021	STATE BANK OF INDIA THROUGH SH.CHANCHAL DUA VS. SHRI.V.MUTHUCHANDRASEKAR	Section 95(1)	30-03-2024	Order missing, need every pages sign	akshaygupta

6747	15-03-2024	0710102056492021(No.of Docs 2)	0710102056492021/9	COMPANY PETITION IB (IBC)/489(PB)2021	STATE BANK OF INDIA THROUGH SH.CHANCHAL DUA VS. SHRI.VIBU VENKATSUBRAMANIAN	Section 95(1)	30-03-2024	Order missing and need every pages sign	akshaygupta
6749	16-03-2024	0710102069532022(No.of Docs 2)	0710102069532022/4	COMPANY PETITION (COMPANIES ACT)/155(ND)2022	SAMIRA BASIT VS. LATEST CAPITAL SERVICES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	30-03-2024	bookmarking mandatory	bhatia_r_s@hotmail
6751	12/3/2024	0710102093242023(No.of Docs 2)	0710102093242023/2	COMPANY PETITION IB (IBC)/762(ND)2023	ECL FINANCE LIMITED VS. JAI BHAGWAN BINDAL	Section 95(1)	30-03-2024	Wrong file	ipkamal
6753	18-03-2024	0710102082072023(No.of Docs 2)	0710102082072023/1	COMPANY PETITION IB (IBC)/723(ND)2023	M/S. COSMO WORLD VS. VICTORY ELECTRIC VEHICLES INTERNATIONALLIMITED	IBC Under Sec 9	30-03-2024	Order delay in filing	msajurieco
6755	18-03-2024	0710102082072023(No.of Docs 2)	0710102082072023/1	COMPANY PETITION IB (IBC)/723(ND)2023	M/S. COSMO WORLD VS. VICTORY ELECTRIC VEHICLES INTERNATIONALLIMITED	IBC Under Sec 9	30-03-2024	Order delay in filing	msajurieco
6757	18-03-2024	0710102082072023(No.of Docs 2)	0710102082072023/1	COMPANY PETITION IB (IBC)/723(ND)2023	M/S. COSMO WORLD VS. VICTORY ELECTRIC VEHICLES INTERNATIONALLIMITED	IBC Under Sec 9	30-03-2024	Order delay in filing	msajurieco
6759	18-03-2024	0710102082072023(No.of Docs 2)	0710102082072023/1	COMPANY PETITION IB (IBC)/723(ND)2023	M/S. COSMO WORLD VS. VICTORY ELECTRIC VEHICLES INTERNATIONALLIMITED	IBC Under Sec 9	30-03-2024	Order delay in filing	msajurieco
6761	18-03-2024	0710102082072023(No.of Docs 2)	0710102082072023/1	COMPANY PETITION IB (IBC)/723(ND)2023	M/S. COSMO WORLD VS. VICTORY ELECTRIC VEHICLES INTERNATIONALLIMITED	IBC Under Sec 9	30-03-2024	Order delay in filing	msajurieco
6763	18-03-2024	0710102082072023(No.of Docs 2)	0710102082072023/1	COMPANY PETITION IB (IBC)/723(ND)2023	M/S. COSMO WORLD VS. VICTORY ELECTRIC VEHICLES INTERNATIONALLIMITED	IBC Under Sec 9	30-03-2024	Order delay in filing	msajurieco
6765	18-03-2024	0710102082072023(No.of Docs 2)	0710102082072023/1	COMPANY PETITION IB (IBC)/723(ND)2023	M/S. COSMO WORLD VS. VICTORY ELECTRIC VEHICLES INTERNATIONALLIMITED	IBC Under Sec 9	30-03-2024	Order delay in filing	msajurieco
6767	18-03-2024	0710102082072023(No.of Docs 2)	0710102082072023/1	COMPANY PETITION IB (IBC)/723(ND)2023	M/S. COSMO WORLD VS. VICTORY ELECTRIC VEHICLES INTERNATIONALLIMITED	IBC Under Sec 9	30-03-2024	Order delay in filing	msajurieco
6769	18-03-2024	0710102082072023(No.of Docs 2)	0710102082072023/1	COMPANY PETITION IB (IBC)/723(ND)2023	M/S. COSMO WORLD VS. VICTORY ELECTRIC VEHICLES INTERNATIONALLIMITED	IBC Under Sec 9	30-03-2024	Order delay in filing	msajurieco
6771	18-03-2024	0710102082072023(No.of Docs 2)	0710102082072023/1	COMPANY PETITION IB (IBC)/723(ND)2023	M/S. COSMO WORLD VS. VICTORY ELECTRIC VEHICLES INTERNATIONALLIMITED	IBC Under Sec 9	30-03-2024	Order delay in filing	msajurieco
6773	12/3/2024	0710102101862023(No.of Docs 3)	0710102101862023/1	COMPANY PETITION (COMPANIES ACT)/225(ND)2023	RAJ CHAUDHARY VS. TARU PROJECTS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	30-03-2024	bookmarking mandatory, Order missing	svrccs

6775	12/2/2024	0710102002102024(No.of Docs 1)	0710102002102024/1	INTERLOCUTORY APPLICATION (I.B.C)/428(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. YOGESH MAHESHWARI	Application under any other provisions- IBC	30-03-2024	Order delay	abhi4064
6777	12/2/2024	0710102002102024(No.of Docs 1)	0710102002102024/1	INTERLOCUTORY APPLICATION (I.B.C)/428(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. YOGESH MAHESHWARI	Application under any other provisions- IBC	30-03-2024	Order delay	abhi4064
6779	12/2/2024	0710102002102024(No.of Docs 1)	0710102002102024/1	INTERLOCUTORY APPLICATION (I.B.C)/428(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. YOGESH MAHESHWARI	Application under any other provisions- IBC	30-03-2024	Order delay	abhi4064
6781	12/2/2024	0710102002102024(No.of Docs 1)	0710102002102024/1	INTERLOCUTORY APPLICATION (I.B.C)/428(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. YOGESH MAHESHWARI	Application under any other provisions- IBC	30-03-2024	Order delay	abhi4064
6783	12/2/2024	0710102002102024(No.of Docs 1)	0710102002102024/1	INTERLOCUTORY APPLICATION (I.B.C)/428(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. YOGESH MAHESHWARI	Application under any other provisions- IBC	30-03-2024	Order delay	abhi4064
6785	18-03-2024	0710102082072023(No.of Docs 2)	0710102082072023/1	COMPANY PETITION IB (IBC)/723(ND)2023	M/S. COSMO WORLD VS. VICTORY ELECTRIC VEHICLES INTERNATIONALLIMITED	IBC Under Sec 9	30-03-2024	Order delay in filing	msajurieco
6787	18-03-2024	0710102082072023(No.of Docs 2)	0710102082072023/1	COMPANY PETITION IB (IBC)/723(ND)2023	M/S. COSMO WORLD VS. VICTORY ELECTRIC VEHICLES INTERNATIONALLIMITED	IBC Under Sec 9	30-03-2024	Order delay in filing	msajurieco
6789	18-03-2024	0710102082072023(No.of Docs 2)	0710102082072023/1	COMPANY PETITION IB (IBC)/723(ND)2023	M/S. COSMO WORLD VS. VICTORY ELECTRIC VEHICLES INTERNATIONALLIMITED	IBC Under Sec 9	30-03-2024	Order delay in filing	msajurieco
6791	18-03-2024	0710102082072023(No.of Docs 2)	0710102082072023/1	COMPANY PETITION IB (IBC)/723(ND)2023	M/S. COSMO WORLD VS. VICTORY ELECTRIC VEHICLES INTERNATIONALLIMITED	IBC Under Sec 9	30-03-2024	Order delay in filing	msajurieco
6793	18-03-2024	0710102082072023(No.of Docs 2)	0710102082072023/1	COMPANY PETITION IB (IBC)/723(ND)2023	M/S. COSMO WORLD VS. VICTORY ELECTRIC VEHICLES INTERNATIONALLIMITED	IBC Under Sec 9	30-03-2024	Order delay in filing	msajurieco
6795	18-03-2024	0710102082072023(No.of Docs 2)	0710102082072023/1	COMPANY PETITION IB (IBC)/723(ND)2023	M/S. COSMO WORLD VS. VICTORY ELECTRIC VEHICLES INTERNATIONALLIMITED	IBC Under Sec 9	30-03-2024	Order delay in filing	msajurieco
6797	12/2/2024	0710102002102024(No.of Docs 1)	0710102002102024/1	INTERLOCUTORY APPLICATION (I.B.C)/428(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. YOGESH MAHESHWARI	Application under any other provisions- IBC	30-03-2024	Order delay	abhi4064

6799	12/2/2024	0710102002102024(No.of Docs 1)	0710102002102024/1	INTERLOCUTORY APPLICATION (I.B.C)/428(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. YOGESH MAHESHWARI	Application under any other provisions- IBC	30-03-2024	Order delay	abhi4064
6801	12/2/2024	0710102002102024(No.of Docs 1)	0710102002102024/1	INTERLOCUTORY APPLICATION (I.B.C)/428(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. YOGESH MAHESHWARI	Application under any other provisions- IBC	30-03-2024	Order delay	abhi4064
6803	12/2/2024	0710102002102024(No.of Docs 1)	0710102002102024/1	INTERLOCUTORY APPLICATION (I.B.C)/428(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. YOGESH MAHESHWARI	Application under any other provisions- IBC	30-03-2024	Order delay	abhi4064
6805	12/2/2024	0710102002102024(No.of Docs 1)	0710102002102024/1	INTERLOCUTORY APPLICATION (I.B.C)/428(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. YOGESH MAHESHWARI	Application under any other provisions- IBC	30-03-2024	Order delay	abhi4064
6807	12/2/2024	0710102002102024(No.of Docs 1)	0710102002102024/1	INTERLOCUTORY APPLICATION (I.B.C)/428(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. YOGESH MAHESHWARI	Application under any other provisions- IBC	30-03-2024	Order delay	abhi4064
6809	12/2/2024	0710102002102024(No.of Docs 1)	0710102002102024/1	INTERLOCUTORY APPLICATION (I.B.C)/428(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. YOGESH MAHESHWARI	Application under any other provisions- IBC	30-03-2024	Order delay	abhi4064
6811	15-03-2024	0710102077502022(No.of Docs 2)	0710102077502022/9	COMPANY PETITION (COMPANIES ACT)/184(ND)2022	ANJU SAHNI VS. MAGNEFIQUE EXPORTS PRIVATE LIMITED	Sec. 58(3)	30-03-2024	bookmarking not properly as per index	nsachambers
6813	14-03-2024	0710102008612022(No.of Docs 1)	0710102008612022/5	COMPANY PETITION IB (IBC)/145(PB)2022	BANK OF BARODA VS. AJAY BHADURIA	Section 95(1)	30-03-2024	book marking mandatory as per index and and put ticket on blank side on vakalatanama	singhbhupendra1896
6815	16-03-2024	0710102079322022(No.of Docs 1)	0710102079322022/3	COMPANY PETITION IB (IBC)/728(ND)2022	SUNIL KUMAR GUPTA VS. PUNJAB NATIONAL BANK	Section 94(1)	30-03-2024	Order delay in filing	abhi4064
6817	14-03-2024	0710102076712023(No.of Docs 3)	0710102076712023/7	TRANSFER APPLICATION (IBC)/37(PB)2023	ASHMEET SINGH BHATIA VS. M/S GRANITE GATE PROPERTIES PVT. LTD AND ORS	Rule16(d),NCLT Rules,2016 IBC	30-03-2024	volume 1 pagination missing in book marking and missing affidavit address need true copy of all annexures and need annexures 4 sign and true copy. volume 2 need 7 true copy and sign double	ekanshmishra
6819	12/2/2024	0710102002102024(No.of Docs 1)	0710102002102024/1	INTERLOCUTORY APPLICATION (I.B.C)/428(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. YOGESH MAHESHWARI	Application under any other provisions- IBC	30-03-2024	Order delay	abhi4064
6821	12/2/2024	0710102002102024(No.of Docs 1)	0710102002102024/1	INTERLOCUTORY APPLICATION (I.B.C)/428(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. YOGESH MAHESHWARI	Application under any other provisions- IBC	30-03-2024	Order delay	abhi4064
6823	12/2/2024	0710102002102024(No.of Docs 1)	0710102002102024/1	INTERLOCUTORY APPLICATION (I.B.C)/428(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. YOGESH MAHESHWARI	Application under any other provisions- IBC	30-03-2024	Order delay	abhi4064

6825	12/2/2024	0710102002102024(No.of Docs 1)	0710102002102024/1	INTERLOCUTORY APPLICATION (I.B.C)/428(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. YOGESH MAHESHWARI	Application under any other provisions- IBC	30-03-2024	Order delay	abhi4064
6827	15-03-2024	0710102059322023(No.of Docs 1)	0710102059322023/8	RESTORATION APPLICATION (IBC)/176(ND)2023	PRAMA HIKVISION INDIA PRIVATE LIMITED VSPMS-COM-PRO (INDIA) PRIVATE LIMITED	Application under any other provisions- IBC	30-03-2024	bookmarking pagination numbering missing as per index address missing in affidavit	RAVI4568
6829	15-03-2024	0710102059322023(No.of Docs 1)	0710102059322023/8	RESTORATION APPLICATION (IBC)/176(ND)2023	PRAMA HIKVISION INDIA PRIVATE LIMITED VSPMS-COM-PRO (INDIA) PRIVATE LIMITED	Application under any other provisions- IBC	30-03-2024	bookmarking pagination numbering missing as per index address missing in affidavit	RAVI4568
6831	15-03-2024	0710102059322023(No.of Docs 1)	0710102059322023/8	RESTORATION APPLICATION (IBC)/176(ND)2023	PRAMA HIKVISION INDIA PRIVATE LIMITED VSPMS-COM-PRO (INDIA) PRIVATE LIMITED	Application under any other provisions- IBC	30-03-2024	bookmarking pagination numbering missing as per index address missing in affidavit	RAVI4568
6833	15-03-2024	0710102059322023(No.of Docs 1)	0710102059322023/8	RESTORATION APPLICATION (IBC)/176(ND)2023	PRAMA HIKVISION INDIA PRIVATE LIMITED VSPMS-COM-PRO (INDIA) PRIVATE LIMITED	Application under any other provisions- IBC	30-03-2024	bookmarking pagination numbering missing as per index address missing in affidavit	RAVI4568
6835	15-03-2024	0710102059322023(No.of Docs 1)	0710102059322023/8	RESTORATION APPLICATION (IBC)/176(ND)2023	PRAMA HIKVISION INDIA PRIVATE LIMITED VSPMS-COM-PRO (INDIA) PRIVATE LIMITED	Application under any other provisions- IBC	30-03-2024	bookmarking pagination numbering missing as per index address missing in affidavit	RAVI4568
6837	15-03-2024	0710102015242023(No.of Docs 2)	0710102015242023/10	COMPANY PETITION IB (IBC)/171(ND)2023	DRIP CAPITAL SERVICES INDIA LLP VS. UNISOURCE TRADING (INDIA) PRIVATELIMITED	IBC under Sec 7	30-03-2024	bookmarking pagination numbering missing as per index need every pages sign and True copy affidavit missing Order missing	Shiv1982
6839	15-03-2024	0710102059322023(No.of Docs 1)	0710102059322023/8	RESTORATION APPLICATION (IBC)/176(ND)2023	PRAMA HIKVISION INDIA PRIVATE LIMITED VSPMS-COM-PRO (INDIA) PRIVATE LIMITED	Application under any other provisions- IBC	30-03-2024	bookmarking pagination numbering missing as per index address missing in affidavit	RAVI4568
6841	15-03-2024	0710102059322023(No.of Docs 1)	0710102059322023/8	RESTORATION APPLICATION (IBC)/176(ND)2023	PRAMA HIKVISION INDIA PRIVATE LIMITED VSPMS-COM-PRO (INDIA) PRIVATE LIMITED	Application under any other provisions- IBC	30-03-2024	bookmarking pagination numbering missing as per index address missing in affidavit	RAVI4568
6843	12/2/2024	0710102002112024(No.of Docs 1)	0710102002112024/1	INTERLOCUTORY APPLICATION (I.B.C)/437(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. SHWETA MAHESHWARI	Application under any other provisions- IBC	30-03-2024	Order delay	abhi4064
6845	15-03-2024	0710102059322023(No.of Docs 1)	0710102059322023/8	RESTORATION APPLICATION (IBC)/176(ND)2023	PRAMA HIKVISION INDIA PRIVATE LIMITED VSPMS-COM-PRO (INDIA) PRIVATE LIMITED	Application under any other provisions- IBC	30-03-2024	bookmarking pagination numbering missing as per index address missing in affidavit	RAVI4568
6847	15-03-2024	0710102059322023(No.of Docs 1)	0710102059322023/8	RESTORATION APPLICATION (IBC)/176(ND)2023	PRAMA HIKVISION INDIA PRIVATE LIMITED VSPMS-COM-PRO (INDIA) PRIVATE LIMITED	Application under any other provisions- IBC	30-03-2024	bookmarking pagination numbering missing as per index address missing in affidavit	RAVI4568
6849	15-03-2024	0710102059322023(No.of Docs 1)	0710102059322023/8	RESTORATION APPLICATION (IBC)/176(ND)2023	PRAMA HIKVISION INDIA PRIVATE LIMITED VSPMS-COM-PRO (INDIA) PRIVATE LIMITED	Application under any other provisions- IBC	30-03-2024	bookmarking pagination numbering missing as per index address missing in affidavit	RAVI4568

6851	15-03-2024	0710102059322023(No.of Docs 1)	0710102059322023/8	RESTORATION APPLICATION (IBC)/176(ND)2023	PRAMA HIKVISION INDIA PRIVATE LIMITED VSPMS-COM-PRO (INDIA) PRIVATE LIMITED	Application under any other provisions- IBC	30-03-2024	bookmarking pagination numbering missing as per index address missing in affidavit	RAVI4568
6853	15-03-2024	0710102059322023(No.of Docs 1)	0710102059322023/8	RESTORATION APPLICATION (IBC)/176(ND)2023	PRAMA HIKVISION INDIA PRIVATE LIMITED VSPMS-COM-PRO (INDIA) PRIVATE LIMITED	Application under any other provisions- IBC	30-03-2024	bookmarking pagination numbering missing as per index address missing in affidavit	RAVI4568
6855	15-03-2024	0710102059322023(No.of Docs 1)	0710102059322023/8	RESTORATION APPLICATION (IBC)/176(ND)2023	PRAMA HIKVISION INDIA PRIVATE LIMITED VSPMS-COM-PRO (INDIA) PRIVATE LIMITED	Application under any other provisions- IBC	30-03-2024	bookmarking pagination numbering missing as per index address missing in affidavit	RAVI4568
6857	12/2/2024	0710102002112024(No.of Docs 1)	0710102002112024/1	INTERLOCUTORY APPLICATION (I.B.C)/437(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. SHWETA MAHESHWARI	Application under any other provisions- IBC	30-03-2024	Order delay	abhi4064
6859	15-03-2024	0710102059322023(No.of Docs 1)	0710102059322023/8	RESTORATION APPLICATION (IBC)/176(ND)2023	PRAMA HIKVISION INDIA PRIVATE LIMITED VSPMS-COM-PRO (INDIA) PRIVATE LIMITED	Application under any other provisions- IBC	30-03-2024	bookmarking pagination numbering missing as per index address missing in affidavit	RAVI4568
6861	12/3/2024	0710102010402024(No.of Docs 1)	0710102010402024/2	INTERLOCUTORY APPLICATION (I.B.C)/836(ND)2024	ENGINEERED FACILITY MANAGEMENT SERVICES VS. EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE PVT LTD	Rule 11 of NCLT, 2016	30-03-2024	bookmarking mandatory Order missing	bajpaianand24
6863	15-03-2024	0710102059322023(No.of Docs 1)	0710102059322023/8	RESTORATION APPLICATION (IBC)/176(ND)2023	PRAMA HIKVISION INDIA PRIVATE LIMITED VSPMS-COM-PRO (INDIA) PRIVATE LIMITED	Application under any other provisions- IBC	30-03-2024	bookmarking pagination numbering missing as per index address missing in affidavit	RAVI4568
6865	15-03-2024	0710102059322023(No.of Docs 1)	0710102059322023/8	RESTORATION APPLICATION (IBC)/176(ND)2023	PRAMA HIKVISION INDIA PRIVATE LIMITED VSPMS-COM-PRO (INDIA) PRIVATE LIMITED	Application under any other provisions- IBC	30-03-2024	bookmarking pagination numbering missing as per index address missing in affidavit	RAVI4568
6867	13-03-2024	0710102042522022(No.of Docs 1)	0710102042522022/10	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/90(ND)2022	SHRI VENIMADHAV PORTFOLIO PRIVATELIMITED VS. OVINGTON FINANCE PRIVATE LIMITED	Sec. 230-232, Sec 234	30-03-2024	require sign and true copy pages 3 to 9 and compliance order delay	ABHISHEKNEGI
6869	11/3/2024	0710120012642018(No.of Docs 2)	0710120012642018/27	COMPANY PETITION (COMPANIES ACT)/384(PB)2018	JACOB MATHEW VS. MR A V GEORGE	Sec. 245	30-03-2024	bookmarking mandatory, compliance Order missing	advphilipmathew
6871	15-03-2024	0710102059322023(No.of Docs 1)	0710102059322023/8	RESTORATION APPLICATION (IBC)/176(ND)2023	PRAMA HIKVISION INDIA PRIVATE LIMITED VSPMS-COM-PRO (INDIA) PRIVATE LIMITED	Application under any other provisions- IBC	30-03-2024	bookmarking pagination numbering missing as per index address missing in affidavit	RAVI4568
6873	15-03-2024	0710102059322023(No.of Docs 1)	0710102059322023/8	RESTORATION APPLICATION (IBC)/176(ND)2023	PRAMA HIKVISION INDIA PRIVATE LIMITED VSPMS-COM-PRO (INDIA) PRIVATE LIMITED	Application under any other provisions- IBC	30-03-2024	bookmarking pagination numbering missing as per index address missing in affidavit	RAVI4568
6875	15-03-2024	0710102059322023(No.of Docs 1)	0710102059322023/8	RESTORATION APPLICATION (IBC)/176(ND)2023	PRAMA HIKVISION INDIA PRIVATE LIMITED VSPMS-COM-PRO (INDIA) PRIVATE LIMITED	Application under any other provisions- IBC	30-03-2024	bookmarking pagination numbering missing as per index address missing in affidavit	RAVI4568

6877	15-03-2024	0710102059322023(No.of Docs 1)	0710102059322023/8	RESTORATION APPLICATION (IBC)/176(ND)2023	PRAMA HIKVISION INDIA PRIVATE LIMITED VSPMS-COM-PRO (INDIA) PRIVATE LIMITED	Application under any other provisions- IBC	30-03-2024	bookmarking pagination numbering missing as per index address missing in affidavit	RAVI4568
6879	15-03-2024	0710102059322023(No.of Docs 1)	0710102059322023/8	RESTORATION APPLICATION (IBC)/176(ND)2023	PRAMA HIKVISION INDIA PRIVATE LIMITED VSPMS-COM-PRO (INDIA) PRIVATE LIMITED	Application under any other provisions- IBC	30-03-2024	bookmarking pagination numbering missing as per index address missing in affidavit	RAVI4568
6881	15-03-2024	0710102059322023(No.of Docs 1)	0710102059322023/8	RESTORATION APPLICATION (IBC)/176(ND)2023	PRAMA HIKVISION INDIA PRIVATE LIMITED VSPMS-COM-PRO (INDIA) PRIVATE LIMITED	Application under any other provisions- IBC	30-03-2024	bookmarking pagination numbering missing as per index address missing in affidavit	RAVI4568
6883	15-03-2024	0710102059322023(No.of Docs 1)	0710102059322023/8	RESTORATION APPLICATION (IBC)/176(ND)2023	PRAMA HIKVISION INDIA PRIVATE LIMITED VSPMS-COM-PRO (INDIA) PRIVATE LIMITED	Application under any other provisions- IBC	30-03-2024	bookmarking pagination numbering missing as per index address missing in affidavit	RAVI4568
6885	4/3/2024	0710102008692024(No.of Docs 1)	0710102008692024/1	COMPANY APPEAL (IBC)/6(ND)2024	DEUTSCHE BANK VSMR. TARUN JAIN (LIQUIDATOR M/S OVERNITE EXPRESS LIMITED)	Sec 42	30-03-2024	Order delay in filing	rahul.tyagi
6887	4/3/2024	0710102008692024(No.of Docs 1)	0710102008692024/1	COMPANY APPEAL (IBC)/6(ND)2024	DEUTSCHE BANK VSMR. TARUN JAIN (LIQUIDATOR M/S OVERNITE EXPRESS LIMITED)	Sec 42	30-03-2024	Order delay in filing	rahul.tyagi
6889	15-03-2024	0710102059322023(No.of Docs 1)	0710102059322023/8	RESTORATION APPLICATION (IBC)/176(ND)2023	PRAMA HIKVISION INDIA PRIVATE LIMITED VSPMS-COM-PRO (INDIA) PRIVATE LIMITED	Application under any other provisions- IBC	30-03-2024	bookmarking pagination numbering missing as per index address missing in affidavit	RAVI4568
6891	15-03-2024	0710102059322023(No.of Docs 1)	0710102059322023/8	RESTORATION APPLICATION (IBC)/176(ND)2023	PRAMA HIKVISION INDIA PRIVATE LIMITED VSPMS-COM-PRO (INDIA) PRIVATE LIMITED	Application under any other provisions- IBC	30-03-2024	bookmarking pagination numbering missing as per index address missing in affidavit	RAVI4568
6893	12/2/2024	0710102002112024(No.of Docs 1)	0710102002112024/1	INTERLOCUTORY APPLICATION (I.B.C)/437(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. SHWETA MAHESHWARI	Application under any other provisions- IBC	30-03-2024	Order delay	abhi4064
6895	4/3/2024	0710102008692024(No.of Docs 1)	0710102008692024/1	COMPANY APPEAL (IBC)/6(ND)2024	DEUTSCHE BANK VSMR. TARUN JAIN (LIQUIDATOR M/S OVERNITE EXPRESS LIMITED)	Sec 42	30-03-2024	Order delay in filing	rahul.tyagi
6897	12/3/2024	0710102095152022(No.of Docs 2)	0710102095152022/4	COMPANY PETITION IB (IBC)/882(ND)2022	RELIANCE REALTY LIMITED VS. ALTRUIST CUSTOMER MANAGEMENT INDIAPRIVATE LIMITED	IBC Under Sec 9	30-03-2024	bookmarking mandatory, Order missing,need every pages sign	manishakaria
6899	12/3/2024	0710102095152022(No.of Docs 2)	0710102095152022/5	COMPANY PETITION IB (IBC)/882(ND)2022	RELIANCE REALTY LIMITED VS. ALTRUIST CUSTOMER MANAGEMENT INDIAPRIVATE LIMITED	IBC Under Sec 9	30-03-2024	need every page sign of file	manishakaria
6901	17-01-2024	0710102066792023(No.of Docs 3)	0710102066792023/6	COMPANY PETITION (COMPANIES ACT)/161(ND)2023	VIDHI SHARMA VS. GREEN BANANA PROPERTIES PRIVATE LIMITED	Sec. 58(3),Sec. 59,Sec. 241(1),Sec. 242(4),Sec. 244(1)	29-03-2024	compliance order delay in filing and 3 rs court fee missed on vakalatanama	Saurabh.balwani

6903	17-01-2024	0710102066792023(No.of Docs 3)	0710102066792023/6	COMPANY PETITION (COMPANIES ACT)/161(ND)2023	VIDHI SHARMA VS. GREEN BANANA PROPERTIES PRIVATE LIMITED	Sec. 58(3),Sec. 59,Sec. 241(1),Sec. 242(4),Sec. 244(1)	29-03-2024	compliance order delay in filing and 3 rs court fee missed on vakalatanama	Saurabh.balwani
6905	17-01-2024	0710102066792023(No.of Docs 3)	0710102066792023/6	COMPANY PETITION (COMPANIES ACT)/161(ND)2023	VIDHI SHARMA VS. GREEN BANANA PROPERTIES PRIVATE LIMITED	Sec. 58(3),Sec. 59,Sec. 241(1),Sec. 242(4),Sec. 244(1)	29-03-2024	compliance order delay in filing and 3 rs court fee missed on vakalatanama	Saurabh.balwani
6907	17-01-2024	0710102066792023(No.of Docs 3)	0710102066792023/6	COMPANY PETITION (COMPANIES ACT)/161(ND)2023	VIDHI SHARMA VS. GREEN BANANA PROPERTIES PRIVATE LIMITED	Sec. 58(3),Sec. 59,Sec. 241(1),Sec. 242(4),Sec. 244(1)	29-03-2024	compliance order delay in filing and 3 rs court fee missed on vakalatanama	Saurabh.balwani
6909	17-01-2024	0710102066792023(No.of Docs 3)	0710102066792023/6	COMPANY PETITION (COMPANIES ACT)/161(ND)2023	VIDHI SHARMA VS. GREEN BANANA PROPERTIES PRIVATE LIMITED	Sec. 58(3),Sec. 59,Sec. 241(1),Sec. 242(4),Sec. 244(1)	29-03-2024	compliance order delay in filing and 3 rs court fee missed on vakalatanama	Saurabh.balwani
6911	17-01-2024	0710102066792023(No.of Docs 3)	0710102066792023/6	COMPANY PETITION (COMPANIES ACT)/161(ND)2023	VIDHI SHARMA VS. GREEN BANANA PROPERTIES PRIVATE LIMITED	Sec. 58(3),Sec. 59,Sec. 241(1),Sec. 242(4),Sec. 244(1)	29-03-2024	compliance order delay in filing and 3 rs court fee missed on vakalatanama	Saurabh.balwani
6913	11/3/2024	0710102096352022(No.of Docs 3)	0710102096352022/4	COMPANY APPEAL(COMPANIES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	29-03-2024	Order delay in filing	PCSBHK
6915	11/3/2024	0710102096352022(No.of Docs 3)	0710102096352022/4	COMPANY APPEAL(COMPANIES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	29-03-2024	Order delay in filing	PCSBHK
6917	11/3/2024	0710102096352022(No.of Docs 3)	0710102096352022/4	COMPANY APPEAL(COMPANIES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	29-03-2024	Order delay in filing	PCSBHK
6919	11/3/2024	0710102069162023(No.of Docs 1)	0710102069162023/1	COMPANY APPEAL(COMPANIES ACT)/269(ND)2023	PRATIBHA PRINTOPACK PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	29-03-2024	pagination missing in book marking and compliance order delay	9899708650
6921	11/3/2024	0710102050792022(No.of Docs 2)	0710102050792022/9	COMPANY PETITION IB (IBC)/506(PB)2022	EON ELECTRIC LIMITED THROUGH RESOLUTION PROFESSIONAL MS. RITU RASTOGI VS. LITEON ELECTRICALS LLP	IBC Under Sec 9	29-03-2024	book marking mandatory as per index sign of every page compliance order missing	prashantkatara
6923	11/3/2024	0710102096352022(No.of Docs 3)	0710102096352022/4	COMPANY APPEAL(COMPANIES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	29-03-2024	Order delay in filing	PCSBHK
6925	11/3/2024	0710102096352022(No.of Docs 3)	0710102096352022/4	COMPANY APPEAL(COMPANIES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	29-03-2024	Order delay in filing	PCSBHK
6927	11/3/2024	0710102096352022(No.of Docs 3)	0710102096352022/4	COMPANY APPEAL(COMPANIES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	29-03-2024	Order delay in filing	PCSBHK

6929	11/3/2024	0710102096352022(No.of Docs 3)	0710102096352022/4	COMPANY APPEAL(COMPANIES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	29-03-2024	Order delay in filing	PCSBHK
6931	11/3/2024	0710102096352022(No.of Docs 3)	0710102096352022/4	COMPANY APPEAL(COMPANIES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	29-03-2024	Order delay in filing	PCSBHK
6933	11/3/2024	0710102096352022(No.of Docs 3)	0710102096352022/4	COMPANY APPEAL(COMPANIES ACT)/247(ND)2022	WORLDWIDE REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	29-03-2024	Order delay in filing	PCSBHK
6935	17-01-2024	0710102066792023(No.of Docs 3)	0710102066792023/6	COMPANY PETITION (COMPANIES ACT)/161(ND)2023	VIDHI SHARMA VS. GREEN BANANA PROPERTIES PRIVATE LIMITED	Sec. 58(3),Sec. 59,Sec. 241(1),Sec. 242(4),Sec. 244(1)	29-03-2024	compliance order delay in filing and 3 rs court fee missed on vakalatanama	Saurabh.balwani
6937	17-01-2024	0710102066792023(No.of Docs 3)	0710102066792023/6	COMPANY PETITION (COMPANIES ACT)/161(ND)2023	VIDHI SHARMA VS. GREEN BANANA PROPERTIES PRIVATE LIMITED	Sec. 58(3),Sec. 59,Sec. 241(1),Sec. 242(4),Sec. 244(1)	29-03-2024	compliance order delay in filing and 3 rs court fee missed on vakalatanama	Saurabh.balwani
6939	17-01-2024	0710102066792023(No.of Docs 3)	0710102066792023/6	COMPANY PETITION (COMPANIES ACT)/161(ND)2023	VIDHI SHARMA VS. GREEN BANANA PROPERTIES PRIVATE LIMITED	Sec. 58(3),Sec. 59,Sec. 241(1),Sec. 242(4),Sec. 244(1)	29-03-2024	compliance order delay in filing and 3 rs court fee missed on vakalatanama	Saurabh.balwani
6941	12/3/2024	0710102051282022(No.of Docs 2)	0710102051282022/6	COMPANY PETITION IB (IBC)/538(ND)2022	PUNJAB NATIONAL BANK THROUGH RP VS. ABHINAV MITTAL	Section 95(1)	28-03-2024	bookmarking mandatory Order missing double page numbering need every pages sign	sangeeta233
6943	12/3/2024	0710102051302022(No.of Docs 2)	0710102051302022/5	COMPANY PETITION IB (IBC)/539(ND)2022	PUNJAB NATIONAL BANK THROUGH RP VS. ASHISH MITTAL	Section 95(1)	28-03-2024		NAMIT SURI
6945	6/3/2024	0710102038742022(No.of Docs 2)	0710102038742022/12	INTERLOCUTORY APPLICATION (I.B.C)/3875(ND)2022	HARVINDER SINGH RP KAY EM COPPER PVT LTD VSAKASH GOYAL & OTHERS	Application under any other provisions-IBC,Application under any other provisions-IBC,Sec 25(j)	28-03-2024	reply order delay in filing	SALUJA
6947	12/3/2024	0710102051282022(No.of Docs 2)	0710102051282022/7	COMPANY PETITION IB (IBC)/538(ND)2022	PUNJAB NATIONAL BANK THROUGH RP VS. ABHINAV MITTAL	Section 95(1)	28-03-2024	bookmarking mandatory Order missing	devganabhishek
6949	16-03-2024	0710102027232021(No.of Docs 1)	0710102027232021/50	COMPANY PETITION (COMPANIES ACT)/109(PB)2021	UNION OF INDIA THROUGH SFIO VS. AARTI MARKETING PRIVATE LIMITED	Sec 241 (2)	28-03-2024	1rs court fee missing in vakaltnama	mohitseth
6951	11/3/2024	0710102095152022(No.of Docs 2)	0710102095152022/3	COMPANY PETITION IB (IBC)/882(ND)2022	RELIANCE REALTY LIMITED VS. ALTRUIST CUSTOMER MANAGEMENT INDIAPRIVATE LIMITED	IBC Under Sec 9	28-03-2024	need every pages sign Order missing	vishal371adv
6953	6/3/2024	0710102038742022(No.of Docs 2)	0710102038742022/12	INTERLOCUTORY APPLICATION (I.B.C)/3875(ND)2022	HARVINDER SINGH RP KAY EM COPPER PVT LTD VSAKASH GOYAL & OTHERS	Application under any other provisions-IBC,Application under any other provisions-IBC,Sec 25(j)	28-03-2024	reply order delay in filing	SALUJA
6955	23-03-2024	0710102063102023(No.of Docs 2)	0710102063102023/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/48(ND)2023	ANGAN COMMERCE PRIVATE LIMITED	Sec. 230-232 - Second Motion	28-03-2024	bookmarking not proper as per index double pagination numbering wrong	racadvisers@gmail.co

6957	23-03-2024	0710102063102023(No.of Docs 2)	0710102063102023/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/48(ND)2023	ANGAN COMMERCE PRIVATE LIMITED	Sec. 230-232 - Second Motion	28-03-2024	bookmarking not proper as per index double pagination numbering wrong	racadvisers@gmail.co
6959	23-03-2024	0710102063102023(No.of Docs 2)	0710102063102023/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/48(ND)2023	ANGAN COMMERCE PRIVATE LIMITED	Sec. 230-232 - Second Motion	28-03-2024	bookmarking not proper as per index double pagination numbering wrong	racadvisers@gmail.co
6961	23-03-2024	0710102063102023(No.of Docs 2)	0710102063102023/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/48(ND)2023	ANGAN COMMERCE PRIVATE LIMITED	Sec. 230-232 - Second Motion	28-03-2024	bookmarking not proper as per index double pagination numbering wrong	racadvisers@gmail.co
6963	19-03-2024	0710102076542023(No.of Docs 2)	0710102076542023/9	COMPANY PETITION IB (IBC)/607(PB)2023	PROPLARITY INFRATECH PRIVATE LIMITED VS. SKYHIGH TECHNOBUILD PRIVATE LIMITED	IBC under Sec 7	28-03-2024	page 10 notary mismatched and compliance order missing	kamal724
6965	11/3/2024	0710102051802023(No.of Docs 2)	0710102051802023/2	COMPANY APPLICATION(COMPANIES ACT)/203(ND)2023	TARUN BATRA	Rule 11 of NCLT	28-03-2024	add compliance order -missing	spsc
6967	16-03-2024	0710102027232021(No.of Docs 1)	0710102027232021/51	COMPANY PETITION (COMPANIES ACT)/109(PB)2021	UNION OF INDIA THROUGH SFIO VS. AARTI MARKETING PRIVATE LIMITED	Sec 241 (2)	28-03-2024	1rs court fee missing in vakaltnama	mohitseth
6969	20-03-2024	0710102000242023(No.of Docs 2)	0710102000242023/4	INTERLOCUTORY APPLICATION (I.B.C)/185(ND)2023	MOHD NAZIM KHAN (APPLICATION FOR RECOVERY OF CIRP COST) VS. HI-TECH INTERNATIONAL	Sec 60(5)	28-03-2024	Order delay in filing	shreyas
6971	11/3/2024	0710102084172022(No.of Docs 1)	0710102084172022/3	INTERLOCUTORY APPLICATION (I.B.C)/5372(ND)2022	CHIRAG SHAH LIQUIDATOR OF M/S HOTLINE CPT LIMITED	Sec 54(1)	28-03-2024	bookmarking mandatory Order delay	prateekkpk
6973	6/3/2024	0710102038742022(No.of Docs 2)	0710102038742022/12	INTERLOCUTORY APPLICATION (I.B.C)/3875(ND)2022	HARVINDER SINGH RP KAY EM COPPER PVT LTD VSAKASH GOYAL & OTHERS	Application under any other provisions-IBC,Application under any other provisions-IBC,Sec 25(j)	28-03-2024	reply order delay in filing	SALUJA
6975	12/3/2024	0710102051292022(No.of Docs 2)	0710102051292022/8	COMPANY PETITION IB (IBC)/537(ND)2022	PUNJAB NATIONAL BANK THROUGH RP VS. ARUN MITTAL	Section 95(1)	28-03-2024	bookmarking mandatory Order missing	devganabhishek
6977	14-03-2024	0710102076542023(No.of Docs 2)	0710102076542023/8	COMPANY PETITION IB (IBC)/607(PB)2023	PROPLARITY INFRATECH PRIVATE LIMITED VS. SKYHIGH TECHNOBUILD PRIVATE LIMITED	IBC under Sec 7	28-03-2024	Notary mismatched and reply order missing and page 16 18 20 30 require need to English type copy	kamal724
6979	23-03-2024	0710102063102023(No.of Docs 2)	0710102063102023/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/48(ND)2023	ANGAN COMMERCE PRIVATE LIMITED	Sec. 230-232 - Second Motion	28-03-2024	bookmarking not proper as per index double pagination numbering wrong	racadvisers@gmail.co
6981	23-03-2024	0710102063102023(No.of Docs 2)	0710102063102023/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/48(ND)2023	ANGAN COMMERCE PRIVATE LIMITED	Sec. 230-232 - Second Motion	28-03-2024	bookmarking not proper as per index double pagination numbering wrong	racadvisers@gmail.co
6983	23-03-2024	0710102063102023(No.of Docs 2)	0710102063102023/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/48(ND)2023	ANGAN COMMERCE PRIVATE LIMITED	Sec. 230-232 - Second Motion	28-03-2024	bookmarking not proper as per index double pagination numbering wrong	racadvisers@gmail.co

6985	23-03-2024	0710102063102023(No.of Docs 2)	0710102063102023/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/48(ND)2023	ANGAN COMMERCE PRIVATE LIMITED	Sec. 230-232 - Second Motion	28-03-2024	bookmarking not proper as per index double pagination numbering wrong	racadvisers@gmail.co
6987	23-03-2024	0710102063102023(No.of Docs 2)	0710102063102023/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/48(ND)2023	ANGAN COMMERCE PRIVATE LIMITED	Sec. 230-232 - Second Motion	28-03-2024	bookmarking not proper as per index double pagination numbering wrong	racadvisers@gmail.co
6989	6/3/2024	0710102038742022(No.of Docs 2)	0710102038742022/12	INTERLOCUTORY APPLICATION (I.B.C)/3875(ND)2022	HARVINDER SINGH RP KAY EM COPPER PVT LTD VSAKASH GOYAL & OTHERS	Application under any other provisions- IBC,Application under any other provisions- IBC,Sec 25(j)	28-03-2024	reply order delay in filing	SALUJA
6991	11/3/2024	0710102033272023(No.of Docs 2)	0710102033272023/7	COMPANY PETITION (COMPANIES ACT)/176(ND)2023	T BANAMBAR PATRA VS. TOSHALI HOLIDAYS FINANCIAL SERVICESPRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	28-03-2024	Wrong file	csjena
6993	12/2/2024	0710102002072024(No.of Docs 1)	0710102002072024/1	INTERLOCUTORY APPLICATION (I.B.C)/330(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. GOPAL DASS MAHESHWARI	Application under any other provisions- IBC	27-03-2024	Order delay	abhi4064
6995	16-03-2024	0710102001902024(No.of Docs 1)	0710102001902024/1	COMPANY PETITION IB (IBC)/98(ND)2024	CENTRAL BANK OF INDIA LIMITED VS. MRS. MANJU LATA GARG	Section 95(1)	27-03-2024	Order delay	brijesh_tamber
6997	16-03-2024	0710102001882024(No.of Docs 1)	0710102001882024/1	COMPANY PETITION IB (IBC)/89(ND)2024	CENTRAL BANK OF INDIA LIMITED VS. MR. ANURAG GARG	Section 95(1)	27-03-2024	Order delay	brijesh_tamber
6999	12/3/2024	0710102013522022(No.of Docs 2)	0710102013522022/2	COMPANY APPLICATION(COMPANIES ACT)/70(ND)2022	RAJEEV MALIK VS POOJA ROLLER FLOOR MILLS PRIVATE LTD	Rule 11 of NCLT	27-03-2024	bookmarking mandatory Order missing	prateekgupta123
7001	12/2/2024	0710102002052024(No.of Docs 1)	0710102002052024/1	INTERLOCUTORY APPLICATION (I.B.C)/449(ND)2024	MR.PARAMJEET BHATIA RESOLUTION PROFESSIONAL VS. SANJAY MAHESHWARI	Application under any other provisions- IBC	27-03-2024	Order delay	abhi4064
7003	12/2/2024	0710102002052024(No.of Docs 1)	0710102002052024/1	INTERLOCUTORY APPLICATION (I.B.C)/449(ND)2024	MR.PARAMJEET BHATIA RESOLUTION PROFESSIONAL VS. SANJAY MAHESHWARI	Application under any other provisions- IBC	27-03-2024	Order delay	abhi4064
7005	12/2/2024	0710102002052024(No.of Docs 1)	0710102002052024/1	INTERLOCUTORY APPLICATION (I.B.C)/449(ND)2024	MR.PARAMJEET BHATIA RESOLUTION PROFESSIONAL VS. SANJAY MAHESHWARI	Application under any other provisions- IBC	27-03-2024	Order delay	abhi4064
7007	9/3/2024	0710102102622019(No.of Docs 2)	0710102102622019/35	COMPANY PETITION IB (IBC)/1744(ND)2019	SYNDICATE BANK VS. BULLAND BUILDTECH PRIVATE LIMITED	IBC under Sec 7	27-03-2024	Book marking mandatory as per index and order missing of nclt	Shruti Goyal
7009	12/2/2024	0710102002052024(No.of Docs 1)	0710102002052024/1	INTERLOCUTORY APPLICATION (I.B.C)/449(ND)2024	MR.PARAMJEET BHATIA RESOLUTION PROFESSIONAL VS. SANJAY MAHESHWARI	Application under any other provisions- IBC	27-03-2024	Order delay	abhi4064

7011	12/2/2024	0710102002052024(No.of Docs 1)	0710102002052024/1	INTERLOCUTORY APPLICATION (I.B.C)/449(ND)2024	MR.PARAMJEET BHATIA RESOLUTION PROFESSIONAL VS. SANJAY MAHESHWARI	Application under any other provisions- IBC	27-03-2024	Order delay	abhi4064
7013	12/2/2024	0710102002052024(No.of Docs 1)	0710102002052024/1	INTERLOCUTORY APPLICATION (I.B.C)/449(ND)2024	MR.PARAMJEET BHATIA RESOLUTION PROFESSIONAL VS. SANJAY MAHESHWARI	Application under any other provisions- IBC	27-03-2024	Order delay	abhi4064
7015	11/3/2024	0710102002342019(No.of Docs 1)	0710102002342019/4	COMPANY PETITION IB (IBC)/175(ND)2019	BRILLTECH ENGINEERS PRIVATE LIMITED VS. GENESIS INFRATECH PRIVATE LIMITED	IBC Under Sec 9	27-03-2024	bookmarking pagination as per index Order missing	ANKURSINGHAL91
7017	12/2/2024	0710102002052024(No.of Docs 1)	0710102002052024/1	INTERLOCUTORY APPLICATION (I.B.C)/449(ND)2024	MR.PARAMJEET BHATIA RESOLUTION PROFESSIONAL VS. SANJAY MAHESHWARI	Application under any other provisions- IBC	27-03-2024	Order delay	abhi4064
7019	12/2/2024	0710102002052024(No.of Docs 1)	0710102002052024/1	INTERLOCUTORY APPLICATION (I.B.C)/449(ND)2024	MR.PARAMJEET BHATIA RESOLUTION PROFESSIONAL VS. SANJAY MAHESHWARI	Application under any other provisions- IBC	27-03-2024	Order delay	abhi4064
7021	12/2/2024	0710102002052024(No.of Docs 1)	0710102002052024/1	INTERLOCUTORY APPLICATION (I.B.C)/449(ND)2024	MR.PARAMJEET BHATIA RESOLUTION PROFESSIONAL VS. SANJAY MAHESHWARI	Application under any other provisions- IBC	27-03-2024	Order delay	abhi4064
7023	12/2/2024	0710102002052024(No.of Docs 1)	0710102002052024/1	INTERLOCUTORY APPLICATION (I.B.C)/449(ND)2024	MR.PARAMJEET BHATIA RESOLUTION PROFESSIONAL VS. SANJAY MAHESHWARI	Application under any other provisions- IBC	27-03-2024	Order delay	abhi4064
7025	12/2/2024	0710102002052024(No.of Docs 1)	0710102002052024/1	INTERLOCUTORY APPLICATION (I.B.C)/449(ND)2024	MR.PARAMJEET BHATIA RESOLUTION PROFESSIONAL VS. SANJAY MAHESHWARI	Application under any other provisions- IBC	27-03-2024	Order delay	abhi4064
7027	12/2/2024	0710102002052024(No.of Docs 1)	0710102002052024/1	INTERLOCUTORY APPLICATION (I.B.C)/449(ND)2024	MR.PARAMJEET BHATIA RESOLUTION PROFESSIONAL VS. SANJAY MAHESHWARI	Application under any other provisions- IBC	27-03-2024	Order delay	abhi4064
7029	12/2/2024	0710102002052024(No.of Docs 1)	0710102002052024/1	INTERLOCUTORY APPLICATION (I.B.C)/449(ND)2024	MR.PARAMJEET BHATIA RESOLUTION PROFESSIONAL VS. SANJAY MAHESHWARI	Application under any other provisions- IBC	27-03-2024	Order delay	abhi4064
7031	12/2/2024	0710102002052024(No.of Docs 1)	0710102002052024/1	INTERLOCUTORY APPLICATION (I.B.C)/449(ND)2024	MR.PARAMJEET BHATIA RESOLUTION PROFESSIONAL VS. SANJAY MAHESHWARI	Application under any other provisions- IBC	27-03-2024	Order delay	abhi4064

7033	12/2/2024	0710102002052024(No.of Docs 1)	0710102002052024/1	INTERLOCUTORY APPLICATION (I.B.C)/449(ND)2024	MR.PARAMJEET BHATIA RESOLUTION PROFESSIONAL VS. SANJAY MAHESHWARI	Application under any other provisions- IBC	27-03-2024	Order delay	abhi4064
7035	12/2/2024	0710102002072024(No.of Docs 1)	0710102002072024/1	INTERLOCUTORY APPLICATION (I.B.C)/330(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. GOPAL DASS MAHESHWARI	Application under any other provisions- IBC	27-03-2024	Order delay	abhi4064
7037	12/2/2024	0710102002072024(No.of Docs 1)	0710102002072024/1	INTERLOCUTORY APPLICATION (I.B.C)/330(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. GOPAL DASS MAHESHWARI	Application under any other provisions- IBC	27-03-2024	Order delay	abhi4064
7039	12/2/2024	0710102002072024(No.of Docs 1)	0710102002072024/1	INTERLOCUTORY APPLICATION (I.B.C)/330(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. GOPAL DASS MAHESHWARI	Application under any other provisions- IBC	27-03-2024	Order delay	abhi4064
7041	12/2/2024	0710102002072024(No.of Docs 1)	0710102002072024/1	INTERLOCUTORY APPLICATION (I.B.C)/330(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. GOPAL DASS MAHESHWARI	Application under any other provisions- IBC	27-03-2024	Order delay	abhi4064
7043	12/2/2024	0710102002072024(No.of Docs 1)	0710102002072024/1	INTERLOCUTORY APPLICATION (I.B.C)/330(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. GOPAL DASS MAHESHWARI	Application under any other provisions- IBC	27-03-2024	Order delay	abhi4064
7045	12/2/2024	0710102002072024(No.of Docs 1)	0710102002072024/1	INTERLOCUTORY APPLICATION (I.B.C)/330(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. GOPAL DASS MAHESHWARI	Application under any other provisions- IBC	27-03-2024	Order delay	abhi4064
7047	12/2/2024	0710102002072024(No.of Docs 1)	0710102002072024/1	INTERLOCUTORY APPLICATION (I.B.C)/330(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. GOPAL DASS MAHESHWARI	Application under any other provisions- IBC	27-03-2024	Order delay	abhi4064
7049	12/2/2024	0710102002072024(No.of Docs 1)	0710102002072024/1	INTERLOCUTORY APPLICATION (I.B.C)/330(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. GOPAL DASS MAHESHWARI	Application under any other provisions- IBC	27-03-2024	Order delay	abhi4064
7051	12/2/2024	0710102002072024(No.of Docs 1)	0710102002072024/1	INTERLOCUTORY APPLICATION (I.B.C)/330(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. GOPAL DASS MAHESHWARI	Application under any other provisions- IBC	27-03-2024	Order delay	abhi4064
7053	12/2/2024	0710102002072024(No.of Docs 1)	0710102002072024/1	INTERLOCUTORY APPLICATION (I.B.C)/330(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. GOPAL DASS MAHESHWARI	Application under any other provisions- IBC	27-03-2024	Order delay	abhi4064

7055	12/2/2024	0710102002072024(No.of Docs 1)	0710102002072024/1	INTERLOCUTORY APPLICATION (I.B.C)/330(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. GOPAL DASS MAHESHWARI	Application under any other provisions- IBC	27-03-2024	Order delay	abhi4064
7057	12/2/2024	0710102002072024(No.of Docs 1)	0710102002072024/1	INTERLOCUTORY APPLICATION (I.B.C)/330(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. GOPAL DASS MAHESHWARI	Application under any other provisions- IBC	27-03-2024	Order delay	abhi4064
7059	12/2/2024	0710102002072024(No.of Docs 1)	0710102002072024/1	INTERLOCUTORY APPLICATION (I.B.C)/330(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. GOPAL DASS MAHESHWARI	Application under any other provisions- IBC	27-03-2024	Order delay	abhi4064
7061	9/3/2024	0710102104502020(No.of Docs 2)	0710102104502020/6	COMPANY APPLICATION(COMPANIES ACT)/665(ND)2020	MARTIN & HARRIA PRIVATE LIMITED VS. DALHOUSIE HOLDINGS LIMITED	Rule 11 of NCLT	27-03-2024	reply order missing	lawmarks
7063	9/3/2024	0710102104502020(No.of Docs 2)	0710102104502020/6	COMPANY APPLICATION(COMPANIES ACT)/665(ND)2020	MARTIN & HARRIA PRIVATE LIMITED VS. DALHOUSIE HOLDINGS LIMITED	Rule 11 of NCLT	27-03-2024	reply order missing	lawmarks
7065	12/2/2024	0710102002072024(No.of Docs 1)	0710102002072024/1	INTERLOCUTORY APPLICATION (I.B.C)/330(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. GOPAL DASS MAHESHWARI	Application under any other provisions- IBC	27-03-2024	Order delay	abhi4064
7067	9/3/2024	0710102104502020(No.of Docs 2)	0710102104502020/6	COMPANY APPLICATION(COMPANIES ACT)/665(ND)2020	MARTIN & HARRIA PRIVATE LIMITED VS. DALHOUSIE HOLDINGS LIMITED	Rule 11 of NCLT	27-03-2024	reply order missing	lawmarks
7069	9/3/2024	0710102104502020(No.of Docs 2)	0710102104502020/6	COMPANY APPLICATION(COMPANIES ACT)/665(ND)2020	MARTIN & HARRIA PRIVATE LIMITED VS. DALHOUSIE HOLDINGS LIMITED	Rule 11 of NCLT	27-03-2024	reply order missing	lawmarks
7071	9/3/2024	0710102104502020(No.of Docs 2)	0710102104502020/6	COMPANY APPLICATION(COMPANIES ACT)/665(ND)2020	MARTIN & HARRIA PRIVATE LIMITED VS. DALHOUSIE HOLDINGS LIMITED	Rule 11 of NCLT	27-03-2024	reply order missing	lawmarks
7073	9/3/2024	0710102104502020(No.of Docs 2)	0710102104502020/6	COMPANY APPLICATION(COMPANIES ACT)/665(ND)2020	MARTIN & HARRIA PRIVATE LIMITED VS. DALHOUSIE HOLDINGS LIMITED	Rule 11 of NCLT	27-03-2024	reply order missing	lawmarks
7075	9/3/2024	0710102104502020(No.of Docs 2)	0710102104502020/6	COMPANY APPLICATION(COMPANIES ACT)/665(ND)2020	MARTIN & HARRIA PRIVATE LIMITED VS. DALHOUSIE HOLDINGS LIMITED	Rule 11 of NCLT	27-03-2024	reply order missing	lawmarks
7077	9/3/2024	0710102104502020(No.of Docs 2)	0710102104502020/6	COMPANY APPLICATION(COMPANIES ACT)/665(ND)2020	MARTIN & HARRIA PRIVATE LIMITED VS. DALHOUSIE HOLDINGS LIMITED	Rule 11 of NCLT	27-03-2024	reply order missing	lawmarks
7079	9/3/2024	0710102104502020(No.of Docs 2)	0710102104502020/6	COMPANY APPLICATION(COMPANIES ACT)/665(ND)2020	MARTIN & HARRIA PRIVATE LIMITED VS. DALHOUSIE HOLDINGS LIMITED	Rule 11 of NCLT	27-03-2024	reply order missing	lawmarks
7081	16-03-2024	0710102001972024(No.of Docs 1)	0710102001972024/1	COMPANY PETITION IB (IBC)/94(ND)2024	CENTRAL BANK OF INDIA LIMITED VS. MR AKRESH GARG	Section 95(1)	27-03-2024	Order delay	brijesh_tamber
7083	12/2/2024	0710102002072024(No.of Docs 1)	0710102002072024/1	INTERLOCUTORY APPLICATION (I.B.C)/330(ND)2024	PARAMJIT SINGH BHATIA RESOLUTION PROFESSIONAL VS. GOPAL DASS MAHESHWARI	Application under any other provisions- IBC	27-03-2024	Order delay	abhi4064

7085	13-03-2024	0710102051292022(No.of Docs 2)	0710102051292022/9	COMPANY PETITION IB (IBC)/537(ND)2022	PUNJAB NATIONAL BANK THROUGH RP VS. ARUN MITTAL	Section 95(1)	27-03-2024	doable pagination wrong, last Order missing	sangeeta233
7087	13-03-2024	0710102051282022(No.of Docs 2)	0710102051282022/9	COMPANY PETITION IB (IBC)/538(ND)2022	PUNJAB NATIONAL BANK THROUGH RP VS. ABHINAV MITTAL	Section 95(1)	27-03-2024	bookmarking mandatory	devganabhishek
7089	9/3/2024	0710102109572023(No.of Docs 1)	0710102109572023/1	INTERLOCUTORY APPLICATION (I.B.C)/919(ND)2024	ALOK KAUSHIK VS. PAWAN KUMAR JAIN	Application under any other provisions- IBC	27-03-2024	Order delay in filing	abhi4064
7091	15-03-2024	0710102077512022(No.of Docs 2)	0710102077512022/9	COMPANY PETITION (COMPANIES ACT)/175(ND)2022	ANJU SAHNI VS. MAGNEFIQUE EXPORTS PRIVATE LIMITED	Sec. 58(3)	27-03-2024	bookmarking not properly done	nsachambers
7093	10/3/2024	0710102082272023(No.of Docs 2)	0710102082272023/6	INTERLOCUTORY APPLICATION (I.B.C)/5200(ND)2023	MANOJ KUNWAR VS. YOGESH SETHI	Sec 60(5)	27-03-2024	Order missing need every pages sign	niclegal
7095	28-09-2022	0710102079432022(No.of Docs 0)	0710102079432022/8	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/9(ND)2023	CORDIAL TECHNOLOGIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	27-03-2024	bookmarking as per index Order delay	
7097	28-09-2022	0710102079432022(No.of Docs 0)	0710102079432022/8	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/9(ND)2023	CORDIAL TECHNOLOGIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	27-03-2024	bookmarking as per index Order delay	
7099	28-09-2022	0710102079432022(No.of Docs 0)	0710102079432022/8	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/9(ND)2023	CORDIAL TECHNOLOGIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	27-03-2024	bookmarking as per index Order delay	
7101	28-09-2022	0710102079432022(No.of Docs 0)	0710102079432022/8	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/9(ND)2023	CORDIAL TECHNOLOGIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	27-03-2024	bookmarking as per index Order delay	
7103	12/2/2024	0710102002052024(No.of Docs 1)	0710102002052024/1	INTERLOCUTORY APPLICATION (I.B.C)/449(ND)2024	MR.PARAMJEET BHATIA RESOLUTION PROFESSIONAL VS. SANJAY MAHESHWARI	Application under any other provisions- IBC	27-03-2024	Order delay	abhi4064
7105	11/3/2024	0710102011182024(No.of Docs 1)	0710102011182024/1	INTERLOCUTORY APPLICATION (I.B.C)/874(ND)2024	ASHISH SINGH	Application under any other provisions- IBC	27-03-2024	bookmarking mandatory, compliance Order missing	InnoJustice
7107	9/3/2024	0710102082692019(No.of Docs 3)	0710102082692019/30	COMPANIES ACT)/78(PB)2019	ASIAN INFRATECH PTE LTD. VS. ENERGY INFRATECH PVT. LTD.	Sec. 213,Sec. 241(1),Sec. 242(4),Application under any other provisions	26-03-2024	order missing of nclt and sign pages 1 to 10	gaurav281987
7109	22-03-2024	0710102078572019(No.of Docs 2)	0710102078572019/25	COMPANY PETITION IB (IBC)/968(PB)2019	OYSTER STEEL & IRON PVT. LTD VS. ROYAL KITCHEN APPLIANCES PVT. LTD.	IBC Under Sec 9	26-03-2024	bookmarking mandatory with index	munishmehta
7111	9/3/2024	0710102092972022(No.of Docs 2)	0710102092972022/2	COMPANY PETITION IB (IBC)/9(ND)2023	THE CANARA BANK LIMITED VS. SURYA KANT JAIPURIA	Section 95(1)	26-03-2024	order missing of nclt	lawmarks
7113	9/3/2024	0710102082692019(No.of Docs 2)	0710102082692019/28	COMPANY PETITION (COMPANIES ACT)/78(PB)2019	ASIAN INFRATECH PTE LTD. VS. ENERGY INFRATECH PVT. LTD.	Sec. 213,Sec. 241(1),Sec. 242(4),Application under any other provisions	26-03-2024	order missing of nclt and sign page 1 to 10	gaurav281987

7115	9/3/2024	0710102082692019(No.of Docs 2)	0710102082692019/29	COMPANY PETITION (COMPANIES ACT)/78(PB)2019	ASIAN INFRATECH PTE LTD. VS. ENERGY INFRATECH PVT. LTD.	Sec. 213,Sec. 241(1),Sec. 242(4),Application under any other provisions	26-03-2024	sign of every page of written submission and order missing of nclt	gaurav281987
7117	11/3/2024	0710102078772022(No.of Docs 2)	0710102078772022/3	INTERLOCUTORY APPLICATION (I.B.C)/4681(ND)2022	SANDEEP KUMAR BHATT	Sec 54(1)	26-03-2024	bookmarking as per index Order missing	skbhatt
7119	9/3/2024	0710102082692019(No.of Docs 2)	0710102082692019/31	COMPANY PETITION (COMPANIES ACT)/78(PB)2019	ASIAN INFRATECH PTE LTD. VS. ENERGY INFRATECH PVT. LTD.	Sec. 213,Sec. 241(1),Sec. 242(4),Application under any other provisions	26-03-2024	sign in written submission page 1 to 11 and order missing of nclt	gaurav281987
7121	20-07-2023	0710102056982023(No.of Docs 0)	0710102056982023/2	COMPANY PETITION (COMPANIES ACT)/134(PB)2023	SARISH KUMAR CHAUDHARY VS. ELEGANT I.T. SOLUTIONS PVT. LTD.	Sec. 241(1),Sec. 242(4)	22-03-2024	bookmarking pagination numbering missing need every pages true copy in Annexure	
7123	20-07-2023	0710102056982023(No.of Docs 0)	0710102056982023/2	COMPANY PETITION (COMPANIES ACT)/134(PB)2023	SARISH KUMAR CHAUDHARY VS. ELEGANT I.T. SOLUTIONS PVT. LTD.	Sec. 241(1),Sec. 242(4)	22-03-2024	bookmarking pagination numbering missing need every pages true copy in Annexure	
7125	15-03-2024	0710102081302023(No.of Docs 1)	0710102081302023/2	COMPANY APPLICATION(COMPANIES ACT)/346(ND)2023	AMITA JHAVERI VS. HERO MOTOCROP LIMITED	Rule 11 of NCLT	22-03-2024	bookmarking mandatory	atreadvocate
7127	16-03-2024	0710102103282023(No.of Docs 1)	0710102103282023/1	INTERLOCUTORY APPLICATION (I.B.C)/6454(ND)2023	SATYENDRA SHARMA (APPLICATION U/S 66) VS. S K FINMAN PRIVATE LIMITED	Sec 66(1)	22-03-2024	Order delay in filing	nazim@1234
7129	20-07-2023	0710102056982023(No.of Docs 0)	0710102056982023/2	COMPANY PETITION (COMPANIES ACT)/134(PB)2023	SARISH KUMAR CHAUDHARY VS. ELEGANT I.T. SOLUTIONS PVT. LTD.	Sec. 241(1),Sec. 242(4)	22-03-2024	bookmarking pagination numbering missing need every pages true copy in Annexure	
7131	19-03-2024	0710102013562024(No.of Docs 1)	0710102013562024/2	COMPANY PETITION IB (IBC)/120(ND)2024	THINK WALNUT DIGITAL PRIVATE LIMITED VS. OXIGEN SERVICES (INDIA) PRIVATE LIMITED.	IBC Under Sec 9	22-03-2024	book marking mandatory as per index and compliance order missing	trschambers
7133	16-03-2024	0710102103282023(No.of Docs 1)	0710102103282023/1	INTERLOCUTORY APPLICATION (I.B.C)/6454(ND)2023	SATYENDRA SHARMA (APPLICATION U/S 66) VS. S K FINMAN PRIVATE LIMITED	Sec 66(1)	22-03-2024	Order delay in filing	nazim@1234
7135	16-03-2024	0710102103282023(No.of Docs 1)	0710102103282023/1	INTERLOCUTORY APPLICATION (I.B.C)/6454(ND)2023	SATYENDRA SHARMA (APPLICATION U/S 66) VS. S K FINMAN PRIVATE LIMITED	Sec 66(1)	22-03-2024	Order delay in filing	nazim@1234
7137	15-03-2024	0710102081302023(No.of Docs 1)	0710102081302023/3	COMPANY APPLICATION(COMPANIES ACT)/346(ND)2023	AMITA JHAVERI VS. HERO MOTOCROP LIMITED	Rule 11 of NCLT	22-03-2024	bookmarking mandatory	atreadvocate
7139	16-03-2024	0710102103282023(No.of Docs 1)	0710102103282023/1	INTERLOCUTORY APPLICATION (I.B.C)/6454(ND)2023	SATYENDRA SHARMA (APPLICATION U/S 66) VS. S K FINMAN PRIVATE LIMITED	Sec 66(1)	22-03-2024	Order delay in filing	nazim@1234
7141	20-07-2023	0710102056982023(No.of Docs 0)	0710102056982023/2	COMPANY PETITION (COMPANIES ACT)/134(PB)2023	SARISH KUMAR CHAUDHARY VS. ELEGANT I.T. SOLUTIONS PVT. LTD.	Sec. 241(1),Sec. 242(4)	22-03-2024	bookmarking pagination numbering missing need every pages true copy in Annexure	

7143	15-03-2024	0710102101962023(No.of Docs 2)	0710102101962023/1	COMPANY PETITION IB (IBC)/60(ND)2024	BRIGHT LIFECARE PRIVATE LIMITED VS. AQUAMARINE HEALTHCARE PRIVATE LIMITED	IBC Under Sec 9	20-03-2024	reply order delay	Ashkrit@464
7145	15-03-2024	0710102101962023(No.of Docs 2)	0710102101962023/1	COMPANY PETITION IB (IBC)/60(ND)2024	BRIGHT LIFECARE PRIVATE LIMITED VS. AQUAMARINE HEALTHCARE PRIVATE LIMITED	IBC Under Sec 9	20-03-2024	reply order delay	Ashkrit@464
7147	15-03-2024	0710102101962023(No.of Docs 2)	0710102101962023/1	COMPANY PETITION IB (IBC)/60(ND)2024	BRIGHT LIFECARE PRIVATE LIMITED VS. AQUAMARINE HEALTHCARE PRIVATE LIMITED	IBC Under Sec 9	20-03-2024	reply order delay	Ashkrit@464
7149	15-03-2024	0710102101962023(No.of Docs 2)	0710102101962023/1	COMPANY PETITION IB (IBC)/60(ND)2024	BRIGHT LIFECARE PRIVATE LIMITED VS. AQUAMARINE HEALTHCARE PRIVATE LIMITED	IBC Under Sec 9	20-03-2024	reply order delay	Ashkrit@464
7151	30-11-2016	0710200400942016(No.of Docs 0)	0710200400942016/48	COMPANY PETITION (COMPANIES ACT)/56(ND)2016	M/S AFFORDAVBLE EXPORTS VS. MR. MANAV GOYAL	Application under any other provisions	20-03-2024	pagination missing in book marking and compliance order missing	
7153	12/3/2024	0710102077672023(No.of Docs 3)	0710102077672023/2	COMPANY PETITION IB (IBC)/685(ND)2023	M/S. INDO SPIRITS VS. ORIGIN APPLIANCES PRIVATE LIMITED	IBC Under Sec 9	19-03-2024	Order delay	nagendra
7155	12/3/2024	0710102077672023(No.of Docs 3)	0710102077672023/2	COMPANY PETITION IB (IBC)/685(ND)2023	M/S. INDO SPIRITS VS. ORIGIN APPLIANCES PRIVATE LIMITED	IBC Under Sec 9	19-03-2024	Order delay	nagendra
7157	12/3/2024	0710102077672023(No.of Docs 3)	0710102077672023/2	COMPANY PETITION IB (IBC)/685(ND)2023	M/S. INDO SPIRITS VS. ORIGIN APPLIANCES PRIVATE LIMITED	IBC Under Sec 9	19-03-2024	Order delay	nagendra
7159	12/3/2024	0710102034782022(No.of Docs 2)	0710102034782022/25	COMPANY PETITION IB (IBC)/612(ND)2022	** WILL BE AUTO FILLED LATER	IBC under Sec 7	19-03-2024	bookmarking not properly done need every pages sign and Oder missing	advakashverma1997
7161	11/3/2024	0710102094282023(No.of Docs 1)	0710102094282023/2	COMPANY PETITION IB (IBC)/715(ND)2023	KULDEEP KUMAR CONTRACTORS VS. NBCC (INDIA) LIMITED	IBC Under Sec 9	19-03-2024	Order delay in filing	rajneesh.chopra
7163	12/3/2024	0710102039442022(No.of Docs 2)	0710102039442022/8	COMPANY APPLICATION(COMPANIES ACT)/180(ND)2022	RAJENDRA KHARE	Rule 11 of NCLT	19-03-2024	compliance order missing	spsc
7165	15-03-2024	0710102042162022(No.of Docs 2)	0710102042162022/3	COMPANY PETITION IB (IBC)/24(ND)2023	STATE BANK OF INDIA VS. BAHRUDEEN NOORUL AMEEN MAHDOOM BAVA	Section 95(1)	19-03-2024	bookmarking mandatory	khattar1978
7167	11/3/2024	0710102026032021(No.of Docs 2)	0710102026032021/10	COMPANY PETITION IB (IBC)/353(ND)2021	STATE BANK OF INDIA THROUGH ITS AUTHORIZED PERSON MR. S. V. SARAVANAN VS. MRS. ASHA MITTAL	Section 95(1)	19-03-2024	supporting affidavit missing and Order missing	advpallavsaxena
7169	11/3/2024	0710102034782022(No.of Docs 2)	0710102034782022/22	COMPANY PETITION IB (IBC)/612(ND)2022	** WILL BE AUTO FILLED LATER	IBC under Sec 7	19-03-2024	book marking mandatory as per index and page 86 is not readable and compliance order missing	advakashverma1997
7171	23-12-2023	0710102109142023(No.of Docs 0)	0710102109142023/2	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/5(ND)2024	SUPERB BUILDWELL PRIVATE LIMITED	Sec. 230-232, Sec 234	19-03-2024	compliance Order missing notary missing with affidavit	
7173	11/3/2024	0710102094282023(No.of Docs 1)	0710102094282023/2	COMPANY PETITION IB (IBC)/715(ND)2023	KULDEEP KUMAR CONTRACTORS VS. NBCC (INDIA) LIMITED	IBC Under Sec 9	19-03-2024	Order delay in filing	rajneesh.chopra

7175	11/3/2024	0710102094282023(No.of Docs 1)	0710102094282023/2	COMPANY PETITION IB (IBC)/715(ND)2023	KULDEEP KUMAR CONTRACTORS VS. NBCC (INDIA) LIMITED	IBC Under Sec 9	19-03-2024	Order delay in filing	rajneesh.chopra
7177	11/3/2024	0710102094282023(No.of Docs 1)	0710102094282023/2	COMPANY PETITION IB (IBC)/715(ND)2023	KULDEEP KUMAR CONTRACTORS VS. NBCC (INDIA) LIMITED	IBC Under Sec 9	19-03-2024	Order delay in filing	rajneesh.chopra
7179	11/3/2024	0710102034782022(No.of Docs 2)	0710102034782022/22	COMPANY PETITION IB (IBC)/612(ND)2022	** WILL BE AUTO FILLED LATER	IBC under Sec 7	19-03-2024	book marking mandatory as per index and page 86 is not readable and compliance order missing	advakashverma1997
7181	12/3/2024	0710102034782022(No.of Docs 2)	0710102034782022/23	COMPANY PETITION IB (IBC)/612(ND)2022	** WILL BE AUTO FILLED LATER	IBC under Sec 7	19-03-2024	pagination missing in book marking and need sign and true copy of every pages vakalatanama not visible in file and	advakashverma1997
7183	11/3/2024	0710102034782022(No.of Docs 2)	0710102034782022/22	COMPANY PETITION IB (IBC)/612(ND)2022	** WILL BE AUTO FILLED LATER	IBC under Sec 7	19-03-2024	book marking mandatory as per index and page 86 is not readable and compliance order missing	advakashverma1997
7185	11/3/2024	0710102034782022(No.of Docs 2)	0710102034782022/22	COMPANY PETITION IB (IBC)/612(ND)2022	** WILL BE AUTO FILLED LATER	IBC under Sec 7	19-03-2024	book marking mandatory as per index and page 86 is not readable and compliance order missing	advakashverma1997
7187	18-03-2024	0710102099212023(No.of Docs 1)	0710102099212023/5	COMPANY APPEAL(COMPANIES ACT)/302(ND)2023	CREDITORS / HOMEBUYERS OF EARTH TOWNE INFRASTRUCTURE LTD THROUGH MR. SATYABRATA MITRA AUTHORIZED REPRESENTATIVE VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA & ANR.	Application under any other provisions ,Sec 252 (3)	19-03-2024	Compliance order missing	shauryashyam
7189	12/3/2024	0710102077672023(No.of Docs 3)	0710102077672023/2	COMPANY PETITION IB (IBC)/685(ND)2023	M/S. INDO SPIRITS VS. ORIGIN APPLIANCES PRIVATE LIMITED	IBC Under Sec 9	19-03-2024	Order delay	nagendra
7191	8/3/2024	0710102072672023(No.of Docs 1)	0710102072672023/3	COMPANY PETITION IB (IBC)/731(ND)2023	M/S. INDO SPIRITS VS. SAKRIYA TECHNOLOGIES PRIVATE LIMITED	IBC Under Sec 9	18-03-2024	compliance Order delay	anand.jha
7193	26-02-2024	0710102034782022(No.of Docs 2)	0710102034782022/19	COMPANY PETITION IB (IBC)/612(ND)2022	** WILL BE AUTO FILLED LATER	IBC under Sec 7	18-03-2024	bookmarking pagination numbering missing as per index Order missing double pagination numbering Wrong	advakashverma1997
7195	26-02-2024	0710102034782022(No.of Docs 2)	0710102034782022/19	COMPANY PETITION IB (IBC)/612(ND)2022	** WILL BE AUTO FILLED LATER	IBC under Sec 7	18-03-2024	bookmarking pagination numbering missing as per index Order missing double pagination numbering Wrong	advakashverma1997
7197	30-01-2024	0710102042832022(No.of Docs 2)	0710102042832022/2	INTERLOCUTORY APPLICATION (I.B.C)/2515(ND)2022	AJAY KUMAR JAIN VS. AMIT KATYAL	Application under any other provisions- IBC	18-03-2024	book marking mandatory as per index and order missing of nclt.	souritarora
7199	30-01-2024	0710102042832022(No.of Docs 2)	0710102042832022/2	INTERLOCUTORY APPLICATION (I.B.C)/2515(ND)2022	AJAY KUMAR JAIN VS. AMIT KATYAL	Application under any other provisions- IBC	18-03-2024	book marking mandatory as per index and order missing of nclt.	souritarora
7201	30-01-2024	0710102042832022(No.of Docs 2)	0710102042832022/2	INTERLOCUTORY APPLICATION (I.B.C)/2515(ND)2022	AJAY KUMAR JAIN VS. AMIT KATYAL	Application under any other provisions- IBC	18-03-2024	book marking mandatory as per index and order missing of nclt.	souritarora
7203	30-01-2024	0710102042832022(No.of Docs 2)	0710102042832022/2	INTERLOCUTORY APPLICATION (I.B.C)/2515(ND)2022	AJAY KUMAR JAIN VS. AMIT KATYAL	Application under any other provisions- IBC	18-03-2024	book marking mandatory as per index and order missing of nclt.	souritarora
7205	30-01-2024	0710102042832022(No.of Docs 2)	0710102042832022/2	INTERLOCUTORY APPLICATION (I.B.C)/2515(ND)2022	AJAY KUMAR JAIN VS. AMIT KATYAL	Application under any other provisions- IBC	18-03-2024	book marking mandatory as per index and order missing of nclt.	souritarora
7207	30-01-2024	0710102042832022(No.of Docs 2)	0710102042832022/2	INTERLOCUTORY APPLICATION (I.B.C)/2515(ND)2022	AJAY KUMAR JAIN VS. AMIT KATYAL	Application under any other provisions- IBC	18-03-2024	book marking mandatory as per index and order missing of nclt.	souritarora

7209	30-01-2024	0710102042832022(No.of Docs 2)	0710102042832022/2	INTERLOCUTORY APPLICATION (I.B.C)/2515(ND)2022	AJAY KUMAR JAIN VS. AMIT KATYAL	Application under any other provisions- IBC	18-03-2024	book marking mandatory as per index and order missing of nclt.	souritarora
7211	30-01-2024	0710102042832022(No.of Docs 2)	0710102042832022/2	INTERLOCUTORY APPLICATION (I.B.C)/2515(ND)2022	AJAY KUMAR JAIN VS. AMIT KATYAL	Application under any other provisions- IBC	18-03-2024	book marking mandatory as per index and order missing of nclt.	souritarora
7213	30-01-2024	0710102042832022(No.of Docs 2)	0710102042832022/2	INTERLOCUTORY APPLICATION (I.B.C)/2515(ND)2022	AJAY KUMAR JAIN VS. AMIT KATYAL	Application under any other provisions- IBC	18-03-2024	book marking mandatory as per index and order missing of nclt.	souritarora
7215	30-01-2024	0710102042832022(No.of Docs 2)	0710102042832022/2	INTERLOCUTORY APPLICATION (I.B.C)/2515(ND)2022	AJAY KUMAR JAIN VS. AMIT KATYAL	Application under any other provisions- IBC	18-03-2024	book marking mandatory as per index and order missing of nclt.	souritarora
7217	8/3/2024	0710102031682023(No.of Docs 1)	0710102031682023/2	INTERLOCUTORY APPLICATION (I.B.C)/1931(ND)2023	GULSHAN KUMAR GUPTA	Sec 54(1)	18-03-2024	Order delay	IPGULSHAN
7219	12/3/2024	0710102070622023(No.of Docs 3)	0710102070622023/6	COMPANY APPEAL(COMPANIES ACT)/229(ND)2023	INCOME TAX OFFICER WARD 18(3) VS. NEXENGG CONSULTANCY PRIVATE LIMITED	Sec 252 (1) - By Government Body	18-03-2024	bookmarking mandatory notary mismatch Order missing welfare ticket and 3rs court fee missing in vakalatnama	kamakhyaclc
7221	12/3/2024	0710102070622023(No.of Docs 3)	0710102070622023/7	COMPANY APPEAL(COMPANIES ACT)/229(ND)2023	INCOME TAX OFFICER WARD 18(3) VS. NEXENGG CONSULTANCY PRIVATE LIMITED	Sec 252 (1) - By Government Body	18-03-2024	bookmarking mandatory, notary mismatch, Order missing, welfare ticket and 3rs court fee missing in vakalatnama	kamakhyaclc
7223	12/3/2024	0710102070622023(No.of Docs 3)	0710102070622023/8	COMPANY APPEAL(COMPANIES ACT)/229(ND)2023	INCOME TAX OFFICER WARD 18(3) VS. NEXENGG CONSULTANCY PRIVATE LIMITED	Sec 252 (1) - By Government Body	18-03-2024	bookmarking mandatory notary mismatch Order missing welfare ticket and 3rs court fee missing in vakalatnama	kamakhyaclc
7225	30-01-2024	0710102042832022(No.of Docs 2)	0710102042832022/2	INTERLOCUTORY APPLICATION (I.B.C)/2515(ND)2022	AJAY KUMAR JAIN VS. AMIT KATYAL	Application under any other provisions- IBC	18-03-2024	book marking mandatory as per index and order missing of nclt.	souritarora
7227	30-01-2024	0710102042832022(No.of Docs 2)	0710102042832022/2	INTERLOCUTORY APPLICATION (I.B.C)/2515(ND)2022	AJAY KUMAR JAIN VS. AMIT KATYAL	Application under any other provisions- IBC	18-03-2024	book marking mandatory as per index and order missing of nclt.	souritarora
7229	8/3/2024	0710102072132023(No.of Docs 2)	0710102072132023/2	COMPANY PETITION IB (IBC)/669(ND)2023	AYUSH GUPTA VS. STATE BANK OF INDIA	Section 94(1)	18-03-2024	bookmarking mandatory Order delay affidavit notary mismatch	ashukansal@gmail.com
7231	8/3/2024	0710102093812023(No.of Docs 2)	0710102093812023/3	INTERLOCUTORY APPLICATION (I.B.C)/5878(PB)2023	M/S. ROOTS DEVELOPERS PRIVATE LIMITED & ORS VSCHD DEVELOPER	Sec 60(5)	18-03-2024	need every pages sign, compliance Order missing	Adv_Sbatra
7233	30-01-2024	0710102042832022(No.of Docs 2)	0710102042832022/2	INTERLOCUTORY APPLICATION (I.B.C)/2515(ND)2022	AJAY KUMAR JAIN VS. AMIT KATYAL	Application under any other provisions- IBC	18-03-2024	book marking mandatory as per index and order missing of nclt.	souritarora
7235	30-01-2024	0710102042832022(No.of Docs 2)	0710102042832022/2	INTERLOCUTORY APPLICATION (I.B.C)/2515(ND)2022	AJAY KUMAR JAIN VS. AMIT KATYAL	Application under any other provisions- IBC	18-03-2024	book marking mandatory as per index and order missing of nclt.	souritarora
7237	30-01-2024	0710102042832022(No.of Docs 2)	0710102042832022/2	INTERLOCUTORY APPLICATION (I.B.C)/2515(ND)2022	AJAY KUMAR JAIN VS. AMIT KATYAL	Application under any other provisions- IBC	18-03-2024	book marking mandatory as per index and order missing of nclt.	souritarora
7239	30-01-2024	0710102042832022(No.of Docs 2)	0710102042832022/2	INTERLOCUTORY APPLICATION (I.B.C)/2515(ND)2022	AJAY KUMAR JAIN VS. AMIT KATYAL	Application under any other provisions- IBC	18-03-2024	book marking mandatory as per index and order missing of nclt.	souritarora

7241	8/3/2024	0710102072672023(No.of Docs 1)	0710102072672023/3	COMPANY PETITION IB (IBC)/731(ND)2023	M/S. INDO SPIRITS VS. SAKRIYA TECHNOLOGIES PRIVATE LIMITED	IBC Under Sec 9	18-03-2024	compliance Order delay	anand.jha
7243	8/3/2024	0710102072672023(No.of Docs 1)	0710102072672023/3	COMPANY PETITION IB (IBC)/731(ND)2023	M/S. INDO SPIRITS VS. SAKRIYA TECHNOLOGIES PRIVATE LIMITED	IBC Under Sec 9	18-03-2024	compliance Order delay	anand.jha
7245	8/3/2024	0710102072672023(No.of Docs 1)	0710102072672023/3	COMPANY PETITION IB (IBC)/731(ND)2023	M/S. INDO SPIRITS VS. SAKRIYA TECHNOLOGIES PRIVATE LIMITED	IBC Under Sec 9	18-03-2024	compliance Order delay	anand.jha
7247	8/3/2024	0710102072672023(No.of Docs 1)	0710102072672023/3	COMPANY PETITION IB (IBC)/731(ND)2023	M/S. INDO SPIRITS VS. SAKRIYA TECHNOLOGIES PRIVATE LIMITED	IBC Under Sec 9	18-03-2024	compliance Order delay	anand.jha
7249	8/3/2024	0710102072672023(No.of Docs 1)	0710102072672023/3	COMPANY PETITION IB (IBC)/731(ND)2023	M/S. INDO SPIRITS VS. SAKRIYA TECHNOLOGIES PRIVATE LIMITED	IBC Under Sec 9	18-03-2024	compliance Order delay	anand.jha
7251	8/3/2024	0710102072672023(No.of Docs 1)	0710102072672023/3	COMPANY PETITION IB (IBC)/731(ND)2023	M/S. INDO SPIRITS VS. SAKRIYA TECHNOLOGIES PRIVATE LIMITED	IBC Under Sec 9	18-03-2024	compliance Order delay	anand.jha
7253	8/3/2024	0710102072672023(No.of Docs 1)	0710102072672023/3	COMPANY PETITION IB (IBC)/731(ND)2023	M/S. INDO SPIRITS VS. SAKRIYA TECHNOLOGIES PRIVATE LIMITED	IBC Under Sec 9	18-03-2024	compliance Order delay	anand.jha
7255	8/3/2024	0710102071912021(No.of Docs 2)	0710102071912021/7	COMPANY PETITION (COMPANIES ACT)/205(ND)2021	SRC REALTORS PVT .LTD VS. GANGA KABERI	Sec. 241(1),Sec. 242(4)	18-03-2024	Welfare ticket missing 25rs in vakalatnama	advsj
7257	8/3/2024	0710102071912021(No.of Docs 2)	0710102071912021/7	COMPANY PETITION (COMPANIES ACT)/205(ND)2021	SRC REALTORS PVT .LTD VS. GANGA KABERI	Sec. 241(1),Sec. 242(4)	18-03-2024	Welfare ticket missing 25rs in vakalatnama	advsj
7259	8/3/2024	0710102071912021(No.of Docs 2)	0710102071912021/7	COMPANY PETITION (COMPANIES ACT)/205(ND)2021	SRC REALTORS PVT .LTD VS. GANGA KABERI	Sec. 241(1),Sec. 242(4)	18-03-2024	Welfare ticket missing 25rs in vakalatnama	advsj
7261	8/3/2024	0710102071912021(No.of Docs 2)	0710102071912021/7	COMPANY PETITION (COMPANIES ACT)/205(ND)2021	SRC REALTORS PVT .LTD VS. GANGA KABERI	Sec. 241(1),Sec. 242(4)	18-03-2024	Welfare ticket missing 25rs in vakalatnama	advsj
7263	11/3/2024	0710102034782022(No.of Docs 2)	0710102034782022/21	COMPANY PETITION IB (IBC)/612(ND)2022	** WILL BE AUTO FILLED LATER	IBC under Sec 7	18-03-2024	pagination missing in book marking and compliance order missing	advakashverma1997
7265	11/3/2024	0710102034782022(No.of Docs 2)	0710102034782022/20	COMPANY PETITION IB (IBC)/612(ND)2022	** WILL BE AUTO FILLED LATER	IBC under Sec 7	18-03-2024	pagination missing in book marking and compliance order missing	advakashverma1997
7267	12/3/2024	0710102034782022(No.of Docs 2)	0710102034782022/24	COMPANY PETITION IB (IBC)/612(ND)2022	** WILL BE AUTO FILLED LATER	IBC under Sec 7	18-03-2024	bookmarking mandatory Order missing double pagination numbering 80,to 83 not clear 86, to 91 not clear	advakashverma1997
7269	8/3/2024	0710102072672023(No.of Docs 1)	0710102072672023/3	COMPANY PETITION IB (IBC)/731(ND)2023	M/S. INDO SPIRITS VS. SAKRIYA TECHNOLOGIES PRIVATE LIMITED	IBC Under Sec 9	18-03-2024	compliance Order delay	anand.jha
7271	26-02-2024	0710102034782022(No.of Docs 2)	0710102034782022/19	COMPANY PETITION IB (IBC)/612(ND)2022	** WILL BE AUTO FILLED LATER	IBC under Sec 7	18-03-2024	bookmarking pagination numbering missing as per index Order missing double pagination numbering Wrong	advakashverma1997
7273	26-02-2024	0710102034782022(No.of Docs 2)	0710102034782022/19	COMPANY PETITION IB (IBC)/612(ND)2022	** WILL BE AUTO FILLED LATER	IBC under Sec 7	18-03-2024	bookmarking pagination numbering missing as per index Order missing double pagination numbering Wrong	advakashverma1997
7275	22-02-2024	0710102106552020(No.of Docs 2)	0710102106552020/8	COMPANY PETITION IB (IBC)/1114(ND)2020	BVG INDIA LIMITED VS. THREE C FACILITY MANAGEMENT PRIVATE LIMITED	IBC Under Sec 9	15-03-2024	Order delay	shreyak05

7277	22-02-2024	0710102106552020(No.of Docs 2)	0710102106552020/8	COMPANY PETITION IB (IBC)/1114(ND)2020	BVG INDIA LIMITED VS. THREE C FACILITY MANAGEMENT PRIVATE LIMITED	IBC Under Sec 9	15-03-2024	Order delay	shreyak05
7279	22-02-2024	0710102106552020(No.of Docs 2)	0710102106552020/8	COMPANY PETITION IB (IBC)/1114(ND)2020	BVG INDIA LIMITED VS. THREE C FACILITY MANAGEMENT PRIVATE LIMITED	IBC Under Sec 9	15-03-2024	Order delay	shreyak05
7281	22-02-2024	0710102106552020(No.of Docs 2)	0710102106552020/8	COMPANY PETITION IB (IBC)/1114(ND)2020	BVG INDIA LIMITED VS. THREE C FACILITY MANAGEMENT PRIVATE LIMITED	IBC Under Sec 9	15-03-2024	Order delay	shreyak05
7283	22-02-2024	0710102106552020(No.of Docs 2)	0710102106552020/8	COMPANY PETITION IB (IBC)/1114(ND)2020	BVG INDIA LIMITED VS. THREE C FACILITY MANAGEMENT PRIVATE LIMITED	IBC Under Sec 9	15-03-2024	Order delay	shreyak05
7285	22-02-2024	0710102106552020(No.of Docs 2)	0710102106552020/8	COMPANY PETITION IB (IBC)/1114(ND)2020	BVG INDIA LIMITED VS. THREE C FACILITY MANAGEMENT PRIVATE LIMITED	IBC Under Sec 9	15-03-2024	Order delay	shreyak05
7287	22-02-2024	0710102106552020(No.of Docs 2)	0710102106552020/8	COMPANY PETITION IB (IBC)/1114(ND)2020	BVG INDIA LIMITED VS. THREE C FACILITY MANAGEMENT PRIVATE LIMITED	IBC Under Sec 9	15-03-2024	Order delay	shreyak05
7289	22-02-2024	0710102106552020(No.of Docs 2)	0710102106552020/8	COMPANY PETITION IB (IBC)/1114(ND)2020	BVG INDIA LIMITED VS. THREE C FACILITY MANAGEMENT PRIVATE LIMITED	IBC Under Sec 9	15-03-2024	Order delay	shreyak05
7291	22-02-2024	0710102106552020(No.of Docs 2)	0710102106552020/8	COMPANY PETITION IB (IBC)/1114(ND)2020	BVG INDIA LIMITED VS. THREE C FACILITY MANAGEMENT PRIVATE LIMITED	IBC Under Sec 9	15-03-2024	Order delay	shreyak05
7293	14-02-2024	0710102095842023(No.of Docs 2)	0710102095842023/2	INTERLOCUTORY APPLICATION (I.B.C)/6034(ND)2023	M/S ARJUN FABRICATION VS. PANKAJ NARANG	Sec 60(5)	14-03-2024	require affidavit and order of nclt	ankitsrivastav019
7295	14-02-2024	0710102095842023(No.of Docs 2)	0710102095842023/2	INTERLOCUTORY APPLICATION (I.B.C)/6034(ND)2023	M/S ARJUN FABRICATION VS. PANKAJ NARANG	Sec 60(5)	14-03-2024	require affidavit and order of nclt	ankitsrivastav019
7297	29-02-2024	0710102098092023(No.of Docs 2)	0710102098092023/7	COMPANY PETITION (COMPANIES ACT)/211(ND)2023	ANTONI STRACHAN VS. INDUS RIVER CRUISES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	14-03-2024	Order missing and bookmarking pagination numbering missing as per index	office.soumyadubey
7299	29-02-2024	0710102098092023(No.of Docs 2)	0710102098092023/7	COMPANY PETITION (COMPANIES ACT)/211(ND)2023	ANTONI STRACHAN VS. INDUS RIVER CRUISES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	14-03-2024	Order missing and bookmarking pagination numbering missing as per index	office.soumyadubey
7301	14-02-2024	0710102095842023(No.of Docs 2)	0710102095842023/2	INTERLOCUTORY APPLICATION (I.B.C)/6034(ND)2023	M/S ARJUN FABRICATION VS. PANKAJ NARANG	Sec 60(5)	14-03-2024	require affidavit and order of nclt	ankitsrivastav019
7303	14-02-2024	0710102095842023(No.of Docs 2)	0710102095842023/2	INTERLOCUTORY APPLICATION (I.B.C)/6034(ND)2023	M/S ARJUN FABRICATION VS. PANKAJ NARANG	Sec 60(5)	14-03-2024	require affidavit and order of nclt	ankitsrivastav019
7305	8/3/2024	0710102065932023(No.of Docs 2)	0710102065932023/2	COMPANY PETITION (COMPANIES ACT)/140(ND)2023	ATUL JAGGI VS. PREM POWER CONSTRUCTION PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	14-03-2024	delay order of nclt	rahulssmalhotra

7307	8/3/2024	0710102065932023(No.of Docs 2)	0710102065932023/2	COMPANY PETITION (COMPANIES ACT)/140(ND)2023	ATUL JAGGI VS. PREM POWER CONSTRUCTION PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	14-03-2024	delay order of nclt	rahulssmalhotra
7309	8/3/2024	0710102065932023(No.of Docs 2)	0710102065932023/2	COMPANY PETITION (COMPANIES ACT)/140(ND)2023	ATUL JAGGI VS. PREM POWER CONSTRUCTION PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	14-03-2024	delay order of nclt	rahulssmalhotra
7311	14-02-2024	0710102095842023(No.of Docs 2)	0710102095842023/2	INTERLOCUTORY APPLICATION (I.B.C)/6034(ND)2023	M/S ARJUN FABRICATION VS. PANKAJ NARANG	Sec 60(5)	14-03-2024	require affidavit and order of nclt	ankitsrivastav019
7313	14-02-2024	0710102095842023(No.of Docs 2)	0710102095842023/2	INTERLOCUTORY APPLICATION (I.B.C)/6034(ND)2023	M/S ARJUN FABRICATION VS. PANKAJ NARANG	Sec 60(5)	14-03-2024	require affidavit and order of nclt	ankitsrivastav019
7315	14-02-2024	0710102095842023(No.of Docs 2)	0710102095842023/2	INTERLOCUTORY APPLICATION (I.B.C)/6034(ND)2023	M/S ARJUN FABRICATION VS. PANKAJ NARANG	Sec 60(5)	14-03-2024	require affidavit and order of nclt	ankitsrivastav019
7317	8/3/2024	0710102065932023(No.of Docs 2)	0710102065932023/2	COMPANY PETITION (COMPANIES ACT)/140(ND)2023	ATUL JAGGI VS. PREM POWER CONSTRUCTION PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	14-03-2024	delay order of nclt	rahulssmalhotra
7319	7/3/2024	0710102100342023(No.of Docs 1)	0710102100342023/1	COMPANY PETITION (COMPANIES ACT)/28(ND)2024	P. S. MALLIKARJUNA SETTY VS. RAXA HEALTH INFORMATION SERVICES PRIVATE LIMITED	Sec. 59,Sec. 73(4),Sec. 74(2)	14-03-2024	Book marking mandatory as per index and	123
7321	14-02-2024	0710102095842023(No.of Docs 2)	0710102095842023/2	INTERLOCUTORY APPLICATION (I.B.C)/6034(ND)2023	M/S ARJUN FABRICATION VS. PANKAJ NARANG	Sec 60(5)	14-03-2024	require affidavit and order of nclt	ankitsrivastav019
7323	29-02-2024	0710102098092023(No.of Docs 2)	0710102098092023/7	COMPANY PETITION (COMPANIES ACT)/211(ND)2023	ANTONI STRACHAN VS. INDUS RIVER CRUISES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	14-03-2024	Order missing and bookmarking pagination numbering missing as per index	office.soumyadubey
7325	14-02-2024	0710102095842023(No.of Docs 2)	0710102095842023/2	INTERLOCUTORY APPLICATION (I.B.C)/6034(ND)2023	M/S ARJUN FABRICATION VS. PANKAJ NARANG	Sec 60(5)	14-03-2024	require affidavit and order of nclt	ankitsrivastav019
7327	29-02-2024	0710102098092023(No.of Docs 2)	0710102098092023/7	COMPANY PETITION (COMPANIES ACT)/211(ND)2023	ANTONI STRACHAN VS. INDUS RIVER CRUISES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	14-03-2024	Order missing and bookmarking pagination numbering missing as per index	office.soumyadubey
7329	13-10-2022	0710102060992022(No.of Docs 3)	0710102060992022/6	COMPANY PETITION (COMPANIES ACT)/131(ND)2022	PRAPHULLA MISRA VS. 1. NETCARROTS COM PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	13-03-2024	bookmarking mandatory and compliance Order missing	admin@lexfavios.com
7331	13-03-2024	0710102034782022(No.of Docs 2)	0710102034782022/26	COMPANY PETITION IB (IBC)/612(ND)2022	** WILL BE AUTO FILLED LATER	IBC under Sec 7	13-03-2024	bookmarking pagination numbering missing as per index Order missing	advakashverma1997
7333	13-10-2022	0710102060992022(No.of Docs 3)	0710102060992022/6	COMPANY PETITION (COMPANIES ACT)/131(ND)2022	PRAPHULLA MISRA VS. 1. NETCARROTS COM PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	13-03-2024	bookmarking mandatory and compliance Order missing	admin@lexfavios.com
7335	7/3/2024	0710102008132024(No.of Docs 1)	0710102008132024/1	INTERLOCUTORY APPLICATION (I.B.C)/565(ND)2024	M/S AM INSUPACK VS. DAKSHIN HARYANA BIJLI VITRAN NIGAM	Sec 60(5)	13-03-2024	Order delay	SHASHWAT9704
7337	9/3/2024	0710102013392019(No.of Docs 1)	0710102013392019/3	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/29(ND)2019	GLOBAL IMAGE INDIA PRIVATE LIMITED	Sec. 230-232 - Second Motion	13-03-2024	bookmarking mandatory. compliance Order delay	csnirbhaykumar

7339	7/3/2024	0710102010402024(No.of Docs 1)	0710102010402024/1	INTERLOCUTORY APPLICATION (I.B.C)/836(ND)2024	ENGINEERED FACILITY MANAGEMENT SERVICES VS. EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE PVT LTD	Rule 11 of NCLT, 2016	13-03-2024	bookmarking mandatory , compliance Order missing	bajpaianand24
7341	8/3/2024	0710102120062019(No.of Docs 2)	0710102120062019/51	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	13-03-2024	bookmarking mandatory, Add compliance order on top of affidavit, affidavit address missing	rkramanbalaji@
7343	26-02-2024	0710102010762024(No.of Docs 3)	0710102010762024/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/15(ND)2024	NEWZSTREET BROADCAST SERVICES PRIVATE LIMITED	Sec. 230-232, Sec 234	13-03-2024	bookmarking index missing Order missing need every pages sign missing affidavit	Mba@1234
7345	12/3/2024	0710102093242023(No.of Docs 1)	0710102093242023/3	COMPANY PETITION IB (IBC)/762(ND)2023	ECL FINANCE LIMITED VS. JAI BHAGWAN BINDAL	Section 95(1)	13-03-2024	sign and true copy require of annexures and add compliance order on top of pdf	bhavanaduhoon
7347	9/3/2024	0710102023762020(No.of Docs 2)	0710102023762020/25	COMPANY PETITION (COMPANIES ACT)/52(PB)2020	P. P. JEWELLERS PRIVATE LIMITED VS. L. R. BUILDERS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	13-03-2024	wrong file not in additional documents	advakashverma1997
7349	6/3/2024	0710102008632022(No.of Docs 2)	0710102008632022/8	COMPANY PETITION IB (IBC)/68(ND)2022	JAINCO INDUSTRIES VS. SHREE AMBIKA IMPEX LIMITED	IBC Under Sec 9	13-03-2024	compliance Order missing need every pages sign	ashishgupta2310
7351	26-02-2024	0710102010762024(No.of Docs 3)	0710102010762024/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/15(ND)2024	NEWZSTREET BROADCAST SERVICES PRIVATE LIMITED	Sec. 230-232, Sec 234	13-03-2024	bookmarking index missing Order missing need every pages sign missing affidavit	Mba@1234
7353	8/3/2024	0710102088712023(No.of Docs 3)	0710102088712023/2	INTERLOCUTORY APPLICATION (I.B.C)/5624(PB)2023	M/S. ROOTS DEVELOPERS PRIVATE LIMITED & ORS VSCHD DEVELOPER	Sec 60(5)	13-03-2024	Order missing vol1-1,to19 pages sign missing vol2-184,to214 sign missing	Adv_Sbatra
7355	5/3/2024	0710102086562023(No.of Docs 1)	0710102086562023/4	COMPANY PETITION IB (IBC)/637(ND)2023	KALPA COMMERCIAL LIMITED VS. MERATASK ENTERPRISES PRIVATE LIMITED	IBC under Sec 7	13-03-2024	book mandatory as per index and notary mismatched and delay order	trscompsecy
7357	13-10-2022	0710102060992022(No.of Docs 3)	0710102060992022/6	COMPANY PETITION (COMPANIES ACT)/131(ND)2022	PRAPHULLA MISRA VS. 1. NETCARROTS COM PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	13-03-2024	bookmarking mandatory and compliance Order missing	admin@lexfavios.com
7359	13-10-2022	0710102060992022(No.of Docs 3)	0710102060992022/6	COMPANY PETITION (COMPANIES ACT)/131(ND)2022	PRAPHULLA MISRA VS. 1. NETCARROTS COM PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	13-03-2024	bookmarking mandatory and compliance Order missing	admin@lexfavios.com
7361	30-06-2019	0710102016222019(No.of Docs 2)	0710102016222019/1	COMPANY PETITION (COMPANIES ACT)/00151(ND)2019	GLOBAL FIBRES AND FABRICS PRIVATE LIMITED	Application under any other provisions	13-03-2024	bookmarking mandatory, compliance Order missing on top of pdf	csnirbhaykumar
7363	30-06-2019	0710102016222019(No.of Docs 2)	0710102016222019/1	COMPANY PETITION (COMPANIES ACT)/00151(ND)2019	GLOBAL FIBRES AND FABRICS PRIVATE LIMITED	Application under any other provisions	13-03-2024	bookmarking mandatory, compliance Order missing on top of pdf	csnirbhaykumar
7365	26-02-2024	0710102010762024(No.of Docs 3)	0710102010762024/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/15(ND)2024	NEWZSTREET BROADCAST SERVICES PRIVATE LIMITED	Sec. 230-232, Sec 234	13-03-2024	bookmarking index missing Order missing need every pages sign missing affidavit	Mba@1234

7367	30-06-2019	0710102016222019(No.of Docs 2)	0710102016222019/1	COMPANY PETITION (COMPANIES ACT)/00151(ND)2019	GLOBAL FIBRES AND FABRICS PRIVATE LIMITED	Application under any other provisions	13-03-2024	bookmarking mandatory, compliance Order missing on top of pdf	csnirbhaykumar
7369	26-02-2024	0710102010762024(No.of Docs 3)	0710102010762024/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/15(ND)2024	NEWZSTREET BROADCAST SERVICES PRIVATE LIMITED	Sec. 230-232, Sec 234	13-03-2024	bookmarking index missing Order missing need every pages sign missing affidavit	Mba@1234
7371	5/3/2024	0710102047792023(No.of Docs 1)	0710102047792023/1	COMPANY PETITION IB (IBC)/527(ND)2023	RAJINDER KUMAR MITTAL VS. EDELWEISS ASSET RECONSTRUCTION COMPANY	Section 94(1)	13-03-2024	bookmarking mandatory index missing	Vidhisha
7373	30-06-2019	0710102016222019(No.of Docs 2)	0710102016222019/1	COMPANY PETITION (COMPANIES ACT)/00151(ND)2019	GLOBAL FIBRES AND FABRICS PRIVATE LIMITED	Application under any other provisions	13-03-2024	bookmarking mandatory, compliance Order missing on top of pdf	csnirbhaykumar
7375	5/3/2024	0710102018672024(No.of Docs 2)	0710102018672024/1	INTERLOCUTORY APPLICATION (I.B.C)/1125(PB)2024	GUJARAT OPERATIONAL CREDITORS ASSOCIATION VS. IDBI BANK LTD	Rule 11 of NCLT, 2016	12/3/2024	Order missing and affidavit missing	D&K Law
7377	1/3/2024	0710102009332024(No.of Docs 1)	0710102009332024/1	INTERLOCUTORY APPLICATION (I.B.C)/692(ND)2024	PANKAJ KUMAR SINGHAL VS. 1. DEPARTMENT OF TRADE AND TAXES THE ASSISTANT COMMISSIONER;	Sec 60(5)	12/3/2024	Oder delay	aprassociatesllp
7379	1/3/2024	0710102009332024(No.of Docs 1)	0710102009332024/1	INTERLOCUTORY APPLICATION (I.B.C)/692(ND)2024	PANKAJ KUMAR SINGHAL VS. 1. DEPARTMENT OF TRADE AND TAXES THE ASSISTANT COMMISSIONER;	Sec 60(5)	12/3/2024	Oder delay	aprassociatesllp
7381	1/3/2024	0710102009332024(No.of Docs 1)	0710102009332024/1	INTERLOCUTORY APPLICATION (I.B.C)/692(ND)2024	PANKAJ KUMAR SINGHAL VS. 1. DEPARTMENT OF TRADE AND TAXES THE ASSISTANT COMMISSIONER;	Sec 60(5)	12/3/2024	Oder delay	aprassociatesllp
7383	1/3/2024	0710102009332024(No.of Docs 1)	0710102009332024/1	INTERLOCUTORY APPLICATION (I.B.C)/692(ND)2024	PANKAJ KUMAR SINGHAL VS. 1. DEPARTMENT OF TRADE AND TAXES THE ASSISTANT COMMISSIONER;	Sec 60(5)	12/3/2024	Oder delay	aprassociatesllp
7385	4/3/2024	0710102102582023(No.of Docs 2)	0710102102582023/2	COMPANY PETITION IB (IBC)/757(ND)2023	MULTIPLIER BRAND SOLUTIONS PRIVATE LIMITED VS. AMAZON WHOLESALE (INDIA) PRIVATE LIMITED	IBC Under Sec 9	12/3/2024	bookmarking pagination numbering missing as per index Oder missing	JurisLink
7387	4/3/2024	0710102102582023(No.of Docs 2)	0710102102582023/2	COMPANY PETITION IB (IBC)/757(ND)2023	MULTIPLIER BRAND SOLUTIONS PRIVATE LIMITED VS. AMAZON WHOLESALE (INDIA) PRIVATE LIMITED	IBC Under Sec 9	12/3/2024	bookmarking pagination numbering missing as per index Oder missing	JurisLink
7389	4/3/2024	0710102102582023(No.of Docs 2)	0710102102582023/2	COMPANY PETITION IB (IBC)/757(ND)2023	MULTIPLIER BRAND SOLUTIONS PRIVATE LIMITED VS. AMAZON WHOLESALE (INDIA) PRIVATE LIMITED	IBC Under Sec 9	12/3/2024	bookmarking pagination numbering missing as per index Oder missing	JurisLink
7391	4/3/2024	0710102102582023(No.of Docs 2)	0710102102582023/2	COMPANY PETITION IB (IBC)/757(ND)2023	MULTIPLIER BRAND SOLUTIONS PRIVATE LIMITED VS. AMAZON WHOLESALE (INDIA) PRIVATE LIMITED	IBC Under Sec 9	12/3/2024	bookmarking pagination numbering missing as per index Oder missing	JurisLink

7393	31-10-2023	0710102095072023(No.of Docs 0)	0710102095072023/17	COMPANY PETITION IB (IBC)/711(ND)2023	JATALIA FINANCE COMPANY LIMITED VS. ADONIA SYSTEMS PRIVATE LIMITED	IBC under Sec 7	12/3/2024	bookmarking mandatory and date missing in vakalatnama	
7395	7/3/2024	0710102100152023(No.of Docs 1)	0710102100152023/1	COMPANY PETITION (COMPANIES ACT)/26(ND)2024	SANJEEV MURALI MOHAN VS. RAXA HEALTH INFORMATION SERVICES PRIVATE LIMITED	Sec. 59,Sec. 71(10),Sec. 73(4)	12/3/2024	bookmarking mandatory Order missing	123
7397	4/3/2024	0710102011372024(No.of Docs 1)	0710102011372024/1	COMPANY PETITION (COMPANIES ACT)/38(ND)2024	MR SANJIV CHOUDHARY VS. MIS ROSHANARA CLUB LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	11/3/2024	book marking mandatory as per index missing sign and true copy of every pages	Pratkmr11
7399	15-02-2024	0710102048952023(No.of Docs 1)	0710102048952023/2	COMPANY PETITION IB (IBC)/371(ND)2023	PRECISION FASHIONS LIMITED	IBC Section 59	11/3/2024	Oder delay and bookmarking pagination numbering missing as per index	JAYANTSOOD
7401	4/3/2024	0710102085572021(No.of Docs 2)	0710102085572021/7	INTERLOCUTORY APPLICATION (I.B.C)/5634(ND)2021	MANOJ KUNWAR VS. YOGESH SETHI	Sec 60(5),Rule 11 of NCLT, 2016	11/3/2024	bookmarking pagination numbering Wrong in index	niclegal
7403	4/3/2024	0710102018012024(No.of Docs 1)	0710102018012024/10	INTERLOCUTORY APPLICATION (I.B.C)/1077(ND)2024	RISHIPAL RUHIL VSROHIT SEHGAL	Sec 60(5)	11/3/2024	Oder missing	RIL ASSOCIATES & ADV
7405	5/3/2024	0710102102242023(No.of Docs 1)	0710102102242023/16	COMPANY PETITION IB (IBC)/764(ND)2023	ALPHA FERTILIZER (INDIA) PRIVATE LIMITED VS. RALPH AGRI SCIENCE PRIVATE LIMITED	IBC Under Sec 9	11/3/2024	pagination missing in book marking order missing of nclt.	vivek.nclt.in
7407	7/3/2024	0710102000052022(No.of Docs 2)	0710102000052022/3	COMPANY PETITION IB (IBC)/48(ND)2022	BANK OF BARODA THROUGH RESOLUTION PROFESSIONAL MR.PARAMJEET BHATIA VS. SANJAY MAHESHWARI	Section 95(1)	11/3/2024	bookmarking mandatory need every pages sign and Order delay	ds337052
7409	4/3/2024	0710102011682024(No.of Docs 1)	0710102011682024/2	CONTEMPT PETITION (IBC)/6(ND)2024	ASHISH SINGH VS. ASHISH SETH	Rule 11 of NCLT, 2016	11/3/2024	book marking mandatory as per index	namitha@samvidlegal.
7411	4/3/2024	0710102013612024(No.of Docs 1)	0710102013612024/1	INTERLOCUTORY APPLICATION (I.B.C)/879(ND)2024	RITU RASTOGI VS. DR. NAVEEN CHAUDHRI	Sec 60(5)	11/3/2024	order missing of nclt	Eshna Kumar
7413	7/3/2024	0710102000052022(No.of Docs 2)	0710102000052022/3	COMPANY PETITION IB (IBC)/48(ND)2022	BANK OF BARODA THROUGH RESOLUTION PROFESSIONAL MR.PARAMJEET BHATIA VS. SANJAY MAHESHWARI	Section 95(1)	11/3/2024	bookmarking mandatory need every pages sign and Order delay	ds337052
7415	7/3/2024	0710102000052022(No.of Docs 2)	0710102000052022/3	COMPANY PETITION IB (IBC)/48(ND)2022	BANK OF BARODA THROUGH RESOLUTION PROFESSIONAL MR.PARAMJEET BHATIA VS. SANJAY MAHESHWARI	Section 95(1)	11/3/2024	bookmarking mandatory need every pages sign and Order delay	ds337052
7417	5/3/2024	0710102105822023(No.of Docs 1)	0710102105822023/1	INTERLOCUTORY APPLICATION (I.B.C)/653(ND)2024	CLOUD9 APARTMENT OWNERS ASSOCIATION VS. SH. MOHIT GOYAL RESOLUTION PROFESSIONAL OF AADI BEST CONSORTIUM PRIVATE LIMITED	Sec 60(5)	11/3/2024	delay order of nclt	rakesh@12

7419	4/3/2024	0710102038002023(No.of Docs 2)	0710102038002023/7	COMPANY PETITION IB (IBC)/262(ND)2023	DECCANS SAFETY GLASS WORKS PRIVATELIMITED VS. ATS HOUSING PRIVATE LIMITED	IBC under Sec 7	11/3/2024	Oder missing	knlegal
7421	15-02-2024	0710102048952023(No.of Docs 1)	0710102048952023/2	COMPANY PETITION IB (IBC)/371(ND)2023	PRECISION FASHIONS LIMITED	IBC Section 59	11/3/2024	Oder delay and bookmarking pagination numbering missing as per index	JAYANTSOOD
7423	7/3/2024	0710102000052022(No.of Docs 2)	0710102000052022/3	COMPANY PETITION IB (IBC)/48(ND)2022	BANK OF BARODA THROUGH RESOLUTION PROFESSIONAL MR.PARAMJEET BHATIA VS. SANJAY MAHESHWARI	Section 95(1)	11/3/2024	bookmarking mandatory need every pages sign and Order delay	ds337052
7425	4/3/2024	0710102086562023(No.of Docs 1)	0710102086562023/2	COMPANY PETITION IB (IBC)/637(ND)2023	KALPA COMMERCIAL LIMITED VS. MERATASK ENTERPRISES PRIVATE LIMITED	IBC under Sec 7	11/3/2024	bookmarking mandatory affidavit notary mismatch Oder delay	trscompsecy
7427	7/3/2024	0710102000052022(No.of Docs 2)	0710102000052022/3	COMPANY PETITION IB (IBC)/48(ND)2022	BANK OF BARODA THROUGH RESOLUTION PROFESSIONAL MR.PARAMJEET BHATIA VS. SANJAY MAHESHWARI	Section 95(1)	11/3/2024	bookmarking mandatory need every pages sign and Order delay	ds337052
7429	15-02-2024	0710102048952023(No.of Docs 1)	0710102048952023/2	COMPANY PETITION IB (IBC)/371(ND)2023	PRECISION FASHIONS LIMITED	IBC Section 59	11/3/2024	Oder delay and bookmarking pagination numbering missing as per index	JAYANTSOOD
7431	5/3/2024	0710102102242023(No.of Docs 1)	0710102102242023/17	COMPANY PETITION IB (IBC)/764(ND)2023	ALPHA FERTILIZER (INDIA) PRIVATE LIMITED VS. RALPH AGRI SCIENCE PRIVATE LIMITED	IBC Under Sec 9	11/3/2024	pagination missing in book marking and order delay	vivek.nclt.in
7433	4/3/2024	0710102011502023(No.of Docs 2)	0710102011502023/6	COMPANY PETITION (COMPANIES ACT)/34(ND)2023	ARUN KAPOOR VS. FLOW SEAL DEVICES (INDIA) PRIVATELIMITED	Sec. 241(1),Sec. 242(4)	11/3/2024	order missing and affidavit missing	NKSLEGAL
7435	2/12/2023	0710102103542023(No.of Docs 0)	0710102103542023/2	COMPANY PETITION IB (IBC)/27(ND)2024	DSS HEALTHCARE PRIVATE LIMITED	IBC Section 59	11/3/2024	order missing of nclt	
7437	15-02-2024	0710102048952023(No.of Docs 1)	0710102048952023/2	COMPANY PETITION IB (IBC)/371(ND)2023	PRECISION FASHIONS LIMITED	IBC Section 59	11/3/2024	Oder delay and bookmarking pagination numbering missing as per index	JAYANTSOOD
7439	15-02-2024	0710102048952023(No.of Docs 1)	0710102048952023/2	COMPANY PETITION IB (IBC)/371(ND)2023	PRECISION FASHIONS LIMITED	IBC Section 59	11/3/2024	Oder delay and bookmarking pagination numbering missing as per index	JAYANTSOOD
7441	7/3/2024	0710102000052022(No.of Docs 2)	0710102000052022/3	COMPANY PETITION IB (IBC)/48(ND)2022	BANK OF BARODA THROUGH RESOLUTION PROFESSIONAL MR.PARAMJEET BHATIA VS. SANJAY MAHESHWARI	Section 95(1)	11/3/2024	bookmarking mandatory need every pages sign and Order delay	ds337052
7443	15-02-2024	0710102048952023(No.of Docs 1)	0710102048952023/2	COMPANY PETITION IB (IBC)/371(ND)2023	PRECISION FASHIONS LIMITED	IBC Section 59	11/3/2024	Oder delay and bookmarking pagination numbering missing as per index	JAYANTSOOD
7445	4/3/2024	0710102011502023(No.of Docs 2)	0710102011502023/6	COMPANY PETITION (COMPANIES ACT)/34(ND)2023	ARUN KAPOOR VS. FLOW SEAL DEVICES (INDIA) PRIVATELIMITED	Sec. 241(1),Sec. 242(4)	11/3/2024	order missing and affidavit missing	NKSLEGAL
7447	4/3/2024	0710102066312023(No.of Docs 2)	0710102066312023/3	INTERLOCUTORY APPLICATION (I.B.C)/4016(ND)2023	DINESH KUMAR GUPTA LIQUIDATOR VS. M/S CORAMANDEL ELECTRONICS	Sec 60(5)	11/3/2024	Oder delay and welfare ticket 25 missing in vakalatnama	VMLAWOFFICE

7449	4/3/2024	0710102011502023(No.of Docs 2)	0710102011502023/6	COMPANY PETITION (COMPANIES ACT)/34(ND)2023	ARUN KAPOOR VS. FLOW SEAL DEVICES (INDIA) PRIVATELIMITED	Sec. 241(1),Sec. 242(4)	11/3/2024	order missing and affidavit missing	NKSLEGAL
7451	4/3/2024	0710102011502023(No.of Docs 2)	0710102011502023/6	COMPANY PETITION (COMPANIES ACT)/34(ND)2023	ARUN KAPOOR VS. FLOW SEAL DEVICES (INDIA) PRIVATELIMITED	Sec. 241(1),Sec. 242(4)	11/3/2024	order missing and affidavit missing	NKSLEGAL
7453	7/3/2024	0710102000052022(No.of Docs 2)	0710102000052022/3	COMPANY PETITION IB (IBC)/48(ND)2022	BANK OF BARODA THROUGH RESOLUTION PROFESSIONAL MR.PARAMJEET BHATIA VS. SANJAY MAHESHWARI	Section 95(1)	11/3/2024	bookmarking mandatory need every pages sign and Order delay	ds337052
7455	7/3/2024	0710102000052022(No.of Docs 2)	0710102000052022/3	COMPANY PETITION IB (IBC)/48(ND)2022	BANK OF BARODA THROUGH RESOLUTION PROFESSIONAL MR.PARAMJEET BHATIA VS. SANJAY MAHESHWARI	Section 95(1)	11/3/2024	bookmarking mandatory need every pages sign and Order delay	ds337052
7457	4/3/2024	0710102035942022(No.of Docs 2)	0710102035942022/8	COMPANY PETITION IB (IBC)/357(ND)2022	SURESH SAREEN & ORS VS. INTERNATIONAL LAND DEVELOPERS PRIVATELIMITED	IBC under Sec 7	11/3/2024	bookmarking mandatory need every pages sign Oder missing	ishaan.george
7459	7/3/2024	0710102000052022(No.of Docs 2)	0710102000052022/3	COMPANY PETITION IB (IBC)/48(ND)2022	BANK OF BARODA THROUGH RESOLUTION PROFESSIONAL MR.PARAMJEET BHATIA VS. SANJAY MAHESHWARI	Section 95(1)	11/3/2024	bookmarking mandatory need every pages sign and Order delay	ds337052
7461	15-02-2024	0710102048952023(No.of Docs 1)	0710102048952023/2	COMPANY PETITION IB (IBC)/371(ND)2023	PRECISION FASHIONS LIMITED	IBC Section 59	11/3/2024	Oder delay and bookmarking pagination numbering missing as per index	JAYANTSOOD
7463	4/3/2024	0710102008492024(No.of Docs 2)	0710102008492024/1	INTERLOCUTORY APPLICATION (I.B.C)/389(ND)2024	ATS INFRASTRUCTURE LIMITED VSASSETS CARE & RECONSTRUCTION ENTERPRISE LIMITED	Rule 11 of NCLT, 2016	11/3/2024	oder missing of nclt	knlegal
7465	5/3/2024	0710102011642024(No.of Docs 1)	0710102011642024/1	INTERLOCUTORY APPLICATION (I.B.C)/891(ND)2024	ANIL KUMAR MITTAL VS. ATUL AGNIHOTRI	Application under any other provisions- IBC	11/3/2024	Order delay	mittalanil.ubi
7467	4/3/2024	0710102063462023(No.of Docs 1)	0710102063462023/4	INTERLOCUTORY APPLICATION (I.B.C)/5166(ND)2023	MOHIT KUMAR GUPTA VS. M/S BENCHMARK SUPPLY CHAIN SOLUTION PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	11/3/2024	bookmarking mandatory and Oder missing and welfare ticket 25 court 3rs fee missing in vakalatnama	snslegal
7469	15-02-2024	0710102048952023(No.of Docs 1)	0710102048952023/2	COMPANY PETITION IB (IBC)/371(ND)2023	PRECISION FASHIONS LIMITED	IBC Section 59	11/3/2024	Oder delay and bookmarking pagination numbering missing as per index	JAYANTSOOD
7471	15-02-2024	0710102048952023(No.of Docs 1)	0710102048952023/2	COMPANY PETITION IB (IBC)/371(ND)2023	PRECISION FASHIONS LIMITED	IBC Section 59	11/3/2024	Oder delay and bookmarking pagination numbering missing as per index	JAYANTSOOD
7473	16-10-2023	0710102098002022(No.of Docs 3)	0710102098002022/4	INTERLOCUTORY APPLICATION (I.B.C)/6377(PB)2022	MR. PARDEEP KUMAR SETHI VS. MR. VIVEK MALIK (SUSPENDED DIRECTOR OF THE CORPORATE DEBTOR)	Sec 66(1)	10/3/2024	date missing in vakalatnama	varshabanerjee

7475	16-10-2023	0710102098002022(No.of Docs 3)	0710102098002022/4	INTERLOCUTORY APPLICATION (I.B.C)/6377(PB)2022	MR. PARDEEP KUMAR SETHI VS. MR. VIVEK MALIK (SUSPENDED DIRECTOR OF THE CORPORATE DEBTOR)	Sec 66(1)	10/3/2024	date missing in vakalatnama	varshabanerjee
7477	16-10-2023	0710102098002022(No.of Docs 3)	0710102098002022/4	INTERLOCUTORY APPLICATION (I.B.C)/6377(PB)2022	MR. PARDEEP KUMAR SETHI VS. MR. VIVEK MALIK (SUSPENDED DIRECTOR OF THE CORPORATE DEBTOR)	Sec 66(1)	10/3/2024	date missing in vakalatnama	varshabanerjee
7479	2/3/2024	0710102091232022(No.of Docs 1)	0710102091232022/3	COMPANY PETITION IB (IBC)/878(PB)2022	IDBI BANK LIMITED VS. SMT SANGEETA AGARWAL	Section 95(1)	10/3/2024	pagination missing sign and true copy of all annexures and order missing of nclt	Skgarg-209
7481	5/3/2024	0710102075042023(No.of Docs 1)	0710102075042023/4	COMPANY PETITION IB (IBC)/543(ND)2023	KALPATARU POWER TRANSMISSION LIMITED VS. NEXGEN INFRACON PRIVATE LIMITED	IBC Under Sec 9	10/3/2024	REMOVE DOUBLE PAGE NUMBERING AND MISSING ANNEXURE B IN BOOK MARKING AND SIGN WITH TRUE COPY	SADAPURNA18
7483	5/3/2024	0710102075042023(No.of Docs 1)	0710102075042023/3	COMPANY PETITION IB (IBC)/543(ND)2023	KALPATARU POWER TRANSMISSION LIMITED VS. NEXGEN INFRACON PRIVATE LIMITED	IBC Under Sec 9	10/3/2024	order missing	SADAPURNA18
7485	2/3/2024	0710102091422022(No.of Docs 1)	0710102091422022/3	COMPANY PETITION IB (IBC)/879(PB)2022	IDBI BANK LIMITED VS. SANJIV AGARWAL	Section 95(1)	10/3/2024	pagination missing in bookmarking sign and true copy of every pages and order missing of nclt	Skgarg-209
7487	5/3/2024	0710102063942023(No.of Docs 2)	0710102063942023/2	COMPANY PETITION (COMPANIES ACT)/145(ND)2023	SONI KUMARI PATIL VS. 4N MALL PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	10/3/2024	improper book marking and require English translated copy of Hindi pages and paste court fee on blank side of vakalatanama	ypsharan1001
7489	2/3/2024	0710102091432022(No.of Docs 1)	0710102091432022/3	COMPANY PETITION IB (IBC)/8(PB)2023	IDBI BANK LIMITED VS. SATYA NARAIN AGARWAL	Section 95(1)	10/3/2024	pagination missing in book marking and order missing and sign and true copy require of all annexures	Skgarg-209
7491	22-02-2024	0710102170012019(No.of Docs 2)	0710102170012019/12	COMPANY PETITION IB (IBC)/237(ND)2020	KONE ELEVATOR INDIA PRIVATE LIMITED VS. THREE C FACILITY MANAGEMENT PRIVATE LIMITED	IBC Under Sec 9	10/3/2024	Order delay	shreyak05
7493	22-02-2024	0710102170012019(No.of Docs 2)	0710102170012019/12	COMPANY PETITION IB (IBC)/237(ND)2020	KONE ELEVATOR INDIA PRIVATE LIMITED VS. THREE C FACILITY MANAGEMENT PRIVATE LIMITED	IBC Under Sec 9	10/3/2024	Order delay	shreyak05
7495	23-09-2023	0710102082532023(No.of Docs 0)	0710102082532023/1	COMPANY APPEAL(COMPANIES ACT)/301(ND)2023	CAPITAL ICE FACTORY PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (1)	10/3/2024	book marking mandatory as per index	
7497	22-02-2024	0710102170012019(No.of Docs 2)	0710102170012019/12	COMPANY PETITION IB (IBC)/237(ND)2020	KONE ELEVATOR INDIA PRIVATE LIMITED VS. THREE C FACILITY MANAGEMENT PRIVATE LIMITED	IBC Under Sec 9	10/3/2024	Order delay	shreyak05
7499	22-02-2024	0710102170012019(No.of Docs 2)	0710102170012019/12	COMPANY PETITION IB (IBC)/237(ND)2020	KONE ELEVATOR INDIA PRIVATE LIMITED VS. THREE C FACILITY MANAGEMENT PRIVATE LIMITED	IBC Under Sec 9	10/3/2024	Order delay	shreyak05

7501	22-02-2024	0710102170012019(No.of Docs 2)	0710102170012019/12	COMPANY PETITION IB (IBC)/237(ND)2020	KONE ELEVATOR INDIA PRIVATE LIMITED VS. THREE C FACILITY MANAGEMENT PRIVATE LIMITED	IBC Under Sec 9	10/3/2024	Order delay	shreyak05
7503	22-02-2024	0710102170012019(No.of Docs 2)	0710102170012019/12	COMPANY PETITION IB (IBC)/237(ND)2020	KONE ELEVATOR INDIA PRIVATE LIMITED VS. THREE C FACILITY MANAGEMENT PRIVATE LIMITED	IBC Under Sec 9	10/3/2024	Order delay	shreyak05
7505	22-02-2024	0710102170012019(No.of Docs 2)	0710102170012019/12	COMPANY PETITION IB (IBC)/237(ND)2020	KONE ELEVATOR INDIA PRIVATE LIMITED VS. THREE C FACILITY MANAGEMENT PRIVATE LIMITED	IBC Under Sec 9	10/3/2024	Order delay	shreyak05
7507	2/3/2024	0710102084172022(No.of Docs 1)	0710102084172022/2	INTERLOCUTORY APPLICATION (I.B.C)/5372(ND)2022	CHIRAG SHAH LIQUIDATOR OF M/S HOTLINE CPT LIMITED	Sec 54(1)	10/3/2024	order missing of nclt	prateekkpk
7509	22-02-2024	0710102170012019(No.of Docs 2)	0710102170012019/12	COMPANY PETITION IB (IBC)/237(ND)2020	KONE ELEVATOR INDIA PRIVATE LIMITED VS. THREE C FACILITY MANAGEMENT PRIVATE LIMITED	IBC Under Sec 9	10/3/2024	Order delay	shreyak05
7511	29-02-2024	0710102084172022(No.of Docs 1)	0710102084172022/1	INTERLOCUTORY APPLICATION (I.B.C)/5372(ND)2022	CHIRAG SHAH LIQUIDATOR OF M/S HOTLINE CPT LIMITED	Sec 54(1)	10/3/2024	need order	prateekkpk
7513	22-02-2024	0710102170012019(No.of Docs 2)	0710102170012019/12	COMPANY PETITION IB (IBC)/237(ND)2020	KONE ELEVATOR INDIA PRIVATE LIMITED VS. THREE C FACILITY MANAGEMENT PRIVATE LIMITED	IBC Under Sec 9	10/3/2024	Order delay	shreyak05
7515	6/3/2024	0710102016832024(No.of Docs 7)	0710102016832024/3	RESTORED COMPANY PETITION (COMPANIES ACT)/1(ND)2024	ANAND MITTAL AND OTHERS VS. MAHESH MERCANDISE	Sec. 241(1)	10/3/2024	bookmarking mandatory Order missing need every pages sign welfare ticket 25rs missing in vakalatnama notary mismatch with affidavit 92,to 102,180,to226, 292,to295 pages not clear	D13602017
7517	6/3/2024	0710102038742022(No.of Docs 3)	0710102038742022/11	INTERLOCUTORY APPLICATION (I.B.C)/3875(ND)2022	HARVINDER SINGH RP KAY EM COPPER PVT LTD VSAKASH GOYAL & OTHERS	Application under any other provisions- IBC,Application under any other provisions- IBC,Sec 25(j)	10/3/2024	bookmarking as per index Order delay	SALUJA
7519	6/3/2024	0710102003292024(No.of Docs 1)	0710102003292024/1	INTERLOCUTORY APPLICATION (I.B.C)/332(ND)2024	DEVINDER KUMAR RESOLUTION PROFESSIONAL VSHOMI	Application under any other provisions- IBC	10/3/2024	Order delay	rashigupta
7521	2/3/2024	0710102052462023(No.of Docs 1)	0710102052462023/1	COMPANY PETITION (COMPANIES ACT)/130(ND)2023	P & R INFRAPROJECTS LIMITED VS. MINISTRY OF CORPORATE AFFAIRS	Sec. 131(1)	10/3/2024	do pagination according to index order missing of nclt	kvjindal
7523	2/3/2024	0710102052462023(No.of Docs 1)	0710102052462023/1	COMPANY PETITION (COMPANIES ACT)/130(ND)2023	P & R INFRAPROJECTS LIMITED VS. MINISTRY OF CORPORATE AFFAIRS	Sec. 131(1)	10/3/2024	do pagination according to index order missing of nclt	kvjindal

7525	2/3/2024	0710102052462023(No.of Docs 1)	0710102052462023/1	COMPANY PETITION (COMPANIES ACT)/130(ND)2023	P & R INFRAPROJECTS LIMITED VS. MINISTRY OF CORPORATE AFFAIRS	Sec. 131(1)	10/3/2024	do pagination according to index order missing of nclt	kvjindal
7527	29-02-2024	0710102040232023(No.of Docs 1)	0710102040232023/2	CONTEMPT PETITION (IBC)/41(ND)2023	ARTI BALUJA VSAAYUSH FOOD AND HERBS LIMITED	Rule 11 of NCLT, 2016	10/3/2024	book marking mandatory as per index and need order of nclt	IRPARTI
7529	6/3/2024	0710102102622019(No.of Docs 2)	0710102102622019/34	COMPANY PETITION IB (IBC)/1744(ND)2019	SYNDICATE BANK VS. BULLAND BUILDTECH PRIVATE LIMITED	IBC under Sec 7	10/3/2024	bookmarking mandatory Order missing notary mismatch with affidavit	Shruti Goyal
7531	2/3/2024	0710102052462023(No.of Docs 1)	0710102052462023/1	COMPANY PETITION (COMPANIES ACT)/130(ND)2023	P & R INFRAPROJECTS LIMITED VS. MINISTRY OF CORPORATE AFFAIRS	Sec. 131(1)	10/3/2024	do pagination according to index order missing of nclt	kvjindal
7533	2/3/2024	0710102052462023(No.of Docs 1)	0710102052462023/1	COMPANY PETITION (COMPANIES ACT)/130(ND)2023	P & R INFRAPROJECTS LIMITED VS. MINISTRY OF CORPORATE AFFAIRS	Sec. 131(1)	10/3/2024	do pagination according to index order missing of nclt	kvjindal
7535	2/3/2024	0710102052462023(No.of Docs 1)	0710102052462023/1	COMPANY PETITION (COMPANIES ACT)/130(ND)2023	P & R INFRAPROJECTS LIMITED VS. MINISTRY OF CORPORATE AFFAIRS	Sec. 131(1)	10/3/2024	do pagination according to index order missing of nclt	kvjindal
7537	6/3/2024	0710102003252024(No.of Docs 1)	0710102003252024/1	COMPANY PETITION (COMPANIES ACT)/10(ND)2024	PRAMOD CHHIKARA VS. RAMANJIT KAUR	Sec. 241(1),Sec. 242(4),Sec. 244(1)	10/3/2024	bookmarking mandatory and Order missing	deepen_hooda
7539	17-01-2024	0710102006992024(No.of Docs 0)	0710102006992024/1	INTERLOCUTORY APPLICATION (I.B.C)/769(ND)2024	GAMMON ENGINEERS & CONTRACTORS PRIVATE LIMITED	Sec 60(5)	10/3/2024	incomplete file	
7541	2/3/2024	0710102052462023(No.of Docs 1)	0710102052462023/1	COMPANY PETITION (COMPANIES ACT)/130(ND)2023	P & R INFRAPROJECTS LIMITED VS. MINISTRY OF CORPORATE AFFAIRS	Sec. 131(1)	10/3/2024	do pagination according to index order missing of nclt	kvjindal
7543	2/3/2024	0710102052462023(No.of Docs 1)	0710102052462023/1	COMPANY PETITION (COMPANIES ACT)/130(ND)2023	P & R INFRAPROJECTS LIMITED VS. MINISTRY OF CORPORATE AFFAIRS	Sec. 131(1)	10/3/2024	do pagination according to index order missing of nclt	kvjindal
7545	2/3/2024	0710102052462023(No.of Docs 1)	0710102052462023/1	COMPANY PETITION (COMPANIES ACT)/130(ND)2023	P & R INFRAPROJECTS LIMITED VS. MINISTRY OF CORPORATE AFFAIRS	Sec. 131(1)	10/3/2024	do pagination according to index order missing of nclt	kvjindal
7547	1/3/2024	0710102002572022(No.of Docs 2)	0710102002572022/28	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/15(ND)2022	PLG CONSTRUCTION PVT LTD VS. GUPTA COMMODITIES PVT.LTD	Sec. 230-232 - Second Motion	10/3/2024	order missing	admin@chandhiok.com
7549	1/3/2024	0710102002572022(No.of Docs 2)	0710102002572022/28	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/15(ND)2022	PLG CONSTRUCTION PVT LTD VS. GUPTA COMMODITIES PVT.LTD	Sec. 230-232 - Second Motion	10/3/2024	order missing	admin@chandhiok.com

7551	1/3/2024	0710102002572022(No.of Docs 2)	0710102002572022/28	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/15(ND)2022	PLG CONSTRUCTION PVT LTD VS. GUPTA COMMODITIES PVT.LTD	Sec. 230-232 - Second Motion	10/3/2024	order missing	admin@chandhiok.com
7553	1/3/2024	0710102002572022(No.of Docs 2)	0710102002572022/28	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/15(ND)2022	PLG CONSTRUCTION PVT LTD VS. GUPTA COMMODITIES PVT.LTD	Sec. 230-232 - Second Motion	10/3/2024	order missing	admin@chandhiok.com
7555	6/3/2024	0710102108222023(No.of Docs 2)	0710102108222023/1	TRANSFER APPLICATION/3(PB)2024	GRID COMMERCIAL PRIVATE LIMITED VS. DEEPKIRAN ENGINEERS AND CONTRACTOR PRIVATE LIMITED	Rule16(d),NCLT Rules,2016	10/3/2024	bookmarking mandatory Order missing and affidavit	mmconclt
7557	1/9/2023	0710102076542023(No.of Docs 0)	0710102076542023/6	COMPANY PETITION IB (IBC)/607(PB)2023	PROPLARITY INFRATECH PRIVATE LIMITED VS. SKYHIGH TECHNOBUILD PRIVATE LIMITED	IBC under Sec 7	10/3/2024	affidavit notary with mismatch and Oder missing	
7559	2/3/2024	0710102094282023(No.of Docs 1)	0710102094282023/3	COMPANY PETITION IB (IBC)/715(ND)2023	KULDEEP KUMAR CONTRACTORS VS. NBCC (INDIA) LIMITED	IBC Under Sec 9	10/3/2024	pagination missing as per index order require.	rajneesh.chopra
7561	2/3/2024	0710102065452022(No.of Docs 2)	0710102065452022/13	COMPANY PETITION IB (IBC)/680(ND)2022	RAJA BHOJ VS. RELIGARE FINVEST LTD	Section 94(1)	10/3/2024	pages 1 to 7 and 47 sign with true copy require order of nclt	KAYconnect
7563	4/3/2024	0710102005412021(No.of Docs 1)	0710102005412021/25	COMPANY PETITION IB (IBC)/85(ND)2021	G K CRYSTAL HOMES VS. ANSAL LOTUS MELANGE PROJECTS PVT. LTD.	IBC Under Sec 9	10/3/2024	file is not proper uploaded	baldevbadhra
7565	16-10-2023	0710102098002022(No.of Docs 3)	0710102098002022/4	INTERLOCUTORY APPLICATION (I.B.C)/6377(PB)2022	MR. PARDEEP KUMAR SETHI VS. MR. VIVEK MALIK (SUSPENDED DIRECTOR OF THE CORPORATE DEBTOR)	Sec 66(1)	10/3/2024	date missing in vakalatnama	varshabanerjee
7567	6/3/2024	0710102041372023(No.of Docs 2)	0710102041372023/9	INTERLOCUTORY APPLICATION (I.B.C)/3577(ND)2023	MR. DEBASHIS NANDA	Sec 30	9/3/2024	Order missing bookmarking pagination numbering missing as per index missing in bookmarking	Atulbhatia
7569	7/2/2024	0710102102802023(No.of Docs 1)	0710102102802023/1	TRANSFER APPLICATION (IBC)/4(PB)2024	VIJENDER SHARMA VS. SH. NENSHI LADHABHAI SHAH	Rule16(d),NCLT Rules,2016 IBC	9/3/2024	require order	Vijender2020
7571	7/2/2024	0710102102802023(No.of Docs 1)	0710102102802023/1	TRANSFER APPLICATION (IBC)/4(PB)2024	VIJENDER SHARMA VS. SH. NENSHI LADHABHAI SHAH	Rule16(d),NCLT Rules,2016 IBC	9/3/2024	require order	Vijender2020
7573	7/2/2024	0710102102802023(No.of Docs 1)	0710102102802023/1	TRANSFER APPLICATION (IBC)/4(PB)2024	VIJENDER SHARMA VS. SH. NENSHI LADHABHAI SHAH	Rule16(d),NCLT Rules,2016 IBC	9/3/2024	require order	Vijender2020
7575	29-02-2024	0710102094322023(No.of Docs 2)	0710102094322023/3	TRANSFER APPLICATION (IBC)/71(PB)2023	ARSHIYA LIMITED VS. AXIS BANK LIMITED	Rule16(d),NCLT Rules,2016 IBC	9/3/2024	require order	himanshu satija
7577	7/2/2024	0710102102802023(No.of Docs 1)	0710102102802023/1	TRANSFER APPLICATION (IBC)/4(PB)2024	VIJENDER SHARMA VS. SH. NENSHI LADHABHAI SHAH	Rule16(d),NCLT Rules,2016 IBC	9/3/2024	require order	Vijender2020
7579	7/2/2024	0710102102802023(No.of Docs 1)	0710102102802023/1	TRANSFER APPLICATION (IBC)/4(PB)2024	VIJENDER SHARMA VS. SH. NENSHI LADHABHAI SHAH	Rule16(d),NCLT Rules,2016 IBC	9/3/2024	require order	Vijender2020
7581	6/3/2024	0710102041372023(No.of Docs 2)	0710102041372023/9	INTERLOCUTORY APPLICATION (I.B.C)/3577(ND)2023	MR. DEBASHIS NANDA	Sec 30	9/3/2024	Order missing bookmarking pagination numbering missing as per index missing in bookmarking	Atulbhatia

7583	1/3/2024	0710102067362023(No.of Docs 2)	0710102067362023/4	INTERLOCUTORY APPLICATION (I.B.C)/435(ND)2024	SHIV NANDAN SHARMA RESOLUTION PROFESSIONAL VS. SANJAY BANSAL	Application under any other provisions- IBC,Sec. 45 (1)	9/3/2024	Oder missing	DiwanSingh
7585	7/2/2024	0710102102802023(No.of Docs 1)	0710102102802023/1	TRANSFER APPLICATION (IBC)/4(PB)2024	VIJENDER SHARMA VS. SH. NENSHI LADHABHAI SHAH	Rule16(d),NCLT Rules,2016 IBC	9/3/2024	require order	Vijender2020
7587	14-07-2023	0710102061282023(No.of Docs 0)	0710102061282023/2	INTERLOCUTORY APPLICATION (I.B.C)/3936(ND)2023	NARESH KUMAR MUNJAL VS. MR. PRAVIN KUMAR MALHOTRA	19(2)	9/3/2024	bookmarking pagination numbering as per index need every pages sign and true copy missing	
7589	7/2/2024	0710102102802023(No.of Docs 1)	0710102102802023/1	TRANSFER APPLICATION (IBC)/4(PB)2024	VIJENDER SHARMA VS. SH. NENSHI LADHABHAI SHAH	Rule16(d),NCLT Rules,2016 IBC	9/3/2024	require order	Vijender2020
7591	22-02-2024	0710102009802024(No.of Docs 1)	0710102009802024/1	INTERLOCUTORY APPLICATION (I.B.C)/546(ND)2024	BINOD KUMAR SINGH	Application under any other provisions- IBC	9/3/2024	Order missing index missing in bookmarking	shagunnclt06
7593	22-02-2024	0710102009802024(No.of Docs 1)	0710102009802024/1	INTERLOCUTORY APPLICATION (I.B.C)/546(ND)2024	BINOD KUMAR SINGH	Application under any other provisions- IBC	9/3/2024	Order missing index missing in bookmarking	shagunnclt06
7595	22-02-2024	0710102009802024(No.of Docs 1)	0710102009802024/1	INTERLOCUTORY APPLICATION (I.B.C)/546(ND)2024	BINOD KUMAR SINGH	Application under any other provisions- IBC	9/3/2024	Order missing index missing in bookmarking	shagunnclt06
7597	7/2/2024	0710102102802023(No.of Docs 1)	0710102102802023/1	TRANSFER APPLICATION (IBC)/4(PB)2024	VIJENDER SHARMA VS. SH. NENSHI LADHABHAI SHAH	Rule16(d),NCLT Rules,2016 IBC	9/3/2024	require order	Vijender2020
7599	22-02-2024	0710102009802024(No.of Docs 1)	0710102009802024/1	INTERLOCUTORY APPLICATION (I.B.C)/546(ND)2024	BINOD KUMAR SINGH	Application under any other provisions- IBC	9/3/2024	Order missing index missing in bookmarking	shagunnclt06
7601	22-02-2024	0710102081942023(No.of Docs 2)	0710102081942023/1	INTERLOCUTORY APPLICATION (I.B.C)/5448(ND)2023	ASHMEET SINGH BHATIA VS. KONE ELEVATOR INDIA PRIVATE LIMITED	Sec 60(5)	9/3/2024	Oder missing	kunal kher
7603	22-02-2024	0710102081942023(No.of Docs 2)	0710102081942023/1	INTERLOCUTORY APPLICATION (I.B.C)/5448(ND)2023	ASHMEET SINGH BHATIA VS. KONE ELEVATOR INDIA PRIVATE LIMITED	Sec 60(5)	9/3/2024	Oder missing	kunal kher
7605	22-02-2024	0710102081942023(No.of Docs 2)	0710102081942023/1	INTERLOCUTORY APPLICATION (I.B.C)/5448(ND)2023	ASHMEET SINGH BHATIA VS. KONE ELEVATOR INDIA PRIVATE LIMITED	Sec 60(5)	9/3/2024	Oder missing	kunal kher
7607	22-02-2024	0710102081942023(No.of Docs 2)	0710102081942023/1	INTERLOCUTORY APPLICATION (I.B.C)/5448(ND)2023	ASHMEET SINGH BHATIA VS. KONE ELEVATOR INDIA PRIVATE LIMITED	Sec 60(5)	9/3/2024	Oder missing	kunal kher
7609	5/3/2024	0710102108672023(No.of Docs 2)	0710102108672023/3	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/6(ND)2024	BIRD CONSULTANCY SERVICES PRIVATE LIMITED	Sub-section (I) of section 230	9/3/2024	order missing of nclt	hirakmk
7611	22-02-2024	0710102009802024(No.of Docs 1)	0710102009802024/1	INTERLOCUTORY APPLICATION (I.B.C)/546(ND)2024	BINOD KUMAR SINGH	Application under any other provisions- IBC	9/3/2024	Order missing index missing in bookmarking	shagunnclt06
7613	4/3/2024	0710102084222022(No.of Docs 2)	0710102084222022/9	COMPANY PETITION (COMPANIES ACT)/215(ND)2022	INTERNATIONAL TEXTILE RECYCLING AG VS. OM SIDDH VINAYAK IMPEX PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1),Sec 241 (2)	9/3/2024	Oder missing	sonuchaudhary
7615	1/3/2024	0710102067362023(No.of Docs 2)	0710102067362023/2	INTERLOCUTORY APPLICATION (I.B.C)/435(ND)2024	SHIV NANDAN SHARMA RESOLUTION PROFESSIONAL VS. SANJAY BANSAL	Application under any other provisions- IBC,Sec. 45 (1)	9/3/2024	Oder missing and 1rs court fee missing in vakalatnama	advakshit

7617	4/3/2024	0710102082272023(No.of Docs 2)	0710102082272023/5	INTERLOCUTORY APPLICATION (I.B.C)/5200(ND)2023	MANOJ KUNWAR VS. YOGESH SETHI	Sec 60(5)	9/3/2024	bookmarking pagination numbering Wrong in index	niclegal
7619	29-02-2024	0710102104592023(No.of Docs 1)	0710102104592023/1	INTERLOCUTORY APPLICATION (I.B.C)/635(ND)2024	KAMALL AHUJA VS. ASSISTANT COMMISISONER	Sec 60(5)	9/3/2024	bookmarking pagination numbering missing as per index	kamall.lawmax
7621	22-02-2024	0710102009802024(No.of Docs 1)	0710102009802024/1	INTERLOCUTORY APPLICATION (I.B.C)/546(ND)2024	BINOD KUMAR SINGH	Application under any other provisions- IBC	9/3/2024	Order missing index missing in bookmarking	shagunnclt06
7623	1/3/2024	0710102067362023(No.of Docs 1)	0710102067362023/3	INTERLOCUTORY APPLICATION (I.B.C)/435(ND)2024	SHIV NANDAN SHARMA RESOLUTION PROFESSIONAL VS. SANJAY BANSAL	Application under any other provisions- IBC,Sec. 45 (1)	9/3/2024	incomplete file	DiwanSingh
7625	22-02-2024	0710102009802024(No.of Docs 1)	0710102009802024/1	INTERLOCUTORY APPLICATION (I.B.C)/546(ND)2024	BINOD KUMAR SINGH	Application under any other provisions- IBC	9/3/2024	Order missing index missing in bookmarking	shagunnclt06
7627	6/3/2024	0710102041372023(No.of Docs 2)	0710102041372023/9	INTERLOCUTORY APPLICATION (I.B.C)/3577(ND)2023	MR. DEBASHIS NANDA	Sec 30	9/3/2024	Order missing bookmarking pagination numbering missing as per index missing in bookmarking	Atulbhatia
7629	6/3/2024	0710102041372023(No.of Docs 2)	0710102041372023/9	INTERLOCUTORY APPLICATION (I.B.C)/3577(ND)2023	MR. DEBASHIS NANDA	Sec 30	9/3/2024	Order missing bookmarking pagination numbering missing as per index missing in bookmarking	Atulbhatia
7631	7/2/2024	0710102102802023(No.of Docs 1)	0710102102802023/1	TRANSFER APPLICATION (IBC)/4(PB)2024	VIJENDER SHARMA VS. SH. NENSHI LADHABHAI SHAH	Rule16(d),NCLT Rules,2016 IBC	9/3/2024	require order	Vijender2020
7633	29-02-2024	0710102099142023(No.of Docs 2)	0710102099142023/1	INTERLOCUTORY APPLICATION (I.B.C)/6163(ND)2023	STANDAR CHARTERED BANK VS. WOOLWAYS INDIA LIMITD	Application under any other provisions- IBC	9/3/2024	book marking mandatory as per index and require nclt order	SBD@IP606
7635	29-02-2024	0710102095332023(No.of Docs 1)	0710102095332023/1	COMPANY PETITION IB (IBC)/55(ND)2024	GLOBE FINCAP LIMITED. VS. ALPS MOTOR FINANCE LIMITED	IBC under Sec 7	9/3/2024	require sign with true copy of all annexures and delay order	9910040471
7637	22-02-2024	0710102009802024(No.of Docs 1)	0710102009802024/1	INTERLOCUTORY APPLICATION (I.B.C)/546(ND)2024	BINOD KUMAR SINGH	Application under any other provisions- IBC	9/3/2024	Order missing index missing in bookmarking	shagunnclt06
7639	22-02-2024	0710102009802024(No.of Docs 1)	0710102009802024/1	INTERLOCUTORY APPLICATION (I.B.C)/546(ND)2024	BINOD KUMAR SINGH	Application under any other provisions- IBC	9/3/2024	Order missing index missing in bookmarking	shagunnclt06
7641	21-02-2024	0710102070352023(No.of Docs 2)	0710102070352023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/288(ND)2023	GHAZIABAD ENGINEERING CO. PVT. LTD VS. REGISTRAR OF COMPANIES	Section 420	8/3/2024	Oder missing	84@YOGESH.123
7643	20-02-2024	0710102077062023(No.of Docs 2)	0710102077062023/3	COMPANY APPLICATION(COMPANIES ACT)/361(ND)2023	MONA AGARWAL VS. SOHINI AGGARWAL SAMA	Section 420	8/3/2024	Oder missing	84@YOGESH.123
7645	20-02-2024	0710102077062023(No.of Docs 2)	0710102077062023/3	COMPANY APPLICATION(COMPANIES ACT)/361(ND)2023	MONA AGARWAL VS. SOHINI AGGARWAL SAMA	Section 420	8/3/2024	Oder missing	84@YOGESH.123
7647	21-02-2024	0710102070352023(No.of Docs 2)	0710102070352023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/288(ND)2023	GHAZIABAD ENGINEERING CO. PVT. LTD VS. REGISTRAR OF COMPANIES	Section 420	8/3/2024	Oder missing	84@YOGESH.123

7649	6/3/2024	0710102076912022(No.of Docs 1)	0710102076912022/11	COMPANY PETITION IB (IBC)/702(ND)2022	EDELWEISS ASSET RECONSTRUCTION COM LIMITED VS. ORIENTAL TRIMEX LIMITED	IBC under Sec 7	8/3/2024	bookmarking mandatory Order missing	lex.corpn@gmail.com
7651	20-02-2024	0710102077062023(No.of Docs 2)	0710102077062023/3	COMPANY APPLICATION(COMPANIES ACT)/361(ND)2023	MONA AGARWAL VS. SOHINI AGGARWAL SAMA	Section 420	8/3/2024	Oder missing	84@YOGESH.123
7653	13-02-2024	0710102079682023(No.of Docs 2)	0710102079682023/5	COMPANY PETITION IB (IBC)/569(ND)2023	ASK TRUSTEESHIP SERVICES PRIVATE LIMITED AND ORS. VS. ATS HEIGHTS PRIVATE LIMITED	IBC under Sec 7	8/3/2024	Oder missing	knlegal
7655	13-02-2024	0710102079682023(No.of Docs 2)	0710102079682023/5	COMPANY PETITION IB (IBC)/569(ND)2023	ASK TRUSTEESHIP SERVICES PRIVATE LIMITED AND ORS. VS. ATS HEIGHTS PRIVATE LIMITED	IBC under Sec 7	8/3/2024	Oder missing	knlegal
7657	13-02-2024	0710102079682023(No.of Docs 2)	0710102079682023/5	COMPANY PETITION IB (IBC)/569(ND)2023	ASK TRUSTEESHIP SERVICES PRIVATE LIMITED AND ORS. VS. ATS HEIGHTS PRIVATE LIMITED	IBC under Sec 7	8/3/2024	Oder missing	knlegal
7659	22-01-2024	0710102003872024(No.of Docs 2)	0710102003872024/1	INTERLOCUTORY APPLICATION (I.B.C)/147(ND)2024	1. RUDRA HOME BUYERS WELFARE ASSOSCIATION (THROUGH ITS GEN SECRETARY) HOUSE NO. B-23 3RDFLOOR VS. 1. PRITI RAWAT PANDEY W/O UMANTH PANDEY AGED ABOUT 51 YEARS ALLOTEE OF FLAT NO. C-0305 KBNOWS APARTMENT R/O H NO. 602SUKH SHANTI APARTMENT SECTOR 56GH 15 GURGAON 122003	Application under any other provisions- IBC	8/3/2024	Oder delay need every pages sign	aaryan@sasttralegal
7661	22-01-2024	0710102003872024(No.of Docs 2)	0710102003872024/1	INTERLOCUTORY APPLICATION (I.B.C)/147(ND)2024	1. RUDRA HOME BUYERS WELFARE ASSOSCIATION (THROUGH ITS GEN SECRETARY) HOUSE NO. B-23 3RDFLOOR VS. 1. PRITI RAWAT PANDEY W/O UMANTH PANDEY AGED ABOUT 51 YEARS ALLOTEE OF FLAT NO. C-0305 KBNOWS APARTMENT R/O H NO. 602SUKH SHANTI APARTMENT SECTOR 56GH 15 GURGAON 122003	Application under any other provisions- IBC	8/3/2024	Oder delay need every pages sign	aaryan@sasttralegal
7663	28-02-2024	0710102049172022(No.of Docs 2)	0710102049172022/6	INTERLOCUTORY APPLICATION (I.B.C)/4814(ND)2022	NILESH SHARMA VSAJAY GUPTA	Application under any other provisions- IBC	8/3/2024	sign and true copy of every page	arpitkumar
7665	17-02-2024	0710102024582023(No.of Docs 2)	0710102024582023/2	INTERLOCUTORY APPLICATION (I.B.C)/1746(ND)2023	INDIABULLS HOUSING FINANCE LIMITED VS. TDI INFRASTRUCTURE LIMITED	Rule 11 of NCLT, 2016	8/3/2024	Order delay	rajeev1124

7667	17-02-2024	0710102024582023(No.of Docs 2)	0710102024582023/2	INTERLOCUTORY APPLICATION (I.B.C)/1746(ND)2023	INDIABULLS HOUSING FINANCE LIMITED VS. TDI INFRASTRUCTURE LIMITED	Rule 11 of NCLT, 2016	8/3/2024	Order delay	rajeev1124
7669	17-02-2024	0710102024582023(No.of Docs 2)	0710102024582023/2	INTERLOCUTORY APPLICATION (I.B.C)/1746(ND)2023	INDIABULLS HOUSING FINANCE LIMITED VS. TDI INFRASTRUCTURE LIMITED	Rule 11 of NCLT, 2016	8/3/2024	Order delay	rajeev1124
7671	17-02-2024	0710102024582023(No.of Docs 2)	0710102024582023/2	INTERLOCUTORY APPLICATION (I.B.C)/1746(ND)2023	INDIABULLS HOUSING FINANCE LIMITED VS. TDI INFRASTRUCTURE LIMITED	Rule 11 of NCLT, 2016	8/3/2024	Order delay	rajeev1124
7673	22-01-2024	0710102003872024(No.of Docs 2)	0710102003872024/1	INTERLOCUTORY APPLICATION (I.B.C)/147(ND)2024	1. RUDRA HOME BUYERS WELFARE ASSOSCIATION (THROUGH ITS GEN SECRETARY) HOUSE NO. B-23 3RDFLOOR VS. 1. PRITI RAWAT PANDEY W/O UMANTH PANDEY AGED ABOUT 51 YEARS ALLOTEE OF FLAT NO. C-0305 KBNOWS APARTMENT R/O H NO. 602SUKH SHANTI APARTMENT SECTOR 56GH 15 GURGAON 122003	Application under any other provisions- IBC	8/3/2024	Oder delay need every pages sign	aaryan@sasttralegal
7675	1/3/2024	0710102103052023(No.of Docs 2)	0710102103052023/3	INTERLOCUTORY APPLICATION (I.B.C)/6383(ND)2023	DEBASIS NANDA LIQUIDATOR OF SHRI LAL MAHAL LTD. (NOW NUTRIONEX MANUFACTURERS LIMITED) VS. M/S. SPARK ENERGY REPRESENTED BY MR. S.M.ASHOK	Application under any other provisions- IBC	8/3/2024	bookmarking pagination numbering missing as per index and Oder missing	angadmehta
7677	17-02-2024	0710102024582023(No.of Docs 2)	0710102024582023/2	INTERLOCUTORY APPLICATION (I.B.C)/1746(ND)2023	INDIABULLS HOUSING FINANCE LIMITED VS. TDI INFRASTRUCTURE LIMITED	Rule 11 of NCLT, 2016	8/3/2024	Order delay	rajeev1124
7679	7/3/2024	0710102041412023(No.of Docs 1)	0710102041412023/11	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/39(ND)2023	LEISURE CORP PRIVATE LIMITED	Sec. 230-232 - Second Motion	8/3/2024	anniexure not mention in index, page no. missing in annexure pages ,	PRALaw
7681	17-02-2024	0710102024582023(No.of Docs 2)	0710102024582023/2	INTERLOCUTORY APPLICATION (I.B.C)/1746(ND)2023	INDIABULLS HOUSING FINANCE LIMITED VS. TDI INFRASTRUCTURE LIMITED	Rule 11 of NCLT, 2016	8/3/2024	Order delay	rajeev1124
7683	17-02-2024	0710102024582023(No.of Docs 2)	0710102024582023/2	INTERLOCUTORY APPLICATION (I.B.C)/1746(ND)2023	INDIABULLS HOUSING FINANCE LIMITED VS. TDI INFRASTRUCTURE LIMITED	Rule 11 of NCLT, 2016	8/3/2024	Order delay	rajeev1124

7685	22-01-2024	0710102003872024(No.of Docs 2)	0710102003872024/1	INTERLOCUTORY APPLICATION (I.B.C)/147(ND)2024	1. RUDRA HOME BUYERS WELFARE ASSOSCIATION (THROUGH ITS GEN SECRETARY) HOUSE NO. B-23 3RDFLOOR VS. 1. PRITI RAWAT PANDEY W/O UMANTH PANDEY AGED ABOUT 51 YEARS ALLOTEE OF FLAT NO. C-0305 KBNOWS APARTMENT R/O H NO. 602SUKH SHANTI APARTMENT SECTOR 56GH 15 GURGAON 122003	Application under any other provisions- IBC	8/3/2024	Oder delay need every pages sign	aaryan@sasttralegal
7687	22-01-2024	0710102003872024(No.of Docs 2)	0710102003872024/1	INTERLOCUTORY APPLICATION (I.B.C)/147(ND)2024	1. RUDRA HOME BUYERS WELFARE ASSOSCIATION (THROUGH ITS GEN SECRETARY) HOUSE NO. B-23 3RDFLOOR VS. 1. PRITI RAWAT PANDEY W/O UMANTH PANDEY AGED ABOUT 51 YEARS ALLOTEE OF FLAT NO. C-0305 KBNOWS APARTMENT R/O H NO. 602SUKH SHANTI APARTMENT SECTOR 56GH 15 GURGAON 122003	Application under any other provisions- IBC	8/3/2024	Oder delay need every pages sign	aaryan@sasttralegal
7689	22-01-2024	0710102003872024(No.of Docs 2)	0710102003872024/1	INTERLOCUTORY APPLICATION (I.B.C)/147(ND)2024	1. RUDRA HOME BUYERS WELFARE ASSOSCIATION (THROUGH ITS GEN SECRETARY) HOUSE NO. B-23 3RDFLOOR VS. 1. PRITI RAWAT PANDEY W/O UMANTH PANDEY AGED ABOUT 51 YEARS ALLOTEE OF FLAT NO. C-0305 KBNOWS APARTMENT R/O H NO. 602SUKH SHANTI APARTMENT SECTOR 56GH 15 GURGAON 122003	Application under any other provisions- IBC	8/3/2024	Oder delay need every pages sign	aaryan@sasttralegal
7691	17-02-2024	0710102024582023(No.of Docs 2)	0710102024582023/2	INTERLOCUTORY APPLICATION (I.B.C)/1746(ND)2023	INDIABULLS HOUSING FINANCE LIMITED VS. TDI INFRASTRUCTURE LIMITED	Rule 11 of NCLT, 2016	8/3/2024	Order delay	rajeev1124
7693	17-02-2024	0710102024582023(No.of Docs 2)	0710102024582023/2	INTERLOCUTORY APPLICATION (I.B.C)/1746(ND)2023	INDIABULLS HOUSING FINANCE LIMITED VS. TDI INFRASTRUCTURE LIMITED	Rule 11 of NCLT, 2016	8/3/2024	Order delay	rajeev1124
7695	17-02-2024	0710102024582023(No.of Docs 2)	0710102024582023/2	INTERLOCUTORY APPLICATION (I.B.C)/1746(ND)2023	INDIABULLS HOUSING FINANCE LIMITED VS. TDI INFRASTRUCTURE LIMITED	Rule 11 of NCLT, 2016	8/3/2024	Order delay	rajeev1124

7697	22-01-2024	0710102003872024(No.of Docs 2)	0710102003872024/1	INTERLOCUTORY APPLICATION (I.B.C)/147(ND)2024	1. RUDRA HOME BUYERS WELFARE ASSOSCIATION (THROUGH ITS GEN SECRETARY) HOUSE NO. B-23 3RDFLOOR VS. 1. PRITI RAWAT PANDEY W/O UMANTH PANDEY AGED ABOUT 51 YEARS ALLOTEE OF FLAT NO. C-0305 KBNOWS APARTMENT R/O H NO. 602SUKH SHANTI APARTMENT SECTOR 56GH 15 GURGAON 122003	Application under any other provisions- IBC	8/3/2024	Oder delay need every pages sign	aaryan@sasttralegal
7699	22-01-2024	0710102003872024(No.of Docs 2)	0710102003872024/1	INTERLOCUTORY APPLICATION (I.B.C)/147(ND)2024	1. RUDRA HOME BUYERS WELFARE ASSOSCIATION (THROUGH ITS GEN SECRETARY) HOUSE NO. B-23 3RDFLOOR VS. 1. PRITI RAWAT PANDEY W/O UMANTH PANDEY AGED ABOUT 51 YEARS ALLOTEE OF FLAT NO. C-0305 KBNOWS APARTMENT R/O H NO. 602SUKH SHANTI APARTMENT SECTOR 56GH 15 GURGAON 122003	Application under any other provisions- IBC	8/3/2024	Oder delay need every pages sign	aaryan@sasttralegal
7701	17-02-2024	0710102024582023(No.of Docs 2)	0710102024582023/2	INTERLOCUTORY APPLICATION (I.B.C)/1746(ND)2023	INDIABULLS HOUSING FINANCE LIMITED VS. TDI INFRASTRUCTURE LIMITED	Rule 11 of NCLT, 2016	8/3/2024	Order delay	rajeev1124
7703	17-02-2024	0710102024582023(No.of Docs 2)	0710102024582023/2	INTERLOCUTORY APPLICATION (I.B.C)/1746(ND)2023	INDIABULLS HOUSING FINANCE LIMITED VS. TDI INFRASTRUCTURE LIMITED	Rule 11 of NCLT, 2016	8/3/2024	Order delay	rajeev1124
7705	17-02-2024	0710102024582023(No.of Docs 2)	0710102024582023/2	INTERLOCUTORY APPLICATION (I.B.C)/1746(ND)2023	INDIABULLS HOUSING FINANCE LIMITED VS. TDI INFRASTRUCTURE LIMITED	Rule 11 of NCLT, 2016	8/3/2024	Order delay	rajeev1124
7707	28-02-2024	0710102002132024(No.of Docs 2)	0710102002132024/35	INTERLOCUTORY APPLICATION (I.B.C)/941(ND)2024	ANIL KUMAR MITTAL VS. BIREN SABHARWAL	Application under any other provisions- IBC	8/3/2024	book marking mandatory as per index and require order	advpallavsaxena
7709	17-02-2024	0710102024582023(No.of Docs 2)	0710102024582023/2	INTERLOCUTORY APPLICATION (I.B.C)/1746(ND)2023	INDIABULLS HOUSING FINANCE LIMITED VS. TDI INFRASTRUCTURE LIMITED	Rule 11 of NCLT, 2016	8/3/2024	Order delay	rajeev1124
7711	28-02-2024	0710102068672021(No.of Docs 2)	0710102068672021/8	COMPANY PETITION IB (IBC)/632(ND)2021	STATE BANK OF INDIA VS. SIDDHARTHA TODI	Section 95(1)	8/3/2024	Oder missing	as.juris
7713	28-02-2024	0710102068662021(No.of Docs 2)	0710102068662021/5	COMPANY PETITION IB (IBC)/626(ND)2021	STATE BANK OF INDIA VS. GOVIND PRASHAD TODI	Section 95(1)	8/3/2024	Oder delay	as.juris

7715	17-02-2024	0710102024582023(No.of Docs 2)	0710102024582023/2	INTERLOCUTORY APPLICATION (I.B.C)/1746(ND)2023	INDIABULLS HOUSING FINANCE LIMITED VS. TDI INFRASTRUCTURE LIMITED	Rule 11 of NCLT, 2016	8/3/2024	Order delay	rajeev1124
7717	17-02-2024	0710102024582023(No.of Docs 2)	0710102024582023/2	INTERLOCUTORY APPLICATION (I.B.C)/1746(ND)2023	INDIABULLS HOUSING FINANCE LIMITED VS. TDI INFRASTRUCTURE LIMITED	Rule 11 of NCLT, 2016	8/3/2024	Order delay	rajeev1124
7719	28-02-2024	0710102019672023(No.of Docs 2)	0710102019672023/7	COMPANY PETITION IB (IBC)/165(ND)2023	AARYAVRAT INDIA PRIVATE LIMITED VS. AXIS E CORP SOLUTIONS PRIVATE LIMITED	IBC Under Sec 9	8/3/2024	need order and sign of every pages	gopalprasad@.in
7721	20-02-2024	0710102077062023(No.of Docs 2)	0710102077062023/3	COMPANY APPLICATION(COMPANIES ACT)/361(ND)2023	MONA AGARWAL VS. SOHINI AGGARWAL SAMA	Section 420	8/3/2024	Oder missing	84@YOGESH.123
7723	21-02-2024	0710102070352023(No.of Docs 2)	0710102070352023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/288(ND)2023	GHAZIABAD ENGINEERING CO. PVT. LTD VS. REGISTRAR OF COMPANIES	Section 420	8/3/2024	Oder missing	84@YOGESH.123
7725	28-02-2024	0710102092282023(No.of Docs 2)	0710102092282023/5	COMPANY PETITION IB (IBC)/687(ND)2023	YES BANK LIMITED VS. ATS INFRASTRUCTURE LIMITED	IBC under Sec 7	8/3/2024	Oder missing	knlegal
7727	28-02-2024	0710102092282023(No.of Docs 2)	0710102092282023/5	COMPANY PETITION IB (IBC)/687(ND)2023	YES BANK LIMITED VS. ATS INFRASTRUCTURE LIMITED	IBC under Sec 7	8/3/2024	Oder missing	knlegal
7729	28-02-2024	0710102008292022(No.of Docs 1)	0710102008292022/3	COMPANY PETITION IB (IBC)/151(ND)2022	THE BANK OF BARODA LIMITED VS. GOPAL CHANDRA PADIA	Section 95(1)	8/3/2024	missing order and need proof of service	brijesh_tamber
7731	10/2/2024	0710102015222019(No.of Docs 2)	0710102015222019/3	COMPANY PETITION (COMPANIES ACT)/48(ND)2008	MANOJ KUMAR GUPTA & ORS VS. RAJESH BUILDCON & INFRASTRUCTURE PVT. LTD. & ORS	Application under any other provisions	8/3/2024	Oder missing	sanchitgarg99
7733	21-02-2024	0710102070352023(No.of Docs 2)	0710102070352023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/288(ND)2023	GHAZIABAD ENGINEERING CO. PVT. LTD VS. REGISTRAR OF COMPANIES	Section 420	8/3/2024	Oder missing	84@YOGESH.123
7735	29-02-2024	0710102013362022(No.of Docs 1)	0710102013362022/2	INTERLOCUTORY APPLICATION (I.B.C)/842(ND)2022	ARTI BALUJA VS. AAYUSH FOOD AND HERBS LIMITED	Rule 11 of NCLT, 2016	8/3/2024	bookmarking mandatory	IRPARTI
7737	29-02-2024	0710102038352021(No.of Docs 2)	0710102038352021/7	COMPANY PETITION IB (IBC)/380(ND)2021	STATE BANK OF INDIA VS. KIRAN GUPTA	Section 95(1)	8/3/2024	Oder missing	henna15
7739	2/3/2024	0710102013272024(No.of Docs 2)	0710102013272024/1	INTERLOCUTORY APPLICATION (I.B.C)/961(PB)2024	AMIT AGARWAL VSDR RAJENDER SINGH	Rule 11 of NCLT, 2016	8/3/2024	book mandatory as per index	quadlegal
7741	29-02-2024	0710102042522022(No.of Docs 1)	0710102042522022/9	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/90(ND)2022	SHRI VENIMADHAV PORTFOLIO PRIVATELIMITED VS. OVINGTON FINANCE PRIVATE LIMITED	Sec. 230-232, Sec 234	8/3/2024	need order of nclt and proof of service.	ABHISHEKNEGI
7743	28-02-2024	0710120012642018(No.of Docs 2)	07101200126420182/6	COMPANY PETITION (COMPANIES ACT)/384(PB)2018	JACOB MATHEW VS. MR A V GEORGE	Sec. 245	8/3/2024	Oder delay	namitha@samvidlegal.

7745	20-02-2024	0710102093032020(No.of Docs 2)	0710102093032020/6	INTERLOCUTORY APPLICATION (I.B.C)/4680(ND)2020	MUKESH GUPTA VS. GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY	Sec 66(1)	8/3/2024	require order of nclt	laxmannclt
7747	31-08-2023	0710102075952023(No.of Docs 0)	0710102075952023/3	INTERLOCUTORY APPLICATION (I.B.C)/4702(ND)2023	GUNJAN MITTAL	Application under any other provisions- IBC	8/3/2024	Oder missing	
7749	28-02-2024	0710102008322022(No.of Docs 1)	0710102008322022/4	COMPANY PETITION IB (IBC)/153(ND)2022	THE BANK OF BARODA LIMITED VS. URMILA DEVI PADIA	Section 95(1)	8/3/2024	require order and proof of service	brijesh_tamber
7751	29-02-2024	0710102038252021(No.of Docs 2)	0710102038252021/5	COMPANY PETITION IB (IBC)/337(PB)2021	STATE BANK OF INDIA VS. RAMAN GUPTA	Section 95(1)	8/3/2024	Oder missing	henna15
7753	20-02-2024	0710102093032020(No.of Docs 2)	0710102093032020/6	INTERLOCUTORY APPLICATION (I.B.C)/4680(ND)2020	MUKESH GUPTA VS. GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY	Sec 66(1)	8/3/2024	require order of nclt	laxmannclt
7755	28-08-2023	0710102074992023(No.of Docs 0)	0710102074992023/5	COMPANY PETITION IB (IBC)/599(ND)2023	RASHTRIYA MILL MAZDOOR SANGH VS. NATIONAL TEXTILE CORPN LIMITED	IBC Under Sec 9	8/3/2024	pagination missing in bookmarking and double page numbering pages not clear 203 ,208, 217 ,236, 237, 239, 257, 259 260, 263, 265, 267 ,271, 273, 274 283, 287, 289, 291, 293, 297,	
7757	28-08-2023	0710102074992023(No.of Docs 0)	0710102074992023/5	COMPANY PETITION IB (IBC)/599(ND)2023	RASHTRIYA MILL MAZDOOR SANGH VS. NATIONAL TEXTILE CORPN LIMITED	IBC Under Sec 9	8/3/2024	pagination missing in bookmarking and double page numbering pages not clear 203 ,208, 217 ,236, 237, 239, 257, 259 260, 263, 265, 267 ,271, 273, 274 283, 287, 289, 291, 293, 297,	
7759	28-08-2023	0710102074992023(No.of Docs 0)	0710102074992023/5	COMPANY PETITION IB (IBC)/599(ND)2023	RASHTRIYA MILL MAZDOOR SANGH VS. NATIONAL TEXTILE CORPN LIMITED	IBC Under Sec 9	8/3/2024	pagination missing in bookmarking and double page numbering pages not clear 203 ,208, 217 ,236, 237, 239, 257, 259 260, 263, 265, 267 ,271, 273, 274 283, 287, 289, 291, 293, 297,	
7761	28-08-2023	0710102074992023(No.of Docs 0)	0710102074992023/5	COMPANY PETITION IB (IBC)/599(ND)2023	RASHTRIYA MILL MAZDOOR SANGH VS. NATIONAL TEXTILE CORPN LIMITED	IBC Under Sec 9	8/3/2024	pagination missing in bookmarking and double page numbering pages not clear 203 ,208, 217 ,236, 237, 239, 257, 259 260, 263, 265, 267 ,271, 273, 274 283, 287, 289, 291, 293, 297,	
7763	20-02-2024	0710102093032020(No.of Docs 2)	0710102093032020/6	INTERLOCUTORY APPLICATION (I.B.C)/4680(ND)2020	MUKESH GUPTA VS. GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY	Sec 66(1)	8/3/2024	require order of nclt	laxmannclt
7765	20-02-2024	0710102093032020(No.of Docs 2)	0710102093032020/6	INTERLOCUTORY APPLICATION (I.B.C)/4680(ND)2020	MUKESH GUPTA VS. GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY	Sec 66(1)	8/3/2024	require order of nclt	laxmannclt
7767	10/2/2024	0710102015222019(No.of Docs 2)	0710102015222019/3	COMPANY PETITION (COMPANIES ACT)/48(ND)2008	MANOJ KUMAR GUPTA & ORS VS. RAJESH BUILDCON & INFRASTRUCTURE PVT. LTD. & ORS	Application under any other provisions	8/3/2024	Oder missing	sanchitgarg99
7769	28-02-2024	0710102092282023(No.of Docs 2)	0710102092282023/5	COMPANY PETITION IB (IBC)/687(ND)2023	YES BANK LIMITED VS. ATS INFRASTRUCTURE LIMITED	IBC under Sec 7	8/3/2024	Oder missing	knlegal
7771	28-02-2024	0710102092282023(No.of Docs 2)	0710102092282023/5	COMPANY PETITION IB (IBC)/687(ND)2023	YES BANK LIMITED VS. ATS INFRASTRUCTURE LIMITED	IBC under Sec 7	8/3/2024	Oder missing	knlegal
7773	28-02-2024	0710102103012023(No.of Docs 1)	0710102103012023/3	COMPANY PETITION IB (IBC)/729(ND)2023	SREI INFRASTRUCTURE FINANCE LIMITED VS. EARTHCON CONSTRUCTIONS PRIVATE LIMITED	IBC under Sec 7	8/3/2024	Oder missing service required	Diwanadvocates

7775	10/2/2024	0710102015222019(No.of Docs 2)	0710102015222019/3	COMPANY PETITION (COMPANIES ACT)/48(ND)2008	MANOJ KUMAR GUPTA & ORS VS. RAJESH BUILDCON & INFRASTRUCTURE PVT. LTD. & ORS	Application under any other provisions	8/3/2024	Oder missing	sanchitgarg99
7777	10/2/2024	0710102015222019(No.of Docs 2)	0710102015222019/3	COMPANY PETITION (COMPANIES ACT)/48(ND)2008	MANOJ KUMAR GUPTA & ORS VS. RAJESH BUILDCON & INFRASTRUCTURE PVT. LTD. & ORS	Application under any other provisions	8/3/2024	Oder missing	sanchitgarg99
7779	28-02-2024	0710102097032022(No.of Docs 1)	0710102097032022/10	COMPANY PETITION IB (IBC)/889(ND)2022	CANARA BANK VS. CREATIVE LOOMS AND CRAFTS PRIVATELIMITED	IBC under Sec 7	8/3/2024	Oder delay	henna15
7781	28-02-2024	0710102008332022(No.of Docs 1)	0710102008332022/3	COMPANY PETITION IB (IBC)/152(ND)2022	THE BANK OF BARODA LIMITED VS. UMESH PADIA	Section 95(1)	8/3/2024	require order and proof of service	brijesh_tamber
7783	28-02-2024	0710102077652023(No.of Docs 1)	0710102077652023/7	COMPANY PETITION IB (IBC)/570(ND)2023	ASK TRUSTEESHIP SERVICES PRIVATE LIMITED AND ORS. VS. ATS HEIGHTS PRIVATE LIMITED	IBC under Sec 7	8/3/2024	need every page sign and Oder delay	knlegal
7785	28-02-2024	0710102025592023(No.of Docs 1)	0710102025592023/3	INTERLOCUTORY APPLICATION (I.B.C)/1839(ND)2023	DINESH SOOD VSDAUDAYAL AGGARWALA	Application under any other provisions- IBC	8/3/2024	book marking mandatory as per index	varunjainj@yahoo.com
7787	28-02-2024	0710102025462023(No.of Docs 1)	0710102025462023/3	INTERLOCUTORY APPLICATION (I.B.C)/1837(ND)2023	DINESH SOOD VSDAUDAYAL AGGARWALA	Application under any other provisions- IBC	8/3/2024	book marking mandatory as per index and index missing	varunjainj@yahoo.com
7789	22-01-2024	0710102003872024(No.of Docs 2)	0710102003872024/1	INTERLOCUTORY APPLICATION (I.B.C)/147(ND)2024	1. RUDRA HOME BUYERS WELFARE ASSOSCIATION (THROUGH ITS GEN SECRETARY) HOUSE NO. B-23 3RDFLOOR VS. 1. PRITI RAWAT PANDEY W/O UMANTH PANDEY AGED ABOUT 51 YEARS ALLOTEE OF FLAT NO. C-0305 KBNOWS APARTMENT R/O H NO. 602SUKH SHANTI APARTMENT SECTOR 56GH 15 GURGAON 122003	Application under any other provisions- IBC	8/3/2024	Oder delay need every pages sign	aaryan@sasttralegal
7791	13-02-2024	0710102079682023(No.of Docs 2)	0710102079682023/5	COMPANY PETITION IB (IBC)/569(ND)2023	ASK TRUSTEESHIP SERVICES PRIVATE LIMITED AND ORS. VS. ATS HEIGHTS PRIVATE LIMITED	IBC under Sec 7	8/3/2024	Oder missing	knlegal
7793	6/2/2024	0710102042702021(No.of Docs 2)	0710102042702021/14	COMPANY PETITION IB (IBC)/297(ND)2021	ASSETS CARE & RECONSTRUCTION ENTERPRISE LIMITED VS. ATS INFRASTRUCTURE LIMITED	IBC under Sec 7	7/3/2024	need order	abhyudaisingh
7795	2/3/2024	0710102013492024(No.of Docs 2)	0710102013492024/1	CONTEMPT PETITION (IBC)/7(ND)2024	SH. GYAN CHANDRA MISRA VSCEO M. LOKESH I.A.S	Rule 11 of NCLT, 2016	7/3/2024	order missing of nclt	avinashbhati6
7797	2/3/2024	0710102013492024(No.of Docs 2)	0710102013492024/1	CONTEMPT PETITION (IBC)/7(ND)2024	SH. GYAN CHANDRA MISRA VSCEO M. LOKESH I.A.S	Rule 11 of NCLT, 2016	7/3/2024	order missing of nclt	avinashbhati6
7799	23-07-2023	0710102064552023(No.of Docs 0)	0710102064552023/5	INTERLOCUTORY APPLICATION (I.B.C)/4288(ND)2023	ANISH AGARWAL VS. YOGENDER GARG	Application under any other provisions- IBC	7/3/2024	true copy missing and Oder missing	

7801	27-02-2024	0710102010572024(No.of Docs 3)	0710102010572024/1	INTERLOCUTORY APPLICATION (I.B.C)/580(ND)2024	DHIRENDAR SINGH ADHIKARI VS. SH. PANKAJ NARANG	Sec 60(5)	7/3/2024	Oder missing and index missing in bookmarking	Harishtaneja78
7803	27-02-2024	0710102023762020(No.of Docs 1)	0710102023762020/22	COMPANY PETITION (COMPANIES ACT)/52(PB)2020	P. P. JEWELLERS PRIVATE LIMITED VS. L. R. BUILDERS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	7/3/2024	bookmarking mandatory	R K GUPTA
7805	26-02-2024	0710102067362023(No.of Docs 2)	0710102067362023/1	INTERLOCUTORY APPLICATION (I.B.C)/435(ND)2024	SHIV NANDAN SHARMA RESOLUTION PROFESSIONAL VS. SANJAY BANSAL	Application under any other provisions-IBC,Sec. 45 (1)	7/3/2024	Oder delay	bihusharma
7807	27-02-2024	0710102023762020(No.of Docs 1)	0710102023762020/23	COMPANY PETITION (COMPANIES ACT)/52(PB)2020	P. P. JEWELLERS PRIVATE LIMITED VS. L. R. BUILDERS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	7/3/2024	bookmarking pagination numbering missing as per index	R K GUPTA
7809	4/3/2024	0710102078852020(No.of Docs 5)	0710102078852020/11	INTERLOCUTORY APPLICATION (I.B.C)/3255(PB)2020	CHANDRA PRAKASH VS. SMV AGENCIES PVT LTD	Sec 30	7/3/2024	need every pages sign missing and Oder missing Index missing in bookmarking vol -3 bookmarking mandatory 4-sub bookmarking pagination numbering	sanyam65
7811	26-02-2024	0710102067362023(No.of Docs 2)	0710102067362023/1	INTERLOCUTORY APPLICATION (I.B.C)/435(ND)2024	SHIV NANDAN SHARMA RESOLUTION PROFESSIONAL VS. SANJAY BANSAL	Application under any other provisions-IBC,Sec. 45 (1)	7/3/2024	Oder delay	bihusharma
7813	8/2/2024	0710102054462021(No.of Docs 2)	0710102054462021/5	COMPANY PETITION IB (IBC)/445(ND)2021	M/S A.S. LEATHERS THROUGH ITS PROP. ANIL KHINCHI VS. M/S. SARTHAK FIBROTEX PRIVATE LIMITED	IBC Under Sec 9	7/3/2024	Order missing	akhil.shankhwar1
7815	8/2/2024	0710102054462021(No.of Docs 2)	0710102054462021/5	COMPANY PETITION IB (IBC)/445(ND)2021	M/S A.S. LEATHERS THROUGH ITS PROP. ANIL KHINCHI VS. M/S. SARTHAK FIBROTEX PRIVATE LIMITED	IBC Under Sec 9	7/3/2024	Order missing	akhil.shankhwar1
7817	6/2/2024	0710102042702021(No.of Docs 2)	0710102042702021/14	COMPANY PETITION IB (IBC)/297(ND)2021	ASSETS CARE & RECONSTRUCTION ENTERPRISE LIMITED VS. ATS INFRASTRUCTURE LIMITED	IBC under Sec 7	7/3/2024	need order	abhyudaisingh
7819	8/2/2024	0710102054462021(No.of Docs 2)	0710102054462021/5	COMPANY PETITION IB (IBC)/445(ND)2021	M/S A.S. LEATHERS THROUGH ITS PROP. ANIL KHINCHI VS. M/S. SARTHAK FIBROTEX PRIVATE LIMITED	IBC Under Sec 9	7/3/2024	Order missing	akhil.shankhwar1
7821	8/2/2024	0710102054462021(No.of Docs 2)	0710102054462021/5	COMPANY PETITION IB (IBC)/445(ND)2021	M/S A.S. LEATHERS THROUGH ITS PROP. ANIL KHINCHI VS. M/S. SARTHAK FIBROTEX PRIVATE LIMITED	IBC Under Sec 9	7/3/2024	Order missing	akhil.shankhwar1
7823	8/2/2024	0710102054462021(No.of Docs 2)	0710102054462021/5	COMPANY PETITION IB (IBC)/445(ND)2021	M/S A.S. LEATHERS THROUGH ITS PROP. ANIL KHINCHI VS. M/S. SARTHAK FIBROTEX PRIVATE LIMITED	IBC Under Sec 9	7/3/2024	Order missing	akhil.shankhwar1
7825	27-02-2024	0710102107432020(No.of Docs 2)	0710102107432020/5	COMPANY PETITION IB (IBC)/1097(ND)2020	VOLKSWAGEN FINANCE PRIVATE LIMITED VS. TARUN KAPOOR	Section 95(1)	7/3/2024	need every page sign and oder missing	rrglawoffice

7827	4/1/2024	0710102039792023(No.of Docs 1)	0710102039792023/5	INTERLOCUTORY APPLICATION (I.B.C)/2472(ND)2023	VINAY KUMAR SINGHAL FOR P .G ADVERTISING PVT LTD VS. DIVISIONAL COMMERCIAL MANAGER NORTHERN RAILWAY NEW DELHI	Sec 60(5)	7/3/2024	bookmarking pagination numbering missing as per index Order missing need every pages sign	AMMA
7829	8/2/2024	0710102054462021(No.of Docs 2)	0710102054462021/5	COMPANY PETITION IB (IBC)/445(ND)2021	M/S A.S. LEATHERS THROUGH ITS PROP. ANIL KHINCHI VS. M/S. SARTHAK FIBROTEX PRIVATE LIMITED	IBC Under Sec 9	7/3/2024	Order missing	akhil.shankhwar1
7831	8/2/2024	0710102054462021(No.of Docs 2)	0710102054462021/5	COMPANY PETITION IB (IBC)/445(ND)2021	M/S A.S. LEATHERS THROUGH ITS PROP. ANIL KHINCHI VS. M/S. SARTHAK FIBROTEX PRIVATE LIMITED	IBC Under Sec 9	7/3/2024	Order missing	akhil.shankhwar1
7833	4/1/2024	0710102039792023(No.of Docs 1)	0710102039792023/5	INTERLOCUTORY APPLICATION (I.B.C)/2472(ND)2023	VINAY KUMAR SINGHAL FOR P .G ADVERTISING PVT LTD VS. DIVISIONAL COMMERCIAL MANAGER NORTHERN RAILWAY NEW DELHI	Sec 60(5)	7/3/2024	bookmarking pagination numbering missing as per index Order missing need every pages sign	AMMA
7835	8/2/2024	0710102054462021(No.of Docs 2)	0710102054462021/5	COMPANY PETITION IB (IBC)/445(ND)2021	M/S A.S. LEATHERS THROUGH ITS PROP. ANIL KHINCHI VS. M/S. SARTHAK FIBROTEX PRIVATE LIMITED	IBC Under Sec 9	7/3/2024	Order missing	akhil.shankhwar1
7837	4/1/2024	0710102039792023(No.of Docs 1)	0710102039792023/5	INTERLOCUTORY APPLICATION (I.B.C)/2472(ND)2023	VINAY KUMAR SINGHAL FOR P .G ADVERTISING PVT LTD VS. DIVISIONAL COMMERCIAL MANAGER NORTHERN RAILWAY NEW DELHI	Sec 60(5)	7/3/2024	bookmarking pagination numbering missing as per index Order missing need every pages sign	AMMA
7839	26-02-2024	0710102046022023(No.of Docs 2)	0710102046022023/9	COMPANY PETITION IB (IBC)/431(PB)2023	RATCHET LABORATORIES LIMITED	IBC Under Sec 10	7/3/2024	bookmarking mandatory Oder missing	advharshtrivedi
7841	26-02-2024	0710102067362023(No.of Docs 2)	0710102067362023/1	INTERLOCUTORY APPLICATION (I.B.C)/435(ND)2024	SHIV NANDAN SHARMA RESOLUTION PROFESSIONAL VS. SANJAY BANSAL	Application under any other provisions-IBC,Sec. 45 (1)	7/3/2024	Oder delay	bihusharma
7843	4/1/2024	0710102039792023(No.of Docs 1)	0710102039792023/5	INTERLOCUTORY APPLICATION (I.B.C)/2472(ND)2023	VINAY KUMAR SINGHAL FOR P .G ADVERTISING PVT LTD VS. DIVISIONAL COMMERCIAL MANAGER NORTHERN RAILWAY NEW DELHI	Sec 60(5)	7/3/2024	bookmarking pagination numbering missing as per index Order missing need every pages sign	AMMA
7845	6/2/2024	0710102042702021(No.of Docs 2)	0710102042702021/14	COMPANY PETITION IB (IBC)/297(ND)2021	ASSETS CARE & RECONSTRUCTION ENTERPRISE LIMITED VS. ATS INFRASTRUCTURE LIMITED	IBC under Sec 7	7/3/2024	need order	abhyudaisingh
7847	5/3/2024	0710102047782023(No.of Docs 1)	0710102047782023/1	COMPANY PETITION IB (IBC)/526(ND)2023	GAURAV MITTAL VS. EDELWEISS ASSET RECONSTRUCTION COMPANY	Section 94(1)	7/3/2024	bookmarking mandatory index missing	Vidhisha

7849	26-02-2024	0710102067362023(No.of Docs 2)	0710102067362023/1	INTERLOCUTORY APPLICATION (I.B.C)/435(ND)2024	SHIV NANDAN SHARMA RESOLUTION PROFESSIONAL VS. SANJAY BANSAL	Application under any other provisions- IBC,Sec. 45 (1)	7/3/2024	Oder delay	bihusharma
7851	26-02-2024	0710200412962017(No.of Docs 2)	0710200412962017/8	COMPANY PETITION (COMPANIES ACT)/427(ND)2017	GEETA BATHLA VS DP PLASTICS PVT. LTD. & ORS.	Sec. 241(1)	7/3/2024	delay order	sonalijoon
7853	9/2/2024	0710102093922022(No.of Docs 2)	0710102093922022/8	COMPANY PETITION (COMPANIES ACT)/210(ND)2022	MAHESH GUPTA VS. GOPI NATH PVT LTD	Sec. 241(1),Sec. 242(4)	7/3/2024	require order and sign of every page	ashishgupta2310
7855	9/2/2024	0710102093922022(No.of Docs 2)	0710102093922022/8	COMPANY PETITION (COMPANIES ACT)/210(ND)2022	MAHESH GUPTA VS. GOPI NATH PVT LTD	Sec. 241(1),Sec. 242(4)	7/3/2024	require order and sign of every page	ashishgupta2310
7857	9/2/2024	0710102093922022(No.of Docs 2)	0710102093922022/8	COMPANY PETITION (COMPANIES ACT)/210(ND)2022	MAHESH GUPTA VS. GOPI NATH PVT LTD	Sec. 241(1),Sec. 242(4)	7/3/2024	require order and sign of every page	ashishgupta2310
7859	19-02-2024	0710102106142023(No.of Docs 1)	0710102106142023/3	COMPANY PETITION IB (IBC)/25(ND)2024	RAJSHILA SYNTHETICS PRIVATE LIMITED VS. ACTIONMILANO BRANDS LIMITED	IBC Under Sec 9	7/3/2024	Oder delay	akshaygoel
7861	19-02-2024	0710102106142023(No.of Docs 1)	0710102106142023/3	COMPANY PETITION IB (IBC)/25(ND)2024	RAJSHILA SYNTHETICS PRIVATE LIMITED VS. ACTIONMILANO BRANDS LIMITED	IBC Under Sec 9	7/3/2024	Oder delay	akshaygoel
7863	19-02-2024	0710102106142023(No.of Docs 1)	0710102106142023/3	COMPANY PETITION IB (IBC)/25(ND)2024	RAJSHILA SYNTHETICS PRIVATE LIMITED VS. ACTIONMILANO BRANDS LIMITED	IBC Under Sec 9	7/3/2024	Oder delay	akshaygoel
7865	19-02-2024	0710102106142023(No.of Docs 1)	0710102106142023/3	COMPANY PETITION IB (IBC)/25(ND)2024	RAJSHILA SYNTHETICS PRIVATE LIMITED VS. ACTIONMILANO BRANDS LIMITED	IBC Under Sec 9	7/3/2024	Oder delay	akshaygoel
7867	9/2/2024	0710102093922022(No.of Docs 2)	0710102093922022/8	COMPANY PETITION (COMPANIES ACT)/210(ND)2022	MAHESH GUPTA VS. GOPI NATH PVT LTD	Sec. 241(1),Sec. 242(4)	7/3/2024	require order and sign of every page	ashishgupta2310
7869	3/1/2024	0710102000732024(No.of Docs 0)	0710102000732024/1	COMPANY PETITION IB (IBC)/63(ND)2024	KAEFER PRIVATE LIMITED	IBC Section 59	7/3/2024	Oder missing pagination numbering missing as per index	
7871	26-02-2024	0710102039322021(No.of Docs 2)	0710102039322021/8	COMPANY APPLICATION(COMPANIES ACT)/250(ND)2021	VISHWANATH BATHLA VS. SARTHAK MADHUR PUBLICATIONS PVT. LTD.	Rule 11 of NCLT	7/3/2024	Oder delay and 1rs court fee missing and put on ticket blank side in vakalatnama	sonalijoon
7873	26-02-2024	0710102071372023(No.of Docs 2)	0710102071372023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/302(ND)2023	MR. NIWAS KUMAR & ORS. VS. MR. SHAILENDRA SINGH	Rule 11 of NCLT	7/3/2024	incomplete file	advshivanshu
7875	26-02-2024	0710102052732023(No.of Docs 2)	0710102052732023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/228(ND)2023	NIWAS KUMAR & ORS. VS. MR. SHAILENDRA SINGH	Rule 11 of NCLT	7/3/2024	Wrong file	advshivanshu
7877	4/3/2024	0710102063482021(No.of Docs 2)	0710102063482021/36	INTERLOCUTORY APPLICATION (I.B.C)/4267(ND)2021	RAJEEV KUMAR RAIZADA VSSARASH EXPORTS SERVICES PRIVATE LIMITED	Application under any other provisions- IBC	7/3/2024	bookmarking mandatory and Oder delay	Rajeev Raizada
7879	26-02-2024	0710102039322021(No.of Docs 2)	0710102039322021/6	COMPANY APPLICATION(COMPANIES ACT)/250(ND)2021	VISHWANATH BATHLA VS. SARTHAK MADHUR PUBLICATIONS PVT. LTD.	Rule 11 of NCLT	7/3/2024	Oder delay and welfare ticket missing	sonalijoon

7881	4/3/2024	0710102042702021(No.of Docs 2)	0710102042702021/15	COMPANY PETITION IB (IBC)/297(ND)2021	ASSETS CARE & RECONSTRUCTION ENTERPRISE LIMITED VS. ATS INFRASTRUCTURE LIMITED	IBC under Sec 7	7/3/2024	Oder missing	knlegal
7883	6/2/2024	0710102042702021(No.of Docs 2)	0710102042702021/14	COMPANY PETITION IB (IBC)/297(ND)2021	ASSETS CARE & RECONSTRUCTION ENTERPRISE LIMITED VS. ATS INFRASTRUCTURE LIMITED	IBC under Sec 7	7/3/2024	need order	abhyudaisingh
7885	26-02-2024	0710102039322021(No.of Docs 2)	0710102039322021/5	COMPANY APPLICATION(COMPANIES ACT)/250(ND)2021	VISHWANATH BATHLA VS. SARTHAK MADHUR PUBLICATIONS PVT. LTD.	Rule 11 of NCLT	7/3/2024	true copy missing in all annexures welfare missed court fee	sonalijoon
7887	2/3/2024	0710102013492024(No.of Docs 2)	0710102013492024/1	CONTEMPT PETITION (IBC)/7(ND)2024	SH. GYAN CHANDRA MISRA VSCEO M. LOKESH I.A.S	Rule 11 of NCLT, 2016	7/3/2024	order missing of nclt	avinashbhati6
7889	2/3/2024	0710102013492024(No.of Docs 2)	0710102013492024/1	CONTEMPT PETITION (IBC)/7(ND)2024	SH. GYAN CHANDRA MISRA VSCEO M. LOKESH I.A.S	Rule 11 of NCLT, 2016	7/3/2024	order missing of nclt	avinashbhati6
7891	26-02-2024	0710102039322021(No.of Docs 2)	0710102039322021/7	COMPANY APPLICATION(COMPANIES ACT)/250(ND)2021	VISHWANATH BATHLA VS. SARTHAK MADHUR PUBLICATIONS PVT. LTD.	Rule 11 of NCLT	7/3/2024	Oder delay	sonalijoon
7893	8/2/2024	0710102054462021(No.of Docs 2)	0710102054462021/5	COMPANY PETITION IB (IBC)/445(ND)2021	M/S A.S. LEATHERS THROUGH ITS PROP. ANIL KHINCHI VS. M/S. SARTHAK FIBROTEX PRIVATE LIMITED	IBC Under Sec 9	7/3/2024	Order missing	akhil.shankhwar1
7895	4/3/2024	0710102049472023(No.of Docs 1)	0710102049472023/2	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/66(ND)2023	INFOGIX INTERNATIONAL PRIVATE LIMITED	Sec. 230-232, Sec 234	7/3/2024	Oder delay	arjunsingh
7897	1/3/2024	0710102108282023(No.of Docs 2)	0710102108282023/1	COMPANY PETITION IB (IBC)/35(ND)2024	INTELLO LABS PRIVATE LIMITED VS. INFRA COOL PRIVATE LIMITED	IBC Under Sec 9	6/3/2024	NEED TO FILE IA	SDPSPartners
7899	1/3/2024	0710102108282023(No.of Docs 2)	0710102108282023/1	COMPANY PETITION IB (IBC)/35(ND)2024	INTELLO LABS PRIVATE LIMITED VS. INFRA COOL PRIVATE LIMITED	IBC Under Sec 9	6/3/2024	NEED TO FILE IA	SDPSPartners
7901	26-02-2024	0710102000122022(No.of Docs 1)	0710102000122022/5	COMPANY PETITION IB (IBC)/34(ND)2022	INTEC CAPITAL LIMITED VS. VIJAY KUMAR SINGH	Section 95(1)	6/3/2024	incomplete file	prakashlegaladvisers
7903	29-02-2024	0710102056832023(No.of Docs 2)	0710102056832023/4	COMPANY PETITION IB (IBC)/414(ND)2023	SHIV SHAKTI INTERNATIONAL PRIVATELIMITED VS. P K TIMBER PRIVATE LIMITED	IBC Under Sec 9	6/3/2024	need order of nclt	karangandhii
7905	1/3/2024	0710102108282023(No.of Docs 2)	0710102108282023/1	COMPANY PETITION IB (IBC)/35(ND)2024	INTELLO LABS PRIVATE LIMITED VS. INFRA COOL PRIVATE LIMITED	IBC Under Sec 9	6/3/2024	NEED TO FILE IA	SDPSPartners
7907	4/3/2024	0710102015172022(No.of Docs 2)	0710102015172022/6	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/31(ND)2022	HYBRID ENGINEERING CONSULTANTS PRIVATE LIMITED VS. P.P. SYNTEX PRIVATE LIMITED	Sec. 230-232 - Second Motion	6/3/2024	order missing of nclt	cshema09

7909	4/3/2024	0710102015172022(No.of Docs 2)	0710102015172022/7	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/31(ND)2022	HYBRID ENGINEERING CONSULTANTS PRIVATE LIMITED VS. P.P. SYNTEX PRIVATE LIMITED	Sec. 230-232 - Second Motion	6/3/2024	order missing of nclt	cshema09
7911	1/3/2024	0710102108282023(No.of Docs 2)	0710102108282023/1	COMPANY PETITION IB (IBC)/35(ND)2024	INTELLO LABS PRIVATE LIMITED VS. INFRA COOL PRIVATE LIMITED	IBC Under Sec 9	6/3/2024	NEED TO FILE IA	SDPSPartners
7913	5/3/2024	0710102007332024(No.of Docs 1)	0710102007332024/1	RESTORATION APPLICATION (IBC)/7(ND)2024	DECCANS SAFETY GLASS WORKS PRIVATELIMITED VS. ATS TOWNSHIP PRIVATE LIMITED	Rule 11 of NCLT, 2016	6/3/2024	Order missing and sign with true copy of annexures	arjundewan
7915	4/3/2024	0710102101232023(No.of Docs 1)	0710102101232023/7	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/78(ND)2023	PARSHAV INVESTMENT AND TRADING COMPANY LIMITED	Sec. 230-232 - Second Motion	6/3/2024	Oder missing	PLILLP
7917	28-02-2024	0710102035152022(No.of Docs 1)	0710102035152022/3	INTERLOCUTORY APPLICATION (I.B.C)/2176(ND)2022	UMESH CHAND GOYAL RP M/S VHV BEVERAGES PVT. LTD. VS. M/S CRYSTAL BEVERAGES THROUGH PIYUSH AGGARWAL	Sec 60(5)	6/3/2024	this is wrong file pls check your order	advsanpan
7919	28-02-2024	0710102035152022(No.of Docs 1)	0710102035152022/3	INTERLOCUTORY APPLICATION (I.B.C)/2176(ND)2022	UMESH CHAND GOYAL RP M/S VHV BEVERAGES PVT. LTD. VS. M/S CRYSTAL BEVERAGES THROUGH PIYUSH AGGARWAL	Sec 60(5)	6/3/2024	this is wrong file pls check your order	advsanpan
7921	24-02-2024	0710102080992023(No.of Docs 2)	0710102080992023/1	COMPANY PETITION IB (IBC)/107(ND)2024	VISION ONE INDIA CONSULTING SERVICES PRIVATE LIMITED VS. ASHOK TIWARI	Section 95(1)	6/3/2024	Oder missing	rbsingh@2016
7923	2/3/2024	0710102133632019(No.of Docs 2)	0710102133632019/23	COMPANY PETITION IB (IBC)/3240(ND)2019	M/S. NUEVOSOL ENERGY PRIVATE LIMITED VS. M/S ARKUN SOLAR PRIVATE LIMITED	IBC Under Sec 9	6/3/2024	book marking mandatory as per index and sign of every pages with true copy	kvgclawchambers
7925	22-07-2022	0710102003732020(No.of Docs 4)	0710102003732020/11	COMPANY PETITION IB (IBC)/215(ND)2020	MAYFAIR BIOTECH PRIVATE LIMITED VS. GOOD VALUE CHEMICALS PRIVATE LIMITED	IBC Under Sec 9	6/3/2024	require order	AjaySingh
7927	5/3/2024	0710102022662022(No.of Docs 2)	0710102022662022/5	INTERLOCUTORY APPLICATION (I.B.C)/1536(PB)2022	HUZEFA FAKHRI SITABKHAN VS. CENTRAL WAREHOUSING CORPORATION	Sec 60(5)	6/3/2024	order missing of nclt	paroma29
7929	26-02-2024	0710102000122022(No.of Docs 1)	0710102000122022/5	COMPANY PETITION IB (IBC)/34(ND)2022	INTEC CAPITAL LIMITED VS. VIJAY KUMAR SINGH	Section 95(1)	6/3/2024	incomplete file	prakashlegaladvisers
7931	28-02-2024	0710102035152022(No.of Docs 1)	0710102035152022/3	INTERLOCUTORY APPLICATION (I.B.C)/2176(ND)2022	UMESH CHAND GOYAL RP M/S VHV BEVERAGES PVT. LTD. VS. M/S CRYSTAL BEVERAGES THROUGH PIYUSH AGGARWAL	Sec 60(5)	6/3/2024	this is wrong file pls check your order	advsanpan

7933	22-07-2022	0710102003732020(No.of Docs 4)	0710102003732020/11	COMPANY PETITION IB (IBC)/215(ND)2020	MAYFAIR BIOTECH PRIVATE LIMITED VS. GOOD VALUE CHEMICALS PRIVATE LIMITED	IBC Under Sec 9	6/3/2024	require order	AjaySingh
7935	22-07-2022	0710102003732020(No.of Docs 4)	0710102003732020/11	COMPANY PETITION IB (IBC)/215(ND)2020	MAYFAIR BIOTECH PRIVATE LIMITED VS. GOOD VALUE CHEMICALS PRIVATE LIMITED	IBC Under Sec 9	6/3/2024	require order	AjaySingh
7937	22-07-2022	0710102003732020(No.of Docs 4)	0710102003732020/11	COMPANY PETITION IB (IBC)/215(ND)2020	MAYFAIR BIOTECH PRIVATE LIMITED VS. GOOD VALUE CHEMICALS PRIVATE LIMITED	IBC Under Sec 9	6/3/2024	require order	AjaySingh
7939	29-02-2024	0710102050292023(No.of Docs 1)	0710102050292023/6	INTERLOCUTORY APPLICATION (I.B.C)/3279(ND)2023	PANKAJ NARANG VS. VINEET AGARWAL	19(2)	6/3/2024	incomplete file	shubhampaliwal
7941	22-07-2022	0710102003732020(No.of Docs 4)	0710102003732020/11	COMPANY PETITION IB (IBC)/215(ND)2020	MAYFAIR BIOTECH PRIVATE LIMITED VS. GOOD VALUE CHEMICALS PRIVATE LIMITED	IBC Under Sec 9	6/3/2024	require order	AjaySingh
7943	22-07-2022	0710102003732020(No.of Docs 4)	0710102003732020/11	COMPANY PETITION IB (IBC)/215(ND)2020	MAYFAIR BIOTECH PRIVATE LIMITED VS. GOOD VALUE CHEMICALS PRIVATE LIMITED	IBC Under Sec 9	6/3/2024	require order	AjaySingh
7945	22-07-2022	0710102003732020(No.of Docs 4)	0710102003732020/11	COMPANY PETITION IB (IBC)/215(ND)2020	MAYFAIR BIOTECH PRIVATE LIMITED VS. GOOD VALUE CHEMICALS PRIVATE LIMITED	IBC Under Sec 9	6/3/2024	require order	AjaySingh
7947	26-02-2024	0710102000122022(No.of Docs 1)	0710102000122022/5	COMPANY PETITION IB (IBC)/34(ND)2022	INTEC CAPITAL LIMITED VS. VIJAY KUMAR SINGH	Section 95(1)	6/3/2024	incomplete file	prakashlegaladvisers
7949	22-07-2022	0710102003732020(No.of Docs 4)	0710102003732020/11	COMPANY PETITION IB (IBC)/215(ND)2020	MAYFAIR BIOTECH PRIVATE LIMITED VS. GOOD VALUE CHEMICALS PRIVATE LIMITED	IBC Under Sec 9	6/3/2024	require order	AjaySingh
7951	3/3/2024	0710102030322022(No.of Docs 2)	0710102030322022/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/45(ND)2022	AKITA ELECTRONICS PRIVATE LIMITED	Sec. 230-232 - Second Motion	6/3/2024	book marking mandatory as per index and order delay	GLOBIZ
7953	3/3/2024	0710102010982024(No.of Docs 2)	0710102010982024/3	INTERLOCUTORY APPLICATION (I.B.C)/504(PB)2024	FINDOC FINVEST PRIVATE LIMITED VS. MR. SURENDRA RAJ GANG	Sec 60(5)	6/3/2024	order and affidavit missing in file	spsc
7955	22-07-2022	0710102003732020(No.of Docs 4)	0710102003732020/11	COMPANY PETITION IB (IBC)/215(ND)2020	MAYFAIR BIOTECH PRIVATE LIMITED VS. GOOD VALUE CHEMICALS PRIVATE LIMITED	IBC Under Sec 9	6/3/2024	require order	AjaySingh
7957	27-02-2024	0710102002122023(No.of Docs 1)	0710102002122023/3	COMPANY PETITION IB (IBC)/33(ND)2023	HIMALAYA ECO PARK & RESORTS VS. VINAY GUPTA	Section 95(1)	6/3/2024	put on ticket blank side in vakalatnama	prakashlegaladvisers
7959	26-02-2024	0710200412962017(No.of Docs 2)	0710200412962017/9	COMPANY PETITION (COMPANIES ACT)/427(ND)2017	GEETA BATHLA VS DP PLASTICS PVT. LTD. & ORS.	Sec. 241(1)	6/3/2024	delay order	sonalijoon
7961	26-02-2024	0710102039322021(No.of Docs 2)	0710102039322021/9	COMPANY APPLICATION(COMPANIES ACT)/250(ND)2021	VISHWANATH BATHLA VS. SARTHAK MADHUR PUBLICATIONS PVT. LTD.	Rule 11 of NCLT	6/3/2024	Oder delay	sonalijoon

7963	28-02-2024	0710102035152022(No.of Docs 1)	0710102035152022/3	INTERLOCUTORY APPLICATION (I.B.C)/2176(ND)2022	UMESH CHAND GOYAL RP M/S VHV BEVERAGES PVT. LTD. VS. M/S CRYSTAL BEVERAGES THROUGH PIYUSH AGGARWAL	Sec 60(5)	6/3/2024	this is wrong file pls check your order	advsanpan
7965	5/3/2024	0710102086562023(No.of Docs 1)	0710102086562023/3	COMPANY PETITION IB (IBC)/637(ND)2023	KALPA COMMERCIAL LIMITED VS. MERATASK ENTERPRISES PRIVATE LIMITED	IBC under Sec 7	6/3/2024	book marking mandatory as per index mismatched notary page no 6 do sign	trscompsecy
7967	26-02-2024	0710200412962017(No.of Docs 2)	0710200412962017/10	COMPANY PETITION (COMPANIES ACT)/427(ND)2017	GEETA BATHLA VS DP PLASTICS PVT. LTD. & ORS.	Sec. 241(1)	6/3/2024	delay order	sonalijoon
7969	26-02-2024	0710102000362024(No.of Docs 2)	0710102000362024/1	INTERLOCUTORY APPLICATION (I.B.C)/171(PB)2024	KOTAK MAHINDRA BANK VS. MR. ASHISH SINGH	Sec 60(5)	6/3/2024	notary mismatched and order missing	counselgulshan@gmail
7971	26-02-2024	0710102000122022(No.of Docs 1)	0710102000122022/5	COMPANY PETITION IB (IBC)/34(ND)2022	INTEC CAPITAL LIMITED VS. VIJAY KUMAR SINGH	Section 95(1)	6/3/2024	incomplete file	prakashlegaladvisers
7973	26-02-2024	0710102000362024(No.of Docs 2)	0710102000362024/1	INTERLOCUTORY APPLICATION (I.B.C)/171(PB)2024	KOTAK MAHINDRA BANK VS. MR. ASHISH SINGH	Sec 60(5)	6/3/2024	notary mismatched and order missing	counselgulshan@gmail
7975	4/3/2024	0710102063442023(No.of Docs 1)	0710102063442023/3	INTERLOCUTORY APPLICATION (I.B.C)/5164(ND)2023	MOHIT KUMAR GUPTA VS. M/S BENCHMARK SUPPLY CHAIN SOLUTION PRIVATE LIMITED	Sec 66(1)	6/3/2024	bookmarking mandatory Oder missing and 25 welfare ticket 3rs court fee missing in vakalatnama	snslegal
7977	26-02-2024	0710102000362024(No.of Docs 2)	0710102000362024/1	INTERLOCUTORY APPLICATION (I.B.C)/171(PB)2024	KOTAK MAHINDRA BANK VS. MR. ASHISH SINGH	Sec 60(5)	6/3/2024	notary mismatched and order missing	counselgulshan@gmail
7979	26-02-2024	0710102000362024(No.of Docs 2)	0710102000362024/1	INTERLOCUTORY APPLICATION (I.B.C)/171(PB)2024	KOTAK MAHINDRA BANK VS. MR. ASHISH SINGH	Sec 60(5)	6/3/2024	notary mismatched and order missing	counselgulshan@gmail
7981	29-02-2024	0710102081302023(No.of Docs 4)	0710102081302023/1	COMPANY APPLICATION(COMPANIES ACT)/346(ND)2023	AMITA JHAVERI VS. HERO MOTOCROP LIMITED	Rule 11 of NCLT	6/3/2024	book marking mandatory as per index and sign of every pages	D19062021
7983	26-02-2024	0710102001012024(No.of Docs 2)	0710102001012024/2	INTERLOCATORY APPLICATION(COMPANIES ACT)/21(ND)2024	GREATER NOIDA INDUSTRIAL AUTHORITY THROUGH ITS MANAGER VS. MR. SHAILENDRA SINGH	Rule 11 of NCLT	6/3/2024	missing page no 1 to 26 in file and sign. (reply)	abhi4064
7985	26-02-2024	0710102001012024(No.of Docs 2)	0710102001012024/3	INTERLOCATORY APPLICATION(COMPANIES ACT)/21(ND)2024	GREATER NOIDA INDUSTRIAL AUTHORITY THROUGH ITS MANAGER VS. MR. SHAILENDRA SINGH	Rule 11 of NCLT	6/3/2024	missing page no 1 to 26 in file and sign.	abhi4064
7987	23-02-2024	0710102008462024(No.of Docs 2)	0710102008462024/1	INTERLOCUTORY APPLICATION (I.B.C)/907(ND)2024	DEVENDRA KUMAR LODHA -RP OF MAINFRAME ENERGY SOLUTION PVT LTD VS. HDFC BANK LTD	Sec 60(5)	5/3/2024	index missing book marking mandatory and 1 rs court fee missed	DKLODHA
7989	6/1/2024	0710102008582022(No.of Docs 1)	0710102008582022/8	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	5/3/2024	Wrong file	PRAV1307L

7991	6/1/2024	0710102008582022(No.of Docs 1)	0710102008582022/8	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	5/3/2024	Wrong file	PRAV1307L
7993	6/1/2024	0710102008582022(No.of Docs 1)	0710102008582022/8	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	5/3/2024	Wrong file	PRAV1307L
7995	6/1/2024	0710102008582022(No.of Docs 1)	0710102008582022/8	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	5/3/2024	Wrong file	PRAV1307L
7997	6/1/2024	0710102008582022(No.of Docs 1)	0710102008582022/8	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	5/3/2024	Wrong file	PRAV1307L
7999	6/1/2024	0710102008582022(No.of Docs 1)	0710102008582022/8	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	5/3/2024	Wrong file	PRAV1307L
8001	6/1/2024	0710102008582022(No.of Docs 1)	0710102008582022/8	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	5/3/2024	Wrong file	PRAV1307L
8003	6/1/2024	0710102008582022(No.of Docs 1)	0710102008582022/8	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	5/3/2024	Wrong file	PRAV1307L
8005	6/1/2024	0710102008582022(No.of Docs 1)	0710102008582022/8	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	5/3/2024	Wrong file	PRAV1307L
8007	6/1/2024	0710102008582022(No.of Docs 1)	0710102008582022/8	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	5/3/2024	Wrong file	PRAV1307L
8009	6/1/2024	0710102008582022(No.of Docs 1)	0710102008582022/8	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	5/3/2024	Wrong file	PRAV1307L
8011	6/1/2024	0710102008582022(No.of Docs 1)	0710102008582022/8	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	5/3/2024	Wrong file	PRAV1307L
8013	6/1/2024	0710102008582022(No.of Docs 1)	0710102008582022/8	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	5/3/2024	Wrong file	PRAV1307L
8015	6/1/2024	0710102008582022(No.of Docs 1)	0710102008582022/8	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	5/3/2024	Wrong file	PRAV1307L
8017	24-02-2024	0710102032072018(No.of Docs 2)	0710102032072018/37	COMPANY PETITION IB (IBC)/05(ND)2019	ASHTBHUJ OCEAN MOVERS PRIVATE LIMITED VS. SARASH EXPORTS SERVICES PRIVATE LIMITED	IBC Under Sec 9	5/3/2024	Oder missing	samarendrakradv
8019	24-02-2024	0710102032072018(No.of Docs 2)	0710102032072018/36	COMPANY PETITION IB (IBC)/05(ND)2019	ASHTBHUJ OCEAN MOVERS PRIVATE LIMITED VS. SARASH EXPORTS SERVICES PRIVATE LIMITED	IBC Under Sec 9	5/3/2024	Oder missing	samarendrakradv
8021	24-02-2024	0710102032072018(No.of Docs 2)	0710102032072018/35	COMPANY PETITION IB (IBC)/05(ND)2019	ASHTBHUJ OCEAN MOVERS PRIVATE LIMITED VS. SARASH EXPORTS SERVICES PRIVATE LIMITED	IBC Under Sec 9	5/3/2024	Oder missing	samarendrakradv

8023	28-02-2024	07101020125220 23(No.of Docs 2)	07101020125220 23/5	COMPANY PETITION (COMPANIES ACT)/44(PB)2023	KRISHAN KUMAR BHARGAVA VS. CAXTON PRESS PRIVATE LIMITED & ORS	Sec. 241(1),Sec. 242(4)	5/3/2024	book marking as per index and and require order sign of every page of reply and sign and true copy of annexures	justitia
8025	28-02-2024	07101020246720 20(No.of Docs 2)	07101020246720 20/14	COMPANY PETITION IB (IBC)/687(PB)2020	ALLAHABAD BANK VS. M/S MAHAMAYA EXPORTS PRIVATE LIMITED	IBC under Sec 7	5/3/2024	sign and true copy require of every pages	reemakhorana
8027	24-02-2024	07101020737620 23(No.of Docs 2)	07101020737620 23/1	INTERLOCUTORY APPLICATION (I.B.C)/6527(ND)2023	SHRAVAN KUMAR VISHNOI VSSATYAJIT SINGH MAJITHIA	Sec 66(1)	5/3/2024	Oder delay	vipinkushwahaadv
8029	24-02-2024	07101020737620 23(No.of Docs 2)	07101020737620 23/1	INTERLOCUTORY APPLICATION (I.B.C)/6527(ND)2023	SHRAVAN KUMAR VISHNOI VSSATYAJIT SINGH MAJITHIA	Sec 66(1)	5/3/2024	Oder delay	vipinkushwahaadv
8031	24-02-2024	07101020737620 23(No.of Docs 2)	07101020737620 23/1	INTERLOCUTORY APPLICATION (I.B.C)/6527(ND)2023	SHRAVAN KUMAR VISHNOI VSSATYAJIT SINGH MAJITHIA	Sec 66(1)	5/3/2024	Oder delay	vipinkushwahaadv
8033	24-02-2024	07101020737620 23(No.of Docs 2)	07101020737620 23/1	INTERLOCUTORY APPLICATION (I.B.C)/6527(ND)2023	SHRAVAN KUMAR VISHNOI VSSATYAJIT SINGH MAJITHIA	Sec 66(1)	5/3/2024	Oder delay	vipinkushwahaadv
8035	26-02-2024	07101020744220 23(No.of Docs 2)	07101020744220 23/6	COMPANY PETITION IB (IBC)/552(ND)2023	AGARWAL COAL CORPORATION PRIVATE LIMITED VS. ARYAN ISPAT AND POWER PRIVATE LIMITED	IBC Under Sec 9	5/3/2024	need every page sign and order delay	rakesh@12
8037	8/2/2024	07101020803220 23(No.of Docs 2)	07101020803220 23/2	INTERLOCUTORY APPLICATION (I.B.C)/5094(ND)2023	SHRAVAN KUMAR VISHNOI VS. SENIOR SUPERINTENDENT OF POLICE	Sec 60(5)	5/3/2024	Oder delay	vipinkushwahaadv
8039	8/2/2024	07101020803220 23(No.of Docs 2)	07101020803220 23/2	INTERLOCUTORY APPLICATION (I.B.C)/5094(ND)2023	SHRAVAN KUMAR VISHNOI VS. SENIOR SUPERINTENDENT OF POLICE	Sec 60(5)	5/3/2024	Oder delay	vipinkushwahaadv
8041	8/2/2024	07101020803220 23(No.of Docs 2)	07101020803220 23/2	INTERLOCUTORY APPLICATION (I.B.C)/5094(ND)2023	SHRAVAN KUMAR VISHNOI VS. SENIOR SUPERINTENDENT OF POLICE	Sec 60(5)	5/3/2024	Oder delay	vipinkushwahaadv
8043	8/2/2024	07101020803220 23(No.of Docs 2)	07101020803220 23/2	INTERLOCUTORY APPLICATION (I.B.C)/5094(ND)2023	SHRAVAN KUMAR VISHNOI VS. SENIOR SUPERINTENDENT OF POLICE	Sec 60(5)	5/3/2024	Oder delay	vipinkushwahaadv
8045	24-02-2024	07101020826420 23(No.of Docs 2)	07101020826420 23/9	INTERLOCUTORY APPLICATION (I.B.C)/5144(ND)2023	GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY THROUGH ITS MANAGER (BUILDER) VS. MR. GAURAV KATIYAR RESOLUTION PROFESSIONAL FOR M/S EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED	Sec 60(5)	5/3/2024	Oder missing and need every pages sign	Pankaj_NCLT
8047	1/3/2024	07101020143020 24(No.of Docs 1)	07101020143020 24/1	EXECUTION PETITION/1(ND)2024	SHRI T.R. ARYA VS. SMT. SWARNA DILAWRI	Sec 424 (3)	5/3/2024	page 4 to 8 require sign with true copy	nanda@deka
8049	28-02-2024	07101020650220 22(No.of Docs 1)	07101020650220 22/22	INTERLOCUTORY APPLICATION (I.B.C)/4176(ND)2022	SAI TECH MEDICARE PRIVATE LIMITED VSALCHEMIST LIMITED	Sec 60(5)	5/3/2024	require order	kgconsorsllp

8051	26-02-2024	0710102008612022(No.of Docs 1)	0710102008612022/4	COMPANY PETITION IB (IBC)/145(PB)2022	BANK OF BARODA VS. AJAY BHADURIA	Section 95(1)	5/3/2024	court Fees 3 Rs Compulsory , Index Missing, Bookmarking Compulsory	Advrohit1989
8053	24-02-2024	0710102009962024(No.of Docs 1)	0710102009962024/1	INTERLOCUTORY APPLICATION (I.B.C)/588(ND)2024	SH BALBIR SINGH MALHOTRA VS. SH SATYA PRAKASH GUPTA	Sec 60(5)	5/3/2024	Oder missing	sonalanand99
8055	6/1/2024	0710102008582022(No.of Docs 1)	0710102008582022/8	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	5/3/2024	Wrong file	PRAV1307L
8057	6/1/2024	0710102008582022(No.of Docs 1)	0710102008582022/8	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	5/3/2024	Wrong file	PRAV1307L
8059	6/1/2024	0710102008582022(No.of Docs 1)	0710102008582022/8	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	5/3/2024	Wrong file	PRAV1307L
8061	6/1/2024	0710102008582022(No.of Docs 1)	0710102008582022/8	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	5/3/2024	Wrong file	PRAV1307L
8063	6/1/2024	0710102008582022(No.of Docs 1)	0710102008582022/8	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	5/3/2024	Wrong file	PRAV1307L
8065	23-02-2024	0710102008462024(No.of Docs 2)	0710102008462024/1	INTERLOCUTORY APPLICATION (I.B.C)/907(ND)2024	DEVENDRA KUMAR LODHA -RP OF MAINFRAME ENERGY SOLUTION PVT LTD VS. HDFC BANK LTD	Sec 60(5)	5/3/2024	index missing book marking mandatory and 1 rs court fee missed	DKLODHA
8067	23-02-2024	0710102008462024(No.of Docs 2)	0710102008462024/1	INTERLOCUTORY APPLICATION (I.B.C)/907(ND)2024	DEVENDRA KUMAR LODHA -RP OF MAINFRAME ENERGY SOLUTION PVT LTD VS. HDFC BANK LTD	Sec 60(5)	5/3/2024	index missing book marking mandatory and 1 rs court fee missed	DKLODHA
8069	23-02-2024	0710102008462024(No.of Docs 2)	0710102008462024/1	INTERLOCUTORY APPLICATION (I.B.C)/907(ND)2024	DEVENDRA KUMAR LODHA -RP OF MAINFRAME ENERGY SOLUTION PVT LTD VS. HDFC BANK LTD	Sec 60(5)	5/3/2024	index missing book marking mandatory and 1 rs court fee missed	DKLODHA
8071	6/1/2024	0710102008582022(No.of Docs 1)	0710102008582022/8	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	5/3/2024	Wrong file	PRAV1307L
8073	6/1/2024	0710102008582022(No.of Docs 1)	0710102008582022/8	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	5/3/2024	Wrong file	PRAV1307L
8075	6/1/2024	0710102008582022(No.of Docs 1)	0710102008582022/8	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	5/3/2024	Wrong file	PRAV1307L
8077	6/1/2024	0710102008582022(No.of Docs 1)	0710102008582022/8	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	5/3/2024	Wrong file	PRAV1307L
8079	6/1/2024	0710102008582022(No.of Docs 1)	0710102008582022/8	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	5/3/2024	Wrong file	PRAV1307L
8081	6/1/2024	0710102008582022(No.of Docs 1)	0710102008582022/8	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	5/3/2024	Wrong file	PRAV1307L

8083	5/3/2024	0710102002142024(No.of Docs 2)	0710102002142024/1	INTERLOCUTORY APPLICATION (I.B.C)/1008(ND)2024	ANIL KUMAR MITTAL VSBUBBLES SABHARWAL	Application under any other provisions- IBC	5/3/2024	order missing of nclt	advpallavsaxena
8085	5/3/2024	0710102002142024(No.of Docs 2)	0710102002142024/1	INTERLOCUTORY APPLICATION (I.B.C)/1008(ND)2024	ANIL KUMAR MITTAL VSBUBBLES SABHARWAL	Application under any other provisions- IBC	5/3/2024	order missing of nclt	advpallavsaxena
8087	5/3/2024	0710102002142024(No.of Docs 2)	0710102002142024/1	INTERLOCUTORY APPLICATION (I.B.C)/1008(ND)2024	ANIL KUMAR MITTAL VSBUBBLES SABHARWAL	Application under any other provisions- IBC	5/3/2024	order missing of nclt	advpallavsaxena
8089	5/3/2024	0710102002142024(No.of Docs 2)	0710102002142024/1	INTERLOCUTORY APPLICATION (I.B.C)/1008(ND)2024	ANIL KUMAR MITTAL VSBUBBLES SABHARWAL	Application under any other provisions- IBC	5/3/2024	order missing of nclt	advpallavsaxena
8091	20-02-2024	0710102102242023(No.of Docs 1)	0710102102242023/9	COMPANY PETITION IB (IBC)/764(ND)2023	ALPHA FERTILIZER (INDIA) PRIVATE LIMITED VS. RALPH AGRI SCIENCE PRIVATE LIMITED	IBC Under Sec 9	5/3/2024	bookmarking pagination numbering missing as per index put on ticket blank side in vakalatnama	mahimamalhotra
8093	20-02-2024	0710102102242023(No.of Docs 1)	0710102102242023/9	COMPANY PETITION IB (IBC)/764(ND)2023	ALPHA FERTILIZER (INDIA) PRIVATE LIMITED VS. RALPH AGRI SCIENCE PRIVATE LIMITED	IBC Under Sec 9	5/3/2024	bookmarking pagination numbering missing as per index put on ticket blank side in vakalatnama	mahimamalhotra
8095	20-02-2024	0710102102242023(No.of Docs 1)	0710102102242023/9	COMPANY PETITION IB (IBC)/764(ND)2023	ALPHA FERTILIZER (INDIA) PRIVATE LIMITED VS. RALPH AGRI SCIENCE PRIVATE LIMITED	IBC Under Sec 9	5/3/2024	bookmarking pagination numbering missing as per index put on ticket blank side in vakalatnama	mahimamalhotra
8097	20-02-2024	0710102102242023(No.of Docs 1)	0710102102242023/9	COMPANY PETITION IB (IBC)/764(ND)2023	ALPHA FERTILIZER (INDIA) PRIVATE LIMITED VS. RALPH AGRI SCIENCE PRIVATE LIMITED	IBC Under Sec 9	5/3/2024	bookmarking pagination numbering missing as per index put on ticket blank side in vakalatnama	mahimamalhotra
8099	23-02-2024	0710102107252023(No.of Docs 1)	0710102107252023/1	INTERLOCUTORY APPLICATION (I.B.C)/143(ND)2024	THE BANK OF MAHARASHTRA LIMITED VS. NAVINDER SINGH SOIN	Application under any other provisions- IBC	5/3/2024	Oder missing and bookmarking mandatory	azeem2112
8101	9/2/2024	0710102077592022(No.of Docs 2)	0710102077592022/9	COMPANY PETITION (COMPANIES ACT)/177(ND)2022	ANJU SAHNI VS. EVERSHINE CREATION PRIVATE LIMITED	Sec. 58(3)	4/3/2024	bookmarking mandatory and Oder missing	aditya22
8103	1/3/2024	0710102052092023(No.of Docs 2)	0710102052092023/4	COMPANY PETITION IB (IBC)/428(ND)2023	NIKITA DHINGRA VS. JASMINE BUILDMART PRIVATE LIMITED	IBC under Sec 7	4/3/2024	Oder missing	lokeshbhola
8105	1/3/2024	0710102052072023(No.of Docs 2)	0710102052072023/4	COMPANY PETITION IB (IBC)/429(ND)2023	MEERA SACHDEVA VS. JASMINE BUILDMART PRIVATE LIMITED	IBC under Sec 7	4/3/2024	Oder missing	lokeshbhola
8107	9/2/2024	0710102077592022(No.of Docs 2)	0710102077592022/9	COMPANY PETITION (COMPANIES ACT)/177(ND)2022	ANJU SAHNI VS. EVERSHINE CREATION PRIVATE LIMITED	Sec. 58(3)	4/3/2024	bookmarking mandatory and Oder missing	aditya22
8109	9/2/2024	0710102077592022(No.of Docs 2)	0710102077592022/9	COMPANY PETITION (COMPANIES ACT)/177(ND)2022	ANJU SAHNI VS. EVERSHINE CREATION PRIVATE LIMITED	Sec. 58(3)	4/3/2024	bookmarking mandatory and Oder missing	aditya22
8111	9/2/2024	0710102077592022(No.of Docs 2)	0710102077592022/9	COMPANY PETITION (COMPANIES ACT)/177(ND)2022	ANJU SAHNI VS. EVERSHINE CREATION PRIVATE LIMITED	Sec. 58(3)	4/3/2024	bookmarking mandatory and Oder missing	aditya22
8113	9/2/2024	0710102077592022(No.of Docs 2)	0710102077592022/9	COMPANY PETITION (COMPANIES ACT)/177(ND)2022	ANJU SAHNI VS. EVERSHINE CREATION PRIVATE LIMITED	Sec. 58(3)	4/3/2024	bookmarking mandatory and Oder missing	aditya22

8115	9/2/2024	0710102077592022(No.of Docs 2)	0710102077592022/9	COMPANY PETITION (COMPANIES ACT)/177(ND)2022	ANJU SAHNI VS. EVERSHINE CREATION PRIVATE LIMITED	Sec. 58(3)	4/3/2024	bookmarking mandatory and Oder missing	aditya22
8117	9/2/2024	0710102077592022(No.of Docs 2)	0710102077592022/9	COMPANY PETITION (COMPANIES ACT)/177(ND)2022	ANJU SAHNI VS. EVERSHINE CREATION PRIVATE LIMITED	Sec. 58(3)	4/3/2024	bookmarking mandatory and Oder missing	aditya22
8119	28-02-2024	0710102108622023(No.of Docs 2)	0710102108622023/3	COMPANY PETITION IB (IBC)/74(ND)2024	INVOICE DISCOUNTERS OF ADAPTIO FACILITY MANAGEMENT PVT LTD THROUGH MR ARUNAVA GHOSH VS. CBRE SOUTH ASIA PRIVATE LIMITED	IBC Under Sec 9	4/3/2024	Oder missing	sjalanco1234
8121	24-02-2024	0710102027652021(No.of Docs 1)	0710102027652021/4	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/74(ND)2021	MANOJ PROPERTIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	4/3/2024	bookmarking mandatory	RASTOGIFCS5
8123	23-02-2024	0710102066742023(No.of Docs 1)	0710102066742023/11	COMPANY PETITION (COMPANIES ACT)/163(ND)2023	VIDHI SHARMA VS. GREEN APPLE PROPERTIES PRIVATE LIMITED	Sec. 58(3),Sec. 59,Sec. 241(1),Sec. 242(4),Sec. 244(1)	4/3/2024	welfare not clear	arjunmalik05
8125	2/3/2024	0710102020302021(No.of Docs 2)	0710102020302021/6	INTERLOCUTORY APPLICATION (I.B.C)/4032(PB)2021	KASHI VISWANATHAN SIVARAMAN VSICICI BANK LIMITED	Application under any other provisions-IBC,Sec 50(1)	4/3/2024	delay order	sonalijoon
8127	2/3/2024	0710102020302021(No.of Docs 2)	0710102020302021/6	INTERLOCUTORY APPLICATION (I.B.C)/4032(PB)2021	KASHI VISWANATHAN SIVARAMAN VSICICI BANK LIMITED	Application under any other provisions-IBC,Sec 50(1)	4/3/2024	delay order	sonalijoon
8129	9/2/2024	0710102077592022(No.of Docs 2)	0710102077592022/9	COMPANY PETITION (COMPANIES ACT)/177(ND)2022	ANJU SAHNI VS. EVERSHINE CREATION PRIVATE LIMITED	Sec. 58(3)	4/3/2024	bookmarking mandatory and Oder missing	aditya22
8131	2/3/2024	0710102020302021(No.of Docs 2)	0710102020302021/6	INTERLOCUTORY APPLICATION (I.B.C)/4032(PB)2021	KASHI VISWANATHAN SIVARAMAN VSICICI BANK LIMITED	Application under any other provisions-IBC,Sec 50(1)	4/3/2024	delay order	sonalijoon
8133	2/3/2024	0710102020302021(No.of Docs 2)	0710102020302021/6	INTERLOCUTORY APPLICATION (I.B.C)/4032(PB)2021	KASHI VISWANATHAN SIVARAMAN VSICICI BANK LIMITED	Application under any other provisions-IBC,Sec 50(1)	4/3/2024	delay order	sonalijoon
8135	26-02-2024	0710102090872020(No.of Docs 2)	0710102090872020/4	COMPANY APPLICATION(COMPANIES ACT)/584(ND)2020	GEETA BATHLA VS. ARYAN PRESS PRIVATE LIMITED & ORS.	Rule 11 of NCLT	4/3/2024	welfare fee paste on blank side on vakalatnama	sonalijoon
8137	26-02-2024	0710102082272023(No.of Docs 2)	0710102082272023/4	INTERLOCUTORY APPLICATION (I.B.C)/5200(ND)2023	MANOJ KUNWAR VS. YOGESH SETHI	Sec 60(5)	4/3/2024	Oder missing	niclegal
8139	9/2/2024	0710102077592022(No.of Docs 2)	0710102077592022/9	COMPANY PETITION (COMPANIES ACT)/177(ND)2022	ANJU SAHNI VS. EVERSHINE CREATION PRIVATE LIMITED	Sec. 58(3)	4/3/2024	bookmarking mandatory and Oder missing	aditya22
8141	9/2/2024	0710102077592022(No.of Docs 2)	0710102077592022/9	COMPANY PETITION (COMPANIES ACT)/177(ND)2022	ANJU SAHNI VS. EVERSHINE CREATION PRIVATE LIMITED	Sec. 58(3)	4/3/2024	bookmarking mandatory and Oder missing	aditya22
8143	26-02-2024	0710102090872020(No.of Docs 2)	0710102090872020/6	COMPANY APPLICATION(COMPANIES ACT)/584(ND)2020	GEETA BATHLA VS. ARYAN PRESS PRIVATE LIMITED & ORS.	Rule 11 of NCLT	4/3/2024	delay order and proof of service not seen	sonalijoon
8145	9/2/2024	0710102077592022(No.of Docs 2)	0710102077592022/9	COMPANY PETITION (COMPANIES ACT)/177(ND)2022	ANJU SAHNI VS. EVERSHINE CREATION PRIVATE LIMITED	Sec. 58(3)	4/3/2024	bookmarking mandatory and Oder missing	aditya22

8147	9/2/2024	0710102077592022(No.of Docs 2)	0710102077592022/9	COMPANY PETITION (COMPANIES ACT)/177(ND)2022	ANJU SAHNI VS. EVERSHINE CREATION PRIVATE LIMITED	Sec. 58(3)	4/3/2024	bookmarking mandatory and Oder missing	aditya22
8149	28-02-2024	0710102104252023(No.of Docs 1)	0710102104252023/8	INTERLOCUTORY APPLICATION (I.B.C)/491(ND)2024	BON LON PETROCHEM LLP VSPRAYAG POLYTECH PVT. LTD.	Application under any other provisions- IBC,Application under any other provisions- IBC	4/3/2024	bookmarking mandatory Oder missing	anoopclc
8151	26-02-2024	0710102087762022(No.of Docs 2)	0710102087762022/2	INTERLOCUTORY APPLICATION (I.B.C)/6402(PB)2022	ENKAY INDIA RUBBER CO PVT LTD VSSUMERU PROCESSORS PVT LTD	Application under any other provisions- IBC	4/3/2024	delay order of nclt	rmalik2001
8153	2/3/2024	0710102102242023(No.of Docs 1)	0710102102242023/10	COMPANY PETITION IB (IBC)/764(ND)2023	ALPHA FERTILIZER (INDIA) PRIVATE LIMITED VS. RALPH AGRI SCIENCE PRIVATE LIMITED	IBC Under Sec 9	4/3/2024	delay order	mahimamalhotra
8155	29-02-2024	0710102050292023(No.of Docs 3)	0710102050292023/7	INTERLOCUTORY APPLICATION (I.B.C)/3279(ND)2023	PANKAJ NARANG VS. VINEET AGARWAL	19(2)	4/3/2024	pagination missing in book marking remove double numbering volume 2 book marking missing and true copy need every page need order of nclt.	shubhampaliwal
8157	24-02-2024	0710102009942024(No.of Docs 1)	0710102009942024/1	INTERLOCUTORY APPLICATION (I.B.C)/587(ND)2024	AMAN PRUTHI & ANR VS. SH SATYA PRAKASH GUPTA	Sec 60(5)	4/3/2024	Oder missing	sonalanand99
8159	9/2/2024	0710102077592022(No.of Docs 2)	0710102077592022/9	COMPANY PETITION (COMPANIES ACT)/177(ND)2022	ANJU SAHNI VS. EVERSHINE CREATION PRIVATE LIMITED	Sec. 58(3)	4/3/2024	bookmarking mandatory and Oder missing	aditya22
8161	24-02-2024	0710102013692024(No.of Docs 1)	0710102013692024/1	INTERLOCUTORY APPLICATION (I.B.C)/677(ND)2024	ARVIND MITTAL	Application under any other provisions- IBC	4/3/2024	Oder missing	Atulbhatia
8163	9/2/2024	0710102077592022(No.of Docs 2)	0710102077592022/9	COMPANY PETITION (COMPANIES ACT)/177(ND)2022	ANJU SAHNI VS. EVERSHINE CREATION PRIVATE LIMITED	Sec. 58(3)	4/3/2024	bookmarking mandatory and Oder missing	aditya22
8165	9/2/2024	0710102077592022(No.of Docs 2)	0710102077592022/9	COMPANY PETITION (COMPANIES ACT)/177(ND)2022	ANJU SAHNI VS. EVERSHINE CREATION PRIVATE LIMITED	Sec. 58(3)	4/3/2024	bookmarking mandatory and Oder missing	aditya22
8167	29-02-2024	0710102426212018(No.of Docs 2)	0710102426212018/62	COMPANY PETITION IB (IBC)/60(PB)2018	ORIENTAL BANK OF COMMERCE VS BINDALS SPONNGE INDUSTRIES LIMITED	IBC under Sec 7	4/3/2024	Oder delay need every pages sign	dk.sood@yahoo.com
8169	14-02-2024	0710102094892023(No.of Docs 1)	0710102094892023/2	COMPANY APPEAL(COMPANIES ACT)/274(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (TWENTY FIRST CENTURY ASSOCIATES PVT LTD)	Sec 252 (1) - By Government Body	4/3/2024	bookmarking pagination numbering index missing	CSSHARAD
8171	9/2/2024	0710102077592022(No.of Docs 2)	0710102077592022/9	COMPANY PETITION (COMPANIES ACT)/177(ND)2022	ANJU SAHNI VS. EVERSHINE CREATION PRIVATE LIMITED	Sec. 58(3)	4/3/2024	bookmarking mandatory and Oder missing	aditya22
8173	9/2/2024	0710102077592022(No.of Docs 2)	0710102077592022/9	COMPANY PETITION (COMPANIES ACT)/177(ND)2022	ANJU SAHNI VS. EVERSHINE CREATION PRIVATE LIMITED	Sec. 58(3)	4/3/2024	bookmarking mandatory and Oder missing	aditya22
8175	1/3/2024	0710102009132024(No.of Docs 2)	0710102009132024/1	COMPANY PETITION IB (IBC)/72(ND)2024	M/S A-ONE HOMES VS. M2M BUILDTECH PRIVATE LIMITED	IBC under Sec 7	4/3/2024	bookmarking mandatory as per index and Oder delay	ASDLawOffice
8177	9/2/2024	0710102077592022(No.of Docs 2)	0710102077592022/9	COMPANY PETITION (COMPANIES ACT)/177(ND)2022	ANJU SAHNI VS. EVERSHINE CREATION PRIVATE LIMITED	Sec. 58(3)	4/3/2024	bookmarking mandatory and Oder missing	aditya22

8179	23-02-2024	0710102066792023(No.of Docs 2)	0710102066792023/7	COMPANY PETITION (COMPANIES ACT)/161(ND)2023	VIDHI SHARMA VS. GREEN BANANA PROPERTIES PRIVATE LIMITED	Sec. 58(3),Sec. 59,Sec. 241(1),Sec. 242(4),Sec. 244(1)	4/3/2024	ticket put on blank side in vakalatnama	arjunmalik05
8181	9/2/2024	0710102077592022(No.of Docs 2)	0710102077592022/9	COMPANY PETITION (COMPANIES ACT)/177(ND)2022	ANJU SAHNI VS. EVERSHINE CREATION PRIVATE LIMITED	Sec. 58(3)	4/3/2024	bookmarking mandatory and Oder missing	aditya22
8183	14-02-2024	0710102094892023(No.of Docs 1)	0710102094892023/2	COMPANY APPEAL(COMPANIES ACT)/274(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (TWENTY FIRST CENTURY ASSOCIATES PVT LTD)	Sec 252 (1) - By Government Body	4/3/2024	bookmarking pagination numbering index missing	CSSHARAD
8185	23-02-2024	0710102002822024(No.of Docs 2)	0710102002822024/5	INTERLOCUTORY APPLICATION (I.B.C)/329(ND)2024	DEBASHIS NANDA	Application under any other provisions- IBC	4/3/2024	bookmarking mandatory	CSGAURAVJOSHI
8187	26-02-2024	0710102085692023(No.of Docs 1)	0710102085692023/3	COMPANY APPEAL(COMPANIES ACT)/254(ND)2023	SURESH KUMAR KHERA VS. REGISTRAR OF COMPANIES DELHI AND HARYANA	Sec 252 (3)	4/3/2024	Book marking mandatory as per index.	14868
8189	9/2/2024	0710102077592022(No.of Docs 2)	0710102077592022/9	COMPANY PETITION (COMPANIES ACT)/177(ND)2022	ANJU SAHNI VS. EVERSHINE CREATION PRIVATE LIMITED	Sec. 58(3)	4/3/2024	bookmarking mandatory and Oder missing	aditya22
8191	23-02-2024	0710102003082024(No.of Docs 2)	0710102003082024/4	INTERLOCUTORY APPLICATION (I.B.C)/331(ND)2024	DEBASHIS NANDA	Application under any other provisions- IBC	4/3/2024	bookmarking mandatory	CSGAURAVJOSHI
8193	24-02-2024	0710102105442023(No.of Docs 1)	0710102105442023/1	INTERLOCUTORY APPLICATION (I.B.C)/285(PB)2024	GOLF AVENUE WELFARE ASSOCIATION AND ANR. VS. MR. RAJESH KUMAR PARAKH	Sec 60(5)	4/3/2024	Oder delay	abhinavtyagi
8195	14-02-2024	0710102094892023(No.of Docs 1)	0710102094892023/2	COMPANY APPEAL(COMPANIES ACT)/274(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (TWENTY FIRST CENTURY ASSOCIATES PVT LTD)	Sec 252 (1) - By Government Body	4/3/2024	bookmarking pagination numbering index missing	CSSHARAD
8197	26-02-2024	0710102090872020(No.of Docs 2)	0710102090872020/5	COMPANY APPLICATION(COMPANIES ACT)/584(ND)2020	GEETA BATHLA VS. ARYAN PRESS PRIVATE LIMITED & ORS.	Rule 11 of NCLT	4/3/2024	missed 3 rs court fee and paste welfare fee on blank side of vakalatnama delay order	sonalijoon
8199	9/2/2024	0710102077592022(No.of Docs 2)	0710102077592022/9	COMPANY PETITION (COMPANIES ACT)/177(ND)2022	ANJU SAHNI VS. EVERSHINE CREATION PRIVATE LIMITED	Sec. 58(3)	4/3/2024	bookmarking mandatory and Oder missing	aditya22
8201	26-02-2024	0710102085572021(No.of Docs 2)	0710102085572021/6	INTERLOCUTORY APPLICATION (I.B.C)/5634(ND)2021	MANOJ KUNWAR VS. YOGESH SETHI	Sec 60(5),Rule 11 of NCLT, 2016	4/3/2024	Oder missing	niclegal
8203	23-02-2024	0710102107292023(No.of Docs 1)	0710102107292023/1	INTERLOCUTORY APPLICATION (I.B.C)/141(ND)2024	THE BANK OF MAHARASHTRA LIMITED VS. BHUPENDER PAL SINGH	Application under any other provisions- IBC	4/3/2024	bookmarking mandatory and Oder missing	azeem2112
8205	9/2/2024	0710102077592022(No.of Docs 2)	0710102077592022/9	COMPANY PETITION (COMPANIES ACT)/177(ND)2022	ANJU SAHNI VS. EVERSHINE CREATION PRIVATE LIMITED	Sec. 58(3)	4/3/2024	bookmarking mandatory and Oder missing	aditya22

8207	9/2/2024	0710102077592022(No.of Docs 2)	0710102077592022/9	COMPANY PETITION (COMPANIES ACT)/177(ND)2022	ANJU SAHNI VS. EVERSHINE CREATION PRIVATE LIMITED	Sec. 58(3)	4/3/2024	bookmarking mandatory and Oder missing	aditya22
8209	14-02-2024	0710102094892023(No.of Docs 1)	0710102094892023/2	COMPANY APPEAL(COMPANIES ACT)/274(ND)2023	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (TWENTY FIRST CENTURY ASSOCIATES PVT LTD)	Sec 252 (1) - By Government Body	4/3/2024	bookmarking pagination numbering index missing	CSSHARAD
8211	24-02-2024	0710102009932024(No.of Docs 1)	0710102009932024/1	INTERLOCUTORY APPLICATION (I.B.C)/681(ND)2024	PANKAJ NARANG VSVINEET AGGARAWAL	Sec 60(5)	4/3/2024	index missing in bookmarking	Harishtaneja78
8213	29-02-2024	0710102073402023(No.of Docs 4)	0710102073402023/3	COMPANY APPLICATION(COMPANIES ACT)/347(ND)2023	LAXMI TALATI VS. SANGEETA @ CHANDANI	Rule 11 of NCLT	4/3/2024	book marking mandatory as per index and sign of every pages need order of every pages	D19062021
8215	9/2/2024	0710102077592022(No.of Docs 2)	0710102077592022/9	COMPANY PETITION (COMPANIES ACT)/177(ND)2022	ANJU SAHNI VS. EVERSHINE CREATION PRIVATE LIMITED	Sec. 58(3)	4/3/2024	bookmarking mandatory and Oder missing	aditya22
8217	9/2/2024	0710102077592022(No.of Docs 2)	0710102077592022/9	COMPANY PETITION (COMPANIES ACT)/177(ND)2022	ANJU SAHNI VS. EVERSHINE CREATION PRIVATE LIMITED	Sec. 58(3)	4/3/2024	bookmarking mandatory and Oder missing	aditya22
8219	23-02-2024	0710200424762018(No.of Docs 3)	0710200424762018/7	COMPANY PETITION (COMPANIES ACT)/254(ND)2018	MR. SHISH PAL YADAV & ORS. VS M/S BE DEVICE ENGINEERING PVT. LTD.	Sec. 241(1),Sec. 242(4)	4/3/2024	bookmarking mandatory	pawan_nclt
8221	23-02-2024	0710102050632023(No.of Docs 1)	0710102050632023/2	COMPANY PETITION IB (IBC)/503(ND)2023	HEMANT GOYAL	Section 94(1)	4/3/2024	bookmarking mandatory and Oder missing	vishishtnclt
8223	26-02-2024	0710102081342023(No.of Docs 2)	0710102081342023/2	COMPANY PETITION IB (IBC)/591(ND)2023	ILIAS HUSAIN VS. MALIHA REALTORS PRIVATE LIMITED	IBC under Sec 7	4/3/2024	bookmarking mandatory and put on ticket blank side in vakalatnama	Neeraj Yadav
8225	21-02-2024	0710200424962018(No.of Docs 2)	0710200424962018/18	COMPANY APPEAL(COMPANIES ACT)/632(ND)2018	GHAZIABAD ENGINEERING CO. PVT. LTD VS THE REGISTRAR OF COMPANIES	Application under any other provisions	2/3/2024	Oder missing	84@YOGESH.123
8227	21-02-2024	0710200424962018(No.of Docs 2)	0710200424962018/18	COMPANY APPEAL(COMPANIES ACT)/632(ND)2018	GHAZIABAD ENGINEERING CO. PVT. LTD VS THE REGISTRAR OF COMPANIES	Application under any other provisions	2/3/2024	Oder missing	84@YOGESH.123
8229	22-01-2024	0710102066312022(No.of Docs 2)	0710102066312022/1	INTERLOCUTORY APPLICATION (I.B.C)/4000(ND)2022	MOHIT KUMAR GUPTA VSSHIV RAMAN DUGGAL	Application under any other provisions- IBC	2/3/2024	Oder delay and bookmarking mandatory	rmalik2301
8231	1/3/2024	0710102001152021(No.of Docs 2)	0710102001152021/14	COMPANY PETITION IB (IBC)/25(ND)2021	VOLKSWAGEN FINANCE PRIVATE LIMITED VS. SMT. PAVAN KAPOOR	Section 95(1)	2/3/2024	Oder delay	rrglawoffice
8233	29-02-2024	0710102108752020(No.of Docs 2)	0710102108752020/6	COMPANY PETITION (COMPANIES ACT)/164(ND)2020	B.N. MEHTA VS. PGT COMPONENTS LIMITED	Sec. 97(1)	2/3/2024	bookmarking as per index	advraj77
8235	1/3/2024	0710102000532024(No.of Docs 1)	0710102000532024/22	COMPANY PETITION IB (IBC)/45(ND)2024	IFCI LIMITED VS. COSMOS INDUSTRIES LIMITED	IBC under Sec 7	2/3/2024	bookmarking mandatory welfare ticket court 1rs fee missing put on ticket blank side in vakalatnama and index	advgmsingh
8237	21-02-2024	0710102007802022(No.of Docs 3)	0710102007802022/6	COMPANY PETITION (COMPANIES ACT)/19(ND)2022	NIKHIL RAJNIKANT PARMAR VS. PUSHPENDER KHAJOTIA	Sec. 241(1),Sec. 242(4)	2/3/2024	bookmarking pagination numbering missing as per index and need every pages sign	Therishark

8239	21-02-2024	0710102007802022(No.of Docs 3)	0710102007802022/5	COMPANY PETITION (COMPANIES ACT)/19(ND)2022	NIKHIL RAJNIKANT PARMAR VS. PUSHPENDER KHAJOTIA	Sec. 241(1),Sec. 242(4)	2/3/2024	bookmarking pagination numbering missing as per index and need every pages sign	Therishark
8241	22-02-2024	0710102084472023(No.of Docs 1)	0710102084472023/1	COMPANY PETITION IB (IBC)/92(ND)2024	CENTERAL BANK OF INDIA VS. SUMOHITA KAUR	Section 95(1)	2/3/2024	Oder missing	brijesh_tamber
8243	20-02-2024	0710102083592021(No.of Docs 2)	0710102083592021/6	COMPANY PETITION IB (IBC)/699(ND)2021	STATE BANK OF INDIA VS. RAKESH NAYAR	Section 95(1)	2/3/2024	bookmarking pagination numbering missing	jupiterlegal
8245	20-02-2024	0710102083592021(No.of Docs 2)	0710102083592021/6	COMPANY PETITION IB (IBC)/699(ND)2021	STATE BANK OF INDIA VS. RAKESH NAYAR	Section 95(1)	2/3/2024	bookmarking pagination numbering missing	jupiterlegal
8247	20-02-2024	0710102083592021(No.of Docs 2)	0710102083592021/6	COMPANY PETITION IB (IBC)/699(ND)2021	STATE BANK OF INDIA VS. RAKESH NAYAR	Section 95(1)	2/3/2024	bookmarking pagination numbering missing	jupiterlegal
8249	21-02-2024	0710102083442023(No.of Docs 2)	0710102083442023/1	COMPANY PETITION IB (IBC)/646(ND)2023	STATE BANK OF INDIA VS. MOHNISH JAIN	Section 95(1)	2/3/2024	need every page sign and missing pagination in book marking.	sangallawassociates
8251	20-02-2024	0710102083592021(No.of Docs 2)	0710102083592021/6	COMPANY PETITION IB (IBC)/699(ND)2021	STATE BANK OF INDIA VS. RAKESH NAYAR	Section 95(1)	2/3/2024	bookmarking pagination numbering missing	jupiterlegal
8253	26-02-2024	0710200412782018(No.of Docs 4)	0710200412782018/12	COMPANY PETITION (COMPANIES ACT)/273(ND)2018	MR. SARTHAK BATHLA VS M/S. ARYAN PRESS PVT. LTD. & ORS.	Sec. 58(3),Sec. 59	2/3/2024	affidavit address missing page 18 and page 62 notary missing and page 65 to 74 not readable translated copy require of every hindi page.	sonalijoon
8255	27-02-2024	0710102081012021(No.of Docs 1)	0710102081012021/1	COMPANY PETITION IB (IBC)/677(ND)2021	INTEC CAPITAL LIMITED VS. SHEO KUMAR SINGH	Section 95(1)	2/3/2024	Wrong file	prakashlegaladvisers
8257	26-02-2024	0710102066312022(No.of Docs 2)	0710102066312022/2	INTERLOCUTORY APPLICATION (I.B.C)/4000(ND)2022	MOHIT KUMAR GUPTA VSSHIV RAMAN DUGGAL	Application under any other provisions- IBC	2/3/2024	bookmarking mandatory and Oder missing	rmalik2301
8259	27-02-2024	0710102081012021(No.of Docs 1)	0710102081012021/1	COMPANY PETITION IB (IBC)/677(ND)2021	INTEC CAPITAL LIMITED VS. SHEO KUMAR SINGH	Section 95(1)	2/3/2024	Wrong file	prakashlegaladvisers
8261	27-02-2024	0710102081012021(No.of Docs 1)	0710102081012021/1	COMPANY PETITION IB (IBC)/677(ND)2021	INTEC CAPITAL LIMITED VS. SHEO KUMAR SINGH	Section 95(1)	2/3/2024	Wrong file	prakashlegaladvisers
8263	27-02-2024	0710102081012021(No.of Docs 1)	0710102081012021/1	COMPANY PETITION IB (IBC)/677(ND)2021	INTEC CAPITAL LIMITED VS. SHEO KUMAR SINGH	Section 95(1)	2/3/2024	Wrong file	prakashlegaladvisers
8265	27-02-2024	0710102078942021(No.of Docs 2)	0710102078942021/18	INTERLOCUTORY APPLICATION (I.B.C)/4907(ND)2021	RAMA TOMAR & ORS VS. SARVOTTAM REALCON PRIVATE LIMITED	Sec 60(5)	2/3/2024	Oder missing	varunmudgal
8267	22-02-2024	0710102071852021(No.of Docs 2)	0710102071852021/6	COMPANY PETITION IB (IBC)/79(ND)2022	JUMBO CHEMICAL AND ALLIED INDUSTRIES PRIVATE LIMITED VS. ARJUN INDUSTRIES LIMITED	IBC under Sec 7	2/3/2024	bookmarking mandatory and index	karunesh4449
8269	22-01-2024	0710102066312022(No.of Docs 2)	0710102066312022/1	INTERLOCUTORY APPLICATION (I.B.C)/4000(ND)2022	MOHIT KUMAR GUPTA VSSHIV RAMAN DUGGAL	Application under any other provisions- IBC	2/3/2024	Oder delay and bookmarking mandatory	rmalik2301
8271	20-02-2024	0710200412782018(No.of Docs 3)	0710200412782018/9	COMPANY PETITION (COMPANIES ACT)/273(ND)2018	MR. SARTHAK BATHLA VS M/S. ARYAN PRESS PVT. LTD. & ORS.	Sec. 58(3),Sec. 59	2/3/2024	wrong file	sonalijoon
8273	28-02-2024	0710102008442024(No.of Docs 2)	0710102008442024/8	RESTORED COMPANY PETITION (IBC)/1(ND)2024	ARMOUR SECURITY INDIA PRIVATE LIMITED VS. AMBIENCE PRIVATE LIMITED	IBC Under Sec 9	2/3/2024	need sign and order	ocean@7769

8275	26-02-2024	0710102062712021(No.of Docs 2)	0710102062712021/6	INTERLOCUTORY APPLICATION (I.B.C)/4044(PB)2021	NIIL INFRASTRUCTURE PRIVATE LIMITED VS. ALCHEMIST ASSET RECONSTRUCTION CO PRIVATE LIMITED	Rule 11 of NCLT, 2016	2/3/2024	Oder missing and bookmarking pagination numbering missing as per index	Laws.lance
8277	22-01-2024	0710102066312022(No.of Docs 2)	0710102066312022/1	INTERLOCUTORY APPLICATION (I.B.C)/4000(ND)2022	MOHIT KUMAR GUPTA VSSHIV RAMAN DUGGAL	Application under any other provisions- IBC	2/3/2024	Oder delay and bookmarking mandatory	rmalik2301
8279	22-02-2024	0710102097252023(No.of Docs 1)	0710102097252023/1	TRANSFER APPLICATION (IBC)/2(PB)2024	CM SMITH & SONS LIMITED THROUGH ITS PROMOTER & SHAREHOLDER SHRI RATILAL SMITH VS. HAQ STEELS PRIVATE LIMITED	Rule16(d),NCLT Rules,2016 IBC	2/3/2024	incomplete file	rdharmendra47
8281	26-02-2024	0710200412962017(No.of Docs 2)	0710200412962017/7	COMPANY PETITION (COMPANIES ACT)/427(ND)2017	GEETA BATHLA VS DP PLASTICS PVT. LTD. & ORS.	Sec. 241(1)	2/3/2024	delay order	sonalijoon
8283	22-02-2024	0710102056542023(No.of Docs 1)	0710102056542023/8	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	2/3/2024	index missed	sfionclt
8285	20-02-2024	0710102105252023(No.of Docs 2)	0710102105252023/2	INTERLOCUTORY APPLICATION (I.B.C)/6493(ND)2023	NAKULGUPTA VS. NATIONAL STOCK EXCHANGE INDIA LIMITED	Sec 60(5)	2/3/2024	Oder missing	lawjpv
8287	21-02-2024	0710102017962022(No.of Docs 2)	0710102017962022/13	COMPANY PETITION IB (IBC)/210(ND)2022	AIRWIL JKM INFRASTRUCTURE PVT. LTD VS. CADILLAC INFOTECH PVT. LTD.	IBC under Sec 7	2/3/2024	affidavit missing	asa@asalegal.in
8289	23-02-2024	0710102026042023(No.of Docs 1)	0710102026042023/3	INTERLOCUTORY APPLICATION (I.B.C)/1667(ND)2023	MR. GAURAV MISRA VS. EMPLOYEE PROVIDENT FUND ORGANIZATION CHANDIGARH	Sec 60(5)	2/3/2024	bookmarking mandatory	ashukansal@gmail.com
8291	22-02-2024	0710102057032023(No.of Docs 1)	0710102057032023/7	COMPANY PETITION (COMPANIES ACT)/147(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. ATUL K. GARG & CO.	Sec. 140(5)	2/3/2024	wrong file	sfionclt
8293	28-10-2023	0710102050222022(No.of Docs 4)	0710102050222022/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/91(ND)2022	SHREE DURGA HOME APPLIANCES PRIVATELIMITED VS. SUMMER COOL HOME APPLIANCES LIMITED	Sec. 230-232 - Second Motion	2/3/2024	bookmarking compulsory	Amitabh Nil
8295	28-10-2023	0710102050222022(No.of Docs 4)	0710102050222022/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/91(ND)2022	SHREE DURGA HOME APPLIANCES PRIVATELIMITED VS. SUMMER COOL HOME APPLIANCES LIMITED	Sec. 230-232 - Second Motion	2/3/2024	bookmarking compulsory	Amitabh Nil
8297	28-10-2023	0710102050222022(No.of Docs 4)	0710102050222022/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/91(ND)2022	SHREE DURGA HOME APPLIANCES PRIVATELIMITED VS. SUMMER COOL HOME APPLIANCES LIMITED	Sec. 230-232 - Second Motion	2/3/2024	bookmarking compulsory	Amitabh Nil

8299	28-10-2023	0710102050222022(No.of Docs 4)	0710102050222022/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/91(ND)2022	SHREE DURGA HOME APPLIANCES PRIVATELIMITED VS. SUMMER COOL HOME APPLIANCES LIMITED	Sec. 230-232 - Second Motion	2/3/2024	bookmarking compulsory	Amitabh Nil
8301	22-01-2024	0710102066312022(No.of Docs 2)	0710102066312022/1	INTERLOCUTORY APPLICATION (I.B.C)/4000(ND)2022	MOHIT KUMAR GUPTA VSSHIV RAMAN DUGGAL	Application under any other provisions- IBC	2/3/2024	Oder delay and bookmarking mandatory	rmalik2301
8303	21-02-2024	0710200424962018(No.of Docs 2)	0710200424962018/18	COMPANY APPEAL(COMPANIES ACT)/632(ND)2018	GHAZIABAD ENGINEERING CO. PVT. LTD VS THE REGISTRAR OF COMPANIES	Application under any other provisions	2/3/2024	Oder missing	84@YOGESH.123
8305	21-02-2024	0710200424962018(No.of Docs 2)	0710200424962018/18	COMPANY APPEAL(COMPANIES ACT)/632(ND)2018	GHAZIABAD ENGINEERING CO. PVT. LTD VS THE REGISTRAR OF COMPANIES	Application under any other provisions	2/3/2024	Oder missing	84@YOGESH.123
8307	22-01-2024	0710102066312022(No.of Docs 2)	0710102066312022/1	INTERLOCUTORY APPLICATION (I.B.C)/4000(ND)2022	MOHIT KUMAR GUPTA VSSHIV RAMAN DUGGAL	Application under any other provisions- IBC	2/3/2024	Oder delay and bookmarking mandatory	rmalik2301
8309	20-02-2024	0710102067492020(No.of Docs 2)	0710102067492020/3	INTERLOCUTORY APPLICATION (I.B.C)/2528(PB)2020	MAHENDER KUMAR KHANDELWAL (RESOLUTION PROFESSIONAL) VS. FINSERVE SHARED SERVICES LIMITED	Sec 66(1)	2/3/2024	Oder missing bookmarking mandatory	KLAW
8311	29-01-2024	0710102029402022(No.of Docs 2)	0710102029402022/4	INTERLOCUTORY APPLICATION (I.B.C)/2022(ND)2022	PRABHUPREM BUILDCON PVT LTD VS. SARVOTTAM REALCON PRIVATE LIMITED	Sec 60(5)	2/3/2024	require oreder	gunjan
8313	29-01-2024	0710102029402022(No.of Docs 2)	0710102029402022/4	INTERLOCUTORY APPLICATION (I.B.C)/2022(ND)2022	PRABHUPREM BUILDCON PVT LTD VS. SARVOTTAM REALCON PRIVATE LIMITED	Sec 60(5)	2/3/2024	require oreder	gunjan
8315	22-01-2024	0710102066312022(No.of Docs 2)	0710102066312022/1	INTERLOCUTORY APPLICATION (I.B.C)/4000(ND)2022	MOHIT KUMAR GUPTA VSSHIV RAMAN DUGGAL	Application under any other provisions- IBC	2/3/2024	Oder delay and bookmarking mandatory	rmalik2301
8317	22-01-2024	0710102066312022(No.of Docs 2)	0710102066312022/1	INTERLOCUTORY APPLICATION (I.B.C)/4000(ND)2022	MOHIT KUMAR GUPTA VSSHIV RAMAN DUGGAL	Application under any other provisions- IBC	2/3/2024	Oder delay and bookmarking mandatory	rmalik2301
8319	29-01-2024	0710102029402022(No.of Docs 2)	0710102029402022/4	INTERLOCUTORY APPLICATION (I.B.C)/2022(ND)2022	PRABHUPREM BUILDCON PVT LTD VS. SARVOTTAM REALCON PRIVATE LIMITED	Sec 60(5)	2/3/2024	require oreder	gunjan
8321	29-01-2024	0710102029402022(No.of Docs 2)	0710102029402022/4	INTERLOCUTORY APPLICATION (I.B.C)/2022(ND)2022	PRABHUPREM BUILDCON PVT LTD VS. SARVOTTAM REALCON PRIVATE LIMITED	Sec 60(5)	2/3/2024	require oreder	gunjan
8323	22-01-2024	0710102066312022(No.of Docs 2)	0710102066312022/1	INTERLOCUTORY APPLICATION (I.B.C)/4000(ND)2022	MOHIT KUMAR GUPTA VSSHIV RAMAN DUGGAL	Application under any other provisions- IBC	2/3/2024	Oder delay and bookmarking mandatory	rmalik2301
8325	22-01-2024	0710102066312022(No.of Docs 2)	0710102066312022/1	INTERLOCUTORY APPLICATION (I.B.C)/4000(ND)2022	MOHIT KUMAR GUPTA VSSHIV RAMAN DUGGAL	Application under any other provisions- IBC	2/3/2024	Oder delay and bookmarking mandatory	rmalik2301

8327	28-02-2024	0710102042522022(No.of Docs 1)	0710102042522022/7	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/90(ND)2022	SHRI VENIMADHAV PORTFOLIO PRIVATELIMITED VS. OVINGTON FINANCE PRIVATE LIMITED	Sec. 230-232, Sec 234	2/3/2024	require order	ABHISHEKNEGI
8329	28-02-2024	0710102042522022(No.of Docs 1)	0710102042522022/7	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/90(ND)2022	SHRI VENIMADHAV PORTFOLIO PRIVATELIMITED VS. OVINGTON FINANCE PRIVATE LIMITED	Sec. 230-232, Sec 234	2/3/2024	require order	ABHISHEKNEGI
8331	26-02-2024	0710102090872020(No.of Docs 2)	0710102090872020/7	COMPANY APPLICATION(COMPANIES ACT)/584(ND)2020	GEETA BATHLA VS. ARYAN PRESS PRIVATE LIMITED & ORS.	Rule 11 of NCLT	2/3/2024	delay order of nclt	sonalijoon
8333	28-02-2024	0710102042522022(No.of Docs 1)	0710102042522022/7	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/90(ND)2022	SHRI VENIMADHAV PORTFOLIO PRIVATELIMITED VS. OVINGTON FINANCE PRIVATE LIMITED	Sec. 230-232, Sec 234	2/3/2024	require order	ABHISHEKNEGI
8335	28-02-2024	0710102042522022(No.of Docs 1)	0710102042522022/7	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/90(ND)2022	SHRI VENIMADHAV PORTFOLIO PRIVATELIMITED VS. OVINGTON FINANCE PRIVATE LIMITED	Sec. 230-232, Sec 234	2/3/2024	require order	ABHISHEKNEGI
8337	21-02-2024	0710102080062022(No.of Docs 1)	0710102080062022/10	COMPANY PETITION (COMPANIES ACT)/27(ND)2023	SHRI HARISH CHANDER VS. HEMKUNT BUSINESS SOLUTIONS PRIVATELIMITED	Sec. 241(1),Sec. 242(4),Section 246	2/3/2024	bookmarking mandatory	NSK_KOCHHARNITIN
8339	22-02-2024	0710102086522022(No.of Docs 1)	0710102086522022/1	INTERLOCUTORY APPLICATION (I.B.C)/5136(ND)2022	ATIUTTAM PRASAD SINGH	Application under any other provisions- IBC	2/3/2024	Oder missing bookmarking pagination numbering missing as per index	ATIUTTAM
8341	22-02-2024	0710102086522022(No.of Docs 1)	0710102086522022/2	INTERLOCUTORY APPLICATION (I.B.C)/5136(ND)2022	ATIUTTAM PRASAD SINGH	Application under any other provisions- IBC	2/3/2024	bookmarking mandatory	ATIUTTAM
8343	23-02-2024	0710102046982023(No.of Docs 1)	0710102046982023/1	INTERLOCUTORY APPLICATION (I.B.C)/3623(ND)2023	M/S. GILL & ASSOCIATE ENGINEERING CONSULTANTS PVT. LTD. VSALCHEMIST LIMITED	Sec 60(5)	2/3/2024	bookmarking mandatory	ashukansal@gmail.com
8345	27-02-2024	0710102076462023(No.of Docs 2)	0710102076462023/10	COMPANY PETITION IB (IBC)/537(ND)2023	FINDOC FINVEST PRIVATE LIMITED VS. A F ENTERPRISES LIMITED	IBC under Sec 7	2/3/2024	notary not clear and mismatch	tewariamitabh
8347	23-02-2024	0710102046972023(No.of Docs 1)	0710102046972023/2	COMPANY PETITION IB (IBC)/505(ND)2023	PUSHPA GOYAL	Section 94(1)	2/3/2024	bookmarking mandatory and Oder missing	vishishtnclt
8349	23-02-2024	0710102046962023(No.of Docs 1)	0710102046962023/3	COMPANY PETITION IB (IBC)/483(ND)2023	AMIT GOYAL	Section 94(1)	2/3/2024	bookmarking mandatory and Oder missing	vishishtnclt
8351	27-02-2024	0710102010062023(No.of Docs 3)	0710102010062023/10	COMPANY PETITION IB (IBC)/108(ND)2023	BANK OF BARODA VS. GOLDENLINE INFRASTRUCTURES PRIVATELIMITED	IBC under Sec 7	1/3/2024	pdf not clear and Oder delay	REENA JAIN
8353	27-02-2024	0710102010062023(No.of Docs 3)	0710102010062023/10	COMPANY PETITION IB (IBC)/108(ND)2023	BANK OF BARODA VS. GOLDENLINE INFRASTRUCTURES PRIVATELIMITED	IBC under Sec 7	1/3/2024	pdf not clear and Oder delay	REENA JAIN
8355	20-02-2024	0710102059322023(No.of Docs 1)	0710102059322023/9	RESTORATION APPLICATION (IBC)/176(ND)2023	PRAMA HIKVISION INDIA PRIVATE LIMITED VSPMS-COM-PRO (INDIA) PRIVATE LIMITED	Application under any other provisions- IBC	1/3/2024	bookmarking pagination numbering missing as per index	RAVI4568

8357	21-02-2024	0710102011972021(No.of Docs 2)	0710102011972021/5	COMPANY PETITION IB (IBC)/361(ND)2021	STATE BANK OF INDIA VS. SRI YELAMANCHILI YUGANDHRA BUTCHI BABU	Section 95(1)	1/3/2024	book marking missed acording to the pagination	sravan1030
8359	26-02-2024	0710102063122021(No.of Docs 2)	0710102063122021/11	INTERLOCUTORY APPLICATION (I.B.C)/4334(ND)2021	NAVNEET KUMAR GUPTA VSPIONEER CLIENT ASSOCIATES PVT.LTD& ORS.	Application under any other provisions-IBC,Application under any other provisions-IBC,Sec 25(j)	1/3/2024	Oder delay service not show and pagination numering missing	advkrishan
8361	26-02-2024	0710102063122021(No.of Docs 2)	0710102063122021/11	INTERLOCUTORY APPLICATION (I.B.C)/4334(ND)2021	NAVNEET KUMAR GUPTA VSPIONEER CLIENT ASSOCIATES PVT.LTD& ORS.	Application under any other provisions-IBC,Application under any other provisions-IBC,Sec 25(j)	1/3/2024	Oder delay service not show and pagination numering missing	advkrishan
8363	26-02-2024	0710102063122021(No.of Docs 2)	0710102063122021/11	INTERLOCUTORY APPLICATION (I.B.C)/4334(ND)2021	NAVNEET KUMAR GUPTA VSPIONEER CLIENT ASSOCIATES PVT.LTD& ORS.	Application under any other provisions-IBC,Application under any other provisions-IBC,Sec 25(j)	1/3/2024	Oder delay service not show and pagination numering missing	advkrishan
8365	26-02-2024	0710102063122021(No.of Docs 2)	0710102063122021/11	INTERLOCUTORY APPLICATION (I.B.C)/4334(ND)2021	NAVNEET KUMAR GUPTA VSPIONEER CLIENT ASSOCIATES PVT.LTD& ORS.	Application under any other provisions-IBC,Application under any other provisions-IBC,Sec 25(j)	1/3/2024	Oder delay service not show and pagination numering missing	advkrishan
8367	20-02-2024	0710102059322023(No.of Docs 1)	0710102059322023/9	RESTORATION APPLICATION (IBC)/176(ND)2023	PRAMA HIKVISION INDIA PRIVATE LIMITED VSPMS-COM-PRO (INDIA) PRIVATE LIMITED	Application under any other provisions- IBC	1/3/2024	bookmarking pagination numbering missing as per index	RAVI4568
8369	20-02-2024	0710102052332023(No.of Docs 2)	0710102052332023/1	COMPANY PETITION (COMPANIES ACT)/123(ND)2023	BHARAT DINESH VS. EXPORT PROMOTION COUNCIL FOR HANDICRAFTS	Sec. 169(4)	1/3/2024	bookmarking pagination numbering missing need every pages sign and true copy missing in Annexure affidavit date missing and notary not clear 65,72,75,127,128,129,133,137,138,139,42, this pages not clear welfare ticket not	SRMLegal
8371	27-02-2024	0710102010062023(No.of Docs 3)	0710102010062023/10	COMPANY PETITION IB (IBC)/108(ND)2023	BANK OF BARODA VS. GOLDENLINE INFRASTRUCTURES PRIVATELIMITED	IBC under Sec 7	1/3/2024	pdf not clear and Oder delay	REENA JAIN
8373	20-02-2024	0710102074572023(No.of Docs 2)	0710102074572023/4	INTERLOCUTORY APPLICATION (I.B.C)/4689(ND)2023	SHAILENDRA SINGH VS. ICICI BANK LTD	Sec 60(5)	1/3/2024	missing pagination	Shiv1982
8375	29-02-2024	0710102081292023(No.of Docs 4)	0710102081292023/1	COMPANY APPLICATION(COMPANIES ACT)/349(ND)2023	LAXMI TALATI VS. ABHAY JHAVERI	Rule 11 of NCLT	1/3/2024	sign of every page and book marking mandatory as per index	D19062021
8377	20-02-2024	0710102052332023(No.of Docs 2)	0710102052332023/2	COMPANY PETITION (COMPANIES ACT)/123(ND)2023	BHARAT DINESH VS. EXPORT PROMOTION COUNCIL FOR HANDICRAFTS	Sec. 169(4)	1/3/2024	need every pages sign and true copy missing bookmarking pagination numbering missing affidavit date missing and notary not clear welfare ticket not clear put on blank side in vakalatnama	SRMLegal
8379	20-02-2024	0710102054502023(No.of Docs 1)	0710102054502023/4	COMPANY APPEAL(COMPANIES ACT)/201(ND)2023	RAKESH RAI VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (1)	1/3/2024	Oder missing	CSSHARAD
8381	20-02-2024	0710102080852021(No.of Docs 2)	0710102080852021/11	COMPANY PETITION IB (IBC)/696(ND)2021	STATE BANK OF INDIA VS. MRS BABITA NAYAR	Section 95(1)	1/3/2024	bookmarking pagination numbering missing	jupiterlegal
8383	27-02-2024	0710102010062023(No.of Docs 3)	0710102010062023/10	COMPANY PETITION IB (IBC)/108(ND)2023	BANK OF BARODA VS. GOLDENLINE INFRASTRUCTURES PRIVATELIMITED	IBC under Sec 7	1/3/2024	pdf not clear and Oder delay	REENA JAIN

8385	20-02-2024	0710102059322023(No.of Docs 1)	0710102059322023/9	RESTORATION APPLICATION (IBC)/176(ND)2023	PRAMA HIKVISION INDIA PRIVATE LIMITED VSPMS-COM-PRO (INDIA) PRIVATE LIMITED	Application under any other provisions- IBC	1/3/2024	bookmarking pagination numbering missing as per index	RAVI4568
8387	20-02-2024	0710102059322023(No.of Docs 1)	0710102059322023/9	RESTORATION APPLICATION (IBC)/176(ND)2023	PRAMA HIKVISION INDIA PRIVATE LIMITED VSPMS-COM-PRO (INDIA) PRIVATE LIMITED	Application under any other provisions- IBC	1/3/2024	bookmarking pagination numbering missing as per index	RAVI4568
8389	23-02-2024	0710102092852023(No.of Docs 1)	0710102092852023/1	INTERLOCUTORY APPLICATION (I.B.C)/6094(ND)2023	ADCOM SECURITAS PVT. LTD. VS. ALCHEMIST LIMITED	Sec 60(5)	1/3/2024	bookmarking mandatory as per index	ashukansal@gmail.com
8391	20-02-2024	0710102111102023(No.of Docs 1)	0710102111102023/1	INTERLOCUTORY APPLICATION (I.B.C)/87(ND)2024	REETESH KUMAR AGARWAL	Application under any other provisions- IBC	29-02-2024	Oder date delay	carakagarwal
8393	20-02-2024	0710102111102023(No.of Docs 1)	0710102111102023/1	INTERLOCUTORY APPLICATION (I.B.C)/87(ND)2024	REETESH KUMAR AGARWAL	Application under any other provisions- IBC	29-02-2024	Oder date delay	carakagarwal
8395	16-02-2024	0710102102242023(No.of Docs 1)	0710102102242023/5	COMPANY PETITION IB (IBC)/764(ND)2023	ALPHA FERTILIZER (INDIA) PRIVATE LIMITED VS. RALPH AGRI SCIENCE PRIVATE LIMITED	IBC Under Sec 9	29-02-2024	pagination numbering missing as per index	vivek.nclt.in
8397	24-02-2024	0710102109142023(No.of Docs 1)	0710102109142023/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/5(ND)2024	SUPERB BUILDWELL PRIVATE LIMITED	Sec. 230-232, Sec 234	29-02-2024	incomplete file	purbey31
8399	16-02-2024	0710102090892020(No.of Docs 2)	0710102090892020/5	COMPANY PETITION (COMPANIES ACT)/147(ND)2020	DALHOUSIE HOLDINGS LTD. VS. MARTIN & HARRIS PRIVATE LIMITED	Sec. 59,Sec. 213,Application under any other provisions ,Rule 11 of NCLT,Sec 424 (3)	29-02-2024	56,57,60,61,72 this pages is not clear	lawmarks
8401	19-02-2024	0710102061452019(No.of Docs 32)	0710102061452019/5	COMPANY APPLICATION(COMPANIES ACT)/764(ND)2019	KAMAL KUMAR NEWAR VS. NEWAR STEELS LTD.	Application under any other provisions	29-02-2024	Oder delay and bookmarking mandatory	ashish_choudhury007
8403	20-02-2024	0710102074332023(No.of Docs 1)	0710102074332023/3	COMPANY PETITION IB (IBC)/549(ND)2023	YES BANK LIMITED VS. ATS REALWORTH PRIVATE LIMITED	IBC under Sec 7	29-02-2024	Oder missing	knlegal
8405	20-02-2024	0710102111102023(No.of Docs 1)	0710102111102023/1	INTERLOCUTORY APPLICATION (I.B.C)/87(ND)2024	REETESH KUMAR AGARWAL	Application under any other provisions- IBC	29-02-2024	Oder date delay	carakagarwal
8407	16-02-2024	0710102098072023(No.of Docs 1)	0710102098072023/3	TRANSFER APPLICATION/51(PB)2023	JAYABEN SHANTILAL DOSHI VS. RONAK DYEING LIMITED	Rule16(d),NCLT Rules,2016	29-02-2024	bookmarking mandatory and index missing and vakalatnama not form	@MERAKI CHAMBERS
8409	20-02-2024	0710102111102023(No.of Docs 1)	0710102111102023/1	INTERLOCUTORY APPLICATION (I.B.C)/87(ND)2024	REETESH KUMAR AGARWAL	Application under any other provisions- IBC	29-02-2024	Oder date delay	carakagarwal
8411	20-02-2024	0710102111102023(No.of Docs 1)	0710102111102023/1	INTERLOCUTORY APPLICATION (I.B.C)/87(ND)2024	REETESH KUMAR AGARWAL	Application under any other provisions- IBC	29-02-2024	Oder date delay	carakagarwal
8413	20-02-2024	0710102111102023(No.of Docs 1)	0710102111102023/1	INTERLOCUTORY APPLICATION (I.B.C)/87(ND)2024	REETESH KUMAR AGARWAL	Application under any other provisions- IBC	29-02-2024	Oder date delay	carakagarwal
8415	18-02-2024	0710102088882021(No.of Docs 2)	0710102088882021/3	COMPANY PETITION (COMPANIES ACT)/108(ND)2022	BNT MEDIA & ENTERTAINMENT LIMITED VS. REGISTRAR OF COMPANIES DELHI & HARYANA	Sub-Section (1) 0f Section 66.	29-02-2024	bookmarking mandatory	YATISH
8417	23-02-2024	0710102092302021(No.of Docs 2)	0710102092302021/16	INTERLOCUTORY APPLICATION (I.B.C)/294(ND)2022	ASHU CHAUDHARY VSAL DUA FOOD PROCESSING PVT. LTD.	Rule 11 of NCLT, 2016	29-02-2024	bookmarking mandatory	nclt@382005

8419	20-02-2024	0710102111102023(No.of Docs 1)	0710102111102023/1	INTERLOCUTORY APPLICATION (I.B.C)/87(ND)2024	REETESH KUMAR AGARWAL	Application under any other provisions- IBC	29-02-2024	Oder date delay	carakagarwal
8421	20-02-2024	0710102000762024(No.of Docs 1)	0710102000762024/1	COMPANY PETITION (COMPANIES ACT)/19(PB)2024	SHRI KESHAV DATT SHREEDHAR VS. SHRI CHAMUNDA LABORATORIES AND PROJECTS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	29-02-2024	require order	avinashbhati6
8423	20-02-2024	0710102111102023(No.of Docs 1)	0710102111102023/1	INTERLOCUTORY APPLICATION (I.B.C)/87(ND)2024	REETESH KUMAR AGARWAL	Application under any other provisions- IBC	29-02-2024	Oder date delay	carakagarwal
8425	23-02-2024	0710102092302021(No.of Docs 2)	0710102092302021/16	INTERLOCUTORY APPLICATION (I.B.C)/294(ND)2022	ASHU CHAUDHARY VSAL DUA FOOD PROCESSING PVT. LTD.	Rule 11 of NCLT, 2016	29-02-2024	bookmarking mandatory	nclt@382005
8427	23-02-2024	0710102092302021(No.of Docs 2)	0710102092302021/16	INTERLOCUTORY APPLICATION (I.B.C)/294(ND)2022	ASHU CHAUDHARY VSAL DUA FOOD PROCESSING PVT. LTD.	Rule 11 of NCLT, 2016	29-02-2024	bookmarking mandatory	nclt@382005
8429	23-02-2024	0710102092302021(No.of Docs 2)	0710102092302021/16	INTERLOCUTORY APPLICATION (I.B.C)/294(ND)2022	ASHU CHAUDHARY VSAL DUA FOOD PROCESSING PVT. LTD.	Rule 11 of NCLT, 2016	29-02-2024	bookmarking mandatory	nclt@382005
8431	20-02-2024	0710102111102023(No.of Docs 1)	0710102111102023/1	INTERLOCUTORY APPLICATION (I.B.C)/87(ND)2024	REETESH KUMAR AGARWAL	Application under any other provisions- IBC	29-02-2024	Oder date delay	carakagarwal
8433	15-02-2024	0710102030402023(No.of Docs 6)	0710102030402023/4	RESTORATION APPLICATION (COMPANIES ACT)/19(ND)2023	MR SARTHAK BATHLA VS. M/S. G.R BATHLA PUBLICATIONS PVT. LTD	Rule 11 of NCLT	28-02-2024	Oder delay	sonalijoon
8435	19-02-2024	0710102120062019(No.of Docs 2)	0710102120062019/50	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	28-02-2024	book markimng missd	rkramanbalaji@
8437	19-02-2024	0710102120062019(No.of Docs 2)	0710102120062019/50	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	28-02-2024	book markimng missd	rkramanbalaji@
8439	19-02-2024	0710102120062019(No.of Docs 2)	0710102120062019/50	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	28-02-2024	book markimng missd	rkramanbalaji@
8441	19-02-2024	0710102120062019(No.of Docs 2)	0710102120062019/50	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	28-02-2024	book markimng missd	rkramanbalaji@
8443	6/2/2024	0710102089082023(No.of Docs 41)	0710102089082023/4	TRANSFER APPLICATION/53(PB)2023	BHARAT INVESTMENT GROWTH LIMITED	Rule16(d),NCLT Rules,2016	28-02-2024	index missing as per bookmarking	cfcadm00521
8445	15-02-2024	0710102026072022(No.of Docs 11)	0710102026072022/5	COMPANY PETITION IB (IBC)/283(ND)2022	INDIABULLS HOUSING FINANCE LIMITED VS. REVITAL REALITY PRIVATE LIMITED	IBC under Sec 7	28-02-2024	need every pages sign	v.siddharth15
8447	27-02-2024	0710102104622020(No.of Docs 1)	0710102104622020/22	COMPANY PETITION (COMPANIES ACT)/180(PB)2020	NEERAJ AGGARWALA VS. NATIONAL SECURITIES DEPOSITORIES LTD.	Sec. 241(1)	27-02-2024	require order	Keystone Partners

8449	26-02-2024	0710102008612022(No.of Docs 1)	0710102008612022/3	COMPANY PETITION IB (IBC)/145(PB)2022	BANK OF BARODA VS. AJAY BHADURIA	Section 95(1)	27-02-2024	court Fees 3 Rs Compulsory , Index Missing, Bookmarking Compulsory	Advrohit1989
8451	22-02-2024	0710102096172023(No.of Docs 2)	0710102096172023/3	COMPANY PETITION IB (IBC)/718(ND)2023	WIKREATE WORLDWIDE PRIVATE LIMITED VS. PK HEALTHCARE PRIVATE LIMITED	IBC Under Sec 9	27-02-2024	bookmarking mandatory	tarun_agg533
8453	9/1/2024	0710102095462023(No.of Docs 1)	0710102095462023/1	COMPANY PETITION IB (IBC)/9(ND)2024	SECURITY COMPASS CONSULTING & TRAININGSERVICES PRIVATE LIMITED	IBC Section 59	26-02-2024	bookmarking numbering missed	milyghoshal
8455	9/1/2024	0710102095462023(No.of Docs 1)	0710102095462023/1	COMPANY PETITION IB (IBC)/9(ND)2024	SECURITY COMPASS CONSULTING & TRAININGSERVICES PRIVATE LIMITED	IBC Section 59	26-02-2024	bookmarking numbering missed	milyghoshal
8457	9/1/2024	0710102095462023(No.of Docs 1)	0710102095462023/1	COMPANY PETITION IB (IBC)/9(ND)2024	SECURITY COMPASS CONSULTING & TRAININGSERVICES PRIVATE LIMITED	IBC Section 59	26-02-2024	bookmarking numbering missed	milyghoshal
8459	9/1/2024	0710102095462023(No.of Docs 1)	0710102095462023/1	COMPANY PETITION IB (IBC)/9(ND)2024	SECURITY COMPASS CONSULTING & TRAININGSERVICES PRIVATE LIMITED	IBC Section 59	26-02-2024	bookmarking numbering missed	milyghoshal
8461	15-02-2024	0710102029612020(No.of Docs 1)	0710102029612020/6	COMPANY PETITION (COMPANIES ACT)/58(PB)2020	M/S HKX LOGISTICS INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sub-Section (1) 0f Section 66.	26-02-2024	book marking mandatory as per index	bajpaianand24
8463	15-02-2024	0710102094152023(No.of Docs 2)	0710102094152023/1	TRANSFER APPLICATION (IBC)/52(PB)2023	GUJARAT AMBUJA EXPORTS LIMITED VS. SURYANSH MERCHANDISE INDIA LIMITED	Rule16(d),NCLT Rules,2016 IBC	26-02-2024	bookmarking are mandatory	yourvakil
8465	15-02-2024	0710102094152023(No.of Docs 1)	0710102094152023/4	TRANSFER APPLICATION (IBC)/52(PB)2023	GUJARAT AMBUJA EXPORTS LIMITED VS. SURYANSH MERCHANDISE INDIA LIMITED	Rule16(d),NCLT Rules,2016 IBC	26-02-2024	bookmarking are mandatory index missed court fee and welfare missed	yourvakil
8467	15-02-2024	0710102094152023(No.of Docs 1)	0710102094152023/3	TRANSFER APPLICATION (IBC)/52(PB)2023	GUJARAT AMBUJA EXPORTS LIMITED VS. SURYANSH MERCHANDISE INDIA LIMITED	Rule16(d),NCLT Rules,2016 IBC	26-02-2024	wrong file	yourvakil
8469	15-02-2024	0710102094152023(No.of Docs 2)	0710102094152023/2	TRANSFER APPLICATION (IBC)/52(PB)2023	GUJARAT AMBUJA EXPORTS LIMITED VS. SURYANSH MERCHANDISE INDIA LIMITED	Rule16(d),NCLT Rules,2016 IBC	26-02-2024	bookmarking are mandatory	yourvakil
8471	19-02-2024	0710102001322024(No.of Docs 1)	0710102001322024/1	INTERLOCUTORY APPLICATION (I.B.C)/217(PB)2024	MS. RINKU KAPOOR FORMERLY RINKU SINHA VS. ALCHEMIST ASSET RECONSTRUCTION CO PRIVATE LIMITED	Sec 60(5)	26-02-2024	Oder missing	filings@tkcpartners
8473	19-02-2024	0710102001322024(No.of Docs 1)	0710102001322024/1	INTERLOCUTORY APPLICATION (I.B.C)/217(PB)2024	MS. RINKU KAPOOR FORMERLY RINKU SINHA VS. ALCHEMIST ASSET RECONSTRUCTION CO PRIVATE LIMITED	Sec 60(5)	26-02-2024	Oder missing	filings@tkcpartners
8475	5/2/2024	0710102108812023(No.of Docs 1)	0710102108812023/1	COMPANY PETITION IB (IBC)/14(ND)2024	DR. FIRDOSH ROHINTAN MAHUWALLA VS. CELLUGEN BIOTECH PRIVATE LIMITED	IBC under Sec 7	26-02-2024	Oder missing	PSA@2018

8477	19-02-2024	0710102001322024(No.of Docs 1)	0710102001322024/1	INTERLOCUTORY APPLICATION (I.B.C)/217(PB)2024	MS. RINKU KAPOOR FORMERLY RINKU SINHA VS. ALCHEMIST ASSET RECONSTRUCTION CO PRIVATE LIMITED	Sec 60(5)	26-02-2024	Oder missing	filings@tkcpartners
8479	16-02-2024	0710102044082022(No.of Docs 1)	0710102044082022/17	COMPANY PETITION IB (IBC)/513(ND)2022	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHIPRA ESTATE LIMITED	IBC under Sec 7	26-02-2024	bookmarking numbering missed	DhanshyamPatel
8481	23-02-2024	0710102082642023(No.of Docs 2)	0710102082642023/8	INTERLOCUTORY APPLICATION (I.B.C)/5144(ND)2023	GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY THROUGH ITS MANAGER (BUILDER) VS. MR. GAURAV KATIYAR RESOLUTION PROFESSIONAL FOR M/S EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED	Sec 60(5)	26-02-2024	sign true copy missing and bookmarking compulsory	Pankaj_NCLT
8483	23-02-2024	0710102082272023(No.of Docs 2)	0710102082272023/3	INTERLOCUTORY APPLICATION (I.B.C)/5200(ND)2023	MANOJ KUNWAR VS. YOGESH SETHI	Sec 60(5)	26-02-2024	page numbering missing in bookmarking	niclegal
8485	17-02-2024	0710102000522024(No.of Docs 1)	0710102000522024/1	COMPANY PETITION (COMPANIES ACT)/6(ND)2024	RAJESH KUMAR CHAUDHARY VS. MR. VISHU CHAUDHARY DIRECTOR	Sec. 241(1),Sec. 242(4)	26-02-2024	need every page sign and true copy in pdf. order missing.	raghav.sabharwal
8487	19-02-2024	0710102001322024(No.of Docs 1)	0710102001322024/1	INTERLOCUTORY APPLICATION (I.B.C)/217(PB)2024	MS. RINKU KAPOOR FORMERLY RINKU SINHA VS. ALCHEMIST ASSET RECONSTRUCTION CO PRIVATE LIMITED	Sec 60(5)	26-02-2024	Oder missing	filings@tkcpartners
8489	16-02-2024	0710102048532023(No.of Docs 2)	0710102048532023/7	COMPANY PETITION (COMPANIES ACT)/101(ND)2023	PUJA KHANEJA VS. CITI COLLECTIONS INDIA PVT LTD	Sec. 241(1),Sec. 242(4)	26-02-2024	bookmarking numbering missed	trschambers
8491	24-02-2024	0710102106142023(No.of Docs 2)	0710102106142023/4	COMPANY PETITION IB (IBC)/25(ND)2024	RAJSHILA SYNTHETICS PRIVATE LIMITED VS. ACTIONMILANO BRANDS LIMITED	IBC Under Sec 9	26-02-2024	require of every page sign and true copy page 10 to 114	negimilan04
8493	8/2/2024	0710102077242023(No.of Docs 1)	0710102077242023/3	INTERLOCUTORY APPLICATION (I.B.C)/4916(ND)2023	SANDEEP KUMAR BHATT VSMR. SATI RAM YADAV	Sec 60(5)	26-02-2024	welfare missing and index missing	skbmica@gmail.com
8495	8/2/2024	0710102077242023(No.of Docs 1)	0710102077242023/3	INTERLOCUTORY APPLICATION (I.B.C)/4916(ND)2023	SANDEEP KUMAR BHATT VSMR. SATI RAM YADAV	Sec 60(5)	26-02-2024	welfare missing and index missing	skbmica@gmail.com
8497	8/2/2024	0710102077242023(No.of Docs 1)	0710102077242023/3	INTERLOCUTORY APPLICATION (I.B.C)/4916(ND)2023	SANDEEP KUMAR BHATT VSMR. SATI RAM YADAV	Sec 60(5)	26-02-2024	welfare missing and index missing	skbmica@gmail.com
8499	8/2/2024	0710102077242023(No.of Docs 1)	0710102077242023/3	INTERLOCUTORY APPLICATION (I.B.C)/4916(ND)2023	SANDEEP KUMAR BHATT VSMR. SATI RAM YADAV	Sec 60(5)	26-02-2024	welfare missing and index missing	skbmica@gmail.com
8501	5/2/2024	0710102108812023(No.of Docs 1)	0710102108812023/1	COMPANY PETITION IB (IBC)/14(ND)2024	DR. FIRDOSH ROHINTAN MAHUWALLA VS. CELLUGEN BIOTECH PRIVATE LIMITED	IBC under Sec 7	26-02-2024	Oder missing	PSA@2018

8503	5/2/2024	0710102108812023(No.of Docs 1)	0710102108812023/1	COMPANY PETITION IB (IBC)/14(ND)2024	DR. FIRDOSH ROHINTAN MAHUWALLA VS. CELLUGEN BIOTECH PRIVATE LIMITED	IBC under Sec 7	26-02-2024	Oder missing	PSA@2018
8505	23-02-2024	0710102072712023(No.of Docs 1)	0710102072712023/1	INTERLOCUTORY APPLICATION (I.B.C)/5042(ND)2023	M/S DADA INFRASTRUCTURE VS. MR. ATUL MITTAL RESOLUTION PROFESSIONAL M/S TECNOFAB ENGINNEERING PRIVATE LIMITED	Sec 60(5)	26-02-2024	incomplete file	9.52702E+11
8507	19-02-2024	0710102092232022(No.of Docs 2)	0710102092232022/9	INTERLOCUTORY APPLICATION (I.B.C)/271(PB)2023	PARTHA SARATHY SARKAR VSCOC/ERSTWHILE COC MEMBERS INNOVARI TECHNOLOGIES PVT. LTD.	Sec 60(5)	26-02-2024	pagination numbering missing as per index	I2811
8509	21-02-2024	0710102011842021(No.of Docs 2)	0710102011842021/5	COMPANY PETITION IB (IBC)/303(ND)2021	STATE BANK OF INDIA VS. SRI SURAPANENI RAMESH	Section 95(1)	26-02-2024	book marking missed acording to the pagination	sravan1030
8511	19-02-2024	0710102105902022(No.of Docs 2)	0710102105902022/6	INTERLOCUTORY APPLICATION (I.B.C)/6302(PB)2022	JONES LANG LASALLE BUILDING OPERATIONS PRIVATE VS. CELEBRATION CITY PROJECTS PRIVATE LIMITED	Sec 60(5)	26-02-2024	mention address in affidavit	akshay0124@gmail.com
8513	19-02-2024	0710102103802023(No.of Docs 2)	0710102103802023/2	INTERLOCUTORY APPLICATION (I.B.C)/6533(ND)2023	MR. PRADEEP VS. MR. GANGA RAM AGARWAL	Sec 60(5)	26-02-2024	require order and notary mismatched	RiyaThomas
8515	19-02-2024	0710102103812023(No.of Docs 2)	0710102103812023/2	INTERLOCUTORY APPLICATION (I.B.C)/6537(ND)2023	MR PARDEEP VSMR GANGA RAM AGARWAL	Sec 60(5)	26-02-2024	require order and notary mismatched	RiyaThomas
8517	17-02-2024	0710102062072020(No.of Docs 2)	0710102062072020/20	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/42(ND)2021	KALYANKARI SUPPLIERS PRIVATE LIMITED	Sec. 230-232 - Second Motion,Sec. 230-232 - Second Motion	26-02-2024	bookmarking compulsory.	NEERAJ.ARORA
8519	15-02-2024	0710102082072023(No.of Docs 3)	0710102082072023/2	COMPANY PETITION IB (IBC)/723(ND)2023	M/S. COSMO WORLD VS. VICTORY ELECTRIC VEHICLES INTERNATIONALLIMITED	IBC Under Sec 9	26-02-2024	bookmarking are mandatory index missed etc	KKSLO
8521	24-03-2023	0710102027722023(No.of Docs 0)	0710102027722023/4	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/37(ND)2023	MAHALAXMI CASTLES AND VILLAS PRIVATELIMITED	Sec. 230-232, Sec 234	26-02-2024	bookmarking mandatory	
8523	16-02-2024	0710102105862023(No.of Docs 1)	0710102105862023/2	INTERLOCUTORY APPLICATION (I.B.C)/144(ND)2024	SITEVI INFRAPROJECTS PRIVATE LIMITED VS. RK GOYAL (LIQUIDATOR OF CORPORATE DEBTOR M/S EARTH WATER LIMITED UNDERGOING LIQUIDATION)	Sec 60(5)	26-02-2024	need every page sign and true copy in annexure. mention bookmarking with page numbering.	kailashassociates
8525	23-02-2024	0710200412962017(No.of Docs 5)	0710200412962017/5	COMPANY PETITION (COMPANIES ACT)/427(ND)2017	GEETA BATHLA VS DP PLASTICS PVT. LTD. & ORS.	Sec. 241(1)	26-02-2024	wrong file	sonalijoon

8527	20-02-2024	0710102030402023(No.of Docs 3)	0710102030402023/2	RESTORATION APPLICATION (COMPANIES ACT)/19(ND)2023	MR SARTHAK BATHLA VS. M/S. G.R BATHLA PUBLICATIONS PVT. LTD	Rule 11 of NCLT	26-02-2024	service not open	sonalijoon
8529	20-02-2024	0710102030402023(No.of Docs 3)	0710102030402023/2	RESTORATION APPLICATION (COMPANIES ACT)/19(ND)2023	MR SARTHAK BATHLA VS. M/S. G.R BATHLA PUBLICATIONS PVT. LTD	Rule 11 of NCLT	26-02-2024	service not open	sonalijoon
8531	20-02-2024	0710102030402023(No.of Docs 3)	0710102030402023/2	RESTORATION APPLICATION (COMPANIES ACT)/19(ND)2023	MR SARTHAK BATHLA VS. M/S. G.R BATHLA PUBLICATIONS PVT. LTD	Rule 11 of NCLT	26-02-2024	service not open	sonalijoon
8533	20-02-2024	0710102030402023(No.of Docs 3)	0710102030402023/2	RESTORATION APPLICATION (COMPANIES ACT)/19(ND)2023	MR SARTHAK BATHLA VS. M/S. G.R BATHLA PUBLICATIONS PVT. LTD	Rule 11 of NCLT	26-02-2024	service not open	sonalijoon
8535	20-02-2024	0710102030402023(No.of Docs 3)	0710102030402023/2	RESTORATION APPLICATION (COMPANIES ACT)/19(ND)2023	MR SARTHAK BATHLA VS. M/S. G.R BATHLA PUBLICATIONS PVT. LTD	Rule 11 of NCLT	26-02-2024	service not open	sonalijoon
8537	20-02-2024	0710102030402023(No.of Docs 3)	0710102030402023/2	RESTORATION APPLICATION (COMPANIES ACT)/19(ND)2023	MR SARTHAK BATHLA VS. M/S. G.R BATHLA PUBLICATIONS PVT. LTD	Rule 11 of NCLT	26-02-2024	service not open	sonalijoon
8539	20-02-2024	0710102030402023(No.of Docs 3)	0710102030402023/2	RESTORATION APPLICATION (COMPANIES ACT)/19(ND)2023	MR SARTHAK BATHLA VS. M/S. G.R BATHLA PUBLICATIONS PVT. LTD	Rule 11 of NCLT	26-02-2024	service not open	sonalijoon
8541	20-02-2024	0710102030402023(No.of Docs 3)	0710102030402023/2	RESTORATION APPLICATION (COMPANIES ACT)/19(ND)2023	MR SARTHAK BATHLA VS. M/S. G.R BATHLA PUBLICATIONS PVT. LTD	Rule 11 of NCLT	26-02-2024	service not open	sonalijoon
8543	20-02-2024	0710102030402023(No.of Docs 3)	0710102030402023/2	RESTORATION APPLICATION (COMPANIES ACT)/19(ND)2023	MR SARTHAK BATHLA VS. M/S. G.R BATHLA PUBLICATIONS PVT. LTD	Rule 11 of NCLT	26-02-2024	service not open	sonalijoon
8545	21-02-2024	0710102036132023(No.of Docs 2)	0710102036132023/16	COMPANY PETITION (COMPANIES ACT)/75(ND)2023	ANUBHAV MITTAL & ANR. VS. GLOBAL LANDCON PVT. LTD & ORS	Sec. 241(1),Sec. 242(4),Sec. 244(1),Rule 11 of NCLT,Section 448	26-02-2024	bookmarking are mandatory	alok@kumar
8547	5/2/2024	0710102108812023(No.of Docs 1)	0710102108812023/1	COMPANY PETITION IB (IBC)/14(ND)2024	DR. FIRDOSH ROHINTAN MAHUWALLA VS. CELLUGEN BIOTECH PRIVATE LIMITED	IBC under Sec 7	26-02-2024	Oder missing	PSA@2018
8549	31-01-2022	0710102008712022(No.of Docs 0)	0710102008712022/33	COMPANY PETITION IB (IBC)/72(ND)2022	PRITI RAWAT PANDEY & ORS VS. RUDRA BUILDWELL CONSTRUCTIONS PRIVATELIMITED	IBC under Sec 7	26-02-2024	book marking mandatory as per index	
8551	17-02-2024	0710102092912023(No.of Docs 2)	0710102092912023/1	COMPANY PETITION (COMPANIES ACT)/215(ND)2023	AMUL MOHAN MITTAL SON OF SATISH MOHAN MITTAL VS. INTEGRATED TECHNOLOGIES LIMITED	Sec. 58(3)	26-02-2024	bookmarking compulsory.	cshema09
8553	9/1/2024	0710102095462023(No.of Docs 1)	0710102095462023/1	COMPANY PETITION IB (IBC)/9(ND)2024	SECURITY COMPASS CONSULTING & TRAININGSERVICES PRIVATE LIMITED	IBC Section 59	26-02-2024	bookmarking numbering missed	milyghoshal

8555	9/1/2024	0710102095462023(No.of Docs 1)	0710102095462023/1	COMPANY PETITION IB (IBC)/9(ND)2024	SECURITY COMPASS CONSULTING & TRAININGSERVICES PRIVATE LIMITED	IBC Section 59	26-02-2024	bookmarking numbering missed	milyghoshal
8557	9/1/2024	0710102095462023(No.of Docs 1)	0710102095462023/1	COMPANY PETITION IB (IBC)/9(ND)2024	SECURITY COMPASS CONSULTING & TRAININGSERVICES PRIVATE LIMITED	IBC Section 59	26-02-2024	bookmarking numbering missed	milyghoshal
8559	9/1/2024	0710102095462023(No.of Docs 1)	0710102095462023/1	COMPANY PETITION IB (IBC)/9(ND)2024	SECURITY COMPASS CONSULTING & TRAININGSERVICES PRIVATE LIMITED	IBC Section 59	26-02-2024	bookmarking numbering missed	milyghoshal
8561	9/1/2024	0710102095462023(No.of Docs 1)	0710102095462023/1	COMPANY PETITION IB (IBC)/9(ND)2024	SECURITY COMPASS CONSULTING & TRAININGSERVICES PRIVATE LIMITED	IBC Section 59	26-02-2024	bookmarking numbering missed	milyghoshal
8563	9/1/2024	0710102095462023(No.of Docs 1)	0710102095462023/1	COMPANY PETITION IB (IBC)/9(ND)2024	SECURITY COMPASS CONSULTING & TRAININGSERVICES PRIVATE LIMITED	IBC Section 59	26-02-2024	bookmarking numbering missed	milyghoshal
8565	9/1/2024	0710102095462023(No.of Docs 1)	0710102095462023/1	COMPANY PETITION IB (IBC)/9(ND)2024	SECURITY COMPASS CONSULTING & TRAININGSERVICES PRIVATE LIMITED	IBC Section 59	26-02-2024	bookmarking numbering missed	milyghoshal
8567	9/1/2024	0710102095462023(No.of Docs 1)	0710102095462023/1	COMPANY PETITION IB (IBC)/9(ND)2024	SECURITY COMPASS CONSULTING & TRAININGSERVICES PRIVATE LIMITED	IBC Section 59	26-02-2024	bookmarking numbering missed	milyghoshal
8569	9/1/2024	0710102095462023(No.of Docs 1)	0710102095462023/1	COMPANY PETITION IB (IBC)/9(ND)2024	SECURITY COMPASS CONSULTING & TRAININGSERVICES PRIVATE LIMITED	IBC Section 59	26-02-2024	bookmarking numbering missed	milyghoshal
8571	9/1/2024	0710102095462023(No.of Docs 1)	0710102095462023/1	COMPANY PETITION IB (IBC)/9(ND)2024	SECURITY COMPASS CONSULTING & TRAININGSERVICES PRIVATE LIMITED	IBC Section 59	26-02-2024	bookmarking numbering missed	milyghoshal
8573	9/1/2024	0710102095462023(No.of Docs 1)	0710102095462023/1	COMPANY PETITION IB (IBC)/9(ND)2024	SECURITY COMPASS CONSULTING & TRAININGSERVICES PRIVATE LIMITED	IBC Section 59	26-02-2024	bookmarking numbering missed	milyghoshal
8575	9/1/2024	0710102095462023(No.of Docs 1)	0710102095462023/1	COMPANY PETITION IB (IBC)/9(ND)2024	SECURITY COMPASS CONSULTING & TRAININGSERVICES PRIVATE LIMITED	IBC Section 59	26-02-2024	bookmarking numbering missed	milyghoshal
8577	30-01-2024	0710102039322021(No.of Docs 6)	0710102039322021/2	COMPANY APPLICATION(COMPANIES ACT)/250(ND)2021	VISHWANATH BATHLA VS. SARTHAK MADHUR PUBLICATIONS PVT. LTD.	Rule 11 of NCLT	25-02-2024	wrong file	sonalijoon
8579	16-01-2024	0710102056542023(No.of Docs 1)	0710102056542023/5	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	25-02-2024	Oder missing	sfionclt
8581	16-01-2024	0710102056542023(No.of Docs 1)	0710102056542023/5	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	25-02-2024	Oder missing	sfionclt

8583	16-01-2024	0710102056542023(No.of Docs 1)	0710102056542023/5	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	25-02-2024	Oder missing	sfioncIt
8585	30-01-2024	0710102039322021(No.of Docs 6)	0710102039322021/2	COMPANY APPLICATION(COMPANIES ACT)/250(ND)2021	VISHWANATH BATHLA VS. SARTHAK MADHUR PUBLICATIONS PVT. LTD.	Rule 11 of NCLT	25-02-2024	wrong file	sonalijoon
8587	16-01-2024	0710102056542023(No.of Docs 1)	0710102056542023/5	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	25-02-2024	Oder missing	sfioncIt
8589	16-01-2024	0710102056542023(No.of Docs 1)	0710102056542023/5	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	25-02-2024	Oder missing	sfioncIt
8591	16-01-2024	0710102056542023(No.of Docs 1)	0710102056542023/5	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	25-02-2024	Oder missing	sfioncIt
8593	20-02-2024	0710102014672023(No.of Docs 1)	0710102014672023/17	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/26(ND)2023	MANAK BUILDCON PROJECTS PRIVATE LIMITED	Sec. 230-232 - Second Motion	25-02-2024	wronf index	MVCO06
8595	15-02-2024	0710200412962017(No.of Docs 7)	0710200412962017/3	COMPANY PETITION (COMPANIES ACT)/427(ND)2017	GEETA BATHLA VS DP PLASTICS PVT. LTD. & ORS.	Sec. 241(1)	25-02-2024	wrong file	sonalijoon
8597	20-02-2024	0710102014672023(No.of Docs 1)	0710102014672023/17	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/26(ND)2023	MANAK BUILDCON PROJECTS PRIVATE LIMITED	Sec. 230-232 - Second Motion	25-02-2024	wronf index	MVCO06
8599	30-01-2024	0710102039322021(No.of Docs 6)	0710102039322021/2	COMPANY APPLICATION(COMPANIES ACT)/250(ND)2021	VISHWANATH BATHLA VS. SARTHAK MADHUR PUBLICATIONS PVT. LTD.	Rule 11 of NCLT	25-02-2024	wrong file	sonalijoon
8601	30-01-2024	0710102039322021(No.of Docs 6)	0710102039322021/2	COMPANY APPLICATION(COMPANIES ACT)/250(ND)2021	VISHWANATH BATHLA VS. SARTHAK MADHUR PUBLICATIONS PVT. LTD.	Rule 11 of NCLT	25-02-2024	wrong file	sonalijoon

8603	14-02-2024	07101020711720 23(No.of Docs 1)	07101020711720 23/4	COMPANY APPEAL(COMPANIES ACT)/279(ND)2023	SANTOSH AGGARWAL VS. REGISTRAR OF COMPANIES (VIVID CHEM PRIVATE LIMITED)	Sec 252 (3)	25-02-2024	missing 1 rs court fee on vakalatnama	CSGKUMAR
8605	15-02-2024	07101020038120 23(No.of Docs 1)	07101020038120 23/4	INTERLOCUTORY APPLICATION (I.B.C)/600(ND)2023	DINESH SOOD VSJAKSON LIMITED	Application under any other provisions- IBC	25-02-2024	Oder delay	dk.sood@yahoo.com
8607	15-02-2024	07101020038120 23(No.of Docs 1)	07101020038120 23/4	INTERLOCUTORY APPLICATION (I.B.C)/600(ND)2023	DINESH SOOD VSJAKSON LIMITED	Application under any other provisions- IBC	25-02-2024	Oder delay	dk.sood@yahoo.com
8609	15-02-2024	07101020038120 23(No.of Docs 1)	07101020038120 23/4	INTERLOCUTORY APPLICATION (I.B.C)/600(ND)2023	DINESH SOOD VSJAKSON LIMITED	Application under any other provisions- IBC	25-02-2024	Oder delay	dk.sood@yahoo.com
8611	15-02-2024	07101020038120 23(No.of Docs 1)	07101020038120 23/4	INTERLOCUTORY APPLICATION (I.B.C)/600(ND)2023	DINESH SOOD VSJAKSON LIMITED	Application under any other provisions- IBC	25-02-2024	Oder delay	dk.sood@yahoo.com
8613	30-01-2024	07101020393220 21(No.of Docs 6)	07101020393220 21/2	COMPANY APPLICATION(COMPANIES ACT)/250(ND)2021	VISHWANATH BATHLA VS. SARTHAK MADHUR PUBLICATIONS PVT. LTD.	Rule 11 of NCLT	25-02-2024	wrong file	sonalijoon
8615	14-02-2024	07101020425220 22(No.of Docs 1)	07101020425220 22/6	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/90(ND)2022	SHRI VENIMADHAV PORTFOLIO PRIVATELIMITED VS. OVINGTON FINANCE PRIVATE LIMITED	Sec. 230-232, Sec 234	25-02-2024	Oder missing	ABHISHEKNEGI
8617	20-02-2024	07101020674920 20(No.of Docs 2)	07101020674920 20/4	INTERLOCUTORY APPLICATION (I.B.C)/2528(PB)2020	MAHENDER KUMAR KHANDELWAL (RESOLUTION PROFESSIONAL) VS. FINSERVE SHARED SERVICES LIMITED	Sec 66(1)	25-02-2024	bookmarking mandatory	KLAW
8619	14-02-2024	07101020061220 24(No.of Docs 2)	07101020061220 24/4	TRANSFER APPLICATION (IBC)/6(PB)2024	KIRANAKART TECHNOLOGIES PRIVATE LIMITED VS. STELLAR VALUE CHAIN SOLUTIONS PRIVATE LIMITED	Rule16(d),NCLT Rules,2016 IBC	25-02-2024	index missing bookmarking	NNCO
8621	14-02-2024	07101020061220 24(No.of Docs 2)	07101020061220 24/4	TRANSFER APPLICATION (IBC)/6(PB)2024	KIRANAKART TECHNOLOGIES PRIVATE LIMITED VS. STELLAR VALUE CHAIN SOLUTIONS PRIVATE LIMITED	Rule16(d),NCLT Rules,2016 IBC	25-02-2024	index missing bookmarking	NNCO
8623	14-02-2024	07101020061220 24(No.of Docs 2)	07101020061220 24/4	TRANSFER APPLICATION (IBC)/6(PB)2024	KIRANAKART TECHNOLOGIES PRIVATE LIMITED VS. STELLAR VALUE CHAIN SOLUTIONS PRIVATE LIMITED	Rule16(d),NCLT Rules,2016 IBC	25-02-2024	index missing bookmarking	NNCO
8625	30-01-2024	07101020393220 21(No.of Docs 6)	07101020393220 21/2	COMPANY APPLICATION(COMPANIES ACT)/250(ND)2021	VISHWANATH BATHLA VS. SARTHAK MADHUR PUBLICATIONS PVT. LTD.	Rule 11 of NCLT	25-02-2024	wrong file	sonalijoon
8627	30-01-2024	07101020393220 21(No.of Docs 6)	07101020393220 21/2	COMPANY APPLICATION(COMPANIES ACT)/250(ND)2021	VISHWANATH BATHLA VS. SARTHAK MADHUR PUBLICATIONS PVT. LTD.	Rule 11 of NCLT	25-02-2024	wrong file	sonalijoon

8629	16-01-2024	0710102057032023(No.of Docs 1)	0710102057032023/4	COMPANY PETITION (COMPANIES ACT)/147(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. ATUL K. GARG & CO.	Sec. 140(5)	25-02-2024	Oder missing	sfionclt
8631	16-01-2024	0710102057032023(No.of Docs 1)	0710102057032023/4	COMPANY PETITION (COMPANIES ACT)/147(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. ATUL K. GARG & CO.	Sec. 140(5)	25-02-2024	Oder missing	sfionclt
8633	16-01-2024	0710102057032023(No.of Docs 1)	0710102057032023/4	COMPANY PETITION (COMPANIES ACT)/147(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. ATUL K. GARG & CO.	Sec. 140(5)	25-02-2024	Oder missing	sfionclt
8635	16-01-2024	0710102057032023(No.of Docs 1)	0710102057032023/4	COMPANY PETITION (COMPANIES ACT)/147(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. ATUL K. GARG & CO.	Sec. 140(5)	25-02-2024	Oder missing	sfionclt
8637	16-01-2024	0710102057032023(No.of Docs 1)	0710102057032023/4	COMPANY PETITION (COMPANIES ACT)/147(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. ATUL K. GARG & CO.	Sec. 140(5)	25-02-2024	Oder missing	sfionclt
8639	16-01-2024	0710102057032023(No.of Docs 1)	0710102057032023/4	COMPANY PETITION (COMPANIES ACT)/147(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. ATUL K. GARG & CO.	Sec. 140(5)	25-02-2024	Oder missing	sfionclt
8641	30-01-2024	0710102039322021(No.of Docs 6)	0710102039322021/2	COMPANY APPLICATION(COMPANIES ACT)/250(ND)2021	VISHWANATH BATHLA VS. SARTHAK MADHUR PUBLICATIONS PVT. LTD.	Rule 11 of NCLT	25-02-2024	wrong file	sonalijoon
8643	14-02-2024	0710102006122024(No.of Docs 2)	0710102006122024/4	TRANSFER APPLICATION (IBC)/6(PB)2024	KIRANAKART TECHNOLOGIES PRIVATE LIMITED VS. STELLAR VALUE CHAIN SOLUTIONS PRIVATE LIMITED	Rule16(d),NCLT Rules,2016 IBC	25-02-2024	index missing bookmarking	NNCO
8645	15-02-2024	0710102036132023(No.of Docs 1)	0710102036132023/17	COMPANY PETITION (COMPANIES ACT)/75(ND)2023	ANUBHAV MITTAL & ANR. VS. GLOBAL LANDCON PVT. LTD & ORS	Sec. 241(1),Sec. 242(4),Sec. 244(1),Rule 11 of NCLT,Section 448	25-02-2024	book marking mandatory and stamp fee paste on blank page.	alok@kumar
8647	15-02-2024	0710102063482021(No.of Docs 2)	0710102063482021/6	INTERLOCUTORY APPLICATION (I.B.C)/4267(ND)2021	RAJEEV KUMAR RAIZADA VSSARASH EXPORTS SERVICES PRIVATE LIMITED	Application under any other provisions- IBC	25-02-2024	book marking mandatory as per index and index missing	Rajeev Raizada
8649	15-02-2024	0710102063482021(No.of Docs 2)	0710102063482021/7	INTERLOCUTORY APPLICATION (I.B.C)/4267(ND)2021	RAJEEV KUMAR RAIZADA VSSARASH EXPORTS SERVICES PRIVATE LIMITED	Application under any other provisions- IBC	25-02-2024	book marking and index missing	Rajeev Raizada
8651	15-02-2024	0710102064282023(No.of Docs 1)	0710102064282023/3	COMPANY APPEAL(COMPANIES ACT)/310(ND)2023	R3 PLANNERS PRIVATE LIMITED VS. INCOME TAX DEPARTMENT	Sec 252 (3)	25-02-2024	book marking mandatory as per index	Sanchit2017
8653	19-02-2024	0710102011512024(No.of Docs 1)	0710102011512024/1	INTERLOCUTORY APPLICATION (I.B.C)/622(PB)2024	QATAR SOLAR TECHNOLOGIES QSC VS. PUNJ LLOYD LTD. (THROUGH ITS LIQUIDATOR MR. ASHWINI MEHRA)	Sec 60(5)	25-02-2024	MISSING ORDER OF AFFIDAVIT	madhavikhanna@1234

8655	16-01-2024	0710102057032023(No.of Docs 1)	0710102057032023/4	COMPANY PETITION (COMPANIES ACT)/147(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. ATUL K. GARG & CO.	Sec. 140(5)	25-02-2024	Oder missing	sfionclt
8657	16-01-2024	0710102057032023(No.of Docs 1)	0710102057032023/4	COMPANY PETITION (COMPANIES ACT)/147(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. ATUL K. GARG & CO.	Sec. 140(5)	25-02-2024	Oder missing	sfionclt
8659	16-01-2024	0710102057032023(No.of Docs 1)	0710102057032023/4	COMPANY PETITION (COMPANIES ACT)/147(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. ATUL K. GARG & CO.	Sec. 140(5)	25-02-2024	Oder missing	sfionclt
8661	16-02-2024	0710102105862023(No.of Docs 2)	0710102105862023/3	INTERLOCUTORY APPLICATION (I.B.C)/144(ND)2024	SITEVI INFRAPROJECTS PRIVATE LIMITED VS. RK GOYAL (LIQUIDATOR OF CORPORATE DEBTOR M/S EARTH WATER LIMITED UNDERGOING LIQUIDATION)	Sec 60(5)	25-02-2024	need every page sign and true copy in annexure. mention bookmarking with page numbering.	kailashassociates
8663	16-01-2024	0710102056542023(No.of Docs 1)	0710102056542023/5	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	25-02-2024	Oder missing	sfionclt
8665	16-01-2024	0710102056542023(No.of Docs 1)	0710102056542023/5	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	25-02-2024	Oder missing	sfionclt
8667	16-01-2024	0710102056542023(No.of Docs 1)	0710102056542023/5	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	25-02-2024	Oder missing	sfionclt
8669	20-02-2024	0710102014672023(No.of Docs 1)	0710102014672023/17	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/26(ND)2023	MANAK BUILDCON PROJECTS PRIVATE LIMITED	Sec. 230-232 - Second Motion	25-02-2024	wronf index	MVCO06
8671	20-02-2024	0710102014672023(No.of Docs 1)	0710102014672023/17	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/26(ND)2023	MANAK BUILDCON PROJECTS PRIVATE LIMITED	Sec. 230-232 - Second Motion	25-02-2024	wronf index	MVCO06
8673	15-02-2024	0710102157482019(No.of Docs 1)	0710102157482019/1	COMPANY APPLICATION(IBC)/2735(PB)2019	VIJENDER SHARMA	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	25-02-2024	wrong file	vijender@vsa.net.in

8675	30-01-2024	0710102039322021(No.of Docs 6)	0710102039322021/2	COMPANY APPLICATION(COMPANIES ACT)/250(ND)2021	VISHWANATH BATHLA VS. SARTHAK MADHUR PUBLICATIONS PVT. LTD.	Rule 11 of NCLT	25-02-2024	wrong file	sonalijoon
8677	30-01-2024	0710102094222023(No.of Docs 2)	0710102094222023/1	COMPANY PETITION IB (IBC)/695(ND)2023	ICICI BANK LIMITED VS. FOCUS IMAGING AND RESEARCH CENTREPRIVATE LIMITED	IBC under Sec 7	24-02-2024	Oder missing and bookmarking pagination numbering missing as per index	sachdeva.vidushi@gma
8679	20-12-2023	0710102108242023(No.of Docs 0)	0710102108242023/1	INTERLOCUTORY APPLICATION (I.B.C)/88(ND)2024	IP ANIL MATTA VSRAJAT MALHOTRA (EX-DIRECTOR)	19(2)	24-02-2024	order missed	
8681	11/2/2024	0710102077962023(No.of Docs 1)	0710102077962023/2	INTERLOCUTORY APPLICATION (I.B.C)/4846(ND)2023	MR. HARISH TANEJA RESOLUTION PROFESSIONAL FOR B N G GLOBAL INDIA LIMITED VS. SUPERINTENDENT OF POLICE	Sec 60(5)	24-02-2024	pdf not correct	trinitylaw
8683	10/2/2024	0710102078102023(No.of Docs 2)	0710102078102023/7	COMPANY PETITION IB (IBC)/620(ND)2023	AGGARWAL PLY HOUSE VS. TECHNO FAC CONTRACTS PRIVATE LIMITED	IBC Under Sec 9	24-02-2024	bookmarking mandatory as per index need every sign and ticket put on some space area	Gsvlegal
8685	20-12-2023	0710102108242023(No.of Docs 0)	0710102108242023/1	INTERLOCUTORY APPLICATION (I.B.C)/88(ND)2024	IP ANIL MATTA VSRAJAT MALHOTRA (EX-DIRECTOR)	19(2)	24-02-2024	order missed	
8687	23-02-2023	0710102018692023(No.of Docs 0)	0710102018692023/2	INTERLOCUTORY APPLICATION (I.B.C)/1408(ND)2023	MANIK GOYAL	Sec 54(1)	24-02-2024	c.p. No wrong in file and book marking mandatory as per index	
8689	23-02-2023	0710102018692023(No.of Docs 0)	0710102018692023/1	INTERLOCUTORY APPLICATION (I.B.C)/1408(ND)2023	MANIK GOYAL	Sec 54(1)	24-02-2024	book marking mandatory as per index and c.p. no wrong and sign and true copy require every page of annexure	
8691	27-01-2024	0710102078502023(No.of Docs 3)	0710102078502023/3	COMPANY PETITION IB (IBC)/611(ND)2023	SHREE RADHE GOVIND ENERGY VS. JUNIPER GREEN THREE PRIVATE LIMITED	IBC Under Sec 9	24-02-2024	Oder missing and mention bookmarking properly done	mohitdram
8693	27-01-2024	0710102078502023(No.of Docs 3)	0710102078502023/3	COMPANY PETITION IB (IBC)/611(ND)2023	SHREE RADHE GOVIND ENERGY VS. JUNIPER GREEN THREE PRIVATE LIMITED	IBC Under Sec 9	24-02-2024	Oder missing and mention bookmarking properly done	mohitdram
8695	27-01-2024	0710102078502023(No.of Docs 3)	0710102078502023/3	COMPANY PETITION IB (IBC)/611(ND)2023	SHREE RADHE GOVIND ENERGY VS. JUNIPER GREEN THREE PRIVATE LIMITED	IBC Under Sec 9	24-02-2024	Oder missing and mention bookmarking properly done	mohitdram
8697	27-01-2024	0710102078502023(No.of Docs 3)	0710102078502023/3	COMPANY PETITION IB (IBC)/611(ND)2023	SHREE RADHE GOVIND ENERGY VS. JUNIPER GREEN THREE PRIVATE LIMITED	IBC Under Sec 9	24-02-2024	Oder missing and mention bookmarking properly done	mohitdram
8699	20-12-2023	0710102108242023(No.of Docs 0)	0710102108242023/1	INTERLOCUTORY APPLICATION (I.B.C)/88(ND)2024	IP ANIL MATTA VSRAJAT MALHOTRA (EX-DIRECTOR)	19(2)	24-02-2024	order missed	
8701	30-01-2024	0710102094222023(No.of Docs 2)	0710102094222023/1	COMPANY PETITION IB (IBC)/695(ND)2023	ICICI BANK LIMITED VS. FOCUS IMAGING AND RESEARCH CENTREPRIVATE LIMITED	IBC under Sec 7	24-02-2024	Oder missing and bookmarking pagination numbering missing as per index	sachdeva.vidushi@gma
8703	14-02-2024	0710102095262021(No.of Docs 2)	0710102095262021/4	COMPANY PETITION IB (IBC)/54(ND)2022	YES BANK LIMITED VS. MAHENDRA KUMAR JAJOO	Section 95(1)	24-02-2024	bookmarking mandatory	kunal kher

8705	20-12-2023	0710102108242023(No.of Docs 0)	0710102108242023/1	INTERLOCUTORY APPLICATION (I.B.C)/88(ND)2024	IP ANIL MATTA VSRAJAT MALHOTRA (EX-DIRECTOR)	19(2)	24-02-2024	order missed	
8707	14-02-2024	0710102088172023(No.of Docs 2)	0710102088172023/1	INTERLOCUTORY APPLICATION (I.B.C)/5498(ND)2023	SANJAY MEHRA	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	24-02-2024	bookmarking as per index	as.juris
8709	30-01-2024	0710102094222023(No.of Docs 2)	0710102094222023/1	COMPANY PETITION IB (IBC)/695(ND)2023	ICICI BANK LIMITED VS. FOCUS IMAGING AND RESEARCH CENTREPRIVATE LIMITED	IBC under Sec 7	24-02-2024	Oder missing and bookmarking pagination numbering missing as per index	sachdeva.vidushi@gma
8711	30-01-2024	0710102094222023(No.of Docs 2)	0710102094222023/1	COMPANY PETITION IB (IBC)/695(ND)2023	ICICI BANK LIMITED VS. FOCUS IMAGING AND RESEARCH CENTREPRIVATE LIMITED	IBC under Sec 7	24-02-2024	Oder missing and bookmarking pagination numbering missing as per index	sachdeva.vidushi@gma
8713	30-01-2024	0710102094222023(No.of Docs 2)	0710102094222023/1	COMPANY PETITION IB (IBC)/695(ND)2023	ICICI BANK LIMITED VS. FOCUS IMAGING AND RESEARCH CENTREPRIVATE LIMITED	IBC under Sec 7	24-02-2024	Oder missing and bookmarking pagination numbering missing as per index	sachdeva.vidushi@gma
8715	13-02-2024	0710102034782022(No.of Docs 2)	0710102034782022/15	COMPANY PETITION IB (IBC)/612(ND)2022	** WILL BE AUTO FILLED LATER	IBC under Sec 7	24-02-2024	missing pagination as per index in book marking	advakashverma1997
8717	30-01-2024	0710102094222023(No.of Docs 2)	0710102094222023/1	COMPANY PETITION IB (IBC)/695(ND)2023	ICICI BANK LIMITED VS. FOCUS IMAGING AND RESEARCH CENTREPRIVATE LIMITED	IBC under Sec 7	24-02-2024	Oder missing and bookmarking pagination numbering missing as per index	sachdeva.vidushi@gma
8719	30-01-2024	0710102094222023(No.of Docs 2)	0710102094222023/1	COMPANY PETITION IB (IBC)/695(ND)2023	ICICI BANK LIMITED VS. FOCUS IMAGING AND RESEARCH CENTREPRIVATE LIMITED	IBC under Sec 7	24-02-2024	Oder missing and bookmarking pagination numbering missing as per index	sachdeva.vidushi@gma
8721	30-01-2024	0710102094222023(No.of Docs 2)	0710102094222023/1	COMPANY PETITION IB (IBC)/695(ND)2023	ICICI BANK LIMITED VS. FOCUS IMAGING AND RESEARCH CENTREPRIVATE LIMITED	IBC under Sec 7	24-02-2024	Oder missing and bookmarking pagination numbering missing as per index	sachdeva.vidushi@gma
8723	15-11-2023	0710102098642023(No.of Docs 0)	0710102098642023/1	COMPANY PETITION IB (IBC)/756(ND)2023	SREE KARPAGAMBAL MILLS LIMITED VS. BEE K BEE PRINTS PRIVATE LIMITED	IBC Under Sec 9	24-02-2024	Oder missing	
8725	15-11-2023	0710102098642023(No.of Docs 0)	0710102098642023/1	COMPANY PETITION IB (IBC)/756(ND)2023	SREE KARPAGAMBAL MILLS LIMITED VS. BEE K BEE PRINTS PRIVATE LIMITED	IBC Under Sec 9	24-02-2024	Oder missing	
8727	15-11-2023	0710102098642023(No.of Docs 0)	0710102098642023/1	COMPANY PETITION IB (IBC)/756(ND)2023	SREE KARPAGAMBAL MILLS LIMITED VS. BEE K BEE PRINTS PRIVATE LIMITED	IBC Under Sec 9	24-02-2024	Oder missing	
8729	15-11-2023	0710102098642023(No.of Docs 0)	0710102098642023/1	COMPANY PETITION IB (IBC)/756(ND)2023	SREE KARPAGAMBAL MILLS LIMITED VS. BEE K BEE PRINTS PRIVATE LIMITED	IBC Under Sec 9	24-02-2024	Oder missing	
8731	30-01-2024	0710102094222023(No.of Docs 2)	0710102094222023/1	COMPANY PETITION IB (IBC)/695(ND)2023	ICICI BANK LIMITED VS. FOCUS IMAGING AND RESEARCH CENTREPRIVATE LIMITED	IBC under Sec 7	24-02-2024	Oder missing and bookmarking pagination numbering missing as per index	sachdeva.vidushi@gma

8733	15-02-2024	0710102006412022(No.of Docs 2)	0710102006412022/2	COMPANY PETITION IB (IBC)/587(ND)2023	JAMMU AND KASHMIR BANK LIMITED VS. L.D. CRYSTALS PRIVATE LIMITED	IBC under Sec 7	24-02-2024	bookmarking mandatory	kandk
8735	15-02-2024	0710102010862022(No.of Docs 2)	0710102010862022/8	COMPANY PETITION IB (IBC)/97(ND)2022	INDIABULLS HOUSING FINANCE LIMITED VS. DR SUBHASH CHANDRA	Section 95(1)	24-02-2024	sign of everys page of files	trustlegal
8737	7/11/2023	0710102097112023(No.of Docs 0)	0710102097112023/1	RESTORATION APPLICATION (COMPANIES ACT)/64(ND)2023	ADS SPIRITS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Rule 11 of NCLT	24-02-2024	bookmarking mandatory	
8739	7/11/2023	0710102097112023(No.of Docs 0)	0710102097112023/1	RESTORATION APPLICATION (COMPANIES ACT)/64(ND)2023	ADS SPIRITS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Rule 11 of NCLT	24-02-2024	bookmarking mandatory	
8741	7/11/2023	0710102097112023(No.of Docs 0)	0710102097112023/1	RESTORATION APPLICATION (COMPANIES ACT)/64(ND)2023	ADS SPIRITS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Rule 11 of NCLT	24-02-2024	bookmarking mandatory	
8743	7/11/2023	0710102097112023(No.of Docs 0)	0710102097112023/1	RESTORATION APPLICATION (COMPANIES ACT)/64(ND)2023	ADS SPIRITS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Rule 11 of NCLT	24-02-2024	bookmarking mandatory	
8745	12/2/2024	0710102108172022(No.of Docs 2)	0710102108172022/6	COMPANY APPEAL(COMPANIES ACT)/42(ND)2023	SURINDER WADHWA VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (1)	24-02-2024	bookamarking mandatory	Aayu1746
8747	13-02-2024	0710102103322020(No.of Docs 2)	0710102103322020/6	INTERLOCUTORY APPLICATION (I.B.C)/5350(ND)2020	POORAN TRADING PVT LTD VS. APPLE INDUSTRIES LIMITED	Sec 60(5)	24-02-2024	bookmarking as per index	bajpaianand24
8749	15-02-2024	0710102078572019(No.of Docs 1)	0710102078572019/24	COMPANY PETITION IB (IBC)/968(PB)2019	OYSTER STEEL & IRON PVT. LTD VS. ROYAL KITCHEN APPLIANCES PVT. LTD.	IBC Under Sec 9	24-02-2024	incomplete file	munishmehta
8751	13-01-2024	0710102163812019(No.of Docs 2)	0710102163812019/2	COMPANY APPEAL(COMPANIES ACT)/993(ND)2019	PR. COMMISSIONER OF INCOME TAX-2 VS. M/S BLUE STAR IMPEX PVT LTD	Sec 252 (3) - By Government Body	23-02-2024	separately file memo parties	Anuja Pethia
8753	13-01-2024	0710102163812019(No.of Docs 2)	0710102163812019/2	COMPANY APPEAL(COMPANIES ACT)/993(ND)2019	PR. COMMISSIONER OF INCOME TAX-2 VS. M/S BLUE STAR IMPEX PVT LTD	Sec 252 (3) - By Government Body	23-02-2024	separately file memo parties	Anuja Pethia
8755	13-01-2024	0710102163812019(No.of Docs 2)	0710102163812019/2	COMPANY APPEAL(COMPANIES ACT)/993(ND)2019	PR. COMMISSIONER OF INCOME TAX-2 VS. M/S BLUE STAR IMPEX PVT LTD	Sec 252 (3) - By Government Body	23-02-2024	separately file memo parties	Anuja Pethia
8757	13-01-2024	0710102163812019(No.of Docs 2)	0710102163812019/2	COMPANY APPEAL(COMPANIES ACT)/993(ND)2019	PR. COMMISSIONER OF INCOME TAX-2 VS. M/S BLUE STAR IMPEX PVT LTD	Sec 252 (3) - By Government Body	23-02-2024	separately file memo parties	Anuja Pethia
8759	9/2/2024	0710200401472016(No.of Docs 2)	0710200401472016/54	COMPANY PETITION (COMPANIES ACT)/106(ND)2016	SUBHASH MANOCHA VS M/S GALAXY SPORTS SHOE COMPANY PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	23-02-2024	bookmarking compulsory	CSSHARAD
8761	19-01-2024	0710102039322021(No.of Docs 2)	0710102039322021/3	COMPANY APPLICATION(COMPANIES ACT)/250(ND)2021	VISHWANATH BATHLA VS. SARTHAK MADHUR PUBLICATIONS PVT. LTD.	Rule 11 of NCLT	23-02-2024	wrong file and order not open	sonalijoon
8763	9/2/2024	0710200401472016(No.of Docs 2)	0710200401472016/53	COMPANY PETITION (COMPANIES ACT)/106(ND)2016	SUBHASH MANOCHA VS M/S GALAXY SPORTS SHOE COMPANY PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	23-02-2024	bookmarking compulsory	CSSHARAD

8765	9/2/2024	0710102031602018(No.of Docs 2)	0710102031602018/14	COMPANY PETITION (COMPANIES ACT)/435(PB)2018	RATIKA VS. ENOVUS HEALTHCARE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	23-02-2024	bookmarking compulsory	kvjindal
8767	13-01-2024	0710102163812019(No.of Docs 2)	0710102163812019/2	COMPANY APPEAL(COMPANIES ACT)/993(ND)2019	PR. COMMISSIONER OF INCOME TAX-2 VS. M/S BLUE STAR IMPEX PVT LTD	Sec 252 (3) - By Government Body	23-02-2024	separately file memo parties	Anuja Pethia
8769	13-01-2024	0710102163812019(No.of Docs 2)	0710102163812019/2	COMPANY APPEAL(COMPANIES ACT)/993(ND)2019	PR. COMMISSIONER OF INCOME TAX-2 VS. M/S BLUE STAR IMPEX PVT LTD	Sec 252 (3) - By Government Body	23-02-2024	separately file memo parties	Anuja Pethia
8771	13-01-2024	0710102163812019(No.of Docs 2)	0710102163812019/2	COMPANY APPEAL(COMPANIES ACT)/993(ND)2019	PR. COMMISSIONER OF INCOME TAX-2 VS. M/S BLUE STAR IMPEX PVT LTD	Sec 252 (3) - By Government Body	23-02-2024	separately file memo parties	Anuja Pethia
8773	19-01-2024	0710102039322021(No.of Docs 2)	0710102039322021/3	COMPANY APPLICATION(COMPANIES ACT)/250(ND)2021	VISHWANATH BATHLA VS. SARTHAK MADHUR PUBLICATIONS PVT. LTD.	Rule 11 of NCLT	23-02-2024	wrong file and order not open	sonalijoon
8775	9/2/2024	0710200427472018(No.of Docs 2)	0710200427472018/58	COMPANY PETITION (COMPANIES ACT)/85(ND)2016	SUBHASH CHANDER MANOCHA VS GALAXY FOOTWEAR PRIVATE LIMITED	Application under any other provisions	23-02-2024	bookmarking compulsory	CSSHARAD
8777	13-01-2024	0710102163812019(No.of Docs 2)	0710102163812019/2	COMPANY APPEAL(COMPANIES ACT)/993(ND)2019	PR. COMMISSIONER OF INCOME TAX-2 VS. M/S BLUE STAR IMPEX PVT LTD	Sec 252 (3) - By Government Body	23-02-2024	separately file memo parties	Anuja Pethia
8779	19-01-2024	0710102039322021(No.of Docs 2)	0710102039322021/3	COMPANY APPLICATION(COMPANIES ACT)/250(ND)2021	VISHWANATH BATHLA VS. SARTHAK MADHUR PUBLICATIONS PVT. LTD.	Rule 11 of NCLT	23-02-2024	wrong file and order not open	sonalijoon
8781	13-01-2024	0710102163812019(No.of Docs 2)	0710102163812019/2	COMPANY APPEAL(COMPANIES ACT)/993(ND)2019	PR. COMMISSIONER OF INCOME TAX-2 VS. M/S BLUE STAR IMPEX PVT LTD	Sec 252 (3) - By Government Body	23-02-2024	separately file memo parties	Anuja Pethia
8783	12/2/2024	0710102003942023(No.of Docs 2)	0710102003942023/4	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/11(ND)2023	J. H. JEWELS PRIVATE LIMITED	Sec. 230-232 - Second Motion	23-02-2024	book marking mandatory as per index and notary mismatched address and sign and true require of every page of annexure.	Office@2020
8785	13-01-2024	0710102163812019(No.of Docs 2)	0710102163812019/2	COMPANY APPEAL(COMPANIES ACT)/993(ND)2019	PR. COMMISSIONER OF INCOME TAX-2 VS. M/S BLUE STAR IMPEX PVT LTD	Sec 252 (3) - By Government Body	23-02-2024	separately file memo parties	Anuja Pethia
8787	13-01-2024	0710102163812019(No.of Docs 2)	0710102163812019/2	COMPANY APPEAL(COMPANIES ACT)/993(ND)2019	PR. COMMISSIONER OF INCOME TAX-2 VS. M/S BLUE STAR IMPEX PVT LTD	Sec 252 (3) - By Government Body	23-02-2024	separately file memo parties	Anuja Pethia
8789	13-01-2024	0710102163812019(No.of Docs 2)	0710102163812019/2	COMPANY APPEAL(COMPANIES ACT)/993(ND)2019	PR. COMMISSIONER OF INCOME TAX-2 VS. M/S BLUE STAR IMPEX PVT LTD	Sec 252 (3) - By Government Body	23-02-2024	separately file memo parties	Anuja Pethia
8791	13-01-2024	0710102163812019(No.of Docs 2)	0710102163812019/2	COMPANY APPEAL(COMPANIES ACT)/993(ND)2019	PR. COMMISSIONER OF INCOME TAX-2 VS. M/S BLUE STAR IMPEX PVT LTD	Sec 252 (3) - By Government Body	23-02-2024	separately file memo parties	Anuja Pethia
8793	12/2/2024	0710102090872020(No.of Docs 1)	0710102090872020/2	COMPANY APPLICATION(COMPANIES ACT)/584(ND)2020	GEETA BATHLA VS. ARYAN PRESS PRIVATE LIMITED & ORS.	Rule 11 of NCLT	23-02-2024	bookmarking mandatory	sonalijoon

8795	9/2/2024	0710102056702023(No.of Docs 2)	0710102056702023/3	COMPANY PETITION IB (IBC)/541(ND)2023	INTELLICITY BUSINESS PARK PRIVATE LIMITED THROUGH RESOLUTION PROFESSIONAL MR. MANOJ KULSHRESTHA VS. ASCOT PROJECTS PRIVATE LIMITED	IBC under Sec 7	23-02-2024	bookmarking mandatory	bajpaiankita86
8797	13-01-2024	0710102163812019(No.of Docs 2)	0710102163812019/2	COMPANY APPEAL(COMPANIES ACT)/993(ND)2019	PR. COMMISSIONER OF INCOME TAX-2 VS. M/S BLUE STAR IMPEX PVT LTD	Sec 252 (3) - By Government Body	23-02-2024	separately file memo parties	Anuja Pethia
8799	13-01-2024	0710102163812019(No.of Docs 2)	0710102163812019/2	COMPANY APPEAL(COMPANIES ACT)/993(ND)2019	PR. COMMISSIONER OF INCOME TAX-2 VS. M/S BLUE STAR IMPEX PVT LTD	Sec 252 (3) - By Government Body	23-02-2024	separately file memo parties	Anuja Pethia
8801	19-01-2024	0710102039322021(No.of Docs 2)	0710102039322021/3	COMPANY APPLICATION(COMPANIES ACT)/250(ND)2021	VISHWANATH BATHLA VS. SARTHAK MADHUR PUBLICATIONS PVT. LTD.	Rule 11 of NCLT	23-02-2024	wrong file and order not open	sonalijoon
8803	13-01-2024	0710102163812019(No.of Docs 2)	0710102163812019/2	COMPANY APPEAL(COMPANIES ACT)/993(ND)2019	PR. COMMISSIONER OF INCOME TAX-2 VS. M/S BLUE STAR IMPEX PVT LTD	Sec 252 (3) - By Government Body	23-02-2024	separately file memo parties	Anuja Pethia
8805	13-01-2024	0710102163812019(No.of Docs 2)	0710102163812019/2	COMPANY APPEAL(COMPANIES ACT)/993(ND)2019	PR. COMMISSIONER OF INCOME TAX-2 VS. M/S BLUE STAR IMPEX PVT LTD	Sec 252 (3) - By Government Body	23-02-2024	separately file memo parties	Anuja Pethia
8807	13-01-2024	0710102163812019(No.of Docs 2)	0710102163812019/2	COMPANY APPEAL(COMPANIES ACT)/993(ND)2019	PR. COMMISSIONER OF INCOME TAX-2 VS. M/S BLUE STAR IMPEX PVT LTD	Sec 252 (3) - By Government Body	23-02-2024	separately file memo parties	Anuja Pethia
8809	13-02-2024	0710102034782022(No.of Docs 2)	0710102034782022/14	COMPANY PETITION IB (IBC)/612(ND)2022	** WILL BE AUTO FILLED LATER	IBC under Sec 7	23-02-2024	improper book marking and page 21 missing notary	advakashverma1997
8811	14-02-2024	0710102057612021(No.of Docs 2)	0710102057612021/6	COMPANY PETITION IB (IBC)/807(ND)2021	UNION BANK OF INDIA VS. APOORVA JOSHI	Section 95(1)	23-02-2024	mention bookmarking pagination numbering missing	advocateekta
8813	14-02-2024	0710102015452020(No.of Docs 2)	0710102015452020/8	COMPANY PETITION (COMPANIES ACT)/44(PB)2020	ASHISH KUMAR VS. ROADGODS AUTOGEAR PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	23-02-2024	sign missing pages	advsumitraajput
8815	20-02-2024	0710102012322023(No.of Docs 11)	0710102012322023/4	INTERLOCUTORY APPLICATION (I.B.C)/788(ND)2023	DESTINOS INDIA GURUS PRIVATE LIMITED VS. YES BANK LIMITED	Section 424	23-02-2024	please merge in single pdf	ANANJAY SINGH
8817	13-01-2024	0710102163812019(No.of Docs 2)	0710102163812019/2	COMPANY APPEAL(COMPANIES ACT)/993(ND)2019	PR. COMMISSIONER OF INCOME TAX-2 VS. M/S BLUE STAR IMPEX PVT LTD	Sec 252 (3) - By Government Body	23-02-2024	separately file memo parties	Anuja Pethia
8819	13-01-2024	0710102163812019(No.of Docs 2)	0710102163812019/2	COMPANY APPEAL(COMPANIES ACT)/993(ND)2019	PR. COMMISSIONER OF INCOME TAX-2 VS. M/S BLUE STAR IMPEX PVT LTD	Sec 252 (3) - By Government Body	23-02-2024	separately file memo parties	Anuja Pethia
8821	22-02-2024	0710102072532023(No.of Docs 2)	0710102072532023/4	INTERLOCUTORY APPLICATION (I.B.C)/4509(ND)2023	DEBASHISH NANDA VS. SIDDHARTHA ROLLING AND ENERGY PRIVATE LIMITED & ANR	Sec 60(5)	23-02-2024	pdf is not clear. pages blurr	adyasingh96
8823	12/2/2024	0710102096992023(No.of Docs 1)	0710102096992023/1	RESTORATION APPLICATION (IBC)/3(ND)2024	SHINJANI AGGARWAL VSVIPUL LIMITED	Rule 11 of NCLT, 2016	23-02-2024	bookmarking pagination numbering missing as per index	akshatbajpai
8825	8/2/2024	0710102085692023(No.of Docs 1)	0710102085692023/1	COMPANY APPEAL(COMPANIES ACT)/254(ND)2023	SURESH KUMAR KHERA VS. REGISTRAR OF COMPANIES DELHI AND HARYANA	Sec 252 (3)	23-02-2024	bookmarking mandatory as per index	14868

8827	13-01-2024	0710102163812019(No.of Docs 2)	0710102163812019/2	COMPANY APPEAL(COMPANIES ACT)/993(ND)2019	PR. COMMISSIONER OF INCOME TAX-2 VS. M/S BLUE STAR IMPEX PVT LTD	Sec 252 (3) - By Government Body	23-02-2024	separately file memo parties	Anuja Pethia
8829	8/2/2024	0710102077242023(No.of Docs 2)	0710102077242023/2	INTERLOCUTORY APPLICATION (I.B.C)/4916(ND)2023	SANDEEP KUMAR BHATT VSMR. SATI RAM YADAV	Sec 60(5)	23-02-2024	book marking mandatory as per index missing vakalatanama in index and not proper show court fees and sign..	skbhatt
8831	13-01-2024	0710102163812019(No.of Docs 2)	0710102163812019/2	COMPANY APPEAL(COMPANIES ACT)/993(ND)2019	PR. COMMISSIONER OF INCOME TAX-2 VS. M/S BLUE STAR IMPEX PVT LTD	Sec 252 (3) - By Government Body	23-02-2024	separately file memo parties	Anuja Pethia
8833	13-01-2024	0710102163812019(No.of Docs 2)	0710102163812019/2	COMPANY APPEAL(COMPANIES ACT)/993(ND)2019	PR. COMMISSIONER OF INCOME TAX-2 VS. M/S BLUE STAR IMPEX PVT LTD	Sec 252 (3) - By Government Body	23-02-2024	separately file memo parties	Anuja Pethia
8835	13-01-2024	0710102163812019(No.of Docs 2)	0710102163812019/2	COMPANY APPEAL(COMPANIES ACT)/993(ND)2019	PR. COMMISSIONER OF INCOME TAX-2 VS. M/S BLUE STAR IMPEX PVT LTD	Sec 252 (3) - By Government Body	23-02-2024	separately file memo parties	Anuja Pethia
8837	13-01-2024	0710102163812019(No.of Docs 2)	0710102163812019/2	COMPANY APPEAL(COMPANIES ACT)/993(ND)2019	PR. COMMISSIONER OF INCOME TAX-2 VS. M/S BLUE STAR IMPEX PVT LTD	Sec 252 (3) - By Government Body	23-02-2024	separately file memo parties	Anuja Pethia
8839	13-02-2024	0710102082272023(No.of Docs 2)	0710102082272023/2	INTERLOCUTORY APPLICATION (I.B.C)/5200(ND)2023	MANOJ KUNWAR VS. YOGESH SETHI	Sec 60(5)	23-02-2024	book marking mandatory as per index	niclegal
8841	13-02-2024	0710102083002021(No.of Docs 2)	0710102083002021/15	COMPANY PETITION IB (IBC)/751(PB)2021	SARE GURUGRAM PRIVATE LIMITED VS. AVON INFRACON PRIVATE LIMITED	IBC under Sec 7	23-02-2024	book marking mandatory and notary mismatched address	prakashlegaladvisers
8843	9/2/2024	0710200401462016(No.of Docs 2)	0710200401462016/50	COMPANY PETITION (COMPANIES ACT)/105(ND)2016	SUBHASH MANOCHA VS M/S COLUMBUS MARKETING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	23-02-2024	bookmarking compulsory	CSSHARAD
8845	9/2/2024	0710200401462016(No.of Docs 2)	0710200401462016/51	COMPANY PETITION (COMPANIES ACT)/105(ND)2016	SUBHASH MANOCHA VS M/S COLUMBUS MARKETING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	23-02-2024	bookmarking compulsory	CSSHARAD
8847	6/1/2024	0710102008582022(No.of Docs 1)	0710102008582022/7	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	22-02-2024	bookamrking mandatory	PRAV1307L
8849	10/2/2024	0710102046972023(No.of Docs 1)	0710102046972023/1	COMPANY PETITION IB (IBC)/505(ND)2023	PUSHPA GOYAL	Section 94(1)	22-02-2024	bookmarking compulsory	vishishtnclt
8851	10/2/2024	0710102050632023(No.of Docs 1)	0710102050632023/1	COMPANY PETITION IB (IBC)/503(ND)2023	HEMANT GOYAL	Section 94(1)	22-02-2024	bookmarking compulsory	vishishtnclt
8853	7/2/2024	0710102053132023(No.of Docs 2)	0710102053132023/7	COMPANY PETITION (COMPANIES ACT)/142(ND)2023	TRACK INFOLINE PRIVATE LIMITED VS. UNICOM INFOSOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 243(1)(b),Sec. 244(1)	22-02-2024	18,19,20,111 not clear page	dmyassociates
8855	7/2/2024	0710102053132023(No.of Docs 2)	0710102053132023/7	COMPANY PETITION (COMPANIES ACT)/142(ND)2023	TRACK INFOLINE PRIVATE LIMITED VS. UNICOM INFOSOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 243(1)(b),Sec. 244(1)	22-02-2024	18,19,20,111 not clear page	dmyassociates
8857	19-02-2024	0710102030592023(No.of Docs 2)	0710102030592023/21	INTERLOCUTORY APPLICATION (I.B.C)/2517(ND)2023	MR. MANOHAR LAL VIJ VS. MRS. MEENA NATH	Sec. 45 (1)	22-02-2024	mention bookmarking as per index	shyam2023
8859	7/2/2024	0710102053132023(No.of Docs 2)	0710102053132023/8	COMPANY PETITION (COMPANIES ACT)/142(ND)2023	TRACK INFOLINE PRIVATE LIMITED VS. UNICOM INFOSOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 243(1)(b),Sec. 244(1)	22-02-2024	18,19,20,111 not clear page	dmyassociates

8861	7/2/2024	0710102053132023(No.of Docs 2)	0710102053132023/8	COMPANY PETITION (COMPANIES ACT)/142(ND)2023	TRACK INFOLINE PRIVATE LIMITED VS. UNICOM INFOSOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 243(1)(b),Sec. 244(1)	22-02-2024	18,19,20,111 not clear page	dmyassociates
8863	7/2/2024	0710102053132023(No.of Docs 2)	0710102053132023/8	COMPANY PETITION (COMPANIES ACT)/142(ND)2023	TRACK INFOLINE PRIVATE LIMITED VS. UNICOM INFOSOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 243(1)(b),Sec. 244(1)	22-02-2024	18,19,20,111 not clear page	dmyassociates
8865	7/2/2024	0710102053132023(No.of Docs 2)	0710102053132023/8	COMPANY PETITION (COMPANIES ACT)/142(ND)2023	TRACK INFOLINE PRIVATE LIMITED VS. UNICOM INFOSOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 243(1)(b),Sec. 244(1)	22-02-2024	18,19,20,111 not clear page	dmyassociates
8867	7/2/2024	0710102053132023(No.of Docs 2)	0710102053132023/7	COMPANY PETITION (COMPANIES ACT)/142(ND)2023	TRACK INFOLINE PRIVATE LIMITED VS. UNICOM INFOSOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 243(1)(b),Sec. 244(1)	22-02-2024	18,19,20,111 not clear page	dmyassociates
8869	7/2/2024	0710102053132023(No.of Docs 2)	0710102053132023/7	COMPANY PETITION (COMPANIES ACT)/142(ND)2023	TRACK INFOLINE PRIVATE LIMITED VS. UNICOM INFOSOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 243(1)(b),Sec. 244(1)	22-02-2024	18,19,20,111 not clear page	dmyassociates
8871	27-01-2024	0710102030402023(No.of Docs 4)	0710102030402023/1	RESTORATION APPLICATION (COMPANIES ACT)/19(ND)2023	MR SARTHAK BATHLA VS. M/S. G.R BATHLA PUBLICATIONS PVT. LTD	Rule 11 of NCLT	22-02-2024	wrong file	sonalijoon
8873	27-01-2024	0710102030402023(No.of Docs 4)	0710102030402023/1	RESTORATION APPLICATION (COMPANIES ACT)/19(ND)2023	MR SARTHAK BATHLA VS. M/S. G.R BATHLA PUBLICATIONS PVT. LTD	Rule 11 of NCLT	22-02-2024	wrong file	sonalijoon
8875	27-01-2024	0710102030402023(No.of Docs 4)	0710102030402023/1	RESTORATION APPLICATION (COMPANIES ACT)/19(ND)2023	MR SARTHAK BATHLA VS. M/S. G.R BATHLA PUBLICATIONS PVT. LTD	Rule 11 of NCLT	22-02-2024	wrong file	sonalijoon
8877	16-02-2024	0710102053962023(No.of Docs 2)	0710102053962023/2	INTERLOCUTORY APPLICATION (I.B.C)/3345(ND)2023	DURGA DAS AGRAWAL VS. BANKEY BIHARI GOYAL	Sec 50(1)	22-02-2024	bookmarking are mandatory	smartnomics
8879	27-01-2024	0710102030402023(No.of Docs 4)	0710102030402023/1	RESTORATION APPLICATION (COMPANIES ACT)/19(ND)2023	MR SARTHAK BATHLA VS. M/S. G.R BATHLA PUBLICATIONS PVT. LTD	Rule 11 of NCLT	22-02-2024	wrong file	sonalijoon
8881	27-01-2024	0710102030402023(No.of Docs 4)	0710102030402023/1	RESTORATION APPLICATION (COMPANIES ACT)/19(ND)2023	MR SARTHAK BATHLA VS. M/S. G.R BATHLA PUBLICATIONS PVT. LTD	Rule 11 of NCLT	22-02-2024	wrong file	sonalijoon
8883	27-01-2024	0710102030402023(No.of Docs 4)	0710102030402023/1	RESTORATION APPLICATION (COMPANIES ACT)/19(ND)2023	MR SARTHAK BATHLA VS. M/S. G.R BATHLA PUBLICATIONS PVT. LTD	Rule 11 of NCLT	22-02-2024	wrong file	sonalijoon
8885	27-01-2024	0710102030402023(No.of Docs 4)	0710102030402023/1	RESTORATION APPLICATION (COMPANIES ACT)/19(ND)2023	MR SARTHAK BATHLA VS. M/S. G.R BATHLA PUBLICATIONS PVT. LTD	Rule 11 of NCLT	22-02-2024	wrong file	sonalijoon
8887	27-01-2024	0710102030402023(No.of Docs 4)	0710102030402023/1	RESTORATION APPLICATION (COMPANIES ACT)/19(ND)2023	MR SARTHAK BATHLA VS. M/S. G.R BATHLA PUBLICATIONS PVT. LTD	Rule 11 of NCLT	22-02-2024	wrong file	sonalijoon

8889	27-01-2024	0710102030402023(No.of Docs 4)	0710102030402023/1	RESTORATION APPLICATION (COMPANIES ACT)/19(ND)2023	MR SARTHAK BATHLA VS. M/S. G.R BATHLA PUBLICATIONS PVT. LTD	Rule 11 of NCLT	22-02-2024	wrong file	sonalijoon
8891	19-02-2024	0710102027842023(No.of Docs 2)	0710102027842023/5	INTERLOCUTORY APPLICATION (I.B.C)/1920(ND)2023	ARUNAVA SIKDAR VS. AV INFRA PROJECTS BUSINESS SOLUTIONS (INDIA) (P) LIMITED	Sec 43(1) r/w Sec 44 (1)	22-02-2024	bookmarking mandatory	as.juris
8893	7/2/2024	0710102025912023(No.of Docs 2)	0710102025912023/2	COMPANY PETITION (COMPANIES ACT)/68(PB)2023	NITESH BHARDWAJ VS. DEEPAK RESORTS AND HOTELS PRIVATELIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	22-02-2024	true copy missing and bookmarking missing	agnihotrirajat
8895	8/2/2024	0710102012522023(No.of Docs 2)	0710102012522023/4	COMPANY PETITION (COMPANIES ACT)/44(PB)2023	KRISHAN KUMAR BHARGAVA VS. CAXTON PRESS PRIVATE LIMITED & ORS	Sec. 241(1),Sec. 242(4)	22-02-2024	missing pagination and sign and stamp of every page of reply	D12092000
8897	12/2/2024	0710102065702023(No.of Docs 2)	0710102065702023/9	INTERLOCUTORY APPLICATION (I.B.C)/3979(ND)2023	HERO FINCORP LIMITED VS. MANISH AGGARWAL (RP OF WORLDS WINDOW INFRASTRUCTURE & LOGISTICS PRIVATE LIMITED)	Sec 60(5)	22-02-2024	need every page sign	SSA2022
8899	7/2/2024	0710102009602023(No.of Docs 2)	0710102009602023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/36(PB)2023	LAGHUNA HOLDING PVT. LTD. VS. EDENPARK HOTELS PRIVATE LIMITED	Rule 11 of NCLT	22-02-2024	wrong file	dmdadvocates
8901	8/2/2024	0710102067272023(No.of Docs 1)	0710102067272023/10	COMPANY PETITION (COMPANIES ACT)/136(PB)2023	CHANDANI NAGPAL BEDI VS. M/S OSWAL OVERSEAS LTD	Sec. 59	22-02-2024	missing court fee on vakalatnama	ads legal nclt
8903	12/2/2024	0710102071172023(No.of Docs 3)	0710102071172023/2	COMPANY APPEAL(COMPANIES ACT)/279(ND)2023	SANTOSH AGGARWAL VS. REGISTRAR OF COMPANIES (VIVID CHEM PRIVATE LIMITED)	Sec 252 (3)	22-02-2024	1 RS court fee missed	CSGKUMAR
8905	30-01-2024	0710102074262023(No.of Docs 2)	0710102074262023/3	COMPANY PETITION IB (IBC)/589(ND)2023	INDUSIND BANK LTD. VS. RUMJHUM CHATTERJEE	Section 95(1)	22-02-2024	wrong file	theguild
8907	30-01-2024	0710102074262023(No.of Docs 2)	0710102074262023/3	COMPANY PETITION IB (IBC)/589(ND)2023	INDUSIND BANK LTD. VS. RUMJHUM CHATTERJEE	Section 95(1)	22-02-2024	wrong file	theguild
8909	30-01-2024	0710102074262023(No.of Docs 2)	0710102074262023/3	COMPANY PETITION IB (IBC)/589(ND)2023	INDUSIND BANK LTD. VS. RUMJHUM CHATTERJEE	Section 95(1)	22-02-2024	wrong file	theguild
8911	30-01-2024	0710102074262023(No.of Docs 2)	0710102074262023/3	COMPANY PETITION IB (IBC)/589(ND)2023	INDUSIND BANK LTD. VS. RUMJHUM CHATTERJEE	Section 95(1)	22-02-2024	wrong file	theguild
8913	13-02-2024	0710102091232022(No.of Docs 1)	0710102091232022/2	COMPANY PETITION IB (IBC)/878(PB)2022	IDBI BANK LIMITED VS. SMT SANGEETA AGARWAL	Section 95(1)	22-02-2024	bookmarking as per index with page nos order missing	Skgarg-209
8915	13-02-2024	0710102091232022(No.of Docs 1)	0710102091232022/2	COMPANY PETITION IB (IBC)/878(PB)2022	IDBI BANK LIMITED VS. SMT SANGEETA AGARWAL	Section 95(1)	22-02-2024	bookmarking as per index with page nos order missing	Skgarg-209
8917	13-02-2024	0710102091232022(No.of Docs 1)	0710102091232022/2	COMPANY PETITION IB (IBC)/878(PB)2022	IDBI BANK LIMITED VS. SMT SANGEETA AGARWAL	Section 95(1)	22-02-2024	bookmarking as per index with page nos order missing	Skgarg-209
8919	13-02-2024	0710102091232022(No.of Docs 1)	0710102091232022/2	COMPANY PETITION IB (IBC)/878(PB)2022	IDBI BANK LIMITED VS. SMT SANGEETA AGARWAL	Section 95(1)	22-02-2024	bookmarking as per index with page nos order missing	Skgarg-209
8921	30-01-2024	0710102074532023(No.of Docs 2)	0710102074532023/3	COMPANY PETITION IB (IBC)/592(ND)2023	INDUSIND BANK LTD. VS. R S RAMASUBRAMANIUM	Section 95(1)	22-02-2024	wrong file	theguild

8923	30-01-2024	0710102074532023(No.of Docs 2)	0710102074532023/3	COMPANY PETITION IB (IBC)/592(ND)2023	INDUSIND BANK LTD. VS. R S RAMASUBRAMANIUM	Section 95(1)	22-02-2024	wrong file	theguild
8925	30-01-2024	0710102074532023(No.of Docs 2)	0710102074532023/3	COMPANY PETITION IB (IBC)/592(ND)2023	INDUSIND BANK LTD. VS. R S RAMASUBRAMANIUM	Section 95(1)	22-02-2024	wrong file	theguild
8927	30-01-2024	0710102074532023(No.of Docs 2)	0710102074532023/3	COMPANY PETITION IB (IBC)/592(ND)2023	INDUSIND BANK LTD. VS. R S RAMASUBRAMANIUM	Section 95(1)	22-02-2024	wrong file	theguild
8929	13-02-2024	0710102091422022(No.of Docs 1)	0710102091422022/2	COMPANY PETITION IB (IBC)/879(PB)2022	IDBI BANK LIMITED VS. SANJIV AGARWAL	Section 95(1)	22-02-2024	service required, bookmarking as per index with page nos	Skgarg-209
8931	13-02-2024	0710102091422022(No.of Docs 1)	0710102091422022/2	COMPANY PETITION IB (IBC)/879(PB)2022	IDBI BANK LIMITED VS. SANJIV AGARWAL	Section 95(1)	22-02-2024	service required, bookmarking as per index with page nos	Skgarg-209
8933	13-02-2024	0710102091422022(No.of Docs 1)	0710102091422022/2	COMPANY PETITION IB (IBC)/879(PB)2022	IDBI BANK LIMITED VS. SANJIV AGARWAL	Section 95(1)	22-02-2024	service required, bookmarking as per index with page nos	Skgarg-209
8935	13-02-2024	0710102091422022(No.of Docs 1)	0710102091422022/2	COMPANY PETITION IB (IBC)/879(PB)2022	IDBI BANK LIMITED VS. SANJIV AGARWAL	Section 95(1)	22-02-2024	service required, bookmarking as per index with page nos	Skgarg-209
8937	13-02-2024	0710102091432022(No.of Docs 1)	0710102091432022/2	COMPANY PETITION IB (IBC)/8(PB)2023	IDBI BANK LIMITED VS. SATYA NARAIN AGARWAL	Section 95(1)	22-02-2024	service required	Skgarg-209
8939	13-02-2024	0710102091432022(No.of Docs 1)	0710102091432022/2	COMPANY PETITION IB (IBC)/8(PB)2023	IDBI BANK LIMITED VS. SATYA NARAIN AGARWAL	Section 95(1)	22-02-2024	service required	Skgarg-209
8941	13-02-2024	0710102091432022(No.of Docs 1)	0710102091432022/2	COMPANY PETITION IB (IBC)/8(PB)2023	IDBI BANK LIMITED VS. SATYA NARAIN AGARWAL	Section 95(1)	22-02-2024	service required	Skgarg-209
8943	13-02-2024	0710102091432022(No.of Docs 1)	0710102091432022/2	COMPANY PETITION IB (IBC)/8(PB)2023	IDBI BANK LIMITED VS. SATYA NARAIN AGARWAL	Section 95(1)	22-02-2024	service required	Skgarg-209
8945	14-02-2024	0710102076462023(No.of Docs 2)	0710102076462023/9	COMPANY PETITION IB (IBC)/537(ND)2023	FINDOC FINVEST PRIVATE LIMITED VS. A F ENTERPRISES LIMITED	IBC under Sec 7	22-02-2024	date missing in vakalatnama	tewariamitabh
8947	13-02-2024	0710102076462023(No.of Docs 2)	0710102076462023/8	COMPANY PETITION IB (IBC)/537(ND)2023	FINDOC FINVEST PRIVATE LIMITED VS. A F ENTERPRISES LIMITED	IBC under Sec 7	22-02-2024	missing pagination as per index date missed on vakalatnama and notary not visible proper	tewariamitabh
8949	7/2/2024	0710102093842023(No.of Docs 2)	0710102093842023/21	COMPANY PETITION IB (IBC)/713(ND)2023	SMC REAL ESTATE ADVISORS PRIVATE LIMITED VS. RISE PROJECTS PRIVATE LIMITED	IBC Under Sec 9	22-02-2024	25 welfare ticket and court fee 3rs missing in vakalatnama	rsa
8951	7/2/2024	0710102093842023(No.of Docs 2)	0710102093842023/21	COMPANY PETITION IB (IBC)/713(ND)2023	SMC REAL ESTATE ADVISORS PRIVATE LIMITED VS. RISE PROJECTS PRIVATE LIMITED	IBC Under Sec 9	22-02-2024	25 welfare ticket and court fee 3rs missing in vakalatnama	rsa
8953	7/2/2024	0710102093842023(No.of Docs 2)	0710102093842023/21	COMPANY PETITION IB (IBC)/713(ND)2023	SMC REAL ESTATE ADVISORS PRIVATE LIMITED VS. RISE PROJECTS PRIVATE LIMITED	IBC Under Sec 9	22-02-2024	25 welfare ticket and court fee 3rs missing in vakalatnama	rsa
8955	7/2/2024	0710102093842023(No.of Docs 2)	0710102093842023/21	COMPANY PETITION IB (IBC)/713(ND)2023	SMC REAL ESTATE ADVISORS PRIVATE LIMITED VS. RISE PROJECTS PRIVATE LIMITED	IBC Under Sec 9	22-02-2024	25 welfare ticket and court fee 3rs missing in vakalatnama	rsa
8957	7/2/2024	0710102093842023(No.of Docs 2)	0710102093842023/21	COMPANY PETITION IB (IBC)/713(ND)2023	SMC REAL ESTATE ADVISORS PRIVATE LIMITED VS. RISE PROJECTS PRIVATE LIMITED	IBC Under Sec 9	22-02-2024	25 welfare ticket and court fee 3rs missing in vakalatnama	rsa

8959	7/2/2024	0710102093842023(No.of Docs 2)	0710102093842023/21	COMPANY PETITION IB (IBC)/713(ND)2023	SMC REAL ESTATE ADVISORS PRIVATE LIMITED VS. RISE PROJECTS PRIVATE LIMITED	IBC Under Sec 9	22-02-2024	25 welfare ticket and court fee 3rs missing in vakalatnama	rsa
8961	7/2/2024	0710102093842023(No.of Docs 2)	0710102093842023/21	COMPANY PETITION IB (IBC)/713(ND)2023	SMC REAL ESTATE ADVISORS PRIVATE LIMITED VS. RISE PROJECTS PRIVATE LIMITED	IBC Under Sec 9	22-02-2024	25 welfare ticket and court fee 3rs missing in vakalatnama	rsa
8963	7/2/2024	0710102093842023(No.of Docs 2)	0710102093842023/21	COMPANY PETITION IB (IBC)/713(ND)2023	SMC REAL ESTATE ADVISORS PRIVATE LIMITED VS. RISE PROJECTS PRIVATE LIMITED	IBC Under Sec 9	22-02-2024	25 welfare ticket and court fee 3rs missing in vakalatnama	rsa
8965	7/2/2024	0710102093842023(No.of Docs 2)	0710102093842023/21	COMPANY PETITION IB (IBC)/713(ND)2023	SMC REAL ESTATE ADVISORS PRIVATE LIMITED VS. RISE PROJECTS PRIVATE LIMITED	IBC Under Sec 9	22-02-2024	25 welfare ticket and court fee 3rs missing in vakalatnama	rsa
8967	7/2/2024	0710102093842023(No.of Docs 2)	0710102093842023/21	COMPANY PETITION IB (IBC)/713(ND)2023	SMC REAL ESTATE ADVISORS PRIVATE LIMITED VS. RISE PROJECTS PRIVATE LIMITED	IBC Under Sec 9	22-02-2024	25 welfare ticket and court fee 3rs missing in vakalatnama	rsa
8969	7/2/2024	0710102093842023(No.of Docs 2)	0710102093842023/21	COMPANY PETITION IB (IBC)/713(ND)2023	SMC REAL ESTATE ADVISORS PRIVATE LIMITED VS. RISE PROJECTS PRIVATE LIMITED	IBC Under Sec 9	22-02-2024	25 welfare ticket and court fee 3rs missing in vakalatnama	rsa
8971	7/2/2024	0710102093842023(No.of Docs 2)	0710102093842023/21	COMPANY PETITION IB (IBC)/713(ND)2023	SMC REAL ESTATE ADVISORS PRIVATE LIMITED VS. RISE PROJECTS PRIVATE LIMITED	IBC Under Sec 9	22-02-2024	25 welfare ticket and court fee 3rs missing in vakalatnama	rsa
8973	7/2/2024	0710102093842023(No.of Docs 2)	0710102093842023/21	COMPANY PETITION IB (IBC)/713(ND)2023	SMC REAL ESTATE ADVISORS PRIVATE LIMITED VS. RISE PROJECTS PRIVATE LIMITED	IBC Under Sec 9	22-02-2024	25 welfare ticket and court fee 3rs missing in vakalatnama	rsa
8975	7/2/2024	0710102093842023(No.of Docs 2)	0710102093842023/21	COMPANY PETITION IB (IBC)/713(ND)2023	SMC REAL ESTATE ADVISORS PRIVATE LIMITED VS. RISE PROJECTS PRIVATE LIMITED	IBC Under Sec 9	22-02-2024	25 welfare ticket and court fee 3rs missing in vakalatnama	rsa
8977	7/2/2024	0710102093842023(No.of Docs 2)	0710102093842023/21	COMPANY PETITION IB (IBC)/713(ND)2023	SMC REAL ESTATE ADVISORS PRIVATE LIMITED VS. RISE PROJECTS PRIVATE LIMITED	IBC Under Sec 9	22-02-2024	25 welfare ticket and court fee 3rs missing in vakalatnama	rsa
8979	7/2/2024	0710102093842023(No.of Docs 2)	0710102093842023/21	COMPANY PETITION IB (IBC)/713(ND)2023	SMC REAL ESTATE ADVISORS PRIVATE LIMITED VS. RISE PROJECTS PRIVATE LIMITED	IBC Under Sec 9	22-02-2024	25 welfare ticket and court fee 3rs missing in vakalatnama	rsa
8981	7/2/2024	0710102087232020(No.of Docs 1)	0710102087232020/47	COMPANY PETITION (COMPANIES ACT)/122(ND)2020	SMT. ASHA BALI VS. STATE BANK OF INDIA	Sec. 241(1)	22-02-2024	index missing , Rs 25 wellfare and Rs. 3 court fees missing in vakalatnama	RKSinha
8983	22-02-2024	0710102044082022(No.of Docs 1)	0710102044082022/18	COMPANY PETITION IB (IBC)/513(ND)2022	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHIPRA ESTATE LIMITED	IBC under Sec 7	22-02-2024	page no.18-19 not clear page and page number missing in bookmarking	DhanshyamPatel
8985	7/2/2024	0710102087662023(No.of Docs 3)	0710102087662023/1	RESTORATION APPLICATION (IBC)/166(ND)2023	KUSUM DWIVEDI VSM/S THREE C SHELTERS PVT. LTD.	Rule 11 of NCLT, 2016	22-02-2024	book marking compulsory and case titie missing in index	nitesh@asalegal.in

8987	16-02-2024	0710102029612020(No.of Docs 1)	0710102029612020/7	COMPANY PETITION (COMPANIES ACT)/58(PB)2020	M/S HKX LOGISTICS INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sub-Section (1) 0f Section 66.	22-02-2024	bookmarking are mandatory counsel detail missed in index	bajpaianand24
8989	13-02-2024	0710102029612020(No.of Docs 1)	0710102029612020/5	COMPANY PETITION (COMPANIES ACT)/58(PB)2020	M/S HKX LOGISTICS INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sub-Section (1) 0f Section 66.	22-02-2024	index missing and book marking mandatory notary mismatched address order of affidavit missing	bajpaianand24
8991	7/2/2024	0710102094012023(No.of Docs 2)	0710102094012023/2	COMPANY PETITION (COMPANIES ACT)/199(ND)2023	MR. ANSHUMAN MAGAZINE VS. PJS INFOTECH PRIVATE LIMITED	Sec. 271-273	22-02-2024	missing true copy of every page of file.	raghav.sabharwal
8993	9/2/2024	0710102091592023(No.of Docs 1)	0710102091592023/1	INTERLOCUTORY APPLICATION (I.B.C)/6011(PB)2023	CANARA BANK VS. NAUSHAD AHMAD	Sec 60(5)	22-02-2024	order missing	delhioffice@aptlegal
8995	10/2/2024	0710102058792022(No.of Docs 1)	0710102058792022/4	INTERLOCUTORY APPLICATION (I.B.C)/6198(ND)2022	SAJEVE BHUSHAN DEORA VSFREIGHT SYSTEMS INDIA PVT LTD	Application under any other provisions- IBC	22-02-2024	proof of service require rejoinder	SBD@IP606
8997	13-02-2024	0710102091672023(No.of Docs 1)	0710102091672023/1	COMPANY APPEAL(COMPANIES ACT)/273(ND)2023	ABDUL MUJEED ABDUL WAJID PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	22-02-2024	bookmarking compulsory as per index	9899708650
8999	7/2/2024	0710102097702023(No.of Docs 2)	0710102097702023/2	RESTORATION APPLICATION (IBC)/183(PB)2023	RANJIT KAPOOR VS. HEMANT SHARMA	Rule 11 of NCLT, 2016	22-02-2024	bookmarking mandatory	LotusLLP_277
9001	8/2/2024	0710102098072023(No.of Docs 4)	0710102098072023/2	TRANSFER APPLICATION/51(PB)2023	JAYABEN SHANTILAL DOSHI VS. RONAK DYEING LIMITED	Rule16(d),NCLT Rules,2016	22-02-2024	Separately file one reply	PHOENIX LEGAL
9003	8/2/2024	0710102098072023(No.of Docs 4)	0710102098072023/2	TRANSFER APPLICATION/51(PB)2023	JAYABEN SHANTILAL DOSHI VS. RONAK DYEING LIMITED	Rule16(d),NCLT Rules,2016	22-02-2024	Separately file one reply	PHOENIX LEGAL
9005	8/2/2024	0710102098072023(No.of Docs 4)	0710102098072023/2	TRANSFER APPLICATION/51(PB)2023	JAYABEN SHANTILAL DOSHI VS. RONAK DYEING LIMITED	Rule16(d),NCLT Rules,2016	22-02-2024	Separately file one reply	PHOENIX LEGAL
9007	8/2/2024	0710102098072023(No.of Docs 4)	0710102098072023/2	TRANSFER APPLICATION/51(PB)2023	JAYABEN SHANTILAL DOSHI VS. RONAK DYEING LIMITED	Rule16(d),NCLT Rules,2016	22-02-2024	Separately file one reply	PHOENIX LEGAL
9009	17-02-2024	0710102098762023(No.of Docs 2)	0710102098762023/6	TRANSFER APPLICATION/46(PB)2023	PRAVESH AGGARWAL VS. HAKIM MOTI RAM AND SONS PRIVATE LIMITED	Rule16(d),NCLT Rules,2016	22-02-2024	mention bookmarking with page numbering.	mg270288
9011	7/2/2024	0710102098762023(No.of Docs 2)	0710102098762023/5	TRANSFER APPLICATION/46(PB)2023	PRAVESH AGGARWAL VS. HAKIM MOTI RAM AND SONS PRIVATE LIMITED	Rule16(d),NCLT Rules,2016	22-02-2024	Oder missing	ravilochan.12
9013	7/2/2024	0710102098762023(No.of Docs 2)	0710102098762023/5	TRANSFER APPLICATION/46(PB)2023	PRAVESH AGGARWAL VS. HAKIM MOTI RAM AND SONS PRIVATE LIMITED	Rule16(d),NCLT Rules,2016	22-02-2024	Oder missing	ravilochan.12
9015	7/2/2024	0710102098762023(No.of Docs 2)	0710102098762023/5	TRANSFER APPLICATION/46(PB)2023	PRAVESH AGGARWAL VS. HAKIM MOTI RAM AND SONS PRIVATE LIMITED	Rule16(d),NCLT Rules,2016	22-02-2024	Oder missing	ravilochan.12

9017	7/2/2024	0710102098762023(No.of Docs 2)	0710102098762023/5	TRANSFER APPLICATION/46(PB)2023	PRAVESH AGGARWAL VS. HAKIM MOTI RAM AND SONS PRIVATE LIMITED	Rule16(d),NCLT Rules,2016	22-02-2024	Oder missing	ravilochan.12
9019	7/2/2024	0710102098752023(No.of Docs 2)	0710102098752023/3	TRANSFER APPLICATION/47(PB)2023	PRAVESH AGGARWAL VS. PRASAD SPINNERS PVT. LTD.	Rule16(d),NCLT Rules,2016	22-02-2024	Oder missing	ravilochan.12
9021	7/2/2024	0710102098752023(No.of Docs 2)	0710102098752023/3	TRANSFER APPLICATION/47(PB)2023	PRAVESH AGGARWAL VS. PRASAD SPINNERS PVT. LTD.	Rule16(d),NCLT Rules,2016	22-02-2024	Oder missing	ravilochan.12
9023	7/2/2024	0710102098752023(No.of Docs 2)	0710102098752023/3	TRANSFER APPLICATION/47(PB)2023	PRAVESH AGGARWAL VS. PRASAD SPINNERS PVT. LTD.	Rule16(d),NCLT Rules,2016	22-02-2024	Oder missing	ravilochan.12
9025	7/2/2024	0710102098752023(No.of Docs 2)	0710102098752023/3	TRANSFER APPLICATION/47(PB)2023	PRAVESH AGGARWAL VS. PRASAD SPINNERS PVT. LTD.	Rule16(d),NCLT Rules,2016	22-02-2024	Oder missing	ravilochan.12
9027	19-01-2024	0710102100602023(No.of Docs 2)	0710102100602023/2	COMPANY PETITION IB (IBC)/738(ND)2023	BANK OF MAHARASHTRA VS. MR. GAURAV VASUDEV	Section 95(1)	22-02-2024	Oder missing	nishantawana
9029	19-01-2024	0710102100602023(No.of Docs 2)	0710102100602023/2	COMPANY PETITION IB (IBC)/738(ND)2023	BANK OF MAHARASHTRA VS. MR. GAURAV VASUDEV	Section 95(1)	22-02-2024	Oder missing	nishantawana
9031	19-01-2024	0710102100602023(No.of Docs 2)	0710102100602023/2	COMPANY PETITION IB (IBC)/738(ND)2023	BANK OF MAHARASHTRA VS. MR. GAURAV VASUDEV	Section 95(1)	22-02-2024	Oder missing	nishantawana
9033	19-01-2024	0710102100602023(No.of Docs 2)	0710102100602023/2	COMPANY PETITION IB (IBC)/738(ND)2023	BANK OF MAHARASHTRA VS. MR. GAURAV VASUDEV	Section 95(1)	22-02-2024	Oder missing	nishantawana
9035	8/2/2024	0710102101282023(No.of Docs 1)	0710102101282023/2	COMPANY PETITION IB (IBC)/765(PB)2023	ANUMOD SHARMA	Section 94(1),Section 94(1)	22-02-2024	book marking mandatory as per index	Bodhi@NCLT
9037	7/2/2024	0710102102242023(No.of Docs 1)	0710102102242023/4	COMPANY PETITION IB (IBC)/764(ND)2023	ALPHA FERTILIZER (INDIA) PRIVATE LIMITED VS. RALPH AGRI SCIENCE PRIVATE LIMITED	IBC Under Sec 9	22-02-2024	incomplete file	mahimamalhotra
9039	16-02-2024	0710102102242023(No.of Docs 1)	0710102102242023/7	COMPANY PETITION IB (IBC)/764(ND)2023	ALPHA FERTILIZER (INDIA) PRIVATE LIMITED VS. RALPH AGRI SCIENCE PRIVATE LIMITED	IBC Under Sec 9	22-02-2024	order missing. bookmarking compulsory.	mahimamalhotra
9041	8/2/2024	0710102103052023(No.of Docs 1)	0710102103052023/2	INTERLOCUTORY APPLICATION (I.B.C)/6383(ND)2023	DEBASIS NANDA LIQUIDATOR OF SHRI LAL MAHAL LTD. (NOW NUTRIONEX MANUFACTURERS LIMITED) VS. M/S. SPARK ENERGY REPRESENTED BY MR. S.M.ASHOK	Application under any other provisions- IBC	22-02-2024	paste 5rs court fees on vakalatanama	angadmehta
9043	6/2/2024	0710102103952023(No.of Docs 4)	0710102103952023/6	COMPANY PETITION IB (IBC)/720(ND)2023	PARVINDER SINGLA PROPRIETOR OF GANPATI METALS VS. RNT METALS PRIVATE LIMITED	IBC Under Sec 9	22-02-2024	pdf not clear	mayankrustagiandco
9045	12/2/2024	0710102034782022(No.of Docs 2)	0710102034782022/13	COMPANY PETITION IB (IBC)/612(ND)2022	** WILL BE AUTO FILLED LATER	IBC under Sec 7	22-02-2024	bookamarking compulsory as per index	advakashverma1997

9047	6/2/2024	0710102107282023(No.of Docs 1)	0710102107282023/1	INTERLOCUTORY APPLICATION (I.B.C)/140(ND)2024	THE BANK OF MAHARASHTRA LIMITED VSSUDHA	Application under any other provisions- IBC	22-02-2024	bookmarking compulsory	azeem2112
9049	7/2/2024	0710102109542023(No.of Docs 4)	0710102109542023/2	INTERLOCUTORY APPLICATION (I.B.C)/6684(ND)2023	ANIL KUMAR	Application under any other provisions- IBC	22-02-2024	bookmarking mandatory	devrana
9051	7/2/2024	0710102109542023(No.of Docs 4)	0710102109542023/2	INTERLOCUTORY APPLICATION (I.B.C)/6684(ND)2023	ANIL KUMAR	Application under any other provisions- IBC	22-02-2024	bookmarking mandatory	devrana
9053	7/2/2024	0710102109542023(No.of Docs 4)	0710102109542023/2	INTERLOCUTORY APPLICATION (I.B.C)/6684(ND)2023	ANIL KUMAR	Application under any other provisions- IBC	22-02-2024	bookmarking mandatory	devrana
9055	7/2/2024	0710102109542023(No.of Docs 4)	0710102109542023/2	INTERLOCUTORY APPLICATION (I.B.C)/6684(ND)2023	ANIL KUMAR	Application under any other provisions- IBC	22-02-2024	bookmarking mandatory	devrana
9057	7/2/2024	0710102109542023(No.of Docs 4)	0710102109542023/2	INTERLOCUTORY APPLICATION (I.B.C)/6684(ND)2023	ANIL KUMAR	Application under any other provisions- IBC	22-02-2024	bookmarking mandatory	devrana
9059	7/2/2024	0710102109542023(No.of Docs 4)	0710102109542023/2	INTERLOCUTORY APPLICATION (I.B.C)/6684(ND)2023	ANIL KUMAR	Application under any other provisions- IBC	22-02-2024	bookmarking mandatory	devrana
9061	7/2/2024	0710102109542023(No.of Docs 4)	0710102109542023/2	INTERLOCUTORY APPLICATION (I.B.C)/6684(ND)2023	ANIL KUMAR	Application under any other provisions- IBC	22-02-2024	bookmarking mandatory	devrana
9063	7/2/2024	0710102109542023(No.of Docs 4)	0710102109542023/2	INTERLOCUTORY APPLICATION (I.B.C)/6684(ND)2023	ANIL KUMAR	Application under any other provisions- IBC	22-02-2024	bookmarking mandatory	devrana
9065	7/2/2024	0710102109542023(No.of Docs 4)	0710102109542023/2	INTERLOCUTORY APPLICATION (I.B.C)/6684(ND)2023	ANIL KUMAR	Application under any other provisions- IBC	22-02-2024	bookmarking mandatory	devrana
9067	7/2/2024	0710102010422022(No.of Docs 2)	0710102010422022/2	INTERLOCATORY APPLICATION(COMPANIES ACT)/29(PB)2022	VS REALPROJECTS PVT LTD VS. UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE	Rule 11 of NCLT	22-02-2024	bookmarking compulsory	sfionclt
9069	10/2/2024	0710102010102022(No.of Docs 2)	0710102010102022/6	COMPANY PETITION (COMPANIES ACT)/34(PB)2022	AJAY SAHNI VS. MD WEB DESIGNERS PRIVATE LIMITED	Sec. 59,Rule 11 of NCLT	22-02-2024	incomplete compulsory	aditya22
9071	10/2/2024	0710102110772023(No.of Docs 2)	0710102110772023/3	COMPANY PETITION IB (IBC)/22(ND)2024	CANARA BANK VS. INTERNATIONAL PRINT-O-PAC LIMITED	IBC under Sec 7	22-02-2024	this page nos not clear 27,28,29,30,31, and 58, 61,62,64 also not clear	swapnil.123
9073	6/1/2024	0710102008582022(No.of Docs 1)	0710102008582022/9	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	22-02-2024	bookmarking mandatory	PRAV1307L
9075	6/1/2024	0710102008582022(No.of Docs 1)	0710102008582022/9	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	22-02-2024	bookmarking mandatory	PRAV1307L
9077	6/1/2024	0710102008582022(No.of Docs 1)	0710102008582022/9	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	22-02-2024	bookmarking mandatory	PRAV1307L
9079	6/1/2024	0710102008582022(No.of Docs 1)	0710102008582022/9	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	22-02-2024	bookmarking mandatory	PRAV1307L

9081	6/1/2024	0710102008582022(No.of Docs 1)	0710102008582022/9	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	22-02-2024	bookmarking mandatory	PRAV1307L
9083	6/1/2024	0710102008582022(No.of Docs 1)	0710102008582022/9	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	22-02-2024	bookmarking mandatory	PRAV1307L
9085	6/1/2024	0710102008582022(No.of Docs 1)	0710102008582022/9	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	22-02-2024	bookmarking mandatory	PRAV1307L
9087	6/1/2024	0710102008582022(No.of Docs 1)	0710102008582022/9	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	22-02-2024	bookmarking mandatory	PRAV1307L
9089	6/1/2024	0710102008582022(No.of Docs 1)	0710102008582022/9	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	22-02-2024	bookmarking mandatory	PRAV1307L
9091	6/1/2024	0710102008582022(No.of Docs 1)	0710102008582022/9	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	22-02-2024	bookmarking mandatory	PRAV1307L
9093	6/1/2024	0710102008582022(No.of Docs 1)	0710102008582022/9	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	22-02-2024	bookmarking mandatory	PRAV1307L
9095	6/1/2024	0710102008582022(No.of Docs 1)	0710102008582022/9	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	22-02-2024	bookmarking mandatory	PRAV1307L
9097	6/1/2024	0710102008582022(No.of Docs 1)	0710102008582022/7	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	22-02-2024	bookamrking mandatory	PRAV1307L
9099	6/1/2024	0710102008582022(No.of Docs 1)	0710102008582022/7	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	22-02-2024	bookamrking mandatory	PRAV1307L
9101	6/1/2024	0710102008582022(No.of Docs 1)	0710102008582022/7	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	22-02-2024	bookamrking mandatory	PRAV1307L
9103	6/1/2024	0710102008582022(No.of Docs 1)	0710102008582022/7	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	22-02-2024	bookamrking mandatory	PRAV1307L
9105	8/2/2024	0710102006122024(No.of Docs 3)	0710102006122024/2	TRANSFER APPLICATION (IBC)/6(PB)2024	KIRANAKART TECHNOLOGIES PRIVATE LIMITED VS. STELLAR VALUE CHAIN SOLUTIONS PRIVATE LIMITED	Rule16(d),NCLT Rules,2016 IBC	22-02-2024	missing pagination in book marking	NNCO
9107	10/2/2024	0710102006122024(No.of Docs 2)	0710102006122024/3	TRANSFER APPLICATION (IBC)/6(PB)2024	KIRANAKART TECHNOLOGIES PRIVATE LIMITED VS. STELLAR VALUE CHAIN SOLUTIONS PRIVATE LIMITED	Rule16(d),NCLT Rules,2016 IBC	22-02-2024	incomplete file	nsachambers
9109	6/1/2024	0710102008582022(No.of Docs 1)	0710102008582022/7	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	22-02-2024	bookamrking mandatory	PRAV1307L
9111	6/1/2024	0710102008582022(No.of Docs 1)	0710102008582022/7	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	22-02-2024	bookamrking mandatory	PRAV1307L

9113	6/1/2024	0710102008582022(No.of Docs 1)	0710102008582022/7	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	22-02-2024	bookamrking mandatory	PRAV1307L
9115	6/1/2024	0710102008582022(No.of Docs 1)	0710102008582022/7	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	22-02-2024	bookamrking mandatory	PRAV1307L
9117	6/1/2024	0710102008582022(No.of Docs 1)	0710102008582022/7	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	22-02-2024	bookamrking mandatory	PRAV1307L
9119	6/1/2024	0710102008582022(No.of Docs 1)	0710102008582022/7	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	22-02-2024	bookamrking mandatory	PRAV1307L
9121	6/1/2024	0710102008582022(No.of Docs 1)	0710102008582022/7	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	22-02-2024	bookamrking mandatory	PRAV1307L
9123	6/1/2024	0710102008582022(No.of Docs 1)	0710102008582022/7	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	22-02-2024	bookamrking mandatory	PRAV1307L
9125	6/1/2024	0710102008582022(No.of Docs 1)	0710102008582022/7	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	22-02-2024	bookamrking mandatory	PRAV1307L
9127	6/1/2024	0710102008582022(No.of Docs 1)	0710102008582022/7	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	22-02-2024	bookamrking mandatory	PRAV1307L
9129	6/1/2024	0710102008582022(No.of Docs 1)	0710102008582022/7	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	22-02-2024	bookamrking mandatory	PRAV1307L
9131	6/1/2024	0710102008582022(No.of Docs 1)	0710102008582022/7	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	22-02-2024	bookamrking mandatory	PRAV1307L
9133	6/1/2024	0710102008582022(No.of Docs 1)	0710102008582022/7	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	22-02-2024	bookamrking mandatory	PRAV1307L
9135	6/1/2024	0710102008582022(No.of Docs 1)	0710102008582022/7	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	22-02-2024	bookamrking mandatory	PRAV1307L
9137	6/1/2024	0710102008582022(No.of Docs 1)	0710102008582022/7	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	22-02-2024	bookamrking mandatory	PRAV1307L
9139	6/1/2024	0710102008582022(No.of Docs 1)	0710102008582022/7	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	22-02-2024	bookamrking mandatory	PRAV1307L
9141	6/1/2024	0710102008582022(No.of Docs 1)	0710102008582022/7	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	22-02-2024	bookamrking mandatory	PRAV1307L
9143	6/1/2024	0710102008582022(No.of Docs 1)	0710102008582022/7	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	22-02-2024	bookamrking mandatory	PRAV1307L
9145	6/1/2024	0710102008582022(No.of Docs 1)	0710102008582022/7	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	22-02-2024	bookamrking mandatory	PRAV1307L

9147	6/1/2024	0710102008582022(No.of Docs 1)	0710102008582022/7	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	22-02-2024	bookamrking mandatory	PRAV1307L
9149	6/1/2024	0710102008582022(No.of Docs 1)	0710102008582022/9	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	22-02-2024	bookmarking mandatory	PRAV1307L
9151	6/1/2024	0710102008582022(No.of Docs 1)	0710102008582022/9	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	22-02-2024	bookmarking mandatory	PRAV1307L
9153	10/2/2024	0710102008952024(No.of Docs 1)	0710102008952024/1	INTERLOCUTORY APPLICATION (I.B.C)/472(ND)2024	SCOPE DEALTRADE PRIVATE LIMITED VS. ROSEDALE DEVELOPERS PRIVATE LIMITED	Sec 60(5)	22-02-2024	bookmarking compulsory	vikramsinghbaid
9155	6/1/2024	0710102008582022(No.of Docs 1)	0710102008582022/9	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	22-02-2024	bookmarking mandatory	PRAV1307L
9157	6/1/2024	0710102008582022(No.of Docs 1)	0710102008582022/9	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED	Sec. 271-273	22-02-2024	bookmarking mandatory	PRAV1307L
9159	13-02-2024	0710102085572021(No.of Docs 2)	0710102085572021/4	INTERLOCUTORY APPLICATION (I.B.C)/5634(ND)2021	MANOJ KUNWAR VS. YOGESH SETHI	Sec 60(5),Rule 11 of NCLT, 2016	22-02-2024	book marking mandatory	niclegal
9161	7/2/2024	0710102078942021(No.of Docs 2)	0710102078942021/17	INTERLOCUTORY APPLICATION (I.B.C)/4907(ND)2021	RAMA TOMAR & ORS VS. SARVOTTAM REALCON PRIVATE LIMITED	Sec 60(5)	22-02-2024	page no. missing in bookmarking	varunmudgal
9163	23-01-2024	0710102044222021(No.of Docs 2)	0710102044222021/13	INTERLOCUTORY APPLICATION (I.B.C)/2738(ND)2021	NILESH SHARMA	Sec. 45 (1)	22-02-2024	incomplete file	ashukansal@gmail.com
9165	23-01-2024	0710102044222021(No.of Docs 2)	0710102044222021/13	INTERLOCUTORY APPLICATION (I.B.C)/2738(ND)2021	NILESH SHARMA	Sec. 45 (1)	22-02-2024	incomplete file	ashukansal@gmail.com
9167	23-01-2024	0710102044222021(No.of Docs 2)	0710102044222021/13	INTERLOCUTORY APPLICATION (I.B.C)/2738(ND)2021	NILESH SHARMA	Sec. 45 (1)	22-02-2024	incomplete file	ashukansal@gmail.com
9169	23-01-2024	0710102044222021(No.of Docs 2)	0710102044222021/13	INTERLOCUTORY APPLICATION (I.B.C)/2738(ND)2021	NILESH SHARMA	Sec. 45 (1)	22-02-2024	incomplete file	ashukansal@gmail.com
9171	12/2/2024	0710102039322021(No.of Docs 1)	0710102039322021/4	COMPANY APPLICATION(COMPANIES ACT)/250(ND)2021	VISHWANATH BATHLA VS. SARTHAK MADHUR PUBLICATIONS PVT. LTD.	Rule 11 of NCLT	22-02-2024	bookamarking mandatory	sonalijoon
9173	27-01-2024	0710102067632020(No.of Docs 2)	0710102067632020/2	INTERLOCUTORY APPLICATION (I.B.C)/2526(ND)2020	MR. PAWAN KUMAR AGRAWAL VS. REVERSE LOGISTICS COMPANY PRIVATE LIMITED	Sec 12(2)	22-02-2024	file delay due to order	lexacorplegal
9175	27-01-2024	0710102067632020(No.of Docs 2)	0710102067632020/2	INTERLOCUTORY APPLICATION (I.B.C)/2526(ND)2020	MR. PAWAN KUMAR AGRAWAL VS. REVERSE LOGISTICS COMPANY PRIVATE LIMITED	Sec 12(2)	22-02-2024	file delay due to order	lexacorplegal

9177	27-01-2024	07101020676320 20(No.of Docs 2)	07101020676320 20/2	INTERLOCUTORY APPLICATION (I.B.C)/2526(ND)2020	MR. PAWAN KUMAR AGRAWAL VS. REVERSE LOGISTICS COMPANY PRIVATE LIMITED	Sec 12(2)	22-02-2024	file delay due to order	lexacorplegal
9179	27-01-2024	07101020676320 20(No.of Docs 2)	07101020676320 20/2	INTERLOCUTORY APPLICATION (I.B.C)/2526(ND)2020	MR. PAWAN KUMAR AGRAWAL VS. REVERSE LOGISTICS COMPANY PRIVATE LIMITED	Sec 12(2)	22-02-2024	file delay due to order	lexacorplegal
9181	17-01-2020	07101020085320 20(No.of Docs 0)	07101020085320 20/3	COMPANY APPLICATION(IBC)/86 6(PB)2020	REGIONAL PROVIDENT FUND COMMISSIONER - II VS. MOSERBAER INDIA LTD	Sec 60(5)	22-02-2024	bookamarking mandatory	
9183	12/2/2024	07101021639520 19(No.of Docs 1)	07101021639520 19/1	COMPANY APPLICATION(COMPA NIES ACT)/632(ND)2019	NAVEEN MALHOTRA VS. VTL (INDIA) LIMITED	Application under any other provisions- IBC	22-02-2024	bookmarking mandatory with page numbering	ASHISH@IP1
9185	11/2/2024	07102004005120 09(No.of Docs 3)	07102004005120 09/8 6	COMPANY PETITION (COMPANIES ACT)/120(ND)2009	NEELAMBER AGARWAL VS M/S NEEL PADAM BUILDERS PVT LTD & ORS	Application under any other provisions	22-02-2024	Oder missing	Legalscriptures
9187	11/2/2024	07102004005120 09(No.of Docs 3)	07102004005120 09/8 6	COMPANY PETITION (COMPANIES ACT)/120(ND)2009	NEELAMBER AGARWAL VS M/S NEEL PADAM BUILDERS PVT LTD & ORS	Application under any other provisions	22-02-2024	Oder missing	Legalscriptures
9189	11/2/2024	07102004005120 09(No.of Docs 3)	07102004005120 09/8 6	COMPANY PETITION (COMPANIES ACT)/120(ND)2009	NEELAMBER AGARWAL VS M/S NEEL PADAM BUILDERS PVT LTD & ORS	Application under any other provisions	22-02-2024	Oder missing	Legalscriptures
9191	11/2/2024	07102004005120 09(No.of Docs 3)	07102004005120 09/8 6	COMPANY PETITION (COMPANIES ACT)/120(ND)2009	NEELAMBER AGARWAL VS M/S NEEL PADAM BUILDERS PVT LTD & ORS	Application under any other provisions	22-02-2024	Oder missing	Legalscriptures
9193	11/2/2024	07102004005120 09(No.of Docs 3)	07102004005120 09/8 7	COMPANY PETITION (COMPANIES ACT)/120(ND)2009	NEELAMBER AGARWAL VS M/S NEEL PADAM BUILDERS PVT LTD & ORS	Application under any other provisions	22-02-2024	Oder missing	Legalscriptures
9195	11/2/2024	07102004005120 09(No.of Docs 3)	07102004005120 09/8 7	COMPANY PETITION (COMPANIES ACT)/120(ND)2009	NEELAMBER AGARWAL VS M/S NEEL PADAM BUILDERS PVT LTD & ORS	Application under any other provisions	22-02-2024	Oder missing	Legalscriptures
9197	11/2/2024	07102004005120 09(No.of Docs 3)	07102004005120 09/8 7	COMPANY PETITION (COMPANIES ACT)/120(ND)2009	NEELAMBER AGARWAL VS M/S NEEL PADAM BUILDERS PVT LTD & ORS	Application under any other provisions	22-02-2024	Oder missing	Legalscriptures
9199	11/2/2024	07102004005120 09(No.of Docs 3)	07102004005120 09/8 7	COMPANY PETITION (COMPANIES ACT)/120(ND)2009	NEELAMBER AGARWAL VS M/S NEEL PADAM BUILDERS PVT LTD & ORS	Application under any other provisions	22-02-2024	Oder missing	Legalscriptures
9201	9/2/2024	07102004274720 18(No.of Docs 2)	07102004274720 18/5 9	COMPANY PETITION (COMPANIES ACT)/85(ND)2016	SUBHASH CHANDER MANOCHA VS GALAXY FOOTWEAR PRIVATE LIMITED	Application under any other provisions	22-02-2024	bookmarking compulsory	CSSHARAD
9203	8/2/2024	07102004203620 18(No.of Docs 2)	07102004203620 18/1 88	COMPANY PETITION IB (IBC)/456(ND)2018	PALLAVI JOSHI BAKHRU CREDITOR VS UNIVERSAL BUILDWELL PVT. LTD.	IBC under Sec 7	22-02-2024	book marking mandatory as per index	nitesh@asalegal.in

9205	12/2/2024	0710102132212019(No.of Docs 3)	0710102132212019/22	COMPANY PETITION IB (IBC)/2628(ND)2019	PUNJAB NATIONAL BANK VS. SARAYA INDUSTRIES LTD	IBC under Sec 7	22-02-2024	double file upload	lrp@123
9207	6/2/2024	0710200424502018(No.of Docs 1)	0710200424502018/15	COMPANY PETITION (COMPANIES ACT)/104(ND)2018	ALCOBEX METALS WORKERS UNION VS M/S ALCOBEX METALS LIMITED	Application under any other provisions	22-02-2024	incomplete file	dram
9209	12/2/2024	0710200408562018(No.of Docs 2)	0710200408562018/57	COMPANY PETITION (COMPANIES ACT)/01(ND)2018	SH VISHWANATH BATHLA & ORS VS G R BATHLA PUBLICATIONS PRIVATE LIMITED & ORS	Sec. 241(1),Sec. 242(4)	22-02-2024	bookamarking mandatory	varshabanerjee
9211	12/2/2024	0710102074292019(No.of Docs 1)	0710102074292019/210(ND)2019	COMPANY APPLICATION(IBC)/210(ND)2019	GEETA BATHLA VS. PRAKASH CHAND BATHLA	Sec. 235	22-02-2024	bookmarking mandatory	sonalijoon
9213	19-02-2024	0710102032642023(No.of Docs 2)	0710102032642023/17	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	21-02-2024	according to court order reply filing time finished	cshema09
9215	6/2/2024	0710102038782022(No.of Docs 2)	0710102038782022/2	INTERLOCATORY APPLICATION(COMPANIES ACT)/139(PB)2022	VINOD KUMAR MITTAL VS. UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE	Rule 11 of NCLT	21-02-2024	bookmarking compulsory and signature and Ture copy missing every annexure pages	prachijohri
9217	31-01-2024	0710102099092022(No.of Docs 1)	0710102099092022/6	COMPANY PETITION IB (IBC)/898(ND)2022	STATE BANK OF INDIA VS. JOGINDER SINGH	Section 95(1)	21-02-2024	bookmarking mandatory	ak10911
9219	31-01-2024	0710102099092022(No.of Docs 1)	0710102099092022/6	COMPANY PETITION IB (IBC)/898(ND)2022	STATE BANK OF INDIA VS. JOGINDER SINGH	Section 95(1)	21-02-2024	bookmarking mandatory	ak10911
9221	31-01-2024	0710102099092022(No.of Docs 1)	0710102099092022/6	COMPANY PETITION IB (IBC)/898(ND)2022	STATE BANK OF INDIA VS. JOGINDER SINGH	Section 95(1)	21-02-2024	bookmarking mandatory	ak10911
9223	31-01-2024	0710102099082022(No.of Docs 1)	0710102099082022/6	COMPANY PETITION IB (IBC)/896(ND)2022	STATE BANK OF INDIA VS. PARVINDER SINGH	Section 95(1)	21-02-2024	bookmarking mandatory	ak10911
9225	31-01-2024	0710102099082022(No.of Docs 1)	0710102099082022/6	COMPANY PETITION IB (IBC)/896(ND)2022	STATE BANK OF INDIA VS. PARVINDER SINGH	Section 95(1)	21-02-2024	bookmarking mandatory	ak10911
9227	31-01-2024	0710102099082022(No.of Docs 1)	0710102099082022/6	COMPANY PETITION IB (IBC)/896(ND)2022	STATE BANK OF INDIA VS. PARVINDER SINGH	Section 95(1)	21-02-2024	bookmarking mandatory	ak10911
9229	31-01-2024	0710102099082022(No.of Docs 1)	0710102099082022/6	COMPANY PETITION IB (IBC)/896(ND)2022	STATE BANK OF INDIA VS. PARVINDER SINGH	Section 95(1)	21-02-2024	bookmarking mandatory	ak10911
9231	6/2/2024	0710102098752023(No.of Docs 2)	0710102098752023/4	TRANSFER APPLICATION/47(PB)2023	PRAVESH AGGARWAL VS. PRASAD SPINNERS PVT. LTD.	Rule16(d),NCLT Rules,2016	21-02-2024	bookmarking pagination no as per index and ticket not clear	mg270288
9233	19-02-2024	0710102032642023(No.of Docs 2)	0710102032642023/17	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	21-02-2024	according to court order reply filing time finished	cshema09
9235	19-02-2024	0710102032642023(No.of Docs 2)	0710102032642023/17	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	21-02-2024	according to court order reply filing time finished	cshema09

9237	19-02-2024	0710102032642023(No.of Docs 2)	0710102032642023/17	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	21-02-2024	according to court order reply filing time finished	cshema09
9239	19-02-2024	0710102032642023(No.of Docs 2)	0710102032642023/17	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	21-02-2024	according to court order reply filing time finished	cshema09
9241	19-02-2024	0710102032642023(No.of Docs 2)	0710102032642023/17	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	21-02-2024	according to court order reply filing time finished	cshema09
9243	6/2/2024	0710102108562023(No.of Docs 2)	0710102108562023/1	INTERLOCUTORY APPLICATION (I.B.C)/168(ND)2024	PUNJAB & SIND BANK VS. SINGHAL STRIPS LIMITED	22(3)(b)	21-02-2024	wrong file	BBLS@123
9245	1/2/2024	0710102053832022(No.of Docs 1)	0710102053832022/16	COMPANY PETITION (COMPANIES ACT)/115(ND)2022	MANISHA SAXENA VS. CALIBER TECH SOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	21-02-2024	Rs. 3 court fees missing	CKM Partners
9247	19-02-2024	0710102032642023(No.of Docs 2)	0710102032642023/17	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	21-02-2024	according to court order reply filing time finished	cshema09
9249	1/2/2024	0710102053832022(No.of Docs 1)	0710102053832022/16	COMPANY PETITION (COMPANIES ACT)/115(ND)2022	MANISHA SAXENA VS. CALIBER TECH SOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	21-02-2024	Rs. 3 court fees missing	CKM Partners
9251	19-02-2024	0710102032642023(No.of Docs 2)	0710102032642023/17	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	21-02-2024	according to court order reply filing time finished	cshema09
9253	19-02-2024	0710102032642023(No.of Docs 2)	0710102032642023/17	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	21-02-2024	according to court order reply filing time finished	cshema09
9255	19-02-2024	0710102032642023(No.of Docs 2)	0710102032642023/17	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	21-02-2024	according to court order reply filing time finished	cshema09
9257	8/1/2024	0710102053832022(No.of Docs 1)	0710102053832022/15	COMPANY PETITION (COMPANIES ACT)/115(ND)2022	MANISHA SAXENA VS. CALIBER TECH SOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	21-02-2024	Rs 3 court fees compulsory in vakalatnama	CKM Partners
9259	8/1/2024	0710102053832022(No.of Docs 1)	0710102053832022/15	COMPANY PETITION (COMPANIES ACT)/115(ND)2022	MANISHA SAXENA VS. CALIBER TECH SOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	21-02-2024	Rs 3 court fees compulsory in vakalatnama	CKM Partners

9261	6/2/2024	0710102053832022(No.of Docs 1)	0710102053832022/17	COMPANY PETITION (COMPANIES ACT)/115(ND)2022	MANISHA SAXENA VS. CALIBER TECH SOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	21-02-2024	Court fees Rs 3 compulsory in vakalanama	CKM Partners
9263	1/2/2024	0710102053832022(No.of Docs 1)	0710102053832022/16	COMPANY PETITION (COMPANIES ACT)/115(ND)2022	MANISHA SAXENA VS. CALIBER TECH SOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	21-02-2024	Rs. 3 court fees missing	CKM Partners
9265	19-02-2024	0710102032642023(No.of Docs 2)	0710102032642023/17	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	21-02-2024	according to court order reply filing time finished	cshema09
9267	19-02-2024	0710102032642023(No.of Docs 2)	0710102032642023/17	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	21-02-2024	according to court order reply filing time finished	cshema09
9269	1/2/2024	0710102053832022(No.of Docs 1)	0710102053832022/16	COMPANY PETITION (COMPANIES ACT)/115(ND)2022	MANISHA SAXENA VS. CALIBER TECH SOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	21-02-2024	Rs. 3 court fees missing	CKM Partners
9271	8/1/2024	0710102053832022(No.of Docs 1)	0710102053832022/15	COMPANY PETITION (COMPANIES ACT)/115(ND)2022	MANISHA SAXENA VS. CALIBER TECH SOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	21-02-2024	Rs 3 court fees compulsory in vakalatnama	CKM Partners
9273	8/1/2024	0710102053832022(No.of Docs 1)	0710102053832022/15	COMPANY PETITION (COMPANIES ACT)/115(ND)2022	MANISHA SAXENA VS. CALIBER TECH SOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	21-02-2024	Rs 3 court fees compulsory in vakalatnama	CKM Partners
9275	11/9/2019	0710102122162019(No.of Docs 0)	0710102122162019/3	COMPANY APPLICATION(IBC)/632(ND)2019	SUNIL KUMAR JAIN VS. SANDEEP SHARMA	19(2)	21-02-2024	adv. signature missing after index	
9277	6/2/2024	0710102038002023(No.of Docs 2)	0710102038002023/6	COMPANY PETITION IB (IBC)/262(ND)2023	DECCANS SAFETY GLASS WORKS PRIVATELIMITED VS. ATS HOUSING PRIVATE LIMITED	IBC under Sec 7	21-02-2024	affidavit missing	knlegal
9279	19-02-2024	0710102032642023(No.of Docs 2)	0710102032642023/17	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	21-02-2024	according to court order reply filing time finished	cshema09
9281	19-02-2024	0710102032642023(No.of Docs 2)	0710102032642023/17	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	21-02-2024	according to court order reply filing time finished	cshema09
9283	19-02-2024	0710102032642023(No.of Docs 2)	0710102032642023/17	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	21-02-2024	according to court order reply filing time finished	cshema09
9285	19-02-2024	0710102032642023(No.of Docs 2)	0710102032642023/17	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	21-02-2024	according to court order reply filing time finished	cshema09

9287	6/2/2024	0710102002822024(No.of Docs 1)	0710102002822024/2	INTERLOCUTORY APPLICATION (I.B.C)/329(ND)2024	DEBASHIS NANDA	Application under any other provisions- IBC	21-02-2024	date over of compliance	CSGAURAVJOSHI
9289	6/2/2024	0710102002822024(No.of Docs 1)	0710102002822024/1	INTERLOCUTORY APPLICATION (I.B.C)/329(ND)2024	DEBASHIS NANDA	Application under any other provisions- IBC	21-02-2024	date is over of compliance	CSGAURAVJOSHI
9291	16-02-2024	0710102104282023(No.of Docs 1)	0710102104282023/2	COMPANY PETITION IB (IBC)/12(ND)2024	OXYZO FINANCIAL SERVICES PRIVATE LIMITED VS. KLD CREATION INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7	21-02-2024	missing pagination in book marking and require true copy sign of annexure order missing of affidavit.	Kriti
9293	5/2/2024	0710102008472023(No.of Docs 1)	0710102008472023/2	INTERLOCUTORY APPLICATION (I.B.C)/921(PB)2023	RAJIV BAJAJ VSANNIES APPAREL PRIVATE LIMITED	Application under any other provisions- IBC	21-02-2024	bookmarking compulsory	LQRAJIVBAJAJ
9295	12/2/2024	0710102076302023(No.of Docs 2)	0710102076302023/2	COMPANY APPEAL (IBC)/44(ND)2023	M/S RGS DESIGN CONCEPTS VSMS. ANJU AGARWAL LIQUIDATOR	Sec 42	21-02-2024	bookmarking mandatory and need every page sign	AVTARSINGH78
9297	31-01-2024	0710102099092022(No.of Docs 1)	0710102099092022/6	COMPANY PETITION IB (IBC)/898(ND)2022	STATE BANK OF INDIA VS. JOGINDER SINGH	Section 95(1)	21-02-2024	bookmarking mandatory	ak10911
9299	18-02-2024	0710102088132023(No.of Docs 2)	0710102088132023/3	RESTORED COMPANY PETITION (IBC)/4(PB)2023	RS YADAV & COMPANY VS. HARYANA CITY GAS DISTRIBUTION LIMITED	IBC Under Sec 9	20-02-2024	missing pagination in book marking	KG.D5704
9301	31-01-2024	0710102107512023(No.of Docs 5)	0710102107512023/3	COMPANY APPLICATION(COMPANIES ACT)/441(ND)2023	MR. B.N MEHTA VS. M/S P.G.T COMPONENTS LIMITED	Rule 11 of NCLT	20-02-2024	book marking mandatory as per index master index missing in book marking sign and true copy of every page . true type copy require page 51 to 85 and paste court fee on vakalatnama page 86 and page 89 to 131 (require type copy page 124 not readable in volume 1 . volume 2 sign and true copy require of all pages . pages 178 to 220 require true type copy and attested notary in page 221. and page	DELLAWS
9303	12/2/2024	0710102030402023(No.of Docs 1)	0710102030402023/3	RESTORATION APPLICATION (COMPANIES ACT)/19(ND)2023	MR SARTHAK BATHLA VS. M/S. G.R BATHLA PUBLICATIONS PVT. LTD	Rule 11 of NCLT	20-02-2024	bookamarking madatotry	sonalijoon
9305	6/2/2024	0710102076712023(No.of Docs 1)	0710102076712023/6	TRANSFER APPLICATION (IBC)/37(PB)2023	ASHMEET SINGH BHATIA VS. M/S GRANITE GATE PROPERTIES PVT. LTD AND ORS	Rule16(d),NCLT Rules,2016 IBC	19-02-2024	bookmarking mandatory with index	pinnaclelawchambers
9307	6/2/2024	0710102093192023(No.of Docs 1)	0710102093192023/2	COMPANY PETITION IB (IBC)/719(ND)2023	CHINTAMANI FABRICATION PRIVATE LIMITED VS. ACC INDIA PRIVATE LIMITED	IBC Under Sec 9	19-02-2024	bookmarking mandatory	swapanpradhan
9309	12/2/2024	0710200408562018(No.of Docs 2)	0710200408562018/58	COMPANY PETITION (COMPANIES ACT)/01(ND)2018	SH VISHWANATH BATHLA & ORS VS G R BATHLA PUBLICATIONS PRIVATE LIMITED & ORS	Sec. 241(1),Sec. 242(4)	19-02-2024	bookmarking manddatory	varshabanerjee
9311	12/2/2024	0710200412782018(No.of Docs 1)	0710200412782018/7	COMPANY PETITION (COMPANIES ACT)/273(ND)2018	MR. SARTHAK BATHLA VS M/S. ARYAN PRESS PVT. LTD. & ORS.	Sec. 58(3),Sec. 59	19-02-2024	bookamarking mandatory	sonalijoon
9313	6/2/2024	0710102052112022(No.of Docs 2)	0710102052112022/6	COMPANY PETITION IB (IBC)/544(ND)2022	PAS ENTERPRISE VS. CBS HOLDINGS PRIVATE LIMITED	IBC under Sec 7	18-02-2024	page no. missing in bookmarking	Raghav

9315	6/2/2024	0710102052112022(No.of Docs 2)	0710102052112022/6	COMPANY PETITION IB (IBC)/544(ND)2022	PAS ENTERPRISE VS. CBS HOLDINGS PRIVATE LIMITED	IBC under Sec 7	18-02-2024	page no. missing in bookmarking	Raghav
9317	3/10/2023	0710102048272023(No.of Docs 2)	0710102048272023/2	INTERLOCUTORY APPLICATION (I.B.C)/3020(ND)2023	BHOOPESH GUPTA VS. HDFC BANK LIMITED	Application under any other provisions- IBC	18-02-2024	"index missed and Book marking missed according to the index "	K&T Law Offices
9319	6/2/2024	0710102052112022(No.of Docs 1)	0710102052112022/7	COMPANY PETITION IB (IBC)/544(ND)2022	PAS ENTERPRISE VS. CBS HOLDINGS PRIVATE LIMITED	IBC under Sec 7	18-02-2024	book marking	Raghav
9321	6/2/2024	0710102053432023(No.of Docs 5)	0710102053432023/3	COMPANY PETITION (COMPANIES ACT)/160(ND)2023	VIKAS AGGARWAL VS. FOOD AND BIOTECH ENGINEERS(INDIA)PRIVATE LIMITED.	Sec. 58(3),Sec. 59	18-02-2024	index missing and merge all file	nks@jicpl.com
9323	10/2/2024	0710102409572018(No.of Docs 1)	0710102409572018/11	COMPANY PETITION IB (IBC)/486(PB)2018	USHA DEVI VS PRAVEER CONSTRUCTION PVT LTD.	IBC under Sec 7	18-02-2024	bookmarking compulsory	ipalokk
9325	6/2/2024	0710102052112022(No.of Docs 2)	0710102052112022/6	COMPANY PETITION IB (IBC)/544(ND)2022	PAS ENTERPRISE VS. CBS HOLDINGS PRIVATE LIMITED	IBC under Sec 7	18-02-2024	page no. missing in bookmarking	Raghav
9327	31-01-2024	0710102099102022(No.of Docs 1)	0710102099102022/6	COMPANY PETITION IB (IBC)/897(ND)2022	STATE BANK OF INDIA VS. SMT RANJIT KAUR	Section 95(1)	18-02-2024	bookmarking mandatory	ak10911
9329	31-01-2024	0710102099112022(No.of Docs 1)	0710102099112022/7	COMPANY PETITION IB (IBC)/894(ND)2022	STATE BANK OF INDIA VS. SURJEET SINGH	Section 95(1)	18-02-2024	bookmarking mandatory	ak10911
9331	31-01-2024	0710102099112022(No.of Docs 1)	0710102099112022/7	COMPANY PETITION IB (IBC)/894(ND)2022	STATE BANK OF INDIA VS. SURJEET SINGH	Section 95(1)	18-02-2024	bookmarking mandatory	ak10911
9333	31-01-2024	0710102099112022(No.of Docs 1)	0710102099112022/7	COMPANY PETITION IB (IBC)/894(ND)2022	STATE BANK OF INDIA VS. SURJEET SINGH	Section 95(1)	18-02-2024	bookmarking mandatory	ak10911
9335	31-01-2024	0710102099112022(No.of Docs 1)	0710102099112022/7	COMPANY PETITION IB (IBC)/894(ND)2022	STATE BANK OF INDIA VS. SURJEET SINGH	Section 95(1)	18-02-2024	bookmarking mandatory	ak10911
9337	31-01-2024	0710102099102022(No.of Docs 1)	0710102099102022/6	COMPANY PETITION IB (IBC)/897(ND)2022	STATE BANK OF INDIA VS. SMT RANJIT KAUR	Section 95(1)	18-02-2024	bookmarking mandatory	ak10911
9339	6/2/2024	0710102003092024(No.of Docs 1)	0710102003092024/1	INTERLOCUTORY APPLICATION (I.B.C)/323(ND)2024	DEBASHIS NANDA	Application under any other provisions- IBC	18-02-2024	date over of complinace	CSGAURAVJOSHI
9341	6/2/2024	0710102052112022(No.of Docs 1)	0710102052112022/7	COMPANY PETITION IB (IBC)/544(ND)2022	PAS ENTERPRISE VS. CBS HOLDINGS PRIVATE LIMITED	IBC under Sec 7	18-02-2024	book marking	Raghav
9343	31-01-2024	0710102099102022(No.of Docs 1)	0710102099102022/6	COMPANY PETITION IB (IBC)/897(ND)2022	STATE BANK OF INDIA VS. SMT RANJIT KAUR	Section 95(1)	18-02-2024	bookmarking mandatory	ak10911
9345	31-01-2024	0710102099102022(No.of Docs 1)	0710102099102022/6	COMPANY PETITION IB (IBC)/897(ND)2022	STATE BANK OF INDIA VS. SMT RANJIT KAUR	Section 95(1)	18-02-2024	bookmarking mandatory	ak10911
9347	3/2/2024	0710102094582022(No.of Docs 1)	0710102094582022/3	INTERLOCUTORY APPLICATION (I.B.C)/5747(ND)2022	RAJESH KUMAR GOEL	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	18-02-2024	mention bookmarking with numbering.	D36512019
9349	6/2/2024	0710102010672023(No.of Docs 1)	0710102010672023/4	COMPANY PETITION IB (IBC)/81(ND)2023	ASSETS CARE & RECONSTRUCTION ENTERPRISE LIMITED VS. MR. ASHOK KUMAR SIROHI	Section 95(1)	18-02-2024	affidavit missing	ak10911
9351	6/2/2024	0710102003082024(No.of Docs 1)	0710102003082024/1	INTERLOCUTORY APPLICATION (I.B.C)/331(ND)2024	DEBASHIS NANDA	Application under any other provisions- IBC	18-02-2024	date over of compliance	CSGAURAVJOSHI
9353	6/2/2024	0710102052112022(No.of Docs 1)	0710102052112022/7	COMPANY PETITION IB (IBC)/544(ND)2022	PAS ENTERPRISE VS. CBS HOLDINGS PRIVATE LIMITED	IBC under Sec 7	18-02-2024	book marking	Raghav

9355	1/2/2024	0710102106142023(No.of Docs 1)	0710102106142023/1	COMPANY PETITION IB (IBC)/25(ND)2024	RAJSHILA SYNTHETICS PRIVATE LIMITED VS. ACTIONMILANO BRANDS LIMITED	IBC Under Sec 9	18-02-2024	page numbering missing in bookmarking	akshaygoel
9357	3/2/2024	0710102078362023(No.of Docs 1)	0710102078362023/8	COMPANY PETITION IB (IBC)/621(ND)2023	SADHANA CITY HOMES PRIVATE LIMITED VS. UPAL BUILDTECH PRIVATE LIMITED	IBC under Sec 7	18-02-2024	pagination missing in pdf.	quadlegal
9359	2/2/2024	0710102031002023(No.of Docs 2)	0710102031002023/5	COMPANY PETITION IB (IBC)/413(ND)2023	CHANDRA NIRMAN PRIVATE LIMITED VS. WAPCOS LIMITED	IBC Under Sec 9	18-02-2024	page numbering missing in bookmarking	sanyam007
9361	31-01-2024	0710102042522022(No.of Docs 1)	0710102042522022/5	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/90(ND)2022	SHRI VENIMADHAV PORTFOLIO PRIVATELIMITED VS. OVINGTON FINANCE PRIVATE LIMITED	Sec. 230-232, Sec 234	18-02-2024	"index missed and Book marking missed according to the index "	ABHISHEKNEGI
9363	31-01-2024	0710102042522022(No.of Docs 1)	0710102042522022/5	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/90(ND)2022	SHRI VENIMADHAV PORTFOLIO PRIVATELIMITED VS. OVINGTON FINANCE PRIVATE LIMITED	Sec. 230-232, Sec 234	18-02-2024	"index missed and Book marking missed according to the index "	ABHISHEKNEGI
9365	6/2/2024	0710102052112022(No.of Docs 2)	0710102052112022/6	COMPANY PETITION IB (IBC)/544(ND)2022	PAS ENTERPRISE VS. CBS HOLDINGS PRIVATE LIMITED	IBC under Sec 7	18-02-2024	page no. missing in bookmarking	Raghav
9367	3/10/2023	0710102048272023(No.of Docs 2)	0710102048272023/2	INTERLOCUTORY APPLICATION (I.B.C)/3020(ND)2023	BHOOPESH GUPTA VS. HDFC BANK LIMITED	Application under any other provisions- IBC	18-02-2024	"index missed and Book marking missed according to the index "	K&T Law Offices
9369	3/10/2023	0710102048272023(No.of Docs 2)	0710102048272023/2	INTERLOCUTORY APPLICATION (I.B.C)/3020(ND)2023	BHOOPESH GUPTA VS. HDFC BANK LIMITED	Application under any other provisions- IBC	18-02-2024	"index missed and Book marking missed according to the index "	K&T Law Offices
9371	31-01-2024	0710102107512023(No.of Docs 2)	0710102107512023/2	COMPANY APPLICATION(COMPANIES ACT)/441(ND)2023	MR. B.N MEHTA VS. M/S P.G.T COMPONENTS LIMITED	Rule 11 of NCLT	18-02-2024	40-43 page not clear	DELLAWS
9373	3/10/2023	0710102048272023(No.of Docs 2)	0710102048272023/2	INTERLOCUTORY APPLICATION (I.B.C)/3020(ND)2023	BHOOPESH GUPTA VS. HDFC BANK LIMITED	Application under any other provisions- IBC	18-02-2024	"index missed and Book marking missed according to the index "	K&T Law Offices
9375	31-01-2024	0710102025592023(No.of Docs 1)	0710102025592023/2	INTERLOCUTORY APPLICATION (I.B.C)/1839(ND)2023	DINESH SOOD VSDAUDAYAL AGGARWALA	Application under any other provisions- IBC	18-02-2024	Incomplete file	kmn28
9377	1/2/2024	0710102103422020(No.of Docs 1)	0710102103422020/3	INTERLOCUTORY APPLICATION (I.B.C)/4833(ND)2020	DELICIOUS COCO WATER PRIVATE LIMITED	Application under any other provisions- IBC	18-02-2024	wrong file	kishangopalsomani
9379	31-01-2024	0710102025592023(No.of Docs 1)	0710102025592023/2	INTERLOCUTORY APPLICATION (I.B.C)/1839(ND)2023	DINESH SOOD VSDAUDAYAL AGGARWALA	Application under any other provisions- IBC	18-02-2024	Incomplete file	kmn28
9381	31-01-2024	0710102091072023(No.of Docs 1)	0710102091072023/2	INTERLOCUTORY APPLICATION (I.B.C)/5625(PB)2023	SAPAN MOHAN GARG	Application under any other provisions- IBC	18-02-2024	bookmarking are mandatory	ashukansal@gmail.com
9383	3/2/2024	0710102009332022(No.of Docs 3)	0710102009332022/4	COMPANY PETITION (COMPANIES ACT)/28(ND)2022	RAHUL GYANCHANDANI VS. PARSVNATH LANDMARK DEVELOPERS PRIVATELIMITED	Sec 221	18-02-2024	page no. 43,183-192, not clear tyed copy of page no. 226-227 missing	karansingh801
9385	1/2/2024	0710102030232023(No.of Docs 2)	0710102030232023/4	RESTORATION APPLICATION (COMPANIES ACT)/15(ND)2023	M/S GEETA BATHLA VS. SARTHAK MADHUR PUBLICATION PVT. LTD.	Rule 11 of NCLT	18-02-2024	wrong file	kgconsorsllp

9387	1/2/2024	0710200412782018(No.of Docs 2)	0710200412782018/6	COMPANY PETITION (COMPANIES ACT)/273(ND)2018	MR. SARTHAK BATHLA VS M/S. ARYAN PRESS PVT. LTD. & ORS.	Sec. 58(3),Sec. 59	18-02-2024	wrong file	kgconsorsllp
9389	31-01-2024	0710102042522022(No.of Docs 1)	0710102042522022/5	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/90(ND)2022	SHRI VENIMADHAV PORTFOLIO PRIVATELIMITED VS. OVINGTON FINANCE PRIVATE LIMITED	Sec. 230-232, Sec 234	18-02-2024	"index missed and Book marking missed according to the index "	ABHISHEKNEGI
9391	31-01-2024	0710102042522022(No.of Docs 1)	0710102042522022/5	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/90(ND)2022	SHRI VENIMADHAV PORTFOLIO PRIVATELIMITED VS. OVINGTON FINANCE PRIVATE LIMITED	Sec. 230-232, Sec 234	18-02-2024	"index missed and Book marking missed according to the index "	ABHISHEKNEGI
9393	6/2/2024	0710102043542022(No.of Docs 2)	0710102043542022/5	COMPANY PETITION IB (IBC)/625(PB)2022	STATE BANK OF INDIA VS. PADAM CHIMANLAL SINGHEE	Section 95(1)	18-02-2024	affidavit mention in index	dhananjayasud
9395	1/2/2024	0710200412782018(No.of Docs 3)	0710200412782018/5	COMPANY PETITION (COMPANIES ACT)/273(ND)2018	MR. SARTHAK BATHLA VS M/S. ARYAN PRESS PVT. LTD. & ORS.	Sec. 58(3),Sec. 59	18-02-2024	wrong file	agarwalclc
9397	6/2/2024	0710102043532022(No.of Docs 2)	0710102043532022/6	COMPANY PETITION IB (IBC)/624(PB)2022	STATE BANK OF INDIA VS. PREM CHIMANLAL SINGHEE	Section 95(1)	18-02-2024	affidavit mention in index	dhananjayasud
9399	3/2/2024	0710102076712023(No.of Docs 2)	0710102076712023/5	TRANSFER APPLICATION (IBC)/37(PB)2023	ASHMEET SINGH BHATIA VS. M/S GRANITE GATE PROPERTIES PVT. LTD AND ORS	Rule16(d),NCLT Rules,2016 IBC	18-02-2024	bookmarking compulsory.	vivekamar95
9401	5/2/2024	0710102095792023(No.of Docs 1)	0710102095792023/6	COMPANY PETITION IB (IBC)/742(ND)2023	MEGHDOOT CORROUGATORS & PACKERS PRIVATELIMITED VS. SPECTRUM AERO PRIVATE LIMITED	IBC under Sec 7	18-02-2024	1rs court fee short in vakalatnama	vanandh
9403	31-01-2024	0710102100142023(No.of Docs 2)	0710102100142023/4	INTERLOCUTORY APPLICATION (I.B.C)/6257(PB)2023	BINOD KUMAR JAISWAL VS. HUZEFA FAKHRI SITABKHAN & ORS	Sec 60(5)	18-02-2024	bookmarking numbering missed sign and true copy missed in annexure	Khaitanlegal
9405	31-01-2024	0710102082272023(No.of Docs 1)	0710102082272023/1	INTERLOCUTORY APPLICATION (I.B.C)/5200(ND)2023	MANOJ KUNWAR VS. YOGESH SETHI	Sec 60(5)	18-02-2024	"index missed and Book marking missed according to the index "	niclegal
9407	6/2/2024	0710102052112022(No.of Docs 1)	0710102052112022/7	COMPANY PETITION IB (IBC)/544(ND)2022	PAS ENTERPRISE VS. CBS HOLDINGS PRIVATE LIMITED	IBC under Sec 7	18-02-2024	book marking	Raghav
9409	31-01-2024	0710102076412022(No.of Docs 2)	0710102076412022/1	COMPANY PETITION (COMPANIES ACT)/150(PB)2022	KANAV SETHI VS. PARADIGM INDOTECH PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	18-02-2024	24-53,62 pages english translation missed	knmnclt
9411	2/2/2024	0710102042162023(No.of Docs 1)	0710102042162023/1	INTERLOCUTORY APPLICATION (I.B.C)/2660(ND)2023	KRISHNA KRAFTEX PVT LTD	Application under any other provisions- IBC	18-02-2024	wrong file need to ia	PRAV1307
9413	3/2/2024	0710102084812023(No.of Docs 2)	0710102084812023/4	INTERLOCUTORY APPLICATION (I.B.C)/5263(ND)2023	TECHNOFLEX TEXTILE INDUSTRIES PVT. LTD. VS. HARYANA STATE & INDUSTRIAL DEVELOPMENT CORPORATION	Sec 60(5)	18-02-2024	mention bookmarking according your index with numbering.	Srslegal3150
9415	2/2/2024	0710102106722022(No.of Docs 1)	0710102106722022/2	COMPANY PETITION IB (IBC)/912(PB)2022	CANARA BANK THROUGH RP VS. ANKUR AGGARWAL	Section 95(1)	18-02-2024	vakaltnama not clear	adityadewan

9417	1/2/2024	0710102008342024(No.of Docs 2)	0710102008342024/3	COMPANY APPLICATION(COMPANIES ACT)/27(ND)2024	SANJAY SAWHNEY	Rule 11 of NCLT	18-02-2024	affidavit missed	rrglawoffice
9419	3/2/2024	0710102084572023(No.of Docs 2)	0710102084572023/3	INTERLOCUTORY APPLICATION (I.B.C)/5272(ND)2023	UMESH GUPTA VS. PRINCIPAL COMMISSIONER CENTRAL GOODS & SERVICES TAX COMMISSIONERATE	Sec 60(5)	18-02-2024	mention bookmarking with numbering.	D38872010
9421	1/2/2024	0710102008322024(No.of Docs 2)	0710102008322024/3	COMPANY APPLICATION(COMPANIES ACT)/28(ND)2024	SANJAY SAWHNEY	Rule 11 of NCLT	18-02-2024	affidavit missed	rrglawoffice
9423	18-03-2023	0710102025502023(No.of Docs 0)	0710102025502023/2	INTERLOCUTORY APPLICATION (I.B.C)/1826(ND)2023	ARUNAVA SIKDAR VS. SANJAY GUPTA & ORS.	Sec. 45 (1)	18-02-2024	order missing and numbering missing in bookmarking	
9425	31-01-2024	0710102025592023(No.of Docs 1)	0710102025592023/2	INTERLOCUTORY APPLICATION (I.B.C)/1839(ND)2023	DINESH SOOD VSDAUDAYAL AGGARWALA	Application under any other provisions- IBC	18-02-2024	Incomplete file	kmn28
9427	6/1/2024	0710102001322024(No.of Docs 0)	0710102001322024/2	INTERLOCUTORY APPLICATION (I.B.C)/217(PB)2024	MS. RINKU KAPOOR FORMERLY RINKU SINHA VS. ALCHEMIST ASSET RECONSTRUCTION CO PRIVATE LIMITED	Sec 60(5)	18-02-2024	bookmarking compulsory.	
9429	31-01-2024	0710102025592023(No.of Docs 1)	0710102025592023/2	INTERLOCUTORY APPLICATION (I.B.C)/1839(ND)2023	DINESH SOOD VSDAUDAYAL AGGARWALA	Application under any other provisions- IBC	18-02-2024	Incomplete file	kmn28
9431	23-01-2024	0710102065642023(No.of Docs 3)	0710102065642023/2	COMPANY PETITION IB (IBC)/565(ND)2023	V-CON INTEGRATED SOLUTIONS PRIVATELIMITED VS. VALUEMOBI MEDIA PRIVATE LIMITED	IBC Under Sec 9	17-02-2024	wrong file	rkaylegal@gmail.com
9433	30-01-2024	0710102064282023(No.of Docs 1)	0710102064282023/1	COMPANY APPEAL(COMPANIES ACT)/310(ND)2023	R3 PLANNERS PRIVATE LIMITED VS. INCOME TAX DEPARTMENT	Sec 252 (3)	17-02-2024	wrong file	Sanchit2017
9435	30-01-2024	0710102070622023(No.of Docs 4)	0710102070622023/3	COMPANY APPEAL(COMPANIES ACT)/229(ND)2023	INCOME TAX OFFICER WARD 18(3) VS. NEXENGG CONSULTANCY PRIVATE LIMITED	Sec 252 (1) - By Government Body	17-02-2024	wrong file	kamakhyaclc
9437	6/10/2021	0710102072682021(No.of Docs 0)	0710102072682021/4	INTERLOCUTORY APPLICATION (I.B.C)/4587(ND)2021	SHIKHA TIWARI VS. KASHI VISWANATHAN SIVARAMAN RESOLUTION PROFESSIONAL KINDLE DEVELOPERS PVT. LTD.	Sec 60(5)	17-02-2024	1rs court fee missed	
9439	24-01-2024	0710200408562018(No.of Docs 2)	0710200408562018/55	COMPANY PETITION (COMPANIES ACT)/01(ND)2018	SH VISHWANATH BATHLA & ORS VS G R BATHLA PUBLICATIONS PRIVATE LIMITED & ORS	Sec. 241(1),Sec. 242(4)	17-02-2024	wrong file	varshabanerjee
9441	30-01-2024	0710102070622023(No.of Docs 5)	0710102070622023/4	COMPANY APPEAL(COMPANIES ACT)/229(ND)2023	INCOME TAX OFFICER WARD 18(3) VS. NEXENGG CONSULTANCY PRIVATE LIMITED	Sec 252 (1) - By Government Body	17-02-2024	wrong file	kamakhyaclc
9443	27-01-2024	0710102092202023(No.of Docs 1)	0710102092202023/1	COMPANY PETITION IB (IBC)/671(PB)2023	SANGRUR AUTOS PRIVATE LIMITED	IBC Under Sec 10	17-02-2024	bookmarking are mandatory and order missed	pridhi_nclt

9445	16-02-2024	0710102044082022(No.of Docs 1)	0710102044082022/16	COMPANY PETITION IB (IBC)/513(ND)2022	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHIPRA ESTATE LIMITED	IBC under Sec 7	17-02-2024	wrong file	DhanshyamPatel
9447	30-01-2024	0710102070622023(No.of Docs 5)	0710102070622023/5	COMPANY APPEAL(COMPANIES ACT)/229(ND)2023	INCOME TAX OFFICER WARD 18(3) VS. NEXENGG CONSULTANCY PRIVATE LIMITED	Sec 252 (1) - By Government Body	17-02-2024	wrong file	kamakhyaclc
9449	23-01-2024	0710102092232022(No.of Docs 1)	0710102092232022/7	INTERLOCUTORY APPLICATION (I.B.C)/271(PB)2023	PARTHA SARATHY SARKAR VSCOC/ERSTWHILE COC MEMBERS INNOVARI TECHNOLOGIES PVT. LTD.	Sec 60(5)	17-02-2024	bookmarking are mandatory and index missed 1rs court fee missed	hrishikesh@hbaruah
9451	23-01-2024	0710102093022023(No.of Docs 2)	0710102093022023/1	INTERLOCUTORY APPLICATION (I.B.C)/5830(ND)2023	K SUBHRA NARAYAN MOHAPATRA	Sec 54(1)	17-02-2024	order dated delay file	lexforiconsulting
9453	30-01-2024	0710102064282023(No.of Docs 1)	0710102064282023/2	COMPANY APPEAL(COMPANIES ACT)/310(ND)2023	R3 PLANNERS PRIVATE LIMITED VS. INCOME TAX DEPARTMENT	Sec 252 (3)	17-02-2024	wrong file	Sanchit2017
9455	23-01-2024	0710102091692023(No.of Docs 1)	0710102091692023/2	COMPANY PETITION IB (IBC)/722(ND)2023	MAHI BUILDHOME PRIVATE LIMITED VS. KAVERI TECHNOBUILD PRIVATE LIMITED	IBC Under Sec 9	17-02-2024	bookmarking are mandatory	advocatepranavgupta
9457	23-12-2021	0710102093802021(No.of Docs 0)	0710102093802021/2	INTERLOCUTORY APPLICATION (I.B.C)/6021(ND)2021	ANIL TAYAL APPOINTED RP FOR SHEO KUMAR SINGH	Application under any other provisions- IBC	17-02-2024	bookmarking are mandatory	
9459	31-01-2024	0710102000402024(No.of Docs 2)	0710102000402024/1	INTERLOCUTORY APPLICATION (I.B.C)/93(PB)2024	BINOD KUMAR JAISWAL VS. HUZEFA FAKHRI SITABKHAN	Sec 60(5)	16-02-2024	Book marking missed according to the index	Khaitanlegal
9461	15-02-2024	0710102006122024(No.of Docs 2)	0710102006122024/5	TRANSFER APPLICATION (IBC)/6(PB)2024	KIRANAKART TECHNOLOGIES PRIVATE LIMITED VS. STELLAR VALUE CHAIN SOLUTIONS PRIVATE LIMITED	Rule16(d),NCLT Rules,2016 IBC	16-02-2024	missing pagination as per index and missing affidavit address	NNCO
9463	7/2/2024	0710102123342019(No.of Docs 2)	0710102123342019/6	COMPANY APPLICATION(COMPANIES ACT)/336(ND)2019	SMT. PREM KAUR. VS. M/S DEE TEE ELECTRONICS INDIA PVT. LTD. & ORS	Sec. 244(1)	16-02-2024	sign and true copy require of all pages	hklawoffices
9465	31-01-2024	0710102025462023(No.of Docs 1)	0710102025462023/2	INTERLOCUTORY APPLICATION (I.B.C)/1837(ND)2023	DINESH SOOD VSDAUDAYAL AGGARWALA	Application under any other provisions- IBC	16-02-2024	"index missed and Book marking missed according to the index "	kmn28
9467	1/2/2024	0710102059372023(No.of Docs 1)	0710102059372023/5	INTERLOCUTORY APPLICATION (I.B.C)/3852(ND)2023	BEENA NIGAM AND ORS VS. GYAN CHANDRA MISRA AND ANR	Sec 60(5)	16-02-2024	bookmarking compulsory	epochlegal77
9469	31-01-2024	0710102023762020(No.of Docs 1)	0710102023762020/21	COMPANY PETITION (COMPANIES ACT)/52(PB)2020	P. P. JEWELLERS PRIVATE LIMITED VS. L. R. BUILDERS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	16-02-2024	incomplete file	R K GUPTA
9471	31-01-2024	0710102010682023(No.of Docs 2)	0710102010682023/8	COMPANY PETITION IB (IBC)/82(ND)2023	ASSETS CARE & RECONSTRUCTION ENTERPRISE LIMITED VS. MR. AUNIRBAN SAHA	Section 95(1)	16-02-2024	Book marking missed according to the index	rajat.bhardwaj
9473	31-01-2024	0710102010662023(No.of Docs 2)	0710102010662023/9	COMPANY PETITION IB (IBC)/78(ND)2023	ASSETS CARE & RECONSTRUCTION ENTERPRISE LIMITED VS. MS. NEETA SAHA	Section 95(1)	16-02-2024	Book marking missed according to the index	rajat.bhardwaj

9475	30-01-2024	0710200410222018(No.of Docs 1)	0710200410222018/28	COMPANY PETITION IB (IBC)/43(ND)2018	TDT COPPER LTD. VS UJALA PUMPS PVT. LTD	IBC Under Sec 9	16-02-2024	book marking missed	dk.sood@yahoo.com
9477	30-01-2024	0710102100942023(No.of Docs 2)	0710102100942023/4	COMPANY PETITION IB (IBC)/726(ND)2023	SANJAY KUMAR MEHTA VS. NUBERG ENGINEERING LIMITED	IBC Under Sec 9	15-02-2024	bookmarking as per index with page nos	mpslegal
9479	14-02-2024	0710102006812024(No.of Docs 1)	0710102006812024/1	INTERLOCUTORY APPLICATION (I.B.C)/335(ND)2024	UMESH GUPTA	Application under any other provisions- IBC	15-02-2024	Affidavit address and notary mismatch	vishalganda
9481	2/2/2024	0710102027232021(No.of Docs 2)	0710102027232021/44	COMPANY PETITION (COMPANIES ACT)/109(PB)2021	UNION OF INDIA THROUGH SFIO VS. AARTI MARKETING PRIVATE LIMITED	Sec 241 (2)	15-02-2024	court fee missing and numbering missing in bookmarking	adv_santoshk
9483	30-01-2024	0710102430962018(No.of Docs 2)	0710102430962018/8	COMPANY PETITION (COMPANIES ACT)/129(PB)2018	ABHIMANYU SINGH AND ORS. VS BRIJNANDAN INDUSTRIES PRIVATE LIMITED	Sec. 245	15-02-2024	bookmarking as per index with page nos	raiandraipartners
9485	30-01-2024	0710102104332023(No.of Docs 2)	0710102104332023/4	INTERLOCUTORY APPLICATION (I.B.C)/6429(ND)2023	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VS. ANURANJAN SINGH	Sec 49(2)	15-02-2024	pagination missed in book marking	ritwiz
9487	2/2/2024	0710102027232021(No.of Docs 2)	0710102027232021/45	COMPANY PETITION (COMPANIES ACT)/109(PB)2021	UNION OF INDIA THROUGH SFIO VS. AARTI MARKETING PRIVATE LIMITED	Sec 241 (2)	15-02-2024	page numbering missing in bookmarking and court fee missing	adv_santoshk
9489	30-01-2024	0710200000742012(No.of Docs 2)	0710200000742012/25	COMPANY PETITION (COMPANIES ACT)/119(ND)2012	MR ATUL NATH VS M/S ASHOK MANUFACTURING COMPANY	Application under any other provisions	15-02-2024	wrong file	nistha_gupta
9491	14-02-2024	0710102006812024(No.of Docs 1)	0710102006812024/1	INTERLOCUTORY APPLICATION (I.B.C)/335(ND)2024	UMESH GUPTA	Application under any other provisions- IBC	15-02-2024	Affidavit address and notary mismatch	vishalganda
9493	30-01-2024	0710120012642018(No.of Docs 2)	0710120012642018/25	COMPANY PETITION (COMPANIES ACT)/384(PB)2018	JACOB MATHEW VS. MR A V GEORGE	Sec. 245	15-02-2024	Order missed	namitha@samvidlegal.
9495	14-02-2024	0710102006812024(No.of Docs 1)	0710102006812024/1	INTERLOCUTORY APPLICATION (I.B.C)/335(ND)2024	UMESH GUPTA	Application under any other provisions- IBC	15-02-2024	Affidavit address and notary mismatch	vishalganda
9497	14-02-2024	0710102006812024(No.of Docs 1)	0710102006812024/1	INTERLOCUTORY APPLICATION (I.B.C)/335(ND)2024	UMESH GUPTA	Application under any other provisions- IBC	15-02-2024	Affidavit address and notary mismatch	vishalganda
9499	12/2/2024	0710102098702022(No.of Docs 2)	0710102098702022/17	TRANSFER PETITION(COMPANIES ACT)/54(PB)2022	DHARA LIFESCIENCE PRIVATE LIMITED VS. NESTOR PHARMACEUTICALS LIMITED	Sec 433(e)/433(f) of CA 1956	15-02-2024	wrong filing.	ADVMSVSankar
9501	30-01-2024	0710102099582023(No.of Docs 1)	0710102099582023/1	TRANSFER APPLICATION (IBC)/61(PB)2023	** WILL BE AUTO FILLED LATER	Rule16(d),NCLT Rules,2016 IBC	15-02-2024	bookmarking as per index with page nos	nazim@1234
9503	14-12-2023	0710102063862023(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	rajeev1124

9505	14-12-2023	0710102063862023(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	rajeev1124
9507	14-12-2023	0710102063862023(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	rajeev1124
9509	14-12-2023	0710102063862023(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	rajeev1124
9511	14-12-2023	0710102063862023(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	rajeev1124
9513	14-12-2023	0710102063862023(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	rajeev1124
9515	30-01-2024	0710102004842024(No.of Docs 2)	0710102004842024/1	COMPANY APPLICATION(COMPANIES ACT)/13(ND)2024	PRADEEP KUMAR SHAH VS. PAWAN KUMAR SHAH	Rule 11 of NCLT	14-02-2024	need every page sign	advdeepakkumar
9517	14-12-2023	0710102063862023(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	rajeev1124
9519	29-01-2024	0710102058802023(No.of Docs 2)	0710102058802023/4	COMPANY PETITION IB (IBC)/407(ND)2023	UNIVERSAL POLYCHEM (INDIA) PRIVATELIMITED VS. FUTURETECH COMMUNICATION PRIVATE LIMITED	IBC Under Sec 9	14-02-2024	book marking and index missing as per index with pagination	bhawanshu
9521	14-12-2023	0710102063862023(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	rajeev1124
9523	14-12-2023	0710102063862023(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	rajeev1124
9525	30-01-2024	0710102097902023(No.of Docs 2)	0710102097902023/2	COMPANY PETITION IB (IBC)/727(ND)2023	MYCOZOOM BIOTECH INDIA PRIVATE LIMITED	IBC Under Sec 10	14-02-2024	bookmarking as per index with page nos	agslegal
9527	14-12-2023	0710102063862023(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	rajeev1124

9529	14-12-2023	0710102063862023(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	rajeev1124
9531	14-12-2023	0710102063862023(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	rajeev1124
9533	14-12-2023	0710102063862023(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	rajeev1124
9535	30-01-2024	0710102070622023(No.of Docs 5)	0710102070622023/2	COMPANY APPEAL(COMPANIES ACT)/229(ND)2023	INCOME TAX OFFICER WARD 18(3) VS. NEXENGG CONSULTANCY PRIVATE LIMITED	Sec 252 (1) - By Government Body	14-02-2024	missing index book marking mandatory order not visible	kamakhyaclc
9537	12/2/2024	0710102104282023(No.of Docs 1)	0710102104282023/1	COMPANY PETITION IB (IBC)/12(ND)2024	OXYZO FINANCIAL SERVICES PRIVATE LIMITED VS. KLD CREATION INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7	14-02-2024	bookmarking mandatory	Kriti
9539	14-12-2023	0710102063862023(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	rajeev1124
9541	14-12-2023	0710102063862023(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	rajeev1124
9543	17-01-2024	0710102079362023(No.of Docs 4)	0710102079362023/6	INTERLOCUTORY APPLICATION (I.B.C)/4907(ND)2023	NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY VS. MANOHAR LAL VIJ RP	Sec 60(5)	14-02-2024	improper book marking and page no 133 136 140 141 145 147 146 191 not readable	vishalhirawat
9545	14-12-2023	0710102063862023(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	rajeev1124
9547	17-01-2024	0710102079362023(No.of Docs 4)	0710102079362023/6	INTERLOCUTORY APPLICATION (I.B.C)/4907(ND)2023	NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY VS. MANOHAR LAL VIJ RP	Sec 60(5)	14-02-2024	improper book marking and page no 133 136 140 141 145 147 146 191 not readable	vishalhirawat
9549	17-01-2024	0710102079362023(No.of Docs 4)	0710102079362023/6	INTERLOCUTORY APPLICATION (I.B.C)/4907(ND)2023	NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY VS. MANOHAR LAL VIJ RP	Sec 60(5)	14-02-2024	improper book marking and page no 133 136 140 141 145 147 146 191 not readable	vishalhirawat

9551	14-12-2023	0710102063862023(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	rajeev1124
9553	14-12-2023	0710102063862023(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	rajeev1124
9555	14-12-2023	0710102063862023(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	rajeev1124
9557	14-12-2023	0710102063862023(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	rajeev1124
9559	14-12-2023	0710102063862023(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	rajeev1124
9561	14-12-2023	0710102063862023(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	rajeev1124
9563	14-12-2023	0710102063862023(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	rajeev1124
9565	14-12-2023	0710102063862023(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	rajeev1124
9567	14-12-2023	0710102063862023(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	rajeev1124
9569	14-12-2023	0710102063862023(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	rajeev1124
9571	14-12-2023	0710102063862023(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	rajeev1124

9573	14-12-2023	0710102063862023(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	rajeev1124
9575	30-01-2024	0710102042632022(No.of Docs 1)	0710102042632022/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/68(ND)2022	VEEPEE INTERNATIONAL PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sub-section (I) of section 230	14-02-2024	book marking missing as per index and pg no 6 sign missing on annexure	adv.shobhan.mahanti
9577	14-12-2023	0710102063862023(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	rajeev1124
9579	17-01-2024	0710102079362023(No.of Docs 4)	0710102079362023/6	INTERLOCUTORY APPLICATION (I.B.C)/4907(ND)2023	NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY VS. MANOHAR LAL VIJ RP	Sec 60(5)	14-02-2024	improper book marking and page no 133 136 140 141 145 147 146 191 not readable	vishalhirawat
9581	14-12-2023	0710102063862023(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	rajeev1124
9583	14-12-2023	0710102063862023(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	rajeev1124
9585	5/12/2023	0710102104272023(No.of Docs 0)	0710102104272023/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/1(ND)2024	SKAEL ENTERPRISE PRIVATE LIMITED	Sec. 230-232 - Second Motion	14-02-2024	page no.13-18 cut page page 20-21 not clear page and page numbering missing in bookmarking	
9587	29-01-2024	0710102072252023(No.of Docs 1)	0710102072252023/2	COMPANY PETITION IB (IBC)/616(ND)2023	VINEET GOYAL VS. TRUE POWER INTERNATIONAL LIMITED	IBC Under Sec 9	14-02-2024	book marking mandatory as per index with pagination and true copy true copy and sign require of all pages.	adityaguha907
9589	14-12-2023	0710102063862023(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	rajeev1124
9591	14-12-2023	0710102063862023(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	rajeev1124
9593	30-01-2024	0710102037572023(No.of Docs 2)	0710102037572023/5	COMPANY PETITION IB (IBC)/251(ND)2023	SUNIL CHOPRA VS. CAPL HOTELS AND SPA PRIVATE LIMITED	IBC under Sec 7	14-02-2024	pagination missing as per index in book marking.	atlitlaw
9595	14-12-2023	0710102063862023(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	rajeev1124

9597	14-12-2023	0710102063862023(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	rajeev1124
9599	14-12-2023	0710102063862023(No.of Docs 2)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE LIMITED	IBC under Sec 7	14-02-2024	sign and true copy missing of all the pages.	rajeev1124
9601	29-01-2024	0710102088592023(No.of Docs 2)	0710102088592023/8	COMPANY PETITION IB (IBC)/664(ND)2023	ESSAA SYNTEX PRIVATE LIMITED VS. GEMCARE APPLIANCES PRIVATE LIMITED	IBC Under Sec 9	14-02-2024	book marking mandatory and sign all the pages of	mrinal.sgh
9603	24-01-2024	0710200408562018(No.of Docs 2)	0710200408562018/56	COMPANY PETITION (COMPANIES ACT)/01(ND)2018	SH VISHWANATH BATHLA & ORS VS G R BATHLA PUBLICATIONS PRIVATE LIMITED & ORS	Sec. 241(1),Sec. 242(4)	13-02-2024	need to file IA	varshabanerjee
9605	23-01-2024	0710102018722023(No.of Docs 2)	0710102018722023/11	COMPANY APPEAL(COMPANIES ACT)/81(ND)2023	UTTRABULLS DIAGNOSTICS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	13-02-2024	bookmarking mandatory as per index	MONIKAMALHOTRA
9607	23-01-2024	0710102051482023(No.of Docs 2)	0710102051482023/1	INTERLOCUTORY APPLICATION (I.B.C)/3539(ND)2023	LIQUIDATOR OF M/S. A.M/ VINYL PRIVATE LIMITED VSMR. HIMANSHU CHOPRA	Sec 60(5)	13-02-2024	page no 16 to 41 not clear 1rs fee missing	ashishgupta2310
9609	25-01-2024	0710102112052020(No.of Docs 1)	0710102112052020/19	COMPANY PETITION IB (IBC)/23(ND)2021	VA REALCON PRIVATE LIMITED VS. AVAIL HOLDING LIMITED	IBC Under Sec 9	13-02-2024	bookmarking not proper uploaded	nazim@1234
9611	22-01-2024	0710102096812023(No.of Docs 2)	0710102096812023/2	INTERLOCUTORY APPLICATION (I.B.C)/6104(ND)2023	IIFL HOME FINANCE LIMITED VS. MR. SHIV NANDAN SHARMA RESOLUTION PROFESSIONAL	Sec 60(5)	13-02-2024	need every page sign missed and Annexure missed	associate.amc
9613	2/2/2024	0710102076462023(No.of Docs 2)	0710102076462023/7	COMPANY PETITION IB (IBC)/537(ND)2023	FINDOC FINVEST PRIVATE LIMITED VS. A F ENTERPRISES LIMITED	IBC under Sec 7	13-02-2024	page no. missing in bookmarking	tewariamitabh
9615	2/2/2024	0710102033542023(No.of Docs 2)	0710102033542023/4	INTERLOCUTORY APPLICATION (I.B.C)/2086(ND)2023	TECPRO SYSTEM LIMITED (THROUGH ITS LIQUIDATOR) VS. HARYANA STATE INDUSTRIAL AND INFRASTRUCTURE DEVELOPEMENT CORPROATION LIMITED	Sec 60(5)	12/2/2024	page number missing in bookmarking	Srslegal3150
9617	20-01-2024	0710102007462022(No.of Docs 1)	0710102007462022/12	COMPANY PETITION IB (IBC)/462(PB)2022	GIRISH LUTHRA AND ORS. VS. COSMOS INFRA ENGINEERING (INDIA) PRIVATELIMITED	IBC under Sec 7	12/2/2024	incomplete file	vijay@123
9619	2/2/2024	0710102008882023(No.of Docs 1)	0710102008882023/6	COMPANY APPEAL(COMPANIES ACT)/41(ND)2023	DEEPTI GUPTA VS. REGISTRAR OF COMPANIES	Sec 252 (3)	12/2/2024	pdf not clear and bookmarking compulsory	bhatia_r_s@hotmail
9621	10/2/2024	0710102409572018(No.of Docs 2)	0710102409572018/12	COMPANY PETITION IB (IBC)/486(PB)2018	USHA DEVI VS PRAVEER CONSTRUCTION PVT LTD.	IBC under Sec 7	12/2/2024	Oder missing	ipalokk

9623	20-01-2024	0710102007462022(No.of Docs 1)	0710102007462022/12	COMPANY PETITION IB (IBC)/462(PB)2022	GIRISH LUTHRA AND ORS. VS. COSMOS INFRA ENGINEERING (INDIA) PRIVATELIMITED	IBC under Sec 7	12/2/2024	incomplete file	vijay@123
9625	20-01-2024	0710102007462022(No.of Docs 1)	0710102007462022/12	COMPANY PETITION IB (IBC)/462(PB)2022	GIRISH LUTHRA AND ORS. VS. COSMOS INFRA ENGINEERING (INDIA) PRIVATELIMITED	IBC under Sec 7	12/2/2024	incomplete file	vijay@123
9627	20-01-2024	0710102007462022(No.of Docs 1)	0710102007462022/12	COMPANY PETITION IB (IBC)/462(PB)2022	GIRISH LUTHRA AND ORS. VS. COSMOS INFRA ENGINEERING (INDIA) PRIVATELIMITED	IBC under Sec 7	12/2/2024	incomplete file	vijay@123
9629	30-01-2024	0710102010662022(No.of Docs 1)	0710102010662022/12	COMPANY PETITION IB (IBC)/278(ND)2022	ALCON LABORATORIES (INDIA) PRIVATELIMITED VS. EMCO TECH EQUIPMENTS PRIVATE LIMITED	IBC Under Sec 9	12/2/2024	incomplete file	SUNITA UMESH
9631	22-01-2024	0710102086042023(No.of Docs 1)	0710102086042023/2	COMPANY APPLICATION(COMPANIES ACT)/363(ND)2023	MOUSHUMEE JHA VS. PARIKSHA LABS PRIVATE LIMITED	Application under any other provisions	12/2/2024	mention bookmarking mandatory as per index and true copy missing	dabas.ajay
9633	22-01-2024	0710102065462022(No.of Docs 2)	0710102065462022/10	COMPANY PETITION IB (IBC)/679(ND)2022	PARIVARTAN SINGH	Section 94(1)	12/2/2024	mention bookmarking mandatory need every page sign missing and true copy in Annexure	KAYconnect
9635	5/2/2024	0710102081252023(No.of Docs 2)	0710102081252023/3	COMPANY PETITION IB (IBC)/590(ND)2023	M S KALIBER ASSOCIATES PVT LTD PRESENTLY UNDERGOING LIQUIDATION THROUGH ITS LIQUIDATOR MR MOHAN LAL JAIN VS. LION BUILDCON PRIVATE LIMITED	IBC under Sec 7	12/2/2024	proof of service not shown in book marking.	Adityamadaan
9637	22-01-2024	0710102086042023(No.of Docs 1)	0710102086042023/1	COMPANY APPLICATION(COMPANIES ACT)/363(ND)2023	MOUSHUMEE JHA VS. PARIKSHA LABS PRIVATE LIMITED	Application under any other provisions	12/2/2024	mention bookmarking mandatory as per index and true copy missing	dabas.ajay
9639	7/2/2024	0710102011972021(No.of Docs 3)	0710102011972021/3	COMPANY PETITION IB (IBC)/361(ND)2021	STATE BANK OF INDIA VS. SRI YELAMANCHILI YUGANDHRA BUTCHI BABU	Section 95(1)	12/2/2024	same defect	sravan1030
9641	22-01-2024	0710102065452022(No.of Docs 2)	0710102065452022/11	COMPANY PETITION IB (IBC)/680(ND)2022	RAJA BHOJ VS. RELIGARE FINVEST LTD	Section 94(1)	12/2/2024	mention bookmarking mandatory need every page sign and true copy in Annexure	KAYconnect
9643	1/2/2024	0710102090752022(No.of Docs 2)	0710102090752022/5	COMPANY PETITION IB (IBC)/814(ND)2022	MS GANESH ENTERPRISES VS. MIS TRIKALP LAMINATES IND. P. LTD	IBC Under Sec 9	12/2/2024	sign missing	vishal371adv
9645	16-12-2023	0710102094712023(No.of Docs 3)	0710102094712023/3	INTERLOCUTORY APPLICATION (I.B.C)/6203(ND)2023	GAURAV MISRA VS. ONE MAN COMMITTEE HONBLE JUSTICE (RETD.) MR. SAILENDRA PRASAD TALUKDAR	19(2)	12/2/2024	mention bookmarking mandatory	varshabanerjee
9647	31-01-2024	0710102010662022(No.of Docs 1)	0710102010662022/13	COMPANY PETITION IB (IBC)/278(ND)2022	ALCON LABORATORIES (INDIA) PRIVATELIMITED VS. EMCO TECH EQUIPMENTS PRIVATE LIMITED	IBC Under Sec 9	12/2/2024	mention bookmarking page numbering missing as per index	SUNITA UMESH

9649	29-01-2024	0710102066682022(No.of Docs 2)	0710102066682022/9	COMPANY PETITION (COMPANIES ACT)/146(PB)2022	DALBIR SINGH AND OTHERS VS. EMAAR INDIA LIMITED	Sec. 213	12/2/2024	incomplete book marking (annexure a4 missing in book marking pg no 30 to 35) proof of service missing in book marking and index	LAKSHMINARAYANAN
9651	16-12-2023	0710102094712023(No.of Docs 3)	0710102094712023/3	INTERLOCUTORY APPLICATION (I.B.C)/6203(ND)2023	GAURAV MISRA VS. ONE MAN COMMITTEE HONBLE JUSTICE (RETD.) MR. SAILENDRA PRASAD TALUKDAR	19(2)	12/2/2024	mention bookmarking mandatory	varshabanerjee
9653	21-10-2020	0710102100882020(No.of Docs 0)	0710102100882020/5	COMPANY PETITION IB (IBC)/1091(PB)2020	CFM ASSET RECONSTRUCTION PVT LTD (CFM-ARC) ACTING AS TRUSTEE OF CFMARC TRUST-1 IB VS. RAGINI JAIN PERSONAL GUARANTOR OF M/S NOIDA SOFTWARE TECHNOLOGY PARK LTD	Section 95(1)	12/2/2024	need every page sign	
9655	16-12-2023	0710102094712023(No.of Docs 3)	0710102094712023/3	INTERLOCUTORY APPLICATION (I.B.C)/6203(ND)2023	GAURAV MISRA VS. ONE MAN COMMITTEE HONBLE JUSTICE (RETD.) MR. SAILENDRA PRASAD TALUKDAR	19(2)	12/2/2024	mention bookmarking mandatory	varshabanerjee
9657	16-12-2023	0710102094712023(No.of Docs 3)	0710102094712023/3	INTERLOCUTORY APPLICATION (I.B.C)/6203(ND)2023	GAURAV MISRA VS. ONE MAN COMMITTEE HONBLE JUSTICE (RETD.) MR. SAILENDRA PRASAD TALUKDAR	19(2)	12/2/2024	mention bookmarking mandatory	varshabanerjee
9659	1/2/2024	0710102085572021(No.of Docs 2)	0710102085572021/3	INTERLOCUTORY APPLICATION (I.B.C)/5634(ND)2021	MANOJ KUNWAR VS. YOGESH SETHI	Sec 60(5),Rule 11 of NCLT, 2016	12/2/2024	bookmarking compulsory	niclegal
9661	29-01-2024	0710102109322023(No.of Docs 1)	0710102109322023/1	COMPANY PETITION IB (IBC)/20(ND)2024	KANODIA TECHNOPLAST LIMITED VS. K.Y TOBACCO WORKS PRIVATE LIMITED	IBC Under Sec 9	12/2/2024	compulsory bookmarking	pwrcorp
9663	7/2/2024	0710102011842021(No.of Docs 3)	0710102011842021/3	COMPANY PETITION IB (IBC)/303(ND)2021	STATE BANK OF INDIA VS. SRI SURAPANENI RAMESH	Section 95(1)	12/2/2024	Book marking missed Pagination missed in book marking need to book marking according index court fee @ 3 rs welfare missed @ 25 rs pleased delete extra	sravan1030
9665	22-01-2024	0710102060242022(No.of Docs 2)	0710102060242022/10	INTERLOCUTORY APPLICATION (I.B.C)/3602(PB)2022	ACUTE DAILY MEDIA PRIVATE LIMITED VS. SHARP EYE ADVERTISING PRIVATE LIMITED	Application under any other provisions- IBC	12/2/2024	bookmarking mandatory	siddharthmullick
9667	22-01-2024	0710102078572019(No.of Docs 1)	0710102078572019/23	COMPANY PETITION IB (IBC)/968(PB)2019	OYSTER STEEL & IRON PVT. LTD VS. ROYAL KITCHEN APPLIANCES PVT. LTD.	IBC Under Sec 9	12/2/2024	incomplete file	munishmehta
9669	28-11-2023	0710102102242023(No.of Docs 0)	0710102102242023/2	COMPANY PETITION IB (IBC)/764(ND)2023	ALPHA FERTILIZER (INDIA) PRIVATE LIMITED VS. RALPH AGRI SCIENCE PRIVATE LIMITED	IBC Under Sec 9	12/2/2024	index missing, date missing on vakalatnama, main case mention on vakalatnama	
9671	22-01-2024	0710102008712022(No.of Docs 2)	0710102008712022/31	COMPANY PETITION IB (IBC)/72(ND)2022	PRITI RAWAT PANDEY & ORS VS. RUDRA BUILDWELL CONSTRUCTIONS PRIVATELIMITED	IBC under Sec 7	12/2/2024	mandatory bookmarking	lakshmivinayagam

9673	29-01-2024	0710102099672022(No.of Docs 2)	0710102099672022/4	COMPANY PETITION IB (IBC)/871(ND)2022	THE BANK OF BARODA LIMITED VS. RAHEJA HOMES LIMITED	IBC under Sec 7	12/2/2024	sign missing on true copy	namrata.ranga
9675	29-01-2024	0710102100882020(No.of Docs 1)	0710102100882020/4	COMPANY PETITION IB (IBC)/1091(PB)2020	CFM ASSET RECONSTRUCTION PVT LTD (CFM-ARC) ACTING AS TRUSTEE OF CFMARC TRUST-1 IB VS. RAGINI JAIN PERSONAL GUARANTOR OF M/S NOIDA SOFTWARE TECHNOLOGY PARK LTD	Section 95(1)	10/2/2024	need every page sign	YASHM
9677	26-01-2024	0710102106972022(No.of Docs 2)	0710102106972022/2	COMPANY PETITION (COMPANIES ACT)/3(ND)2023	RAJIV KUMAR CHANNA VS. UNIFACE PROMOTERS PRIVATE LIMITED	Sec. 59,Sec. 241(1),Sec. 242(4)	10/2/2024	sign and true copy missing in all annexure	jagia2296
9679	24-01-2024	0710102053132023(No.of Docs 2)	0710102053132023/12	COMPANY PETITION (COMPANIES ACT)/142(ND)2023	TRACK INFOLINE PRIVATE LIMITED VS. UNICOM INFOSOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 243(1)(b),Sec. 244(1)	10/2/2024	page no. 40,45,54,56,59,70,78,89,113 are cut page no. 58,64,68,72,73,74,111 are not clear. bookmarking compulsory.	dmyassociates
9681	24-01-2024	0710102053132023(No.of Docs 2)	0710102053132023/11	COMPANY PETITION (COMPANIES ACT)/142(ND)2023	TRACK INFOLINE PRIVATE LIMITED VS. UNICOM INFOSOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 243(1)(b),Sec. 244(1)	10/2/2024	page no. 54,55,59,70,78,82,113 are cut page no. 72,73,74,111 are not clear. bookmarking compulsory.	dmyassociates
9683	25-01-2024	0710102110772023(No.of Docs 1)	0710102110772023/1	COMPANY PETITION IB (IBC)/22(ND)2024	CANARA BANK VS. INTERNATIONAL PRINT-O-PAC LIMITED	IBC under Sec 7	10/2/2024	pdf not upload. bookmarking properly.	abhishek.naik
9685	25-01-2024	0710102027022023(No.of Docs 2)	0710102027022023/2	INTERLOCUTORY APPLICATION (I.B.C)/1728(ND)2023	SWATANTRA KUMAR SINGH VS. MOHAMMAD MOSIN SUSPENDED DIRECTOR OF M/S. M.I.BUILDTECH PVT. LTD.	19(2)	10/2/2024	page no. 39 are not clear. bookmarking compulsory.	daisy@123
9687	27-01-2024	0710102067592023(No.of Docs 2)	0710102067592023/15	COMPANY PETITION IB (IBC)/461(PB)2023	PAIR HONG KONG CO LIMITED VS. IGRPHENIX ELECTRON PRIVATE LIMITED	IBC Under Sec 9	10/2/2024	affidavit missed	reemakhorana
9689	27-01-2024	0710102067592023(No.of Docs 2)	0710102067592023/16	COMPANY PETITION IB (IBC)/461(PB)2023	PAIR HONG KONG CO LIMITED VS. IGRPHENIX ELECTRON PRIVATE LIMITED	IBC Under Sec 9	10/2/2024	affidavit missed	reemakhorana
9691	25-01-2024	0710102020462023(No.of Docs 3)	0710102020462023/1	COMPANY APPLICATION(COMPANIES ACT)/91(ND)2023	MANOJ KUMAR GUPTA VS. RAJ SNEH AUTO INDIA PRIVATE LIMITED	Sec. 242(4)	10/2/2024	need every page sign and this pages no is not clear 105, 109, 110, 111, 112, 113, 114, 115, 116, 117, 118, 119, 120, 121, 122, 215 not readable	rakesh@12
9693	26-01-2024	0710102019112022(No.of Docs 2)	0710102019112022/4	INTERLOCUTORY APPLICATION (I.B.C)/1432(ND)2022	NOIDA POWER COMPANY LTD VSEARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED	Sec 60(5)	10/2/2024	bookmarking compulsory.	ADVTENZEN
9695	30-01-2024	0710102020542018(No.of Docs 2)	0710102020542018/30	COMPANY PETITION IB (IBC)/1493(PB)2018	ENKAY INDIA RUBBER CO PVT LTD VS. SUMERU PROCESSORS PVT LTD	IBC under Sec 7	10/2/2024	need every page true copy in annexure	rmalik2001
9697	27-01-2024	0710102023462022(No.of Docs 1)	0710102023462022/16	INTERLOCUTORY APPLICATION (I.B.C)/1449(ND)2022	DEBASHIS NANDA	Sec 30	10/2/2024	mention bookmarking properly.	dnanda.cma@gmail.com

9699	28-01-2024	0710102022222023(No.of Docs 2)	0710102022222023/7	COMPANY PETITION IB (IBC)/521(ND)2023	KALPA COMMERCIAL LIMITED VS. DIVINUS FABRICS LIMITED	IBC under Sec 7	10/2/2024	bookmarking mandatory	quadlegal
9701	25-01-2024	0710102103542023(No.of Docs 1)	0710102103542023/1	COMPANY PETITION IB (IBC)/27(ND)2024	DSS HEALTHCARE PRIVATE LIMITED	IBC Section 59	10/2/2024	index missing. bookmarking compulsory.	csshashank
9703	30-01-2024	0710102029992022(No.of Docs 1)	0710102029992022/11	COMPANY PETITION (COMPANIES ACT)/67(PB)2022	M G F DEVELOPMENTS LIMITED VS. EMAAR INDIA LIMITED & ORS.	Sec. 59,Sec. 213,Sec. 241(1),Sec. 242(4)	10/2/2024	book marking and index missing with pagination.	namitha@samvidlegal.
9705	19-01-2024	0710102008982023(No.of Docs 2)	0710102008982023/7	COMPANY PETITION (COMPANIES ACT)/32(ND)2023	SOMNATH SHAILENDRA KUMAR VS. SWAGATAM TOURS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	10/2/2024	reply every page not sign	asa@asalegal.in
9707	19-01-2024	0710102008982023(No.of Docs 2)	0710102008982023/7	COMPANY PETITION (COMPANIES ACT)/32(ND)2023	SOMNATH SHAILENDRA KUMAR VS. SWAGATAM TOURS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	10/2/2024	reply every page not sign	asa@asalegal.in
9709	27-01-2024	0710102087292022(No.of Docs 2)	0710102087292022/3	COMPANY PETITION IB (IBC)/768(ND)2022	STATE BANK OF INDIA THROUGH RESOLUTION PROFESSIONAL VS. ARJUN GUPTA	Section 95(1)	10/2/2024	bookmarking are mandatory	ipkamal
9711	25-01-2024	0710102039092023(No.of Docs 2)	0710102039092023/2	INTERLOCUTORY APPLICATION (I.B.C)/2710(ND)2023	SAJEVE BHUSHAN DEORA VSDAKSH PAHWA	Application under any other provisions- IBC	10/2/2024	3Rs court fee missing in vakalatnama.	SINGH.ANIRUDDH
9713	19-01-2024	0710102008982023(No.of Docs 2)	0710102008982023/7	COMPANY PETITION (COMPANIES ACT)/32(ND)2023	SOMNATH SHAILENDRA KUMAR VS. SWAGATAM TOURS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	10/2/2024	reply every page not sign	asa@asalegal.in
9715	19-01-2024	0710102008982023(No.of Docs 2)	0710102008982023/7	COMPANY PETITION (COMPANIES ACT)/32(ND)2023	SOMNATH SHAILENDRA KUMAR VS. SWAGATAM TOURS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	10/2/2024	reply every page not sign	asa@asalegal.in
9717	25-01-2024	0710102039092023(No.of Docs 2)	0710102039092023/3	INTERLOCUTORY APPLICATION (I.B.C)/2710(ND)2023	SAJEVE BHUSHAN DEORA VSDAKSH PAHWA	Application under any other provisions- IBC	10/2/2024	3Rs court fee missing in vakalatnama.	SINGH.ANIRUDDH
9719	5/2/2024	0710102014142023(No.of Docs 1)	0710102014142023/2	COMPANY PETITION IB (IBC)/224(PB)2023	SREI INFRASTRUCTURE FINANCE LIMITED. (PRESENTLY UNDERGOING CORPORATE INSOLVENCY RESOLUTION PROCESS) VS. MR. ADITYA KUMAR JAJODIA	Section 95(1)	10/2/2024	wrong file	rpsaurabh
9721	25-01-2024	0710102039092023(No.of Docs 2)	0710102039092023/4	INTERLOCUTORY APPLICATION (I.B.C)/2710(ND)2023	SAJEVE BHUSHAN DEORA VSDAKSH PAHWA	Application under any other provisions- IBC	10/2/2024	3Rs court fee missing in vakalatnama.	SINGH.ANIRUDDH
9723	24-01-2024	0710102024472021(No.of Docs 3)	0710102024472021/2	INTERLOCUTORY APPLICATION (I.B.C)/1591(ND)2021	YOGESH SETHI VS. PUNJAB NATIONAL BANK	Sec 60(5)	10/2/2024	need every page sign.	bambha and nandan
9725	24-01-2024	0710102021252021(No.of Docs 2)	0710102021252021/6	INTERLOCUTORY APPLICATION (I.B.C)/1395(ND)2021	YOGESH SETHI VS. PUNJAB NATIONAL BANK	Sec 60(5)	10/2/2024	need every page sign.	bambha and nandan

9727	30-01-2024	0710102029242020(No.of Docs 1)	0710102029242020/7	COMPANY PETITION IB (IBC)/726(ND)2020	TATA CAPITAL FINANCIAL SERVICES LIMITED VS. RAKESH BHATNAGAR	Section 95(1)	10/2/2024	page no missing as per index in book marking true copy and sign missing on both annexure	rajeshramnani2407
9729	29-01-2024	0710102098772023(No.of Docs 1)	0710102098772023/1	INTERLOCUTORY APPLICATION (I.B.C)/6170(ND)2023	SHYAM ARORA	Sec 60(5)	10/2/2024	index and book marking missing	shyam1968
9731	27-01-2024	0710102077872023(No.of Docs 2)	0710102077872023/2	INTERLOCUTORY APPLICATION (I.B.C)/4943(PB)2023	ABHISHEK KUMAR VS. AMIT JAIN	Sec 60(5)	10/2/2024	bookmarking numbering missed	Abhi Mishra
9733	29-01-2024	0710102006102021(No.of Docs 1)	0710102006102021/7	INTERLOCUTORY APPLICATION (I.B.C)/904(ND)2021	KASHI VISWANATHAN SIVARAMAN VSPARAMJIT GANDHI & ORS.	Sec 60(5),Section 74	10/2/2024	1rs court fee missed	karuna22
9735	29-01-2024	0710102005622021(No.of Docs 1)	0710102005622021/6	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/23(ND)2021	FESTIVITY REALTORS PVT LTD	Sec. 230-232 - Second Motion	10/2/2024	affidavit gurugram and notary delhi	rga
9737	26-01-2024	0710102053502021(No.of Docs 2)	0710102053502021/4	COMPANY PETITION IB (IBC)/474(ND)2021	RAYS POWER INFRA PRIVATE LIMITED VS. RGS SOLAR POWER PRIVATE LIMITED	IBC Under Sec 9	10/2/2024	pagination missing in pdf. need every page sign. service missing.	gravitaslegal
9739	25-01-2024	0710102057032023(No.of Docs 1)	0710102057032023/5	COMPANY PETITION (COMPANIES ACT)/147(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. ATUL K. GARG & CO.	Sec. 140(5)	9/2/2024	mention bookmarking as per index with numbering and stamp not clear	ads legal nclt
9741	25-01-2024	0710102056542023(No.of Docs 1)	0710102056542023/6	COMPANY PETITION (COMPANIES ACT)/138(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	Sec. 140(5)	9/2/2024	mention bookmarking as per index with page numbering	ads legal nclt
9743	17-01-2024	0710102120062019(No.of Docs 5)	0710102120062019/49	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	8/2/2024	file not proper uploaded and bookmarking not proper uploaded	rkramanbalaji@
9745	17-01-2024	0710102120062019(No.of Docs 5)	0710102120062019/49	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	8/2/2024	file not proper uploaded and bookmarking not proper uploaded	rkramanbalaji@
9747	17-01-2024	0710102120062019(No.of Docs 5)	0710102120062019/49	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	8/2/2024	file not proper uploaded and bookmarking not proper uploaded	rkramanbalaji@
9749	17-01-2024	0710102120062019(No.of Docs 5)	0710102120062019/49	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	8/2/2024	file not proper uploaded and bookmarking not proper uploaded	rkramanbalaji@

9751	17-01-2024	0710102120062019(No.of Docs 5)	0710102120062019/49	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	8/2/2024	file not proper uploaded and bookmarking not proper uploaded	rkramanbalaji@
9753	6/2/2024	0710102071852021(No.of Docs 4)	0710102071852021/4	COMPANY PETITION IB (IBC)/79(ND)2022	JUMBO CHEMICAL AND ALLIED INDUSTRIES PRIVATE LIMITED VS. ARJUN INDUSTRIES LIMITED	IBC under Sec 7	8/2/2024	book marking mandatory Index missing notary and affidavit mismatching address double numbering page not readable 449,451 to 458	abhi4064
9755	23-01-2024	0710102042372022(No.of Docs 2)	0710102042372022/2	INTERLOCUTORY APPLICATION (I.B.C)/3227(PB)2022	AMIT AGRAWAL VS. GHAZIABAD DEVELOPMENT AUTHORITY THROUGH ITS VICE CHAIRMAN	Sec 60(5)	8/2/2024	order missing.	quadlegal
9757	17-01-2024	0710102120062019(No.of Docs 5)	0710102120062019/49	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	8/2/2024	file not proper uploaded and bookmarking not proper uploaded	rkramanbalaji@
9759	17-01-2024	0710102120062019(No.of Docs 5)	0710102120062019/49	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	8/2/2024	file not proper uploaded and bookmarking not proper uploaded	rkramanbalaji@
9761	17-01-2024	0710102120062019(No.of Docs 5)	0710102120062019/49	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	8/2/2024	file not proper uploaded and bookmarking not proper uploaded	rkramanbalaji@
9763	5/9/2023	0710102077352023(No.of Docs 0)	0710102077352023/1	COMPANY APPLICATION(COMPANIES ACT)/332(ND)2023	NEERAJ AGGARWALA VS. EASYPOLICY INSURANCE WEB AGGREGATORS PVT. LTD..	Rule 11 of NCLT	8/2/2024	mention bookmarking with pagination missing	
9765	17-01-2024	0710102120062019(No.of Docs 5)	0710102120062019/49	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	8/2/2024	file not proper uploaded and bookmarking not proper uploaded	rkramanbalaji@
9767	6/2/2024	0710102038292022(No.of Docs 2)	0710102038292022/5	INTERLOCUTORY APPLICATION (I.B.C)/2302(ND)2022	SHALU KHANNA VS. ADVANTECH INDIA PVT. LTD.	Sec 60(5)	8/2/2024	mention bookmarking according to your index properly numbering	eminds@nclt
9769	17-01-2024	0710102120062019(No.of Docs 5)	0710102120062019/49	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	8/2/2024	file not proper uploaded and bookmarking not proper uploaded	rkramanbalaji@
9771	17-01-2024	0710102120062019(No.of Docs 5)	0710102120062019/49	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	8/2/2024	file not proper uploaded and bookmarking not proper uploaded	rkramanbalaji@
9773	17-01-2024	0710102120062019(No.of Docs 5)	0710102120062019/49	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	8/2/2024	file not proper uploaded and bookmarking not proper uploaded	rkramanbalaji@

9775	3/2/2024	0710200000932015(No.of Docs 1)	0710200000932015/11	COMPANY PETITION (COMPANIES ACT)/114(ND)2015	MUKESH KUMAR SHARMA VS M/S INTERADS ADVERTING PVT LTD	Application under any other provisions	8/2/2024	wrong file	vivek_mishra
9777	17-01-2024	0710102120062019(No.of Docs 5)	0710102120062019/49	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	8/2/2024	file not proper uploaded and bookmarking not proper uploaded	rkramanbalaji@
9779	17-01-2024	0710102120062019(No.of Docs 5)	0710102120062019/49	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	8/2/2024	file not proper uploaded and bookmarking not proper uploaded	rkramanbalaji@
9781	17-01-2024	0710102120062019(No.of Docs 5)	0710102120062019/49	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	8/2/2024	file not proper uploaded and bookmarking not proper uploaded	rkramanbalaji@
9783	17-01-2024	0710102120062019(No.of Docs 5)	0710102120062019/49	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED VS. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	8/2/2024	file not proper uploaded and bookmarking not proper uploaded	rkramanbalaji@
9785	1/2/2024	0710102102242023(No.of Docs 1)	0710102102242023/3	COMPANY PETITION IB (IBC)/764(ND)2023	ALPHA FERTILIZER (INDIA) PRIVATE LIMITED VS. RALPH AGRI SCIENCE PRIVATE LIMITED	IBC Under Sec 9	7/2/2024	Bookmarking as per index with page no	mahimamalhotra
9787	20-01-2024	0710102049932023(No.of Docs 2)	0710102049932023/2	COMPANY PETITION IB (IBC)/740(ND)2023	ARISSAN POWER LIMITED VS. VIPUL LIMITED	IBC under Sec 7	7/2/2024	bookmarking mandatory counsel sign missed in index prayer also sign missed	bajpaiankita86
9789	23-01-2024	0710102032342022(No.of Docs 1)	0710102032342022/3	INTERLOCUTORY APPLICATION (I.B.C)/2045(ND)2022	PUNJAB NATIONAL BANK VSSSK TRADING PVT LTD	Application under any other provisions- IBC	7/2/2024	vakalatnama file separate	carakagarwal
9791	20-01-2024	0710102049942023(No.of Docs 2)	0710102049942023/2	COMPANY PETITION IB (IBC)/741(ND)2023	BAHUBALI PROPERTIES LTD VS. VIPUL LIMITED	IBC under Sec 7	7/2/2024	bookmarking mandatory	bajpaiankita86
9793	6/2/2024	0710102078352023(No.of Docs 2)	0710102078352023/4	COMPANY PETITION IB (IBC)/630(ND)2023	D R INTERNATIONAL PRIVATE LIMITED VS. VIMAL PLAST (INDIA) PRIVATE LIMITED	IBC Under Sec 9	7/2/2024	21-40 pages not proper show	vishalganda
9795	6/1/2024	0710102051772022(No.of Docs 4)	0710102051772022/8	INTERLOCUTORY APPLICATION (I.B.C)/3143(PB)2022	MANJINDER SINGH SANDHU VS. GOLDEN PEACOCK RESIDENCE PRIVATE LIMITED	Sec 60(5)	7/2/2024	affidavit address haryana and notary delhi	Shiv1982
9797	27-01-2024	0710102098762023(No.of Docs 2)	0710102098762023/4	TRANSFER APPLICATION/46(PB)2023	PRAVESH AGGARWAL VS. HAKIM MOTI RAM AND SONS PRIVATE LIMITED	Rule16(d),NCLT Rules,2016	7/2/2024	wrong file	ravilochan.12
9799	27-01-2024	0710102098752023(No.of Docs 2)	0710102098752023/2	TRANSFER APPLICATION/47(PB)2023	PRAVESH AGGARWAL VS. PRASAD SPINNERS PVT. LTD.	Rule16(d),NCLT Rules,2016	7/2/2024	wrong file	ravilochan.12
9801	6/1/2024	0710102051772022(No.of Docs 4)	0710102051772022/8	INTERLOCUTORY APPLICATION (I.B.C)/3143(PB)2022	MANJINDER SINGH SANDHU VS. GOLDEN PEACOCK RESIDENCE PRIVATE LIMITED	Sec 60(5)	7/2/2024	affidavit address haryana and notary delhi	Shiv1982

9803	6/1/2024	0710102051772022(No.of Docs 4)	0710102051772022/8	INTERLOCUTORY APPLICATION (I.B.C)/3143(PB)2022	MANJINDER SINGH SANDHU VS. GOLDEN PEACOCK RESIDENCE PRIVATE LIMITED	Sec 60(5)	7/2/2024	affidavit address haryana and notary delhi	Shiv1982
9805	6/1/2024	0710102051772022(No.of Docs 4)	0710102051772022/8	INTERLOCUTORY APPLICATION (I.B.C)/3143(PB)2022	MANJINDER SINGH SANDHU VS. GOLDEN PEACOCK RESIDENCE PRIVATE LIMITED	Sec 60(5)	7/2/2024	affidavit address haryana and notary delhi	Shiv1982
9807	20-01-2024	0710102044232023(No.of Docs 1)	0710102044232023/2	CONTEMPT PETITION (IBC)/30(ND)2023	RESHMA MITTAL VSDIVYANSHU WALIA	Rule 11 of NCLT, 2016	7/2/2024	bookmarking are mandatory	divyanshu.walia
9809	19-12-2023	0710102063462023(No.of Docs 2)	0710102063462023/3	INTERLOCUTORY APPLICATION (I.B.C)/5166(ND)2023	MOHIT KUMAR GUPTA VS. M/S BENCHMARK SUPPLY CHAIN SOLUTION PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	6/2/2024	bookmarking compulsory	rmalik2001
9811	19-12-2023	0710102063462023(No.of Docs 2)	0710102063462023/3	INTERLOCUTORY APPLICATION (I.B.C)/5166(ND)2023	MOHIT KUMAR GUPTA VS. M/S BENCHMARK SUPPLY CHAIN SOLUTION PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	6/2/2024	bookmarking compulsory	rmalik2001
9813	19-12-2023	0710102063462023(No.of Docs 2)	0710102063462023/3	INTERLOCUTORY APPLICATION (I.B.C)/5166(ND)2023	MOHIT KUMAR GUPTA VS. M/S BENCHMARK SUPPLY CHAIN SOLUTION PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	6/2/2024	bookmarking compulsory	rmalik2001
9815	19-12-2023	0710102063462023(No.of Docs 2)	0710102063462023/3	INTERLOCUTORY APPLICATION (I.B.C)/5166(ND)2023	MOHIT KUMAR GUPTA VS. M/S BENCHMARK SUPPLY CHAIN SOLUTION PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	6/2/2024	bookmarking compulsory	rmalik2001
9817	19-12-2023	0710102063462023(No.of Docs 2)	0710102063462023/3	INTERLOCUTORY APPLICATION (I.B.C)/5166(ND)2023	MOHIT KUMAR GUPTA VS. M/S BENCHMARK SUPPLY CHAIN SOLUTION PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	6/2/2024	bookmarking compulsory	rmalik2001
9819	19-12-2023	0710102063462023(No.of Docs 2)	0710102063462023/3	INTERLOCUTORY APPLICATION (I.B.C)/5166(ND)2023	MOHIT KUMAR GUPTA VS. M/S BENCHMARK SUPPLY CHAIN SOLUTION PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	6/2/2024	bookmarking compulsory	rmalik2001
9821	19-01-2024	0710102101122022(No.of Docs 1)	0710102101122022/2	INTERLOCUTORY APPLICATION (I.B.C)/6155(ND)2022	STATE BANK OF INDIA (THROUGH SH. PRABHAT RANJAN SINGH (RESOLUTION PROFESSIONAL) VS. SMT. RADHA PRAKASH (PERSONAL GUARANTOR TO KARMIC ENERGY PVT. LTD. THE CORPORATE DEBTOR)	Application under any other provisions- IBC	6/2/2024	bookmarking as per index with page nos	prabhatranjan
9823	20-01-2024	0710102034312023(No.of Docs 2)	0710102034312023/7	COMPANY PETITION (COMPANIES ACT)/74(ND)2023	MR VIRENDER ARORA VS. OM INNOVATION CALL SERVICES PVT & ORSLTD	Sec. 59,Sec. 241(1),Sec. 242(4)	6/2/2024	book marking not done by proper way	trschambers

9825	20-01-2024	0710102005042022(No.of Docs 1)	0710102005042022/14	COMPANY PETITION IB (IBC)/67(ND)2022	YADUBIR SINGH SAJWAN VS. SOM RESORTS PRIVATE LIMITED	IBC under Sec 7	6/2/2024	Bookmarking compulsory as per index with page nos	deveshbhatia
9827	22-01-2024	0710102033382022(No.of Docs 2)	0710102033382022/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/51(ND)2022	CHANDIGARH MALT PRIVATE LIMITED	Sec. 230-232 - Second Motion	6/2/2024	late filling of affidavit order date 08.01.2024 to (with one week) filling date 22.01.2024 bookmarking as per index with page nos	unitylegal
9829	20-07-2019	0710102105162019(No.of Docs 0)	0710102105162019/12	COMPANY PETITION IB (IBC)/1736(ND)2019	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA VS. STANLEY HOTEL AND RESORTS PRIVATE LIMITED	IBC under Sec 7	6/2/2024	book marking not proper done	
9831	22-01-2024	0710102033382022(No.of Docs 2)	0710102033382022/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/51(ND)2022	CHANDIGARH MALT PRIVATE LIMITED	Sec. 230-232 - Second Motion	6/2/2024	late filling of affidavit order date 08.01.2024 to (with one week) filling date 22.01.2024 bookmarking as per index with page nos	unitylegal
9833	22-01-2024	0710102033382022(No.of Docs 2)	0710102033382022/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/51(ND)2022	CHANDIGARH MALT PRIVATE LIMITED	Sec. 230-232 - Second Motion	6/2/2024	late filling of affidavit order date 08.01.2024 to (with one week) filling date 22.01.2024 bookmarking as per index with page nos	unitylegal
9835	22-01-2024	0710102033382022(No.of Docs 2)	0710102033382022/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/51(ND)2022	CHANDIGARH MALT PRIVATE LIMITED	Sec. 230-232 - Second Motion	6/2/2024	late filling of affidavit order date 08.01.2024 to (with one week) filling date 22.01.2024 bookmarking as per index with page nos	unitylegal
9837	3/2/2024	0710102098592023(No.of Docs 1)	0710102098592023/1	INTERLOCUTORY APPLICATION (I.B.C)/6181(PB)2023	MOHD. IRSHAD KHAN VS. SARE GURUGRAM PVT LTD	Sec 60(5)	6/2/2024	no. book marking mandatory.	DIVYAKAUR
9839	19-12-2023	0710102063462023(No.of Docs 2)	0710102063462023/3	INTERLOCUTORY APPLICATION (I.B.C)/5166(ND)2023	MOHIT KUMAR GUPTA VS. M/S BENCHMARK SUPPLY CHAIN SOLUTION PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	6/2/2024	bookmarking compulsory	rmalik2001
9841	19-12-2023	0710102063462023(No.of Docs 2)	0710102063462023/3	INTERLOCUTORY APPLICATION (I.B.C)/5166(ND)2023	MOHIT KUMAR GUPTA VS. M/S BENCHMARK SUPPLY CHAIN SOLUTION PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	6/2/2024	bookmarking compulsory	rmalik2001
9843	19-12-2023	0710102063462023(No.of Docs 2)	0710102063462023/3	INTERLOCUTORY APPLICATION (I.B.C)/5166(ND)2023	MOHIT KUMAR GUPTA VS. M/S BENCHMARK SUPPLY CHAIN SOLUTION PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	6/2/2024	bookmarking compulsory	rmalik2001
9845	19-12-2023	0710102063462023(No.of Docs 2)	0710102063462023/3	INTERLOCUTORY APPLICATION (I.B.C)/5166(ND)2023	MOHIT KUMAR GUPTA VS. M/S BENCHMARK SUPPLY CHAIN SOLUTION PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	6/2/2024	bookmarking compulsory	rmalik2001
9847	19-12-2023	0710102063462023(No.of Docs 2)	0710102063462023/3	INTERLOCUTORY APPLICATION (I.B.C)/5166(ND)2023	MOHIT KUMAR GUPTA VS. M/S BENCHMARK SUPPLY CHAIN SOLUTION PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	6/2/2024	bookmarking compulsory	rmalik2001
9849	19-12-2023	0710102063462023(No.of Docs 2)	0710102063462023/3	INTERLOCUTORY APPLICATION (I.B.C)/5166(ND)2023	MOHIT KUMAR GUPTA VS. M/S BENCHMARK SUPPLY CHAIN SOLUTION PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	6/2/2024	bookmarking compulsory	rmalik2001

9851	19-12-2023	0710102063462023(No.of Docs 2)	0710102063462023/3	INTERLOCUTORY APPLICATION (I.B.C)/5166(ND)2023	MOHIT KUMAR GUPTA VS. M/S BENCHMARK SUPPLY CHAIN SOLUTION PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	6/2/2024	bookmarking compulsory	rmalik2001
9853	19-12-2023	0710102063462023(No.of Docs 2)	0710102063462023/3	INTERLOCUTORY APPLICATION (I.B.C)/5166(ND)2023	MOHIT KUMAR GUPTA VS. M/S BENCHMARK SUPPLY CHAIN SOLUTION PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	6/2/2024	bookmarking compulsory	rmalik2001
9855	19-12-2023	0710102063462023(No.of Docs 2)	0710102063462023/3	INTERLOCUTORY APPLICATION (I.B.C)/5166(ND)2023	MOHIT KUMAR GUPTA VS. M/S BENCHMARK SUPPLY CHAIN SOLUTION PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	6/2/2024	bookmarking compulsory	rmalik2001
9857	19-12-2023	0710102063462023(No.of Docs 2)	0710102063462023/3	INTERLOCUTORY APPLICATION (I.B.C)/5166(ND)2023	MOHIT KUMAR GUPTA VS. M/S BENCHMARK SUPPLY CHAIN SOLUTION PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	6/2/2024	bookmarking compulsory	rmalik2001
9859	19-01-2024	0710102081762022(No.of Docs 2)	0710102081762022/4	INTERLOCUTORY APPLICATION (I.B.C)/4872(PB)2022	RAKESH KUMAR GUPTA	Application under any other provisions- IBC	5/2/2024	wrong file	advocatevinod
9861	19-01-2024	0710102047132022(No.of Docs 2)	0710102047132022/1	COMPANY PETITION IB (IBC)/565(PB)2022	INTEC CAPITAL LIMITED VS. SUKRUTI DUGGAL	Section 95(1)	5/2/2024	book marking not proper uploaded	NCLTMATTER@INTEC
9863	31-01-2024	0710102001142018(No.of Docs 2)	0710102001142018/16	COMPANY APPLICATION(IBC)/950(PB)2018	MR NAVNEET KUMAR GUPTA (ERSTWHILE RP OF BHUSHAN ENERGY LIMITED) VS. MR BRIJ BHUSHAN SINGHAL AND OTHERS	Application under any other provisions	5/2/2024	proof of service missed	ppt@jsalaw.com
9865	31-01-2024	0710102008342024(No.of Docs 2)	0710102008342024/2	COMPANY APPLICATION(COMPANIES ACT)/27(ND)2024	SANJAY SAWHNEY	Rule 11 of NCLT	5/2/2024	Bookmarking numbering missed	rrglawoffice
9867	10/1/2024	0710102002722019(No.of Docs 2)	0710102002722019/13	COMPANY PETITION IB (IBC)/177(ND)2019	INTEGRATED BATTERIES INDIA PVT. LTD. VS. INTEGRATED BATTERIES INDIA PVT. LTD.	IBC Under Sec 9	5/2/2024	order missed	advbhumi26
9869	10/1/2024	0710102002722019(No.of Docs 2)	0710102002722019/13	COMPANY PETITION IB (IBC)/177(ND)2019	INTEGRATED BATTERIES INDIA PVT. LTD. VS. INTEGRATED BATTERIES INDIA PVT. LTD.	IBC Under Sec 9	5/2/2024	order missed	advbhumi26
9871	10/1/2024	0710102002722019(No.of Docs 2)	0710102002722019/13	COMPANY PETITION IB (IBC)/177(ND)2019	INTEGRATED BATTERIES INDIA PVT. LTD. VS. INTEGRATED BATTERIES INDIA PVT. LTD.	IBC Under Sec 9	5/2/2024	order missed	advbhumi26
9873	30-01-2024	0710102096272023(No.of Docs 1)	0710102096272023/1	COMPANY PETITION IB (IBC)/8(ND)2024	COGERS TRADEX PRIVATE LIMITED VS. DWARKADHIS PROJECTS PRIVATE LIMITED	IBC under Sec 7	5/2/2024	affidavit address up and notary delhi	sksharma

9875	19-01-2024	0710102095792023(No.of Docs 1)	0710102095792023/2	COMPANY PETITION IB (IBC)/742(ND)2023	MEGHDOOT CORROUGATORS & PACKERS PRIVATELIMITED VS. SPECTRUM AERO PRIVATE LIMITED	IBC under Sec 7	5/2/2024	Book marking missed	Prashanaadvocates
9877	19-01-2024	0710102095792023(No.of Docs 2)	0710102095792023/3	COMPANY PETITION IB (IBC)/742(ND)2023	MEGHDOOT CORROUGATORS & PACKERS PRIVATELIMITED VS. SPECTRUM AERO PRIVATE LIMITED	IBC under Sec 7	5/2/2024	documents missed	Prashanaadvocates
9879	19-01-2024	0710102056092022(No.of Docs 2)	0710102056092022/8	COMPANY PETITION IB (IBC)/640(ND)2022	SBM BANK (INDIA) LIMITED VS. MR. VINAYAK CHATTERJEE	Section 95(1)	5/2/2024	p[age no. missing in bookmarking, page no. 1-18 signature missing , true copy and signature missing in annexure pages	vijay@123
9881	19-01-2024	0710102064142022(No.of Docs 2)	0710102064142022/1	COMPANY PETITION IB (IBC)/677(ND)2022	STATE BANK OF INDIA VS. SHAKUNTALA DEVI	Section 95(1)	5/2/2024	Bookmarking numbering missed	ajayyadav
9883	19-01-2024	0710102074462022(No.of Docs 2)	0710102074462022/7	COMPANY PETITION IB (IBC)/447(ND)2023	GAGAN FIBRES PRIVATE LIMITED VS. INNOVATIVE TEXTILES LIMITED	IBC Under Sec 9	5/2/2024	need to sign on every page	niharikasohal
9885	19-01-2024	0710102074462022(No.of Docs 2)	0710102074462022/7	COMPANY PETITION IB (IBC)/447(ND)2023	GAGAN FIBRES PRIVATE LIMITED VS. INNOVATIVE TEXTILES LIMITED	IBC Under Sec 9	5/2/2024	need to sign on every page	niharikasohal
9887	19-01-2024	0710102074462022(No.of Docs 2)	0710102074462022/7	COMPANY PETITION IB (IBC)/447(ND)2023	GAGAN FIBRES PRIVATE LIMITED VS. INNOVATIVE TEXTILES LIMITED	IBC Under Sec 9	5/2/2024	need to sign on every page	niharikasohal
9889	19-01-2024	0710102074462022(No.of Docs 2)	0710102074462022/7	COMPANY PETITION IB (IBC)/447(ND)2023	GAGAN FIBRES PRIVATE LIMITED VS. INNOVATIVE TEXTILES LIMITED	IBC Under Sec 9	5/2/2024	need to sign on every page	niharikasohal
9891	13-10-2023	0710102089082023(No.of Docs 0)	0710102089082023/3	TRANSFER APPLICATION/53(PB)2023	BHARAT INVESTMENT GROWTH LIMITED	Rule16(d),NCLT Rules,2016	5/2/2024	all index sign missed in counsel	
9893	19-01-2024	0710102074192022(No.of Docs 2)	0710102074192022/2	COMPANY APPEAL(COMPANIES ACT)/236(ND)2022	PURNIMA GUPTA VS. REGISTRAR OF COMPANIES	Sec 252 (3)	5/2/2024	pagination missed in BOOk marking	ishaarora0915
9895	10/1/2024	0710102002722019(No.of Docs 2)	0710102002722019/13	COMPANY PETITION IB (IBC)/177(ND)2019	INTEGRATED BATTERIES INDIA PVT. LTD. VS. INTEGRATED BATTERIES INDIA PVT. LTD.	IBC Under Sec 9	5/2/2024	order missed	advbhumi26
9897	19-01-2024	0710102082642023(No.of Docs 2)	0710102082642023/4	INTERLOCUTORY APPLICATION (I.B.C)/5144(ND)2023	GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY THROUGH ITS MANAGER (BUILDER) VS. MR. GAURAV KATIYAR RESOLUTION PROFESSIONAL FOR M/S EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED	Sec 60(5)	5/2/2024	book marking compulsory, page no. 1-9 signature missing, true copy and signature missing all annexure pages	Pankaj_NCLT
9899	19-01-2024	0710102078942021(No.of Docs 2)	0710102078942021/16	INTERLOCUTORY APPLICATION (I.B.C)/4907(ND)2021	RAMA TOMAR & ORS VS. SARVOTTAM REALCON PRIVATE LIMITED	Sec 60(5)	5/2/2024	Book marking missed	varunmudgal

9901	10/1/2024	0710102002722019(No.of Docs 2)	0710102002722019/13	COMPANY PETITION IB (IBC)/177(ND)2019	INTEGRATED BATTERIES INDIA PVT. LTD. VS. INTEGRATED BATTERIES INDIA PVT. LTD.	IBC Under Sec 9	5/2/2024	order missed	advbhumi26
9903	19-01-2024	0710102081762022(No.of Docs 2)	0710102081762022/4	INTERLOCUTORY APPLICATION (I.B.C)/4872(PB)2022	RAKESH KUMAR GUPTA	Application under any other provisions- IBC	5/2/2024	wrong file	advocatevinod
9905	19-01-2024	0710102081762022(No.of Docs 2)	0710102081762022/4	INTERLOCUTORY APPLICATION (I.B.C)/4872(PB)2022	RAKESH KUMAR GUPTA	Application under any other provisions- IBC	5/2/2024	wrong file	advocatevinod
9907	19-01-2024	0710102081762022(No.of Docs 2)	0710102081762022/4	INTERLOCUTORY APPLICATION (I.B.C)/4872(PB)2022	RAKESH KUMAR GUPTA	Application under any other provisions- IBC	5/2/2024	wrong file	advocatevinod
9909	22-01-2024	0710102059352021(No.of Docs 2)	0710102059352021/14	INTERLOCUTORY APPLICATION (I.B.C)/3696(ND)2021	SHIV NANDAN SHARMA VS. ANIEL KUMAR SAHA	Application under any other provisions- IBC	5/2/2024	bookmarking as per index with page nos	rajat.bhardwaj
9911	10/1/2024	0710102002722019(No.of Docs 2)	0710102002722019/13	COMPANY PETITION IB (IBC)/177(ND)2019	INTEGRATED BATTERIES INDIA PVT. LTD. VS. INTEGRATED BATTERIES INDIA PVT. LTD.	IBC Under Sec 9	5/2/2024	order missed	advbhumi26
9913	10/1/2024	0710102002722019(No.of Docs 2)	0710102002722019/13	COMPANY PETITION IB (IBC)/177(ND)2019	INTEGRATED BATTERIES INDIA PVT. LTD. VS. INTEGRATED BATTERIES INDIA PVT. LTD.	IBC Under Sec 9	5/2/2024	order missed	advbhumi26
9915	19-01-2024	0710102084012022(No.of Docs 2)	0710102084012022/1	COMPANY APPLICATION(COMPANIES ACT)/399(ND)2022	PURNIMA GUPTA VS. REGISTRAR OF COMPANIES	Rule 11 of NCLT	5/2/2024	pagination missed in Book marking	ishaarora0915
9917	10/1/2024	0710102002722019(No.of Docs 2)	0710102002722019/13	COMPANY PETITION IB (IBC)/177(ND)2019	INTEGRATED BATTERIES INDIA PVT. LTD. VS. INTEGRATED BATTERIES INDIA PVT. LTD.	IBC Under Sec 9	5/2/2024	order missed	advbhumi26
9919	19-01-2024	0710102092222022(No.of Docs 2)	0710102092222022/2	COMPANY PETITION IB (IBC)/904(ND)2022	INTEC CAPITAL LIMITED VS. KANISHK DUGGAL	Section 95(1)	5/2/2024	Book marking missed	NCLTMATTER@INTEC
9921	19-01-2024	0710102071212023(No.of Docs 2)	0710102071212023/3	COMPANY PETITION IB (IBC)/544(ND)2023	LALIT MOHAN BHARDWAJ VS. NEO MULTIMEDIA LIMITED	IBC under Sec 7,IBC under Sec 7	5/2/2024	Bookmark missed,	mihirlawyer
9923	10/1/2024	0710102002722019(No.of Docs 2)	0710102002722019/13	COMPANY PETITION IB (IBC)/177(ND)2019	INTEGRATED BATTERIES INDIA PVT. LTD. VS. INTEGRATED BATTERIES INDIA PVT. LTD.	IBC Under Sec 9	5/2/2024	order missed	advbhumi26
9925	20-01-2024	0710102015862023(No.of Docs 2)	0710102015862023/1	INTERLOCUTORY APPLICATION (I.B.C)/1443(ND)2023	SANJAY JAIN VSSHIV NANDAN SHARMA	Sec 60(5)	5/2/2024	address missing in affidavit	associate.amc
9927	12/1/2024	0710102063432023(No.of Docs 2)	0710102063432023/2	INTERLOCUTORY APPLICATION (I.B.C)/4314(ND)2023	PRABHJIT SINGH SONI	Application under any other provisions- IBC	5/2/2024	wrong file	advswarnika aggarwal
9929	12/1/2024	0710102063432023(No.of Docs 2)	0710102063432023/2	INTERLOCUTORY APPLICATION (I.B.C)/4314(ND)2023	PRABHJIT SINGH SONI	Application under any other provisions- IBC	5/2/2024	wrong file	advswarnika aggarwal

9931	12/1/2024	0710102063432023(No.of Docs 2)	0710102063432023/2	INTERLOCUTORY APPLICATION (I.B.C)/4314(ND)2023	PRABHJIT SINGH SONI	Application under any other provisions- IBC	5/2/2024	wrong file	advswarnika aggarwal
9933	12/1/2024	0710102063432023(No.of Docs 2)	0710102063432023/2	INTERLOCUTORY APPLICATION (I.B.C)/4314(ND)2023	PRABHJIT SINGH SONI	Application under any other provisions- IBC	5/2/2024	wrong file	advswarnika aggarwal
9935	22-01-2024	0710102053732023(No.of Docs 3)	0710102053732023/8	COMPANY PETITION IB (IBC)/470(ND)2023	AMIRSONS TIMBER VS. SKYLINE ENGINEERING CONTRACTS (INDIA)PVT LIMITED	IBC Under Sec 9	5/2/2024	all pages not sign and some pages not clear	Gsvlegal
9937	22-01-2024	0710102042372022(No.of Docs 2)	0710102042372022/1	INTERLOCUTORY APPLICATION (I.B.C)/3227(PB)2022	AMIT AGRAWAL VS. GHAZIABAD DEVELOPMENT AUTHORITY THROUGH ITS VICE CHAIRMAN	Sec 60(5)	5/2/2024	court order missing regarding AMENDED MEMO OF PARTIES bookmarking as per ined with page nos	quadlegal
9939	19-01-2024	0710102042522022(No.of Docs 1)	0710102042522022/4	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/90(ND)2022	SHRI VENIMADHAV PORTFOLIO PRIVATELIMITED VS. OVINGTON FINANCE PRIVATE LIMITED	Sec. 230-232, Sec 234	5/2/2024	book marking numbering missed	ABHISHEKNEGI
9941	6/5/2023	0710102041842023(No.of Docs 0)	0710102041842023/1	TRANSFER APPLICATION/33(PB)2023	DIVEN DEMBLA VS. MRS MINALI THAKKAR	Rule 11 of NCLT,Rule16(d),NCLT Rules,2016	2/2/2024	Plz upload correct pdf	
9943	18-01-2024	0710102096752023(No.of Docs 1)	0710102096752023/2	TRANSFER APPLICATION (IBC)/60(PB)2023	AVENUE 54 WELFARE ASSOCIATION VS. SUMER BUILDCORP PRIVATE LIMITED	Rule16(d),NCLT Rules,2016 IBC	2/2/2024	wrong file	Akhilaroy
9945	6/5/2023	0710102041842023(No.of Docs 0)	0710102041842023/1	TRANSFER APPLICATION/33(PB)2023	DIVEN DEMBLA VS. MRS MINALI THAKKAR	Rule 11 of NCLT,Rule16(d),NCLT Rules,2016	2/2/2024	Plz upload correct pdf	
9947	29-01-2024	0710102025702023(No.of Docs 2)	0710102025702023/7	COMPANY PETITION IB (IBC)/303(PB)2023	SD REALTORS & DEVELOPERS VS. ANSAL HI-TECH TOWNSHIPS LIMITED	IBC Under Sec 9	2/2/2024	book marking not proper uploaded and sign every page missed	ANSHUJDHINGRA
9949	18-01-2024	0710102096752023(No.of Docs 1)	0710102096752023/2	TRANSFER APPLICATION (IBC)/60(PB)2023	AVENUE 54 WELFARE ASSOCIATION VS. SUMER BUILDCORP PRIVATE LIMITED	Rule16(d),NCLT Rules,2016 IBC	2/2/2024	wrong file	Akhilaroy
9951	6/5/2023	0710102041842023(No.of Docs 0)	0710102041842023/1	TRANSFER APPLICATION/33(PB)2023	DIVEN DEMBLA VS. MRS MINALI THAKKAR	Rule 11 of NCLT,Rule16(d),NCLT Rules,2016	2/2/2024	Plz upload correct pdf	
9953	6/5/2023	0710102041842023(No.of Docs 0)	0710102041842023/1	TRANSFER APPLICATION/33(PB)2023	DIVEN DEMBLA VS. MRS MINALI THAKKAR	Rule 11 of NCLT,Rule16(d),NCLT Rules,2016	2/2/2024	Plz upload correct pdf	
9955	18-01-2024	0710102096752023(No.of Docs 1)	0710102096752023/2	TRANSFER APPLICATION (IBC)/60(PB)2023	AVENUE 54 WELFARE ASSOCIATION VS. SUMER BUILDCORP PRIVATE LIMITED	Rule16(d),NCLT Rules,2016 IBC	2/2/2024	wrong file	Akhilaroy
9957	18-01-2024	0710102096752023(No.of Docs 1)	0710102096752023/2	TRANSFER APPLICATION (IBC)/60(PB)2023	AVENUE 54 WELFARE ASSOCIATION VS. SUMER BUILDCORP PRIVATE LIMITED	Rule16(d),NCLT Rules,2016 IBC	2/2/2024	wrong file	Akhilaroy
9959	1/2/2024	0710102068112023(No.of Docs 2)	0710102068112023/2	INTERLOCUTORY APPLICATION (I.B.C)/4599(ND)2023	OZONE WASTE LLP VSPURVANCHAL VIDHYUT VITRAN NIGAM LIMITED	Sec 60(5)	2/2/2024	mention bookmarking according your index with numbering.	dnanda.cma@gmail.com
9961	19-01-2024	0710102053782023(No.of Docs 1)	0710102053782023/11	INTERLOCUTORY APPLICATION (I.B.C)/3414(ND)2023	RAJESH RAMNANI - RESOLUTION PROFESSIONAL VS. APS BUILDTECH PRIVATE LIMITED	Sec 66(1)	2/2/2024	sign without name missed in vakalatnama	advkrishan

9963	11/1/2024	0710102073682023(No.of Docs 2)	0710102073682023/4	COMPANY PETITION IB (IBC)/556(ND)2023	PRAVEEN KUMAR GARG PROP. OF G S V PRODUCTS VS. APS INFRA ENGINEERS PRIVATE LIMITED	IBC Under Sec 9	1/2/2024	book marking mandatory and all pages sign missed in written argument	saxena&saxena
9965	31-01-2024	0710102114392019(No.of Docs 2)	0710102114392019/15	COMPANY PETITION (COMPANIES ACT)/126(PB)2019	MANJEET SINGH BASI &ANR VS. CONTINENTAL CONSTRUCTION LTD vS	Sec. 241(1),Sec. 242(4)	1/2/2024	need every page sign.	vaibhav dabas
9967	11/1/2024	0710102073682023(No.of Docs 2)	0710102073682023/4	COMPANY PETITION IB (IBC)/556(ND)2023	PRAVEEN KUMAR GARG PROP. OF G S V PRODUCTS VS. APS INFRA ENGINEERS PRIVATE LIMITED	IBC Under Sec 9	1/2/2024	book marking mandatory and all pages sign missed in written argument	saxena&saxena
9969	31-01-2024	0710102077062021(No.of Docs 2)	0710102077062021/8	COMPANY PETITION (COMPANIES ACT)/178(ND)2021	VASHISHT RAI SHARMA VS. KUIPER BIO MATRIX PRIVATE LIMITED & ORS.	Sec. 59,Sec. 241(1),Sec. 244(1)	1/2/2024	book marking mandatory all pages not sign	rajeev1124
9971	31-01-2024	0710102008322024(No.of Docs 2)	0710102008322024/2	COMPANY APPLICATION(COMPANIES ACT)/28(ND)2024	SANJAY SAWHNEY	Rule 11 of NCLT	1/2/2024	Bookmarking numbering missed	rrglawoffice
9973	12/1/2024	0710102106442022(No.of Docs 2)	0710102106442022/3	INTERLOCUTORY APPLICATION (I.B.C)/98(PB)2023	SMAAASH ENTERTAINMENT PVT LTD VS. M/S INTERNATIONAL RECREATION AND AMUSEMENT LIMITED	Rule 11 of NCLT, 2016	1/2/2024	order missed	ppt@jsalaw.com
9975	12/1/2024	0710102106442022(No.of Docs 2)	0710102106442022/3	INTERLOCUTORY APPLICATION (I.B.C)/98(PB)2023	SMAAASH ENTERTAINMENT PVT LTD VS. M/S INTERNATIONAL RECREATION AND AMUSEMENT LIMITED	Rule 11 of NCLT, 2016	1/2/2024	order missed	ppt@jsalaw.com
9977	12/1/2024	0710102106442022(No.of Docs 2)	0710102106442022/3	INTERLOCUTORY APPLICATION (I.B.C)/98(PB)2023	SMAAASH ENTERTAINMENT PVT LTD VS. M/S INTERNATIONAL RECREATION AND AMUSEMENT LIMITED	Rule 11 of NCLT, 2016	1/2/2024	order missed	ppt@jsalaw.com
9979	12/1/2024	0710102106442022(No.of Docs 2)	0710102106442022/3	INTERLOCUTORY APPLICATION (I.B.C)/98(PB)2023	SMAAASH ENTERTAINMENT PVT LTD VS. M/S INTERNATIONAL RECREATION AND AMUSEMENT LIMITED	Rule 11 of NCLT, 2016	1/2/2024	order missed	ppt@jsalaw.com
9981	11/1/2024	0710102073682023(No.of Docs 2)	0710102073682023/4	COMPANY PETITION IB (IBC)/556(ND)2023	PRAVEEN KUMAR GARG PROP. OF G S V PRODUCTS VS. APS INFRA ENGINEERS PRIVATE LIMITED	IBC Under Sec 9	1/2/2024	book marking mandatory and all pages sign missed in written argument	saxena&saxena
9983	19-01-2024	0710102095792023(No.of Docs 1)	0710102095792023/1	COMPANY PETITION IB (IBC)/742(ND)2023	MEGHDOOT CORROUGATORS & PACKERS PRIVATELIMITED VS. SPECTRUM AERO PRIVATE LIMITED	IBC under Sec 7	1/2/2024	Book marking missed	Prashanaadvocates

9985	11/1/2024	0710102073682023(No.of Docs 2)	0710102073682023/4	COMPANY PETITION IB (IBC)/556(ND)2023	PRAVEEN KUMAR GARG PROP. OF G S V PRODUCTS VS. APS INFRA ENGINEERS PRIVATE LIMITED	IBC Under Sec 9	1/2/2024	book marking mandatory and all pages sign missed in written argument	saxena&saxena
9987	18-01-2024	0710200412782018(No.of Docs 7)	0710200412782018/4	COMPANY PETITION (COMPANIES ACT)/273(ND)2018	MR. SARTHAK BATHLA VS M/S. ARYAN PRESS PVT. LTD. & ORS.	Sec. 58(3),Sec. 59	1/2/2024	all document are separately file	sonalijoon
9989	19-01-2024	0710102023462023(No.of Docs 2)	0710102023462023/1	COMPANY PETITION IB (IBC)/288(ND)2023	INTEC CAPITAL LIMITED VS. JANHAVI DUGGAL	Section 95(1)	1/2/2024	book marking not proper uploaded	NCLTMATTER@INTEC
9991	18-01-2024	0710102106282023(No.of Docs 2)	0710102106282023/2	INTERLOCUTORY APPLICATION (I.B.C)/10(ND)2024	HARISH TANEJA VSSURANA INDUSTRIES LIMITED	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	1/2/2024	Annexure all page sign and true copy missed	Harishtaneja78
9993	17-01-2024	0710102135262019(No.of Docs 1)	0710102135262019/10	COMPANY PETITION IB (IBC)/2646(ND)2019	LOVENI MARKETING & ADVERTISING PVT LTD VS. SN CINEMA ADVERTISING PVT LTD	IBC under Sec 7	31-01-2024	book marking numbering missing Rs 1 court fee missing and welfare Rs. 15 missed in vakalatnama	prachijohri
9995	28-01-2024	0710102095952023(No.of Docs 2)	0710102095952023/6	INTERLOCUTORY APPLICATION (I.B.C)/6041(ND)2023	KPLA POWER PRIVATE LIMITED VS. ALOK KAUSHIK RESOLUTION PROFESSIONAL FOR KOTSONS PVT. LTD. & ANR.	Sec 60(5)	31-01-2024	need every page sign. bookmarking compulsory.	gaurav.hsethi@gmail.
9997	17-01-2024	0710102135262019(No.of Docs 1)	0710102135262019/12	COMPANY PETITION IB (IBC)/2646(ND)2019	LOVENI MARKETING & ADVERTISING PVT LTD VS. SN CINEMA ADVERTISING PVT LTD	IBC under Sec 7	31-01-2024	bookmark numbering is missing and Rs. 1 court fees is missing and Rs. 15 welfare fees is missing in vakalatnama	prachijohri
9999	18-01-2024	0710102083862023(No.of Docs 1)	0710102083862023/5	COMPANY PETITION (COMPANIES ACT)/179(ND)2023	SANJANA KAPOOR VS. TURBO BELL MOULDS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	31-01-2024	wrong file	himanshu kapoor
10001	18-01-2024	0710102086712023(No.of Docs 1)	0710102086712023/1	TRANSFER APPLICATION/42(PB)2023	RAHUL DILIP SHAH & ORS. VS. KATALYST SOFTWARE SERVICES LIMITED	Rule 11 of NCLT,Rule16(d),NCLT Rules,2016	31-01-2024	book marking wrong numbering	Namrata31
10003	30-12-2023	0710102144552019(No.of Docs 2)	0710102144552019/4	COMPANY PETITION IB (IBC)/2888(PB)2019	VIKAS GULATY VS. RAHEJA DEVELOPERS LIMITED	IBC under Sec 7,IBC under Sec 7	31-01-2024	wrong file	vikasg
10005	30-12-2023	0710102144552019(No.of Docs 2)	0710102144552019/4	COMPANY PETITION IB (IBC)/2888(PB)2019	VIKAS GULATY VS. RAHEJA DEVELOPERS LIMITED	IBC under Sec 7,IBC under Sec 7	31-01-2024	wrong file	vikasg
10007	30-01-2024	0710102008342024(No.of Docs 2)	0710102008342024/1	COMPANY APPLICATION(COMPANIES ACT)/27(ND)2024	SANJAY SAWHNEY	Rule 11 of NCLT	31-01-2024	bookmarking compulsory.	rrglawoffice
10009	30-12-2023	0710102144552019(No.of Docs 2)	0710102144552019/4	COMPANY PETITION IB (IBC)/2888(PB)2019	VIKAS GULATY VS. RAHEJA DEVELOPERS LIMITED	IBC under Sec 7,IBC under Sec 7	31-01-2024	wrong file	vikasg
10011	17-01-2024	0710102144442019(No.of Docs 2)	0710102144442019/10	COMPANY PETITION IB (IBC)/374(ND)2020	METENERE LIMITED VS. NAVDHATU WIRES PRIVATE LIMITED	IBC Under Sec 9	31-01-2024	bookmark numbering is missing and every page not signed	skumar007
10013	17-01-2024	0710102135262019(No.of Docs 1)	0710102135262019/11	COMPANY PETITION IB (IBC)/2646(ND)2019	LOVENI MARKETING & ADVERTISING PVT LTD VS. SN CINEMA ADVERTISING PVT LTD	IBC under Sec 7	31-01-2024	bookmark numbering is missing and Rs. 1 court fees missing and Rs. 15 welfare missing in vakalatnama	prachijohri

10015	18-01-2024	0710102027842023(No.of Docs 1)	0710102027842023/3	INTERLOCUTORY APPLICATION (I.B.C)/1920(ND)2023	ARUNAVA SIKDAR VS. AV INFRA PROJECTS BUSINESS SOLUTIONS (INDIA) (P) LIMITED	Sec 43(1) r/w Sec 44 (1)	31-01-2024	Book marking is not properly uploaded	as.juris
10017	17-01-2024	0710102109542023(No.of Docs 1)	0710102109542023/1	INTERLOCUTORY APPLICATION (I.B.C)/6684(ND)2023	ANIL KUMAR	Application under any other provisions- IBC	31-01-2024	bookmark is compulsory	devrana
10019	17-01-2024	0710102109542023(No.of Docs 1)	0710102109542023/1	INTERLOCUTORY APPLICATION (I.B.C)/6684(ND)2023	ANIL KUMAR	Application under any other provisions- IBC	31-01-2024	bookmark is compulsory	devrana
10021	17-01-2024	0710200412962017(No.of Docs 8)	0710200412962017/2	COMPANY PETITION (COMPANIES ACT)/427(ND)2017	GEETA BATHLA VS DP PLASTICS PVT. LTD. & ORS.	Sec. 241(1)	31-01-2024	wrong file	sonalijoon
10023	17-01-2024	0710102109542023(No.of Docs 1)	0710102109542023/1	INTERLOCUTORY APPLICATION (I.B.C)/6684(ND)2023	ANIL KUMAR	Application under any other provisions- IBC	31-01-2024	bookmark is compulsory	devrana
10025	17-01-2024	0710102109542023(No.of Docs 1)	0710102109542023/1	INTERLOCUTORY APPLICATION (I.B.C)/6684(ND)2023	ANIL KUMAR	Application under any other provisions- IBC	31-01-2024	bookmark is compulsory	devrana
10027	30-01-2024	0710102008322024(No.of Docs 2)	0710102008322024/1	COMPANY APPLICATION(COMPANIES ACT)/28(ND)2024	SANJAY SAWHNEY	Rule 11 of NCLT	31-01-2024	bookmarking compulsory.	rrglawoffice
10029	19-01-2024	0710102013302020(No.of Docs 2)	0710102013302020/10	COMPANY PETITION IB (IBC)/757(ND)2020	VANI ADVERTISING VS. SANTASHA REAL ESTATE PRIVATE LIMITED	IBC Under Sec 9	31-01-2024	wrong file	NamitSaxena2007
10031	18-01-2024	0710102015142022(No.of Docs 2)	0710102015142022/13	COMPANY PETITION (COMPANIES ACT)/35(PB)2022	FLOVEL HYDRO TECHNOLOGIES PRIVATELIMITED VS. MECAMIDI HPP INDIA PRIVATE LIMITED	Sec. 59,Sec. 241(1),Sec. 242(4),Sec. 244(1)	31-01-2024	book marking compulsory	Saket_adv
10033	18-01-2024	0710102025502023(No.of Docs 1)	0710102025502023/1	INTERLOCUTORY APPLICATION (I.B.C)/1826(ND)2023	ARUNAVA SIKDAR VS. SANJAY GUPTA & ORS.	Sec. 45 (1)	31-01-2024	book marking is not properly uploaded	KaranValecha
10035	18-01-2024	0710102084812023(No.of Docs 1)	0710102084812023/3	INTERLOCUTORY APPLICATION (I.B.C)/5263(ND)2023	TECHNOFLEX TEXTILE INDUSTRIES PVT. LTD. VS. HARYANA STATE & INDUSTRIAL DEVELOPMENT CORPORATION	Sec 60(5)	31-01-2024	book marking mandatory index missed	Srslegal3150
10037	18-01-2024	0710102109532023(No.of Docs 1)	0710102109532023/1	INTERLOCUTORY APPLICATION (I.B.C)/24(ND)2024	HARISH TANEJA VS. SMT. SHAILENDRA UPADHYAY	Application under any other provisions- IBC	31-01-2024	Booking marking numbering missed, Annexure all page sign and true copy missed,	Harishtaneja78
10039	22-01-2024	0710102053732023(No.of Docs 2)	0710102053732023/7	COMPANY PETITION IB (IBC)/470(ND)2023	AMIRSONS TIMBER VS. SKYLINE ENGINEERING CONTRACTS (INDIA)PVT LIMITED	IBC Under Sec 9	31-01-2024	sign missing	tarunrana1027
10041	30-01-2024	0710102070622021(No.of Docs 1)	0710102070622021/18	COMPANY PETITION IB (IBC)/758(ND)2021	. M/ S SHAMBHU AGENCIES PRIVATE LIMITED. VS. M/S WORLD CONNECT IMPEX PRIVATE LIMITED	IBC under Sec 7	31-01-2024	wrong file	VKTULSYAN@IP
10043	18-01-2024	0710102104232023(No.of Docs 1)	0710102104232023/1	INTERLOCUTORY APPLICATION (I.B.C)/6678(ND)2023	UNION BANK OF INDIA VSAGROFOOD GRAINS PVT. LTD	Sec 60(5)	31-01-2024	upload incomplete file	advocateekta

10045	27-01-2024	0710102093442019(No.of Docs 2)	0710102093442019/8	COMPANY PETITION (COMPANIES ACT)/95(PB)2019	RISHIKESH VS. URBAN CLUB INDIA PVT LTD	Sec. 241(1),Sec. 245	31-01-2024	pagination missing in pdf. bookmarking compulsory.	Jyotinder1956
10047	18-01-2024	0710102025542023(No.of Docs 1)	0710102025542023/1	INTERLOCUTORY APPLICATION (I.B.C)/1825(ND)2023	ARUNAVA SIKDAR VS. GUANGZHOU TRUST TECHNOLOGY CO LTD CHINA	Sec 66(1)	31-01-2024	Book Marking is not properly uploaded	as.juris
10049	18-01-2024	0710102105162023(No.of Docs 1)	0710102105162023/2	INTERLOCUTORY APPLICATION (I.B.C)/6534(ND)2023	HARISH CHANDER MANCHANDA LIQUIDATOR OF M/S EARTH ICONIC INFRASTRUCTURE PRIVATE LIMITED VS. UNIFIED TITANIUM COMMON ASSOCIATION (UTCA)	Rule 11 of NCLT, 2016	31-01-2024	index missing, book marking compulsory	ADVSYADV
10051	30-12-2023	0710102144552019(No.of Docs 2)	0710102144552019/4	COMPANY PETITION IB (IBC)/2888(PB)2019	VIKAS GULATY VS. RAHEJA DEVELOPERS LIMITED	IBC under Sec 7,IBC under Sec 7	31-01-2024	wrong file	vikasg
10053	17-01-2024	0710102090872020(No.of Docs 2)	0710102090872020/1	COMPANY APPLICATION(COMPANIES ACT)/584(ND)2020	GEETA BATHLA VS. ARYAN PRESS PRIVATE LIMITED & ORS.	Rule 11 of NCLT	30-01-2024	bookmarking compulsory as per index with page nos	sonalijoon
10055	19-01-2024	0710102082642023(No.of Docs 2)	0710102082642023/5	INTERLOCUTORY APPLICATION (I.B.C)/5144(ND)2023	GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY THROUGH ITS MANAGER (BUILDER) VS. MR. GAURAV KATIYAR RESOLUTION PROFESSIONAL FOR M/S EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED	Sec 60(5)	30-01-2024	Book marking missed sign missed	Pankaj_NCLT
10057	3/11/2023	0710102095762023(No.of Docs 0)	0710102095762023/4	INTERLOCUTORY APPLICATION (I.B.C)/6154(ND)2023	BRIJESH SINGH BHADURIYA VS. PRINCIPAL COMMISSIONER OF CUSTOMS(IMPORT) INLAND CONTAINER DEPOT	Application under any other provisions- IBC	30-01-2024	Date missing in vakalatnama bookmarking compulsory	
10059	4/1/2024	0710102085312021(No.of Docs 2)	0710102085312021/11	COMPANY PETITION IB (IBC)/707(ND)2021	SIEMENS FINANCIAL SERVICES PRIVATELIMITED VS. AMIT JAIN	Section 95(1)	29-01-2024	book marking not properly	shankarimishra
10061	17-01-2024	0710102081762022(No.of Docs 2)	0710102081762022/3	INTERLOCUTORY APPLICATION (I.B.C)/4872(PB)2022	RAKESH KUMAR GUPTA	Application under any other provisions- IBC	29-01-2024	wrong file	advocatevinod
10063	3/11/2023	0710102095762023(No.of Docs 0)	0710102095762023/3	INTERLOCUTORY APPLICATION (I.B.C)/6154(ND)2023	BRIJESH SINGH BHADURIYA VS. PRINCIPAL COMMISSIONER OF CUSTOMS(IMPORT) INLAND CONTAINER DEPOT	Application under any other provisions- IBC	29-01-2024	bookmarking compulsory as per index with page nos sign every page sign in reply page 26 hindi page teru copy sign missing in annexure	
10065	24-01-2024	0710102066682022(No.of Docs 2)	0710102066682022/8	COMPANY PETITION (COMPANIES ACT)/146(PB)2022	DALBIR SINGH AND OTHERS VS. EMAAR INDIA LIMITED	Sec. 213	29-01-2024	Bookmarking as per index with page nos	LAKSHMINARAYANAN

10067	19-01-2024	0710102093842023(No.of Docs 1)	0710102093842023/20	COMPANY PETITION IB (IBC)/713(ND)2023	SMC REAL ESTATE ADVISORS PRIVATE LIMITED VS. RISE PROJECTS PRIVATE LIMITED	IBC Under Sec 9	29-01-2024	Book marking missed	swastikakumari@ymail
10069	4/1/2024	0710102085312021(No.of Docs 2)	0710102085312021/11	COMPANY PETITION IB (IBC)/707(ND)2021	SIEMENS FINANCIAL SERVICES PRIVATELIMITED VS. AMIT JAIN	Section 95(1)	29-01-2024	book marking not properly	shankarimishra
10071	4/1/2024	0710102085312021(No.of Docs 2)	0710102085312021/11	COMPANY PETITION IB (IBC)/707(ND)2021	SIEMENS FINANCIAL SERVICES PRIVATELIMITED VS. AMIT JAIN	Section 95(1)	29-01-2024	book marking not properly	shankarimishra
10073	19-01-2024	0710102052112022(No.of Docs 2)	0710102052112022/8	COMPANY PETITION IB (IBC)/544(ND)2022	PAS ENTERPRISE VS. CBS HOLDINGS PRIVATE LIMITED	IBC under Sec 7	29-01-2024	book marking mandatory court fee and welfare missed	Raghav
10075	4/1/2024	0710102085312021(No.of Docs 2)	0710102085312021/11	COMPANY PETITION IB (IBC)/707(ND)2021	SIEMENS FINANCIAL SERVICES PRIVATELIMITED VS. AMIT JAIN	Section 95(1)	29-01-2024	book marking not properly	shankarimishra
10077	19-01-2024	0710102052112022(No.of Docs 2)	0710102052112022/9	COMPANY PETITION IB (IBC)/544(ND)2022	PAS ENTERPRISE VS. CBS HOLDINGS PRIVATE LIMITED	IBC under Sec 7	29-01-2024	book marking mandatory	Raghav
10079	17-01-2024	0710102081762022(No.of Docs 2)	0710102081762022/3	INTERLOCUTORY APPLICATION (I.B.C)/4872(PB)2022	RAKESH KUMAR GUPTA	Application under any other provisions- IBC	29-01-2024	wrong file	advocatevinod
10081	17-01-2024	0710102081762022(No.of Docs 2)	0710102081762022/3	INTERLOCUTORY APPLICATION (I.B.C)/4872(PB)2022	RAKESH KUMAR GUPTA	Application under any other provisions- IBC	29-01-2024	wrong file	advocatevinod
10083	17-01-2024	0710102067472023(No.of Docs 1)	0710102067472023/7	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/56(ND)2023	KOLMEKS INDIA PRIVATE LIMITED VS. KOLMEKS INDIA PRIVATE LIMITED	Sec. 230-232 - Second Motion	29-01-2024	wrong file	manish@rmgcs.com
10085	17-01-2024	0710102081762022(No.of Docs 2)	0710102081762022/3	INTERLOCUTORY APPLICATION (I.B.C)/4872(PB)2022	RAKESH KUMAR GUPTA	Application under any other provisions- IBC	29-01-2024	wrong file	advocatevinod
10087	19-01-2024	0710102042522022(No.of Docs 1)	0710102042522022/3	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/90(ND)2022	SHRI VENIMADHAV PORTFOLIO PRIVATELIMITED VS. OVINGTON FINANCE PRIVATE LIMITED	Sec. 230-232, Sec 234	29-01-2024	court fee not proper show and book marking numbering missed	ABHISHEKNEGI
10089	17-01-2024	0710102076462023(No.of Docs 2)	0710102076462023/6	COMPANY PETITION IB (IBC)/537(ND)2023	FINDOC FINVEST PRIVATE LIMITED VS. A F ENTERPRISES LIMITED	IBC under Sec 7	29-01-2024	Bookmarking compulsory affidavit address mismatch with notary true copy missing on annexures	tewariamitabh
10091	16-01-2024	0710102157872019(No.of Docs 3)	0710102157872019/8	COMPANY APPEAL(COMPANIES ACT)/189(ND)2020	PRALINES EXPORT PRIVATE LTD	Sec 252 (3)	27-01-2024	bookmarking compulsory and index missing and ticket not allow mid on vaktlanama	HARBEER
10093	16-01-2024	0710102157872019(No.of Docs 3)	0710102157872019/8	COMPANY APPEAL(COMPANIES ACT)/189(ND)2020	PRALINES EXPORT PRIVATE LTD	Sec 252 (3)	27-01-2024	bookmarking compulsory and index missing and ticket not allow mid on vaktlanama	HARBEER
10095	16-01-2024	0710102157872019(No.of Docs 3)	0710102157872019/8	COMPANY APPEAL(COMPANIES ACT)/189(ND)2020	PRALINES EXPORT PRIVATE LTD	Sec 252 (3)	27-01-2024	bookmarking compulsory and index missing and ticket not allow mid on vaktlanama	HARBEER
10097	16-01-2024	0710102157872019(No.of Docs 2)	0710102157872019/11	COMPANY APPEAL(COMPANIES ACT)/189(ND)2020	PRALINES EXPORT PRIVATE LTD	Sec 252 (3)	27-01-2024	page no. missing in index and pdf not clear	HARBEER

10099	16-01-2024	0710102103232023(No.of Docs 2)	0710102103232023/1	INTERLOCUTORY APPLICATION (I.B.C)/6557(ND)2023	MR. PRABHAT JAIN LIQUIDATOR OF NARMADA CEREAL PVT. LTD. VS. MADHYA PRADESH MADHYA VITARAN CO. LTD.	Application under any other provisions- IBC	27-01-2024	delay of compliance affidavit	lexforiconsulting
10101	2/1/2024	0710102101062023(No.of Docs 2)	0710102101062023/4	COMPANY PETITION (COMPANIES ACT)/213(ND)2023	GHANSHAYAM TAYAL VS. CEMCON ENGINEERING COMPANY PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	27-01-2024	need every page sign.	rajeev1124
10103	2/1/2024	0710102101062023(No.of Docs 2)	0710102101062023/4	COMPANY PETITION (COMPANIES ACT)/213(ND)2023	GHANSHAYAM TAYAL VS. CEMCON ENGINEERING COMPANY PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	27-01-2024	need every page sign.	rajeev1124
10105	2/1/2024	0710102101062023(No.of Docs 2)	0710102101062023/4	COMPANY PETITION (COMPANIES ACT)/213(ND)2023	GHANSHAYAM TAYAL VS. CEMCON ENGINEERING COMPANY PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	27-01-2024	need every page sign.	rajeev1124
10107	2/1/2024	0710102101062023(No.of Docs 2)	0710102101062023/4	COMPANY PETITION (COMPANIES ACT)/213(ND)2023	GHANSHAYAM TAYAL VS. CEMCON ENGINEERING COMPANY PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	27-01-2024	need every page sign.	rajeev1124
10109	2/1/2024	0710102101062023(No.of Docs 2)	0710102101062023/4	COMPANY PETITION (COMPANIES ACT)/213(ND)2023	GHANSHAYAM TAYAL VS. CEMCON ENGINEERING COMPANY PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	27-01-2024	need every page sign.	rajeev1124
10111	2/1/2024	0710102101062023(No.of Docs 2)	0710102101062023/4	COMPANY PETITION (COMPANIES ACT)/213(ND)2023	GHANSHAYAM TAYAL VS. CEMCON ENGINEERING COMPANY PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	27-01-2024	need every page sign.	rajeev1124
10113	2/1/2024	0710102101062023(No.of Docs 2)	0710102101062023/4	COMPANY PETITION (COMPANIES ACT)/213(ND)2023	GHANSHAYAM TAYAL VS. CEMCON ENGINEERING COMPANY PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	27-01-2024	need every page sign.	rajeev1124
10115	2/1/2024	0710102101062023(No.of Docs 2)	0710102101062023/4	COMPANY PETITION (COMPANIES ACT)/213(ND)2023	GHANSHAYAM TAYAL VS. CEMCON ENGINEERING COMPANY PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	27-01-2024	need every page sign.	rajeev1124
10117	16-01-2024	0710102086572020(No.of Docs 1)	0710102086572020/7	COMPANY PETITION IB (IBC)/943(PB)2020	SREI INFRASTRUCTURE FINANCE LTD VS. WORLDS WINDOW INFRASTRUCTURE & LOGISTICS PVT LTD	IBC under Sec 7	27-01-2024	true copy sign missing	sidllb1993
10119	2/1/2024	0710102101062023(No.of Docs 2)	0710102101062023/4	COMPANY PETITION (COMPANIES ACT)/213(ND)2023	GHANSHAYAM TAYAL VS. CEMCON ENGINEERING COMPANY PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	27-01-2024	need every page sign.	rajeev1124
10121	16-01-2024	0710102105842023(No.of Docs 2)	0710102105842023/1	INTERLOCUTORY APPLICATION (I.B.C)/6545(ND)2023	BEYOND TELE PRIVATE LIMITED VS. MR. ROHIT SEHGAL	Sec 60(5)	27-01-2024	page no. wrong in index	sanand665
10123	2/1/2024	0710102101062023(No.of Docs 2)	0710102101062023/4	COMPANY PETITION (COMPANIES ACT)/213(ND)2023	GHANSHAYAM TAYAL VS. CEMCON ENGINEERING COMPANY PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	27-01-2024	need every page sign.	rajeev1124

10125	2/1/2024	0710102101062023(No.of Docs 2)	0710102101062023/4	COMPANY PETITION (COMPANIES ACT)/213(ND)2023	GHANSHAYAM TAYAL VS. CEMCON ENGINEERING COMPANY PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	27-01-2024	need every page sign.	rajeev1124
10127	17-01-2024	0710102033542023(No.of Docs 1)	0710102033542023/3	INTERLOCUTORY APPLICATION (I.B.C)/2086(ND)2023	TECPRO SYSTEM LIMITED (THROUGH ITS LIQUIDATOR) VS. HARYANA STATE INDUSTRIAL AND INFRASTRUCTURE DEVELOPEMENT CORPROATION LIMITED	Sec 60(5)	27-01-2024	bookmarking compulsory, Index missing	Srslegal3150
10129	2/1/2024	0710102101062023(No.of Docs 2)	0710102101062023/4	COMPANY PETITION (COMPANIES ACT)/213(ND)2023	GHANSHAYAM TAYAL VS. CEMCON ENGINEERING COMPANY PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	27-01-2024	need every page sign.	rajeev1124
10131	16-01-2024	0710102087962021(No.of Docs 2)	0710102087962021/6	COMPANY PETITION IB (IBC)/750(PB)2021	STATE BANK OF INDIA VS. RASHMI SAXENA	Section 95(1)	27-01-2024	sign missing	advocateekta
10133	16-01-2024	0710102087962021(No.of Docs 2)	0710102087962021/6	COMPANY PETITION IB (IBC)/750(PB)2021	STATE BANK OF INDIA VS. RASHMI SAXENA	Section 95(1)	27-01-2024	sign missing	advocateekta
10135	16-01-2024	0710102087962021(No.of Docs 2)	0710102087962021/6	COMPANY PETITION IB (IBC)/750(PB)2021	STATE BANK OF INDIA VS. RASHMI SAXENA	Section 95(1)	27-01-2024	sign missing	advocateekta
10137	16-01-2024	0710102087962021(No.of Docs 2)	0710102087962021/6	COMPANY PETITION IB (IBC)/750(PB)2021	STATE BANK OF INDIA VS. RASHMI SAXENA	Section 95(1)	27-01-2024	sign missing	advocateekta
10139	16-01-2024	0710102085902023(No.of Docs 1)	0710102085902023/3	INTERLOCUTORY APPLICATION (I.B.C)/5473(ND)2023	PRABHJIT SINGH SONI VS. DGI HARIDWAR	Sec 60(5)	27-01-2024	28,32,34, not clear page and bookmarking compulsory	advswarnika aggarwal
10141	2/1/2024	0710102101062023(No.of Docs 2)	0710102101062023/4	COMPANY PETITION (COMPANIES ACT)/213(ND)2023	GHANSHAYAM TAYAL VS. CEMCON ENGINEERING COMPANY PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	27-01-2024	need every page sign.	rajeev1124
10143	2/1/2024	0710102101062023(No.of Docs 2)	0710102101062023/4	COMPANY PETITION (COMPANIES ACT)/213(ND)2023	GHANSHAYAM TAYAL VS. CEMCON ENGINEERING COMPANY PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	27-01-2024	need every page sign.	rajeev1124
10145	2/1/2024	0710102101062023(No.of Docs 2)	0710102101062023/4	COMPANY PETITION (COMPANIES ACT)/213(ND)2023	GHANSHAYAM TAYAL VS. CEMCON ENGINEERING COMPANY PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	27-01-2024	need every page sign.	rajeev1124
10147	2/1/2024	0710102101062023(No.of Docs 2)	0710102101062023/4	COMPANY PETITION (COMPANIES ACT)/213(ND)2023	GHANSHAYAM TAYAL VS. CEMCON ENGINEERING COMPANY PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	27-01-2024	need every page sign.	rajeev1124
10149	18-01-2024	0710102030232023(No.of Docs 1)	0710102030232023/2	RESTORATION APPLICATION (COMPANIES ACT)/15(ND)2023	M/S GEETA BATHLA VS. SARTHAK MADHUR PUBLICATION PVT. LTD.	Rule 11 of NCLT	27-01-2024	wrong filing.	kgconsorsllp
10151	17-01-2024	0710102019422023(No.of Docs 1)	0710102019422023/7	COMPANY PETITION IB (IBC)/227(PB)2023	PAISALO DIGITAL LIMITED VS. JOHNSON WATCH COMPANY PRIVATE LIMITED	IBC under Sec 7	27-01-2024	bookmarking compulsory	HARSHAL240
10153	18-01-2024	0710102030232023(No.of Docs 3)	0710102030232023/3	RESTORATION APPLICATION (COMPANIES ACT)/15(ND)2023	M/S GEETA BATHLA VS. SARTHAK MADHUR PUBLICATION PVT. LTD.	Rule 11 of NCLT	27-01-2024	wrong filing.	kgconsorsllp

10155	16-03-2023	0710102024382023(No.of Docs 0)	0710102024382023/4	COMPANY PETITION IB (IBC)/166(ND)2023	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA (SIDBI) VS. MR. PIYUSH RASTOGI	Section 95(1)	27-01-2024	affidavit address mismatch in notary. mention bookmarking according your index with numbering.	
10157	16-01-2024	0710102157872019(No.of Docs 3)	0710102157872019/8	COMPANY APPEAL(COMPANIES ACT)/189(ND)2020	PRALINES EXPORT PRIVATE LTD	Sec 252 (3)	27-01-2024	bookmarking compulsory and index missing and ticket not allow mid on vaktlanama	HARBEER
10159	16-01-2024	0710102077912023(No.of Docs 2)	0710102077912023/3	INTERLOCUTORY APPLICATION (I.B.C)/5000(PB)2023	AJR INFRA AND TOLLING LTD. VS. CORPORATION BANK	Application under any other provisions- IBC	24-01-2024	No. book mark mandatory	sna2277
10161	16-01-2024	0710102077912023(No.of Docs 2)	0710102077912023/3	INTERLOCUTORY APPLICATION (I.B.C)/5000(PB)2023	AJR INFRA AND TOLLING LTD. VS. CORPORATION BANK	Application under any other provisions- IBC	24-01-2024	No. book mark mandatory	sna2277
10163	10/1/2024	0710102082172020(No.of Docs 1)	0710102082172020/10	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/74(ND)2020	SHOONIYA TRADERS PRIVATE LIMITED	Sec. 230-232 - Second Motion	24-01-2024	service missing and main case missing	Ashutosh Gupta
10165	19-01-2024	0710102097432019(No.of Docs 1)	0710102097432019/5	COMPANY APPLICATION(IBC)/1214(PB)2019	MR. VIKRAM BAJAJ VS. RAM CHANDER SONI	Sec 66(1)	24-01-2024	Book marking missed	lexalliance.jitesh
10167	16-01-2024	0710102068682020(No.of Docs 4)	0710102068682020/2	INTERLOCUTORY APPLICATION (I.B.C)/2625(PB)2020	CHANDRA PRAKASH VS. DEVENDER KUMAR CHAUHAN	Sec 66(1)	24-01-2024	Notary objection address haryana and cutting page bill page no 193	ANSLEGAL
10169	23-01-2024	0710102103952023(No.of Docs 1)	0710102103952023/4	COMPANY PETITION IB (IBC)/720(ND)2023	PARVINDER SINGLA PROPRIETOR OF GANPATI METALS VS. RNT METALS PRIVATE LIMITED	IBC Under Sec 9	24-01-2024	Book marking missed	bhalla
10171	16-01-2024	0710102076692023(No.of Docs 1)	0710102076692023/2	INTERVENTION PETITION (IBC)/81(ND)2023	GULSHAN KUMAR VSRAPID BUILDWELL LIMITED	Sec 60(5)	24-01-2024	no book marking mandatory	alokt1985
10173	16-01-2024	0710102076692023(No.of Docs 2)	0710102076692023/1	INTERVENTION PETITION (IBC)/81(ND)2023	GULSHAN KUMAR VSRAPID BUILDWELL LIMITED	Sec 60(5)	24-01-2024	no book marking	alokt1985
10175	16-01-2024	0710102076622023(No.of Docs 2)	0710102076622023/2	INTERLOCUTORY APPLICATION (I.B.C)/4743(ND)2023	CROWN REALTECH PVT. LTD. VS. STATE ENVIRONMENT IMPACT ASSESSMENT AUTHORITY	Sec 60(5)	24-01-2024	one rupees fees page no -6, missed and welfare not proper show and no bookmarking..	RAJ KUMAR
10177	16-01-2024	0710102077912023(No.of Docs 2)	0710102077912023/3	INTERLOCUTORY APPLICATION (I.B.C)/5000(PB)2023	AJR INFRA AND TOLLING LTD. VS. CORPORATION BANK	Application under any other provisions- IBC	24-01-2024	No. book mark mandatory	sna2277
10179	22-01-2024	0710102095792023(No.of Docs 2)	0710102095792023/4	COMPANY PETITION IB (IBC)/742(ND)2023	MEGHDOOT CORROUGATORS & PACKERS PRIVATELIMITED VS. SPECTRUM AERO PRIVATE LIMITED	IBC under Sec 7	24-01-2024	Book marking missed	Jazz
10181	7/1/2024	0710102096852023(No.of Docs 1)	0710102096852023/1	INTERLOCUTORY APPLICATION (I.B.C)/6478(ND)2023	PARVEEN ADLAKHA VSJTPL PRIVATE LIMITED	Application under any other provisions- IBC	24-01-2024	Book marking missed	adlakha2015
10183	16-01-2024	0710102076002021(No.of Docs 2)	0710102076002021/18	COMPANY PETITION IB (IBC)/657(ND)2021	MANISH ANEJA & ORS VS. REVITAL REALITY PRIVATE LIMITED	IBC under Sec 7	24-01-2024	need to file in additional	psplegal
10185	7/1/2024	0710102096852023(No.of Docs 1)	0710102096852023/1	INTERLOCUTORY APPLICATION (I.B.C)/6478(ND)2023	PARVEEN ADLAKHA VSJTPL PRIVATE LIMITED	Application under any other provisions- IBC	24-01-2024	Book marking missed	adlakha2015

10187	7/1/2024	0710102096852023(No.of Docs 1)	0710102096852023/1	INTERLOCUTORY APPLICATION (I.B.C)/6478(ND)2023	PARVEEN ADLAKHA VSJTPL PRIVATE LIMITED	Application under any other provisions- IBC	24-01-2024	Book marking missed	adlakha2015
10189	7/1/2024	0710102096852023(No.of Docs 1)	0710102096852023/1	INTERLOCUTORY APPLICATION (I.B.C)/6478(ND)2023	PARVEEN ADLAKHA VSJTPL PRIVATE LIMITED	Application under any other provisions- IBC	24-01-2024	Book marking missed	adlakha2015
10191	10/1/2024	0710102082172020(No.of Docs 1)	0710102082172020/10	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/74(ND)2020	SHOONIYA TRADERS PRIVATE LIMITED	Sec. 230-232 - Second Motion	24-01-2024	service missing and main case missing	Ashutosh Gupta
10193	16-01-2024	0710102002952021(No.of Docs 1)	0710102002952021/6	COMPANY PETITION (COMPANIES ACT)/18(PB)2021	ISHWAR LAL VS. RP SINGHAL BUILDERS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	24-01-2024	book marking mandatory index missed	Ashashank2@
10195	10/1/2024	0710102082172020(No.of Docs 1)	0710102082172020/10	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/74(ND)2020	SHOONIYA TRADERS PRIVATE LIMITED	Sec. 230-232 - Second Motion	24-01-2024	service missing and main case missing	Ashutosh Gupta
10197	16-01-2024	0710102058712023(No.of Docs 1)	0710102058712023/10	COMPANY APPEAL(COMPANIES ACT)/196(ND)2023	SUPER STAR METAL & PLASTIC PARTS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	24-01-2024	File is not proper uploaded	sheetal92
10199	15-01-2024	0710102106412019(No.of Docs 1)	0710102106412019/2	COMPANY PETITION (COMPANIES ACT)/109(PB)2019	SANJAY GOEL VS. M/S. MAJESTIC BUILDCON PVT. LTD.	Sec. 241(1)	24-01-2024	page no 3 not clear	Justjuris
10201	10/1/2024	0710102082172020(No.of Docs 1)	0710102082172020/10	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/74(ND)2020	SHOONIYA TRADERS PRIVATE LIMITED	Sec. 230-232 - Second Motion	24-01-2024	service missing and main case missing	Ashutosh Gupta
10203	19-01-2024	0710102097682023(No.of Docs 1)	0710102097682023/2	INTERLOCUTORY APPLICATION (I.B.C)/6130(ND)2023	AGROFOOD GRAINS PVT. LTD. VS. HI TECH GRAIN PROCESSING PRIVATE LIMITED	Rule 11 of NCLT, 2016	24-01-2024	court fee missed	Ritambhrakalra
10205	16-01-2024	0710102077912023(No.of Docs 2)	0710102077912023/3	INTERLOCUTORY APPLICATION (I.B.C)/5000(PB)2023	AJR INFRA AND TOLLING LTD. VS. CORPORATION BANK	Application under any other provisions- IBC	24-01-2024	No. book mark mandatory	sna2277
10207	17-08-2023	0710102071492023(No.of Docs 0)	0710102071492023/3	INTERLOCUTORY APPLICATION (I.B.C)/4587(ND)2023	HARVINDER SINGH VS. COC OF M.B. MALLS PVT. LTD.	Sec 60(5)	23-01-2024	wrong file	
10209	15-01-2024	0710102093922022(No.of Docs 2)	0710102093922022/7	COMPANY PETITION (COMPANIES ACT)/210(ND)2022	MAHESH GUPTA VS. GOPI NATH PVT LTD	Sec. 241(1),Sec. 242(4)	23-01-2024	book marking mandatory written submission every page missed	ashishgupta2310
10211	14-01-2024	0710102079812020(No.of Docs 1)	0710102079812020/2	INTERLOCUTORY APPLICATION (I.B.C)/3336(ND)2020	EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE PVT. LTD. VS. PASHCHIMANCHAL VIDYUT VITRAN NIGAM LIMITED	Sec 60(5)	23-01-2024	page 3 not clear all page numbering missed book marking mandatory	bajpaianand24
10213	15-01-2024	0710102093902023(No.of Docs 2)	0710102093902023/2	INTERLOCUTORY APPLICATION (I.B.C)/5890(ND)2023	DURGA DAS AGRAWAL VS. MR. MUKESH KUMAR	Sec 60(5)	23-01-2024	book marking mandatory	smartnomics
10215	15-01-2024	0710102093902023(No.of Docs 2)	0710102093902023/3	INTERLOCUTORY APPLICATION (I.B.C)/5890(ND)2023	DURGA DAS AGRAWAL VS. MR. MUKESH KUMAR	Sec 60(5)	23-01-2024	book marking mandatory	smartnomics

10217	16-01-2024	0710102038002023(No.of Docs 2)	0710102038002023/5	COMPANY PETITION IB (IBC)/262(ND)2023	DECCANS SAFETY GLASS WORKS PRIVATELIMITED VS. ATS HOUSING PRIVATE LIMITED	IBC under Sec 7	23-01-2024	court fee missed in vakaltanama	knlegal
10219	16-01-2024	0710102053132023(No.of Docs 2)	0710102053132023/10	COMPANY PETITION (COMPANIES ACT)/142(ND)2023	TRACK INFOLINE PRIVATE LIMITED VS. UNICOM INFOSOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 243(1)(b),Sec. 244(1)	23-01-2024	book marking mandatory and all pages sign missed 54-55,57,64,66,68,70,101-110,113 page not clear	dmyassociates
10221	16-01-2024	0710102053132023(No.of Docs 2)	0710102053132023/9	COMPANY PETITION (COMPANIES ACT)/142(ND)2023	TRACK INFOLINE PRIVATE LIMITED VS. UNICOM INFOSOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 243(1)(b),Sec. 244(1)	23-01-2024	book marking mandatory and all pages sign missed 54-55,57,64,66,68,70,101-110,113 page not clear	dmyassociates
10223	21-01-2024	0710102046022023(No.of Docs 1)	0710102046022023/8	COMPANY PETITION IB (IBC)/431(PB)2023	RATCHET LABORATORIES LIMITED	IBC Under Sec 10	23-01-2024	index missing. bookmarking compulsory.	advharshtrivedi
10225	15-01-2024	0710102080412023(No.of Docs 1)	0710102080412023/1	INTERLOCUTORY APPLICATION (I.B.C)/6112(ND)2023	M/S JASMEET ASSOCIATES VS. M/S SHRI GANESH FIRE EQUIPMENTS PVT. LTD.	Rule 11 of NCLT, 2016	23-01-2024	book marking mandatory index missed welfare and court fee missed	Adv-Sudhir09
10227	17-08-2023	0710102071492023(No.of Docs 0)	0710102071492023/3	INTERLOCUTORY APPLICATION (I.B.C)/4587(ND)2023	HARVINDER SINGH VS. COC OF M.B. MALLS PVT. LTD.	Sec 60(5)	23-01-2024	wrong file	
10229	17-08-2023	0710102071492023(No.of Docs 0)	0710102071492023/3	INTERLOCUTORY APPLICATION (I.B.C)/4587(ND)2023	HARVINDER SINGH VS. COC OF M.B. MALLS PVT. LTD.	Sec 60(5)	23-01-2024	wrong file	
10231	17-08-2023	0710102071492023(No.of Docs 0)	0710102071492023/3	INTERLOCUTORY APPLICATION (I.B.C)/4587(ND)2023	HARVINDER SINGH VS. COC OF M.B. MALLS PVT. LTD.	Sec 60(5)	23-01-2024	wrong file	
10233	19-01-2024	0710102103952023(No.of Docs 1)	0710102103952023/3	COMPANY PETITION IB (IBC)/720(ND)2023	PARVINDER SINGLA PROPRIETOR OF GANPATI METALS VS. RNT METALS PRIVATE LIMITED	IBC Under Sec 9	22-01-2024	book marking mandatory and index missed page numbering missed	bhalla
10235	8/5/2023	0710102010392023(No.of Docs 4)	0710102010392023/2	COMPANY PETITION IB (IBC)/67(ND)2023	VALUEFIRST DIGITAL MEDIA PRIVATE LIMITED VS. VALUEMOBI MEDIA PRIVATE LIMITED	IBC Under Sec 9	19-01-2024	8-12 page not clear previous document detail	rkaylegal@gmail.com
10237	14-01-2024	0710102058792022(No.of Docs 2)	0710102058792022/3	INTERLOCUTORY APPLICATION (I.B.C)/6198(ND)2022	SAJEVE BHUSHAN DEORA VSFREIGHT SYSTEMS INDIA PVT LTD	Application under any other provisions- IBC	19-01-2024	book marking numbering missed 3 page not clear 8-11 page cut	advaks@yahoo.co.in
10239	14-01-2024	0710102058792022(No.of Docs 2)	0710102058792022/3	INTERLOCUTORY APPLICATION (I.B.C)/6198(ND)2022	SAJEVE BHUSHAN DEORA VSFREIGHT SYSTEMS INDIA PVT LTD	Application under any other provisions- IBC	19-01-2024	book marking numbering missed 3 page not clear 8-11 page cut	advaks@yahoo.co.in
10241	14-01-2024	0710102058792022(No.of Docs 2)	0710102058792022/3	INTERLOCUTORY APPLICATION (I.B.C)/6198(ND)2022	SAJEVE BHUSHAN DEORA VSFREIGHT SYSTEMS INDIA PVT LTD	Application under any other provisions- IBC	19-01-2024	book marking numbering missed 3 page not clear 8-11 page cut	advaks@yahoo.co.in
10243	14-01-2024	0710102058792022(No.of Docs 2)	0710102058792022/3	INTERLOCUTORY APPLICATION (I.B.C)/6198(ND)2022	SAJEVE BHUSHAN DEORA VSFREIGHT SYSTEMS INDIA PVT LTD	Application under any other provisions- IBC	19-01-2024	book marking numbering missed 3 page not clear 8-11 page cut	advaks@yahoo.co.in
10245	14-01-2024	0710102058792022(No.of Docs 2)	0710102058792022/3	INTERLOCUTORY APPLICATION (I.B.C)/6198(ND)2022	SAJEVE BHUSHAN DEORA VSFREIGHT SYSTEMS INDIA PVT LTD	Application under any other provisions- IBC	19-01-2024	book marking numbering missed 3 page not clear 8-11 page cut	advaks@yahoo.co.in
10247	14-01-2024	0710102058792022(No.of Docs 2)	0710102058792022/3	INTERLOCUTORY APPLICATION (I.B.C)/6198(ND)2022	SAJEVE BHUSHAN DEORA VSFREIGHT SYSTEMS INDIA PVT LTD	Application under any other provisions- IBC	19-01-2024	book marking numbering missed 3 page not clear 8-11 page cut	advaks@yahoo.co.in

10249	14-01-2024	0710102058792022(No.of Docs 2)	0710102058792022/3	INTERLOCUTORY APPLICATION (I.B.C)/6198(ND)2022	SAJEVE BHUSHAN DEORA VSFREIGHT SYSTEMS INDIA PVT LTD	Application under any other provisions- IBC	19-01-2024	book marking numbering missed 3 page not clear 8-11 page cut	advaks@yahoo.co.in
10251	14-01-2024	0710102058792022(No.of Docs 2)	0710102058792022/3	INTERLOCUTORY APPLICATION (I.B.C)/6198(ND)2022	SAJEVE BHUSHAN DEORA VSFREIGHT SYSTEMS INDIA PVT LTD	Application under any other provisions- IBC	19-01-2024	book marking numbering missed 3 page not clear 8-11 page cut	advaks@yahoo.co.in
10253	8/5/2023	0710102010392023(No.of Docs 4)	0710102010392023/2	COMPANY PETITION IB (IBC)/67(ND)2023	VALUEFIRST DIGITAL MEDIA PRIVATE LIMITED VS. VALUEMOBI MEDIA PRIVATE LIMITED	IBC Under Sec 9	19-01-2024	8-12 page not clear previous document detail	rkaylegal@gmail.com
10255	14-01-2024	0710102058792022(No.of Docs 2)	0710102058792022/3	INTERLOCUTORY APPLICATION (I.B.C)/6198(ND)2022	SAJEVE BHUSHAN DEORA VSFREIGHT SYSTEMS INDIA PVT LTD	Application under any other provisions- IBC	19-01-2024	book marking numbering missed 3 page not clear 8-11 page cut	advaks@yahoo.co.in
10257	8/5/2023	0710102010392023(No.of Docs 4)	0710102010392023/2	COMPANY PETITION IB (IBC)/67(ND)2023	VALUEFIRST DIGITAL MEDIA PRIVATE LIMITED VS. VALUEMOBI MEDIA PRIVATE LIMITED	IBC Under Sec 9	19-01-2024	8-12 page not clear previous document detail	rkaylegal@gmail.com
10259	13-01-2024	0710102412432017(No.of Docs 2)	0710102412432017/15	COMPANY PETITION IB (IBC)/227(PB)2017	THE INDURE PVT LTD VS B.K. COAL FIELDS PVT LTD	IBC Under Sec 9	19-01-2024	every page not sign	nakulmohta
10261	8/5/2023	0710102010392023(No.of Docs 4)	0710102010392023/2	COMPANY PETITION IB (IBC)/67(ND)2023	VALUEFIRST DIGITAL MEDIA PRIVATE LIMITED VS. VALUEMOBI MEDIA PRIVATE LIMITED	IBC Under Sec 9	19-01-2024	8-12 page not clear previous document detail	rkaylegal@gmail.com
10263	14-01-2024	0710102078942021(No.of Docs 2)	0710102078942021/15	INTERLOCUTORY APPLICATION (I.B.C)/4907(ND)2021	RAMA TOMAR & ORS VS. SARVOTTAM REALCON PRIVATE LIMITED	Sec 60(5)	19-01-2024	book marking mandatory	varunmudgal
10265	14-01-2024	0710102078262023(No.of Docs 1)	0710102078262023/1	INTERLOCUTORY APPLICATION (I.B.C)/5020(ND)2023	UNIFIED TITANIUM COMMON ASSOCIATION (UTCA) - ASSOCIATION OF FINANCIAL CREDITORS VS. HARISH CHANDER MANCHANDA LIQUIDATOR EARTH ICONIC INFRASTRUCTURES	Sec 60(5)	19-01-2024	incomplete file	ADVSYADV
10267	8/5/2023	0710102010392023(No.of Docs 4)	0710102010392023/2	COMPANY PETITION IB (IBC)/67(ND)2023	VALUEFIRST DIGITAL MEDIA PRIVATE LIMITED VS. VALUEMOBI MEDIA PRIVATE LIMITED	IBC Under Sec 9	19-01-2024	8-12 page not clear previous document detail	rkaylegal@gmail.com
10269	8/5/2023	0710102010392023(No.of Docs 4)	0710102010392023/2	COMPANY PETITION IB (IBC)/67(ND)2023	VALUEFIRST DIGITAL MEDIA PRIVATE LIMITED VS. VALUEMOBI MEDIA PRIVATE LIMITED	IBC Under Sec 9	19-01-2024	8-12 page not clear previous document detail	rkaylegal@gmail.com
10271	8/5/2023	0710102010392023(No.of Docs 4)	0710102010392023/2	COMPANY PETITION IB (IBC)/67(ND)2023	VALUEFIRST DIGITAL MEDIA PRIVATE LIMITED VS. VALUEMOBI MEDIA PRIVATE LIMITED	IBC Under Sec 9	19-01-2024	8-12 page not clear previous document detail	rkaylegal@gmail.com
10273	8/5/2023	0710102010392023(No.of Docs 4)	0710102010392023/2	COMPANY PETITION IB (IBC)/67(ND)2023	VALUEFIRST DIGITAL MEDIA PRIVATE LIMITED VS. VALUEMOBI MEDIA PRIVATE LIMITED	IBC Under Sec 9	19-01-2024	8-12 page not clear previous document detail	rkaylegal@gmail.com

10275	8/5/2023	0710102010392023(No.of Docs 4)	0710102010392023/2	COMPANY PETITION IB (IBC)/67(ND)2023	VALUEFIRST DIGITAL MEDIA PRIVATE LIMITED VS. VALUEMOBI MEDIA PRIVATE LIMITED	IBC Under Sec 9	19-01-2024	8-12 page not clear previous document detail	rkaylegal@gmail.com
10277	14-01-2024	0710102078942021(No.of Docs 2)	0710102078942021/14	INTERLOCUTORY APPLICATION (I.B.C)/4907(ND)2021	RAMA TOMAR & ORS VS. SARVOTTAM REALCON PRIVATE LIMITED	Sec 60(5)	19-01-2024	fie incomplete	varunmudgal
10279	9/1/2024	0710102099802023(No.of Docs 1)	0710102099802023/1	INTERLOCUTORY APPLICATION (I.B.C)/6687(ND)2023	ATUL TANDON VS. LOTUS AUTO ENGINEERING LTD.	Sec 60(5)	18-01-2024	Bookmarking OCR compulsory	varshabanerjee
10281	9/1/2024	0710102415722018(No.of Docs 2)	0710102415722018/51	COMPANY PETITION IB (IBC)/37(PB)2018	DINESH CHAND JAIN & ORS. VS FANTASTIC BUILDCON PVT. LTD. & ORS.	IBC under Sec 7	18-01-2024	Bookmarking OCR compulsory report file sepreate	nayyaradi
10283	9/1/2024	0710102072672023(No.of Docs 1)	0710102072672023/1	COMPANY PETITION IB (IBC)/731(ND)2023	M/S. INDO SPIRITS VS. SAKRIYA TECHNOLOGIES PRIVATE LIMITED	IBC Under Sec 9	18-01-2024	Bookmarking OCR Compulsory	anand.jha
10285	6/1/2024	0710102097162023(No.of Docs 1)	0710102097162023/1	COMPANY PETITION (COMPANIES ACT)/214(ND)2023	CHELMSFORD CLUB LTD VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec. 131(1)	17-01-2024	book marking mandatory	advocated186
10287	6/1/2024	0710102091792023(No.of Docs 1)	0710102091792023/39	INTERLOCUTORY APPLICATION (I.B.C)/5719(ND)2023	MR. ATUL KUMAR KANSAL RESOLUTION PROFESSIONAL FOR UNIVERSAL BUILDWELL PVT. LTD VS. RAMAN PURI SUSPENDED DIRECTOR OF UNIVERSAL BUILDWELL PVT. LTD.	Sec 66(1)	17-01-2024	wrong dairy number in pdf book marking mandatory	Atul Kansal
10289	8/1/2024	0710102157872019(No.of Docs 2)	0710102157872019/9	COMPANY APPEAL(COMPANIES ACT)/189(ND)2020	PRALINES EXPORT PRIVATE LTD	Sec 252 (3)	17-01-2024	order missed	HARBEER
10291	8/1/2024	0710102119552020(No.of Docs 1)	0710102119552020/1	INTERLOCUTORY APPLICATION (I.B.C)/5737(PB)2020	RAJIV BAJAJ VS. ELHPL PVT. LTD.	Application under any other provisions- IBC	17-01-2024	index missed	LQRAJIVBAJAJ
10293	6/1/2024	0710102091852023(No.of Docs 1)	0710102091852023/2	INTERLOCUTORY APPLICATION (I.B.C)/5850(ND)2023	MR. ATUL KUMAR KANSAL RESOLUTION PROFESSIONAL FOR UNIVERSAL BUILDWELL PVT. LTD. VS. RAMAN PURI SUSPENDED DIRECTOR OF UNIVERSAL BUILDWELL PVT. LTD.	Sec 66(1)	17-01-2024	wrong dairy number in pdf book marking mandatory	Atul Kansal
10295	6/1/2024	0710102100692023(No.of Docs 2)	0710102100692023/1	INTERLOCUTORY APPLICATION (I.B.C)/6341(PB)2023	SUNNY GROVER VS. VALUE INFRACON INDIA PVT. LTD	Sec 60(5)	17-01-2024	book marking not proper uploaded	advachint
10297	8/1/2024	0710102157872019(No.of Docs 2)	0710102157872019/10	COMPANY APPEAL(COMPANIES ACT)/189(ND)2020	PRALINES EXPORT PRIVATE LTD	Sec 252 (3)	17-01-2024	index missed book moarking missed sign missed	HARBEER
10299	7/1/2024	0710102093352023(No.of Docs 1)	0710102093352023/1	COMPANY PETITION IB (IBC)/679(ND)2023	ADITYA GUPTA	Section 94(1)	17-01-2024	book marking mandatory and verify to proof of service original receipt attached	pridhi_nclt

10301	6/1/2024	0710102091772023(No.of Docs 1)	0710102091772023/2	INTERLOCUTORY APPLICATION (I.B.C)/5844(ND)2023	MR. ATUL KUMAR KANSAL RESOLUTION PROFESSIONAL FOR UNIVERSAL BUILDWELL PVT. LTD. VS. RAMAN PURI SUSPENDED DIRECTOR OF UNIVERSAL BUILDWELL PVT. LTD.	Sec 66(1)	17-01-2024	wrong dairy number in pdf book marking mandatory	Atul Kansal
10303	8/1/2024	0710102401402016(No.of Docs 2)	0710102401402016/26	COMPANY PETITION (COMPANIES ACT)/1236(PB)2016	MR. NITIN KHANDELWAL VS MAINI CONSTRUCTION EQUIPMENTS PVT. LTD.	Application under any other provisions	17-01-2024	book marking missed	archerjurists
10305	8/1/2024	0710102018012018(No.of Docs 2)	0710102018012018/16	COMPANY PETITION IB (IBC)/1440(ND)2018	KKR INDIA FINANCIAL SERVICES PRIVATE LIMITED VS. KWALITY LIMITED	IBC under Sec 7	17-01-2024	book marking mandatory	varshabanerjee
10307	8/1/2024	0710102072992022(No.of Docs 2)	0710102072992022/2	INTERLOCATORY APPLICATION(COMPANIES ACT)/246(PB)2022	THREE C INFRATECH PRIVATE LIMITED VS. VOTIVE PROPBUILD PRIVATE LIMITED	Rule 11 of NCLT	17-01-2024	welfare missed book marking numbering missed	babuanish2@gmail.com
10309	16-01-2024	0710102075692023(No.of Docs 3)	0710102075692023/5	COMPANY PETITION IB (IBC)/555(ND)2023	IDBI TRUSTEESHIP SERVICES PRIVATE LIMITED VS. ATS INFRABUILD PRIVATE LIMITED	IBC under Sec 7	17-01-2024	44,49,55 pages translation	arunav499
10311	6/1/2024	0710102091762023(No.of Docs 1)	0710102091762023/1	INTERLOCUTORY APPLICATION (I.B.C)/5848(ND)2023	MR. ATUL KUMAR KANSAL RESOLUTION PROFESSIONAL FOR UNIVERSAL BUILDWELL PVT. LTD. VS. RAMAN PURI SUSPENDED DIRECTOR OF UNIVERSAL BUILDWELL PVT. LTD.	Sec 66(1)	17-01-2024	0710102091772023/2	Atul Kansal
10313	11/1/2024	0710102029412020(No.of Docs 1)	0710102029412020/1	INTERLOCUTORY APPLICATION (I.B.C)/1788(ND)2020	RAKESH KUMAR PRADEEP KUMAR VS. DASH EXPORTS PRIVATE LIMITED	Application under any other provisions- IBC	17-01-2024	23-33 page cut	santoshsharma04
10315	7/1/2024	0710102029262020(No.of Docs 2)	0710102029262020/9	COMPANY PETITION IB (IBC)/728(ND)2020	TATA CAPITAL FINANCIAL SERVICES LIMITED VS. ANURADHA BHATNAGAR	Section 95(1)	17-01-2024	book marking mandatory	Lex_nclt
10317	8/1/2024	0710102055512022(No.of Docs 2)	0710102055512022/3	COMPANY PETITION IB (IBC)/590(ND)2022	NOBLE CO-OPERATIVE BANK LIMITED VS. ANURADHA SHARMA	Section 95(1)	17-01-2024	need to file IA	GBNCLT
10319	7/1/2024	0710102078162023(No.of Docs 2)	0710102078162023/4	INTERLOCUTORY APPLICATION (I.B.C)/4891(ND)2023	KAMAL AGARWAL VS. AI AIRPORT SERVICES LIMITED	Sec 60(5)	17-01-2024	book marking are mandatory	liquidatorkamal
10321	9/1/2024	0710102014132023(No.of Docs 2)	0710102014132023/11	INTERLOCUTORY APPLICATION (I.B.C)/1433(ND)2023	KOTAK MAHINDRA BANK LIMITED VS. GREAT INDIAN NAUTANKI COMPANY PRIVATELIMITED.	Sec 60(5)	17-01-2024	proof of service not mention in index	D14182016

10323	11/1/2024	0710102014762022(No.of Docs 2)	0710102014762022/7	COMPANY PETITION (COMPANIES ACT)/65(PB)2022	FRANCHISE INDIA BRANDS LIMITED VS. ASR MARKET VENTURES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	17-01-2024	65-71 page not clear book marking mandatory	Anup Kumar
10325	7/1/2024	0710102077462022(No.of Docs 1)	0710102077462022/5	COMPANY PETITION IB (IBC)/754(ND)2022	LIVERPOOL SCHOOL OF TROPICAL MEDICINEINDIA PRIVATE LIMITED	IBC Section 59	17-01-2024	book marking mandatory and verify to proof of service original receipt attached	RAVISHARMA
10327	11/1/2024	0710102014762022(No.of Docs 2)	0710102014762022/7	COMPANY PETITION (COMPANIES ACT)/65(PB)2022	FRANCHISE INDIA BRANDS LIMITED VS. ASR MARKET VENTURES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	17-01-2024	65-71 page not clear book marking mandatory	Anup Kumar
10329	11/1/2024	0710102014762022(No.of Docs 2)	0710102014762022/7	COMPANY PETITION (COMPANIES ACT)/65(PB)2022	FRANCHISE INDIA BRANDS LIMITED VS. ASR MARKET VENTURES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	17-01-2024	65-71 page not clear book marking mandatory	Anup Kumar
10331	11/1/2024	0710102014762022(No.of Docs 2)	0710102014762022/7	COMPANY PETITION (COMPANIES ACT)/65(PB)2022	FRANCHISE INDIA BRANDS LIMITED VS. ASR MARKET VENTURES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	17-01-2024	65-71 page not clear book marking mandatory	Anup Kumar
10333	11/1/2024	0710102014762022(No.of Docs 2)	0710102014762022/8	COMPANY PETITION (COMPANIES ACT)/65(PB)2022	FRANCHISE INDIA BRANDS LIMITED VS. ASR MARKET VENTURES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	17-01-2024	65-71 page not clear book marking mandatory	Anup Kumar
10335	8/1/2024	0710102169562019(No.of Docs 1)	0710102169562019/1	COMPANY APPLICATION(IBC)/38(ND)2020	MOHAN LAL JAIN VS. SBS TRANSPOLE LOGISTICS PRIVATE LIMITED	Application under any other provisions- IBC	17-01-2024	wrong file	MLJSUMEDHA
10337	6/1/2024	0710102091712023(No.of Docs 1)	0710102091712023/5	INTERLOCUTORY APPLICATION (I.B.C)/5716(ND)2023	MR. ATUL KUMAR KANSAL RESOLUTION PROFESSIONAL FOR UNIVERSAL BUILDWELL PVT. LTD. VS. RAMAN PURI SUSPENDED DIRECTOR OF UNIVERSAL BUILDWELL PVT. LTD.	Sec 66(1)	16-01-2024	wrong dairy number in pdf book marking mandatory	Atul Kansal
10339	6/1/2024	0710102091742023(No.of Docs 1)	0710102091742023/5	INTERLOCUTORY APPLICATION (I.B.C)/5717(ND)2023	MR. ATUL KUMAR KANSAL RESOLUTION PROFESSIONAL FOR UNIVERSAL BUILDWELL PVT. LTD. VS. RAMAN PURI SUSPENDED DIRECTOR OF UNIVERSAL BUILDWELL PVT. LTD.	Sec 66(1)	16-01-2024	wrong dairy number in pdf book marking mandatory	Atul Kansal
10341	10/1/2024	0710200410222018(No.of Docs 1)	0710200410222018/27	COMPANY PETITION IB (IBC)/43(ND)2018	TDT COPPER LTD. VS UJALA PUMPS PVT. LTD	IBC Under Sec 9	16-01-2024	book marking mandatory affidavit missed	dk.sood@yahoo.com
10343	10/1/2024	0710102023762020(No.of Docs 3)	0710102023762020/17	COMPANY PETITION (COMPANIES ACT)/52(PB)2020	P. P. JEWELLERS PRIVATE LIMITED VS. L. R. BUILDERS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	16-01-2024	Bookmarking OCR compulsory	R K GUPTA
10345	15-01-2024	0710102078572019(No.of Docs 2)	0710102078572019/22	COMPANY PETITION IB (IBC)/968(PB)2019	OYSTER STEEL & IRON PVT. LTD VS. ROYAL KITCHEN APPLIANCES PVT. LTD.	IBC Under Sec 9	16-01-2024	wrong file	munishmehta

10347	7/1/2024	0710102105252023(No.of Docs 2)	0710102105252023/1	INTERLOCUTORY APPLICATION (I.B.C)/6493(ND)2023	NAKULGUPTA VS. NATIONAL STOCK EXCHANGE INDIA LIMITED	Sec 60(5)	16-01-2024	book marking mandatory	lawjpv
10349	15-01-2024	0710102070802020(No.of Docs 2)	0710102070802020/13	COMPANY PETITION IB (IBC)/876(ND)2020	DHANKALASH DISTRIBUTORS PRIVATE LIMITED VS. PIYUSH IT SOLUTIONS PRIVATE LIMITED	IBC under Sec 7,Rule 11 of NCLT, 2016	16-01-2024	all pages are not clear	manmeetsingh
10351	6/1/2024	0710102091732023(No.of Docs 1)	0710102091732023/1	INTERLOCUTORY APPLICATION (I.B.C)/5748(ND)2023	MR. ATUL KUMAR KANSAL RESOLUTION PROFESSIONAL FOR UNIVERSAL BUILDWELL PVT. LTD. VS. RAMAN PURI SUSPENDED DIRECTOR OF UNIVERSAL BUILDWELL PVT. LTD.	Sec 66(1)	16-01-2024	wrong dairy number in pdf book marking mandatory	Atul Kansal
10353	6/1/2024	0710102091722023(No.of Docs 1)	0710102091722023/2	INTERLOCUTORY APPLICATION (I.B.C)/5722(ND)2023	MR. ATUL KUMAR KANSAL RESOLUTION PROFESSIONAL FOR UNIVERSAL BUILDWELL PVT. LTD. VS. RAMAN PURI SUSPENDED DIRECTOR OF UNIVERSAL BUILDWELL PVT. LTD.	Sec 66(1)	16-01-2024	wrong dairy number in pdf book marking mandatory	Atul Kansal
10355	6/1/2024	0710102091702023(No.of Docs 1)	0710102091702023/1	INTERLOCUTORY APPLICATION (I.B.C)/5749(ND)2023	MR. ATUL KUMAR KANSAL RESOLUTION PROFESSIONAL FOR UNIVERSAL BUILDWELL PVT. LTD. VSRAMAN PURI SUSPENDED DIRECTOR OF UNIVERSAL BUILDWELL PVT. LTD.	Sec 66(1)	16-01-2024	wrong dairy number in pdf book marking mandatory	Atul Kansal
10357	8/1/2024	0710102100142023(No.of Docs 1)	0710102100142023/2	INTERLOCUTORY APPLICATION (I.B.C)/6257(PB)2023	BINOD KUMAR JAISWAL VS. HUZEFA FAKHRI SITABKHAN & ORS	Sec 60(5)	15-01-2024	book marking compulsory	poojajewrajka
10359	8/1/2024	0710102100142023(No.of Docs 1)	0710102100142023/3	INTERLOCUTORY APPLICATION (I.B.C)/6257(PB)2023	BINOD KUMAR JAISWAL VS. HUZEFA FAKHRI SITABKHAN & ORS	Sec 60(5)	15-01-2024	book marking compulsory	poojajewrajka
10361	11/1/2024	0710102101282023(No.of Docs 1)	0710102101282023/1	COMPANY PETITION IB (IBC)/765(PB)2023	ANUMOD SHARMA	Section 94(1),Section 94(1)	15-01-2024	wrong file	Bodhi@NCLT
10363	1/1/2024	0710102082632023(No.of Docs 2)	0710102082632023/5	COMPANY PETITION IB (IBC)/598(ND)2023	SILVERLINE GRAPHICS PRIVATE LIMITED VS. INDIA OFFSET PRINTERS PRIVATE LIMITED	IBC Under Sec 9	15-01-2024	book marking not properly	SagarBansalinbox
10365	1/1/2024	0710102082632023(No.of Docs 2)	0710102082632023/5	COMPANY PETITION IB (IBC)/598(ND)2023	SILVERLINE GRAPHICS PRIVATE LIMITED VS. INDIA OFFSET PRINTERS PRIVATE LIMITED	IBC Under Sec 9	15-01-2024	book marking not properly	SagarBansalinbox

10367	1/1/2024	0710102082632023(No.of Docs 2)	0710102082632023/5	COMPANY PETITION IB (IBC)/598(ND)2023	SILVERLINE GRAPHICS PRIVATE LIMITED VS. INDIA OFFSET PRINTERS PRIVATE LIMITED	IBC Under Sec 9	15-01-2024	book marking not properly	SagarBansalinbox
10369	1/1/2024	0710102082632023(No.of Docs 2)	0710102082632023/5	COMPANY PETITION IB (IBC)/598(ND)2023	SILVERLINE GRAPHICS PRIVATE LIMITED VS. INDIA OFFSET PRINTERS PRIVATE LIMITED	IBC Under Sec 9	15-01-2024	book marking not properly	SagarBansalinbox
10371	11/1/2024	0710102042072023(No.of Docs 2)	0710102042072023/3	INTERLOCUTORY APPLICATION (I.B.C)/2647(ND)2023	BRIJ MOHAN MAHAJAN VS. NAVNEET GUPTA	Sec 60(5)	15-01-2024	index missed	askanurag
10373	8/1/2024	0710102076142023(No.of Docs 1)	0710102076142023/1	COMPANY PETITION IB (IBC)/626(ND)2023	ARTISAN SPIRITS PRIVATE LIMITED VS. INDOSPIRIT DISTRIBUTION LIMITED	IBC Under Sec 9	15-01-2024	incomplete file	clovelegal
10375	9/1/2024	0710102075002022(No.of Docs 2)	0710102075002022/12	COMPANY PETITION IB (IBC)/892(ND)2022	KHUSHBU DYE-CHEM PRIVATE LIMITED VS. CHEMICAL SUPPLIERS INDIA PRIVATE LIMITED	IBC Under Sec 9	15-01-2024	Bookmarking OCR compulsory	zainkhan@onelegal
10377	11/1/2024	0710102077242023(No.of Docs 1)	0710102077242023/1	INTERLOCUTORY APPLICATION (I.B.C)/4916(ND)2023	SANDEEP KUMAR BHATT VSMR. SATI RAM YADAV	Sec 60(5)	15-01-2024	book marking missed	skbmica@gmail.com
10379	11/1/2024	0710102077242023(No.of Docs 1)	0710102077242023/1	INTERLOCUTORY APPLICATION (I.B.C)/4916(ND)2023	SANDEEP KUMAR BHATT VSMR. SATI RAM YADAV	Sec 60(5)	15-01-2024	book marking missed	skbmica@gmail.com
10381	11/1/2024	0710102077242023(No.of Docs 1)	0710102077242023/1	INTERLOCUTORY APPLICATION (I.B.C)/4916(ND)2023	SANDEEP KUMAR BHATT VSMR. SATI RAM YADAV	Sec 60(5)	15-01-2024	book marking missed	skbmica@gmail.com
10383	11/1/2024	0710102077242023(No.of Docs 1)	0710102077242023/1	INTERLOCUTORY APPLICATION (I.B.C)/4916(ND)2023	SANDEEP KUMAR BHATT VSMR. SATI RAM YADAV	Sec 60(5)	15-01-2024	book marking missed	skbmica@gmail.com
10385	10/1/2024	0710102024272023(No.of Docs 1)	0710102024272023/3	COMPANY PETITION IB (IBC)/333(ND)2023	KASHYAP ORGANICS PRIVATE LIMITED	IBC Under Sec 10	15-01-2024	Bookmarking OCR compulsory	Naren01
10387	11/1/2024	0710102079222023(No.of Docs 3)	0710102079222023/1	COMPANY PETITION IB (IBC)/649(ND)2023	BANK OF MAHARASHTRA VS. BINOD KUMAR JAIN	Section 95(1)	15-01-2024	index missed bookmarking missed	6394259272
10389	8/1/2024	0710102030592023(No.of Docs 1)	0710102030592023/4	INTERLOCUTORY APPLICATION (I.B.C)/2517(ND)2023	MR. MANOHAR LAL VIJ VS. MRS. MEENA NATH	Sec. 45 (1)	13-01-2024	page not mention and Page no. 2 -12 not clear	lanunclt94
10391	9/1/2024	0710102093572023(No.of Docs 2)	0710102093572023/2	CONTEMPT PETITION(COMPANIES ACT)/18(ND)2023	PRAVESH AGGARWAL VS. KBM FOODS PRIVATE LIMITED	Sec 425	13-01-2024	Bookmarking according to index with page no sign missing on annexures	mg270288
10393	8/1/2024	0710102079432023(No.of Docs 1)	0710102079432023/1	CONTEMPT PETITION (IBC)/56(ND)2023	HDFC BANK LTD VSRAJIV MALIK	Rule 11 of NCLT, 2016	13-01-2024	book marking compulsory	gbalawoffices
10395	11/1/2024	0710102054252023(No.of Docs 2)	0710102054252023/4	COMPANY PETITION IB (IBC)/382(ND)2023	GAURAV GUPTA VS. J V INDUSTRIES PRIVATE LIMITED	IBC Under Sec 9	13-01-2024	index ,bookmarking missed	neerajgupta
10397	9/1/2024	0710102069262023(No.of Docs 2)	0710102069262023/1	INTERLOCUTORY APPLICATION (I.B.C)/6366(ND)2023	RUPESH KUMAR VS. HITEL GOEL -IRP OF SUPERTECH LIMITED	Sec 60(5)	13-01-2024	bookmarking ocr compusory	arguspartners
10399	8/1/2024	0710102092742023(No.of Docs 1)	0710102092742023/1	COMPANY PETITION IB (IBC)/730(ND)2023	M/S INDO SPIRITS VS. JSN INFRATECH LLP	IBC Under Sec 9	13-01-2024	book marking compulsory	anand.jha

10401	9/1/2024	0710102096972019(No.of Docs 1)	0710102096972019/9	COMPANY PETITION IB (IBC)/1526(ND)2019	AMRITVANI EXIM PRIVATE LIMITED VS. AJANTA OFFSET AND PACKAGING LIMITED	IBC under Sec 7	13-01-2024	proof of service missing Bookmarking OCR compulsory	gsnhyd@rediffmail.co
10403	9/1/2024	0710102065342023(No.of Docs 2)	0710102065342023/5	COMPANY PETITION IB (IBC)/457(PB)2023	MAHAKALESHWAR MINES AND MINERALS PRIVATE LIMITED VS. MIDEAST INTEGRATED STEELS LIMITED	IBC Under Sec 9	13-01-2024	Index missing Sign missing on documents Bookmarking ocr compulsory	nayyaradi
10405	8/1/2024	0710102062072020(No.of Docs 2)	0710102062072020/18	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/42(ND)2021	KALYANKARI SUPPLIERS PRIVATE LIMITED	Sec. 230-232 - Second Motion,Sec. 230-232 - Second Motion	13-01-2024	book marking compulsory	NEERAJ.ARORA
10407	8/1/2024	0710102087172023(No.of Docs 1)	0710102087172023/1	INTERLOCUTORY APPLICATION (I.B.C)/6183(ND)2023	MAHENDRA KUMAR JAJOO VS. HEMANT SETHI AND ORS.	Sec 60(5)	13-01-2024	book marking compulsory	pradip613
10409	12/1/2024	0710102104502019(No.of Docs 1)	0710102104502019/20	COMPANY PETITION IB (IBC)/1721(PB)2019	E N SAKTHIDHARAN MENON VS. TECPRO INFRA-PROJECTS LIMITED	IBC Under Sec 9	13-01-2024	book marking missed	bhavanaduhoon
10411	9/1/2024	0710102082742023(No.of Docs 1)	0710102082742023/1	COMPANY PETITION IB (IBC)/733(ND)2023	M/S. INDO SPIRITS VS. PATH2WAY HR SOLUTIONS PRIVATE LIMITED	IBC Under Sec 9	13-01-2024	Bookmarking OCR compulsory	anand.jha
10413	8/1/2024	0710102030592023(No.of Docs 1)	0710102030592023/4	INTERLOCUTORY APPLICATION (I.B.C)/2517(ND)2023	MR. MANOHAR LAL VIJ VS. MRS. MEENA NATH	Sec. 45 (1)	13-01-2024	page not mention and Page no. 2 -12 not clear	lanunclt94
10415	8/1/2024	0710102083242023(No.of Docs 2)	0710102083242023/1	INTERLOCUTORY APPLICATION (I.B.C)/5551(PB)2023	DEEPAK JAIN VS. SARE GURUGRAM PVT LTD	Sec 60(5)	13-01-2024	book marking compulsory Page no. not mentioning in index	prakashlegaladvisers
10417	8/1/2024	0710102030592023(No.of Docs 1)	0710102030592023/4	INTERLOCUTORY APPLICATION (I.B.C)/2517(ND)2023	MR. MANOHAR LAL VIJ VS. MRS. MEENA NATH	Sec. 45 (1)	13-01-2024	page not mention and Page no. 2 -12 not clear	lanunclt94
10419	9/1/2024	0710102078362023(No.of Docs 1)	0710102078362023/6	COMPANY PETITION IB (IBC)/621(ND)2023	SADHANA CITY HOMES PRIVATE LIMITED VS. UPAL BUILDTECH PRIVATE LIMITED	IBC under Sec 7	13-01-2024	Bookmarking OCR compulsory	quadlegal
10421	11/1/2024	0710102080332023(No.of Docs 1)	0710102080332023/2	RESTORATION APPLICATION (IBC)/163(ND)2023	KRISHIV POLY PRODUCTS LLP VSBLUE WATER EXPOTRADE INDIA PRIVATELIMITED	Rule 11 of NCLT, 2016	13-01-2024	book marking missed	kmn28
10423	11/1/2024	0710102048972023(No.of Docs 2)	0710102048972023/1	INTERLOCUTORY APPLICATION (I.B.C)/3106(ND)2023	SANJEEV MAHAJAN VS. INDIAN BANK (ERSTWHILE ALLAHABAD BANK)	Sec 60(5)	13-01-2024	need to sign on every page of rejoinder	askanurag
10425	11/1/2024	0710102079252023(No.of Docs 2)	0710102079252023/1	COMPANY PETITION IB (IBC)/650(ND)2023	BANK OF MAHARASHTRA VS. NEELAMANI JAIN	Section 95(1)	13-01-2024	index missed and book marking	6394259272
10427	9/1/2024	0710102077852023(No.of Docs 1)	0710102077852023/1	COMPANY PETITION IB (IBC)/732(ND)2023	M/S. INDO SPIRITS VS. CHANMEET LEASING AND FINANCE PVT. LTD.	IBC Under Sec 9	13-01-2024	Bookmarking OCR compulsory true copy sign missing	anand.jha
10429	8/1/2024	0710102030592023(No.of Docs 1)	0710102030592023/4	INTERLOCUTORY APPLICATION (I.B.C)/2517(ND)2023	MR. MANOHAR LAL VIJ VS. MRS. MEENA NATH	Sec. 45 (1)	13-01-2024	page not mention and Page no. 2 -12 not clear	lanunclt94

10431	5/1/2024	0710102063142023(No.of Docs 2)	0710102063142023/5	COMPANY PETITION IB (IBC)/528(ND)2023	MODERN BUILDMART PRIVATE LIMITED VS. BRIJ RAJ LAND DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	11/1/2024	affidavit faridabad and notary delhi and proof of service not proper show	TSCHAUDHARY
10433	1/1/2024	0710102095602023(No.of Docs 2)	0710102095602023/1	INTERLOCUTORY APPLICATION (I.B.C)/6124(ND)2023	DURGA DAS AGRAWAL	Sec 60(5)	11/1/2024	book marking mandatory	shivamgautam02
10435	1/1/2024	0710102027512022(No.of Docs 2)	0710102027512022/4	INTERLOCUTORY APPLICATION (I.B.C)/1653(PB)2022	ICICI BANK LIMITED VS. C &C CONSTRUCTION LIMITED	Sec 60(5)	11/1/2024	written submission every page not sign and book marking not proper upload	varunsinghvs
10437	1/1/2024	0710102105332023(No.of Docs 1)	0710102105332023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/420(ND)2023	PRABH PAUL PARMAR VS. PRATAP SINGH PARMAR	Rule 11 of NCLT	11/1/2024	wrong file	nidsbits
10439	8/1/2024	0710102029862023(No.of Docs 2)	0710102029862023/15	INTERLOCUTORY APPLICATION (I.B.C)/2290(PB)2023	MR. RAM RATAN KANOONGO VS. BHARAT PULSES PVT. LTD.	Sec 49(2)	10/1/2024	bookmarking compulsory.	SHAGKHAN@1958
10441	29-12-2023	0710102025572022(No.of Docs 1)	0710102025572022/7	COMPANY PETITION IB (IBC)/694(ND)2022	PRUDENT ARC LTD. (PRUDENT TRUST - 5/17) VS. BHUPESH STEEL PVT. LTD.	IBC under Sec 7	10/1/2024	index missed affidavit gaziabad and notary delhi	mittalanil.ubi
10443	29-12-2023	0710102045172023(No.of Docs 1)	0710102045172023/1	COMPANY PETITION IB (IBC)/610(ND)2023	CENTRAL BANK OF INDIA LIMITED VS. MOHD MUQEEM QURESHI	Section 95(1)	10/1/2024	speed post receipt missed	jeeveshm
10445	4/1/2024	0710102076462023(No.of Docs 1)	0710102076462023/5	COMPANY PETITION IB (IBC)/537(ND)2023	FINDOC FINVEST PRIVATE LIMITED VS. A F ENTERPRISES LIMITED	IBC under Sec 7	10/1/2024	book marking mandatory index missed	tewariamitabh
10447	28-12-2023	0710102027462023(No.of Docs 1)	0710102027462023/4	INTERLOCUTORY APPLICATION (I.B.C)/1713(ND)2023	PANKAJ KUMAR SINGHAL VS. YAGYA AHUJA	19(2)	10/1/2024	incomplete file	jagdeep.s.lamba
10449	9/1/2024	0710102035942022(No.of Docs 2)	0710102035942022/6	COMPANY PETITION IB (IBC)/357(ND)2022	SURESH SAREEN & ORS VS. INTERNATIONAL LAND DEVELOPERS PRIVATELIMITED	IBC under Sec 7	10/1/2024	written submission every page not sign book marking mandatory	ishaan.george
10451	4/1/2024	0710102091632023(No.of Docs 2)	0710102091632023/6	INTERLOCUTORY APPLICATION (I.B.C)/5637(ND)2023	ANSAL PROPERTIES INFRASTRUCTURE LIMITED VS. RAJESH RAMANI RESOLUTION PROFESSIONAL OF ANSAL CONDOMINIUM PRIVATE LIMITED	Sec 60(5)	5/1/2024	need every page sign in pdf. bookmarking compulsory.	advkrishan
10453	27-09-2023	0710102083782023(No.of Docs 0)	0710102083782023/2	INTERLOCUTORY APPLICATION (I.B.C)/5241(ND)2023	SURAKSHA ASSET RECONSTRUCTION LTD. VS. ERA INFRA ENGINEERING LIMITED	Sec 60(5)	5/1/2024	affidavit address noida and notary delhi	
10455	4/1/2024	0710102040902023(No.of Docs 2)	0710102040902023/3	TRANSFER APPLICATION (IBC)/36(PB)2023	LYKA LABS LIMITED VS. MRS. PRITI BHUPESH SHAH DECEASED	Rule16(d),NCLT Rules,2016 IBC	5/1/2024	order missing.	gaurav.hsethi@gmail.
10457	6/10/2023	0710102086012023(No.of Docs 0)	0710102086012023/2	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/84(ND)2023	YADU RESORTS (INDIA) LIMITED	Sec. 230-232, Sec 234	4/1/2024	book marking mandatory	

10459	6/10/2023	0710102086012023(No.of Docs 0)	0710102086012023/2	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/84(ND)2023	YADU RESORTS (INDIA) LIMITED	Sec. 230-232, Sec 234	4/1/2024	book marking mandatory	
10461	6/10/2023	0710102086012023(No.of Docs 0)	0710102086012023/2	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/84(ND)2023	YADU RESORTS (INDIA) LIMITED	Sec. 230-232, Sec 234	4/1/2024	book marking mandatory	
10463	28-12-2023	0710102031002023(No.of Docs 2)	0710102031002023/3	COMPANY PETITION IB (IBC)/413(ND)2023	CHANDRA NIRMAN PRIVATE LIMITED VS. WAPCOS LIMITED	IBC Under Sec 9	4/1/2024	36-37,44-47 page not clear	sanyam007
10465	6/10/2023	0710102086012023(No.of Docs 0)	0710102086012023/2	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/84(ND)2023	YADU RESORTS (INDIA) LIMITED	Sec. 230-232, Sec 234	4/1/2024	book marking mandatory	
10467	6/10/2023	0710102086012023(No.of Docs 0)	0710102086012023/2	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/84(ND)2023	YADU RESORTS (INDIA) LIMITED	Sec. 230-232, Sec 234	4/1/2024	book marking mandatory	
10469	6/10/2023	0710102086012023(No.of Docs 0)	0710102086012023/2	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/84(ND)2023	YADU RESORTS (INDIA) LIMITED	Sec. 230-232, Sec 234	4/1/2024	book marking mandatory	
10471	6/10/2023	0710102086012023(No.of Docs 0)	0710102086012023/2	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/84(ND)2023	YADU RESORTS (INDIA) LIMITED	Sec. 230-232, Sec 234	4/1/2024	book marking mandatory	
10473	6/10/2023	0710102086012023(No.of Docs 0)	0710102086012023/2	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/84(ND)2023	YADU RESORTS (INDIA) LIMITED	Sec. 230-232, Sec 234	4/1/2024	book marking mandatory	
10475	3/1/2024	0710102102202023(No.of Docs 3)	0710102102202023/9	INTERLOCUTORY APPLICATION (I.B.C)/6650(ND)2023	NEERAJ KUMAR DUBEY VS. RUDRA BUILDWELL PROJECTS PRIVATE LIMITED	Rule 11 of NCLT, 2016	4/1/2024	both file separately and book marking mandatory	legisdomlawoffices
10477	6/10/2023	0710102086012023(No.of Docs 0)	0710102086012023/2	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/84(ND)2023	YADU RESORTS (INDIA) LIMITED	Sec. 230-232, Sec 234	4/1/2024	book marking mandatory	
10479	18-11-2020	0710102108522020(No.of Docs 0)	0710102108522020/2	INTERVENTION PETITION (IBC)/14(PB)2020	SANTOSH VS. GANGA RAMAGARWAL	Sec 60(5)	1/1/2024	wrong arrange file upload	
10481	28-12-2023	0710102056942023(No.of Docs 3)	0710102056942023/3	COMPANY PETITION IB (IBC)/468(ND)2023	STAR SYNTHETICS PVT LTD VS. VASTRANI EXPORT PRIVATE LIMITED	IBC Under Sec 9	1/1/2024	Need to be file in application	aabhassingh2441
10483	22-12-2023	0710102077552023(No.of Docs 3)	0710102077552023/8	COMPANY PETITION (COMPANIES ACT)/159(ND)2023	MRS. NEELAM MALIK VS. RAMAN INSTRUMENTS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	1/1/2024	kindly other pdf separately file	asethi9999
10485	21-12-2023	0710102082692023(No.of Docs 2)	0710102082692023/3	INTERLOCUTORY APPLICATION (I.B.C)/5125(ND)2023	TULSIANI CONSTRUCTIONS AND DEVELOPERS PRIVATE LIMITED VS. 3. M/S ANAND BUILDTECH PRIVATE LIMITED	Sec 60(5)	1/1/2024	blank file upload	ADVSJS0611
10487	22-12-2023	0710102044082022(No.of Docs 2)	0710102044082022/14	COMPANY PETITION IB (IBC)/513(ND)2022	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHIPRA ESTATE LIMITED	IBC under Sec 7	1/1/2024	written submission every page not sign	shubhanshu2

10489	11/9/2024	0710102075042023(No.of Docs 1)	0710102075042023/11	COMPANY PETITION IB (IBC)/543(ND)2023	KALPATARU POWER TRANSMISSION LIMITED VS. NEXGEN INFRACON PRIVATE LIMITED	IBC Under Sec 9	30-09-2024	no of objection 1.pagination missed in book marking as per index page no 1 to 3 2. ocr missed in pdf 3. double pagination in pdf 4 need to proper pagination in pdf as per index	SADAPURNA18
10491	20-09-2024	0710102073762024(No.of Docs 1)	0710102073762024/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/71(ND)2024	GENTLEMAN PRODUCTS PRIVATE LIMITED	Sec. 230-232 - Second Motion	30-09-2024	no of objection 1. index page missed in book marking 2. affidavit missed in pdf 3 advertisement newpaper english paper not readable	guptas23
10493	11/9/2024	0710102074202024(No.of Docs 2)	0710102074202024/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/86(ND)2024	MALDON MARKETING PRIVATE LIMITED	Sec. 230-232, Sec 234	30-09-2024	1.wrong file.	avinash.kaur
10495	2/9/2024	0710102102132023(No.of Docs 1)	0710102102132023/4	INTERLOCUTORY APPLICATION (I.B.C)/6351(ND)2023	PLUM SALONS PVT. LTD VS. COMMMITEE OF CREDITORS OF DR. JAIN VIDEO ON WHEELS LTD	Sec 60(5)	30-09-2024	no of objection 1.book marking mandatory as per index with pagination	kvsinghaladv
10497	23-08-2024	0710102101192023(No.of Docs 1)	0710102101192023/2	INTERLOCATORY APPLICATION(COMPANIES ACT)/425(ND)2023	MINU SUBBA VS. SUBBA MICROSYSTEM LIMITED	Sec. 244(1)	30-09-2024	no of objection 1. bookmarking mandatory. 2.index missing in pdf.	aparnakc
10499	26-09-2024	0710102153852019(No.of Docs 2)	0710102153852019/22	COMPANY APPLICATION(IBC)/2884(PB)2019	VIKARM BAJAJ VS. RAM CHANDER SONI	Sec 66(1)	30-09-2024	no of objection 1.book marking mandatory as per index with pagination 2. pagination missed in pdf 3. index page missed sign 4 missed counsel detail in index 5 need sign at the last page of	lexalliance.amrita
10501	6/9/2024	0710102077782023(No.of Docs 1)	0710102077782023/1	INTERLOCUTORY APPLICATION (I.B.C)/4799(ND)2023	POFISOR SERVICES PRIVATE LIMITED VS. NA	Sec 60(5)	30-09-2024	no of objection 1. book marking mandatory as per index with pagination 2 1 rs court fee missed on vakalatanama	bajpaianand24
10503	24-09-2024	0710102076462023(No.of Docs 2)	0710102076462023/13	COMPANY PETITION IB (IBC)/537(ND)2023	FINDOC FINVEST PRIVATE LIMITED VS. A F ENTERPRISES LIMITED	IBC under Sec 7	30-09-2024	no of objection 1. mismatched pagination in index pdf and book marking 2. page no 5 to 76 missed ocr 3. page no 5 to 76 missed sign with true copy	linklegal
10505	14-09-2024	0710102101472023(No.of Docs 4)	0710102101472023/1	COMPANY PETITION (COMPANIES ACT)/228(ND)2023	SEMANTICS SMART SOLUTIONS PRIVATE LIMITED	Sub-Section (1) 0f Section 66.	30-09-2024	no of objection 1. index page missed in pdf 2. book marking mandatory as per index with pagination 3. final application uploaded in proof of service 4 need not uploaded same extra copy in pdf 5	info@saassociates.in
10507	24-09-2024	0710102076982024(No.of Docs 1)	0710102076982024/1	INTERLOCUTORY APPLICATION (I.B.C)/4582(ND)2024	SUDHIR KUMAR AGARWAL	Application under any other provisions- IBC	30-09-2024	no of objection 1. only proof of service uploaded 2. file not uploaded 3. index pages not in pdf with book marking mandatory as per index	ADVSUR21
10509	24-09-2024	0710102076942024(No.of Docs 1)	0710102076942024/1	INTERLOCUTORY APPLICATION (I.B.C)/4554(ND)2024	SUDHIR KUMAR AGARWAL	Application under any other provisions- IBC	30-09-2024	no of objection 1. only proof of service uploaded 2. file not uploaded	ADVSUR21
10511	12/9/2024	0710102072272024(No.of Docs 1)	0710102072272024/1	COMPANY APPLICATION(COMPANIES ACT)/203(PB)2024	PRUDENT TRANSPORT COMPANY VS. UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE	Sec. 242(4)	29-09-2024	no of objection 1. book marking mandatory as per index with pagination	Vineetwadhwa
10513	12/9/2024	0710102072262024(No.of Docs 1)	0710102072262024/1	COMPANY APPLICATION(COMPANIES ACT)/205(PB)2024	SILVER STAR COMMERCIAL COMPANY PVT.LTD VS. UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE	Sec. 242(4)	29-09-2024	no of objection 1. book marking mandatory as per index with pagination	Vineetwadhwa
10515	21-08-2024	0710102093352023(No.of Docs 1)	0710102093352023/4	COMPANY PETITION IB (IBC)/679(ND)2023	ADITYA GUPTA	Section 94(1)	29-09-2024	no of objection 1. book marking mandatory as per index with pagination	pridhi_nclt

10517	11/9/2024	07101020733520 24(No.of Docs 2)	07101020733520 24/1	INTERLOCUTORY APPLICATION (I.B.C)/4286(ND)2024	VIVEK JAIRATH VS. VINAY KUMAR SINGHAL RP OF INTARVO TECHNOLOGIES PVT. LTD.	Application under any other provisions- IBC	29-09-2024	1.incomplete file.	AAVNA.LEGAL
10519	22-08-2024	07101020932020 23(No.of Docs 1)	07101020932020 23/7	COMPANY PETITION IB (IBC)/694(ND)2023	PUNJAB NATIONAL BANK INTERNATIONAL LIMITED VS. MBL INFRASTRUCTURE LIMITED	IBC under Sec 7	29-09-2024	no of objection 1. book marking mandatory as per index with pagination in all volume 2. ocr missed in pdf in all volume 3.in volume 3 double pagination	MITHILESHPANDEY 00
10521	13-09-2024	07101020806520 23(No.of Docs 2)	07101020806520 23/2	INTERLOCUTORY APPLICATION (I.B.C)/5040(ND)2023	NITIN NARANG LIQUIDATOR M/S GUPTA MARRIAGE HALL VS. RAKESH KUMAR GUPTA & ORS	Application under any other provisions- IBC	29-09-2024	no of objection 1. book marking mandatory as per index with pagination 2. need every page sign of reply 3. pagination missed in pdf 4 index page missed in pdf 5. affidavit missed in pdf	rakesh@12
10523	22-09-2024	07101020930320 20(No.of Docs 1)	07101020930320 20/8	INTERLOCUTORY APPLICATION (I.B.C)/4680(ND)2020	MUKESH GUPTA VS. GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY	Sec 66(1)	29-09-2024	no of objection 1. book marking mandatory as per index with pagination 2. paste welfare ticket on blank side of vakalatanama 3 need not hide the written portion of vakalatanama	HYDRIC
10525	31-08-2024	07101020981520 19(No.of Docs 1)	07101020981520 19/2 6	COMPANY PETITION IB (IBC)/1789(ND)2019	CANARA BANK VS. M/S GOPALSONS STEELS PVT. LTD.	IBC under Sec 7	29-09-2024	no of objection 1. book marking mandatory as per index with pagination	KANTI@MOHAN
10527	20-09-2024	07101020981520 19(No.of Docs 1)	07101020981520 19/2 7	COMPANY PETITION IB (IBC)/1789(ND)2019	CANARA BANK VS. M/S GOPALSONS STEELS PVT. LTD.	IBC under Sec 7	29-09-2024	no of objection 1. missed notary in affidavit 2. verified the affidavit 3. 3 rs court fee and 25 rs welfare fee missed on vakalatanama	KANTI@MOHAN
10529	26-09-2024	07101020818720 24(No.of Docs 2)	07101020818720 24/1	TRANSFER APPLICATION (IBC)/61(PB)2024	BGS CREDIT PVT LTD VS. CANARA BANK	Rule16(d),NCLT Rules,2016 IBC	29-09-2024	no of objection 1 page no 5 to 10 missed ocr 2. page no 35 to 66 missed ocr 3 page no 72 to 182 missed ocr	kavya@pss.legal
10531	23-03-2023	07101020274320 23(No.of Docs 0)	07101020274320 23/8	COMPANY PETITION IB (IBC)/310(ND)2023	SQUARE YARDS CONSULTING PRIVATE LIMITED VS. AMB INFRAVENTURES PRIVATE LIMITED	IBC Under Sec 9	28-09-2024	no of objection both affidavit and application file separately in different slash number reminder 1 this file refilled again without removing the previous defect	
10533	23-03-2023	07101020274320 23(No.of Docs 0)	07101020274320 23/8	COMPANY PETITION IB (IBC)/310(ND)2023	SQUARE YARDS CONSULTING PRIVATE LIMITED VS. AMB INFRAVENTURES PRIVATE LIMITED	IBC Under Sec 9	28-09-2024	no of objection both affidavit and application file separately in different slash number reminder 1 this file refilled again without removing the previous defect	
10535	19-09-2024	07101020460020 22(No.of Docs 2)	07101020460020 22/1 5	COMPANY PETITION IB (IBC)/541(ND)2022	ORBIS TRUSTEESHIP SERVICES PRIVATE LIMITED VS. KINDLE INFRAHEIGHTS PRIVATE LIMITED	IBC under Sec 7	28-09-2024	1.bookmarking mandatory.	Pranjit365
10537	20-09-2024	07102004005320 08(No.of Docs 3)	07102004005320 08/2 2	COMPANY PETITION (COMPANIES ACT)/29(ND)2008	SH. RAJESH MANCHANDA & ORS. VS C.L.PRECISION TOOLS & FOUNDRY PVT. LTD. & ORS.	Application under any other provisions	28-09-2024	no of objection volume 1 1. ocr missed in pdf of both volume 2. page no 52 to 78 and page no 86 to 112 and page no 117 to 119 123 to 125 133 to 138 150 to 165 168 to 169 172 174 to 190 hindi pages need english translate copy 3 page no 4 and 5 wrong adjustment in alignment 4 page no 80 81 82 83 84 85 139 149 171 173 not readable volume 2 1. book marking mandatory as per index with pagination 2 page no 191 wrong adjustment in	saxena&saxena
10539	12/9/2024	07101020440720 24(No.of Docs 2)	07101020440720 24/2	COMPANY PETITION IB (IBC)/398(ND)2024	ARUN POLYCHEM PRIVATE LIMITED VS. CHARANPAADUKA INDUSTRIES PRIVATE LIMITED	IBC Under Sec 9	28-09-2024	no of objection 1. book marking mandatory as per index with pagination 2. index page missed in pdf 3. pagination in pdf	ravivachher

10541	23-03-2023	0710102027432023(No.of Docs 0)	0710102027432023/8	COMPANY PETITION IB (IBC)/310(ND)2023	SQUARE YARDS CONSULTING PRIVATE LIMITED VS. AMB INFRAVENTURES PRIVATE LIMITED	IBC Under Sec 9	28-09-2024	no of objection both affidavit and application file separately in different slash number reminder 1 this file refilled again without removing the previous defect	
10543	23-03-2023	0710102027432023(No.of Docs 0)	0710102027432023/8	COMPANY PETITION IB (IBC)/310(ND)2023	SQUARE YARDS CONSULTING PRIVATE LIMITED VS. AMB INFRAVENTURES PRIVATE LIMITED	IBC Under Sec 9	28-09-2024	no of objection both affidavit and application file separately in different slash number reminder 1 this file refilled again without removing the previous defect	
10545	9/9/2024	0710102071512024(No.of Docs 2)	0710102071512024/2	INTERLOCUTORY APPLICATION (I.B.C)/4082(ND)2024	VIKAS LIFECARE LIMITED VS. ANIL PURI	Application under any other provisions- IBC	28-09-2024	no of objection 1.pagination missing in bookmarking. 2.need every pages sign.	MAPLEGAL
10547	4/9/2024	0710102034972020(No.of Docs 1)	0710102034972020/10	COMPANY PETITION IB (IBC)/960(ND)2020	PUNJAB NATIONAL BANK VS. SSK TRADING PVT LTD	IBC under Sec 7	28-09-2024	no of objection 1.bookmarking mandatory. 2.index missing in pdf.	CMASKVERMA
10549	12/9/2024	0710102020022023(No.of Docs 4)	0710102020022023/12	COMPANY PETITION IB (IBC)/176(ND)2023	UNIWORTH ENTERPRISES LLP VS. STARCO METAPLAST PRIVATE LIMITED	IBC Under Sec 9	28-09-2024	no of objection 1. blank page not permitted in proof of service in court reminder 2 this file refilled again without removing the complete defect one defect has left till now	Natasha Dhruman Shah
10551	12/9/2024	0710102020022023(No.of Docs 4)	0710102020022023/12	COMPANY PETITION IB (IBC)/176(ND)2023	UNIWORTH ENTERPRISES LLP VS. STARCO METAPLAST PRIVATE LIMITED	IBC Under Sec 9	28-09-2024	no of objection 1. blank page not permitted in proof of service in court reminder 2 this file refilled again without removing the complete defect one defect has left till now	Natasha Dhruman Shah
10553	4/6/2018	0710102409092018(No.of Docs 0)	0710102409092018/12	COMPANY PETITION IB (IBC)/676(PB)2018	RELIGARE FINVEST LIMITED VS STAR ARTWORKS PRIVATE LIMITED	IBC under Sec 7	28-09-2024	no of objection 1. missed sign in index at the place of counsel detail	
10555	12/9/2024	0710102020022023(No.of Docs 4)	0710102020022023/12	COMPANY PETITION IB (IBC)/176(ND)2023	UNIWORTH ENTERPRISES LLP VS. STARCO METAPLAST PRIVATE LIMITED	IBC Under Sec 9	28-09-2024	no of objection 1. blank page not permitted in proof of service in court reminder 2 this file refilled again without removing the complete defect one defect has left till now	Natasha Dhruman Shah
10557	12/9/2024	0710102020022023(No.of Docs 4)	0710102020022023/12	COMPANY PETITION IB (IBC)/176(ND)2023	UNIWORTH ENTERPRISES LLP VS. STARCO METAPLAST PRIVATE LIMITED	IBC Under Sec 9	28-09-2024	no of objection 1. blank page not permitted in proof of service in court reminder 2 this file refilled again without removing the complete defect one defect has left till now	Natasha Dhruman Shah
10559	12/9/2024	0710102071942024(No.of Docs 1)	0710102071942024/1	COMPANY APPLICATION(COMPANIES ACT)/201(PB)2024	DECOR INVESTMENTS&FINANCE PVT.LTD VS. UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE	Sec. 242(4)	28-09-2024	no of objection 1. book marking mandatory as per index with pagination	Vineetwadhwa
10561	23-09-2024	0710102065212020(No.of Docs 2)	0710102065212020/4	INTERLOCUTORY APPLICATION (I.B.C)/2366(PB)2020	ANIL KUMAR SHARMA VS. VIJENDER SINGH & ORS	Sec 60(5)	28-09-2024	no of objection 1.bookmarking mandatory. 2.need every pages ocr.	Harishtaneja78
10563	23-09-2024	0710102065212020(No.of Docs 2)	0710102065212020/4	INTERLOCUTORY APPLICATION (I.B.C)/2366(PB)2020	ANIL KUMAR SHARMA VS. VIJENDER SINGH & ORS	Sec 60(5)	28-09-2024	no of objection 1.bookmarking mandatory. 2.need every pages ocr.	Harishtaneja78
10565	28-08-2024	0710102106852022(No.of Docs 2)	0710102106852022/1	INTERLOCUTORY APPLICATION (I.B.C)/273(PB)2023	AMARJEET SINGH SUSPENDED DIRECTOR OF M/S CROWN REALTECH PVT. LTD. VS. ATUL KUMAR KANSAL	Rule 11 of NCLT, 2016	28-09-2024	no of objection 1.book marking mandatory as per index with pagination 2. need every page sign	siddharth bhatli
10567	28-08-2024	0710102106842022(No.of Docs 2)	0710102106842022/2	INTERLOCUTORY APPLICATION (I.B.C)/282(PB)2023	CROWN TECHNO BUILD LLP VSATUL KUMAR KANSAL	Rule 11 of NCLT, 2016	28-09-2024	1.bookmarking mandatory. with page numbering	siddharth bhatli

10569	28-08-2024	0710102106842022(No.of Docs 2)	0710102106842022/1	INTERLOCUTORY APPLICATION (I.B.C)/282(PB)2023	CROWN TECHNO BUILD LLP VSATUL KUMAR KANSAL	Rule 11 of NCLT, 2016	28-09-2024	1.bookmarking mandatory with page number	siddharth bhatli
10571	23-09-2024	0710102065212020(No.of Docs 2)	0710102065212020/4	INTERLOCUTORY APPLICATION (I.B.C)/2366(PB)2020	ANIL KUMAR SHARMA VS. VIJENDER SINGH & ORS	Sec 60(5)	28-09-2024	no of objection 1.bookmarking mandatory. 2.need every pages ocr.	Harishtaneja78
10573	23-09-2024	0710102065212020(No.of Docs 2)	0710102065212020/4	INTERLOCUTORY APPLICATION (I.B.C)/2366(PB)2020	ANIL KUMAR SHARMA VS. VIJENDER SINGH & ORS	Sec 60(5)	28-09-2024	no of objection 1.bookmarking mandatory. 2.need every pages ocr.	Harishtaneja78
10575	4/9/2024	0710102034972020(No.of Docs 1)	0710102034972020/10	COMPANY PETITION IB (IBC)/960(ND)2020	PUNJAB NATIONAL BANK VS. SSK TRADING PVT LTD	IBC under Sec 7	28-09-2024	no of objection 1.bookmarking mandatory. 2.index missing in pdf.	CMASKVERMA
10577	26-07-2024	0710102015682022(No.of Docs 2)	0710102015682022/4	COMPANY PETITION (COMPANIES ACT)/51(ND)2022	AANJENI BALI VS. BALI AND COMPANY PRIVATE LIMITED	Sec. 97(1)	28-09-2024	no of objection 1.bookmarking mandatory. page number 2.notary missing in affidavit.	rmalik2301
10579	26-07-2024	0710102015682022(No.of Docs 2)	0710102015682022/4	COMPANY PETITION (COMPANIES ACT)/51(ND)2022	AANJENI BALI VS. BALI AND COMPANY PRIVATE LIMITED	Sec. 97(1)	28-09-2024	no of objection 1.bookmarking mandatory. page number 2.notary missing in affidavit.	rmalik2301
10581	26-07-2024	0710102015682022(No.of Docs 2)	0710102015682022/4	COMPANY PETITION (COMPANIES ACT)/51(ND)2022	AANJENI BALI VS. BALI AND COMPANY PRIVATE LIMITED	Sec. 97(1)	28-09-2024	no of objection 1.bookmarking mandatory. page number 2.notary missing in affidavit.	rmalik2301
10583	26-07-2024	0710102015682022(No.of Docs 2)	0710102015682022/4	COMPANY PETITION (COMPANIES ACT)/51(ND)2022	AANJENI BALI VS. BALI AND COMPANY PRIVATE LIMITED	Sec. 97(1)	28-09-2024	no of objection 1.bookmarking mandatory. page number 2.notary missing in affidavit.	rmalik2301
10585	26-07-2024	0710102015682022(No.of Docs 2)	0710102015682022/4	COMPANY PETITION (COMPANIES ACT)/51(ND)2022	AANJENI BALI VS. BALI AND COMPANY PRIVATE LIMITED	Sec. 97(1)	28-09-2024	no of objection 1.bookmarking mandatory. page number 2.notary missing in affidavit.	rmalik2301
10587	26-07-2024	0710102015682022(No.of Docs 2)	0710102015682022/4	COMPANY PETITION (COMPANIES ACT)/51(ND)2022	AANJENI BALI VS. BALI AND COMPANY PRIVATE LIMITED	Sec. 97(1)	28-09-2024	no of objection 1.bookmarking mandatory. page number 2.notary missing in affidavit.	rmalik2301
10589	26-07-2024	0710102015682022(No.of Docs 2)	0710102015682022/4	COMPANY PETITION (COMPANIES ACT)/51(ND)2022	AANJENI BALI VS. BALI AND COMPANY PRIVATE LIMITED	Sec. 97(1)	28-09-2024	no of objection 1.bookmarking mandatory. page number 2.notary missing in affidavit.	rmalik2301
10591	26-07-2024	0710102015682022(No.of Docs 2)	0710102015682022/4	COMPANY PETITION (COMPANIES ACT)/51(ND)2022	AANJENI BALI VS. BALI AND COMPANY PRIVATE LIMITED	Sec. 97(1)	28-09-2024	no of objection 1.bookmarking mandatory. page number 2.notary missing in affidavit.	rmalik2301
10593	26-07-2024	0710102015682022(No.of Docs 2)	0710102015682022/4	COMPANY PETITION (COMPANIES ACT)/51(ND)2022	AANJENI BALI VS. BALI AND COMPANY PRIVATE LIMITED	Sec. 97(1)	28-09-2024	no of objection 1.bookmarking mandatory. page number 2.notary missing in affidavit.	rmalik2301
10595	26-07-2024	0710102015682022(No.of Docs 2)	0710102015682022/4	COMPANY PETITION (COMPANIES ACT)/51(ND)2022	AANJENI BALI VS. BALI AND COMPANY PRIVATE LIMITED	Sec. 97(1)	28-09-2024	no of objection 1.bookmarking mandatory. page number 2.notary missing in affidavit.	rmalik2301
10597	26-07-2024	0710102015682022(No.of Docs 2)	0710102015682022/4	COMPANY PETITION (COMPANIES ACT)/51(ND)2022	AANJENI BALI VS. BALI AND COMPANY PRIVATE LIMITED	Sec. 97(1)	28-09-2024	no of objection 1.bookmarking mandatory. page number 2.notary missing in affidavit.	rmalik2301
10599	26-07-2024	0710102015682022(No.of Docs 2)	0710102015682022/4	COMPANY PETITION (COMPANIES ACT)/51(ND)2022	AANJENI BALI VS. BALI AND COMPANY PRIVATE LIMITED	Sec. 97(1)	28-09-2024	no of objection 1.bookmarking mandatory. page number 2.notary missing in affidavit.	rmalik2301
10601	26-07-2024	0710102015682022(No.of Docs 2)	0710102015682022/4	COMPANY PETITION (COMPANIES ACT)/51(ND)2022	AANJENI BALI VS. BALI AND COMPANY PRIVATE LIMITED	Sec. 97(1)	28-09-2024	no of objection 1.bookmarking mandatory. page number 2.notary missing in affidavit.	rmalik2301

10603	10/9/2024	0710102070512024(No.of Docs 1)	0710102070512024/1	COMPANY APPLICATION(COMPANIES ACT)/212(ND)2024	MR ATUL NATH VS. M/S ASHOK MANUFACTURING COMPANY	Rule 11 of NCLT	28-09-2024	no of objection 1. book marking mandatory as per index with pagination 2. index page missed in pdf with sign 3 index page also need in book marking	nistha_gupta
10605	20-09-2024	0710102070602024(No.of Docs 2)	0710102070602024/1	COMPANY APPEAL (IBC)/18(ND)2024	GURDIAL SINGH VS. ON-DOT COURIERS AND CARGO LIMITED	Sec 42	28-09-2024	no of objection 1. petition need nclt last compliance order	9250922672
10607	20-09-2024	0710102070602024(No.of Docs 2)	0710102070602024/2	COMPANY APPEAL (IBC)/18(ND)2024	GURDIAL SINGH VS. ON-DOT COURIERS AND CARGO LIMITED	Sec 42	28-09-2024	no of objection 1. pagination missed in book marking as per index 2. petition need nclt last compliance order 3. missed	9250922672
10609	21-09-2024	0710102056032024(No.of Docs 5)	0710102056032024/4	COMPANY PETITION (COMPANIES ACT)/127(ND)2024	RAJAT BHANDARI VS. MAKINO AUTO INDUSTRIES PRIVATE LIMITED	Sec. 241(1),Sec. 244(1)	28-09-2024	No of objection 1.book marking mandatory as per index with pagination 2. missed every page sign of reply 3. page no 88 to 120 double pagination 4 page no	sahil@sgclegal.in
10611	11/9/2024	0710102071282024(No.of Docs 1)	0710102071282024/1	INTERLOCUTORY APPLICATION (I.B.C)/4325(ND)2024	VIVEK PARTI VS. AGGARWAL ESTATE MANAGEMENT CO.	Sec 60(5)	28-09-2024	no of objection 1.order missing. 2.need every pages sign and true copy in Annexure.	karangandhii
10613	12/9/2024	0710102044072024(No.of Docs 2)	0710102044072024/2	COMPANY PETITION IB (IBC)/398(ND)2024	ARUN POLYCHEM PRIVATE LIMITED VS. CHARANPAADUKA INDUSTRIES PRIVATE LIMITED	IBC Under Sec 9	28-09-2024	no of objection 1. book marking mandatory as per index with pagination 2. index page missed in pdf 3. pagination in pdf	ravivachher
10615	23-09-2024	0710102056662024(No.of Docs 3)	0710102056662024/1	INTERLOCUTORY APPLICATION (I.B.C)/3524(ND)2024	AMIT JAIN VS. DEEPAK MAINI	Sec 60(5)	28-09-2024	1.double pagination wrong in pdf.	Ashutosh Gupta
10617	6/9/2024	0710200400552007(No.of Docs 4)	0710200400552007/7	COMPANY PETITION (COMPANIES ACT)/40(ND)2007	SMT. GEETA KHANNA VS M/S. ANIL RUBBER MILLS PVT. LTD.	Application under any other provisions	28-09-2024	no of objection 1. need to separate all different document like reply rejoinder and affidavit with along proof of service 2. ocr missed in pdf reply and rejoinder and annexures pages 3. pagination missed in	sthaviasthana
10619	12/9/2024	0710102044072024(No.of Docs 2)	0710102044072024/2	COMPANY PETITION IB (IBC)/398(ND)2024	ARUN POLYCHEM PRIVATE LIMITED VS. CHARANPAADUKA INDUSTRIES PRIVATE LIMITED	IBC Under Sec 9	28-09-2024	no of objection 1. book marking mandatory as per index with pagination 2. index page missed in pdf 3. pagination in pdf	ravivachher
10621	12/9/2024	0710102044072024(No.of Docs 2)	0710102044072024/2	COMPANY PETITION IB (IBC)/398(ND)2024	ARUN POLYCHEM PRIVATE LIMITED VS. CHARANPAADUKA INDUSTRIES PRIVATE LIMITED	IBC Under Sec 9	28-09-2024	no of objection 1. book marking mandatory as per index with pagination 2. index page missed in pdf 3. pagination in pdf	ravivachher
10623	4/9/2024	0710102034972020(No.of Docs 1)	0710102034972020/10	COMPANY PETITION IB (IBC)/960(ND)2020	PUNJAB NATIONAL BANK VS. SSK TRADING PVT LTD	IBC under Sec 7	28-09-2024	no of objection 1.bookmarking mandatory. 2.index missing in pdf.	CMASKVERMA
10625	12/9/2024	0710102069162023(No.of Docs 1)	0710102069162023/3	COMPANY APPEAL(COMPANIES ACT)/269(ND)2023	PRATIBHA PRINTOPACK PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	28-09-2024	no of objection 1. book marking mandatory as per index with pagination 2 notary mismatched with verification page no 6	9899708650
10627	25-09-2024	0710102065632024(No.of Docs 2)	0710102065632024/1	TRANSFER APPLICATION (IBC)/49(PB)2024	DEEPINDER SINGH BEDI	Rule16(d),NCLT Rules,2016 IBC	28-09-2024	1.bookmarking mandatory. with page numbering	lawjpv
10629	12/9/2024	0710102056982023(No.of Docs 2)	0710102056982023/7	COMPANY PETITION (COMPANIES ACT)/134(PB)2023	SARISH KUMAR CHAUDHARY VS. ELEGANT I.T. SOLUTIONS PVT. LTD.	Sec. 241(1),Sec. 242(4)	28-09-2024	no of objection 1. book marking mandatory as per index with pagination 2.insex page missed sign at the place of counsel detail 3.missed every page sign of rejoinder 4 pagination missed in pdf	Adv Aditya
10631	4/9/2024	0710102034972020(No.of Docs 1)	0710102034972020/10	COMPANY PETITION IB (IBC)/960(ND)2020	PUNJAB NATIONAL BANK VS. SSK TRADING PVT LTD	IBC under Sec 7	28-09-2024	no of objection 1.bookmarking mandatory. 2.index missing in pdf.	CMASKVERMA
10633	18-09-2024	0710102066092024(No.of Docs 5)	0710102066092024/3	INTERLOCUTORY APPLICATION (I.B.C)/4108(ND)2024	MANOJ KUNWAR VSYOGESH SETHI	Sec 60(5),Rule 11 of NCLT, 2016	28-09-2024	no of objection 1. merge the file in one pdf 2 affidavit missed in pdf 3. affidavit not uploaded	niclegal

10635	18-09-2024	0710102066092024(No.of Docs 5)	0710102066092024/1	INTERLOCUTORY APPLICATION (I.B.C)/4108(ND)2024	MANOJ KUNWAR VSYOGESH SETHI	Sec 60(5),Rule 11 of NCLT, 2016	28-09-2024	no of objection 1 only proof of service uploaded in all volume 2. affidavit missed in pdf 3. merged the file in one pdf 4 book marking mandatory as per index with pagination 5 need to write	niclegal
10637	9/9/2024	0710102107572023(No.of Docs 1)	0710102107572023/2	COMPANY PETITION (COMPANIES ACT)/40(ND)2024	MANISH GARG VS. BMK BOOKS PRIVATE LIMITED	Sec. 241(1)	28-09-2024	1.25rs welfare ticket and 3rs court fee missing in vakalatnama.	gusainabhi
10639	22-09-2024	0710102070302021(No.of Docs 1)	0710102070302021/3	INTERLOCUTORY APPLICATION (I.B.C)/4733(ND)2021	SHALU KHANNA RESOLUTION PROFESSIONAL OF M/S INTERNATIONAL COIL LIMITED VS. M/S WATER FOODS PVT LTD & ORS	Sec 60(5)	28-09-2024	no of objection 1. book marking mandatory as per index with pagination	DhruvPande9
10641	18-09-2024	0710102066092024(No.of Docs 5)	0710102066092024/1	INTERLOCUTORY APPLICATION (I.B.C)/4108(ND)2024	MANOJ KUNWAR VSYOGESH SETHI	Sec 60(5),Rule 11 of NCLT, 2016	28-09-2024	no of objection 1 only proof of service uploaded in all volume 2. affidavit missed in pdf 3. merged the file in one pdf 4 book marking mandatory as per index with pagination 5 need to write	niclegal
10643	18-09-2024	0710102066092024(No.of Docs 5)	0710102066092024/1	INTERLOCUTORY APPLICATION (I.B.C)/4108(ND)2024	MANOJ KUNWAR VSYOGESH SETHI	Sec 60(5),Rule 11 of NCLT, 2016	28-09-2024	no of objection 1 only proof of service uploaded in all volume 2. affidavit missed in pdf 3. merged the file in one pdf 4 book marking mandatory as per index with pagination 5 need to write	niclegal
10645	18-09-2024	0710102066092024(No.of Docs 5)	0710102066092024/1	INTERLOCUTORY APPLICATION (I.B.C)/4108(ND)2024	MANOJ KUNWAR VSYOGESH SETHI	Sec 60(5),Rule 11 of NCLT, 2016	28-09-2024	no of objection 1 only proof of service uploaded in all volume 2. affidavit missed in pdf 3. merged the file in one pdf 4 book marking mandatory as per index with pagination 5 need to write	niclegal
10647	6/9/2024	0710102055472024(No.of Docs 2)	0710102055472024/1	COMPANY PETITION IB (IBC)/438(ND)2024	MR. ASHWANI ARYA S/O LATE SH. GL ARYA VS. SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA	Section 94(1)	28-09-2024	no of objection 1. incomplete pdf uploaded 2. index page missed in pdf and book marking 3. book marking mandatory as per index with pagination	rmalik2301
10649	6/9/2024	0710102055462024(No.of Docs 2)	0710102055462024/1	COMPANY PETITION IB (IBC)/447(ND)2024	MRS. DIVYA ARYA W/O MR. ASHWANI ARYA VS. SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA (SIDBI)	Section 94(1)	28-09-2024	no of objection 1. incomplete pdf uploaded 2. index page missed in pdf and book marking 3. book marking mandatory as per index with pagination	rmalik2301
10651	2/9/2024	0710102107252023(No.of Docs 1)	0710102107252023/2	INTERLOCUTORY APPLICATION (I.B.C)/143(ND)2024	THE BANK OF MAHARASHTRA LIMITED VS. NAVINDER SINGH SOIN	Application under any other provisions- IBC	28-09-2024	no of objection 1. missed ticket on vakalatnama 2.3 rs court fee and 25 rs welfare fee 3. paste ticket on blank side of vakalatnama	CSGAURAVJOSHI
10653	6/9/2024	0710102105322023(No.of Docs 4)	0710102105322023/2	TRANSFER APPLICATION (IBC)/73(PB)2023	M/S SAYAM SHARES & SECURITIES PRIVATE LIMITED VS. IDBI BANK LTD	Rule16(d),NCLT Rules,2016 IBC	28-09-2024	no of objection 1. pagination missed in book marking as per index 2. volume wise index missed in volume 1 with pagination in pdf and book marking also 3. volume wise index missed in volume 2 3 with	D&K Law
10655	3/8/2024	0710102067602024(No.of Docs 0)	0710102067602024/1	COMPANY PETITION IB (IBC)/537(ND)2024	JMDS LOGISTICS PRIVATE LIMITED VS. BIO VEDA FARMACY PRIVATE LIMITED	IBC Under Sec 9	28-09-2024	no of objection 1. book marking mandatory as per index with pagination	
10657	25-09-2024	0710102090052019(No.of Docs 1)	0710102090052019/12	COMPANY PETITION IB (IBC)/1285(ND)2019	BINDALS MERCHANDISE VS. THREE PLANTINUM SOFTECH (P) LTD	IBC Under Sec 9	28-09-2024	no of objection 1.bookmarking mandatory. 2.double pagination wrong in pages. 3.index pagination missing. 4.wrong adjust pages no 51,52, 5.order	Rajendra1979
10659	18-09-2024	0710102046202023(No.of Docs 1)	0710102046202023/20	COMPANY PETITION (COMPANIES ACT)/107(ND)2023	HARMEET KAUR VS. TECHNO AGROHERBAL PRIVATE LIMITED	Sec. 241(1)	28-09-2024	no of objection 1. book marking mandatory as per index with pagination 2. date missed on vakalatanama 3 page no 5 date missed on vakalatanama 4 page no 8	nitin2042
10661	4/6/2018	0710102409302018(No.of Docs 0)	0710102409302018/13	COMPANY PETITION IB (IBC)/674(PB)2018	RELIGARE LIMITED VS ZOLTON PROPERTIES PRIVATE LIMITED	IBC under Sec 7	28-09-2024	no of objection 1.pagination missed in book marking as per index 2.improper book marking as per index 3.book marking need as per index with	

10663	10/9/2024	0710102068842024(No.of Docs 1)	0710102068842024/1	INTERLOCUTORY APPLICATION (I.B.C)/4252(ND)2024	MS. NEERJA MEHTA VS. MR. JALESH KUMAR GROVER RESOLUTION PROFESSIONAL OF M/S. ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Sec 60(5)	28-09-2024	no of objection 1. index page missed in pdf with sign 2. book marking mandatory as per index with pagination 3. index missed in book marking also	nistha_gupta
10665	10/9/2024	0710102068842024(No.of Docs 1)	0710102068842024/2	INTERLOCUTORY APPLICATION (I.B.C)/4252(ND)2024	MS. NEERJA MEHTA VS. MR. JALESH KUMAR GROVER RESOLUTION PROFESSIONAL OF M/S. ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Sec 60(5)	28-09-2024	No of objection 1.book marking mandatory as per index with pagination 2. index page missed in pdf	nistha_gupta
10667	10/9/2024	0710102068522024(No.of Docs 5)	0710102068522024/3	INTERLOCATORY APPLICATION(COMPANIES ACT)/277(ND)2024	M G F DEVELOPMENTS LIMITED VS. EMAAR MGF CONSTRUCTION PRIVATE LIMITED	Sec. 242(4)	28-09-2024	no of objection 1. separate uploaded all the document like written submission rejoinder and judgement of different slash number along with proof of service	Keystone Partners
10669	10/9/2024	0710102067812024(No.of Docs 2)	0710102067812024/3	INTERLOCUTORY APPLICATION(IBC)(PLAN)/38(ND)2024	SANJEET KUMAR SHARMA (RESOLUTION PROFESSIONAL) VSCOMMITTEE OF CREDITORS KINDLE DEVELOPERS PVT. LTD. AND ORS.	Sec 30	28-09-2024	no of objection 1. book marking mandatory as per index with pagination 2. pagination missed in pdf 3. pagination missed in index	negimilan04
10671	26-07-2024	0710102015682022(No.of Docs 2)	0710102015682022/4	COMPANY PETITION (COMPANIES ACT)/51(ND)2022	AANJENI BALI VS. BALI AND COMPANY PRIVATE LIMITED	Sec. 97(1)	28-09-2024	no of objection 1.bookmarking mandatory. page number 2.notary missing in affidavit.	rmalik2301
10673	26-07-2024	0710102015682022(No.of Docs 2)	0710102015682022/4	COMPANY PETITION (COMPANIES ACT)/51(ND)2022	AANJENI BALI VS. BALI AND COMPANY PRIVATE LIMITED	Sec. 97(1)	28-09-2024	no of objection 1.bookmarking mandatory. page number 2.notary missing in affidavit.	rmalik2301
10675	26-07-2024	0710102015682022(No.of Docs 2)	0710102015682022/4	COMPANY PETITION (COMPANIES ACT)/51(ND)2022	AANJENI BALI VS. BALI AND COMPANY PRIVATE LIMITED	Sec. 97(1)	28-09-2024	no of objection 1.bookmarking mandatory. page number 2.notary missing in affidavit.	rmalik2301
10677	26-09-2024	0710102000282022(No.of Docs 2)	0710102000282022/1	INTERLOCUTORY APPLICATION (I.B.C)/26(PB)2022	AARCITY BUILDERS PRIVATE LIMITED VSSWATI MERCHANTS PRIVATE LIMITED	Sec 60(5)	27-09-2024	no of objection 1. book marking mandatory as per index with pagination 2 petition need nclt last compliance order	kunal.godhwani
10679	21-06-2023	0710102054262023(No.of Docs 0)	0710102054262023/5	COMPANY PETITION IB (IBC)/422(ND)2023	INSIGHT PRINT COMMUNICATIONS PRIVATELIMITED VS. CLOTHWARI PRINTING PRIVATE LIMITED	IBC Under Sec 9	27-09-2024	No of objection 1. book marking mandatory as per index with pagination	
10681	27-08-2024	0710102094982019(No.of Docs 1)	0710102094982019/3	COMPANY PETITION IB (IBC)/1536(ND)2019	SK SYSTEMS PRIVATE LIMITED VS. ALLIED ENERGY SYSTEMS PVT. LTD.	IBC Under Sec 9	27-09-2024	no of objection 1. book marking mandatory as per index with pagination	Aditya Trehan
10683	21-06-2023	0710102054262023(No.of Docs 0)	0710102054262023/5	COMPANY PETITION IB (IBC)/422(ND)2023	INSIGHT PRINT COMMUNICATIONS PRIVATELIMITED VS. CLOTHWARI PRINTING PRIVATE LIMITED	IBC Under Sec 9	27-09-2024	No of objection 1. book marking mandatory as per index with pagination	
10685	10/8/2024	0710102069772024(No.of Docs 0)	0710102069772024/1	INTERLOCUTORY APPLICATION (I.B.C)/4303(ND)2024	ASHOK KRIPLANI VS. MRS. AMITA VERMA	Application under any other provisions- IBC	27-09-2024	no of objection 1. document type need to write " affidavit " at the place of proof of service	

10687	10/8/2024	0710102069772024(No.of Docs 0)	0710102069772024/1	INTERLOCUTORY APPLICATION (I.B.C)/4303(ND)2024	ASHOK KRIPLANI VS. MRS. AMITA VERMA	Application under any other provisions- IBC	27-09-2024	no of objection 1. document type need to write " affidavit " at the place of proof of service	
10689	12/3/2024	0710102021702024(No.of Docs 0)	0710102021702024/5	COMPANY PETITION IB (IBC)/181(ND)2024	AADITYA KHANIJ & COAL NAGPUR PRIVATE LIMITED VS. GLOBUS SPIRITS LIMITED	IBC Under Sec 9	27-09-2024	no of objection 1. only proof of service uploaded 2. file not uploaded	
10691	10/8/2024	0710102069772024(No.of Docs 0)	0710102069772024/1	INTERLOCUTORY APPLICATION (I.B.C)/4303(ND)2024	ASHOK KRIPLANI VS. MRS. AMITA VERMA	Application under any other provisions- IBC	27-09-2024	no of objection 1. document type need to write " affidavit " at the place of proof of service	
10693	10/8/2024	0710102069772024(No.of Docs 0)	0710102069772024/1	INTERLOCUTORY APPLICATION (I.B.C)/4303(ND)2024	ASHOK KRIPLANI VS. MRS. AMITA VERMA	Application under any other provisions- IBC	27-09-2024	no of objection 1. document type need to write " affidavit " at the place of proof of service	
10695	21-06-2023	0710102054262023(No.of Docs 0)	0710102054262023/5	COMPANY PETITION IB (IBC)/422(ND)2023	INSIGHT PRINT COMMUNICATIONS PRIVATELIMITED VS. CLOTHWARI PRINTING PRIVATE LIMITED	IBC Under Sec 9	27-09-2024	No of objection 1. book marking mandatory as per index with pagination	
10697	9/9/2024	0710102073882020(No.of Docs 1)	0710102073882020/6	INTERLOCUTORY APPLICATION (I.B.C)/3020(PB)2020	MADAN KUMAR GOEL VSBHUSHAN POWER AND STEEL LIMITED THROUGH MONITORING AGENCY	Sec 60(5)	27-09-2024	1.incomplete file, only POS uploaded	AG
10699	21-06-2023	0710102054262023(No.of Docs 0)	0710102054262023/5	COMPANY PETITION IB (IBC)/422(ND)2023	INSIGHT PRINT COMMUNICATIONS PRIVATELIMITED VS. CLOTHWARI PRINTING PRIVATE LIMITED	IBC Under Sec 9	27-09-2024	No of objection 1. book marking mandatory as per index with pagination	
10701	7/9/2024	0710102077772023(No.of Docs 1)	0710102077772023/3	INTERLOCUTORY APPLICATION (I.B.C)/5033(ND)2023	SANDEEP KR BHATT VSCANARA BANK	Application under any other provisions- IBC,Application under any other provisions- IBC	26-09-2024	1.bookmarking mandatory.	sanand665
10703	24-09-2024	0710102046852024(No.of Docs 2)	0710102046852024/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/70(ND)2024	CRYSTAL CITY DEVELOPERS PRIVATE LIMITED	Sub-section (I) of section 230	26-09-2024	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf	anirudhdas
10705	23-09-2024	0710102017592024(No.of Docs 2)	0710102017592024/6	INTERLOCUTORY APPLICATION (I.B.C)/1219(PB)2024	RAHUL JINDAL VS. COC OF TIRUPATI INFRAPROJECTS PRIVATE LIMITED THROUGH LEAD BANK BOI	Sec 60(5)	26-09-2024	No of objection 1. book marking mandatory as per index with pagination	FANISHKJAIN
10707	16-09-2024	0710102035302024(No.of Docs 1)	0710102035302024/2	RESTORATION APPLICATION (IBC)/49(ND)2024	SGM STEELS PRIVATE LIMITED.	Application under any other provisions- IBC	26-09-2024	1.bookmarking mandatory.	Advocatebharti@17
10709	12/9/2024	0710102057202024(No.of Docs 2)	0710102057202024/2	INTERLOCUTORY APPLICATION (I.B.C)/3477(ND)2024	SAJJAN KUMAR DOKANIA VS. MILIND KASHIRAM JADHAV	Sec 66(1)	26-09-2024	no of objection 1. book marking mandatory as per index with pagination 2. blank page not permitted in court 3. ocr missed in pdf 4 annexures page missed	sidharthsingh89
10711	30-08-2024	0710102067792023(No.of Docs 3)	0710102067792023/4	RESTORATION APPLICATION (COMPANIES ACT)/38(ND)2023	DR. SEEMA BAJAJ VS. EMBRYO HEALTH PVT. LTD.	Rule 11 of NCLT	26-09-2024	1.incomplete file. please do proper filing	8750993648
10713	7/9/2024	0710102077772023(No.of Docs 2)	0710102077772023/4	INTERLOCUTORY APPLICATION (I.B.C)/5033(ND)2023	SANDEEP KR BHATT VSCANARA BANK	Application under any other provisions- IBC,Application under any other provisions- IBC	26-09-2024	no of objection 1.bookmarking mandatory. 2.need every pages ocr. 3.notary missing in affidavit.	prashantkatara

10715	23-09-2024	0710102075042023(No.of Docs 2)	0710102075042023/12	COMPANY PETITION IB (IBC)/543(ND)2023	KALPATARU POWER TRANSMISSION LIMITED VS. NEXGEN INFRACON PRIVATE LIMITED	IBC Under Sec 9	26-09-2024	kindly file as IA.	SADAPURNA18
10717	27-08-2024	0710102068272024(No.of Docs 2)	0710102068272024/1	INTERLOCUTORY APPLICATION (I.B.C)/4186(ND)2024	VIVEK PARTI	Sec 60(5)	26-09-2024	no of objection 1 book marking mandatory as per index with pagination 2.sign missed on index 3. need every pages sign of written submission	karangandhii
10719	11/9/2024	0710102075122024(No.of Docs 2)	0710102075122024/1	INTERLOCUTORY APPLICATION (I.B.C)/4400(ND)2024	VIVEK JAIRATH VS. VINAY KUMAR SINGHAL	Section 60(5)	26-09-2024	1.incomplete file.	AAVNA.LEGAL
10721	21-09-2024	0710102076462023(No.of Docs 2)	0710102076462023/12	COMPANY PETITION IB (IBC)/537(ND)2023	FINDOC FINVEST PRIVATE LIMITED VS. A F ENTERPRISES LIMITED	IBC under Sec 7	26-09-2024	1.bookmarking mandatory. with page numbering and OCR	tewariamitabh
10723	23-09-2024	0710102015702024(No.of Docs 2)	0710102015702024/5	COMPANY PETITION (COMPANIES ACT)/68(ND)2024	MR. R. MATHIVANAN VS. ASSOCIATION OF ALLIANCE CLUBS INTERNATIONAL	Sec. 241(1),Sec. 242(4),Sec. 244(1)	26-09-2024	no of objection 1. incomplete book marking as per index with pagination 2 Page no 68 to 107 missed ocr 3. annexures every page missed sign at the	lexalliance.jitesh
10725	23-09-2024	0710102028232023(No.of Docs 2)	0710102028232023/3	INTERLOCUTORY APPLICATION (I.B.C)/1735(ND)2023	SUNEET GUPTA VS. VIKAS GARG LIQUIDATOR	Sec 60(5)	26-09-2024	1.bookmarking mandatory.	prashantkatara
10727	6/9/2024	0710102168832019(No.of Docs 2)	0710102168832019/6	COMPANY PETITION IB (IBC)/12(PB)2020	DOLPHIN RESOURCES PRIVATE LIMITED VS. MIDEAST INTEGRATED STEELS LIMITED	IBC Under Sec 9	25-09-2024	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf	MEHROTRANUBHAV
10729	21-09-2024	0710102025282020(No.of Docs 2)	0710102025282020/5	INTERLOCUTORY APPLICATION (I.B.C)/1619(ND)2020	PRADEEP UPADHYAY	Sec 60(5),Sec 60(5)	25-09-2024	1.bookmarking mandatory.	RAJEEVTIWARI
10731	21-09-2024	0710102031312023(No.of Docs 2)	0710102031312023/10	INTERLOCUTORY APPLICATION (I.B.C)/2475(PB)2023	ANIL KOHLI RESOLUTION PROFESSIONAL FOR TIRUPATI INFRAPROJECTS PVT LIMITED VS. AMANDEEP SINGH SRAN	Application under any other provisions- IBC	25-09-2024	no of objection 1.pagination missing in bookmarking. 2.order missing.	expletuslegal
10733	23-09-2024	0710102070102024(No.of Docs 1)	0710102070102024/1	INTERLOCUTORY APPLICATION (I.B.C)/4078(PB)2024	PRADEEP KUMAR RAY	Application under any other provisions- IBC	25-09-2024	no of objection 1. book marking mandatory as per index with pagination 2 missed ocr of ANNEXURE- A4 to A5 of page no 12 to 20	Shubham777
10735	18-09-2024	0710102085082020(No.of Docs 4)	0710102085082020/7	INTERLOCUTORY APPLICATION (I.B.C)/3698(PB)2020	ASHOK KUMAR GUPTA VS. DEPUTY DIRECTOR DIRECTORATE OF ENFORCEMENT (PMLA)	Rule 11 of NCLT, 2016	25-09-2024	no of objection 1 page no 1 to 26 missed ocr in pdf 2. page no 122 to 160 missed ocr in pdf 3. page no 299 to 316 missed ocr in pdf 4 page no 317-358 add in volume 3 but this page also add in volume 2 5 page no 367 to 463 missed ocr	zohebhossain
10737	21-09-2024	0710102028632024(No.of Docs 1)	0710102028632024/2	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/35(ND)2024	BASIX PROMOTERS PRIVATE LIMITED	Sec. 230-232 - Second Motion	25-09-2024	1.incomplete file.	manishsohal
10739	6/9/2024	0710102401402016(No.of Docs 1)	0710102401402016/28	COMPANY PETITION (COMPANIES ACT)/1236(PB)2016	MR. NITIN KHANDELWAL VS MAINI CONSTRUCTION EQUIPMENTS PVT. LTD.	Application under any other provisions	25-09-2024	no of objection 1. book marking mandatory as per index with pagination	archerjurists
10741	22-09-2024	0710102049342024(No.of Docs 1)	0710102049342024/2	COMPANY PETITION IB (IBC)/341(ND)2024	FAELCON CORPORATE SOLUTION PRIVATE LIMITED VS. R A D CONSULTANCY PRIVATE LIMITED	IBC Under Sec 9	25-09-2024	no of objection 1. book marking mandatory as per index with pagination 2. index page missed in book marking and pdf also 3. 1 rs court fee and 25 rs welfare fee missed on vakalatanama missed	agirgupta

10743	18-09-2024	0710102051552024(No.of Docs 1)	0710102051552024/1	COMPANY PETITION IB (IBC)/478(ND)2024	MADHAVAN BALAKRISHNAN VS. MULTITEX FLITRATION ENGINEERS LTD.	IBC Under Sec 9	25-09-2024	no of objection 1. book marking mandatory as per index with pagination 2. need to write " affidavit " on dms portal instead of " proof of service	bhavanaduhoon
10745	18-09-2024	0710102000152016(No.of Docs 2)	0710102000152016/6	COMPANY PETITION (COMPANIES ACT)/689(PB)2016	MGF DEVELOPMENTS LIMITED VS EMAAR MGF LAND LIMITED	Sec. 241(1)	24-09-2024	no of objection 1. only NCLT Receipt uploaded file not uploaded 2 uploaded the file	tusharnaga5
10747	20-09-2024	0710102001432022(No.of Docs 1)	0710102001432022/3	INTERLOCUTORY APPLICATION (I.B.C)/1305(ND)2022	CS SATYADEVI ALAMURI VSAJAY KUMAR BISHNOI	Application under any other provisions- IBC	24-09-2024	no of objection 1.bookmarking mandatory. 2.document file name wrong upload in pdf.	bhavanaduhoon
10749	20-09-2024	0710102001432022(No.of Docs 2)	0710102001432022/4	INTERLOCUTORY APPLICATION (I.B.C)/1305(ND)2022	CS SATYADEVI ALAMURI VSAJAY KUMAR BISHNOI	Application under any other provisions- IBC	24-09-2024	no of objection 1.bookmarking mandatory. 2.need every pages ocr.	bhavanaduhoon
10751	19-09-2024	0710102018362020(No.of Docs 2)	0710102018362020/3	COMPANY APPLICATION(IBC)/1169(ND)2020	AJAY MAKKAR VS. GENESIS INFRATECH PRIVATE LIMITED	Application under any other provisions- IBC	24-09-2024	1.incomplete file.	akhil.shankhwar1
10753	19-09-2024	0710102002242024(No.of Docs 1)	0710102002242024/2	COMPANY APPEAL(COMPANIES ACT)/12(ND)2024	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (OM RUDRA EXPORTS PVT. LTD.)	Sec 252 (1) - By Government Body	24-09-2024	no of objection 1.bookmarking mandatory. 2. 25rs welfare ticket and 1rs court fee missing in vakalatnama.	sanyam007
10755	18-09-2024	0710102094392021(No.of Docs 2)	0710102094392021/11	COMPANY PETITION (COMPANIES ACT)/36(PB)2022	SATWANT SINGH VS. CJ INTERNATIONAL HOTELS LTD.	Sec. 241(1),Sec. 242(4)	24-09-2024	no of objection 1. amend memo parties need nclt last compliance order 2. delete extra same copy of pdf in proof of service 3. affidavit missed in pdf	akshaygupta
10757	19-09-2024	0710102002242024(No.of Docs 1)	0710102002242024/3	COMPANY APPEAL(COMPANIES ACT)/12(ND)2024	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (OM RUDRA EXPORTS PVT. LTD.)	Sec 252 (1) - By Government Body	24-09-2024	no of objection 1.bookmarking mandatory. 2. 25rs welfare ticket and 1rs court fee missing in vakalatnama.	sanyam007
10759	19-09-2024	0710102009102021(No.of Docs 2)	0710102009102021/6	INTERLOCUTORY APPLICATION (I.B.C)/732(PB)2021	VIJAY YADAV	Sec 60(5)	24-09-2024	1.incomplete file.	rajivdewan
10761	6/9/2024	0710102052682024(No.of Docs 1)	0710102052682024/3	COMPANY PETITION (COMPANIES ACT)/113(ND)2024	ANIL KUMAR JOHRI VS. MOHIT PHULL	Sec. 241(1),Sec. 242(4)	23-09-2024	no of objection 1. COMPLIANCE OF ORDER DT. 02.07.2024 PASSED BY THIS HON'BLE TRIBUNAL which you mention in index missed in pdf	monishsatyam
10763	9/9/2024	0710102053132023(No.of Docs 2)	0710102053132023/18	COMPANY PETITION (COMPANIES ACT)/142(ND)2023	TRACK INFOLINE PRIVATE LIMITED VS. UNICOM INFOSOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 243(1)(b),Sec. 244(1)	23-09-2024	no of objection 1.bookmarkign mandatory. 2.all pages Hindi mention type copy in English.	dmyassociates
10765	9/9/2024	0710102053132023(No.of Docs 2)	0710102053132023/17	COMPANY PETITION (COMPANIES ACT)/142(ND)2023	TRACK INFOLINE PRIVATE LIMITED VS. UNICOM INFOSOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 243(1)(b),Sec. 244(1)	23-09-2024	no of objection 1.bookmarkign mandatory. 2.all pages Hindi mention type copy in English.	dmyassociates
10767	3/9/2024	0710102053272024(No.of Docs 1)	0710102053272024/1	COMPANY PETITION (COMPANIES ACT)/131(ND)2024	ASHEESH MATHUR VS. YAMUNA BAGH RESORTS PVT. LTD.	Sec. 241(1),Sec. 242(4),Sec 272 of the Companies Act , 2013	23-09-2024	no of objection 1.bookmarking mandatory. 2.index missing in pdf 3.need every pages sign.	AAYUSAXENA
10769	13-09-2024	0710102052632023(No.of Docs 3)	0710102052632023/1	COMPANY PETITION (COMPANIES ACT)/114(ND)2023	REKHA SAXENA VS. GLADE DEVELOPERS PRIVATE LIMITED	Sec. 59	23-09-2024	all file separately.	sonalijoon
10771	17-09-2024	0710102049012024(No.of Docs 2)	0710102049012024/2	COMPANY PETITION IB (IBC)/384(ND)2024	YES BANK LIMITED VS. PRIYANKA MALHOTRA	Section 95(1)	23-09-2024	no of objection 1.need every pages sign. 2.1rs court fees missing in vakalatnama.	harshit@dehadrai.in

10773	12/9/2024	0710102081772023(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the	Bbhargavi09
10775	12/9/2024	0710102081772023(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the	Bbhargavi09
10777	12/9/2024	0710102081772023(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the	Bbhargavi09
10779	12/9/2024	0710102081772023(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the	Bbhargavi09
10781	12/9/2024	0710102081772023(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the	Bbhargavi09
10783	12/9/2024	0710102081772023(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the	Bbhargavi09
10785	12/9/2024	0710102081772023(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the	Bbhargavi09
10787	12/9/2024	0710102081772023(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the	Bbhargavi09
10789	12/9/2024	0710102081772023(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the	Bbhargavi09
10791	12/9/2024	0710102081772023(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the	Bbhargavi09
10793	12/9/2024	0710102081772023(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the	Bbhargavi09
10795	12/9/2024	0710102081772023(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the	Bbhargavi09
10797	12/9/2024	0710102081772023(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the	Bbhargavi09
10799	12/9/2024	0710102081772023(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the	Bbhargavi09

10801	12/9/2024	0710102081772023(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the	Bbhargavi09
10803	12/9/2024	0710102081772023(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the	Bbhargavi09
10805	12/9/2024	0710102081772023(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the	Bbhargavi09
10807	12/9/2024	0710102081772023(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the	Bbhargavi09
10809	12/9/2024	0710102081772023(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the	Bbhargavi09
10811	12/9/2024	0710102081772023(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the	Bbhargavi09
10813	12/9/2024	0710102081772023(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the	Bbhargavi09
10815	12/9/2024	0710102081772023(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the	Bbhargavi09
10817	12/9/2024	0710102081772023(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the	Bbhargavi09
10819	12/9/2024	0710102081772023(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the	Bbhargavi09
10821	12/9/2024	0710102081772023(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the	Bbhargavi09
10823	12/9/2024	0710102081772023(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the	Bbhargavi09
10825	12/9/2024	0710102081772023(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the	Bbhargavi09
10827	12/9/2024	0710102081772023(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the	Bbhargavi09

10829	12/9/2024	0710102081772023(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the	Bbhargavi09
10831	12/9/2024	0710102081772023(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the	Bbhargavi09
10833	12/9/2024	0710102081772023(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the	Bbhargavi09
10835	12/9/2024	0710102081772023(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the	Bbhargavi09
10837	12/9/2024	0710102081772023(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the	Bbhargavi09
10839	12/9/2024	0710102081772023(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the	Bbhargavi09
10841	12/9/2024	0710102081772023(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the	Bbhargavi09
10843	12/9/2024	0710102081772023(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the	Bbhargavi09
10845	31-08-2024	0710102000392021(No.of Docs 3)	0710102000392021/6	COMPANY PETITION IB (IBC)/52(PB)2021	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED VS. STAN AUTOS PRIVATE LIMITED	IBC under Sec 7	20-09-2024	no of objection 1.bookmarking mandatory. with page numbering 2.counsel sign missing index. 3.need every pages sign and true copy in Annexure.	MEHROTRANUBHAV
10847	31-08-2024	0710102000392021(No.of Docs 3)	0710102000392021/6	COMPANY PETITION IB (IBC)/52(PB)2021	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED VS. STAN AUTOS PRIVATE LIMITED	IBC under Sec 7	20-09-2024	no of objection 1.bookmarking mandatory. with page numbering 2.counsel sign missing index. 3.need every pages sign and true copy in Annexure.	MEHROTRANUBHAV
10849	31-08-2024	0710102000392021(No.of Docs 3)	0710102000392021/6	COMPANY PETITION IB (IBC)/52(PB)2021	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED VS. STAN AUTOS PRIVATE LIMITED	IBC under Sec 7	20-09-2024	no of objection 1.bookmarking mandatory. with page numbering 2.counsel sign missing index. 3.need every pages sign and true copy in Annexure.	MEHROTRANUBHAV
10851	31-08-2024	0710102000392021(No.of Docs 3)	0710102000392021/6	COMPANY PETITION IB (IBC)/52(PB)2021	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED VS. STAN AUTOS PRIVATE LIMITED	IBC under Sec 7	20-09-2024	no of objection 1.bookmarking mandatory. with page numbering 2.counsel sign missing index. 3.need every pages sign and true copy in Annexure.	MEHROTRANUBHAV
10853	31-08-2024	0710102000392021(No.of Docs 3)	0710102000392021/6	COMPANY PETITION IB (IBC)/52(PB)2021	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED VS. STAN AUTOS PRIVATE LIMITED	IBC under Sec 7	20-09-2024	no of objection 1.bookmarking mandatory. with page numbering 2.counsel sign missing index. 3.need every pages sign and true copy in Annexure.	MEHROTRANUBHAV

10855	31-08-2024	0710102000392021(No.of Docs 3)	0710102000392021/6	COMPANY PETITION IB (IBC)/52(PB)2021	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED VS. STAN AUTOS PRIVATE LIMITED	IBC under Sec 7	20-09-2024	no of objection 1.bookmarking mandatory. with page numbering 2.counsel sign missing index. 3.need every pages sign and true copy in Annexure.	MEHROTRANUBHAV
10857	31-08-2024	0710102000392021(No.of Docs 3)	0710102000392021/6	COMPANY PETITION IB (IBC)/52(PB)2021	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED VS. STAN AUTOS PRIVATE LIMITED	IBC under Sec 7	20-09-2024	no of objection 1.bookmarking mandatory. with page numbering 2.counsel sign missing index. 3.need every pages sign and true copy in Annexure.	MEHROTRANUBHAV
10859	31-08-2024	0710102000392021(No.of Docs 3)	0710102000392021/6	COMPANY PETITION IB (IBC)/52(PB)2021	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED VS. STAN AUTOS PRIVATE LIMITED	IBC under Sec 7	20-09-2024	no of objection 1.bookmarking mandatory. with page numbering 2.counsel sign missing index. 3.need every pages sign and true copy in Annexure.	MEHROTRANUBHAV
10861	31-08-2024	0710102000392021(No.of Docs 3)	0710102000392021/6	COMPANY PETITION IB (IBC)/52(PB)2021	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED VS. STAN AUTOS PRIVATE LIMITED	IBC under Sec 7	20-09-2024	no of objection 1.bookmarking mandatory. with page numbering 2.counsel sign missing index. 3.need every pages sign and true copy in Annexure.	MEHROTRANUBHAV
10863	6/9/2024	0710102050002024(No.of Docs 1)	0710102050002024/2	INTERLOCUTORY APPLICATION (I.B.C)/3161(PB)2024	MR. BIHARI LAL CHAKRAVARTI INTERIM RESOLUTION PROFESSIONAL (IRP) VS. ADDITIONAL DIRECTOR GENERAL OF GOODS AND SERVICES TAX & ORS.	Sec 60(5)	20-09-2024	no of objection 1. missed 3 rs court fee and 25 rs welfare missed on vakalatanama	trinitylaw
10865	31-08-2024	0710102051832024(No.of Docs 2)	0710102051832024/2	INTERLOCUTORY APPLICATION (I.B.C)/3532(ND)2024	MR. NAVNEET KUMAR GUPTA VSPRANAV ANSAL	Application under any other provisions-IBC,19(2)	20-09-2024	1.need every pages sign and true copy in Annexure.	malakbhatt
10867	31-08-2024	0710102051832024(No.of Docs 2)	0710102051832024/2	INTERLOCUTORY APPLICATION (I.B.C)/3532(ND)2024	MR. NAVNEET KUMAR GUPTA VSPRANAV ANSAL	Application under any other provisions-IBC,19(2)	20-09-2024	1.need every pages sign and true copy in Annexure.	malakbhatt
10869	31-08-2024	0710102051832024(No.of Docs 2)	0710102051832024/2	INTERLOCUTORY APPLICATION (I.B.C)/3532(ND)2024	MR. NAVNEET KUMAR GUPTA VSPRANAV ANSAL	Application under any other provisions-IBC,19(2)	20-09-2024	1.need every pages sign and true copy in Annexure.	malakbhatt
10871	31-08-2024	0710102051832024(No.of Docs 2)	0710102051832024/2	INTERLOCUTORY APPLICATION (I.B.C)/3532(ND)2024	MR. NAVNEET KUMAR GUPTA VSPRANAV ANSAL	Application under any other provisions-IBC,19(2)	20-09-2024	1.need every pages sign and true copy in Annexure.	malakbhatt
10873	28-08-2024	0710102083782021(No.of Docs 2)	0710102083782021/7	COMPANY APPLICATION(COMPANIES ACT)/520(PB)2021	BHUSHAN AVIATION LIMITED VS. UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE	Rule 11 of NCLT	20-09-2024	1.bookmarking mandatory with page numbering	rrglawoffice
10875	12/9/2024	0710102057662024(No.of Docs 2)	0710102057662024/2	INTERLOCUTORY APPLICATION (I.B.C)/3517(ND)2024	SAJJAN KUMAR DOKANIA VS. MILIND KASHIRAM JADHAV	Sec 43(1) r/w Sec 44 (1)	20-09-2024	no of objection 1. book marking mandatory as per index with pagination 2. blank page not permitted in court 3. ocr missed in pdf 4 annexures page missed ocr in pdf 5.page no 142 3 rs court fee and 25 rs welfare fee missed on vakalatanama 6 need every page sign of reply 7 sequence pagination in pdf in same alignment	sidharthsingh89
10877	13-09-2024	0710102086772023(No.of Docs 1)	0710102086772023/1	INTERLOCUTORY APPLICATION (I.B.C)/407(ND)2024	BANI KUMAR RANA VS. GYAN CHANDRA MISRA	Sec 60(5)	20-09-2024	no of objection 1. only proof of service uploaded 2. file not uploaded	csanand22

10879	4/9/2024	0710102083922023(No.of Docs 2)	0710102083922023/1	RESTORATION APPLICATION (COMPANIES ACT)/53(ND)2023	SH. VIBHOR GUPTA VS. M/S. ULTRABUILD CONSTRUCTIONS PVT. LTD.	Rule 11 of NCLT	20-09-2024	1.incomplete file.	advcsyadav
10881	3/9/2024	0710102059082024(No.of Docs 1)	0710102059082024/1	INTERLOCUTORY APPLICATION (I.B.C)/4011(ND)2024	SM MILKOSE LIMITED & ANR. VS. DEPUTY COMMISSIONER OF INCOME TAX AND ANR	Sec 60(5)	20-09-2024	no of objection 1.bookmarking mandatory. 2.need every pages sign and true copy in Annexure.	wittonslaw
10883	6/9/2024	0710102047132022(No.of Docs 2)	0710102047132022/3	COMPANY PETITION IB (IBC)/565(PB)2022	INTEC CAPITAL LIMITED VS. SUKRUTI DUGGAL	Section 95(1)	20-09-2024	no of objection 1. bookmarking mandatory as per index with pagination 2. need every page sign of reply 3. verification and notary mismatched in affidavit 4. index page missed in book marking and pdf 5 delete extra same copy which you uploaded in proof of service 6	D92532019
10885	5/9/2024	0710102047572022(No.of Docs 3)	0710102047572022/8	COMPANY PETITION IB (IBC)/549(ND)2022	M/S KUMAR ELECTRONICS THROUGH ITS PROPRIETOR MR. SURENDER BANSAL VS. SARGAM INDIA ELECTRONICS PRIVATE LIMITED	IBC Under Sec 9	20-09-2024	1.incomplete file.	kchatterjee
10887	14-09-2024	0710102082612022(No.of Docs 1)	0710102082612022/13	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/101(ND)2022	DEXTSOFT SOLUTIONS PRIVATE LIMITED	Sec. 230-232 - Second Motion	20-09-2024	no of objection 1. annexures pages missed sign with true copy of every pages 2. page no 45 are paper cutting 3.missed notary in affidavit	Deepaliadvocate
10889	12/9/2024	0710102081772023(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the	Bbhargavi09
10891	12/9/2024	0710102081772023(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the	Bbhargavi09
10893	12/9/2024	0710102081772023(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the	Bbhargavi09
10895	12/9/2024	0710102081772023(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the	Bbhargavi09
10897	12/9/2024	0710102081772023(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the	Bbhargavi09
10899	12/9/2024	0710102081772023(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the	Bbhargavi09
10901	12/9/2024	0710102081772023(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the	Bbhargavi09

10903	12/9/2024	0710102081772023(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the	Bbhargavi09
10905	12/9/2024	0710102081772023(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the	Bbhargavi09
10907	12/9/2024	0710102081772023(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the	Bbhargavi09
10909	12/9/2024	0710102081772023(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the	Bbhargavi09
10911	12/9/2024	0710102081772023(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the	Bbhargavi09
10913	12/9/2024	0710102081772023(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the	Bbhargavi09
10915	12/9/2024	0710102081772023(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the	Bbhargavi09
10917	12/9/2024	0710102081772023(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the	Bbhargavi09
10919	12/9/2024	0710102081772023(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the	Bbhargavi09
10921	12/9/2024	0710102081772023(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the	Bbhargavi09
10923	12/9/2024	0710102081772023(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the	Bbhargavi09
10925	12/9/2024	0710102081772023(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the	Bbhargavi09
10927	12/9/2024	0710102081772023(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the	Bbhargavi09
10929	12/9/2024	0710102081772023(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the	Bbhargavi09

10931	12/9/2024	0710102081772023(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the	Bbhargavi09
10933	12/9/2024	0710102081772023(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the	Bbhargavi09
10935	12/9/2024	0710102081772023(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the	Bbhargavi09
10937	12/9/2024	0710102081772023(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the	Bbhargavi09
10939	12/9/2024	0710102081772023(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the	Bbhargavi09
10941	12/9/2024	0710102081772023(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the	Bbhargavi09
10943	12/9/2024	0710102081772023(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the	Bbhargavi09
10945	12/9/2024	0710102081772023(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the	Bbhargavi09
10947	12/9/2024	0710102081772023(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the	Bbhargavi09
10949	12/9/2024	0710102081772023(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the	Bbhargavi09
10951	12/9/2024	0710102081772023(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the	Bbhargavi09
10953	12/9/2024	0710102081772023(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the	Bbhargavi09
10955	12/9/2024	0710102081772023(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the	Bbhargavi09
10957	12/9/2024	0710102081772023(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the	Bbhargavi09

10959	12/9/2024	0710102081772023(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the	Bbhargavi09
10961	12/9/2024	0710102081772023(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the	Bbhargavi09
10963	12/9/2024	0710102081772023(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the	Bbhargavi09
10965	12/9/2024	0710102081772023(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the	Bbhargavi09
10967	12/9/2024	0710102081772023(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the	Bbhargavi09
10969	12/9/2024	0710102081772023(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the	Bbhargavi09
10971	12/9/2024	0710102081772023(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the	Bbhargavi09
10973	12/9/2024	0710102081772023(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the	Bbhargavi09
10975	12/9/2024	0710102081772023(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the	Bbhargavi09
10977	12/9/2024	0710102081772023(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the	Bbhargavi09
10979	12/9/2024	0710102081772023(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the	Bbhargavi09
10981	12/9/2024	0710102081772023(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the	Bbhargavi09
10983	12/9/2024	0710102081772023(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the	Bbhargavi09
10985	12/9/2024	0710102081772023(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the	Bbhargavi09

10987	12/9/2024	0710102081772023(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the	Bbhargavi09
10989	12/9/2024	0710102081772023(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the	Bbhargavi09
10991	12/9/2024	0710102081772023(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the	Bbhargavi09
10993	12/9/2024	0710102081772023(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the	Bbhargavi09
10995	3/9/2024	0710102060362023(No.of Docs 2)	0710102060362023/6	INTERLOCUTORY APPLICATION (I.B.C)/4617(ND)2023	DURGA DAS AGRAWAL VSMR. MUKESH KUMAR	Sec 66(1)	20-09-2024	no of objection. 1.bookmarking mandatory.	karangandhii
10997	12/9/2024	0710102081772023(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the	Bbhargavi09
10999	12/9/2024	0710102081772023(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the	Bbhargavi09
11001	12/9/2024	0710102081772023(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the	Bbhargavi09
11003	12/9/2024	0710102081772023(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the	Bbhargavi09
11005	12/9/2024	0710102081772023(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the	Bbhargavi09
11007	12/9/2024	0710102081772023(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the	Bbhargavi09
11009	12/9/2024	0710102081772023(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the	Bbhargavi09
11011	12/9/2024	0710102081772023(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the	Bbhargavi09
11013	12/9/2024	0710102081772023(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the	Bbhargavi09

11015	12/9/2024	0710102081772023(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the	Bbhargavi09
11017	11/9/2024	0710102063432024(No.of Docs 1)	0710102063432024/1	INTERLOCUTORY APPLICATION (I.B.C)/4172(ND)2024	VIPIN AGGARWAL	Rule 11 of NCLT, 2016	20-09-2024	no of objection 1.bookmarking mandatory. 2.order missing.	devganabhishek
11019	12/9/2024	0710102081772023(No.of Docs 2)	0710102081772023/3	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	20-09-2024	no of objection 1 improper book marking as per index with pagination 2 missed sign on index 3 need to delete extra same copy on dms portal reminder this filed again and again without removing the	Bbhargavi09
11021	31-08-2024	0710102063152024(No.of Docs 1)	0710102063152024/1	INTERLOCUTORY APPLICATION (I.B.C)/3661(PB)2024	SURENDRA RAJ GANG VS. HIMACHAL PRADESH STATE ELECTRIICTY BOARD	Sec 60(5)	19-09-2024	no of objection 1. book marking mandatory as per index with pagination	9717728017
11023	30-08-2024	0710102067792023(No.of Docs 8)	0710102067792023/3	RESTORATION APPLICATION (COMPANIES ACT)/38(ND)2023	DR. SEEMA BAJAJ VS. EMBRYO HEALTH PVT. LTD.	Rule 11 of NCLT	19-09-2024	no of objection 1. book marking mandatory as per index with pagination in all document 2. separate all the document in different slash no as like rejoinder	8750993648
11025	16-09-2024	0710102029542024(No.of Docs 2)	0710102029542024/2	COMPANY APPEAL(COMPANIES ACT)/91(ND)2024	AROUSE MARKETING PVT LTD VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	19-09-2024	no of objection 1. book marking mandatory as per index with pagination 2. need every page sign 3 pagination missed in index 4 index missed sign at the place of counsel detail 5 ocr missed in pdf	9899708650
11027	29-08-2024	0710102058392023(No.of Docs 1)	0710102058392023/2	COMPANY APPEAL(COMPANIES ACT)/174(ND)2023	ASSISTANT COMMISSIONER OF INCOME TAX VS. REGISTRAR OF COMPANIES (SWARNA TECHNOFAB TRADING PVT LTD)	Sec 252 (1) - By Government Body	19-09-2024	no of objection 1.index missing in pages. 2.bookmarking mandatory. 3.need every pages sign.	itdpuneetrai
11029	16-09-2024	0710102012582024(No.of Docs 2)	0710102012582024/1	COMPANY APPLICATION(COMPANIES ACT)/53(ND)2024	ZICO ENVIROMENTAL SOLUTIONS PVT. LTD. VS. MR. SIDDHARTH JAIN	Rule 11 of NCLT	19-09-2024	no of objection 1. amended meme parties need nclt last compliance order	nishantkumar
11031	14-09-2024	0710102035802024(No.of Docs 5)	0710102035802024/1	COMPANY PETITION IB (IBC)/455(ND)2024	INDUSIND BANK LTD. VS. CROSSWAYS VERTICAL SOLUTIONS LIMITED	IBC under Sec 7	19-09-2024	no of objection 1. petition need nclt last compliance order of nclt 2. pagination missed in book marking	Vigil Juris
11033	31-08-2024	0710102063152024(No.of Docs 1)	0710102063152024/1	INTERLOCUTORY APPLICATION (I.B.C)/3661(PB)2024	SURENDRA RAJ GANG VS. HIMACHAL PRADESH STATE ELECTRIICTY BOARD	Sec 60(5)	19-09-2024	no of objection 1. book marking mandatory as per index with pagination	9717728017
11035	31-08-2024	0710102063152024(No.of Docs 1)	0710102063152024/1	INTERLOCUTORY APPLICATION (I.B.C)/3661(PB)2024	SURENDRA RAJ GANG VS. HIMACHAL PRADESH STATE ELECTRIICTY BOARD	Sec 60(5)	19-09-2024	no of objection 1. book marking mandatory as per index with pagination	9717728017
11037	6/9/2024	0710102042692024(No.of Docs 1)	0710102042692024/19	TRANSFER PETITION(COMPANIES ACT)/26(ND)2024	MS RADHIKA S ICHHPUNIANI ANR WO MR VINOD ANANTHRAM VS. MS SUDVIN FINVEST FAIRDEALS P LTD	Sec 433(e)/433(f) of CA 1956	19-09-2024	no of objection 1. date missed on vakalatanama	akhilsachar65
11039	12/9/2024	0710102037462024(No.of Docs 3)	0710102037462024/2	INTERLOCUTORY APPLICATION (I.B.C)/2285(ND)2024	RAJEEV DHINGRA VS. SANDEEP BHEL	Sec 43(1) r/w Sec 44 (1)	19-09-2024	no of objection 1. volume wise index page missed in book marking and pdf also in both volume 2 annexures pages missed sign with true copy page no 14 to 37 in vol 1 3. page no 115 116 117 120 121 124 125 126 128 129 131 132 not readable 4	rkpandassociates

11041	1/4/2024	0710102027372024(No.of Docs 0)	0710102027372024/6	COMPANY PETITION (COMPANIES ACT)/83(ND)2024	MR. RITESH SINGH VS. ARM DIGITAL MEDIA PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	19-09-2024	1.kindly file IA.	
11043	31-08-2024	0710102063152024(No.of Docs 1)	0710102063152024/1	INTERLOCUTORY APPLICATION (I.B.C)/3661(PB)2024	SURENDRA RAJ GANG VS. HIMACHAL PRADESH STATE ELECTRIICTY BOARD	Sec 60(5)	19-09-2024	no of objection 1. book marking mandatory as per index with pagination	9717728017
11045	17-09-2024	0710102027432023(No.of Docs 2)	0710102027432023/28	COMPANY PETITION IB (IBC)/310(ND)2023	SQUARE YARDS CONSULTING PRIVATE LIMITED VS. AMB INFRAVENTURES PRIVATE LIMITED	IBC Under Sec 9	18-09-2024	no of objection 1. pagination missed in book marking as per index 2.both the document filed separate in different slash number application and affidavit 3 all extra same copy need to be delete of on line portal	Heament9911
11047	14-09-2024	0710102009462020(No.of Docs 2)	0710102009462020/18	COMPANY PETITION (COMPANIES ACT)/26(ND)2020	INTEGRATED ELECTROMECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec. 241(1),Sec. 242(4)	18-09-2024	no of objection 1. application need nclt last order of compliance. or 2. file fresh application	lokeshsharmalaw
11049	14-09-2024	0710102009462020(No.of Docs 2)	0710102009462020/19	COMPANY PETITION (COMPANIES ACT)/26(ND)2020	INTEGRATED ELECTROMECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec. 241(1),Sec. 242(4)	18-09-2024	no of objection 1. application need nclt last order of compliance or 2. file fresh app	lokeshsharmalaw
11051	31-08-2024	0710102065362021(No.of Docs 2)	0710102065362021/3	INTERLOCUTORY APPLICATION (I.B.C)/4563(ND)2021	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS. M/S GOPALSONS STEELS PVT. LTD. THROUGH RESOLUTION PROFESSIONAL	Sec 60(5)	17-09-2024	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf	singhrishabh_7
11053	11/9/2024	0710102040302023(No.of Docs 2)	0710102040302023/4	COMPANY PETITION IB (IBC)/691(ND)2023	JAMPANA CONSTRUCTION PRIVATE LIMITED VS. NBCC (INDIA) LIMITED	IBC Under Sec 9	17-09-2024	no of objection 1.bookmarking mandatory. with page numbering 2.need every pages ocr.	JUSTLAW
11055	9/9/2024	0710102098272023(No.of Docs 2)	0710102098272023/2	INTERLOCUTORY APPLICATION (I.B.C)/6217(ND)2023	MAHESH BANSAL RESOLUTION PROFESSIONAL VS. ISHWAR CHAND GEOL	Application under any other provisions- IBC	17-09-2024	1.pdf of volume missing. and contact to registry no 011 24361890 if you don\'t understand the defects	bajpaiankita86
11057	11/9/2024	0710102064992024(No.of Docs 1)	0710102064992024/1	INTERLOCUTORY APPLICATION (I.B.C)/3983(ND)2024	ANUP KUMAR VSKOTAK MAHINDRA BANK LTD.	Application under any other provisions- IBC	17-09-2024	no of objection 1.bookmarking mandatory. 2.need every pages sign and true copy in Annexure. 3.need every pages ocr.	taniashar
11059	11/9/2024	0710102113052019(No.of Docs 2)	0710102113052019/18	COMPANY PETITION (COMPANIES ACT)/595(ND)2019	SHIV RAJ SINGH VS. KEMPTY KONSTRUCTION PRIVATE LIMITED	Sec. 59	17-09-2024	1.incomplete file.	samakshjainlaw
11061	4/9/2024	0710102067972023(No.of Docs 1)	0710102067972023/4	COMPANY PETITION (COMPANIES ACT)/148(ND)2023	KIMO CLOTHING DESIGN CONCEPT PRIVATELIMITED VS. THE REGIONAL DIRECTOR NORTHERN REGION	Sec. 131(1)	17-09-2024	no of objection 1.bookmarking mandatory as per index with pagination 2.need to write Any other document in dms portal instead of proof of service	ssbhati1404
11063	11/9/2024	0710102054382024(No.of Docs 1)	0710102054382024/1	COMPANY PETITION IB (IBC)/458(ND)2024	IISS INDIA ORGANISATION	IBC Section 59	17-09-2024	no of objection 1.bookmarking mandatory. 2.need every pages sign.	VISHAWJEET
11065	13-09-2024	0710102019662024(No.of Docs 2)	0710102019662024/5	TRANSFER APPLICATION (IBC)/19(PB)2024	ANURADHA ANAND VS. SMALL INDUSTRIAL DEVELOPMENT OF INDIA	Rule16(d),NCLT Rules,2016 IBC	17-09-2024	no of objection 1.pagination missing in bookmarking. 2.date missing in vakalatnama.	AKR Legal
11067	5/9/2024	0710102066092024(No.of Docs 4)	0710102066092024/2	INTERLOCUTORY APPLICATION (I.B.C)/4108(ND)2024	MANOJ KUNWAR VSYOGESH SETHI	Sec 60(5),Rule 11 of NCLT, 2016	17-09-2024	1.incomplete file.	niclegal

11069	12/9/2024	0710102021132024(No.of Docs 1)	0710102021132024/1	COMPANY PETITION IB (IBC)/239(ND)2024	DURGA ENTERPRISES VS. DHARAMRAJ CONTRACTS INDIA PRIVATE LIMITED	IBC Under Sec 9	17-09-2024	no of objection 1. pagination missed in pdf 2. pagination missed in book marking 3. incomplete book marking as per index 4 index page missed in book marking	nazim@1234
11071	13-09-2024	0710102014422024(No.of Docs 1)	0710102014422024/2	COMPANY APPEAL(COMPANIES ACT)/53(ND)2024	H.R. ESTATES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec 252 (3)	17-09-2024	1.bookmarking mandatory.	ppdkothari1
11073	31-08-2024	0710102065362021(No.of Docs 2)	0710102065362021/3	INTERLOCUTORY APPLICATION (I.B.C)/4563(ND)2021	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS. M/S GOPALSONS STEELS PVT. LTD. THROUGH RESOLUTION PROFESSIONAL	Sec 60(5)	17-09-2024	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf	singhrishabh_7
11075	31-08-2024	0710102065362021(No.of Docs 2)	0710102065362021/3	INTERLOCUTORY APPLICATION (I.B.C)/4563(ND)2021	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS. M/S GOPALSONS STEELS PVT. LTD. THROUGH RESOLUTION PROFESSIONAL	Sec 60(5)	17-09-2024	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf	singhrishabh_7
11077	31-08-2024	0710102065362021(No.of Docs 2)	0710102065362021/3	INTERLOCUTORY APPLICATION (I.B.C)/4563(ND)2021	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS. M/S GOPALSONS STEELS PVT. LTD. THROUGH RESOLUTION PROFESSIONAL	Sec 60(5)	17-09-2024	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf	singhrishabh_7
11079	13-09-2024	0710102024822024(No.of Docs 1)	0710102024822024/2	INTERLOCUTORY APPLICATION (I.B.C)/1568(PB)2024	SERVEALL DEVELOPERS PVT LTD VSUTTAR PRADESH STATE INDUSTRIAL DEVELOPMENT AUTHORITY (UPSIDA)	Sec 60(5)	17-09-2024	1.bookmarking mandatory.	Ruchira@CRG
11081	10/9/2024	0710102040662024(No.of Docs 1)	0710102040662024/2	INTERLOCUTORY APPLICATION (I.B.C)/2681(ND)2024	SANJAY KUMAR GUPTA VSCROWN ABACUS IT PARK ASSOCIATION	Sec 60(5)	17-09-2024	no of objection 1. book marking mandatory as per index with pagination	abhishek.nahta
11083	28-08-2024	0710102107522022(No.of Docs 2)	0710102107522022/3	COMPANY PETITION IB (IBC)/220(ND)2023	THE BANK OF MAHARASHTRA LIMITED VS. BHUPENDER PAL SINGH	Section 95(1)	17-09-2024	1.bookmarking mandatory. with page numbering	abhishek.naik
11085	8/9/2024	0710102051482023(No.of Docs 2)	0710102051482023/3	INTERLOCUTORY APPLICATION (I.B.C)/3539(ND)2023	LIQUIDATOR OF M/S. A.M/ VINYL PRIVATE LIMITED VSMR. HIMANSHU CHOPRA	Sec 60(5)	16-09-2024	1.court fee 1rs missing in vakalatnama.	ashishgupta2310
11087	3/9/2024	0710102051012021(No.of Docs 2)	0710102051012021/3	INTERLOCUTORY APPLICATION (I.B.C)/3290(ND)2021	COMMISSIONER OF TRADE AND TAXES VSKANTI MOHAN RUSTAGI	Sec 60(5)	16-09-2024	no of objection 1. missed notary in affidavit with verification	singhrishabh_7
11089	11/8/2024	0710102068512024(No.of Docs 2)	0710102068512024/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/278(ND)2024	M G F DEVELOPMENTS LIMITED VS. EMAAR MGF CONSTRUCTION PRIVATE LIMITED	Sec. 242(4)	16-09-2024	no of objection 1.bookmarking mandatory. 2.need every pages sign and true copy in Annexure. 3.need every pages ocr.	admin@chandhiok.com
11091	4/9/2024	0710102062132023(No.of Docs 2)	0710102062132023/9	COMPANY PETITION IB (IBC)/638(PB)2023	TRESCO HOMES PRIVATE LIMITED VS. SOHO LIMITED	IBC under Sec 7	16-09-2024	1.pagination missing in bookmarking. 2.kindly file IA pay the fees.	epochlegal77

11093	11/8/2024	0710102068512024(No.of Docs 2)	0710102068512024/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/278(ND)2024	M G F DEVELOPMENTS LIMITED VS. EMAAR MGF CONSTRUCTION PRIVATE LIMITED	Sec. 242(4)	16-09-2024	no of objection 1.bookmarking mandatory. 2.need every pages sign and true copy in Annexure. 3.need every pages ocr.	admin@chandhiok.com
11095	11/8/2024	0710102068512024(No.of Docs 2)	0710102068512024/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/278(ND)2024	M G F DEVELOPMENTS LIMITED VS. EMAAR MGF CONSTRUCTION PRIVATE LIMITED	Sec. 242(4)	16-09-2024	no of objection 1.bookmarking mandatory. 2.need every pages sign and true copy in Annexure. 3.need every pages ocr.	admin@chandhiok.com
11097	10/9/2024	0710102008592024(No.of Docs 8)	0710102008592024/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/78(ND)2024	SANGEETA HIMMATRAMKA & OTHERS VS. WELCOME PROBUILD PRIVATE LIMITED	Rule 11 of NCLT	16-09-2024	no of objection 1. need to file every rejoinder separately uploaded in different slash number along with proof of services	LSPASSOCIATES
11099	4/9/2024	0710102062132023(No.of Docs 2)	0710102062132023/9	COMPANY PETITION IB (IBC)/638(PB)2023	TRESCO HOMES PRIVATE LIMITED VS. SOHO LIMITED	IBC under Sec 7	16-09-2024	1.pagination missing in bookmarking. 2.kindly file IA pay the fees.	epochlegal77
11101	31-08-2024	0710102051012021(No.of Docs 3)	0710102051012021/2	INTERLOCUTORY APPLICATION (I.B.C)/3290(ND)2021	COMMISSIONER OF TRADE AND TAXES VSKANTI MOHAN RUSTAGI	Sec 60(5)	16-09-2024	no of objection 1.bookmarking mandatory. 2.notary missing in affidavit.	singhrishabh_7
11103	10/9/2024	0710102033592024(No.of Docs 1)	0710102033592024/2	INTERLOCUTORY APPLICATION (I.B.C)/1871(ND)2024	RAMBO ENTERPRISES PRIVATE LIMITED VS. JAGDEEP WADHAWAN	19(2)	16-09-2024	no of objection 1. book marking mandatory as per index with pagination 2.compliance order missed which mention in index	advsiddharthjain
11105	11/9/2024	0710102026332024(No.of Docs 1)	0710102026332024/5	COMPANY PETITION IB (IBC)/258(ND)2024	BROWN BIRD ENTERPRISES PRIVATE LIMITED	IBC Under Sec 10	16-09-2024	no of objection 1.bookmarking mandatory. 2.3rs court fee missing in vakalatnama. 3.need every page sign.	nikhilswami85
11107	7/9/2024	0710102048342024(No.of Docs 2)	0710102048342024/3	INTERLOCUTORY APPLICATION (I.B.C)/3013(ND)2024	M/S UDAY ESTATES PRIVATE LIMITED THROUGH ITS DIRECTOR VS. PUNJAB AND SIND BANK	Sec 60(5)	16-09-2024	1.bookmarking mandatory.	Girish-84a
11109	4/9/2024	0710102062132023(No.of Docs 2)	0710102062132023/9	COMPANY PETITION IB (IBC)/638(PB)2023	TRESCO HOMES PRIVATE LIMITED VS. SOHO LIMITED	IBC under Sec 7	16-09-2024	1.pagination missing in bookmarking. 2.kindly file IA pay the fees.	epochlegal77
11111	4/9/2024	0710102062132023(No.of Docs 2)	0710102062132023/9	COMPANY PETITION IB (IBC)/638(PB)2023	TRESCO HOMES PRIVATE LIMITED VS. SOHO LIMITED	IBC under Sec 7	16-09-2024	1.pagination missing in bookmarking. 2.kindly file IA pay the fees.	epochlegal77
11113	11/8/2024	0710102068512024(No.of Docs 2)	0710102068512024/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/278(ND)2024	M G F DEVELOPMENTS LIMITED VS. EMAAR MGF CONSTRUCTION PRIVATE LIMITED	Sec. 242(4)	16-09-2024	no of objection 1.bookmarking mandatory. 2.need every pages sign and true copy in Annexure. 3.need every pages ocr.	admin@chandhiok.com
11115	5/9/2024	0710102032072022(No.of Docs 2)	0710102032072022/6	COMPANY PETITION (COMPANIES ACT)/80(ND)2022	KUNAL KHATRI VS. ARTHAPRISE FINANCIAL PRIVATE LIMITED AND OTHERS	Sec. 241(1)	16-09-2024	no of objection 1.bookmarking mandatory. 2.counsel details sign missing in index. 3.need every pages sign and true copy in Annexure.	atul@adv
11117	4/9/2024	0710102023762020(No.of Docs 2)	0710102023762020/32	COMPANY PETITION (COMPANIES ACT)/52(PB)2020	P. P. JEWELLERS PRIVATE LIMITED VS. L. R. BUILDERS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	16-09-2024	no of objection 1. index page missed in book marking 2. pagination missed in bookmarking as per index 3.counsel detail missed at the last page of index with sign 4. master index missed in book marking 5 volume wise index in pdf and also in book marking 6 page 50 51 100 101 105 106 107 110 165 wrong alignment in adjustment of	Shivam2645
11119	8/9/2024	0710102027812023(No.of Docs 2)	0710102027812023/8	COMPANY PETITION IB (IBC)/236(ND)2023	TRANSLINE TECHNOLOGIES PRIVATE LIMITED VS. EXPERIO TECH PRIVATE LIMITED	IBC Under Sec 9	16-09-2024	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf	jurisprudence011

11121	10/9/2024	0710102038142024(No.of Docs 2)	0710102038142024/20	COMPANY PETITION IB (IBC)/244(ND)2024	ISANGO INDIA PRIVATE LIMITED	IBC Section 59	16-09-2024	no of objection 1 index page missed in book marking 2. double pagination in pdf 3. page no 39 40 41 43 44 51 52 53 54 55 page not readable of report received from	sanjay918
11123	3/9/2024	0710102016922022(No.of Docs 2)	0710102016922022/7	COMPANY PETITION IB (IBC)/167(ND)2022	PNB HOUSING FINANCE LIMITED VS. MR. VINOD KUMAR GUPTA	Section 95(1)	13-09-2024	1.bookmarking mandatory.	intellectlawpartners
11125	3/9/2024	0710102016952022(No.of Docs 2)	0710102016952022/7	COMPANY PETITION IB (IBC)/195(ND)2022	PNB HOUSING FINANCE LIMITED VS. PRAMOD KUMAR GUPTA	Section 95(1)	13-09-2024	no of objection 1. book marking mandatory as per index with pagination 2.ocr missed in pdf	intellectlawpartners
11127	12/9/2024	0710102020042024(No.of Docs 2)	0710102020042024/4	INTERLOCUTORY APPLICATION (I.B.C)/1357(ND)2024	SHRUTI GUPTA VS. DEVENDRA KUMAR	Sec 60(5)	13-09-2024	1. sign missing written submission pages 1-5 2. sign. and true copy missing in page no. 5-69	BMKHURANA
11129	22-08-2024	0710102091992023(No.of Docs 2)	0710102091992023/2	COMPANY PETITION IB (IBC)/674(PB)2023	HEMANT GOYAL MOTORS PRIVATE LIMITED	IBC Under Sec 10	12/9/2024	no of objection 1. book marking mandatory as per index with pagination 2. need every page sign of list and date of	pridhi_nclt
11131	3/9/2024	0710102045122024(No.of Docs 4)	0710102045122024/1	COMPANY PETITION IB (IBC)/423(ND)2024	ANAND TRANSPORT PRIVATE LIMITED VS. GLOBAL COAL AND MINING PRIVATE LIMITED	IBC Under Sec 9	12/9/2024	no of objection 1.pagination missing in bookmarking. 2.need every pages sign and true copy in Annexure.	Guru1177
11133	26-07-2024	0710102057032023(No.of Docs 1)	0710102057032023/12	COMPANY PETITION (COMPANIES ACT)/147(PB)2023	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. ATUL K. GARG & CO.	Sec. 140(5)	12/9/2024	1.incomplete file. only proof of service uploaded	sfionclt
11135	4/9/2024	0710102027392024(No.of Docs 1)	0710102027392024/2	COMPANY PETITION IB (IBC)/382(ND)2024	CENTRAL BANK OF INDIA VS. SHEFALI BANSAL	Section 95(1)	12/9/2024	1.kindly file as IA and pay the fees.	bkmdelhi
11137	22-08-2024	0710102092202023(No.of Docs 2)	0710102092202023/3	COMPANY PETITION IB (IBC)/671(PB)2023	SANGRUR AUTOS PRIVATE LIMITED	IBC Under Sec 10	12/9/2024	no of objection 1. book marking mandatory as per index with pagination	pridhi_nclt
11139	25-07-2024	0710102094222023(No.of Docs 1)	0710102094222023/2	COMPANY PETITION IB (IBC)/695(ND)2023	ICICI BANK LIMITED VS. FOCUS IMAGING AND RESEARCH CENTREPRIVATE LIMITED	IBC under Sec 7	12/9/2024	No of objection 1. book marking mandatory as per index with pagination	advlisha
11141	3/9/2024	0710102045122024(No.of Docs 4)	0710102045122024/1	COMPANY PETITION IB (IBC)/423(ND)2024	ANAND TRANSPORT PRIVATE LIMITED VS. GLOBAL COAL AND MINING PRIVATE LIMITED	IBC Under Sec 9	12/9/2024	no of objection 1.pagination missing in bookmarking. 2.need every pages sign and true copy in Annexure.	Guru1177
11143	4/9/2024	0710102068392020(No.of Docs 2)	0710102068392020/15	COMPANY PETITION (COMPANIES ACT)/89(ND)2020	HEMANT KHANDELWAL VS. NIHO CONSTRUCTION	Sec. 241(1)	12/9/2024	No of objection 1 improper bookmarking as per index with pagination 2.ocr missed in pdf 3. need every page sign of reply 4. page no 43 to 45 wrong alignment in	advishaan
11145	6/8/2024	0710102083862023(No.of Docs 2)	0710102083862023/6	COMPANY PETITION (COMPANIES ACT)/179(ND)2023	SANJANA KAPOOR VS. TURBO BELL MOULDS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	12/9/2024	no of objection 1.book marking mandatory as per index with pagination 2. missed sign of every pages of rejoinder 3. affidavit missed in rejoinder 3.missed sign of at the place of counsel detail in	gayatriverma
11147	4/9/2024	0710102027392024(No.of Docs 1)	0710102027392024/2	COMPANY PETITION IB (IBC)/382(ND)2024	CENTRAL BANK OF INDIA VS. SHEFALI BANSAL	Section 95(1)	12/9/2024	1.kindly file as IA and pay the fees.	bkmdelhi
11149	4/9/2024	0710102027392024(No.of Docs 1)	0710102027392024/2	COMPANY PETITION IB (IBC)/382(ND)2024	CENTRAL BANK OF INDIA VS. SHEFALI BANSAL	Section 95(1)	12/9/2024	1.kindly file as IA and pay the fees.	bkmdelhi
11151	3/9/2024	0710102045122024(No.of Docs 4)	0710102045122024/1	COMPANY PETITION IB (IBC)/423(ND)2024	ANAND TRANSPORT PRIVATE LIMITED VS. GLOBAL COAL AND MINING PRIVATE LIMITED	IBC Under Sec 9	12/9/2024	no of objection 1.pagination missing in bookmarking. 2.need every pages sign and true copy in Annexure.	Guru1177

11153	3/9/2024	0710102045122024(No.of Docs 4)	0710102045122024/1	COMPANY PETITION IB (IBC)/423(ND)2024	ANAND TRANSPORT PRIVATE LIMITED VS. GLOBAL COAL AND MINING PRIVATE LIMITED	IBC Under Sec 9	12/9/2024	no of objection 1.pagination missing in bookmarking. 2.need every pages sign and true copy in Annexure.	Guru1177
11155	4/9/2024	0710102027392024(No.of Docs 1)	0710102027392024/2	COMPANY PETITION IB (IBC)/382(ND)2024	CENTRAL BANK OF INDIA VS. SHEFALI BANSAL	Section 95(1)	12/9/2024	1.kindly file as IA and pay the fees.	bkmdelhi
11157	28-08-2024	0710102083002023(No.of Docs 2)	0710102083002023/2	COMPANY PETITION IB (IBC)/5(ND)2024	THE BANK OF MAHARASHTRA LIMITED VS. VIBHA PURI	Section 95(1)	11/9/2024	1.wrong file	onkarroy
11159	10/9/2024	0710102006882019(No.of Docs 2)	0710102006882019/4	COMPANY PETITION (COMPANIES ACT)/51(ND)2019	ANAND MITTAL AND OTHERS VS. MAHESH MERCANDISE	Sec. 244(1)	11/9/2024	no of objection 1. Need to file as fresh IA. not as additional documents	D13602017
11161	5/9/2024	0710102005882020(No.of Docs 3)	0710102005882020/2	COMPANY APPEAL(COMPANIES ACT)/156(ND)2020	KUSH GRAPHICS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (1)	11/9/2024	1.kindly file petition and pay the fees.	rachitmit
11163	15-07-2024	0710102082672023(No.of Docs 4)	0710102082672023/1	COMPANY PETITION IB (IBC)/4(ND)2024	THE BANK OF MAHARASHTRA LIMITED VS. RAMESH PURI	Section 95(1)	11/9/2024	1.wrong file.	onkarroy
11165	15-07-2024	0710102082672023(No.of Docs 4)	0710102082672023/1	COMPANY PETITION IB (IBC)/4(ND)2024	THE BANK OF MAHARASHTRA LIMITED VS. RAMESH PURI	Section 95(1)	11/9/2024	1.wrong file.	onkarroy
11167	28-08-2024	0710102082312023(No.of Docs 2)	0710102082312023/2	COMPANY PETITION IB (IBC)/6(ND)2024	THE BANK OF MAHARASHTRA LIMITED VS. MR. KUNWER SACHDEV	Section 95(1)	11/9/2024	1.wrong file	onkarroy
11169	29-08-2024	0710102077652022(No.of Docs 2)	0710102077652022/11	COMPANY PETITION IB (IBC)/787(ND)2022	LGC SCIENCE AND STANDARDS (INDIA)PRIVATE LIMITED	IBC Section 59	11/9/2024	no of objection 1. book marking mandatory as per index with pagination 2. page no 11 and 12 wrong adjustment in alignment 3. need to delete extra same	RAVISHARMA
11171	2/9/2024	0710102074852023(No.of Docs 1)	0710102074852023/1	INTERLOCUTORY APPLICATION (I.B.C)/4563(PB)2023	RELIGARE COMTRADE LIMITED VS. BEST HEALTHCARE PVT LTD	Sec 60(5)	11/9/2024	no of objection 1. mismatched cp ib no internal pdf and on line portal	kjjohnco
11173	4/9/2024	0710102078012022(No.of Docs 1)	0710102078012022/5	INTERLOCUTORY APPLICATION (I.B.C)/4811(ND)2022	MOONLIGHT PROPBUILD PVT. LTD. VSINDUSIND BANK LIMITED	Sec 60(5)	11/9/2024	1.pdf is not showing.	satishrai
11175	30-08-2024	0710102081472021(No.of Docs 1)	0710102081472021/13	COMPANY PETITION (COMPANIES ACT)/127(PB)2022	SHAGUFTA YASMIN VS. HERBALLIFE HEALTHCARE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	11/9/2024	no of objection 1. book marking mandatory as per index with pagination	zkadvocate1@gmail.co
11177	3/9/2024	0710102071812024(No.of Docs 1)	0710102071812024/1	INTERLOCUTORY APPLICATION (I.B.C)/4215(ND)2024	JALESH KUMAR GROVER RESOLUTION PROFESSIONAL VS. MR PANKAJ ARORA AUTHORISED REPRESENTATIVE OF CLASS OF CREDITORS - HOME BUYERS	Application under any other provisions- IBC	11/9/2024	no of objection 1.bookmarking mandatory. 2.need every pages sign and true copy in Annexure.	abhi4064
11179	15-07-2024	0710102082672023(No.of Docs 4)	0710102082672023/1	COMPANY PETITION IB (IBC)/4(ND)2024	THE BANK OF MAHARASHTRA LIMITED VS. RAMESH PURI	Section 95(1)	11/9/2024	1.wrong file.	onkarroy
11181	15-07-2024	0710102082672023(No.of Docs 4)	0710102082672023/1	COMPANY PETITION IB (IBC)/4(ND)2024	THE BANK OF MAHARASHTRA LIMITED VS. RAMESH PURI	Section 95(1)	11/9/2024	1.wrong file.	onkarroy

11183	2/9/2024	0710102036072024(No.of Docs 1)	0710102036072024/1	INTERLOCUTORY APPLICATION (I.B.C)/3152(ND)2024	REPORT UNDER REG 13 & 17 (TANVEER ILAHI)	Application under any other provisions- IBC	10/9/2024	no of objection 1.book marking mandatory as per index with pagination 2. ocr missed in pdf	Tanveer@1234
11185	2/9/2024	0710102034782022(No.of Docs 2)	0710102034782022/51	COMPANY PETITION IB (IBC)/612(ND)2022	** WILL BE AUTO FILLED LATER	IBC under Sec 7	10/9/2024	no of objection 1. book marking mandatory as per index with pagination	advmuskanpuri
11187	2/9/2024	0710102035592024(No.of Docs 1)	0710102035592024/2	COMPANY PETITION IB (IBC)/298(PB)2024	SHIV KARAN SINGH BAGGA VS. DENA BANK (DENA BANK MERGED WITH BANK OF BARODA)	Section 94(1)	10/9/2024	no of objection 1. book marking mandatory as per index with pagination	sangeeta233
11189	14-08-2024	0710102046042024(No.of Docs 2)	0710102046042024/1	INTERLOCUTORY APPLICATION(IBC)(PLAN)/24(ND)2024	MR SHAILESH BHALCHANDRA DESAI RESOLUTION PROFESSIONAL	Sec 30	9/9/2024	no of objection 1.bookmarking mandatory with pagination 2.index missing in pages. 3.need every pages sign and true copy in Annexure.	AKR Legal
11191	14-08-2024	0710102046042024(No.of Docs 2)	0710102046042024/1	INTERLOCUTORY APPLICATION(IBC)(PLAN)/24(ND)2024	MR SHAILESH BHALCHANDRA DESAI RESOLUTION PROFESSIONAL	Sec 30	9/9/2024	no of objection 1.bookmarking mandatory with pagination 2.index missing in pages. 3.need every pages sign and true copy in Annexure.	AKR Legal
11193	24-08-2024	0710102059872024(No.of Docs 1)	0710102059872024/2	COMPANY PETITION IB (IBC)/468(PB)2024	SAMMAAN CAPITAL LIMITED VS. PARSVNATH DEVELOPERS LIMITED	IBC under Sec 7	9/9/2024	no of objection 1.bookmarking mandatory. 2.index missing in pdf 3.put on ticket blank side in vakalatnama.	knmnclt
11195	2/9/2024	0710102027812023(No.of Docs 4)	0710102027812023/7	COMPANY PETITION IB (IBC)/236(ND)2023	TRANSLINE TECHNOLOGIES PRIVATE LIMITED VS. EXPERIO TECH PRIVATE LIMITED	IBC Under Sec 9	9/9/2024	no of objection 1. petition need nclt last order of compliance	jurisprudence011
11197	2/9/2024	0710102019202024(No.of Docs 1)	0710102019202024/2	COMPANY PETITION IB (IBC)/297(PB)2024	JAGPREET KAUR GULATI VS. COMEX INFRATECH PRIVATE LIMITED	Section 94(1)	9/9/2024	no of objection 1. book marking mandatory as per index with pagination	sangeeta233
11199	3/9/2024	0710102014752023(No.of Docs 2)	0710102014752023/1	RESTORATION APPLICATION (IBC)/46(ND)2023	VARUN VASHISHT VS. MR. ASHOK KUMAR GUPTA & ANR.	Application under any other provisions- IBC	9/9/2024	1.bookmarking mandatory.	intellectlawpartners
11201	14-08-2024	0710102046042024(No.of Docs 2)	0710102046042024/1	INTERLOCUTORY APPLICATION(IBC)(PLAN)/24(ND)2024	MR SHAILESH BHALCHANDRA DESAI RESOLUTION PROFESSIONAL	Sec 30	9/9/2024	no of objection 1.bookmarking mandatory with pagination 2.index missing in pages. 3.need every pages sign and true copy in Annexure.	AKR Legal
11203	31-08-2024	0710102023462023(No.of Docs 2)	0710102023462023/3	COMPANY PETITION IB (IBC)/288(ND)2023	INTEC CAPITAL LIMITED VS. JANHAVI DUGGAL	Section 95(1)	9/9/2024	no of objection 1.bookmarking mandatory. 2.index missing in pages. 3.need every pages sign and true copy in	d12192005
11205	14-08-2024	0710102046042024(No.of Docs 2)	0710102046042024/1	INTERLOCUTORY APPLICATION(IBC)(PLAN)/24(ND)2024	MR SHAILESH BHALCHANDRA DESAI RESOLUTION PROFESSIONAL	Sec 30	9/9/2024	no of objection 1.bookmarking mandatory with pagination 2.index missing in pages. 3.need every pages sign and true copy in Annexure.	AKR Legal
11207	11/8/2024	0710200401642016(No.of Docs 2)	0710200401642016/6	COMPANY PETITION (COMPANIES ACT)/2(ND)2016	MR PRITAM KUMAR VS. M/S WINNER DEVICE & DISPLAY PVT LTD	Application under any other provisions	5/9/2024	1.vol 1 and vol 2 missing as per index in pdf. 2. compliance or last order to file this document	D3552021
11209	11/8/2024	0710200401642016(No.of Docs 2)	0710200401642016/6	COMPANY PETITION (COMPANIES ACT)/2(ND)2016	MR PRITAM KUMAR VS. M/S WINNER DEVICE & DISPLAY PVT LTD	Application under any other provisions	5/9/2024	1.vol 1 and vol 2 missing as per index in pdf. 2. compliance or last order to file this document	D3552021
11211	11/8/2024	0710200401642016(No.of Docs 2)	0710200401642016/6	COMPANY PETITION (COMPANIES ACT)/2(ND)2016	MR PRITAM KUMAR VS. M/S WINNER DEVICE & DISPLAY PVT LTD	Application under any other provisions	5/9/2024	1.vol 1 and vol 2 missing as per index in pdf. 2. compliance or last order to file this document	D3552021
11213	11/8/2024	0710200401642016(No.of Docs 2)	0710200401642016/6	COMPANY PETITION (COMPANIES ACT)/2(ND)2016	MR PRITAM KUMAR VS. M/S WINNER DEVICE & DISPLAY PVT LTD	Application under any other provisions	5/9/2024	1.vol 1 and vol 2 missing as per index in pdf. 2. compliance or last order to file this document	D3552021
11215	11/8/2024	0710200401642016(No.of Docs 2)	0710200401642016/6	COMPANY PETITION (COMPANIES ACT)/2(ND)2016	MR PRITAM KUMAR VS. M/S WINNER DEVICE & DISPLAY PVT LTD	Application under any other provisions	5/9/2024	1.vol 1 and vol 2 missing as per index in pdf. 2. compliance or last order to file this document	D3552021

11217	11/8/2024	0710200401642016(No.of Docs 2)	0710200401642016/8	COMPANY PETITION (COMPANIES ACT)/2(ND)2016	MR PRITAM KUMAR VS. M/S WINNER DEVICE & DISPLAY PVT LTD	Application under any other provisions	5/9/2024	please contact to registry. or call 011 2436846	D3552021
11219	31-08-2024	0710102012452021(No.of Docs 2)	0710102012452021/2	COMPANY PETITION IB (IBC)/245(ND)2021	RUSTAGI PROJECTS PRIVATE LIMITED VS. SONI E VEHICLE PVT LTD	IBC Under Sec 9	5/9/2024	1.wrong file. need to filed application.	gangwanis1
11221	31-08-2024	0710102012452021(No.of Docs 2)	0710102012452021/2	COMPANY PETITION IB (IBC)/245(ND)2021	RUSTAGI PROJECTS PRIVATE LIMITED VS. SONI E VEHICLE PVT LTD	IBC Under Sec 9	5/9/2024	1.wrong file. need to filed application.	gangwanis1
11223	31-08-2024	0710102012452021(No.of Docs 2)	0710102012452021/2	COMPANY PETITION IB (IBC)/245(ND)2021	RUSTAGI PROJECTS PRIVATE LIMITED VS. SONI E VEHICLE PVT LTD	IBC Under Sec 9	5/9/2024	1.wrong file. need to filed application.	gangwanis1
11225	31-08-2024	0710102012452021(No.of Docs 2)	0710102012452021/2	COMPANY PETITION IB (IBC)/245(ND)2021	RUSTAGI PROJECTS PRIVATE LIMITED VS. SONI E VEHICLE PVT LTD	IBC Under Sec 9	5/9/2024	1.wrong file. need to filed application.	gangwanis1
11227	11/8/2024	0710200401642016(No.of Docs 2)	0710200401642016/8	COMPANY PETITION (COMPANIES ACT)/2(ND)2016	MR PRITAM KUMAR VS. M/S WINNER DEVICE & DISPLAY PVT LTD	Application under any other provisions	5/9/2024	please contact to registry. or call 011 2436846	D3552021
11229	11/8/2024	0710200401642016(No.of Docs 2)	0710200401642016/6	COMPANY PETITION (COMPANIES ACT)/2(ND)2016	MR PRITAM KUMAR VS. M/S WINNER DEVICE & DISPLAY PVT LTD	Application under any other provisions	5/9/2024	1.vol 1 and vol 2 missing as per index in pdf. 2. compliance or last order to file this document	D3552021
11231	11/8/2024	0710200401642016(No.of Docs 2)	0710200401642016/6	COMPANY PETITION (COMPANIES ACT)/2(ND)2016	MR PRITAM KUMAR VS. M/S WINNER DEVICE & DISPLAY PVT LTD	Application under any other provisions	5/9/2024	1.vol 1 and vol 2 missing as per index in pdf. 2. compliance or last order to file this document	D3552021
11233	11/8/2024	0710200401642016(No.of Docs 2)	0710200401642016/6	COMPANY PETITION (COMPANIES ACT)/2(ND)2016	MR PRITAM KUMAR VS. M/S WINNER DEVICE & DISPLAY PVT LTD	Application under any other provisions	5/9/2024	1.vol 1 and vol 2 missing as per index in pdf. 2. compliance or last order to file this document	D3552021
11235	11/8/2024	0710200401642016(No.of Docs 2)	0710200401642016/8	COMPANY PETITION (COMPANIES ACT)/2(ND)2016	MR PRITAM KUMAR VS. M/S WINNER DEVICE & DISPLAY PVT LTD	Application under any other provisions	5/9/2024	please contact to registry. or call 011 2436846	D3552021
11237	11/8/2024	0710200401642016(No.of Docs 2)	0710200401642016/8	COMPANY PETITION (COMPANIES ACT)/2(ND)2016	MR PRITAM KUMAR VS. M/S WINNER DEVICE & DISPLAY PVT LTD	Application under any other provisions	5/9/2024	please contact to registry. or call 011 2436846	D3552021
11239	11/8/2024	0710200401642016(No.of Docs 2)	0710200401642016/6	COMPANY PETITION (COMPANIES ACT)/2(ND)2016	MR PRITAM KUMAR VS. M/S WINNER DEVICE & DISPLAY PVT LTD	Application under any other provisions	5/9/2024	1.vol 1 and vol 2 missing as per index in pdf. 2. compliance or last order to file this document	D3552021
11241	11/8/2024	0710200401642016(No.of Docs 2)	0710200401642016/6	COMPANY PETITION (COMPANIES ACT)/2(ND)2016	MR PRITAM KUMAR VS. M/S WINNER DEVICE & DISPLAY PVT LTD	Application under any other provisions	5/9/2024	1.vol 1 and vol 2 missing as per index in pdf. 2. compliance or last order to file this document	D3552021
11243	11/8/2024	0710200401642016(No.of Docs 2)	0710200401642016/6	COMPANY PETITION (COMPANIES ACT)/2(ND)2016	MR PRITAM KUMAR VS. M/S WINNER DEVICE & DISPLAY PVT LTD	Application under any other provisions	5/9/2024	1.vol 1 and vol 2 missing as per index in pdf. 2. compliance or last order to file this document	D3552021
11245	11/8/2024	0710200401642016(No.of Docs 2)	0710200401642016/6	COMPANY PETITION (COMPANIES ACT)/2(ND)2016	MR PRITAM KUMAR VS. M/S WINNER DEVICE & DISPLAY PVT LTD	Application under any other provisions	5/9/2024	1.vol 1 and vol 2 missing as per index in pdf. 2. compliance or last order to file this document	D3552021
11247	11/8/2024	0710200401642016(No.of Docs 2)	0710200401642016/7	COMPANY PETITION (COMPANIES ACT)/2(ND)2016	MR PRITAM KUMAR VS. M/S WINNER DEVICE & DISPLAY PVT LTD	Application under any other provisions	5/9/2024	please contact to registry. or call 011 2436846	D3552021
11249	11/8/2024	0710200401642016(No.of Docs 2)	0710200401642016/7	COMPANY PETITION (COMPANIES ACT)/2(ND)2016	MR PRITAM KUMAR VS. M/S WINNER DEVICE & DISPLAY PVT LTD	Application under any other provisions	5/9/2024	please contact to registry. or call 011 2436846	D3552021

11251	11/8/2024	0710200401642016(No.of Docs 2)	0710200401642016/6	COMPANY PETITION (COMPANIES ACT)/2(ND)2016	MR PRITAM KUMAR VS. M/S WINNER DEVICE & DISPLAY PVT LTD	Application under any other provisions	5/9/2024	1.vol 1 and vol 2 missing as per index in pdf. 2. compliance or last order to file this document	D3552021
11253	11/8/2024	0710200401642016(No.of Docs 2)	0710200401642016/6	COMPANY PETITION (COMPANIES ACT)/2(ND)2016	MR PRITAM KUMAR VS. M/S WINNER DEVICE & DISPLAY PVT LTD	Application under any other provisions	5/9/2024	1.vol 1 and vol 2 missing as per index in pdf. 2. compliance or last order to file this document	D3552021
11255	11/8/2024	0710200401642016(No.of Docs 2)	0710200401642016/6	COMPANY PETITION (COMPANIES ACT)/2(ND)2016	MR PRITAM KUMAR VS. M/S WINNER DEVICE & DISPLAY PVT LTD	Application under any other provisions	5/9/2024	1.vol 1 and vol 2 missing as per index in pdf. 2. compliance or last order to file this document	D3552021
11257	11/8/2024	0710200401642016(No.of Docs 2)	0710200401642016/6	COMPANY PETITION (COMPANIES ACT)/2(ND)2016	MR PRITAM KUMAR VS. M/S WINNER DEVICE & DISPLAY PVT LTD	Application under any other provisions	5/9/2024	1.vol 1 and vol 2 missing as per index in pdf. 2. compliance or last order to file this document	D3552021
11259	11/8/2024	0710200401642016(No.of Docs 2)	0710200401642016/7	COMPANY PETITION (COMPANIES ACT)/2(ND)2016	MR PRITAM KUMAR VS. M/S WINNER DEVICE & DISPLAY PVT LTD	Application under any other provisions	5/9/2024	please contact to registry. or call 011 2436846	D3552021
11261	11/8/2024	0710200401642016(No.of Docs 2)	0710200401642016/7	COMPANY PETITION (COMPANIES ACT)/2(ND)2016	MR PRITAM KUMAR VS. M/S WINNER DEVICE & DISPLAY PVT LTD	Application under any other provisions	5/9/2024	please contact to registry. or call 011 2436846	D3552021
11263	6/8/2024	0710200413302018(No.of Docs 2)	0710200413302018/15	COMPANY PETITION IB (IBC)/138(ND)2018	PARSVNATH DEVELOPERS LTD VS SAVEMAX WHOLESALE CLUB PVT LTD	IBC Under Sec 9	5/9/2024	1.pdf is not clear.	PRATITIRUNGTA
11265	6/8/2024	0710200413302018(No.of Docs 2)	0710200413302018/15	COMPANY PETITION IB (IBC)/138(ND)2018	PARSVNATH DEVELOPERS LTD VS SAVEMAX WHOLESALE CLUB PVT LTD	IBC Under Sec 9	5/9/2024	1.pdf is not clear.	PRATITIRUNGTA
11267	6/8/2024	0710200413302018(No.of Docs 2)	0710200413302018/15	COMPANY PETITION IB (IBC)/138(ND)2018	PARSVNATH DEVELOPERS LTD VS SAVEMAX WHOLESALE CLUB PVT LTD	IBC Under Sec 9	5/9/2024	1.pdf is not clear.	PRATITIRUNGTA
11269	6/8/2024	0710200413302018(No.of Docs 2)	0710200413302018/15	COMPANY PETITION IB (IBC)/138(ND)2018	PARSVNATH DEVELOPERS LTD VS SAVEMAX WHOLESALE CLUB PVT LTD	IBC Under Sec 9	5/9/2024	1.pdf is not clear.	PRATITIRUNGTA
11271	29-07-2024	0710102063462024(No.of Docs 2)	0710102063462024/1	COMPANY PETITION IB (IBC)/419(ND)2024	PRAVEEN KUMAR PERSONAL GUARANTOR BHARATDEEP INFRATECH PVT. LTD VS. NOIDA COMMERCIAL COOPERATIVE BANK LIMITED	Section 94(1)	5/9/2024	1.proof of service missing.	prakashlegaladvisers
11273	29-07-2024	0710102063462024(No.of Docs 2)	0710102063462024/1	COMPANY PETITION IB (IBC)/419(ND)2024	PRAVEEN KUMAR PERSONAL GUARANTOR BHARATDEEP INFRATECH PVT. LTD VS. NOIDA COMMERCIAL COOPERATIVE BANK LIMITED	Section 94(1)	5/9/2024	1.proof of service missing.	prakashlegaladvisers

11275	29-07-2024	0710102063462024(No.of Docs 2)	0710102063462024/1	COMPANY PETITION IB (IBC)/419(ND)2024	PRAVEEN KUMAR PERSONAL GUARANTOR BHARATDEEP INFRATECH PVT. LTD VS. NOIDA COMMERCIAL COOPERATIVE BANK LIMITED	Section 94(1)	5/9/2024	1.proof of service missing.	prakashlegaladvisers
11277	29-07-2024	0710102063462024(No.of Docs 2)	0710102063462024/1	COMPANY PETITION IB (IBC)/419(ND)2024	PRAVEEN KUMAR PERSONAL GUARANTOR BHARATDEEP INFRATECH PVT. LTD VS. NOIDA COMMERCIAL COOPERATIVE BANK LIMITED	Section 94(1)	5/9/2024	1.proof of service missing.	prakashlegaladvisers
11279	29-07-2024	0710102056312024(No.of Docs 2)	0710102056312024/2	INTERLOCUTORY APPLICATION (I.B.C)/3434(ND)2024	ASHISH SINGH VS. ICICI BANK LTD.	Sec 43(1) r/w Sec 44 (1)	5/9/2024	no of objection 1.missed sign in index at the place of Respondent 2 2 missed sign of annexures R-1 Every pages sign with true copy reminder 2 this document filled	namitha@samvidlegal.
11281	8/8/2024	0710102053032024(No.of Docs 1)	0710102053032024/12	TRANSFER PETITION (IBC)/1(PB)2024	SARE GURUGRAM PRIVATE LIMITED VS. BRILLIANT SARE REALITY PRIVATE LIMITED	IBC under Sec 7	5/9/2024	1.date missing in vakalatnama.	prakashlegaladvisers
11283	8/8/2024	0710102053032024(No.of Docs 1)	0710102053032024/12	TRANSFER PETITION (IBC)/1(PB)2024	SARE GURUGRAM PRIVATE LIMITED VS. BRILLIANT SARE REALITY PRIVATE LIMITED	IBC under Sec 7	5/9/2024	1.date missing in vakalatnama.	prakashlegaladvisers
11285	28-08-2024	0710102053032024(No.of Docs 2)	0710102053032024/16	TRANSFER PETITION (IBC)/1(PB)2024	SARE GURUGRAM PRIVATE LIMITED VS. BRILLIANT SARE REALITY PRIVATE LIMITED	IBC under Sec 7	5/9/2024	1.bookmarking mandatory.	vndubey
11287	8/8/2024	0710102053032024(No.of Docs 1)	0710102053032024/12	TRANSFER PETITION (IBC)/1(PB)2024	SARE GURUGRAM PRIVATE LIMITED VS. BRILLIANT SARE REALITY PRIVATE LIMITED	IBC under Sec 7	5/9/2024	1.date missing in vakalatnama.	prakashlegaladvisers
11289	8/8/2024	0710102053032024(No.of Docs 1)	0710102053032024/12	TRANSFER PETITION (IBC)/1(PB)2024	SARE GURUGRAM PRIVATE LIMITED VS. BRILLIANT SARE REALITY PRIVATE LIMITED	IBC under Sec 7	5/9/2024	1.date missing in vakalatnama.	prakashlegaladvisers
11291	29-08-2024	0710102049582024(No.of Docs 1)	0710102049582024/4	COMPANY PETITION IB (IBC)/386(ND)2024	CANARA BANK VS. YOGENDRA SINGH	Section 95(1)	5/9/2024	1.bookmarking mandatory. with page numbering	mathuropadv
11293	29-08-2024	0710102049562024(No.of Docs 1)	0710102049562024/4	COMPANY PETITION IB (IBC)/385(ND)2024	CANARA BANK VS. RITU SINGH	Section 95(1)	5/9/2024	1.bookmarking mandatory. with page numbering	mathuropadv
11295	29-08-2024	0710102044072024(No.of Docs 2)	0710102044072024/1	COMPANY PETITION IB (IBC)/398(ND)2024	ARUN POLYCHEM PRIVATE LIMITED VS. CHARANPAADUKA INDUSTRIES PRIVATE LIMITED	IBC Under Sec 9	5/9/2024	1.incomplete file.	ravivachher
11297	31-08-2024	0710102013742024(No.of Docs 2)	0710102013742024/4	INTERLOCUTORY APPLICATION (I.B.C)/758(ND)2024	MR.AISHWARYA MOHAN GAHRANA VS. LIC HOUSING FINANCE LIMITED	Sec 60(5)	5/9/2024	1.incomplete file.	legal.bajaj
11299	29-08-2024	0710102039362024(No.of Docs 1)	0710102039362024/3	INTERLOCUTORY APPLICATION (I.B.C)/2557(ND)2024	MOON LIGHT PROPBUILD PRIVATE LIMITED VS. INDUSIND BANK LTD.	Rule 11 of NCLT, 2016	4/9/2024	1.pdf is blank.	satishrai

11301	29-08-2024	0710102039082024(No.of Docs 2)	0710102039082024/4	TRANSFER APPLICATION (IBC)/27(PB)2024	STATE BANK OF INDIA VS. CONCEPT MANAGEMENT CONSULTING LIMITED	Rule16(d),NCLT Rules,2016 IBC	4/9/2024	1.bookmarking as per index.	SDPSPartners
11303	26-07-2024	0710102020022023(No.of Docs 2)	0710102020022023/10	COMPANY PETITION IB (IBC)/176(ND)2023	UNIWORTH ENTERPRISES LLP VS. STARCO METAPLAST PRIVATE LIMITED	IBC Under Sec 9	3/9/2024	no of objection 1. book marking mandatory as per index with pagination	Natasha Dhruman Shah
11305	26-07-2024	0710102020022023(No.of Docs 2)	0710102020022023/10	COMPANY PETITION IB (IBC)/176(ND)2023	UNIWORTH ENTERPRISES LLP VS. STARCO METAPLAST PRIVATE LIMITED	IBC Under Sec 9	3/9/2024	no of objection 1. book marking mandatory as per index with pagination	Natasha Dhruman Shah
11307	6/4/2024	0710102028852024(No.of Docs 0)	0710102028852024/5	COMPANY PETITION IB (IBC)/326(ND)2024	STATE BANK OF INDIA VS. KKSPUN INDIA LIMITED	IBC under Sec 7	3/9/2024	all 3 documents belongs to same file i.e, reply of volume 1, volume 2 and proof of service. please file all 3 in same / (slash) number not in the different slashes /3 /4	
11309	28-08-2024	0710102023272023(No.of Docs 2)	0710102023272023/4	COMPANY PETITION IB (IBC)/167(ND)2023	BANK OF MAHARASHTRA VS. POONAM GUPTA	Section 95(1)	3/9/2024	no of objection 1.pagination missing in bookmarking. 2.need every pages sign. 3. 25rs welfare ticket 3rs court fee date	789789
11311	28-08-2024	0710102023262023(No.of Docs 2)	0710102023262023/4	COMPANY PETITION IB (IBC)/164(ND)2023	BANK OF MAHARASHTRA VS. PINKI GUPTA	Section 95(1)	3/9/2024	no of objection 1.pagination missing in bookmarking. 2.need every pages sign. 3.25rs welfare ticket 3rs court fee date	789789
11313	28-08-2024	0710102023232023(No.of Docs 2)	0710102023232023/4	COMPANY PETITION IB (IBC)/163(ND)2023	BANK OF MAHARASHTRA VS. RAJ KUMAR GUPTA	Section 95(1)	3/9/2024	no of objection 1. book marking mandatory as per index with pagination 2. need every page sign of reply 3.missed	789789
11315	28-08-2024	0710102023242023(No.of Docs 2)	0710102023242023/4	COMPANY PETITION IB (IBC)/161(ND)2023	BANK OF MAHARASHTRA VS. KAPIL GUPTA	Section 95(1)	3/9/2024	no of objection 1. pagination missed in book marking as per index 2. need every page sign of reply 3.missed date on	789789
11317	26-07-2024	0710102020022023(No.of Docs 2)	0710102020022023/10	COMPANY PETITION IB (IBC)/176(ND)2023	UNIWORTH ENTERPRISES LLP VS. STARCO METAPLAST PRIVATE LIMITED	IBC Under Sec 9	3/9/2024	no of objection 1. book marking mandatory as per index with pagination	Natasha Dhruman Shah
11319	22-08-2024	0710102055792024(No.of Docs 2)	0710102055792024/1	COMPANY PETITION (COMPANIES ACT)/129(ND)2024	AMAN TEKRIWAL VS. NOTESGEN TECHNOLOGIES PRIVATE LIMITED	Sec. 73(4)	3/9/2024	no of objection 1. book marking mandatory as per index with pagination 2. pagination missed in pdf and index	adv.shobhan.mahanti
11321	31-08-2024	0710102056652024(No.of Docs 1)	0710102056652024/1	INTERVENTION PETITION(COMPANIES ACT)/6(PB)2024	RATAN DEBNATH VS. SHIV-VANI OIL & GAS EXPLORATION - SERVICES LIMITED	Rule 11 of NCLT	3/9/2024	no of objection 1.document type wrong 2 need to write affidavit in dms portal instead of proof of service 3. annexures pages need sign with true copy	jeeveshnagrath
11323	3/8/2024	0710102009632024(No.of Docs 2)	0710102009632024/4	COMPANY PETITION IB (IBC)/139(ND)2024	PREM PRAKASH VS. SPG INFRAPROJECTS PRIVATE LIMITED	IBC Under Sec 9	3/9/2024	no of objection 1.pagination missing in book marking as per index 2. need every pages sign of pdf 3.incomplete counsel detail in index page 4. page no 10	corporatejudis@NCLT
11325	26-07-2024	0710102020022023(No.of Docs 2)	0710102020022023/10	COMPANY PETITION IB (IBC)/176(ND)2023	UNIWORTH ENTERPRISES LLP VS. STARCO METAPLAST PRIVATE LIMITED	IBC Under Sec 9	3/9/2024	no of objection 1. book marking mandatory as per index with pagination	Natasha Dhruman Shah
11327	6/4/2024	0710102028852024(No.of Docs 0)	0710102028852024/4	COMPANY PETITION IB (IBC)/326(ND)2024	STATE BANK OF INDIA VS. KKSPUN INDIA LIMITED	IBC under Sec 7	3/9/2024	all 3 documents belongs to same file i.e, reply of volume 1, volume 2 and proof of service. please file all 3 in same / (slash) number not in the different slashes /3 /4	
11329	26-08-2024	0710102066772022(No.of Docs 2)	0710102066772022/8	COMPANY PETITION IB (IBC)/690(ND)2022	SADHNA GOEL VS. PUNJAB NATIONAL BANK	Section 94(1)	3/9/2024	1.bookmarking mandatory. with pagination	nishi.eap
11331	26-08-2024	0710102027982020(No.of Docs 2)	0710102027982020/6	INTERLOCUTORY APPLICATION (I.B.C)/1801(ND)2020	MOHAN LAL JAIN VS. VIVEK SHUKLA	Sec 43(1) r/w Sec 44 (1)	3/9/2024	no of objection 1.bookmarking mandatory. with page numbering 2. paper cutting 19. 3.need every pages ocr.	Mansumyer Singh
11333	3/8/2024	0710102009632024(No.of Docs 2)	0710102009632024/4	COMPANY PETITION IB (IBC)/139(ND)2024	PREM PRAKASH VS. SPG INFRAPROJECTS PRIVATE LIMITED	IBC Under Sec 9	3/9/2024	no of objection 1.pagination missing in book marking as per index 2. need every pages sign of pdf 3.incomplete counsel detail in index page 4. page no 10	corporatejudis@NCLT

11335	3/8/2024	0710102009632024(No.of Docs 2)	0710102009632024/4	COMPANY PETITION IB (IBC)/139(ND)2024	PREM PRAKASH VS. SPG INFRAPROJECTS PRIVATE LIMITED	IBC Under Sec 9	3/9/2024	no of objection 1.pagination missing in book marking as per index 2. need every pages sign of pdf 3.incomplete counsel detail in index page 4. page no 10	corporatejudis@NCLT
11337	3/8/2024	0710102009632024(No.of Docs 2)	0710102009632024/4	COMPANY PETITION IB (IBC)/139(ND)2024	PREM PRAKASH VS. SPG INFRAPROJECTS PRIVATE LIMITED	IBC Under Sec 9	3/9/2024	no of objection 1.pagination missing in book marking as per index 2. need every pages sign of pdf 3.incomplete counsel detail in index page 4. page no 10	corporatejudis@NCLT
11339	22-08-2024	0710102043482023(No.of Docs 4)	0710102043482023/17	COMPANY PETITION IB (IBC)/423(ND)2023	PUNJAB NATIONAL BANK INTERNATIONAL LIMITED VS. MBL (MP) TOLL ROAD COMPANY LIMITED	IBC under Sec 7	3/9/2024	no of objection 1.book marking mandatory as per index with pagination 2. ocr missed in pdf 3 double pagination page no 1 to 42 volume 2 and 3 4 need proper pagination in pdf	MITHILESHPANDEY00
11341	21-08-2024	0710102057982022(No.of Docs 2)	0710102057982022/12	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/89(ND)2022	KHATU SHYAM SALES PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec. 230-232 - Second Motion	3/9/2024	no of objection 1. book marking mandatory as per index with pagination 2 mismatched COMPANY APPLICATION NO. CAA.89[ND/ OF 2022 online portal and internal portion C.A.(CAA)/69(ND)2022	adv.shobhan.mahanti
11343	27-08-2024	0710102040442024(No.of Docs 2)	0710102040442024/2	TRANSFER APPLICATION (IBC)/36(PB)2024	ANUBHAV A. AGARWAL VS. STATE BANK OF INDIA	Rule 11 of NCLT, 2016,Rule16(d),NCLT Rules,2016 IBC	3/9/2024	wrong file need to file fresh transfer application not as additional document	ANIRUTH@LEX-LEGAL.IN
11345	31-08-2024	0710102089002023(No.of Docs 2)	0710102089002023/4	INTERLOCUTORY APPLICATION (I.B.C)/5780(ND)2023	EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED VS. TECPRO SYTEM LIMITED	Sec 60(5)	2/9/2024	no of objection 1. petition need nclt last compliance order or file fresh	AMS.MISHA
11347	6/5/2024	0710102039362024(No.of Docs 0)	0710102039362024/1	INTERLOCUTORY APPLICATION (I.B.C)/2557(ND)2024	MOON LIGHT PROPBUILD PRIVATE LIMITED VS. INDUSIND BANK LTD.	Rule 11 of NCLT, 2016	2/9/2024	no of objection 1.ocr missed in annexures pages 2. pagination do as like 1 to 46 instead pf 46 in volume 1 3 page nO 273 to 318 MIssed ocr	
11349	23-08-2024	0710102053032024(No.of Docs 2)	0710102053032024/15	TRANSFER PETITION (IBC)/1(PB)2024	SARE GURUGRAM PRIVATE LIMITED VS. BRILLIANT SARE REALITY PRIVATE LIMITED	IBC under Sec 7	2/9/2024	no of objection 1.bookmarking mandatory. 2.counsel details missing in index. 3. 25rs welfare ticket missing 3rs court fee missing date missing in vakalatnama.	vndubey
11351	22-08-2024	0710102053872023(No.of Docs 2)	0710102053872023/3	INTERLOCUTORY APPLICATION (I.B.C)/3401(PB)2023	ANURADHA MITTAL VS. MR. RABINDRA KUMAR MINTRI (RP)	Sec 60(5)	2/9/2024	no of objection 1.bookmarking mandatory. 2.counsel details missing in index. 3.need every pages ocr.	deepakkagarwal
11353	26-08-2024	0710102016102024(No.of Docs 2)	0710102016102024/3	COMPANY PETITION IB (IBC)/203(ND)2024	SUNLIGHT FUELS PRIVATE LIMITED	IBC Section 59	2/9/2024	no of objection 1. annexures pages missed sign with true copy 2.page no 15 to 63 pixel cut of font	DEV&DEV
11355	31-08-2024	0710102052242024(No.of Docs 1)	0710102052242024/1	INTERLOCUTORY APPLICATION(IBC)(PLAN)/31(PB)2024	SANJEEV BINDAL VSRADHEY SHAM TANDON MFG. PVT. LTD.	Sec 30	2/9/2024	No of objection 1 1 rs court fee missed on vakalatnama 2 need to write written submission in dms portal on document type not in any other documents	sanjeev bindal
11357	21-08-2024	0710102048182024(No.of Docs 5)	0710102048182024/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/210(PB)2024	PAWAN KUMAR AGGARWAL VS. KOKO TAWA WELDING INDUSTRY PRIVATE LIMITED	Rule 11 of NCLT	31-08-2024	no of objection 1. pagination missed in book marking as per index 2. notary not visible in affidavit 3.verification detail not visible in affidavit 4 page no 49 51 56 hindi page need english translate copy 5 ticket paste blank side of vakalatnama 6 ticket	ajaykumargupta
11359	29-07-2024	0710102083742021(No.of Docs 2)	0710102083742021/2	COMPANY PETITION (COMPANIES ACT)/17(PB)2022	SMT. PREETI SRIVASTAVA VS. GLOBUS SALES INDIA PRIVATE LIMITED	Sec. 241(1)	31-08-2024	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf 3.counsel detail missed in index page with sign	D11812003
11361	21-08-2024	0710102083742021(No.of Docs 2)	0710102083742021/3	COMPANY PETITION (COMPANIES ACT)/17(PB)2022	SMT. PREETI SRIVASTAVA VS. GLOBUS SALES INDIA PRIVATE LIMITED	Sec. 241(1)	31-08-2024	no of objection 1. book marking mandatory as per index with pagination 2 ocr missed in rejoinder	D11812003

11363	14-08-2024	0710102047792023(No.of Docs 2)	0710102047792023/2	COMPANY PETITION IB (IBC)/527(ND)2023	RAJINDER KUMAR MITTAL VS. EDELWEISS ASSET RECONSTRUCTION COMPANY	Section 94(1)	31-08-2024	no of pagination 1. index page missed in pdf 2. book marking mandatory as per index with pagination	akanchhasinha
11365	4/8/2024	0710102052222024(No.of Docs 2)	0710102052222024/1	COMPANY PETITION IB (IBC)/437(ND)2024	CANARA BANK VS. GURMEET KAUR	Section 95(1)	31-08-2024	no of objection 1.petition need last compliance order of nclt 2. CP (IB) NO MISSED IN PDF	SAURABHKUSHAWAHA
11367	21-08-2024	0710102038842024(No.of Docs 3)	0710102038842024/1	INTERLOCUTORY APPLICATION (I.B.C)/2658(ND)2024	AJIT GYANCHAND JAIN VS. COMMITTEE OF CREDITORS OF COAST TOWN PLANNERS PRIVATE LIMITED I.E. PHOENIX ARC PRIVATE LIMITED (TRUSTEE OF PHOENIX TRUST FY22-16)	Sec 60(5)	31-08-2024	no of objection 1. delete extra same pdf on dms portal	arguspartners
11369	22-08-2024	0710102039812024(No.of Docs 1)	0710102039812024/1	COMPANY PETITION IB (IBC)/460(ND)2024	CENTRAL BANK OF INDIA VS. RAVI BHOLA	Section 95(1)	31-08-2024	no of objection 1. document typer need to write "any another document " instead of " proof of service	bkmdelhi
11371	22-08-2024	0710102041302024(No.of Docs 2)	0710102041302024/6	INTERLOCUTORY APPLICATION (I.B.C)/2538(ND)2024	KRUPASINDHU MANDAL VSUTM ENGINEERING PVT LTD	Sec 60(5)	31-08-2024	no of objection 1. book marking mandatory as per index with pagination 2.index missed in pdf 3. missed sign at the page no 4 at the place of counsel	kantimohan
11373	20-08-2024	0710102038522023(No.of Docs 1)	0710102038522023/5	INTERLOCUTORY APPLICATION (I.B.C)/2401(ND)2023	RAKESH BHATIA VS. CARGO PLANNERS LIMITED	Sec 60(5)	31-08-2024	no of objection 1. book marking mandatory as per index with pagination 2. index need in pdf and book marking	Ashutosh Gupta
11375	22-08-2024	0710102042332024(No.of Docs 1)	0710102042332024/1	COMPANY PETITION (COMPANIES ACT)/107(ND)2024	RAMESH GROVER & ORS VS. MIS PGT COMPONENTS LTD	Sec. 241(1),Sec. 242(4)	31-08-2024	no of objection 1. sign missed in index at the place of counsel detail 2. annexures pages missed sign with true copy	aaryan@sasttralegal
11377	24-08-2024	0710102024272023(No.of Docs 1)	0710102024272023/5	COMPANY PETITION IB (IBC)/333(ND)2023	KASHYAP ORGANICS PRIVATE LIMITED	IBC Under Sec 10	31-08-2024	no of objection 1. book marking mandatory as per index with pagination	Naren01
11379	23-08-2024	0710200400542012(No.of Docs 2)	0710200400542012/9	COMPANY PETITION (COMPANIES ACT)/144(ND)2012	M/S PITAMBARA BOOKS PRIVATE LIMITED VS. M/S FORTUNE DEVELOPERS INTERNATIONAL PRIVATE LIMITED	Application under any other provisions	31-08-2024	1.all document file separately. in different slash	Keystone Partners
11381	29-09-2022	0710102080072022(No.of Docs 0)	0710102080072022/9	COMPANY PETITION (COMPANIES ACT)/23(ND)2023	VIKAS PALIWAL VS. HEMKUNT MANAGEMENT CONSULTANCY PRIVATELIMITED	Sec. 241(1),Sec. 242(4),Section 246	31-08-2024	no of objection 1 page no 34 missed in book marking 2. application need nclt last compliance order 3. page no 3 not visible	
11383	21-08-2024	0710102166182019(No.of Docs 1)	0710102166182019/11	COMPANY PETITION (COMPANIES ACT)/22(ND)2020	AMARJIT SINGH CHATHA VS. THREE C INFRATECH PVT LTD	Sec. 241(1),Sec. 242(4),Sec. 244(1)	31-08-2024	No of objection 1. bookmarking mandatory as per index with pagination as per index 2 index page missed in book marking 3 index page missed in pdf 4	satishrai
11385	11/8/2024	0710102044012024(No.of Docs 1)	0710102044012024/3	INTERLOCUTORY APPLICATION (I.B.C)/2739(ND)2024	M S UNIQUE SYSTEM THROUGH ITS PROPRIETOR SHRI SURESH KUMAR SHARMA VS. KANTI KUMAR RUSTAGIRESOLUTION PROFESSIONAL OF M S SHIPRIYA CABLES PVT LTD	Sec 60(5)	31-08-2024	no of objection 1. pagination missed in book marking as per index 2.missed C.P NO. (IB) in pdf 3 notary missed in affidavit 4.not verified affidavit 5 missed COMPLIANCE OF ORDER DATED 15.07.2024 which mention in index 6. annexures pages missed sign with true copy	sheetal92
11387	29-08-2024	0710102413022017(No.of Docs 2)	0710102413022017/11	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/246(ND)2017	AJAY FINCAP CONSULTANTS PVT LTD AND RISHI INFRATECH PVT LTD	Application under any other provisions ,Sub-section (I) of section 230	31-08-2024	no of objection 1. index page missed in pdf 2 pagination missed in book marking 3 pagination missed in pdf	rakesh@12

11389	29-08-2024	0710102413022017(No.of Docs 2)	0710102413022017/12	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/246(ND)2017	AJAY FINCAP CONSULTANTS PVT LTD AND RISHI INFRATECH PVT LTD	Application under any other provisions ,Sub-section (I) of section 230	31-08-2024	no of objection 1. pagination missed in pdf and book marking also 2.sign missed in pdf 3. index missed in pdf	rakesh@12
11391	30-08-2024	0710102413022017(No.of Docs 2)	0710102413022017/16	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/246(ND)2017	AJAY FINCAP CONSULTANTS PVT LTD AND RISHI INFRATECH PVT LTD	Application under any other provisions ,Sub-section (I) of section 230	31-08-2024	No of objection 1.incomplete book marking as per index with pagination	rakesh@12
11393	21-08-2024	0710102107962020(No.of Docs 1)	0710102107962020/1	INTERLOCUTORY APPLICATION (I.B.C)/5080(PB)2020	SATYA PRAKASH GUPTA VS. M/S ABW INFRASTRUCTURE LTD	Application under any other provisions- IBC	31-08-2024	no of objection 1.book marking mandatory as per index with pagination 2. file not uploaded 3 only index uploaded	spgfinance
11395	21-08-2024	0710102048182024(No.of Docs 5)	0710102048182024/2	INTERLOCATORY APPLICATION(COMPANIES ACT)/210(PB)2024	PAWAN KUMAR AGGARWAL VS. KOKO TAWA WELDING INDUSTRY PRIVATE LIMITED	Rule 11 of NCLT	31-08-2024	no of objection 1. pagination missed in book marking as per index 2. delete extra same copy of reply affidavit annexure vakalatnama 3. court fee hide the written portion of vakalatnama 4.annexures pages	advdipankarbrar
11397	13-08-2024	0710102108402023(No.of Docs 1)	0710102108402023/5	COMPANY PETITION IB (IBC)/84(ND)2024	JV HOLDING PRIVATE LIMITED VS. MR ANUJ NAUTIYAL	Section 95(1)	31-08-2024	no of objection 1. proof of service uploaded 2. incomplete file uploaded	Sahil36
11399	9/10/2023	0710102086922023(No.of Docs 0)	0710102086922023/3	COMPANY PETITION IB (IBC)/114(ND)2024	SAMIR JAIN	Section 94(1)	31-08-2024	no of objection 1.missed sign of reply every pages 2. page 68 71 73 106 107 108 not readable page 3. double pagination in pdf in both volume 4. index page missed in pdf in volume 2 5 index page missed in book marking 6 volume wise index missed in pdf 7 page no 172 to 210 page missed in book marking in volume 2 8 book marking do as volume wise index of	
11401	4/8/2024	0710102052302024(No.of Docs 2)	0710102052302024/1	COMPANY PETITION IB (IBC)/439(ND)2024	CANARA BANK VS. PAPINDER SINGH MAKAN	Section 95(1)	31-08-2024	no of objection 1.petition need last compliance order of nclt 2. CP (IB) NO MISSED IN PDF	SAURABHKUSHAWAHA
11403	17-08-2024	0710102063982024(No.of Docs 1)	0710102063982024/4	RESTORED COMPANY PETITION (IBC)/14(PB)2024	MUTHOOT FINCORP LIMITED VS. JOGINDER SINGH LATHER	Section 95(1)	29-08-2024	no of objection 1. book marking mandatory as per index with pagination 2.missed in pdf 3.missed sign in index at the place of counsel detail 4 notary	Gautam.swarup
11405	9/8/2024	0710102070052022(No.of Docs 4)	0710102070052022/5	COMPANY APPEAL(COMPANIES ACT)/212(ND)2022	THREE C INFRATECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (1)	29-08-2024	no of objection 1. ocr missed in pdf 2. page no 169 is dim 3. volume 2 missed book marking as per index 4. volume 3 missed book marking as per index 5 page no 384 and 386 395 are paper cutting 6 page no 406 408 410 not readable 7.write	abhay@123
11407	27-07-2024	0710102069862020(No.of Docs 2)	0710102069862020/3	INTERLOCUTORY APPLICATION (I.B.C)/2695(PB)2020	CHANDRA PRAKASH VS. BVG INDIA LIMITED	Sec 66(1)	29-08-2024	no of objection 1. book marking mandatory as per index with pagination 2. need every pages sign of written submission	As25793
11409	27-07-2024	0710102069862020(No.of Docs 2)	0710102069862020/4	INTERLOCUTORY APPLICATION (I.B.C)/2695(PB)2020	CHANDRA PRAKASH VS. BVG INDIA LIMITED	Sec 66(1)	29-08-2024	no of objection 1. book marking mandatory as per index with pagination 2. need every pages sign of written submission	As25793
11411	21-08-2024	0710102000512023(No.of Docs 2)	0710102000512023/5	INTERLOCUTORY APPLICATION (I.B.C)/771(PB)2023	MANOJ KUMAR AGARWAL VS. VIKRAM SINGH RATHORE	Sec 60(5)	29-08-2024	no of objection 1. book marking mandatory as per index with pagination 2.page no 16 wrong page alignment in pdf	VIKRAMNIMBLI
11413	24-08-2024	0710102062572024(No.of Docs 1)	0710102062572024/2	COMPANY PETITION IB (IBC)/465(ND)2024	INDIABULLS HOUSING FINANCE LIMITED VS. NOIDA MARKETING PRIVATE LIMITED	IBC under Sec 7	29-08-2024	no of objection 1. book marking mandatory as per index with pagination 2. index page missed in book marking 3. index page missed in pdf	knmnclt
11415	22-08-2024	0710102014702024(No.of Docs 1)	0710102014702024/1	COMPANY APPEAL(COMPANIES ACT)/46(ND)2024	M/S ROSEMARY BUILDCON PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec 252 (3)	29-08-2024	no of objection 1. improper book marking as per index with pagination. bookmarking must be as per index	auraleague

11417	21-08-2024	0710102008932024(No.of Docs 2)	0710102008932024/6	COMPANY APPEAL(COMPANIES ACT)/31(ND)2024	GENERAL MANAGEMENT AND CONSTRUCTION COMPANY PRIVATE LIMITED VS. REGISTRAR OF THE COMPANIES NCT OF DELHI & HARYANA	Sec 252 (1)	29-08-2024	no of objection 1.missed COMPANY PETITION NO……. OF 2024 in pdf	Abdula569
11419	16-08-2024	0710102049032024(No.of Docs 2)	0710102049032024/3	INTERLOCUTORY APPLICATION (I.B.C)/3029(ND)2024	BIMAL KUMAR SHARMA VS. IDBI BANK LTD.	Sec 60(5)	28-08-2024	no of objection 1. ocr missed in pdf	Sonia1972!
11421	6/6/2024	0710102037252022(No.of Docs 2)	0710102037252022/3	INTERLOCUTORY APPLICATION (I.B.C)/2504(ND)2022	KRIT NARAYAN MISHRA (RESOLUTION PROFESSIONAL) VS	Sec 30	27-08-2024	no of objection 1.book marking mandatory as per index with pagination 2. index page need sign at the place of counsel detail 3.need every pages sign of	negimilan04
11423	17-08-2024	0710102049562024(No.of Docs 2)	0710102049562024/2	COMPANY PETITION IB (IBC)/385(ND)2024	CANARA BANK VS. RITU SINGH	Section 95(1)	27-08-2024	no of objection 1. book marking mandatory as per index with pagination 2.missed ocr in pdf	sna2277
11425	17-08-2024	0710102049582024(No.of Docs 2)	0710102049582024/2	COMPANY PETITION IB (IBC)/386(ND)2024	CANARA BANK VS. YOGENDRA SINGH	Section 95(1)	27-08-2024	no of objection 1. book marking mandatory as per index with pagination 2 missed ocr in pdf	sna2277
11427	6/6/2024	0710102037252022(No.of Docs 2)	0710102037252022/3	INTERLOCUTORY APPLICATION (I.B.C)/2504(ND)2022	KRIT NARAYAN MISHRA (RESOLUTION PROFESSIONAL) VS	Sec 30	27-08-2024	no of objection 1.book marking mandatory as per index with pagination 2. index page need sign at the place of counsel detail 3.need every pages sign of	negimilan04
11429	6/6/2024	0710102037252022(No.of Docs 2)	0710102037252022/3	INTERLOCUTORY APPLICATION (I.B.C)/2504(ND)2022	KRIT NARAYAN MISHRA (RESOLUTION PROFESSIONAL) VS	Sec 30	27-08-2024	no of objection 1.book marking mandatory as per index with pagination 2. index page need sign at the place of counsel detail 3.need every pages sign of	negimilan04
11431	19-08-2024	0710102042642024(No.of Docs 1)	0710102042642024/2	TRANSFER APPLICATION (IBC)/32(PB)2024	SARANGA AGARWAL VS. STATE BANK OF INDIA (THROUGH RP MR. AJIT KUMAR	Rule 11 of NCLT, 2016,Rule16(d),NCLT Rules,2016 IBC	27-08-2024	1.document file name wrong upload in pdf.	ANIRUTH@LEX-LEGAL.IN
11433	29-07-2024	0710102044012024(No.of Docs 1)	0710102044012024/2	INTERLOCUTORY APPLICATION (I.B.C)/2739(ND)2024	M S UNIQUE SYSTEM THROUGH ITS PROPRIETOR SHRI SURESH KUMAR SHARMA VS. KANTI KUMAR RUSTAGIRESOLUTION PROFESSIONAL OF M S SHIPRIYA CABLES PVT LTD	Sec 60(5)	27-08-2024	no of objection 1.pagination missed in book marking as per index 2. missed CP (IB) NO in pdf 3. annexures every pages missed sign with true copy	sheetal92
11435	6/6/2024	0710102037252022(No.of Docs 2)	0710102037252022/3	INTERLOCUTORY APPLICATION (I.B.C)/2504(ND)2022	KRIT NARAYAN MISHRA (RESOLUTION PROFESSIONAL) VS	Sec 30	27-08-2024	no of objection 1.book marking mandatory as per index with pagination 2. index page need sign at the place of counsel detail 3.need every pages sign of	negimilan04
11437	28-07-2024	0710102044012024(No.of Docs 1)	0710102044012024/1	INTERLOCUTORY APPLICATION (I.B.C)/2739(ND)2024	M S UNIQUE SYSTEM THROUGH ITS PROPRIETOR SHRI SURESH KUMAR SHARMA VS. KANTI KUMAR RUSTAGIRESOLUTION PROFESSIONAL OF M S SHIPRIYA CABLES PVT LTD	Sec 60(5)	27-08-2024	no of objection 1. book marking mandatory as per index with pagination 2.annexures pages missed sign with true copy 3. missed CP(IB) NO IN PDF	sheetal92
11439	16-08-2024	0710102039262024(No.of Docs 1)	0710102039262024/1	INTERVENTION PETITION(COMPANIES ACT)/7(PB)2024	MR ANKIT JAIN VS. MR VINOD KUMAR GUPTA	Sec 424 (3)	24-08-2024	no of objection 1.missed sign with true copy of annexures pages	swaroop
11441	30-07-2024	0710102089152022(No.of Docs 2)	0710102089152022/4	INTERLOCUTORY APPLICATION (I.B.C)/5466(PB)2022	KARNATAKA BANK LIMITED -FOR FC VSMR ASHISH GUPTA	Sec 43(1) r/w Sec 44 (1)	24-08-2024	no of objection 1.bookmarking mandatory with pagination 2.need every pages sign.	ds337052
11443	30-07-2024	0710102089362022(No.of Docs 2)	0710102089362022/4	INTERLOCUTORY APPLICATION (I.B.C)/5456(PB)2022	KARNATAKA BANK LIMITED -FOR FC VSMR ASHISH GUPTA	Application under any other provisions- IBC	24-08-2024	no of objection 1.bookmarking mandatory with pagination 2.need every pages sign.	ds337052

11445	8/8/2024	0710102042342024(No.of Docs 3)	0710102042342024/2	CONTEMPT PETITION (IBC)/13(ND)2024	MR. RAMACHANDRAN SUBRAMANIAN VS. RAJASTHAN STATE INDUSTRIAL DEVELOPMENT	Rule 11 of NCLT, 2016	24-08-2024	no of objection 1.mismatched C.P. (IB)/197(PB)2017 in online portal and COMPANY PETITION (ill) NO. I5(PB)/2017 internal pdf 2.3 rs court fee missed on vakalatanama 3. hindi pages need english translate copy	anujbhandari123
11447	8/8/2024	0710102041132023(No.of Docs 2)	0710102041132023/1	INTERLOCUTORY APPLICATION (I.B.C)/3994(ND)2023	MANISH KUMAR VSM/S SUPERTECH LIMITED	Sec 60(5)	24-08-2024	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf 3 missed sign with true copy of every pages of annexures	arguspartners
11449	8/8/2024	0710102040722022(No.of Docs 1)	0710102040722022/11	COMPANY PETITION IB (IBC)/404(ND)2022	ASSET RECONSTRUCTION COMPANY (INDIA)LIMITED VS. MR ABHISHEK GUPTA	Section 95(1)	24-08-2024	no of objection 1 only proof of service uploaded	dsingh205
11451	24-07-2024	0710102081252023(No.of Docs 1)	0710102081252023/8	COMPANY PETITION IB (IBC)/590(ND)2023	M S KALIBER ASSOCIATES PVT LTD PRESENTLY UNDERGOING LIQUIDATION THROUGH ITS LIQUIDATOR MR MOHAN LAL JAIN VS. LION BUILDCON PRIVATE LIMITED	IBC under Sec 7	24-08-2024	no of objection 1.bookmarking mandatory with pagination 2.need every pages ocr 3.this pages is wrong adjust 32 to 41	gauravca
11453	31-07-2024	0710102072972020(No.of Docs 4)	0710102072972020/11	COMPANY APPLICATION(COMPANIES ACT)/350(ND)2020	ARPIT AGARWAL VS. M/S SKYTECH CONTRUCTION PVT. LTD.	Application under any other provisions	24-08-2024	no of objection 1. book marking mandatory as per index with pagination 2. missed CP NO in pdf 3. need every pages sign with true copy 4. missed title of document type on dms portal 5. missed index page in pdf and book marking with	arpit2491
11455	5/8/2024	0710102089672023(No.of Docs 1)	0710102089672023/1	INTERLOCUTORY APPLICATION (I.B.C)/5568(ND)2023	TRANS GLOBE TEXTILES LIMITED VS. DESTINATION TEXOFAB PRIVATE LIMITED	Application under any other provisions- IBC	24-08-2024	no of objection 1. index page missed in pdf with sign at the place of counsel detail 2. index page missed in book marking	ATIUTTAM
11457	9/8/2024	0710102072972020(No.of Docs 2)	0710102072972020/12	COMPANY APPLICATION(COMPANIES ACT)/350(ND)2020	ARPIT AGARWAL VS. M/S SKYTECH CONTRUCTION PVT. LTD.	Application under any other provisions	24-08-2024	no of objection 1. book marking mandatory as per index with pagination 2.index page missed in pdf 3. need every pages sign with true copy	arpit2491
11459	13-08-2024	0710102081252023(No.of Docs 1)	0710102081252023/9	COMPANY PETITION IB (IBC)/590(ND)2023	M S KALIBER ASSOCIATES PVT LTD PRESENTLY UNDERGOING LIQUIDATION THROUGH ITS LIQUIDATOR MR MOHAN LAL JAIN VS. LION BUILDCON PRIVATE LIMITED	IBC under Sec 7	24-08-2024	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf 3 proof of service missed	gauravca
11461	22-07-2024	0710102087232020(No.of Docs 2)	0710102087232020/52	COMPANY PETITION (COMPANIES ACT)/122(ND)2020	SMT. ASHA BALI VS. STATE BANK OF INDIA	Sec. 241(1)	24-08-2024	no of objection 1.pagination missed in book marking as per index 2. missed proof of service in reply	rmalik2301
11463	13-08-2024	0710102027812023(No.of Docs 2)	0710102027812023/6	COMPANY PETITION IB (IBC)/236(ND)2023	TRANSLINE TECHNOLOGIES PRIVATE LIMITED VS. EXPERIO TECH PRIVATE LIMITED	IBC Under Sec 9	24-08-2024	No of objection 1.incomplete book marking as per index 2 pagination require missed in book marking 3 page no 9 wrong adjustment in alignment 4 page no 14 to 16 need to english type copy 5 page	corporatejudis@NCLT
11465	17-08-2024	0710102029382023(No.of Docs 2)	0710102029382023/4	COMPANY APPEAL(COMPANIES ACT)/89(ND)2023	BOLT EXIM PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (1)	24-08-2024	no of objection 1. missed book marking mandatory as per index with pagination 2.missed compliance of order dated 16.08.2024 which you mention in index	sameer.srivastava661

11467	14-08-2024	0710102130972019(No.of Docs 2)	0710102130972019/3	COMPANY PETITION IB (IBC)/2017(PB)2019	DINESH CHAND JAIN & ORS VS. M/S FANTASTIC BUILDCON PRIVATE LIMITED & ORS	Sec 42	23-08-2024	no of objection 1.missed page no 129 to 172 in index 2. missed sign and counsel detail in index 3. page no 76 80 85 88 96 131 132 133 134 135 136 137 138 139 are readable 4 missed 25 rs welfare 3 rs court	asa@asalegal.in
11469	29-06-2024	0710102011162024(No.of Docs 2)	0710102011162024/3	INTERLOCUTORY APPLICATION (I.B.C)/1370(ND)2024	PHOENIX ARC PRIVATE LIMITED VS. ELLY REALCON PRIVATE LIMITED	Application under any other provisions-IBC,Sec 60(5)	23-08-2024	1. incomplete file.	quadlegal
11471	29-06-2024	0710102011162024(No.of Docs 2)	0710102011162024/3	INTERLOCUTORY APPLICATION (I.B.C)/1370(ND)2024	PHOENIX ARC PRIVATE LIMITED VS. ELLY REALCON PRIVATE LIMITED	Application under any other provisions-IBC,Sec 60(5)	23-08-2024	1. incomplete file.	quadlegal
11473	29-06-2024	0710102011162024(No.of Docs 2)	0710102011162024/3	INTERLOCUTORY APPLICATION (I.B.C)/1370(ND)2024	PHOENIX ARC PRIVATE LIMITED VS. ELLY REALCON PRIVATE LIMITED	Application under any other provisions-IBC,Sec 60(5)	23-08-2024	1. incomplete file.	quadlegal
11475	10/8/2024	0710200424762018(No.of Docs 1)	0710200424762018/9	COMPANY PETITION (COMPANIES ACT)/254(ND)2018	MR. SHISH PAL YADAV & ORS. VS M/S BE DEVICE ENGINEERING PVT. LTD.	Sec. 241(1),Sec. 242(4)	23-08-2024	no of objection 1. book marking mandatory as per index with pagination 2.index page missed in pdf	varun.sharma301
11477	20-08-2024	0710102022962023(No.of Docs 2)	0710102022962023/5	INTERLOCUTORY APPLICATION (I.B.C)/1590(PB)2023	ICICI BANK LIMITED VS. MR. UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL OF ADEL LANDMARKS LIMITED	Sec 60(5)	23-08-2024	1.need every pages ocr.	sanjay.bhatt
11479	20-08-2024	0710102026312023(No.of Docs 2)	0710102026312023/6	COMPANY PETITION IB (IBC)/290(ND)2023	SHIVEN METALS VS. UM AUTOCOMP PRIVATE LIMITED	IBC Under Sec 9	23-08-2024	1.bookmarking mandatory. With pagination	GAURAVRAGHAV8B
11481	22-03-2023	0710102026982023(No.of Docs 0)	0710102026982023/2	INTERLOCUTORY APPLICATION (I.B.C)/1732(ND)2023	MR. JEETENDRA S KAUSHAL VS. MR. ATUL KUMAR KANSAL RP OF UNIVERSAL BUILDWELL PRIVATE LIMITED	Sec 60(5)	23-08-2024	no of objection 1. missed sign of every page of report 2. missed sign of with true copy of annexures pages of all volume 3. page no 64 blank page 4. page no 132 136 184 186 202 239 245 247 276 375 379 454 461 465 525 549 553 580 584 631 635 680 684 713 728 732 688 795 799 815 819 834 838 853 857 hindi page need english translate copy 5 page 149 150 151 152 153 154 155 156 157 158 159 160 161 169 178 266 267 268 269 272 453 459 485 486 487 489 490 491 492 493 494 495 496 497 498 513 514 515 520 570 536 574 579 581 583	
11483	29-06-2024	0710102011162024(No.of Docs 2)	0710102011162024/3	INTERLOCUTORY APPLICATION (I.B.C)/1370(ND)2024	PHOENIX ARC PRIVATE LIMITED VS. ELLY REALCON PRIVATE LIMITED	Application under any other provisions-IBC,Sec 60(5)	23-08-2024	1. incomplete file.	quadlegal
11485	14-08-2024	0710102021402024(No.of Docs 2)	0710102021402024/1	CONTEMPT PETITION (IBC)/14(ND)2024	VINOD KHANNA VS. SHYAM ARORA	Rule 11 of NCLT, 2016	23-08-2024	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf	Khushboo230
11487	22-07-2024	0710102401402016(No.of Docs 2)	0710102401402016/27	COMPANY PETITION (COMPANIES ACT)/1236(PB)2016	MR. NITIN KHANDELWAL VS MAINI CONSTRUCTION EQUIPMENTS PVT. LTD.	Application under any other provisions	23-08-2024	no of objection 1. book marking mandatory as per index with pagination	archerjurists
11489	19-08-2024	0710102018882021(No.of Docs 2)	0710102018882021/20	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/95(ND)2021	JADE E SERVICES PRIVATE LIMITED	Sec. 230-232 - Second Motion	23-08-2024	no of objection 1. bookmarking mandatory. with page numbering 2. need every pages sign and true copy in Annexure. 3. need every pages ocr.	anubhavnclt
11491	13-08-2024	0710102008552024(No.of Docs 1)	0710102008552024/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/61(ND)2024	MAKAMS INDUSTRIES PRIVATE LIMITED VS. NA	Sec. 230-232, Sec 234	23-08-2024	no of objection 1. book marking mandatory as per index with pagination 2. index page also need in book marking	sarkar6996

11493	17-08-2024	0710102018232022(No.of Docs 1)	0710102018232022/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/124(ND)2022	MR . PREM LAL ?S VS. AMBRANE INDIA PVT LTD	Application under any other provisions	23-08-2024	no of objection 1.missed compliance of order dated 05.06.2024 which you mention in index	aaryan@sasttralegal
11495	14-08-2024	0710102018062023(No.of Docs 2)	0710102018062023/2	COMPANY PETITION IB (IBC)/283(ND)2023	MANISH BHASKAR	Section 94(1)	23-08-2024	no of objection 1. book marking mandatory as per index with pagination 2. pagination missed in pdf 3 pagination missed in index 4 application need nclt	kapoorandcompany
11497	20-08-2024	0710102010402024(No.of Docs 2)	0710102010402024/8	INTERLOCUTORY APPLICATION (I.B.C)/836(ND)2024	ENGINEERED FACILITY MANAGEMENT SERVICES VS. EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE PVT LTD	Rule 11 of NCLT, 2016	23-08-2024	1. pagination missing in pages.	bajpaianand24
11499	23-07-2024	0710200401452016(No.of Docs 2)	0710200401452016/36	COMPANY PETITION (COMPANIES ACT)/86(ND)2016	SUBHASH CHANDER MANOCHA VS COLUMBUS PREMIER SHOES PRIVATE LIMITED	Application under any other provisions	23-08-2024	no of objection 1. index page missed in book marking . 2. some pages have wrong adjust in ALIGNMENT pdf 3. missed C.P (IB) NO IN PDF	CSSHARAD
11501	30-07-2024	0710102063402023(No.of Docs 2)	0710102063402023/5	COMPANY PETITION IB (IBC)/502(ND)2023	NATIONAL AGRICULTURAL COOPERATIVE MARKETING FEDERATION OF INDIA LTD VS. SYNERGY PETRO PRODUCTS PRIVATE LIMITED	IBC Under Sec 9	21-08-2024	1.index missing in bookmarking.	info@dsnlegal
11503	10/8/2024	0710102062932023(No.of Docs 2)	0710102062932023/5	CONTEMPT PETITION (IBC)/43(ND)2023	KAMAL AGARWAL VS. AASHISH GUPTA	Rule 11 of NCLT, 2016	21-08-2024	No of objection 1. ocr missed in reply	g_bajaj
11505	27-07-2024	0710102059132023(No.of Docs 2)	0710102059132023/1	COMPANY PETITION IB (IBC)/97(ND)2024	UNION BANK OF INDIA LIMITED VS. VIPUL GUPTA	Section 95(1)	21-08-2024	no of objection 1. need every pages sign of reply 2. missed address in affidavit 3.page no 7 not readable	knmnclt
11507	23-07-2024	0710200401472016(No.of Docs 2)	0710200401472016/57	COMPANY PETITION (COMPANIES ACT)/106(ND)2016	SUBHASH MANOCHA VS M/S GALAXY SPORTS SHOE COMPANY PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	21-08-2024	no of objection 1.index page missed in book marking 2. some pages have wrong adjust in pdf 3. need to take affidavit in document type uploading time instead of any other document	CSSHARAD
11509	29-07-2024	0710102060042021(No.of Docs 3)	0710102060042021/2	COMPANY PETITION (COMPANIES ACT)/10(PB)2022	SMT. PREETI SRIVASTAVA VS. M/S SOHO FOUNDATION	Sec. 241(1)	21-08-2024	no of objection 1. need to write reply in document type instead of any other document on dms 2. book marking mandatory as per index with pagination 3. ocr missed in reply 4 delete extra reply on dms portal 5 counsel detail missed on	D11812003
11511	10/8/2024	0710200424762018(No.of Docs 1)	0710200424762018/10	COMPANY PETITION (COMPANIES ACT)/254(ND)2018	MR. SHISH PAL YADAV & ORS. VS M/S BE DEVICE ENGINEERING PVT. LTD.	Sec. 241(1),Sec. 242(4)	21-08-2024	no of objection 1. book marking mandatory as per index with pagination 2. index pages missed in pdf and also need in book marking	varun.sharma301
11513	10/8/2024	0710200424762018(No.of Docs 2)	0710200424762018/11	COMPANY PETITION (COMPANIES ACT)/254(ND)2018	MR. SHISH PAL YADAV & ORS. VS M/S BE DEVICE ENGINEERING PVT. LTD.	Sec. 241(1),Sec. 242(4)	21-08-2024	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf 3. need every pages sign of reply	varun.sharma301
11515	8/8/2024	0710102061982024(No.of Docs 2)	0710102061982024/1	INTERLOCUTORY APPLICATION (I.B.C)/3692(ND)2024	IPE M/S. DUCTURUS RESOLUTION PROFESSIONALS PVT. LTD. THROUGH MR. JALESH KUMAR GROVER VS. COC OF SHREE VARDHAMAN BUILDPROP PVT THROUGH KAUTILYA FINAANCE BV	Sec 60(5)	21-08-2024	no of objection 1APPLICANT IN COMPLIANCE OF THE ORDER DATED 29.07.2024 PASSED BY THIS HON'BLE TRIBUNAL missed which mention in index	RIL ASSOCIATES & ADV

11517	8/8/2024	0710102035272024(No.of Docs 2)	0710102035272024/1	INTERLOCUTORY APPLICATION (I.B.C)/2037(ND)2024	MS. SUMITRA JHA VS. MR. HITESH GOEL RP OF M/S. SUPERTECH LIMITED]	Sec 60(5)	20-08-2024	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in reply	arguspartners
11519	5/8/2024	0710102100342023(No.of Docs 4)	0710102100342023/4	COMPANY PETITION (COMPANIES ACT)/28(ND)2024	P. S. MALLIKARJUNA SETTY VS. RAXA HEALTH INFORMATION SERVICES PRIVATE LIMITED	Sec. 59,Sec. 73(4),Sec. 74(2)	20-08-2024	no of objection 1. book marking mandatory as per index with pagination in all volume 2. counsel detail missed in at the end of index with sign of master volume and volume wise index in all volume 3. page 60 217 415 not readable	Nikhil.mehra
11521	10/8/2024	0710102036002024(No.of Docs 1)	0710102036002024/2	CONTEMPT PETITION (IBC)/15(ND)2024	AAA INSOLVENCY PROFESSIONALS LLP THROUGH MR. ANIL GOEL RESOLUTION PROFESSIONAL VSMR. PRAVEEN KUMAR AND ORS.	Rule 11 of NCLT, 2016	20-08-2024	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf 3.index also need in book marking	adityaguha907
11523	30-07-2024	0710102100152023(No.of Docs 4)	0710102100152023/3	COMPANY PETITION (COMPANIES ACT)/26(ND)2024	SANJEEV MURALI MOHAN VS. RAXA HEALTH INFORMATION SERVICES PRIVATE LIMITED	Sec. 59,Sec. 71(10),Sec. 73(4)	20-08-2024	no of objection 1. book marking mandatory as per index with pagination in all volume 2. counsel detail missed in at the end of index with sign of master volume and volume wise index in all volume 3. page 60 217 415 not readable 4	Nikhil.mehra
11525	9/8/2024	0710102047972023(No.of Docs 2)	0710102047972023/3	INTERLOCUTORY APPLICATION (I.B.C)/3200(ND)2023	CBRE SOUTH ASIA PRIVATE LIMITED VSDIGNITY BUILDCON PRIVATE LIMITED	Sec 60(5)	20-08-2024	no of objection 1. book marking mandatory as per index with pagination 2.ocr missed in pdf 3.need sign with true copy of every pages 4. missed 25 rs welfare fee and 3 rs court fee on	admin@chandhiok.com
11527	5/8/2024	0710102100342023(No.of Docs 4)	0710102100342023/4	COMPANY PETITION (COMPANIES ACT)/28(ND)2024	P. S. MALLIKARJUNA SETTY VS. RAXA HEALTH INFORMATION SERVICES PRIVATE LIMITED	Sec. 59,Sec. 73(4),Sec. 74(2)	20-08-2024	no of objection 1. book marking mandatory as per index with pagination in all volume 2. counsel detail missed in at the end of index with sign of master volume and volume wise index in all volume 3. page 60 217 415 not readable	Nikhil.mehra
11529	30-07-2024	0710102100152023(No.of Docs 4)	0710102100152023/3	COMPANY PETITION (COMPANIES ACT)/26(ND)2024	SANJEEV MURALI MOHAN VS. RAXA HEALTH INFORMATION SERVICES PRIVATE LIMITED	Sec. 59,Sec. 71(10),Sec. 73(4)	20-08-2024	no of objection 1. book marking mandatory as per index with pagination in all volume 2. counsel detail missed in at the end of index with sign of master volume and volume wise index in all volume 3. page 60 217 415 not readable 4	Nikhil.mehra
11531	31-07-2024	0710102051742024(No.of Docs 1)	0710102051742024/1	COMPANY PETITION IB (IBC)/404(PB)2024	IDBI BANK LIMIKTED VS. HIL INDIA LIMITED	IBC under Sec 7	20-08-2024	no of objection 1. pagination missed in book marking as per index 2.annexures every page missed sign with true copy .	BBLS@123
11533	5/8/2024	0710102100342023(No.of Docs 4)	0710102100342023/4	COMPANY PETITION (COMPANIES ACT)/28(ND)2024	P. S. MALLIKARJUNA SETTY VS. RAXA HEALTH INFORMATION SERVICES PRIVATE LIMITED	Sec. 59,Sec. 73(4),Sec. 74(2)	20-08-2024	no of objection 1. book marking mandatory as per index with pagination in all volume 2. counsel detail missed in at the end of index with sign of master volume and volume wise index in all volume 3. page 60 217 415 not readable	Nikhil.mehra
11535	30-07-2024	0710102100152023(No.of Docs 4)	0710102100152023/3	COMPANY PETITION (COMPANIES ACT)/26(ND)2024	SANJEEV MURALI MOHAN VS. RAXA HEALTH INFORMATION SERVICES PRIVATE LIMITED	Sec. 59,Sec. 71(10),Sec. 73(4)	20-08-2024	no of objection 1. book marking mandatory as per index with pagination in all volume 2. counsel detail missed in at the end of index with sign of master volume and volume wise index in all volume 3. page 60 217 415 not readable 4	Nikhil.mehra
11537	30-07-2024	0710102100152023(No.of Docs 4)	0710102100152023/3	COMPANY PETITION (COMPANIES ACT)/26(ND)2024	SANJEEV MURALI MOHAN VS. RAXA HEALTH INFORMATION SERVICES PRIVATE LIMITED	Sec. 59,Sec. 71(10),Sec. 73(4)	20-08-2024	no of objection 1. book marking mandatory as per index with pagination in all volume 2. counsel detail missed in at the end of index with sign of master volume and volume wise index in all volume 3. page 60 217 415 not readable 4	Nikhil.mehra
11539	5/8/2024	0710102100342023(No.of Docs 4)	0710102100342023/4	COMPANY PETITION (COMPANIES ACT)/28(ND)2024	P. S. MALLIKARJUNA SETTY VS. RAXA HEALTH INFORMATION SERVICES PRIVATE LIMITED	Sec. 59,Sec. 73(4),Sec. 74(2)	20-08-2024	no of objection 1. book marking mandatory as per index with pagination in all volume 2. counsel detail missed in at the end of index with sign of master volume and volume wise index in all volume 3. page 60 217 415 not readable	Nikhil.mehra

11541	4/8/2024	0710102051622024(No.of Docs 2)	0710102051622024/1	COMPANY PETITION IB (IBC)/424(ND)2024	CANARA BANK VS. SANGEETA JAIN	Section 95(1)	20-08-2024	no of objection 1.petition need last compliance order of nclt 2. CP (IB) NO MISSED IN PDF	SAURABHKUSHAWAHA
11543	9/8/2024	0710102021742021(No.of Docs 1)	0710102021742021/6	COMPANY PETITION (COMPANIES ACT)/152(ND)2021	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. PRABHAT KUMAR SRIVASTAVA	Section 465 of the Companies Act 2013	16-08-2024	1.incomplete file.	sfionclt
11545	12/8/2024	0710102003432022(No.of Docs 2)	0710102003432022/10	COMPANY PETITION IB (IBC)/55(PB)2022	ANJANEY STEELS PRIVATE LIMITED VS. CENTRAL BANK OF INDIA	IBC Section 59	16-08-2024	No of objection 1 IN COMPLIANCE OF ORDER DATED 12.06.2024 missed which mention in index 2 missed every page sign of reply	tusharsingh145
11547	12/8/2024	0710102001862022(No.of Docs 2)	0710102001862022/9	COMPANY PETITION IB (IBC)/57(PB)2022	ISKCON INFOTECH PRIVATE LIMITED VS. CENTRAL BANK OF INDIA	IBC Section 59	16-08-2024	no of objection 1. need every page sign of reply 2.compliance of order dated 12.06.2024 passed by this Hon'ble Tribunal which mention in index 3.annexure pages missed ocr	tusharsingh145
11549	12/8/2024	0710102001932022(No.of Docs 1)	0710102001932022/5	INTERLOCUTORY APPLICATION (I.B.C)/429(ND)2022	CS SATYADEVI ALAMURI VS. AJAY KUMAR BISHNOI	Sec. 45 (1)	16-08-2024	no of objection 1. book marking mandatory as per index with pagination 2. document type wrong 3. need affidavit of services in document type 4. proof of	bhavanaduhoon
11551	30-07-2024	0710102077412023(No.of Docs 2)	0710102077412023/3	COMPANY APPEAL(COMPANIES ACT)/244(ND)2023	GLOW INFOCOM PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	16-08-2024	1.bookmarking as per index.	AshishSingh
11553	12/8/2024	0710102038142024(No.of Docs 2)	0710102038142024/17	COMPANY PETITION IB (IBC)/244(ND)2024	ISANGO INDIA PRIVATE LIMITED	IBC Section 59	16-08-2024	no of objection 1. double pagination in pdf 2. page no 41 43 44 52 53 54 not readable 3. mismatched document type "affidavit " and documents " reply" in dms portal	sanjay918
11555	12/8/2024	0710102001932022(No.of Docs 1)	0710102001932022/6	INTERLOCUTORY APPLICATION (I.B.C)/429(ND)2022	CS SATYADEVI ALAMURI VS. AJAY KUMAR BISHNOI	Sec. 45 (1)	16-08-2024	no of objection 1. book marking mandatory as per index with pagination 2. document type wrong 3. need affidavit of services in document type 4. proof of	bhavanaduhoon
11557	26-07-2024	0710102074662021(No.of Docs 1)	0710102074662021/41	COMPANY PETITION IB (IBC)/682(PB)2021	NITIN BATRA & ORS VS. ANAND INFOEDGE PRIVATE LIMITED	IBC under Sec 7	16-08-2024	no of objection 1. pagination missed in book marking as per index 2. affidavit of compliance need last compliance order 3. annexures pages need sign with true copy	associate.amc
11559	10/8/2024	0710102037512023(No.of Docs 1)	0710102037512023/5	CONTEMPT PETITION (IBC)/33(ND)2023	AAA INSOLVENCY PROFESSIONALS LLP RESOLUTION PROFESSIONAL MOTHERS PRIDE EDUCATION INSTITUTION PRIVATE LIMITED VSMEGHA VERMA	Rule 11 of NCLT, 2016	16-08-2024	no of objection 1. book marking mandatory as per index with pagination	adityaguha907
11561	8/8/2024	0710102026662024(No.of Docs 2)	0710102026662024/3	COMPANY PETITION IB (IBC)/170(ND)2024	M/S AGGARWAL TRADING CO. THROUGH SOLE PROPRIETOR MR. MANOJ KUMAR VS. PROLIFIC PAPERS PRIVATE LIMITED	IBC Under Sec 9	16-08-2024	no of objection 1. 1 rs court fee missed on vakalatnama 2. page no 17 to 19 not readable 3. ocr missed in pdf 4 page 2 to 3 missed sign and ocr	9971003100
11563	11/12/2023	0710102051452023(No.of Docs 2)	0710102051452023/3	COMPANY PETITION IB (IBC)/433(ND)2023	DHANLAXMI BANK LIMITED VS. K N MARZOOK	Section 95(1)	14-08-2024	No of objection 1. mismatched document type in dms portal and inner pdf 2.missed page 66 to 67 in book marking	Asavrajan@123
11565	11/12/2023	0710102051452023(No.of Docs 2)	0710102051452023/3	COMPANY PETITION IB (IBC)/433(ND)2023	DHANLAXMI BANK LIMITED VS. K N MARZOOK	Section 95(1)	14-08-2024	No of objection 1. mismatched document type in dms portal and inner pdf 2.missed page 66 to 67 in book marking	Asavrajan@123
11567	11/12/2023	0710102051452023(No.of Docs 2)	0710102051452023/3	COMPANY PETITION IB (IBC)/433(ND)2023	DHANLAXMI BANK LIMITED VS. K N MARZOOK	Section 95(1)	14-08-2024	No of objection 1. mismatched document type in dms portal and inner pdf 2.missed page 66 to 67 in book marking	Asavrajan@123
11569	11/12/2023	0710102051452023(No.of Docs 2)	0710102051452023/3	COMPANY PETITION IB (IBC)/433(ND)2023	DHANLAXMI BANK LIMITED VS. K N MARZOOK	Section 95(1)	14-08-2024	No of objection 1. mismatched document type in dms portal and inner pdf 2.missed page 66 to 67 in book marking	Asavrajan@123

11571	9/8/2024	0710102038142024(No.of Docs 1)	0710102038142024/16	COMPANY PETITION IB (IBC)/244(ND)2024	ISANGO INDIA PRIVATE LIMITED	IBC Section 59	14-08-2024	no of objection 1. mismatched document online portal Affidavits and Reply.pdf 2.write document type portal according to the internal pdf 3. improper book marking as per index with pagination 4 double pagination 5.page no 43 44 50 51 52 53	sanjay918
11573	10/2/2024	0710102013692024(No.of Docs 0)	0710102013692024/3	INTERLOCUTORY APPLICATION (I.B.C)/677(ND)2024	ARVIND MITTAL	Application under any other provisions- IBC	13-08-2024	no of objection 1.bookmarking mandatory page number 2.date missing in vakalatnama	
11575	25-05-2024	0710102046172024(No.of Docs 0)	0710102046172024/3	TRANSFER APPLICATION (IBC)/30(PB)2024	AXIS BANK LIMITED VS. ZEE LEARN LIMITED	Rule16(d),NCLT Rules,2016 IBC	13-08-2024	no of objection 1.petition need nclt last compliance order 2. missed volume wise index in book marking of all volume with sign 3.double pagination in pdf 4.need to	
11577	25-05-2024	0710102046172024(No.of Docs 0)	0710102046172024/3	TRANSFER APPLICATION (IBC)/30(PB)2024	AXIS BANK LIMITED VS. ZEE LEARN LIMITED	Rule16(d),NCLT Rules,2016 IBC	13-08-2024	no of objection 1.petition need nclt last compliance order 2. missed volume wise index in book marking of all volume with sign 3.double pagination in pdf 4.need to	
11579	9/8/2024	0710102016222019(No.of Docs 2)	0710102016222019/3	COMPANY PETITION (COMPANIES ACT)/00151(ND)2019	GLOBAL FIBRES AND FABRICS PRIVATE LIMITED	Application under any other provisions	13-08-2024	1.all document file separately.	csnirbhaykumar
11581	25-05-2024	0710102046172024(No.of Docs 0)	0710102046172024/3	TRANSFER APPLICATION (IBC)/30(PB)2024	AXIS BANK LIMITED VS. ZEE LEARN LIMITED	Rule16(d),NCLT Rules,2016 IBC	13-08-2024	no of objection 1.petition need nclt last compliance order 2. missed volume wise index in book marking of all volume with sign 3.double pagination in pdf 4.need to	
11583	25-05-2024	0710102046172024(No.of Docs 0)	0710102046172024/3	TRANSFER APPLICATION (IBC)/30(PB)2024	AXIS BANK LIMITED VS. ZEE LEARN LIMITED	Rule16(d),NCLT Rules,2016 IBC	13-08-2024	no of objection 1.petition need nclt last compliance order 2. missed volume wise index in book marking of all volume with sign 3.double pagination in pdf 4.need to	
11585	27-07-2024	0710102100992023(No.of Docs 2)	0710102100992023/1	INTERLOCUTORY APPLICATION (I.B.C)/6439(ND)2023	LEKHRAJ BAJAJ RERSOLUTION PROFESSIONAL	Application under any other provisions- IBC	12/8/2024	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf 3. missed proof of service	abhi4064
11587	6/8/2024	0710102090822023(No.of Docs 1)	0710102090822023/10	COMPANY PETITION (COMPANIES ACT)/55(PB)2024	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. AGARWAL GUPTA & KOHLI	Sec. 140(5)	12/8/2024	1.bookmarking mandatory. with page number	sfionclt
11589	7/8/2024	0710102090822023(No.of Docs 1)	0710102090822023/11	COMPANY PETITION (COMPANIES ACT)/55(PB)2024	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. AGARWAL GUPTA & KOHLI	Sec. 140(5)	12/8/2024	no of objection 1. missed sign in index at the place of counsel detail 2. pagination missed in book marking	prat_garg
11591	3/8/2024	0710102105992023(No.of Docs 1)	0710102105992023/1	INTERLOCUTORY APPLICATION (I.B.C)/6542(ND)2023	ZAVERI AND CO PVT LTD VS. RAKESH KUMAR AGARWAL	Sec 60(5)	12/8/2024	no of objection 1. missed CP(IB) NO IN PDF 2. Mismatched CP(IB) YEAR IN pdf and online portal reminder 2 this document filled again and again without	palashsinghai
11593	6/8/2024	0710102108222023(No.of Docs 2)	0710102108222023/15	TRANSFER APPLICATION/3(PB)2024	GRID COMMERCIAL PRIVATE LIMITED VS. DEEPKIRAN ENGINEERS AND CONTRACTOR PRIVATE LIMITED	Rule16(d),NCLT Rules,2016	12/8/2024	1.incomplete file.	mmconclt
11595	5/8/2024	0710102109522023(No.of Docs 1)	0710102109522023/3	COMPANY PETITION (COMPANIES ACT)/2(ND)2024	SHRI BHAGWAN VATS VS. UDAANSURE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	12/8/2024	no of objection 1.document type wrong in online portal 2. need to take affidavit of service in online portal	CYIPK2537A
11597	30-07-2024	0710102047872024(No.of Docs 1)	0710102047872024/1	INTERLOCUTORY APPLICATION (I.B.C)/3556(ND)2024	FIMOSYS INFRASTRUCTURE PVT LTD VSATUL KUMAR KANSAL	Sec 60(5)	12/8/2024	no of objection 1.index missing in bookmarking 2.counsel details missing in index 3.address missing in affidavit. 4.verified details missing in affidavit.	Srslegal3150

11599	3/8/2024	0710102049502024(No.of Docs 1)	0710102049502024/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/250(ND)2024	R.K. STOCKHOLDING PRIVATE LIMITED VS. JYOTI FINANCIAL CONSULTANT PRIVATELIMITED	Rule 11 of NCLT	12/8/2024	no of objection 1. only proof of services uploaded 2. file not uploaded	SHAILENDRA81
11601	1/11/2023	0710102095172023(No.of Docs 0)	0710102095172023/2	COMPANY PETITION IB (IBC)/105(ND)2024	SUBHASH GUPTA	Section 94(1)	12/8/2024	no of objection 1. book marking mandatory as per index with pagination	
11603	5/8/2024	0710102048452024(No.of Docs 5)	0710102048452024/3	COMPANY PETITION (COMPANIES ACT)/116(ND)2024	HONEY SINGH VS. ARM DIGITAL MEDIA PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	12/8/2024	no of objection 1. page no 154 to 157 183 189 191 230 234 235 237 238 240 241 243 244 245 329 332 333 335 336 338 339 341 are not readable in volume 2 2. 1 rs court	Snayak
11605	4/8/2024	0710102044962024(No.of Docs 2)	0710102044962024/4	INTERLOCUTORY APPLICATION (I.B.C)/2927(ND)2024	M/S GLOBE SECURITY SOLUTIONS VSNAVNEET GUPTA	Sec 60(5)	12/8/2024	no of objection 1. mismatched CP(ib) no in pdf and dms portal 2. need every pages sign of written submission	D/2579/2012
11607	6/8/2024	0710102093582020(No.of Docs 2)	0710102093582020/5	COMPANY PETITION (COMPANIES ACT)/33(ND)2021	UNION OF INDIA THROUGH SFIO VS. PEEYUSH AGGARWAL AND COMP.	Sec. 140(5)	12/8/2024	1.affidavit missing in pdf.	sfionclt
11609	25-07-2024	0710102091232023(No.of Docs 2)	0710102091232023/3	COMPANY PETITION IB (IBC)/682(ND)2023	REFEX INDUSTRIES LIMITED VS. TRN ENERGY PRIVATE LIMITED	IBC Under Sec 9	12/8/2024	no of objection 1. mismatched document type on dms portal and internal portal pdf 2. application need nclt last compliance order 3. book marking mandatory as per index with pagination 4 missed counsel	pranav100293
11611	24-07-2024	0710102091062023(No.of Docs 1)	0710102091062023/4	COMPANY APPLICATION(COMPANIES ACT)/384(ND)2023	UNION OF INDIA VS. DELHI GYMKHANA CLUB LIMITED & OTHERS	Sec. 242(4),Rule 11 of NCLT	12/8/2024	1.incomplete file	madhavikhanna@1234
11613	7/8/2024	0710102093432023(No.of Docs 2)	0710102093432023/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/77(ND)2023	YG ESTATES PVT LTD	Sec. 230-232 - Second Motion	12/8/2024	no of objection 1.delete extra same copy of pdf in dms portal 2. need last compliance order of nclt	AshishSingh
11615	5/8/2024	0710102036982023(No.of Docs 2)	0710102036982023/2	INTERLOCUTORY APPLICATION (I.B.C)/2487(PB)2023	RAJ KUMAR SINGAL VSCHAIRMAN MONITORING COMMITTEE	Sec 60(5)	12/8/2024	no of objection 1. book marking mandatory as per index with pagination 2. Missed sign of every pages of pdf 3. missed ocr in pdf	nikhilgoyal19
11617	2/7/2024	0710102047782023(No.of Docs 1)	0710102047782023/3	COMPANY PETITION IB (IBC)/526(ND)2023	GAURAV MITTAL VS. EDELWEISS ASSET RECONSTRUCTION COMPANY	Section 94(1)	12/8/2024	no of objection 1.book marking mandatory as per index with pagination 2.missed ocr in pdf	nksood44
11619	11/8/2024	0710102068522024(No.of Docs 2)	0710102068522024/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/277(ND)2024	M G F DEVELOPMENTS LIMITED VS. EMAAR MGF CONSTRUCTION PRIVATE LIMITED	Sec. 242(4)	12/8/2024	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf 3. wrong adjustment page no 59 to 70 7 annexures pages missed sign with true copy of every pages	admin@chandhiok.com
11621	5/8/2024	0710102054052024(No.of Docs 1)	0710102054052024/1	INTERLOCUTORY APPLICATION (I.B.C)/3536(ND)2024	SHRUTI GUPTA VS	Sec 60(5)	11/8/2024	no of objection 1. mismatched pagination according to the index 2. annexure pages missed ocr	BMKHURANA
11623	2/8/2024	0710102032792018(No.of Docs 2)	0710102032792018/14	COMPANY PETITION IB (IBC)/195(ND)2019	SKOOTR GLOBAL PRIVATE LIMITED VS. HACXAD INFOTECH PRIVATE LIMITED	IBC Under Sec 9	11/8/2024	no of objection 1. book marking mandatory as per index with pagination 2. index pages need in book marking also	arclegal
11625	28-07-2024	0710102015702024(No.of Docs 1)	0710102015702024/3	COMPANY PETITION (COMPANIES ACT)/68(ND)2024	MR. R. MATHIVANAN VS. ASSOCIATION OF ALLIANCE CLUBS INTERNATIONAL	Sec. 241(1),Sec. 242(4),Sec. 244(1)	11/8/2024	no of objection 1. book marking mandatory as per index with pagination 2. need to write affidavit in uploading document type on dms portal instead of	lexalliance.jitesh
11627	6/8/2024	0710102054692024(No.of Docs 3)	0710102054692024/1	COMPANY PETITION (COMPANIES ACT)/124(ND)2024	RUBI RANI VS. SHANI AUTO PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	11/8/2024	no of objection 1.book marking mandatory as per index with pagination 2.ocr missed in pdf 3. annexures page missed true copy 4.page no 46 is wrong	skjnclt
11629	24-06-2024	0710102054692024(No.of Docs 0)	0710102054692024/2	COMPANY PETITION (COMPANIES ACT)/124(ND)2024	RUBI RANI VS. SHANI AUTO PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	11/8/2024	no of objection 1.book marking mandatory as per index with pagination 2.ocr missed in pdf 3. annexures page missed true copy 4.page no 46 is wrong	

11631	24-07-2024	0710102019662024(No.of Docs 2)	0710102019662024/3	TRANSFER APPLICATION (IBC)/19(PB)2024	ANURADHA ANAND VS. SMALL INDUSTRIAL DEVELOPMENT OF INDIA	Rule16(d),NCLT Rules,2016 IBC	11/8/2024	1.incomplete file. index with book markin . 2. last order (compliance order) to file the document	bhavanaduhoon
11633	7/8/2024	0710102023612021(No.of Docs 2)	0710102023612021/6	INTERLOCUTORY APPLICATION (I.B.C)/1505(ND)2021	SANDEEP KUMAR BHATT VSEMPLOYEES PROVIDENT FUND ORGANISATION	Sec 60(5),Rule 11 of NCLT, 2016	11/8/2024	no of objection 1.bookmarking mandatory. 2.this pages hindi 34,35. 3.this pages not clear 36,37. 4.need every pages ocr.	DPSS & ASSOCIATES
11635	30-07-2024	0710102036402024(No.of Docs 2)	0710102036402024/3	CONTEMPT PETITION(COMPANIES ACT)/11(ND)2024	JAIDEV SEHRAWAT VS. GOLDEN BUILDCON PRIVATE LIMITED	Sec 425	11/8/2024	no of objection 1.bookmarking mandatory with page numbering 2.need every pages sign 3.notary missing in affidavit.	zainkhan
11637	2/8/2024	0710102027652021(No.of Docs 2)	0710102027652021/10	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/74(ND)2021	MANOJ PROPERTIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	11/8/2024	1.all document file separately.	RASTOGIFCS5
11639	5/8/2024	0710102032892021(No.of Docs 1)	0710102032892021/6	INTERLOCUTORY APPLICATION (I.B.C)/3390(ND)2021	SUCCESSFUL RESOLUTION APPLICANT VS. PUNJAB NATIONAL BANK	Sec 60(5)	11/8/2024	no of objection 1.book marking mandatory as per index with pagination	ajeyo
11641	24-07-2024	0710102019652024(No.of Docs 2)	0710102019652024/3	TRANSFER APPLICATION (IBC)/20(PB)2024	MR. ANIL ANAND PERSONAL GUARANTOR OF CORPORATE DEBTOR ALTAIR INDUSTRIAL TECHNOLOGIES PRIVATE LIMITED) VS. SMALL INDUSTRIAL DEVELOPMENT OF INDIA	Rule16(d),NCLT Rules,2016 IBC	11/8/2024	1.incomplete file	bhavanaduhoon
11643	1/8/2024	0710102027432023(No.of Docs 2)	0710102027432023/7	COMPANY PETITION IB (IBC)/310(ND)2023	SQUARE YARDS CONSULTING PRIVATE LIMITED VS. AMB INFRAVENTURES PRIVATE LIMITED	IBC Under Sec 9	11/8/2024	no of objection 1. application need last compliance order of nclt 2. pagination missed in book marking	Heament9911
11645	8/8/2024	0710102023202024(No.of Docs 2)	0710102023202024/1	INTERLOCUTORY APPLICATION (I.B.C)/2905(ND)2024	SURBHI SHARMA & GAURAV KAUSHIK VS. HITESH GOEL	Sec 60(5)	11/8/2024	no of objection 1 book marking mandatory as per index with pagination 2.ocr missed in pdf	arguspartners
11647	5/8/2024	0710102016472024(No.of Docs 1)	0710102016472024/3	COMPANY PETITION IB (IBC)/219(ND)2024	SREI EQUIPMENT FINANCE LIMITED VS. VICTOR BUILDWEL PRIVATE LIMITED	IBC under Sec 7	10/8/2024	no of objection 1. missed CP(IB) NO IN PDF	thelawwings
11649	30-07-2024	0710102011062023(No.of Docs 2)	0710102011062023/4	INTERLOCUTORY APPLICATION (I.B.C)/762(ND)2023	ANIL KOHLI RESOLUTION PROFESSIONAL FOR M/S FRANCO LEONE LIMITED SECTION 66 VS. VISHAL BHAMBARI	Application under any other provisions- IBC	10/8/2024	no of objection 1.index missing in bookmarking 2.wrong adjust page no 5,8,17,21,22,25,26,27,28,30,31,32,33,34,35	mk2005
11651	30-07-2024	0710102011062023(No.of Docs 2)	0710102011062023/4	INTERLOCUTORY APPLICATION (I.B.C)/762(ND)2023	ANIL KOHLI RESOLUTION PROFESSIONAL FOR M/S FRANCO LEONE LIMITED SECTION 66 VS. VISHAL BHAMBARI	Application under any other provisions- IBC	10/8/2024	no of objection 1.index missing in bookmarking 2.wrong adjust page no 5,8,17,21,22,25,26,27,28,30,31,32,33,34,35	mk2005

11653	30-07-2024	0710102011062023(No.of Docs 2)	0710102011062023/4	INTERLOCUTORY APPLICATION (I.B.C)/762(ND)2023	ANIL KOHLI RESOLUTION PROFESSIONAL FOR M/S FRANCO LEONE LIMITED SECTION 66 VS. VISHAL BHAMBARI	Application under any other provisions- IBC	10/8/2024	no of objection 1.index missing in bookmarking 2.wrong adjust page no 5,8,17,21,22,25,26,27,28,30,31,32,33,34,35	mk2005
11655	26-07-2024	0710102010602024(No.of Docs 1)	0710102010602024/3	COMPANY PETITION (COMPANIES ACT)/52(PB)2024	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. SUNIL JAIN & CO.	Sec. 140(5)	10/8/2024	1.incomplete file.	sfionclt
11657	7/8/2024	0710102009462020(No.of Docs 2)	0710102009462020/16	COMPANY PETITION (COMPANIES ACT)/26(ND)2020	INTEGRATED ELECTROMECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec. 241(1),Sec. 242(4)	10/8/2024	NO OF OBJECTION 1. PAGE NO 1 come at the first then come index page 2. counsel detail missed at the last page of written submission	SILVER123
11659	3/8/2024	0710102016472024(No.of Docs 1)	0710102016472024/2	COMPANY PETITION IB (IBC)/219(ND)2024	SREI EQUIPMENT FINANCE LIMITED VS. VICTOR BUILDWEL PRIVATE LIMITED	IBC under Sec 7	10/8/2024	no of objection 1. need to write affidavit of service instead of proof of service on document type 2. annexure page missed sign with true copy	thelawwings
11661	8/8/2024	0710102006382021(No.of Docs 1)	0710102006382021/14	COMPANY PETITION (COMPANIES ACT)/47(ND)2021	ASHUTOSH GUPTA VS. REGIONAL DIRECTOR (NORTHERN REGION) OF MCA	Sec. 59,Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1)	10/8/2024	no of objection 1. index missed in pdf 2. index missed in book marking with pagination 3. book marking mandatory as per index with pagination 4 sign need in index	Abhishekkumar
11663	4/8/2024	0710102014352024(No.of Docs 4)	0710102014352024/1	COMPANY PETITION (COMPANIES ACT)/39(ND)2024	MR. T.R. ARYA VS. M/S DILAWRI MOTORS PVT. LTD	Sec. 59,Sec. 241(1),Sec. 242(4),Section 56	10/8/2024	no of objection 1. both application filled separately in different slash number	nanda@deka
11665	30-07-2024	0710102011062023(No.of Docs 2)	0710102011062023/4	INTERLOCUTORY APPLICATION (I.B.C)/762(ND)2023	ANIL KOHLI RESOLUTION PROFESSIONAL FOR M/S FRANCO LEONE LIMITED SECTION 66 VS. VISHAL BHAMBARI	Application under any other provisions- IBC	10/8/2024	no of objection 1.index missing in bookmarking 2.wrong adjust page no 5,8,17,21,22,25,26,27,28,30,31,32,33,34,35	mk2005
11667	31-07-2024	0710102072972020(No.of Docs 2)	0710102072972020/10	COMPANY APPLICATION(COMPANIES ACT)/350(ND)2020	ARPIT AGARWAL VS. M/S SKYTECH CONTRUCTION PVT. LTD.	Application under any other provisions	10/8/2024	no of objection 1. book marking mandatory as per index with pagination 2. missed CP NO in pdf 3. need every pages sign with true copy 4. missed title of document type on dms portal 5. missed	arpit2491
11669	6/8/2024	0710102013422024(No.of Docs 1)	0710102013422024/8	COMPANY PETITION (COMPANIES ACT)/66(PB)2024	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. MOHAN LAL AGARWAL & CO	Sec. 140(5)	10/8/2024	no of objection 1. book marking mandatory as per index with pagination 2. need last order of compliance of nclt	sfionclt
11671	6/8/2024	0710102016832024(No.of Docs 2)	0710102016832024/5	RESTORED COMPANY PETITION (COMPANIES ACT)/1(ND)2024	ANAND MITTAL AND OTHERS VS. MAHESH MERCANDISE	Sec. 241(1)	10/8/2024	no of objection 1. application need last compliance order of nclt 2. index page missed in book marking	D13602017
11673	26-07-2024	0710102013002024(No.of Docs 1)	0710102013002024/4	COMPANY PETITION (COMPANIES ACT)/53(PB)2024	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. S A R B & ASSOCIATES	Sec. 140(5)	10/8/2024	1.incomplete file.	sfionclt
11675	8/8/2024	0710102009032024(No.of Docs 1)	0710102009032024/5	INTERLOCUTORY APPLICATION (I.B.C)/511(ND)2024	SUNRISES INDUSTIRES THROUGH ITS AUTHORISED SIGNATORY MR VS. UMESH GUPTA LIQUIDATOR	Sec 60(5)	10/8/2024	no of objection 1. file not uploaded 2. only proof of service uploaded 3.book marking mandatory as per index with pagination	alok@kumar

11677	8/8/2024	0710102054062024(No.of Docs 2)	0710102054062024/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/77(ND)2024	AARUSHI PROMOTERS AND DEVELOPERS PRIVATE LIMITED	Sub-section (I) of section 230	9/8/2024	no of objection 1. improper book marking as per index with pagination 2. index page missed in book marking 3 page no 22 is not visible 4 missed COMPANY SCHEME APPLICATION NO. OF 2024 in index 5	sharmacsneha
11679	8/8/2024	0710102054062024(No.of Docs 2)	0710102054062024/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/77(ND)2024	AARUSHI PROMOTERS AND DEVELOPERS PRIVATE LIMITED	Sub-section (I) of section 230	9/8/2024	no of objection 1. improper book marking as per index with pagination 2. index page missed in book marking 3 page no 22 is not visible 4 missed COMPANY SCHEME APPLICATION NO. OF 2024 in index 5	sharmacsneha
11681	29-07-2024	0710102026332024(No.of Docs 1)	0710102026332024/3	COMPANY PETITION IB (IBC)/258(ND)2024	BROWN BIRD ENTERPRISES PRIVATE LIMITED	IBC Under Sec 10	9/8/2024	no of objection 1. only proof of service uploaded 2. file not uploaded	UP/1113/99
11683	7/8/2024	0710102059412024(No.of Docs 1)	0710102059412024/2	INTERLOCUTORY APPLICATION (I.B.C)/3699(ND)2024	MR. RISHI GUPTA VS. IDBI TRUSTEESHIP SERVICES LIMITED	Rule 11 of NCLT, 2016	9/8/2024	no of objection 1. index missed in pdf 2. index missed in book marking with pagination 3. book marking mandatory as per index with pagination 4 sign need in	Abhirup Dasgupta
11685	7/8/2024	0710102059412024(No.of Docs 1)	0710102059412024/2	INTERLOCUTORY APPLICATION (I.B.C)/3699(ND)2024	MR. RISHI GUPTA VS. IDBI TRUSTEESHIP SERVICES LIMITED	Rule 11 of NCLT, 2016	9/8/2024	no of objection 1. index missed in pdf 2. index missed in book marking with pagination 3. book marking mandatory as per index with pagination 4 sign need in	Abhirup Dasgupta
11687	8/8/2024	0710102103962023(No.of Docs 2)	0710102103962023/6	COMPANY PETITION IB (IBC)/721(ND)2023	PARVINDER SINGLA PROPRIETOR OF GANPATI METALS VS. J V INDUSTRIES PRIVATE LIMITED	IBC Under Sec 9	9/8/2024	no of objection 1.index page missed with sign in pdf 2.index page missed in book marking	bhalla
11689	29-07-2024	0710102026332024(No.of Docs 1)	0710102026332024/2	COMPANY PETITION IB (IBC)/258(ND)2024	BROWN BIRD ENTERPRISES PRIVATE LIMITED	IBC Under Sec 10	9/8/2024	no of objection 1. only proof of service uploaded 2. file not uploaded	UP/1113/99
11691	8/8/2024	0710102054062024(No.of Docs 2)	0710102054062024/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/77(ND)2024	AARUSHI PROMOTERS AND DEVELOPERS PRIVATE LIMITED	Sub-section (I) of section 230	9/8/2024	no of objection 1. improper book marking as per index with pagination 2. index page missed in book marking 3 page no 22 is not visible 4 missed COMPANY SCHEME APPLICATION NO. OF 2024 in index 5	sharmacsneha
11693	7/8/2024	0710102059412024(No.of Docs 1)	0710102059412024/2	INTERLOCUTORY APPLICATION (I.B.C)/3699(ND)2024	MR. RISHI GUPTA VS. IDBI TRUSTEESHIP SERVICES LIMITED	Rule 11 of NCLT, 2016	9/8/2024	no of objection 1. index missed in pdf 2. index missed in book marking with pagination 3. book marking mandatory as per index with pagination 4 sign need in	Abhirup Dasgupta
11695	7/8/2024	0710102059412024(No.of Docs 1)	0710102059412024/2	INTERLOCUTORY APPLICATION (I.B.C)/3699(ND)2024	MR. RISHI GUPTA VS. IDBI TRUSTEESHIP SERVICES LIMITED	Rule 11 of NCLT, 2016	9/8/2024	no of objection 1. index missed in pdf 2. index missed in book marking with pagination 3. book marking mandatory as per index with pagination 4 sign need in	Abhirup Dasgupta
11697	29-07-2024	0710102010752024(No.of Docs 3)	0710102010752024/2	INTERLOCUTORY APPLICATION (I.B.C)/470(ND)2024	EMPLOYEES PROVIDENT FUND ORGANIZATION THROUGH REGIONAL PROVIDENT FUND COMMISSIONER VS. MR. SUNIL KUMAR JAIN RP	Sec 60(5)	9/8/2024	no of objection 1. you have uploaded reply and written submission in one diary number with same slash number filled both document in different slash number	fourlegalglobal
11699	8/8/2024	0710102054062024(No.of Docs 2)	0710102054062024/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/77(ND)2024	AARUSHI PROMOTERS AND DEVELOPERS PRIVATE LIMITED	Sub-section (I) of section 230	9/8/2024	no of objection 1. improper book marking as per index with pagination 2. index page missed in book marking 3 page no 22 is not visible 4 missed COMPANY SCHEME APPLICATION NO. OF 2024 in index 5	sharmacsneha
11701	30-07-2024	0710102031512023(No.of Docs 1)	0710102031512023/4	INTERLOCUTORY APPLICATION (I.B.C)/1941(ND)2023	SANJAY GARG VS. NARESH SHARMA	Sec 43(1) r/w Sec 44 (1)	9/8/2024	no of objection 1.bookmarking mandatory. with numbering 2.25Rs welfare ticket missing and 3Rs court fee missing in vakalatnama.	akash1401
11703	23-07-2024	0710102029382024(No.of Docs 2)	0710102029382024/3	COMPANY PETITION IB (IBC)/259(ND)2024	IKSHAVAKU SOFTWARE VENTURES INDIA PRIVATE LIMITED VS. RAHUL GAGERNA	Section 95(1)	8/8/2024	1.separatley file application as IA	shubhamjanghu
11705	6/8/2024	0710102122342019(No.of Docs 2)	0710102122342019/2	COMPANY APPLICATION(COMPANIES ACT)/1812(PB)2019	SBPL INFRASTRUCTURE LTD VS. DLF SBPL DEVELOPERS PVT. LTD.	Application under any other provisions	8/8/2024	no of objection 1.need every pages sign. 2.this no pages not clear.14.to150.158,159,160.176,to,188.	arjunsingh

11707	7/8/2024	0710102034082020(No.of Docs 2)	0710102034082020/6	COMPANY PETITION IB (IBC)/568(ND)2021	SS GROUP PRIVATE LIMITED VS. SHIVA ASPHALTIC PRODUCTS PRIVATE LIMITED	IBC Under Sec 9	8/8/2024	no of objection 1 you filed a application in additional documents so you have to file as a fresh applications if you any doubt regarding this please contact to 011-24363846	counselgulshan@gmail
11709	5/8/2024	0710102008612022(No.of Docs 1)	0710102008612022/18	COMPANY PETITION IB (IBC)/145(PB)2022	BANK OF BARODA VS. AJAY BHADURIA	Section 95(1)	7/8/2024	no of objection 1.bookmarking mandatory with index 2.date missing in vakalatnama.	singhbhupendra1896
11711	5/8/2024	0710102008612022(No.of Docs 1)	0710102008612022/21	COMPANY PETITION IB (IBC)/145(PB)2022	BANK OF BARODA VS. AJAY BHADURIA	Section 95(1)	7/8/2024	no of objection 1.pdf is not clear 2.double pagination Wrong in pages.	sajjan_suman@hotmail
11713	5/8/2024	0710102008612022(No.of Docs 2)	0710102008612022/19	COMPANY PETITION IB (IBC)/145(PB)2022	BANK OF BARODA VS. AJAY BHADURIA	Section 95(1)	7/8/2024	no of objection 1.counsel details in complete index. 2.verified details wrong with notary.	singhbhupendra1896
11715	7/8/2024	0710102008612022(No.of Docs 1)	0710102008612022/22	COMPANY PETITION IB (IBC)/145(PB)2022	BANK OF BARODA VS. AJAY BHADURIA	Section 95(1)	7/8/2024	year missing in vakalatnama	singhbhupendra1896
11717	2/8/2024	0710102101062023(No.of Docs 4)	0710102101062023/8	COMPANY PETITION (COMPANIES ACT)/213(ND)2023	GHANSHAYAM TAYAL VS. CEMCON ENGINEERING COMPANY PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	7/8/2024	1.all document file separately. 2. File separate fresh IA. application cannot be file as additional documents	mayankgoeladv
11719	1/8/2024	0710102037092021(No.of Docs 2)	0710102037092021/3	INTERLOCUTORY APPLICATION (I.B.C)/2587(ND)2021	MOHD NAZIM KHAN (SECTION 14 APPLICATION_INDIGLOBAL) VSPARVINDER KAPOOR AND OTHERS	Application under any other provisions- IBC	7/8/2024	No of objection 1. index page missed in book marking 2 1 to 5 page missed in book marking	nazim@1234
11721	30-07-2024	0710102001852024(No.of Docs 1)	0710102001852024/1	COMPANY APPEAL(COMPANIES ACT)/88(ND)2024	ASHWANI KUMAR VS. MAS SERVICES LIMITED -REGISTRAR & TRANSFER AGENT	Sec. 58(3),Sec. 59	7/8/2024	1.bookmarking mandatory. with page number	csanand22
11723	16-12-2019	0710102406212018(No.of Docs 1)	0710102406212018/4	COMPANY PETITION (COMPANIES ACT)/123(PB)2018	AUDE PRIYA DONATELLE WACZIARG EP ENGEL & ANR VS DELHI WAREHOUSING PVT LTD & ORS.	Sec. 241(1),Sec. 242(4)	7/8/2024	bookmarking mandatory wth page numbering	prachijohri
11725	23-07-2024	0710102041922024(No.of Docs 4)	0710102041922024/1	INTERLOCUTORY APPLICATION (I.B.C)/2972(PB)2024	IDBI TRUSTEESHIP SERVICES LIMITED VS. MANOJ GAUR	Rule 11 of NCLT, 2016	7/8/2024	no of objection 1. multiple and extra files need to be delete in dms portal	abhi4064
11727	25-07-2024	0710102009462020(No.of Docs 1)	0710102009462020/14	COMPANY PETITION (COMPANIES ACT)/26(ND)2020	INTEGRATED ELECTROMECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec. 241(1),Sec. 242(4)	7/8/2024	No of objection 1. mismatched document in dms portal and internal pdf 2. need to change document type of vakalatnama 3. need to write written submission instead of vakalatnama	SILVER123
11729	26-07-2024	0710102009462020(No.of Docs 2)	0710102009462020/15	COMPANY PETITION (COMPANIES ACT)/26(ND)2020	INTEGRATED ELECTROMECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec. 241(1),Sec. 242(4)	7/8/2024	1. counsel details missing in index	SILVER123
11731	26-07-2024	0710102039952024(No.of Docs 2)	0710102039952024/3	COMPANY PETITION IB (IBC)/281(ND)2024	CANARA BANK VS. ANJALI BHARDWAJ	Sec 60(2),Section 95(1)	6/8/2024	ocr missed	hiteshsachar
11733	29-07-2024	0710102090822023(No.of Docs 2)	0710102090822023/7	COMPANY PETITION (COMPANIES ACT)/55(PB)2024	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. AGARWAL GUPTA & KOHLI	Sec. 140(5)	6/8/2024	No of objection 1. book marking mandatory as per index with pagination 2. need every pages sign of reply	prat_garg

11735	22-07-2024	0710102109092019(No.of Docs 1)	0710102109092019/10	COMPANY APPLICATION(IBC)/1511(PB)2019	UDAYAN CHAUDHARI & ASSOCIATES PVT. LTD. VS. ANUSH FINLEASE & CONSTRUCTION PVT. LTD.	Sec 60(5)	6/8/2024	no of objection 1. mismatched pdf of dms portal and pdf (in dms show portal affidavit and pdf show in reply) 2. book marking mandatory as per index with pagination 3. ocr missed in pdf 4. alignment of pagination do in same sequence 5. annexures pages need sign	AteepriyaBhatia
11737	5/8/2024	0710102085572021(No.of Docs 2)	0710102085572021/15	INTERLOCUTORY APPLICATION (I.B.C)/5634(ND)2021	MANOJ KUNWAR VS. YOGESH SETHI	Sec 60(5),Rule 11 of NCLT, 2016	6/8/2024	no of objection 1. book marking mandatory as per index with pagination .	snslegal
11739	5/8/2024	0710102085572021(No.of Docs 2)	0710102085572021/14	INTERLOCUTORY APPLICATION (I.B.C)/5634(ND)2021	MANOJ KUNWAR VS. YOGESH SETHI	Sec 60(5),Rule 11 of NCLT, 2016	6/8/2024	no of objection 1. book marking mandatory as per index with pagination	snslegal
11741	30-07-2024	0710102030492024(No.of Docs 2)	0710102030492024/5	COMPANY PETITION IB (IBC)/224(PB)2024	MAXWORTH INFRASTRUCTURES PRIVATE LIMITED VS. MRG INFRABUILD LLP	IBC Under Sec 9	6/8/2024	1.verified place details missing in affidavit.	sonalanand99
11743	23-11-2019	0710120004072018(No.of Docs 3)	0710120004072018/25	COMPANY PETITION IB (IBC)/934(PB)2018	PARAMJIT SINGH SAINI VS. PUMA REALTORS PRIVATE LIMITED	IBC under Sec 7	6/8/2024	please attach the order of compliance by court to upload this IA	sigma.chambers
11745	22-10-2019	0710102113052019(No.of Docs 1)	0710102113052019/1	COMPANY PETITION (COMPANIES ACT)/595(ND)2019	SHIV RAJ SINGH VS. KEMPTY KONSTRUCTION PRIVATE LIMITED	Sec. 59	6/8/2024	Wrongly Filed. last order of of compliance by court	KAMAL1964
11747	26-07-2024	0710102039902024(No.of Docs 2)	0710102039902024/3	COMPANY PETITION IB (IBC)/263(ND)2024	CANARA BANK VS. VINOD KUMAR SHARMA	Sec 60(2),Section 95(1)	6/8/2024	ocr missed	hiteshsachar
11749	23-07-2024	0710102090822023(No.of Docs 1)	0710102090822023/5	COMPANY PETITION (COMPANIES ACT)/55(PB)2024	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. AGARWAL GUPTA & KOHLI	Sec. 140(5)	6/8/2024	no of objection 1. book marking mandatory as per index with pagination 2. write the name of plaintiff on the vakalatnama	prat_garg
11751	1/8/2024	0710102023762020(No.of Docs 1)	0710102023762020/31	COMPANY PETITION (COMPANIES ACT)/52(PB)2020	P. P. JEWELLERS PRIVATE LIMITED VS. L. R. BUILDERS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/8/2024	no of objection 1. book marking mandatory as per index with pagination	AB98
11753	29-07-2024	0710102006562022(No.of Docs 6)	0710102006562022/2	CONTEMPT PETITION(COMPANIES ACT)/2(PB)2022	RODEMADAN HOLDINGS LTD. VS. M/S. INTERNATIONAL TRADE EXPOCENTRE LTD	Sec 425	5/8/2024	no of objection 1. need every pages sign of pdf of all volume 2. volume wise index missed in volumes 2,3,4,5,in pdf 3. annexures pages need sign with true copy in all volume 4.double pagination 5 missed last compliance order of nclt 6 annexures p19 missed pagination in book	gauravmliberhan
11755	29-07-2024	0710102006562022(No.of Docs 8)	0710102006562022/3	CONTEMPT PETITION(COMPANIES ACT)/2(PB)2022	RODEMADAN HOLDINGS LTD. VS. M/S. INTERNATIONAL TRADE EXPOCENTRE LTD	Sec 425	5/8/2024	No OF Objection 1. ALL rejoinder file separately in different slash no 2.index pages need sign at the place of counsel of all rejoinder 3.need every pages sign of all rejoinder 4.missed sign at the last page of rejoinder page at the place of counsel detail of all rejoinder 5.annexures pages need sign with true copy note you	gauravmliberhan
11757	30-07-2024	0710102008612022(No.of Docs 2)	0710102008612022/17	COMPANY PETITION IB (IBC)/145(PB)2022	BANK OF BARODA VS. AJAY BHADURIA	Section 95(1)	5/8/2024	no of objection 1.bookmarking mandatory with page numbering 2.need every pages ocr 3.notary mismatch with affidavit	singhbhupendra1896
11759	22-07-2024	0710102079072023(No.of Docs 2)	0710102079072023/5	INTERLOCUTORY APPLICATION (I.B.C)/5187(ND)2023	UTTAR PRADESH HOUSING AND DEVELOPMENT BOARD VS. MOHIT GOYAL	Sec 60(5)	4/8/2024	no of objection 1. affidavit missed in reply 2. document type need to write reply instead of any other document	ADHISH
11761	20-07-2024	0710102087232020(No.of Docs 2)	0710102087232020/50	COMPANY PETITION (COMPANIES ACT)/122(ND)2020	SMT. ASHA BALI VS. STATE BANK OF INDIA	Sec. 241(1)	4/8/2024	no of objection 1.application need nclt last compliance order 2.improper book marking 3. book marking mandatory as per index with pagination 4. index page missed in book marking 5 annexures page	rmalik2301

11763	22-07-2024	0710102000532024(No.of Docs 2)	0710102000532024/24	COMPANY PETITION IB (IBC)/45(ND)2024	IFCI LIMITED VS. COSMOS INDUSTRIES LIMITED	IBC under Sec 7	4/8/2024	no of objection 1. some page missed true copy in pdf 2. missed 25 rs welfare fee on vakalatanama 3.paste ticket on blank side	advgmsingh
11765	9/7/2024	0710102027652021(No.of Docs 2)	0710102027652021/8	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/74(ND)2021	MANOJ PROPERTIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	4/8/2024	1.document name wrong upload	RASTOGIFCS5
11767	22-07-2024	0710102079072023(No.of Docs 2)	0710102079072023/5	INTERLOCUTORY APPLICATION (I.B.C)/5187(ND)2023	UTTAR PRADESH HOUSING AND DEVELOPMENT BOARD VS. MOHIT GOYAL	Sec 60(5)	4/8/2024	no of objection 1. affidavit missed in reply 2. document type need to write reply instead of any other document	ADHISH
11769	22-07-2024	0710102046912024(No.of Docs 2)	0710102046912024/2	INTERLOCUTORY APPLICATION (I.B.C)/2914(PB)2024	VIKRAM BAJAJ RESOLUTION PROFESSIONAL VS. MR. AYUSH GOEL	Application under any other provisions- IBC	4/8/2024	no of objection 1. improper book marking as per index with pagination 2. index page missed in book marking 3. double pagination in some pages 4 25 rs welfare	Raghav
11771	22-07-2024	0710102000532024(No.of Docs 2)	0710102000532024/24	COMPANY PETITION IB (IBC)/45(ND)2024	IFCI LIMITED VS. COSMOS INDUSTRIES LIMITED	IBC under Sec 7	4/8/2024	no of objection 1. some page missed true copy in pdf 2. missed 25 rs welfare fee on vakalatanama 3.paste ticket on blank side	advgmsingh
11773	21-07-2024	0710102032642023(No.of Docs 1)	0710102032642023/25	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	4/8/2024	1.incomplete file 2. need index and compliance court order to file the document	garima79
11775	21-07-2024	0710102032642023(No.of Docs 1)	0710102032642023/24	COMPANY PETITION (COMPANIES ACT)/105(ND)2023	SERIOUS FRAUD INVESTIGATION OFFICE ON BEHALF OF UNION OF INDIA VS. BHUSHAN AIRWAYS SERVICES PRIVATE LIMITED	Sec 241 (2)	4/8/2024	1.incomplete file 2. need index and compliance court order to file the document	garima79
11777	20-07-2024	0710102087232020(No.of Docs 3)	0710102087232020/51	COMPANY PETITION (COMPANIES ACT)/122(ND)2020	SMT. ASHA BALI VS. STATE BANK OF INDIA	Sec. 241(1)	4/8/2024	no of objection 1. book marking mandatory as per index with pagination 2. index page missed in book marking 3.1 rs court fee missed on vakalatnama 4 delete	rmalik2301
11779	22-07-2024	0710102104112022(No.of Docs 3)	0710102104112022/8	COMPANY PETITION (COMPANIES ACT)/38(ND)2023	RAJENDRA NATH BHEL & OTHERS VS. PREM NATH MOTORS PRIVATE LIMITED	Sec. 241(1)	4/8/2024	no of objection 1. missed true copy of every annexures pages reminder this document filled again and again without removing the defects	advkunwararpit
11781	22-07-2024	0710102042862024(No.of Docs 2)	0710102042862024/1	INTERLOCUTORY APPLICATION (I.B.C)/2624(ND)2024	DRESIER COMMDOITIES PRIVATE LTD VS. CS VEKAS KUMAR GARG	Sec 60(5)	4/8/2024	no of objection 1. missed ocr in pdf	advshivanshu
11783	20-07-2024	0710102029302024(No.of Docs 2)	0710102029302024/3	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	4/8/2024	no of objection 1.bookmarking mandatory with page numbering 2.need every pages true copy in Annexure 3. need every pages ocr	epochlegal77
11785	22-07-2024	0710102027312024(No.of Docs 1)	0710102027312024/4	INTERLOCUTORY APPLICATION (I.B.C)/1648(ND)2024	CHITRA CHAUDHRY VS. REETESH KUMAR AGGARWAL	Rule 11 of NCLT, 2016	4/8/2024	1.date missing in vakalatnama	SKROUT2022
11787	22-07-2024	0710102000532024(No.of Docs 2)	0710102000532024/24	COMPANY PETITION IB (IBC)/45(ND)2024	IFCI LIMITED VS. COSMOS INDUSTRIES LIMITED	IBC under Sec 7	4/8/2024	no of objection 1. some page missed true copy in pdf 2. missed 25 rs welfare fee on vakalatanama 3.paste ticket on blank side	advgmsingh
11789	22-07-2024	0710102090822023(No.of Docs 1)	0710102090822023/4	COMPANY PETITION (COMPANIES ACT)/55(PB)2024	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. AGARWAL GUPTA & KOHLI	Sec. 140(5)	4/8/2024	no of objection 1. book marking mandatory as per index with pagination	prat_garg

11791	9/7/2024	0710102027652021(No.of Docs 2)	0710102027652021/8	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/74(ND)2021	MANOJ PROPERTIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	4/8/2024	1.document name wrong upload	RASTOGIFCS5
11793	22-07-2024	0710102012832024(No.of Docs 1)	0710102012832024/4	COMPANY PETITION (COMPANIES ACT)/37(ND)2024	ALOK KUMAR GUPTA VS. SANRACHNA INFRATECH PRIVATE LIMITED	Sec. 241(1)	4/8/2024	1.document file name wrong upload	nivesh
11795	22-07-2024	0710102052182024(No.of Docs 1)	0710102052182024/1	INTERLOCUTORY APPLICATION (I.B.C)/3466(ND)2024	DEEPA GUPTA VS. MR. JOGINDER KUMAR SEHGAL	Application under any other provisions- IBC	4/8/2024	no of objection 1. address missed in affidavit 2. pagination missed in book marking as per index 3. delete proof of service instead of write affidavit of	adv.gupta.ravinder
11797	22-07-2024	0710102000532024(No.of Docs 2)	0710102000532024/24	COMPANY PETITION IB (IBC)/45(ND)2024	IFCI LIMITED VS. COSMOS INDUSTRIES LIMITED	IBC under Sec 7	4/8/2024	no of objection 1. some page missed true copy in pdf 2. missed 25 rs welfare fee on vakalatanama 3.paste ticket on blank side	advgmsingh
11799	9/7/2024	0710102027652021(No.of Docs 2)	0710102027652021/8	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/74(ND)2021	MANOJ PROPERTIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	4/8/2024	1.document name wrong upload	RASTOGIFCS5
11801	9/7/2024	0710102027652021(No.of Docs 2)	0710102027652021/8	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/74(ND)2021	MANOJ PROPERTIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	4/8/2024	1.document name wrong upload	RASTOGIFCS5
11803	22-07-2024	0710102079072023(No.of Docs 2)	0710102079072023/5	INTERLOCUTORY APPLICATION (I.B.C)/5187(ND)2023	UTTAR PRADESH HOUSING AND DEVELOPMENT BOARD VS. MOHIT GOYAL	Sec 60(5)	4/8/2024	no of objection 1. affidavit missed in reply 2. document type need to write reply instead of any other document	ADHISH
11805	19-07-2024	0710102105862023(No.of Docs 2)	0710102105862023/9	INTERLOCUTORY APPLICATION (I.B.C)/144(ND)2024	SITEVI INFRAPROJECTS PRIVATE LIMITED VS. RK GOYAL (LIQUIDATOR OF CORPORATE DEBTOR M/S EARTH WATER LIMITED UNDERGOING LIQUIDATION)	Sec 60(5)	4/8/2024	1.bookmarking mandatory with page numbering	nehagupta
11807	22-07-2024	0710102079072023(No.of Docs 2)	0710102079072023/5	INTERLOCUTORY APPLICATION (I.B.C)/5187(ND)2023	UTTAR PRADESH HOUSING AND DEVELOPMENT BOARD VS. MOHIT GOYAL	Sec 60(5)	4/8/2024	no of objection 1. affidavit missed in reply 2. document type need to write reply instead of any other document	ADHISH
11809	17-07-2024	0710102098092023(No.of Docs 2)	0710102098092023/8	COMPANY PETITION (COMPANIES ACT)/211(ND)2023	ANTONI STRACHAN VS. INDUS RIVER CRUISES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	2/8/2024	no of objection 1.pdf not clear 2.affidavit missing 3.pagination missing in bookmarking 4.ocr missing in pages	office.soumyadubey
11811	24-07-2024	0710102135182019(No.of Docs 1)	0710102135182019/4	INTERLOCATORY APPLICATION (IBC)/746(ND)2019	SUNIL KUMAR JAIN	Sec 12(2)	2/8/2024	no of objection 1. some annexures pages missed sign with true copy 2. some pages wrong alignment adjust in pdf 3.report need to be filled separately in different slash number 4.ocr missed in report pdf	adinath
11813	29-07-2024	0710102102492020(No.of Docs 1)	0710102102492020/10	COMPANY APPLICATION(COMPANIES ACT)/653(PB)2020	ESQUIRE ELECTRONICS INDIA VS. NETHERLAND INDIA COMMUNICATION ENTERPRISES LIMITED	Rule 32	2/8/2024	no of objection 1. file not uploaded 2. uploaded only proof of service	BERIMANU
11815	29-07-2024	0710102002952021(No.of Docs 2)	0710102002952021/8	COMPANY PETITION (COMPANIES ACT)/18(PB)2021	ISHWAR LAL VS. RP SINGHAL BUILDERS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	2/8/2024	no of objection 1. book marking mandatory as per index with pagination 2. need ocr in pdf	Ashashank2@

11817	24-07-2024	0710102027652021(No.of Docs 1)	0710102027652021/9	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/74(ND)2021	MANOJ PROPERTIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	2/8/2024	1.document file name wrong upload in pdf. all docs filed under proof of service	RASTOGIFCS5
11819	24-07-2024	0710102062392021(No.of Docs 2)	0710102062392021/27	COMPANY PETITION IB (IBC)/507(ND)2021	AXIS TRUSTEE SERVICES LIMITED VS. NIMITAYA INFOTECH PRIVATE LIMITED	IBC under Sec 7	2/8/2024	1. sign of counsel missing in index	zainkhan
11821	24-07-2024	0710102062402021(No.of Docs 2)	0710102062402021/28	COMPANY PETITION IB (IBC)/491(ND)2021	AXIS TRUSTEE SERVICES LIMITED VS. BLUEBIRD SOFTWARE PRIVATE LIMITED	IBC under Sec 7	2/8/2024	1. not signed on last page of ws	zainkhan
11823	24-07-2024	0710102062402021(No.of Docs 2)	0710102062402021/27	COMPANY PETITION IB (IBC)/491(ND)2021	AXIS TRUSTEE SERVICES LIMITED VS. BLUEBIRD SOFTWARE PRIVATE LIMITED	IBC under Sec 7	2/8/2024	1.counsel sign missing in index.	zainkhan
11825	1/8/2024	0710102022292022(No.of Docs 2)	0710102022292022/12	COMPANY PETITION IB (IBC)/281(ND)2022	KELVIN AIR CONDITIONING AND VENTILATIONSYSTEMS PRIVATE LIMITED. VS. TRIUMPH REALTY PRIVATE LIMITED	IBC Under Sec 9	2/8/2024	no of objection 1. missed CP(IB) NO. IN PDF WITH INDEX also in every pages	zainkhan
11827	30-07-2024	0710102028092023(No.of Docs 2)	0710102028092023/5	INTERLOCUTORY APPLICATION (I.B.C)/2574(PB)2023	MR. RAM RATAN KANOONGO RESOLUTION PROFESSIONAL VS. GANESHA OVERSEAS THROUGH PROPRIETOR SHRI RACHIT GOYAL	Sec 49(2)	2/8/2024	1.both document file separate slash.	Eshna Kumar
11829	3/7/2024	0710102048302023(No.of Docs 1)	0710102048302023/5	COMPANY PETITION IB (IBC)/464(ND)2023	DIVYA GUPTA VS. RBL BANK LIMITED	Section 94(1)	2/8/2024	1.document name wrong while upload	akshaygoel
11831	3/7/2024	0710102048302023(No.of Docs 1)	0710102048302023/5	COMPANY PETITION IB (IBC)/464(ND)2023	DIVYA GUPTA VS. RBL BANK LIMITED	Section 94(1)	2/8/2024	1.document name wrong while upload	akshaygoel
11833	3/7/2024	0710102048302023(No.of Docs 1)	0710102048302023/5	COMPANY PETITION IB (IBC)/464(ND)2023	DIVYA GUPTA VS. RBL BANK LIMITED	Section 94(1)	2/8/2024	1.document name wrong while upload	akshaygoel
11835	3/7/2024	0710102048302023(No.of Docs 1)	0710102048302023/5	COMPANY PETITION IB (IBC)/464(ND)2023	DIVYA GUPTA VS. RBL BANK LIMITED	Section 94(1)	2/8/2024	1.document name wrong while upload	akshaygoel
11837	3/7/2024	0710102048302023(No.of Docs 1)	0710102048302023/5	COMPANY PETITION IB (IBC)/464(ND)2023	DIVYA GUPTA VS. RBL BANK LIMITED	Section 94(1)	2/8/2024	1.document name wrong while upload	akshaygoel
11839	3/7/2024	0710102048302023(No.of Docs 1)	0710102048302023/5	COMPANY PETITION IB (IBC)/464(ND)2023	DIVYA GUPTA VS. RBL BANK LIMITED	Section 94(1)	2/8/2024	1.document name wrong while upload	akshaygoel
11841	3/7/2024	0710102048302023(No.of Docs 1)	0710102048302023/5	COMPANY PETITION IB (IBC)/464(ND)2023	DIVYA GUPTA VS. RBL BANK LIMITED	Section 94(1)	2/8/2024	1.document name wrong while upload	akshaygoel
11843	3/7/2024	0710102048302023(No.of Docs 1)	0710102048302023/5	COMPANY PETITION IB (IBC)/464(ND)2023	DIVYA GUPTA VS. RBL BANK LIMITED	Section 94(1)	2/8/2024	1.document name wrong while upload	akshaygoel
11845	3/7/2024	0710102048302023(No.of Docs 1)	0710102048302023/5	COMPANY PETITION IB (IBC)/464(ND)2023	DIVYA GUPTA VS. RBL BANK LIMITED	Section 94(1)	2/8/2024	1.document name wrong while upload	akshaygoel
11847	19-07-2024	0710102014822024(No.of Docs 2)	0710102014822024/2	INTERLOCUTORY APPLICATION (I.B.C)/788(ND)2024	ARVIND MITTAL VS. NIKHIL KUMAR GOEL	Sec 66(1)	2/8/2024	no of objection 1. ocr missed in reply	akshaygoel

11849	18-07-2024	0710102022872024(No.of Docs 1)	0710102022872024/3	INTERLOCUTORY APPLICATION (I.B.C)/2385(ND)2024	NARESH KUMAR BANSAL VSINSOLVENCY AND BANKRUPTCY BOARD OF INDIA	Rule 11 of NCLT, 2016	2/8/2024	no of objection 1. book marking mandatory as per index with pagination 2. index page missed in book marking	adv.naresh
11851	25-07-2024	0710102024502024(No.of Docs 1)	0710102024502024/2	INTERLOCUTORY APPLICATION (I.B.C)/1620(ND)2024	SHIV SHANKAR BANSAL VS. ANSHUL GUPTA	Sec 60(5)	2/8/2024	no of objection 1. index page missed sign at the place of counsel detail	PIYUSH_BERIWAL
11853	19-07-2024	0710102033252024(No.of Docs 3)	0710102033252024/2	INTERLOCUTORY APPLICATION (I.B.C)/2537(ND)2024	GST AND CENTRAL EXCISE	Sec 60(5)	2/8/2024	no of objection 1. missed book marking mandatory as per index with pagination in both volume 2.master index page missed in book marking 3. volume wise index missed in book marking and pdf in both	prasenjeetm
11855	19-07-2024	0710102033712024(No.of Docs 1)	0710102033712024/3	INTERLOCUTORY APPLICATION (I.B.C)/2253(ND)2024	VIMAL KUMAR	Application under any other provisions- IBC	2/8/2024	no of objection 1. mismatched document type in book marking and pdf 2.missed document type in uploading time 3. mismatched address with notary in affidavit 4. annexures every pages missed	vimalkumar_irp
11857	19-07-2024	0710102033712024(No.of Docs 1)	0710102033712024/3	INTERLOCUTORY APPLICATION (I.B.C)/2253(ND)2024	VIMAL KUMAR	Application under any other provisions- IBC	2/8/2024	no of objection 1. mismatched document type in book marking and pdf 2.missed document type in uploading time 3. mismatched address with notary in affidavit 4. annexures every pages missed	vimalkumar_irp
11859	19-07-2024	0710102033712024(No.of Docs 1)	0710102033712024/3	INTERLOCUTORY APPLICATION (I.B.C)/2253(ND)2024	VIMAL KUMAR	Application under any other provisions- IBC	2/8/2024	no of objection 1. mismatched document type in book marking and pdf 2.missed document type in uploading time 3. mismatched address with notary in affidavit 4. annexures every pages missed	vimalkumar_irp
11861	19-07-2024	0710102033712024(No.of Docs 1)	0710102033712024/3	INTERLOCUTORY APPLICATION (I.B.C)/2253(ND)2024	VIMAL KUMAR	Application under any other provisions- IBC	2/8/2024	no of objection 1. mismatched document type in book marking and pdf 2.missed document type in uploading time 3. mismatched address with notary in affidavit 4. annexures every pages missed	vimalkumar_irp
11863	24-07-2024	0710102033712024(No.of Docs 1)	0710102033712024/4	INTERLOCUTORY APPLICATION (I.B.C)/2253(ND)2024	VIMAL KUMAR	Application under any other provisions- IBC	2/8/2024	1.welfare ticket 25rs missing in vakalatnama	vimalkumar_irp
11865	24-07-2024	0710102058192024(No.of Docs 2)	0710102058192024/1	INTERLOCUTORY APPLICATION (I.B.C)/3646(ND)2024	INTERARCH BUILDING PRODUCTS PRIVATE LIMITED VS. UTTAM SUCROTECH INTERNATIONAL PRIVATE LIMITED	Application under any other provisions- IBC	2/8/2024	1.affidavit missing in pdf	charusangwan
11867	30-07-2024	0710102047412024(No.of Docs 2)	0710102047412024/4	INTERLOCUTORY APPLICATION (I.B.C)/2938(ND)2024	RAJESH RAMNANI VSVRITI CONSTRUCTIONS PRIVATE LIMITED	Application under any other provisions- IBC	1/8/2024	no of objection 1. book marking mandatory as per index with pagination 2. need sign index page at the place of applicant / resolution profession reminder	advshivanshu
11869	17-07-2024	0710102034922024(No.of Docs 3)	0710102034922024/2	COMPANY PETITION IB (IBC)/252(ND)2024	TECHXPERT FACILITIES INDIA PRIVATE LIMITED VS. EFS FACILITIES SERVICES(INDIA) PRIVATE LIMITED	IBC Under Sec 9	1/8/2024	no of objection 1.missed master index in book marking 2. book marking mandatory as per index with pagination both volume 3.missed volume wise index in both volume 4. index missed in pdf in volume 2	vasanthr
11871	17-07-2024	0710102070472022(No.of Docs 1)	0710102070472022/2	COMPANY PETITION IB (IBC)/766(ND)2022	INTEC CAPITAL LIMITED VS. MEERA SHARMA	Section 95(1)	1/8/2024	no of objection 1. book marking mandatory as per index with pagination 2. index page missed in book marking	NCLTMATTER@INTEC
11873	30-07-2024	0710102047412024(No.of Docs 2)	0710102047412024/4	INTERLOCUTORY APPLICATION (I.B.C)/2938(ND)2024	RAJESH RAMNANI VSVRITI CONSTRUCTIONS PRIVATE LIMITED	Application under any other provisions- IBC	1/8/2024	no of objection 1. book marking mandatory as per index with pagination 2. need sign index page at the place of applicant / resolution profession reminder	advshivanshu
11875	30-07-2024	0710102047412024(No.of Docs 2)	0710102047412024/4	INTERLOCUTORY APPLICATION (I.B.C)/2938(ND)2024	RAJESH RAMNANI VSVRITI CONSTRUCTIONS PRIVATE LIMITED	Application under any other provisions- IBC	1/8/2024	no of objection 1. book marking mandatory as per index with pagination 2. need sign index page at the place of applicant / resolution profession reminder	advshivanshu
11877	30-07-2024	0710102047412024(No.of Docs 2)	0710102047412024/4	INTERLOCUTORY APPLICATION (I.B.C)/2938(ND)2024	RAJESH RAMNANI VSVRITI CONSTRUCTIONS PRIVATE LIMITED	Application under any other provisions- IBC	1/8/2024	no of objection 1. book marking mandatory as per index with pagination 2. need sign index page at the place of applicant / resolution profession reminder	advshivanshu

11879	17-07-2024	0710102062842022(No.of Docs 3)	0710102062842022/11	INTERLOCUTORY APPLICATION (I.B.C)/3816(ND)2022	ASHMEET SINGH BHATIA VSSACHIN SINGH	Sec 60(5)	1/8/2024	no of objection 1. some pages have not ocr missed in pdf 2. some Hindi pages have missed english translate copy in volume 1 3.some pages have missed sign with true copy 4. missed master index in book marking reminder 2 this document	Sonam Sharma
11881	17-07-2024	0710102062562022(No.of Docs 3)	0710102062562022/6	INTERLOCUTORY APPLICATION (I.B.C)/3962(ND)2022	ASHMEET SINGH BHATIA	Sec 60(5)	1/8/2024	no of objection 1. some pages have not ocr missed in pdf 2. some hindi pages have missed english translate copy in volume 1 reminder 2 this document	Sonam Sharma
11883	6/7/2024	0710102027812023(No.of Docs 4)	0710102027812023/5	COMPANY PETITION IB (IBC)/236(ND)2023	TRANSLINE TECHNOLOGIES PRIVATE LIMITED VS. EXPERIO TECH PRIVATE LIMITED	IBC Under Sec 9	31-07-2024	no of objection 1. petition need nclt last compliance order	jurisprudence011
11885	6/7/2024	0710102027812023(No.of Docs 4)	0710102027812023/5	COMPANY PETITION IB (IBC)/236(ND)2023	TRANSLINE TECHNOLOGIES PRIVATE LIMITED VS. EXPERIO TECH PRIVATE LIMITED	IBC Under Sec 9	31-07-2024	no of objection 1. petition need nclt last compliance order	jurisprudence011
11887	6/7/2024	0710102027812023(No.of Docs 4)	0710102027812023/5	COMPANY PETITION IB (IBC)/236(ND)2023	TRANSLINE TECHNOLOGIES PRIVATE LIMITED VS. EXPERIO TECH PRIVATE LIMITED	IBC Under Sec 9	31-07-2024	no of objection 1. petition need nclt last compliance order	jurisprudence011
11889	18-07-2024	0710102029262023(No.of Docs 4)	0710102029262023/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/27(ND)2023	CAPITAL SKYSCRAPER PRIVATE LIMITED	Sec. 230-232, Sec 234	31-07-2024	no of objection 1. pagination missed in book marking as per index in all volume 2 annexures pages need sign with true copy of every pages in all volume	advawnish
11891	5/7/2024	0710102085292023(No.of Docs 2)	0710102085292023/7	COMPANY PETITION IB (IBC)/2(ND)2024	CAPSTECH NETWORK PRIVATE LIMITED VS. TOLLMAN INTERNATIONAL PRIVATE LIMITED	IBC Under Sec 9	31-07-2024	no of objection 1. incomplete counsel detail in the page of index and page no 3	Vdcllp
11893	18-07-2024	0710102049852024(No.of Docs 3)	0710102049852024/2	INTERLOCUTORY APPLICATION (I.B.C)/3151(ND)2024	BIMAL KUMAR SHARMA VS. RAJIV AGARWAL	Sec 60(5)	31-07-2024	no of objection 1. document type mismatched in uploading time 2.index page missed in book marking 3. book marking mandatory as per index with pagination in both volume 4. master index missed in pdf 5 index page missed sign at the place of counsel detail 6.need every page sign of reply 7. some pages missed	anuraganand2609
11895	21-07-2024	0710102059372024(No.of Docs 14)	0710102059372024/1	INTERLOCUTORY APPLICATION (I.B.C)/3601(PB)2024	SAYAM SHARES & SECURITIES (P) LTD VS. M/S. ESSAR POWER JHARKHAND LIMITED	Rule 11 of NCLT, 2016	31-07-2024	no of objection 1 application missed last compliance order of nclt 2 pagination missed in book marking as per index 3.master index missed in volume 1 4 index page missed in book marking 5.	D&K Law
11897	17-07-2024	0710102045302024(No.of Docs 1)	0710102045302024/1	COMPANY PETITION IB (IBC)/368(ND)2024	NUVO CHRYSCAPITAL ADVISORS PRIVATE LIMITED	IBC Section 59	31-07-2024	no of objection 1. missed notary in affidavit page	Deepaliadvocate
11899	17-07-2024	0710102020972024(No.of Docs 1)	0710102020972024/3	COMPANY PETITION IB (IBC)/171(ND)2024	CAPT. JAIME MESEGUER SANCHIS VS. ZEXUS AIR SERVICES PRIVATE LIMITED	IBC Under Sec 9	31-07-2024	no of objection 1. missed 3 rs court fee missed on vakalatnama 2. paste welfare tickets on blank side of vakalatnama	phoenix123
11901	3/7/2024	0710102048342023(No.of Docs 1)	0710102048342023/7	COMPANY PETITION IB (IBC)/466(ND)2023	NATHU MAL GUPTA VS. RBL BANK LIMITED	Section 94(1)	31-07-2024	no of objection 1. document type need to write affidavit of compliance at the place of proof of service in uploading time	akshaygoel
11903	3/7/2024	0710102048342023(No.of Docs 1)	0710102048342023/7	COMPANY PETITION IB (IBC)/466(ND)2023	NATHU MAL GUPTA VS. RBL BANK LIMITED	Section 94(1)	31-07-2024	no of objection 1. document type need to write affidavit of compliance at the place of proof of service in uploading time	akshaygoel
11905	17-07-2024	0710102013002024(No.of Docs 1)	0710102013002024/3	COMPANY PETITION (COMPANIES ACT)/53(PB)2024	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. S A R B & ASSOCIATES	Sec. 140(5)	31-07-2024	no of objection 1. book marking mandatory as per index with pagination 2. missed date on vakalatnama	rksharma54@gmail.com

11907	3/7/2024	0710102048342023(No.of Docs 1)	0710102048342023/7	COMPANY PETITION IB (IBC)/466(ND)2023	NATHU MAL GUPTA VS. RBL BANK LIMITED	Section 94(1)	31-07-2024	no of objection 1. document type need to write affidavit of compliance at the place of proof of service in uploading time	akshaygoel
11909	3/7/2024	0710102048342023(No.of Docs 1)	0710102048342023/7	COMPANY PETITION IB (IBC)/466(ND)2023	NATHU MAL GUPTA VS. RBL BANK LIMITED	Section 94(1)	31-07-2024	no of objection 1. document type need to write affidavit of compliance at the place of proof of service in uploading time	akshaygoel
11911	3/7/2024	0710102048342023(No.of Docs 1)	0710102048342023/7	COMPANY PETITION IB (IBC)/466(ND)2023	NATHU MAL GUPTA VS. RBL BANK LIMITED	Section 94(1)	31-07-2024	no of objection 1. document type need to write affidavit of compliance at the place of proof of service in uploading time	akshaygoel
11913	22-07-2024	0710102031242022(No.of Docs 1)	0710102031242022/7	INTERLOCUTORY APPLICATION (I.B.C)/2464(ND)2022	ASHISH SINGH VSSHEFALI	Sec 43(1) r/w Sec 44 (1)	31-07-2024	1.25rs welfare missing in vakalatnama	b_arora
11915	15-07-2024	0710102409492018(No.of Docs 2)	0710102409492018/13	COMPANY PETITION IB (IBC)/667(PB)2018	RELIGARE FINVEST LIMITED VS TARA ALLOYS LIMITED	IBC under Sec 7	31-07-2024	no of objection 1. missed sign of every pages 1 to 70 2. annexures every pages need sign with true copy .	kjjohnco
11917	20-07-2024	0710102047912024(No.of Docs 1)	0710102047912024/2	COMPANY PETITION IB (IBC)/340(PB)2024	MOGLI LABS (INDIA) PRIVATE LIMITED VS. JAISHNAVI EMINENCE PRIVATE LIMITED	IBC Under Sec 9	31-07-2024	no of objection 1. book marking mandatory as per index with pagination 2. index page missed in book marking 3.1 rs court fee missed on vakalatanama	SAIANDCO
11919	3/7/2024	0710102048342023(No.of Docs 1)	0710102048342023/7	COMPANY PETITION IB (IBC)/466(ND)2023	NATHU MAL GUPTA VS. RBL BANK LIMITED	Section 94(1)	31-07-2024	no of objection 1. document type need to write affidavit of compliance at the place of proof of service in uploading time	akshaygoel
11921	3/7/2024	0710102048342023(No.of Docs 1)	0710102048342023/7	COMPANY PETITION IB (IBC)/466(ND)2023	NATHU MAL GUPTA VS. RBL BANK LIMITED	Section 94(1)	31-07-2024	no of objection 1. document type need to write affidavit of compliance at the place of proof of service in uploading time	akshaygoel
11923	17-07-2024	0710102043062022(No.of Docs 2)	0710102043062022/7	COMPANY PETITION IB (IBC)/752(ND)2022	STATE BANK OF INDIA VS. SHRI KRISHAN DHINGRA	Section 95(1)	31-07-2024	no of objection 1. pagination missed in book marking as per index 2. need every page sign of written submission 3.missed	V MATHUR10472007
11925	5/7/2024	0710102085292023(No.of Docs 2)	0710102085292023/7	COMPANY PETITION IB (IBC)/2(ND)2024	CAPSTECH NETWORK PRIVATE LIMITED VS. TOLLMAN INTERNATIONAL PRIVATE LIMITED	IBC Under Sec 9	31-07-2024	no of objection 1. incomplete counsel detail in the page of index and page no 3	Vdcllp
11927	20-07-2024	0710102041302024(No.of Docs 1)	0710102041302024/4	INTERLOCUTORY APPLICATION (I.B.C)/2538(ND)2024	KRUPASINDHU MANDAL VSUTM ENGINEERING PVT LTD	Sec 60(5)	31-07-2024	no of objection 1.bookmarking mandatory with pagination 2.need every pages sign and true copy in Annexure	ADVKARTIK
11929	3/7/2024	0710102048342023(No.of Docs 1)	0710102048342023/7	COMPANY PETITION IB (IBC)/466(ND)2023	NATHU MAL GUPTA VS. RBL BANK LIMITED	Section 94(1)	31-07-2024	no of objection 1. document type need to write affidavit of compliance at the place of proof of service in uploading time	akshaygoel
11931	16-07-2024	0710102038092024(No.of Docs 1)	0710102038092024/2	TRANSFER APPLICATION (IBC)/31(PB)2024	MEHULBHAI ARVINDBHAI PATEL VS. JIGAR TARUNKUMAR BHATT	Rule16(d),NCLT Rules,2016 IBC	31-07-2024	no of objection 1. 25 rs welfare ticket missed on vakalatnama 2.book marking mandatory as per index with pagination	rdharmendra47
11933	16-07-2024	0710102038092024(No.of Docs 1)	0710102038092024/3	TRANSFER APPLICATION (IBC)/31(PB)2024	MEHULBHAI ARVINDBHAI PATEL VS. JIGAR TARUNKUMAR BHATT	Rule16(d),NCLT Rules,2016 IBC	31-07-2024	no of objection 1. book marking mandatory as per index with pagination 2. 25 welfare fee missed on vakalatnama	rdharmendra47
11935	3/7/2024	0710102048342023(No.of Docs 1)	0710102048342023/7	COMPANY PETITION IB (IBC)/466(ND)2023	NATHU MAL GUPTA VS. RBL BANK LIMITED	Section 94(1)	31-07-2024	no of objection 1. document type need to write affidavit of compliance at the place of proof of service in uploading time	akshaygoel
11937	6/7/2024	0710102027812023(No.of Docs 4)	0710102027812023/5	COMPANY PETITION IB (IBC)/236(ND)2023	TRANSLINE TECHNOLOGIES PRIVATE LIMITED VS. EXPERIO TECH PRIVATE LIMITED	IBC Under Sec 9	31-07-2024	no of objection 1. petition need nclt last compliance order	jurisprudence011
11939	17-07-2024	0710102047072024(No.of Docs 2)	0710102047072024/1	INTERLOCUTORY APPLICATION (I.B.C)/3177(ND)2024	VINIT KNITTINGS PRIVATE LIMITED VSVINEET POLYFAB PRIVATE LIMITED	Sec 60(5)	31-07-2024	no of objection 1.missed index in pdf and book marking 2. book marking mandatory as per index with pagination 3.need every pages sign of reply 4 not verified affidavit	honeysatpal
11941	16-07-2024	0710102026582024(No.of Docs 2)	0710102026582024/2	COMPANY PETITION IB (IBC)/303(PB)2024	GAURAV KANSAL VS. SUPER CITY DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	31-07-2024	no of objection 1.book marking mandatory as per index with pagination 2. index missed in pdf 3.need every pages sign of pdf	advocatepranavgupta

11943	16-07-2024	0710102055082024(No.of Docs 2)	0710102055082024/1	INTERLOCUTORY APPLICATION (I.B.C)/3448(ND)2024	INDUSIND BANK LTD. VSHACIENDA PROJECTS PRIVATE LIMITED	Sec. 12A	31-07-2024	no of objection 1. book marking mandatory as per index with pagination 2. missed sign of every pages	chandnisadana
11945	5/7/2024	0710102085292023(No.of Docs 2)	0710102085292023/7	COMPANY PETITION IB (IBC)/2(ND)2024	CAPSTECH NETWORK PRIVATE LIMITED VS. TOLLMAN INTERNATIONAL PRIVATE LIMITED	IBC Under Sec 9	31-07-2024	no of objection 1. incomplete counsel detail in the page of index and page no 3	Vdcllp
11947	17-07-2024	0710102006382021(No.of Docs 2)	0710102006382021/13	COMPANY PETITION (COMPANIES ACT)/47(ND)2021	ASHUTOSH GUPTA VS. REGIONAL DIRECTOR (NORTHERN REGION) OF MCA	Sec. 59,Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1)	31-07-2024	no of objection 1. book marking mandatory as per index with pagination 2.index missed in book marking 3 hindi page need english translate copy	vaibhavmadv
11949	21-07-2024	0710102059372024(No.of Docs 14)	0710102059372024/1	INTERLOCUTORY APPLICATION (I.B.C)/3601(PB)2024	SAYAM SHARES & SECURITIES (P) LTD VS. M/S. ESSAR POWER JHARKHAND LIMITED	Rule 11 of NCLT, 2016	31-07-2024	no of objection 1 application missed last compliance order of nclt 2 pagination missed in book marking as per index 3.master index missed in volume 1 4 index page missed in book marking 5.	D&K Law
11951	15-07-2024	0710102042062021(No.of Docs 2)	0710102042062021/5	INTERLOCUTORY APPLICATION (I.B.C)/2627(ND)2021	GAUTAM SINGHAL RESOLUTION PROFESSIONAL OF M/S SPM AUTOMOTIVE COMPONENTS PVT LTD VS. M/S RAJA FORGING & GEAR LTD & ORS	Sec 60(5)	31-07-2024	1.25rs welfare ticket missing in vakalatnama	Pooja Iyer
11953	5/7/2024	0710102085292023(No.of Docs 2)	0710102085292023/7	COMPANY PETITION IB (IBC)/2(ND)2024	CAPSTECH NETWORK PRIVATE LIMITED VS. TOLLMAN INTERNATIONAL PRIVATE LIMITED	IBC Under Sec 9	31-07-2024	no of objection 1. incomplete counsel detail in the page of index and page no 3	Vdcllp
11955	21-07-2024	0710102059372024(No.of Docs 14)	0710102059372024/1	INTERLOCUTORY APPLICATION (I.B.C)/3601(PB)2024	SAYAM SHARES & SECURITIES (P) LTD VS. M/S. ESSAR POWER JHARKHAND LIMITED	Rule 11 of NCLT, 2016	31-07-2024	no of objection 1 application missed last compliance order of nclt 2 pagination missed in book marking as per index 3.master index missed in volume 1 4 index page missed in book marking 5.	D&K Law
11957	21-07-2024	0710102059372024(No.of Docs 14)	0710102059372024/1	INTERLOCUTORY APPLICATION (I.B.C)/3601(PB)2024	SAYAM SHARES & SECURITIES (P) LTD VS. M/S. ESSAR POWER JHARKHAND LIMITED	Rule 11 of NCLT, 2016	31-07-2024	no of objection 1 application missed last compliance order of nclt 2 pagination missed in book marking as per index 3.master index missed in volume 1 4 index page missed in book marking 5.	D&K Law
11959	11/7/2024	0710102039412024(No.of Docs 1)	0710102039412024/6	TRANSFER APPLICATION/22(PB)2024	WINSHUTTLE SOFTWARE (INDIA) PRIVATE LIMITED	Rule16(d),NCLT Rules,2016	30-07-2024	no of objection 1.pagination missing in bookmarking 2.need every pages sign	arjunsingh
11961	12/7/2024	0710102108222023(No.of Docs 2)	0710102108222023/14	TRANSFER APPLICATION/3(PB)2024	GRID COMMERCIAL PRIVATE LIMITED VS. DEEPKIRAN ENGINEERS AND CONTRACTOR PRIVATE LIMITED	Rule16(d),NCLT Rules,2016	30-07-2024	no of objection 1. page no 30 of vakalatnama missed on book marking 2. vakalatnama missed in index 3.delete extra pagination in pdf	vndubey
11963	12/7/2024	0710102108222023(No.of Docs 2)	0710102108222023/14	TRANSFER APPLICATION/3(PB)2024	GRID COMMERCIAL PRIVATE LIMITED VS. DEEPKIRAN ENGINEERS AND CONTRACTOR PRIVATE LIMITED	Rule16(d),NCLT Rules,2016	30-07-2024	no of objection 1. page no 30 of vakalatnama missed on book marking 2. vakalatnama missed in index 3.delete extra pagination in pdf	vndubey
11965	11/7/2024	0710102039412024(No.of Docs 1)	0710102039412024/6	TRANSFER APPLICATION/22(PB)2024	WINSHUTTLE SOFTWARE (INDIA) PRIVATE LIMITED	Rule16(d),NCLT Rules,2016	30-07-2024	no of objection 1.pagination missing in bookmarking 2.need every pages sign	arjunsingh
11967	11/7/2024	0710102039412024(No.of Docs 1)	0710102039412024/6	TRANSFER APPLICATION/22(PB)2024	WINSHUTTLE SOFTWARE (INDIA) PRIVATE LIMITED	Rule16(d),NCLT Rules,2016	30-07-2024	no of objection 1.pagination missing in bookmarking 2.need every pages sign	arjunsingh

11969	12/7/2024	0710102108222023(No.of Docs 2)	0710102108222023/14	TRANSFER APPLICATION/3(PB)2024	GRID COMMERCIAL PRIVATE LIMITED VS. DEEPKIRAN ENGINEERS AND CONTRACTOR PRIVATE LIMITED	Rule16(d),NCLT Rules,2016	30-07-2024	no of objection 1. page no 30 of vakalatnama missed on book marking 2. vakalatnama missed in index 3.delete extra pagination in pdf	vndubey
11971	11/7/2024	0710102039412024(No.of Docs 1)	0710102039412024/6	TRANSFER APPLICATION/22(PB)2024	WINSHUTTLE SOFTWARE (INDIA) PRIVATE LIMITED	Rule16(d),NCLT Rules,2016	30-07-2024	no of objection 1.pagination missing in bookmarking 2.need every pages sign	arjunsingh
11973	17-07-2024	0710102016312024(No.of Docs 3)	0710102016312024/2	TRANSFER APPLICATION/8(PB)2024	VEDIKA CREDIT CAPITAL LTD VS. SHRIRAM POWER & STEEL PRIVATE LIMITED	Rule16(d),NCLT Rules,2016	30-07-2024	no of objection 1. reply affidavit and vakalatnama file separately in different slash no 2. mismatched document type for reply in uploading document 3.In both pdf index page missed sign with counsel detail 4. book marking mandatory as per index with pagination both pdf i5. index	anuragbagaria
11975	27-07-2024	0710102051482023(No.of Docs 2)	0710102051482023/2	INTERLOCUTORY APPLICATION (I.B.C)/3539(ND)2023	LIQUIDATOR OF M/S. A.M/ VINYL PRIVATE LIMITED VSMR. HIMANSHU CHOPRA	Sec 60(5)	30-07-2024	no of objection 1.1 rs court fee missed on vakalatanama 2.some annexures pages missed sign with true copy	ashishgupta2310
11977	12/7/2024	0710102108222023(No.of Docs 2)	0710102108222023/14	TRANSFER APPLICATION/3(PB)2024	GRID COMMERCIAL PRIVATE LIMITED VS. DEEPKIRAN ENGINEERS AND CONTRACTOR PRIVATE LIMITED	Rule16(d),NCLT Rules,2016	30-07-2024	no of objection 1. page no 30 of vakalatnama missed on book marking 2. vakalatnama missed in index 3.delete extra pagination in pdf	vndubey
11979	18-07-2024	0710102029862023(No.of Docs 2)	0710102029862023/27	INTERLOCUTORY APPLICATION (I.B.C)/2290(PB)2023	MR. RAM RATAN KANOONGO VS. BHARAT PULSES PVT. LTD.	Sec 49(2)	30-07-2024	no of objection 1. missed ocr in pdf	Eshna Kumar
11981	16-02-2024	0710102015332024(No.of Docs 0)	0710102015332024/3	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/31(ND)2024	PRUDENT DATA SERVICES PRIVATE LIMITED	Sub-section (I) of section 230	29-07-2024	1.document file type name and wrong upload.	
11983	23-07-2024	0710200401462016(No.of Docs 2)	0710200401462016/54	COMPANY PETITION (COMPANIES ACT)/105(ND)2016	SUBHASH MANOCHA VS M/S COLUMBUS MARKETING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	29-07-2024	no of objection 1. index page missed in book marking . 2. some pages have wrong adjust in ALIGNMENT pdf 3. missed C.P (IB) NO IN PDF	CSSHARAD
11985	15-07-2024	0710102028022024(No.of Docs 2)	0710102028022024/8	COMPANY PETITION (COMPANIES ACT)/74(ND)2024	ASHISH JAIN VS. EAST WEST LINKERS PVT LTD	Sec. 241(1)	29-07-2024	no of objection 1.bookmarking mandatory with page numbering 2.need every pages ocr	whitespanadv
11987	8/3/2024	0710102021142024(No.of Docs 0)	0710102021142024/2	COMPANY PETITION IB (IBC)/179(ND)2024	AWAS36694 IRELAND LIMITED VS. SPICEJET LIMITED	IBC Under Sec 9	29-07-2024	no of objection 1.bookmarking as per index 2.need every pages sign and true copy in Annexure 3.notary missing in affidavit	
11989	17-07-2024	0710102077962023(No.of Docs 1)	0710102077962023/3	INTERLOCUTORY APPLICATION (I.B.C)/4846(ND)2023	MR. HARISH TANEJA RESOLUTION PROFESSIONAL FOR B N G GLOBAL INDIA LIMITED VS. SUPERINTENDENT OF POLICE	Sec 60(5)	29-07-2024	no of objection 1. hindi pages need english translate copy	trinitylaw
11991	13-07-2024	0710102046452024(No.of Docs 2)	0710102046452024/2	INTERLOCUTORY APPLICATION (I.B.C)/2861(ND)2024	SH MAHESH TANEJA RP OF SKILLAR ENTERPRISES INDIA PVT LTD VS. AXIS BANK	Sec 60(5)	27-07-2024	no of objection 1. index page need sign at the place of counsel detail	hiteshsachar
11993	14-07-2024	0710102070642021(No.of Docs 1)	0710102070642021/8	COMPANY PETITION IB (IBC)/614(ND)2021	RAM RATAN JAGATI VS. MANGLAM APARTMENTS LIMITED	IBC Under Sec 9	27-07-2024	no of objection 1. index page missed in book marking 2 need every pages sign of progress report 3 need every pages sign with true copy of annexures pages 4	devvartrana
11995	17-07-2024	0710200401362016(No.of Docs 1)	0710200401362016/20	COMPANY PETITION (COMPANIES ACT)/13(ND)2016	RAJEEV BEHL VS S.S CON-BUILD PVT LTD & ORS	Application under any other provisions	26-07-2024	1.incomplete file	THAKURANKIT26

11997	12/7/2024	0710102087652020(No.of Docs 1)	0710102087652020/6	INTERLOCUTORY APPLICATION (I.B.C)/3832(ND)2020	SHALU KHANNA VS. KAMLESH ARON	Sec 43(1) r/w Sec 44 (1),Sec 66(1),19(2)	25-07-2024	1.date not show in vakaltnama	ppt@jsalaw.com
11999	18-07-2024	0710102010762024(No.of Docs 2)	0710102010762024/5	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/15(ND)2024	NEWZSTREET BROADCAST SERVICES PRIVATE LIMITED	Sec. 230-232, Sec 234	25-07-2024	no of objection 1. improper book marking 2. book marking mandatory as per index with pagination 3. missed pagination in pdf 4 missed pagination in index 5. incomplete counsel detail on index	Mba@1234
12001	12/7/2024	0710102047712024(No.of Docs 2)	0710102047712024/2	INTERLOCUTORY APPLICATION (I.B.C)/2997(ND)2024	GYAN BHARTI TRUST VS. SUNIL KUMAR AGRAWAL AND ANR	Sec 60(5)	25-07-2024	1.index missing in bookmarking.	ngautam
12003	22-07-2024	0710102098042023(No.of Docs 2)	0710102098042023/2	COMPANY APPLICATION(COMPANIES ACT)/412(ND)2023	CP WORLD LINES PVT. LTD.	Application under any other provisions	24-07-2024	no of objection 1. index page missed in book marking 2. pagination missed in book marking as per index 3. notary mismatched with address	anuragchandra
12005	17-07-2024	0710102051412024(No.of Docs 2)	0710102051412024/4	CONTEMPT PETITION (IBC)/17(ND)2024	ALOK KAUSHIK RESOLUTION PROFESSIONAL VS. ANIL KUMAR JAIN	Rule 11 of NCLT, 2016	24-07-2024	no of objection 1. missed 3 rs court fee and 25 rs welfare fee on both vakalatnama 2. date missed on both vakalatnama 3. mention the page no of type copy of hindi	Soumyap90
12007	12/7/2024	0710102051162024(No.of Docs 7)	0710102051162024/1	TRANSFER APPLICATION (IBC)/37(PB)2024	ORBIS TRUSTEESHIP SERVICES PRIVATELIMITED VSGURNEET SINGH SIKKA	Rule 11 of NCLT, 2016,Rule16(d),NCLT Rules,2016 IBC	24-07-2024	no of objection 1. bookmarking mandatory 2. 25rs welfare ticket 3rs court fee missing in vakalatnama	Viv_0004
12009	2/7/2024	0710102028752024(No.of Docs 2)	0710102028752024/3	INTERLOCUTORY APPLICATION (I.B.C)/2217(ND)2024	RBL BANK LIMITED VS. ROHIT SEHGAL	Sec 60(5)	24-07-2024	1.last order missing	smritichuriwal
12011	2/7/2024	0710102028752024(No.of Docs 2)	0710102028752024/3	INTERLOCUTORY APPLICATION (I.B.C)/2217(ND)2024	RBL BANK LIMITED VS. ROHIT SEHGAL	Sec 60(5)	24-07-2024	1.last order missing	smritichuriwal
12013	2/7/2024	0710102028752024(No.of Docs 2)	0710102028752024/3	INTERLOCUTORY APPLICATION (I.B.C)/2217(ND)2024	RBL BANK LIMITED VS. ROHIT SEHGAL	Sec 60(5)	24-07-2024	1.last order missing	smritichuriwal
12015	2/7/2024	0710102028752024(No.of Docs 2)	0710102028752024/3	INTERLOCUTORY APPLICATION (I.B.C)/2217(ND)2024	RBL BANK LIMITED VS. ROHIT SEHGAL	Sec 60(5)	24-07-2024	1.last order missing	smritichuriwal
12017	11/7/2024	0710102078942019(No.of Docs 2)	0710102078942019/1	COMPANY APPLICATION(IBC)/0102(ND)2019	AMR IFRASTRUCTURE LIMITED	Sec 60(5)	24-07-2024	no of objection 1.bookmarking mandatory 2.need every pages sign 3.need every pages ocr	lexalliance.jitesh
12019	19-07-2024	0710102051162022(No.of Docs 3)	0710102051162022/12	COMPANY PETITION IB (IBC)/572(ND)2022	AKSHAY KUMAR BHATIA VS. CUE LEARN PRIVATE LIMITED	IBC Under Sec 9	24-07-2024		hammurabi.solomon
12021	22-07-2024	0710200400502007(No.of Docs 2)	0710200400502007/77	COMPANY PETITION (COMPANIES ACT)/227(ND)2017	M/S CHANDAN MUNJAL VS M/S RC HEALTHCARE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	24-07-2024	no of objection 1.document type wrong in uploading time 2. notary mismatched with affidavit	dattacoadvocates
12023	11/7/2024	0710102099552023(No.of Docs 2)	0710102099552023/3	INTERLOCUTORY APPLICATION (I.B.C)/202(PB)2024	PEYUSH AGGARWAL VSSHYAM ARORA	Sec 60(5)	24-07-2024	1.affidavit missing in pdf. and page no 34 not clear.	masopa23
12025	11/7/2024	0710102051912024(No.of Docs 1)	0710102051912024/1	TRANSFER APPLICATION/23(PB)2024	MOHIT BALUJA VS. INFIGON VENTURES PVT. LTD.	Rule16(d),NCLT Rules,2016	23-07-2024	1. bookmarking mandatory	Sharma & Sharma
12027	15-07-2024	0710102067832020(No.of Docs 2)	0710102067832020/12	INTERLOCUTORY APPLICATION (I.B.C)/2554(PB)2020	CHANDRA PRAKASH VS. 1. NEW HORIZON SECURITY SERVICES PRIVATE LIMITED	Sec 66(1)	22-07-2024	no of objection 1. pagination missed in bookmarking as per index	juristico1@gmail.com
12029	19-01-2023	0710102107892022(No.of Docs 0)	0710102107892022/9	COMPANY PETITION (COMPANIES ACT)/25(ND)2023	DR. PREET ANAND VS. C.P. WORLD LINES PRIVATE LIMITED	Sec. 58(3),Sec. 59	22-07-2024	no of objection 1. pagination missed in book marking as per index 2 missed sign of one member of counsels	

12031	6/6/2024	0710102049612024(No.of Docs 0)	0710102049612024/3	COMPANY PETITION IB (IBC)/378(PB)2024	IFCI LIMITED VS. RAHEJA DEVELOPERS LIMITED	IBC under Sec 7	22-07-2024	no of objection 1.book marking mandatory as per index with pagination 2.annexures pages need sign with true copy	
12033	16-07-2024	0710102049612024(No.of Docs 2)	0710102049612024/2	COMPANY PETITION IB (IBC)/378(PB)2024	IFCI LIMITED VS. RAHEJA DEVELOPERS LIMITED	IBC under Sec 7	22-07-2024	no of objection 1.book marking mandatory as per index with pagination 2 missed document type in uploading time	nirajku76
12035	13-07-2024	0710102098042023(No.of Docs 2)	0710102098042023/1	COMPANY APPLICATION(COMPANIES ACT)/412(ND)2023	CP WORLD LINES PVT. LTD.	Application under any other provisions	22-07-2024	no of objection 1. index page missed in book marking 2. book marking do according to the index with pagination 3.ocr missed in pdf accept affidavit 4	anuragchandra
12037	15-07-2024	0710102082312023(No.of Docs 2)	0710102082312023/1	COMPANY PETITION IB (IBC)/6(ND)2024	THE BANK OF MAHARASHTRA LIMITED VS. MR. KUNWER SACHDEV	Section 95(1)	22-07-2024	no of objection 1. application need nclt last order 2. book marking mandatory as per index with pagination 3. document type wrong in uploading time 4. index	onkarroy
12039	15-07-2024	0710102083002023(No.of Docs 2)	0710102083002023/1	COMPANY PETITION IB (IBC)/5(ND)2024	THE BANK OF MAHARASHTRA LIMITED VS. VIBHA PURI	Section 95(1)	22-07-2024	no of objection 1. application need nclt last order 2. book marking mandatory as per index with pagination 3.index page missed in pdf and book marking 4.	onkarroy
12041	11/7/2024	0710102052692022(No.of Docs 2)	0710102052692022/4	COMPANY APPLICATION(COMPANIES ACT)/247(ND)2022	M/S PURNIMA GUPTA VS. M/S PURNIMA COLONIZERS PVT. LTD.	Application under any other provisions ,Application under any other provisions ,Rule 11 of NCLT	22-07-2024	1.need every pages sign	akshaygupta
12043	15-07-2024	0710102068712020(No.of Docs 2)	0710102068712020/1	INTERLOCUTORY APPLICATION (I.B.C)/2631(PB)2020	CHANDRA PRAKASH VS. UDISHI CONSTRUCTIONS PVT LTD	Sec 66(1)	22-07-2024	no of objection 1. pagination missed in bookmarking as per index	juristico1@gmail.com
12045	10/7/2024	0710102051692024(No.of Docs 1)	0710102051692024/1	INTERLOCUTORY APPLICATION (I.B.C)/3304(ND)2024	AKHILESH CHANDRA CHATURVEDI VS. SUNIL KUMAR AGGARWAL RP ANSAL CROWN INFRABUILD PVT LTD	Sec 60(5)	21-07-2024	no of objection 1. address missing in affidavit 2. counsel details missing in index 3. need every pages sign.	premkayat1972
12047	13-07-2024	0710102003252024(No.of Docs 2)	0710102003252024/2	COMPANY PETITION (COMPANIES ACT)/10(ND)2024	PRAMOD CHHIKARA VS. RAMANJIT KAUR	Sec. 241(1),Sec. 242(4),Sec. 244(1)	21-07-2024	no of objection 1. book marking mandatory as per index with pagination 2.index page need sign at the place of counsel detail 3. ocr missed in file accept affidavit 4. page 49 need sign at the place of counsel detail 5 hindi page need	deepen_hooda
12049	10/7/2024	0710102072272021(No.of Docs 5)	0710102072272021/19	COMPANY PETITION (COMPANIES ACT)/176(ND)2021	GAURANG MAHENDRU VS. LALIT AIRWAYS PVT LTD	Sec. 241(1),Sec. 242(4),Sec. 244(1)	20-07-2024	no of objection 1.page 190 203 204 205 290 are not readable 2. ocr missed in all volume reminder 1 your previous objection did not clear yet reminder 2 if you have any doubt regarding this	tandonandco
12051	10/7/2024	0710102052772023(No.of Docs 2)	0710102052772023/5	INTERLOCUTORY APPLICATION (I.B.C)/3588(PB)2023	ASHMEET SINGH BHATIA VS. M/S GRANITE GATE PROPERTIES PVT LTD	Sec 60(5)	20-07-2024	no of objection 1. missed pagination in book marking as per index 2. missed counsel detail in index page with sign 3. missed sign of every pages in pdf 1 to 9 4. hindi pages need english translate copy 5. double pagination 6 missed sign of 25 to	sanyam65
12053	10/7/2024	0710102060542023(No.of Docs 2)	0710102060542023/7	COMPANY PETITION (COMPANIES ACT)/137(ND)2023	VEENA GUPTA VS. PURNIMA BUILDMART PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	20-07-2024	1.need every pages sign.	akshaygupta
12055	10/7/2024	0710102087232020(No.of Docs 2)	0710102087232020/48	COMPANY PETITION (COMPANIES ACT)/122(ND)2020	SMT. ASHA BALI VS. STATE BANK OF INDIA	Sec. 241(1)	20-07-2024	1. bookmarking mandatory wth page numbering	RKSinha
12057	10/7/2024	0710102072272021(No.of Docs 5)	0710102072272021/19	COMPANY PETITION (COMPANIES ACT)/176(ND)2021	GAURANG MAHENDRU VS. LALIT AIRWAYS PVT LTD	Sec. 241(1),Sec. 242(4),Sec. 244(1)	20-07-2024	no of objection 1.page 190 203 204 205 290 are not readable 2. ocr missed in all volume reminder 1 your previous objection did not clear yet reminder 2 if you have any doubt regarding this	tandonandco

12059	10/7/2024	0710102072272021(No.of Docs 5)	0710102072272021/19	COMPANY PETITION (COMPANIES ACT)/176(ND)2021	GAURANG MAHENDRU VS. LALIT AIRWAYS PVT LTD	Sec. 241(1),Sec. 242(4),Sec. 244(1)	20-07-2024	no of objection 1.page 190 203 204 205 290 are not readable 2. ocr missed in all volume reminder 1 your previous objection did not clear yet reminder 2 if you have any doubt regarding this	tandonandco
12061	10/7/2024	0710102072272021(No.of Docs 5)	0710102072272021/19	COMPANY PETITION (COMPANIES ACT)/176(ND)2021	GAURANG MAHENDRU VS. LALIT AIRWAYS PVT LTD	Sec. 241(1),Sec. 242(4),Sec. 244(1)	20-07-2024	no of objection 1.page 190 203 204 205 290 are not readable 2. ocr missed in all volume reminder 1 your previous objection did not clear yet reminder 2 if you have any doubt regarding this	tandonandco
12063	15-07-2024	0710102091412023(No.of Docs 2)	0710102091412023/4	COMPANY PETITION IB (IBC)/207(ND)2024	SAURABH KILLA VS. SANKALP BUILDWELL PRIVATE LIMITED	IBC Under Sec 9	20-07-2024	no of objection 1. book marking mandatory as per index with pagination 2. missed index page in pdf 3.need every pages sign 4. blank page of proof of	Taplegal
12065	15-07-2024	0710102098792023(No.of Docs 1)	0710102098792023/4	INTERLOCUTORY APPLICATION (I.B.C)/6466(PB)2023	SANJEEV BINDAL VS. RADHEY SHAM TANDON MANUFACTURING PVT LTD	Sec 12(2)	20-07-2024	no of objection 1. book marking mandatory as per index with pagination 2.need every pages sign of written submission 3. index page missed in pdf and book marking 4 incomplete counsel	sanjeev bindal
12067	10/7/2024	0710102097252023(No.of Docs 1)	0710102097252023/5	TRANSFER APPLICATION (IBC)/2(PB)2024	CM SMITH & SONS LIMITED THROUGH ITS PROMOTER & SHAREHOLDER SHRI RATILAL SMITH VS. HAQ STEELS PRIVATE LIMITED	Rule16(d),NCLT Rules,2016 IBC	20-07-2024	no of objection 1. bookmarking mandatory with index 2. 25rs welfare ticket 3rs court fees missing in vakalatnama	BHAVIK99
12069	11/7/2024	0710102025802024(No.of Docs 1)	0710102025802024/1	COMPANY PETITION IB (IBC)/230(PB)2024	CENTRAL BANK OF INDIA VS. MAGNIFICO MINERALS PRIVATE LIMITED	IBC under Sec 7	20-07-2024	no of objection 1.pagination missed in book marking as per index 2. mismatched address with notary 3 annexures pages missed true copy	RMSD2965
12071	15-07-2024	0710102097802020(No.of Docs 3)	0710102097802020/3	INTERLOCUTORY APPLICATION (I.B.C)/4627(ND)2020	M/S PADIA TIMBER COMPANY PVT. LTD. VS. BANK OF BARODA	Sec 60(5)	20-07-2024	no of objection 1. book marking mandatory as per index with pagination in both volume 2. index page need sign at the place of counsel detail. 3.ocr missed in file in both volume 4. some pages have	jalpa1415
12073	9/7/2024	0710102072502020(No.of Docs 2)	0710102072502020/8	INTERLOCUTORY APPLICATION (I.B.C)/2897(ND)2020	M/S COLUMBIA PETRO CHEM PVT LTD VS. M/S PETROLUBE INDIA LTD.	Sec 60(5)	20-07-2024	1 pagination missing in bookmarking.	mlgadvocate
12075	11/7/2024	0710102029012024(No.of Docs 2)	0710102029012024/3	INTERLOCUTORY APPLICATION (I.B.C)/1934(ND)2024	HARSH KUMAR ARORA RP OF WIANXX IMPEX PVT. LTD. VS. MR GOPAL LAL BASER	19(2)	19-07-2024	no of objection 1. ocr missed in pdf note this document is refiled again without removing the defects	R_S2422
12077	9/7/2024	0710102029152024(No.of Docs 2)	0710102029152024/2	INTERLOCUTORY APPLICATION (I.B.C)/2441(ND)2024	ANAND SONBHADRA RP FOR ALTECH INFRASTRUCTURE PRIVATE LIMITED VSREGISTRAR OF COMPANIES	Sec 12(2)	19-07-2024	no of objection 1.book marking mandatory as per index with pagination 2. ocr missed in pdf 3.double pagination in pdf	vivekamar95
12079	9/7/2024	0710102027682024(No.of Docs 2)	0710102027682024/1	INTERLOCUTORY APPLICATION(IBC)(DIS.)/12(PB)2024	NARESH KUMAR SOOD VS	Sec 54(1)	19-07-2024	no of objection 1. pagination missed in book marking as per index	advocatevinod
12081	16-07-2024	0710102083762023(No.of Docs 1)	0710102083762023/2	COMPANY APPEAL(COMPANIES ACT)/30(ND)2024	MEERUT BOTTLERS PVT. LTD. VS. REGISTRAR OF COMPANIES	Sec 252 (3)	19-07-2024	no of objection 1. book marking mandatory as per index with pagination 2. index missed in book marking	knmnclt
12083	29-04-2024	0710102037122024(No.of Docs 0)	0710102037122024/1	COMPANY PETITION IB (IBC)/301(ND)2024	NAVEEN JAIN VS. SHIV-NARESH SPORTS PRIVATE LIMITED	IBC Under Sec 9	19-07-2024	no of objection 1. bookmarking mandatory 2. need every page true copy in Annexure.	
12085	11/7/2024	0710102008612022(No.of Docs 3)	0710102008612022/15	COMPANY PETITION IB (IBC)/145(PB)2022	BANK OF BARODA VS. AJAY BHADURIA	Section 95(1)	19-07-2024	no of objection 1. book marking mandatory as per index with pagination 2.missed ocr in file 3.mismatched verification with affidavit address if you	singhbhupendra1896

12087	9/7/2024	07101020214320 24(No.of Docs 2)	07101020214320 24/5	INTERLOCUTORY APPLICATION (I.B.C)/2199(ND)2024	M/S. PRASANTHI PROPERTY DEVELOPERS PVT. LTD. VS. HEMA ENGINEERING INDUSTRIES LIMITED	Sec 60(5)	19-07-2024	no of objection 1. application need nclt last compliance order .	ADVMSVSankar
12089	11/7/2024	07101020190520 24(No.of Docs 2)	07101020190520 24/1	INTERLOCUTORY APPLICATION(IBC)(PLAN)/19(PB)2024	AASHISH GUPTA RESOLUTION PROFESSIONAL VSMR. NARENDER KUMAR SHARMA	Sec 30,Sec 30	19-07-2024	no of objection 1. missed true copy of every pages and some pages have not sign and true copy there was 3 defect and you have removed only 2 defect kindly remove all the defect .	Ashishlu
12091	11/7/2024	07101020190520 24(No.of Docs 2)	07101020190520 24/1	INTERLOCUTORY APPLICATION(IBC)(PLAN)/19(PB)2024	AASHISH GUPTA RESOLUTION PROFESSIONAL VSMR. NARENDER KUMAR SHARMA	Sec 30,Sec 30	19-07-2024	no of objection 1. missed true copy of every pages and some pages have not sign and true copy there was 3 defect and you have removed only 2 defect kindly remove all the defect .	Ashishlu
12093	11/7/2024	07101020086120 22(No.of Docs 3)	07101020086120 22/15	COMPANY PETITION IB (IBC)/145(PB)2022	BANK OF BARODA VS. AJAY BHADURIA	Section 95(1)	19-07-2024	no of objection 1. book marking mandatory as per index with pagination 2.missed ocr in file 3.mismatched verification with affidavit address if you	singhbhupendra1896
12095	11/7/2024	07101020190520 24(No.of Docs 2)	07101020190520 24/1	INTERLOCUTORY APPLICATION(IBC)(PLAN)/19(PB)2024	AASHISH GUPTA RESOLUTION PROFESSIONAL VSMR. NARENDER KUMAR SHARMA	Sec 30,Sec 30	19-07-2024	no of objection 1. missed true copy of every pages and some pages have not sign and true copy there was 3 defect and you have removed only 2 defect kindly remove all the defect .	Ashishlu
12097	11/7/2024	07101020086120 22(No.of Docs 3)	07101020086120 22/15	COMPANY PETITION IB (IBC)/145(PB)2022	BANK OF BARODA VS. AJAY BHADURIA	Section 95(1)	19-07-2024	no of objection 1. book marking mandatory as per index with pagination 2.missed ocr in file 3.mismatched verification with affidavit address if you	singhbhupendra1896
12099	11/7/2024	07101020190520 24(No.of Docs 2)	07101020190520 24/1	INTERLOCUTORY APPLICATION(IBC)(PLAN)/19(PB)2024	AASHISH GUPTA RESOLUTION PROFESSIONAL VSMR. NARENDER KUMAR SHARMA	Sec 30,Sec 30	19-07-2024	no of objection 1. missed true copy of every pages and some pages have not sign and true copy there was 3 defect and you have removed only 2 defect kindly remove all the defect .	Ashishlu
12101	11/7/2024	07101020190520 24(No.of Docs 2)	07101020190520 24/1	INTERLOCUTORY APPLICATION(IBC)(PLAN)/19(PB)2024	AASHISH GUPTA RESOLUTION PROFESSIONAL VSMR. NARENDER KUMAR SHARMA	Sec 30,Sec 30	19-07-2024	no of objection 1. missed true copy of every pages and some pages have not sign and true copy there was 3 defect and you have removed only 2 defect kindly remove all the defect .	Ashishlu
12103	8/7/2024	07101020751220 23(No.of Docs 1)	07101020751220 23/6	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/62(ND)2023	PURVI CREDIT AND HOLDINGS PRIVATELIMITED	Sec. 230-232 - Second Motion	19-07-2024	1 need every pages sign and true copy in Annexure.	kmn28
12105	11/7/2024	07101020190520 24(No.of Docs 2)	07101020190520 24/1	INTERLOCUTORY APPLICATION(IBC)(PLAN)/19(PB)2024	AASHISH GUPTA RESOLUTION PROFESSIONAL VSMR. NARENDER KUMAR SHARMA	Sec 30,Sec 30	19-07-2024	no of objection 1. missed true copy of every pages and some pages have not sign and true copy there was 3 defect and you have removed only 2 defect kindly remove all the defect .	Ashishlu
12107	11/7/2024	07101020190520 24(No.of Docs 2)	07101020190520 24/1	INTERLOCUTORY APPLICATION(IBC)(PLAN)/19(PB)2024	AASHISH GUPTA RESOLUTION PROFESSIONAL VSMR. NARENDER KUMAR SHARMA	Sec 30,Sec 30	19-07-2024	no of objection 1. missed true copy of every pages and some pages have not sign and true copy there was 3 defect and you have removed only 2 defect kindly remove all the defect .	Ashishlu
12109	11/7/2024	07101020088720 24(No.of Docs 2)	07101020088720 24/2	INTERLOCUTORY APPLICATION (I.B.C)/952(ND)2024	PUNJAB NATIONAL BANK VSHARSH KUMAR ARORA	Sec 60(5)	19-07-2024	no of objection 1. missed pagination in book marking as per index	advocateekta
12111	10/7/2024	07101020100320 24(No.of Docs 1)	07101020100320 24/2	INTERLOCUTORY APPLICATION (I.B.C)/877(ND)2024	NITIN NARANG VS. VIKAS VERMA	Application under any other provisions- IBC	19-07-2024	no of objection 1. bookmarking mandatory 2. pagination missing in index.	azeem2112
12113	11/7/2024	07101020086120 22(No.of Docs 3)	07101020086120 22/15	COMPANY PETITION IB (IBC)/145(PB)2022	BANK OF BARODA VS. AJAY BHADURIA	Section 95(1)	19-07-2024	no of objection 1. book marking mandatory as per index with pagination 2.missed ocr in file 3.mismatched verification with affidavit address if you	singhbhupendra1896

12115	11/7/2024	0710102019052024(No.of Docs 2)	0710102019052024/1	INTERLOCUTORY APPLICATION(IBC)(PLAN)/19(PB)2024	AASHISH GUPTA RESOLUTION PROFESSIONAL VSMR. NARENDER KUMAR SHARMA	Sec 30,Sec 30	19-07-2024	no of objection 1. missed true copy of every pages and some pages have not sign and true copy there was 3 defect and you have removed only 2 defect kindly remove all the defect .	Ashishlu
12117	11/7/2024	0710102019052024(No.of Docs 2)	0710102019052024/1	INTERLOCUTORY APPLICATION(IBC)(PLAN)/19(PB)2024	AASHISH GUPTA RESOLUTION PROFESSIONAL VSMR. NARENDER KUMAR SHARMA	Sec 30,Sec 30	19-07-2024	no of objection 1. missed true copy of every pages and some pages have not sign and true copy there was 3 defect and you have removed only 2 defect kindly remove all the defect .	Ashishlu
12119	13-07-2024	0710102021872024(No.of Docs 3)	0710102021872024/2	INTERLOCUTORY APPLICATION (I.B.C)/1509(PB)2024	ARJUN SINGH VS. RABINDRA KUMAR MINTRI	Sec 60(5)	18-07-2024	no of objection 1. separate file both document in different slash number any other document and rejoinder. 2.any other document missed ocr and sign 3.case	advsj
12121	4/7/2024	0710102016182024(No.of Docs 2)	0710102016182024/5	INTERLOCUTORY APPLICATION (I.B.C)/1157(ND)2024	KST COMMERCIAL MALL BUYERS ASSOCIATION VS. WHISPERING HEIGHTS WELFARE SOCIETY	Sec 60(5)	18-07-2024	no of objection 1.bookmarking mandatory 2.notary mismatch with notary.	lexacorplegal
12123	4/7/2024	0710102016182024(No.of Docs 2)	0710102016182024/5	INTERLOCUTORY APPLICATION (I.B.C)/1157(ND)2024	KST COMMERCIAL MALL BUYERS ASSOCIATION VS. WHISPERING HEIGHTS WELFARE SOCIETY	Sec 60(5)	18-07-2024	no of objection 1.bookmarking mandatory 2.notary mismatch with notary.	lexacorplegal
12125	4/7/2024	0710102016182024(No.of Docs 2)	0710102016182024/5	INTERLOCUTORY APPLICATION (I.B.C)/1157(ND)2024	KST COMMERCIAL MALL BUYERS ASSOCIATION VS. WHISPERING HEIGHTS WELFARE SOCIETY	Sec 60(5)	18-07-2024	no of objection 1.bookmarking mandatory 2.notary mismatch with notary.	lexacorplegal
12127	4/7/2024	0710102016182024(No.of Docs 2)	0710102016182024/5	INTERLOCUTORY APPLICATION (I.B.C)/1157(ND)2024	KST COMMERCIAL MALL BUYERS ASSOCIATION VS. WHISPERING HEIGHTS WELFARE SOCIETY	Sec 60(5)	18-07-2024	no of objection 1.bookmarking mandatory 2.notary mismatch with notary.	lexacorplegal
12129	8/7/2024	0710102029302024(No.of Docs 3)	0710102029302024/2	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	18-07-2024	no of objection 1.annexures evey pages need sign with true copy in both volume	kunal.godhwani
12131	8/7/2024	0710102029302024(No.of Docs 3)	0710102029302024/2	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	18-07-2024	no of objection 1.annexures evey pages need sign with true copy in both volume	kunal.godhwani
12133	8/7/2024	0710102029302024(No.of Docs 3)	0710102029302024/2	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	18-07-2024	no of objection 1.annexures evey pages need sign with true copy in both volume	kunal.godhwani
12135	8/7/2024	0710102029302024(No.of Docs 3)	0710102029302024/2	INTERLOCUTORY APPLICATION (I.B.C)/1966(ND)2024	RANJEET SINGH VS. SATIRAM YADAV	Sec 60(5)	18-07-2024	no of objection 1.annexures evey pages need sign with true copy in both volume	kunal.godhwani
12137	11/7/2024	0710102030692024(No.of Docs 2)	0710102030692024/1	INTERLOCUTORY APPLICATION (I.B.C)/1817(ND)2024	KOTAK MAHINDRA BANK LIMITED VS. PUSHPA BUILDERS LIMITED	Sec 60(5)	18-07-2024	no of objection 1. book marking mandatory as per index with pagination 2. need every pages sign of reply pages reminder 1 this document refilled again	taniashar
12139	12/7/2024	0710102032792018(No.of Docs 2)	0710102032792018/13	COMPANY PETITION IB (IBC)/195(ND)2019	SKOOTR GLOBAL PRIVATE LIMITED VS. HACXAD INFOTECH PRIVATE LIMITED	IBC Under Sec 9	18-07-2024	no of objection 1.bookmarking mandatory 2. need every pages sign.	arclegal
12141	8/7/2024	0710102034162024(No.of Docs 1)	0710102034162024/1	COMPANY PETITION IB (IBC)/246(ND)2024	MICRO CAPITALS PRIVATE LIMITED VS. ALCOBEX METALS LIMITED	IBC under Sec 7	18-07-2024	no of objection 1. index page missed in pdf with sign 2. index page missed in book marking 3. pagination missed in book marking as per index 4 missed notary and verification of affidavit 5. need	aditya.dausawala

12143	8/7/2024	0710102045512024(No.of Docs 2)	0710102045512024/3	INTERLOCUTORY APPLICATION (I.B.C)/2874(PB)2024	PUSHPINDER KUMAR VS. ANIL MADAN	Sec 60(5)	18-07-2024	no of objection 1. book marking mandatory as per index with pagination	advocatesumitbatra
12145	11/7/2024	0710102109522023(No.of Docs 1)	0710102109522023/2	COMPANY PETITION (COMPANIES ACT)/2(ND)2024	SHRI BHAGWAN VATS VS. UDAANSURE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	18-07-2024	1. Case type wrong uploading timing	CYIPK2537A
12147	11/7/2024	0710102109522023(No.of Docs 1)	0710102109522023/2	COMPANY PETITION (COMPANIES ACT)/2(ND)2024	SHRI BHAGWAN VATS VS. UDAANSURE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	18-07-2024	1. Case type wrong uploading timing	CYIPK2537A
12149	11/7/2024	0710102109522023(No.of Docs 1)	0710102109522023/2	COMPANY PETITION (COMPANIES ACT)/2(ND)2024	SHRI BHAGWAN VATS VS. UDAANSURE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	18-07-2024	1. Case type wrong uploading timing	CYIPK2537A
12151	11/7/2024	0710102109522023(No.of Docs 1)	0710102109522023/2	COMPANY PETITION (COMPANIES ACT)/2(ND)2024	SHRI BHAGWAN VATS VS. UDAANSURE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	18-07-2024	1. Case type wrong uploading timing	CYIPK2537A
12153	10/7/2024	0710102096532023(No.of Docs 2)	0710102096532023/2	COMPANY PETITION IB (IBC)/750(ND)2023	UTSAV SECURITIES PRIVATE LIMITED VS. SRI ENDRASH INVESTMENT AND FINANCEPRIVATE LIMITED	IBC under Sec 7	18-07-2024	1. bookmarking mandatory with index.	prakhyatsharma
12155	10/7/2024	0710102081832023(No.of Docs 2)	0710102081832023/4	COMPANY APPEAL (IBC)/50(ND)2023	BHARAT HEAVY ELECTRICALS LIMITED VS. ASHOK ARORA LIQUIDATOR OF M/S. ELENA POWER AND INFRASTRUCTURE LIMITED	Sec 42	18-07-2024	1.bookmarking mandatory.	mvkinilawfirm
12157	10/7/2024	0710102087232020(No.of Docs 2)	0710102087232020/49	COMPANY PETITION (COMPANIES ACT)/122(ND)2020	SMT. ASHA BALI VS. STATE BANK OF INDIA	Sec. 241(1)	18-07-2024	1. bookmarking mandatory with page numbering	RKSinha
12159	8/7/2024	0710102052542023(No.of Docs 1)	0710102052542023/1	EXECUTION PETITION/1(ND)2023	SUMESH CHAWLA VS. MONA PORTFOLIO LTD	Sec 424 (3)	18-07-2024	no of objection 1 bookmarking mandatory. 2 need every pages sign and true copy in Annexure.	csarun5.k
12161	12/7/2024	0710102027432023(No.of Docs 2)	0710102027432023/6	COMPANY PETITION IB (IBC)/310(ND)2023	SQUARE YARDS CONSULTING PRIVATE LIMITED VS. AMB INFRAVENTURES PRIVATE LIMITED	IBC Under Sec 9	18-07-2024	no of objection 1. application need nclt last order 2. bookmarking mandatory. 3. need every pages sign and true copy in Annexure.	Heament9911
12163	16-07-2024	0710200401362016(No.of Docs 2)	0710200401362016/18	COMPANY PETITION (COMPANIES ACT)/13(ND)2016	RAJEEV BEHL VS S.S CON-BUILD PVT LTD & ORS	Application under any other provisions	18-07-2024	1.need every pages sign.	saurabhdevkaran2811
12165	8/7/2024	0710102042432022(No.of Docs 2)	0710102042432022/6	COMPANY PETITION IB (IBC)/588(ND)2022	STATE BANK OF INDIA VS. ABHILAHSA AGGARWAL	Section 95(1)	18-07-2024	no of objection 1. need every pages sign of written submission 2.1 rs court fee missed on vakalatnama. 3.pagination missed in book marking as per index	V MATHUR10472007
12167	8/7/2024	0710102009442021(No.of Docs 2)	0710102009442021/7	COMPANY PETITION (COMPANIES ACT)/46(ND)2021	SHALINI KHURANA VS. RAJESH VOHRA	Sec. 241(1),Sec. 242(4),Rule 11 of NCLT	18-07-2024	no of objection 1. book marking mandatory as per index with pagination 2. need every page sign of pdf	corporatejudis@NCLT
12169	8/7/2024	0710102009442021(No.of Docs 2)	0710102009442021/7	COMPANY PETITION (COMPANIES ACT)/46(ND)2021	SHALINI KHURANA VS. RAJESH VOHRA	Sec. 241(1),Sec. 242(4),Rule 11 of NCLT	18-07-2024	no of objection 1. book marking mandatory as per index with pagination 2. need every page sign of pdf	corporatejudis@NCLT
12171	8/7/2024	0710102009442021(No.of Docs 2)	0710102009442021/7	COMPANY PETITION (COMPANIES ACT)/46(ND)2021	SHALINI KHURANA VS. RAJESH VOHRA	Sec. 241(1),Sec. 242(4),Rule 11 of NCLT	18-07-2024	no of objection 1. book marking mandatory as per index with pagination 2. need every page sign of pdf	corporatejudis@NCLT

12173	8/7/2024	0710102009442021(No.of Docs 2)	0710102009442021/7	COMPANY PETITION (COMPANIES ACT)/46(ND)2021	SHALINI KHURANA VS. RAJESH VOHRA	Sec. 241(1),Sec. 242(4),Rule 11 of NCLT	18-07-2024	no of objection 1. book marking mandatory as per index with pagination 2. need every page sign of pdf	corporatejudis@NCLT
12175	6/7/2024	0710102067492020(No.of Docs 2)	0710102067492020/7	INTERLOCUTORY APPLICATION (I.B.C)/2528(PB)2020	MAHENDER KUMAR KHANDELWAL (RESOLUTION PROFESSIONAL) VS. FINSERVE SHARED SERVICES LIMITED	Sec 66(1)	16-07-2024	no of objection 1.pagination missed in book marking as per index	Devarajan
12177	6/7/2024	0710102075322022(No.of Docs 1)	0710102075322022/2	INTERLOCUTORY APPLICATION (I.B.C)/4510(ND)2022	MITHUN KHATRY VS. ANJU KHURANA	Application under any other provisions- IBC	16-07-2024	no of objection 1.. book marking mandatory as per index with pagination	IP.MITHUN
12179	15-01-2024	0710102005392024(No.of Docs 0)	0710102005392024/3	TRANSFER APPLICATION/11(PB)2024	BEING SURE LIFE SCIENCES PRIVATE LIMITED VS. SHREEJI PHARMADEAL PRIVATE LIMITED	Rule16(d),NCLT Rules,2016	16-07-2024	no of objection 1 bookmarking mandatory with index. 2 address mismatch with notary. 3 need every pages sign.	
12181	6/7/2024	0710102067342023(No.of Docs 2)	0710102067342023/6	INTERLOCUTORY APPLICATION (I.B.C)/4361(ND)2023	DAE (SY22) IRELAND DESIGNATED ACTIVITY COMPANY VS. GO AIRLINES (INDIA) LIMITED	Application under any other provisions- IBC	16-07-2024	no of objection 1. application need nclt last compliance order .	antony
12183	15-07-2024	0710102021202024(No.of Docs 1)	0710102021202024/10	COMPANY PETITION (COMPANIES ACT)/82(ND)2024	MAMTA TOMAR VS. JM INFRA & ENVIRO TECHNOLOGIES PVT LTD	Sec. 241(1),Sec. 242(4)	16-07-2024	no of objection 1. book marking mandatory as per index with pagination	Ankitsharmaadv
12185	8/7/2024	0710102035852021(No.of Docs 5)	0710102035852021/14	COMPANY PETITION IB (IBC)/284(PB)2021	VIVEK KHANNA & ORS. VS. SPAZE TOWERS PRIVATE LIMITED	IBC under Sec 7	15-07-2024	no of objection .1.volume 1 missed pdf uploaded page 1 to 193 2. volume 1 missed sign of index at the place of counsel 3. missed book marking in volume 1 as per index 4.missed ocr in volume 2 and 3 5 missed pagination in book marking of volume 2 and 3 4 as per	Apoorva_thakral
12187	5/7/2024	0710102101862023(No.of Docs 3)	0710102101862023/4	COMPANY PETITION (COMPANIES ACT)/225(ND)2023	RAJ CHAUDHARY VS. TARU PROJECTS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	15-07-2024	1 this pages hindi 73,to,75	D14182016
12189	5/7/2024	0710102029322022(No.of Docs 1)	0710102029322022/9	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/62(ND)2022	XENA FLUID SYSTEMS PRIVATE LIMITED	Sec. 230-232 - Second Motion	15-07-2024	1 court fees 3rs missing in vakalatnama.	RASTOGIFCS5
12191	5/7/2024	0710102023212024(No.of Docs 2)	0710102023212024/8	TRANSFER APPLICATION/9(PB)2024	K R SENGOTTUVELU VS. K.S NITHIN	Rule16(d),NCLT Rules,2016	15-07-2024	1 bookmarking mandatory.	samy2000
12193	5/7/2024	0710102000922023(No.of Docs 1)	0710102000922023/6	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/20(ND)2023	AKG EXTRUSIONS PRIVATE LIMITED	Sub-section (I) of section 230	15-07-2024	1 court fees 3rs missing in vakalatnama.	RASTOGIFCS5
12195	5/7/2024	0710102023212024(No.of Docs 1)	0710102023212024/9	TRANSFER APPLICATION/9(PB)2024	K R SENGOTTUVELU VS. K.S NITHIN	Rule16(d),NCLT Rules,2016	15-07-2024	1 bookmarking mandatory. with page numbering	anilkumarv
12197	5/7/2024	0710102045612024(No.of Docs 1)	0710102045612024/2	COMPANY PETITION IB (IBC)/302(ND)2024	VIPIN PURI	Section 94(1)	15-07-2024	1 incomplete file.	Mohituppal
12199	10/7/2024	0710102008612022(No.of Docs 2)	0710102008612022/16	COMPANY PETITION IB (IBC)/145(PB)2022	BANK OF BARODA VS. AJAY BHADURIA	Section 95(1)	12/7/2024	1. bookmarking mandatory with page no.	singhbhupendra1896
12201	9/7/2024	0710102022142023(No.of Docs 2)	0710102022142023/3	INTERLOCUTORY APPLICATION (I.B.C)/1745(ND)2023	HEMANT SETHI RESOLUTION PROFESSIONAL EMKAY AUTOMOBILE INDUSTRIES LIMITED	Sec 30	12/7/2024	no of objection 1. book marking mandatory as per index with pagination 2.index page missed in pdf	ADITYAGAURI

12203	4/7/2024	0710102049222024(No.of Docs 1)	0710102049222024/2	INTERLOCUTORY APPLICATION (I.B.C)/3038(ND)2024	DEEPAK MAINI VS. CENTRAL DEPOSITORY SERVICES (INDIA) LIMITED	19(2)	12/7/2024	no of objection 1.pagination missed in book marking as per index	Abhivardhan26
12205	4/7/2024	0710102095602021(No.of Docs 2)	0710102095602021/8	COMPANY PETITION IB (IBC)/188(ND)2022	THE BANK OF BARODA LIMITED VS. NANDANI SINGH	Section 95(1)	12/7/2024	1 need every pages sign.	laxmanverma
12207	8/7/2024	0710102101822023(No.of Docs 2)	0710102101822023/3	INTERLOCUTORY APPLICATION (I.B.C)/591(ND)2024	SANJAY MEHRA VS. NEELAM RANA TEWARI	Sec 43(1) r/w Sec 44 (1)	11/7/2024	no of objection 1 need every pages sign and true copy in Annexure. 2 bookmarking mandatory.	shankarimishra
12209	8/7/2024	0710102101062023(No.of Docs 2)	0710102101062023/5	COMPANY PETITION (COMPANIES ACT)/213(ND)2023	GHANSHAYAM TAYAL VS. CEMCON ENGINEERING COMPANY PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	11/7/2024	no of objection 1 bookmarking mandatory. 2 need every pages sign.	karanluthra
12211	9/7/2024	0710102105272023(No.of Docs 1)	0710102105272023/2	COMPANY APPEAL(COMPANIES ACT)/51(ND)2024	HUNK TEAMNESS SERVICES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI AND HARYANA	Sec 252 (3)	11/7/2024	1 notary mismatch with affidavit.	Adveenumarwaha
12213	4/7/2024	0710102009712024(No.of Docs 1)	0710102009712024/3	COMPANY PETITION (COMPANIES ACT)/30(ND)2024	MR. LAKSHMAN RAWAT & ORS VS. M/S HIMSHRI INFRA BUILDTECH PVT LTD	Sec. 59	11/7/2024	no of objection 1. book marking mandatory as per index with pagination	Adv. Gargi Sharma
12215	8/7/2024	0710200417362018(No.of Docs 2)	0710200417362018/52	COMPANY PETITION IB (IBC)/29(ND)2018	STANDARD CHARTERED BANK VS WOOLWAYS INDAI LIMITED	IBC under Sec 7	11/7/2024	1 bookmarking mandatory.	nmadvocate
12217	4/7/2024	0710102023762020(No.of Docs 2)	0710102023762020/28	COMPANY PETITION (COMPANIES ACT)/52(PB)2020	P. P. JEWELLERS PRIVATE LIMITED VS. L. R. BUILDERS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	11/7/2024	no of objection 1. index page missed in book marking 2.page 16 hide the document need type copy of this page reminder 1 remaining previous objection did not clear yet. reminder 2 if you have	advmuskanpuri
12219	4/7/2024	0710102023762020(No.of Docs 2)	0710102023762020/27	COMPANY PETITION (COMPANIES ACT)/52(PB)2020	P. P. JEWELLERS PRIVATE LIMITED VS. L. R. BUILDERS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	11/7/2024	no of objection 1. index page missed in book marking 2. missed court fee 3 rs missed on vakalatnama 3. page no 16 hide the document reminder 1 remaining previous objection did not clear yet. reminder 2 if you have any doubt	advmuskanpuri
12221	4/7/2024	0710102047282024(No.of Docs 2)	0710102047282024/2	INTERLOCUTORY APPLICATION (I.B.C)/3018(ND)2024	ASHMEET SINGH BHATIA VS. MS GRANITE GATE PROPERTIES PVT LTD	Rule 11 of NCLT, 2016	11/7/2024	no of objection 1. amended memo parties need nclt last order 2. proof of service is blank page.	SHASHWAT9704
12223	9/7/2024	0710102070642021(No.of Docs 1)	0710102070642021/7	COMPANY PETITION IB (IBC)/614(ND)2021	RAM RATAN JAGATI VS. MANGLAM APARTMENTS LIMITED	IBC Under Sec 9	11/7/2024	no of objection 1 need every pages sign and true copy in Annexure. 2 index missing in bookmarking.	devvartrana
12225	3/7/2024	0710102071172023(No.of Docs 3)	0710102071172023/11	COMPANY APPEAL(COMPANIES ACT)/279(ND)2023	SANTOSH AGGARWAL VS. REGISTRAR OF COMPANIES (VIVID CHEM PRIVATE LIMITED)	Sec 252 (3)	10/7/2024	no of objection 1. book marking mandatory as per index with pagination 2.index page missed in book marking	carajivkumar@gmail
12227	3/7/2024	0710102071172023(No.of Docs 3)	0710102071172023/10	COMPANY APPEAL(COMPANIES ACT)/279(ND)2023	SANTOSH AGGARWAL VS. REGISTRAR OF COMPANIES (VIVID CHEM PRIVATE LIMITED)	Sec 252 (3)	10/7/2024	no of objection 1. book marking mandatory as per index with pagination 2.index page missed in book marking	CSPRASAHOO

12229	3/7/2024	0710102081832023(No.of Docs 2)	0710102081832023/3	COMPANY APPEAL (IBC)/50(ND)2023	BHARAT HEAVY ELECTRICALS LIMITED VS. ASHOK ARORA LIQUIDATOR OF M/S. ELENA POWER AND INFRASTRUCTURE LIMITED	Sec 42	10/7/2024	1 bookmarking mandatory.	mvkinilawfirm
12231	3/7/2024	0710102081832023(No.of Docs 2)	0710102081832023/3	COMPANY APPEAL (IBC)/50(ND)2023	BHARAT HEAVY ELECTRICALS LIMITED VS. ASHOK ARORA LIQUIDATOR OF M/S. ELENA POWER AND INFRASTRUCTURE LIMITED	Sec 42	10/7/2024	1 bookmarking mandatory.	mvkinilawfirm
12233	3/7/2024	0710102081832023(No.of Docs 2)	0710102081832023/3	COMPANY APPEAL (IBC)/50(ND)2023	BHARAT HEAVY ELECTRICALS LIMITED VS. ASHOK ARORA LIQUIDATOR OF M/S. ELENA POWER AND INFRASTRUCTURE LIMITED	Sec 42	10/7/2024	1 bookmarking mandatory.	mvkinilawfirm
12235	3/7/2024	0710102071172023(No.of Docs 3)	0710102071172023/12	COMPANY APPEAL(COMPANIES ACT)/279(ND)2023	SANTOSH AGGARWAL VS. REGISTRAR OF COMPANIES (VIVID CHEM PRIVATE LIMITED)	Sec 252 (3)	10/7/2024	no of objection 1. book marking mandatory as per index with pagination 2.index page missed in book marking	carajivkumar@gmail
12237	3/7/2024	0710102081832023(No.of Docs 2)	0710102081832023/3	COMPANY APPEAL (IBC)/50(ND)2023	BHARAT HEAVY ELECTRICALS LIMITED VS. ASHOK ARORA LIQUIDATOR OF M/S. ELENA POWER AND INFRASTRUCTURE LIMITED	Sec 42	10/7/2024	1 bookmarking mandatory.	mvkinilawfirm
12239	30-05-2024	0710102047282024(No.of Docs 0)	0710102047282024/1	INTERLOCUTORY APPLICATION (I.B.C)/3018(ND)2024	ASHMEET SINGH BHATIA VS. MS GRANITE GATE PROPERTIES PVT LTD	Rule 11 of NCLT, 2016	9/7/2024	no of objection 1. book marking mandatory as per index with pagination in all volumes 2. need every pages sign in all volumes 3. blank page show of proof of service	
12241	5/7/2024	0710102023212024(No.of Docs 1)	0710102023212024/10	TRANSFER APPLICATION/9(PB)2024	K R SENGOTTUVELU VS. K.S NITHIN	Rule16(d),NCLT Rules,2016	9/7/2024	1 bookmarking mandatory.	anilkumarv
12243	3/7/2024	0710102022852024(No.of Docs 2)	0710102022852024/5	COMPANY PETITION IB (IBC)/191(ND)2024	INDIAN OVERSEAS BANK VS. VARAHI DIAMONDS AND FINANCE LIMITED	IBC under Sec 7	9/7/2024	no of objection 1. file not uploaded only blank pages show in pdf	apoorv@cjalaw.in
12245	8/6/2022	0710102047212022(No.of Docs 0)	0710102047212022/4	COMPANY PETITION IB (IBC)/560(ND)2022	STATE BANK OF INDIA VS. RAJIV JAIN	Section 95(1)	9/7/2024	no of objection 1. book marking mandatory as per index with pagination 2. index page missed in pdf with sign	
12247	3/7/2024	0710102023762020(No.of Docs 2)	0710102023762020/26	COMPANY PETITION (COMPANIES ACT)/52(PB)2020	P. P. JEWELLERS PRIVATE LIMITED VS. L. R. BUILDERS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	9/7/2024	no of objection 1. index page missed in book marking . 2. page 16 hide the letter 3. 3 rs court fee missed on vakalatnama. if you have any doubt regarding this	advmuskanpuri
12249	4/7/2024	0710102022602024(No.of Docs 2)	0710102022602024/1	COMPANY PETITION (COMPANIES ACT)/89(ND)2024	ROHIT MADHUR (SHAREHOLDER) VS. CUTTING EDGE DIGITAL PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1),Section 447	9/7/2024	no of objection 1.book marking mandatory as per index with pagination 2.missed pagination in pdf index 3.missed verification and notary of affidavit 4. missed CP(IB) NO in file 5. missed postal receipt along with tracking report 6. need sign with true copy fo annexures every	sameer.srivastava661
12251	3/7/2024	0710102034782022(No.of Docs 2)	0710102034782022/47	COMPANY PETITION IB (IBC)/612(ND)2022	** WILL BE AUTO FILLED LATER	IBC under Sec 7	9/7/2024	no of objection 1. index page missed in book marking . 2. page 16 hide the letter 3. 3 rs court fee missed on vakalatnama. if you have any doubt regarding this	advmuskanpuri

12253	1/7/2024	0710102022762023(No.of Docs 9)	0710102022762023/3	INTERLOCUTORY APPLICATION (I.B.C)/1718(PB)2023	MR. RAM RATAN KANOONGO VS. MR. SIDDHARTH KUMAR (SUSPENDED DIRECTOR OF THE CORPORATE DEBTOR)	Sec 49(2)	6/7/2024	no of objection 1. master index page missed in book marking 2. index page missed in book marking 3. pagination missed in book marking as per index. 4. book marking require as like index 5.exhibit and list of date and events every page need sign with true copy in all volume with pagination 6 ocr missed in some pages in volume 1 7 arrange the pages of one alignment in all volume 8. need volume wise book marking as per	AKR ADVISORS LLP
12255	1/7/2024	0710102103232023(No.of Docs 3)	0710102103232023/7	INTERLOCUTORY APPLICATION (I.B.C)/6557(ND)2023	MR. PRABHAT JAIN LIQUIDATOR OF NARMADA CEREAL PVT. LTD. VS. MADHYA PRADESH MADHYA VITARAN CO. LTD.	Application under any other provisions- IBC	5/7/2024	1 all document file separately.	MANOJDUBEY
12257	1/7/2024	0710102092422022(No.of Docs 1)	0710102092422022/3	INTERLOCUTORY APPLICATION (I.B.C)/5678(ND)2022	VIJAY KUMAR SHARMA VSIT POWER CONSULTING PRIVATE LIMITED	Sec 60(5)	5/7/2024	1 incomplete file.	IP-13960
12259	1/7/2024	0710102093482022(No.of Docs 1)	0710102093482022/7	INTERLOCUTORY APPLICATION (I.B.C)/6004(PB)2022	EMPLOYEES PROVIDENT FUND ORGANISATION VS. ROHIT SEHGAL	Sec 60(5)	5/7/2024	1 bookmarking mandatory.	kushalbansal
12261	2/7/2024	0710102015422024(No.of Docs 1)	0710102015422024/1	COMPANY APPEAL(COMPANIES ACT)/55(ND)2024	OFFSET INDIA SOLUTIONS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI	Sec 252 (1)	5/7/2024	1.s.no incomplete file	avneeshlaw
12263	2/7/2024	0710102090512021(No.of Docs 2)	0710102090512021/4	INTERLOCUTORY APPLICATION (I.B.C)/5765(PB)2021	SAACHI DEVELOPERS VS. ONE CITY INFRASTRUCTURE PVT LTD	Sec 60(5)	5/7/2024	1 bookmarking mandatory.	akshay0124@gmail.com
12265	2/7/2024	0710102015592024(No.of Docs 1)	0710102015592024/1	COMPANY APPEAL(COMPANIES ACT)/58(ND)2024	OIS TRANSPORT TECHNOLOGIES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI	Sec 252 (1)	5/7/2024	1.no incomplete file	avneeshlaw
12267	1/7/2024	0710102046532024(No.of Docs 1)	0710102046532024/1	INTERLOCUTORY APPLICATION (I.B.C)/2933(ND)2024	RAHUL JINDAL	Application under any other provisions- IBC	5/7/2024	no of objection 1. index page missed in book marking 2. pagination missed in book marking as per index .	karangandhii
12269	1/7/2024	0710102046582024(No.of Docs 1)	0710102046582024/1	INTERLOCUTORY APPLICATION (I.B.C)/2931(ND)2024	RAHUL JINDAL	Application under any other provisions- IBC	5/7/2024	no of objection 1. index page missed in book marking 2. pagination missed in book marking as per index	karangandhii
12271	2/7/2024	0710102024042024(No.of Docs 1)	0710102024042024/2	COMPANY PETITION (COMPANIES ACT)/94(ND)2024	POOJA SADANA VS. YSP HOTELS & RESORTS PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1)	5/7/2024	1.no need every pages sign.	universallegal
12273	1/7/2024	0710102107972023(No.of Docs 1)	0710102107972023/1	COMPANY PETITION IB (IBC)/216(ND)2024	STANDARD CHARTERED BANK VS. SCK INFRATECH PRIVATE LIMITED	IBC under Sec 7	5/7/2024	1 need every pages sign.	sagar&sagar
12275	1/7/2024	0710102041802024(No.of Docs 2)	0710102041802024/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/187(ND)2024	ICICI SECURITIES LIMITED VS. MANU RISHI GUPTHA & ORS.	Rule 11 of NCLT	5/7/2024	no of objection 1.need ocr to reply 2. page no 23 to 26 need ocr	ckausik
12277	10/6/2024	0710102039892023(No.of Docs 2)	0710102039892023/2	COMPANY PETITION IB (IBC)/436(ND)2023	ADITYA BIRLA FINANCE LIMITED VS. SANDEEP JHA	Section 95(1)	5/7/2024	no of objections 1. wrong file	sandhya@123
12279	10/6/2024	0710102039892023(No.of Docs 2)	0710102039892023/2	COMPANY PETITION IB (IBC)/436(ND)2023	ADITYA BIRLA FINANCE LIMITED VS. SANDEEP JHA	Section 95(1)	5/7/2024	no of objections 1. wrong file	sandhya@123

12281	10/6/2024	0710102039892023(No.of Docs 2)	0710102039892023/2	COMPANY PETITION IB (IBC)/436(ND)2023	ADITYA BIRLA FINANCE LIMITED VS. SANDEEP JHA	Section 95(1)	5/7/2024	no of objections 1. wrong file	sandhya@123
12283	10/6/2024	0710102039892023(No.of Docs 2)	0710102039892023/2	COMPANY PETITION IB (IBC)/436(ND)2023	ADITYA BIRLA FINANCE LIMITED VS. SANDEEP JHA	Section 95(1)	5/7/2024	no of objections 1. wrong file	sandhya@123
12285	10/6/2024	0710102039892023(No.of Docs 2)	0710102039892023/2	COMPANY PETITION IB (IBC)/436(ND)2023	ADITYA BIRLA FINANCE LIMITED VS. SANDEEP JHA	Section 95(1)	5/7/2024	no of objections 1. wrong file	sandhya@123
12287	10/6/2024	0710102039892023(No.of Docs 2)	0710102039892023/2	COMPANY PETITION IB (IBC)/436(ND)2023	ADITYA BIRLA FINANCE LIMITED VS. SANDEEP JHA	Section 95(1)	5/7/2024	no of objections 1. wrong file	sandhya@123
12289	10/6/2024	0710102039892023(No.of Docs 2)	0710102039892023/2	COMPANY PETITION IB (IBC)/436(ND)2023	ADITYA BIRLA FINANCE LIMITED VS. SANDEEP JHA	Section 95(1)	5/7/2024	no of objections 1. wrong file	sandhya@123
12291	10/6/2024	0710102039892023(No.of Docs 2)	0710102039892023/2	COMPANY PETITION IB (IBC)/436(ND)2023	ADITYA BIRLA FINANCE LIMITED VS. SANDEEP JHA	Section 95(1)	5/7/2024	no of objections 1. wrong file	sandhya@123
12293	10/6/2024	0710102039892023(No.of Docs 2)	0710102039892023/2	COMPANY PETITION IB (IBC)/436(ND)2023	ADITYA BIRLA FINANCE LIMITED VS. SANDEEP JHA	Section 95(1)	5/7/2024	no of objections 1. wrong file	sandhya@123
12295	10/6/2024	0710102039892023(No.of Docs 2)	0710102039892023/2	COMPANY PETITION IB (IBC)/436(ND)2023	ADITYA BIRLA FINANCE LIMITED VS. SANDEEP JHA	Section 95(1)	5/7/2024	no of objections 1. wrong file	sandhya@123
12297	10/6/2024	0710102039892023(No.of Docs 2)	0710102039892023/2	COMPANY PETITION IB (IBC)/436(ND)2023	ADITYA BIRLA FINANCE LIMITED VS. SANDEEP JHA	Section 95(1)	5/7/2024	no of objections 1. wrong file	sandhya@123
12299	10/6/2024	0710102039892023(No.of Docs 2)	0710102039892023/2	COMPANY PETITION IB (IBC)/436(ND)2023	ADITYA BIRLA FINANCE LIMITED VS. SANDEEP JHA	Section 95(1)	5/7/2024	no of objections 1. wrong file	sandhya@123
12301	10/6/2024	0710102039892023(No.of Docs 2)	0710102039892023/2	COMPANY PETITION IB (IBC)/436(ND)2023	ADITYA BIRLA FINANCE LIMITED VS. SANDEEP JHA	Section 95(1)	5/7/2024	no of objections 1. wrong file	sandhya@123
12303	10/6/2024	0710102039892023(No.of Docs 2)	0710102039892023/2	COMPANY PETITION IB (IBC)/436(ND)2023	ADITYA BIRLA FINANCE LIMITED VS. SANDEEP JHA	Section 95(1)	5/7/2024	no of objections 1. wrong file	sandhya@123
12305	10/6/2024	0710102039892023(No.of Docs 2)	0710102039892023/2	COMPANY PETITION IB (IBC)/436(ND)2023	ADITYA BIRLA FINANCE LIMITED VS. SANDEEP JHA	Section 95(1)	5/7/2024	no of objections 1. wrong file	sandhya@123
12307	10/6/2024	0710102039892023(No.of Docs 2)	0710102039892023/2	COMPANY PETITION IB (IBC)/436(ND)2023	ADITYA BIRLA FINANCE LIMITED VS. SANDEEP JHA	Section 95(1)	5/7/2024	no of objections 1. wrong file	sandhya@123
12309	2/7/2024	0710102016842023(No.of Docs 2)	0710102016842023/8	COMPANY PETITION IB (IBC)/239(PB)2023	VIPUL JAIN AND RACHNA JAIN VS. RAHEJA DEVELOPERS LIMITED	IBC under Sec 7	5/7/2024	1.no bookmarking mandatory. 2.no need every pages sign and true copy in Annexure. 3.no affidavit missing. 4.no need every pages ocr.	srcolegal
12311	10/6/2024	0710102014032024(No.of Docs 2)	0710102014032024/21	TRANSFER PETITION(COMPANIES ACT)/9(PB)2024	TIMES INNOVATIVE MEDIA LTD VS. SPACE TURTLE PVT LTD	Sec 433(e)/433(f) of CA 1956	4/7/2024	no of objections 1. wrong file	advatul
12313	2/7/2024	0710102001142023(No.of Docs 1)	0710102001142023/2	INTERLOCUTORY APPLICATION (I.B.C)/512(PB)2023	DAIICHI SANKYO COMPANY LIMITED	Rule 11 of NCLT, 2016	4/7/2024	incomplete file	kunal2087
12315	10/6/2024	0710102014032024(No.of Docs 2)	0710102014032024/21	TRANSFER PETITION(COMPANIES ACT)/9(PB)2024	TIMES INNOVATIVE MEDIA LTD VS. SPACE TURTLE PVT LTD	Sec 433(e)/433(f) of CA 1956	4/7/2024	no of objections 1. wrong file	advatul
12317	10/6/2024	0710102014032024(No.of Docs 2)	0710102014032024/21	TRANSFER PETITION(COMPANIES ACT)/9(PB)2024	TIMES INNOVATIVE MEDIA LTD VS. SPACE TURTLE PVT LTD	Sec 433(e)/433(f) of CA 1956	4/7/2024	no of objections 1. wrong file	advatul
12319	10/6/2024	0710102014032024(No.of Docs 2)	0710102014032024/21	TRANSFER PETITION(COMPANIES ACT)/9(PB)2024	TIMES INNOVATIVE MEDIA LTD VS. SPACE TURTLE PVT LTD	Sec 433(e)/433(f) of CA 1956	4/7/2024	no of objections 1. wrong file	advatul

12321	10/6/2024	0710102014032024(No.of Docs 2)	0710102014032024/21	TRANSFER PETITION(COMPANIES ACT)/9(PB)2024	TIMES INNOVATIVE MEDIA LTD VS. SPACE TURTLE PVT LTD	Sec 433(e)/433(f) of CA 1956	4/7/2024	no of objections 1. wrong file	advatul
12323	10/6/2024	0710102014032024(No.of Docs 2)	0710102014032024/21	TRANSFER PETITION(COMPANIES ACT)/9(PB)2024	TIMES INNOVATIVE MEDIA LTD VS. SPACE TURTLE PVT LTD	Sec 433(e)/433(f) of CA 1956	4/7/2024	no of objections 1. wrong file	advatul
12325	10/6/2024	0710102014032024(No.of Docs 2)	0710102014032024/21	TRANSFER PETITION(COMPANIES ACT)/9(PB)2024	TIMES INNOVATIVE MEDIA LTD VS. SPACE TURTLE PVT LTD	Sec 433(e)/433(f) of CA 1956	4/7/2024	no of objections 1. wrong file	advatul
12327	10/6/2024	0710102014032024(No.of Docs 2)	0710102014032024/21	TRANSFER PETITION(COMPANIES ACT)/9(PB)2024	TIMES INNOVATIVE MEDIA LTD VS. SPACE TURTLE PVT LTD	Sec 433(e)/433(f) of CA 1956	4/7/2024	no of objections 1. wrong file	advatul
12329	10/6/2024	0710102014032024(No.of Docs 2)	0710102014032024/21	TRANSFER PETITION(COMPANIES ACT)/9(PB)2024	TIMES INNOVATIVE MEDIA LTD VS. SPACE TURTLE PVT LTD	Sec 433(e)/433(f) of CA 1956	4/7/2024	no of objections 1. wrong file	advatul
12331	10/6/2024	0710102014032024(No.of Docs 2)	0710102014032024/21	TRANSFER PETITION(COMPANIES ACT)/9(PB)2024	TIMES INNOVATIVE MEDIA LTD VS. SPACE TURTLE PVT LTD	Sec 433(e)/433(f) of CA 1956	4/7/2024	no of objections 1. wrong file	advatul
12333	1/7/2024	0710102021352024(No.of Docs 2)	0710102021352024/2	INTERLOCUTORY APPLICATION (I.B.C)/1493(ND)2024	PRIYANKA YADAV AND ANR VS. MR. ANURAG NIRBHAYA RESOLUTION PROFESSIONAL M/S AGILE INTERNATIONAL LOGISTICS AND SUPPLY CHAIN PVT. LTD.	Sec 60(5)	4/7/2024	no of objection 1 book marking missed as per index with pagination 2 ocr missed in pdf	Shivanijaiswal
12335	2/7/2024	0710102001222023(No.of Docs 1)	0710102001222023/2	INTERLOCUTORY APPLICATION (I.B.C)/722(PB)2023	DAIICHI SANKYO COMPANY LIMITED	Rule 11 of NCLT, 2016	4/7/2024	incomplete file	kunal2087
12337	2/7/2024	0710102001102023(No.of Docs 1)	0710102001102023/2	INTERLOCUTORY APPLICATION (I.B.C)/505(PB)2023	DAIICHI SANKYO COMPANY LIMITED	Rule 11 of NCLT, 2016	4/7/2024	incomplete file	kunal2087
12339	2/7/2024	0710102001282023(No.of Docs 1)	0710102001282023/2	INTERLOCUTORY APPLICATION (I.B.C)/534(PB)2023	DAIICHI SANKYO COMPANY LIMITED	Rule 11 of NCLT, 2016	4/7/2024	incomplete file	kunal2087
12341	2/7/2024	0710102001252023(No.of Docs 1)	0710102001252023/2	INTERLOCUTORY APPLICATION (I.B.C)/530(PB)2023	DAIICHI SANKYO COMPANY LIMITED	Rule 11 of NCLT, 2016	4/7/2024	incomplete file	kunal2087
12343	2/7/2024	0710102001202023(No.of Docs 1)	0710102001202023/3	INTERLOCUTORY APPLICATION (I.B.C)/524(PB)2023	DAIICHI SANKYO COMPANY LIMITED	Rule 11 of NCLT, 2016	4/7/2024	incomplete file	kunal2087
12345	2/7/2024	0710102015722024(No.of Docs 1)	0710102015722024/1	COMPANY APPEAL(COMPANIES ACT)/62(ND)2024	MICROMET ATI INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI	Sec 252 (1)	4/7/2024	1.no incomplete file	avneeshlaw
12347	2/7/2024	0710102015602024(No.of Docs 1)	0710102015602024/1	COMPANY APPEAL(COMPANIES ACT)/59(ND)2024	SANTECH INVESTMENTS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI	Sec 252 (1)	4/7/2024	1.no incomplete file	avneeshlaw

12349	2/7/2024	0710102015612024(No.of Docs 1)	0710102015612024/1	COMPANY APPEAL(COMPANIES ACT)/60(ND)2024	SANTECH PETRO GLOBAL PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI	Sec 252 (1)	4/7/2024	1.no incomplete file	avneeshlaw
12351	2/7/2024	0710102015582024(No.of Docs 1)	0710102015582024/1	COMPANY APPEAL(COMPANIES ACT)/57(ND)2024	OIS AEROSPACE PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI	Sec 252 (1)	4/7/2024	1.no incomplete file	avneeshlaw
12353	2/7/2024	0710102015642024(No.of Docs 1)	0710102015642024/1	COMPANY APPEAL(COMPANIES ACT)/61(ND)2024	S B HOSPITALITY & SERVICES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI	Sec 252 (1)	4/7/2024	1.no incomplete file	avneeshlaw
12355	2/7/2024	0710102001202023(No.of Docs 1)	0710102001202023/2	INTERLOCUTORY APPLICATION (I.B.C)/524(PB)2023	DAIICHI SANKYO COMPANY LIMITED	Rule 11 of NCLT, 2016	4/7/2024	incomplete file	kunal2087
12357	3/7/2024	0710102097212023(No.of Docs 1)	0710102097212023/2	COMPANY APPEAL(COMPANIES ACT)/43(ND)2024	DEV BHOOMI AGRO PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	4/7/2024	1s.no index missing in bookmarking. 2s.no pagination missing in bookmarking.	chander01
12359	2/7/2024	0710102015622024(No.of Docs 1)	0710102015622024/1	COMPANY APPEAL(COMPANIES ACT)/63(ND)2024	SANTECH ENERGY SYSTEM & SERVICES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI	Sec 252 (1)	4/7/2024	1.no incomplete file	avneeshlaw
12361	2/7/2024	0710102015552024(No.of Docs 1)	0710102015552024/1	COMPANY APPEAL(COMPANIES ACT)/56(ND)2024	OIS ADVANCED TECHNOLOGY PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI	Sec 252 (1)	4/7/2024	1.no incomplete file	avneeshlaw
12363	2/7/2024	0710102015422024(No.of Docs 1)	0710102015422024/2	COMPANY APPEAL(COMPANIES ACT)/55(ND)2024	OFFSET INDIA SOLUTIONS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI	Sec 252 (1)	4/7/2024	1.s.no incomplete file	avneeshlaw
12365	10/6/2024	0710102014032024(No.of Docs 2)	0710102014032024/21	TRANSFER PETITION(COMPANIES ACT)/9(PB)2024	TIMES INNOVATIVE MEDIA LTD VS. SPACE TURTLE PVT LTD	Sec 433(e)/433(f) of CA 1956	4/7/2024	no of objections 1. wrong file	advatul
12367	2/7/2024	0710102001172023(No.of Docs 1)	0710102001172023/2	INTERLOCUTORY APPLICATION (I.B.C)/518(PB)2023	DAIICHI SANKYO COMPANY LIMITED	Rule 11 of NCLT, 2016	4/7/2024	incomplete file	kunal2087
12369	14-01-2024	0710102005032024(No.of Docs 0)	0710102005032024/2	INTERLOCUTORY APPLICATION (I.B.C)/261(ND)2024	UMESH GUPTA LIQUIDATOR OF M/S HEMA AUTOMOTIVE PRIVATE LIMITED VS. STARLINK CALL CONCEPTS PRIVATE LIMITED	Sec 60(5)	4/7/2024	ocr missed in pdf,	
12371	10/6/2024	0710102014032024(No.of Docs 2)	0710102014032024/21	TRANSFER PETITION(COMPANIES ACT)/9(PB)2024	TIMES INNOVATIVE MEDIA LTD VS. SPACE TURTLE PVT LTD	Sec 433(e)/433(f) of CA 1956	4/7/2024	no of objections 1. wrong file	advatul
12373	10/6/2024	0710102014032024(No.of Docs 2)	0710102014032024/21	TRANSFER PETITION(COMPANIES ACT)/9(PB)2024	TIMES INNOVATIVE MEDIA LTD VS. SPACE TURTLE PVT LTD	Sec 433(e)/433(f) of CA 1956	4/7/2024	no of objections 1. wrong file	advatul

12375	2/7/2024	0710102007732024(No.of Docs 2)	0710102007732024/4	COMPANY PETITION (COMPANIES ACT)/33(ND)2024	INDERPREET SINGH JHELUMI VS. GURVINDER SINGH	Sec. 241(1),Sec. 242(4)	4/7/2024	1.s.no Wrong file	AdityaTripathi
12377	10/6/2024	0710102014032024(No.of Docs 2)	0710102014032024/21	TRANSFER PETITION(COMPANIES ACT)/9(PB)2024	TIMES INNOVATIVE MEDIA LTD VS. SPACE TURTLE PVT LTD	Sec 433(e)/433(f) of CA 1956	4/7/2024	no of objections 1. wrong file	advatul
12379	10/6/2024	0710102014032024(No.of Docs 2)	0710102014032024/21	TRANSFER PETITION(COMPANIES ACT)/9(PB)2024	TIMES INNOVATIVE MEDIA LTD VS. SPACE TURTLE PVT LTD	Sec 433(e)/433(f) of CA 1956	4/7/2024	no of objections 1. wrong file	advatul
12381	2/7/2024	0710102016122024(No.of Docs 1)	0710102016122024/1	COMPANY APPEAL(COMPANIES ACT)/64(ND)2024	AVAANA SOFTWARE AND SERVICES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (1)	4/7/2024	1.no incomplete file	avneeshlaw
12383	10/6/2024	0710102014032024(No.of Docs 2)	0710102014032024/21	TRANSFER PETITION(COMPANIES ACT)/9(PB)2024	TIMES INNOVATIVE MEDIA LTD VS. SPACE TURTLE PVT LTD	Sec 433(e)/433(f) of CA 1956	4/7/2024	no of objections 1. wrong file	advatul
12385	28-06-2024	0710102003142024(No.of Docs 3)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)2024	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	2/7/2024	pagination missed in book marking as per index and welfare fee missed on vakalatnama	PJLAW
12387	28-06-2024	0710102003142024(No.of Docs 3)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)2024	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	2/7/2024	pagination missed in book marking as per index and welfare fee missed on vakalatnama	PJLAW
12389	27-06-2024	0710102001442024(No.of Docs 8)	0710102001442024/2	COMPANY PETITION (COMPANIES ACT)/27(ND)2024	ROHIT BATTA VS. SKY HILL DEVELOPERS PRIVATE LIMITED	Sec. 241(1)	2/7/2024	both file separately in different slash need sign with true copy of every pages of annexures page 23 not readable and need book marking missed in any other	rsarang092
12391	27-06-2024	0710102001442024(No.of Docs 8)	0710102001442024/2	COMPANY PETITION (COMPANIES ACT)/27(ND)2024	ROHIT BATTA VS. SKY HILL DEVELOPERS PRIVATE LIMITED	Sec. 241(1)	2/7/2024	both file separately in different slash need sign with true copy of every pages of annexures page 23 not readable and need book marking missed in any other	rsarang092
12393	27-06-2024	0710102001442024(No.of Docs 8)	0710102001442024/2	COMPANY PETITION (COMPANIES ACT)/27(ND)2024	ROHIT BATTA VS. SKY HILL DEVELOPERS PRIVATE LIMITED	Sec. 241(1)	2/7/2024	both file separately in different slash need sign with true copy of every pages of annexures page 23 not readable and need book marking missed in any other	rsarang092
12395	27-06-2024	0710102001442024(No.of Docs 8)	0710102001442024/2	COMPANY PETITION (COMPANIES ACT)/27(ND)2024	ROHIT BATTA VS. SKY HILL DEVELOPERS PRIVATE LIMITED	Sec. 241(1)	2/7/2024	both file separately in different slash need sign with true copy of every pages of annexures page 23 not readable and need book marking missed in any other	rsarang092
12397	19-06-2024	0710102024302024(No.of Docs 2)	0710102024302024/2	INTERLOCUTORY APPLICATION (I.B.C)/1630(ND)2024	PAWAN KUMAR AGRAWAL. VS. MR.PRAVIN JUNEJA	Sec 66(1)	2/7/2024	page no 66 hindi page need english type copy page no 74 not visible clearly	knmnclt
12399	19-06-2024	0710102024302024(No.of Docs 2)	0710102024302024/2	INTERLOCUTORY APPLICATION (I.B.C)/1630(ND)2024	PAWAN KUMAR AGRAWAL. VS. MR.PRAVIN JUNEJA	Sec 66(1)	2/7/2024	page no 66 hindi page need english type copy page no 74 not visible clearly	knmnclt
12401	28-06-2024	0710102003142024(No.of Docs 3)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)2024	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	2/7/2024	pagination missed in book marking as per index and welfare fee missed on vakalatnama	PJLAW

12403	28-06-2024	0710102003142024(No.of Docs 3)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)2024	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	2/7/2024	pagination missed in book marking as per index and welfare fee missed on vakalatnama	PJLAW
12405	28-06-2024	0710102003142024(No.of Docs 3)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)2024	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	2/7/2024	pagination missed in book marking as per index and welfare fee missed on vakalatnama	PJLAW
12407	28-06-2024	0710102003142024(No.of Docs 3)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)2024	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	2/7/2024	pagination missed in book marking as per index and welfare fee missed on vakalatnama	PJLAW
12409	28-06-2024	0710102003142024(No.of Docs 3)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)2024	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	2/7/2024	pagination missed in book marking as per index and welfare fee missed on vakalatnama	PJLAW
12411	28-06-2024	0710102003142024(No.of Docs 3)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)2024	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	2/7/2024	pagination missed in book marking as per index and welfare fee missed on vakalatnama	PJLAW
12413	28-06-2024	0710102103632023(No.of Docs 1)	0710102103632023/3	COMPANY PETITION IB (IBC)/65(ND)2024	KEREN POLYPLAST INDIA LIMITED	IBC Section 59	2/7/2024	index page missed in book marking	advawnish
12415	28-06-2024	0710102003142024(No.of Docs 3)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)2024	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	2/7/2024	pagination missed in book marking as per index and welfare fee missed on vakalatnama	PJLAW
12417	28-06-2024	0710102003142024(No.of Docs 3)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)2024	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	2/7/2024	pagination missed in book marking as per index and welfare fee missed on vakalatnama	PJLAW
12419	28-06-2024	0710102003142024(No.of Docs 3)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)2024	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	2/7/2024	pagination missed in book marking as per index and welfare fee missed on vakalatnama	PJLAW

12421	19-06-2024	0710102024302024(No.of Docs 2)	0710102024302024/2	INTERLOCUTORY APPLICATION (I.B.C)/1630(ND)2024	PAWAN KUMAR AGRAWAL. VS. MR.PRAVIN JUNEJA	Sec 66(1)	2/7/2024	page no 66 hindi page need english type copy page no 74 not visible clearly	knmnclt
12423	28-06-2024	0710102003142024(No.of Docs 3)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)2024	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	2/7/2024	pagination missed in book marking as per index and welfare fee missed on vakalatnama	PJLAW
12425	28-06-2024	0710102003142024(No.of Docs 3)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)2024	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	2/7/2024	pagination missed in book marking as per index and welfare fee missed on vakalatnama	PJLAW
12427	28-06-2024	0710102003142024(No.of Docs 3)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)2024	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	2/7/2024	pagination missed in book marking as per index and welfare fee missed on vakalatnama	PJLAW
12429	28-06-2024	0710102003142024(No.of Docs 3)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)2024	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	2/7/2024	pagination missed in book marking as per index and welfare fee missed on vakalatnama	PJLAW
12431	28-06-2024	0710102003142024(No.of Docs 3)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)2024	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	2/7/2024	pagination missed in book marking as per index and welfare fee missed on vakalatnama	PJLAW
12433	28-06-2024	0710102003142024(No.of Docs 3)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)2024	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	2/7/2024	pagination missed in book marking as per index and welfare fee missed on vakalatnama	PJLAW
12435	28-06-2024	0710102003142024(No.of Docs 3)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)2024	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	2/7/2024	pagination missed in book marking as per index and welfare fee missed on vakalatnama	PJLAW
12437	28-06-2024	0710102003142024(No.of Docs 3)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)2024	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	2/7/2024	pagination missed in book marking as per index and welfare fee missed on vakalatnama	PJLAW

12439	19-06-2024	0710102024302024(No.of Docs 2)	0710102024302024/2	INTERLOCUTORY APPLICATION (I.B.C)/1630(ND)2024	PAWAN KUMAR AGRAWAL. VS. MR.PRAVIN JUNEJA	Sec 66(1)	2/7/2024	page no 66 hindi page need english type copy page no 74 not visible clearly	knmnclt
12441	28-06-2024	0710102003142024(No.of Docs 3)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)2024	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	2/7/2024	pagination missed in book marking as per index and welfare fee missed on vakalatnama	PJLAW
12443	28-06-2024	0710102003142024(No.of Docs 3)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)2024	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	2/7/2024	pagination missed in book marking as per index and welfare fee missed on vakalatnama	PJLAW
12445	28-06-2024	0710102003142024(No.of Docs 3)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)2024	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	2/7/2024	pagination missed in book marking as per index and welfare fee missed on vakalatnama	PJLAW
12447	28-06-2024	0710102003142024(No.of Docs 3)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)2024	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	2/7/2024	pagination missed in book marking as per index and welfare fee missed on vakalatnama	PJLAW
12449	27-06-2024	0710102042252024(No.of Docs 1)	0710102042252024/3	INTERLOCUTORY APPLICATION (I.B.C)/2584(ND)2024	AMIT JAIN VS. SH. BRIJ BHUSHAN SINGAL	Application under any other provisions- IBC	2/7/2024	book marking mandatory as per index with pagination missed verification and notary and need every page sign	rrglawoffice
12451	28-06-2024	0710102042252024(No.of Docs 1)	0710102042252024/5	INTERLOCUTORY APPLICATION (I.B.C)/2584(ND)2024	AMIT JAIN VS. SH. BRIJ BHUSHAN SINGAL	Application under any other provisions- IBC	2/7/2024	pagination missing in book marking as per index	rrglawoffice
12453	28-06-2024	0710102042252024(No.of Docs 1)	0710102042252024/4	INTERLOCUTORY APPLICATION (I.B.C)/2584(ND)2024	AMIT JAIN VS. SH. BRIJ BHUSHAN SINGAL	Application under any other provisions- IBC	2/7/2024	pagination missing in book marking as per index	rrglawoffice
12455	28-06-2024	0710102002922023(No.of Docs 2)	0710102002922023/7	COMPANY APPEAL(COMPANIES ACT)/40(ND)2023	SUSHIL KUMAR VS. VICTORIAN BUILDWELL PRIVATE LIMITED	Sec 252 (3)	2/7/2024	Book marking mandatory as per index with pagination as per index and index also missed in book marking and pdf with every pages sign	divyanshu171996
12457	28-06-2024	0710102002922023(No.of Docs 2)	0710102002922023/7	COMPANY APPEAL(COMPANIES ACT)/40(ND)2023	SUSHIL KUMAR VS. VICTORIAN BUILDWELL PRIVATE LIMITED	Sec 252 (3)	2/7/2024	Book marking mandatory as per index with pagination as per index and index also missed in book marking and pdf with every pages sign	divyanshu171996
12459	28-06-2024	0710102002922023(No.of Docs 2)	0710102002922023/7	COMPANY APPEAL(COMPANIES ACT)/40(ND)2023	SUSHIL KUMAR VS. VICTORIAN BUILDWELL PRIVATE LIMITED	Sec 252 (3)	2/7/2024	Book marking mandatory as per index with pagination as per index and index also missed in book marking and pdf with every pages sign	divyanshu171996
12461	28-06-2024	0710102002922023(No.of Docs 2)	0710102002922023/7	COMPANY APPEAL(COMPANIES ACT)/40(ND)2023	SUSHIL KUMAR VS. VICTORIAN BUILDWELL PRIVATE LIMITED	Sec 252 (3)	2/7/2024	Book marking mandatory as per index with pagination as per index and index also missed in book marking and pdf with every pages sign	divyanshu171996
12463	3/5/2022	0710102034782022(No.of Docs 0)	0710102034782022/45	COMPANY PETITION IB (IBC)/612(ND)2022	** WILL BE AUTO FILLED LATER	IBC under Sec 7	2/7/2024	book marking mandatory as per index and missed index in book marking and pdf	

12465	29-06-2024	0710102027232021(No.of Docs 2)	0710102027232021/58	COMPANY PETITION (COMPANIES ACT)/109(PB)2021	UNION OF INDIA THROUGH SFIO VS. AARTI MARKETING PRIVATE LIMITED	Sec 241 (2)	2/7/2024	need every pages true copy and ocr in Annexure	adv_santoshk
12467	29-06-2024	0710102027232021(No.of Docs 2)	0710102027232021/59	COMPANY PETITION (COMPANIES ACT)/109(PB)2021	UNION OF INDIA THROUGH SFIO VS. AARTI MARKETING PRIVATE LIMITED	Sec 241 (2)	2/7/2024	need every pages true copy with ocr	adv_santoshk
12469	28-06-2024	0710102003142024(No.of Docs 3)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)2024	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	2/7/2024	pagination missed in book marking as per index and welfare fee missed on vakalatnama	PJLAW
12471	28-06-2024	0710102003142024(No.of Docs 3)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)2024	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	2/7/2024	pagination missed in book marking as per index and welfare fee missed on vakalatnama	PJLAW
12473	28-06-2024	0710102003142024(No.of Docs 3)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)2024	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	2/7/2024	pagination missed in book marking as per index and welfare fee missed on vakalatnama	PJLAW
12475	28-06-2024	0710102003142024(No.of Docs 3)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)2024	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	2/7/2024	pagination missed in book marking as per index and welfare fee missed on vakalatnama	PJLAW
12477	28-06-2024	0710102003142024(No.of Docs 3)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)2024	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	2/7/2024	pagination missed in book marking as per index and welfare fee missed on vakalatnama	PJLAW
12479	28-06-2024	0710102003142024(No.of Docs 3)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)2024	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	2/7/2024	pagination missed in book marking as per index and welfare fee missed on vakalatnama	PJLAW
12481	28-06-2024	0710102003142024(No.of Docs 3)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)2024	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	2/7/2024	pagination missed in book marking as per index and welfare fee missed on vakalatnama	PJLAW

12483	28-06-2024	0710102003142024(No.of Docs 3)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)2024	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	2/7/2024	pagination missed in book marking as per index and welfare fee missed on vakalatnama	PJLAW
12485	27-06-2024	0710102049262024(No.of Docs 1)	0710102049262024/5	COMPANY PETITION IB (IBC)/308(ND)2024	ASHUTOSH GARG VS. GUARDIAN LIFECARE PRIVATE LIMITED	IBC under Sec 7	2/7/2024	paste ticket and court fee on blank side of vakalatnama and 1 rs court fee missed also on vakalatnama	Ananyasingh@22
12487	28-06-2024	0710102003142024(No.of Docs 3)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)2024	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	2/7/2024	pagination missed in book marking as per index and welfare fee missed on vakalatnama	PJLAW
12489	28-06-2024	0710102003142024(No.of Docs 3)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)2024	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	2/7/2024	pagination missed in book marking as per index and welfare fee missed on vakalatnama	PJLAW
12491	28-06-2024	0710102003142024(No.of Docs 3)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)2024	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	2/7/2024	pagination missed in book marking as per index and welfare fee missed on vakalatnama	PJLAW
12493	28-06-2024	0710102003142024(No.of Docs 3)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)2024	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	2/7/2024	pagination missed in book marking as per index and welfare fee missed on vakalatnama	PJLAW
12495	28-06-2024	0710102003142024(No.of Docs 3)	0710102003142024/1	INTERLOCUTORY APPLICATION (I.B.C)/415(ND)2024	RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD VSEDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED	Sec. 45 (1)	2/7/2024	pagination missed in book marking as per index and welfare fee missed on vakalatnama	PJLAW
12497	1/7/2024	0710102081342023(No.of Docs 2)	0710102081342023/3	COMPANY PETITION IB (IBC)/591(ND)2023	ILIAS HUSAIN VS. MALIHA REALTORS PRIVATE LIMITED	IBC under Sec 7	1/7/2024	reply every page sign missed 107-121 ,page not clear 25rs welfare missed in vakaltnama	Neeraj Yadav
12499	1/7/2024	0710102081342023(No.of Docs 2)	0710102081342023/3	COMPANY PETITION IB (IBC)/591(ND)2023	ILIAS HUSAIN VS. MALIHA REALTORS PRIVATE LIMITED	IBC under Sec 7	1/7/2024	reply every page sign missed 107-121 ,page not clear 25rs welfare missed in vakaltnama	Neeraj Yadav
12501	1/7/2024	0710102081342023(No.of Docs 2)	0710102081342023/3	COMPANY PETITION IB (IBC)/591(ND)2023	ILIAS HUSAIN VS. MALIHA REALTORS PRIVATE LIMITED	IBC under Sec 7	1/7/2024	reply every page sign missed 107-121 ,page not clear 25rs welfare missed in vakaltnama	Neeraj Yadav
12503	1/7/2024	0710102081342023(No.of Docs 2)	0710102081342023/3	COMPANY PETITION IB (IBC)/591(ND)2023	ILIAS HUSAIN VS. MALIHA REALTORS PRIVATE LIMITED	IBC under Sec 7	1/7/2024	reply every page sign missed 107-121 ,page not clear 25rs welfare missed in vakaltnama	Neeraj Yadav
12504	27/11/2023		0710102000362023/3		ANJANEYA MERCANTILE PRIVATE LIMITED	Sec. 230-232 - Second Motion	20-02-2024	DUE TO TECHNICAL ISSUE DOCUMENTS ARE NOT UPLOADED	
12505	29/12/2023		0710102000362023/5		ANJANEYA MERCANTILE PRIVATE LIMITED	Sec. 230-232 - Second Motion	4/3/2024	DUE TO TECHNICAL ISSUE DOCUMENTS ARE NOT UPLOADED	

12506	28/02/2024		0710102000392024/3		AGRA CHAINS PRIVATE LIMITED	Sec. 230-232 - Second Motion	4/3/2024	DUE TO TECHNICAL ISSUE DOCUMENTS ARE NOT UPLOADED	
12507	16/04/2024		0710102000392024/4		AGRA CHAINS PRIVATE LIMITED	Sec. 230-232 - Second Motion	16-04-2024	DUE TO TECHNICAL ISSUE DOCUMENTS ARE NOT UPLOADED	
12508	16/04/2024		0710102000392024/6		AGRA CHAINS PRIVATE LIMITED	Sec. 230-232 - Second Motion	19-04-2024	double pagination, OCR Compulsory in pdf,	
12509	1/3/2024		0710102000392024/8		AGRA CHAINS PRIVATE LIMITED	Sec. 230-232 - Second Motion	26-04-2024	DUE TO TECHNICAL ISSUE DOCUMENTS ARE NOT UPLOADED	
12510	10/9/2024		0710102000442023/10		LEO ELECTRODS PRIVATE LIMITED	Sec. 230-232 - Second Motion	24-09-2024	DUE TO TECHNICAL ISSUE DOCUMENTS ARE NOT UPLOADED	
12511	21/11/2023		0710102001582019/9		INTEC CAPITAL LIMITED	IBC under Sec 7	5/3/2024	DUE TO TECHNICAL ISSUE DOCUMENTS ARE NOT UPLOADED	
12512	24/11/2023		0710102002142023/2		DAHLGREN MEDICARE SYSTEMS PVT. LTD.	Sec 252 (1)	5/3/2024	DUE TO TECHNICAL ISSUE DOCUMENTS ARE NOT UPLOADED	
12513	1/11/2023		0710102002622019/32		ARGENTIUM INTERNATIONAL PVT LTD	IBC Under Sec 9	5/3/2024	DUE TO TECHNICAL ISSUE DOCUMENTS ARE NOT UPLOADED	
12514	2/12/2023		0710102002922023/5		SUSHIL KUMAR	Sec 252 (3)	5/3/2024	DUE TO TECHNICAL ISSUE DOCUMENTS ARE NOT UPLOADED	
12515	21/04/2023		0710102003252023/1		INCOME TAX OFFICER WARD 18(3) NEW DELHI	Sec 252 (1) - By Government Body	5/3/2024	DUE TO TECHNICAL ISSUE DOCUMENTS ARE NOT UPLOADED	
12516	2/7/2024		0710102004762024/9		RAMPUR HYDRO POWER LIMITED	Sec. 230-232 - Second Motion	14-08-2024	DUE TO TECHNICAL ISSUE DOCUMENTS ARE NOT UPLOADED	
12517	7/3/2024		0710102007032017/5		INCOME TAX OFFICER	Sec 252 (1) - By Government Body	9/5/2024	DUE TO TECHNICAL ISSUE DOCUMENTS ARE NOT UPLOADED	
12518	7/3/2024		0710102007032017/6		INCOME TAX OFFICER	Sec 252 (1) - By Government Body	7/3/2024	DUE TO TECHNICAL ISSUE DOCUMENTS ARE NOT UPLOADED	
12519	5/12/2023		0710102007812023/4		ETERNITY HOMES PRIVATE LIMITED	Sec 252 (3)	5/3/2024	DUE TO TECHNICAL ISSUE DOCUMENTS ARE NOT UPLOADED	
12520	18/03/2024		0710102009812023/3		AADIISHITA ARTS PRIVATE LIMITED	Sec 252 (1)	9/5/2024	DUE TO TECHNICAL ISSUE DOCUMENTS ARE NOT UPLOADED	
12521	6/8/2024		0710102012492022/8		MALVIKA INVESTMENTS AND SERVICES PRIVATE LIMITED	Sec. 230-232 - Second Motion	30-07-2024	DUE TO TECHNICAL ISSUE DOCUMENTS ARE NOT UPLOADED	
12522	26/04/2024		0710102013202024/2		KRISHNA MURARI PRODUCTS PRIVATE LIMITED	Sec. 441	9/5/2024	DUE TO TECHNICAL ISSUE DOCUMENTS ARE NOT UPLOADED	
12523	20/05/2024		0710102013462024/4		SUMAN PANDEY LIQUIDATOR OF SAV FINANCE AND INVESTMENT COMPANY PVT. LTD.	IBC Section 59	24-09-2024	DUE TO TECHNICAL ISSUE DOCUMENTS ARE NOT UPLOADED	
12524	12/2/2024		0710102014672023/18		MANAK BUILDCON PROJECTS PRIVATE LIMITED	Sec. 230-232 - Second Motion	5/3/2024	DUE TO TECHNICAL ISSUE DOCUMENTS ARE NOT UPLOADED	
12525	8/2/2024		0710102014672023/19		MANAK BUILDCON PROJECTS PRIVATE LIMITED	Sec. 230-232 - Second Motion	9/5/2024	DUE TO TECHNICAL ISSUE DOCUMENTS ARE NOT UPLOADED	
12526	20/09/2023		0710102014892023/5		INCOME TAX OFFICER WARD-13(1) NEW DELHI	Sec 252 (1) - By Government Body	9/5/2024	DUE TO TECHNICAL ISSUE DOCUMENTS ARE NOT UPLOADED	
12527	21/09/2023		0710102015152023/3		CINEMORPHIC PRIVATE LIMITED	Sec 252 (1)	5/3/2024	DUE TO TECHNICAL ISSUE DOCUMENTS ARE NOT UPLOADED	
12528	29/01/2024		0710102017222023/4		NOVELTY SPINNING MILLS PRIVATE LIMITED	Sec 252 (3)	5/3/2024	DUE TO TECHNICAL ISSUE DOCUMENTS ARE NOT UPLOADED	
12529	22/07/2024		0710102017722024/5		PADUKA CONSULTANTS PRIVATE LIMITED	Sec. 230-232 - Second Motion	30-07-2024	DUE TO TECHNICAL ISSUE DOCUMENTS ARE NOT UPLOADED	
12530	30/07/2024		0710102018692024/4		ALLDERS KHANNAS INTERNATIONAL PRIVATE LIMITED	Sec 252 (3)	31-07-2024	DUE TO TECHNICAL ISSUE DOCUMENTS ARE NOT UPLOADED	
12531	19/09/2024		0710102019822024/3		GAURAV MISRA	Sec 60(5)	20-09-2024	DUE TO TECHNICAL ISSUE DOCUMENTS ARE NOT UPLOADED	

12532	7/4/2022		0710102021742021/5		UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE	Section 465 of the Companies Act 2013	9/5/2024	DUE TO TECHNICAL ISSUE DOCUMENTS ARE NOT UPLOADED	
12533	31/07/2024		0710102023902024/5		TCR TRADING PRIVATE LIMITED	Sec. 230-232 - Second Motion	2/8/2024	DUE TO TECHNICAL ISSUE DOCUMENTS ARE NOT UPLOADED	
12534	18/07/2024		0710102024562024/5		KNOWLEDGE LENS PRIVATE LIMITED	Sec. 230-232 - Second Motion	22-07-2024	DUE TO TECHNICAL ISSUE DOCUMENTS ARE NOT UPLOADED	
12535	21/05/2024		0710102024562024/7		KNOWLEDGE LENS PRIVATE LIMITED	Sec. 230-232 - Second Motion	24-09-2024	DUE TO TECHNICAL ISSUE DOCUMENTS ARE NOT UPLOADED	
12536	4/12/2023		0710102024682023/6		GSC GLASS PRIVATE LIMITED	Sec. 230-232 - Second Motion	29-05-2024	DUE TO TECHNICAL ISSUE DOCUMENTS ARE NOT UPLOADED	
12537	7/6/2024		0710102025202024/3		SUN RENEWABLE ENERGY SERVICES PRIVATE LIMITED	IBC Section 59	11/6/2024	DUE TO TECHNICAL ISSUE DOCUMENTS ARE NOT UPLOADED	
12538	30/07/2024		0710102025882024/22		JAGTAR SINGH & SONS HYDRAULICS PVT. LTD	Sec 433(e)/433(f) of CA 1956	13-08-2024	DUE TO TECHNICAL ISSUE DOCUMENTS ARE NOT UPLOADED	
12539	7/5/2024		0710102026202024/1		LUMAN INDIA PRIVATE LIMITED	Sec. 230-232, Sec 234	24-06-2024	DUE TO TECHNICAL ISSUE DOCUMENTS ARE NOT UPLOADED	
12540	11/6/2024		0710102026242024/2		MERCY CORPS INDIA	IBC Section 59	14-06-2024	DUE TO TECHNICAL ISSUE DOCUMENTS ARE NOT UPLOADED	
12541	28/05/2024		0710102027192024/15		STESALIT LIMITED	Sec. 230-232, Sec 234	10/7/2024	DUE TO TECHNICAL ISSUE DOCUMENTS ARE NOT UPLOADED	
12542	15/01/2024		0710102029322022/5		XENA FLUID SYSTEMS PRIVATE LIMITED	Sec. 230-232 - Second Motion	7/3/2024	DUE TO TECHNICAL ISSUE DOCUMENTS ARE NOT UPLOADED	
12543	12/12/2023		0710102030112023/3		RED FORT SHAHJAHAN PROPERTIES PRIVATELIMITED	Sub-Section (1) 0f Section 66.	16-02-2024	Bookmarking as per index with page nos,	
12544	23/07/2024		0710102030512024/3		ADARSH SHARMA LIQUIDATOR	IBC Section 59,Application under any other provisions-IBC	30-07-2024	DUE TO TECHNICAL ISSUE DOCUMENTS ARE NOT UPLOADED	
12545	12/8/2024		0710102030662022/10		HT MOBILE SOLUTIONS LIMITED	Sec. 230-232 - Second Motion	14-08-2024	DUE TO TECHNICAL ISSUE DOCUMENTS ARE NOT UPLOADED	
12546	12/12/2023		0710102030852023/5		MDLR INFOTECH PRIVATE LIMITED	Sec 252 (3)	29-05-2024	DUE TO TECHNICAL ISSUE DOCUMENTS ARE NOT UPLOADED	
12547	1/7/2024		0710102032922024/3		COGENT E-SERVICES LIMITED	Sec. 230-232 - Second Motion	10/7/2024	DUE TO TECHNICAL ISSUE DOCUMENTS ARE NOT UPLOADED	
12548	12/9/2024		0710102033212024/6		MANKIND PHARMA LIMITED	Sec. 230-232 - Second Motion	24-09-2024	DUE TO TECHNICAL ISSUE DOCUMENTS ARE NOT UPLOADED	
12549	19/01/2024		0710102033392023/1		AMISAN SOLUTIONS PRIVATE LIMITED	Sec 252 (1)	29-05-2024	DUE TO TECHNICAL ISSUE DOCUMENTS ARE NOT UPLOADED	
12550	27/08/2024		0710102034852024/1		GRAVITATE VENTURES PRIVATE LIMITED	IBC Section 59	24-09-2024	DUE TO TECHNICAL ISSUE DOCUMENTS ARE NOT UPLOADED	
12551	2/8/2024		0710102034972020/11		PUNJAB NATIONAL BANK	IBC under Sec 7	24-09-2024	DUE TO TECHNICAL ISSUE DOCUMENTS ARE NOT UPLOADED	
12552	9/9/2024		0710102035832024/1		RAJOURI CHITS AND FINANCE PVT LTD	Sec 252 (3),Sec 252 (3)	24-09-2024	DUE TO TECHNICAL ISSUE DOCUMENTS ARE NOT UPLOADED	
12553	24/07/2024		0710102036682024/1		ABC INDUSTRIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	30-07-2024	DUE TO TECHNICAL ISSUE DOCUMENTS ARE NOT UPLOADED	
12554	21/08/2024		0710102037492024/1		OSKI TECHNOLOGY PRIVATE LIMITED	IBC Section 59	24-09-2024	DUE TO TECHNICAL ISSUE DOCUMENTS ARE NOT UPLOADED	
12555	12/8/2024		0710102037992024/4		GAMMANET SOLUTIONS PRIVATE LIMITED	IBC Section 59	24-09-2024	DUE TO TECHNICAL ISSUE DOCUMENTS ARE NOT UPLOADED	
12556	12/8/2024		0710102037992024/5		GAMMANET SOLUTIONS PRIVATE LIMITED	IBC Section 59	24-09-2024	DUE TO TECHNICAL ISSUE DOCUMENTS ARE NOT UPLOADED	
12557	9/7/2024		0710102038892024/1		DSI UNDERGROUND INDIA PRIVATE LIMITED	IBC Section 59	10/7/2024	DUE TO TECHNICAL ISSUE DOCUMENTS ARE NOT UPLOADED	

12558	11/6/2024		0710102039992024/2		SUVIDHA MERCHANTS PVT LTD THROUGH ITS LIQUIDATOR MR. ANIL KUMAR MITTAL	IBC Section 59	14-06-2024	DUE TO TECHNICAL ISSUE DOCUMENTS ARE NOT UPLOADED	
12559	5/3/2024		0710102041412023/10		LEISURE CORP PRIVATE LIMITED	Sec. 230-232 - Second Motion	25-04-2024	DUE TO TECHNICAL ISSUE DOCUMENTS ARE NOT UPLOADED	
12560	3/9/2024		0710102046302024/3		SUNDROP BUILDWELL PRIVATE LIMITED	Sec 252 (3)	24-09-2024	DUE TO TECHNICAL ISSUE DOCUMENTS ARE NOT UPLOADED	
12561	9/8/2024		0710102048852024/2		MONSOON ACCESSORIZE INDIA PRIVATE LIMITED	IBC Section 59	14-08-2024	DUE TO TECHNICAL ISSUE DOCUMENTS ARE NOT UPLOADED	
12562	12/1/2024		0710102050612023/5		NEER INFRACON LIMITED	Sec. 230-232 - Second Motion	5/2/2024	book marking numbering missed ,	
12563	9/5/2024		0710102051992022/3		SHARMA GANDHI HIRE PURCHASE LTD	IBC under Sec 7	14-05-2024	book marking mandatory as per index and need file to ocr, upload full file,	
12564	9/8/2024		0710102056342022/7		NEW AGE AQUA PRIVATE LIMITED	Sec 252 (3)	14-08-2024	DUE TO TECHNICAL ISSUE DOCUMENTS ARE NOT UPLOADED	
12565	5/2/2024		0710102060502023/3		EMTEX ENGINEERING PRIVATE LIMITED	Sub-Section (1) 0f Section 66.	21-02-2024	DUE TO TECHNICAL ISSUE DOCUMENTS ARE NOT UPLOADED	
12566	29/02/2024		0710102060922020/9		SURAJ KUMAR KAUSHAL & OTHERS	IBC under Sec 7	4/6/2024	DUE TO TECHNICAL ISSUE DOCUMENTS ARE NOT UPLOADED	
12567	11/3/2024		0710102063102023/7		ANGAN COMMERCE PRIVATE LIMITED	Sec. 230-232 - Second Motion	4/6/2024	DUE TO TECHNICAL ISSUE DOCUMENTS ARE NOT UPLOADED	
12568	8/12/2023		0710102067032023/7		A R L TRADING PRIVATE LIMITED	Sec. 230-232 - Second Motion	20-02-2024	DUE TO TECHNICAL ISSUE DOCUMENTS ARE NOT UPLOADED	
12569	31/01/2024		0710102068662021/6		STATE BANK OF INDIA	Section 95(1)	4/6/2024	DUE TO TECHNICAL ISSUE DOCUMENTS ARE NOT UPLOADED	
12570	1/3/2024		0710102073862021/10		BLOGMINT DIGITAL PVT LTD	Sec. 230-232 - Second Motion	17-05-2024	DUE TO TECHNICAL ISSUE DOCUMENTS ARE NOT UPLOADED	
12571	19/10/2023		0710102074292023/7		VENKATESH INFRA PROJECTS PRIVATE LIMITED	Sec. 230-232 - Second Motion	15-02-2024	DUE TO TECHNICAL ISSUE DOCUMENTS ARE NOT UPLOADED	
12572	12/8/2024		0710102078602022/7		AMAN TEXTILE PRIVATE LIMITED	Sec. 230-232 - Second Motion	12/8/2024	DUE TO TECHNICAL ISSUE DOCUMENTS ARE NOT UPLOADED	
12573	12/8/2024		0710102078602022/8		AMAN TEXTILE PRIVATE LIMITED	Sec. 230-232 - Second Motion	12/8/2024	DUE TO TECHNICAL ISSUE DOCUMENTS ARE NOT UPLOADED	
12574	15/07/2021		0710102082042019/25		RITU TANDON	IBC Under Sec 9	3/6/2024	DUE TO TECHNICAL ISSUE DOCUMENTS ARE NOT UPLOADED	
12575	6/2/2024		0710102082112023/5		JAYANTA FANZEN LIGHTING INDUSTRIESPRIVATE LIMITED	Sec. 230-232 - Second Motion	18-03-2024	DUE TO TECHNICAL ISSUE DOCUMENTS ARE NOT UPLOADED	
12576	20/10/2023		0710102082362023/5		NANDISH ENTERPRISES PRIVATE LIMITED	Sec. 230-232 - Second Motion	13-03-2024	DUE TO TECHNICAL ISSUE DOCUMENTS ARE NOT UPLOADED	
12577	2/5/2024		0710102083762023/4		MEERUT BOTTLERS PVT. LTD.	Sec 252 (3)	20-09-2024	no of objection 1. 1 rs court fee missed on vakalatanama ,	
12578	29/01/2024		0710102085342023/5		G L FASHIONS PRIVATE LIMITED	Sec. 230-232 - Second Motion	20-02-2024	DUE TO TECHNICAL ISSUE DOCUMENTS ARE NOT UPLOADED	
12579	28/01/2024		0710102085762023/20		GEOGRAPHICS INFRASTRUCTURE PRIVATELIMITED	Sec. 230-232 - Second Motion	29-01-2024	DUE TO TECHNICAL ISSUE DOCUMENTS ARE NOT UPLOADED	
12580	11/3/2024		0710102087342023/4		DOOZY FARMS PRIVATE LIMITED	Sec. 230-232 - Second Motion	4/6/2024	DUE TO TECHNICAL ISSUE DOCUMENTS ARE NOT UPLOADED	
12581	18/06/2024		0710102089132023/8		MUDRIKA FISCAL SERVICES PVT LTD	Sec. 230-232 - Second Motion	24-06-2024	DUE TO TECHNICAL ISSUE DOCUMENTS ARE NOT UPLOADED	
12582	8/4/2024		0710102093432023/4		YG ESTATES PVT LTD	Sec. 230-232 - Second Motion	4/6/2024	DUE TO TECHNICAL ISSUE DOCUMENTS ARE NOT UPLOADED	
12583	17/02/2021		0710102093492020/8		INABENSA BHARAT PVT. LTD.	IBC Under Sec 10	4/6/2024	DUE TO TECHNICAL ISSUE DOCUMENTS ARE NOT UPLOADED	
12584	7/6/2024		0710102095802023/9		BNK HOLDINGS PRIVATE LIMITED.	IBC Section 59	11/6/2024	DUE TO TECHNICAL ISSUE DOCUMENTS ARE NOT UPLOADED	
12585	19/06/2024		0710102097072023/2		ANSHUJ DHINGRA	Sec 60(5)	24-06-2024	DUE TO TECHNICAL ISSUE DOCUMENTS ARE NOT UPLOADED	

12586	23/04/2024		07101020977420 20/7		VANYA EDIBLE OILS & REFINERIES PRIVATE LIMITED	Sec. 131(1)	7/5/2024	DUE TO TECHNICAL ISSUE DOCUMENTS ARE NOT UPLOADED	
12587	8/4/2024		0710102099922023/3		TRENCHLESS ENGINEERING SERVICES PRIVATELIMITED.	Sec. 230-232 - Second Motion	4/6/2024	DUE TO TECHNICAL ISSUE DOCUMENTS ARE NOT UPLOADED	
12588	8/4/2024		0710102099922023/5		TRENCHLESS ENGINEERING SERVICES PRIVATELIMITED.	Sec. 230-232 - Second Motion	30-07-2024	DUE TO TECHNICAL ISSUE DOCUMENTS ARE NOT UPLOADED	
12589	12/3/2024		0710102100792023/5		DBL KIDSKART ONLINE PRIVATE LIMITED	IBC Section 59	4/6/2024	DUE TO TECHNICAL ISSUE DOCUMENTS ARE NOT UPLOADED	
12590	18/04/2024		0710102101622023/5		NUANCE INDIA PRIVATE LIMITED	Sec. 230-232, Sec 234	6/6/2024	DUE TO TECHNICAL ISSUE DOCUMENTS ARE NOT UPLOADED	
12591	12/3/2024		0710102103562022/3		LATE CAPTAIN V.K. SHARMA THROUGH HIS LRS	Sec 252 (3)	4/6/2024	DUE TO TECHNICAL ISSUE DOCUMENTS ARE NOT UPLOADED	
12592	23/04/2024		0710102104272023/3		SKAEL ENTERPRISE PRIVATE LIMITED	Sec. 230-232 - Second Motion	21-05-2024	DUE TO TECHNICAL ISSUE DOCUMENTS ARE NOT UPLOADED	
12593	23/02/2024		0710102104802023/2		SIMPLEX POWER SYSTEMS & CONTROLS PRIVATE LIMITED	Sec 252 (3)	3/6/2024	DUE TO TECHNICAL ISSUE DOCUMENTS ARE NOT UPLOADED	
12594	30/07/2024		0710102105272023/3		HUNK TEAMNESS SERVICES PRIVATE LIMITED	Sec 252 (3)	31-07-2024	DUE TO TECHNICAL ISSUE DOCUMENTS ARE NOT UPLOADED	
12595	8/2/2024		0710102105542023/1		MANN NUTRITIONAL FOODS PRIVATE LIMITED	Sec. 230-232 - Second Motion	1/4/2024	bookmarking mandatory as per index,	
12596	10/4/2024		0710102106492023/2		FEXPRIME FINANCE PRIVATE LIMITED	Sub-Section (1) 0f Section 66.	4/6/2024	DUE TO TECHNICAL ISSUE DOCUMENTS ARE NOT UPLOADED	
12597	10/4/2024		0710102106492023/4		FEXPRIME FINANCE PRIVATE LIMITED	Sub-Section (1) 0f Section 66.	29-04-2024	OCR missing in odf,	
12598	10/4/2024		0710102106492023/5		FEXPRIME FINANCE PRIVATE LIMITED	Sub-Section (1) 0f Section 66.	3/5/2024	DUE TO TECHNICAL ISSUE DOCUMENTS ARE NOT UPLOADED	
12599	19/02/2024		0710102107832023/3		QUILTRONICS INDIA PRIVATE LIMITED	Sec 252 (3)	4/6/2024	DUE TO TECHNICAL ISSUE DOCUMENTS ARE NOT UPLOADED	
12600	7/5/2024		0710102109082023/2		MS MERCHANDISERS PRIVATE LIMITED	IBC Section 59	4/6/2024	DUE TO TECHNICAL ISSUE DOCUMENTS ARE NOT UPLOADED	
12601	22/03/2024		0710102109902023/3		APSARA SALES PRIVATE LIMITED	Sec. 230-232 - Second Motion	4/6/2024	DUE TO TECHNICAL ISSUE DOCUMENTS ARE NOT UPLOADED	
12602	30/07/2024		0710102110122023/3		YASH MACHINES PRIVATE LIMITED	Sec 252 (3)	31-07-2024	DUE TO TECHNICAL ISSUE DOCUMENTS ARE NOT UPLOADED	
12603	14/03/2024		0710102116602020/2		THYSSENKRUPP MARINE SYSTEMS (INDIA) PRIVATE LIMITED	Sec. 230-232, Sec 234	31-05-2024	DUE TO TECHNICAL ISSUE DOCUMENTS ARE NOT UPLOADED	
12604	8/5/2024		0710102116602020/3		THYSSENKRUPP MARINE SYSTEMS (INDIA) PRIVATE LIMITED	Sec. 230-232, Sec 234	31-05-2024	DUE TO TECHNICAL ISSUE DOCUMENTS ARE NOT UPLOADED	
12605	22/05/2024		0710102116602020/4		THYSSENKRUPP MARINE SYSTEMS (INDIA) PRIVATE LIMITED	Sec. 230-232, Sec 234	31-05-2024	DUE TO TECHNICAL ISSUE DOCUMENTS ARE NOT UPLOADED	
12606	16/05/2024		0710102116602020/5		THYSSENKRUPP MARINE SYSTEMS (INDIA) PRIVATE LIMITED	Sec. 230-232, Sec 234	31-05-2024	DUE TO TECHNICAL ISSUE DOCUMENTS ARE NOT UPLOADED	
12607	16/02/2024		0710102135222019/6		RITU JAIN	Sec 252 (1)	31-05-2024	DUE TO TECHNICAL ISSUE DOCUMENTS ARE NOT UPLOADED	
12608	8/1/2024		0710102165222019/4		ARKAY FABSTEEL SYSTEMS PRIVATE LIMITED	Sub-Section (1) 0f Section 66.	31-05-2024	DUE TO TECHNICAL ISSUE DOCUMENTS ARE NOT UPLOADED	
12609	8/1/2024		0710102165222019/5		ARKAY FABSTEEL SYSTEMS PRIVATE LIMITED	Sub-Section (1) 0f Section 66.	31-05-2024	DUE TO TECHNICAL ISSUE DOCUMENTS ARE NOT UPLOADED	

12610	8/1/2024		0710102165222019/6		ARKAY FABSTEEL SYSTEMS PRIVATE LIMITED	Sub-Section (1) 0f Section 66.	31-05-2024	DUE TO TECHNICAL ISSUE DOCUMENTS ARE NOT UPLOADED	
12611	13/01/2024		0710120001472018/27		NEELAM SINGH	IBC under Sec 7	31-05-2024	DUE TO TECHNICAL ISSUE DOCUMENTS ARE NOT UPLOADED	
12612	14/07/2023		0710120005072018/28		M/S UNIVERSAL ENTERPRISES	IBC Under Sec 9	31-05-2024	DUE TO TECHNICAL ISSUE DOCUMENTS ARE NOT UPLOADED	
12613	9/2/2018		0710200412662017/5		STATE BANK OF INDIA	IBC under Sec 7	31-05-2024	DUE TO TECHNICAL ISSUE DOCUMENTS ARE NOT UPLOADED	
12614	14/02/2024		0710200700112018/6		M/S. MONETA AUTO PVT. LTD.	Sec 252 (1)	31-05-2024	DUE TO TECHNICAL ISSUE DOCUMENTS ARE NOT UPLOADED	